

Combined Cause List

26/11/2021

Note:-

- 1. The administrative order 16.12.2013 regarding part head and tied up cases will continue in operation;**
- 2. Priority hearing to those criminal appeals where the accused has undergone more than half the sentence in view of Section 436A Cr.P.C. and the accused is in jail;**
- 3. Priority hearing to matters relating to murder, rape, dacoity and kidnapping;**
- 4. Priority hearing to those cases wherein the proceedings of the trial court is stayed or record summoned; and**
- 5. Priority hearing to those cases wherein mediation is successful.**

(Court No.1)
HON'BLE JUSTICE PIYUSH AGRAWAL

ADDITIONAL/UNLISTED LIST

For Order

CASES IN WHICH LOWER COURT PROCEEDINGS HAVE BEEN DISPOSED BUT A482 IS PENDING

301	TU	A482/3043/2016 (Hamirpur)	SUNIL SAHU @ MAHENDRA KUMAR AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SAKET JAISWAL	GARIMA SHUKLA PRABHA SHANKER PANDEY G.A.
302	TU	A482/5491/2016 (Meerut)	SAGAR AND 8 OTHERS VS STATE OF U.P. AND ANOTHER	J.B. SINGH	G.A.
303	TU	A482/4916/2018 (Muzaffar Nagar)	SACHIN @ KALA VS STATE OF U.P. AND ANOTHER	DHARMENDRA PRATAP SINGH	LOKESH KUMAR PAWAN SINGH PUNDIR G.A.
304	TU	A482/4930/2018 (Muzaffar Nagar)	SONU VS STATE OF U.P. AND ANR	PAVAN KUMAR MISHRA DHARMENDRA PRATAP SINGH	G.A.
	With	A482-36181-2017 Shamli (prabudh Nagar)	SMT. SONIYA VS STATE OF U.P. AND ANOTHER	LOKESH KUMAR	G.A.
305	TU	A482/1676/2019 (Meerut)	RAVINDRA SINGH AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	VIRENDRA KUMAR GUPTA VINAY SINGH ATUL TEJ KULSHRESTHA	SURESH CHANDRA SHUKLA G.A.
306	TU	A482/4278/2020 (Meerut)	SHAFEEQ AND 4 ORS VS STATE OF U.P AND ANR	SYED SHAHNAWAZ SHAH	G.A.
307	TU	A482/7159/2020 (Hamirpur)	DHARAMVEER AND 2 ORS. VS STATE OF U.P. AND ANR.	RAJEEV KUMAR SHARMA	RAM SURAT PATEL DHARMENDRA KUMAR G.A.
308	TU	A482/11299/2020 (Agra)	AVINASH VERMA VS STATE OF U.P. AND ANR	KAUSTUBH SRIVASTAVA KANDARP SRIVASTAVA	G.A.
309	TU	A482/1653/2021 (Muzaffar Nagar)	ANKIT AND 3OTHERS VS STATE OF U.P. AND ANOTHER	PANKAJ BHARTI	G.A.
310	TU	A482/1778/2021 (Hapur (panchsheel Nagar))	SULEMAN AND 2 OTHERS VS STATE OF U.P AND ANOTHER	YOGENDRA PAL SINGH	ASHOK KUMAR SINGH G.A.
311	TU	A482/3349/2021 (Jaunpur)	MANISH KUMAR VS STATE OF U.P. AND ANOTHER	ARVIND NATH AGRAWAL	NARENDRA KUMAR ALAKSHYENDRA GOEL G.A.
312	TU	A482/5351/2021 (Muzaffar Nagar)	PANKAJ KUMAR VS STATE OF U.P. 2 OTHERS	MOHAMMAD FAISAL KHAN	G.A.
313	TU	A482/6160/2021 (Muzaffar Nagar)	SURESH KUMAR AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	JITENDRA KUMAR SHISHODIA	G.A.
314	TU	A482/11135/2021 (Sonbhadra)	PARVEZ ALAM VS STATE OF U.P. AND ANOTHER	ARVIND SINGH	G.A.
				For Admission	
315	PO	STRE/30/2015 (Ghaziabad)	THE COMMISSIONER COMMERCIAL TAX LKO. VS S/S VIKRANAT ISPAT UDYOG.	S.C.	ASHOKE KUMAR PRAVEEN KUMAR

	With	STRE-31-2015 Ghaziabad	THE COMMISSIONER COMMERCIAL TAX LKO. VS S/S VIKRANAT ISPAT UDYOG	S.C.	ASHOKE KUMAR PRAVEEN KUMAR
	With	STRE-32-2015 Ghaziabad	THE COMMISSIONER COMMERCIAL TAX LKO. VS S/S VIKRANAT ISPAT UDYOG	S.C.	ASHOKE KUMAR PRAVEEN KUMAR
	With	STRE-33-2015 Ghaziabad	THE COMMISSIONER COMMERCIAL TAX LKO. VS S/S VIKRANAT ISPAT UDYOG	S.C.	ASHOKE KUMAR PRAVEEN KUMAR
316	PO	STRE/58/2015 (Gautam Buddh Nagar)	THE COMMISSIONER COMMERCIAL TAX VS S/S F. AND S. HOTELS PVT. LTD.	S.C.	KRISHNA AGRAWAL
317	PO	STRE/131/2015 (Muzaffar Nagar)	THE COMMISSIONER COMMERCIAL TAX VS S/S JAI MATESHWARI TRADING CO.	S.C.	VISHWJIT

CASES IN WHICH INTERIM ORDER IS IN OPERATION

318	PO	WTAX/264/2020 (Agra)	M/S KAPIL TRANSPORT COMPANY THROUGH ITS PROPRIETOR KAKKUMAL VS STATE OF U.P. THROUGH SECRETARY INSTITUTIONAL FINANCE, U.P. GOVERNMENT, LUCKNOW AND 2 OTHERS	VIRENDRA SINGH MUKESH KUMAR UPADHYAY	C.S.C.
319	PO	WTAX/276/2020 (Gautam Buddh Nagar)	M/S ASSOCIATED SWITCH GEARS AND PROJECTS LTD. THROUGH ITS DIRECTOR, JAWAHAR LAL JAIN VS STATE OF U.P., THROUGH SECRETARY, INSTITUTIONAL FINANCE, U.P. GOVT. AND 2 OTHERS	RISHI RAJ KAPOOR	C.S.C.
For Final Hearing					
320	DF	STRE/265/2008 (Agra)	M/S AGRA LEATHER BOARD P LTD. VS THE COMMISSIONER TRADE TAX U.P. LUCKNOW	ALOKE KUMAR	C.S.C.
	With	STRE-266-2008 Agra	M/S AGRA LEATHER BOARD P LTD. VS THE COMMISSIONER TRADE TAX U.P. LUCKNOW	ALOKE KUMAR	C.S.C.
	With	STRE-267-2008 Agra	M/S AGRA LEATHER BOARD P LTD. VS THE COMMISSIONER TRADE TAX U.P. LUCKNOW	ALOKE KUMAR	C.S.C.
	With	STRE-268-2008 Agra	M/S AGRA LEATHER BOARD P LTD. VS THE COMMISSIONER TRADE TAX U.P. LUCKNOW	ALOKE KUMAR	C.S.C.
321	DF	STRE/1138/2009 (Kanpur Nagar)	KRISHI YANTRA UDYOG VS COMMISSIONER TRADE TAX AND ANOTHER	MURARI MOHAN RAI KUNWAR SAKSENA	C.S.C.

	With	STRE-1139-2009 Kanpur Nagar	KRISHI YANTRA UDYOG VS COMMISSIONER TRADE TAX AND ANOTHER	MURARI MOHAN RAI KUNWAR SAKSENA	C.S.C.
322	DF	STRE/49/2010 (Gorakhpur)	M/S PARASNATH YADAV EAT BHATTA VS COMMISSIONER COMMERCIAL TAX U.P. LUCKNOW	N.C. GUPTA	C.S.C.
	With	STRE-505-2015 Gorakhpur	M/S PARASNATH YADAV BRICK FIELD VS COMMISSIONER COMMERCIAL TAX U.P. LUCKNOW	N.C. GUPTA	C.S.C.
323	DF	STRE/274/2010 (Ghaziabad)	M/S UNIQUE ENGINEERS THRU PROPRIETOR VS COMMISSIONER COMMERCIAL TAX LKO.	N.C. GUPTA	C.S.C.
324	DF	STRE/316/2010 (Saharanpur)	M/S UNITECH MACHINES LTD. VS THE COMMISSIONER ENTRY TAX COMMERCIAL TAX U.P.	ALOKE KUMAR	C.S.C.
325	DF	STRE/317/2010 (Saharanpur)	M/S UNITECH MACHINES LTD. VS THE COMMISSIONER ENTRY TAX COMMERCIAL TAX U.P.	ALOKE KUMAR	C.S.C.
326	DF	STRE/972/2010 (Kasganj (kanshiram Nagar))	M/S AGRAWAL SYNDICATE LAXMIGANJ KASGANJ VS THE COMMISSIONER COMMERCIAL TAX U.P.LUCKNOW	VISHWJIT N.R.KUMAR	C.S.C.
327	PO	STRE/232/2014 (Baghpat)	M/S CHAHAT ENTERPRISES PVT. LTD. VS COMMISSIONER COMMERCIAL TAX	KRISHNA AGRAWAL	C.S.C.
328	PO	STRE/289/2014 (Bareilly)	THE COMMISSIONER COMMERCIAL TAX VS M/S SINGH MINERALS	S.C.	
	With	STRE-290-2014 Bareilly	THE COMMISSIONER COMMERCIAL TAX VS M/S SINGH MINERALS	S.C.	
329	PO	STRE/303/2014 (Agra)	THE COMMISSIONER COMMERCIAL TAX VS S/S DELHI MAHARASHTRA TRANSPORT CO. DELHI	S.C.	
330	PO	STRE/323/2014 (Ghaziabad)	P.P. PLASTIC INDUSTRIES VS COMMISSIONER TRADE/COMMERCIAL TAX	SUYASH AGARWAL KUNWAR SAKSENA	C.S.C.
331	PO	STRE/325/2014 (Ghaziabad)	THE COMMISSIONER COMMERCIAL TAX VS M/S PERFECT CIRCLE INDIA LIMITED	S.C.	NISHANT MISHRA
332	PO	STRE/326/2014 (Ghaziabad)	THE COMMISSIONER COMMERCIAL TAX VS M/S PERFECT CIRCLE INDIA LIMITED	S.C.	NISHANT MISHRA

333	PO	STRE/327/2014 (Ghaziabad)	THE COMMISSIONER COMMERCIAL TAX VS M/S PERFECT CIRCLE INDIA LIMITED	S.C.	NISHANT MISHRA
334	PO	STRE/328/2014 (Ghaziabad)	THE COMMISSIONER COMMERCIAL TAX VS M/S PERFECT CIRCLE INDIA LIMITED	S.C.	NISHANT MISHRA
335	PO	STRE/341/2014 (Muzaffar Nagar)	THE COMMISSIONER COMMERCIAL TAX VS S/S M.R.J. STEELS PVT. LTD.	S.C.	SUYASH AGARWAL
336	PO	STRE/362/2014 (Allahabad)	S/S RAM KISHUN LAL BENI PRASAD VS COMMISSIONER COMMERCIAL TAX	MURARI MOHAN RAI KUNWAR SAKSENA	C.S.C.
337	PO	STRE/363/2014 (Allahabad)	RAM KISHUN LAL BENI PRASAD VS COMMISSIONER COMMERCIAL TAX U.P. LUCKNOW	MURARI MOHAN RAI KUNWAR SAKSENA	C.S.C.
338	PO	STRE/381/2014 (Muzaffar Nagar)	THE COMMISSIONER COMMERCIAL TAX VS M/S MEENU PAPER MILLS LTD.	S.C.	SUYASH AGARWAL
339	PO	STRE/394/2014 (Gautam Buddh Nagar)	M/S SOFTWARE TECHNOLOGY PARKS OF INDIA VS COMMERCIAL TAX TRIBUNAL U.P. AND 2 OTHERS	KUNDAN RAI VIVEK RAI	C.S.C.
340	PO	STRE/395/2014 (Gautam Buddh Nagar)	M/S SOFTWARE TECHNOLOGY PARKS OF INDIA VS COMMERCIAL TAX TRIBUNAL U.P. AND 2 OTHERS	KUNDAN RAI VIVEK RAI	C.S.C.
341	PO	STRE/396/2014 (Gautam Buddh Nagar)	M/S SOFTWARE TECHNOLOGY PARKS OF INDIA VS COMMERCIAL TAX TRIBUNAL U.P. AND 2 OTHERS	KUNDAN RAI VIVEK RAI	C.S.C.
342	PO	STRE/398/2014 (Ghaziabad)	M/S YORK SCIENTIFIC INDUSTRIES PVT. LTD. VS COMMISSIONER OF COMMERCIAL TAX U.P. AT LUCKNOW	PRAVEEN KUMAR ASHOK KUMAR	C.S.C.
343	PO	STRE/487/2014 (Jhansi)	COMMISSIONER COMMERCIAL TAX VS M/S GHANSHYAM TRADING CO.	S.C.	LOKESH MITTAL M.M.RAI
344	PO	STRE/495/2014 (Allahabad)	SHREE MAHABIR TRADERS VS COMMISSIONER COMMERCIAL TAX	NITIN KESARWANI KUNWAR SAKSENA	C.S.C.
345	PO	STRE/516/2014 (Jhansi)	THE COMMISSIONER COMMERCIAL TAX VS S/S DEVENDRA KUMAR AND COMPANY	S.C.	KRISHNA AGRAWAL
346	PO	STRE/526/2014 (Muzaffar Nagar)	THE COMMISSIONER OF COMMERCIAL TAX U.P. VS M/S SRINATH JI TRADERS	S.C.	MURARI MOHAN RAI

347	PO	STRE/537/2014 (Allahabad)	M/S SUNIL KUMAR SUSHIL KUMAR VS COMMISSIONER OF COMMERCIAL TAX LKO.	MURARI MOHAN RAI NITIN KESARWANI	C.S.C.
348	PO	STRE/544/2014 (Kanpur Nagar)	THE COMMISSIONER COMMERCIAL TAX LKO. VS M/S THE BISMIL HIDE COMPANY	S.C.	
349	PO	STRE/565/2014 (Agra)	M/S. SHREE GANGA ENTERPRISES VS THE COMMISSIONER OF CPMMERCIAL TAX	SUYASH AGARWAL	C.S.C.
350	PO	STRE/571/2014 (Kanpur Nagar)	THE COMMISSIONER COMMERCIAL TAX LKO. VS S/S DELHI MADRAS KANPUR ROAD	S.C.	
351	PO	STRE/645/2014 (Agra)	THE COMMISSIONER COMMERCIAL TAX LKO. VS M/S P.L. COLOR LAB	S.C.	RISHI RAJ KAPOOR
352	PO	STRE/68/2015 (Bijnor)	M/S SHREE BADRI KEDAR PAPERS P LTD. BIJNOR VS THE COMMISSIONER OF COMMERCIAL TAX U.P. LKO.	SUYASH AGRAWAL	C.S.C
353	PO	STRE/69/2015 (Siddharth Nagar)	M/S SRI LAKHI CHAND RAM KUMAR VS COMMISSIONER OF TRADE/COMMERCIAL TAX	KRISHNA AGRAWAL	C.S.C.
354	PO	STRE/70/2015 (Siddharth Nagar)	M/S SRI LAKHI CHAND RAM KUMAR VS COMMISSIONER OF TRADE/COMMERCIAL TAX	KRISHNA AGRAWAL	C.S.C.
355	PO	STRE/73/2015 (Meerut)	THE COMMISSIONER COMMERCIAL TAX LKO. VS S/S KANO HAR ELECTRICALS LTD.	S.C.	SYUSH AGARWAL
356	PO	STRE/108/2015 (Allahabad)	POWER GRID CORPORATION OF INDIA LIMITED VS COMMISSIONER COMMERCIAL TAX LKO.	NITIN KESARWANI SUSHIL AGRAWAL	C.S.C.
357	PO	STRE/111/2015 (Muzaffar Nagar)	M/S PARAS COAD TRADING COMPANY VS THE COMMISSIONER COMMERCIAL TAX LKO.	ALOKE KUMAR	C.S.C.
358	PO	STRE/112/2015 (Mathura)	M/S GINNI FILAMETS LIMITED VS THE COMMISSIONER OF COMMERCIAL TAX LKO.	RANJAN AGARWAL SUYASH AGARWAL	C.S.C.
	With	STRE-113-2015 Mathura	M/S GINNI FILAMETS LIMITED VS THE COMMISSIONER OF COMMERCIAL TAX LKO.	SUYASH AGARWAL	C.S.C.
359	PO	STRE/116/2015 (Meerut)	THE COMMISSIONER COMMERCIAL TAX U.P. LUCKNOW VS S/S D.C.M.SRIRAM INDUSTRIES LTD. DAURALA MEERUT	ASHOK KUMAR S.C.	PRAVEEN KUMAR

360	PO	STRE/117/2015 (Meerut)	THE COMMISSIONER COMMERCIAL TAX U.P. LUCKNOW VS S/S D.C.M.SRIRAM INDUSTRIES LTD. DAURALA MEERUT	ASHOK KUMAR S.C.	PRAVEEN KUMAR
361	PO	STRE/118/2015 (Meerut)	THE COMMISSIONER COMMERCIAL TAX U.P. LUCKNOW VS S/S D.C.M.SRIRAM INDUSTRIES LTD. DAURALA MEERUT	ASHOK KUMAR S.C.	PRAVEEN KUMAR
362	PO	STRE/127/2015 (Muzaffar Nagar)	THE COMMISSIONER COMMERCIAL TAX VS S/S TRIMURTI CONCAST PVT. LTD.	S.C.	LOKESH MITTAL
363	PO	STRE/128/2015 (Muzaffar Nagar)	THE COMMISSIONER COMMERCIAL TAX VS S/S TRIMURTI CONCAST PVT. LTD.	S.C.	LOKESH MITTAL
364	PO	STRE/172/2015 (Sonbhadra)	M/S B. AGRAWAL STONE RPRODUCTS LTD. VS COMMISSIONER OF COMMERCIAL TAX LKO.	NISHANT MISHRA	C.S.C.
365	PO	STRE/191/2015 (Gorakhpur)	M/S SANJAY AND SONS SHIVROY COMPLEX VS COMMISSIONER OF COMMERCIAL TAX LKO.	KRISHNA AGRAWAL	C.S.C.
366	PO	STRE/192/2015 (Gorakhpur)	M/S SANJAY AND SONS SHIVROY COMPLEX VS COMMISSIONER OF COMMERCIAL TAX LKO.	KRISHNA AGRAWAL	C.S.C.
367	PO	STRE/193/2015 (Gorakhpur)	M/S SANJAY AND SONS SHIVROY COMPLEX VS COMMISSIONER OF COMMERCIAL TAX LKO.	KRISHNA AGRAWAL	C.S.C.
368	PO	STRE/194/2015 (Gorakhpur)	M/S SANJAY AND SONS SHIVROY COMPLEX VS COMMISSIONER OF COMMERCIAL TAX LKO.	KRISHNA AGRAWAL	C.S.C.
369	PO	STRE/196/2015 (Meerut)	THE COMMISSIONER COMMERCIAL TAX LKO VS S/S S.S. MARKETING COMPANY	S.C.	
370	PO	STRE/197/2015 (Agra)	M/S SYSTEMATIC INDIA THRU. D. MITTAL VS THE COMMISSIONER COMMERCIAL TAX LKO.	LOKESH MITTAL M.M. RAI	C.S.C.
371	PO	STRE/206/2015 (Allahabad)	M/S MAHARANI HARDWARE VS THE COMMISSIONER COMMERCIAL TAX	AJAY SRIVASTAVA	C.S.C.
372	PO	STRE/208/2015 (Sonbhadra)	M/S SHARAD INDUSTRIES VS COMMISSIONER COMMERCIAL TAX LKO.	M.M. RAI	C.S.C.
373	PO	STRE/210/2015 (Firozabad)	M/S ASAR GLASS ENTERPRISES MURLI NAGAR VS COMMISSIONER COMMERCIAL TAX LKO.	KRISHNA AGRAWAL	C.S.C.

374	PO	STRE/214/2015 (Gautam Buddh Nagar)	M/S CONTINENETAL MILKOSE LIMITED VS COMMISSIONER COMMERCIAL TAX	RISHI RAJ KAPOOR	C.S.C.
375	PO	STRE/228/2015 (Chandauli)	M/S GUPUT NATH SANTRAM ENT BHATTHA VS THE COMMISSIONER COMMERCIAL TAX	ALOKE KUMAR	C.S.C.
376	PO	STRE/229/2015 (Chandauli)	M/S JAY SHIV HANUMAN ENT BHANDAR VS THE COMMISSIONER COMMERCIAL TAX	ALOKE KUMAR	C.S.C.
377	PO	STRE/230/2015 (Agra)	M/S O.P. GUPTA CONTRACTOR PVT.LTD. VS THE COMMISSIONER OF INCOME TAX U.P. LUCKNOW	LOKESH MITTAL M.M. RAI	C.S.C.
378	PO	STRE/231/2015 (Kanpur Nagar)	S/S.INDIA SUPPLY AND EXPORT COM.PVT LTD. VS THE COMMISSIONER COMMERCIAL TAX U.P. LKO.	ADITYA PANDEY	C.S.C.
379	PO	STRE/251/2015 (Varanasi)	M/S INDIA JEWELLERS LTD. VS THE COMMISSIONER COMMERCIAL TAX LKO	VISHWJIT N.R. KUMAR	C.S.C.
380	PO	STRE/252/2015 (Rampur)	WHEELS INDIA LIMITED VS COMMISSIONER TRADE/COMMERCIAL TAX LKO.	MURARI MOHAN RAI NITIN KESARWANI	C.S.C.
381	PO	STRE/269/2015 (Agra)	M/S CHANDRA TYRES VS COMMISSIONER COMMERCIAL TAX U.P. LKO.	RISHI RAJ KAPOOR	C.S.C.
382	PO	STRE/270/2015 (Ghaziabad)	THE COMMISSIONER COMMERCIAL TAX LKO VS S/S. CHANDRALEKHA CONSTRUCTION PVT. LTD.	S.C.	
383	PO	STRE/271/2015 (Ghaziabad)	THE COMMISSIONER COMMERCIAL TAX LKO VS S/S. R.V. AKASH GANGA AND INFRASTRUCTURE LTD.	S.C.	
384	PO	STRE/279/2015 (Agra)	M/S CHANDRA TYRES VS COMMISSIONER COMMERCIAL TAX U.P. LKO.	RISHI RAJ KAPOOR	C.S.C.
385	PO	STRE/283/2015 (Gorakhpur)	M/S K.M. MERCANTILE PVT. LTD. VS COMMISSIONER COMMERCIAL TAX U.P. LKO.	RISHI RAJ KAPOOR	C.S.C.
386	PO	STRE/286/2015 (Varanasi)	M/S S.K.COAL AND COKE PVT.LTD. VS THE COMMISSIONER OF COMMERCIAL TAX U.P.AT LUCKNOW	VED PRAKASH SINGH	C.S.C.
387	PO	STRE/288/2015 (Ghaziabad)	THE COMMISSIONER COMMERCIAL TAX LKO VS S/S. S.P.M. TRADE LINKS LTD.	S.C.	

388	PO	STRE/289/2015 (Varanasi)	M/S S.K.COAL AND COKE PVT LTD. VS THE COMMISSIONER OF COMMERCIAL TAX U.P.AT LUCKNOW	VED PRAKASH SINGH	C.S.C.
389	PO	STRE/292/2015 (Varanasi)	M/S S.K.COAL AND COKE PVT LTD. VS THE COMMISSIONER OF COMMERCIAL TAX U.P.AT LUCKNOW	VED PRAKASH SINGH	C.S.C.
390	PO	STRE/296/2015 (Allahabad)	M/S BULAKI LAL AND SONS VS THE COMMISSIONER OF COMMERCIAL TAX U.P. LKO.	NITIN KUMAR KESHAERWANI SUYASH AGARWAL	C.S.C.

SAMPLE

AT 02:00 PM
(Court No.2)
HON'BLE JUSTICE J.J. MUNIR

e-Court

ADDITIONAL/UNLISTED LIST
For Delivery of Judgment/Opinion

ECOURT CASES.

301	DF E-File	SAPL/333/2021 (Azamgarh)	SHIV MURAT AND ANOTHER VS RAM SUNDARI (SINCE DECEASED) AND OTHERS	JAI BAHADUR SINGH	RAMESH CHANDRA PATHAK TRIPATHI B.G. BHAI
302	DF E-File	CLRE/139/2019 (Kanpur Nagar)	ASHOK KUMAR AWASTHI AND ANOTHER VS SRI MORAR BHAI THAKKAR AND 6 OTHERS	DHARM VIR JAISWAL HARSH VIKRAM	HARI MANISH BAHADUR SINHA
303	DF E-File	TACL/455/2021 (Kanpur Nagar)	PRAVIN P. THAKKAR VS SHIVARAJ PRODUCTS INDIA PVT. LTD.	SYED MOHAMMAD ABBAS ABDY	
304	DF E-File	WRJA/5669/2021 (Gautam Buddh Nagar)	RAJEEV KUMAR VS STATE OF U.P. AND 2 OTHERS	SHIV SAGAR SINGH	KAUSHALENDRA NATH SINGH C.S.C.
305	DF E-File	SAPLD/278/2021 (2659 Ballia) 7352 8403)	PANNA LAL AND OTHERS VS MANIK CHAND KUMHAR (DECEASED) AND OTHERS	HARINDRA PRASAD	

Application for Orders

306		2/2021 (Recall of Order) in case CLRED-40-2021 Decided on 11/08/2021	RAKESH KUMAR VS SHRI BHEEM BRIJRANI SEWA SANGH AND ANOTHER	ARPIT AGARWAL	
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For Delivery of Judgment/Opinion

307	DF	SAPL/162/2021 (Ghazipur)	SURESH YADAV AND 2 OTHERS VS KRISHNAMURARI LAL SRIVASTAVA AND 2 OTHERS	I. N. SINGH AJAY YADAV	HIMANSHU PANDEY HAWALDAR RAM A.K.PANDEY PRAVEEN KUMAR SINGH
308	DF	SAPL/221/2021 (Jaunpur)	RAMPATTI (SINCE DECEASED) AND 2 OTHERS VS SHYAM LAL (DECEASED) AND 5 OTHERS	DIGVIJAI NATH PANDEY BHOLESHWAR	JAYA NATH PATEL
309	DF	SAPL/230/2021 (Bareilly)	VIJAY AND 10 OTHERS VS RADHEY SHYAM CHANDRA 5 OTHERS	SANTOSH KUMAR MISHRA	ASHISH DWIVEDI
310	DF	SAPL/287/2021 (Jaunpur)	POLICE CLUB, JAUNPUR AND ANOTHER VS RAM KISHUN AND 7 OTHERS	SUSHIL KUMAR MEHROTRA	PANKAJ BARANWAL
	With	SAPL-36-2021 Jaunpur	POLICE CLUB, JAUNPUR AND ANOTHER VS RAJA YADVENDRA DUTT DUBEY AND ANOTHER	SUSHIL KUMAR MEHROTRA	KESHAWA PRASAD PANDEY BRIJ LAL SHUKLA PRITI BARANWAL PANKAJ BARANWAL

311	DF	SAPL/354/2021 (Etah)	PRAVENDRA SINGH AND 3 OTHERS VS SMT VIMLESH DEVI	RAMA SHANKAR TIWARI VISHWANATH PANDEY	
312	DF	SAPL/355/2021 (Agra)	SMT KAISAR BEGUM @ QAISAR BEGAM VS SHRI SHARIF	FAIZUL HASAN MAHBOOB AHMAD SIDDIQUI	HITESH PACHORI
	With	SAPL-356-2021 Agra	SHRI ISHTIAQ ALI AND ANOTHER VS SHRI SHARIF	FAIZUL HASAN MAHBOOB AHMAD SIDDIQUI	
313	DF	FAFO/537/2021 (Fatehpur)	M/S AMIT BRICK FIELD AND ANOTHER VS BHAGAUTI PRASAD SHUKLA	R.P.S. CHAUHAN ATUL SINGH CHAUHAN B. MALIK	ARUN KUMAR TIWARI JAI PRAKASH TRIPATHI ARUN KUMAR BAJPAI
314	DF	SAPLD/157/2021 (Kanpur Nagar)	SHIV DAYAL PANDEY (DECEASED) AND 7 OTHERS VS SHIV SHANKAR LAL PANDEY AND 12 OTHERS	KAUSHAL KISHORE MISHRA RISHIKESH TRIPATHI	ANURAG SINGH
315	DF	SAPLD/163/2021 (Kanpur Nagar)	SHIV DAYAL PANDEY (DECEASED) AND 7 OTHERS VS SHIV SHANKAR LAL PANDEY (DECEASED) 12 OTHERS	KAUSHAL KISHORE MISHRA RISHIKESH TRIPATHI	ANURAG SINGH
316	DF	SAPLD/308/2021 (Basti)	RAM BARAN AND ANOTHER VS SAMUNDRA AND 2 OTHERS	DEVANSH RATHORE	
	With	SAPL-388-2021 Basti	HARI RAM AND 2 OTHERS VS SAMUNDRA	DEVANSH RATHORE	

CASES IN WHICH INTERIM ORDER IS IN OPERATION

317	DF	SCCR/135/2019 (Varanasi)	SMT. PUSHPA GUPTA VS SUBHASH CHANDRA AND ANOTHER	ASHISH KUMAR SRIVASTAVA	VAISHALI SAHU AYUSH KHANNA
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AT 10:00 AM
(Court No.3)
HON'BLE JUSTICE SURYA PRAKASH KESARWANI
HON'BLE JUSTICE S.A.H. RIZVI

FRESH LIST

Fresh

1	SPLA/330/2021 (Allahabad) Notice no:2021/2552	DIWAKAR SINGH AND ANOTHER VS UNION OF INDIA AND 3 OTHERS	ARVIND KUMAR ARUN KUMAR SRIVASTAVA	SANTOSH KUMAR MISHRA A.S.G.I.
2	SPLA/331/2021 (Ghazipur) Notice no:2021/870	SERAJ AHMAD SIDDIQUI VS STATE OF U.P. AND 4 OTHERS	SR. ADVOCATE SHIVENDU OJHA	SURESH CHANDRA DWIVEDI C.S.C.
3	WRIA/16865/2021 (Ghazipur)	VIRENDRA SINGH YADAV VS UNION OF INDIA AND 4 OTHERS	ABHISHEK YADAV TULSI SINGH YADAV	RAJNISH KUMAR RAI
4	WRIA/16867/2021 (Azamgarh) Notice no:2021/48771	C/M SHRI DURGAJI PRIMARY AND ANOTHER VS STATE OF U.P. AND 5 OTHERS	AJAY KUMAR SRIVASTAVA	C.S.C.
5	WRIA/16870/2021 (Kanpur Nagar) Notice no:2021/2469	DR. SANTOSH KUMAR TIWARI VS THE UNION OF INDIA AND 4 OTHERS	SR. ADVOCATE SHIVENDU OJHA	A.S.G.I.
6	DF WRIC/21651/2021 (Mau) Notice no:2021/31306	DOODH NATH RAM VS STATE OF U P AND 2 OTHERS	ROHIT YADAV MAHTAB ALAM	CHETAN CHATTERJEE C.S.C.
7	PO WRIC/27074/2021 (Agra)	M/S RATAN PRAKASHAN MANDIR VS RESERVE BANK OF INDIA AND 2 OTHERS	KUNAL RAVI SINGH MANJARI SINGH	KRISHNA KANT TIWARI KUNWAR BHADUR DIXIT
8	PO WRIC/27875/2021 (Gautam Buddh Nagar) Notice no:2021/43031	KRISHNA SWEET AND CATERERS AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	ABHISHEK GUPTA	ARPIT AGARWAL C.S.C.
9	PO WRIC/28779/2021 (Agra) Notice no:2021/44336	M/S GRAND ENGINEERING COMPANY VS STATE OF U.P. AND 3 OTHERS	RABINDRA BAHADUR SINGH	AMRISH SAHAI C.S.C.
10	PO WRIC/28853/2021 (Allahabad)	MUKESH KUMAR DWIVEDI VS PURVANCHAL VIDYUT VITRAN NIGAM LTD. AND 3 OTHERS	ADARSH KUMAR PANDEY	NARENDRA KUMAR TIWARI
11	PO WRIC/28920/2021 (Auraiya) Notice no:2021/2042	AVADHESH KUMAR SINGH VS UNION OF INDIA AND 2 OTHERS	AKHILENDRA SINGH PRABHAT KUMAR SINGH	GYAN PRAKASH SHRIVASTAVA A.S.G.I.
12	DF WRIC/29051/2021 (Allahabad) Notice no:2021/44818	HUKUM ALI VS STATE OF U.P. AND 4 OTHERS	YOGENDRA KUMAR TRIPATHI SHIVENDRA NATH SINGH	C.S.C.
13	PO WRIC/29066/2021 (Allahabad) Notice no:2021/45881	M/S DHRUMI COLLECTION AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	ANANT RAM DUBE SHOBHIT DUBEY	AMRISH SAHAI C.S.C.
14	DF WRIC/29071/2021 (Sant Kabir Nagar)	M/S GAHARWAR TRADERS VS PURVANCHAL VIDYUT VITRAN AND ANOTHER	VIJAY TRIPATHI	CHANDRA SHEKHAR SINGH
15	PO WRIC/29436/2021 (Jalaun) Notice no:2021/45360	RAMPRAKASH VS STATE OF U.P. AND 2 OTHERS	LAXMI NARAYAN RATHOUR	ARTI RAJE C.S.C.
16	PO WRIC/29503/2021 (Chandauli) Notice no:2021/45679	RAJESH KUMAR TIWARI VS STATE OF U.P. AND 3 OTHERS	MOHAN UPADHYAY	ABHISHEK MISHRA C.S.C.

17	PO	WRIC/30074/2021 (Chandauli) Notice no:2021/47735	MOHAMMAD SHAKIR ALI VS STATE OF U.P. AND 2 OTHERS	SARVESH CHATURVEDI ASHUTOSH KUMAR PANDEY	SATISH CHATURVEDI C.S.C.
18	PO	WRIC/30092/2021 (S.r. Nagar (bhadohi)) Notice no:2021/47918	BAIJ NATH SHARMA VS STATE OF U.P. AND 3 OTHERS	SUBHASH CHANDRA MISHRA	C.S.C.
19	PO	WRIC/30095/2021 (Varanasi)	SARASWATI TRUST AND ANOTHER VS UTTAR PRADESH STATE ELECTRICITY CORPORATION LIMITED AND 2 OTHERS	SANJAY KUMAR SINGH	UDIT CHANDRA
20	PO	WRIC/30142/2021 (Firozabad) Notice no:2021/47398	BABLU PRATAP SINGH AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	KAMLENDRA SINGH JADAUN	SANJAI SINGH C.S.C.
21	PO	WRIC/30161/2021 (Meerut) Notice no:2021/45806	KOSHAL VERMA VS STATE OF U.P. AND 3 OTHERS	SHRAVAN KUMAR SINGH	PRANJAL MEHROTRA C.S.C.
22	PO	WRIC/30169/2021 (Ghaziabad) Notice no:2021/2048	SMT. PRITI JAIN AND ANOTHER VS UNION OF INDIA AND 3 OTHERS	SHAILENDRA SINGH A.G.KARUNAKAR	GYAN PRAKASH SHRIVASTAVA A.S.G.I.
23	PO	WRIC/30215/2021 (Aligarh) Notice no:2021/47534	MANISH KUMAR SHARMA VS STATE OF U.P. AND 5 OTHERS	RAJESH KUMAR MISHRA	ABHISHEK SRIVASTAVA MANU GHILDYAL C.S.C.
24	PO	WRIC/30588/2021 (Ballia) Notice no:2021/46592	NIRMAL GOND VS STATE OF U.P. AND 5 OTHERS	AVANINDRA KUMAR MISHRA	C.S.C.
25	PO	WRIC/30590/2021 (Basti) Notice no:2021/48450	UMESH VS STATE OF U.P. AND 4 OTHERS	ASHOK KUMAR UPADHYAY MAHENDRA PRATAP TIWARI	PRANJAL MEHROTRA C.S.C.
26	PO	WRIC/30638/2021 (Basti) Notice no:2021/47157	SMT. NARMADA YADAV VS STATE OF U.P. AND 2 OTHERS	SUNIL KUMAR UPADHYAY	C.S.C.
27	PO	WRIC/30651/2021 (Allahabad) Notice no:2021/46507	CANARA BANK VS STATE OF U.P. AND 7 OTHERS	BRIJESH KUMAR KESHARWANI	C.S.C.
28	PO	WRIC/30654/2021 (Agra) Notice no:2021/45797	RAMVEER SINGH AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	KAMLESH KUMAR DWIVEDI	ASHISH AGRAWAL C.S.C.
29	PO	WRIC/30716/2021 (Meerut) Notice no:2021/47563	ANIL KUMAR VS STATE OF U.P. AND 2 OTHERS	ASHISH RAI OM PRAKASH RAI	ANADI KRISHNA NARAYANA C.S.C.
30		WRIC/31342/2021 (Gautam Buddh Nagar) Notice no:2021/47473	JITENDRA NAGAR VS STATE OF U.P. AND 4 OTHERS	ABHAY KUMAR SRIVASTAVA	ABHISHEK SRIVASTAVA C.S.C.
31		WRIC/31347/2021 (Chandauli)	SANJAY KUMAR RAI VS UP POWER CORPORATION LIMITED AND ANOTHER	DHIRENDRA KUMAR SRIVASTAVA	UDIT CHANDRA
32		WRIC/31356/2021 (Allahabad)	SMT. MAHAJBI SULTANA VS U.P. POWER CORPORATION LIMITED AND ANOTHER	DHIRENDRA KUMAR SRIVASTAVA	KRISHNA AGARAWAL NARENDRA KUMAR TIWARI
33		WRIC/31358/2021 (Agra) Notice no:2021/47102	SMT. ANJUM VS STATE OF U.P. AND 5 OTHERS	GAURAV SHARMA	BALESHWAR CHATURVEDI C.S.C.
34		WRIC/31361/2021 (Allahabad)	VISHESHER PRASAD VS UP POWER CORPORATION LIMITED AND ANOTHER	DHIRENDRA KUMAR SRIVASTAVA	NARENDRA KUMAR TIWARI KRISHNA AGARAWAL
35		WRIC/31366/2021 (Chandauli)	REYAZ AHMAD VS U.P. POWER CORPORATION AND ANOTHER	DHIRENDRA KUMAR SRIVASTAVA	UDIT CHANDRA

36	DF	SPLAD/867/2021 (Banda) Notice no:2021/763	NAGAR PALIKA PARISHAD BANDA VS MANGAL AND 4 OTHERS	SANT RAM SHARMA	RAJESH KUMAR NISHAD C.S.C.
37	DF	SPLAD/868/2021 (Pilibhit)	STATE OF U.P. AND 3 OTHERS VS MOHAN SWAROOP AND ANOTHER	PRANAB KUMAR GANGULI	PANKAJ SRIVASTAVA
38	DF	SPLAD/869/2021 (Allahabad) Notice no:2021/2229	DR PRITI BHATTACHARYA VS THE PRINCIPAL JAGAT TARAN GIRLS DEGREE COLLEGE AND 6 OTHERS	RAJESH KUMAR	RIJWAN ALI AKHTAR KSHITIJ SHAILENDRA GAUTAM BAGHEL A.S.G.I.
39	DF	SPLAD/871/2021 (Mirzapur) Notice no:2021/726	ANUJ KUMAR VS STATE OF U.P. AND ANOTHER	ABHISHEK KUMAR SAROJ PRABHAKAR AWASTHI	C.S.C.
40	DF	SPLAD/872/2021 (Allahabad) Notice no:2021/703	RAGHURAJ KUMAR VS STATE OF U.P. AND 3 OTHERS	RAHUL PANDEY RANG NATH PANDEY	SUNIL KUMAR MISRA C.S.C.
41	DF	SPLAD/873/2021 (Allahabad) Notice no:2021/744	AJAY SINGH TOMAR AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	LAVLESH KUMAR SHUKLA	M.N. SINGH C.S.C.
42	DF	SPLAD/874/2021 (Meerut) Notice no:2021/743	NAND KISHOR VS STATE OF U.P. AND 2 OTHERS	LAVLESH KUMAR SHUKLA	M.N. SINGH C.S.C.
43	DF	SPLAD/875/2021 (Agra) Notice no:2021/701	JAI PRAKASH VERMA VS STATE OF U.P. AND 11 OTHERS	SURESH CHANDRA KUSHWAHA SR. ADVOCATE PANKAJ KUSHWAHA	K.K.RAO ABHISHEK SRIVASTAVA C.S.C.
44	DF	SPLAD/876/2021 (Allahabad) Notice no:2021/698	ANEETA CHAUHDARY AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	SHIV SAGAR SINGH ASHOK KUMAR DWIVEDI	ARCHANA SINGH C.S.C.
45		SPLAD/1007/2021 (Mainpuri) Notice no:2021/876	ADITYA KUMAR YADAV VS STATE OF U.P. AND 2 OTHERS	ALOK KUMAR YADAV BED KANT MISHRA	C.S.C.
46	DF	WTAX/798/2021 (Kanpur Nagar) Notice no:2021/38080	SHRI AMRESHWAR MAHADEV TRUST AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	SR. ADVOCATE INDRA JIT SINGH	VAIBHAV DIXIT VINEET PANDEY C.S.C.
47	DF	WTAX/876/2021 (Gautam Buddh Nagar) Notice no:2021/2038	PRADIP KUMAR AGRAWAL VS UNION OF INDIA AND 2 OTHERS	ANKIT SARAN	GAURAV MAHAJAN GOPAL VERMA MANU GHILDYAL A.S.G.I.
48		WTAX/1018/2021 (Mirzapur) Notice no:2021/2594 2021/49577	M/S RAMJAI SHRI AND ANOTHER VS UNION OF INDIA AND 2 OTHERS	CHHAYA GUPTA SUJEET KUMAR	C.S.C. RAMESH CHANDRA SHUKLA A.S.G.I.

Fresh

ECOURT CASES.

49	DF E-File	SPLAD/967/2021 (Allahabad) Notice no:2021/19	ALOK KUMAR SINGH AND 15 OTHERS VS STATE OF U.P. AND 277OTHERS	PRASHANT MISHRA TARUN AGRAWAL	C.S.C.
	With	SPLAD-870-2021 Basti physical file	DHARMENDRA PRATAP SINGH AND 14 OTHERS VS STATE OF U.P. AND 2 OTHERS	ALOK MISHRA	M.N. SINGH C.S.C.

ADDITIONAL/UNLISTED LIST

For Admission

ECOURT CASES.

301	PO E-File	WRIA/8112/2021 (Null)	RADHEY MOHAN TRIPATHI VS UNION OF INDIA & OTHERS	PANKAJ KUMAR GUPTA	RAJNISH KUMAR RAI
302	PO E-File	WTAX/36/2021 (Rampur)	SAMBHAV JAIN VS THE COMMISSIONER OF GST AND ANOTHER	ASHOK SINGH MOHIT SINGH	C.S.C.
303	PO E-File	WTAX/65/2021 (Etah)	BAL MUKUND MOTORS VS PR. COMMISSIONER OF INCOME TAX AND 5 OTHERS	ABHINAV MEHROTRA	PRAVEEN KUMAR S.S.C.
	With	WTAX-69-2021 Etah	VAIBHAV AGARWAL VS PR. COMMISSIONER OF INCOME TAX AND 5 OTHERS	ABHINAV MEHROTRA	S.S.C.
	With	WTAX-70-2021 Etah	MR. DINESH CHANDRA AGRAWAL VS PR. COMMISSIONER OF INCOME TAX AND 5 OTHERS	ABHINAV MEHROTRA	S.S.C.

For Admission**SENIOR CITIZEN**

304	PO	SPLA/1520/2013 (Jaunpur)	SHYAM NARAIN YADAV VS THE DISTRICT INSPECTOR OF SCHOOLS AND ANOTHER	ARPAN SRIVASTAVA ADARSH BHUSHAN PRABHAKAR AWASTHI ANIL BHUSHAN	SUNIL KUMAR SINGH P.N. TRIPATHI RAJESH KUMAR SINGH SHASHI BHUSHAN SRIVASTAVA C.S.C.
	With	SPLA-1594-2013 Jaunpur	SMT. VIDYAWATI DEVI AND ANOTHER VS THE DISTRICT INSPECTOR OF SCHOOL AND ANOTHER	A.K.ROY ANIL BHUSHAN	C.S.C.

For Order

305	DF	SPLAD/570/2019 (Allahabad)	CHANDRA BHAN SINGH AND 12 OTHERS VS STATE OF U.P. AND 2 OTHERS	SHRI ASHOK KHARE, SENIOR ADVOCATE SIDDHARTH KHARE	M.N. SINGH C.S.C.
	With	SPLAD-1138-2020 Allahabad	PRASHANT KUMAR RAJPUT VS STATE OF U.P. AND 2 OTHERS	SUNIL KUMAR SRIVASTAVA	M.N. SINGH C.S.C.
306	DF	SPLAD/799/2019 (Gorakhpur)	ROSHAN LAL VS UNION OF INDIA AND 2 OTHERS	RAHUL MISHRA VINEET KUMAR SINGH SANJAY MISHRA	RAJNISH KUMAR RAI VIKASH CHANDRA TRIPATHI
307	DF	SPLAD/227/2020 (Pilibhit)	SHAILENDRA KUMAR SRIVASTAVA VS STATE OF U.P. THROUGH ITS PRINCIPAL SECRETARY(HOME)AND 4 OTHERS	BIDHAN CHANDRA RAI	C.S.C.
	With	SPLAD-226-2020 Muzaffar Nagar	SHAILENDRA KUMAR SRIVASTAVA VS STATE OF U.P. THROUGH PRINCIPAL SECRETARY(HOME) AND 2 OTHERS	BIDHAN CHANDRA RAI	C.S.C.
308	DF	SPLAD/405/2020 (Mau)	CHAMAN LAL GOND VS STATE OF U.P. THROUGH PRINCIPAL SECRETARY, HOME AND 2 OTHERS	SHOBHANATH SINGH YADAV	C.S.C.

309	DF	SPLAD/671/2020 (Kushi Nagar)	COMMITTEE OF MANAGEMENT, KRISHAK JANPAD SHIKSHA SOCIETY SOHSA MATHIYA AND ANOTHER VS STATE OF U.P. AND 5 OTHERS	RAJ MOHAN YADAV	ARPAN SRIVASTAVA AKHILESH KUMAR SINGH HEMANT KUMAR DUBEY VASHISHTHA TIWARI
					C.S.C.
310	DF	SPLAD/707/2020 (Baghpat)	SHALI SAHAN SINGH VS STATE OF U.P. AND 3 OTHERS	AMBIKA PRASAD TEWARI VIPIN KUMAR	C.S.C.
311	PO	SPLAD/251/2018 (Gorakhpur)	KRISHNA MANI PANDEY VS THE DISTRICT MAGISTRATE AND ANR	GHAN SHYAM YADAV SANJAY SINGH R.B. SINGH	C.S.C.
		(WRIA-20509-2002) Gorakhpur with WRIA 23254/1995 Decided on 21/02/2007	GANGADHAR PANDEY VS COMMISSIONER GORAKHPUR REGION AND ORS.		
312	PO	SPLAD/532/2019 (Kanpur Nagar)	STATE OF U.P. AND ANOTHER VS VIRENDRA BHADUR KATHERIA AND 2 OTHERS	PRANAB KUMAR GANGULI	GRIJESH TIWARI KUSHMONDEYA SHAHI
For Admission					
313	DF	SPLA/133/2019 (Allahabad)	LAL BAHADUR VS STATE OF U.P. AND 3 OTHERS	C.B. YADAV, SENIOR ADVOCATE NISHEETH YADAV	C.S.C.
314	DF	SPLA/178/2019 (Deoria)	STATE OF U.P. AND 5 OTHERS VS MARKANDEY MANI	PRAMOD KUMAR PANDEY	NARENDRA KUMAR CHAUBEY RENU BALA MISHRA BHRIGURAM JI SHASHI SHEKHAR MAURYA HEMANT KUMAR DUBEY
315	DF	SPLA/203/2019 (Ghaziabad)	YATVEER SINGH VS STATE OF U.P. AND 4 OTHERS	VINOD KUMAR SINGH	MAHESH SHARMA C.S.C.
316	DF	SPLA/308/2019 (Allahabad)	LOKENDRA KUMAR TIWARI VS THE UNION OF INDIAN AND 4 OTHERS	R.P. TIWARI	ROHAN GUPTA A.S.G.I.
317	DF	SPLA/450/2019 (Kanpur Nagar)	MAIYADIN YADAV AND ANOTHER VS STATE OF U.P. AND 5 OTHERS	SATISH CHANDRA MISHRA PRADEEP KUMAR SRIVASTAVA MAHENDRA SINGH SANJAY KUMAR SIDDHARTH SHANKAR	K.P. VERMA C.S.C.
318	DF	SPLA/473/2019 (Jhansi)	AWADHESH KUMAR DUBEY VS DISTRICT JUDGE, JHANSI ANND 2 OTHERS	DINESH KUMAR SINGH SHYAM SHANKAR SHUKLA	MANISH GOYAL (SENIOR ADV.) POOJA AGARWAL C.S.C.
319	DF	SPLA/893/2019 (Allahabad)	ASHOK KUMAR MISHRA AND ANOTHER VS STATE OF U.P. AND 9 OTHERS	ANIL KUMAR RAHUL SAHAI	PRABHAT TRIPATHI RIJWAN ALI AKHTAR ARUN KUMAR TRIPATHI C.S.C.
320	DF	SPLA/246/2021 (Kanpur Nagar)	RESERVE BANK OF INDIA THROUGH ITS ASSISTANT GENERAL MANAGER AND ANOTHER VS VIJAYANAND RAI	VIKAS BUDHWAR	JIYA LAL YADAV
321	PO	SPLA/1837/2012 (Varanasi)	SMT. SUSHAMA SINGH VS STATE OF U.P. AND OTHERS	B.S. PANDEY	SIDDHARTH SINGH C.S.C.
322	PO	SPLA/1838/2012 (Varanasi)	SMT. SUSHAMA SINGH VS STATE OF U.P. AND OTHERS	B.S. PANDEY	SIDDHARTH SINGH C.S.C.

323	PO	SPLA/1847/2012 (Allahabad)	SMT. KUSUM KALI VS STATE OF U.P. AND OTHERS	ASHWINI PRAKASH TRIPATHI	C.S.C.
324	PO	SPLA/1867/2012 (Deoria)	SANJEE KUMAR SINGH VS STATE OF U.P. AND OTHERS	JAGANNATH SINGH T.N. TIWARI	IRSHAD ALI C.S.C.
325	PO	SPLA/904/2013 (Bareilly)	RAM RATAN VS STATE OF U.P. AND 4 OTHERS	B.K. VISHWAKARMA	SHIV NATH SINGH(SENIOR ADV.) ANIL TIWARI C.S.C.
326	PO	SPLA/942/2013 (Bareilly)	ANAND KUMAR VS DISTRICT JUDGE	ANOOP TRIVEDI (SENIOR ADV.) R.J. SHAHI VIBHU RAI ABHINAV GAUR DHIRAJ PAL SINGH	
327	PO	SPLA/1128/2013 (Azamgarh)	UPENDRA NATH RAI VS DISTRICT INSPECTOR OF SCHOOLS AND 2 OTHERS	IRSHAD ALI VIJAY KUMAR SINGH HRITUDHWAJ PRATAP SAHI K.N. TRIPATHI ASHWANI KUMAR RAI	C.S.C.
328	PO	SPLA/238/2014 (Ballia)	SIRAJ KHAN CONSTABLE 76 A.P. VS S.P. AND 2 ORS.	SHASHI NANDAN PANKAJ KUMAR SHUKLA UDAYAN NANDAN	C.S.C.
329	PO	SPLA/287/2014 (Bijnor)	ALTAH HUSAIN VS UNION OF INDIA AND 4 ORS.	NARENDRA KUMAR RAMJI SINGH PATEL SANJAY KUMAR	KRISHNA AGRAWAL A.S.G.I.
330	PO	SPLA/299/2014 (Gorakhpur)	ARUN KUMAR DIXIT AND ANOTHER VS DISTRICT INSPECTOR OF SCHOOLS GORAKHPUR AND OTHERS	ARVIND SINGH VIJAY KUMAR TRIPATHI ASHOK KHARE B.K. SINGH RAGHUVANSHI	C.S.C.
331	PO	SPLA/561/2015 (Azamgarh)	SOMARU RAM VS STATE OF U.P. AND OTHERS	NARENDRA KUMAR D.N. YADAV V.K. BARANWAL JAI PRAKASH PRASAD PRADEEP KUMAR MISHRA A.P. TIWARI	TEJ BHAN SINGH C.S.C.
332	PO	SPLA/235/2017 (Maharajganj)	REKHA DEVI VS STATE OF U.P. AND 5 OTHERS	GAURAV SHARAN SRIVASTAVA RAJESH KUMAR SRIVASTAVA	C.S.C.
333	PO	SPLA/96/2018 (Sant Kabir Nagar)	BASHISHT TIWARI VS STATE OF U.P. AND ANOTHER	MAHENDRA PRATAP TIWARI PRAKASH NARAYAN TIRPATHI	C.S.C.
334	PO	SPLA/428/2018 (Gorakhpur)	PRAHLAD MAURYA AND 6 ORS VS STATE OF U.P. AND 2 ORS	ARUN PRATAP SINGH MANOJ KUMAR SINGH	C.S.C.
335	PO	SPLA/497/2018 (Kanpur Nagar)	C/M BILHAUR INTER COLLEGE, AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	ALOK DWIVEDI	SUDHIR KUMAR SRIVASTAVA C.S.C.
336	PO	SPLA/963/2018 (Firozabad)	ATUL KUMAR GUPTA VS STATE OF U.P. 2 ORS	M.N. SINGH MAHESH NARAIN SINGH SANJAY KUMAR SINGH	PANKAJ RAI C.S.C.
337	PO	SPLA/1028/2018 (Rampur)	UPSRTC AND ANOTHER VS KISHORI LAL SAXENA AND ANOTHER	RAHUL AGARWAL SUNIL KUMAR MISRA	PRAMOD KUMAR SINHA C.S.C.
338	PO	SPLA/1060/2018 (Ballia)	RAJEEV KUMAR DWIVEDI VS STATE OF U.P. AND 2 OTHERS	SANTOSH KUMAR SHUKLA	C.S.C.
339	PO	WRJA/63211/2008 (Allahabad)	BASANT LAL VS UNION OF INDIA THRU. MINISTRY OF DEFENCE AND OTHERS	RANJEET ASTHANA	MANOJ KUMAR SINGH A.S.G.I.

340	PO	WRIA/19271/2011 (Allahabad)	RAJPATI MISHRA AND OTHERS VS THE UNION OF INDIA THRU SEC MINISTRY OF H.R.D. AND OTHERS	ARUN KUMAR MISHRA MAHABIR YADAV ASHOK KUMAR PANDEY RADHA KANT OJHA	A.S.G.I.(2011/587) C. S. C.
341	PO	WRIA/37252/2014 (Agra)	REWATI PRASAD AND 2 OTHERS VS UNION OF INDIA THRU SECY. AND 2 OTHERS	D.K. PANDEY	PRAMOD KUMAR SINGH SHIRISH GOPESH A.S.G.I.
342	PO	WRIA/60327/2015 (Bareilly)	C/M DUNKA JUNIOR HIGH SCHOOL VS STATE OF U.P. AND 2 OTHERS	SHRUTI MALVIYA	R.C.SINGH RAM CHANDRA PRANESH DUTT TRIPATHI C.S.C.
343	PO	WRIA/5532/2019 (Kanpur Nagar)	UNION OF INDIA AND 2 OTHERS VS SMT. MALTI DEVI AND 2 OTHERS	SRI S.P. SINGH SR. ADVOCATE (ASGI)	
344	PO	WRIA/5585/2019 (Gorakhpur)	GULAB YADAV VS STATE OF U.P.AND 2 OTHERS	SANJAY KUMAR OM GIRISH CHANDRA MAURYA RAM ASHISH YADAV ABHAY KRISHNA SINGH OM PRAKASH GUPTA	C.S.C.
345	PO	WRIA/5992/2019 (Basti)	SOMNATH YADAV VS BHARAT SANCHAR NIGAM LIMITED AND 2 OTHERS	PAVAN KUMAR NAGENDRA KRISHNA RAM KRISHNA MISHRA	AJEET KUMAR SINGH
346	PO	WRIA/8910/2019 (Gorakhpur)	SURENDRA NATH SINGH VS UNION OF INDIA AND 2 OTHERS	SIDDHARTH SARAN	PRAVEEN KUMAR SRIVASTAVA VIKASH CHANDRA TRIPATHI
347	LAFP	WRIA/3410/2020 (Ballia)	DURGA PRASAD YADAV AND 3 OTHERS VS STATE OF U.P. THROUGH SECRETARY VOCATIONAL EDUCATION AND CRAFT DEVELOPMENT DEPARTMENT AND 4 OTHERS	SURENDRA KUMAR DEVENDRA KUMAR	A.S.G.I. PURNENDU KUMAR SINGH SIDDHARTH SINGHAL C.S.C.
348	PO	WRIA/6718/2020 (Basti)	MAHESH CHANDRA SRIVASTAVA VS STATE OF U.P. THROUGH PRINCIPAL SECRETARY P.W.D. AND ANOTHER	MUSHIR KHAN	C.S.C.
349	PO	WRIA/2397/2021 (Gorakhpur)	SMT. SARITA SRIVASTAVA AND ANOTHER VS UNION OF INDIA AND 4 OTHERS	VARUN KUMAR CHAUBEY P.K. UPADHYAY	MAHIMA JAISWAL GYAN PRAKASH SHRIVASTAVA A.S.G.I.
350	PO	WRIA/3469/2021 (Saharanpur)	RAVI PRAKASH VS STATE OF U.P. AND 5 OTHERS	VIJAY KUMAR OJHA	C.S.C.
351	PO	WRIA/4905/2021 (Azamgarh)	SHESH NATH PANDEY VS STATE OF U.P. AND 3 OTHERS	RAMESH CHANDRA CHATURVEDI KAILASH SINGH KUSHWAHA	C.S.C.
352	PO	WRIA/4978/2021 (Gorakhpur)	CHANDESHWAR NARAYAN JHA VS CHANCELLOR, DEEN DAYAL UPADHYAY GORAKHPUR UNIVERSITY AND ANOTHER	RAMESH UPADHYAYA(SENIOR ADV.) RAJAN UPADHYAY	ROHIT PANDEY
353	PO	WRIA/10477/2021 (Gorakhpur)	VIVEK SAHAY VS CENTRAL ADMINISTRATIVE TRIBUNAL AND 4 OTHERS	RAM KRISHNA ANUP KUMAR	ARUN KUMAR GUPTA RAJNISH KUMAR RAI
354	PO	WRIA/10811/2021 (Mathura)	GOVIND PRASAD AND 11 OTHERS VS STATE OF U.P. AND 4 OTHERS	SANTOSH KUMAR SINGH	C.S.C.

355	PO	WRIA/11221/2021 (Agra)	CHOKHELAL UPADHAYAY VS STATE OF U.P. AND 2 OTHERS	VIDYA DHAR DUBEY	RAM BILAS YADAV C.S.C.
356	DF	WRIC/36931/2019 (Maharajganj)	SANT RAJ VERMA VS STATE OF U.P. AND 4 OTHERS	DINESH KUMAR PANDEY HRIDAI NARAYAN SHARMA	RAM GOPAL TRIPATHI C.S.C.
357	DF	WRIC/26434/2021 (Maharajganj)	SMT. USHA DEVI VS STATE OF U.P. AND 4 OTHERS	SIDDHARTHA SRIVASTAVA PRADEEP KUMAR	C.S.C.
	With	WRIC-24993-2021 Maharajganj	KAUSHAL KISHOR CHAUDHARY VS STATE OF U.P. AND 4 OTHERS	PRADEEP KUMAR SIDDHARTHA SRIVASTAVA	SANJAY KUMAR SRIVASTAVA C.S.C.
358	WC	WRIC/64261/2015 (Firozabad)	FAURAN SINGH VS U.P. POWER CORP. AND 3 OTHERS	KULDIP SINGH YADAV	BALESHWAR CHATURVEDI C.S.C.
359	WA	WRIC/47606/2016 (Allahabad)	RAJESH KUMAR VS G.M. FIELD PUNJAB NATIONAL BANK AND 7 OTHERS	SUYASH AGARWAL	A.S.BHATNAGAR ASHOK SHANKAR BHATNAGAR DHARMENDRA VAISH S C PANDEY ABHINAVA KRISHNA SRIVASTAVA ASHWANI KUMAR SRIVASTAVA R.D. TIWARI C.S.C.
	With	WRIC-18664-2015 Allahabad	ANIL KUMAR SINGH AND ANOTHER VS AUTHORISED OFFICER/ CHIEF MANAGER PUNJAB NATIONAL BANK	M.D. SINGH SHEKHAR RAM DAYAL R.D.TIWARI ASHWANI KUMAR SRIVASTAVA S.C.	ASHOK BHATNAGAR S.C. SUYASH AGARWAL R.D.TIWARI ASHWINI KUMAR SRIVASTAVA S.K. PANDEY
360	LAFP	WRIC/3367/2019 (Gautam Buddh Nagar)	M/S JAI PRAKASH ASSOCIATES LTD VS STATE OF U.P. AND 3 OTHERS	ROHAN GUPTA SHIKHA SHARMA PRASHANT SHUKLA	ANIL KUMAR SINGH WASIM MASOOD C.S.C.
361	LAFP	WRIC/6148/2021 (Allahabad)	REWATI NANDAN DWIVEDI VS STATE OF U.P. AND 5 OTHERS	GAURAV GAUTAM VIKAS BUDHWAR	C.S.C.
362	LAFP	WRIC/20119/2021 (Ghaziabad)	M/S ALLIED ENGINEERING SOLUTION VS ADDITIONAL DISTRICT MAGISTRATE AND 2 OTHERS	VIJAY PRAKSAH	RAHUL SAHAI C.S.C.
363	DF	WTAX/465/2021 (Kanpur Nagar)	G.G.GULATI VS STATE OF U.P. AND 3 OTHERS	RAHUL AGARWAL	ALOK MISHRA C.S.C.
364	DF	WTAX/882/2021 (Allahabad)	M/S AGRAWAL BROTHERS SAKRAMAU VS STATE OF U.P. AND 2 OTHERS	ALOKE KUMAR	C.S.C.

CASES IN WHICH INTERIM ORDER IS IN OPERATION

365	PO	WTAX/605/2016 (Bulandshahr)	PUNJAB NATIONAL BANK VS C.J.M./ APPELLATE AUTHORITY NAGAR PALIKA AND 4 ORS.	ASHOK SHANKAR BHATNAGAR	SHYAM MANI SHUKLA C.S.C.
366	PO	WTAX/105/2017 (Gautam Buddh Nagar)	SUNWORLD DEVELOPERS PVT. LTD. NOIDA VS UNION OF INDIA AND 4 OTHERS	NIKHIL AGRAWAL	MANU GHILDYAL PRAVEEN KUMAR C.S.C.
367	PO	WTAX/786/2017 (Allahabad)	SHIV SEWAK SINGH VS STATE OF U.P. AND 5 OTHERS	SIDDHARTHA SRIVASTAVA	SHAMIM AHMAD (ELE.) C.S.C.

368	PO	WTAX/813/2017 (Kanpur Nagar)	M/S MARIA EXPORTS INTERNATIONAL THRU ITS AUTH. SIGN. VS DY. COMMISSIONER OF INCOME TAX AND 2 OTHERS	RAHUL AGARWAL YASH TANDON	TARUN AGRAWAL ASHISH A. S.S.C.
369	PO	WTAX/481/2017 (Ghaziabad)	RIMJHIM ISPAT LIMITED VS STATE OF U.P. AND 2 OTHERS	V.K. UPADHAYA RITVIK UPADHYA	C.S.C.
370	PO	WTAX/507/2017 (Agra)	KAMAL KUMAR JAIN VS PRINCIPAL COMMISSIONER INCOME TAX AGRA AND 3 OTHERS	SUYASH AGARWAL	S.C. GAURAV MAHAJAN
371	PO	WTAX/598/2017 (Kanpur Nagar)	M/S MANDAKINI HEAVEN HUTS PVT. LTD. AND 2 OTHERS VS NAGAR NIGAM KANPUR NAGAR AND 2 OTHERS	RAGHUVIR SHARAN SINGH ATUL DAYAL(SENIOR ADV.) LAL MANI SINGH	SANJAY KUMAR MISHRA SANJAY KUMAR SINGH ANIL TIWARI
372	PO	WTAX/606/2017 (Ghaziabad)	PRADEEP KUMAR JAIN AND ANOTHER VS CHIEF COMMISSIONER OF INCOME TAX AND 2 OTHERS	SARVESHWAR SINGH	MANU GHILDYAL S.S.C.
373	PO	WTAX/620/2017 (Firozabad)	BRIJNANDAN VS STATE OF U.P. AND 3 OTHERS	SATENDRA SINGH	C.S.C.
374	PO	WTAX/632/2017 (Mainpuri)	NARESH SINGH CHAUHAN VS STATE OF U.P. AND 3 OTHERS	ABHIJIT MISHRA	C.S.C.
375	PO	WTAX/704/2017 (Allahabad)	RAMESH CHANDRA VAISHY VS UNION OF INDIA THRU SECY. AND 3 OTHERS	NAVIN SINHA (SENIOR ADV.) SR. ADVOCATE MADAN LAL SRIVASTAVA	SHUBHAM AGARWAL S.S.C.
376	PO	WTAX/930/2018 (Agra)	M/S KAMAL HOSIERY PRODUCTS VS STATE OF U.P. AND 2 OTHERS	VISHWJIT	C.S.C.
377	PO	WTAX/11/2019 (Ghaziabad)	ELIXIR METAL WORKS VS STATE OF U.P. AND 2 OTHERS	KRISHNA DEV VYAS KAUSHALENDRA NATH SINGH	C.S.C.
378	PO	WTAX/1138/2019 (Azamgarh)	RAMAWATAR PATEL VS STATE OF U.P. AND 2 OTHERS	DEVI PRASAD TRIPATHI R.K.PARAMHANS SINGH	C.S.C.
379	PO	WTAX/1159/2019 (Gautam Buddh Nagar)	T.T. LTD. VS UNION OF INDIA AND 2 OTHERS	SANJAY KUMAR MISHRA SHILPI JAIN SYED ALI MURTAZA	ASHOK SINGH
380	PO	WTAX/39/2021 (Banda)	AWADHESH KUMAR VS STATE OF U.P. AND 3 OTHERS	OM PRAKASH SINGH VINAY KUMAR SINGH SAURABH SINGH	C.S.C.
381	PO	WTAX/326/2021 (Hathras (mahamaya Nagar))	JAI BANKEY BIHARI PERFUMES PVT. LTD. AND 4 OTHERS VS UNION OF INDIA AND 3 OTHERS	RAHUL AGARWAL	PRAVEEN KUMAR GAURAV MAHAJAN
382	PO	WTAX/495/2021 (Meerut)	M/S GOLD RIPE INTERNATIONAL PRIVATE LIMITED VS DIRECTORATE OF REVENUE INTELLIGENCE AND 4 OTHERS	MOHIT SINGH	KRISHNA AGARAWAL C.S.C. ASHOK SINGH
383	PO	WTAX/536/2021 (Saharanpur)	M/S ALM FOOD PRODUCTS LIMITED AND 2 OTHERS VS UNION OF INDIA AND 2 OTHERS	RISHI RAJ KAPOOR	DILEEP CHANDRA MATHUR A.S.G.I.
384	PO	WTAX/566/2021 (Ghaziabad)	UMESH GARG VS UNION OF INDIA AND ANOTHER	UJJAWAL SATSANGI PARITOSH JAIN DIVYANSH JAIN KARTIKEYA SARAN	GAURAV MAHAJAN ABRAR AHMAD KRISHNA AGARAWAL A.S.G.I.

385	PO	WTAX/768/2021 (Ghaziabad)	M/S PRATEEK REALTORS INDIA PRIVATE LIMITED VS STATE OF U.P. AND 3 OTHERS	SR. ADVOCATE SR. ADVOCATE SHRI U. K. SAXENA ASHUTOSH SHARMA	PRADEEP KUMAR SINGH VIVEK SARAN C.S.C.
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For Hearing

CASES IN WHICH INTERIM ORDER IS IN OPERATION

386	PO	SPLA/1496/2011 (Jaunpur)	KRISHNA MURARI TRIPATHI VS DIOS AND OTHERS	ASHOK KHARE SIDDHARTH KHARE	V.B. MISHRA P.K. TRIPATHI C.S.C.
387	PO	SPLA/222/2008 (Ghaziabad)	RAM NIWAS SINGH VS STATE OF U.P. AND OTHERS	VINOD SINHA S.K. MISHRA	H.N. SINGH ANIL KUMAR SHUKLA C.S.C.
388	PO	SPLA/399/2012 (Kushi Nagar)	SMT. MANJU BHARTI VS STATE OF U.P. AND OTHERS	DHARMENDRA PRASAD SURYA NARAYAN LALLAN PRASAD PAL	SANJEEV SINGH J.P.S. TYAGI V.N.PANDEY JANARDAN SHUKLA C.S.C.
389	PO	SPLA/1551/2013 (Hathras (mahamaya Nagar))	VISHUNU KUMAR VS STATE OF U.P. THRU SECRY. AND 3 OTHERS	JAI SINGH K.K. SHUKLA S.N. DUBEY	MANISH GOYAL RAJIV GUPTA C.S.C.

For Final Hearing

390	DF	CUSA/17/2020 (Gautam Buddh Nagar)	PRINCIPAL COMMISSIONER OF CUSTOMS NOIDA VS M/S MAHESH AND CO. PVT. LTD.	B.K.SINGH RAGHUVANSHI	NISHANT MISHRA
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For Final Disposal

391	PO	WRIA/12474/2019 (Meerut)	DR. PRADEEP KUMAR VS STATE OF U.P. AND 15 OTHERS	RAM ASHREY KASHYAP VINEET KUMAR SINGH	SANTOSH KUMAR TRIPATHI SHAILENDRA SINGH RAGHUVANSH MISRA YAGYADHAR TRIPATHI ALOK MISHRA AVNEESH TRIPATHI RAM ASHREY KASHYAP L.K.TRIPATHI C.S.C.
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Application for Orders

392		3/2020 (Recall of Order) in case SPLA-562-2003 Decided on 06/09/2012	ISHWAR CHAND TYAGI VS D.D.C.AND OTHERS	SATISH MANDHYAN B.D. MANDHYAN ANIL KUMAR ADITYA K. AJIT	ANIL KUMAR ADITYA C.S.C.
393		2/2021 (Restoration) in case SPLA-125- -2003 Decided on 16/11/2010	KALIMUDDIN KHAN VS DIRECTOR GENERAL OF POLICE U.P. LUCKNOW AND OTHERS	ARVIND TRIPATHI VINOD KUMAR MISHRA S.N. PANDEY ASHOK KHARE HAVALDAR VERMA P.N. OJHA	C.S.C.
394		1/2018 (Recall of Order) in case SPLA-927-2010 Decided on 21/12/2017	RAM BHAWAN YADAV AND OTHERS VS STATE OF U.P. THRU SECRETARY MADHYAMIK EDUCATION LKW. ANDORS	GAUTAM BAGHEL RAHUL JAIN MR RAHUL JAIN K.M. OJHA	R.K. OJHA B.K. TRIPATHI SATISH DWIVEDI A.R. SINGH C.S.C. C.S.C.
395		15/2019 (Restoration) in case SPLA-152- -2010 Decided on 07/03/2018	RAJIV CHATURVEDI VS STATE OF U.P. AND OTHERS	AMRITA MISHRA ANAMIKA RAI RAJIV SHARMA BHAGWATI PRASAD ASHISH AGRAWAL RAMESH UPADHYAYA	ANIL KUMAR VERMA ASLAM ALI VINOD KUMAR SINGH A.K.SHARMA C.S.C.

396	4/2020 (Review Application) in case SPLA-174- -2010 Decided on 06/01/2014	RAM SHARAN YADAV AND OTHERS VS STATE OF U.P. AND OTHERS	ASHOK KHARE AKHILESH KUMAR SINGH SIDDHARTH KHARE	C.S.C.
397	8/2020 (Restoration) in case SPLA-238- -2011 Decided on 21/01/2020	ANIL KUMAR VS ASSTT. GENERAL MANAGER INDIAN BANK AND OTHERS	K.N. MISHRA ABHISHEK MISHRA	R.B. SAHAI A.S.G.I.
398	1/2016 (241186/2016) (Restoration) in case SPLA-335-2016 Decided on 13/07/2016	ARJUN PRASAD AND 4 OTHERS VS STATE OF U.P. AND 3 OTHERS	MOHAMMAD MUSTAFA RAJEEV KUMAR MISHRA	C.S.C.
399	2/2019 (Restoration) in case SPLA-151-2017 Decided on 30/08/2017	JAI PRAKASH MISHRA VS STATE OF U.P. AND 3 ORS.	AJAY BHANOT ANIL KUMAR VERMA G.S. CHAUHAN	C.S.C.
400	2/2018 (Review Application) in case SPLA-385-2017 Decided on 28/07/2017	RAMASHANKAR VS STATE OF U.P. AND 3 OTHERS	MR ADARSH SINGH YASH TANDON	MRIGRAJ SINGH MR MRIGRAJ SINGH C.S.C.
401	5/2021 (Restoration) in case SPLA-184-2018 Decided on 06/05/2019	DHIRAJ KUMAR VS STATE OF U.P. AND 3 OTHERS	GAURAV TIWARI KULASHVAR SHARMA	SUNIL KUMAR MISRA C.S.C.
402	2/2018 (Restoration) in case WRIA-1174- -2017 Decided on 25/09/2018	UMA KANT RAI VS ALLAHABAD U.P. GRAMIN BANK H.O. BANDA THRU CHAIRMAN AND 2 ORS.	ASHOK MALAVIYA	SATISH KISHORE KAKKAR
403	2/2021 (Restoration) in case SPLAD-105- -2010 Decided on 18/02/2016	SHREE RAM YADAV VS STATE OF U.P. AND OTHERS	VINOD KUMAR SINGH	C.S.C.
404	7/2021 (Restoration) in case SPLAD-40-2012 Decided on 13/12/2017	PRADEEP KUMAR BHARDWAJ VS STATE OF U.P. AND OTHERS	VED PRAKASH PANDEY	C.S.C.
405	2/2021 (Restoration) in case SPLAD-36- -2013 Decided on 13/09/2017	SMT. MAMTA PANDEY VS STATE OF U.P. AND 7 ORS.	GYANENDRA KUMAR SINGH RAJESH KUMAR SINGH RAJESH KR. SINGH	SAYED NADEEM AHAD C.S.C.
406	1/2018 (378584/2017) (Recall of Order) in case SPLAD-39- -2017 Decided on 08/08/2017	C/M RASHTRIYA KISAN P.G. COLLEGE THRU ITS MANAGER AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	HRITUDHWAJ PRATAP SAHI PRADEEP KUMAR CHAURASIA VIJAY KUMAR SINGH(SENIOR ADV.)	KALP NATH RAI C.S.C.
407	4/2020 (Review Application) in case SPLAD-55- -2018 Decided on 28/08/2011	STATE OF U.P. AND 3 ORS VS SMT. PRAMILA SINGH	ANIL KUMAR SRIVASTAVA ARUN KUMAR MANISH KUMAR PANDEY	ARUN KUMAR RAJESH KHARE MANISH KUMAR PANDEY C.S.C.

408	3/2019 (Review Application) in case SPLAD-74- -2018 Decided on 25/10/2018	RAKESH KUMAR SRIVASTAVA VS JOINT DIRECTOR OF EDUCATION AND 3 ORS	SHRI ASHOK KHARE SHARAD	C.S.C.
409	2/2019 (Restoration) in case WTAX-65- -2007 Decided on 04/08/2010	MOHD. SHAMIMA ANSARI VS STATE OF U.P. AND OTHERS	SURESH CHANDRA DWIVEDI	Q.H. SIDDIQUI C.S.C.
410	2/2019 (Restoration) in case WTAX-65- -2007 Decided on 04/08/2010	SMT. SHAHEDA BANO VS STATE OF U.P. THRU SECRETARY LOCLA BODIES AND OTHERS	SURESH CHANDRA DWIVEDI	Q.H. SIDDIQUI C.S.C.
411	6/2021 (Restoration) in case WTAX-31- -2017 Decided on 14/09/2021	SMT. RINKI VS STATE OF U.P. AND 4 OTHERS	S.K. JAISWAL RAJEEV RANJAN TRIPATHI S.N.JAISWAL	RAHUL AGARWAL C.S.C.
412	5/2021 (Restoration) in case WTAX-22- -2018 Decided on 01/10/2021	JAGAT TARAN GIRLS INTER COLLEGE AND ANR VS STATE OF U.P. THROUGH PRINCIPAL SECRETARY AND ANR	PRADEEP VERMA	NILAMBER TRIPATHI C.S.C.

SAMPLE

AT 10:00 AM
(Court No.4)
HON'BLE JUSTICE ROHIT RANJAN AGARWAL

FRESH LIST

Fresh

1	WRIA/16884/2021 (Pilibhit)	WQEEL UR REHMAN SHAMSI AND 5 OTHERS VS ZAHIDA KHATOON AND ANOTHER	SYED WAJID ALI	ARPIT AGARWAL
2	A227/6840/2021 (Allahabad) Notice no:2021/48777	SMT. KUSUM KALI AND 6 OTHERS VS STATE OF U.P. AND 5 OTHERS	ASHISH DWIVEDI	C.S.C.
3	A227/6842/2021 (Jaunpur)	MAHMOOD ALAM VS SHOBHNATH AND 3 OTHERS	UMESH VATS	
4	A227/6845/2021 (Sambhal (bheem Nagar))	KISHAN VEER VS INDRA PAL SINGH AND ANOTHER	SUSHIL CHANDRA SRIVASTAVA	VIPIN KUMAR SAXENA
5	A227/6846/2021 (Sambhal (bheem Nagar))	DHARAM GIRI VS INDRA PAL SINGH AND ANOTHER	SUSHIL CHANDRA SRIVASTAVA	VIPIN KUMAR SAXENA
6	A227/6848/2021 (Sambhal (bheem Nagar))	PREM SHANKER VS INDRA PAL SINGH AND ANOTHER	SUSHIL CHANDRA SRIVASTAVA	VIPIN KUMAR SAXENA
7	A227/6849/2021 (Sambhal (bheem Nagar))	PREM SHANKER VS INDRA PAL SINGH AND ANOTHER	SUSHIL CHANDRA SRIVASTAVA	VIPIN KUMAR SAXENA
8	A227/6850/2021 (Sambhal (bheem Nagar))	KHEMKARAN VS INDRA PAL SINGH AND ANOTHER	SUSHIL CHANDRA SRIVASTAVA	VIPIN KUMAR SAXENA
9	A227/6851/2021 (Sambhal (bheem Nagar))	JAI PAL SINGH VS INDAR PAL SINGH AND 3 OTHERS	SUSHIL CHANDRA SRIVASTAVA	VIPIN KUMAR SAXENA
10	A227/6853/2021 (Sambhal (bheem Nagar))	NRIPENDRA SINGH @ NIPENDRA SINGH VS INDRA PAL SINGH AND ANOTHER	SUSHIL CHANDRA SRIVASTAVA	VIPIN KUMAR SAXENA
11	A227/6854/2021 (Sambhal (bheem Nagar))	ANIL VS INDRA PAL SINGH AND ANOTHER	SUSHIL CHANDRA SRIVASTAVA	VIPIN KUMAR SAXENA
12	DF SAPL/508/2021 (Lalitpur)	SAMMA VS GYASI AND 5 OTHERS	VIRENDRA SINGH RAKESH KUMAR PANDEY	VEER BHAGAT SINGH KUSHWAHA
	With SAPL-512-2021 Lalitpur	SAMMA VS GYASI AND 5 OTHERS	VIRENDRA SINGH RAKESH KUMAR PANDEY	VEER BHAGAT SINGH KUSHWAHA
13	SAPL/636/2021 (Hapur (panchsheel Nagar))	HAPUR PILKHUWA DEVELOPMENT AUTHORITY AND ANOTHER VS AJAY MITTAL	SANTOSH KUMAR SINGH	

14		SAPL/637/2021 (Hapur (panchsheel Nagar))	KALWA VS JAGDISH SAXENA AND ANOTHER	ANAND KUMAR MISHRA RAJIV KUMAR MISHRA	ASHISH KUMAR SINGH
15	DF	SCCR/98/2021 (Meerut)	M/S SATENDRA TRANSPORT COMPANY THROUGH ITS PARTNER SRI SAMEER KOHLI VS M/S HIRALAL AND SONS THROUGH PARTNER SRI ALKESH MITHAL	DHRUV KUMAR DHURIYA KIRAN KUMAR ARORA	VINAYAK MITHAL

Fresh

ECOURT CASES.

16	DF E-File	TACL/484/2021 (Hathras (mahamaya Nagar)) Notice no:NULL	NARENDRA PAL SINGH VS SMT. UMA PATHAK AND OTHERS	ANURAG DUBEY	
17	DF E-File	TACL/509/2021 (Fatehpur) Notice no:NULL	SMT. CHUNKI VS KALAWATI @ KALMATIYA AND 2 OTHERS	SUDHIR KUMAR MANOJ SRIVASTAVA	
18	DF E-File	TACL/510/2021 (Hathras (mahamaya Nagar)) Notice no:NULL	NARENDRA PAL SINGH VS SMT. UMA PATHAK	ANURAG DUBEY	
19	E-File	TACL/622/2021 (Meerut)	SMT. SONIYA DHYANI VS PRAVEEN DHYANI	ARCHANA JHA PRAGATI SHAILI GANGULY	

ADDITIONAL/UNLISTED LIST

For Admission

SENIOR CITIZEN

301	DF	WRIA/68139/2010 (Saharanpur)	SHRI UMESH CHANDRA AGARWAL VS M/S ADARSH GAS AGENCY A PARTNERSHIP CONCERN	ASHOK BHATNAGAR DINESH MISHRA TARUN AGRAWAL B. C. RAI	PANKAJ AGARWAL JAGDISH PRASAD TRIPATHI ASHISH KUMAR SINGH A. K. SINGH AJAY KUMAR SINGH
302	DF	WRIA/9116/2018 (Gorakhpur)	SMT. NAZMIN JAMIL VS NATWAR NANDA KEDIA AND ANOTHER	ATUL KUMAR SRIVASTAVA SUMIT DAGA RAMENDRA ASTHANA	ALPANA CHITTRANSHI SANJAY KUMAR SRIVASTAVA SUNIL KUMAR MISHRA

For Order

CASES IN WHICH INTERIM ORDER IS IN OPERATION

303	DF	SAPL/1300/1980 (Saharanpur)	SMT. FATIMA VS ABDUL GAFFAR AND ANOTHER	VIRENDRA KUMAR SUNIL KUMAR MISHRA H.S. NIGAM	C.M. SHUKLA
304	DF	SAPL/732/1996 (S.r. Nagar (bhadohi))	DEEP NARAIN AND OTHERS VS RAMJI AND OTHERS	K.S. TIWARI GIRISH CHAND YADAV DWARIKA PRASAD SHUKLA A.S.SRIVASTAVA	PT. KRIPA SHANKAR TIWARI VEER SINGH NA SHASHI SHEKHAR MISHRA SANTOSH YADAV SHARAD SHEKHAR SHARMA PRADUMN TRIPATHI
305	DF	SAPL/421/2003 (Etawah)	SHIV RAM DAS ALIAS PHOOL SINGH VS GYAN CHANDRA AND ANOTHER	SHIV NATH SINGH YADAV PT. DHARM NARAIN DUBEY	BRIJESH KUMAR KESHARWANI GOPAL MISRA
306	DF	SAPL/1174/2009 (Aligarh)	SMT. MAYA DEVI VS SRI RAM SEWAK AND ANOTHER	DIWAKAR RAI SHARMA	NIKHIL KUMAR RISHI CHADDHA

307	ED	SAPL/1110/2000 (Aligarh)	BANNI SINGH AND ORS. VS SMT. SHANTI	M.K. GUPTA PANKAJ AGARWAL V.K. GUPTA	DIVAKAR RAI SHARMA
308	LAFP	SAPL/710/2013 (Jhansi)	SMT. GOMA AND OTHERS VS LALA RAM AND OTHERS	RAJENDRA PRASAD SHUKLA S.K.KULSHRESTHA	RAKESH KUMAR GUPTA A.N.BHARGAVA
309	WC	SAPL/319/2017 (Shahjahanpur)	GULZAR SINGH VS OM PRAKASH AND 5 OTHERS	BHANU BHUSHAN JAUHARI	JITENDRA NARAYAN TIWARI JITENDRA KR TIWARI
310	LAFP	SAPL/583/2018 (Etawah)	RAM SIYA VS RAM KALI AND 2 OTHERS	SARAL SINGH	PRADEEP KUMAR PRAVEEN KUMAR
311	DF	CLRE/384/2010 (Bareilly)	SHREE BHAGWAN AGRAWAL VS POORAN LAL	KSHITIJ SHAILENDRA RAMENDRA ASTHANA	ABU BAKHT
For Admission					
312	PO	CLRE/502/2007 (Saharanpur)	NAFEES AHMAD VS SMT. RAYEESHA	MANISH TANDON CHETAN CHATTERJEE	SAURABH KUMAR SAURABH KUMAR SRIVASTAVA AJAY KUMAR SINGH ASHISH KUMAR SINGH PANKAJ AGARWAL
313	PO	CLRE/474/2013 (Ghaziabad)	HIMANSHU AND 3 OTHERS VS NAND KISHORE	SATYENDRA NARAYAN SINGH NAVEEN KUMAR TRIPATHI P.K. SINGHAL	GYANENDRA KUMAR SINGH

CASES IN WHICH INTERIM ORDER IS IN OPERATION

314	DF	WRIA/48379/2013 (Varanasi)	MANOJ KUMAR MEHROTRA VS SMT. GAYATRI DEVI	RAKESH KUMAR TRIPATHI ANUPAMA TRIPATHI BRIJESH CHANDRA NAIK	ANIL TIWARI
315	DF	WRIA/10767/2013 (Ghazipur)	RAGHUNATH PRASAD GUPTA VS RAM ROOP DAS AGARWAL AND ORS.	MUKESH PRASAD O.P.CHAURASIA	KUNWAR TEJANDRA BAHADUR BIPIN LAL SRIVASTAVA SIDDHARTH VERMA A.K. TRIPATHI SATYENDRA KUMAR SINGH
316	DF	WRIA/17736/2018 (Gorakhpur)	HAFIZ MAQBOOL HASAN VS KHURISHIDA KHATOON	VIBHU RAI RAJEEV DHAR DWIVEDI	SUDHIR KUMAR TRIPATHI
317	DF	WRIA/2491/2021 (Jhansi)	PRABHAT SETH VS LOKESH AGARWAL AND 4 OTHERS	S.K. MISHRA	
318	PO	WRIA/60327/2011 (Saharanpur)	NARENDRA KUMAR VS HARISH KUMAR	ASHISH KUMAR SINGH AJAY KUMAR SINGH	ALOK KUMAR SRIVASTAVA
319	PO	WRIA/60601/2011 (Mathura)	DHARMENDRA CHATURVEDI VS RAMJI DAS GUPTA AND OTHERS	S.S.SHARMA R.S.CHAUHAN RAHUL SAHAI	RAMA GOYAL BANSAL
320	PO	WRIA/16891/2021 (Azamgarh)	FAKHRE ALAM VS ADDL. DISTRICT JUDGE/SPECIAL JUDGE AZAMGARH AND OTHERS	JAMEEL AHMAD AZMI PRAKASH PADIA (ELE.)	L.M.SINGH S.C.
321	PO	WRIA/16892/2021 (Meerut)	RAM PRATAP BAXI VS ADDITIONAL DISTRICT MAGISTRATE CITY MEERUT AND ORS.	VINAY KUMAR PANDEY	RAJESH GUPTA
322	DF	A227/9641/2019 (Shamli (prabudh Nagar))	DHARAMBIR SINGH VS ROHIT KUMAR AND ANOTHER	VATSALA PANKAJ AGARWAL	MANU KHARE
323	DF	A227/2921/2021 (Ghaziabad)	HOSHIYAR SINGH VS M/S MURAD NAGAR IRON WORKS PVT. LTD.	DAYA SHANKER PANDEY	

324	DF	A227/3007/2021 (Mau)	GIRISH CHANDRA GUPTA VS SRIRAM SAV	NEEHARIKA SINHA NARAYANA ANADI KRISHNA NARAYANA	SHRI NIWASH YADAV
325	DF	A227/4478/2021 (Varanasi)	SUDAMA KUMAR VS RAMDHAR	BRIJESH CHANDRA NAIK	ASHISH KUMAR SINGH AJAY KUMAR SINGH
326	PO	A227/2956/2017 (Bareilly)	ANIL KUMAR SAXENA VS VIJAY KUMAR	RAMA GOEL BANSAL	DEVANSH RATHORE KALPANA SINHA CHANDRA SHEKHAR CHATURVEDI BHANU BHUSHAN JAUHARI
327	PO	A227/5848/2018 (Jhansi)	ABDUL MAJID VS SARVA SHAKTIMAN ALLAH TALA MASJID AND ANOTHER	HARI BANS SINGH M.A. QADEER SHAMIM AHMAD	S.UZZAMAN ARVIND SRIVASTAVA FAKHR-UZ-ZAMAN ATUL DAYAL ALI AKBAR ANSARI NEERAJ KR. SRIVASTAVA
328	PO	A227/2092/2019 (Hamirpur)	FAROGUDDIN JAFRI VS RAJEEV KUMAR AND 2 OTHERS	ABU SUFIYAN AZMI SHIV SAGAR SINGH	DHIRAJ SRIVASTAVA
329	PO	A227/4287/2019 (Agra)	ANJUMAN ISLAMIA SOCIETY THROUGH ITS SECRETARY AGRA VS SHRI BHAGWAN AGRAWAL (SINCE DECEASED) AND 7 OTHERS	PRAMOD KUMAR JAIN (SR. ADVOCATE) NAMIT SRIVASTAVA	HAWALDAR RAM RAHUL SAHAI
330	PO	A227/8501/2019 (Jalaun)	GYASHI AND 14 OTHERS VS SHAUKAT ALI AND 2 OTHERS	CHAUDHARY SUBHASH KUMAR	FAKHRUZZAMAN
331	DF	SCCR/38/2020 (Aligarh)	PRADEEP KUMAR GUPTA VS PRADEEP KUMAR JAIN AND ANOTHER	DIVAKAR RAI SHARMA	SANJAY KUMAR JAISWAL AKANKSHA GAUR

CASES IN WHICH INTERIM ORDER IS IN OPERATION

332	PO	SCCR/611/2014 (Moradabad)	KM. SHAMA PARVEEN VS ZAKIR HUSSAIN	KSHITIJ SHAILENDRA	S.P. TIWARI S.N. SINGH BRAJESH KUMAR SINGH ASHUTOSH TRIPATHI SATYENDRA NARAIN SINGH
333	ED	SCCR/301/2016 (Gautam Buddh Nagar)	LAJJEY RAM SHARMA VS M/S NATIONAL ELECTRONIC CORPORATION NEW DELHI	SHREYA GUPTA RAJNEESH SHARMA ANURUDDH CHATURVEDI GYANESHWAR KUMAR DWIVEDI SANTOSH KUMAR SRIVASTAVA ALKA SRIVASTAVA ASHISH KUMAR SINGH	SATENDRA KUMAR SINGH
334	PO	SCCR/22/2019 (Meerut)	AMIT KUMAR VS SANTOSH SINGH AND 3 OTHERS	RAJESH GUPTA	JAWAHAR LAL PANDEY
335	PO	SCCR/152/2016 (Kanpur Nagar)	ANAND TIWARI VS SUSHILA TIWARI	DR. S. B. SINGH ANAND KUMAR SRIVASTAVA	CHANDRA BHUSHAN YADAV
336	PO	SCCR/258/2017 (Ghaziabad)	SRI RISHI RAJ SINGHAL VS SRI GOVARDHAN GOYAL AND 6 OTHRs.	KIRAN KUMAR ARORA	PANKAJ AGARWAL
337	PO	SCCR/21/2020 (Agra)	RAM NARAYAN VS PADAMCHANDRA MINA	RISHIKESH TRIPATHI	SHRIMAN NARAYAN TIWARI

For Hearing

338	DF	SAPL/1096/2013 (Aligarh)	PUSHPANAND GAUTAM VS SMT. SANTOSH GAUTAM AND ANOTHER	ASHISH AGRAWAL A.K. GUPTA	RAJESH TRIPATHI
339	LAFP	SAPL/1073/1991 (Pilibhit)	NARAIN LAL VS NARAIN LAL	SUBODH KUMAR SHRI SUBODH KUMAR SUBHODH KUMAR	RAVI AGRAWAL RAM KRISHNA TRILOKI NATH
340	WC	SAPL/672/2017 (Basti)	KAPIL DEO VS KHEDU AND 9 OTHERS	RAHUL KUMAR SHUKLA. SANTOSH KUMAR PANDEY	SHASHI PRAKASH MISRA ASHUTOSH PANDEY
341	PO	CLRE/348/2010 (Agra)	SMT. SHARADA DEVI VS SHREE CHANDRA JAIN	UDAI CHANDANI MADHAV JAIN	R.P.SINGH
342	DF	SCCR/29/2021 (Agra)	ASHOK KUMAR MANGAL VS LALA RAGHUNATH PRASAD BANSAL CHARITABLE TRUST SOCIETY AND ANOTHER	SWAPNIL KUMAR SUDHANSHU KUMAR	R.S. MAURYA AKLANK KUMAR JAIN ALANK K. JAIN
343	PO	SCCR/97/2016 (Farrukhabad)	COLLECTOR VERMA VS SMT. RAM MURTI	SURESH CHANDRA VERMA	MADHULIKA MISHRA S.K. MISHRA VIJAY KUMAR KUSHWAHA
344	PO	SCCR/246/2016 (Ghaziabad)	RISHI RAJ SINGHAL VS NAND KISHORE SHARMA	SR. ADVOCATE KIRAN KUMAR ARORA S. SHEKHAR	RAVI PRAKASH SRIVASTAVA DHANANJAY AWASTHI
345	PO	SCCR/55/2021 (Jhansi)	USMAN ALI VS LAXMI NARAYAN AND 2 OTHERS	SYED MUSHFIQ ALI	ATUL DAYAL(SENIOR ADV.) SHIV BAHADUR YADAV PANCHU RAM MAURYA SHASHANK MAURYA MANOJ KUMAR MISHRA
For Final Hearing					
346	DF	SAPL/2451/1988 (Fatehpur)	SMT.SUDAMA VS SHITAL	ANIL SHUKLA N.K. SRIVASTAVA NEERAJ AGARWAL JINTENDRA NATH SINGH	GURU PRASAD MISHRA RAJESH TIWARI RAJESH KUMAR SRIVASTAVA SUSHIL KUMAR PAL
For Further Hearing					
347	DF- PH	WRIC/15642/2020 (Meerut)	AWADHESH KUMAR VS STATE OF U.P. AND 2 OTHERS	ABHISHEK SHUKLA ABHINAV GAUR VIBHU RAI	C.S.C.
		(WRIC-3024-2019) Allahabad Decided on 21/02/2019	NARGIS AND ANOTHER VS STATE OF U P AND 3 OTHERS		
	With	WRIC-21282-2019 Bijnor	NARESH KUMAR SHARMA VS STATE OF U.P. AND 2 OTHERS	ANUPAMA TRIPATHI RAKESH KUMAR TRIPATHI PRAMOD KUMAR SRIVASTAVA	C.S.C.
	With	WRIC-21579-2019 Bijnor	VIKAS KUMAR VS STATE OF U.P. AND 2 OTHERS	PRAMOD KUMAR SRIVASTAVA	RATAN DEEP MISHRA C.S.C.
	With	WRIC-21720-2019 Bijnor	KHURSHID ANVAR (FAIR PRICE SHOP SALESMAN) VS STATE OF U.P. AND 2 OTHERS	PRAMOD KUMAR SRIVASTAVA	SIDDHARTHA SINGH C.S.C.
	With	WRIC-21861-2019 Bijnor	SHAVEZ KHAN VS STATE OF U.P. AND 2 OTHERS	VISHAL TANDON PRAMOD KUMAR SRIVASTAVA	C.S.C.
	With	WRIC-22018-2019 Bijnor	PRAMILA DEVI VS STATE OF U.P. AND 3 OTHERS	RAKESH KUMAR TRIPATHI ANUPAMA TRIPATHI	C.S.C.
	With	WRIC-22029-2019 Bijnor	SHRAVAN KUMAR VS STATE OF U.P. AND 3 OTHERS	RAKESH KUMAR TRIPATHI ANUPAMA TRIPATHI	C.S.C.
	With	WRIC-22062-2019 Bijnor	VIJAY PAL SINGH VS STATE OF U.P. AND 3 OTHERS	RAKESH KUMAR TRIPATHI ANUPAMA TRIPATHI	R1539 C.S.C.

With	WRIC-22900-2019 Bijnor	SHABANA PARVEEN VS STATE OF U.P. AND 2 OTHERS	KRISHNA KUMAR SINGH	C.S.C.
With	WRIC-23514-2019 Bijnor	MAZAHIR HUSAIN VS STATE OF U P AND 2 OTHERS	PRAMOD KUMAR SRIVASTAVA	C.S.C.
With	WRIC-23517-2019 Muzaffar Nagar	SUBHASH CHANDRA VS STATE OF U.P. AND 2 OTHERS	PRAMOD KUMAR SRIVASTAVA	C.S.C.
With	WRIC-24053-2019 Bijnor	RAUF AHMAD VS STATE OF U.P. AND 2 OTHERS	KRISHNA KUMAR SINGH	C.S.C.
With	WRIC-25517-2019 Muzaffar Nagar	BILAL VS STATE OF U.P. AND 2 OTHERS	PRAMOD KUMAR SRIVASTAVA	C.S.C.
With	WRIC-25547-2019 Moradabad	NAVJOT SAGAR VS STATE OF U.P. AND 2 OTHERS	KRISHNA KUMAR SINGH	C.S.C.
With	WRIC-25821-2019 Moradabad	MEGHRAJ SINGH VS STATE OF U.P. AND 3 OTHERS	ANUPAMA TRIPATHI RAKESH KUMAR TRIPATHI	C.S.C.
With	WRIC-25835-2019 Moradabad	SANJAY KUMAR VS STATE OF U.P. AND 3 OTHERS	RAKESH KUMAR TRIPATHI ANUPAMA TRIPATHI	C.S.C.
With	WRIC-26629-2019 Moradabad	AFTAB ALAM VS STATE OF U.P. AND 2 OTHERS	KRISHNA KUMAR SINGH	C.S.C.
With	WRIC-26636-2019 Moradabad	DORI LAL VS STATE OF U.P. AND 2 OTHERS	S.M. IQBAL HASAN	C.S.C.
With	WRIC-26653-2019 Bijnor	ZEENAT BI VS STATE OF U.P. AND 2 OTHERS	KRISHNA KUMAR SINGH	C.S.C.
With	WRIC-26948-2019 Bijnor	KANTI DEVI VS STATE OF U.P. AND 2 OTHERS	PRAMOD KUMAR SRIVASTAVA	C.S.C.
With	WRIC-28930-2019 Ghazipur	ASHOK KUMAR GUPTA VS STATE OF U.P. AND 2 OTHERS	AWADHESH KUMAR MALVIYA	C.S.C.
With	WRIC-28970-2019 Bijnor	PRADEEP KUMAR VS STATE OF U.P. AND 2 OTHERS	PRAMOD KUMAR SRIVASTAVA	C.S.C.
With	WRIC-29589-2019 Ghazipur	SAI ASHISH VS STATE OF U.P. AND 2 OTHERS	AWADHESH KUMAR MALVIYA	C.S.C.
With	WRIC-29684-2019 Saharanpur	RAKESH KUMAR VS STATE OF U.P. AND 4 OTHERS	ADITYA PRASAD MISHRA	C.S.C.
With	WRIC-30594-2019 Moradabad	KHALEEQ QURESHI VS STATE OF U.P. AND 2 OTHERS	KRISHNA KUMAR SINGH	C.S.C.
With	WRIC-31538-2019 Firozabad	BALI MOHAMMAD VS STATE OF U.P. AND 2 OTHERS	AYSHA BEGUM	C.S.C.
With	WRIC-31825-2019 Mainpuri	USHA GUPTA VS STATE OF U.P. AND ANOTHER	SHASHI KUMAR MISHRA	C.S.C.
With	WRIC-31832-2019 Mainpuri	SMT. SHANTI KAUR VS STATE OF U.P. AND ANOTHER	SHASHI KUMAR MISHRA	C.S.C.
With	WRIC-32038-2019 Allahabad	RAM CHANDRA SONKAR VS STATE OF U.P. AND 2 OTHERS	ANAND PRAKASH SRIVASTAVA	C.S.C.

With	WRIC-32299-2019 Allahabad	NAND KISHORE GUPTA VS STATE OF U.P. AND 2 OTHERS	ANAND PRAKASH SRIVASTAVA	C.S.C.
With	WRIC-32308-2019 Allahabad	GOLU VS STATE OF U.P. AND 2 OTHERS	ANAND PRAKASH SRIVASTAVA	C.S.C.
With	WRIC-32422-2019 Allahabad	RAJENDRA KUMAR VAISHYA VS STATE OF U.P. AND 2 OTHERS	ANAND PRAKASH SRIVASTAVA	C.S.C.
With	WRIC-32518-2019 Allahabad	MOTI LAL KESHARWANI VS STATE OF U.P. AND 2 OTHERS	ANAND PRAKASH SRIVASTAVA	C.S.C.
With	WRIC-32526-2019 Allahabad	MADHWAPUR CSS-RAM SUNDER SONKAR VS STATE OF U.P. AND 2 OTHERS	ANAND PRAKASH SRIVASTAVA	C.S.C.
With	WRIC-33025-2019 Meerut	M/S OMKAR SINGH THROUGH ITS PROPRIETOR OMKAR SINGH VS STATE OF U.P. AND 2 OTHERS	SATYAWAN SHAHI	C.S.C.
With	WRIC-33028-2019 Meerut	M/S UPBHOGTA SAHKARI SAMITI SECOND VS STATE OF U.P. AND 2 OTHERS	SATYAWAN SHAHI	C.S.C.
With	WRIC-33040-2019 Meerut	M/S GIRDHARI LAL VS STATE OF U.P. AND 2 OTHERS	SATYAWAN SHAHI	C.S.C.
With	WRIC-33050-2019 Meerut	M/S MANOJ KUMAR VS STATE OF U.P. AND 2 OTHERS	SATYAWAN SHAHI	C.S.C.
With	WRIC-33062-2019 Meerut	M/S UPBHOGTA SAHKARI SAMITI PRATHAM VS STATE OF U.P. AND 2 OTHERS	SATYAWAN SHAHI	C.S.C.
With	WRIC-33101-2019 Muzaffar Nagar	ASHWANI KUMAR AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	J.P. PANDEY	C.S.C.
With	WRIC-33103-2019 Muzaffar Nagar	PHOOL SINGH AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	J.P. PANDEY	C.S.C.
With	WRIC-33186-2019 Muzaffar Nagar	SATYA VEER SINGH VS STATE OF U.P. AND 2 OTHERS	J.P. PANDEY	C.S.C.
With	WRIC-33192-2019 Muzaffar Nagar	VIRENDRA SINGH VS STATE OF U.P. AND 2 OTHERS	J.P. PANDEY	C.S.C.
With	WRIC-33384-2019 Ghazipur	LAL CHAND VS STATE OF U.P. AND 2 OTHERS	AWADHESH KUMAR MALVIYA	C.S.C.
With	WRIC-33402-2019 Ghazipur	URMILA DEVI VS STATE OF U.P. AND 2 OTHERS	AWADHESH KUMAR MALVIYA	C.S.C.
With	WRIC-33405-2019 Ghazipur	SHYAM NARAYAN PANDEY VS STATE OF U.P. AND 2 OTHERS	AWADHESH KUMAR MALVIYA	C.S.C.
With	WRIC-33473-2019 Ghazipur	DIN DAYAL JAISWAL VS STATE OF U.P. AND 2 OTHERS	AWADHESH KUMAR MALVIYA	C.S.C.
With	WRIC-33631-2019 Ghazipur	AVADHESH SINGH VS STATE OF U.P. AND 2 OTHERS	AWADHESH KUMAR MALVIYA	C.S.C.
With	WRIC-33695-2019 Ghazipur	JAGRANATH PRASAD VS STATE OF U.P. AND 2 OTHERS	AWADHESH KUMAR MALVIYA	C.S.C.

With	WRIC-33748-2019 Ghaziipur	MADHURI DEVI VS STATE OF U.P. AND 2 OTHERS	AWADHESH KUMAR MALVIYA	C.S.C.
With	WRIC-33871-2019 Ghaziipur	MADHU VS STATE OF U.P. AND 2 OTHERS	AWADHESH KUMAR MALVIYA	C.S.C.
With	WRIC-33911-2019 Bijnor	IZHAR AHMAD VS STATE OF U.P. AND 3 OTHERS	ANUPAMA TRIPATHI RAKESH KUMAR TRIPATHI	C.S.C.
With	WRIC-33919-2019 Bijnor	KAILASH CHAND VS STATE OF U.P. AND 3 OTHERS	ANUPAMA TRIPATHI RAKESH KUMAR TRIPATHI	C.S.C.
With	WRIC-33949-2019 Bijnor	VIKRAM SINGH VS STATE OF U.P. AND 3 OTHERS	ANUPAMA TRIPATHI RAKESH KUMAR TRIPATHI	C.S.C.
With	WRIC-34003-2019 Bijnor	KAMIL HASAN VS STATE OF U.P. AND 3 OTHERS	ANUPAMA TRIPATHI RAKESH KUMAR TRIPATHI	C.S.C.
With	WRIC-34006-2019 Bijnor	ALOK KUMAR MITTAL VS STATE OF U.P. AND 3 OTHERS	ANUPAMA TRIPATHI RAKESH KUMAR TRIPATHI	C.S.C.
With	WRIC-34024-2019 Bijnor	SMT. HEM LATA VS STATE OF U.P. AND 3 OTHERS	ANUPAMA TRIPATHI RAKESH KUMAR TRIPATHI	C.S.C.
With	WRIC-34211-2019 Ghaziipur	ANURAG KUMAR VS STATE OF U.P. AND 2 OTHERS	AWADHESH KUMAR MALVIYA	C.S.C.
With	WRIC-34237-2019 Ghaziipur	SANJAY KUMAR AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	AWADHESH KUMAR MALVIYA	C.S.C.
With	WRIC-34696-2019 Ghaziipur	SUBHASH CHANDRA AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	AWADHESH KUMAR MALVIYA	C.S.C.
With	WRIC-34701-2019 Ghaziipur	RAM LAL AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	AWADHESH KUMAR MALVIYA	C.S.C.
With	WRIC-40620-2019 Ghaziabad	HARPAL SINGH VS STATE OF U P AND 3 OTHERS	SAMARTH SINHA VIJAY SINHA RAMESH KUMAR SHUKLA	C.S.C.
With	WRIC-40624-2019 Ghaziabad	BALESHWAR PRASAD GOEL VS STATE OF U P AND 3 OTHERS	SAMARTH SINHA VIJAY SINHA RAMESH KUMAR SHUKLA	C.S.C.
With	WRIC-40637-2019 Moradabad	METHELESH SAGAR VS STATE OF U.P. AND 2 OTHERS	S.M. IQBAL HASAN	C.S.C.
With	WRIC-40643-2019 Ghaziabad	SHASHI VS STATE OF U.P. AND 3 OTHERS	VIJAY SINHA SAMARTH SINHA RAMESH KUMAR SHUKLA	C.S.C.
With	WRIC-40650-2019 Ghaziabad	MEHAR CHAND VS STATE OF U P AND 3 OTHERS	SAMARTH SINHA VIJAY SINHA RAMESH KUMAR SHUKLA	C.S.C.
With	WRIC-41422-2019 Fatehpur	BHARAT KUMAR VS STATE OF U.P. AND 2 OTHERS	SATYAWAN SHAHI	C.S.C.
With	WRIC-41439-2019 Fatehpur	MOHD. ISHHAQ VS STATE OF U.P. AND 2 OTHERS	SATYAWAN SHAHI	C.S.C.
With	WRIC-41442-2019 Fatehpur	MOHD. SIDDIQ VS STATE OF U P AND 2 OTHERS	SATYAWAN SHAHI	C.S.C.
With	WRIC-41676-2019 Baghpat	KRISHNA PAL SINGH VS STATE OF U P AND 3 OTHERS	SHAMS UZ ZAMAN	C.S.C.

With	WRIC-41768-2019 Baghpat	RAM PAL SINGH VS STATE OF U P AND 3 OTHERS	SHAMS UZ ZAMAN	C.S.C.
With	WRIC-42004-2019 Baghpat	VINOD KUMAR VS STATE OF U.P. AND 3 OTHERS	SHAMS UZ ZAMAN	C.S.C.
With	WRIC-841-2020 Agra	LALITESH KUSHWAHA VS STATE OF U.P. AND 2 OTHERS	PRAMOD KUMAR SRIVASTAVA	C.S.C.
With	WRIC-1309-2020 Mathura	MUKESH KUMAR VS STATE OF U P AND 2 OTHERS	MADAN MOHAN PREM SAGAR VERMA	C.S.C.
With	WRIC-1331-2020 Mathura	M/S CMS-1 (COOPERATIVE MARKETING SOCIETY-I) VS STATE OF U.P. AND 2 OTHERS	MADAN MOHAN PREM SAGAR VERMA	C.S.C.
With	WRIC-1569-2020 Agra	PAWAN KUMAR VS STATE OF U.P. AND 2 OTHERS	PRAMOD KUMAR SRIVASTAVA	C.S.C.
With	WRIC-4166-2020 Ghaziabad	SMT. SHUBHRA SHARMA VS STATE OF U.P. AND 2 OTHERS	S.M. IQBAL HASAN	C.S.C.
With	WRIC-4666-2020 Farrukhabad	RAJ KISHORE SAXENA VS STATE OF U.P. AND 2 OTHERS	RAJENDRA KUMAR DUBEY SANTOSH KUMAR PANDEY	RAJESH KUMAR YADAV C.S.C.
With	WRIC-13343-2020 Agra	MOHIT KUMAR VS STATE OF U.P. AND 2 OTHERS	JITENDRA SINGH PREM SAGAR VERMA	C.S.C.
With	WRIC-14493-2020 Firozabad	RAMESH CHANDRA VS STATE OF U.P. AND 3 OTHERS	RAKESH KUMAR GARG	C.S.C.
With	WRIC-14495-2020 Firozabad	ASHOK KUMAR JAIN VS STATE OF U.P. AND 3 OTHERS	RAKESH KUMAR GARG	C.S.C.
With	WRIC-14706-2020 Agra	HARI SHANKAR KUSHWAHA VS STATE OF U.P. AND 3 OTHERS	RAGHUVANSH MISRA VISHAL TANDON	C.S.C.
With	WRIC-14714-2020 Agra	VIJAY SAXENA VS STATE OF U.P. AND 3 OTHERS	RAGHUVANSH MISRA VISHAL TANDON	C.S.C.
With	WRIC-16668-2020 Meerut	M/S CCS VS STATE OF U.P. AND 2 OTHERS	ABHISHEK SHUKLA ABHINAV GAUR ANOOP TRIVEDI (SENIOR ADV.) VIBHU RAI	C.S.C.
With	WRIC-16674-2020 Meerut	M/S CCS VS STATE OF U.P. AND 2 OTHERS	ABHISHEK SHUKLA ABHINAV GAUR ANOOP TRIVEDI (SENIOR ADV.) VIBHU RAI	C.S.C.
With	WRIC-16678-2020 Meerut	M/S CCS VS STATE OF U.P. AND 2 OTHERS	ABHISHEK SHUKLA ABHINAV GAUR ANOOP TRIVEDI (SENIOR ADV.) VIBHU RAI	C.S.C.
With	WRIC-17866-2020 Meerut	M/S CCS 1/11, MEERUT VS STATE OF U.P. AND 2 OTHERS	ABHISHEK SHUKLA ABHINAV GAUR ANOOP TRIVEDI (SENIOR ADV.) VIBHU RAI	C.S.C.
With	WRIC-17867-2020 Meerut	M/S CCS 1/7, MEERUT VS STATE OF U.P. AND 2 OTHERS	ABHISHEK SHUKLA ABHINAV GAUR ANOOP TRIVEDI (SENIOR ADV.) VIBHU RAI	C.S.C.
With	WRIC-17869-2020 Meerut	M/S CCS 4/3, MEERUT VS STATE OF U.P. AND 2 OTHERS	ABHISHEK SHUKLA ABHINAV GAUR ANOOP TRIVEDI (SENIOR ADV.) VIBHU RAI	C.S.C.

With	WRIC-17872-2020 Meerut	M/S CCS 4/2, MEERUT VS STATE OF U.P. AND 2 OTHERS	VIBHU RAI ABHINAV GAUR ANOOP TRIVEDI (SENIOR ADV.) ABHISHEK SHUKLA	C.S.C.
With	WRIC-17874-2020 Meerut	M/S CCS 1/5, MEERUT VS STATE OF U.P. AND 2 OTHERS	ABHISHEK SHUKLA ABHINAV GAUR ANOOP TRIVEDI (SENIOR ADV.) VIBHU RAI	C.S.C.
With	WRIC-17876-2020 Meerut	M/S CCS 1/10, MEERUT VS STATE OF U.P. AND 2 OTHERS	ABHISHEK SHUKLA ABHINAV GAUR ANOOP TRIVEDI (SENIOR ADV.) VIBHU RAI	C.S.C.
With	WRIC-17911-2020 Meerut	M/S CCS 4/6, THROUGH ITS SECRETARY, HRIDESH KUMAR VS STATE OF U.P. AND 2 OTHERS	ABHISHEK SHUKLA ABHINAV GAUR ANOOP TRIVEDI (SENIOR ADV.) VIBHU RAI	C.S.C.
With	WRIC-18872-2020 Agra	AMIT KUMAR VS STATE OF U.P. AND 3 OTHERS	RAGHUVANSH MISRA VISHAL TANDON	C.S.C.
With	WRIC-20825-2020 Mathura	RAKESH CHAND VS STATE OF U P AND 2 OTHERS	MADAN MOHAN PREM SAGAR VERMA	C.S.C.
With	WRIC-25394-2020 Muzaffar Nagar	SMT. HAROON TAHIRA VS STATE OF U.P. AND 4 OTHERS	SUSHIL KUMAR PANDEY	C.S.C.
With	WRIC-27007-2020 Muzaffar Nagar	RAM AVTAR VS STATE OF U.P. AND 2 OTHERS	J.P. PANDEY	C.S.C.
With	WRIC-7-2021 Muzaffar Nagar	KAMAL SINGH VS STATE OF U.P. AND 2 OTHERS	J.P. PANDEY	C.S.C.
With	WRIC-88-2021 Muzaffar Nagar	SMT.RASHIDA PARVEEN VS STATE OF U.P. AND 2 OTHERS	J.P. PANDEY	C.S.C.
With	WRIC-2270-2021 Moradabad	SANJEEV KUMAR VS STATE OF U.P. AND ANOTHER	KRISHNA KUMAR SINGH	C.S.C.
With	WRIC-11575-2021 Moradabad	PRASHANT KUMAR VS STATE OF U.P. AND 2 OTHERS	KRISHNA KUMAR SINGH	C.S.C.
With	WRIC-11953-2021 Muzaffar Nagar	SATISH KUMAR VS STATE OF U.P. AND 2 OTHERS	J.P. PANDEY	C.S.C.
With	WRIC-11989-2021 Muzaffar Nagar	M/S KHALAPAR UPBHOKTA SAHKARI SAMITI LIMITED VS STATE OF U.P. AND 2 OTHERS	J.P. PANDEY	C.S.C.
With	WRIC-12055-2021 Muzaffar Nagar	PRADEEP KUMAR GOEL VS STATE OF U.P. AND 2 OTHERS	J.P. PANDEY	C.S.C.

Application for Orders

348	1/1992 (121933/2015) in case SAPL-112- -1992	RAM PERSON TIWARY AND OTHERS VS RAM INDRASHAN TIWARY AND ANOTHER	HAWALDAR RAM VERMA ASHOK TRIPATHI VIRENDRA CHAUDHARY	OM PRAKASH OJHA RABINDRA NATH OJHA
349	11/2021 (Restoration) in case SAPL-670-2017 Decided on 24/09/2021	OM PRATAP VS AVNEESH KUMAR AND ANOTHER	ANKITA SINGHAL GAURAV AGARWAL RAM PRAKASH SRIVASTAVA SHRISTI GUPTA	VISHNU SINGH ANIL KUMAR RAI RAM KISHORE PANDEY KRISHNA DUTT AWASTHI

350	4/2009 (324516/2009) (Review Application) in case CLRE-426-2008 Decided on 16/09/2009	ARIDAMAN KUMAR JAIN VS SMT. KRISHNA JAIN AND ANOTHER	V. SINGH PRAMOD JAIN	MADAN MOHAN MADAN GOPAL S.K. GUPTA
351	1/2009 (308248/2014) (Recall of Order) in case WRIA-6285- -2009 Decided on 28/05/2014	AMRITA DEVI(MP) VS BENI PRASAD AND ORS.(MR)	PRASHANT KUMAR TRIPATHI D.N. DUBEY	TRIPATHI B.G. BHAI D.N.PANDEY B GAUTAM D.N.UPADHYAYA R.T.TRIPATHI RAJ KRISHNA TRIPATHI
352	2/2021 (Modification of Order) in case WRIC-1404- -2021	VIRENDRA PRATAP SINGH VS STATE OF U.P. AND 4 OTHERS	PANKAJ KUSHWAHA	HARI NARAYAN SINGH VIBHU RAI C.S.C.

For Order

ECOURT CASES.

353	DF E-File	TACL/15/2019 (Kanpur Nagar)	AMITA RANI SINHA AND ANOTHER VS PRABHA KANT SRIVASTAVA AND 8 OTHERS	VATSALA	KSHITIJ SHAILENDRA NA
354	DF E-File	TACL/183/2020 (Bareilly)	SMT. MONIKA KASHYAP VS DINESH KUMAR	MOHAMMAD WASEEM	HARI OM SHARAN TIWARI AJAY KUMAR MISHRA SANJAY SHUKLA
355	DF E-File	TACL/24/2021 (Jaunpur)	SANJU PAL VS AMIT PAL	SHIV BHUSHAN SINGH SUNIL KUMAR YADAV	
356	DF E-File	TACL/133/2021 (Mau)	VINOD KUMAR SHRIVASTAVA AND ANOTHER VS SHAMBHU SHARAN SHRIVASTAVA	RAJESH KUMAR SINGH JAI PRAKASH SINGH	DHIRAJ SRIVASTAVA
357	DF E-File	TACL/325/2021 (Siddharth Nagar)	ANKITA MODANWAL @ VAISHALI GUPTA VS ASHISH MODANWAL	R.C. MAURYA	
358	DF E-File	TACL/347/2021 (Sambhal (bheem Nagar))	RESHU JAIN VS VIBHOR JAIN	NITIN AGARWAL	RAM SHIROMANI YADAV
359	DF E-File	TACL/351/2021 (Bareilly)	SMT. SIKHA TIWARI VS SACHIN TIWARI	KRISHNA GOPAL	SANTOSH KUMAR GUPTA
360	DF E-File	TACL/384/2021 (Etawah)	SMT. RADHA YADAV @ SANGEETA YADAV VS NAVEEN YADAV	RAVIKANT SHUKLA	
361	DF E-File	TACL/408/2021 (Moradabad)	SMT. MONIKA VS KAPIL KUMAR	MUNENDRA NATH CHAUBEY	
362	DF E-File	TACL/416/2021 (Etawah)	SMT. POONAM VERMA VS SANJAY SINGH	ROHIT NANDAN PANDEY SANJEEV KUMAR PANDEY	SUSHIL KUMAR DUBEY
363	DF E-File	TACL/446/2021 (Kanpur Nagar)	MAMTA PANDEY VS SUDHIR KUMAR PANDEY	RAVIKANT SHUKLA	RAJESH DWIVEDI
364	DF E-File	TACL/453/2021 (Rampur)	DEEKSHA SAXENA ALIAS ANCHAL VS MR. PRAVEEN KANCHAN ALIAS ASHISH	PRAMOD KUMAR SINHA	ANUJ BAJPAI

365	DF E-File	TACL/498/2021 (Kanpur Dehat)	SMT. ANU VS JITENDRA	SUSHIL KUMAR DUBEY	
366	DF E-File	TACL/499/2021 (5354 Banda) 8447 0867)	SONAM & OTHERS VS 1.DHANI RAM SONKA AND ANOTHER	MOOL CHANDRA MAURYA	
367	DF E-File	TACL/500/2021 (Kanpur Nagar)	SMT. RITU SINHA @HRITU SINHA VS PRAKASH SETH	SHREE PRAKASH RAI JAYANT KUMAR	
368	DF E-File	TACL/501/2021 (Bulandshahr)	SMT. VEDWATI VS DIWAKAR SINGH TOMAR	PRADEEP KUMAR SUVED KUMAR SHARMA	
369	DF E-File	TACL/502/2021 (Pilibhit)	SMT. PARUL AGRAWAL VS ABHISHEK SAHU	SAKSHAM SRIVASTAVA ARUN KUMAR PANDEY	
370	DF E-File	TACL/504/2021 (Allahabad)	SMT. JYOTI DWIVEDI VS NITESH KUMAR MISHRA	JAGANNATH SINGH	NITIN CHOPRA
371	DF E-File	TACL/506/2021 (Moradabad)	SWARNA RAWAT VS MAJOR DEVASHISH SHARMA	HITESH PACHORI	
372	NDF E-File	TACL/508/2021 (Mahoba)	VAISHALI VS AMIT KUMAR	CHANDRA SHEKHAR KUSHWAHA	
373	ED E-File	CLRED/11/2020 (Saharanpur)	INDIAN OIL CORPORATION LTD. AND ANOTHER VS PRADEEP SINGHAL AND 5 OTHERS	RAKESH KUMAR	CHETAN CHATTERJEE

For Admission

ECOURT CASES.

374	DF E-File	TACL/508/2019 (Kushi Nagar)	SMT. PRIYAMBDA TIWARI VS AMIT KUMAR TRIPATHI	VIJAYA SHANKAR SHUKLA KAUSHAL KISHORE MANI TRIPATHI	DURGA TIWARI
375	DF E-File	TACL/171/2020 (Kanpur Nagar)	ASHA DEVI VS GULSHAN SAGAR	RAJESH KUMAR SRIVASTAVA	
376	DF E-File	TACL/409/2021 (Agra)	SHWETA VERMA VS DR HARISH KUMAR	BAL RAM GUPTA	SHIVAM YADAV
377	DF E-File	TACL/413/2021 (Bijnor)	SMT. SWATI GARG VS SRI MOHIT GOEL	PANKAJ KUMAR OJHA	SUBODH KUMAR RAI RAJIV GUPTA

Application for Orders

378		4/2021 (Restoration) in case TACL-188-2020 Decided on 29/09/2021	SMT GAURI VS SAURABH SAXENA	SUNIL VASHISTH RAMESH KUMAR SAHU GIRRAJ SINGH	AWADHESH KUMAR SINGH ABHAI KUMAR SINGH
379		4/2021 (Restoration) in case TACL-283-2020 Decided on 23/02/2021	SMT. RASHMI SINGH VS HARSHVARDHAN PRATP DEV	SARVESH KUMAR PANDEY KAUSHLENDRA SINGH	SYED SAFDAR ALI KAZMI RAJESH KUMAR

AT 10:00 AM
(Court No.5)
HON'BLE JUSTICE SIDDHARTHA VARMA

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	E-File	WPIL/2121/2021 (Ghaziabad) Notice no:2021/49659	MUSAFIR CHAUHAN VS STATE OF U.P AND OTHERS	RAM YASH CHAUHAN	BHUPENDRA KUMAR TRIPATHI C.S.C.
Fresh					
2	DF-TU	CMRA/353/2021 (Basti) (WRIC-26853-2020) Basti Decided on 23/03/2021	RAM BANRASH (SINCE DECEASED) VS ADDITIONAL COMMISSIONER BASTI DIVISION BASTI AND 19 OTHERS RAM BANARASH (SINCE DECEASED) AND 5 OTHERS VS ADDITIONAL COMMISSIONER, BASTI DIVISION AND 19 OTHERS	ANIRUDH KUMAR UPADHYAY	C.S.C.
3	DF	WRIB/1975/2021 (Pilibhit) Notice no:2021/46467	VIDYAWATI VS BOARD OF REVENUE AND 2 OTHERS	SATYENDRA KUMAR MISHRA SURENDRA PAL	RAHUL SAXENA C.S.C.
4	DF	WRIB/1989/2021 (Gautam Buddh Nagar) Notice no:2021/46800	RAJPAL AND 7 OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION AND 36 OTHERS	SR. ADVOCATE VINEET KUMAR SINGH	VISHESH RAJVANSHI GHANSHYAM PANDEY C.S.C.
5		WRIB/2140/2021 (Ballia) Notice no:2021/48534	SHIV SHANKER VERMA VS CONSOLIDATION OFFICER, SADAR, DISTRICT BALLIA	KRISHNA MOHAN SINGH	C.S.C.
6	DF	WRIC/15271/2021 (Etah) Notice no:2021/23513	RAM NARESH VS ADDITIONAL COMMISSIONER AND 3 OTHERS	VIVEK SARAN	KRISHNA KANT SINGH C.S.C.
7	DF	WRIC/24403/2021 (Jhansi) Notice no:2021/37898	VEER NARAYAN VS STATE OF U.P. AND 8 OTHERS	RAVI PRAKASH SRIVASTAVA	DEEPAK GAUR C.S.C.
8	DF	WRIC/25761/2021 (S.r. Nagar (bhadohi)) Notice no:2021/33993	RAHUL SINGH VS STATE OF U.P. AND 16 OTHERS	ANUP KUMAR SINGH AJAY KUMAR SINGH	PRADEEP SINGH C.S.C.
9	DF	WRIC/26271/2021 (Jalaun) Notice no:2021/39464	ARVIND KUMAR VS ADDITIONAL COMMISSIONER (JUDICIAL) FIRST JHANSI DIVISION AND 5 OTHERS	AMISH KUMAR SRIVASTAVA SIDDHARTH NIRANJAN	C.S.C.
10	PO	WRIC/30582/2021 (Mathura) Notice no:2021/46377	DHARMENDRA SINGH VS STATE OF U P AND 2 OTHERS	NARENDRA KUMAR YADAV	C.S.C.
11	PO	WRIC/30584/2021 (Mirzapur) Notice no:2021/44735	YASHODA DEVI VS STATE OF U.P. AND 8 OTHERS	KRISHNA CHANDRA PANDEY	C.S.C.
12	PO	WRIC/30717/2021 (Kushi Nagar) Notice no:2021/46450	GOPALI SINGH VS STATE OF U.P. AND 8 OTHERS	DINESH KUMAR SINGH	SUDHIR BHARTI C.S.C.

13	PO	WRIC/30719/2021 (Kushi Nagar) Notice no:2021/47696	SURESH PRASAD NISHAD VS STATE OF U.P. AND 5 OTHERS	RAJ KUMAR PANDEY	SUDHIR BHARTI C.S.C.
14	PO	WRIC/30733/2021 (Agra) Notice no:2021/47416 2021/47416	NANAK VS STATE OF U.P. AND 3 OTHERS	JAY PRAKASH SINGH	C.S.C.
15	PO	WRIC/30735/2021 (Aligarh) Notice no:2021/47347	CHAMELI AND 6 OTHERS VS STATE OF U.P. AND 6 OTHERS	JAY PRAKASH SINGH	C.S.C.
16	PO	WRIC/30742/2021 (Azamgarh) Notice no:2021/47128	PRAHLAD VS STATE OF U.P. THROUGH COLLECTOR AND 3 OTHERS	KUNWAR ABHISHEK GIRISH CHANDRA MAURYA	RAMESHWAR PRASAD SHUKLA C.S.C.
17	PO	WRIC/30745/2021 (Jaunpur) Notice no:2021/45214	SMT.SHILA DEVI VS STATE OF U.P. AND 4 OTHERS	BRIJESH KUMAR VERMA	BHUPENDRA KUMAR TRIPATHI C.S.C.
18	PO	WRIC/30761/2021 (Allahabad) Notice no:2021/48191	LALMANI VS SUB DISTRICT OFFICER, MEJA PRAYAGRAJ AND 2 OTHERS	SURAJ PANDEY	AZAD RAI C.S.C.
19	PO	WRIC/30764/2021 (Etah) Notice no:2021/39670	DALBIR SINGH VS STATE OF U.P. AND 6 OTHERS	PHOOL SINGH YADAV	KRISHNA KANT SINGH C.S.C.
20	PO	WRIC/30767/2021 (Bijnor) Notice no:2021/46845	JAIPAL SINGH VS STATE OF U.P. AND 3 OTHERS	SHAKIL AHMAD	C.S.C.
21	PO	WRIC/30777/2021 (Basti) Notice no:2021/47834	KALLASHI VS STATE OF U.P. AND 2 OTHERS	PANKAJ KUMAR SHUKLA	C.S.C.
22	PO	WRIC/30778/2021 (Allahabad) Notice no:2021/48193	MANOJ KUMAR VS SUB-DISTRICT OFFICER, MEJA ALLAHABAD AND 2 OTHERS	SURAJ PANDEY	AZAD RAI C.S.C.
23	PO	WRIC/30781/2021 (Basti) Notice no:2021/47090	JAML AHMAD KHAN VS STATE OF U.P. AND 4 OTHERS	FURQUAN AHMAD (ALVI)	C.S.C.
24	PO	WRIC/30795/2021 (Shahjahanpur) Notice no:2021/46886	SMT. MEERA DEVI VS STATE OF U.P. AND 3 OTHERS	RAMA SHANKER MISHRA	SHER BHADUR SINGH C.S.C.
25	PO	WRIC/30796/2021 (Ballia) Notice no:2021/47952	PARWATI DEVI AND ANOTHER VS STATE OF U P AND 3 OTHERS	RAM PRAKASH CHAUHAN	C.S.C.
26	PO	WRIC/30798/2021 (Banda) Notice no:2021/46867	CHANDRA PAL VS STATE OF U.P. AND 10 OTHERS	CHANDRA PRAKASH GARG	ACHAL SINGH C.S.C.
27	PO	WRIC/30801/2021 (Ghazipur) Notice no:2021/45673	BENI MADHAV VS STATE OF U.P. AND 11 OTHERS	RAJESH TEWARI JAI PRAKASH RAI	BHUPENDRA KUMAR TRIPATHI C.S.C.
28	PO	WRIC/30830/2021 (Maharajganj) Notice no:2021/46947	PRADEEP NISHAD VS STATE OF U.P. AND 4 OTHERS	ARVIND KUMAR SRIVASTAVA BHAJU RAM PPRASAD SHARMA	SUDHIR BHARTI C.S.C.
29	PO	WRIC/30831/2021 (Mau) Notice no:2021/47813	MALTI DEVI VS STATE OF U.P. AND 4 OTHERS	GOKARAN SINGH	C.S.C.
30	PO	WRIC/30837/2021 (Kushi Nagar) Notice no:2021/47697	DHANUSHDHARI VS STATE OF U.P. AND 9 OTHERS	RAJ KUMAR PANDEY	SUDHIR BHARTI C.S.C.
31	PO	WRIC/30841/2021 (S.r. Nagar (bhadohi)) Notice no:2021/47429	SUMITRA DEVI @ SAVITRI DEVI AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	ASHOK KUMAR SINGH	PRADEEP SINGH C.S.C.
32	PO	WRIC/30844/2021 (Sonbhadra) Notice no:2021/46937	VISHUN DEVI VS STATE OF U.P. AND 6 OTHERS	S.S. SINGH	C.S.C.

33	PO	WRIC/30849/2021 (Hathras (mahamaya Nagar)) Notice no:2021/48705	SMT. SHAKUNTALA DEVI VS STATE OF U.P. AND 3 OTHERS	VATSALA	KRISHNA KANT SINGH C.S.C.
34	PO	WRIC/30857/2021 (Kushi Nagar) Notice no:2021/40935	PHOOLA DEVI VS TEHSILDAR AND ANOTHER	YOGESH KUMAR MISHRA RAGHAVENDRA SHARAN TIWARI	C.S.C.
35	PO	WRIC/30874/2021 (Mainpuri) Notice no:2021/47200	VALESHWAR SINGH VS STATE OF U.P. THROUGH ITS COLLECTOR AND 2 OTHERS	VIMAL KUMAR	AVINASH CHANDRA SRIVASTAVA C.S.C.
36	PO	WRIC/30894/2021 (Firozabad) Notice no:2021/44155	MEGH SINGH YADAV VS STATE OF U P AND 4 OTHERS	SANJEEV KUMAR PANDEY	C.S.C.
37	PO	WRIC/30902/2021 (Sambhal (bheem Nagar)) Notice no:2021/47997	RAKSHPAL AND ANOTHER VS THE STATE OF U.P. AND 4 OTHERS	PREM SHANKAR YADAV	ARUN KUMAR PANDEY C.S.C.
38	PO	WRIC/30913/2021 (Ghaziabad) Notice no:2021/48414	SMT. INDU DEVI VS STATE OF U.P. AND 4 OTHERS	VIVEK PRAKASH MISHRA	SUNIL KUMAR SINGH C.S.C.
39	PO	WRIC/30915/2021 (Jaunpur) Notice no:2021/46689	UMASHANKAR AND ANOTHER VS STATE OF U.P. AND 7 OTHERS	PREM CHAND SAROJ	C.S.C.
40	PO	WRIC/30917/2021 (Mainpuri) Notice no:2021/46789	MUKESH KUMAR VS STATE OF U.P. AND 4 OTHERS	NIRBHAY SINGH	C.S.C.
41	PO	WRIC/30924/2021 (Bijnor) Notice no:2021/47226	SHER SINGH AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	SANJAY KUMAR SINGH	C.S.C.
42	PO	WRIC/30925/2021 (Varanasi) Notice no:2021/45738	SURESH PRASAD VS STATE OF U.P. AND 6 OTHERS	VISHNU SWAROOP SRIVASTAVA	BHUPENDRA KUMAR TRIPATHI C.S.C.
43	PO	WRIC/30927/2021 (Ghazipur) Notice no:2021/47813	DEEPAK KUMAR VS GEETA DEVI AND ANOTHER	VIJAY KUMAR MISHRA	C.S.C.
44	PO	WRIC/30942/2021 (Mau) Notice no:2021/48009	SHOBHA DEVI VS STATE OF U.P. AND 3 OTHERS	RAMAKANT SINGH	C.S.C.
45	PO	WRIC/30963/2021 (Shahjahanpur) Notice no:2021/48136	RAM CHANDRA VS STATE OF U.P. AND 4 OTHERS	SURENDRA PAL	SHER BAHADUR SINGH C.S.C.
46	PO	WRIC/30972/2021 (Bijnor) Notice no:2021/47564	NAZIM @ MOHD. AZEEM AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	RAJENDRA KUMAR SINGH	ARUN KUMAR PANDEY C.S.C.
47	PO	WRIC/30974/2021 (Maharajganj) Notice no:2021/48017	SHIV KUMAR VS STATE OF U.P. AND 11 OTHERS	ANAND PRAKASH YADAV KRISHNA NAND YADAV	SUDHIR BHARTI C.S.C.
48	PO	WRIC/30981/2021 (Allahabad) Notice no:2021/46926	RAMESH KUMAR AND 3 OTHERS VS STATE OF U.P. AND 7 OTHERS	ANIL KUMAR WASIM ALAM	AZAD RAI C.S.C.
49	PO	WRIC/30986/2021 (Agra) Notice no:2021/48827	SAHAB SINGH VS COLLECTOR AND 2 OTHERS	SURENDRA PRATAP SINGH	AVINASH CHANDRA SRIVASTAVA C.S.C.
50	PO	WRIC/30991/2021 (Muzaffar Nagar) Notice no:2021/47985	MOHD. WAISH VS STATE OF U.P. AND 4 OTHERS	SHYAM MURARI UPADHYAY	KAUSHAL KISHORE MANI C.S.C.
51		WRIC/31261/2021 (Pilibhit) Notice no:2021/47361	NARENDRA SINGH VS STATE OF U.P. AND 3 OTHERS	SANJAY RAJPOOT	SHER BAHADUR SINGH C.S.C.
52		WRIC/31264/2021 (Azamgarh) Notice no:2021/49474	RADHIKA DEVI VS STATE OF U.P. AND 9 OTHERS	VINOD KUMAR YADAV	RAMESHWAR PRASAD SHUKLA C.S.C.

53	WRIC/31270/2021 (Basti) Notice no:2021/49564	SMT. RUNTA DEVI VS STATE OF U.P. AND 3 OTHERS	GAURAV KUMAR SHUKLA	C.S.C.
54	WRIC/31271/2021 (Meerut) Notice no:2021/47727	JAGVEER SINGH VS STATE OF U.P. AND 8 OTHERS	MOHIT KUMAR SINGH SUJATA CHOUDHARY	SUNIL KUMAR SINGH C.S.C.
55	WRIC/31280/2021 (Allahabad) Notice no:2021/45944	SURYAKALI AND 2 OTHERS VS STATE OF U P AND 2 OTHERS	VIBHA DIWEDI SHIV SHANKAR SINGH	C.S.C.
56	WRIC/31282/2021 (Jaunpur) Notice no:2021/49217	MATBAR YADAV AND 19 OTHERS VS ADDITIONAL COMMISSIONER (JUDICIAL FIRST) AND 3 OTHERS	RAJESH KUMAR SINGH	BHUPENDRA KUMAR TRIPATHI C.S.C.
57	WRIC/31284/2021 (Gorakhpur) Notice no:2021/46216	DAMODAR TRIPATHI VS STATE OF U.P. AND 2 OTHERS	RAJESH YADAV	C.S.C.
58	WRIC/31289/2021 (Ballia) Notice no:2021/48196	NISAR AHAMAD VS STATE OF U.P. AND 3 OTHERS	SUDHIR KUMAR SHUKLA	C.S.C.
59	WRIC/31291/2021 (Sonbhadra) Notice no:2021/48448	JEEVAN JYOTI CHRITIAN HOSPITAL VS STATE OF U.P. AND 23 OTHERS	SHIV BAHADUR SINGH RASHID ALI	PRADEEP SINGH NARENDRA SRIVASTAVA C.S.C.
60	WRIC/31294/2021 (Ghazipur) Notice no:2021/49488	AMIR AMEER VS STATE OF U.P. AND 5 OTHERS	AWADHESH KUMAR MALVIYA	C.S.C.
61	WRIC/31295/2021 (Basti) Notice no:2021/48540	FAGU AND 3 OTHERS VS STATE OF U.P. AND 6 OTHERS	ASHUTOSH PANDEY	PANKAJ KUMAR GUPTA C.S.C.
62	WRIC/31299/2021 (Azamgarh) Notice no:2021/49655	RAM HANSH VS STATE OF U.P. AND 2 OTHERS	KAMLESH KUMAR TIWARI KRIPA SHANKAR PANDEY	C.S.C.
63	WRIC/31308/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/48642	KISHAN LAL VS STATE OF U.P. AND 3 OTHERS	MOHAMMAD SUFIYAN ZIYA UDDIN	C.S.C.
64	WRIC/31310/2021 (Ghazipur) Notice no:2021/48238	ARJUN VS STATE OF U.P. AND 4 OTHERS	KASHI NATH SINGH YADAV	C.S.C.
65	WRIC/31314/2021 (Gorakhpur) Notice no:2021/48994	DEENA NATH AND ANOTHER VS STATE OF U P AND 10 OTHERS	SURESH CHANDRA PANDEY BALENDRA DEO MISRA	VIJAI KUMAR TRIPATHI C.S.C.
66	WRIC/31319/2021 (Varanasi) Notice no:2021/46524	VANDANA MISHRA VS STATE OF U.P. AND 4 OTHERS	SHASHANK SHEKHAR MISHRA	C.S.C.
67	WRIC/31333/2021 (Gautam Buddh Nagar) Notice no:2021/49678	PAWAN KUMAR SHARMA VS STATE OF U.P. AND 3 OTHERS	RAJ NARAYAN TIWARI	C.S.C.
68	WRIC/31336/2021 (Sambhal (bheem Nagar)) Notice no:2021/49380	SADAR SINGH AND 24 OTHERS VS STATE OF U.P. AND 3 OTHERS	RAJIV SHARMA	ARUN KUMAR PANDEY C.S.C.
69	WRIC/31338/2021 (Kanpur Dehat) Notice no:2021/48532	VINDRA PRASAD VIDYALAYA JUNIOR HIGH SCHOOL VS STATE OF U.P. AND 2 OTHERS	SHAKTI SHANKER TIWARI SR. ADVOCATE SUBHASH CHANDRA TIWARI	HARI NARAYAN SINGH C.S.C.
70	WRIC/31339/2021 (Mainpuri) Notice no:2021/48347	SARVESH SINGH VS STATE OF U.P. AND 7 OTHERS	DINESH RAI SANJAY YADAV	AVINASH CHANDRA SRIVASTAVA C.S.C.
71	WRIC/31346/2021 (Banda) Notice no:2021/46929	VIRENDRA SINGH VS STATE OF U.P. AND 4 OTHERS	SURENDRA SINGH	C.S.C.

72	DF	WPIL/1830/2021 (Basti) Notice no:2021/43737	SMT. POONAM SINGH VS STATE OF U.P. AND 6 OTHERS	RAKESH KUMAR SRIVASTAVA	PANKAJ KUMAR GUPTA C.S.C.
73	DF	WPIL/1835/2021 (Azamgarh) Notice no:2021/41820	RAM NIWAS RAI VS STATE OF U.P. AND 28 OTHERS	DINESH KUMAR PANDEY	RAMESHWAR PRASAD SHUKLA C.S.C.
74	DF	WPIL/1837/2021 (Kushi Nagar) Notice no:2021/42882	SHYAMDAS VS STATE OF U.P. AND 7 OTHERS	VED PRAKASH SHUKLA	SUDHIR BHARTI C.S.C.
75	PO	WPIL/1928/2021 (Ghazipur) Notice no:2021/43087	KANHAIYA SINGH YADAV VS STATE OF U.P. AND 15 OTHERS	PRAMOD KUMAR PANDEY	BHUPENDRA KUMAR TRIPATHI ASHUTOSH KUMAR YADAV RAM PRAVESH YADAV C.S.C.
76	PO	WPIL/1931/2021 (Kushi Nagar) Notice no:2021/44384	SUDARSHAN SINGH VS STATE OF U.P. AND 5 OTHERS	JUNED ALAM	SUDHIR BHARTI C.S.C.
77	PO	WPIL/1942/2021 (Mathura) Notice no:2021/44536	OM VEER VS STATE OF U.P. AND 7 OTHERS	SHIVARCHAN MISHRA	AVINASH CHANDRA SRIVASTAVA C.S.C.
78	PO	WPIL/1946/2021 (Ballia) Notice no:2021/45461	RAJENDRA CHAURASIA VS STATE OF U.P. AND 3 OTHERS	SATISH KUMAR SINGH KUSHWAHA	RAMESHWAR PRASAD SHUKLA C.S.C.
79	PO	WPIL/2009/2021 (Basti) Notice no:2021/40388	PANCH RAM VS STATE OF U.P. AND 4 OTHERS	VINOD KUMAR DWIVEDI	VIKRANT PANDEY C.S.C.
80	PO	WPIL/2062/2021 (Azamgarh) Notice no:2021/45890	RAJENDRA SINGH VS STATE OF U.P. AND 3 OTHERS	ANJANI KUMAR RAI ABHISHEK KUMAR	C.S.C.
81	PO	WPIL/2063/2021 (Allahabad) Notice no:2021/47512	GHANSHYAM SAROJ VS STATE OF U.P. AND 6 OTHERS	BRIJ RAJ	AZAD RAI C.S.C.
82	PO	WPIL/2064/2021 (Hathras (mahamaya Nagar)) Notice no:2021/46291	DHARAMPAL VS STATE OF U.P. AND 4 OTHERS	RUHI YADAV	C.S.C.
83	PO	WPIL/2065/2021 (Kushi Nagar) Notice no:2021/46334	RAMDEV VS STATE OF U.P. AND 8 OTHERS	SACHCHIDA NAND TIWARI	SUDHIR BHARTI C.S.C.
84	PO	WPIL/2067/2021 (Maharajganj) Notice no:2021/46231	SANTOSH KUMAR VS STATE OF U P AND 14 OTHERS	PRADEEP KUMAR	SUDHIR BHARTI C.S.C.
85	PO	WPIL/2068/2021 (Ghazipur) Notice no:2021/46796	CHHANGUR YADAV VS STATE OF U.P. AND 13 OTHERS	UDAI SHANKAR CHAUHAN	BHUPENDRA KUMAR TRIPATHI C.S.C.
86	PO	WPIL/2069/2021 (Jaunpur) Notice no:2021/47702	KARMRAJ YADAV VS STATE OF U.P. AND 6 OTHERS	DEVENDRA MANI TIWARI	BHUPENDRA KUMAR TRIPATHI C.S.C.
87	PO	WPIL/2070/2021 (Ballia) Notice no:2021/47528	BHOLA VERMA VS STATE OF U.P. AND 4 OTHERS	GOPAL JI RAI	RAMESHWAR PRASAD SHUKLA C.S.C.
88	PO	WPIL/2071/2021 (Ghazipur) Notice no:2021/43954	SACHCHIDANAND RAI VS STATE OF U.P. AND 3 OTHERS	RAN VIJAY SINGH CHETAN CHATTERJEE	BHUPENDRA KUMAR TRIPATHI CSC
89	PO	WPIL/2072/2021 (Allahabad) Notice no:2021/43807	RAMAKANT SHARMA VS STATE OF U.P. AND 3 OTHERS	BRIJMOHAN PANDEY	AZAD RAI C.S.C.
90	PO	WPIL/2073/2021 (Azamgarh) Notice no:2021/46671	PRAVIN KUMAR YADAV VS DISTRICT MAGISTRATE, AZAMGARH, DISTRCT AZAMGARH AND 4 OTHERS	SHIVENDRA NATH SINGH	RAMESHWAR PRASAD SHUKLA BAL MUKUND SINGH SUBHASH CHANDRA YADAVA C.S.C.
91	PO	WPIL/2074/2021 (Ghazipur) Notice no:2021/46129	RAMASHARAY YADAV AND ANOTHER VS STATE OF U.P. AND 9 OTHERS	RAJENDRA KUMAR	BHUPENDRA KUMAR TRIPATHI C.S.C.

92	PO	WPIL/2077/2021 (Allahabad) Notice no:2021/47267	BOLANATH YADAV AND 13 OTHERS VS STATE OF U.P. AND 4 OTHERS	SYED FAHIM AHMED PAWAN KUMAR YADAV	AZAD RAI C.S.C.
93	PO	WPIL/2078/2021 (Allahabad) Notice no:2021/47805	BIRELAL BHARTIYA AND ANOTHER VS STATE OF U.P. AND 7 OTHERS	SHASHI KANT SHUKLA	AZAD RAI C.S.C.
94	PO	WPIL/2079/2021 (Ghazipur) Notice no:2021/47830	HARI NARAIN SINGH VS STATE OF U.P. AND 3 OTHERS	RAM MANOHAR KASHYAP	BHUPENDRA KUMAR TRIPATHI C.S.C.
95	PO	WPIL/2080/2021 (Ghazipur) Notice no:2021/46986	MOHAN VS STATE OF U.P. AND 13 OTHERS	KALP DEV MISHRA PRADEEP KUMAR	BHUPENDRA KUMAR TRIPATHI C.S.C.
96	PO	WPIL/2081/2021 (Gorakhpur) Notice no:2021/48370	ASHISH TRIPATHI VS STATE OF U.P. AND 5 OTHERS	ASHISH KUMAR SRIVASTAVA	SUDHIR BHARTI C.S.C.
97		WPIL/2117/2021 (Mahoba) Notice no:2021/48495	PAWAN KUMAR RAJPOOT VS STATE OF U.P. AND 6 OTHERS	CHANDRA PRAKASH TIWARI	C.S.C.
98		WPIL/2118/2021 (Ghazipur) Notice no:2021/45839	BRAHMA SHANKAR SINGH VS STATE OF U.P. AND 4 OTHERS	PAVAN KUMAR SRIVASTAVA	BHUPENDRA KUMAR TRIPATHI C.S.C.
99		WPIL/2119/2021 (Mirzapur) Notice no:2021/48295	RAKESH KUMAR SINGH VS STATE OF U.P. AND ANOTHER	KRISHNA KUMAR CHAURASIA	C.S.C.

ADDITIONAL/UNLISTED LIST

For Admission

ECOURT CASES.

301	LAFP E-File	WRIB/1632/2020 (Sambhal (bheem Nagar))	MADAN LAL VS DEPUTY DIRECTOR OF CONSOLIDATION AND 4 OTHERS	SHIV MANGAL SINGH SUDHANSHU KUMAR MISHRA
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For Order

SENIOR CITIZEN

302	DF	WRIB/14723/1993 (Azamgarh)	TAJBUL AND OTHERS VS THE DY.DIRECTOR OF CONSOLIDATION AZAMGARH ANDOTHERS	V.K.CHANDEL M.K.S. CHANDEL R.N.SINGH	AZAZ AHMAD P.K.S.PALIWAL S.C.
	With	WRIB-14724-1993 Azamgarh	JALBUL VS D.D.C.	V.K.CHANDEL R.N.SINGH	AZAZ AHMAD P.K.S.PALIWAL S.C.
	With	WRIB-14727-1993 Azamgarh	TALBUL VS D.D.C.	V.K.CHANDEL R.N.SINGH	AZAZ AHMAD R.P.SRIVASTAVA S.C.
	With	WRIB-14728-1993 Azamgarh	JALBUL VS D.D.C.	V.K.CHANDEL R.N.SINGH	AZAZ AHMAD R.P.SRIVASTAVA S.C.
	With	WRIB-14729-1993 Azamgarh	TALBUL VS D.D.C.	V.K.CHANDEL R.N.SINGH	AZAZ AHMAD R.P.SRIVASTAVA S.C.

For Admission

SENIOR CITIZEN

303	PO	WRIB/6108/2014 (Mahoba)	SHYAM SUNDER GUPTA VS BOARD OF REVENUE AND 13 OTHERS	SANCHITA SRIVASTAVA V.S. SINGH RAM KISHOR GUPTA	J.H. KHAN GULREZ KHAN V.K.GUPTA R.P. TIWARI C.S.C.
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For Hearing

SENIOR CITIZEN

304	ED	WRIB/15939/1986 (Jaunpur)	SMT. SHADEI VS D.D.C. AND OTHERS	ARUN KUMAR SANJIV SINGH	ASHUTOSH SHUKLA B.K.SINGH RAGHUVANSHI UPENDRA KUMAR PANDEY S.N. SHUKLA S.C.
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For Order

305	DF	WRIB/10636/1984 (Basti)	JHINKU VS A.D.C.	S.D.PATHAK	B.S. PANDEY S.C. S.K.LAL
306	DF	WRIB/18442/1988 (Azamgarh)	RAM NATH AND OTHERS VS D.D.C. AND OTHERS	F. RAI	ISHIR SRIPAT RAHUL SRIPAT(SENIOR ADV.) S.C.
307	PO	WRIB/2550/1976 (Deoria)	SARBJEET AND OTHERS VS D.D.C. AND OTHERS	SURESH CHANDRA VARMA SATENDRA KUMAR SINGH HARI SHANKAR NATH TRIPATHI	R.S.MISHRA RAJESHWAR SINGH S.C.
308	PO	WRIB/8531/1980 (Allahabad)	BADRI PRASAD AND OTHERS VS THE J.D.C. AND OTHERS	ARVIND SRIVASTAVA DHIRESH KUMAR SURENDRA PRATAP SINGH SANKATHA RAI	H.S. MISHRA N.MISHRA N.P.PANDEY A.N. MISHRA BRIJ GOPAL TRIPATHI RAKESH KUMAR MISHRA PRAKASH CHANDRA GUPTA S.C.

(WRIB-37881-2011)
Allahabad
Decided on
04/11/2020

309	PO	WRIB/2408/1983 (Mathura)	RAM SINGH VS D.D.C. AND OTHERS	SUSHIL CHANDRA SRIVASTAVA NAGENDRA K.SRIVASTAVA G.N. VERMA AKHILESH SINGH JAGADEESH NARAYAN DWIVEDI RATNESH KUMAR SINGH G.N. SHARMA	V.K.SINGH S.C. J.N. SINGH
310	PO	WRIB/4091/1983 (Jaunpur)	RAJ KISHORE AND OTHERS VS BASUDEO LAL AND OTHERS	R.C.SINGH A.N. BHARGAVA	VINOD KUMAR RAI S.C. K.N. TRIPATHI
311	PO	WRIB/6121/1983 (Deoria)	GULAB VS D.D.C. AND OTHERS	HARI PRATAP GUPTA RAMESH RAI U.S.M. TRIPATHI	S.C. KAMLESH KUMAR TIWARI SURENDRA KUMAR CHAUBEY A.K. MISRA
312	PO	WRIB/2586/1987 (Bulandshahr)	SMT. KAMLESH KUMARI AND ANR VS D.D.C.	NEERAJ AGRAWAL CHANDRA KUMAR RAI JAI SHANKER MISRA ASHISH MISHRA I. N. SINGH ASHISH KUMAR YADAV S.C. MANDHYAN	J.N. SINGH N.K. SRIVASTAVA RAJENDRA PRASAD SHUKLA NEERAJ AGARWAAL ANIL SHUKLA M.H.KHAN RAMESH KUMAR SHUKLA SUNIL KUMAR DHYAN SHANKER PANDEY VINOD KUMAR UPADHYAY S.C.
313	PO	WRIB/13182/1987 (Etawah)	SMT. BALWANTI VS DDC	S.B. PANDEY R.S. MISRA P.K. DIXIT	R.K. SAXENA S.C. S.C. VERMA

314	PO	WRIB/768/1989 (Deoria)	BASU DEO VS D.D.C. AND ORS	NAND LAL YADAV SUNIL KUMAR RAJESH JI VERMA	B.R. SINGH BRIJ RAJ SINGH OM PRAKASH PANDEY KAUSHAL KISHORE MANI TRIPATHI S.C.
		(WRIC-58528-2011) Kushi Nagar Decided on 04/03/2020	BASDEO VS MADHU SUDAN AND OTHERS		
315	PO	WRIB/12370/1990 (Meerut)	JAINAND AND OHTERS VS COLLECTOR MEERUT AND OHTERS	MANGLESHWARI PRASAD SANKATHA RAI DR. VINOD KUMAR RAI RUDESHWAR PRASAD AJAY KUMAR SRIVASTAVA J.K.SRIVASTAVA	SIDHARTH S.K. TYAGI S.C. RAMESH CHANDRA V.K. SINGH SANJEEV KUMAR TYAGI JAGDISH PRASAD
316	PO	WRIB/24337/1992 (Ghazipur)	RAM DHANI VS D.D.C.	M.R. GUPTA H.S.N. TRIPATHI	S.N.S. YADAV PRADEEP KUMAR RAI SC
317	PO	WRIB/51155/1999 (Bijnor)	PREMWATI AND ANOTHER VS THE BOARD OF REVENUE U.P. AT ALLAHABAD AND OTHERS	ROHIT RANJAN AGARWAL KARTIKEYA SARAN SHAH O.P. AGARWAL	KRISHNA MOHAN ANUJ KUMAR TIWARI ABHISHEK RAJESH C.S.C.
318	PO	WRIB/6300/2003 (Baghpat)	ABDUL HAKIM AND OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION. MEERUT AND OTHERS	S.K. MISHRA SMT.ALKA SRIVASTAVA S.K. SRIVASTAVA	S.K.TYAGI PREM Shankar SHUKLA C.S.C.
319	PO	WRIB/46133/2004 (Budaun)	GANGA RAM VS STATE OF U.P. AND OTHERS	R.S. YADAV PRADEEP KUMAR PAL RAM SUNDER YADAV M.P. SINGH GAUR	R.P.S. CHAUHAN C.S.C.
320	PO	WRIB/52476/2004 (Ghazipur)	MANI RAM VS D.D.C. AND OTHERS	NIRVIKALP PANDEY MAYA PANDEY SMT MAYA BAJAPAI	B.P. YADAV G.P. ASTHNANA A. KUMAR ASHUTOSH KUMAR PANDEY C.S.C.
321	PO	WRIB/55971/2007 (Mau)	MANBHAWATI VS D.D.C. AND OTHERS	ARBIND KR. MAURYA MAINUDDIN AHAMAD A.K. MAURYA I SHYAM KRISHNA	D B SINGH ANUJ KUMAR P.R. MAURYA SHASHANK SHEKHAR MISHRA RAJNEESH BARNWAL SHIV KUMAR SINGH KAMLESHWAR SINGH C.S.C.
	With	WRIB-2675-2008 Mau	PAUHARI AND OTHERS VS DY. DIRECTOR OF CONSOLIDATION MAU ANDOTHERS	P.R. MAURYA S.B. MAURYA	KARUNA SRIVASTAVA SANTOSH SRIVASTAVA C.S.C.
322	PO	WRIB/38782/2011 (Kushi Nagar)	ANIRUDDHA PRASAD VS STATE OF U.P. AND OTHERS	S.S. TRIPATHI M.A.ZAIDI DAYA SHANKER PANDEY A.P. TEWARI	R.C. SINGH C.S.C.
323	WA	WRIB/13524/2012 (Rampur)	MENHDI HASAN VS D.D.C. AND OTHERS	H.L. PANDEY	K. AJIT GIRISH TIWARI KUNWAR JANMEJAY PRATAM SINGH C.S.C.
324	WA	WRIB/48998/2012 (Bareilly)	MUNABBAR ALI AND ANOTHER VS D.D.C. AND OTHERS	PRABHAKAR SINGH	A.B. MAURYA VIJAI SHANKER TRIPATHI C.S.C.
325	PO	WRIB/45627/2015 (Siddharth Nagar)	ABDUL HAI VS DEPUTY DIRECTOR OF CONSOLIDATION SIDDHARTH NAGAR AND 2 ORS.	TRIPATHI B.G. BHAI	C.S.C.

326	PO	WRIB/57222/2016 (Azamgarh)	RAVINDRA NATH TIWARI AND 3 OTHERS VS D.D.C./COLLECTOR AZAMGARH AND 11 OTHERS	ANJANI KUMAR RAI ANIL KUMAR SINGH	A.P.SINGH C.S.C.
327	PO	WRIB/2820/2019 (Saharanpur)	DILA SINGH AND 11 OTHERS VS STATE OF U.P. AND 3 OTHERS	SANJU LATA	RAJNISH KUMAR RAI C.S.C.
328	PO	WRIC/40853/1999 (Ghaziabad)	RUM SINGH AND OTHERS VS ADDL. COMMISSIONER MEERUT AND OTHERS	O.P. MISHRA KUNAL RAVI SINGH R.K. SINGH R.S. MAURYA	C.B. SINGHAL RAKESH KUMAR SINGH RAJESH YADAV C.S.C.
329	PO	WRIC/5830/2018 (Bulandshahr)	KHAIM CHAND AND OTHERS VS STATE OF UP AND 3 OTHERS	PRADEEP KUMAR (SENIOR ADV.) OM PRAKASH PRAVEEN KUMAR	MAHESH NARAIN SINGH C.S.C.
	With	WRIC-21927-1998 Bulandshahr	SMT. MEMWATI AND OTHERS VS ADDL. COMMISSIONER MEERUT AND ORS	PRADEEP KUMAR PRAVEEN KUMAR ONKAR NATH VISHWAKARMA SWAPNIL KUMAR	AYUB KHAN S.C
For Admission					
330	DF	WRIB/36706/1993 (Null)	DAYA SHANKAR AND ANOTHER VS BOARD OF REVENUE AND OTHERS	PARVESH KUMAR RAJPUT SYED MOHAMMAD ABBAS ABDY	PRAVESH KUMAR YAGYAVALK PANDEY C.S.C.
331	DF	WRIB/48977/1999 (Ghazipur)	GANGA PRASAD AND OTHERS VS DY. DIRECTOR OF CONSOLIDATION AND OTHERS	VINOD KUMAR RAI SANKATHA RAI	ANUJ KUMAR C.S.C.
332	DF	WRIB/58703/2011 (Varanasi)	GEETA DEVI VS MEMBER BOARD OF REVENUE AND OTHERS	SAURABH YADAV RAJESH KUSHWAHA	MAHESH NARAIN SINGH B.N.PATHAK C.S.C.
333	DF	WRIB/5712/2018 (Gautam Buddh Nagar)	YOGENDRA TYAGI AND ANOTHER VS BOARD OF REVENUE AND 7 OTHERS	SHIV BAHADUR SINGH ISHIR SRIPAT RAHUL KUMAR TYAGI	SANJEEV KUMAR TYAGI C.S.C.
334	DF	WRIB/741/2020 (Mau)	VISHWANATH AND ANOTHER VS DEPUTY DIRECTOR OF CONSOLIDATION, MAU AND 4 OTHERS	RAMESH KUMAR SATYENDRA KUMAR SINGH	PRADEEP KUMAR RAI C.S.C.
	With	WRIB-2655-2019 Mau	KOMAL AND 2 OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION AND 02 OTHERS	PRADEEP KUMAR RAI	GULAB CHANDRA TIWARI RAMESH KUMAR SATYENDRA KUMAR SINGH C.S.C.
335	DF	WRIB/1129/2021 (Moradabad)	SUMAN YADAV AND 4 OTHERS VS STATE OF U.P. AND 5 OTHERS	APRAJIT YADAV ARVIND KUMAR SHYAM LAL YADAV	A.G.A.
336	PO	WRIB/27/2004 (Hathras (mahamaya Nagar))	KESHAV DEO AND OTHERS VS D.D.C. AND OTHERS	B.D. MANDHYAN	S.N. SINGH S.K. SRIVASTAVA J.K. SRIVASTAVA ANUPAM KULSHRESHTHA SHRI RAM PANDEY C.S.C.
337	PO	WRIB/16941/2004 (Azamgarh)	CHANDREJ SINGH VS D.D.C. AND OTHERS	A.L. TIWARI RAJENDRA RAI	SUDHIR KUMAR SINGH V.K.SINGH MANOJ KUMAR DUBEY VIPUL KUMAR DUBEY J.P. SINGH DINESH RAI C.S.C.

338	WA	WRIB/44779/2004 (Kanpur Dehat)	KARRAR HUSSAIN VS BOARD OF REVENUE AND OTHERS	M.J. AKHTAR SHIV NATH SINGH YADAV S.R. VERMA PT. DHARM NARAIN DUBEY	R.C. SINGH P.K. SINGH C.S.C.
339	PO	WRIB/45550/2004 (Azamgarh)	DAYA SHANKER VS STATE OF U.P. AND OTHERS	S.K. SINGH RAM AUTAR VERMA RADHE SHYAM GUPTA IRSHAD ALI	ANUJ KUMAR JAI SINGH YADAV C.S.C.
340	ED	WRIB/42026/2009 (Etawah)	DEVI DAYAL AND ANOTHER VS D.D.C. AND OTHERS	P.K. DIXIT SARAL SINGH SURESH CHANDRA VARMA	C.S.C.
341	PO	WRIB/31575/2012 (Moradabad)	SAMARPAL AND ANR. VS STATE OF U.P. AND OTHERS	ADITYA RANA CHANDRA NARAYAN TRIPATHI B.D. MISHRA JAMWANT MAURYA	OM PRAKASH RAI ASHISH RAI SANJEEV KUMAR P.K. SRIVASTAVA SANJEEV SINGH C.S.C.
342	PO	WRIB/34323/2013 (Bijnor)	ABDUL HAMEED @ BABU VS D.D.C. AND 3 OTHERS	BRAJESH.SHUKLA. MERAJ AHMAD KHAN	INDRA DEO PRATEEK KUMAR BHUVNESH KUMAR SINGH PRAMOD JAIN S.C.KUSHWAHA C.S.C.
343	WA	WRIB/53239/2013 (Allahabad)	RAM SHIROMANI AND 2 OTHERS VS DY DIRECTOR OF CONSOLIDATION AND 5 OTHERS	VED BYAS MISHRA	R.B. SINGH RUDRA KANT MISHRA NARENDRA KUMAR C.S.C.
344	PO	WRIB/30066/2014 (Meerut)	NAGAR PANCHAYAT PARIKSHITGARH AND ANOTHER VS BOARD OF REVENUE AND 14 OTHERS	RAJESH KUMAR MADHESHIYA VED BYA MISHRA	H.L. PANDEY VIKRANT RANA RAJESH RAI C.S.C.
345	PO	WRIB/57434/2015 (Etawah)	BHAGVAT SINGH VS D.D.C. AND 3 ORS.	SHASHANK MAURYA V.K. AGNIHOTRI SURESH CHANDRA VERMA DEVESH KUMAR VERMA P.R. MAURYA	PRABAL KUMAR DIXIT BRIJ KUMAR YADAV SHASHI BHUSHAN PANDEY C.S.C.
346	PO	WRIB/65737/2015 (Mau)	SURYA NATH YADAV AND 3 ORS. VS D.D.C. AND 4 ORS.	RAHUL SAHAI	C.S.C.
347	PO	WRIB/6558/2016 (Moradabad)	MEHDI HASAN VS D.D.C. AND 12 ORS.	ABHISHEK MISHRA RAHUL MISHRA	MANTA RAM GUPTA ARUN KUMAR SRIVASTAVA ADITYA VARDHAN SINGH ANAND KUMAR RAY NEETU GUPTA C.S.C.
348	WA	WRIB/7426/2016 (Gautam Buddh Nagar)	AHMAD ALI VS DEPUTY DIRECTOR OF CONSOLIDATION G.B. NAGAR AND 20 OTHERS	KRISHNA DEV MISHRA PRAKASH CHANDRA YADAV	PANKAJ KUMAR GOVIL C.S.C.
349	WA	WRIB/37185/2016 (Mirzapur)	RAJENDRA MAURYA AND 14 OTHERS VS STATE OF U.P. AND 5 OTHERS	PRAVEEN KUMAR GIRI ISHAN DEO GIRI KRISHNA MOHAN TRIPATHI	C.S.C.
350	WA	WRIB/44727/2016 (Mau)	KHAKHANOO VS DEPUTY DIRECTOR OF CONSOLIDATION MAU AND 2 OTHERS	SUNIL KUMAR SINGH	DHIRENDRA SINGH RAHUL MISHRA J P SINGH C.S.C.
351	PO	WRIB/47506/2016 (Amroha (jyotiba P Nagar))	CHHOTAY LAL VS DEPUTY DIRECTOR OF CONSOLIDATION AMROHA AND 6 OTHERS	BRAJESH SHUKLA TAWVAB AHMED KHAN	RAMESH CHANDRA TIWARI C.S.C.

352	WA	WRIB/5821/2018 (Pilibhit)	SUKHVINDAR SINGH VS THE DEPUTY DIRECTOR OF CONSOLIDATION , PILIBHIT AND 4 OTHERS	VIJAY PRAKASH PANDEY ASHOK KUMAR MISHRA	MANISH KUMAR SRIVASTAVA C.S.C.
353	PO	WRIB/294/2020 (Etawah)	MITRA PRAKASH VS CONSOLIDATION COMMISSIONER AND 5 OTHERS	RAMESH RAI	PRAVEEN KUMAR ONKAR NATH VISHWAKARMA C.S.C.
354	PO	WRIB/370/2020 (Bareilly)	PRITHVI SINGH VS DEPUTY DIRECTOR OF CONSOLIDATION/ADDITIONAL DISTRICT MAGISTRATE (CITY) AND 4 OTHERS	SHIVAJEE SINGH SISODIYA	KAUSHAL KISHORE MANI PURAN NATH SHUKLA SARITA DWIVEDI C.S.C.
355	PO	WRIB/1144/2020 (Allahabad)	SHUSHEELA DEVI VS STATE OF U.P. AND 3 OTHERS	MOHAN YADAV	GULAB CHANDRA C.S.C.
356	PO	WRIB/1389/2020 (Jalaun)	RAMJANKI SHARAN AND 2 OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION / ADDITIONAL COLLECTOR (FINANCE AND REVENUE) AND 2 OTHERS	SHILPA AHUJA HARI SHANKAR TRIPATHI RAM OM VIKRAM SINGH CHAUHAN SHIV OM VIKRAM SINGH CHAUHAN NAND KISHOR MISHRA	RATNESH KUMAR PANDEY RAM OM VIKRAM SINGH CHAUHAN SHIV OM VIKRAM SINGH CHAUHAN C.S.C.
	With	WRIB-1899-2020 Jalaun	SHRI SITA RAM JI YUGAT SARKAR BIRAJMAN MANDIR STHIT ASHRAM VS COLLECTOR JALAUN AND 6 OTHERS	RATNESH KUMAR PANDEY	C.S.C.
357	NDF	WRIB/1502/2020 (Mirzapur)	LALMAN @ LALMANI AND 4 OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION AND 26 OTHERS	RAKESH PANDE (SENIOR ADV.) DEO DAYAL	KRISHNA KUMAR CHAURASIA M.N. SINGH MAHESH NARAIN SINGH C.S.C.
358	PO	WRIB/601/2021 (Meerut)	MANGATE ALIAS MANGATERAM VS STATE OF U.P. AND 7 OTHERS	CHANDRA SHEKHAR AGNIHOTRI	SUNIL KUMAR SINGH C.S.C.
	With	WRIB-1125-2019 Meerut	MANGATE ALIAS MANGATERAM VS STATE OF U.P. AND 4 OTHERS	CHANDRA SHEKHAR AGNIHOTRI	SANJEEV KUMAR TYAGI C.S.C.
359	PO	WRIB/734/2021 (Mainpuri)	PRAMOD KUMAR VS ADDITIONAL DISTRICT MAGISTRATE AND 4 OTHERS	UPENDRA KUMAR PANDEY	AVINASH CHANDRA SRIVASTAVA C.S.C.
360	PO	WRIB/1085/2021 (Kushi Nagar)	SMT. KHAJANCHI DEVI VS DEPUTY DIRECTOR OF CONSOLIDATION AND 4 OTHERS	HEMANT KUMAR DUBEY VASHISHTHA TIWARI	GYANEDRA PRATAP SINGH NARAYAN DUTT SHUKLA RITUVENDRA SINGH NAGVANSHI C.S.C.
361	PO	WRIB/1148/2021 (Banda)	KUNTI AND ANOTHER VS DEPUTY DIRECTOR OF CONSOLIDATION AND 3 OTHERS	CHANDRA PRAKASH KUSHWAHA	RAM SWAROOP (SINGH) SHIVAKANT SINGH C.S.C.
362	PO	WRIB/1288/2021 (Farrukhabad)	MATHURA PRASAD VS BOARD OF REVENUE AND 23 OTHERS	NARAYAN DUTT SHUKLA SR. ADVOCATE SANTOSH KUMAR SRIVASTAVA	HARI NARAYAN SINGH ANUPAM KULSHRESHTHA C.S.C.
363	TU	WRIC/42754/2016 (Allahabad)	SHIV NARAYAN TRIPATHI VS STATE OF U.P. AND 12 OTHERS	ANUPAM KULSHRESHTHA	BABU RAM YADAV VINEET SANKALP C.S.C.
364	DF	WRIC/50080/2009 (Muzaffar Nagar)	SMT. BALDAIE VS UP-ZILADHIKARI AND OTHERS	P.R.MAURYA RAJIV GUPTA	D.D. CHAUHAN C.S.C.

365	DF	WRIC/46134/2010 (Kushi Nagar)	DHARMENDRA SINGH VS STATE OF U.P. AND OTHERS	MUKESH KUMAR PANDEY R.C. SINGH A. TIWARI SANJAY KUMAR SINGH JUNED ALAM BISHRAM TIWARI	CHANDRA PRAKASH MISHRA KAMLESH KUMAR TIWARI C.S.C.
		(WRIC-35087-2009) Kushi Nagar Decided on 22/07/2009	DHARMENDRA SINGH VS STATE OF U.P. AND OTHERS		
366	DF	WRIC/8943/2013 (Moradabad)	MOHAMMAD SAID VS STATE OF U.P. AND OTHERS	SAYYED KASHIF ABBAS RIZVI JAI SINGH YADAV RAM KISHUN MISRA	JASWANT MAURYA ASHISH AGRAWAL M.H. QADEER C.S.C.
367	DF	WRIC/26259/2014 (Jhansi)	SURESH CHANDRA SRIVASTAVA AND 2 ORS. VS S.D.O. AND 10 OTHERS	TARUN VARMA K.P. TIWARI R.C. SINGH	S.R. SRIVASTAVA K.K. TIWARI K,P,TIWARI RAJEEV KUMAR C.S.C.
368	DF	WRIC/39301/2016 (Amroha (jyotiba P Nagar))	SKYDREAM DEVELOPERS PVT. LTD. VS STATE OF U.P. AND 7 OTHERS	SHILPA AHUJA ANOOP TRIVEDI (SENIOR ADV.)	ARPIT AGARWAL JITENDRA PAL SINGH CHAUHAN ARVIND KUMAR SINGH RAJESH KUMAR NISHANT MEHROTRA ALOK KUMAR YADAV HARSH VIKRAM C.S.C.
369	DF	WRIC/52348/2017 (Bulandshahr)	SUKHBIR SINGH AND 2 ORS. VS STATE OF U.P. AND 9 ORS.	RATNESH KUMAR PANDEY	SANDEEP SINGH ANURAG VAJPEYI MAHESH NARAIN SINGH C.S.C.
370	DF	WRIC/8749/2020 (Basti)	NARVADA VS STATE OF U.P. AND 5 OTHERS	PRABHAKAR DUBEY	C.S.C.
371	DF	WRIC/10175/2021 (Meerut)	RAVI SHANKAR VS SUB-DIVISION MAGISTRATE TEHSIL SADAR AND 4 OTHERS	RAHUL KUMAR TYAGI	SUNIL KUMAR SINGH C.S.C.
372	DF	WRIC/19873/2021 (Kushi Nagar)	SATTAN VS STATE OF U.P. AND 4 OTHERS	GHAN SHYAM YADAV	SUDHIR BHARTI C.S.C.
373	DF	WRIC/24550/2021 (Ballia)	BRAJ LAL BIND AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	PANCHU RAM MAURYA KAMALESH KUMAR NISHAD	RAMESHWAR PRASAD SHUKLA C.S.C.
	With	WRIC-24557-2021 Ballia	BRAJ LAL BIND AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	PANCHU RAM MAURYA KAMALESH KUMAR NISHAD	RAMESHWAR PRASAD SHUKLA C.S.C.
374	WA	WRIC/52331/2003 (Azamgarh)	SHEO MURAT SINGH VS STATE OF U.P. THRU SECRETARY REVENUE DEPTT AND OTHERS	V.K.S. CHANDEL RAM BAHADUR SINGH RAM NIWAS SINGH	INDAL SINGH ANUJ KUMAR C.S.C.
	With	WRIB-3205-2002 Azamgarh	SHEO MURAT SINGH VS THE COLLECTOR/D.M. AZAMGARH AND OTHERS	RAM NIWAS SINGH RAM BAHADUR SINGH V.K.S.CHANDEL	ANUJ KUMAR V.K. SINGH INDAL SINGH C.S.C.
375	PO	WRIC/10049/2009 (Mau)	ASFAAQ VS STATE OF U.P. AND OTHERS	ANADI KRISHNA NARAYAN GYANENDRA PK. SRIVASTAVA	K.N.SHUKLA K.K. RAY C.S.C.
376	PO	WRIC/61105/2009 (Maharajganj)	PREM AND OTHERS VS STATE OF U.P. AND OTHERS	SATYENDRA PANDEY	SATEYENDR KUMAR SINGH MAHESH NARAIN SINGH DHARMENDRA PRASAD C.S.C.

377	PO	WRIC/16294/2011 (Siddharth Nagar)	CHHEDI PRASAD AND OTHERS VS THE ADDL. COMMISSIONER BASTI DIVISION BASTI AND OTHERS	MOHAMMAD MUSTAFA O.P. PANDEY	D K SRIVASTAVA SHAHROZE KHAN TRIPURARI SHARAN SHUKLA D.K.SRIVASTAVA VIKRANT NEERAJ ABHINAV KUMAR C.S.C.
378	PO	WRIC/74367/2011 (Hathras (mahamaya Nagar))	SMT. HARDEVI VS STATE OF U.P. AND OTHERS	RAM NETA SINGH C.L. CHAUDHARY M.L. AHIRWAR	C.S.C.
379	PO	WRIC/50259/2013 (Allahabad)	RAJENDRA VS STATE OF U.P. AND 4 OTHERS	S.MOHAN AJIT KUMAR YADAV	DIWAKAR SINGH C.S.C.
	With	SAPL-782-1991 Null	GOVIND PRASAD ALIAS YOGENDRA VS RAJENDRA PRASAD AND OTHERS	N.L. SRIVASTAVA RAJENDRA KUMAR	KAMAL SINGH YADAV A.B. SINHA AJEET KUMAR S.MOHAN N.D. KESHRI
380	PO	WRIC/19876/2017 (Ballia)	BRIJ NARAYAN AND 19 OTHERS VS STATE OF U.P. THRU HOME SECY. AND 4 OTHERS	RAJESH YADAV	KAUSHAL KISHORE MANI RAMESH CHANDRA UPADHYAY K M MANI RAJENDRA PRASAD GIRI C.S.C.
381	PO	WRIC/27596/2017 (Jaunpur)	JAGANNATH AND 7 OTHERS VS STATE OF U.P. AND 3 OTHERS	SUMAN JAISWAL UMESH KUMAR PANDEY RAM KAHIK VIRENDRA PAL VARSHNEY	MANOJ KUMAR YADAV SURENDRA BAHADUR SINGH C.S.C.
		(WPIL-8133-2016) Jaunpur Decided on 23/02/2016	JAGANNATH VS STATE OF U.P. AND 4 OTHERS		
382	PO	WRIC/19061/2018 (Azamgarh)	SHIVANAND AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	AKHILESH KUMAR SINGH RAKESH PANDE (SENIOR ADV.)	RAMESH CHANDRA UPADHYAY AMBUJ MISHRA C.S.C.
383	WC	WRIC/20588/2018 (Azamgarh)	RAJ NARAYAN AND 5 OTHERS VS STATE OF U.P. AND 4 OTHERS	SANJEEV KUMAR YADAV BHOLA NATH YADAV	RAMESH CHANDRA UPADHYAY VIVEK SINGH C.S.C.
384	PO	WRIC/2170/2020 (Allahabad)	SHYAM SUNDAR AND 2 OTHERS VS COMMISSIONER AND 2 OTHERS	K.C. MISHRA VIJAY BABU	C.S.C.
385	WC	WRIC/21700/2020 (Allahabad)	GOKUL SINGH VS STATE OF U.P. AND 6 OTHERS	SUNIL KUMAR YADAV SATYENDRA KUMAR YADAV	C.S.C.
386	PO	WRIC/25331/2020 (Mahoba)	SMT. SARITA KUMARI VS ADDITIONAL COMMISSIONER AND 11 OTHERS	PRAMOD KUMAR SINGH PRASANT RATHOR TRIPATHI B.G. BHAI	KRISHNA KANT SINGH CHANDRA SHEKHAR AGNIHOTRI C.S.C.
	With	WRIB-15150-2010 Mahoba	SMT. SARITA KUMARI VS DEPUTY DIRECTOR OF CONSOLIDATION AND OTHERS	D.K. TRIPATHI S C TRIPATHI SANJAY SINGH SENGAR PRASANT RATHOR CHANDRA SHEKHAR AGNIHOTRI SANJEEV KHARE	SHAMIM AHMAD KULDIP SHANKER AMIST CHANDRA SHEKHAR AGNIHOTRI C.S.C.
	With	CRLP-15590-2007 Mahoba	SMT. SARITA SINGH VS ADDITIONAL SESS. JUDGE AND OTHERS	BRAJESH NATH RAI SANJAY SINGH SENGAR SANJEEV KHARE SYED FAHIM AHMED	U.C. MISHRA K.S.AMIST AKHILESH KUMAR PANDEY RAHUL SAHAI RAHUL MISHRA GOVT. ADVOCATE
387	PO	WRIC/1304/2021 (Baghpat)	JAY KUMAR SINGH VS STATE OF U.P. AND 15 OTHERS	RAHUL SAHAI SHARAD CHAND RAI SHYAM SINGH SENGAR	AZAD RAI SUNIL KUMAR SINGH DHARMENDRA KUMAR MISHRA PAWAN KUMAR TIWARI C.S.C.

388	LAFP	WRIC/8857/2021 (Allahabad)	SMT. PHOTO DEVI AND 4 OTHERS VS STATE OF U.P. AND 2 OTHERS	M. A. SIDDIQUI	C.S.C.
389	LAFP	WRIC/21075/2021 (Bijnor)	MATSYA JIVI SAHKARI SAMITI VS STATE OF U.P. AND 5 OTHERS	PRAMOD KUMAR SHUKLA	ARUN KUMAR PANDEY C.S.C.
390	PO	WRIC/26599/2021 (Deoria)	RAM KAWAL VS STATE OF U.P. AND 13 OTHERS	JANARDAN MISHRA	SUDHIR BHARTI C.S.C.
391	PO	WPIL/4221/2018 (Sant Kabir Nagar)	NASEEM AHMAD VS STATE OF U P AND 6 OTHERS	RAM SAGAR CHAUDHARY JAGDISH PRASAD TRIPATHI URMILA TRIPATHI ASHOK KUMAR	PRAKASH VEER TRIPATHI C.S.C.
392	PO	WPIL/1772/2019 (Firozabad)	SHIV RAJ SINGH VS STATE OF U.P. AND 7 OTHERS	RAJENDRA KUMAR SINGH	ASHISH KUMAR SRIVASTAVA C.S.C.
393	PO	WPIL/1351/2020 (Mahoba)	LOKENDRA PRATAP SINGH BUNDELA VS STATE OF U.P. AND 6 OTHERS	OM PRAKASH CHAUBE	C.S.C.
394	PO	WPIL/1619/2020 (Gorakhpur)	PARAMHANS SINGH VS DISTRICT MAGISTRATE/COLLECTOR, GORAKHPUR AND 6 OTHERS	AKHILESH KUMAR SINGH CHANDRA KUMAR RAI	BHUPENDRA KUMAR TRIPATHI MANOJ KUMAR SUDHIR BHARTI C.S.C.
395	PO	WPIL/1736/2020 (Jaunpur)	RAMESH CHANDRA PATEL VS STATE OF U.P. AND 13 OTHERS	RAKESH KUMAR YADAV MUKTESH KUMAR SINGH	C.S.C.
396	PO	WPIL/653/2021 (Siddharth Nagar)	RAJ KUMAR VS STATE OF U.P. AND 4 OTHERS	GANESH SHANKER SRIVASTAVA	C.S.C.
For Hearing					
397	PO	WRIB/44649/2015 (Mau)	SHYAMDULARI VS DEPUTY DIRECTOR OF CONSOLIDATION MAU AND 7 OTHERS	J.P. SINGH DHIRENDRA SINGH	RAJNARAYN SINGH YADAV C.S.C.
For Final Hearing					
398	DF	WRIB/9872/1985 (Farrukhabad)	JAIPAL SINGH VS D.D.C.	NARAYAN DUTT SHUKLA V.C. KATIYAR	RAHUL SAHAI S.C.
	With	WRIB-9462-1985 Farrukhabad	MUNNI DEVI VS D.D.C. AND OTHERS	AJAY YADAV CHANDAN SHARMA MONIKA VAISH MANVENDRA NATH SINGH R.C. PAL	RAHUL SAHAI SARVESH DUBEY S.C.
	With	WRIB-11936-1985 Farrukhabad	MUNNI LAL VS D.D.C. AND OTHERS	RAHUL SAHAI H.O.K.SRIVASTAVA	RAMESH CHANDRA SINGH (SENIOR ADV.) SURESH CHANDRA VERMA K S CHAUHAN DEVESH KUMAR VERMA S.N.SINGH S.C.
399	PO	WRIB/1660/1983 (Banda)	RAJ KUMAR VS D.D.C. AND OTHER	RAHUL SINGH L.C. PANDEY DR. V.K. RAI	ROSHAN SINGH L.C.PANDEY ROSHAN KUMAR SINGH SURESH CHANDRA DWIVEDI RAHUL SINGH RAKESH KUMAR WAJHAT HUSAIN KHAN S.C.
400	PO	WRIB/26622/2011 (Sonbhadra)	GULAB VS D.D.C. AND OTHERS	AJAY SHANKAR TRIVENI SHANKAR	RAVI PRAKASH SRIVASTAVA ASHOK KUMAR SRIVASTAVA ANIL KUMAR MISHRA C.S.C.

With	WRIB-30376-2011 Sonbhadra	DHAN KUNWARI @ DHAN KUMARI VS KANHAIYA AND OTHERS	K.C. PANDEY	RAVI PRAKASH SRIVASTAVA
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For Final Disposal

401	DF	WRIB/17683/2015 (Pilibhit)	SMT. MUNNI DEVI VS BOARD OF REVENUE AND 5 ORS.	HIMANSHU PANDEY ASHUTOSH PANDEY	JADU NANDAN YADAV SATISH CHATURVEDI BHANU PRATAP VERMA ARIMARDAN YADAV PRADEEP KUMAR C.S.C.
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Application for Orders

402		1/1985 (19360/2015) (Restoration) in case WRIB-440- -1985 Decided on 25/11/2014	SUNEHARI LAL VS DDC AND ORS.	VIJAY TRIPATHI BRIJ BHUSHAN PAUL ANAND PRAKASH PAUL A.P.PAUL B.B.PAUL	OM PRAKASH CHAUBE C.S.C. PRAKASH CHANDRA
403		35/2021 (Restoration) in case WRIB-1057- -2012 Decided on 24/03/2021	ROSHAN SINGH VS D.D.C. AND OTHERS	VED PRAKASH MISHRA J.K. SRIVASTAVA	R P S CHUHAN VEERENDRA K. SHUKLA VIJAI KUMAR TIWARI C.S.C.
404		2/2020 (Restoration) in case WRIB-4463- -2004 Decided on 06/05/2016	GYAN VARDHAN NAGAICH AND 02 OTHER VS BOARD OF REVENUE U.P. ALLAHABAD AND OTHERS	BRIJ GOPAL YADAV ATEEQ AHMAD KHAN	V.K. SINGH C.S.C.
405		1/2015 (264288/2016) (Recall of Order) in case WRIB-3625- -2015 Decided on 17/08/2016	BRAMHDEV AND 2 OTHERS VS BOARD OF REVENUE U.P. AT ALLAHABAD AND 4 OTHERS	MURTUZA ALI IMTIYAJ ALI	H.N.SHUKLA R.R. SHUKLA R.B. YADAV C.S.C.
406		2/2021 (Restoration) in case WRIC-1359- -2000 Decided on 06/07/2012	LAYAK RAM VS ADDL.COLLECTOR ADMINISTRATIONAND OTHERS	DINESH TIWARI	C.S.C.
407		7/2020 (Restoration) in case WRIC-3001- -2002 Decided on 10/04/2019	PREETAM AND OTHERS VS ADDL. COMMISSIONER J MORADABAD AND OTHERS	VEER SINGH KRISHNA KUMAR SHUKLA NALIN KUMAR SHARMA	ANUJ KUMAR D.V.JAISWAL C.S.C.
408		2/1994 (238566/2014) (Restoration) in case WRIC-3662- -1994 Decided on 06/05/2010	S.AHMAD VS A.COLLECTOR	MANISH KUMAR PANDEY V.K. UPADHYAY V.A.ANSARI	CSC. SC

AT 10:00 AM
(Court No.6)
HON'BLE JUSTICE RAJIV JOSHI

FRESH LIST

Fresh

1	DF	WRIB/1546/2021 (Bulandshahr) Notice no:2021/37176	SMT. RAJESH RAWAT VS DIRECTOR OF CONSOLIDATION AND ANOTHER	RATNESH KUMAR PANDEY	C.S.C.
2	DF	WRIB/1956/2021 (Shahjahanpur) Notice no:2021/42757	MOSIN KHAN VS DEPUTY DIRECTOR OF CONSOLIDATION AND 14 OTHERS	DEEPAK KUMAR SRIVASTAVA	SHER BAHADUR SINGH C.S.C.
3		WRIB/2134/2021 (Allahabad) Notice no:2021/47285	RAM CHANDRA VS STATE OF U.P. AND 3 OTHERS	MANI SHANKER PANDEY	C.S.C.
4		WRIB/2135/2021 (Banda)	SMT.ASHA DEVI AND 2 OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION AND 11 OTHERS	HIMANSHU PANDEY	SIYA RAM SAHU C.S.C.
5		WRIB/2136/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/49014	NIGAM TYAGI VS DEPUTY DIRECTOR OF CONSOLIDATION AND 4 OTHERS	RAKESH KUMAR	AJAY KUMAR MISHRA C.S.C.
6		WRIB/2137/2021 (Saharanpur) Notice no:2021/49673	SUNIL KUMAR AND 2 OTHERS VS COLLECTOR DISTRICT DEPUTY DIRECTOR OF CONSOLIDATION SAHARANPUR AND 4 OTHERS	MADHUSUDAN DIKSHIT	PRADEEP KUMAR SRIVASTAV C.S.C.
7		WRIB/2139/2021 (Jaunpur) Notice no:2021/46318	CHIRAUNJI LAL GUPTA VS CONSOLIDATION OFFICER, KIRTAPUR AND ANOTHER	KAILASH NATH SINGH	C.S.C.
8		WRIB/2141/2021 (Azamgarh) Notice no:2021/48867	SHRI SHIVA DEGREE COLLEGE AND 2 OTHERS VS BOARD OF REVENUE AND 7 OTHERS	KRISHNA MOHAN	RAMESHWAR PRASAD SHUKLA C.S.C.
9	PO	WRIC/20899/2021 (Baghpat) Notice no:2021/30651	HEMCHAND VS STATE OF U.P. AND 3 OTHERS	D.M.TRIPATHI ANIL KUMAR ADITYA	C.S.C.
10	DF	WRIC/22910/2021 (Varanasi) Notice no:2021/35796 2021/35796	JAYRAM VS STATE OF U.P. AND 12 OTHERS	YADVENDRA PRATAP SINGH SHYAM NARAYAN VERMA	BHUPENDRA KUMAR TRIPATHI C.S.C.
	With	WRIC-23385-2020 Varanasi	SRI RAM VS STATE OF U.P. AND 3 OTHERS	SHYAM NARAYAN VERMA	ASHUTOSH MISHRA C.S.C.
11	PO	WRIC/26936/2021 (Deoria) Notice no:2021/37129	GABBU LAL VS STATE OF U.P. AND 4 OTHERS	SHASHI KANT DWIVEDI	SUDHIR BHARTI C.S.C.
12	PO	WRIC/27207/2021 (Kaushambi) Notice no:2021/42654	RANJEET SINGH AND 5 OTHERS VS STATE OF U.P. AND 2 OTHERS	VIPIN KUMAR SINGH	C.S.C.
13	PO	WRIC/27379/2021 (Allahabad) Notice no:2021/43258	LALTI DEVI VS STATE OF U.P. AND 2 OTHERS	ANIL KUMAR	C.S.C.
14	PO	WRIC/28509/2021 (Farrukhabad) Notice no:2021/43816	RAKESH KUMAR GUPTA VS STATE OF U.P. AND 4 OTHERS	MUKESH KUMAR	C.S.C.

15	PO	WRIC/29204/2021 (Ghazipur) Notice no:2021/45524	CHAUTHI AND ANOTHER VS STATE OF U.P. AND 6 OTHERS	PRAMOD KUMAR PANDEY	BHUPENDRA KUMAR TRIPATHI C.S.C.
16	PO	WRIC/29334/2021 (Firozabad) Notice no:2021/41643	LAXMAN SINGH VS STATE OF U.P. AND 26 OTHERS	SANJAY KUMAR SINGH	AVINASH CHANDRA SRIVASTAVA C.S.C.
17	PO	WRIC/29360/2021 (Azamgarh) Notice no:2021/45398	LAKSHMAN VS STATE OF U.P. AND 20 OTHERS	SHIVASARE	RAMESHWAR PRASAD SHUKLA C.S.C.
18	PO	WRIC/29651/2021 (Basti) Notice no:2021/44297	DAYARAM AND 5 OTHERS VS STATE OF U.P. AND 5 OTHERS	BASHISTH NARAIN PANDEY	SHASHI PRAKASH MISRA PANKAJ KUMAR GUPTA C.S.C.
19	PO	WRIC/29688/2021 (Azamgarh) Notice no:2021/46888	SANTOSH KUMAR VS STATE OF U.P. AND ANOTHER	ANIL KUMAR SATISH KUMAR PANDEY	C.S.C.
20	PO	WRIC/30114/2021 (Firozabad) Notice no:2021/46189	MAHADEV VS COMMISSIONER AGRA DIVISION AND 3 OTHERS	DEEPAK KUMAR KULSHRESTHA	C.S.C.
21	PO	WRIC/30667/2021 (Deoria) Notice no:2021/46167	RAM SEWAK SHUKLA VS THE ADDITIONAL COMMISSIONER AND ANOTHER	VED MANI TIWARI	C.S.C.
22	PO	WRIC/30684/2021 (Mirzapur) Notice no:2021/47372	SMT.GEETA GUPTA AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	UMESH KUMAR BHAWESH PRATAP SINGH	C.S.C.
23	PO	WRIC/30722/2021 (Agra) Notice no:2021/47417	SMT. MUNNI DEVI VS STATE OF U.P. AND 3 OTHERS	JAY PRAKASH SINGH	C.S.C.
24	PO	WRIC/30736/2021 (Mirzapur) Notice no:2021/48629	RAJESH KUMAR VS THE COURT OF UPZILADHIKARI SADAR DISTRICT MIRZAPUR AND 16 OTHERS	RAJENDRA PRASAD MISHRA	PRADEEP SINGH C.S.C.
25	PO	WRIC/30766/2021 (Azamgarh) Notice no:2021/47754	HARENDRA AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	RAJKAPOOR UPADHYAY R.P.S. CHAUHAN	RAMESHWAR PRASAD SHUKLA C.S.C.
26	PO	WRIC/30794/2021 (Aligarh) Notice no:2021/48371	RAJAN SINGH VS STATE OF U.P. AND ANOTHER	PRASHANT KUMAR LAL	KRISHNA KANT SINGH C.S.C.
27	PO	WRIC/30820/2021 (Allahabad) Notice no:2021/48131	SHIV SHANKAR VS SUB DIVISIONAL MAGISTRATE AND ANOTHER	ROHIT SINGH PARMAR	AZAD RAI C.S.C.
28	PO	WRIC/30832/2021 (Lalitpur) Notice no:2021/47973	RAMBA @ RAMESH VS ADDITIONAL COMMISSIONER AND 3 OTHERS	SUNITA SHARMA VIJAY CHANDRA SRIVASTAVA	DEEPAK GAUR C.S.C.
29	PO	WRIC/30852/2021 (Allahabad) Notice no:2021/46139	HARIHAR SINGH VS STATE OF U.P. AND 2 OTHERS	RAJEEV NAIN SINGH RAVINATH TIWARI	C.S.C.
30	PO	WRIC/30878/2021 (Azamgarh) Notice no:2021/48151	SAKIR HUSAIN AND ANOTHER VS STATE OF U.P. AND 6 OTHERS	BHAWESH PRATAP SINGH	RAMESHWAR PRASAD SHUKLA C.S.C.
31	PO	WRIC/30936/2021 (Ballia) Notice no:2021/47219	ASLAM VS STATE OF U.P. AND 42 OTHERS	M J AKHTAR YAKUB ALI	ANAND KUMAR PANDEY C.S.C.
32	PO	WRIC/30947/2021 (Bijnor) Notice no:2021/43181	MAWASI SINGH AND 5 OTHERS VS STATE OF U.P. AND 4 OTHERS	ROHIT YADAV MAHTAB ALAM	C.S.C.
33	PO	WRIC/30984/2021 (Agra) Notice no:2021/48418	ARVIND SINGH VS STATE OF U.P. AND 27 OTHERS	SUSHMA DHARMENDRA SINGH	AVINASH CHANDRA SRIVASTAVA C.S.C.

34	WRIC/31259/2021 (Kushi Nagar) Notice no:2021/47959	HEERALAL CHAUHAN VS STATE OF U.P. AND 2 OTHERS	VISHWA NATH PANDEY	C.S.C.
35	WRIC/31287/2021 (Fatehpur) Notice no:2021/48874	SHIV KUMAR SINGH AND 3 OTHERS VS THE ZILADHIKARI FATEHPUR AND 8 OTHERS	K.C. MISHRA	AZAD RAI C.S.C.
36	WRIC/31290/2021 (Azamgarh) Notice no:2021/45133	CHOLAI RAM VS STATE OF U.P. AND 3 OTHERS	MANJU SINGH VIJAY BHAN SINGH	RAMESHWAR PRASAD SHUKLA C.S.C.
37	WRIC/31311/2021 (Ghazipur) Notice no:2021/48856	RAGHUNATH AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	VISHVAJIT TIWARI RISHI KANT RAI	C.S.C.
38	WRIC/31330/2021 (Deoria) Notice no:2021/48284	JITENDRA SINGH ALIAS JITENDRA BAHADUR VS STATE OF U.P. AND 4 OTHERS	RAVINDRA KUMAR	SUDHIR BHARTI C.S.C.

ADDITIONAL/UNLISTED LIST

For Order

SENIOR CITIZEN

301	DF WRIB/32805/1994 (Kanpur Nagar)	ALLAH TALA THROUGH MOHAMMAD HAMID MUTWALLI VS D.D.C.AND OTHERS	M.A. ZAIDI M.J. AKHTAR MOHAMMAD HISHAM QADEER MAMTA SINGH VINEET KUMAR SINGH SHESH KUMAR	B.B. PAUL A.P. PAUL T.N. PORWAR S.C.
302	PO WRIB/7655/1982 (Varanasi)	KAMLA PRASAD VS D.D.C. AND OTHERS	M.N. SINGH K.N. TRIPATHI S.K.SINGH	SANKATHA RAI KRISHNA KANT DWIVEDI K.N.TRIPATHI

For Admission

SENIOR CITIZEN

303	PO WRIB/60196/2009 (Aligarh)	CHCHITTAR MAL AND OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION AND OTHERS	B.P.VERMA DEVENDRA DAHMA	BRIJESH KUMAR MISHRA B.K. MISHRA ANURAG PATHAK C.S.C.
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Chapter 12 Rule 4

CASES IN WHICH INTERIM ORDER IS IN OPERATION

304	PO WRIC/15750/1998 (Bijnor)	SUBAL CHANDRA AND ANOTHER VS THE ADDL. COMMISSIONER ADMINISTRATION AND OTHERS	TARUN KUMAR SRIVASTAVA	AMIT DAGA RAMENDRA GIRI JITENDRA P.SINGH CHAUHAN C.D.MISHRA R.A.KASHYAP C.S.C.
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For Order

305	DF WRIB/16716/1987 (Varanasi)	LAL CHAND VS D.D.C. AND OTHERS	RABINDRA BAHADUR SINGH RUBY GOUTAM VIRENDRA KUMAR SHUKLA S.N. SINGH	PRABHAKAR SINGH MAHESH NARAYAN MISHRA S.C
306	DF WRIB/18862/1991 (Gorakhpur)	RAGHUVEER AND OTHER VS VIDHYA AND OTHER	KRISHNA KUMAR PATEL PREM RATAN AMBEDKER R.K. OJHA	S.C.
307	DF WRIB/6026/1994 (Mirzapur)	KAULDEEN VS B.R.	A.K. YADAV I.N. SINGH	ANIL KUMAR SINGH M.N. PATHAK S.L. VARMA S.C. SANKATHA RAI

308	PO	WRIB/10167/1982 (Jhansi)	BALWAN SINGH VS VISHWANATH SINGH AND OTHERS	RAN JEET SINGH CHANDRA JEET SINGH B.N.SRIVASTAVA	K.N.SAXENA VEER BHAGAT SINGH KUSHWAHA UDAY NARAIN SINGH SC
309	WA	WRIB/986/1983 (Mirzapur)	P.FINANCIAL CORPORATION VS THE BOARD OF REVENUE AND OTHERS	ATEEQ AHMAD KHAN MOHD. SALEEM KHAN V.N.KHARE	SHIV MANI YADAV RAJEEV MISHRA W.A. SIDDIQUI SARVESH CHAUBEY PRASHANT KUMAR TRIPATHI S.C.
310	PO	WRIB/15292/1983 (Meerut)	HAKIMUDDIN @ HUKUNA VS J.D.C.AND OTHERS	ASHOK K TRIPATHI M.K. TRIPATHI A.D. PRABHAKAR	W.A. KHAN J.H.KHAN S.D. KAUTILYA PRABHAKAR DWIVEDI V.K. SINGH S.C. W.H.KHAN J.A. KHAN GULREZ KHAN K.B. GARG
311	PO	WRIB/15610/1984 (Allahabad)	JAGDISH NARAIN AND OTHERS VS D.D.C. AND OTHERS	R.K. VAISH H.N.TRIPATHI	S.C.
312	PO	WRIB/623/1989 (Azamgarh)	GULZAR AND OTHERS VS D.D.C.AND OTHERS	R.N.SINGH A.K. RAI V.K. SINGH S.N.SINGH	ARUN PRAKASH KUNAL RAVI SINGH A.K.MISHRA S.C.TRIPATHI S.C. ARUN KUMAR SINGH
313	PO	WRIB/19167/1989 (Azamgarh)	SWARATH VS D.D.C.	S.M. MISRA A.N.MISHRA	JOKHAN PD.YADAV RANJEET ASTHANA S.C.
314	PO	WRIB/9990/1990 (Varanasi)	PATTI VS D.D.C.	V.K.SINGH	PRAMIL KUMAR PAL S.C. S.N.SINGH G.K.SINGH R.N.SINGH
315	PO	WRIB/77/1991 (Kanpur Dehat)	GYARI AND OTHERS VS RAM BHAJAN AND OTHERS	D.P. SINGH	A.K.SINGH K.K.MISHRA J.P. PANDEY KAMLA KANT MISHRA L.N. PANDEY BRIJ MOHAN S.C.
	With	WRIB-5622-1991 Kanpur Dehat	RAM BHAJAN AND OTHERS VS D.D.C. AND OTHERS	R.K. SINGH K.K.MISHRA J.P.PANDEY L.N.PANDEY BRIJ MOHAN R.S. MAURYA KAMLA KANT MISHRA V.K.S.CHAUDHARY	A.K.SINGH DHARAM PAL SINGH S.C.
316	NDF	WRIB/21164/1993 (Basti)	RAJA RAM VS D.D.C.	DINESH PATHAK PREM PRAKASH RAKESH PATHAK S.D.PATHAK	JITENDRA KUMAR SRIVASTAVA P.P. CHAUDHARY S.C.
317	PO	WRIB/31754/1997 (Azamgarh)	SHARDA DEVI VS DEPUTY DIRECTOR OF CONSOLIDATION AND OTHERS	ASHOK KUMAR SINGH ASHOK KUMAR DWIVEDI	G.N. SRIVASTAVA H.M.B. MISHRA A.K.MISRA U.K.MISRA S.C. VERMA V.K.SINGH C.S.C.
318	PO	WRIB/15533/2002 (Allahabad)	NOOR MOHAMMAD VS D.D.C. AND OTHERS	BHOLA NATH YADAV KAMAL SINGH B.D. SHUKLA SADHU SHARAN MUSTAQ AHAMAD RADHEY SHYAM	MUKESH KUMAR PANDEY SHYAM LAL YADAV HARISH KUMAR YADAV C.S.C.

319	PO	WRIB/53415/2003 (Sant Kabir Nagar)	ANANT KUMAR JAIN VS STATE OF U.P. AND OTHERS	MARKANDEY RAI CHANDRA KUMAR RAI FAUJDAR RAI	SANKATHA RAI DR.V.K.RAI V.K.RAI C.S.C.
		(WRIB-42927-1997) Basti Decided on 17/12/1997	VIBHUTI RAJ @ NARENDRA BAHADUR RAI VS I-A.D.M../ESTRA OFFICER BASTI		
	With	WRIB-50416-2003 Sant Kabir Nagar	BIBHUTI RAI @ NARENDRA BAHADUR VS BOARD OF REVENUE AND OTHERS	DR. V.K. RAI SANKATHA RAI V.K. RAI ANUPAM KULSHRESHTHA PHOOL CHANDRA SINGH SUMITRA SINGH SANJAY KUMAR PANDEY ANOOP KUMAR SINGH UMANG SRIVASTAVA SHASHI PRAKASH MISRA PRADEEP KUMAR RAI	MARKANDEY RAI FAUJDAR RAI C.K. RAI BHAGWAN DUTT PANDEY RAKESH PANDE (SENIOR ADV.) ANAND PRAKASH SRIVASTAVA ASHOK KUMAR DWIVEDI C.S.C.
	With	WRIC-18168-2000 Sant Kabir Nagar	ARUN KUMAR AND ANOTHER VS ASSTT. COLLECTOR PRATHAM SHRENI ATIRICT ADHIKARI AND ORS.	MARKANDEY RAI C.K.RAI R.C. SINHA R.C. DWIVEDI	B.C. NAIK S. RAI DR. V.K. RAI A.K. DWIVEDI V.K. RAI SANJAY KUMAR PANDEY ANAND PRAKASH SRIVASTAVA C.S.C.
320	PO	WRIB/37578/2005 (Mathura)	HUKUM SINGH AND OTHERS VS D.D.C. AND ANOTHER	ANUPAM KULSHRESHTHA	ANSHU CHAUDHARY MANISH GOYAL(SENIOR ADV.) RAM VISHAL MISHRA BALA NATH MISHRA C.S.C.
	With	WRIB-33934-2005 Mathura	HUKAM SINGH AND OTHERS VS	ANUPAM KULSHRESHTHA	AJAY YADAV I.N.SINGH ANSHU CHAUDHARY MANISH GOYAL(SENIOR ADV.) C.S.C.
321	WC	WRIB/16166/2007 (Unnao)	OM PRAKASH VS BOARD OF REVENUE U.P. AT ALLAHABAD AND OTHERS	SURSH CHANDRA VARMA SURESH CHANDRA VARMA ASHISH KUMAR SATYENDRA KUMAR SINGH	C.S.C.
322	PO	WRIB/54388/2010 (Basti)	RAM KEWAL AND OTHERS VS COLLECTOR/DISTRICT DY. DIRECTOR OF CONSOLIDATION AND OTHERS	SHASHI PRAKASH MISRA AJIT RAY	C.S.C.
323	WA	WRIB/18253/2012 (Lalitpur)	LAMPUA VS D.D.C. AND OTHERS	V.S. KUSHWAHA	C.S.C.
324	WA	WRIB/34460/2012 (Deoria)	BHRIGUNATH VS BOARD OF REVENUE AND OTHERS	MUKESH DHAR DWIVEDI RAMESH RAI A.K. SINGH	C.S.C.
325	WA	WRIB/63012/2012 (Bareilly)	NAVIN SHER KHAN VS D.D.C. AND OTHERS	GAURAV SISODIA	PRAMOD TIWARI AYUB KHAN R.K. VERMA CHANDRA PRAKASH PANDEY AVINASH TIWARI C.S.C.
	With	WRIB-62684-2011 Bareilly	NAVI SHER KHAN VS DY. DIRECTOR OF CONSOLIDATION BAREILLY AND OTHERS	SATYA NISTH DWIVEDI R.K. PANDEY	RAJESH KUMAR VERMA BHOLA NATH YADAV C.S.C.
326	WA	WRIB/20918/2013 (Allahabad)	DHARA SINGH VS D.D.C. AND 6 ORS.	PREM NARAIN RAI	D.V. JAISWAL HARSH VIKRAM C.S.C.

327	PO	WRIB/30266/2013 (Agra)	NEW KRISHNA SAHKARI AWAS SAMITI LIMITED VS STATE OF U.P. AND 7 ORS.	ABHISHEK SINGH RISHABH AGARWAL VIPIN KUMAR SAXENA	ARPIT AGARWAL ARVIND KUMAR SARAL SINGH A.S.G.I. (2013/7096) DR. K.P. BAJPAI A.K.MISHRA C.S.C.
328	WA	WRIB/928/2019 (Gorakhpur)	DHUPAI AND 3 OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION GORAKHPUR AND 3 OTHERS	SATYA PRIYA MISHRA	C.S.C.
329	PO	WRIB/363/2021 (Gorakhpur)	KESHAV PRASAD MAURYA VS STATE OF U.P. AND 4 OTHERS	SANJAY MAURYA	SUDHIR BHARTI C.S.C.
For Admission					
330	DF	WRIB/23534/2016 (Ballia)	SMT. RAJVANSHI DEVI VS BOARD OF REVENUE AND 4 ORS.	MAN BAHADUR SINGH BHRIGU JEE SINGH	CHANDRA PRAKASH DEVESH KUMAR VERMA SURESH CHANDRA VERMA RAMA SHANKAR PRASAD RAMESH CHANDRA UPADHYAY SANJEEV KUMAR TYAGI C.S.C.
331	DF	WRIB/35653/2016 (Chandauli)	INDRAJEET @ NIRMAL VS A.D.M.FANDR/D.D.C. CHANDAULI AND 5 OTHERS	S K TYAGI FARIDA JAMAL SYED SHAHNAWAZ SHAH	KUNAL RAVI SINGH BIMLA PRASAD C.S.C.
332	DF	WRIB/43255/2017 (Gorakhpur)	VIJAY PRATAP DUBEY AND ANOTHER VS DY. DIRECTOR OF CONSOLIDATION AND 4 OTHERS	JAI SINGH J.P.MISHRA JAI PRAKASH MISHRA	B.P.SINGH KACHHAWAH RAMESH KUMAR PANDEY VIPUL KUMAR SRIVASTAVA C.S.C.
333	DF	WRIB/56481/2017 (Amroha (jyotiba P Nagar))	RAMWATI AND 2 OTHERS VS DY. DIRECTOR OF CONSOLIDATION AND 6 OTHERS	KRIPA SHANKER YADAV MANISH DEV	RAMA SHANKER MISHRA AJAY KUMAR MISHRA C.S.C.
334	DF	WRIB/2855/2018 (Aligarh)	RAGHURAJ SINGH VS STATE OF U.P. AND 6 OTHRS.	VIBHU RAI ABHINAV GAUR ANOOP TRIVEDI (SENIOR ADV.)	GHAN SHYAM SINGH MANU SINGH VINOD KUMAR RAI BRIJ BHUSHAN PAUL C.S.C.
335	PO	WRIB/49903/2002 (Allahabad)	SHITLA PRASAD VS D.D.C. ALLAHABAD AND OTHERS	D.B.YADAV S.R.YADAV	R.B. SINGH V.K.SINGH A.K.MISHRA C.S.C.
336	WA	WRIB/8105/2011 (Sonbhadra)	BANVEER BAHADUR SINGH VS DY. DIRECTOR OF CONSOLIDATION MIRZAPUR CAMP AND OTHERS	M.A. HASEEN	RAKESH CHANDRA TIWARI SANJAY KUMAR SINGH M. SHAHANSHAH KHAN UDAI PRAKASH DEO PANDEY C.S.C.
337	PO	WRIB/23438/2011 (Baghpat)	SRI BHAGWAN AND ANOTHER VS D.D.C. AND OTHERS	SMT. ARCHANA TYAGI RAJ KUMAR DHAMA PANKAJ KUMAR TYAGI	MOHIT KUMAR SINGH SANJAY KUMAR SINGH C.S.C.
338	PO	WRIB/29109/2011 (Muzaffar Nagar)	SMT. SHIMLA VS D.D.C. AND OTHERS	KARUNA SRIVASTAVA RAJEEV KUMAR SAINI SANTOSH KUMAR SRIVASTAVA	SMT. REKHA PUNDIR RAMESH PUNDIR BAKHTIYAR YUSUF C.S.C.
339	PO	WRIB/31991/2011 (Moradabad)	KRIPAL SINGH VS BOARD OF REVENUE AND OTHERS	ANITA SINGH	C.S.C.
340	PO	WRIB/58555/2011 (Ghaziabad)	SUBHASH CHAND VS BOARD OF REVENUE AND OTHERS	K.P. TIWARI	M.K. GUPTA C.S.C.

	With	WRIC-39459-2011 Ghaziabad	ROOP CHAND VS BOARD OF REVENUE AND OTHERS	PANKAJ AGARWAL M.K. GUPTA	ANOOP TRIVEDI K.K. DWIVEDI ANOOP TRIVEDI (SENIOR ADV.) MAHENDRA PRATAP MAHESH NARAIN SINGH C.S.C.
341	WA	WRIB/2941/2012 (Shahjahanpur)	SMT. NANHI DEVI VS D.D.C. AND OTHERS	V.P. SINGH KASHYAP	MAHESH NARAIN SINGH C.S.C.
342	WA	WRIB/7605/2012 (Budaun)	BANWARI VS DY. DIRECTOR OF CONSOLIDATION AND OTHERS	RAMA SHANKAR MISHRA B.P. SINGH KASHYAP	S.S. TRIPATHI A.P. TIWARI C.S.C.
	With	WRIB-17879-2008 Budaun	BANWARI LAL VS DY. DIRECTOR OF CONSOLIDATION BADAUN AND OTHERS	N.P.S. KASHYAP R.S MISHRA V.P. SINGH KASHYAP	B.A. KHAN C.S.C.
343	PO	WRIB/28173/2013 (Kushi Nagar)	RAM CHANDER AND ANOTHER VS D.D.C. AND ANOTHER	R.C. SINGH	SRI PRAKASH SRIVASTAVA C.S.C.
344	PO	WRIB/40506/2013 (Bijnor)	GAURI SHANKAR AND ANOTHER VS D.D.C. AND 5 OTHERS	J.P.S. CHAUHAN	BRAJESH SHUKLA C.S.C.
345	PO	WRIB/12908/2014 (Allahabad)	RAMESH CHANDRA SRIVASTAVA VS BOARD OF REVENUE AND 4 ORS.	H.P. PANDEY ABHISHEK KUMAR SRIVASTAVA ABHINAV PRASAD K.G. MISHRA	ROHIT RANJAN AGARWAL RAKESH KUMAR SHUKLA C.S.C.
346	PO	WRIB/57015/2015 (Moradabad)	RAZA HUSAIN AND ANOTHER VS D.D.C. AND 2 ORS.	PUSHKAR KUSHWAHA	MADAN SINGH C.S.C.
347	WA	WRIB/6299/2016 (Banda)	DHANPATIYA VS D.D.C. AND 10 ORS.	CHANDRA PRAKASH GARG RAGHVENDRA DWIVEDI	ANANT VIJAY ASHOK GUPTA C.S.C.
348	PO	WRIB/19547/2016 (Moradabad)	SAYEED KHAN AND ANOTHER VS D.D.C. AND 3 ORS.	SHIVANSHU KASHYAP DHARM VIR JAISWAL VISHAL SINGH RAJESH YADAV	RANJEET KUMAR YADAV C.S.C.
349	PO	WRIB/12701/2017 (Fatehpur)	GAYA PRASAD VS STATE OF U.P. AND 4 OTHERS	KARUNESH NARAYAN TRIPATHI NARENDRA BHUSHAN NIGAM	C.S.C.
350	PO	WRIB/23730/2017 (Kushi Nagar)	HARE RAM SINGH VS BOARD OF REVENUE U.P. AT LUCKNOW AND 7 OTHERS	RAMESH CHANDRA SINGH (SENIOR ADV.)	HEMANT KUMAR DUBEY MANISH KUMAR NIGAM C.S.C.
351	PO	WRIB/5391/2018 (Ballia)	SURAJ RAM AND ANOTHER VS DEPUTY DIRECTOR OF CONSOLIDATION BALLIA AND 15 OTHERS	VISHAKHA PANDE RAKESH PANDE (SENIOR ADV.)	RAMESH CHANDRA UPADHYAY HARI MANISH BAHADUR SINHA DHARM JEET SINGH ANWAR ALI C.S.C.
		(WRIB-20735-2017) Ballia Decided on 26/11/2018	NARENDRA SINGH VS DEPUTY DIRECTOR OF CONSOLIDATION AND 2 OTHERS		
352	PO	WRIB/815/2019 (Allahabad)	NOKHE LAL AND 2 OTHERS VS BOARD OF REVENUE AND 3 OTHERS	SATYAVEER SINGH	VIVEK KUMAR MISHRA MOHIT KUMAR C.S.C.
353	PO	WRIB/1142/2019 (Varanasi)	PRASHANT KUMAR AND ANOTHER VS DEPUTY DIRECTOR OF CONSOLIDATION , VARANASI AND 27 OTHERS	SHARAD CHANDRA UPADHYAY	PRASHANT SHARMA MANISH KUMAR NIGAM C.S.C.

354	PO	WRIB/2470/2019 (Fatehpur)	RANI DEVI AND 6 OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION AND 4 OTHERS	SHEETLA SAHAI SRIVASTAVA	PRAMOD KUMAR DWIVEDI JAGAT NARAYAN MISHRA C.S.C.
355	NDF	WRIB/500/2020 (Basti)	ALI AHMAD VS DEPUTY DIRECTOR OF CONSOLIDATION AND ANOTHER	MAHENDRA PRASAD MISHRA	C.S.C.
356	PO	WRIB/1851/2020 (Saharanpur)	STATE OF U.P. VS BOARD OF REVENUE AND ANOTHER	ABHISHEK SHUKLA	INDRA BHAN YADAV
357	PO	WRIB/145/2021 (Mau)	RAJESH AND 20 OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION AND 3 OTHERS	VIJAY KUMAR RAI CHANDRA KUMAR RAI	RAJIV KUMAR MISHRA C.S.C.
358	PO	WRIB/1201/2021 (Fatehpur)	MOTI LAL VS BOARD OF REVENUE AND 7 OTHERS	ROHIT TIWARI BHUVNESHVAR TRIPATHI	C.S.C.
359	DF	WRIC/45652/2013 (Varanasi)	LAXMI NARAIN PANDEY AND ANOTHER VS ADDITIONAL COMMISSIONER AND 14 OTHERS	VISHNU KR. SINGH A.K. RAI	VISHAL SRIVASTAVA MANOJ KUMAR YADAV VIKAS SRIAVSTAVA MANOJ KUMAR TANDON BHUPENDRA KUMAR TRIPATHI C.S.C.
360	DF	WRIC/37812/2014 (Firozabad)	OM PRAKASH VS STATE OF U.P. AND 9 ORS.	ASHISH KR. SRIVASTAVA MADAN MOHAN P.S. VERMA VISHAL KHANDELWAL	C.S.C.
361	DF	WRIC/64859/2014 (Ballia)	AMAR NATH VS STATE OF U.P. AND 2 OTHERS	SOMENDRA SINGH RAJ NATH PANDEY	K.D. RAI C.S.C.
362	DF	WRIC/56747/2016 (Bulandshahr)	SATISH AND 97 OTHERS VS ADDL.COMMISSIONER MEERUT DIVISION MEERUT AND 32 OTHERS	MANISH DEV SINGH	A.B.SINGHAL MAHESH NARAIN SINGH ADITYA BHUSHAN SINGHAL AKHILESH KUMAR OJHA SANTOSH KUMAR UPADHYAY VINOD KUMAR UPADHYAY C.S.C.
363	DF	WRIC/7741/2021 (Shahjahanpur)	DHARMENDRA KUMAR VS STATE OF U.P. AND 3 OTHERS	MUKTI NATH DWIVEDI	SHER BAHADUR SINGH C.S.C.
364	PO	WRIC/29510/2006 (Ghazipur)	MADHUSUDAN RAI VS STATE OF U.P. AND OTHERS	M.R. GUPTA	S.RAI C.K.PAREKH(SENIOR ADV.) DR.V.K.RAI V.K.RAI ANUJ KUMAR DEEPAK SINGH UPENDRA NATH YADAV C.S.C.
365	PO	WRIC/61544/2010 (Kanpur Nagar)	SANJAY GUPTA VS STATE OF U.P. AND OTHERS	POOJA TALWAR RAJEEV MISRA	ANURUDH CHATURVEDI SHASHANK TRIPATHI C.S.C.
366	WC	WRIC/21526/2014 (Banda)	JAI SINGH ALIAS SHAILENDRA SINGH AND ANOTHER VS STATE OF U.P. AND 7 ORS.	A. CHATURVEDI ABHAY RAJ YADAV	SHREE RAM PD GUPTA ANUJ KUMAR SHYAM SINGH SENGAR RAJESH KUMAR NISHAD C.S.C.
367	PO	WRIC/52764/2016 (Ghaziabad)	DHARAMVEER AND 33 OTHERS VS STATE OF U.P. AND 260 OTHERS	MOHIT KUMAR CHANDRA SHEKHAR AGNIHOTRI PUNIT KUMAR GUPTA	ANIL KUMAR RAI VISHNU SINGH MAHESH NARAIN SINGH C.S.C.

	With	WRIC-6505-2014 Ghaziabad	JITENDRA AND ANOTHER VS COMMISSIONER AND 259 OTHERS	MOHIT KUMAR AMIT KUMAR CHAUDHARY	GHAZALA BANO QUADRI ASHOK KUMAR PANDEY ANIL KUMAR RAI V.K. SINGH MAHESH NARAIN SINGH C.S.C.
368	PO	WRIC/37305/2017 (Lalitpur)	KANHAYA LAL @ KANNU VS STATE OF U.P. AND 3 OTHERS	OM PRAKASH CHAUBE SHRAVAN KUMAR MISHRA	ANUPAM KULSHRESTHA UMANG SRIVASTVA MANISH KUMAR JAIN C.S.C.
		(WRIC-13988-2012) Lalitpur Decided on 24/08/2017	KANHAYA LAL @ KANNU VS STATE OF U.P. AND OTHERS		
369	PO	WRIC/18496/2021 (Chandauli)	ALANKAR AND ANOTHER VS STATE OF U.P. AND 13 OTHERS	BEDI LAL VERMA SACHIDA NAND TRIPATHI	ANIL KUMAR SANJEEV SINGH I.P. SINGH C.S.C.
370	PO	WRIC/23795/2021 (Etah)	RAM PRAKASH AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	ANOOP KUMAR MISHRA	KRISHNA KANT SINGH C.S.C.
371	PO	WRIC/28485/2021 (Allahabad)	MAHENDRA PRATAP MISHRA VS STATE OF U.P. AND 12 OTHERS	AMBRISH SINGH KUNWAR MAYANK SINGH	AZAD RAI C.S.C.
For Hearing					
372	ED	WRIB/4977/1986 (Allahabad)	SURENDRA KUMAR VS D.D.C.	SANKATHA RAI CB MISRA SANJAY KUMAR SINGH SRIPAT MISRA	SRI SIDHARTH JAGDISH PRASAD
373	PO	WRIB/20920/2001 (Gautam Buddh Nagar)	RAMPAL VS D.D.C. GAUTAM BUDH NAGAR AND OTHERS	NAVIN KUMAR SRIVASTAVA AYUB KHAN ANURAG SHARMA S.P.SINGH	A.K. SACHAN C.S.C.
For Final Hearing					
374	DF	WRIB/13514/1990 (Azamgarh)	ACCHABER SINGH VS D.D.C. AND OTHERS	C.K. RAI F. RAI	S.P. PANDEY M.D.S. SHEKHER RAM DAYAL TIWARI S.C.
375	PO	WRIB/5595/1982 (Hamirpur)	HALKI VS D.D.C. AND OTHERS	N.K. MISRA NEERAJ TRIPATHI SANJAY SRIVASTAVA SANJAY TRIPATHI RAFEEK AHMAD KHAN BIRENDRA PRASAD MAURYA RAM KISHORE PANDEY L.S. SRIVASTAVA	DEEPAK SAXENA ARIMARDAN SINGH KAMLESH KUMAR TRIPATHI S.C.
376	WA	WRIB/7052/1982 (Jhansi)	JAGDISH VS D.D.C. AND OTHERS	V.S. SINGH	S.C.

For Final Disposal

CASES IN WHICH INTERIM ORDER IS IN OPERATION

377	PO	WRIB/9500/1980 (Jalaun)	SMT.KHUMMANI VS D.D.C.AND OTHERS	PRITAM DAS PRATIK CHANDRA SHRI PRAKASH RANDHIR JAIN PRAMOD KUMAR YADAV PRADEEP CHANDRA	R.SINGH V.K.S.CHAUDHARY BABU LAL RAM SUSHIL KUMAR SC
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Application for Orders

378		2/2019 (Review Application) in case SAPL-410-2019 Decided on 28/03/2019	ABDUL RAHMAN AND 8 OTHERS VS MAHA DEVI AND 18 OTHERS	FAIZUL HASAN VEER BHAGAT SINGH KUSHWAHA MAHBOOB AHMAD SIDDIQUI	PARUL SRIVASTAVA NAMIT SRIVASTAVA
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379	2/1989 (65528/2009) (Recall of Order) in case WRIB-1280- -1989 Decided on 12/02/2009	ALI HASAN AND OTHERS VS BOARD OF REVENUE AND OTHERS	D.N. TYAGI G.P.TANDON ANUPAM KULSHRESTHA S.K.PUNDIR D.M. TYAGI M C TIWARI MOHD.WARIS G.P. TANDON	M.A. QADEER ANUJ KUMAR S.C.
380	6/2020 (Modification of Order) in case WRIB-1252- -2015 Decided on 21/08/2019	KUMAR PRASAD AND 3 ORS VS DEUTY DIRECTOR OF CONSOLIDATION SONBHADRA AND 7 ORS	SUDEEP DWIVEDI	R.B. YADAV M.K. DUBEY C.S.C.
With	WRIB/12207/2015 Decide on 21/08/2019	PARMANAND VS DY. DIRECTOR OF CONSOLIDATION SONBHADRA AND 10 OTHERS---	SUDEEP DWIVEDI	C.S.C. M.K.DUBEY. R.B. YADAV

SAMPLE

AT 10:00 AM
(Court No.7)
HON'BLE JUSTICE DINESH PATHAK

FRESH LIST

Fresh

1	PO	WRIB/1744/2021 (Jaunpur) Notice no:202130885	SUBHASH CHANDRA VS DEPUTY DIRECTOR OF CONSOLIDATION AND 3 OTHERS	RAJESH KUMAR PANDEY	VEERENDRA KUMAR SHUKLA C.S.C.
2	PO	WRIB/1894/2021 (Azamgarh) Notice no:2021/43440	VIJAY PRATAP VS DEPUTY DIRECTOR OF CONSOLIDATION AND 3 OTHERS	CHANDRAMA SINGH AJAY KUMAR	YASHWANT SINGH C.S.C.
3	PO	WRIB/2047/2021 (Mainpuri) Notice no:2021/46594	RABIA BANO AND 7 OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION MAINPURI AND 4 OTHERS	PURNENDU KUMAR SINGH ANUBHAV CHANDRA	ARVIND SRIVASTAVA III AVINASH CHANDRA SRIVASTAVA C.S.C.
4	PO	WRIB/2106/2021 (Jaunpur) Notice no:2021/48015	LALMANI VS DEPUTY DIRECTOR OF CONSOLIDATION AND 17 OTHERS	KAILASH NATH SINGH	BHUPENDRA KUMAR TRIPATHI C.S.C.
5		WRIB/2138/2021 (Muzaffar Nagar) Notice no:2021/48717	RAMPAL SINGH VS DEPUTY DIRECTOR OF CONSOLIDATION AND 9 OTHERS	PRAJYOT RAI PRADEEP KUMAR RAI	KAUSHAL KISHORE MANI ASHOK KUMAR SINGH C.S.C.
6		WRIB/2142/2021 (S.r. Nagar (bhadohi)) Notice no:2021/48512	UMA SHANKAR AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	MANOJ KUMAR SINGH RAJESH KUMAR SINGH	C.S.C.
7	PO	WRIC/21442/2021 (Maharajganj) Notice no:2021/31785	SANT RAM AND 4 OTHERS VS STATE OF U.P. AND 3 OTHERS	ASHISH KUMAR	SUDHIR BHARTI C.S.C.
8	DF	WRIC/25435/2021 (Deoria) Notice no:2021/38092	RAJ KUMAR RAJBHAR VS STATE OF U.P. AND 2 OTHERS	KRISHNA KUMAR CHAURASIA	C.S.C.
9	PO	WRIC/26077/2021 (Ballia) Notice no:2021/39332	KALINDI AND ANOTHER VS STATE OF U.P. AND 5 OTHERS	VINOD KUMAR SINGH	RAMESHWAR PRASAD SHUKLA C.S.C.
10	PO	WRIC/26929/2021 (Saharanpur) Notice no:2021/39770	ALIM VS ADDITIONAL COMMISSIONER AND 2 OTHERS	AJAY KUMAR SHARMA	KAUSHAL KISHORE MANI C.S.C.
11	PO	WRIC/27444/2021 (Saharanpur) Notice no:2021/43147	MEGH SINGH AND 7 OTHERS VS STATE OF U.P. AND 3 OTHERS	MADHUSUDAN DIKSHIT	KAUSHAL KISHORE MANI C.S.C.
12	PO	WRIC/27529/2021 (Azamgarh) Notice no:2021/41757	HARIHAR PRASAD VS STATE OF U.P. AND 3 OTHERS	PRAMOD KUMAR VISHWAKARMA	C.S.C.
13	PO	WRIC/29282/2021 (Varanasi) Notice no:2021/44144	TRIVENI SINGH AND 6 OTHERS VS STATE OF U.P. AND 3 OTHERS	PRAVEEN KUMAR SINGH	BHUPENDRA KUMAR TRIPATHI C.S.C.
14	PO	WRIC/29390/2021 (Gorakhpur) Notice no:2021/45853	MADHURI MALL VS STATE OF U.P. AND 5 OTHERS	SANJAY MAURYA	C.S.C.
15	PO	WRIC/29622/2021 (Kushi Nagar) Notice no:2021/45729	RINKU RAI VS STATE OF U.P. AND 3 OTHERS	OMKAR NATH RAI	C.S.C.

16	PO	WRIC/29639/2021 (Deoria) Notice no:2021/46859	JANNAT TUN NISHA @ JAITUNNISHA VS STATE OF U.P. AND 2 OTHERS	MANOJ KUMAR	C.S.C.
17	PO	WRIC/29723/2021 (Jaunpur) Notice no:2021/45730	RUKSHANA BEGUM VS U.P. ZILADHIKARI AND 3 OTHERS	KAILASH NATH SINGH	C.S.C.
18	PO	WRIC/29729/2021 (Deoria) Notice no:2021/46857	JANNAT TUN NISHA VS STATE OF U.P. THROUGH THE COLLECTOR AND 2 OTHERS	MANOJ KUMAR	C.S.C.
19	PO	WRIC/30067/2021 (Mau) Notice no:2021/46389	SAKINA KHATOON VS STATE OF U.P. AND 5 OTHERS	RAHUL KUMAR SINGH	C.S.C.
20	PO	WRIC/30090/2021 (Etawah) Notice no:2021/43882	VIJAY SINGH VS STATE OF U.P. AND 3 OTHERS	PRAMOD KUMAR YADAV KULDEEP SINGH CHAHAR	C.S.C.
21	PO	WRIC/30141/2021 (Azamgarh) Notice no:2021/46207	JAGANNATH TRIPATHI VS STATE OF U.P. AND 3 OTHERS	SUNIL KUMAR SINGH	RAMESHWAR PRASAD SHUKLA C.S.C.
22	PO	WRIC/30338/2021 (Mirzapur) Notice no:2021/46772	SUJATA SINGH AND ANOTHER VS SUB DIVISIONAL OFFICER AND 12 OTHERS	SUCHITA MEHROTRA KARTIKEYA SARAN	PRADEEP SINGH C.S.C.
23	PO	WRIC/30612/2021 (Allahabad) Notice no:2021/41702	GYAN SHANKAR TIWARI VS STATE OF U.P. AND ANOTHER	VIVEK KUMAR SRIVASTAVA	AZAD RAI C.S.C.
24	PO	WRIC/30661/2021 (Allahabad) Notice no:2021/44696	VIJAY BHADUR VS THE SUB DIVISIONAL AND 3 OTHERS	ATIQR RAHMAN SIDDIQUI AJAY KUMAR PATEL	C.S.C.
25	PO	WRIC/30669/2021 (Ghaziabad) Notice no:2021/47503	GANGARAM VS ADDITIONAL COMMISSIONER MEERUT AND 2 OTHERS	SATYENDRA KUMAR SINGH	C.S.C.
26	PO	WRIC/30673/2021 (Azamgarh) Notice no:2021/48608	SMT. NEELAM SINGH VS STATE OF U.P. AND 5 OTHERS	KRIPA SHANKAR PANDEY	C.S.C.
27	PO	WRIC/30683/2021 (Allahabad) Notice no:2021/47125	PRADEEP KUMAR VS TEHSILDAR, TEHSIL SORAON, DISTRICT PRAYAGRAJ AND 2 OTHERS	ARCHANA SRIVASTAVA ARVIND KUMAR SRIVASTAVA	C.S.C.
28	PO	WRIC/30701/2021 (Azamgarh) Notice no:2021/40774	RAMJEET VS STATE OF U.P. AND 3 OTHERS	A.P.SINGH	RAMESHWAR PRASAD SHUKLA ASHOK KUMAR SINGH C.S.C.
29	PO	WRIC/30707/2021 (Sant Kabir Nagar) Notice no:2021/47544	PRAMILA DEVI VS STATE OF U.P. AND 2 OTHERS	MANOJ KUMAR TIWARI	C.S.C.
30	PO	WRIC/30740/2021 (Allahabad) Notice no:2021/48683	GULAB CHANDRA AND ANOTHER VS STATE OF U.P. AND 16 OTHERS	RUPESH KUMAR SINGH	AZAD RAI C.S.C.
31	PO	WRIC/30741/2021 (Jaunpur) Notice no:2021/48556	LAL CHAND ALIAS LAL CHAND YADAV VS STATE OF U P AND 5 OTHERS	SHRI KRISHNA DAS NEELABH SRIVASTAVA	BHUPENDRA KUMAR TRIPATHI C.S.C.
32	PO	WRIC/30750/2021 (Kanpur Dehat) Notice no:2021/47188	SURESH CHANDRA SHUKLA VS STATE OF U.P. AND 6 OTHERS	SANJAY SRIVASTAVA ARUN KUMAR SRIVASTAVA	HARI NARAYAN SINGH C.S.C.
33	PO	WRIC/30774/2021 (Allahabad) Notice no:2021/48192	INDRA MOHAN VS SUB DISTRICT OFFICER AND 3 OTHERS	SURAJ PANDEY	AZAD RAI C.S.C.

34	PO	WRIC/30780/2021 (Fatehpur) Notice no:2021/48419	DINESH SINGH AND 4 OTHERS VS STATE OF U.P. AND 5 OTHERS	ARJUN SINGH YADAV	C.S.C.
35	PO	WRIC/30783/2021 (Budaun) Notice no:2021/47861	NATTHU VS STATE OF U.P. AND 5 OTHERS	CHANDRA BHAN KUSHWAHA	C.S.C.
36	PO	WRIC/30827/2021 (Agra) Notice no:2021/47349	SHYAM SUNDER VS STATE OF U P AND 5 OTHERS	JAY PRAKASH SINGH	C.S.C.
37	PO	WRIC/30842/2021 (Kushi Nagar) Notice no:2021/48058	MADARSA GAUSIA AHLE SUNNAT SHAMPUR NO. 1 VS NAYAB TEHSILDAR TEHSIL KASIA AND 3 OTHERS	MUNNA TIWARI	C.S.C.
38	PO	WRIC/30843/2021 (Jaunpur) Notice no:2021/48053	AMRITA DEVI VS STATE OF U.P. AND 3 OTHERS	ASHUTOSH KUMAR RAJ KISHORE YADAV	C.S.C.
39	PO	WRIC/30858/2021 (Allahabad) Notice no:2021/47655	SMT. PRABHAVATI DEVI VS STATE OF U.P. AND 2 OTHERS	NARENDRA SINGH	C.S.C.
40	PO	WRIC/30868/2021 (Mau) Notice no:2021/47818	VIDYAWATI VS STATE OF U.P. AND 4 OTHERS	GOKARAN SINGH	C.S.C.
41	PO	WRIC/30889/2021 (Ballia) Notice no:2021/48685	KRISHNA KUMAR SHARMA VS STATE OF U.P. AND 2 OTHERS	ARVIND KUMAR SINGH	RAMESHWAR PRASAD SHUKLA C.S.C.
42	PO	WRIC/30907/2021 (Siddharth Nagar) Notice no:2021/47964	BEKKAR VS STATE OF U.P. AND 8 OTHERS	JUNED ALAM	AJAY KUMAR SRIVASTAVA PANKAJ KUMAR GUPTA C.S.C.
43	PO	WRIC/30910/2021 (Mau) Notice no:2021/47815	LEELA DEVI VS STATE OF U.P. AND 6 OTHERS	GOKARAN SINGH	C.S.C.
44	PO	WRIC/30911/2021 (Azamgarh) Notice no:2021/48368	TARADEVI VS STATE OF U.P. AND 2 OTHERS	GAURAV KUMAR CHATURVEDI	C.S.C.
45	PO	WRIC/30912/2021 (Azamgarh) Notice no:2021/47903	BHARATH ALIAS BHARAT VS STATE OF U.P. AND 4 OTHERS	RAJIV KUMAR MISHRA	C.S.C.
46	PO	WRIC/30929/2021 (S.r. Nagar (bhadohi)) Notice no:2021/45713	ANUP JAISWAL VS STATE OF U.P. AND 3 OTHERS	GOVIND CHANDRA DWIVEDI KRIPA SHANKAR SHUKLA	C.S.C.
47	PO	WRIC/30949/2021 (Shahjahanpur) Notice no:2021/48205	KALYAN VS STATE OF U.P. AND 3 OTHERS	GAURAV SISODIA	SHER BAHADUR SINGH C.S.C.
48	PO	WRIC/30957/2021 (Bulandshahr) Notice no:2021/47991	SMT. DHARMWATI AND ANOTHER VS STATE OF U.P. AND 10 OTHERS	BAL KRISHNA PANDEY	SUNIL KUMAR SINGH C.S.C.
49	PO	WRIC/30962/2021 (Deoria) Notice no:2021/47640	SHRAWAN KUMAR VS TEHSILDAR TEHSIL DEORIA AND ANOTHER	MINA SINGH DHIRAJ SINGH	C.S.C.
50	PO	WRIC/30967/2021 (Azamgarh) Notice no:2021/47597	RUDAL VS STATE OF U.P. AND 2 OTHERS	RADHA KANT SINGH	RAMESHWAR PRASAD SHUKLA C.S.C.
51	PO	WRIC/30970/2021 (Ballia) Notice no:2021/46360	RAM LAL AND 4 OTHERS VS HARIDWAR AND 7 OTHERS	PRADEEP SINGH SENGAR	RAMESHWAR PRASAD SHUKLA C.S.C.
52	PO	WRIC/30977/2021 (Kaushambi) Notice no:2021/45209	RAJENDRA PRASAD VS STATE OF U.P. AND 19 OTHERS	DEEPAK SINGH PATEL	AZAD RAI C.S.C.
53	PO	WRIC/30979/2021 (Deoria) Notice no:2021/47639	SUMIT PRATAP RAO VS TEHSILDAR TEHSIL-DEORIA AND ANOTHER	MINA SINGH DHIRAJ SINGH	C.S.C.

54	WRIC/31260/2021 (Azamgarh) Notice no:2021/49475	SHIV KUMAR VS STATE OF U.P. AND 3 OTHERS	VINOD KUMAR YADAV	C.S.C.
55	WRIC/31262/2021 (Allahabad) Notice no:2021/47790	KAMALAKANT AND 3 OTHERS VS STATE OF U.P. AND 15 OTHERS	NEERAJ SINGH YADAV	C.S.C.
56	WRIC/31267/2021 (Allahabad) Notice no:2021/49085	SHAUKAT ALI VS STATE OF U.P. AND ANOTHER	SURENDRA KUMAR	C.S.C.
57	WRIC/31268/2021 (Jaunpur) Notice no:2021/48303	MANOJ KUMAR SINGH VS STATE OF U P AND 4 OTHERS	SHYAM MURARI UPADHYAY	C.S.C.
58	WRIC/31272/2021 (Allahabad) Notice no:2021/46111	PUTTU VS STATE OF U.P. AND ANOTHER	DEVESH SINGH YADAV AJAY RAJ YADAV ROOP NATH YADAV	C.S.C.
59	WRIC/31283/2021 (Azamgarh) Notice no:2021/49476	RAHMATULLA (DECEASED) AND ANOTHER VS STATE OF U.P. AND 6 OTHERS	VINOD KUMAR YADAV	C.S.C.
60	WRIC/31302/2021 (Bulandshahr) Notice no:2021/49374	LALLU SINGH VS STATE OF U.P. AND 7 OTHERS	HARIKESH ANIL KUMAR SRIVASTAVA	C.S.C.
61	WRIC/31328/2021 (Ghazipur) Notice no:2021/48857	RAM PYARE VS STATE OF U.P. AND 4 OTHERS	SADHU SHARAN	BHUPENDRA KUMAR TRIPATHI C.S.C.
62	WRIC/31348/2021 (Moradabad) Notice no:2021/36437	Haidar Ali VS STATE OF U.P. AND 2 OTHERS	SOHIT PRAKASH SHARMA SATYA PRAKASH SHARMA	C.S.C.

ADDITIONAL/UNLISTED LIST

For Admission

ECOURT CASES.

301	ED E-File	WRIB/836/2020 (Azamgarh)	INDRAWATI VS THE DEPUTY DIRECTOR OF CONSOLIDATION AND 4 OTHERS	RANJEET ASTHANA	GORAKH YADAV A.P.SINGH C.S.C.
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For Admission

302	DF,T OP- 10	WRIC/21646/2021 (Banda)	MAHENDRA PAL AND 2 OTHERS VS STATE OF U P AND 4 OTHERS	A.P. SINGH	ACHAL SINGH C.S.C.
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For Hearing

SENIOR CITIZEN

303	PO	WRIB/50739/2003 (Bulandshahr)	NATHHO RAM AND OTHERS VS D.D.C. AND ANOTHER	R.P. SHASTRI	R.P. SINGH V.S. RAJ I.P.SINGH SHAILESH UPADHYAY V.S. RAJPUT C.S.C.
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For Order

304	PO	WRIB/9388/1978 (Jaunpur)	KISHUN VS D.D.C. AND OTHERS	AMIT KUMAR SRIVASTAVA ANIL BHUSHAN C.P. SRIVASTAVA	ANUBHAV CHANDRA S.C.
305	PO	WRIB/8325/1982 (Gorakhpur)	MATA DIN VS D.D.C.	A.K.RATHORE T.R.SHUKLA BRIJESH CHAND KAUSHIK W.H.KHAN	RAJEEV MISRA S.C.
306	WA	WRIB/12331/1982 (Gorakhpur)	PARAM HANS AND ANOTHER VS ASSISTANT D.CONSolidATION GORAKHPUR AND OTHERS	A.K. SRIVASTAVA SACHIDA NAND TRIPATHI R.N.RAI	A.K. MISRA AWADH BEHARI SINGH SAHAB TIWARI S.C.

307	WA	WRIB/19048/1989 (Varanasi)	TERSU VS D.D.C. AND OTHERS	V.K.S.CHAUDHARY KUNAL RAVI SINGH MANJARI SINGH R.S.MAURYA	DR. VINOD KUMAR RAI SANKATHA RAI SC
308	PO	WRIB/25824/1990 (Bareilly)	PARBHAT SINGH AND OTHERS VS D.D.C. AND OTHERS	N.R.CHAUDHARY	S.C.
	With	WRIB-7665-1981 Bareilly	SMT. BHAGWAN DEVI VS BOARD OF REVENUE AND OTHERS	P.K. ASTHANA R.P. SHASTRI ANAND PRAKASH PANDEY R D YADAV A.K. SRIVASTAVA KAMLESH SRIVASTAVA V.B.L. SRIVASTAVA B.N ASTHANA B.N.MISRA K.G. SRIVASTAVA B.B.PAUL VIMLESH SRIVASTAVA A.K. SACHAN S.D. PATHAK	MANISH CHANDRA MADHUR PRAKASH G.N. VERMA M.C. TEWARI S.C. LAL CHANDRA SAHU SUDHIR CHANDRA
309	PO	WRIB/17754/1998 (Ghaziabad)	HARI SINGH AND OTHERS VS D.D.C. AND OTHERS	SANKATHA RAI	HARINDRA PATEL B.N.SINGH RATHORE M.N.SINGH SANJAYSRVIVASTAVA V.C.SRIVASTAVA ALI HASAN L.P. SINGH SATYENDRA K. SINGH CHANDRA PRAKASH RAMA SHANKAR PRASAD S.C.
310	PO	WRIB/29513/2001 (Ballia)	MAHANTH YADAV VS D.D.C. BALLIA AND OTHERS	B.L.SHUKLA	C.S.C.
311	PO	WRIB/53791/2002 (Varanasi)	GULAB SINGH VS THE BOARD OF REVENUE AT ALLD. AND OTHERS	KAMLESH KUMAR LAL CHANDRA YADAV	MANISH ANUJ KUMAR C.S.C.
312	PO	WRIB/8956/2005 (Mirzapur)	TAULAN AND ANOTHER VS D.D.C. AND ANOTHER	V.S. CHAUHAN	R.S. SHUKLA C.S.C.
313	PO	WRIB/77782/2005 (Allahabad)	RAM DHAN SINGH AND OTHERS VS BOARD OF REVENUE AND OTHERS	RAJEEV GUPTA AKHILESH PRASAD TRIPATHI AZAD RAI HARISH CHANDRA	V.K. SINGH V.D.OJHA C.S.C.
	With	WRIC-13648-2020 Allahabad	RAM DAWAN SINGH VS STATE OF U.P. AND 7 OTHERS	AKHILESH PRASAD TRIPATHI	SUNIL KUMAR SINGH C.S.C.
314	PO	WRIB/3191/2009 (Ghaziabad)	JAI PAL AND OTHERS VS STATE OF U.P. AND OTHERS	RAJ NARAYAN TIWARI ASHUTOSH TRIPATHI	V.K. SINGH R.P. SINGH ONKAR NATH ONKAR SINGH C.S.C.
315	PO	WRIB/6301/2010 (Moradabad)	RAJPAL SINGH VS DEPUTY DIRECTOR OF CONSOLIDATION AND ANOTHER	NEELAM PANDEY VIVEK KUMAR SINGH	S.M. IQBAL HASAN C.S.C.
316	PO	WRIB/26495/2011 (Varanasi)	SMT. PANNA DEVI VS D.D.C.	ASHISH KUMAR SINGH MANOJ KUMAR PANDEY ANIL PRATAP SINGH AJAY KUMAR SINGH	SANTOSH KR.MAURYA DINESH KUMAR SINGH C.S.C.
317	WA	WRIB/38344/2011 (Ballia)	SHRI NARAIN AND OTHERS VS D.D.C. AND OTHERS	K.J. KHARE BIPIN LAL SRIVASTAVA B.L. SRIVASTAVA	HARINDRA PRASAD SANJAY KUMAR MAURYA C.S.C.
318	WA	WRIB/229/2012 (Gautam Buddh Nagar)	PARASI VS STATE OF U.P. AND OTHERS	M J AKHTAR PANKAJ KUMAR SINGH AKHTAR ALI	ANUJ KUMAR C.S.C.

319	WA	WRIB/14119/2012 (Budaun)	URMILA DEVI VS DEPUTY DIRECTOR OF CONSOLIDATION HARDOI CAMP AT BUDAUN AND ORS.	RAMA SHANKAR MISHRA	BALVANT SINGH CHAUHAN BALVANT SINGH CHANDEL SARVAJEET SINGH M.P. SINGH GAUR C.S.C.
	With	WRIB-36667-2013 Budaun	SMT. BHURI BEGUM VS D.D.C. HARDOI BUDAUN AND 2 OTHERS	M.P. SINGH GAUR	C. S. C.
320	WA	WRIB/32245/2012 (Jaunpur)	CHANDRAWATI VS DY. DIRECTOR OF CONSOLIDATION AND OTHERS	S.C. TRIPATHI	VIVEK KUMAR SINGH C.S.C.
321	WA	WRIB/43458/2012 (Muzaffar Nagar)	JUGAL KISHOR SINGH AND OTHERS VS D.D.C. AND OTHERS	B.K. SRIVASTAVA DHIRAJ SRIVASTAVA	ARVIND KUMAR V.K. RAI NARAYAN DUTT SHUKLA C.S.C.
322	WA	WRIB/54827/2012 (Chitrakoot)	RAM JAS AND OTHERS VS D.D.C. AND OTHERS	ANOOP TRIVEDI (SENIOR ADV.) AMIT MALIK B. MALIK	ANOOP TRIVEDI (SENIOR ADV.) GYANENDRA PRATAP SINGH SANTOSH KUMAR MISHRA C.S.C.
323	WA	WRIB/5674/2013 (Jaunpur)	RAM BAHAL VS D.D.C. AND OTHERS	S.C. CHAUHAN SARVESHWAR SINGH S.S. CHAUHAN	P.R. MAURYA C.S.C.
324	WA	WRIB/38226/2013 (Bareilly)	BITTO DEVI AND 2 OTHERS VS D.D.C. AND 12 OTHERS	ASHOK KUMAR SINGH PRABHAKAR SINGH	SHIVAJI SINGH SISODIA C.S.C.
325	PO	WRIB/60996/2013 (Kaushambi)	SHEOLAL ALIAS ADDHA VS DY. DIRECTOR OF CONSOLIDATION AND 5 OTHERS	ANIL TIWARI HARISH KUMAR YADAV DILIP KUMAR GOSWAMI	V.P. SHUKLA CHANDAN SHARMA. UMESH NARAIN SHARMA C.S.C.
326	WA	WRIB/62293/2013 (Kaushambi)	JANKI DEVI VS DY. DIRECTOR OF CONSOLIDATION AND 3 OTHERS	VINOD MISHRA DINESH RAI MRS. SUSHMA DEVI	K.C. YADAV KRISHNA CHANDRA ASHOK KUMAR SINGH C.S.C.
327	PO	WRIB/11450/2015 (Bareilly)	GAFFAR AND 11 ORS VS D.D.C. BAREILLY AND ANR	LAL CHANDRA SAHU R.K. PANDEY	E.A. KHAN C.S.C.
328	PO	WRIB/42499/2015 (Jaunpur)	MELHU RAM VS DY. DIRECTOR OF CONSOLIDATION JAUNPUR AND 21 OTHERS	RAJESH KUMAR SHUKLA	RAJENDRA PRASAD TRIPATHI SANTOSH KUMAR SHUKLA C.S.C.
329	PO	WRIB/60157/2017 (Gorakhpur)	KISHUN CHAND AND 3 OTHERS VS DY. DIRECTOR OF CONSOLIDATION AND 7 OTHERS	SATYA PRIYA MISHRA	TARIQ MAQBOOL KHAN VIRENDRA KUMAR SINGH C.S.C.
	With	WRIB-10898-2014 Gorakhpur	SANT RAJ AND 3 ORS. VS D.D.C. AND 14 OTHERS	S.N. TRIPATHI	C.S.C.
330	PO	WRIB/2975/2019 (Moradabad)	HABIBURRAHMAN AND 3 OTHERS VS STATE OF U.P. AND 4 OTHERS	MANOJ KUMAR KSHITIJ SHAILENDRA DR. ADITYA KUMAR TRIVEDI	ARUN KUMAR SRIVASTAVA KSHITIJ SHAILENDRA C.S.C.
331	PO	WRIB/24660/2010 (Azamgarh)	RAJESH VS STATE OF U.P. AND OTHERS	AKHILESH KUMAR AWDHESH RAI	MAHESH NARAIN SINGH C.S.C.
For Admission					
332	DF	WRIB/3053/2018 (Shamli (prabudh Nagar))	SACHIN AND 7 OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION OFFICER, MUZAFFARNAGAR AND 4 OTHERS	SUMIT DAGA SHAMIM UDDIN KHAN	RAJESH YADAV C.S.C.

	With	WRIB-50245-2007 Muzaffar Nagar	AYYUB HASSAN VS DY. DIRECTOR OF CONSOLIDATION MUZAFFARNAGAR AND OTHERS	RAJEEV SHARMA SUMIT DAGA MANOJ KUMAR RAJVANSHI	ANUJ KUMAR C.S.C.
333	DF	WRIB/3695/2018 (Kushi Nagar)	BEDI (SINCE DECEASED) AND 2 OTHERS VS DEPUTY DIRECTOR OF COSOLIDATION AND 5 OTHERS	RAMESH CHANDRA SINGH (SENIOR ADV.)	VIJAY SHANKER ALOK KUMAR YADAV RAJESH KUMAR SRIVASTAVA C.S.C.
334	DF	WRIB/3831/2018 (Sambhal (bheem Nagar))	SHAHID HUSAIN AND ANOTHER VS D.D.C. SAMBHAL AND 2 OTHERS	R.P.S. CHAUHAN	ARUN K. SINGH DESHWAL C.S.C.
335	DF	WRIB/4996/2018 (Moradabad)	MAHENDER PAL SINGH AND ANOTHER VS AJAI PAL SINGH AND 3 OTHERS	R.P.S. CHAUHAN SANJAY KUMAR SINGH GULREZ KHAN BRIJESH OJHA SUBODH KUMAR	SANJEEV KUMAR RAI MADAN SINGH RATAN DEEP MISHRA VIJAY CHANDRA SRIVASTAVA SUNITA SHARMA C.S.C.
336	WA	WRIB/51647/2004 (Gorakhpur)	SMT. MAHIMA AND OTHERS VS COLLECTOR/DISTT. D.D.C. AND ANOTHER	ANAND KUMAR SRIVASTAVA	MARKANDEY RAI P.N. SINGH C.S.C.
	With	WRIB-51645-2004 Gorakhpur	SMT. MAHIMA AND OTHERS VS COLLECTOR/DISTT. D.D.C. AND ANOTHER	ANAND KUMAR SRIVASTAVA	MARKANDEY RAI P.N. SINHG C.S.C.
337	PO	WRIB/68010/2010 (Bulandshahr)	KUNJBIHARI VS DY. DIRECTOR OF CONSOLIDATION BULANDSHAHR AND OTHERS	SURENDRA PRATAP SINGH	AYUB KHAN R.C.SINGH S.K.TYAGI C.S.C.
	With	WRIB-73661-2010 Bulandshahr	KISHAN SWAROOP VS DY. DIRECTOR OF CONSOLIDATION BULANDSHAHR AND OTHERS	A. PRASAD	R.C.SINGH S.K.TYAGI C.S.C.
338	PO	WRIB/18026/2012 (Lalitpur)	NATHUA VS D.D.C. AND OTHERS	V.S. KUSHWAHA	C.S.C.
339	PO	WRIB/27539/2012 (Ghazipur)	SHOBH NATH AND OTHERS VS DY. DIRECTOR OF CONSOLIDATION AND OTHERS	GANESH PANDEY	RAKESH SINGH C.S.C.
340	PO	WRIB/33850/2012 (Bijnor)	RAMESH SINGH VS D.D.C. AND OTHERS	BRAJESH SHUKLA	R U ANSARI C.S.C.
341	PO	WRIB/4159/2013 (Kushi Nagar)	RAM CHANDRA AND OTHERS VS BOARD OF REVENUE LKO. AND OTHERS	SHRIPRAKASH SRIVASTAVA	LAXMI PRASAD GUPTA C.S.C.
342	PO	WRIB/39895/2013 (Fatehpur)	RAM DEEN VS THE D.D.C. AND 2 OTHERS	AMBRISH SINGH SHATRUGHAN SINGH	BALRAM GUPTA C.S.C.
343	PO	WRIB/3191/2016 (Saharanpur)	NAGAR NIGAM VS STATE OF U.P. AND 21 ORS.	VIVEK MISHRA C.K.PAREKH(SENIOR ADV.)	ANUPAM KULSHRESHTHA ANIL KUMAR ADITYA CHETAN CHATTERJEE MADHUSUDAN DIKSHIT JUNED ALAM MOHD HAMID C.S.C.

344	PO	WRIB/34340/2016 (Bijnor)	YAD RAM SINGH VS DEPUTY DIRECTOR OF CONSOLIDATION BIJNOR AND ANOTHER	ANUP SWAROOP SRIVASTAVA	MAHIPAL SINGH C.S.C.
345	PO	WRIB/36877/2016 (Sonbhadra)	AJEET SINGH VS BOARD OF REVENUE ALLAHABAD AND 4 OTHERS	ASHOK KUMAR CHAUBEY VINOD KUMAR KUSHWAHA NARENDRA SRIVASTAVA AVADHESH KUMAR UPADHYAY	ACHAL SINGH C.S.C.
346	PO	WRIB/42758/2016 (Firozabad)	NAGAR PALIKA PARISHAD TUNDLA DISTRICT FIROZABAD VS THE HON BLE BOARD OF REVENUE U.P.CIRCUIT COURT AGRA AND 5 ORS.	SITA TIWARI SAURABH TIWARI SAHAB TIWARI	ASHISH KUMAR SRIVASTAVA RAJESH TRIPATHI DWIJENDRA PRASAD PRADEEP KUMAR SHRI KRISHAN YADAV C.S.C.
347	PO	WRIB/44907/2016 (Sonbhadra)	RAM PRASAD AND ANOTHER VS DEPUTY DIRECTOR OF CONSOLIDATION ROBERTSGANJ AND 4 ORS.	VINAY BHUSHAN UPADHYAY NARENDRA DEO UPAHDAYAY	RAVI PRAKASH SRIVASTAVA C.S.C.
348	PO	WRIB/3129/2018 (Ballia)	KEDAR VS STATE OF U.P. AND 6 OTHER	SUDHIR KUMAR SINGH	ASHUTOSH SRIVASTAVA C.S.C.
349	WA	WRIB/4231/2018 (Muzaffar Nagar)	RADHEY SHYAM VS ADDITIONAL DISTRICT MAGISTRATE AND 3 OTHERS	VISHESH RAJVANSHI MANOJ KUMAR RAJVANSHI	CHANDRA BHUSHAN PRASAD C.S.C.
350	PO	WRIB/4579/2018 (Jhansi)	PRAVEEN KUMAR AND 2 OTHERS VS STATE OF U.P. AND 13 OTHERS	JAGDISH NARAYAN GUPTA KARAN SINGH YADAV	ABHISHEK SHARMA ANAND KUMAR YADAV C.S.C.
351	PO	WRIB/4678/2018 (Mirzapur)	MUNNU LAL VS ADDL. DISTRICT MAGISTRATE (FINANCE AND REVENUE) AND 2 OTHERS	KRISHNA KUMAR CHAURASIA	OM PRAKASH RAI RAMESH CHANDRA SINGH (SENIOR ADV.) A. K. SINGH JOGINDER PRASAD NISHAD ZAFAR ABBAS C.S.C.
352	PO	WRIB/4855/2018 (Bareilly)	M/S K.T. INDIA INFRA PROJECTS PRIVATE LIMITED VS SHRI RAM KIRPAL PANDEY AND 4 OTHERS	AJIT KUMAR	KRISHNA MOHAN GARG C.S.C.
353	PO	WRIB/553/2019 (Ghazipur)	SUMAN ALIAS SUMANT ALIAS VIPIN KUMAR SHARMA AND ANOTHER VS UPPER ZILA ADHIKARI (LAND REVENUE) GHAZIPUR/ DEPUTY DIRECTOR OF CONSOLIDATION AND 8 OTHERS	KASHI NATH SHUKLA SURESH KUMAR	AJEET SRIVASTAVA
354	PO	WRIB/2607/2019 (Rampur)	RESHAMA AND 10 OTHERS VS STATE OF U.P. AND 4 OTHERS	RAHUL MISHRA PREMNENDRA SINGH PRASHANT AGRAWAL	C.S.C.
355	PO	WRIB/2982/2019 (Kanpur Dehat)	DINESH KUMAR SINGH VS STATE OF U P AND 3 OTHERS	SHWETA SINGH SANJAY PRATAP SINGH	BRIJ KUMAR YADAV SUNIL KUMAR SINGH C.S.C.
	With	WRIB-376-2020 Kanpur Dehat	KAMAL KUMAR DWIVEDI VS STATE OF U P AND 3 OTHERS	ARUN KUMAR SINGH	BHUPENDRA KUMAR TRIPATHI C.S.C.
356	PO	WRIB/3110/2019 (Mau)	SHASHI KANT VS DEPUTY DIRECTOR OF CONSOLIDATON AND 10 OTHERS	DHIRENDRA SINGH J.P. SINGH	MANOJ KUMAR SINGH RAMESH SINGH KUSHWAHA C.S.C.

357	PO	WRIB/1222/2020 (Meerut)	RAM CHANDAR AND 3 OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION MEERUT AND 2 OTHERS	MANJARI SINGH KUNAL RAVI SINGH	SANJEEV KUMAR TYAGI C.S.C.
358	WA	WRIB/1731/2020 (Kaushambi)	GULAM MURSALEEN VS STATE OF U.P. AND 11 OTHERS	IQBAL AHMAD	SUNIL KUMAR SINGH ISTYAK KHAN MANISH KUMAR NIGAM C.S.C.
359	WA	WRIB/103/2021 (Jalaun)	RAMESHCHANDRA AND ANOTHER VS DEPUTY DIRECTOR OF CONSOLIDATION AND 3 OTHERS	SANJAY TRIPATHI	MRIDUL KUMAR C.S.C.
360	PO	WRIB/110/2021 (Hathras (mahamaya Nagar))	BHARTENDU KUMAR VS DEPUTY DIRECTOR OF CONSOLIDATION AND 2 OTHERS	VARUN DEV SHARMA ANIRUDDH TIWARI	KRISHNA KANT SINGH C.S.C.
361	PO	WRIB/171/2021 (Sonbhadra)	SANJAY MISHRA VS DEPUTY DIRECTOR OF CONSOLIDATION AND 5 OTHERS	TRIVENI SHANKER AJAY SHANKAR	AZAD RAI C.S.C.
362	NDF	WRIB/454/2021 (Mahoba)	BALRAM VS ADDITIONAL COLLECTOR (FINANCE AND REVENUE) AND ANOTHER	SHILPA AHUJA NAND KISHOR MISHRA	C.S.C.
363	PO	WRIB/716/2021 (Meerut)	RAJESH SONDHI VS STATE OF U.P. AND 4 OTHERS	VIBHU RAI ANOOP TRIVEDI (SENIOR ADV.) ABHINAV GAUR	SUNIL KUMAR SINGH C.S.C.
364	PO	WRIB/874/2021 (Chitrakoot)	RAM SWAROOP VS DEPUTY DIRECTOR OF CONSOLIDATION AND 4 OTHERS	ASHOK KUMAR RAKESH KUMAR PANDEY	SANTOSH KUMAR MISHRA C.S.C.
365	PO	WRIB/913/2021 (Etawah)	KRISHNA GOPAL AND ANOTHER VS BOARD OF REVENUE AND 7 OTHERS	DEEPAK KUMAR JAISWAL	SANJAI SINGH DEVESH KUMAR VERMA C.S.C.
366	NDF	WRIB/1576/2021 (Gautam Buddh Nagar)	LAXMAN VS DISTRICT DEPUTY DIRECTOR OF CONSOLIDATION AND 2 OTHERS	RITUVENDRA SINGH NAGVANSHI SR. ADVOCATE NARAYAN DUTT SHUKLA	C.S.C.
	With	WRIB-1905-2019 Gautam Buddh Nagar	NATIONAL THERMAL POWER CORPORATION LTD. (N.T.P.C.) VS STATE OF U.P. AND 4 OTHERS	KRISHNA MOHAN MISRA	DEEPAK SINGH NARAYAN DUTT SHUKLA C.S.C.
367	DF	WRIC/55970/2004 (Auraiya)	RAMU PATHAK AND OTHERS VS UPPER AYUKTA KANPUR MANDAL AND OTHERS	DR. K.P. BAJPAI SANGAM SINGH ARVIND KUMAR TEWARI	V.K. SINGH SAROJ GIRI NARENDRA KUMAR GIRI C.S.C.
368	DF	WRIC/761/2005 (Meerut)	KULPAVITRA TYAGI VS ADDITIONAL COMMISSIONER MEERUT AND OTHERS.	AMITABH AGARWAL P.R. MAURYA	J.H. KHAN W.H. KHAN C.S.C.
369	DF	WRIC/42704/2009 (Azamgarh)	BHAGWAN AND OTHERS VS STATE OF U.P. AND OTHERS	KAMLESH SHRAMA D.N.PANDEY RANDHIR JAIN GANGA SINGH	DIGVIJAI NATH PANDEY BHANU PRATAP VERMA C.S.C.
370	DF	WRIC/72473/2011 (Azamgarh)	LALMAN RAI VS ADDL. COLLECTOR AND OTHERS	VISHNU KR. SINGH A.K. RAI	MAHESH NARAIN SINGH PRIYA RANJAN RAI C.S.C.

371	DF	WRIC/8638/2017 (Azamgarh)	RAM AWADH CHAWHAN AND ANOTHER VS STATE OF U.P. AND 13 OTHERS	SANJAY KAUSHIK K.R. SIROHI UMESH PRASAD SINGH	YOGESH KUMAR PANDEY RAMESH CHANDRA UPADHYAY NEERAJ KUMAR SRIVASTAVA M.D.SINGH SHEKHAR C.S.C.
372	DF	WRIC/25254/2021 (Azamgarh)	KOMAL VS STATE OF U.P. AND 3 OTHERS	MANOJ KUMAR PANDEY	RAMESHWAR PRASAD SHUKLA C.S.C.
373	DF	WRIC/27268/2021 (Allahabad)	RAM KARAN VS STATE OF U.P. AND 2 OTHERS	VIVEK KUMAR SRIVASTAVA	C.S.C.
374	WA	WRIC/47131/2003 (Varanasi)	MATH GARWAH GHAT VS STATE OF U.P. AND OTHERS	SHASHI NANDAN DEO DAYAL	C.S.C.
375	PO	WRIC/11026/2004 (Azamgarh)	RAM ADHAR VS COMMISSIONER AZAMGARH AND OTHERS	NEERAJ KUMAR PANDEY J.P. MISHRA	FAUJDAR RAI C.K.RAI RAJESH MAURYA C.S.C.
376	PO	WRIC/37537/2009 (Meerut)	SUDHEESH CHANDRA ANAND AND OTHERS VS STATE OF U.P. AND OTHERS	S.K. TYAGI	V.K. SINGH SUNIL KUMAR SINGH C.S.C.
377	PO	WRIC/51472/2011 (S.r. Nagar (bhadohi))	SITA RAM AND OTHERS VS COMMISSIONER VINDHYACHAL MANDAL AND OTHERS	K.S. SHUKLA	ANUJ KUMAR SHASHI KANT SINGH C.S.C.
378	WC	WRIC/48098/2017 (Ballia)	MOTI VS STATE OF U.P. AND 5 OTHERS	JANARDHAN YADAV	RAMESH CHANDRA UPADHYAY DIWAKAR MISHRA C.S.C.
379	PO	WRIC/19631/2018 (Saharanpur)	KELA AND 22 OTHERS VS ADDITIONAL COMMISSIONER (ADMINISTRATION II ND) AND 2 OTHERS	RUDUVANT PRATAP SINGH	RAJESH YADAV C.S.C.
380	PO	WRIC/20773/2018 (Ghazipur)	RAJANI KANT VS STATE OF U.P. AND 10 OTHERS	SHIV DAYAL SINGH	C.S.C.
381	PO	WRIC/40497/2018 (Jalaun)	RAM SINGH (VERMA) VS STATE OF U.P. AND 4 OTHERS	MRITYUNJAY KHARE KRISHNAJI KHARE	CHAUDHARY SUBHASH KUMAR C.S.C.
382	PO	WRIC/3853/2019 (Gorakhpur)	MADASUDAN AND 2 OTHERS VS ADDITIONAL COMMISSIONER AND 4 OTHERS	RAVINDRA PRAKASH SRIVASTAVA	C.S.C.
383	PO	WRIC/9349/2019 (Jalaun)	RADHEY LAL AND 2 OTHERS VS STATE OF U P AND 5 OTHERS	MANISH PANDEY VIVEK SHANDILYA(SENIOR ADV.)	ANAND KUMAR YADAV SANDEEP KUMAR ANJLI SRIVASTAV PRABHA SHANKAR PANDEY C.S.C.
384	PO	WRIC/36118/2019 (Baghpat)	KAMNA YADAV AND 2 OTHERS VS STATE OF U.P. AND 13 OTHERS	VATSALA	MAHESH NARAIN SINGH C.S.C.
	With	WRIB-4728-2004 Aligarh	GIRIND SINGH VS BOARD OF REVENUE AND OTHERS	MISS VATSALA RAJ KISHORE YADAV ASHISH MISHRA R.K. YADAV SURESH CHANDRA VARMA	AJAY SHANKAR V.K. SINGH TRIVENI SHANKAR RUDRA KANT MISHRA TARUN AGRAWAL C.S.C.
	With	WRIB-4970-2018 Aligarh	KRISHNA HARI VS STATE OF U.P. AND 3 OTHERS	VATSALA	TRIVENI SHANKER AJAY SHANKAR RUDRA KANT MISHRA TARUN AGRAWAL C.S.C.

385	WC	WRIC/13998/2020 (Kanpur Dehat)	ANGNU PRASHAD AND 2 OTHERS VS STATE OF U P AND 5 OTHERS	PHOOL SINGH YADAV	C.S.C.
386	PO	WRIC/14161/2020 (Amroha (jyotiba P Nagar))	ROHIT SIDHU @ ROHIT KUMAR VS STATE OF U.P. AND 6 OTHERS	ASHUTOSH GUPTA RAJENDRA KUMAR PANDEY	MANU SAXENA HARSH VARDHAN GUPTA C.S.C.
387	PO	WRIC/14848/2020 (Hapur (panchsheel Nagar))	SHIV KUMAR VS ADDITIONAL COMMISSIONER, MEERUT AND 4 OTHERS	DINESH KUMAR MISHRA	SUNIL KUMAR C.S.C.
	With	WRIC-20280-2020 Hapur (panchsheel Nagar)	VINOD AND 2 OTHERS VS ADDITIONAL COMMISSIONER AND 4 OTHERS	DINESH KUMAR MISHRA	AZAD RAI SUNIL KUMAR C.S.C.
	With	WRIC-20666-2020 Hapur (panchsheel Nagar)	RAM SARAN VS COMMISSIONER AND 4 OTHERS	DINESH KUMAR MISHRA	AZAD RAI SUNIL KUMAR C.S.C.
	With	WRIC-25850-2020 Hapur (panchsheel Nagar)	BRIJPAL AND 13 OTHERS VS ADDITIONAL COMMISSIONER MEERUT REGION AND 4 OTHERS	DINESH KUMAR MISHRA	SUNIL KUMAR C.S.C.
388	WC	WRIC/21274/2020 (Chandauli)	VIKRAMA AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	BABU LAL RAM PRAMOD KUMAR	SUNIL KUMAR SINGH DEO PRAKASH SINGH YADUVANSHI BIRENDRA MOHAN BHUPENDRA KUMAR TRIPATHI C.S.C.
389	PO	WRIC/3301/2021 (Jaunpur)	ARUN KUMAR VS STATE OF U.P. AND 11 OTHERS	SANJAY KUMAR DUBEY BHUPENDRA KUMAR TRIPATHI BHAWESH PRATAP SINGH	SUNIL KUMAR SINGH KRISHNA GOPAL MISHRA PRABAL KUMAR DIXIT C.S.C.
390	PO	WRIC/24119/2021 (Kushi Nagar)	KUNJESHWAR GUPTA VS STATE OF U.P. AND 2 OTHERS	VINAY KUMAR GUPTA K.K.RAO	SUDHIR BHARTI C.S.C.
391	PO	WRIC/25505/2021 (Jaunpur)	YOGESH TIWARI VS STATE OF U.P. AND 4 OTHERS	ANKIT YADAV	C.S.C.
392	PO	WRIC/28482/2021 (Fatehpur)	MOHD. AZAM VS STATE OF U.P. AND 4 OTHERS	AMBRISH SINGH KUNWAR MAYANK SINGH	AZAD RAI C.S.C.
For Final Hearing					
393	DF	WRIB/21370/1989 (Azamgarh)	MAHATAM AND ANOTHER VS D.D.C. AND OTHERS	ARVIND KUMAR YADAV R.K. YADAV A.K. SINGH S.C. VREMA	S.M. MISHRA SC
394	PO	WRIB/26270/1997 (Kanpur Nagar)	RAJ KUMAR AND OTHERS VS BOARD OF REVENUE AND OTHERS	NAGENDRA KUMAR SRIVASTAVA SANDEEP KUMAR SRIVASTAVA RAJENDRA KUAMR PRATIMA SRIVASTAVA ANIL KUMAR MISHRA GIRIDHAR GOPAL	ABHINAVA KRISHNA SRIVASTAVA AA KHAN C.S.C.
For Final Disposal					
395	PO	WRIB/19558/2016 (Varanasi)	SURENDRA BHADUR AND 12 ORS. VS STATE OF U.P. AND 5 ORS.	BANSH NARAIN PATHAK ULAJHAN SINGH BIND BASHISHTH NARAYAN UPADHYAY	RAM KIRTI SINGH MANOJ KUMAR YADAV C.S.C.
396	PO	WRIC/16303/2018 (Muzaffar Nagar)	HARENDRA KUMAR AND 3 OTHERS VS STATE OF U.P. AND 4 OTHERS	PRAMOD KUMAR SRIVASTAVA	SAURABH TRIVEDI PRADEEP KUMAR RAI C.S.C.

Application for Orders

397	8/2020 (Restoration) in case WRIB-253- -1994 Decided on 15/10/2019	RAJA RAM VS D.D.C.ALLAHABAD AND OTHERS	M.N. SINGH V.K. SINGH	B.N. PATHAK BACHCHU LAL YADAV PREM CHANDRA ACHAL SINGH SHARAD KUMAR SRIVASTAVA C.S.C. S.C.
398	8/2018 (Restoration) in case WRIB-3972- -1994 Decided on 19/12/2017	SMT.RAJ KALI AND OTHERS VS STATE OF U.P. AND OTHERS	R.C. SINGH O.P. SRIVASTAVA RAMESH CHANDRA SINGH A.A.ANSARI	ANUJ KUMAR AJIT KUMAR SRIVASTAVA VIJAY KUMAR AYANK MISHRA C.S.C. SC
399	2/2020 (Restoration) in case WRIB-4443- -2004 Decided on 06/05/2016	GYAN VARDHAN NAGAICH AND OTHERS VS BOARD OF REVENUE U.P.ALLAHABAD AND OTHERS	BRIJ GOPAL YADAV ATEEQ AHMAD KHAN	V.K. SINGH C.S.C.
400	33/2019 (Restoration) in case WRIB-5012- -2011 Decided on 08/05/2019	DEVI NATH VS D.D.C. AND OTHERS	PRADEEP KUMAR PRADEEP KUMAR MISHRA	RAM NIWAS SINGH V.K.CHANDEL C.S.C.
401	4/2021 (Recall of Order) in case WRIC-941- -1999 Decided on 08/03/2013	ANIS AHMAD AND OTHERS VS ADDL.COMMISSIONER AZAMGARH DIVN.AND OTHERS	J.N. SINGH S.N.SINGH SADDAM HUSAIN MOHAMMAD YASEEN A.K.RAI	G.C.YADAV C.S.C.

AT 10:00 AM
(Court No.9)
HON'BLE JUSTICE AJIT KUMAR

FRESH LIST

Fresh

1	A227/6812/2021 (Jaunpur) Notice no:2021/48595	PARITOSH KUMAR VS STATE OF U.P. THROUGH COLLECTOR AND ANOTHER	K.S. TIWARI VIVEK TIWARI	BHUPENDRA KUMAR TRIPATHI C.S.C.
2	A227/6813/2021 (Baghpat)	SMT. SONIYA VS SMT. MUNESH	RAM RAJ PANDEY	
3	A227/6815/2021 (Allahabad)	CHANDRA PRAKASH SHARMA VS PRITY SHARMA	PRASHANT KUMAR SINGH	
4	A227/6816/2021 (Azamgarh)	USHA MISHRA VS VIJAY DUTT MISHRA AND 2 OTHERS	CHANDRA KUMAR RAI	
5	A227/6817/2021 (Mirzapur) Notice no:2021/49805	RAMDAS VS KRISHNA KUMAR SINGH AND 4 OTHERS	SATISH KUMAR MISHRA RAM KISHUN MISRA	C.S.C.
6	A227/6819/2021 (Moradabad)	SIRAJUDDIN VS QAZI SHAUKAT HUSSAIN AND 2 OTHERS	RAJNEESH KUMAR SHARMA	
7	A227/6820/2021 (Allahabad)	SANGAM EDUCATIONAL SOCIETY VS SMT. SARLA GOEL AND 6 OTHERS	SHRUTI TANEJA	
8	A227/6824/2021 (Varanasi)	SANDEEP CHATTERJEE VS DR. SUMITA CHATTERJEE	MOHAMMAD WASEEM	
9	A227/6830/2021 (Mathura)	POHAP SINGH VS YOGENDRANATH BHARGAV AND 11 OTHERS	PANKAJ KUMAR TRIPATHI	
10	A227/6831/2021 (Mathura)	SHALU CHATURVEDI @ DIKSHA CHATURVEDI VS SHARAD CHATURVEDI	SUSHIL KUMAR CHATURVEDI	
11	A227/6832/2021 (Agra)	BRIJESH KUMAR VS SMT. SUNITA DEVI AND ANOTHER	TEJ OM PRAKASH GUPTA	
12	A227/6841/2021 (Jaunpur)	TRIBHUWAN NATH TIWARI VS VIMAL KANT AND 2 OTHERS	RAJESH KUMAR SINGH	
13	A227/6843/2021 (Chandauli)	ANAND KUMAR SINGH VS BHOLA DEVI AND 3 OTHERS	UMESH CHANDRA YADAV	
14	A227/6844/2021 (Allahabad)	DAAN BAHADUR VS RAJ BAHADUR AND 2 OTHERS	SHACHI SRIVASTAVA CHETAN PRAKASH	
15	A227/6847/2021 (Fatehpur)	KUWARA DEVI AND 3 OTHERS VS SMT. CHANDANA DEVI (HENCE DECEASED) AND 3 OTHERS	VISHESH KUMAR	KRISHNA CHANDRA

ADDITIONAL/UNLISTED LIST

For Admission

SENIOR CITIZEN

301	PO	WRIC/27071/2013 (Azamgarh)	SUBEDAR VS MAKSUDAN AND 3 OTHERS	ATUL PANDEY SMT. SITA TIWARI SANDEEP TRIPATHI SUDHANSHU PANDEY SAURABH TIWARI SAHAB TIWARI	ANIL KUMAR MISRA S.C.
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For Order

302	PO	A227/7609/2015 (Saharanpur)	MOHD. GALIB AND 4 OTHERS VS NASIR CHANGA	AMITRANA GOPAL MISRA	
303	LAFP	A227/2944/2021 (Kanpur Nagar)	RAM BAHADUR SINGH AND 5 OTHERS VS CHHEDI LAL AND 4 OTHERS	BABU LAL RAM RAJESH KUMAR SACHAN	RAHUL SAHAI
304	PO	A227/4763/2021 (Mathura)	BHAGWAN SINGH AND 8 OTHERS VS SUBHASH HIGHER SECONDARY SCHOOL AND 7 OTHERS	RAJESH RAI	

For Admission**GROUP OF CASES LIKELY TO BE INFRACTUOUS (WITH OBJECTION)**

305	DF	WRIC/18828/2010 (Basti)	JAG NARAYAN ALIAS RAM UJAGIR VS RAMA DEVI AND ORS.	SALIL KUMAR RAI	S.C. JITENDRA KR. SRIVASTAVA
306	DF	WRIC/49250/2010 (Meerut)	SITA BHARTI VIDYALAYA HIGHER SECONDARY SCHOOL AND ANOTHER VS DINESH KUMAR GUPTA AND OTHERS	ASHUTOSH SRIVASTAVA	M.K. GUPTA RAJESH GUPTA
307	DF	WRIC/51894/2010 (S.r. Nagar (bhadohi))	SURYA DEV VS BRAMHADEV AND ANOTHER	RAJEEV MISRA	B.D. SHUKLA N.D. SHUKLA
308	DF	WRIC/1628/2013 (Kaushambi)	MUKHTAR AHMAD AND OTHERS VS SARFRAJ AHMAD AND ANOTHER	SURESH CHANDRA VARMA M.H. KHAN SUDARSHAN SINGH	MD. IMRAN KHAN PAVAN KUMAR JANARDAN MISHRA
309	DF	WRIC/3315/2013 (Ghazipur)	SRI BALKARAN AND ANOTHER VS SRI MAHENDRA AND ANOTHER	C.M. YADAV YATINDRA	
310	PO	WRIC/27086/2013 (Kushi Nagar)	SHREE NATH AND ANOTHER VS GRAM SABHA CHAURA KHAN DHEER PATTI AND 3 OTHERS	BISHRAM TIWARI	MAHESH NARAIN SINGH C.S.C.
311	PO	WRIC/27117/2013 (Amroha (jyotiba P Nagar))	ALLA TALA MALIK WAKF NO.192-A MORADABAD AND ANOTHER VS ASIF ALI AND 8 OTHERS	J.H. KHAN GULREZ KHAN	S.P. MISHRA PUNIT KUMAR GUPTA
312	PO	WRIC/27448/2013 (Mirzapur)	MAHENDRA PRATAP VS RAM BALI AND 5 OTHERS	M.D. SINGH SHEKHAR K.K.SINGH RAJESH KUMAR SINGH	S.C. MANVENDRA NATH SINGH D.S. LAL VINOD KUMAR SINGH(SENIOR ADV.) PRADEEP SINGH SENGAR
313	PO	WRIC/27536/2013 (Azamgarh)	YOGENDAR UMAR VS RAJENDRA UMAR AND ANOTHER	R.K. PARAMHANS SINGH	VINAY KR. SINGH CHANDEL ASHOK KUMAR SINGH

314	PO	WRIC/27742/2013 (Bareilly)	LAND MARK PROPERTIES VS AMIT BHARDWAJ AND 4 OTHERS	PAVAN KISHORE	DR. G.S.D. MISHRA
315	PO	WRIC/27922/2013 (Jhansi)	MAHESH CHANDRA SAHU VS RAM SWAROOP SAHU	KRISHNA KANT DWIVEDI	ARVIND SRIVASTAVA
316	PO	WRIC/27990/2013 (Gautam Buddh Nagar)	SHEORAJ SINGH VS SMT. RUKMANI AND 3 OTHERS	UMA NATH PANDEY	S.C.
317	PO	WRIC/28171/2013 (Gorakhpur)	KANHAIYA LAL AND 4 OTHERS VS OM PRAKASH	ASHOK KUMAR YADAV A.P. TEWARI	
318	PO	WRIC/28465/2013 (Lalitpur)	SMT. MITHALA BAI AND ANOTHER VS NAGAR PANCHAYAT TALBAHET AND ANOTHER	R.S. RAM	SANJAY AGARWAL S.C.
319	PO	WRIC/28487/2013 (Bareilly)	AMIT CHATURVEDI VS P.K. CITY MANTESARI SCHOOL SAIKSHIK EVAM SANSKRITIK P.SAMITI	A.C. PANDEY	
320	PO	WRIC/28568/2013 (Rampur)	HAZARI LAL SINCE DECEASED AND 9 OTHERS VS SMT. SAROJ RANI AND 6 OTHERS	ABHAI SAXENA	SURENDRA NATH TRIPATHI
321	PO	WRIC/28603/2013 (Kanpur Nagar)	C/M DHARMSHALA GOKUL PRASAD AND ANOTHER VS SMT. GEETA CHAURASIA	SAURABH SRIVASTAVA	S.C. R.C. SRIVASTAVA ASHISH KAUSHIK JAYANK KUMAR
322	PO	WRIC/28763/2013 (Ghaziabad)	ABID ALI VS SHYAM MOHAMMAD AND 2 OTHERS	ANURAG UPADHYAYA	SIDDHARTHA SRIVASTAVA
323	PO	WRIC/28903/2013 (Siddharth Nagar)	NIYAZ AHMAD VS IFTAKHAR AHMAD AND ANOTHER	S.S. TRIPATHI A.P. TEWRARI	
324	PO	WRIC/28941/2013 (Allahabad)	GANGA PRASAD AND 3 OTHERS VS RAJEEV NAYAN AND 6 OTHERS	S. NIRANJAN DHARAMPAL SINGH P.K. DUBEY	R.V.MISHRA S.C.
325	PO	WRIC/28989/2013 (Farrukhabad)	BRIJESH CHAUHAN VS SWARNIMA SINGH	ARUN KUMAR TRIPATHI	
326	PO	WRIC/29023/2013 (Kanpur Nagar)	SEEMA AFAQ VS RUBINA	A.Z. KHAN	S.C.
327	PO	WRIC/29029/2013 (Kushi Nagar)	RANGLAL VS RAM PRASAD AND 3 OTHERS	K.K. TIWARI S.K. CHAUBEY	R.K.SHAHI
328	PO	WRIC/29152/2013 (Agra)	NEW AGRA RESIDENT WELFARE ASSOCIATION VS NEW AGRA VIKAS SAMITI REGD. AND ANOTHER	SWAPNIL KUMAR	AMIT KUMAR MISHRA DEEPAK SAXENA RANJIT SAXENA PRADEEP CHAUHAN CHAND BALI PRASAD
329	PO	WRIC/29162/2013 (Bijnor)	BRAHAMPAL SINGH VS SMT. KAMLESH DEVI	J.P.S. CHAUHAN	RAJEEV SISODIA
330	DF	A227/2406/2014 (Basti)	DEENA NATH AND ANOTHER VS VIRENDRA AND 8 OTHERS	P.P. CHAUDHARY	S.N.SINGH SHESH NARAIN MISHRA
331	WC	A227/4285/2015 (Gorakhpur)	KHAJANCHI AND ANOTHER VS BHAVNATH AND OTHERS	H.P. MISHRA	RAJNI KANT CHAUBE

332	PO	A227/6047/2015 (Basti)	SMT. SAROJANI DEVI VS ADDITIONAL DISTRICT AND SESSION COURT NO 3 AND 11 OTHERS	ASHISH AGRAWAL	ANAND KUMAR SRIVASTAVA
	With	WRIC-11275-2010 Basti	RAM LAL VS SHYAM LAL AND ORS.	ASHISH AGRAWAL A.K. GUPTA	A.K. SRIVASTAVA A.K. GUPTA R.P. SRIVASTAVA S.C.
	With	A227-6078-2015 Basti	SMT. SAROJANI DEVI VS ADDITIONAL DISTRICT AND SESSIONS COURT NO. 3 AND 12 OTHERS	ASHISH AGRAWAL	ANAND KUMAR SRIVASTAVA
333	PO	A227/7502/2015 (Deoria)	SHIV SARAN AND ANOTHER VS SUNIL	SIDDHARTHA VARMA	SATYENDRA NATH TIWARI
334	PO	A227/7503/2015 (Ghaziabad)	LAJJA RAM VS NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	M J AKHTAR	SHIVAM YADAV
335	PO	A227/7513/2015 (Deoria)	SATYA DEO PATHAK VS THE A.D.J. COURT NO. 16 DEORIA AND 4 OTHERS	HIMANSHU PANDEY S.N. PANDEY	
336	PO	A227/7523/2015 (Kanpur Nagar)	TAPOSH CHATERJEE VS WAQF SHAIKH FAKHIRUDDIN HEIDER AND ANOTHER	C.M.RAI	A.Z.KHAN
337	PO	A227/7524/2015 (Allahabad)	SMT. CHANDA CHAURASIA VS A.D.J. COURT NO. 10 ALLAHABAD AND 7 OTHERS	PRADEEP KUMAR MISHRA ANAND KUMAR UPADHYAY	ADJ DHARMENDRA PRASAD SINGH VISHNU GUPTA(SENIOR ADV.)
338	PO	A227/7543/2015 (Jhansi)	NARENDRA KUMAR GUPTA VS JHANSI DEVELOPMENT AUTHORITY	RISHIKESH TRIPATHI	
	With	A227-5967-2015 Jhansi	RAJEEV SRIVASTAVA AND ANOTHER VS JHANSI DEVELOPMENT AUTHORITY THRU SECY.	RISHIKESH TRIPATHI	NEERAJ TRIPATHI
339	PO	A227/7550/2015 (Kanpur Nagar)	ALOPI PRASAD VS SRI KRISHNA AND 8 OTHERS	ROOPAM NIRKHI BIJAY SINGH SACHAN KIRTI KUMAR NIRKHI	ADIL JAMAL GULREZ KHAN
340	PO	A227/7555/2015 (Ballia)	MANAGING COMMITTEE SHRI AMAR SANSKRIT VIDYALAYA AND ANR. VS A.D.J. COURT NO.4 DISTRICT BALLIA AND 4 OTHERS	PREM CHAND PANDEY	VED BYAS MISHRA C.S.C.
341	PO	A227/7598/2015 (Sant Kabir Nagar)	SHIV MURAT VS SITA RAM AND 2 OTHERS	RADHE SHYAM GUPTA MAHENDRA PRATAP YADAV	
342	PO	A227/7639/2015 (Kanpur Nagar)	SMT. ARUNA BHADAURIYA VS AKHILESH CHANDRA TRIVEDI	BIPIN LAL SRIVASTAVA	S.C.
343	PO	A227/7647/2015 (Allahabad)	ANSAR AHMAD AND 4 OTHERS VS SMT. SUSHILA DEVI	GAUTAM BAGHEL RAMESH KUMAR SINGH	
344	PO	A227/7654/2015 (Moradabad)	ASHISH SARIN VS SMT. ASHA MEHTA	GULREZ KHAN JAVED HUSAIN KHAN	HARISH KUMAR YADAV
345	PO	A227/7656/2015 (Aligarh)	SHRI BHOLEY RAM VS SHAKUNTALA DEVI AND ANOTHER	SYED IRFAN ALI	

346	PO	A227/7692/2015 (Chandauli)	SHRI NIWAS TIWARI VS ADDITIONAL SESSIONS JUDGE AND 6 OTHERS	VISHNU SINGH AKCHITA RAI ANIL KUMAR RAI	
347	PO	A227/7693/2015 (Mathura)	GYAN SINGH VS PREM SINGH	ANSHU CHAUDHARY	
348	PO	A227/7708/2015 (Banda)	SMT. SHIV KUMARI AND 8 OTHERS VS STATE OF U.P. AND 2 OTHERS	BIRENDRA SINGH	A.R.DWIVEDI ANUJ KUMAR C.S.C.
349	PO	A227/7709/2015 (Mau)	RAS BIHARI RAI VS DISTRICT JUDGE MAU AND 5 OTHERS	PRADEEPTA KUMAR SHAHI BIRENDRA SINGH	
350	PO	A227/7713/2015 (Aligarh)	YOGENDRA KUMAR AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	BAL MUKUND SINGH	AKHILESH SRIVASTAVA G.A.
351	PO	A227/7721/2015 (S.r. Nagar (bhadohi))	RAMPATI VS PHOOL CHAND AND 2 OTHERS	OM PRAKASH MISHRA	
352	PO	A227/1962/2016 (Farrukhabad)	RANVEER SINGH VS AKHILESH SINGH	HANUMAN PRASAD MISHRA RAKESH KUMAR SHUKLA	OM PRAKASH KATIYAR ADYA PRASAD TEWARI
353	PO	A227/5361/2016 (Jaunpur)	HARI NATH AND 6 OTHERS VS KAMLENDRA SINGH SOLANKI AND 4 OTHERS	V.K. SINGH MANVENDRA NATH SINGH	ADARSH SINGH VINIT KUMAR SHARMA ABHISHEK RAI
354	PO	A227/7044/2016 (Ghazipur)	RAM SOOCHIT VS ADDL. SESSION JUDGE COURT NO.5 GHAZIPUR AND 7 OTHERS	VINOD KUMAR UPADHYAY YANENDRA PANDEY YOUNGESH WAR PANDEY SANTOSH KUMAR UPADHYAY	A.K. RAI RAVINDRA NATH RAI
355	PO	A227/6850/2017 (Bulandshahr)	RAM BHAROSEY AGRAWAL VS STATE BANK OF PATIYALA AND 3 OTHERS	ANKIT AGARVAL MOHIT KUMAR	MAHABIR PRASAD SARRAF
356	PO	A227/7276/2017 (Muzaffar Nagar)	AKHATAR VS HASMAT DECEASED AND 5 OTHERS	NAFEES AHMAD GAUTAM	
357	PO	A227/3486/2018 (Meerut)	BALDHARI SINGH VS BHEEM SINGH AND 2 OTHERS	S.R. PANDEY M J AKHTAR	
358	PO	A227/4120/2018 (Bijnor)	THE BIJNOR URBAN CO- OPERATIVE BANK LIMITED, BIJNORE VS ASHWANI KUMAR SINGH AND 5 OTHERS	JAVED HUSAIN KHAN PUNIT KUMAR GUPTA GULREZ KHAN	GOPAL MISRA AMITRANA
359	WC	A227/4824/2018 (Amroha (jyotiba P Nagar))	SYED JAVED HAIDER VS ADDITIONAL CIVIL JUDGE AND 5 OTHERS	KSHITIJ SHAILENDRA	
360	PO	A227/5256/2018 (Ghaziabad)	GULSHAN KUMAR THUKRAL VS OM PRAKASH THUKRAL AND 3 OTHERS	SALILENDU KUMAR UPADHYAY	AMIT SAXENA
361	PO	A227/5515/2018 (Mainpuri)	RAM ASREY VS DISTRICT JUDGE/ LOK ADALAT MAINPURI AND 3 OTHERS	DEVENDRA DEO GUPTA SHOBHIT DUBEY ANANT RAM DUBE ASHISH AGRAWAL	SANJAY KUMAR YADAV
362	WC	A227/170/2019 (Allahabad)	DILEEP KUMAR VS MITHILESH BAHADUR AND 12 OTHERS	SRI B.K. SRIVASTAVA, SR. ADVOCATE ASHOK KUMAR UPADHYAY DHIRAJ SRIVASTAVA	VISHNU PRAKASH SRIVASTAVA CHANDRA PRAKASH SRIVASTAVA SUNIL KUMAR SRIVASTAVA RAVI SHANKAR MISHRA

363	PO	A227/2272/2019 (Muzaffar Nagar)	KANWAR PAL SINGH AND ANOTHER VS LALA UDAIRAM NIHAL CHAND CHARITABLE TRUST AND 3 OTHERS	PAWAN SINGH PUNDIR	VISHNU SINGH ANIL KUMAR RAI
364	WC	A227/6138/2019 (Etawah)	STATE OF U.P. AND ANOTHER VS SMT. BRIJ NANDNI AND ANOTHER	C.S.C	BADRI MANI TRIPATHI
365	PO	A227/7032/2019 (Allahabad)	AMAR NATH BHARGAVA VS JUDGE SMALL CAUSE COURT , PRAYAGRAJ AND 4 OTHERS	SANTOOSH KUMAR DWIVEDI AMAR NATH BHARGAVA	SAURABH RAJ SRIVASTAVA
366	PO	A227/8334/2019 (Mathura)	RAJ KUMARI AND ANOTHER VS DISTRICT JUDGE MATHURA AND 3 OTHERS	RAHUL SAHAI	PRANJAL MEHROTRA C.S.C.
367	PO	A227/9154/2019 (Bulandshahr)	KUNWAR PAL SINGH VS STATE BANK OF PATIALA AB STATE BANK OF INDIA BRANCH - KALA AAM	BIBHUTI NARAYAN SINGH	SATISH CHATURVEDI
368	PO	A227/488/2020 (Varanasi)	MANGARU RAM (SINCE DECEASED) AND ANOTHER VS ADDITIONAL DISTRICT JUDGE/SPECIAL JUDGE E.C. ACT (U.P.S.E.B.) VARANASI AND 13 OTHERS	ATUL DAYAL(SENIOR ADV.) AVANISH KUMAR SRIVASTAVA	JAI KUMAR VERMA
369	PO	A227/832/2020 (Etah)	HODEL SINGH (SINCE DECEASED) AND 6 OTHERS VS CIVIL JUDGE AND (SENIOR DIVISION) AND ANOTHER	GIRRAJ SINGH	
370	PO	A227/2384/2020 (Ballia)	DHARM NATH AND ANOTHER VS KEDAR SINGH AND 2 OTHERS	SANDEEP SRIVASTAVA	MANOJ KUMAR
371	WC	A227/2727/2020 (Varanasi)	DAYA RAM AND 3 OTHERS VS COLLECTOR, VARANASI REGION AND 5 OTHERS	GANESH SHANKER SRIVASTAVA ASHWINI KUMAR	SUNIL KUMAR SINGH C.S.C.
372	PO	A227/202/2021 (Fatehpur)	PUTTAN AND 7 OTHERS VS ABHISHEK SHUKLA AND 4 OTHERS	ASHUTOSH YADAV SHYAM LAL ABHILASHA SINGH	RAKESH KUMAR PANDEY
373	WC	A227/276/2021 (Agra)	VIRENDRA KUMAR GUPTA VS SUSHIL KUMAR GUPTA AND ANOTHER	ROHAN GUPTA	MADHAV JA
374	PO	A227/444/2021 (Hapur (panchsheel Nagar))	ARUN KUMAR KRISHNA AND ANOTHER VS MOHAN KUMAR KRISHNA AND 2 OTHERS	RAJ KUMAR KESARI	
375	PO	A227/627/2021 (Etah)	SHRI INDRABHAN AGARWAL VS PRADEEP AGARWAL AND 13 OTHERS	SUDHANSHU KUMAR SWAPNIL KUMAR	SANJEEV KUMAR PANDEY
376	PO	A227/1132/2021 (Amroha (jyotiba P Nagar))	SAYARA BANO VS INTEKHAB AHMAD QURESHI AND 2 OTHERS	KSHITIJ SHAILENDRA AKANKSHA MISHRA	
377	PO	A227/3178/2021 (Agra)	RAKESH KUMAR VS SRI SHANT KUMAR AND 13 OTHERS	MADHAV JAIN	

378	PO	A227/6469/2021 (Gautam Buddh Nagar)	SATYA PRAKASH AND ANOTHER VS RAJVEER AND OTHERS	RAHUL SAHAI RAKESH KUMAR SRIVASTAVA ARVIND SRIVASTAVA	ALKA SRIVASTAVA SANTOSH KUMAR SRIVASTAVA
379	PO	A227/6473/2021 (Aligarh)	CHANDRADHAWAJ AND 3 OTHERS VS U.P. STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD.AND 2 OTHERS	ANIL KUMAR ADITYA	S.P. SINGH S.C. D.R. SHARMA

For Final Disposal

380	DF	A227/4135/2018 (Aligarh)	SMT. KHAIRU NISHA VS GAURI SHANKAR AND 5 OTHERS	TANISHA JAHANGIR MONIR	VISHAL KHANDELWAL MOHD. ASIF
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Application for Orders

381		13/2019 (Review Application) in case WRIA-5189- -2007 Decided on 25/04/2018	SADHNA DEVI VS STATE OF U.P. AND OTHERS	DHURVA NARAYAN MISHRA R.C. UTTAM G.S. YADAV SWARN KUMAR SRIVASTAVA	ASHOK KUMAR SINGH SHASHI DHAR SAHAI C.S.C.
382		6/2019 (Review Application) in case WRIA-2063- -2009 Decided on 01/05/2018	MAHENDRA NATH TIWARI VS REGIONAL MGR. U.P.S.R.T.C. AND ORS	SUMATI RANI GUPTA SUMTI RANI GUPTA	S.K.MISHRA N.P.S. SINGH C.S.C.
383		15/2018 (Restoration) in case WRIA-2607- -2009 Decided on 28/05/2018	SMT. GEETA DEVI VS STATE OF U.P. AND OTHERS	B N PATHAK BASHISHTH NARAYAN UPADHYAY RAJESH KUMAR BIND	N.D.RAI C.S.C.
384		3/2021 (Restoration) in case WRIB-147- -2020 Decided on 14/12/2020	BHARAT LAL VS BOARD OF REVENUE LUCKNOW AND 3 OTHERS	SATENDRA KUMAR SINGH ALOK KUMAR YADAV	AZAD RAI RAKESH CHANDRA C.S.C.
385		1/2003 (44737/2007) (Recall of Order) in case WRIC-2086- -2003 Decided on 09/02/2007	MUNNI LAL AND OTHERS VS THE ADDL. DISTRICT AND SESS. JUDGE AND OTHERS	ABHILASHA SINGH B.S. PANDEY W.H.KHAN ADITYA KUMAR YADAV	J.K. TEWARI D. DAHMA M.D.S.SHEKHAR C.S.C.
386		4/2021 (Recall of Order) in case WRIC-5432- -2008 Decided on 15/02/2019	GHANARAM VS RAM VISHAL AND OTHERS	JAI SINGH JAYSINGH YADAV J.P. YADAV	
387		2/2021 (Restoration) in case WRIC-5233- -2009 Decided on 27/08/2021	JAIVEER SINGH VS SAHAB SINGH NOW DECEASED AND ORS.	BRAJESH SINGH L.P. SINGH	MANOJ GAUTAM
388		3/2021 (Recall of Order) in case A227-451- -2021 Decided on 20/09/2021	KHURSHEED AHMAD ALIAS SAYYID MOHAMMAD ASHAN VS SMT.SALEBA KHATOON AND 5 OTHERS	VIDYA DHAR YADAV	

389	3/2018 (Recall of Order) in case A227-495- -2015 Decided on 02/08/2018	SMT. MUNNI DEVI AND 9 OTHERS VS BANWARI LAL	RAJESH SINGH DIGVIJAY SINGH DUSHYANT KUMAR M.C. SINGH	VINAY KUMAR PATHAK C.K.PAREKH MANOJ PATHAK
390	3/2020 (Recall of Order) in case A482-966- -2020 Decided on 27/07/2020	PREM PAL AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	PRAKASH CHANDRA SRIVASTAVA SIKANDAR KHAN	G.A.

SAMPLE

AT 10:00 AM
(Court No.10)
HON'BLE JUSTICE ABDUL MOIN

FRESH LIST

Fresh

1	PO	CAPL/4752/2021 (Mirzapur)	SHAHBUDDIN MOHAMMAD AND SHYAM NARAYAN 2 OTHERS VS PRAVEEN KUMAR LAKSYAKAR,DM AND 4 OTHERS	
2	PO	CAPL/4889/2021 (Azamgarh)	RAMA DEVI (DECEASED) AND 11 OTHERS VS DHIRAJ SRIVASTAVA	RAJENDRA KUMAR OJHA
3	PO	CAPL/4991/2021 (Shahjahanpur)	HASAN SAEED KHAN VS SMT MAMTA YADAV PRESIDENT,ZILA PANCHAYAT SHAHJAHNAPUR AND 3 OTHERS	P.H. VASHISHTHA
4	PO	CAPL/5205/2021 (Allahabad)	MOHD MUTUJA VS SHRI SANJAY KUMAR KHATRI AND ANOTHER	RADHEY SHYAM YADAV
5	PO	CAPL/5212/2021 (Allahabad)	RAHUL YADAV VS SANJAI MAMANGOI	RADHEY SHYAM MAURYA
6	PO	CAPL/5219/2021 (Azamgarh)	SMT CHANDRA KIRNAN RAI AND ANOTHER VS SHRI VINOD KUMAR SHARMA, D.I.O.S.	SUYASH PANDEY NAND LAL PANDEY
7	PO	CAPL/5260/2021 (Mathura)	NARENDRA SINGH CHAUHAN VS VIJAY KUMAR COMMANDANTS GENERAL	SHASHI PRAKASH GIRI
8	PO	CAPL/5265/2021 (Azamgarh)	VIPIN KUMAR AND 3 OTHERS VS SHRI AVNISH KUMAR AWASTHI, PRINCIPAL SECRETARY HOME, GOVERNMENT AND 2 OTHERS	EKANSH VARMA
9	PO	CAPL/5271/2021 (Moradabad)	CHANDRAPAL VARMA AND 3 OTHERS VS SRI DHEERAJ SHAHU, MANAGING DIRECTOR	MUNESH KUMAR
10	PO	CAPL/5274/2021 (Gorakhpur)	MITHILESH KUMAR VS MR MOHIT TIWARI, EXECUTIVE ENGINEER	YASHWANT PRATAP SINGH
11	PO	CAPL/5275/2021 (Jaunpur)	DURGAWATI DEVI VS SRI RAJNEESH RAI, ADDITIONAL D.M.	ABHISHEK KUMAR YADAV RAVINDRA NATH YADAV
12	PO	CAPL/5278/2021 (Kanpur Nagar)	RAJ KUMAR AGARWAL ,PROPRIETOR OF MITRA MANDAL SANGATHAN VS DR GAGAN PRASAD, ADDITIONAL COLLECTOR AND ANOTHER	CHANDAN SHARMA
13	PO	CAPL/5293/2021 (Jhansi)	BHAGWAT SINGH VS KULDEEP SINGH, GENERAL MANAGER	SYED MUSHFIQ ALI

14	PO	CAPL/5294/2021 (Mirzapur)	RAJESH KUMAR KUSHWAHA VS PRAVEEN KUMAR LAKSHKAR, D.M. AND 2 OTHERS	JAGDISH SINGH PREET PAL SINGH RATHORE
15	PO	CAPL/5295/2021 (Bareilly)	JAIN KUMARI VS MR NITISH KUMAR	KRISHNA DUTT AWASTHI GIRJA SHANKER SEN
16	PO	CAPL/5300/2021 (Mau)	UPENDRA NATH RAI AND 3 OTHERS VS SH LALTA PRASAD SONKAR, GENERAL MANAGER	SHREE PRAKASH GIRI
17	PO	CAPL/5308/2021 (Agra)	SURENDRA SINGH JAIN @ MUNNA BABU VS SHRI RAJNEESH BAJPAI, TEHSILDAR	SUDEEP HARKAULI
18	PO	CAPL/5313/2021 (Mau)	MANISH MAURYA VS SHRI PREM CHAND LAL, TEHSILDAR	MAHABIR YADAV RAM AWATAR
19	PO	CAPL/5316/2021 (Allahabad)	SANJEEV KUMAR VS SRI ANIL CHATURVEDI, SUB DIVISIONAL OFFICER	DHARM VIR JAISWAL HARSH VIKRAM
20	PO	CAPL/5328/2021 (Kanpur Nagar)	MITHLESH SINGH VS SHIV SHARNAPPA G.N. NAGAR AAYUKT AND ANOTHER	GOPAL KHARE
21		CAPL/5362/2021 (S.r. Nagar (bhadohi))	SUNIL KUMAR TIWARI VS SRI SHYAM LAL PRAJAPATI PRESENTLY POSTED AS TEHSILDAR	SANDEEP KUMAR PANDEY
22		CAPL/5363/2021 (Saharanpur)	RISHI RAJ AND ANOTHER VS SURENDRA AND 2 OTHERS	AJAY KUMAR SHARMA
23		CAPL/5364/2021 (Gautam Buddh Nagar)	AJIT KUMAR NIRALA VS SH NARENDRA BHUSHAN , CHIEF EXECUTIVE OFFICER AND 2 OTHERS	NAVIN KUMAR SUDHIR MEHROTRA
24		CAPL/5365/2021 (Gautam Buddh Nagar)	RAJENDRA SINGH VS MRS RITU MAHESHWARI CHIEF EXECUTIVE OFFICER AND 3 OTHERS	NAVIN KUMAR SUDHIR MEHROTRA
25		CAPL/5366/2021 (Ghaziabad)	SMT MANJU PANDEY VS SRI ANIL KUMAR III MANAGING DIRECTOR	SUBODH KUMAR RAI
26		CAPL/5367/2021 (Auraiya)	HARI SHANKAR VS RASHID ALI KHAN UP ZILADHIKARI, AND 2 OTHERS	SHIVE DATTA YADAV
27		CAPL/5368/2021 (Allahabad)	SARVODAYA SHIKSHA SADAN UCHCHATTAR MADHYAMIK VIDYALAYA LOKMANPUR VS JAI SHANKAR DUBEY, ANU SACHIV	VIRENDRA KUMAR YADAV
28		CAPL/5369/2021 (Ghazipur)	VIJAY SHANKAR RAI VS MANGLA PRASAD SINGH DISTRICT MAGISTRATE	AMIT KUMAR SINGH SANTOSH KUMAR SRIVASTAVA

29	CAPL/5370/2021 (Bijnor)	NARESH KUMAR VARMA VS DR LILY SINGH DIRECTOR GENERAL, FAMILYAND 2 OTHERS	PANKAJ KUMAR GUPTA
30	CAPL/5371/2021 (Aligarh)	VISHNU LAL SHARMA VS JITENDRA KUMAR MALIK, DEPUTY DIRECTOR OF EDUCATION	DEO PRAKASH SINGH
31	CAPL/5372/2021 (Chandauli)	KAILASH SRIVASTAVA VS SRI VIRAG PANDEY ASSISTANT COLLECTOR/TEHSILDAR	NEELESH KUMAR MISHRA
32	CAPL/5373/2021 (Jaunpur)	BHARAT LAL ALIAS LALLU VS MANISH KUMAR VERMA , DISTRICT MAGISTRATE, JAUNPUR	ROOPAL TRIPATHI RAJ KUMAR TRIPATHI
33	CAPL/5374/2021 (Jaunpur)	JAWAHAR LAL AND ANOTHER VS SRI NITIN KUMAR SINGH SUB DIVISIONAL MAGISTRATE	SHAILESH KUMAR
34	CAPL/5375/2021 (Hamirpur)	KAMLESH KUMAR VS SRI GYANESHWAR TRIPATHI DISTRICT MAGISTRATE HAMIRPUR	SOM SUNDARAM SHRIWASTAV KALYAN SUNDRAM SRIVASTAVA
35	CAPL/5376/2021 (Allahabad)	SMT KISMATI DEVI VS ANIL KUMAR VERMA TEHSILDAR, TAHSL HANDYA	NARENDRA SINGH
36	CAPL/5377/2021 (Agra)	RAKESH SINGH AND 2 OTHERS VS SMT MONIKA S. GARG ADDITIONAL CHIEF SECRETARYAND ANOTHER	AKSHAY PRATAP CHANDAN SHARMA
37	CAPL/5378/2021 (Allahabad)	SUNIL KUMAR YADAV VS SRI SANJAY KUMAR KHATRI D.M.	DEVENDRA KUMAR
38	CAPL/5379/2021 (Bareilly)	GULHASAN VS SHRI MAHENDRA SINGH , D.M AND 3 OTHERS	SATYA PRAKASH MISHRA PRADEEP KUMAR SHUKLA
39	CAPL/5380/2021 (Allahabad)	RAM KAILASH VS MRS JYOTI MAURYA D.M.	ANIL KUMAR MISHRA
40	CAPL/5381/2021 (Allahabad)	SMT GUDDO DEVI VS PRAVEEN KUMAR TIWARI BASIC EDUCATION OFFICER AND ANOTHER	SUBHASH GOSAIN
41	CAPL/5382/2021 (Azamgarh)	JAGDISH MISHRA VS UMA SHANKAR TIWARY,ASSISTANT COLLECTOR	ARVIND KUMAR RAI ANKIT SARAN HEMANT KUMAR RAI
42	CAPL/5383/2021 (Ghazipur)	DR SHADAB SIDDIQUI VS HARGOVIND SINGH CHIEF MEDICAL OFFICERAND 2 OTHERS	SANJAY KUMAR SINGH KUSHWAHA KAILASH SINGH KUSHWAHA
43	CAPL/5384/2021 (Jhansi)	SUKH DEVI VS SRI SANTOSH KUMAR, EXECUTIVE OFFICER	GULREZ KHAN JAVED HUSAIN KHAN

44		CAPL/5385/2021 (Jaunpur)	SHANEEL KUMAR TRIPATHI VS MANISH KUMAR VERMA D.M.	AMAR NATH TIWARI	
45		CAPL/5386/2021 (Jaunpur)	NIKHILESH AND ANOTHER VS SRI VINAY KUMAR PANDEY DIRECTOR OF EDUCATION	LALIT KUMAR PANDEY	
46		CAPL/5387/2021 (Kushi Nagar)	NISHANT SHUKLA VS ARADHANA SHUKLA ADDITIONAL CHIEF AND 2 OTHERS	RAMESH CHANDRA DWIVEDI	
47		CAPL/5388/2021 (Hamirpur)	SANTOSH KUMAR YADAV VS SRI SANJAY KUMAR MEENA ZILA ADHIKARI AND 2 OTHERS	RAMENDRA ASTHANA	
48		CAPL/5389/2021 (Hapur (panchsheel Nagar))	DHEERAJ PANCHAL VS SMT ARCHANA GUPTA EDUCATION OFFICER	MAN BAHADUR SINGH	
49		CAPL/5390/2021 (Kanpur Nagar)	SMT RICHA BAJPAI VS DR PAWAN KUMAR TIWARI, DISTRICT BASIC EDUCATION OFFICER	VIPUL PANDEY	
50		CAPL/5391/2021 (Pilibhit)	IBRAHEEM VS SRI VIRENDRA KUMAR SINGH, COMMISSIONER RURAL DEVELOPMENT	RAVI KUMAR MISHRA	
51		CAPL/5392/2021 (Allahabad)	SMT SHANTI DEVI VS SHRI SAVSHESTHA TRIPATHI SUPERINTENDENT OF POLICE	KAMLESH KUMAR TRIPATHI ALOK RANJAN TRIPATHI	
52		CAPL/5393/2021 (Siddharth Nagar)	DURGA PRASAD MISHRA VS MANOJ KUMAR SINGH REVENUE/DEPTMENT	ANSHU CHAUDHARY	
53		CAPL/5394/2021 (Saharanpur)	RANBEER VS MS PARANLATA ASHWARIYA S.D.M. AND 3 OTHERS	AJAY KUMAR SHARMA	
54		CAPL/5395/2021 (Allahabad)	MUKESH KUMAR DWIVEDI AND 2 OTHERS VS SHRI RAJENDRA KUMAR TIWARI, CHIEF SECRETARY, G.V OF U.P.	KASHIF ZAIDI	
55		CAPL/5396/2021 (Hathras (mahamaya Nagar))	RAJNESH AND ANOTHER VS SRI AVANISH AWASTHI PRINCIPAL SECRETARY	PANKAJ KUMAR SHUKLA	
56		CAPL/5397/2021 (Maharajganj)	TEERATH VS MR RAM SAJEEVAN MAURYA AND ANOTHER	SUNIL KUMAR SINGH	
57		CAPL/5398/2021 (Meerut)	DR AJAY SHARMA VS DR AMIT BHARDWAJ DIRECTOR OF EDUCATION	UTKARSH DIXIT SUDHIR DIXIT	
58	PO	A227/5122/2021 (Sonbhadra) Notice no:2021/38446	SMT. JEERA DEVI VS DISRTICT MAGISTRATE AND 31 OTHERS	M.N. SINGH MAHESH NARAIN SINGH	DINESH KUMAR SINGH C.S.C.
59	PO	A227/6461/2021 (Bulandshahr) Notice no:2021/48212	LALLU SINGH VS STATE OF U.P. AND 6 OTHERS	HARIKESH ANIL KUMAR SRIVASTAVA	C.S.C.

60	PO	A227/6472/2021 (Chitrakoot)	RAM NARAYAN AND ANOTHER VS RAJESH KUMAR AGRAWAL AND 11 OTHERS	SWATI TIWARI RAM KISHORE PANDEY	
61	PO	A227/6509/2021 (Maharajganj)	BHAGWANDAS AND ANOTHER VS JAGDISH PRASAD AND ANOTHER	PRADEEP KUMAR CHAURASIA	
62	PO	A227/6572/2021 (Azamgarh)	MOOL CHAND GUPTA AND ANOTHER VS RAMJANKI VIRAJMAN MANDIR AND 23 OTHERS	PRAMOD KUMAR SINGH PALIWAL	
63	PO	A227/6576/2021 (Jaunpur)	AMAR NATH SHARMA VS SHRI RAM AND 6 OTHERS	VINIT KUMAR SHARMA	
64	PO	A227/6584/2021 (Mathura) Notice no:2021/47016	SHRI BADRI VISHAL AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	ADARSH VERMA BHANU PRAKASH VERMA	HARSH VARDHAN GUPTA C.S.C.
65	PO	A227/6591/2021 (Allahabad)	KALLU RAM AND 3 OTHERS VS HEERA LAL AND 2 OTHERS	AMBRISH CHANDRA PANDEY	
66	PO	A227/6603/2021 (Meerut)	SUSHIL KUMAR VS SMT.VAISHALYA JAIN	RAHUL SAHAI	
67	PO	A227/6609/2021 (Sant Kabir Nagar)	RAM KOMAL VS NAND LAL AND 28 OTHERS	AKANKSHA MISHRA KSHITIJ SHAILENDRA	
68	PO	A227/6618/2021 (Moradabad)	DR.ABHINAV GOEL VS DR.BHAVNA GOEL	KRISHNARJUN KATYAYINI	
69	PO	A227/6622/2021 (Moradabad)	HAMDARD RICE MIL AND ANOTHER VS MUSMMAT NASEEM BEGUMA AND 15 OTHERS	ANIL KUMAR SRIVASTAVA	
70	PO	A227/6623/2021 (Mathura) Notice no:2021/47799	GOPAL PRASAD AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	SURENDRA KUMAR TRIPATHI	AVINASH CHANDRA SRIVASTAVA C.S.C.
71	PO	A227/6624/2021 (Ghazipur)	ARUN KUMAR SINGH VS SHYAM NARAYAN SINGH AND 6 OTHERS	ASHOK KUMAR PANDEY SURAJ PANDEY	
72	PO	A227/6628/2021 (Allahabad)	SMT.PREMA SINGH VS RAM BARAN	DHIRAJ SINGH	
73	PO	A227/6632/2021 (Basti)	SHIV DULARI AND 13 OTHERS VS RABINDRA PRATAP SINGH AND ANOTHER	JITENDRA KUMAR SRIVASTAVA	
74	PO	A227/6637/2021 (Rampur) Notice no:2021/46239	MAHMOOD AKHTAR SIDDIQUI AND 2 OTHERS VS STATE OF U P AND 3 OTHERS	PRAVEEN TIWARI RUHI YADAV	C.S.C.
75	PO	A227/6660/2021 (Muzaffar Nagar)	GULZAR AHMAD VS CANARA BANK VISHWAKARMA CHOWK AND 4 OTHERS	PRAGYA PANDEY MEHUL KHARE	
76	PO	A227/6664/2021 (Jaunpur)	RAJ KUMAR SETH VS RAJ KAPOOR GUPTA AND ANOTHER	VIJAY BAHADUR YADAV	
77	PO	A227/6668/2021 (Jaunpur)	SMT.NOOR JAHA VS MOHAMMAD MEHDI @ BHONU AND ANOTHER	RAJENDRA PRASAD TRIPATHI	

78	PO	A227/6670/2021 (Jaunpur)	BHUPENDRA PRATAP SINGH VS GOPAL SARAN SINGH	MANOJ YADAV	
79	PO	A227/6674/2021 (Mainpuri)	SULAY SINGH VS BANGALI BABU AND 4 OTHERS	ARVIND SRIVASTAVA III	
80	PO	A227/6675/2021 (Varanasi)	SMT.VIJAI LAXMI DEVI VS GANGA DEVI AND 3 OTHERS	TRILOKI NATH	
81	PO	A227/6679/2021 (Azamgarh)	GEETA PANDEY VS NAVEEN KUMAR MISHRA	SHASHI KANT SHUKLA	
82	PO	A227/6680/2021 (Kanpur Dehat) Notice no:2021/47001	SHIV BHAJAN VS STATE OF U.P. AND 2 OTHERS	LAXMI KANT SINGH	SUNIL KUMAR MISRA C.S.C.
83	PO	A227/6688/2021 (Varanasi)	VINDHYAVASINI VS BANDLAL AND 9 OTHERS	SURENDRA NARAYAN MISHRA	
84	PO	A227/6691/2021 (Ballia)	MANI SHANKAR SHARMA @ MANAGER SHARMA VS SMT.HEVANTI @ DEVANTI DEVI	ANAND KUMAR PANDEY	
85	PO	A227/6692/2021 (Deoria)	SHAMBHU NATH TRIPATHI VS DINESH NATH TRIPATHI AND ANOTHER	ASHOK KUMAR UPADHYAY RAKESH KUMAR UPADHYAY	
86	PO	A227/6693/2021 (Allahabad) Notice no:2021/48680	SMT.USHA SINGH AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	SHRI KRISHNA MISHRA	C.S.C.
87	PO	A227/6694/2021 (Gorakhpur)	SURENDRA SINGH VS RAGHUBANSH SINGH AND 9 OTHERS	SHAILENDRA KUMAR SINGH	
88	PO	A227/6696/2021 (S.r. Nagar (bhadohi))	MANOJ KUMAR VS SMT.PREMKALI DEVI	LAXMI NARAYAN MISHRA	
89	PO	A227/6698/2021 (Ghazipur)	JOGINDER ALIAS YOGENDRA VS STATE OF U.P. AND 6 OTHERS	PRAMOD KUMAR PANDEY	C.S.C.
90	PO	A227/6699/2021 (Jaunpur)	MANNA DEVI VS DAYARAM AND 11 OTHERS	RAJENDRA KUMAR SINGH	
91	PO	A227/6701/2021 (Siddharth Nagar)	HAFIZULLAH VS REHMATULLAH AND 5 OTHERS	SHAHROZE KHAN	
92		A227/6811/2021 (Jaunpur)	SHAIL KUMARI VS SUNIL KUMAR AND 4 OTHERS	ALI HASAN ISTIYAQ ALI	
93		A227/6814/2021 (Varanasi)	SMT. SAKSHI RAY VS SHRI. RANJEET KUMAR PANDEY	GULAB ANAND	
94		A227/6818/2021 (Allahabad)	SHRI SATAI VS SHRI KISHORI LAL (DEAD)	RAHUL DEV SINGH ABHIUDAY MEHROTRA KUMAR SHASHWAT	
95		A227/6821/2021 (Allahabad)	VIJAY SHANKAR CHAURASIYA VS SURYAMANI	VINOD KUMAR TIWARI	
96		A227/6822/2021 (Ghaziabad)	DEEPAK DEVI VS NEERAJ KUMAR	ASHISH SAHU DINESH CHANDRA SRIVASTAVA	
97		A227/6823/2021 (Moradabad)	SIRAJUDDIN VS QAZI SHAUKAT HUSSAIN AND 2 OTHERS	RAJNEESH KUMAR SHARMA	

98	A227/6825/2021 (Allahabad) Notice no:2021/48778	JAGDISH KUMAR SONI AND 6 OTHERS VS STATE OF U.P. AND 4 OTHERS	ASHISH DWIVEDI	C.S.C.
99	A227/6826/2021 (Moradabad)	ABHISHEK (MINOR) VS RAM KUMAR	SUNIL KUMAR UPADHYAY	
100	A227/6827/2021 (Sant Kabir Nagar)	SHABBIR ALI VS MEHTAB AND 11 OTHERS	SAVITA PATHAK	
101	A227/6828/2021 (Siddharth Nagar)	HAFIZULLAH VS MOHD. YAQOOB (DECEASED) AND 5 OTHERS	SHAHROZE KHAN	
102	A227/6829/2021 (Pilibhit)	SATISH MANDAL VS SAPAN MANDAL AND ANOTHER	ATUL PANDEY	
103	A227/6833/2021 (Kanpur Nagar)	SMT. GAYATRI DEVI VS KAMTA PRASAD	HARI NATH CHAUBEY	
104	A227/6834/2021 (Kaushambi)	UMESH CHANDRA AND 3 OTHERS VS RAMESH CHANDRA AND ANOTHER	KRISHNA CHANDRA PANDEY	
105	A227/6839/2021 (Shahjahanpur)	SMT. MANJEET KAUR AND ANOTHER VS BALKAR SINGH AND 3 OTHERS	RAJENDRA BABU GAUR	
106	A227/6852/2021 (Agra)	SHRI. VIJAY KUMAR DONERIA AND 2 OTHERS VS M.G. HOTELS PRIVATE LIMITED AND 8 OTHERS	ISHWAR CHANDRA TYAGI ADARSH BHUSHAN	MAYANK KUMAR AGRAWAL

ADDITIONAL/UNLISTED LIST

For Admission

SENIOR CITIZEN

301	PO	WRIC/27788/2013 (Aligarh)	SHRI KHAIRSALLI VS SMT. ANWARI BEGUM AND 2 OTHERS	SUDHANSHU PANDEY OMVIR SINGH RAJPOOT SHAMIMUL HASNAIN	S.C. MOHD. NADEEM U.K. PUSHKAR
For Order					
302	DF	CAPL/5438/2018 (Kanpur Nagar)	R.P. VERMA AND ANOTHER VS PRAB HAT KUMAR AND ANOTHER	KUSHMONDEYA SHAHI	
	With	CAPL-5507-2018 Kanpur Nagar	UTTAR PRADESHIYA VIDYALAYA NIRIKSHAK SANGH AND ANOTHER VS PRABHAT KUMAR AND ANOTHER	GRIJESH TIWARI KUSHMONDEYA SHAHI	
303	DF	CAPL/2237/2021 (Mathura)	C/M GRAM VIKAS UCHCHATTAR MADHYAMIK VIDYALAYA HAYATPUR VS DR RAJENDRA PRASADDISTRICT INSPECTOR OF SCHOOLS AND ANOTHER	LALIT KUMAR SHUKLA UMA NATH PANDEY	NEERAJ RAI
304	DF	CAPL/3330/2021 (Jhansi)	MEWA LAL VS ANIL KUMAR, MANAGING DIRECTOR AND ANOTHER	KAMLESH KUMAR TIWARI	VIMLESH KUMAR RAI

LIKELY TO BE INFRACTUOUS

305	LAFP	CAPL/4938/2010 (Varanasi)	PREM CHANDRA KALIFA AND OTHERS VS KRISHNA GOPAL CHANDRA KHALIFA AND OTHERS	UDAI CHANDANI	NIPENDRA MISHRA RAJESH KUMAR SINGH AISHWARYA KUMAR SINGH S.C.
306	LAFP	CAPL/3093/2009 (Ballia)	LAXMAN PRASAD KUSHWAHA VS SHRI HIFUZUR RAHMAN AND ANOTHER	M.S. SRIVASTAVA BHUPENDRA NATH SINGH PRAMENDRA PRATAP SINGH M.R. GOSWAMI	K.R. SINGH SANJAY CHATURVEDI K.S. KUSHWAHA
307	WC	CAPL/2296/2014 (Allahabad)	NISHA AGRAWAL VS A.K. SINGH V.C. ALLAHABAD DEVP. AUTHORITY	A.N. AGARWAL DILBAG SINGH KHANUJA	A.N. SINGH
308	WC	CAPL/7231/2014 (Allahabad)	MANIK CHANDRA SINGH VS BHAVNATH D.M. ALLAHABAD	SMT. ANJANA DEVI JAGANNATH SINGH	S.C.
309	WC	CAPL/1777/2015 (Allahabad)	RAJPATI TIWARI VS SHIBU THANKAPPAN KUNJUKUNJU S.D.M. PHULPUR ALLD.	G.S. MISHRA	S.C.
310	WC	CAPL/7796/2015 (Ghaziabad)	GULMOHAR TOWER RESIDENT WELFARE ASSOCIATION AND ANR. VS VIJAY YADAV V.C GHAZIABAD DEVELOPMENT AUTHORITY	SR. ADVOCATE JITENDRA KUMAR SRIVASTAVA ANJUL DWIVEDI KESHARI NANDAN SINGH SAI GIRDHAR	J.K. SRIVASTAVA ANOOP TRIVEDI MAHENDRA PRATAP ANOOP TRIVEDI (SENIOR ADV.) SURESH C. DWIVEDI
311	WC	CAPL/26/2016 (Meerut)	RAJENDRA PRASAD TYAGI VS DEEPAK TRAVEDI PRINCIPAL SECY RURAL DEVP. AND 4 OTHERS	PANKAJ KUMAR TYAGI ASHOK KUMAR RAI	C.S.C.
312	LAFP	CAPL/762/2016 (Varanasi)	OZAIR AHMAD AND 20 OTHERS VS SHRI VINOD KUMAR JAISWAL D.M.W.O. VARANASI AND ANOTHER	C.S.C. MOHAMMAD ALI AUSAF	
313	WC	CAPL/3534/2016 (Gautam Buddh Nagar)	DHARAMVEER SINGH AND 2 OTHERS VS DR. RAJESH SINGH SECRETARY LAW GOVT. OF U.P.	KAMLESH KUMAR MISHRA SHIV KANT MISHRA	ASHISH MISHRA MANISH GOYAL(SENIOR ADV.)
314	WC	CAPL/5568/2016 (Meerut)	RAJENDRA PRASAD TYAGI VS DEEPAK TRIVEDI PRIN.SECY.RURAL DEVELOPMENT GOVT.OF U.P.ANDANR.	PANKAJ KUMAR TYAGI ASHOK KUMAR RAI	S.C.
315	WC	CAPL/6231/2016 (Sambhal (bheem Nagar))	C/M AZAD GIRLS JUNIOR HIGH SCHOOL AND ANOTHER VS SRI SANJAY KUMAR SECRETARY BASIC EDUCATION U.P.	PRABHAKAR AWASTHI	
316	WC	CAPL/1717/2018 (Ghazipur)	SMT. MAHARAJI DEVI VS SHRWAN KUMAR GUPTA, DISTRICT BASIC EDUCATION OFFICER	MOHD. AYUB	RAS BIHARI PRADHAN
317	WC	CAPL/1901/2018 (Gorakhpur)	VINAY KUMAR MISHRA VS DR. PREETI GAUTAM, DIRECTOR OF HIGHER EDUCATION, AND 3 OTHERS	RAHUL YADAV I. N. SINGH VIVEK PRAKASH MISHRA	NEERAJ UPADHYAY

318	WC	CAPL/1947/2018 (Deoria)	MARKANDAY MANI VS SANJAY AGRAWAL AND ANOTHER	VED PRAKASH MISHRA NARENDRA KUMAR CHAUBEY SANJAY TIWARI DEVI PRASAD TRIPATHI RENU BALA MISHRA	
319	WC	CAPL/1987/2018 (Aligarh)	MITHILESH KUMARI VS SRI DHEERENDRA KUMAR DISTRICT BASIC EDUCATION OFFICER	PANKAJ AGARWAL ANOOP TRIVEDI (SENIOR ADV.)	
320	WC	CAPL/2808/2018 (Mathura)	CONSTABLE SATYABHAN SINGH VS SWARNIL MUMGAI, SENIOR SUPERINTENDENT OF POLICE	AMIT KUMAR SINGH	
321	LAFP	CAPL/5013/2018 (Ballia)	VIDYAWATI SINGH VS S.P. RAI, CHIEF MEDICAL OFFICER	DHARMENDRA PRATAP SINGH	K.R. SINGH
322	NDF	CAPL/5025/2018 (Ballia)	GOVERDHAN VERMA VS NARENDRA DEO PANDEY	J.P.N. SINGH	VASHISHTHA TIWARI
323	WC	CAPL/5439/2018 (Agra)	MAHENDRA NATH DUBEY VS KAILASH NATH SINGH AND ANOTHER	ASHOK KUMAR DUBEY ANIL KUMAR MISRA KRISHNA MOHAN MISRA	M.N. SINGH VIVEK VERM
324	WC	CAPL/6184/2018 (Azamgarh)	DILSHAD AHMAD AND 11 OTHERS VS SHIVA KANT DWIVEDI DISTRICT MAGISTRATE AND 3 OTHERS	SANTOSH KUMAR SRIVASTAVA KARUNA SRIVASTAVA	SATYA PRAKASH SINGH ARVIND SRIVASTAVA SURESH KUMAR SRIVASTAVA
325	WC	CAPL/6707/2018 (Jhansi)	INDO GULF EXPLOSIVE LTD. VS S.K. GARG CHIEF MANAGING DIRECTOR AND ANOTHER	ADARSH KUMAR	RAHUL AGARWAL
326	WC	CAPL/6854/2018 (Varanasi)	SANJAY TIWARI AND 4 OTHERS VS JAI SINGH AND ANOTHER	AJAY KUMAR SINGH	
327	WC	CAPL/6855/2018 (Varanasi)	DINESH KUMAR AND 6 OTHERS VS JAI SINGH AND ANOTHER	AJAY KUMAR SINGH	NISHEETH YADAV
328	WC	CAPL/6862/2018 (Varanasi)	MAHESH PRASAD AND 21 OTHERS VS MANISHA TRIGHATIYA AND 2 OTHERS	AJAY KUMAR SINGH	NISHEETH YADAV
329	LAFP	CAPL/9/2019 (Deoria)	RAMAYAN PRASAD VS RAKESH KUMAR	PAVAN KUMAR	
330	WC	CAPL/525/2019 (Allahabad)	ANIL KUMAR CHAUDHARY VS NITIN RAMESH GOKAM AND 5 OTHERS	SYED FAHIM AHMED	
331	WC	CAPL/1580/2019 (Hapur (panchsheel Nagar))	NARESH KUMAR VS RAMCHANDRA MISHRA AND ANOTHER	SUBHASH CHAND KANAUJIA SHASHI RANJAN SRIVASTAVA	AVADH PRATAP SINGH SHISHODIA
332	WC	CAPL/1975/2019 (Jhansi)	JALIM SINGH VS NAND KISHORE, GENERAL MANAGER/C.E.O./ SECRETARY DISTRICT CO-OPERATIVE BANK LTD.	SANTOSH KUMAR MISHRA	KUNWAR BAHADUR SRIVASTAVA
333	LAFP	CAPL/4984/2019 (Mathura)	DR. MURARI LAL SHARMA VS RANVIR SINGH, PRINCIPAL AND ANOTHER	SHESH KUMAR SRIVASTAVA	

	With	CAPL-5138-2019 Mathura	RAMA SHANKER AGARWAL AND ANOTHER VS SMT. RENUKA KUMAR, CHIEF SECRETARY, SECONDARY EDUCATION U.P. SECRETARIAT AND 3 OTHERS	RAVI ANAND AGARWAL SHREYA GUPTA	
334	WC	CAPL/7238/2019 (Chandauli)	CHANDRASUDHER SINGH VS SRI. JEETU GIRI, ASSISTANT COLLECTOR	RAJENDRA SINGH	DEVI PRASAD MISHRA
335	WC	CAPL/8335/2019 (Chandauli)	PYARE LAL VS NAVNEET SINGH CHAHAL, DISTRICT MAGISTRATE	KAMLESH KUMAR SINGH	
336	LAFP	CAPL/26/2020 (Varanasi)	KRISHNA PRASAD PATEL VS AMRITA SINGH, S.D.M. AND 5 OTHERS	ANAND PRAKASH SRIVASTAVA	
337	LAFP	CAPL/79/2020 (Allahabad)	YADVENDRA SINGH AND 5 OTHERS VS RUBY SINGH, SECRETARY, BOARD OF BASIC EDUCATION, U.P. AND ANOTHER	SHRI ASHOK KHARE, SENIOR ADVOCATE SIDDHARTH KHARE	ARUN KUMAR
338	LAFP	CAPL/2566/2020 (Chandauli)	AMRAWATI DEVI VS NAVNEET SINGH CHAHAL, D.M.	NEELESH KUMAR MISHRA	S.C.
339	LAFP	CAPL/2893/2020 (Mathura)	RAM SAHAI VS DIWAN SINGH AND 3 OTHER	BRIJ BHUSHAN PAUL ANAND PRAKASH PAUL	
340	LAFP	CAPL/3113/2020 (Meerut)	DEEPAK KUMAR VS ASHUTOSH SARASWAT, THE CHAIRMAN SELECTION COMMITTEE	GAURAV GAUTAM	S.C.
341	LAFP	CAPL/4513/2020 (Azamgarh)	JANG BAHADUR SINGH VS SHRI LALJI DUBEY, DISTRICT PANCHAYAT	JAMIL AHAMAD AZMI	
342	LAFP	CAPL/4885/2020 (Kanpur Nagar)	SURYA PAL SINGH VS DR. BRAHAM DEV RAM TIWARI, VICE CHAIRMAN	DHEERAJ KUMAR DWIVEDI	
343	LAFP	CAPL/5369/2020 (Meerut)	MANOJ KUMAR SENGAR AND 9 OTHERS VS SRI SANJEEV MITTAL, ADDITIONAL / PRINCIPAL SECRETARY AND 3 OTHERS	SUBHENDRA SINGH	
344	LAFP	CAPL/5485/2020 (Aligarh)	SYED NADEEM AHMAD VS PROF TARIQ MANSOOR, VICE CHANCELLOR, A.M.U.	NITIN SHARMA AKANKSHA GAUR	SHASHANK SHEKHAR SINGH
345	LAFP	CAPL/753/2021 (Allahabad)	HARI LAL AND 2 OTHERS VS SHRI RADHEY SHYAM SINGH, D.D.C. AND 2 OTHERS	ABHISHEK RAI	BADRI MANI TRIPATHI
346	WC	CAPL/766/2021 (Meerut)	SHARIF AND ANOTHER VS SHRI K. BALAJI, D.M. AND ANOTHER	VIVEK SARAN	
347	WC	CAPL/795/2021 (Chandauli)	JITENDRA SINGH VS PRATAP SINGH BAGHEL, SECRETARY, B.S.P.	ANANT KUMAR GUPTA	

348	LAFP	CAPL/1069/2021 (Sant Kabir Nagar)	INDRAJEET SINGH VS KRIPA SHANKER VERMA, ASSISTANT DIRECTOR OF EDUCATION (BASIC)	VIJIT SAXENA RAHUL SHARMA	
349	LAFP	CAPL/1227/2021 (Sambhal (bheem Nagar))	VINOD KUMAR VS SRI VIRENDRA PRATAP SINGH, D.B.E.O.	ROHIT UPADHYAY	
350	WC	CAPL/1326/2021 (Aligarh)	DAUD AHMAD VS CHANDRA BHUSHAN SINGH, D.M. AND 24 OTHERS	SURESH CHANDRA DWIVEDI	HIMANSHI SRIVASTAVA PANKAJ AGARWAL YOGENDRA KUMAR SRIVASTAVA
351	LAFP	CAPL/3470/2021 (Gorakhpur)	PRABHU VS RAM HIT AND ANOTHER	DEEPANKAR DWIVEDI ASHOK KUMAR DWIVEDI	BHRIGURAM JI SHASHI SHEKHAR MAURYA
352	NDF	CAPL/3632/2021 (Allahabad)	ATIQ AHMAD VS ABDUL LAYEEK AND 14 OTHERS	CHANDRA KUMAR RAI	HANUMAN KINKAR SHASHI KUMAR DWIVEDI
353	LAFP	CAPL/3655/2021 (Kanpur Nagar)	NEERAJ AGARWAL VS SRI ANIL DHEGRA, M.D. KESCO	LOK NATH SHUKLA RAJ KUMAR TIWARI	PARAS NATH RAI
354	NDF	CAPL/3887/2021 (Deoria)	SMT. PRATIBHA AZAD VS SRI SARVENDRA VIKRAM BAHADUR SINGH, DIRECTOR OF EDUCATION (BASIC)	VINOD KUMAR SINGH	
355	NDF	CAPL/3921/2021 (Azamgarh)	CHANDRABHAN YADAV VS MR. SUDHIR KUMAR SINGH, S.P.	RAJAN TRIPATHI	
356	LAFP	CAPL/3933/2021 (Ghazipur)	RAJ KUMAR VS SANJAY MISHRA S.H.O. AND 3 OTHERS	PRADEEP KUMAR	
357	NDF	CAPL/3951/2021 (Agra)	DR. PUNARVASU DEVEDI VS MR. PRASANT TRIVEDI, PRINCIPAL SECRETARY, AYUSH DEPARTMENT	RAGHWENDRA PRASAD MISHRA	
358	NDF	CAPL/3983/2021 (Rampur)	ATMARAM PATHAK VS SHRI SHIV POOJAN SINGH, DIRECTOR (FINANCE)	AGNIVESH JADU NANDAN YADAV	
359	NDF	CAPL/4047/2021 (Mau)	USHA DEVI VS SRI SANTOSH KUMAR SINGH, BASIC EDUCATION OFFICER, MAU	RAJAN TRIPATHI	
360	NDF	CAPL/4139/2021 (Kushi Nagar)	SUNITA PANDEY VS SRI A.R. FAROOQI, SUB DIVISIONAL MAGISTRATE AND ANOTHER	DIBYA BARANWAL AJEET KUMAR BARANWAL	
361	NDF	CAPL/4321/2021 (Bijnor)	SUMER SINGH VS SRI DEVESH SINGH, FINANCE CONTROLLER, DIRECTORATE, HIGHER EDUCATION, U.P.	PAVAN KUMAR	
362	LAFP	CAPL/4499/2021 (Allahabad)	DHANANJAY KUMAR VS SRI VINAY KUMAR PANDEY, DIRECTOR OF EUDCATION AND ANOTHER	RAM KAILASH YADAV SURYA BHAN SINGH	

363	PO	A227/3466/2021 (Agra)	RASAL SINGH AND 4 OTHERS VS JITENDRA SINGH AND 12 OTHERS	MADHAV JAIN	RISHIKESH TRIPATHI
<u>For Admission</u>					
364	DF	WRIC/11745/2002 (Varanasi)	STATE OF U.P. VS X A.D.J. VARANASI AND OTHERS	C.S.C.	C.S.C.
365	DF	WRIC/54456/2009 (Siddharth Nagar)	GAURI SHANKAR AND ANOTHER VS RAM CHANDER	TRIPATHI B.G. BHAI	S.C.
366	DF	WRIC/37618/2010 (Meerut)	NASIRUDDIN VS SPECIAL JUDGE/ A.D.J. MEERUT AND ANOTHER	SIDDHARTH	RAJESH GUPTA S.C.
367	DF	WRIC/1773/2013 (Kushi Nagar)	RAM AUTAR AND OTHERS VS CHHEDI PANDEY AND OTHERS	UMESH VATS MANISH GOYAL HARI PRATAP GUPTA	S.C. A.K. PANDEY
368	DF	WRIC/1988/2013 (Allahabad)	SMT. RATAN RATHORE AND ANOTHER VS RAJ KUMAR AND OTHERS	PRABHAKAR AWASTHI	S.C. V.N. PANDEY
369	DF	WRIC/7752/2013 (Varanasi)	CHANDRA KUMAR SINGH AND ANOTHER VS RAJESHWAR SINGH AND OTHERS	ASHISH KUMAR SINGH AJAY KUMAR SINGH	S.C. VIKAS SRIVASTAVA B.N. PATHAK
370	PO	WRIC/27121/2013 (Ghazipur)	RADHEY VS HAVALDAR AND ANOTHER	KAMLESH KUMAR YADAV	
371	PO	WRIC/27389/2013 (Firozabad)	MUNNA BABU @ MAHAVIR JAIN AND 2 OTHERS VS TEEKAM SINGH AND 3 OTHERS	GAUTAM BAGHEL DR. S.B. SINGH	MADHAV JAIN RAKESH PANDE S.C.
372	PO	WRIC/27509/2013 (Shahjahanpur)	DHARMENDRA PAL SINGH AND 2 OTHERS VS GRAM PANCHAYAT NIWARI/LAND MANAGEMENT COMMITTEE AND 5 OTHERS	C.B. VERMA R.L. VERMA	MAHESH NARAIN SINGH C.S.C.
373	PO	WRIC/27593/2013 (Meerut)	DISTRICT BASIC EDUCATION OFFICER MEERUT VS STATE OF U.P. THRU SECY. AND 2 OTHERS	SHIVAM YADAV	LAL SAHAB YADAV PANKAJ SRIVASTAVA C.S.C.
374	PO	WRIC/27693/2013 (Varanasi)	MAHATMA MEMORIAL ACADEMY AND ANOTHER VS ADDITIONAL DISTRICT JUDGE CT.NO.10 AND 5 OTHERS	UDAI CHANDANI	HIMANSHU PANDEY S.N. PANDEY
375	PO	WRIC/27727/2013 (Mau)	VIJAY KUMAR RAI AND ANR. VS MAHATAM RAI AND 3 OTHERS	SUYASH PANDEY N.L. PANDEY	
376	PO	WRIC/27917/2013 (Banda)	ASHOK KUMAR AND ANOTHER VS NEEL KAMAL AND 3 OTHERS	V.S. CHAUHAN SAIF ALI R.K. MISHRA G.K. TRIPATHI	C.S.C.
377	PO	WRIC/27942/2013 (Mau)	ISWAR CHAND VS STATE OF U.P. THRU HOME SECY. AND ANOTHER	GOKARAN SINGH	SUDHIR KUMAR SINGH C.S.C.
378	PO	WRIC/27957/2013 (Hamirpur)	JAI PRAKASH GUPTA VS OM PRAKASH AND 12 OTHERS	PREM SHANKER KM. RACHNA TIWARI	

379	PO	WRIC/28538/2013 (Bareilly)	SRI MATRU LAL VS M/S KRISHNAWANTI SAHKARI AWAS SAMITI LTD. AND 14 OTHERS	ASHUTOSH SRIVASTAVA	MANOJ KUMAR SINGH
380	PO	WRIC/28550/2013 (Kasganj (kanshiram Nagar))	KHALIK AND ANOTHER VS SUABUL HUDA KHAN AND 2 OTHERS	ARJUN SINGH SOLANKI ANIL KUMAR SRIVASTAVA	
381	PO	WRIC/28587/2013 (Varanasi)	BHABESH CHANDRA BHATTACHARYA VS SMT. TARU BALA CHAUDHARY SINCE DECEASED AND 4 OTHERS	VIJAY SHANKER SUBHASH CHANDRA YADAV	
382	PO	WRIC/28661/2013 (Gorakhpur)	RAM MURTI YADAV AND ANOTHER VS AWDHESH AND ANOTHER	S.S. TRIPATHI A.P. TEWARI	M.N. SINGH ASHISH KUMAR SRIVASTAVA
383	PO	WRIC/28758/2013 (Ballia)	HABIBUL AMBIYA AND ANOTHER VS SMT. SURYAMUNI DEVI AND 7 OTHERS	K.K. MANI O.P. SINGH	A.K. PANDEY MANOJ YADAV
384	PO	WRIC/28777/2013 (Ghaziabad)	PREETAM SINGH VS SMT. VEERMATI AND 5 OTHERS	SIDDHARTH S. MISHRA RAJEEV LOCHAN SHUKLA	V.P.MISHRA RAKESH TRIPATHI-I GIRIJESH KUMAR GUPTA SHIV SHANKAR PD GUPTA
385	PO	WRIC/28884/2013 (Siddharth Nagar)	HARI RAM VS SMT. PARVATI DEVI AND 2 OTHERS	M.D. MISRA	S.C. R.K. CHITRAGUPT
386	PO	WRIC/28953/2013 (Hapur (panchsheel Nagar))	RAJENDRA KUMAR AND 10 OTHERS VS RAM BHAROSEY TOMAR AND 4 OTHERS	RAJ KUMAR	
387	WC	A227/3663/2015 (Basti)	SMT. KANTI DEVI VS RAJENDRA PRASAD AND ANOTHER	NARSINGH PANDEY	TRIPATHI B.G.BHAI VINAY KUMAR PATHAK
388	PO	A227/7527/2015 (Rampur)	SARJEET KAUR VS SMT. RANJEET KAUR	TAWVAB AHMED KHAN	SANJAI SRIVASTAVA
389	PO	A227/7533/2015 (Basti)	RAM CHARAN VS SMT. SUSHILA DEVI AND 2 OTHERS	GAURAV SINGH	NARSINGH PANDEY
390	PO	A227/7642/2015 (Siddharth Nagar)	CHITHRU DECEASED AND 3 OTHERS VS ABDUL WAHAV	BIPIN LAL SRIVASTAVA ANAND PRAKASH SRIVASTAVA	MOHAMMAD MUSTAFA
391	PO	A227/7646/2015 (Azamgarh)	NEERAJ AND 2 OTHERS VS RABIYA AND 3 OTHERS	M.C. SINGH DUSHYANT SINGH	
392	PO	A227/7694/2015 (Etah)	SMT. INDIRA SAXENA VS NITIN PALIWAL AND 2 OTHERS	ANSHU CHAUDHARY	
393	PO	A227/7703/2015 (Gorakhpur)	SHIV PUJAN SINCE DIED AND 2 OTHERS VS PALTAN	KAMLESH KUMAR TIWARI	
394	PO	A227/7717/2015 (Banda)	AJIT SINGH VS STATE OF U.P. AND 2 OTHERS	OM NARAYAN DWIVEDI	RAJESH KUMAR SINGH G.A.

395	PO	A227/335/2016 (Aligarh)	OM PRAKASH SHARMA VS STATE OF U.P. AND 4 OTHERS	ARVIND SRIVASTAVA III	NITIN KUMAR AGRAWAL RAJNEESH PRATAP SINGH C.S.C.
396	PO	A227/7858/2016 (Kanpur Nagar)	KESHUMAL MANGALANI VS AAWAT RAM MANGALANI AND ANR.	SURESH CHANDRA TRIPATHI B.D. SHUKLA	MANISH TANDON S.C. RAJESH KUMAR SRIVASTAVA
397	WC	A227/10017/2016 (Azamgarh)	RIKBI DEVI AND 2 OTHERS VS HAWALDAR AND 13 OTHERS	MAYANK KRISHNA S CHANDEL RAM NIWAS SINGH VINOD KUMAR CHANDEL	SUFIYA BANO UTPAL CHATTERJI MOHAMMAD HISHAM QADEER MOHAMMED IFTEKHAR PRADEEP KUMAR SINGH
398	WC	A227/3587/2018 (Kanpur Nagar)	SURYA NATH TIWARI AND 2 OTHERS VS SMT. JANAKI DEVI DWIVEDI	BASHISTH NARAIN PANDEY	
399	PO	A227/4058/2018 (Bulandshahr)	VIRANDRA SINGH VS VINOD SINGH ALIAS VINOD KUMAR AND ANOTHER	SUNIL KUMAR	KULDEEP KUMAR
	With	A227-4102-2018 Bulandshahr	VIRANDRA SINGH VS VINOD SINGH ALIAS VINOD KUMAR AND ANOTHER	SUNIL KUMAR	KULDEEP KUMAR
400	LAFP	A227/1230/2019 (Aligarh)	HARIOM AGARWAL VS SMT. MANJU AGARWAL AND ANOTHER	VINOD KUMAR SRIVASTAVA YOGENDRA KUMAR SRIVASTAVA	PANKAJ AGARWAL
401	PO	A227/8534/2019 (Meerut)	SUNIT SHARMA VS SMT. SUCHAITA ALIAS SHASHI	SHASHANK SHEKHAR MISHRA	SUNIL KUMAR DUBEY
402	PO	A227/9537/2019 (Moradabad)	MOHD AFSAR VS RAEES AHMAD AND 4 OTHERS	MANSOOR AHMAD JAMWANT MAURYA	MOHD. ASHRAF ABBASI
403	WC	A227/9957/2019 (Meerut)	M/S A.V. AMPOULES AND VIALS PVT. LTD. VS ABDUL RASHEED AND 5 OTHERS	NIPUN SINGH	SYED AHMED FAIZAN SHAHID ALI SIDDIQUI
404	WC	A227/100/2020 (Firozabad)	BABU LAL VS DISTRICT JUDGE DISTRICT FIROZABAD AND 5 OTHERS	SAURABH PAUL BHARAT BHUSHAN PAUL	
405	WC	A227/1235/2020 (Agra)	THE DEPUTY CHIEF ENGINEER(CONSTRUCTION) VS STATE OF U.P. AND 5 OTHERS	SANJAY KUMAR TIWARI	C.S.C.
406	WC	A227/1237/2020 (Agra)	THE DEPUTY CHIEF ENGINEER (CONSTRUCTION) VS STATE OF U.P. AND 2 OTHERS	SANJAY KUMAR TIWARI	C.S.C.
407	WC	A227/1464/2020 (Kanpur Nagar)	SHASHI BHUSHAN AND 2 OTHERS VS KAMTA PRASAD AND 2 OTHERS	RAJAN TRIPATHI	RAKESH KUMAR VERMA
408	WC	A227/3133/2020 (Bijnor)	MUNNE AND 2 OTHERS VS DEVENDRA SINGH	ASHOK MALAVIYA FARID AHMED	
409	WC	A227/4579/2020 (Saharanpur)	RAM KISHAN ALIAS RAM DAS VS SMT. LATA SAINI AND 4 OTHERS	PANKAJ AGARWAL	NIPUN SINGH
410	WC	A227/2791/2021 (Meerut)	RBL BANK LTD. VS SRI VASU KANSAL AND 6 OTHERS	ASHISH AGRAWAL	VIKRANT RANA

411	PO	A227/3532/2021 (Siddharth Nagar)	SMT. URMILA DEVI VS GANGA PRASAD AND 2 OTHERS	MURLI DHAR MISHRA	DHARNIDHAR PANDEY KAMAL KUMAR SINGH
For Final Disposal					
412	DF	WRIC/35452/2001 (Agra)	SHIV RAM VS 9TH A.D.J. AND OTHERS	R.N. UPADHAYA ATUL KUMAR UPADHYAYA K.D. TRIPATHI	C.S.C.
	With	WRIC-35449-2001 Agra	SMT. SON DEVI VS 9TH A.D.J. AND OTHERS	K.P. TRIPATHI R.N. UPADHAYA ATUL KUMAR UPADHYAYA K.D. TRIPATHI	C.S.C.
413	DF	A227/1579/2019 (Mathura)	YOGENDRA KUMAR SHARMA VS HARI SHANKAR SHARMA	RAMA GOEL BANSAL	ROHIT DWIVEDI
414	DF	A227/7895/2019 (Saharanpur)	KUNWAR ADITYA PRATAP SINGH VS SMT. RANI DEVLATA AND 2 OTHERS	AJAY KUMAR SINGH ASHISH KUMAR SINGH	AJIT KUMAR PANKAJ AGARWAL

Application for Orders

415		1/2003 (103272/2010) (Restoration) in case CAPL-350- -2003 Decided on 29/03/2010	RAJA ABHUSHAN BRAHMA SHAH AND ANOTHER VS SHRI K. RAMARO COLLECTOR AND ANOTHER	AWADHESH KUMAR SINGH M.P.SINGH M.P. SINGH	S.C.
416		5/2021 (Restoration) in case CAPL-406- -2017 Decided on 28/11/2019	JULFEKAR ALI VS HIMANSU GUPTA S.D.M.	AJAY SINGH PRAVESH KUMAR	
417		4/2021 (Recall of Order) in case WRIC-1557- -1992 Decided on 29/07/2009	GANGA SINGH VS A.D.J.	V.P. SINGH KASHYAP SAHAT BAHADUR J.S. TOMAR	A. KUMAR S.C.
418		1/1982 (79899/2004) (Restoration) in case WRIC-926- -1982 Decided on 07/04/2004	CHAMPA LAL VS SHIVDENI AND ANOTHER	BIPIN LAL SRIVASTAVA SIDDHARTHA VARMA S.K.VERMA	DINESH PATHAK SIDDHARTH VERMA SC

AT 10:00 AM
(Court No.18)
HON'BLE JUSTICE NEERAJ TIWARI

FRESH LIST

Fresh

1	LAFP	WRIC/24849/2021 (Mau) Notice no:2021/37923	SURMILA DEVI VS STATE OF U.P. AND 15 OTHERS	DEEPAK SINGH	C.S.C.
2	DF	WRIC/29566/2021 (Shahjahanpur) Notice no:2021/45171	RAMESH CHANDRA VS STATE OF U.P. AND 4 OTHERS	DEEPAK KUMAR SRIVASTAVA	SHER BAHADUR SINGH C.S.C.
3	NW	WRIC/30178/2021 (Allahabad) Notice no:2021/46936	RAMCHANDRA VS STATE OF U.P. AND 2 OTHERS	ABHISHEK MISHRA SRIRAM DHAR DUBEY	ABHISHEK MISHRA C.S.C.
4		WRIC/31273/2021 (Fatehpur) Notice no:2021/48080	MOHAMMAD NIYAZ VS STATE OF U.P. AND ANOTHER	SHARAD SARAN SRIVASTAVA	C.S.C.
5		WRIC/31281/2021 (Sant Kabir Nagar) Notice no:2021/49494	RAMESH CHANDRA VS STATE OF U.P. AND 6 OTHERS	PREM PRAKASH TIWARI	C.S.C.
6		WRIC/31296/2021 (Sambhal (bheem Nagar)) Notice no:2021/49045	RAMBHAROSE VS GOVERNMENT OF UTTAR PRADESH AND 3 OTHERS	ABHISHEK MAYANK	YASHWANT SINGH C.S.C.
7		WRIC/31297/2021 (Ghaziabad) Notice no:2021/48477	KULDEEP SHARMA VS STATE OF U.P. AND 3 OTHERS	AJAY SINGH YADAV	C.S.C.
8		WRIC/31301/2021 (Ballia) Notice no:2021/47159	ASHOK KUMAR SINGH VS STATE OF U.P. AND 2 OTHERS	YOGENDRA PRATAP SINGH	C.S.C.
9		WRIC/31317/2021 (Sonbhadra) Notice no:2021/49486	M/S HINDALCO INDUSTRIES LTD VS STATE OF U.P. AND 4 OTHERS	DEVESH TRIPATHI SANDEEP PANDEY SUNIL KUMAR TRIPATHI	GAURAV SRIVASTAVA C.S.C.
10		WRIC/31323/2021 (Gorakhpur)	M/S. SHREE BECHU LAL VINOD KUMAR JEWELLER PVT. LTD. VS DEBTS RECOVERY APPELLATE TRIBUNAL AND 5 OTHERS	RUDRA KANT MISHRA SATYA PRAKASH PANDEY	SHASHI DHAR SAHAI
11		WRIC/31345/2021 (Chandauli) Notice no:2021/49068	KAUSHAL SINGH @ KAUSHAL KUMAR SINGH VS STATE OF U.P. AND 4 OTHERS	DILEEP KUMAR SRIVASTAVA PRAVEEN KUMAR	C.S.C.
12		WRIC/31349/2021 (Allahabad) Notice no:2021/48915	ASHISH KUMAR YADAV VS STATE OF U P AND 2 OTHERS	VIDYA DHAR YADAV	C.S.C.

ADDITIONAL/UNLISTED LIST

For Admission

HON BLE SUPREME COURT ORDER

301	LAFP	WRIC/552/1992 (Fatehpur)	M.P. SINGH VS STATE	SOMESH KHARE MANU KHARE P.K. MISHRA GYAN PRAKASH	SC
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For Order

SENIOR CITIZEN

302	TU	CAPL/4979/2016 (Kushi Nagar)	RAM NARESH SINGH VS SHRI SHAMBHU KUMAR D.M. KUSHINAGAR AND 4 OTHERS	ANAND PAL SINGH ANOOP KUMAR SINGH HARISH CHANDRA SINGH	DEVI PRASAD MISHRA MANISH KUMAR NIGAM
	With	CRLR-2163-2016 Kushi Nagar	RAJENDRA AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	MANISH KUMAR NIGAM SUSHIL KUMAR MISHRA	G.A.
	With	A227-2165-2019 Kushi Nagar	RAJENDRA AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	S.K. RAO O.P. SINGH MANISH KUMAR NIGAM C.P. MISHRA	BIJAY PRAKASH TIWARI GOVT.ADVOCATE

For Admission

303	DF	WRIC/51419/2002 (Azamgarh)	PANCHUIE AND OTHERS VS STATE OF U.P. AND OTHERS	RAJEEV UPADHYAY K.K. SINGH H.M.B. SINHA	DINESH KUMAR PANDEY RAHUL MISRA R. UPADHAYA ROHIT VERMA C.S.C.
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CASES RELATING TO BANK RECOVERY AGRICULTURAL LOAN

304	PO	WRIC/44456/2007 (Ballia)	KUSUM TIWARI VS STATE OF U.P. AND OTHERS	ANAND KUMAR PANDEY	VIPIN SINHA C.S.C.
305	PO	WRIC/56228/2008 (Kanpur Dehat)	RAM PRASAD AND OTHERS VS STATE OF U.P. AND OTHERS	K.K. TRIPATHI	A. SAHI R.B. SAHAI C.S.C.
306	PO	WRIC/19340/2009 (Muzaffar Nagar)	RASHEED VS STATE OF U.P. AND OTHERS	P.S. PUNDIR	M.P. SARRAF C.S.C.
307	DF	WRIC/26910/2012 (Rampur)	RAJWANT SINGH VS STATE OF U.P. THRU SECY. AND OTHERS	PRADEEP KUMAR RAI	VIPIN SINHA C.S.C.
308	DF	WRIC/33342/2012 (Hapur (panchsheel Nagar))	KUNWAR PAL SINGH AND ANOTHER VS STATE OF U.P. THRU COLLECTOR AND OTHERS	AMIT MALIK B. MALIK	SIDDHARTH C.S.C.
309	DF	WRIC/43530/2012 (Ghazipur)	ISHWAR DEO RAI VS STATE OF U.P. THRU SECY. AND OTHERS	SHAIENDRA KUMAR RAI	C.S.C.
310	LAFP	WRIC/13638/2013 (Aligarh)	BHAGWAN SINGH PRADHAN VS STATE OF U.P. THRU SECY. AND OTHERS	HIMANSHU PANDEY S.N. PANDEY	UTTAR KUMAR GOSWAMI C.S.C.
311	DF	WRIC/24278/2013 (Rampur)	MORKALI AND 4 OTHERS VS JASVINDER SINGH AND 3 OTHERS	MOHAMMAD IRFAN	RADHA SHYAM AVDHESH CHANDRA NIGAM RADHEY SHYAM S.C.
	With	WRIC-24280-2013 Rampur	JAIPAL SINGH AND 2 OTHERS VS JASVINDER SINGH AND 3 OTHERS	MOHAMMAD IRFAN	AVDHESH CHANDRA NIGAM
312	LAFP	WRIC/26858/2013 (Azamgarh)	RAKESH KUMAR SINGH VS STATE OF U.P. THRU HOME SECY. AND 2 OTHERS	ASHOK KUMAR SINGH	C.S.C.

For Hearing

313	PO	WRIC/31522/2013 (Agra)	M/S TATA AIG GENERAL INSURANCE CO. LTD. VS OPAL TRICONTINENTAL LTD.	BHANU BHUSHAN JAUHARI	AYUSH KHANNA PRATEEK DAWAR V.K. PANDEY S.C. DILEEP CH. MISHRA NISHANT MEHRA
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For Admission

314	LAFP	WRIC/36145/2013 (Mainpuri)	ARVIND SINGH PRADHAN VS STATE OF U.P. THRU SECY. AND 5 OTHERS	ARUN KUMAR BHATT	A.S. KASHYAP C.S.C.
315	PO	WRIC/3609/2014 (Ballia)	HARI VANSH CHAUBEY VS SUB DIVISIONAL MAGISTRATE/SUB DIVISIONAL OFFICER AND 3 OTHERS	AJAY KUMAR SRIVASTAVA GYANENDRA KUMAR SINGH	V.K. BARANWAL R K PANDEY C.S.C.
316	DF	WRIC/6312/2014 (Meerut)	LAXMI ASSOCIATES AND ANOTHER VS PUNJAB NATIONAL BANK AND 4 OTHERS	PRADEEP KUMAR TIWARI	S.C. SANJAI SINGH
		(WRIC-5824-2014) Firozabad Decided on 29/01/2014	CHHAVI RAM SINGH VS STATE OF U.P. THRU SECY. AND 3 OTHERS		
317	PO	WRIC/12825/2014 (Gautam Buddh Nagar)	GYAN CHANDRA VS STATE OF U.P. AND 2 OTHERS	BRIJ LAL SHUKLA	C.S.C.
318	DF	WRIC/22582/2014 (Ghazipur)	DILSHAD AHMAD VS STATE OF U.P. AND 2 OTHERS	MANNU CHAUDHARY	C.S.C.
319	PO	WRIC/28003/2014 (Chitrakoot)	FUTURE GENERALI INDIA LIFE INSURANCE CO. LTD. VS KAILASH CHANDRA	VIRENDRA PRATAP PAL	S.C.
320	DF	WRIC/30854/2014 (Jhansi)	EXECUTIVE ENGINEER VS MOTI LAL YADAV AND ANOTHER	BALESHWAR CHATURVEDI	
321	PO	WRIC/43353/2014 (Jaunpur)	HARI SHANKAR SINGH VS STATE OF U.P. AND 3 OTHERS	SHRIPRAKASH MISHRA SWARN KUMAR SRIVASTAVA	C.B. GUPTA C.S.C.
322	DF	WRIC/43897/2014 (Sant Kabir Nagar)	RADHEY SHYAM SINGH VS STATE OF U.P. AND 3 OTHERS	SHRAWAN KUMAR TRIPATHI	P.N. TRIPATHI C.S.C.
For Final Disposal					
323	PO	WRIC/64907/2014 (Kannauj)	RIFAKAT ALI VS STATE OF U.P. THRU SECY. AND 2 OTHERS	RISHIKESH PATI TRIPATHI MOHD. NADEEM MOHD. ALI P.K. CHAUHAN	SHASHANK SHEKHAR C.S.C.
324	PO	WRIC/655/2015 (Bareilly)	SMT. PHOOLWATI VS STATE OF U.P. AND 2 OTHERS	OM NARAYAN PANDEY SANTOSH KUMAR TIWARI	C.S.C.
325	PO	WRIC/9687/2015 (Sant Kabir Nagar)	RAVINDRA KUMAR TRIPATHI VS STATE OF U.P. AND 5 OTHERS	VINOD KUMAR TIRPATHI H.D. VERMA	D.D. CHAUHAN ASHUTOSH PANDEY C.S.C.
For Admission					
326	LAFP	WRIC/59640/2015 (Mathura)	MAAN SINGH VS STATE OF U.P. AND 2 OTHERS	VISHAL KHANDELWAL	C.S.C.
327	DF	WRIC/15691/2016 (Bulandshahr)	KISHAN SINGH VS JOINT COMMISSIONER FOOD AND ANOTHER	AMIT KUMAR	C.S.C.
328	PO	WRIC/15946/2016 (Firozabad)	MAN SINGH VS STATE OF U.P. AND 3 OTHERS	HARISH CHANDRA PRATAP JAI BAHADUR SINGH RAJIV SHUKLA	SUDHIR KUMAR KULSHRESTHA C.S.C.
329	DF	WRIC/20193/2016 (Jaunpur)	ABHAY SHANKER PANDEY VS STATE OF U.P. THROUGH ITS PRINCIPAL SECRETARY AND 2 OTHERS	KRISHNA KUMAR MISHRA	ASHISH AGRAWAL C.S.C.

330	LAFP	WRIC/24137/2016 (Mirzapur)	GAJANAND VS STATE OF U.P. AND 3 OTHERS	ASHOK MALAVIYA	AMRENDRA NATH RAI ASHISH AGRAWAL C.S.C.
331	DF	WRIC/4178/2017 (Kaushambi)	JANARDAN DUTT GARG VS STATE OF U.P. AND 5 OTHERS	RAJESH KUMAR SINGH PRAMOD KUMAR SRIVASTAVA	ANADI KRISHNA NARAYANA ARCHANA SINGH C.S.C.
332	PO	WRIC/11453/2017 (Moradabad)	JAKIR HUSAIN VS STATE OF U.P. AND 2 OTHERS	NIRAJ KUMAR TRIPATHI	IRSHAD AHMAD C.S.C.
333	LAFP	WRIC/20732/2017 (Moradabad)	HARKESH SINGH VS STATE OF U.P. AND 2 OTHERS	PANKAJ DWIVEDI KAMLA SINGH	C.S.C.
For Final Disposal					
334	PO	WRIC/31166/2017 (Sambhal (bheem Nagar))	INTEZAR HUSSAIN VS STATE OF U.P. AND 4 OTHERS	S.M. IQBAL HASAN	ARUN KUMAR SRIVASTAVA C.S.C.
For Admission					
335	DF	WRIC/34089/2017 (Mirzapur)	MANTA PRASAD VS STATE OF U.P. AND 4 OTHERS	SANJAY KUMAR DWIVEDI SUNIL KUMAR SRIVASTAVA	HABIB AHMAD C.S.C.
336	PO	WRIC/39716/2017 (Lalitpur)	SMT. VIMLA DEVI VS STATE OF U.P. AND 2 OTHERS	SANJU LATA SATYENDRA KUMAR MISHRA	ABHISHEK SRIVASTAVA C.S.C.
337	PO	WRIC/44015/2017 (Azamgarh)	SMT. MALTI DEVI VS STATE OF U.P. AND 2 OTHERS	SHIV SHANKAR PD GUPTA	C.S.C.
338	PO	WRIC/45423/2017 (Ballia)	SMT. PARVATI DEVI VS DISTRICT MAGISTRATE/COLLECTOR BALLIA AND 8 OTHERS	ANAND KUMAR PANDEY	SHYAM KRISHNA GUPTA KRISHNA MOHAN SINGH C.S.C.
339	PO	WRIC/47720/2017 (Azamgarh)	AWADH RAJ VS STATE OF U.P. AND 2 OTHERS	SHIV SHANKAR PD GUPTA	C.S.C.
340	PO	WRIC/49594/2017 (Firozabad)	AJEET KUMAR VS STATE OF U.P. AND 3 OTHERS	AJAY KUMAR	C.S.C.
341	DF	WRIC/51459/2017 (Siddharth Nagar)	SMT. SHAHINA PARVEEN VS STATE OF U.P. AND 4 ORS.	TRIPATHI B.G. BHAI	PARVEZ IQBAL ANSARI C.S.C.
342	PO	WRIC/54869/2017 (Sambhal (bheem Nagar))	KUBER VS STATE OF U.P. AND 3 OTHERS	ARUN KUMAR SRIVASTAVA BHARAT SINGH	C.S.C.
343	DF	WRIC/57757/2017 (Banda)	DEEPAK VS STATE OF U.P. AND 5 OTHERS	VINOD KUMAR SRIVASTAVA LOVE LESH KUMAR VERMA	ANUJ KUMAR LAL CHANDRA MISHRA C.S.C.
344	DF	WRIC/62142/2017 (Meerut)	SAMAR SINGH SINGH VS STATE OF U.P. AND 2 OTHERS	SUNIL KUMAR PANDEY HIMANSHU PANDEY	C.S.C.
345	PO	WRIC/62151/2017 (Sonbhadra)	RAJ KUMAR VS STATE OF U.P. AND 2 OTHERS	GHAN SHYAM AZAD KHAN	C.S.C.
346	PO	WRIC/62720/2017 (Firozabad)	SRI GURUPAL SINGH VS STATE OF U.P. AND 3 OTHERS	SURENDRA SINGH RAM SURAT SAROJ	SUNIL KUMAR SRIVASTAVA C.S.C.
347	PO	WRIC/62739/2017 (Mirzapur)	JAGARNATH VS STATE OF U.P. AND 3 OTHERS	ARVIND KUMAR SRIVASTAVA BHAJU RAM PPRASAD SHARMA	SUJEET KUMAR RAI C.S.C.
348	PO	WRIC/682/2018 (Pilibhit)	SMT. ZAINAB BEGUM VS STATE OF U.P. AND 4 OTHERS	RAHUL SAXENA	SURESH SINGH AMRESH SINGH C.S.C.
349	PO	WRIC/1181/2018 (Meerut)	SRI SHIV RAM GUPTA VS CANTONMENT BOARD MEERUT AND 2 OTHERS	KIRAN KUMAR ARORA	SATISH KUMAR RAI P K SINGH A.S.G.I.

350	PO	WRIC/5765/2018 (Etah)	RAVINDRA SINGH VS STATE OF U.P. AND 2 OTHERS	V.K.S. SOMVANSHI	C.S.C.
351	PO	WRIC/7621/2018 (Allahabad)	ANJORA DEVI VS STATE OF U.P. AND 2 OTHERS	SHARAD KUMAR PURWAR SHYAM SUNDAR SHARMA	PARSHURAM CHAUBEY C.S.C.
352	PO	WRIC/7781/2018 (Agra)	RAMESHWAR SINGH VS STATE OF U.P. AND 4 OTHERS	SHIV RAJ SINGH PRABHAKAR DWIVEDI	ASHISH KUMAR SRIVASTAVA VISHAL KHANDELWAL C.S.C.
353	PO	WRIC/10410/2018 (Kanpur Nagar)	MRS. MUSARRAT SIDDIQUI AND ANOTHER VS DEBT RECOVERY APPELLATE TRIBUNAL AND 8 OTHERS	ANAND PRAKASH SRIVASTAVA	ANADI KRISHNA NARAYANA VIJAY PRAKASH MISHRA KRISHNA MOHAN ASTHANA
354	PO	WRIC/10957/2018 (Chandauli)	GIRJESH KUMAR VS STATE OF U.P. AND 2 OTHERS	PREM SHANKAR SHARMA ADYA PRASAD TEWARI	C.S.C.
355	PO	WRIC/12574/2018 (Saharanpur)	NARENDRA KUMAR VS STATE OF U.P. AND 3 OTHERS	DHIRENDRA PRATAP SINGH ASHISH KUMAR	C.S.C.
356	PO	WRIC/13420/2018 (Firozabad)	RAGHUVIR SINGH VS STATE OF U.P. AND 5 OTHERS	PREM SAGAR VERMA MADAN MOHAN	ASHISH KUMAR SRIVASTAVA RAM CHANDRA YADAV SRI SANJEEV KUMAR PANDEY ROHIT NANDAN PANDEY C.S.C.
357	DF	WRIC/15015/2018 (Budaun)	SMT. SHAHNAWAZ VS STATE OF U.P. AND 3 OTHERS	SIDDHARTHA SRIVASTAVA	NAGENDRA KUMAR SINGH C.S.C.
358	DF	WRIC/24773/2018 (Sonbhadra)	VIDDYUT KARMCHARI UPBHOKTA SAHKARI SAMITI LIMITED, SONEBHADRA VS STATE OF U.P. AND 2 OTHERS	LALMANI SRIVASTAVA YOGENDRA KUMAR SRIVASTAVA	C.S.C.
359	PO	WRIC/25877/2018 (Jaunpur)	SMT. PARVATI VS STATE OF U P AND 3 OTHERS	NARENDRA KUMAR SINGH	C.S.C.
360	DF	WRIC/28071/2018 (Chitrakoot)	AHED ALI VS STATE OF U.P. AND 4 OTHERS	KAUSHAL KISHOR	RAJIV DWIVEDI C.S.C.
	With	WRIC-6325-2019 Chitrakoot	AHED ALI VS STATE OF U.P. AND 7 OTHERS	KAUSHAL KISHOR	RAJIV DWIVEDI C.S.C.
361	PO	WRIC/29283/2018 (Muzaffar Nagar)	MUKESH KUMAR VS STATE OF U.P. AND 3 OTHERS	NARENDRA KUMAR BRIJESH KUMAR YADAVA	C.S.C.
362	PO	WRIC/38020/2018 (Etah)	MUKESH VS STATE OF U.P. AND 4 OTHERS	RAJESH PATHIK	C.S.C.
363	DF	WRIC/42259/2018 (Fatehpur)	MURARI PRASAD TRIVEDI VS STATE OF U.P. AND 3 OTHERS	ANURUDDH CHATURVEDI SHYAM SUNDER MISHRA	HABIB AHMAD C.S.C.
For Order					
364	DF	WRIC/9508/2019 (Ballia)	VIJAY KUMAR VS STATE OF U.P. AND 2 OTHERS	MANOJ YADAV	C.S.C.
For Admission					
365	DF	WRIC/21595/2019 (Kanpur Dehat)	ALLAHABAD BANK VS SUBHASH VERMA AND 2 OTHERS	PASHUPATI NATH TRIPATHI	DHIRENDRA NARAIN AWASTHI ANIRUDHA PANDEY SANJAY KUMAR GUPTA
366	PO	WRIC/28617/2019 (Maharajganj)	HIRA VS STATE OF U.P. AND 4 OTHERS	PARMESHWAR YADAV	TARIQ MAQBOOL KHAN NARSINGH PANDEY C.S.C.

For Final Hearing

367	PO	WRIC/35157/2019 (Ghaziabad)	MOHD USMAN VS STATE OF U.P. AND 3 OTHERS	MITHILESH KUMAR TIWARI	C.S.C.
368	PO	WRIC/35227/2019 (Ghaziabad)	PRAMOD KUMAR SHARMA VS STATE OF U.P. AND 3 OTHERS	MITHILESH KUMAR TIWARI	C.S.C.
For Admission					
369	PO	WRIC/36207/2019 (Ballia)	KRISHNA SINGH VS STATE OF U.P. AND 6 OTHERS	DEVOTTAM PANDEY	RAMESH CHANDRA UPADHYAY MANOJ YADAV C.S.C.
370	PO	WRIC/36526/2019 (Fatehpur)	AMAR SINGH VS STATE OF U.P. AND 2 OTHERS	SURESH SINGH GAUTAM GAURAV SISODIA	C.S.C.
For Final Hearing					
371	PO	WRIC/40659/2019 (Mathura)	MANCHAND VS STATE OF U.P. AND 13 OTHERS	BHARTI MISHRA	ASHISH KUMAR SRIVASTAVA C.S.C.
372	PO	WRIC/40681/2019 (Meerut)	BHULE RAM KHATANA VS STATE OF U P AND 2 OTHERS	SANTOSH KUMAR TIWARI	C.S.C.
For Admission					
373	PO	WRIC/41228/2019 (Bareilly)	PUSHPA DEVI VS THE STATE OF U.P. AND 3 OTHERS	RAJESH KUMAR VERMA	SANJAI SINGH C.S.C.
374	PO	WRIC/43138/2019 (Shahjahanpur)	UJJAWAL SINGH VS THE STATE OF U.P. AND 2 OTHERS	PAWANKUMAR DUBEY	ABHISHEK MISHRA C.S.C.
375	PO	WRIC/43229/2019 (Agra)	HEERA SINGH VS STATE OF U.P. AND 4 OTHERS	ARVIND AGRAWAL	C.S.C.
376	PO	WRIC/105/2020 (Bareilly)	CHOKHE LAL VS STATE OF U P AND 3 OTHERS	S.S. SHARMA R.S. CHAUHAN	SATISH CHATURVEDI PREM PRAKASH SRIVASTAVA C.S.C.
377	PO	WRIC/2642/2020 (Etah)	HARI SINGH VS STATE OF U.P. AND 3 OTHERS	GIRRAJ SINGH	KRISHNA MOHAN ASTHANA C.S.C.
378	PO	WRIC/2854/2020 (Mirzapur)	SIYA RAM AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	MOHD. SHAHANSHAH KHAN	AMRISH SAHAI C.S.C.
379	PO	WRIC/2856/2020 (Moradabad)	RAJVEER SINGH VS STATE OF U.P. AND 5 OTHERS	JAYANT PRAKASH SINGH	DHARMENDRA VAISH C.S.C.
380	PO	WRIC/3318/2020 (Kannauj)	PRATAP NARAYAN SINGH VS STATE OF U.P. AND 3 OTHERS	VEERENDRA KUMAR SHUKLA	AMRISH SAHAI C.S.C.
381	PO	WRIC/9635/2020 (Kannauj)	VINOD KUMAR VS STATE OF U.P. AND 3 OTHERS	DEVESH KUMAR VERMA SURESH CHANDRA VERMA	AZAD RAI C.S.C.
382	PO	WRIC/10513/2020 (Meerut)	MAHIPAL VS STATE OF U.P. AND 7 OTHERS	KAMAL DEV SINGH CHANCHAL	NIKHIL KUMAR C.S.C.
383	PO	WRIC/14167/2020 (Bulandshahr)	BIRPAL SINGH VS STATE OF U.P. AND 3 OTHERS	ARVIND KUMAR VERMA	SATISH CHATURVEDI PREM PRAKASH SRIVASTAVA C.S.C.
384	PO	WRIC/16781/2020 (Allahabad)	KAMLA DEVI VS STATE OF U.P. AND 2 OTHERS	VIJAY KUMAR MISHRA	HABIB AHMAD C.S.C.
385	PO	WRIC/22988/2020 (Bulandshahr)	SMT. INDU SHARMA VS STATE OF U.P. AND 7 OTHERS	SANJAY SRIVASTAVA	C.S.C.

386	DF	WRIC/23956/2020 (Jalaun)	NIRMALA DEVI VS STATE OF U.P. AND 4 OTHERS	FAKHRUZZAMAN	C.S.C.
For Final Hearing					
387	PO	WRIC/24691/2020 (Kushi Nagar)	RAJENDRA NISHAD VS STATE OF U.P. AND 3 OTHERS	VISHAL TANDON	RAJESHWAR SINGH C.S.C.
For Admission					
388	PO	WRIC/25319/2020 (Fatehpur)	BRIJESH KUMAR VS STATE OF U P AND 3 OTHERS	ANJEET SINGH	GYAN PRAKASH SHRIVASTAVA C.S.C.
389	PO	WRIC/7256/2021 (Azamgarh)	DEVENDRA KUMAR RAI VS STATE OF U.P. AND 2 OTHERS	ANAND KUMAR SINGH	C.S.C.
390	DF	WRIC/8163/2021 (Mathura)	SMT. LAXMI DEVI VS UMESH SINGH AND 4 OTHERS	RAM MURAT	
391	PO	WRIC/9778/2021 (Allahabad)	NEERAJ SHRIVASTAV VS HIGH COURT OF JUDICATURE AT ALLAHABAD AND 2 OTHERS	ARVIND SRIVASTAVA	CHANDAN SHARMA ASHISH MISHRA
392	PO	WRIC/9916/2021 (Shamli (prabudh Nagar))	KAUSHALYA VS STATE OF U.P. AND 3 OTHERS	PANKAJ KUMAR TYAGI	KAUSHAL KISHORE MANI C.S.C.
393	DF	WRIC/19931/2021 (Kanpur Nagar)	ABDUL AJJ VS STATE OF U.P. AND 2 OHTERS	RAVINDRA PRAKASH SRIVASTAVA	C.S.C.
394	DF	WRIC/20929/2021 (Jalaun)	HAR GOVIND SINGH VS STATE OF U.P. AND 2 OTHERS	AWADHESH KUMAR MALVIYA	C.S.C.
395	PO	WRIC/21288/2021 (Fatehpur)	PRABHAKAR TIWARI VS STATE OF U.P. AND 2 OTHERS	RAHUL MISHRA	C.S.C.
396	LAFP	WRIC/27274/2021 (Hapur (panchsheel Nagar))	ABHAY SINGH VS STATE OF U.P. AND 2 OTHERS	NIGAMENDRA SHUKLA	C.S.C.

Application for Orders

397		3/2011 (260824/2013) (Recall of Order) in case WRIC-1423- -2011 Decided on 09/03/2011	ABDUL SAMAD VS STATE OF U.P. AND OTHERS	P.S. CHAUHAN P.S. CHAUHAN PRASHANT K. LAL	S.K. SINGH C.S.C.
398		2/2018 (Review Application) in case WRIC-861- -2018 Decided on 15/03/2018	JAIPAL SINGH VS PRESCRIBED AUTHORITY/ CITY MAGISTRATE AND 2 OTHERS	KULDEEP KUMAR ASHISH KUMAR SINGH SYED MOHAMMAD ABBAS ABDY AJAY KUMAR SINGH	A.B. SINGHAL ADITYA BHUSHAN SINGHAL C.S.C.

AT 10:00 AM
(Court No.19)
HON'BLE JUSTICE SAURABH SHYAM SHAMSHERY

FRESH LIST

Fresh

1	LAFP	WRIC/22136/2021 (Kanpur Nagar) Notice no:2021/33845	RAM AUTAR VS STATE OF U.P. AND 2 OTHERS	MAHENDRA NATH DWIVEDI SITA RAM SHARMA	C.S.C.
2	LAFP	WRIC/26717/2021 (Jhansi)	SRI NIRMAL KUMAR JAIN VS U.P. ELECTRICITY OMBUDSMAN AND 4 OTHERS	RAJENDRA PRASAD	ARTI RAJE
3	LAFP	WRIC/27562/2021 (Budaun) Notice no:2021/42302	SHANNI KISHORE GUPTA VS STATE OF U.P. AND ANOTHER	SARVAJEET SINGH	C.S.C.
4		WRIC/31269/2021 (Mathura) Notice no:2021/49734	SMT. SAVITA DEVI VS STATE OF U.P. AND 3 OTHERS	ANIL KUMAR RAHUL CHAUDHARY	C.S.C.
5		WRIC/31276/2021 (Banda) Notice no:2021/47665	VIJAY PRAKASH VS STATE OF U.P. AND ANOTHER	RAJ KARAN YADAV	C.S.C.
6		WRIC/31279/2021 (Kanpur Dehat) Notice no:2021/47767	SMT. KIRAN DEVI VS STATE OF U.P. AND 5 OTHERS	SHIV NATH SINGH SUMITRA SINGH	C.S.C.
7		WRIC/31285/2021 (Jaunpur) Notice no:2021/47785	DHANANJAY GIRI VS PRESCRIBED AUTHORITY / UPZILADHIKARI BADALAPUR, DISTRICT JAUNPUR AND 4 OTHERS	YOGESH KUMAR TIWARI	C.S.C.
8		WRIC/31292/2021 (Bijnor) Notice no:2021/47343	MUKESH KUMAR VS STATE OF U.P. AND 3 OTHERS	ANUPAMA TRIPATHI RAKESH KUMAR TRIPATHI	SANTOSH KUMAR TIWARI C.S.C.
9		WRIC/31303/2021 (Sonbhadra) Notice no:2021/49487	M/S HINDALCO INDUSTRIES LTD. VS STATE OF U.P. AND 4 OTHERS	DEVESH TRIPATHI SANDEEP PANDEY SUNIL KUMAR TRIPATHI	GAURAV SRIVASTAVA C.S.C.
10		WRIC/31307/2021 (Jhansi) Notice no:2021/47346	SMT.KANTA DEVI VS STATE OF U.P. AND 2 OTHERS	FAKHRUZZAMAN	C.S.C.
11		WRIC/31353/2021 (Sonbhadra) Notice no:2021/49485	M/S HINDALCO INDUSTRIES LTD VS STATE OF U.P. AND 4 OTHERS	DEVESH TRIPATHI SUNIL KUMAR TRIPATHI SANDEEP PANDEY	GAURAV SRIVASTAVA C.S.C.

ADDITIONAL/UNLISTED LIST

For Admission

301	DF	WRIC/25072/2011 (Kanpur Nagar)	SHAILENDRA KUMAR MISHRA VS STATE OF U.P. AND OTHERS	R.S. MISHRA	C.S.C.
302	DF	WRIC/44858/2013 (Hathras (mahamaya Nagar))	BABY RANI VS STATE OF U.P. THRU SECY. AND 3 OTHERS	PANKAJ SHARMA GANESH DUTT SHARMA	C.S.C.
303	DF	WRIC/10149/2018 (Amroha (jyotiba P Nagar))	MOHAMMAD KAUSAR VS STATE OF U.P. AND 4 OTHERS	VISHAL TANDON SANJAY KR. SRIVASTAVA RAHUL SINGH	RIZWAN AHMAD ARUN KUMAR SRIVASTAVA PIYUSH SHUKLA C.S.C.
304	DF	WRIC/1675/2019 (Gorakhpur)	SMT. GARIMA SRIVASTAVA VS STATE OF U P AND 2 OTHERS	KAMAL KUMAR SINGH	C.S.C.

305	DF	WRIC/3704/2019 (Mathura)	HARI BABU VS MOTOR ACCIDENTS CLAIMS TRIBUNAL AND 7 OTHERS	A.D. SAUNDERS	RAM MURAT ANIL BABU
		(WRIC-40715-2018) Mathura Decided on 08/09/2021	KAMAL SINGH VS MOTOR ACCIDENTS CLAIMS TRIBUNAL AND 2 OTHERS		
306	DF	WRIC/15018/2021 (Rampur)	THE ORIENTAL INSURANCE COMPANY LIMITED VS CHHATRA PAL AND ANOTHER	ARUN KUMAR SHUKLA	MANOJ KUMAR DUBEY VIPUL KUMAR DUBEY C.S.C.

MATTER RELATING TO FAIR PRICE SHOP

307	PO	WRIC/21864/2019 (Jaunpur)	RAJ KUMAR YADAV VS STATE OF U.P. AND 3 OTHERS	SHASHANK SHEKHAR SHEO RAM SINGH	VED PRAKASH MISHRA MANOJ KUMAR YADAV BHUPENDRA KUMAR TRIPATHI C.S.C.
308	PO	WRIC/25530/2011 (Meerut)	SMT. SUCHETA VS STATE OF U.P. AND OTHERS	ANOOP TRIVEDI	C.S.C.
309	PO	WRIC/68559/2012 (Gorakhpur)	THE NEW INDIA ASSURANCE CO. LTD. VS STATE OF U.P. THRU SECY. AND OTHERS	P.K. SINHA	KUMAR ASHUTOSH SRIVASTAVA C.S.C.
310	PO	WRIC/41740/2014 (Kanpur Dehat)	NARENDRA KUMAR AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	RAJESH DWIVEDI	IMRAN SADEED SATISH CHATURVEDI C.S.C.
311	PO	WRIC/69810/2015 (S.r. Nagar (bhadohi))	SRI NATH AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	SUNIL KUMAR SHUKLA	ASHOK KUMAR SINGH SANTOOSH KUMAR DWIVEDI C.S.C.
312	PO	WRIC/1402/2017 (Sambhal (bheem Nagar))	BHARAT SINGH VS STATE OF U.P. AND 3 OTHERS	SANJEEV KUMAR SANDEEP KUMAR SRIVASTAVA	C.S.C.
313	PO	WRIC/54880/2017 (Budaun)	BRIJ PAL VS STATE OF U.P. AND 3 OTHERS	BHARAT SINGH	AMRESH SINGH C.S.C.
314	PO	WRIC/62817/2017 (Moradabad)	VINOD KUMAR VS STATE OF U.P. AND 3 OTHERS	RAMESHWAR PRASAD MISHRA	SANJAI SINGH SATISH CHATURVEDI C.S.C.
315	PO	WRIC/5000/2018 (Mathura)	RAJ PAL SINGH VS STATE OF U.P. AND 3 ORS	MAHENDRA PAL SINGH	ASHISH AGRAWAL PRANJAL MEHROTRA C.S.C.
316	PO	WRIC/5974/2018 (Siddharth Nagar)	LIYAQAT ALIAS NAJIR AHMAD AND 4 OTHERS VS STATE OF U.P. AND 3 OTHERS	GANESH SHANKER SRIVASTAVA	N.K. GIRI N.K.GIRI NARENDRA KUMAR GIRI C.S.C.
317	PO	WRIC/6948/2018 (Agra)	BAL KISHAN VS THE STATE OF U.P. THROUGH PRINCIPAL SECRETARY AND 3 OTHERS	ATIPRIYA GAUTAM VINOD KUMAR MISHRA VIJAY GAUTAM(SENIOR ADV.)	MANOJ NIGAM C.S.C.
318	PO	WRIC/10407/2018 (Shamli (prabudh Nagar))	SMT. BABY DEVI VS STATE OF U.P. AND 3 OTHERS	VIBHENDU MISHRA	RAJESH YADAV C.S.C.
319	PO	WRIC/10435/2018 (Jaunpur)	SHEO MOORAT AND 2 OTHERS VS ADDITIONAL COMMISSIONER IST VARANASI DIVISION AND 2 OTHERS	NAGESH KUMAR HANUMAN PRASAD DUBE	C.S.C.
320	PO	WRIC/15257/2018 (Deoria)	GEETA DEVI VS STATE OF U.P. AND 3 OTHERS	SUSHIL KUMAR MISHRA	SHASHI SHUKLA SURYA NARAYAN C.S.C.

321	PO	WRIC/34575/2018 (Lalitpur)	SUNDAR LAL VS STATE OF U.P. AND 3 OTHERS	SURESH KUMAR GUPTA AJAY KUMAR SHUKLA	ANAND KUMAR YADAV C.S.C.
322	PO	WRIC/38032/2018 (Aligarh)	LIFE INSURANCE CORPORATION OF INDIA VS PERMANENT LOK ADALAT, ALIGARH AND 4 OTHERS	ANAND TIWARI PRAKASH PADIA (ELE.)	ANWAR HUSSAIN
323	PO	WRIC/42564/2018 (Firozabad)	RAJEEV SHARMA VS STATE OF U P AND 3 OTHERS	JITENDRA PRASAD MISHRA	AMRISH SAHAI R.B. SAHAI C.S.C.
324	PO	WRIC/19932/2019 (Muzaffar Nagar)	CHANDRAPRABHA VS STATE OF U.P. AND 3 OTHERS	SUNIL KUMAR TIWARI	C.S.C.
325	PO	WRIC/20705/2019 (Kannauj)	SURESH SINGH VS STATE OF U.P. AND 8 OTHERS	RAM AUTAR VERMA	AMRISH SAHAI ROHIT YADAV C.S.C.
326	PO	WRIC/24747/2019 (Bijnor)	BARAM SINGH VS STATE OF U.P. AND 3 OTHERS	SYED SHAHNAWAZ SHAH	C.S.C.
327	PO	WRIC/24986/2019 (Agra)	GOKUL CHAND SHARMA VS STATE OF U P AND 3 OTHERS	SURESH CHANDRA KUSHWAHA NIRAJ KUSHWAHA	RAKESH MISHRA C.S.C.
328	PO	WRIC/38383/2019 (Aligarh)	BIRI SINGH VS STATE OF U.P. AND 2 OTHERS	SAROJ KUMAR TIWARI	KRISHNA MOHAN ASTHANA C.S.C.
329	PO	WRIC/8450/2020 (Kanpur Nagar)	SMT. VISHNU KUMARI VS STATE OF U.P. AND 6 OTHERS	KISHAN GAUTAM ANIL KUMAR SINGH	AZAD RAI C.S.C.
330	PO	WRIC/11404/2020 (Aligarh)	BABU SINGH VS STATE OF U.P. AND 4 OTHERS	KASHI NARESH MISHRA	AMRESH BHADUR SINGH ANIL KUMAR R.P. MISHRA C.S.C.
331	PO	WRIC/24605/2020 (Baghpat)	DHARAM PAL VS STATE OF U.P. AND 3 OTHERS	GHAZALA BANO QUADRI	KRISHNA MOHAN ASTHANA C.S.C.
332	PO	WRIC/8888/2021 (Pilibhit)	SMT. MUNNI DEVI VS STATE OF U P AND 3 OTHERS	SACHINDRA MOHAN	SHER BHADUR SINGH C.S.C.
333	PO	WRIC/17650/2021 (Rampur)	ISTIKAR VS STATE OF U.P. AND 4 OTHERS	ARVIND SRIVASTAVA VIKRANT GUPTA	C.S.C.
334	PO	WRIC/18230/2021 (Chandauli)	HARI PRASAD AND 8 OTHERS VS STATE OF U P AND 4 OTHERS	PAWAN KUMAR VISHWAKARMA BHOLA NATH YADAV	BHUPENDRA KUMAR TRIPATHI C.S.C.
	With	WRIC-25919-2009 Chandauli	SMT. ASHA SINHA VS ADDL COMMISSIONER AND OTHERS	RAJ KARAN YADAV PRADEEP KUMAR RAI	ANUJ KUMAR C.S.C.
335	PO	WRIC/25758/2021 (Bulandshahr)	SAMMI KHAN @ SHAMIM KHAN VS STATE OF U.P. AND 3 OTHERS	ROHIT KUMAR SINGH	C.S.C.
336	LAFP	WRIC/27262/2021 (Lalitpur)	SHRIRAM VS STATE OF U.P. AND 3 OTHERS	SHIV KUMAR SINGH OM PRAKASH CHAUBE	C.S.C.
For Final Hearing					
337	DF	WRIC/42760/2016 (Mahoba)	SMT. RAM DEVI VS STATE OF U.P. AND 3 OTHERS	OM PRAKASH CHAUBE	ANUJ KUMAR RAJESH KUMAR C.S.C.
338	PO	WRIC/7792/2018 (Amroha (jyotiba P Nagar))	IQBAL VS STATE OF U.P. AND 3 OTHERS	SHIV PRAKASH AZIZUR RAHMAN KHAN SATYENDRA NARAYAN SINGH	BRIJESH PRATAP MISHRA C.S.C.
339	PO	WRIC/43373/2018 (Deoria)	SMT. VIMLA DEVI VS STATE OF U P AND 3 OTHERS	PRASHANT SHARMA	ANIL KUMAR SINGH BAGHEL GIRISH CHANDRA MAURYA C.S.C.

For Final Disposal

340	PO	WRIC/47366/2016 (Agra)	UNIVERSAL SOMPO GENERAL INSURANCE CO. LTD. VS DISTRICT LEGAL SERVICES AUTHORITY AGRA AND 3 OTHERS	RAHUL SAHAI	HITESH PACHORI
341	PO	WRIC/53506/2016 (Jaunpur)	RAJENDRA PRASAD BIND VS STATE OF U.P. AND 4 OTHERS	RAM AWTAR SHIV PRASAD	RAJESH KUMAR SHUKLA MANOJ KUMAR YADAV C.S.C.
342	PO	WRIC/23691/2018 (Varanasi)	OM PRAKASH SINGH VS STATE OF U P AND 3 OTHERS	AJEET KUMAR SINGH	MANOJ KUMAR YADAV C.S.C.

Application for Orders

343		2/2021 (Restoration) in case WRIC-3825- -1996 Decided on 09/12/2010	RAM RAJ VS A.D.M. BASTI AND OTHERS	SHASHI PRAKASH RAI A.K. SINGH	C.S.C.
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AT 03:30 PM
(Court No.30)
HON'BLE JUSTICE SALIL KUMAR RAI

e-Court

ADDITIONAL/UNLISTED LIST
For Delivery of Judgment/Opinion

ECOURT CASES.

301	DF	CLRE/22/2021	MANOJ KUMAR GUPTA	SUDHANSHU KUMAR	SARVESHWAR SINGH
E-File		(Agra)	VS	SWAPNIL KUMAR	
			RAM CHARAN LAL GUPTA AND		NIRBHAY KUMAR BHARTI
			22 OTHERS		

SAMPLE

AT 10:00 AM
(Court No.32)
HON'BLE JUSTICE MANJU RANI CHAUHAN

FRESH LIST

Fresh

1	PO	WRIC/19381/2021 (Azamgarh) Notice no:2021/28573	C/M SHRI BABU LAL JUNIOR HIGH SCHOOL AND ANOTHER VS STATE OF U.P. AND 6 OTHERS	RADHE SHYAM GUPTA	BHEEM SINGH C.S.C.
2	PO	WRIC/28491/2021 (Varanasi) Notice no:2021/43572	UTTAR PRADESH GANDHI SMARAK NIDHI SEWAPURI AND 4 OTHERS VS STATE OF U.P. AND 6 OTHERS	HEMANT KUMAR RAI	RAJIV SHARMA ABHISHEK SHARMA VIVEK KUMAR SINGH C.S.C.
	With	WRIC-14258-2020 Varanasi E_file	UTTAR PRADESH GANDHI SMARAK NIDHI SEVAPURI CAMP KARYALAYA, VARANASI AND ANOTHER VS STATE OF U.P. AND 6 OTHERS	RAKESH PANDE (SENIOR ADV.) HEMANT KUMAR RAI	NRIPENDRA MISHRA SHAMBHAVI NANDAN CHANDRA PRAKASH MISHRA C.S.C.
3	PO	WRIC/29626/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/45445	ANJUMAN-E-TAHAFFU- -E-AZADARI AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	KSHITIJ SHAILENDRA AKANKSHA MISHRA	C.S.C.
4	PO	WRIC/30240/2021 (Agra) Notice no:2021/46773	C/M SRI ISHWAR MAHARAJ UCHCHATAR MADHYAMIK VIDYALAYA INTER COLLEGE VS STATE OF U.P. AND 2 OTHERS	SR. ADVOCATE SAURABH SINGH	C.S.C.
5	PO	WRIC/30256/2021 (Aligarh) Notice no:2021/46364	C/M NABAB SINGH CHAUHAN GRAMODAY INTER COLLEGE AND ANOTHER VS STATE OF U P AND 4 OTHERS	PRAVESH KUMAR ANIL KUMAR	C.S.C.
6	PO	WRIC/30641/2021 (Jalaun) Notice no:2021/30618	MOHAN BABU AGRAWAL VS STATE OF U.P. AND 10 OTHERS	ANIL KUMAR SRIVASTAVA	C.S.C.
7	PO	WRIC/30646/2021 (Auraiya) Notice no:2021/48895	VIPIN KUMAR YADAV AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	SR. ADVOCATE SHYAM KISHORE YADAV	SHAILENDRA KUMAR VERMA NARENDRA KUMAR C.S.C.
8	PO	WRIC/30824/2021 (Basti) Notice no:2021/47509	KM. DURGAWATI VS STATE OF U.P. AND 3 OTHERS	PAWAN KUMAR SHUKLA	C.S.C.
9	PO	WRIC/30839/2021 (Allahabad) Notice no:2021/48061	RATNA PANDEY VS STATE OF U.P. AND 2 OTHERS	V.K.S. SOMVANSHI	VIVEK KUMAR RAI C.S.C.
10	PO	WRIC/30932/2021 (Allahabad) Notice no:2021/43327	ABDUL ZAHID VS STATE OF U.P. AND 3 OTHERS	VAIBHAV SINGH	C.S.C.
11	PO	WRIC/30945/2021 (Deoria) Notice no:2021/48720	DINESH KUMAR SRIVASTAVA AND 11 OTHERS VS STATE OF U.P. AND 3 OTHERS	SR. ADVOCATE ANIL KUMAR YADAV	ARUN KUMAR C.S.C.
12	PO	WRIC/30950/2021 (Varanasi) Notice no:2021/49006	ADHOC C/M SRI KASHI ANNAPURNA AND ANOTHER VS STATE OF U.P. AND 6 OTHERS	SR. ADVOCATE VINEET KUMAR SINGH	KARTIKEYA SARAN UJJAWAL SATSANGI C.S.C.
13	PO	WRIC/30952/2021 (Allahabad) Notice no:2021/48306	C/M, JANTA INTERMEDIATE COLLEGE AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	ARUN K. SINGH DESHWAL	C.S.C.

14	PO	WRIC/30954/2021 (Fatehpur) Notice no:2021/48484	C/M SHRI 108 SWAMI NAGA NIRVAN JI MAHARAJ AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	UMA NATH PANDEY	DEEPAK KUMAR NEERAJ KUMAR C.S.C.
15	PO	WRIC/30964/2021 (Rampur) Notice no:2021/2542 2021/45850	YASHVERDHAN RAJPUT (MINOR) AND ANOTHER VS UNION OF INDIA AND 3 OTHERS	VINOD KUMAR YADAV	C.S.C. HRIDAI NARAIN PANDEY A.S.G.I.
16	PO	WRIC/30969/2021 (Ghaziabad) Notice no:2021/48955	ORANGE COUNTY RESIDENT WELFARE ASSOCIATION VS STATE OF U.P. AND ANOTHER	ABHISHEK SHARMA RAJIV SHARMA	C.S.C.
17		WRIC/31286/2021 (Mirzapur) Notice no:2021/48600 2021/320	SHWETA SRIVASTAVA VS STATE OF U.P. AND 3 OTHERS	KRISHNA MURARI TRIPATHI	VIVEK KUMAR RAI C.S.C.
18		WRIC/31293/2021 (Moradabad)	MOHAMMAD SAAD ALAM VS UNION OF INDIA AND 2 OTHERS	IRSHAD AHMAD	HRIDAI NARAIN PANDEY
19		WRIC/31341/2021 (Hapur (panchsheel Nagar)) Notice no:2021/49296	C/M, KISAN DEGREE COLLEGE VS STATE OF U.P. AND 3 OTHERS	SR. ADVOCATE BHUPENDRA PRATAP SINGH	PRATEEK RAI C.S.C.
20		WRIC/31343/2021 (Kanpur Nagar) Notice no:2021/49556	DISHA PANDEY VS STATE OF U.P. AND 2 OTHERS	HRITUDHWAJ PRATAP SAHI SANKALP NARAIN	ROHIT PANDEY C.S.C.

ADDITIONAL/UNLISTED LIST

For Admission

SENIOR CITIZEN

301	PO	WRIC/32053/2009 (Gorakhpur)	C/M POORVA MADHYAMIC VIDYALAY THRU SECY. VS STATE OF U.P. AND OTHERS	S K LAL SHARAD CHANDRA SRIVASTAVA S.K. LAL	ANIL KUMAR YADAV SAROJ YADAV C.S.C.
302	PO	WRIC/55364/2013 (Jaunpur)	C/M KAYASTHA PATHSHALA SOCIETY AND ANOTHER VS STATE OF U.P. THRU SECY. AND 2 OTHERS	ASHOK KHARE DURGESH KUMAR SINGH V.K.SINGH SIDDHARTH KHARE	HARE RAM TRIPATHI RATNAKAR UPADHYA R.K.OJHA C.S.C.
303	DF	WRIC/14041/2017 (Hapur (panchsheel Nagar))	THE C/M B.R. INTER COLLEGE AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	NARENDRA PRATAP SINGH SYED ALI IMAM SR. ADVOCATE SHIVENDU OJHA	BHEEM SINGH C.S.C.
	With	WRIC-33581-2017 Hapur (panchsheel Nagar)	DHARAM VEER SINGH CHAUHAN VS REG. COMMITTEE THRU ITS CHAIRMAN JT.DIRECTOR OF EDU.AND 3 ORS	ADARSH SINGH INDRA RAJ SINGH	C.S.C.
	With	WRIC-36039-2017 Hapur (panchsheel Nagar)	KUNWAR PAL SINGH AND 19 OTHERS VS STATE OF U.P. AND 5 OTHERS	SR. ADVOCATE NARENDRA PRATAP SINGH	C.S.C.
304	DF	WRIC/28836/2017 (Ghazipur)	THE DEGREE COLLEGE MALIKPURA ASSOCIATION AND ANOTHER VS STATE OF U.P. AND 5 OTHERS	SR. ADVOCATE SIDDHARTH KHARE	ASHUTOSH KUMAR SINGH SRI S.K. VERMA VIVEK VERMA C.S.C.

305	DF	WRIC/42051/2017 (Azamgarh)	SMT. PHULA DEVI MANGRU SINGH MEMORIAL MAHAVIDYALAYA AZAMGARH VS NATIONAL COUNCIL FOR TEACHER EDUCATION AND ANOTHER	ROHIT PANDEY NEERAJ TIWARI	DHANANJAY AWASTHI BHARAT PRATAP SINGH RASHMI TRIPATHI
306	DF	WRIC/19358/2018 (Allahabad)	AVINASH SINGH VS UNION OF INDIA AND 3 OTHERS	MANISH PANDEY GRIJESH TIWARI RADHEY KRISHNA PANDEY	VINOD KUMAR SHUKLA HRIDAI NARAIN PANDEY SANJAY KUMAR OM RIJWAN ALI AKHTAR A.S.G.I.
307	DF	WRIC/13027/2019 (Agra)	M.D. AYURVEDIC COLLEGE AND HOSPITAL AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	NITIN SHARMA	A.S.G.I. GAGAN MEHTA M.N.SINGH, VINAY KUMAR SINGH MOHIT SINGH C.S.C.
308	DF	WRIC/38751/2019 (Allahabad)	RISHIKA CHAUDHARY AND ANOTHER VS UNION OF INDIA AND 8 OTHERS	MR. G.K. SINGH (SENIOR ADVOCATE) ARUN KUMAR TRIPATHI MAHENDRA PRATAP	PRABHAT TRIPATHI RIJWAN ALI AKHTAR YADVENDRA PRATAP SINGH A.S.G.I.
309	DF	WRIC/25266/2021 (Saharanpur)	NEHA SAINI VS STATE OF U.P. AND 2 OTHERS	ABHISHEK YADAV TULSI SINGH YADAV	RAMESH CHANDRA SRIVASTAVA C.S.C.

CASES RELATING TO C/M EDUCATIONAL MATTERS

310	LAFP	WRIC/28467/2019 (Gorakhpur)	C/M ARYA SHIKSHA SAMITI AND ANOTHER VS THE ASSISTANT REGISTRAR FIRMS SOCIETIES AND CHITS AND ANOTHER	SRI P.N. SAKSENA (SENIOR ADVOCATE) BALWANT SINGH	SIDDHARTH NANDAN C.S.C.
311	LAFP	WRIC/37643/2019 (Firozabad)	AMAR NATH GUPTA AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	PRATIK SRIVASTAVA	VIBHU RAI C.S.C.
	With	WRIC-35425-2019 Firozabad	SMT. MANJU SINGH AND 5 OTHERS VS STATE OF U.P. AND 2 OTHERS	ROHIT UPADHYAY	ARUN K. SINGH DESHWAL NARESH CHANDRA TRIPAHTI C.S.C.
	With	WRIC-41502-2019 Firozabad	RAJENDRA BIHARI LAL AND 9 OTHERS VS STATE OF U P AND 5 OTHERS	SRI GAJENDRA PRATAP (SENIOR ADVOCATE) NITINJAY PANDEY	NARESH CHANDRA TRIPAHTI PRATIK SRIVASTAVA C.S.C.

GROUP OF CASES LIKELY TO BE INFRUCTUOUS (WITHOUT OBJECTION)

312	PO	WRIC/42092/2009 (Baghpat)	OM PAL SINGH AND OTHERS VS STATE OF U.P. AND OTHERS	I.K. SINGH G.K.SINGH V.K. SINGH	ABHISHEK MISHRA RAHUL MISHRA C.S.C.
313	PO	WRIC/1086/2005 (Mainpuri)	C/M SHAHID RAM PRASAD BISMILL J.J.S. VS STATE OF U.P.THURU SECRETARY EDUCATION BASICALLD.AND OTHERS	K. AJIT	R.P. SINGH S.K.VERMA C.S.C.
314	PO	WRIC/43048/2009 (Baghpat)	RAHUL KUMAR VS STATE OF U.P. AND OTHERS	H.N. PANDEY	C.S.C.
315	PO	WRIC/49170/2009 (Jaunpur)	C/M ANJUMAN MADARSA HANFIA NAWAB AND ANOTHER VS STATE OF U.P. AND OTHERS	V.K. SINGH G.K. SINGH	ASHOK KHARE R.N. YADAV C.S.C.

	(WRIC-8802-2002) Mau Decided on 05/03/2002	SAGGAN VS D.J. MAU AND OTHERS		
With	WRIC-39901-2006 Jaunpur	C/M ANJUMAN MADARSA HANIFA JAUNPUR AND ANOTHER VS STATE OF U.P. THRU SECRETARY FINANCE CIVIL SECRETARIAT	M.S.YADAV SHASHI NANDAN RAKESH PANDE	G.K. SINGH P.S.BAGHEL PUNEET SRIVASTAVA C.S.C.
With	WRIC-22958-2009 Jaunpur	C/M ANJUMAN MADARSA HANFIA ALAM AND OTHERS VS STATE OF U.P. AND OTHERS	T.B. PANDEY	R.N. YADAV C.S.C.
316	PO WRIC/50556/2009 (Allahabad)	C/M S.M.P.J. HIGHER SECONDARY SCHOOL SAMITI AND ANOTHER VS STATE OF U.P. AND OTHERS	RADHA KANT OJHA	H.P.SINGH C.S.C.
317	PO WRIC/49232/2010 (Mainpuri)	C/M INDIAN PUBLIC SCHOOL THRU ITS MANAGER AND ANOTHER VS STATE OF U.P. AND OTHERS	NEERAJ SRIVASTAVA H.M. SRIVASTAVA	C.S.C.
318	PO WRIC/51664/2010 (Shahjahanpur)	C/M SRI HAR KUMAR PATHAK KANYA INTER COLLEGE AND ANOTHER VS STATE OF U.P. AND OTHERS	PRABHAKAR AWASTHI	C.S.C.
319	PO WRIC/52693/2010 (Gorakhpur)	C/M ISHRAWATI UPADHYAY LAGHU MADHYAMIK VIDYALAYA AND ANOTHER VS STATE OF U.P. AND OTHERS	R.C. SINGH	C.S.C.
	(SPLA-1586-2010) Gorakhpur Decided on 07/10/2010	C/M ISHRAWATI UPADHYAY LAGHU MAD. VID. THRU. MANAGER AND ANR VS STATE OF U.P. THRU. SEC. BASIC EDU. AND OTHERS		
320	PO WRIC/53430/2010 (Maharajganj)	C/M SWARGIYA SMT. SUDAMA DEVI SMARAK MAHILA U.SAMITI AND ANR VS STATE OF U.P. AND OTHERS	ASHOK KHARE B.D. PANDEY	C.S.C.
	(WRIC-45553-2012) Maharajganj Decided on 23/10/2019	C/M GAYHATRI SHIKSHAN SEWA SANSTHAN AND ANOTHER VS STATE OF U.P. THRU SECY. AND OTHERS		
321	PO WRIC/53575/2010 (Auraiya)	C/M SHREE GYANDEEP INTER COLLEGE ROSHANGPUR THR A.K. DUBEY VS STATE OF U.P. AND OTHERS	YOGISH KUMAR SAXENA	R.K.SINGH RAJPOOT C.S.C.
322	PO WRIC/55118/2010 (Agra)	C/M RATAN MUNI JAIN INTER COLLEGE AND ANOTHER VS STATE OF U.P. THRU SECY. SECONDARY EDUCATION AND OTHERS	SIDDHARTH KHARE H.N. SINGH	ASHOK KHARE C.S.C.
323	PO WRIC/55865/2010 (Allahabad)	SURYA NARAIN MISHRA AND ANOTHER VS STATE OF U.P. AND OTHERS	PRABHAKAR AWASTHI SHAIENDRA S.B. SINGH SUSHIL KUMAR SRIVASTAVA	MAHENDRA KUMAR MISHRA A.N.SINGH S.K. SINGH C.S.C.

324	PO	WRIC/56537/2010 (Kannauj)	C/M SRI SWAMI SHIVANAND SARASWATI HIGHER SECONDARY AND ANR. VS STATE OF U.P. AND OTHERS	YOGISH KUMAR SAXENA	SURESH CHANDRA DWIVEDI C.S.C.
	With	WRIC-43309-2010 Kannauj	C/M SWAMI SHIVANAND SARASWATI A.S. HIGHER SEC.THR.MAN AND ANR. VS STATE OF U.P. AND OTHERS	P.S. BAGHEL S. CHATURVEDI SURESH CHANDRA DWIVEDI	YOGISH KUMAR SAXENA C.S.C.
	With	WRIC-23133-2011 Kannauj	C/M SRI SWAMI SHIVANAND SARASWATI HIGHER SEC.SCHOOL AND ANR. VS STATE OF U.P. THRU SECY. AND OTHERS	YOGISH KUMAR SAXENA	SURESH CHANDRA DWIVEDI C.S.C.
325	PO	WRIC/61488/2010 (Jaunpur)	C/M GIRIJA BALIKA VIDYALAYA SHIKSHA SAMITI VS STATE OF U.P. AND OTHERS	R.K. OJHA A.K.SINGH D.K. SINGH ARVIND SRIVASTAVA	P.K.BHARDWAJ MRIGRAJ SINGH C. S. C.
326	PO	WRIC/1590/2011 (Agra)	MADARSA FAZUL ULOOM SARIYAH DARGAH SHAH YAR MOHD. VS STATE OF U.P. AND OTHERS	M.A.AUSAF CH. N. A. KHAN	C.S.C.
327	PO	WRIC/15437/2012 (Banda)	C/M MAHATMA GANDHI POORVA MADHYAMIK VIDYALAY VS STATE OF U.P. AND OTHERS	C.S. GARG D.S.P. SINGH	VEENIT SINGH H.N. SINGH VIMAL CHANDRA MISHRA ASHOK KUMAR C.S.C.
328	PO	WRIC/28473/2014 (Mainpuri)	C/M ADARSH JUNIOR HIGH SCHOOL THRU MANAGER VS STATE OF U.P. AND 3 OTHERS	ARVIND SRIVASTAVA III K. AJIT	RAGHVENDRA PRATAP SINGH C.S.C.
329	PO	WRIC/391/2017 (Chitrakoot)	SATYA PRAKASH SINGH VS STATE OF U.P. AND 5 OTHERS	VIMLESH KUMAR	VISHAL KAKKAR C.S.C.
330	PO	WRIC/3170/2017 (Kasganj (kanshiram Nagar))	C/M KISAN UCHCHATAR MADHYAMIK VIDYALAY VS STATE OF U.P. AND 3 OTHERS	ANITA SRIVASTAVA YOGENDRA KUMAR SRIVASTAVA	BHANU PRAKASH GUPTA SURESH KUMAR SUNIL SHARMA B.P.SINGH SUNIL SRIVASTAVA VINOD KUMAR SINGH C.S.C.
331	PO	WRIC/3890/2017 (Rampur)	SANJAY AND 10 OTHERS VS STATE OF U.P. AND 3 OTHERS	SURESH CHANDRA PANDEY	SUJEET KUMAR C.S.C.
332	PO	WRIC/4293/2017 (Maharajganj)	C/M DARUL ULOOM AHLE SUNNAT YAR ALVIYA FAIZURRASOOL AND ANR. VS STATE OF U.P. AND 3 OTHERS	PRADEEP KUMAR	MOHAMMAD ALI AUSAF C.S.C.
333	PO	WRIC/4316/2017 (Mathura)	C/M REAL PUBLIC SCHOOL AND ANOTHER VS STATE OF U.P. AND 5 OTHERS	ANKIT KUMAR RAI SUDHIR DIXIT	ASHOK KUMAR YADAV PANKAJ KUMAR GOVIL PUNIT KHARE C.S.C.
334	PO	WRIC/6042/2017 (Budaun)	SUBHASH CHANDRA GUPTA VS STATE OF U.P. AND 2 OTHERS	DHAN PAL	RAJESH KUMAR SHUKLA OM PRAKASH SINGH C.S.C.
335	LAFP	WRIC/6692/2017 (Gorakhpur)	C/M INDIRA GANDHI SHIKSHA SAMITI THRU ITS SECY. AND 7 OTHERS VS STATE OF U.P. AND 2 OTHERS	ABHISHEK RAI CHANDAN SHARMA	ANIL KUMAR YADAV C.S.C.

336	PO	WRIC/7161/2017 (Agra)	C/M DR. KESHAV DEO AGRAWAL JUNIOR HIGH SCHOOL THRU MANAGER VS STATE OF U.P. AND 4 OTHERS	DHARMENDRA KUMAR SRIVASTAVA	RAM BILAS YADAV C.S.C.
337	PO	WRIC/8019/2017 (Amroha (jyotiba P Nagar))	NAJIR HUSAIN VS STATE OF U.P. AND 5 OTHERS	RAKESH KUMAR VERMA	BRAJESH DATTA PANDEY(SENIOR ADV.) C.S.C.
338	PO	WRIC/8756/2017 (Kanpur Nagar)	DR. MRS. MAHLAQUA AIJAZ AND 7 OTHERS VS STATE OF U.P. AND 3 OTHERS	MANISH TANDON	VISHWA RATNA DWIVEDI PRATIK CHANDRA PRADEEP CHANDRA(SENIOR ADV.) ASHA PARIHAR ARVIND SRIVASTAVA C.S.C.
339	PO	WRIC/9105/2017 (Deoria)	C/M CHHATRA PATI SHIVAJI SEVA SANSTHAN THRU ITS MANAGER VS STATE OF U.P. AND 2 OTHERS	RAJESH KUMAR SRIVASTAVA	C.S.C.
340	PO	WRIC/9106/2017 (Deoria)	C/M SRI GYA CHAUDHRI SIKSHA SANSTHAN THRU ITS MANAGER VS STATE OF U.P. AND 2 OTHERS	RAJESH KUMAR SRIVASTAVA	C.S.C.
341	PO	WRIC/10523/2017 (Moradabad)	C/M RAM BHAROSE LAL KANYA J.H.S. AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	RAJENDRA SINGH CHAUHAN	RAJESH SHUKLA SHYAM KRISHNA GUPTA C.S.C.
342	PO	WRIC/10656/2017 (Agra)	BAUBI AND 7 OTHERS VS STATE OF U.P. AND 3 OTHERS	SR. ADVOCATE ROHIT UPADHYAY	VIVEK VERMA C.S.C.
343	PO	WRIC/11032/2017 (Sant Kabir Nagar)	C/M BAHRUL ULOOM AHLE SUNNAT KHALILABAD AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	NARENDRA KUMAR CHATURVEDI	ARUN KUMAR C.S.C.
344	PO	WRIC/11059/2017 (Basti)	C/M DARUL ULOOM ALIMIYA JAMDASHAHI VILL. AND POST AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	VEERENDRA KUMAR SHUKLA VIDHU PRAKASH PANDEY	ASHOK KUMAR DWIVEDI C.S.C.
345	PO	WRIC/12385/2017 (Allahabad)	C/M. MADARSA RAHMAT-- -NISWAN AKBARPUR AND ANR. VS STATE OF U.P. AND 4 ORS.	NIYAZ AHMAD KHAN(SENIOR ADV.)	C.S.C.
346	PO	WRIC/12586/2017 (Farrukhabad)	C/M DR. JAI CHANDRA SINGH TARA DEVI VIDYA NIKETAN VS STATE OF U.P. AND 3 OTHERS	NAND LAL PANDEY SUYASH PANDEY	BHAWESH PRATAP SINGH SHASHI KANT VERMA IRSHAD ALI C.S.C.
347	PO	WRIC/12591/2017 (Saharanpur)	WAQF MASJID AND JAYDAD WAQF NO. 4534 AND ANOTHER VS A.R. FIRMS SOCIETIES AND CHITS AND ANOTHER	SR. ADVOCATE SHAMIM AHMAD	ASHISH KUMAR SINGH
348	PO	WRIC/12605/2017 (Deoria)	C/M OF VEER BAHADUR SINGH MEMORIAL GIRLS PURVA M. VIDYALAYA VS STATE OF U.P. AND 5 OTHERS	RAHUL JAIN RAVI PRATAP SINGH	JEEVAN PRAKASH SHARMA SHYAM KRISHNA GUPTA C.S.C.
349	PO	WRIC/13769/2017 (Jalaun)	JAGDISH SINGH AND 19 OTHERS VS STATE OF U.P. AND 3 OTHERS	PRASHANT SHUKLA	C.S.C.
350	PO	WRIC/13794/2017 (Bulandshahr)	C/M ARYA PRARAMBHIK VIDHYALAY AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	VIKRAM SHAH SISODIA	YATINDRA C.S.C.

351	PO	WRIC/13832/2017 (Mainpuri)	SANDEEP KUMAR VS STATE OF U.P. AND 2 OTHERS	NEELABH SRIVASTAVA CHANDRA PRAKASH PANDEY	C.S.C.
352	PO	WRIC/15432/2017 (Ballia)	THE C/M SHIKSHA PARISHAD AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	SATYENDRA KUMAR PANDEY SUDHAKAR PANDEY	SANJAY CHATURVEDI C.S.C.
353	PO	WRIC/15490/2017 (Fatehpur)	C/M MAKTAB/ MADARSA FURQUANIAH AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	SANJAY SINGH MOHD. SAMIUZZAMAN KHAN	VIKRAM BAHADUR SINGH C.S.C.
354	PO	WRIC/16632/2017 (Kannauj)	ANJALI PANDEY VS STATE OF U.P. AND 2 OTHERS	AKHIL KUMAR SHUKLA	C.S.C.
355	LAFP	WRIC/18255/2017 (Ghazipur)	C/M SRI RAM KRISHNA SINGH VIRENDRA INTER COLLEGE VS STATE OF U.P. AND 4 OTHERS	SR. ADVOCATE BIPIN LAL SRIVASTAVA	C.S.C.
356	PO	WRIC/24453/2017 (Jaunpur)	C/M JANTA U.M. VIDAYALAYA AND ANOTHER VS REGIONAL COMMITTEE THRU ITS CHAIRMAN AND 3 OTHERS	ADARSH SINGH SHRUTI MALVIYA SAMIR SHARMA(SENIOR ADV.) RATNAKAR UPADHYAY INDRA RAJ SINGH	JITENDRA KUMAR SRIVASTAVA C.S.C.
	With	WRIC-40837-2016 Jaunpur	C/M JANTA JUNIOR HIGH SCHOOL AND ANOTHER VS ASSTT. REGISTRAR FIRMS SOCIETIES AND CHITS AND 2 OTHERS	SHRUTI MALVIYA SAMIR SHARMA(SENIOR ADV.) RATNAKAR UPADHYAY ADARSH SINGH	JITENDRA KUMAR SRIVASTAVA C.S.C.
	With	WRIC-26247-2017 Jaunpur	CHANDRA BHAN SINGH AND 2 OTHERS VS REGIONAL COMMISSIONER THRU ITS CHAIRMAN AND 5 OTHERS	ADARSH SINGH INDRA RAJ SINGH	JITENDRA KUMAR SRIVASTAVA C.S.C.
	With	WRIC-34187-2017 Jaunpur	C/M JANTA UCHCHATAR MADHYAMIK VIDYALAYA AND ANOTHER VS STATE OF U.P. AND 6 OTHERS	SR. ADVOCATE JITENDRA KUMAR SRIVASTAVA	ADARSH SINGH INDRA RAJ SINGH RATNAKAR UPADHYAY C.S.C.
357	PO	WRIC/3124/2018 (Allahabad)	COMMITTEE OF MAGANEMENT, SARASWATI UCHCHATAR MADHYAMIK VIDYALAYA VS STATE OF U.P.	RAMESH CHANDRA TIWARI S.P. SRIVASTAVA VINEET KUMAR SINGH	TARIQ MAQBOOL KHAN S.C. ANIL KUMAR ADITYA RAMESH CHANDRA TIWARI
358	WC	WRIC/24686/2018 (Jaunpur)	SMT.MAMTA SRIVASTAVA AND 18 OTHERS VS STATE OF U.P. AND 3 OTHERS	RAM SHANKAR YADAV	RAJ MANI VISHWAKARMA C.S.C.
359	PO	WRIC/30879/2018 (Jaunpur)	C/M KISAN INTER COLLEGE AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	SRI ASHOK KHARE, SENIOR ADVOCATE AMAR NATH PANDEY	KRISHNA KANT YADAV VINAY KUMAR SINGH C.S.C.
	With	WRIC-27755-2018 Jaunpur	C/M KISHAN INTER COLLEGE ITAILY GAJANA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	KRISHNA KANT YADAV JITENDRA KUMAR SRIVASTAVA AMAR NATH PANDEY	KRISHNA KANT YADAV VINAY KUMAR SINGH C.S.C.
360	PO	WRIC/42507/2018 (Firozabad)	C/M SRI BABURAM VIDYALAY SAMITI AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	VASHISHTHA DHAR SHUKLA VINEET KUMAR SINGH	C.S.C.
361	WC	WRIC/43484/2018 (Varanasi)	C/M MADARSA ISLAMIA AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	OM PRAKASH SHUKLA PRABHAKAR AWASTHI	MOHAMMAD ALI AUSAF C.S.C.

	With	WRIC-30612-2018 Varanasi	C/M MADARSA ISLAMIA, WARIGARHI AND 2 OTHERS VS STATE OF U P AND 3 OTHERS	OM PRAKASH SHUKLA PRABHAKAR AWASTHI	VIJAY KUMAR SINGH(SENIOR ADV.) MOHAMMAD ALI AUSAF PRAMOD KUMAR SRIVASTAVA C.S.C.
362	PO	WRIC/733/2019 (Basti)	ABDULLAH KHAN VS STATE OF U P AND 4 OTHERS	UMA NATH PANDEY DURGA TIWARI	ADYA PRASAD TEWARI SHAHNAWAZ KHAN C.S.C.
363	PO	WRIC/5113/2019 (Kushi Nagar)	RAMASHRAY PRASAD VS DEEN DAYAL UPADHYAY UNIVERSITY AND 7 OTHERS	SHRI G K SINGH(SENIOR ADVOCATE) PREM CHAND SRIVASTAVA	AJEET KUMAR SINGH LALLAN VERMA SANJAI KUMAR SINGH KAILASH SINGH KUSHWAHA RAMESH CHANDRA DWIVEDI RAHUL JAIN ROHIT PANDEY SANJEEV SINGH C.S.C.
364	WC	WRIC/26324/2019 (Basti)	SRI BABU SINGH SMARAK VIDYALAYA VS STATE OF U.P. AND 4 OTHERS	GHANSHYAM DAS MISHRA	C.S.C.
365	PO	WRIC/4639/2020 (Ballia)	C/M DR. B.R. AMBEDKAR UMARAWATI SHIKSHAN SANSTHAN VS STATE OF U.P. AND 2 OTHERS	LAL CHANDRA SRIVASTAVA RAHUL AGARWAL NEERAJ SRIVASTAVA	ARVIND SRIVASTAVA C.S.C.
366	LAFP	WRIC/23528/2020 (Ballia)	C/M PURNANAND INTERMEDIATE COLLEGE AND ANOTHER VS STATE OF U.P. AND 5 OTHERS	SURENDRA PAL RITWIK SAHA	HARI KESH SINGH C.S.C.
367	PO	WRIC/4997/2021 (Ghazipur)	JYOTI SINGH VS STATE OF U.P. AND 3 OTHERS	SUDIST KUMAR	C.S.C.
368	PO	WRIC/6154/2021 (Sonbhadra)	UMA SHANKAR SINGH AND 23 OTHERS VS STATE OF U.P. AND 6 OTHERS	SANKALP NARAIN HRITUDHWAJ PRATAP SAHI	VIKASH CHANDRA TIWARI TAPAN KUMAR MISHRA ARVIND SRIVASTAVA C.S.C.
369	PO	WRIC/9974/2021 (Mathura)	C/M GRAM VIKAS UCHCHATTAR MADHYAMIK VIDYALAYA VS STATE OF U P AND 2 OTHERS	LALIT KUMAR SHUKLA UMA NATH PANDEY	C.S.C.
370	PO	WRIC/18285/2021 (Gautam Buddh Nagar)	JAY PRAKASH SHASTRI VS STATE OF U.P. AND 4 OTHERS	VINOD KUMAR SINGH	BAJRANG BAHADUR SINGH SATYA PRAKASH SINGH C.S.C.
371	LAFP	WRIC/22173/2021 (Firozabad)	C/M ISLAMIA INTER COLLEGE AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	ABHISHEK BHUSHAN SR. ADVOCATE ARPAN SRIVASTAVA	C.S.C.
For Final Hearing					
372	PO	WRIC/3611/2018 (Basti)	SYED ALAUDDIN VS STATE OF U.P.	SR. ADVOCATE P. N. SAXENA BALRAM JEE VERMA ASHOK KUMAR SINGH	UMA NATH PANDEY S M A ABIDI RANJEET KUMAR C.S.C.

AT 10:00 AM
(Court No.33)
HON'BLE JUSTICE VIPIN CHANDRA DIXIT

FRESH LIST

Fresh

1	SAPL/638/2021 (Budaun)	BALDEV AND 5 OTHERS VS PYARE LAL (DECEASED) AND 10 OTHERS	RAHUL SAHAI
2	FAFOD/546/2021 (Aligarh)	VASHUDEO SINGH AND 11 OTHERS VS KM. GUNJAN SINGH AND 3 OTHERS	MITHILESH KUMAR MISHRA UMESHKUMAR MISHRA

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	PO E-File	CLRED/2/2021 (Meerut)	PRABOODH MOHAN TIWARI AND ANOTHER VS SMT. ASHA MAHESHWARI AND ANOTHER	SANTOSH KUMAR SRIVASTAVA ALKA SRIVASTAVA SANJAY KR. SRIVASTAVA	GURU PRASAD MISHRA
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For Admission

ECOURT CASES.

302	DF E-File	CLRE/312/2013 (Mirzapur)	NIKHILESH KUMAR VS NEELAM	M.C. CHATURVEDI SHAILESH PANDEY	ASHOK KUMAR MISRA
303	PO E-File	CLRE/148/2011 (Agra)	SHARAD KUMAR KULSHRESTHA VS CANTONMENT BOARD	KEN SINGH	CHANDRA BHAN GUPTA
304	PO E-File	CLRE/270/2011 (Ghaziabad)	ANAND PRAKASH AND OTHERS VS CHAUDHARY AJAB SINGH	RAJIV GUPTA	
305	PO E-File	CLRE/455/2011 (Firozabad)	OM PRAKASH VS AJAY KUMAR SHARMA AND OTHERS	MADHAV JAIN	AJAY DWIVEDI
306	PO E-File	CLRE/471/2011 (Agra)	U.P. STATE ELECTRICITY BOARD NOW U.P. POWER CORP. LTD. VS NAUBAT SINGH DECEASED AND OTHERS	BIRENDRA S. PANDEY H.P. DUBE	V.S.KUSHWAHA
307	PO E-File	CLRE/588/2011 (Agra)	THE U.P. STATE ELECTRICITY BOARD NOW U.P.P.C.L. VS SHRI RAM PRAKASH AND OTHERS	BIRENDRA S. PANDEY H.P. DUBE	V.S.KUSHWAHA

For Hearing

ECOURT CASES.

308	DF E-File	CLRE/47/2021 (Aligarh)	KHUSHI RAM BHARDWAJ VS SMT. ANOKHI DEVI AND OTHERS	VISHAL KHANDELWAL BIRENDRA KAUSHIK	RAJESH SHARMA SUDHIR MEHROTRA
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Chapter 12 Rule 4

309	DF	FAFOD/459/2021 (Bulandshahr)	SMT SHYAMWATI AND ANOTHER VS VIKRAM SINGH YADAV AND 3 OTHERS	ANJU SHUKLA NIGAMENDRA SHUKLA	
310	DF	FAFOD/469/2021 (Meerut)	SMT KAUSHAL DEVI VS GENERAL MANAGER HARIYANA ROADWAYS AND 2 OTHERS	SATYA DEO OJHA	
For Order					
311	DF	FAPL/121/2013 (Fatehpur)	SUSHIL SINGH VS DEEPA SINGH	R.C.GUPTA IIND	
312	PO	FAPL/767/1991 (Agra)	K.P.SINGH AND OTHERS VS COLLECTOR	R.P.GOYAL	
313	PO	FAPL/769/1991 (Bijnor)	A.K.SOTI AND OTHERS VS STATE OF U.P.	ANIL SHARMA	
314	PO	FAPL/794/1991 (Ghaziabad)	GOPI CHAND VS DHIRAJ	VK JAISWAL SA SHAH	
315	PO	FAPL/815/1991 (Bulandshahr)	K.N.KANSAL VS STATE OF U.P. AND THERS	D.K.MISRA	
316	PO	FAPL/658/2001 (Ghaziabad)	RAJ PAL SINGH AND OTHERS VS STATE OF U.P. AND OTHERS	YOGESH KUMAR SINGH	MAHESH NARAIN SINGH MAHENDRA PRATAP
	With	FAPL-688-2001 Ghaziabad	GHAZIABAD DEVELOPMENT AUTHORITY GHAZIABAD VS SHRI RAJPAL SINGH AND OTHERS	MAHENDRA PRATAP	YOGESH KUMAR SINGH
317	PO	FAPL/172/2007 (Agra)	HARI SINGH PAL PROP. BEDARIA RAM GAJAK WALE VS VI ADDL. DISTRICT JUDGE DISTRICT AGRA AND OTHERS	DARSHAN LAL S. SHEKHAR SHAMIM AHMAD BRAJ MOHAN SINGH RAKES KUMAR	A.K. SRIVASTAVA A.K. SHARMA
318	PREM	SAPL/358/2021 (Basti)	GHANSHYAM SHUKLA AND 4 OTHERS VS SMT.GYANMATI	AJIT KUMAR SANJAY KUMAR SRIVASTAVA	RAKESH PATHAK
319	DF	SAPL/987/1991 (Azamgarh)	HARI NARAIN VS SITA RAM AND OTHERS	MANISH CHANDRA TIWARI R.M. SINGH	R.S. GUPTA R.K. YADAV V.C. DIXIT SARASWATI RAI
320	DF	SAPL/593/1992 (Gorakhpur)	SURENDRA MANI VS SHASHI BHUSHAN	P.N. PANDEY S.S.TRIPATHI	SUDHANSHU PANDEY RAJEEV MISRA RAM PRAKASH MISRA
321	DF	SAPL/535/1999 (Moradabad)	SMT. SHANTI DEVI KAPOOR AND OTHERS VS KAMAL CHANDRA AGARWAL AND OTHERS	KSHITIJ SHAILENDRA SHAILENDRA KUMAR JOHRI	HAR BANSI SINGH M.F. ANSARI AJIT KUMAR P.S.MISHRA

CASES IN WHICH RECORDS HAVE BEEN SUMMONED.

322	PO	SAPL/1089/2013 (Agra)	SHYAM SUNDER AND ANOTHER VS RAM SEVAK	B.L. YADAV HITESH PACHAURI	ANITA TRIPATHI
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CASES IN WHICH INTERIM ORDER IS IN OPERATION

323	PO	SAPL/2765/1980 (Ghaziabad)	HARI SINGH VS MOOLEY	B.D. TRIPATHI	
324	PO	SAPL/3237/1980 (Bulandshahr)	BHIMSHEN SINGH VS MUNNSI SINGH	R. TANDAN	
325	LAFP	SAPL/395/2007 (Jhansi)	KANHAEE AND OTHERS VS SMT. SATYAVATI JAIN	VEER BHAGAT SINGH KUSHWAHA M J AKHTAR TANU ROOPANWAL ABHISHEK SRIVASTAVA S.K. MISHRA V.M. ZAIDI	R.K. DUBEY VINAY KUMAR SRIVASTAVA ABHISHEK SRIVASTAVA TANU ROOPANWAL S.K. MISHRA V.K. UPADHYAY
326	LAFP	SAPL/348/2019 (Bareilly)	MALKA BEGUM AND 12 OTHERS VS HASEEN BANO AND 7 OTHERS	SUBODH KUMAR	AMIT MISHRA AMIT SAXENA
327	WC	SAPL/163/2020 (Gorakhpur)	RAJIV MISHRA VS YOGENDRA NATH SHUKLA	SYED WAJID ALI	ANUP KUMAR SRIVASTAVA
328	DF	FAFO/2548/2007 (Aligarh)	SAURABH GUPTA VS NATIONAL INSURANCE OCMPANY AND OTHERS	NITIN KUMAR AGRAWAL KSHITIJ SHAILENDRA	MAHESH CHANDRA MAURYA AMIT MANOHAR SANTOSH KR. SINGH PALIWAL
329	DF	FAFO/1411/2021 (Mathura)	SMT PREMWATI AND 3 OTHERS VS BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD AND 7 OTHERS	RAM MURAT	RAJESH PACHAURI ARUN KUMAR VISHVAKARMA

SHRIRAM GENERAL INSURANCE CO. LTD.

330	PO	FAFO/317/2015 (Saharanpur)	SHRIRAM GENERAL ISNURANCE CO. LTD. VS SMT. NARESH LALA AND 3 OTHERS	PAWAN KUMAR SINGH	AVINASH PANDEY
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UNITED INDIA INSURANCE COMPANY LTD. AND CONTEMPT APPLICATION

331	WC	FAFO/1193/2002 (Aligarh)	UNITED INDIA INSURANCE CO.LTD. VS SMT. MAMTA MAHESHWARI AND OTHERS	VIPUL KUMAR SAURABH SRIVASTAVA ASHOK KUMAR SRIVASTAVA	AMIT DAGA SUMIT DAGA DIWAKAR RAI SHARMA
332	PO	FAFO/271/2002 (Deoria)	ORIENTAL INSURANCE CO. VS RAMA SHANKER AND OTHERS	SANTOSH KUMAR SINGH	SHASHI KANT UPADHYAY
333	LAFP	FAFO/2368/2005 (Maharajganj)	SAHARA INDIA THRU ITS MANAGER LEGAL VS SMT. SUNAINA DEVI AND OTHERS	SHAKTI SWARUP NIGAM	A.K.GUPTA VASHISHTHA TIWARI
334	PO	FAFO/3459/2008 (Deoria)	OM PRAKASH VS POONAM AND OTHERS	ANIL KUMAR MISHRA SATYENDRA NARAYAN SINGH	S.K. MISRA RAJENDRA MISHRA
335	PO	FAFO/2959/2009 (Kanpur Dehat)	AWDHESH KUMAR VS PRAVEEN KUMAR AND ANOTHER	PRADEEP CHANDRA	SUSHIL KUMAR MEHROTRA
336	PO	FAFO/649/2010 (Firozabad)	UNITED INDIA INSURANCE COMPANY LTD. VS NARESH AND OTHERS	ARVIND KUMAR	VIJENDRA SINGH BRIJ RAJ SINGH

337	PO	FAFO/1574/2010 (Ghaziabad)	SONU VS U.P.S.R.T. THRU REGIONAL MANAGER MEERUT	SANJAY SRIVASTAVA	SANJEEV KUMAR YADAV
338	PO	FAFO/1745/2010 (Allahabad)	DIWARI SINGH VS RAM SINGH AND ANOTHER	AMIT KUMAR SINHA	
339	PO	FAFO/2087/2010 (Ghaziabad)	THE ORIENTAL INSURANCE COMPANY LTD. AND OTHERS VS SMT. NEELAM @ BOBY AND OTHERS	AJAY SINGH ANUPAM SHUKLA	RAKESH SRIVASTAVA KAMLESH KUMAR TIWARI
340	PO	FAFO/3156/2010 (Fatehpur)	INDRAJEET SINGH VS SUNIL YADAV AND ANOTHER	RAM SINGH	
341	PO	FAFO/2841/2011 (Meerut)	U.P.S.R.T.C. NOIDA DEPOT VS SMT. GEETA AND OTHERS	SUNIL KUMAR MISHRA BHUAL VISHWAKARMA	MADAN LAL RAI SHAIENDRA SINGH BALBIR SINGH SANTOSH KUMAR TRIPATHI
	With	FAFO-2475-2011 Meerut	SMT. GEETA AND OTHERS VS U.P.S.R.T.C.	AMIT KUMAR CHAUDHARY MADAN LAL RAI	SUNIL KUMAR MISHRA BHUAL VISHWAKARMA
342	PO	FAFO/1592/2012 (Kanpur Nagar)	THE ORIENTAL INSURANCE CO. LTD. VS MURARI LAL YADAV AND OTHERS	AIJAZ AHMAD KHAN	UPENDRA KUMAR TIWARI
343	PO	FAFO/1393/2013 (Ghaziabad)	U.P.S.R.T.C. VS SMT. BABLI AND 4 ORS.	PRAVEEN KUMAR NARENDRA KUMAR TIWARI S.M. MISHRA	NIGAMENDRA SHUKLA
		(FAFO-1392-2013) Ghaziabad Decided on 26/11/2018	U.P.S.R.T.C. VS SMT. DAULI AND 4 ORS.		
344	PO	FAFO/267/2014 (Firozabad)	THE UNITED INDIA INSURANCE CO. LTD. VS SMT. SITARA BEGUM AND 5 OTHERS	SIDDARTH JAISWAL KARTIKEYA SARAN	KRISHNA MOHAN RAI DEVENDRA KUMAR YADAV
345	PO	FAFO/503/2015 (Chitrakoot)	DINESH KUMAR SRIVASTAV AND ANR. VS ANURUDDH KUMAR MISHRA AND 2 OTHERS	SANJAY SRIVASTAVA RAJESH KUMAR SRIVASTAVA PRABHAKAR CHANDEL A.K. TRIVEDI	PAWAN KUMAR SINGH
346	PO	FAFO/1809/2016 (Meerut)	UNITED INDIA INSURANCE CO. LTD. VS SMT. SAMEENA AND 8 ORS.	AMARESH SINHA	
347	PO	FAFO/3850/2018 (Aligarh)	THE ORIENTAL INSURANCE CO. LTD. VS SMT. REKHA DEVI AND 5 ORS	ARVIND KUMAR	DEVENDRA KUMAR YADAV
348	LAFP	FAFO/671/2021 (Hamirpur)	SMT. KAUSHILYA AND 2 OTHERS VS VIMAL KUMAR SINGH AND 4 OTHERS	OM PRAKASH RAJ KUMAR DHAMA	SHASHANK SHEKHAR HANS PRATAP SINGH SHEO RAM SINGH
349	LAFP	FAFO/698/2021 (Ballia)	NATIONAL INSURANCE COMPANY LIMITED VS KRISHNA KUMAR PANDEY AND 7 OTHERS	SUSHIL KUMAR MEHROTRA	SARVESH KUMAR PANDEY AKHILESHWAR SINGH KAMAL KUMAR
	With	FAFO-1846-2021 Ballia	KRISHNA KUMAR PANDEY AND 4 OTHERS VS NATIONAL INSURANCE CO. LTD AND 4 OTHERS	KAMAL KUMAR	

350	LAFP	FAFO/977/2021 (Bareilly)	SMT. ISLAMAN AND OTHERS VS NATIONAL INSURANCE CO. LTD. AND ANOTHER	SANTOSH KUMAR TIWARI AMITABH AGARWAL	ARCHANA SINGH
351	PO	FAFO/1261/2021 (Saharanpur)	RAKESH AGARWAL AND 3 OTHERS VS UTTAR PRADESH AND ANOTHER	SATYA PRAKASH MAURYA	TARUN AGARWAL JAGRAM SINGH
352	PO	FAPLD/142/2004 (Ghaziabad)	U.P. STATE INDUSTRIAL DEVELOPMENT CORPORATION VS TURAB ALI AND OTHERS	D. NARAYAN BALA KRISHNA NARAYANA	
353	DF	SAPLD/134/2020 (Rampur)	SHEELA DEVI VS CHANDRAWATI AND 6 OTHERS	AKANKSHA MISHRA KSHITIJ SHAILENDRA	
354	ED	SAPLD/334/2020 (Gautam Buddh Nagar)	TIKAM SINGH AND 2 OTHERS VS RAKESH AND 6 OTHERS	RAKESH KUMAR SRIVASTAVA ARVIND SRIVASTAVA	J. B. SINGH
355	WC	SAPLD/187/2021 (Ballia)	GAURI SHANKER AND ANOTHER VS RAMA SHANKER AND 2 OTHERS	AKHILESH KUMAR ASHWANI KUMAR YADAV	
356	PO	FAFOD/888/2008 (Ghaziabad)	PREETAM KAUSHIK VS SMT. ZAHURAN AND OTHERS	J.K.SHISHODIA MADAN MOHAN	KAPIL TYAGI
357	PO	FAFOD/1915/2010 (Bulandshahr)	NOOR MOHAMMAD DEAD VS DILABAGH SINGH	NIGAMENDRA SHUKLA ANJU SHUKLA	
358	PO	FAFOD/1369/2014 (Kanpur Dehat)	GURINDER KUMAR CHUGH VS RELIANCE GENERAL INSURANCE CO. LTD. AND 6 OTHERS	VANASHRI DUBEY	ATUL KUMAR SRIVASTAVA SHREESH SRIVASTAVA
359	PO	FAFOD/44/2018 (Bareilly)	SMT. POONAM AND 4 OTHERS VS NATIONAL INSURANCE CO. LTD. AND 3 OTHERS	LAL CHANDRA SAHU	SYED MEHDI HAIDER ZAIDI
360	PO	FAFOD/470/2021 (Aligarh)	NATIONAL INSURANCE COMPANY LIMITED VS SMT OMWATI DEVI AND 3 OTHERS	RADHEY SHYAM	
Under Order 41 Rule 11 CPC					
361	DF	SAPL/1227/2014 (Jalaun)	BABU RAM VS SRI JWALA PRASHAD AND 2 OTHERS	NARENDRA KUMAR RAJEEV KUMAR CHAUDHARY SUBHASH KUMAR	
For Admission					
362	PO	FAPL/287/2007 (Rampur)	MOHAMMAD WASIM AND ANOTHER VS BANK OF BARODA CIVIL LINE RAMPUR AND OTHERS	VIDYA BHUSHAN SRIVASTAVA	ARCHANA SINGH
363	PO	FAPL/579/2012 (Varanasi)	VARANASI DEVELOPMENT AUTHORITY VARANASI THRU SECRETARY VS GANGA NAGAR AWAS SAMITI AND ANOTHER	ASHISH MOHAN SRIVASTAVA	S.K. TYAGI W.A. SIDDIQUI
364	PO	FAPL/889/2021 (Kanpur Nagar)	U.P. STATE INDUSTRIAL DEVELOPMENT CORP. LTD. VS SMT. KAVITA AGRAWAL	ADARSH BHUSHAN	
365	ED	SAPL/568/2018 (Hapur (panchsheel Nagar))	LAUTIRAM VS VISHAMBHAR	JATA SHANKAR PANDEY ADITYA PRASAD MISHRA AVNISH KUMAR SRIVASTAVA	SHIV SHANKAR PD GUPTA

366	WC	SAPL/185/2021 (Kanpur Nagar)	PRAMOD KUMAR AND 4 OTHERS VS DEV DUTT MISHRA	SHASHANK TRIPATHI GANESH MANI	RAM SAJIWAN MISHRA
367	PO	FAFO/1526/2021 (Basti)	SMT.SAWARI DEVI AND ANR. VS VINOD KUMAR AND ORS.	SHASHWAT SHUKLA	ARVIND KUMAR
368	PO	FAFO/1667/2021 (Muzaffar Nagar)	NAFIS AHMAD VS UNION OF INDIA AND 2 OTHERS	AZIM AHMAD KAZMI	ABHISHEK SRIVASTAVA
For Hearing					
369	DF	FAPL/794/2003 (Ballia)	NIRBHAY NARAIN RAI VS SMT. NAURANGIYA AND OTHERS	J.N. SHARMA O.P. RAI SURESH CHANDRA SRIVASTAVA DR. VINOD KUMAR RAI VIJAY KUMAR RAI	L.K. SINGH SATISH KUMAR L.P. SINGH
370	PO	FAPL/840/1993 (Agra)	U.P.STATE ELECTRICITY BOARD VS CHETAN SWAROOP	A.K. SACHAN	S.VERMA Y VERMA
	With	FAPL-801-1990 Agra	U.P.S.E.B. VS DAULAT RAM	SUBASH CHANDRA SRIVASTAVA	SUSHIL HARKAULI
	With	FAPL-802-1990 Agra	U.P. ELECTRICITY BOARD VS RAM BHAROSI AND ANOTHER	SUBASH CHANDRA SRIVASTAVA	PANKAJ MISRA
	With	FAPL-804-1990 Agra	U.P. STATE ELECTRICITY BOARD VS RAM BHAROSE AND ANOTHER	SUBASH CHANDRA SRIVASTAVA	PANKAJ MISRA
	With	FAPL-130-1992 Agra	U.P.S.E.B. VS SRI MANOHAR LAL AND ANOTHER	P.K. SINGHAL	V.D.OJHA B.P. AGARWAL
	With	FAPL-771-1993 Agra	U.P.STATE ELECTRICITY BOARD VS ANAND SWARUP AND ANOTHER	A.K.SACHAN	Y.VERMA
	With	FAPL-413-1998 Agra	U.P.STATE ELECTRICITY BOARD VS SRI VIJAY KUMAR SINGHAL AND ANOTHER	SUBASH CHANDRA SRIVASTAVA	V.D.OJHA
	With	FAPL-414-1998 Agra	U.P.STATE ELECTRICITY BOARD VS SMT. SHUSHILA DEVI AND OTHERS	SUBASH CHANDRA SRIVASTAVA	V.D.OJHA
	With	FAPL-656-1998 Agra	U.P.STATE ELECTRICITY BOARD VS SRI MAHESH KUMAR	SUBASH CHANDRA SRIVASTAVA	
371	PO	FAPL/123/2010 (Bijnor)	SMT. RAKHI RAJPUT VS SRI SHAILESH KUMAR RAJPUT	HRIDESH BATRA ANURAG KHANNA	AMIT ALOK KUMAR SINGH
372	DF	SAPL/292/1996 (Firozabad)	JAGDISH CHANDRA JAIN VS GHAN SHYAM AND OTHERS	PRAMOD KUMAR SINHA K.D.TRIPATHI	A.K. SINGH
373	DF	SAPL/142/1997 (Varanasi)	RAM YASH VS KESHAV	ASHOK TRIVEDI G.C.GEHERANA	A.K. SINGH RAM SINGH RAM SACHIDANAND SINGH B.P.SINGH
374	DF	SAPL/830/2019 (Rampur)	RAM SINGH AND 2 OTHERS VS SMT. NOORJAHAN	RAGHVENDRA PANDEY GOPAL MISRA	ARVIND SRIVASTAVA PRAMOD KUMAR SINHA VIKRANT GUPTA
	With	SAPL-838-2019 Rampur	SMT. VIDHYAVATI VS IRFAN AND ANOTHER	RAGHVENDRA PANDEY GOPAL MISRA	ARVIND SRIVASTAVA PRAMOD KUMAR SINHA VIKRANT GUPTA

For Final Disposal

375	PO	FAPL/286/2007 (Gautam Buddha Nagar)	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY VS DEVENDRA SINGH	BHANU BHUSHAN JAUHARI RAMENDRA PRATAP SINGH PRADEEP KUMAR	PRANJAL MEHROTRA NISHANT MEHROTRA
For Final Hearing/Disposal					
376	PO	FAPL/463/1987 (Budaun)	ANAND PRAKASH GUPTA AND OTHERS VS DISTT.MAGISTRATE AND OTHERS	R.ASTHANA MAHESH CHANDRA JOSHI M.C.JOSHI	SHARAD MADHYAN S.C.
377	PO	FAPL/1243/1990 (Bijnor)	SUSHIL KUMAR JAIN VS STATE OF U.P. AND OTHERS	V.S.JAUHARI RISHI RAM ABHISHEK TRIPATHI V.S. JAUHARI R.K. SHUKLA RISHI KUMAR ANURAG JAUHARI	S.C.
378	PO	FAPL/917/1991 (Bulandshahr)	SOHAN SINGH VS U.P.S.E.B.	V. SINGH	
379	PO	FAPL/808/2003 (Rampur)	SMT. MAYA DEVI VS BHURA LAL	ROHIT SHARAN TOMAR RAMESHWAR SINGH KUSHWAHA VIRENDRA KUMAR SINGH KRISHNA DATTA TIWARI V.C. KATIYAR	MOHIT BIHARI MATHUR A.D. PRABHAKAR
380	DF	FAFO/874/2001 (Kanpur Dehat)	NATIONAL INSURANCE CO. LTD. JAIPUR VS PARASHURAM AND ANOTHER	ARVIND KUMAR	P.K.DUBEY MAHENDRA PRATAP SINGH D.P.SINGH
381	DF	FAFO/3827/2017 (Allahabad)	INDRAJEET SINGH AND ANOTHER VS MANEESH KUMAR MISHRA AND 2 OTHERS	AMIT KUMAR SINGH RAM SINGH	VIJAY PRAKASH MISHRA
382	DF	FAFO/3150/2018 (Mainpuri)	SUNIL KUMAR VS RAJESH KUMAR AND ANOTHER	KAMLESH SINGH	KUNWAR BHADUR DIXIT ASHISH KUMAR BHATTACHARYA
383	PO	FAFO/50/2008 (Bulandshahr)	UNITED INDIA INSURANCE CO. LTD. VS GAJRAJ SINGH AND OTHERS	AMARESH SINHA	P.K. RAJPUT ABHILASHA SINGH K.N.MISHRA PRAYOGENDRA PAL SINGH SHYAM LAL RAHUL YADAV ASHUTOSH YADAV GAURAV KAKKAR
	With	FAFO-468-2008 Bulandshahr	GAJRAJ SINGH VS VIKAS KUMAR AND ANOTHER	ASHUTOSH YADAV GAURAV KAKKAR	AMRESH SINHA
384	PO	FAFO/665/2008 (Bulandshahr)	SMT. ZAMILA AND OTHERS VS ORIETANL INSURANCE COMPANY LTD. AND OTHERS	NIGAMENDRA SHUKLA ANJU SHUKLA	N.K. CHATTERJEE MRITYUNJAY DATTA TIWARI
385	PO	FAFO/1753/2008 (Azamgarh)	UTTAR PRADESH ROAD TRANSPORT CORPORATION VS JIYA LAL YADAV AND OTHERS	ANJUM HAQ	H. SHEKHAR ARVIND KUMAR
386	PO	FAFO/1149/2009 (Ghaziabad)	OMPAL SINGH AND OTHERS VS UNION OF INDIA	RAJESH RAI	A.K.ROY BRIJ BHUSHAN PAUL DEEPAK VERMA
387	PO	FAFO/3593/2014 (Fatehpur)	RAM SAJIWAN AND ANR. VS SUDHIR KUMAR AND OTHERS	AJEET KUMAR SINGH ABHISHEK KUMAR JAISWAL	RAJESH SINGH SANJIV KUMAR S.P.S. PARMAR U.K. SINGH
	With	FAFO-595-2012 Fatehpur	SMT. JYOTI SINGH AND OTHERS VS SUDHIR KUMAR AND OTHERS	CHANDRA BHAN GUPTA AJEET KUMAR SINGH RAM SINGH	UDAI SHANKAR MISHRA S.P. SINGH PARMAR RAJESH SINGH

388	PO	FAFO/715/2021 (Agra)	NATHU RAM GUPTA AND OTHERS VS KEDAR SINGH AND ANOTHER	SATYA DEO OJHA MAHESH CHANDRA TIWARI BRIJESH KUMAR MISHRA SANJAY AGRAWAL	ARVIND KUMAR
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Application for Orders

389		7/2018 (Restoration) in case FAPL-493-1997 Decided on 21/05/2018	RAM KUMAR VS RAM KUMAR AND OTHERS	PRADEEP SAXENA	RAM PAL PD. RAM PAL PAL AMIT KUMAR SRIVASTAVA GYAN PRAKASH
390		9/2021 (Restoration) in case SAPL-126- -1988 Decided on 10/01/2018	CHARTA AND OTHERS VS MOHD. AQIL AND OTHERS	TAPAN KUMAR MISHRA KUNAL RAVI SINGH MANJARI SINGH RAJEEV GUPTA	MOHD. IMDAD SIDDIQUI RAJESH KUMAR SHARMA S F A NAQVI SANJAY SRIVASTAVA S.A.SHAH
391		5/2019 (Restoration) in case SAPL-515-2017 Decided on 17/01/2019	AWADH NARAIN LAL AND ANOTHER VS MITHAI LAL AND 16 OTHERS	ANAND PRAKASH SRIVASTAVA ANUP KUMAR SRIVASTAVA	
392		8/2019 (Restoration) in case FAFO-324- -2018 Decided on 11/07/2019	SHEKHAR @ CHANDRA SHEKHAR VS RAJVEER SINGH AND 2 OTHERS	GIRRAJ SINGH	
393		2/2001 (316868/2015) (Restoration) in case FAPLD-110- -2001 Decided on 24/05/2012	RAMPAL AND OTHERS VS STATE OF U.P. AND ANOTHER	ANIL BABU MADAN MOHAN PANKAJ MITHAL	

AT 10:00 AM
(Court No.34)
HON'BLE JUSTICE ALI ZAMIN

FRESH LIST

Fresh

1		TEST/62/2021 (Bareilly)	IN THE MATTER OF THE GOODS OF SMT RANJEETA DATAL, LATE JAGAT SINGH DATAL VS NA	PRASHANT KUMAR SUSHIL KUMAR SRIVASTAVA NEETU SINGH	
2	DF	SAPL/604/2021 (Chandauli)	ARVIND KUMAR KUSHWAHA AND 2 OTHERS VS CHEKHURI AND 6 OTHERS	RAMESH SINGH KUSHWAHA MADHUR PRAKASH	SANDEEP KUMAR SINGH
3	DF	RERA/9/2021 (Gautam Buddh Nagar)	GRAND VENEZIA COMMERCIAL TOWERS PVT LIMITED VS UTTAR PRADESH REAL ESTATE REGULATORY AUTHORITY AND 6 OTHERS	ASHISH KUMAR SINGH PUSHKAR MEHROTRA	WASIM MASOOD
	With	RERA-10-2021 Gautam Buddh Nagar	GRAND VENEZIA COMMERCIAL TOWERS PVT LIMITED VS UTTAR PRADESH REAL ESTATE REGULATORY AUTHORITY AND 2 OTHERS	ASHISH KUMAR SINGH PUSHKAR MEHROTRA	WASIM MASOOD
	With	RERA-11-2021 Gautam Buddh Nagar	GRAND VENEZIA COMMERCIAL TOWERS PVT LIMITED VS UTTAR PRADESH REAL ESTATE REGULATORY AND 2 OTHERS	ASHISH KUMAR SINGH PUSHKAR MEHROTRA	WASIM MASOOD
4	DF	FAFO/1799/2021 (Kanpur Dehat)	L AND T INDUSRANCE COMPANY LTD VS BALRAM SINGH AND 4 OTHERS	PAWAN KUMAR SINGH	SHREESH SRIVASTAVA
5		FAFO/1863/2021 (Mainpuri)	PRADEEP KUMAR AND 2 OTHERS VS KRISHAN KUMAR SHARMA AND 2 OTHERS	SANJEEV KUMAR PANDEY	ALKESH SINGH
6	DF	FAFO/1795/2021 (Kanpur Nagar)	ANUJ RAJPOOT VS AMAR SINGH AND ANOTHER	UMESH KUMAR DUBEY	
7	DF	FAFO/1791/2021 (Meerut)	SHAKIL VS HAJI BABU KHAN AND ANOTHER	S.M. NAZIR ABBAS ABEDI	

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	PO E-File	CLRE/51/2021 (Pilibhit)	PRATEEK AGARWAL VS SHRI BHEEM BRIJRANI SEWA SANGH AND ANOTHER	ARPIT AGARWAL	
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For Admission

ECOURT CASES.

302	DF E-File	CLRE/481/2009 (Moradabad)	DR. PRAMOD KUMAR PANDEY VS NARAIN DUTT PANDEY	SUNEEL KUMAR ALOK KUMAR YADAV	
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303	DF E-File	CLRE/129/2013 (Bareilly)	SHRI BHAGWATI ASSOCIATES VS VIKAS ASTHANA AND OTHERS	O.P.PANDEY SUSHIL SHUKLA	A.C.PANDEY
304	DF E-File	CLRE/112/2015 (Varanasi)	DAYA SHANKER AND ANR. VS RAMESHWAR TIWARI ALIAS MUNNA TIWARI AND 3 OTHERS	C.K.PAREKH(SENIOR ADV.)	AMAR NATH TIWARI

For Hearing

ECOURT CASES.

305	DF E-File	CLRE/187/2015 (Kanpur Nagar) Cases in which Interim order is in operation	J.K. COTTON LTD. VS WAQF QABRISTAN SITUATED AT WAJIDPUR AND ANR.	SMT. KOMAL KHARE SOMESH KHARE	MOHD. HISHAM QADEER R.K. MISHRA ANAND KUMAR SINGH
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For Final Hearing

ECOURT CASES.

306	DF E-File	FAFO/785/2021 (Sonbhadra)	GEETA DEVI & 5 OTHERS VS VIJAY SINGH AND ANOTHER	ASHOK KUMAR SRIVASTAVA	AARUSHI KHARE PHOOL CHANDRA
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Application for Orders

307		1/2011 (395524/2016) (Condonation of Delay) in case CLRED-43-2011 Decided on 11/11/2014	SMT. SUCHARITA AGGARWAL VS SMT. CHANDRAKIRAN SUD AND OTHERS	RAHUL PANDEY VIPIN KUMAR	RAHUL PANDEY SAURABH SRIVASTAVA A.D. SAUNDERS SHIVAM YADAV ANIL KUMAR MEHROTRA A.K. MEHROTRA
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For Final Hearing/Disposal

SENIOR CITIZEN

308	DF	FAFO/1471/2012 (Kanpur Nagar)	MOHD. ANWAR VS SATANJAY BHARADWAJ AND ANOTHER	ANKIT KAPOOR HARI SHANKER SRIVASTAVA NIKHIL SRIVASTAVA ARVIND AGRAWAL	SAURABH SRIVASTAVA
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Chapter 12 Rule 4

309	DF	FAFO/1413/2021 (Jhansi)	NATIONAL INSURANCE COMPANY LTD VS SMT SONAM GUPTA AND 5 OTHERS	AJAY SHYAM PRAJAPATI ANAND KUMAR SINHA	
310	DF	FAFOD/289/2012 (Shahjahanpur)	POORAN AND OTHERS VS UNITED INDIA INSURANCE CO. LTD. AND ANOTHER	AMRENDRA NATH RAI SANJAY SINGH	

For Order

311	DF	FAPL/1184/2004 (Bulandshahr)	STATE OF U.P. VS WADI UGGAMA KHAN AND OTHERS	S.C.	RAM BABU SINGH MANOJ KUMAR PANDEY M.C. SINGH
312	DF	FAPL/1264/2004 (Muzaffar Nagar)	WAQF MASJID HAUJ WALI WAQF NO 128 VS ARUN DECEASED AND OTHERS	SHAHID MASUD T.A.KHAN	A.K.GUPTA NIPUN SINGH PUNIT KUMAR GUPTA D.R. SHARMA
313	DF	FAPL/346/2011 (Moradabad)	ZEESHAN KHAN VS SMT. USMANI BEGHUM AND OTHERS	KSHITIJ SHAILENDRA	ABHINAV PRASAD
	With	FAPL-378-2011 Moradabad	MUKUL AGARWAL VS SMT. USMANI BEGUM AND OTHERS	P.K. SINGHAL	ABHINAV PRASAD

314	DF	FAPL/30/2012 (Mirzapur)	SMT. RICHA DUBEY VS PRASHANT KUMAR DUBEY	GRIJESH TIWARI ANAND JI MISHRA KAUSHAL KUMAR PANDEY	DILEEP KUMAR SRIVASTAVA KRISHNA KR. CHAURASIA
315	DF	SAPL/2878/1986 (Muzaffar Nagar)	BARU VS RATIA	SMT. ARCHANA TYAGI P.K. TYAGI PANKAJ KUMAR TYAGI	ARJUN SINGHAL M. A. SINGHAL A.SINGHAL
316	DF	SAPL/812/1989 (Kanpur Nagar)	SRI RADHA KRISHNA KHARE AND OTHERS VS SMT. SAVITRI KHARE	ARVIND KUMAR SRIVASTAVA H.R. MISRA	NIKHIL TANDON AMIT TRIPATHI PREM CHANDRA
317	DF	SAPL/768/1994 (Siddharth Nagar)	HABIB ULLAH VS SMT. HADISU NISHA	TRIPATHI B.G M.A.QADEER	SANJEEV SINGH
318	DF	SAPL/894/2016 (Deoria)	AYODHYA VS BASANT LAL AND 18 OTHERS	NAGENDRA KUMAR PANDEY LAL JI PANDEY ARUN KUMAR GUPTA	S.A. LARI PRASHANT KUMAR TRIPATHI SATYENDRA NATH SRIVASTAVA
319	DF	SAPL/414/2021 (Kanpur Nagar)	SANTOSH KUMAR BAJPAI VS SMT ALPANA MISHRA	DEEPAK KUMAR SRIVASTAVA	SHIVE DATTA YADAV

CASES IN WHICH INTERIM ORDER IS IN OPERATION

320	PO	SAPL/1637/1980 (Muzaffar Nagar)	WASIF KHAN VS RAKESH KUMAR	H.S. JOSHI	
321	PO	SAPL/320/1980 (Agra)	SRI HET RAM VS M/S DHANRAJ CHANCHAL MAL	R.P. GOEL	BENI PRASAD AGARWAL
322	WC	SAPL/768/2015 (Agra)	ISHWAR DAS AND 4 OTHERS VS MAN SINGH AND 2 OTHERS	AMITABH PATEL SATYA PRAKASH	V.P. SINGH KUSHWAHA V.S. KUSHWAHA

FOR PROCEEDINGS UNDER SECTION 20 THE LEGAL SERVICES AUTHORITIES ACT 1987 IN RESPECT OF NATIONAL LOK ADALAT ON 08.04.2017.

323	PO	FAFO/1838/2019 (Bareilly)	ORIENTAL INSURANCE CO. LTD VS SMT. VIJLA DEVI AND OTHERS	AMARESH SINHA	LAL C.SAHU M.K. NIGAM
324	PO	FAFO/244/2012 (Kanpur Nagar)	KM. PRIYANKA SINGH VS RAEES AND ANTOHER	R.K. TRIPATHI ANUPAM TRIPATHI	
325	PO	FAFO/2617/2014 (Kaushambi)	NEW INDIA ASSURANCE CO. LTD. VS SMT. REKHA DEVI AND ANR.	AMARESH SINHA	ASHISH KUMAR SHYAM BABU VAISH
326	PO	FAFO/2812/2015 (Ghaziabad)	SMT. HASINA AND 2 OTHERS VS GANGA TOURIST INDIA THRU OWNER AND 2 OTHERS	NIGAMENDRA SHUKLA VIKASH SINGH	
	With	FAFO-2665-2015 Ghaziabad	GANGA TOURIST INDIA PRIVATE LIMITED THRU ITS PROP. VS SMT. HASEENA AND 7 OTHERS	HARI NARAYAN SINGH	AMIT SINGH NIGAMENDRA SHUKLA VIKASH SINGH
327	LAFP	FAFO/2938/2016 (Kanpur Nagar)	UNITED INDIA INSURANCE CO. LTD. VS SMT. SUNITA MISHRA AND 2 OTHERS	AMARESH SINHA	MOHD. NAUSHAD SIDDIQUI
328	PO	FAFO/146/2018 (Etah)	SMT. SUNITA AND ANOTHER VS SRI UMESH CHANDRA AND 2 OTHERS	ARUN KUMAR PAL	MAHENDRA PRATAP SINGH

329	DF	TEST/56/2020 (Allahabad)	SRI MOHD. IMRAN IN THE MATTER OF THE ESTATE OF LATE FAKHARA KHATOON (DIVORCE) VS NA	SARWAR ALI SIDDIQUE	SUDHIR MEHROTRA
330	DF- TU	BAIL/4404/2021 (Hapur (panchsheel Nagar)) (BAIL-10782-2020) Hapur (panchsheel Nagar) Decided on 03/12/2020	DILSHAD @ BHOORA VS STATE OF U.P AND ANOTHER DILSHAD @ BHOORA VS STATE OF U.P. AND ANOTHER	AKASH KHARE MOHD. AFZAL	MOHAMMAD BELAL G.A.
331	DF	SAPLD/355/2011 (Kanpur Dehat)	KUNWAR BAHADUR SACHAN VS STATE OF U.P.	S.P. SRIVASTAVA SANDHYA SACHAN	
332	DF	SAPLD/309/2013 (Banda)	HARTALIKA @ MUNNA VS DWARIKA PRASAD AND 5 OTHERS	M.N. SINGH MAHESH NARAIN SINGH	S.K.TIWARI K.K. SINGH JAGDAMBA PRASAD A.K.ARYA
333	DF	SAPLD/67/2014 (Bulandshahr)	SHADI RAM VS CHANDAN SINGH AND 2 ORS.	ANOOP TRIVEDI YADVESH YADAV	
334	DF	SAPLD/80/2016 (Bareilly)	U.P. STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND ANR. VS M/S SHANTI INDUSTRIES AND 3 ORS.	SANCHITA SHRIVASTAVA	MANU SAXENA
335	WC	SAPLD/355/2015 (Varanasi)	PRABHAT SHANKAR UPADHYAYA AND ANOTHER VS VINAY KUMAR MISHRA AND 2 OTHERS	PRASHANT KUMAR TRIPATHI RAJEEV MISRA	PRAMOD PATHAK
336	DF	FAFOD/492/2007 (Saharanpur)	MASTER RAVI VS PRADEEP SHARMA AND OTHERS	RAJIV KUMAR SAINI	
337	DF	FAFOD/167/2021 (Aligarh)	HDFC ERGO GENERAL INSURANCE CO. LTD. VS KAMAL SINGH AND ANOTHER	SAURABH SRIVASTAVA	
338	LAFP	FAFOD/760/2008 (Aligarh)	PURSHOTTAM RATHI VS SMT. MANJU RATHI	AMIT DAGA	SUSHIL KUMAR MEHROTRA ASHISH KUMAR BHATTACHARYA
339	PO	FAFOD/1016/2008 (Jhansi)	SHAILENDRA SAHU AND ANOTHER VS SURAJ SINGH YADAV AND OTHERS	S.S. PAL	
340	LAFP	FAFOD/1716/2016 (Jhansi)	PARASHU RAM VS DHARAM VEER SINGH AND 3 OTHERS	ARCHANA SINGH SHREEPRAKASH SINGH	NAGENDRA KUMAR SRIVASTAVA KARTIKEY SINGH
341	NDF	FAFOD/371/2018 (Gorakhpur)	SMT. MANGARI DEVI ALIAS MANGARI AND 3 OTHERS VS BHARTI AXA GENERAL INSURANCE CO. LTD. AND 3 OTHERS	VINEET KUMAR SINGH	PAWAN KUMAR SINGH
Under Order 41 Rule 11 CPC					
342	DF	SAPL/622/2015 (Bareilly)	SMT. KANCHAN DEVI PRAJAPATI VS RAM BABU PRAJAPATI		K.D. TRIPATHI YOGESH KUMAR VAISH

For Admission

343	DF	FAPL/331/2007 (Budaun)	SHESH NARAYAN VS BRIJ MOHAN AND ANOTHER	T.S.DABAS	R.G. PRASAD SHUBHRA SHARIK
344	DF	SAPL/417/2008 (Agra)	SRI NANAK CHAND SINCE DECEASED AND OTHERS VS SRI PARAS CHAND SINCE DECEASED AND OTHERS	JITENDRA NATH SINGH	MADHAV JAIN
345	DF	SAPL/863/2008 (Kanpur Nagar)	KANPUR DEVELOPMENT AUTHORITY VS SMT. RENU AND OTHERS	PRADEEP KUMAR TRIPATHI M.C. TRIPATHI	VIPIN SINHA DEVANSH RATHORE VINOD KUMAR
346	DF	SAPL/410/2018 (Jaunpur)	VIJAY PRATAP SINGH AND 5 OTHERS VS RAM LOCHAN PAL	VED PRAKASH PANDEY ANAND PRAKASH SRIVASTAVA	ARVIND KUMAR TIWARI
347	PO	FAFO/2841/2010 (Kannauj)	RAJ KUMAR VS DHIRI SINGH AND OTHERS	SANJEEV KUMAR TRIVEDI	
348	PO	FAFO/2481/2018 (Kanpur Nagar)	BHARTI AXA GENERAL INSURANCE CO. LTD VS ABDUL HABIB AND 3 ORS	PAWAN KUMAR SINGH	MANISH TANDON
For Hearing					
349	DF	FAPL/425/2006 (Ghaziabad)	ROOP CHAND AND OTHERS VS STATE OF U.P. THRU COLLECTOR	SHYAM SURAT SHUKLA A.C. SRIVASTAVA	PANKAJ DUBEY S.C.
	With	FAPL-426-2006 Ghaziabad	ROOP CHAND AND OTHERS VS STATE OF U.P. THRU COLLECTOR	SHYAM SURAT SHUKLA A.C. SRIVASTAVA	PANKAJ DUBEY
350	DF	FAPL/372/2011 (Ghaziabad)	CHARAN SINGH AND ORS VS STATE OF U.P.	RAM SURAT SAROJ RAM BILAS YADAV KR. R.C. SINGH	S.C.
351	ED	FAPL/287/1992 (Ghazipur) (FAPL-354-1992) Ghazipur Decided on 23/03/2011	SMT.SUBHAWATI DEVI VS RAM KUMAR RAM KER VS SHOBHA WATI DEVI	O.P. GUPTA AMAR SARAN	S.K. AGRAWAL S.K.VERMA
For Final Hearing					
352	DF	SAPL/2/2018 (Kannauj)	AKHLAQ AHMAD AND 2 OTHERS VS MOHD. KHALID DECEASED AND 14 OTHERS	RAHUL SAHAI	SHIV BAHADUR SINGH GULREZ KHAN JAVED HUSAIN KHAN ANJANI KUMAR DUBEY
For Final Hearing/Disposal					
353	DF	FAFO/3152/2003 (Gorakhpur)	NATIONAL INSURANCE CO VS MT. BRJMATI AND OTHERS	MANISH KUMAR NIGAM	AZAD RAI
354	DF	FAFO/594/2006 (Agra)	SMT. MAMTA AND OTHERS VS INDRA JET AND OTHERS	MADHAV JAIN	NARENDRA KUMAR CHATTERJEE N.K.SRIVASTAVA
355	DF	FAFO/2326/2008 (Deoria)	RAM PREET GUPTA AND OTHERS VS SHRI PRABHU NATH PATI TIWARI AND ANOTHER	VASHISTHA TIWARI	RADHEY SHYAM KULDIP SHANKER AMIST
356	DF	FAFO/3890/2009 (Kanpur Nagar)	SMT. PHOOLMATI AND OTHERS VS SULABH SACHAN AND OTHERS	SHREESH SRIVASTAVA MOHD. NAUSHAD SIDDIQUI	K.S.CHAUDHRY

357	DF	FAFO/2449/2015 (Ghaziabad)	M/S AJAY ENTERPRISES PVT. LTD. VS SMT. SUMAN AND 7 OTHERS	DIPTIMAN SINGH	VIJAY PRATAP YADAV
358	DF	FAFO/1058/2019 (Kanpur Nagar)	SHAMINA AND 4 OTHERS VS THE UNITED INDIA INSURANCE CO. LTD. AND 2 OTHERS	VIDYA KANT SHUKLA	ARVIND KUMAR SAURABH SRIVASTAVA
359	DF	FAFO/1611/2019 (Allahabad)	MANGLA PRASAD VS MAHESH KUMAR TRIPATHI AND 2 OTHERS	VIDYA KANT SHUKLA	RAHUL SAHAI RAM SINGH PARIHAR
360	DF	FAFO/1248/2021 (Kanpur Nagar)	OM PRAKASH TIWARI AND ANOTHER VS RAJENDRA BAJPAI AND ANOTHER	MURTUZA ALI S.C. VERMA	SUDHANSHU BEHARI LAL GOUR ARUN KUMAR SHUKLA
361	PO	FAFO/3597/2008 (Kanpur Nagar)	THE NEW INDIA ASSURANCE COMPANY LTD. VS SMT. MADHU GUPTA AND OTHERS	AARUSHI KHARE	VIDYA KANT SHUKLA

Application for Orders

362		3/2018 (Restoration) in case FAPL-644-1986 Decided on 02/05/2016	M/S SURAJ PRAKASH AND SONS VS NEW OKHALA INDUSRTIAL DEVELOPMENT AUTHORITY NOIDAAND ANOTHER	S.N. SINGH K.K.ARARA V.K.SINGH KIRAN KUMAR ARORA R.N. SINGH	M.N. SINGH MAHESH NARAIN SINGH
363		1/1988 (345276/2013) (Correction Application) in case FAPL-100- -1988 Decided on 09/10/2013	UTTAR PRADESH AVAS EVAM VIKAS PARISAD VS SUJAU AND OTHERS	N.L. GANGULY MADAN MOHAN V.M. SAHAI	P K JAIN P.K. JAIN
364		12/2020 (Restoration) in case SAPL-61-1997 Decided on 02/11/2017	AMAR SINGH CHAUHAN AND OTHERS VS JAGDISH PRASAD SHARMA	SHARAD R.K.ASTHANA	SUMIT DAGA K.K. ARORA
365		17/2020 (Restoration) in case SAPL-184- -1989 Decided on 14/11/2019	FAUJDAR VS MOHD. RAZA	NASIRUDDIN WARSI NARAYAN DUTT SHUKLA RITUVENDRA SINGH NAGVANSHI R.C. SINGH	V.P. RAI RAJEEV CHADDHA
366		11/2021 (Recall of Order) in case SAPL-109-2016 Decided on 08/09/2021	RAM SAJAN VS FAKEER	SR. ADVOCATE ABHISHEK MISRA	MANISH KUMAR NIGAM PAWAN KUMAR SRIVASTAVA
367		3/2021 (Recall of Order) in case SAPL-466-2019 Decided on 14/09/2021	RAM DULAR AND 2 OTHERS VS MAMTA SETH	M.N. SINGH MAHESH NARAIN SINGH	ARVIND SRIVASTAVA RAM MILAN MISHRA
368		6/2021 (Recall of Order) in case SAPL-473-2019 Decided on 14/09/2021	RAM DULAR AND 2 OTHERS VS MAMTA SETH	M.N. SINGH MAHESH NARAIN SINGH	ARVIND SRIVASTAVA RAM MILAN MISHRA
	With	SAPL/466/2019 Decide on 14/09/2021	RAM DULAR AND 2 OTHERS VS MAMTA SETH---	MAHESH NARAIN SINGH M.N. SINGH	RAM MILAN MISHRA ARVIND SRIVASTAVA

369	6/2021 (Restoration) in case FAFO-70-2015 Decided on 05/12/2018	BHOLA SINGH AND 4 OTHERS VS SMT. VIMLA AND 4 OTHERS	JITENDRA PRASAD MISHRA	AVDHESH CHANDRA NIGAM YOGENDRA SINGH
370	1/1988 (176148/2016) (Recall of Order) in case FAPLD-57- -1989 Decided on 06/01/2003	PURAN AND ANOTHER VS STATE OF U.P.	SHRI KRISHNA MISHRA J.S. SRIVASTAVA	S.C.
371	3/2018 (Restoration) in case FAPLD-28- -2004 Decided on 17/10/2012	M/S RAM PRASTHA BUILDERS PRIVATE LTD. VS STATE OF U.P. AND OTHERS	RAVINDRA KUMAR PANDEY ANUBHAV DWIVEDI HIMANSHU TEWARI	
372	20/2021 (Misc. Application) in case TESU-13-1999	IN THE MATTER OF GOODS OF LATE SMT. BHAGAUTI DEVI VS BRIJESH CHANDRA PANDEY AND OTHERS	B.P. YADAV BRIJESH PRATAP MISHRA B.P. PANDEY	RAMESH UPADHAYAY J.NAGAR
With	TESU/12/1999	IN THE GOODS OF LATE SMT. BHAGWATI DEVI VS ---	J.NAGAR RAMESH UPADHYAY	R.S.MISRA SHISHIR KUMAR B.P.YADAV

AT 10:00 AM
(Court No.35)
HON'BLE JUSTICE PRAKASH PADIA

FRESH LIST

Fresh

1	DF	WRIA/10350/2021 (Agra) Notice no:2021/5161	GAGAN JAIN VS UNION OF INDIA AND 2 OTHERS	SURESH KUMAR GUPTA AJAY KUMAR SHUKLA	AMRISH SAHAI A.S.G.I.
2	DF	WRIA/11193/2021 (Agra) Notice no:2021/33939 2021/33939	SMT. PRATIMA CHAUHAN VS REGIONAL DEPUTY DIRECTOR OF EDUCATION AND 3 OTHERS	KRISHNA RAJ SINGH JADAUN	C.S.C.
3	PO	WRIA/13712/2021 (Allahabad) Notice no:2021/39622	HANUMAN PRASAD PANDEY VS STATE OF U.P. AND 3 OTHERS	ANIL KUMAR TIWARI	C.S.C.
4	DF	WRIA/13892/2021 (Maharajganj) Notice no:2021/41143	NEELAM TRIPATHI VS STATE OF U.P. THROUGH PRINCIPAL SECRETARY DEPARTMENT OF BASIC EDUCATION,AND 6 OTHERS	SR. ADVOCATE SHANTANU KHARE	MOHD SHERE ALI DURGA SINGH C.S.C.
	With	WRIA-14252-2021 Maharajganj	SMT. MUNNI PASWAN VS STATE OF U.P. THROUGH PRINCIPAL SECRETARY AND 5 OTHERS	SHAILESH KUMAR SHUKLA	DURGA SINGH KRISHNA NAND YADAV C.S.C.
5	PO	WRIA/14942/2021 (Kaushambi) Notice no:2021/37345	RAHUL SINGH AND 11 OTHERS VS STATE OF U.P. AND 5 OTHERS	PRASOON TOMAR JITENDRA KUMAR	C.S.C.
6	PO	WRIA/15275/2021 (Sonbhadra)	RAM BAHADUR AND ANOTHER VS STATE OF U.P. AND 5 OTHERS	JAVED RAZA	C.S.C.
7	PO	WRIA/15280/2021 (Moradabad) Notice no:2021/32929	RAJ PAL AND 2 OTHERS VS STATE OF U P AND 3 OTHERS	PREM SHANKER PRASAD RAMESH SINGH KUSHWAHA	C.S.C.
8	PO	WRIA/15877/2021 (Fatehpur) Notice no:2021/45756	RAMESH CHANDRA VS STATE OF U.P. AND 3 OTHERS	SR. ADVOCATE NANHE LAL TRIPATHI	SHESHADRI TRIVEDI C.S.C.
9	PO	WRIA/16516/2021 (Kanpur Nagar)	RADHA MISHRA VS STATE OF U.P. AND 2 OTHERS	BED KANT MISHRA	
10	PO	WRIA/16536/2021 (Moradabad) Notice no:2021/46850	SMT. SADHANA CHAUHAN VS STATE OF U.P. AND 5 OTHERS	SANDEEP KUMAR CHAURASIYA ASHOK KUMAR RAI	SHYAM KRISHNA GUPTA C.S.C.
11	PO	WRIA/16555/2021 (Gorakhpur) Notice no:2021/47225 2021/47225	SHADAN SABIRI VS STATE OF U.P. AND 2 OTHERS	PRADEEP KUMAR IMRAN ALI VINKESH OJHA	ARUN KUMAR C.S.C.
12	PO	WRIA/16576/2021 (Chandauli) Notice no:2021/42181	AWADHESH SINGH VS STATE OF U.P. AND ANOTHER	ASHOK KUMAR GUPTA BHAGWAN DUTT PANDEY	C.S.C.
13	PO	WRIA/16586/2021 (Meerut) Notice no:2021/41166	PRAMOD KUMAR VS STATE OF U.P. AND ANOTHER	HARI NARAYAN SINGH	C.S.C.
14	PO	WRIA/16598/2021 (Gorakhpur) Notice no:2021/48607 2021/48607	MANISHA VS STATE OF U.P. AND ANOTHER	HRITUDHWAJ PRATAP SAHI PRABHAT KUMAR SINGH	C.S.C.
15	PO	WRIA/16611/2021 (Azamgarh) Notice no:2021/48934	MANGLESH YADAV VS STATE OF U.P. AND 5 OTHERS	SHYAM NARAIN RAI	BHANU PRATAP SINGH C.S.C.

16	PO	WRIA/16613/2021 (Kanpur Nagar) Notice no:2021/47063	SMT.SEEMA SRIVASTAVA VS STATE OF U.P. AND 2 OTHERS	SHAHABUDDIN KAMLESHWAR SINGH	USHA KIRAN C.S.C.
17	PO	WRIA/16616/2021 (Allahabad) Notice no:2021/46948	HRIDAYPAL VS STATE OF U.P. AND 3 OTHERS	SHARAD CHANDRA UPADHYAY	C.S.C.
18	PO	WRIA/16618/2021 (Varanasi) Notice no:2021/48421	RITESH KUMAR CHAURASIA VS STATE OF U.P. AND 2 OTHERS	SEEMANT SINGH	RAS BIHARI PRADHAN C.S.C.
19	PO	WRIA/16636/2021 (Agra) Notice no:2021/47949	GREESH BABU DIXIT VS STATE OF U.P. AND 2 OTHERS	LAL MANI SINGH DEVENDRA KUMAR	C.S.C.
20	PO	WRIA/16637/2021 (Fatehpur) Notice no:2021/49042	ANURADHA SINGH VS STATE OF U.P. AND 2 OTHERS	RAKSHA CHAUHAN RISHI KANT RAI	A.K.S.PARIHAR C.S.C.
21	PO	WRIA/16638/2021 (Gorakhpur) Notice no:2021/49024	AWADHESH SHARMA VS STATE OF U.P. AND 4 OTHERS	DURGA TIWARI	C.S.C.
22	PO	WRIA/16641/2021 (Jalaun) Notice no:2021/47592	RAMESH CHANDRA DUBEY VS STATE OF U.P. AND 5 OTHERS	BHOLE RAM	OMKAR DUTT MALVIYA C.S.C.
23	PO	WRIA/16649/2021 (Deoria) Notice no:2021/49075	ASTHA AND 12 OTHERS VS STATE OF U.P. AND ANOTHER	RAJ KUMAR PANDEY SHRAVAN KUMAR YADAV YOGENDRA KUMAR SRIVASTAVA	GAGAN MEHTA C.S.C.
24	PO	WRIA/16651/2021 (Gorakhpur) Notice no:2021/48513	RAM PRASAD MISHRA VS STATE OF U.P. AND 4 OTHERS	RAMESH CHANDRA DWIVEDI	C.S.C.
25	PO	WRIA/16659/2021 (Firozabad) Notice no:2021/47380	RAVISH CHANDRA SHARMA VS STATE OF U.P. AND 3 OTHERS	SUJEET KUMAR RAI	KUNWAR BAHADUR SRIVASTAVA C.S.C.
26	PO	WRIA/16669/2021 (Ghazipur)	ANAND KUMAR VS U.P. SECONDARY EDUCATION SERVICE SELECTION BOARD AND ANOTHER	PAVAN KUMAR	AAKASH RAI
27	PO	WRIA/16670/2021 (Gautam Buddh Nagar) Notice no:2021/48185	SHYAUDAN SINGH VS STATE OF U.P. AND 3 OTHERS	PREM KUMAR CHAURASIA	C.S.C.
28	PO	WRIA/16672/2021 (Baghpat) Notice no:2021/47756	SMT.NIRMALA DEVI AND ANOTHER VS STATE OF U.P. AND ANOTHER	JAVED HUSAIN KHAN GULREZ KHAN	C.S.C.
29	PO	WRIA/16673/2021 (Deoria) Notice no:2021/48156	SANGITA GAUTAM VS STATE OF U.P. AND 3 OTHERS	ANIL KUMAR TIWARI	HEMENDRA KUMAR MISHRA C.S.C.
30	PO	WRIA/16675/2021 (Varanasi) Notice no:2021/47321	AMIT KUMAR SINGH VS CONSOLIDATION COMMISSIONER AND 3 OTHERS	RATNESH KUMAR SRIVASTAVA ARVIND KUMAR SRIVASTAVA	C.S.C.
31	PO	WRIA/16678/2021 (Allahabad)	RADHEY SHYAM VS U.P. STATE BRIDGE CORPORATION LTD. AND 4 OTHERS	PRAMOD K. GUPTA	MUKESH KUMAR KUSHWAHA
32	PO	WRIA/16679/2021 (Azamgarh) Notice no:2021/46512	PRIYANKA PANDEY AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAJENDRA KUMAR OJHA	ARCHANA SINGH C.S.C.
33	PO	WRIA/16680/2021 (Kanpur Nagar) Notice no:2021/47789	DR. NISHA AGARWAL VS STATE OF U.P. AND 12 OTHERS	UPENDRA SINGH SUVARNA SINGH	GAGAN MEHTA C.S.C.
34	PO	WRIA/16681/2021 (Budaun) Notice no:2021/47774	LAXMI NARAYAN SHARMA VS STATE OF U.P. AND 3 OTHERS	PREET PAL SINGH RATHORE	C.S.C.

35	PO	WRIA/16682/2021 (Etawah) Notice no:2021/43805 2021/43805	RAM KUMAR VS STATE OF U.P. AND 4 OTHERS	ANIL BABU	C.S.C.
36	PO	WRIA/16686/2021 (Allahabad) Notice no:2021/47951	ANITA DEVI VS STATE OF U.P. AND 2 OTHERS	NEELES KUMAR MISHRA	ANADI KRISHNA NARAYANA C.S.C.
37	PO	WRIA/16687/2021 (Ghazipur) Notice no:2021/48682	PRATIMA SINGH VS STATE OF U.P. AND 2 OTHERS	PRATEEK RAI SATYA PRAKASH RAI DEVID KUMAR SINGH	AAKASH RAI C.S.C.
38	PO	WRIA/16688/2021 (Kanpur Nagar) Notice no:2021/47061	SMT. RICHA BAJPAI VS STATE OF U.P. AND 2 OTHERS	VIPUL PANDEY	AKHILESH CHANDRA SRIVASTAVA C.S.C.
39	PO	WRIA/16691/2021 (Saharanpur) Notice no:2021/46960	SMT.SATYAWATI @ SATTO DEVI VS STATE OF U.P. AND 2 OTHERS	SUNIL KUMAR SRIVASTAVA	C.S.C.
40	PO	WRIA/16695/2021 (Bulandshahr) Notice no:2021/46656	MANJEET RAJPUT VS STATE OF U.P. AND 2 OTHERS	BHUVNESH KUMAR SINGH	C.S.C.
41	PO	WRIA/16700/2021 (Allahabad) Notice no:2021/47787	ARUN PRAKASH TIWARI AND 13 OTHERS VS STATE OF U P AND 5 OTHERS	SATYA PRAKASH PANDEY	C.S.C.
42	PO	WRIA/16701/2021 (Allahabad) Notice no:2021/48736	VIJAY KUMAR VS STATE OF U.P. AND 3 OTHERS	ABHAY PRATAP SINGH SANGAM SINGH	A.K.S.PARIHAR C.S.C.
43	PO	WRIA/16715/2021 (Varanasi) Notice no:2021/47248	SURYA BANS SINGH VS STATE OF U.P. AND 3 OTHERS	AZAD KHAN	PRANJAL MEHROTRA C.S.C.
44		WRIA/16866/2021 (Firozabad) Notice no:2021/48150	GOPAL BIHARI VS DISTRICT BASIC EDUCATION AND 2 OTHERS	AJEET KUMAR INDRA RAJ SINGH ADARSH SINGH	BHUPENDRA KUMAR YADAV C.S.C.
45		WRIA/16873/2021 (Bulandshahr) Notice no:2021/47147	MANOJ KUMAR VS STATE OF U.P. AND 2 OTHERS	SUMIT PANDEY	C.S.C.
46		WRIA/16878/2021 (Allahabad) Notice no:2021/48580	KAMLAPATI TRIPATHI VS STATE OF U.P. AND 5 OTHERS	PRADEEP KUMAR MISHRA SATISH SAHU	C.S.C.
47		WRIA/16879/2021 (S.r. Nagar (bhadohi)) Notice no:2021/46714	SMT.GENA DEVI VS COMMISSIONER COMMERCIAL TAX AND 3 OTHERS	SANTOSH KUMAR YADAV RAJESH YADAV	C.S.C.
48		WRIA/16887/2021 (Ghazipur) Notice no:2021/48582	SHRAWASTI SINGH VS STATE OF U.P. AND 2 OTHERS	DAYA SHANKAR SINGH SAURABH BASU	C.S.C.
49		WRIA/16889/2021 (Gorakhpur) Notice no:2021/48404	MOHAMMAD HUSAIN VS STATE OF U.P. AND 3 OTHERS	BIRENDRA PRASAD MAURYA	ASHOK KUMAR PANDEY C.S.C.
50		WRIA/16897/2021 (Varanasi) Notice no:2021/46029	OM PRAKASH VS STATE OF U.P. AND 3 OTHERS	TRIVIKRAM SINGH SANGAM SINGH	C.S.C.
51		WRIA/16898/2021 (Allahabad) Notice no:2021/48064	SUSHIL KUMAR SINGH VS UP SECONDARY EDUCATION SERVICE SELECTION BOARD AND ANOTHER	VIRENDRA SINGH	A.K.S.PARIHAR C.S.C.
52		WRIA/16899/2021 (Ghaziabad) Notice no:2021/46870	DINESH PAL SINGH VS STATE OF U.P. AND 2 OTHERS	SR. ADVOCATE PRADEEP SINGH	MADAN MOHAN CHAURASISA C.S.C.
53		WRIA/16900/2021 (Agra) Notice no:2021/46869	DIGVIJAY SINGH VS STATE OF U.P. AND 2 OTHERS	SR. ADVOCATE PRADEEP SINGH	MADAN MOHAN CHAURASISA C.S.C.
54		WRIA/16903/2021 (S.r. Nagar (bhadohi)) Notice no:2021/47705	KULDEEP TRIPATHI VS STATE OF U.P. AND 4 OTHERS	ASHOK KUMAR SINGH	C.S.C.

55	WRIA/16907/2021 (Kaushambi) Notice no:2021/48841	SURENDRA KUMAR VS STATE OF U.P. AND 6 OTHERS	RAM LAKHAN KANOJIA	C.S.C.
56	WRIA/16909/2021 (Chandauli) Notice no:2021/49398	SONI VS STATE OF U.P. AND 4 OTHERS	YOGENDRA NATH RAM SANJAY SHUKLA HARI OM SHARAN TIWARI	C.S.C.
57	WRIA/16916/2021 (Firozabad) Notice no:2021/2436	MAN MOHAN SINGH VS UNION OF INDIA AND 3 OTHERS	MUKESH KUMAR RAO RAGHVENDRA YADAV	A.S.G.I.
58	WRIA/16917/2021 (S.r. Nagar (bhadohi)) Notice no:2021/49146	MOHD. JARRAR ALI VS STATE OF U.P. AND 5 OTHERS	SR. ADVOCATE MOHAMMAD ALI AUSAF	RAM PRAKASH SHUKLA KAILASH SINGH KUSHWAHA C.S.C.
59	WRIA/16918/2021 (Allahabad) Notice no:2021/46755	RANJANA DEVI VS STATE OF U.P. AND 5 OTHERS	VIKRAM BAHADUR SINGH	SIDDHARTH SINGHAL C.S.C.
60	WRIA/16919/2021 (Ghaziabad) Notice no:2021/48446	RENU DUBEY VS STATE OF U.P. AND ANOTHER	YASHWANT PRATAP SINGH	ARCHANA SINGH C.S.C.
61	WRIA/16922/2021 (Hapur (panchsheel Nagar)) Notice no:2021/49597	DAULATRAM VS STATE OF U.P. AND 3 OTHERS	RAM SUPHAL SHUKLA PRADEEP KUMAR	C.S.C.
62	WRIA/16926/2021 (Ballia) Notice no:2021/47108	RAJESHWARI DEVI VS STATE OF U.P. AND 3 OTHERS	SUNIL KUMAR SINGH	SANJAY CHATURVEDI C.S.C.

ADDITIONAL/UNLISTED LIST

For Admission

ECOURT CASES.

301	WA E-File	WRIA/6509/2021 (Kanpur Nagar)	HAIDER NAQVI VS STATE OF U.P. AND OTHERS	SHRI KRISHNA MISHRA	C.S.C.
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For Admission

SENIOR CITIZEN

302	DF	WRIA/16459/2018 (Sonbhadra)	CHANDRA DEO SINGH VS STATE OF U.P. AND 3 OTHERS	RAVI PRAKASH SRIVASTAVA	C.S.C.
303	WA	WRIA/49488/2016 (Aligarh)	YOGENDRA PAL SINGH VS U.P.P.C.L. AND 4 ORS.	BABITA UPADHYAY ANIL TIWARI	SAURABH R.B.YADAV BALESHWAR CHATURVEDI
304	DF	WRIA/23478/1996 (Deoria)	SHANKER PRASAD VS THE D.D.E. GKP. AND OTHERS	T.N.TIWARI	A.K.YOG C.S.C.
305	DF	WRIA/7326/2006 (Farrukhabad)	RAMESH CHANDRA VS STATE OF U.P. AND OTHERS	O.P. KATIYAR RAM SAJJIVAN	C.S.C.
306	DF	WRIA/8696/2009 (Azamgarh)	VIPIN KR. SINGH AND OTHERS VS STATE OF U.P. AND OTHERS	P.S. BAGHEL SAROJ KUMAR YADAV SACHIN KUMAR SHARMA RAJESHWAR DWIVEDI S.M. MISHRA	R.N. YADAV R.N.PANDEY C.S.C.
307	DF	WRIA/21742/2012 (Varanasi)	AWADHESH KUMAR VS STATE OF U.P. AND OTHERS	M.D. SINGH SHEKHAR R.D. TIWARI	RADHA KANT OJHA ARUN KR. MISHRA ARUN KUMAR C.S.C.
308	DF	WRIA/47780/2014 (Azamgarh)	AMIT KUMAR SINGH VS STATE OF U.P. AND 4 ORS	R.K. MISHRA VED BYAS MISHRA	SIDDHARTH KHARE C.S.C.
309	DF	WRIA/64463/2015 (Azamgarh)	FAHEEM RAHMANI VS STATE OF U.P. AND 3 OTHERS	INDRA RAJ SINGH OM PRAKASH SINGH	SANTOSH KUMAR YADAV C.S.C.

	With	WRIA-41192-2015 Azamgarh	FAHEEM RAHMANI VS STATE OF U.P. AND 4 ORS.	INDRA RAJ SINGH O.P. SINGH	C.S.C.
310	DF	WRIA/2450/2016 (Meerut)	AHSMAN ALI AND 20 OTHERS VS STATE OF U.P. AND 2 OTHERS	MOHAMMAD UMAR KHAN MANSOOR AHMAD	C.S.C.
311	DF	WRIA/6227/2016 (Kushi Nagar)	BALISTER RAI VS STATE OF U.P. AND 3 OTHERS	SHIVENDRA KUMAR GUPTA SURESH KUMAR VIDYARTHI VISHWA NATH PANDEY	C.S.C.
312	DF	WRIA/19242/2018 (Allahabad)	CHANDRA PRAKASH MISHRA VS STATE OF U.P. AND 4 OTHERS	ANAND PRATAP SINGH BAL MUKUND SINGH	ASHOK KUMAR YADAV C.S.C.
313	DF	WRIA/17352/2019 (Aligarh)	KUSMA DEVI VS STATE OF U.P. AND ANOTHER	OM PRAKASH CHAUBE GORAKH YADAV	YOGENDRA SINGH BOHRA C.S.C.
314	DF	WRIA/19491/2019 (Bareilly)	SURENDRA KUMAR VS STATE OF U.P. AND 7 OTHERS	VIRENDRA SINGH CHAUHAN	ATUL KUMAR PANDEY C.S.C.
315	DF	WRIA/6376/2020 (Kanpur Nagar)	ANUP KUMAR VS STATE OF U.P. AND 3 OTHERS	SHYAM NARAIN PANDEY MOHAMMAD ASIF SHRAVAN KUMAR PANDEY	C.S.C.
316	DF	WRIA/6880/2020 (Gautam Buddh Nagar)	ANIL KUMAR GUPTA VS STATE OF U P AND 3 OTHERS	MANU MISHRA	ABHISHEK SRIVASTAVA C.S.C.
317	DF	WRIA/9460/2020 (Ghazipur)	PRAMOD KUMAR AZAD VS STATE OF U.P. AND 3 OTHERS	CHANDRA DUTT	C.S.C.
318	DF	WRIA/10942/2020 (Pilibhit)	POONAM VS STATE OF U.P. AND 2 OTHERS	RAMPYARE LAL SRIVASTAVA	C.S.C.
319	DF	WRIA/13114/2020 (Meerut)	KAVISH SAXENA VS STATE OF U.P. AND 4 OTHERS	RAMPYARE LAL SRIVASTAVA	C.S.C.
320	DF	WRIA/14054/2020 (Pilibhit)	SHANKAR LAL VS STATE OF U.P. AND 2 OTHERS	SURENDRA PAL	AMIT SHUKLA C.S.C.
321	DF	WRIA/12559/2021 (Kanpur Nagar)	RAM KHILAWAN VS STATE OF U.P. AND 2 OTHERS	ABHISHEK BHUSHAN SR. ADVOCATE ARPAN SRIVASTAVA	C.S.C.
322	DF	WRIA/12561/2021 (Kanpur Nagar)	HARI SHANKAR VISHWAKARMA VS STATE OF U.P. AND 2 OTHERS	ABHISHEK BHUSHAN SR. ADVOCATE ARPAN SRIVASTAVA	C.S.C.
323	DF	WRIA/13907/2021 (Gorakhpur)	SOORAJ KUMAR VS STATE OF U.P. AND 4 OTHERS	SMITA PANDEY AJAY KUMAR UPADHYAY AMBUJ PANDEY	C.S.C.

CASE RELATING TO RETIRAL BENEFITS.

324	WA	WRIA/56312/2008 (Kanpur Nagar)	RAMESH KUMAR PANDEY VS UNITED INDIA INSURANCE COMPANY LTD. CHENNAI	AMIT SAXENA VISHAL SHUKLA VIKAS MANI SRIVASTAVA SHAKEEL AHMAD ABINAV KRISHNA	PARMATMA RAI AMARESH SINHA SAURABH SRIVASTAVA S.C. KARTIKEYA SARAN A.B. SARAN
325	WA	WRIA/36590/2003 (Azamgarh) (WRIA-42024-2001) Azamgarh Decided on 14/09/2018	DIGVIJAY NATH ARYA AND OTHERS VS STATE OF U.P. THRU SECY. KARMIC ANUBHAG LKWO. AND ORS. NAVENDU TIWARI AND OTHERS VS STATE OF U.P. AND OTHERS	BIRENDRA PRATAP SINGH SUNEEL KUMAR YADAV R.S.P. RAO D.R. AZAD	SSC 2003/1994 G.C.SAXENA C.S.C.

	(WRIA-42026-2001) Azamgarh Decided on 14/09/2018	RAJIV RANJAN TIWARI AND OTHERS VS STATE OF U.P. THRU SECY ADMIN. CIVIL SECRETARIAT AND ORS.		
	(WRIA-34966-2002) Azamgarh Decided on 14/09/2018	FAUJDAR RAM AND OTHERS VS STATE OF U.P. AND OTHERS		
	(WRIA-38225-2002) Agra Decided on 14/09/2018	PRAKASH CHAND SHARMA AND OTHERS VS STATE OF U.P. AND OTHERS		
	(WRIA-71262-2005) Jaunpur Decided on 14/09/2018	MITHLESH KUMAR AND OTHERS VS STATE OF U.P. AND OTHERS		
326	WA WRIA/55556/2011 (Kanpur Dehat)	AJAY KUMAR SRIVASTAVA AND OTHERS VS L.I.C.OF INDIA THRU ITS CHAIRMAN MUMBAI AND OTHERS	SANJEEV SINGH SHARAD SHEKHAR SHARMA K.M.MISRA	M. GOYAL S.C. SIDDHARTH SINGHAL SATISH CHATURVEDI
327	ED WRIA/37061/2012 (Basti)	AJEET KUMAR VS STATE OF U.P. AND OTHERS	RAJESH KUMAR GOPAL SRIVASTAVA	S.P.PANDEY ANUJ KUMAR C.S.C.
328	WA WRIA/22565/2013 (Allahabad)	RAJKIYA AYURVEDIC SHIKSHAK SANGH AND ANOTHER VS STATE OF U.P.AND ANR.	R.P. MISHRA RAM LAL SINGH BIJENDRA KUMAR MISHRA	C.S.C.
329	WA WRIA/20720/2014 (Allahabad)	SURESH BHADUR ASSTT. L.T. GRADE TEACHER ZILA PANCHAYAT VS STATE OF U.P. AND 7 OTHERS	R.S. SHUKLA	BHAIYA LAL YADAV Y BHAIYA LAL YADAV C.S.C.
330	WA WRIA/53786/2014 (Baghpat)	YOGENDRA SINGH VS STATE OF U.P. AND 3 ORS	GIRISH CHANDRA YADAV	C.S.C.
331	WA WRIA/12503/2016 (Moradabad)	RAM AUTAAR VS DIRECTORATE SAINIK WELFARE AND REHILIBATION CENTRE AND 2 ORS.	PRABAL KUMAR DIXIT KRISHNA KANT VISHWAKARMA	C.S.C.
332	WA WRIA/26561/2016 (Ghaziabad)	SMT. SUSHEELA @ VIMALA DEVI VS STATE OF U.P. AND ANOTHER	JATA SHANKAR	C.S.C.
333	WA WRIA/39609/2016 (Azamgarh)	KAUSHLENDRA NATH RAI VS STATE OF U.P. AND 5 ORS.	HARENDRA PRASAD YADAV RAJ KUMAR VAISHYA	BHANU PRATAP SINGH AMIT SAXENA (SENIOR ADV.) MUSHIR KHAN C.S.C.
	With WRIA-3396-2013 Azamgarh	TRIVENI VISHWAKARMA VS STATE OF U.P.THRU SECY AND ORS.	AMIT SAXENA S.S. KULSHRESTHA SAURABH SINGH K.S.KUSHWAHA	P.K. MISRA B.P.SINGH P.S.P. PARMAR S.P.S. PARMAR C.S.C.
334	WA WRIA/55589/2016 (Budaun)	YOGENDRA KUMAR SINGH VS STATE OF U.P. AND 3 ORS.	ARUN KUMAR SINGH VIKAS BUDHWAR BRIJ LAL JHA	AYANK MISHRA SHIVAM YADAV C.S.C.
	(WRIA-36213-2014) Allahabad Decided on 05/12/2017	AKHAND PRATAP SINGH VS SECRETARY ELECTRICITY SERVICE COMMISSION AND 2 OTHERS		
335	WA WRIA/52429/2017 (Mirzapur)	MEHANDI HASAN VS STATE OF U.P. AND ANOTHER	SR. ADVOCATE VIVEK KUMAR SINGH	C.S.C.

336	WA	WRIA/5610/2018 (Mau)	NEETY RAI AND ANOTHER VS STATE OF UP AND 5 OTHERS	DHIRENDRA KUMAR SINGH RATHOR	SYED NADEEM AHMAD AJAY KUMAR SRIVASTAVA AMARESH CHANDRA TIWARI ASHWANI KUMAR RAI C.S.C.
	With	WRIA-25425-2018 Mau	C/M BAL NIKETAN JUNIOR HIGH SCHOOL MAU AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	HRTUDHWAJ PRATAP SAHI ASHWANI KUMAR RAI	SYED NADEEM AHMAD C.S.C.
337	WA	WRIA/7084/2018 (Allahabad)	PRANAY KUMAR SHUKLA VS STATE OF U.P. AND 3 OTHERS	RAMESH KUMAR TIWARI V.R. TIWARI	ARCHANA SINGH MANOJ KUMAR TIWARI C.S.C.
338	WA	WRIA/10006/2018 (Allahabad)	MANJU CHAUDHARY VS STATE OF U.P. AND 6 OTHERS	RAJESH KUMAR SINGH DILEEP KUMAR MISHRA AISHWARYA KUMAR SINGH	C.S.C.
339	WA	WRIA/13268/2018 (Kanpur Nagar)	SACHIN KUMAR VS STATE OF U.P. AND 4 OTHERS	ARUN KUMAR MISRA RANG NATH PANDEY	MRITUNJAY MOHAN SAHAI C.S.C.
340	WA	WRIA/13989/2018 (Allahabad)	DR. NOORUDDIN MOHAMMAD PARVEJ AND 4 OTHERS VS UNION OF INDIA AND 5 OTHERS	ABDUL MAZEED INDRESH DUBEY S.A. MAZEED AVINASH KUMAR GAUTAM SHAIENDRA(SENIOR ADV.)	NEERAJ TRIPATHI(SENIOR ADV.) CHANDAN SHARMA INDRESH DUBEY S.C. VINAY KUMAR SINGH SURESH BAHADUR SINGH SANJEEV SINGH A.S.G.I.
341	WA	WRIA/18054/2018 (Ballia)	LALLAN CHAUDHARY AND ANOTHER VS STATE OF U.P. AND 5 OTHERS	GOPAL JI RAI	SANJAY CHATURVEDI C.S.C.
342	WA	WRIA/18578/2018 (Azamgarh)	DWARIKA PRASAD AND 2 OTHERS VS STATE OF U.P. AND 5 OTHERS	B.S. PANDEY GAURAV SINGH	ABHISHEK SRIVASTAVA ADARSH BHUSHAN C.S.C.
343	ED	WRIA/20830/2018 (Ghaziabad)	DINESH KUMAR SHARMA AND 9 OTHERS VS STATE OF U.P. AND 2 OTHERS	ANOOP TRIVEDI (SENIOR ADV.)	C.S.C.
344	WA	WRIA/5376/2019 (Budaun)	PATI RAM VS STATE OF U.P. AND 4 OTHERS	ANOOP TRIVEDI (SENIOR ADV.) ATIPRIYA GAUTAM VINOD KUMAR MISHRA VIVEK PRAKASH MISHRA	C.S.C.
345	WA	WRIA/7478/2019 (Etawah)	SHAKUNTALA DEVI VS STATE OF U.P. AND 2 OTHERS	BADRI MANI TRIPATHI	C.S.C.
346	WA	WRIA/11268/2019 (Allahabad)	RAM NARESH AND 44 OTHERS VS UNION OF INDIA AND 3 OTHERS	SANJIV SINGH(SENIOR ADV.) PRAMOD KUMAR DUBEY	VIJAY KUMAR PATHAK SANTOSH KUMAR SINGH SUNIL MISHRA A.S.G.I.
347	WA	WRIA/14315/2019 (Ballia)	BRIJESH KUMAR RAM VS STATE OF U.P. AND 4 OTHERS	GOPAL JI RAI	SANJAY CHATURVEDI ARVIND SINGH SENGAR VED BYAS MISHRA C.S.C.
348	WA	WRIA/20343/2019 (Bulandshahr)	SAROJ DEVI VS STATE OF U.P. AND ANOTHER	ASHUTOSH TRIPATHI	SUSHIL KUMAR RAO OM PRAKASH SINGH (SENIOR ADV.) NARENDRA KUMAR GIRI C.S.C.
349	WA	WRIA/5239/2020 (Deoria)	NAGENDRA PRAJAPATI VS STATE OF U.P. AND 5 OTHERS	R.B.PAL VIJAY GAUTAM(SENIOR ADV.) AMBARISH CHATTERJI	C.S.C.
350	WA	WRIA/6049/2020 (Bareilly)	KM. ABHISHEK UPADHYAY AND 4 OTHERS VS STATE OF U.P. AND 3 OTHERS	KARTIKEYA SARAN PRAMOD KUMAR SINHA	C.S.C.

	With	WRIA-20877-2018 Kanpur Dehat	RAHUL PANDEY VS STATE OF U.P. AND 3 OTHERS	PRAMOD KUMAR SINHA	PANKAJ KUMAR SINGH C.S.C.
351	WA	WRIA/7627/2020 (Maharajganj)	SURENDRA KUMAR KUSHWAHA VS STATE OF U.P. AND 4 OTHERS	KRISHNA MOHAN OJHA SANTOSH KUMAR SINGH	C.S.C.
352	ED	WRIA/8102/2020 (Agra)	RADHA SHARMA VS STATE OF U P AND 4 OTHERS	JEEVANJEE SRIVASTAVA	C.S.C.
353	LAFP	WRIA/83/2021 (Azamgarh)	JAGDEESH PRASAD TRIPATHI VS STATE OF U.P. AND 5 OTHERS	SUBEDAR SHUKLA	C.S.C.
354	WA	WRIA/6782/2021 (Mathura)	POORAN SINGH VS STATE OF U.P. AND 2 OTHERS	PIYUSH DUBEY	C.S.C.
355	LAFP	WRIA/9904/2021 (Kanpur Nagar)	NASEEM JAHRA VS STATE OF U P AND 3 OTHERS	AJAY MISHRA SHRI KRISHNA MISHRA	C.S.C.
356	PO	CMRA/8/2021 (Chitrakoot) (WRIA-9392-2020) Chitrakoot Decided on 07/12/2020	ARTI GAUTAM VS STATE OF U.P. AND 8 OTHERS ARTI GAUTAM VS STATE OF U.P. AND 8 OTHERS	ASHISH KUMAR SHUKLA RAJENDRA PRASAD TIWARI	C.S.C.

Application for Orders

357		1/2001 (40466/2011) (Restoration) in case WRIA-3178- -2001 Decided on 08/10/2010	RAVINDRA SINGH AND OTHERS VS DY. DIRECTOR OF EDUCATION AND OTHERS	AMIT KR. CHAUDHARY R.K. ASTHANA A.K. CHAUDHARY K.ANSARI A. PRASAD A.K.CHAUDHARY A.S. DIWEKAR	C.S.C.
358		2/1995 (240570/2017) (Restoration) in case WRIA-2838- -1995 Decided on 16/01/2013	DELAY RAM VS STATE OF U.P. AND OTHERS	SATISH CHANDRA DWIVEDI VIRENDRA PRASAD	C.S.C.
359		2/2018 (Restoration) in case WRIA-2997- -1999 Decided on 01/12/2017	ASHOK KUMAR PANDEY VS STATE OF U.P. AND OTHERS	DHIRENDRA KUMAR DWIVEDI V.K.TIWARI L.P.DWIVEID	C.S.C.
360		6/2018 (Restoration) in case WRIA-3297- -2000 Decided on 09/08/2018	HARI RAM MAURYA VS STATE OF U.P. AND OTHERS	B.P. SINGH PRATAP NARAIN GANGWAR AJAY SINGH AJAY YADAV I.N.SINGH	C.S.C.
361		2/2020 (Restoration) in case WRIA-3763- -2003 Decided on 16/04/2014	RAM AVATAR VS EXECUTIVE ENGINER PRAKUND LOK P.W.D. BAREILLY AND OTHERS	SITARAM PATEL AJAY KUMAR KASHYAP SHARAD KR. SRIVASTAVA	C.S.C.
362		29/2018 (Restoration) in case WRIA-83-2004 Decided on 19/02/2018	SHEORAJ SINGH VS STATE OF U.P. AND OTHERS	O.V. SINGH L.K.SHUKLA ONKAR SINGH OMVIR SINGH RAJPOOT TUFAIL HASAN	A.S.RAI V.C. DIXIT A. RAI SUDHIR DIXIT MANGLA PRASAD RAI(SENIOR ADV.) P.N. RAI C.S.C.

363	5/2020 (Restoration) in case WRIA-2283- -2004 Decided on 17/10/2019	RATAN KUMAR SINGH AND OTHERS VS STATE OF U.P. AND OTHERS	P.K.UPADHYAY A.K. SRIVASTAVA B.P. YADAV	D.S.M. TRIPATHI C.S.C.
364	1/2017 (379840/2017) (Recall of Order) in case WRIA-4964- -2017 Decided on 30/10/2017	KRISHANA AVATAR VS STATE OF U.P. AND 2 OTHERS	MANOJ KUMAR PATEL GAUTAM BAGHEL	C.S.C.
365	3/2021 (Recall of Order) in case WRIA-1023- -2021 Decided on 25/08/2021	VISHAL KUMAR SINGH VS STATE OF U.P. AND 3 OTHERS	PRABHAKAR DWIVEDI	C.S.C.

SAMPLE

AT 10:00 AM
(Court No.36)
HON'BLE JUSTICE SARAL SRIVASTAVA

e-court

FRESH LIST

Fresh

ECOURT CASES.

1	E-File	WRIA/16912/2021 (Meerut) Notice no:2021/49400	KM PRIYA SWAMI AND 8 OTHER VS STATE OF U.P AND 2 OTHERS	ASHISH SRIVASTAVA	C.S.C.
Fresh					
2	PO	WRIA/7885/2021 (Ghazipur) Notice no:2021/24206	SUDHANSHU MANI PANDEY AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	VINOD KUMAR SINGH UPENDRA UPADHYAY	RAJKARAN TRIPATHI C.S.C.
3	DF	WRIA/11936/2021 (Ghazipur) Notice no:2021/34092	SATISH KUMAR VS STATE OF U.P. AND 2 OTHERS	SUNIL DUBEY	RAS BIHARI PRADHAN C.S.C.
4	DF	WRIA/11973/2021 (Allahabad) Notice no:2021/34920	PRAMILA VS STATE OF U.P. AND 2 OTHERS	KAILASH SINGH KUSHWAHA SANJAY KUMAR SINGH KUSHWAHA	ARCHANA SINGH C.S.C.
5	DF	WRIA/14348/2021 (Mainpuri) Notice no:2021/42170	ALKA YADAV VS STATE OF U P. THROUGH THE ADDITONAL CHIEF SECRETARY AND 2 OTHERS	MAN BAHADUR SINGH	A.K.S.PARIHAR C.S.C.
6	NW	WRIA/15290/2021 (Muzaffar Nagar) Notice no:2021/41520	MOHD BADAR BAHTRIN VS STATE OF U.P. AND 3 OTHERS	PANCHU RAM MAURYA SHASHANK MAURYA	RAMAKANT SINGH C.S.C.
7	DF	WRIA/15498/2021 (Bulandshahr) Notice no:2021/45325	AMOD KUMAR AND 11 OTHERS VS STATE OF U.P. AND 6 OTHERS	SUBODH KUMAR RAI	PRANJAL MEHROTRA SURESH SINGH C.S.C.
8	PO	WRIA/15597/2021 (Jhansi) Notice no:2021/45161	SAKET NIRANJAN VS STATE OF U.P. AND ANOTHER	ANIL KUMAR PRAJAPATI	C.S.C.
9	PO	WRIA/15723/2021 (Mau) Notice no:2021/44606	GAURAV KUMAR VERMA VS STATE OF U.P. AND 2 OTHERS	GYANEDRA PRATAP SINGH	C.S.C.
10	PO	WRIA/15724/2021 (Jalaun) Notice no:2021/45945	VANDANA VERMA VS STATE OF U.P. AND 2 OTHERS	OM PRAKASH TRIPATHI NEELABH SRIVASTAVA	KRISHNA KUMAR CHAND ROHIT PANDEY C.S.C.
11	PO	WRIA/15728/2021 (Mathura) Notice no:2021/45143	SANJEEV KUMAR SHARMA VS STATE OF U.P. AND 3 OTHERS	VASHISHTHA TIWARI	ROHIT PANDEY C.S.C.
12	PO	WRIA/15730/2021 (Ghaziabad) Notice no:2021/45206	MADAN KUMAR SHARMA VS STATE OF U.P. AND 2 OTHERS	SUBODH KUMAR RAI	PRANJAL MEHROTRA C.S.C.
13	PO	WRIA/15734/2021 (Banda) Notice no:2021/42813	RAMAUTAR VS STATE OF U.P. AND 4 OTHERS	KAMLESH KUMAR TIWARI	SURESH SINGH C.S.C.
14	PO	WRIA/15736/2021 (Banda) Notice no:2021/42811	GANGA PRASAD SHAILENDRA VS STATE OF U.P. AND 4 OTHERS	KAMLESH KUMAR TIWARI	SURESH SINGH C.S.C.
15	PO	WRIA/15737/2021 (Bijnor) Notice no:2021/45329	KM. PRATIBHA AND 14 OTHERS VS STATE OF U.P. AND 2 OTHERS	HARISHCHANDRA DUBEY	C.S.C.
16	PO	WRIA/15738/2021 (Allahabad) Notice no:2021/2246	DR.ASHOK VERMA VS UNION OF INDIA AND 4 OTHERS	KRISHNA CHANDRA SINHA	KSHITIJ SHAILENDRA KUNAL RAVI SINGH A.S.G.I.

17	PO	WRIA/15739/2021 (Jalaun) Notice no:2021/44763	RAJENDRA PRASAD TIWARI VS STATE OF U P AND 5 OTHERS	BHOLE RAM	OMKAR DUTT MALVIYA C.S.C.
18	PO	WRIA/15740/2021 (Banda) Notice no:2021/42812	RAMESHWAR PRASAD YADAV VS STATE OF U.P. AND 4 OTHERS	KAMLESH KUMAR TIWARI	SURESH SINGH C.S.C.
19	PO	WRIA/15745/2021 (Azamgarh) Notice no:2021/45013	PREMLATA VS STATE OF U.P. AND ANOTHER	SANDEEP KUMAR TIWARI	MRITUNJAY TIWARI C.S.C.
20	PO	WRIA/15749/2021 (Ballia) Notice no:2021/45696	SURENDRA DEV CHAUBEY AND 2 OTHERS VS STATE OF U P AND 5 OTHERS	SANTOSH KUMAR SINGH	C.S.C.
21	PO	WRIA/15750/2021 (Mau) Notice no:2021/45751	ABHIMANYU YADAV VS STATE OF U.P. AND 5 OTHERS	DEVENDRA KUMAR	C.S.C.
22	PO	WRIA/15752/2021 (Mahoba) Notice no:2021/45068	RINI YADAV VS STATE OF U.P. AND 2 OTHERS	SHILPA AHUJA NAND KISHOR MISHRA	C.S.C.
23	PO	WRIA/15754/2021 (Fatehpur) Notice no:2021/44283	PRINSHU SINGH VS STATE OF U.P. AND 5 OTHERS	SURESH SINGH	VIKRAM BAHADUR SINGH C.S.C.
24	PO	WRIA/15757/2021 (Bulandshahr) Notice no:2021/45542	SONAM UPADHYAY VS STATE OF U.P. AND 3 OTHERS	ANKIT PRAKASH	YATINDRA C.S.C.
25	PO	WRIA/15758/2021 (Jhansi) Notice no:2021/45319	SANTOSH KUMAR VS STATE OF U.P. AND 4 OTHERS	SYED MUSHFIQ ALI	CHANDRAKESH RAI C.S.C.
26	PO	WRIA/15759/2021 (Gorakhpur) Notice no:2021/43465	ARUN DUTT PANDEY VS STATE OF U.P. AND 2 OTHERS	SR. ADVOCATE SUSHIL KUMAR RAO	MRITUNJAY MOHAN SAHAI C.S.C.
27	PO	WRIA/15761/2021 (Kushi Nagar) Notice no:2021/45314	ARJUN PRASAD YADAV VS STATE OF U.P. AND 3 OTHERS	HARI NARAYAN SINGH	C.S.C.
28	PO	WRIA/15763/2021 (Muzaffar Nagar) Notice no:2021/44244	AMITA DEVI VS STATE OF U.P. AND 2 OTHERS	AVANISH KUMAR SRIVASTAVA	KRISHNA KUMAR CHAND C.S.C.
29	PO	WRIA/15764/2021 (Mainpuri) Notice no:2021/46411	KM NEETU YADAV VS STATE OF U.P. AND 9 OTHERS	SEEMANT SINGH	C.S.C.
30	PO	WRIA/15765/2021 (Allahabad) Notice no:2021/42422	GULAB CHANDRA VERMA VS STATE OF U.P. AND 4 OTHERS	MANISH PANDEY RADHEY KRISHNA PANDEY	LIAQAT ALI SIDDIQUI C.S.C.
31	PO	WRIA/15766/2021 (Maharajganj) Notice no:2021/46421	GHANSHYAM MISHRA VS STATE OF U P 6 OTHERS	RAM CHANDRA SRIVASTAVA NAR SINGH DIXIT	C.S.C.
32	PO	WRIA/15769/2021 (Mirzapur) Notice no:2021/46410	SUJATA SINGH VS STATE OF U.P. AND 9 OTHERS	SEEMANT SINGH	C.S.C.
33	PO	WRIA/15938/2021 (Varanasi) Notice no:2021/47154	UMA SHANKER AND 20 OTHERS VS STATE OF U.P. AND 10 OTHERS	ATIPRIYA GAUTAM ISHIR SRIPAT SR. ADVOCATE VINOD KUMAR MISHRA	C.S.C.
34	PO	WRIA/15939/2021 (Pilibhit) Notice no:2021/45816	SANJAY PRAKASH VS STATE OF U.P. AND ANOTHER	AKASH GUPTA ARPIT AGARWAL	C.S.C.
35	PO	WRIA/15941/2021 (Azamgarh) Notice no:2021/47032	SUNIL KUMAR YADAV VS STATE OF U.P. AND 2 OTHERS	SR. ADVOCATE SHIVENDU OJHA	ARCHANA SINGH RAS BIHARI PRADHAN C.S.C.
36	PO	WRIA/15942/2021 (Agra) Notice no:2021/45618	DEEPAK KUMAR AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	VIMAL KUMAR	VIVEK KUMAR RAI C.S.C.
37	PO	WRIA/15946/2021 (Allahabad) Notice no:2021/46924	DR. VIBHA PATEL AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	JAINENDRA PANDEY	M.N. SINGH C.S.C.

38	PO	WRIA/15951/2021 (Allahabad) Notice no:2021/46930	VINAY KUMAR VS STATE OF U.P. AND 2 OTHERS	ANIL KUMAR SINGH BISHEN	ANIL KUMAR SINGH C.S.C.
39	PO	WRIA/15952/2021 (Allahabad)	SANTOSH KUMAR VS HIGH COURT OF JUDICATURE AND ANOTHER	ARVIND KUMAR TRIVEDI	ASHISH MISHRA
40	PO	WRIA/15955/2021 (Azamgarh) Notice no:2021/47298	DEVENDRA SINGH VS STATE OF U.P. AND 3 OTHERS	PREM NARAYAN RAI	C.S.C.
41	PO	WRIA/15958/2021 (Agra) Notice no:2021/45749	RAM GOPAL VS STATE OF U.P. AND 3 OTHERS	MUKESH CHANDRA GUPTA	C.S.C.
42	PO	WRIA/15960/2021 (Azamgarh) Notice no:2021/46100 2021/46100 2021/46100	BRIJRAJ SINGH VS STATE OF U.P. AND 9 OTHERS	ASHOK KUMAR SRIVASTAVA	RAJESH KUMAR YADAV SURESH C. DWIVEDI C.S.C.
43	PO	WRIA/15963/2021 (Allahabad) Notice no:2021/45009	KAMAL KUMAR PANDEY VS STATE OF U.P. AND 7 OTHERS	SACHIDA NAND TIWARI	M.N. SINGH C.S.C.
44	PO	WRIA/15964/2021 (Azamgarh) Notice no:2021/43527	RADHEY SHYAM YADAV AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	MADAN MOHAN LAL AKHIL KUMAR SRIVASTAVA	C.S.C.
45	PO	WRIA/15965/2021 (Azamgarh) Notice no:2021/41209	RAM DHANAR YADAV VS STATE OF U.P. AND 2 OTHERS	DINESH KUMAR YADAV ATMARAM NADIWAL	C.S.C.
46	PO	WRIA/15966/2021 (Moradabad) Notice no:2021/43520	PRAMOD KUMAR VS STATE OF U P AND 4 OTHERS	JITENDRA SINGH	RAVINDRA SINGH C.S.C.
47	PO	WRIA/15967/2021 (Firozabad) Notice no:2021/47445	SWALIHA PARVEEN VS STATE OF U.P. AND 4 OTHERS	VINOD KUMAR SINGH	SUNIL KUMAR SRIVASTAVA C.S.C.
48	PO	WRIA/15968/2021 (Allahabad) Notice no:2021/47059	SANJEEV KUMAR VS STATE OF U.P. AND 3 OTHERS	SURYA BHAN SINGH	ANIL KUMAR SINGH C.S.C.
49	PO	WRIA/15971/2021 (Kanpur Nagar) Notice no:2021/47148	RAJIV KATIYAR VS STATE OF U.P. AND 2 OTHERS	AJAY KUMAR SRIVASTAVA	SUNIL KUMAR MISRA C.S.C.
50	PO	WRIA/15972/2021 (Agra) Notice no:2021/46810	ABHISHEK KUMAR VS STATE OF U.P. AND 3 OTHERS	NARENDRA KUMAR	C.S.C.
51	PO	WRIA/15977/2021 (Etah)	AMIT KUMAR PANDEY VS U.P.STATE ROAD TRANSPORT CORPORATION AT LUCKNOW AND 2 OTHERS	BHAWESH PRATAP SINGH	ANADI KRISHNA NARAYANA
52	PO	WRIA/15979/2021 (Fatehpur) Notice no:2021/45744	SYED ATHAR HUSAIN VS STATE OF U.P. AND 3 OTHERS	MAHENDRA SINGH MOHD. FAIZAN	C.S.C.
53	PO	WRIA/15981/2021 (Mainpuri) Notice no:2021/45610	DILIP KUMAR SINGH VS STATE OF U.P. AND 3 OTHERS	KRISHNA MURARI TRIPATHI	C.S.C.
54	PO	WRIA/15983/2021 (Agra) Notice no:2021/45626 2021/45626	RAFIQ KHAN VS STATE OF U.P. AND 3 OTHERS	RAJESH KUMAR VISHWAKARMA	C.S.C.
55	PO	WRIA/15984/2021 (Jaunpur) Notice no:2021/46725	RAVINDRA KUMAR SINGH AND 12 OTHERS VS STATE OF U.P. AND 4 OTHERS	SUJEET KUMAR CHHAYA GUPTA	ABHISHEK SRIVASTAVA C.S.C.
56	PO	WRIA/15985/2021 (Allahabad) Notice no:2021/44886	SUNIL PANDEY AND ANOTHER VS STATE OF U.P. AND ANOTHER	BRAJESH KUMAR SINGH	M.N. SINGH C.S.C.

57	PO	WRIA/15986/2021 (Auraiya) Notice no:2021/42875	GOVIND SINGH VS STATE OF U.P. AND 5 OTHERS	KRIPA SHANKER	SHRAVAN KUMAR PANDAY C.S.C.
58	PO	WRIA/15987/2021 (Siddharth Nagar) Notice no:2021/45286	TANUJA SINGH VS STATE OF U.P. AND 2 OTHERS	ALOK KUMAR SINGH KRIT RAJ SINGH	ASHOK KUMAR SINGH C.S.C.
59	PO	WRIA/15989/2021 (Gautam Buddh Nagar) Notice no:2021/47158	RAVI MOHAN SHARMA VS STATE OF U.P. AND 4 OTHERS	ISHIR SRIPAT SR. ADVOCATE ATIPRIYA GAUTAM	C.S.C.
60	PO	WRIA/15990/2021 (Allahabad) Notice no:2021/47155	ABHISHEK SINGH CHAUHAN VS STATE OF U.P. AND 5 OTHERS	VINOD KUMAR MISHRA SR. ADVOCATE ATIPRIYA GAUTAM	C.S.C.
61	PO	WRIA/15991/2021 (Azamgarh) Notice no:2021/45383	PHOOL CHAND AND 4 OTHERS VS STATE OF U.P. AND 3 OTHERS	SADHU SHARAN	SURESH SINGH C.S.C.
62	PO	WRIA/15993/2021 (Allahabad) Notice no:2021/45647	JAGANNATH RAM VS THE STATE OF U P AND 3 OTHERS	ROHIT SINGH PARMAR	DHANANJAY AWASTHI C.S.C.
63	PO	WRIA/16178/2021 (Azamgarh)	RAJ NARAYAN RAM VS THE UTTAR PRADESH POWER CORPORATION AND 3 OTHERS	PRASHANT KUMAR PATHAK MANI YAGYESH TRIPATHI	SUYASH AGARWAL
64	PO	WRIA/16181/2021 (Agra) Notice no:2021/46388	SATISH KUMAR NIGAM VS STATE OF U.P. AND 3 OTHERS	PRADEEP YADAV	ABHISHEK SRIVASTAVA C.S.C.
65	PO	WRIA/16182/2021 (Hamirpur) Notice no:2021/46460	PUSHP RAJ TRIPATHI VS ASSISTANT COMMISSIONER AND ASSISTANT REGISTRAR AND 6 OTHERS	CHANDRA PAL	ABHISHEK MISHRA ASHOK KUMAR LAL C.S.C.
66	PO	WRIA/16183/2021 (Mirzapur) Notice no:2021/45635	ANAND KUMAR SINGH AND 48 OTHERS VS THE STATE OF U.P. AND 4 OTHERS	AKHILESH KUMAR MISHRA	JAY RAM PANDEY DURGA SINGH C.S.C.
67	PO	WRIA/16184/2021 (Bareilly) Notice no:2021/47050	K. K. SAXENA VS STATE OF U.P. AND 4 OTHERS	RAM BAHADUR SINGH	ASHOK KUMAR LAL C.S.C.
68	PO	WRIA/16188/2021 (Varanasi) Notice no:2021/42229	ANUP KUMAR VS STATE OF U.P. AND 2 OTHERS	SURENDRA YADAV	C.S.C.
69	PO	WRIA/16189/2021 (Kaushambi) Notice no:2021/45794	KUMKUM KUMAR MISHRA VS STATE OF U.P. AND 4 OTHERS	S.K. SINGH VASHISHT	AZAD RAI C.S.C.
70	PO	WRIA/16191/2021 (Allahabad) Notice no:2021/45718	SANGITA SAHANI VS STATE OF U P AND 2 OTHERS	PRASHANT SHARMA	ARCHANA SINGH C.S.C.
71	PO	WRIA/16194/2021 (Chandauli) Notice no:2021/47934	AWADHESH NARAYAN SINGH VS STATE OF U.P. AND 4 OTHERS	SUDARSHAN SINGH	RAVINDRA SINGH C.S.C.
72	PO	WRIA/16196/2021 (Farrukhabad) Notice no:2021/46386	SHIV RAM SINGH SENGER AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	ARUN KUMAR TRIPATHI	SHASHI KANT VERMA C.S.C.
73	PO	WRIA/16198/2021 (Deoria) Notice no:2021/46457	SHIVBACHAN SINGH VS STATE OF U.P. AND 2 OTHERS	VIDHYA SHANKER TIWARI	C.S.C.
74	PO	WRIA/16200/2021 (Sambhal (bheem Nagar)) Notice no:2021/47022	SMT.PARUL MALIK AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	MAN BAHADUR SINGH	SATISH CHANDRA YADAV C.S.C.
75	PO	WRIA/16202/2021 (Meerut) Notice no:2021/46395	MANGE RAM VS STATE OF U.P. AND 6 OTHERS	BABBOO RAM	C.S.C.

76	PO	WRIA/16207/2021 (Aligarh) Notice no:2021/2482	ROHIT KUMAR VS UNION OF INDIA AND 2 OTHERS	SIDDHARTH KHARE	A.S.G.I.
77	PO	WRIA/16208/2021 (Allahabad) Notice no:2021/40221	SUSHILA DEVI VS STATE OF U.P. AND 2 OTHERS	SHIV LAL MANVENDRA NARAIN PATHAK	C.S.C.
78	PO	WRIA/16211/2021 (Chitrakoot) Notice no:2021/47482	KESHRI PRASAD MISRA VS STATE OF U.P. AND 5 OTHERS	RAM KISHOR GUPTA	C.S.C.
79	PO	WRIA/16213/2021 (Deoria) Notice no:2021/2454 2021/47576	BRIJESH KANNAUJIYA VS STATE OF U.P. AND 5 OTHERS	HRIDAY NARAYAN PANDEY	HEMENDRA KUMAR MISHRA A.S.G.I. C.S.C.
80	PO	WRIA/16214/2021 (Moradabad) Notice no:2021/46181	SURYA KUMARI VS STATE OF U.P. AND 4 OTHERS	HARISH KUMAR YADAV	C.S.C.
81	PO	WRIA/16216/2021 (Allahabad) Notice no:2021/46552	SUPRABHAT RAI VS STATE OF U.P. AND 4 OTHERS	DHARMENDRA KUMAR PANDEY SATYENDRA KUMAR PANDEY	C.S.C.
82	PO	WRIA/16220/2021 (Azamgarh) Notice no:2021/46699	SARITA KUMARI AND 7 OTHERS VS STATE OF U.P. AND 3 OTHERS	RAJESH MAURYA SHEO RAM SINGH	C.S.C.
83	PO	WRIA/16222/2021 (Siddharth Nagar) Notice no:2021/47703	DIVYA UPADHYAY VS STATE OF U.P. AND 2 OTHERS	MANOJ YADAV AWADHESH TIWARI	C.S.C.
84	PO	WRIA/16223/2021 (Allahabad) Notice no:2021/45156	KUMARI PRATIBHA RAI AND ANOTHER VS STATE OF U.P. AND ANOTHER	ABHISHEK RAI	M.N. SINGH C.S.C.
85	PO	WRIA/16224/2021 (Chandauli) Notice no:2021/43675	SATYA NARAYAN SHUKLA VS STATE OF U P AND ANOTHER	BHANU DEO PANDEY	C.S.C.
86	PO	WRIA/16225/2021 (Kaushambi) Notice no:2021/46254	VISHAL KUMAR VS STATE OF U.P. AND 2 OTHERS	ANOOP SINGH JANARDAN SINGH	C.S.C.
87	PO	WRIA/16226/2021 (Kanpur Nagar) Notice no:2021/47975	RAM KARAN VS STATE OF U.P. AND 5 OTHERS	GANESH MANI	C.S.C.
88	PO	WRIA/16228/2021 (Allahabad) Notice no:2021/46701	SHASHAV RAGHUVANSI VS THE NAGAR MAGISTRATE AND ANOTHER	ANIL KUMAR SINGH	C.S.C.
89	PO	WRIA/16229/2021 (Kanpur Nagar) Notice no:2021/47972	AWADH NARAYAN VS STATE OF U.P. AND 5 OTHERS	GANESH MANI	C.S.C.
90	PO	WRIA/16233/2021 (Kanpur Nagar) Notice no:2021/47969	ABHINENDRA KUMAR SINGH VS STATE OF U.P. AND 5 OTHERS	GANESH MANI	C.S.C.
91	PO	WRIA/16236/2021 (Deoria) Notice no:2021/47967	RAMASHANKAR VS STATE OF U.P. AND 3 OTHERS	SANJEEV KUMAR TYAGI SANJEEV KUMAR TRIPATHEE	C.S.C.
92	PO	WRIA/16237/2021 (Agra) Notice no:2021/2383	MADHUKAR CHATURVEDI AND 2 OTHERS VS UNION OF INDIA AND 3 OTHERS	DIGVIJAY SINGH	SURENDRA PRASAD SHARMA A.S.G.I.
93	PO	WRIA/16238/2021 (Sambhal (bheem Nagar)) Notice no:2021/46844	ASHOK KUMAR VS STATE OF U.P. AND 3 OTHERS	SHIV RAJ SINGH	SATISH CHANDRA YADAV C.S.C.
94	PO	WRIA/16239/2021 (Chitrakoot) Notice no:2021/46556	DR.VIMAL KUMAR VS STATE OF U.P. AND 3 OTHERS	CHANDRA BHAN MANISH KUMAR BHARTIYA	C.S.C.
95	PO	WRIA/16240/2021 (Kushi Nagar) Notice no:2021/46329	RAM DULARE YADAV VS STATE OF U.P. AND 5 OTHERS	ARUNESH KUMAR SINGH	C.S.C.

96	PO	WRIA/16241/2021 (Gautam Buddh Nagar) Notice no:2021/46736	SMT. KUSUM SENGAR VS STATE OF U.P. AND 2 OTHERS	MUNESH KUMAR	C.S.C.
97	PO	WRIA/16243/2021 (Jaunpur) Notice no:202/45840	RAM PRAKASH VS STATE OF U.P. AND ANOTHER	RAEES AHAMAD SANJAY KUMAR SRIVASTAVA	C.S.C.
98	PO	WRIA/16244/2021 (Siddharth Nagar) Notice no:2021/46242	REETA MISHRA VS STATE OF U.P. AND 3 OTHERS	VINAY KUMAR MISHRA	C.S.C.
99	PO	WRIA/16245/2021 (Basti) Notice no:2021/46623	HARI NARAYAN VS STATE OF U.P. AND 4 OTHERS	BHAJU RAM PPRASAD SHARMA ARVIND KUMAR SRIVASTAVA	C.S.C.
100	PO	WRIA/16247/2021 (Ballia) Notice no:2021/45906 2021/45906	UMA SHUKLA VS STATE OF U.P. AND 3 OTHERS	KAMESHWAR CHAUBEY	C.S.C.
101	PO	WRIA/16249/2021 (Allahabad) Notice no:2021/47674	PAVAN KUMAR VS STATE OF U.P. AND 2 OTHERS	SATYAVEER SINGH	A.K.S.PARIHAR C.S.C.
102	PO	WRIA/16250/2021 (Ballia) Notice no:2021/46615	C/M RAM DAHEEN SINGH INTER COLLEGE AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	SUNIL KUMAR SINGH SHASHI KANT SHUKLA	MRITUNJAY TIWARI C.S.C.
103	PO	WRIA/16252/2021 (Banda)	CHITRA RAIKWAR VS UTTAR PRADESH PUBLIC SERVICE COMMISSION	PRABHAKAR TRIPATHI MANISH DWIVEDI	M.N. SINGH
104	PO	WRIA/16253/2021 (Moradabad) Notice no:2021/47596	ASHOK VS STATE OF U.P. AND 3 OTHERS	SIDDHARTH KHARE	C.S.C.
105	PO	WRIA/16254/2021 (Budaun) Notice no:2021/46713	TEJASWANI SINGH VS STATE OF U.P. AND 4 OTHERS	ABHISHEK SHEKHAR OJHA ANURAG KUMAR OJHA PARMATMA NAND OJHA	C.S.C.
106	PO	WRIA/16255/2021 (Saharanpur) Notice no:2021/47752	BABU RAM VS STATE OF U.P. AND 6 OTHERS	SHESH NATH BHATT AWADHESH KUMAR SHARMA	C.S.C.
107	PO	WRIA/16256/2021 (Chandauli) Notice no:2021/48121	PURAN CHANDRA PRAJAPATI VS STATE OF U.P. AND 5 OTHERS	SHISHIR KUMAR DWIVEDI CHANDRA PRAKASH PAL	C.S.C.
108	PO	WRIA/16257/2021 (Muzaffar Nagar) Notice no:2021/47764	JAI CHAND VS STATE OF U.P. AND 6 OTHERS	SHESH NATH BHATT AWADHESH KUMAR SHARMA	C.S.C.
109	PO	WRIA/16261/2021 (Mahoba) Notice no:2021/46296	AKBAR KHAN VS STATE OF U.P. AND 2 OTHERS	RUCHITA JAIN	C.S.C.
110	PO	WRIA/16262/2021 (Jaunpur) Notice no:2021/46274	DR. NARENDRA KUMAR SINGH VS STATE OF U.P. AND 4 OTHERS	AMAR NATH PANDEY	GAGAN MEHTA C.S.C.
111	PO	WRIA/16263/2021 (Ballia) Notice no:2021/46174	SHIVANAND SINGH VS STATE OF U.P. AND 4 OTHERS	MUNA SINGH ACHAL SINGH	C.S.C.
112	PO	WRIA/16264/2021 (Kanpur Nagar) Notice no:2021/48124	SMITA GUPTA VS STATE OF U.P. AND 3 OTHERS	SR. ADVOCATE SIDDHARTH KHARE	ROHIT PANDEY C.S.C.
113	PO	WRIA/16265/2021 (Varanasi) Notice no:2021/47710	MOHAMMAD JAVED VS STATE OF U.P. AND 7 OTHERS	VINAY KUMAR SRIVASTAVA ABHISHEK SRIVASTAVA TANU ROOPANWAL	C.S.C.
114	PO	WRIA/16266/2021 (Kanpur Nagar) Notice no:2021/48125	DR. BHARTI DIXIT VS STATE OF U.P. AND 3 OTHERS	SR. ADVOCATE SIDDHARTH KHARE	ROHIT PANDEY C.S.C.
115	PO	WRIA/16267/2021 (Allahabad) Notice no:2021/2459 2021/2459	PROF. RAJIV RANJAN TEWARI VS UNION OF INDIA AND 3 OTHERS	HRTUDHWAJ PRATAP SAHI SR. ADVOCATE SANKALP NARAIN	KSHITIJ SHAILENDRA A.S.G.I.

116	PO	WRIA/16272/2021 (Ghaziabad) Notice no:2021/47011	RAM ASHISH VS STATE OF U.P. AND 3 OTHERS	ABHISHEK BHUSHAN SR. ADVOCATE PRATIK SRIVASTAVA	ASHISH MISHRA C.S.C.
117	PO	WRIA/16274/2021 (Allahabad) Notice no:2021/47620	ANITA YADAV VS STATE OF U.P. AND 2 OTHERS	SR. ADVOCATE SHANTANU KHARE	ANIL KUMAR SINGH C.S.C.
118	PO	WRIA/16276/2021 (Allahabad) Notice no:2021/46731	VIJAY SHANKAR YADAV VS STATE OF U.P. AND 4 OTHERS	RAJESH KUMAR SINGH ABHISHEK KUMAR	A.K.S.PARIHAR C.S.C.
119	PO	WRIA/16277/2021 (Azamgarh) Notice no:2021/47468	HARIYATANRAM VS STATE OF U.P. AND 3 OTHERS	ALOK KUMAR SINGH RATEESH SINGH	BHANU PRATAP SINGH C.S.C.
120	PO	WRIA/16279/2021 (Varanasi) Notice no:2021/45951	VINOD KUMAR VS STATE OF U.P. AND 4 OTHERS	BRIJ RAJ	NISHEETH YADAV C.S.C.
121	PO	WRIA/16280/2021 (Allahabad) Notice no:2021/46468	SHAKEEL AHAMAD VS STATE OF U.P. AND 4 OTHERS	VIJAY GOPAL RANJEET SINGH	C.S.C.
122	PO	WRIA/16281/2021 (Azamgarh) Notice no:2021/47522	RUPESH PRATAP SINGH VS STATE OF U.P. AND 2 OTHERS	BHAWESH PRATAP SINGH	C.S.C.
123	PO	WRIA/16282/2021 (Hapur (panchsheel Nagar)) Notice no:2021/47966	RAMBHOOL SINGH VS STATE OF U.P. AND 3 OTHERS	SHIV PRAKASH	PRADEEP SINGH SENGAR C.S.C.
124	PO	WRIA/16285/2021 (Rampur) Notice no:2021/45678	SHYAMA CHARAN VS STATE OF U.P. AND 5 OTHERS	MOHIT BEHARI MATHUR	C.S.C.
125	PO	WRIA/16286/2021 (Moradabad) Notice no:2021/47272	AJAI KUMAR VS STATE OF U.P. AND 3 OTHERS	VINAY BHUSHAN UPADHYAY ARUN KUMAR PANDEY NARENDRA DEO UPAHDAYAY	SHYAM KRISHNA GUPTA C.S.C.
126	PO	WRIA/16287/2021 (Rampur) Notice no:2021/47018	ANCHAL SAXENA AND 4 OTHERS VS STATE OF U.P. AND 3 OTHERS	MAN BAHADUR SINGH	VIJAI KUMAR SRIVASTAVA C.S.C.
127	PO	WRIA/16288/2021 (Fatehpur) Notice no:2021/47020	AKANKSHA TRIVEDI VS STATE OF U.P. AND 3 OTHERS	MAN BAHADUR SINGH	VIKRAM BAHADUR SINGH C.S.C.
128	PO	WRIA/16289/2021 (Kushi Nagar) Notice no:2021/46186	MEER HAZRAT ALI VS STATE OF U.P. AND 3 OTHERS	MAHENDRA SINGH	C.S.C.
129	PO	WRIA/16290/2021 (Kanpur Nagar) Notice no:2021/47505	POONAM SHAH VS STATE OF U.P. AND 3 OTHERS	SR. ADVOCATE SHANTANU KHARE	AKHILESH CHANDRA SRIVASTAVA C.S.C.
130	PO	WRIA/16292/2021 (Azamgarh) Notice no:2021/48002	PRASHANT RAI VS STATE OF U.P. AND 4 OTHERS	MANOJ KUMAR SINGH	BHANU PRATAP SINGH C.S.C.
131	PO	WRIA/16293/2021 (Pilibhit) Notice no:2021/47021	RAM PAL SINGH YADAV VS STATE OF U.P. AND 3 OTHERS	MAN BAHADUR SINGH	AMIT SHUKLA C.S.C.
132	PO	WRIA/16372/2021 (Agra) Notice no:2021/47821	MANOJ KUMAR AND 25 OTHERS VS STATE OF U.P. AND 4 OTHERS	NEERAJ SHYAM LAL	RAM BILAS YADAV C.S.C.
133	PO	WRIA/16384/2021 (Azamgarh) Notice no:2021/46685	MOHD. SAFIQ VS STATE OF U.P. AND 2 OTHERS	MAHESH KUMAR FIRDOS AHMAD	C.S.C.
134	DF	WRIA/16390/2021 (Moradabad) Notice no:2021/42848	KHALEEL AHMAD VS STATE OF U.P. AND 2 OTHERS	SHARDA PRASAD MISHRA	HARSH VARDHAN GUPTA C.S.C.
135	PO	WRIA/16518/2021 (Jalaun) Notice no:2021/45032	ANWAR HUSAIN VS STATE OF U.P. AND 3 OTHERS	DHARMENDRA KUMAR SRIVASTAVA	C.S.C.
136	PO	WRIA/16519/2021 (Sonbhadra) Notice no:2021/47842	AMICHAND MEHTA AND 29 OTHERS VS STATE OF U.P. AND ANOTHER	PRIYANKA SRIVASTAVA ABHISHEK SRIVASTAVA	C.S.C.

137	PO	WRIA/16522/2021 (Ghaziabad) Notice no:2021/46697	HARKESH SINGH VS STATE OF U.P. AND 2 OTHERS	DHAN PAL	NAGENDRA NATH MISHRA C.S.C.
138	PO	WRIA/16523/2021 (Shahjahanpur) Notice no:2021/46815	ISLAM VS STATE OF U.P. AND 2 OTHERS	ANEES AHMAD	HARSH VARDHAN GUPTA C.S.C.
139	PO	WRIA/16525/2021 (Allahabad) Notice no:2021/45220	RAM AVTAR YADAV AND 56 OTHERS VS STATE OF U.P. AND 5 OTHERS	RAJJAN SINGH	PRANJAL MEHROTRA SURESH SINGH C.S.C.
140	PO	WRIA/16527/2021 (Shahjahanpur) Notice no:2021/46816	ISLAM VS STATE OF U.P. AND 2 OTHERS	ANEES AHMAD	HARSH VARDHAN GUPTA C.S.C.
141	PO	WRIA/16534/2021 (Etah) Notice no:2021/47688	C/M JUNIOR HIGH SCHOOL RUSTAMGARH AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	SUYASH PANDEY NAND LAL PANDEY	C.S.C.
142	PO	WRIA/16535/2021 (Mau) Notice no:2021/47263	AKANKSHA PANDEY VS STATE OF U.P. AND 4 OTHERS	SURESH BAHADUR SINGH YADVENDRA PRATAP SINGH	SYED NADEEM AHMAD C.S.C.
143	PO	WRIA/16537/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/47244	SURABHI VS STATE OF U.P. AND 4 OTHERS	DEV KANT TRIGUNAIT LAKSHMI KANT TRIGUNAIT	DAYA RAM C.S.C.
144	PO	WRIA/16539/2021 (Kanpur Nagar) Notice no:2021/48525	RAMESH CHANDRA VS STATE OF U.P. AND 4 OTHERS	ASHISH KUMAR SRIVASTAVA	C.S.C.
145	PO	WRIA/16541/2021 (Ballia) Notice no:2021/47316	SMT. KALAWATI DEVI VS STATE OF U.P. AND 4 OTHERS	KAMESHWAR CHAUBEY	C.S.C.
146	PO	WRIA/16544/2021 (Allahabad) Notice no:2021/48509	BALI RAM MAURYA VS STATE OF U.P. AND 2 OTHERS	SR. ADVOCATE SHANTANU KHARE	ANIL KUMAR SINGH C.S.C.
147	PO	WRIA/16549/2021 (Allahabad) Notice no:2021/48510	SHARAD YADAV AND 16 OTHERS VS STATE OF U.P. AND 2 OTHERS	SR. ADVOCATE SIDDHARTH KHARE	ANIL KUMAR SINGH C.S.C.
148	PO	WRIA/16550/2021 (Kushi Nagar) Notice no:2021/45949	SUMAN DEVI VS ADDITIONAL CHIEF SECRETARY AND 3 OTHERS	RAHUL KUMAR GUPTA	C.S.C.
149	PO	WRIA/16563/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/47351	ROHIT KUMAR VS STATE OF U.P. AND 6 OTHERS	SUDHANSHU KUMAR SINGH	C.S.C.
150	PO	WRIA/16565/2021 (Mathura) Notice no:2021/46631	MAHENDRA PAL VS STATE OF U.P. AND 3 OTHERS	HARI NARAYAN SINGH	C.S.C.
151	PO	WRIA/16571/2021 (Sonbhadra) Notice no:2021/47191	SURESH CHANDRA DWIVEDI VS STATE OF U.P. AND 2 OTHERS	AJITABH CHOUBEY PRABHAKAR AWASTHI	SHASHI KANT VERMA C.S.C.
152	PO	WRIA/16584/2021 (Allahabad) Notice no:2021/48583	PREM SAGAR TIWARI VS THE STATE OF U.P. AND ANOTHER	SHATRUGHAN SONWAL SR. ADVOCATE SHIVENDU OJHA	M.N. SINGH C.S.C.
153	PO	WRIA/16585/2021 (Shamli (prabudh Nagar)) Notice no:2021/48722 2021/48722	AMIT KUMAR VS STATE OF U.P. AND 4 OTHERS	SUNIL KUMAR TRIPATHI DEVESH TRIPATHI SANDEEP PANDEY	NIPUN SINGH C.S.C.
154	PO	WRIA/16587/2021 (Jaunpur) Notice no:2021/48416	KAUSHALENDRA PANDEY VS STATE OF U.P. AND 6 OTHERS	SAURABH TRIPATHI PRABHAKAR AWASTHI	C.S.C.

155	PO	WRIA/16593/2021 (Allahabad) Notice no:2021/47131	VINAY KUMAR SINGH AND ANOTHER VS MANAGING DIRECTOR UP STATE BRIDGE CORPORATION AND 2 OTHERS	ADARSH SINGH INDRA RAJ SINGH	PRANJAL MEHROTRA C.S.C.
156	PO	WRIA/16597/2021 (Ghazipur) Notice no:2021/46044	RAM VISHAL YADAV VS STATE OF U.P. AND ANOTHER	ARVIND SINGH B.K.SINGH RAGHUVANSHI	AAKASH RAI C.S.C.
157	PO	WRIA/16602/2021 (Mainpuri) Notice no:2021/44591	RAJIV KUMAR VS STATE OF U.P. AND 3 OTHERS	AJAY KUMAR SRIVASTAVA	GYANENDRA SINGH KANAUJIYA C.S.C.
158	PO	WRIA/16612/2021 (Allahabad) Notice no:2021/48963	RAGINI AND ANOTHER VS STATE OF U.P. AND 9 OTHERS	SEEMANT SINGH	A.K.S.PARIHAR C.S.C.
159	PO	WRIA/16615/2021 (Azamgarh) Notice no:2021/48962	VINAY KUMAR VS STATE OF U.P. AND 6 OTHERS	SEEMANT SINGH	MRITUNJAY TIWARI C.S.C.
160	PO	WRIA/16621/2021 (Jaunpur) Notice no:2021/48084	VINAY KUMAR DUBEY VS STATE OF U.P. AND 3 OTHERS	SHYAM DHAR SHUKLA	C.S.C.
161	PO	WRIA/16622/2021 (Gorakhpur)	NRAPATI SINGH VS UNION OF INDIA AND ANOTHER	SUDHANSHU PANDEY	RAJNISH KUMAR RAI
162	PO	WRIA/16623/2021 (Kanpur Nagar) Notice no:2021/45952	C/M BILHAUR INTER COLLEGE AND ANOTHER VS STATE OF U P AND 4 OTHERS	RAHUL JAIN	C.S.C.
163	PO	WRIA/16625/2021 (Allahabad) Notice no:2021/47890	ANITA DEVI VS STATE OF U.P. AND 2 OTHERS	SAURABH KUMAR TRIPATHI DINESH KUMAR TRIPATHI NAVEEN DWIVEDI	C.S.C.
164	PO	WRIA/16627/2021 (Allahabad) Notice no:2021/49056	TRAPTI SHARMA VS STATE OF U.P. AND 3 OTHERS	NAVIN KUMAR SHARMA	A.K.S.PARIHAR C.S.C.
165	PO	WRIA/16630/2021 (S.r. Nagar (bhadohi)) Notice no:2021/48007	ANITA KUMARI VS STATE OF U.P. AND 3 OTHERS	SHREE PRAKASH UPADHYAY	C.S.C.
166	PO	WRIA/16631/2021 (Agra) Notice no:2021/47614	SURESH CHAND SHARMA VS STATE OF U.P. AND 2 OTHERS	VIJAY TRIPATHI	C.S.C.
167	PO	WRIA/16632/2021 (Meerut) Notice no:2021/47823	SATISH CHANDRA TYAGI VS STATE OF U P AND 2 OTHERS	VED PRAKASH SHUKLA	C.S.C.
168	PO	WRIA/16633/2021 (Jaunpur) Notice no:2021/48432	AINUL HASAN AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	RAJNISH KUMAR SRIVASTAVA	C.S.C.
169	PO	WRIA/16634/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/48900	NIGHAT PARVEEN VS THE STATE OF U.P. AND 3 OTHERS	ISHIR SRIPAT RISHABH KESARWANI SR. ADVOCATE ATIPRIYA GAUTAM	C.S.C.
170	PO	WRIA/16639/2021 (Muzaffar Nagar) Notice no:2021/48862 2021/48862	JAI BHAGWAN JAIN VS STATE OF U.P. AND 6 OTHERS	SHESH NATH BHATT AWADHESH KUMAR SHARMA	C.S.C.
171	PO	WRIA/16640/2021 (Kushi Nagar) Notice no:2021/49025	JYOTISH KUMAR PANDEY VS STATE OF U.P. AND 4 OTHERS	DURGA TIWARI	C.S.C.
172	PO	WRIA/16644/2021 (Allahabad) Notice no:2021/47820	GULAB CHANDRA VS STATE OF U.P. AND 5 OTHERS	SURESH CHANDRA DWIVEDI	C.S.C.
173	PO	WRIA/16645/2021 (Varanasi) Notice no:2021/2428	SANDEEP KUMAR DWIVEDI VS UNION OF INDIA AND 6 OTHERS	MALIK JUNED AHMAD	A.S.G.I.
174	PO	WRIA/16646/2021 (Meerut) Notice no:2021/47075	BRAHM DUTT TYAGI VS STATE OF U.P. AND ANOTHER	K.P. VERMA	C.S.C.

175	PO	WRIA/16648/2021 (Azamgarh) Notice no:2021/45862	KHUSHBU VS STATE OF U.P. AND 7 OTHERS	SHIVA KANT SRIVASTAVA	RAMESHWAR PRASAD SHUKLA C.S.C.
176	PO	WRIA/16650/2021 (Mau) Notice no:2021/44809	RAJENDRA PRASAD SINGH VS STATE OF U.P. AND 3 OTHERS	SADHU SHARAN	PRANJAL MEHROTRA C.S.C.
177	PO	WRIA/16652/2021 (Kanpur Nagar) Notice no:2021/2371	RAJESH KUMAR DIWAKAR VS UNION OF INDIA AND 2 OTHERS	ARUN KUMAR SINGH	SUDHIR KUMAR SINGH A.S.G.I.
178	PO	WRIA/16653/2021 (Ballia) Notice no:2021/46955	UMA SHANKAR RAM VS STATE OF U.P. AND 2 OTHERS	KAMLESH KUMAR BHARTI	ANAND KUMAR PANDEY C.S.C.
179	PO	WRIA/16654/2021 (Bulandshahr) Notice no:2021/48729	SONU SINGH VS STATE OF U.P. AND ANOTHER	SATYA PRAKASH SINGH BAJRANG BAHADUR SINGH	AAKASH RAI C.S.C.
180	PO	WRIA/16655/2021 (Allahabad) Notice no:2021/48905	SHIVANI SAHU VS STATE OF U.P. AND 3 OTHERS	AKHILESH KUMAR YADAV RAVINDRA NATH YADAV	ARCHANA SINGH C.S.C.
181	PO	WRIA/16660/2021 (Jaunpur) Notice no:2021/46026	RAJENDRA PRASAD VS STATE OF U.P. AND 3 OTHERS	SHRAVAN KUMAR DUBEY	PRANJAL MEHROTRA C.S.C.
182	PO	WRIA/16661/2021 (S.r. Nagar (bhadohi)) Notice no:2021/46380 2021/46380	VARSHA SINGH VS STATE OF U.P. AND 2 OTHERS	ARUNESH KUMAR SINGH	DHANANJAY AWASTHI C.S.C.
183	PO	WRIA/16662/2021 (Chitrakoot) Notice no:2021/47831	KETAKI VS STATE OF U.P. AND 3 OTHERS	DHRUV SEN SINGH PRASHANT SINGH	C.S.C.
184	PO	WRIA/16663/2021 (Jaunpur) Notice no:2021/47700	DR. TEJ BAHADUR YADAV VS STATE OF U.P. AND 5 OTHERS	RAJNISH KUMAR SRIVASTAVA	AAKASH RAI C.S.C.
185	PO	WRIA/16664/2021 (Varanasi) Notice no:2021/2388 2021/2388	DR. SALINA PATHAK AND 5 OTHERS VS UNION OF INDIA AND 8 OTHERS	JITENDRA SARIN KAMLESH KUMAR YADAV	KRISHNA RAJ SINGH JADAUN VINOD KUMAR SHUKLA A.S.G.I.
186	PO	WRIA/16665/2021 (Agra) Notice no:2021/47391	ALOK SINGH AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	HITESH PACHORI	ARCHANA SINGH C.S.C.
187	PO	WRIA/16666/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/2479	MUNNI DEVI VS UNION OF INDIA AND 2 OTHERS	MANOJ KUMAR DHRUBVANSHI	SHYAM SINGH SENGAR A.S.G.I.
188	PO	WRIA/16674/2021 (Siddharth Nagar) Notice no:2021/47947	SMT. POONAM VS STATE OF U.P. AND 2 OTHERS	AMZAD RZA	C.S.C.
189	PO	WRIA/16677/2021 (Aligarh) Notice no:2021/41683	CHAITANYA PRAKASH SHASTRI VS STATE OF U.P. AND 4 OTHERS	RAM SHEEL SHARMA PANKAJ KUMAR	C.S.C.
190	PO	WRIA/16683/2021 (Saharanpur) Notice no:2021/46517	PUSHPA DEVI VS STATE OF U.P. AND 3 OTHERS	YASHPAL YADAV SUNIL KUMAR YADAV	KARTIKEYA SARAN C.S.C.
191	PO	WRIA/16684/2021 (Fatehpur) Notice no:2021/47851	BASANT KUMAR AND ANOTHER VS STATE OF U.P. AND 6 OTHERS	BABU LAL RAM SANTOSH KUMAR YADAV	VIKRAM BAHADUR SINGH AZAD RAI C.S.C.
192	PO	WRIA/16689/2021 (Aligarh) Notice no:2021/47171	IRFAN HABIB VS STATE OF U.P. AND 2 OTHERS	R P RAJAN PRABHAT KUMAR SINGH	C.S.C.
193	PO	WRIA/16693/2021 (Varanasi) Notice no:2021/48048 2021/48048 2021/48048	NANAK GURU GAUTAM VS STATE OF U.P. AND ANOTHER	SURESH KUMAR YADAV BED KANT MISHRA	C.S.C.
194	PO	WRIA/16696/2021 (Moradabad) Notice no:2021/47832	NEMPAL SINGH VS STATE OF U.P. AND 2 OTHERS	SHRI PRAKASH MISHRA	C.S.C.

195	PO	WRIA/16697/2021 (Varanasi) Notice no:2021/47192	DHANANJAY MISHRA VS STATE OF U.P. AND 4 OTHERS	AKHILESH KUMAR SINGH	C.S.C.
196	PO	WRIA/16702/2021 (Shahjahanpur) Notice no:2021/48603	DURGESH PRATAP AND 20 OTHERS VS STATE OF U.P. AND 2 OTHERS	JAGADEESH PRASAD CHAURASIYA	SANTOSH KUMAR C.S.C.
197	PO	WRIA/16707/2021 (Farrukhabad) Notice no:2021/47378	MOHAMMAD USMAN ATHAR VS STATE OF U.P. AND 2 OTHERS	SANTOSH KUMAR TIWARI	C.S.C.
198	PO	WRIA/16710/2021 (S.r. Nagar (bhadohi)) Notice no:2021/48028	SATISH KUMAR VS STATE OF U.P. AND 4 OTHERS	SHIV BAHADUR SINGH AMIT KUMAR TIWARI	C.S.C.
199	PO	WRIA/16711/2021 (Varanasi) Notice no:2021/48086 2021/48086	RAM MURAT RAM VS STATE OF U.P. AND 4 OTHERS	AKHILESH KUMAR SINGH VINOD KUMAR SINGH	C.S.C.
200	PO	WRIA/16713/2021 (Varanasi) Notice no:2021/47930	SURENDRA MOHAN SRIVASTAVA VS STATE OF U.P. AND 2 OTHERS	MRITUNJAY MOHAN SAHAI	C.S.C.
201		WRIA/16868/2021 (Agra) Notice no:2021/48913	BRIJVILAS YADAV VS STATE OF U.P. AND 3 OTHERS	SATYADEO SHAMRA AWADH NARAIN RAI	SACHINDRA UPADHYAY C.S.C.
202		WRIA/16869/2021 (Agra) Notice no:2021/48912	CHHAVI LAL VERMA VS STATE OF U.P. AND 3 OTHERS	SATYADEO SHAMRA AWADH NARAIN RAI	SACHINDRA UPADHYAY C.S.C.
203		WRIA/16872/2021 (Rampur) Notice no:2021/48430	PUTRAPAL VS STATE OF U.P. AND 3 OTHERS	SUFIA SABA ABDUL MAJEED	C.S.C.
204		WRIA/16875/2021 (Moradabad) Notice no:2021/49694	SAURABH KUMAR AND 9 OTHERS VS STATE OF U.P. AND 8 OTHERS	DEEPAK MAURYA UDAI CHANDANI	C.S.C.
205		WRIA/16876/2021 (Sonbhadra) Notice no:2021/47322	RAJ KUMAR YADAV AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	YOGESH KUMAR SAXENA	C.S.C.
206		WRIA/16880/2021 (Mathura) Notice no:2021/47911	LAXMAN SWAROOP VS STATE OF U.P. AND 3 OTHERS	RAM BHAWAN	C.S.C.
207		WRIA/16883/2021 (Jhansi) Notice no:2021/47333	LAXMI NARAYAN VS STATE OF U.P. AND ANOTHER	SHAMS UZ ZAMAN MUKESH KUMAR PANDEY	C.S.C.
208		WRIA/16885/2021 (Siddharth Nagar) Notice no:2021/45290	SHIPRA YADAV VS STATE OF U.P. AND 3 OTHERS	SUNIL KUMAR HIRA LAL YADAV	ASHOK KUMAR SINGH C.S.C.
209		WRIA/16888/2021 (Kannauj) Notice no:2021/47698 2021/47698	DR. BASUDEV PRASAD PRIYADARSHI VS STATE OF U.P. AND 2 OTHERS	ROSHAN KUMAR SINGH	C.S.C.
210		WRIA/16893/2021 (Fatehpur) Notice no:2021/48589	AKANKSHA RAI VS STATE OF U.P. AND 3 OTHERS	VIJAY KUMAR FAIZ AHMAD	VIKRAM BAHADUR SINGH C.S.C.
211		WRIA/16895/2021 (Rampur) Notice no:2021/49687	KANCHAN KUMARI VS STATE OF U.P. AND 2 OTHERS	ARUN K. SINGH DESHWAL	C.S.C.
212		WRIA/16904/2021 (Moradabad) Notice no:2021/48936	MAMTA CHAUDHARY VS STATE OF U.P. AND 2 OTHERS	RAJIVE RATN SINGH	M.N. SINGH C.S.C.
213		WRIA/16906/2021 (Jaunpur) Notice no:2021/48339	ILIYAS AHMAD VS STATE OF U.P. AND ANOTHER	RAM ANUJ PRAJAPATI	C.S.C.
214		WRIA/16910/2021 (Agra) Notice no:2021/48960	AMIT SAXENA VS STATE OF U.P. AND 3 OTHERS	D.K.OJHA	C.S.C.

215	WRIA/16915/2021 (Saharanpur) Notice no:2021/49511	ANUJ KUMAR AND ANOTHER VS STATE OF U.P. AND 5 OTHERS	NARENDRA KUMAR BRIJESH KUMAR YADAVA	C.S.C.
216	WRIA/16920/2021 (Kannauj) Notice no:2021/49469 2021/49469	MEVARAM VS STATE OF U.P. AND 4 OTHERS	JAYANT PRAKASH SINGH	C.S.C.
217	WRIA/16921/2021 (Varanasi)	RAJ KUMAR RAJBHAR VS BANARAS HINDU UNIVERSITY	ALOK KRISHAN TRIPATHI ATUL KUMAR	KRISHNA RAJ SINGH JADAUN
218	WRIA/16923/2021 (Gorakhpur) Notice no:2021/2504	NITISH KUMAR TRIPATHI AND 7 OTHERS VS UNION OF INDIA AND ANOTHER	ASHOK KUMAR UPADHYAY SHAIENDRA KUMAR SINGH	A.S.G.I.

ADDITIONAL/UNLISTED LIST

For Final Hearing

HON BLE SUPREME COURT ORDER (EXPEDITED)

301	PO WRIA/30418/2013 (Ghaziabad)	PRASHANT AGARWAL VS STATE OF U.P.AND 6 ORS.	C.S.C. SIDDHARTH KHARE	RAHUL CHAUDHARY ANURAG KHANNA AYUB KHAN AVNISH TRIPATHI KRISHAN PAHAL C.S.C.
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For Admission

SENIOR CITIZEN

302	WA WRIA/52383/2013 (Kanpur Nagar)	ONKAR NARAIN SRIVASTAVA VS THE VICE CHAIRMAN KANPUR DEVELOPMENT AUTHORITY AND 4 ORS.	S.B.SINGH	VIVEK VARMA SHRI PRANJAL MEHROTRA C.S.C.
303	WA WRIA/2945/2020 (Siddharth Nagar)	RAM BRIKSHA AND 3 OTHERS VS STATE OF U.P. AND 5 OTHERS	SRI RADHA KANT OJHA (SR.ADV.) MARUTI KUMAR TRIPATHI	YASH PADIA RAKESH KUMAR C.S.C.
	With WRIA-11033-2020 Siddharth Nagar	SURAJ YADAV VS STATE OF U.P. AND 5 OTHERS	TRIPATHI B.G. BHAI	C.S.C.
304	WA WRIA/16384/1996 (Varanasi)	NAND KISHORE PANDEY VS STATE OF U.P.AND ANOTHER	SHASHI KUMAR ANAND TIWARI SMT.K.SINGH	C.S.C.
305	DF WRIA/22247/2009 (Jaunpur)	GYAN CHANDRA MISHRA VS STATE OF U.P. AND OTHERS	RADHA KANT OJHA	C.S.C.
	With WRIA-21260-2009 Jaunpur	PRABHU DAYAL TIWARI VS STATE OF U.P. THRU PRINCIPAL SECY. SECONDARYEDU. AND ORS	INDRA RAJ SINGH ADARSH SINGH I R SINGH B.P. YADAV	ASHWANI SINGH C.S.C.
	With WRIA-21261-2009 Jaunpur	MOHAMMAD SALIM VS STATE OF U.P. THRU PRINCIPAL SECY. SECONDARYEDU. AND ORS	INDRA RAJ SINGH ADARSH SINGH B.P. YADAV	C.S.C.
	(WRIA-21273-2009) Jaunpur Decided on 23/04/2018	NAND LAL MISHRA VS STATE OF U.P. THRU SECY. SECONDARY EDU. AND ORS		
306	WA WRIA/66868/2010 (Saharanpur)	SMT. VIBHA SINGH VS STATE OF U.P. AND OTHERS	SHRI ASHOK KHARE ABHISHEK YADAV TULSI SINGH YADAV S. K. PUNDIR	PRAMOD JAIN RAM PRAKASH SRIVASTAVA C. S. C.

307	WA	WRIA/12555/2011 (Jhansi)	SUBODH KUMAR KAUSHIK VS STATE OF U.P. AND OTHERS	G.K. SINGH SUNIL KUMAR SRIVASTAVA V.K. SINGH	S.K. SRIVASTAVA N.P. SHUKLA C. S. C.
308	WA	WRIA/73796/2011 (Kushi Nagar)	BABU RAM AND ANOTHER VS STATE OF U.P. AND OTHERS	V.K. SINGH RISHI KANT RAI MANSOOR AHMAD AMRESH TRIPATHI	C.S.C.
309	WA	WRIA/49233/2013 (Mirzapur)	ROHIT MALVIYA AND ANR. VS STATE OF U.P.AND 16 ORS.	H.P. PANDEY A.K. PANDEY HANUMAN PRASAD DUBE SHOBHIT DUBEY ANANT RAM DUBE TARUN AGRAWAL	PAVAN KUMAR MANISH GOYAL PRADEEP PANDEY RAJESH KUMAR MISHRA S.K. MISHRA RAJ SHEKHAR SRIVASTAVA A.K. PANDEY BUSHRA MARYAM C.S.C.
	With	WRIA-55508-2013 Mirzapur	AAKASH AND ANOTHER VS STATE OF U.P. AND 16 OTHERS	SATYA VEER SINGH GAURAV SINGH	MANISH GOYAL C.S.C.
310	WA	WRIA/15706/2014 (Ghaziabad)	SHIV RAJ SINGH VS STATE OF U.P. AND ANOTHER	UPENDRA UPADHYAY	C.S.C.
311	WA	WRIA/37559/2014 (Allahabad)	RUDRA MANI TRIPATHI VS STATE OF U.P. THRU SECY. AND 3 OTHERS	P.K. TRIPATHI RISHI KANT RAI	C.S.C.
		(WRIA-35153-2004) S.r. Nagar (bhadohi) Decided on 07/03/2014	RUDRA MANI TRIPATHI VS STATE OF U.P. AND OTHERS		
	With	WRIA-15010-2008 Allahabad	RUDRA MANI TRIPATHI VS STATE OF U.P. AND OTHERS	RISHI KANT RAI VINOD KUMAR TRIPATHI	RAJESH MISHRA C.S.SINGH C.S.C.
312	WA	WRIA/39245/2014 (Deoria)	KASHI NATH BHARTI VS UNION OF INDIA AND 3 OTHERS	VIJAY GAUTAM(SENIOR ADV.) DEVESH MISHRA VINOD KUMAR MISHRA AWADH BEHARI SINGH	DR. SANTOSH KUMAR SHUKLA C B SINGH S.C. A.S.G.I.
313	WA	WRIA/44231/2014 (Maharajganj)	VIRENDRA KUMAR GAUR VS STATE OF U.P. AND 4 ORS	S.S. TRIPATHI A.P. TIWARI VIKAS MANI SRIVASTAVA	TARIQ MAQBOOL KHAN MOHD. SHERE ALI AZAD RAI C.S.C.
314	LAFP	WRIA/5412/2015 (Bareilly)	SUNIL KUMAR MISHRA VS STATE OF U.P. AND 3 ORS.	MOHAMMAD UMAR KHAN VIJAY GAUTAM	C.S.C.
315	WA	WRIA/32771/2015 (Ghazipur)	PARSHURAM SINGH KUSHWAHA AND 3 OTHERS VS STATE OF U.P. AND 5 OTHERS	PRAMOD K. SINHA	AYANK MISHRA ASHUTOSH VAISH C.S.C.
316	WA	WRIA/51060/2015 (Muzaffar Nagar)	SMT. KUMUDNI THAKUR VS STATE OF U.P. AND 3 OTHERS	SHRI KRISHNA MISHRA AJAY MISHRA KRIPA SHANKER SINGH GAURAV SINGH	PRADEEP KUMAR PANDEY C.S.C.
317	WA	WRIA/53251/2015 (Hathras (mahamaya Nagar))	AJAY SRIVASTAVA VS STATE OF U.P. AND 3 OTHERS	MAHESH SHARMA VINOD SINHA	C.S.C.
318	LAFP	WRIA/58866/2015 (Gorakhpur)	YASHWANT PRAKASH VS STATE OF U.P. AND 5 OTHERS	SURESH CHANDRA SRIVASTAVA RADHA KANT OJHA (SENIOR ADV) GAURI SHANKAR YADAV OM PRAKASH SRIVASTAVA	MANOJ KUMAR TIWARI C.S.C.
319	DF	WRIA/62401/2015 (Meerut)	ROHIT LOPES VS STATE OF U.P. AND 4 OTHERS	AJAY BHANOT SHASHANK SHEKHAR MISHRA SUVANSIT KUMAR JAISWAL AWADHESH KUMAR PANDEY KUNAL SHAH SHIV KUMAR SINGH	ASHOK KUMAR GOYAL C.S.C.

320	ED	WRIA/66869/2015 (Agra)	KAILASHI RAM VS STATE OF U.P. AND 4 OTHERS	PUNEET BHADAURIA DURGA TIWARI	NEERAJ SRIVASTAVA C.S.C.
	With	WRIA-21524-2016 Agra	KAILASHI RAM VS STATE OF U.P. AND 5 OTHERS	PUNEET BHADAURIA DURGA TIWARI	NEERAJ SRIVASTAVA C.S.C.
321	DF	WRIA/69677/2015 (Kushi Nagar)	VINAY KUMAR VS STATE OF U.P. AND 4 OTHERS	KESHAV KUMAR SRIVASTAVA	RAMESH CHANDRA DWIVEDI C.S.C.
322	WA	WRIA/8193/2016 (Mainpuri)	LALITA TYAGI VS STATE OF U.P. AND 4 OTHERS	CHHAYA GUPTA SUJEET KUMAR ARVIND SRIVASTAVA III K. AJIT	AJAY VIKRAM YADAV AJAY KUMAR C.S.C.
323	WA	WRIA/33926/2016 (Mirzapur)	DR. ANAND DEO AND 30 ORS. VS UNION OF INDIA AND 3 ORS.	VINEET KUMAR SINGH SR. ADVOCATE SHANTANU KHARE	S.C. AJEET KUMAR SINGH RA AKHTAR RIJWAN ALI AKHTAR SAURABH SHUKLA A.S.G.I. C.S.C.
324	WA	WRIA/42155/2016 (Bijnor)	RIYAZ HASAN CONSTABLE 876 CP VS STATE OF U.P. AND 3 ORS.	VINOD KUMAR MISHRA ATIPRIYA GAUTAM VIJAY GAUTAM(SENIOR ADV.)	C.S.C.
325	ED	WRIA/44261/2016 (Siddharth Nagar)	INDRESH KUMAR CHATURVEDI VS STATE OF U.P. AND 3 OTHERS	SR. ADVOCATE BRIJ BHUSHAN MISHRA SATYENDRA CHANDRA TRIPATHI RAJESH KUMAR MISHRA	ASHOK KUMAR SINGH C.S.C.
326	WA	WRIA/45035/2016 (Azamgarh)	PALAK DHARI RAM AND ANR. VS STATE OF U.P. AND 13 ORS.	INDAL SINGH IRSHAD ALI	S. RASHID ASHOK KUMAR SINGH C.S.C.
	With	WRIA-39263-2017 Azamgarh	GHURBHARI YADAV AND 5 OTHERS VS STATE OF U.P. AND 14 OTHERS	BHAWESH PRATAP SINGH	ASHOK KUMAR SINGH C.S.C.
327	LAFP	WRIA/5086/2017 (Lalitpur)	SUMAN DEVI KASHYAP VS STATE OF U.P. AND 2 OTHERS	NAMIT SRIVASTAVA PARUL SRIVASTAVA	S.C. C.S.C.
328	LAFP	WRIA/10387/2017 (Allahabad)	PAVITRI DEVI VS STATE OF U.P. AND 4 OTHERS	SHIVA NAND PANDEY	RAJNISH KUMAR RAI C.S.C.
329	DF	WRIA/11458/2017 (Moradabad)	NAEEM AHMAD VS STATE OF U.P. AND 4 OTHERS	SR. ADVOCATE JAYANT PRAKASH SINGH	KSHITIJ SHAILENDRA IRSHAD ALI NIYAZ AHMAD KHAN(SENIOR ADV.) FIROZ HAIDER C.S.C.
330	WA	WRIA/15035/2017 (Bijnor)	EX- CONSTABLE DHANPAL SINGH VS STATE OF U.P. AND 3 ORS.	MALTI SHARMA AWADH NARAIN RAI ATIPRIYA GAUTAM VINOD KUMAR MISHRA LAXMI NARAYAN MISHRA	C.S.C.
331	WA	WRIA/39503/2017 (Gorakhpur)	PAWAN KUMAR VS STATE OF U.P. AND 5 OTHERS	INDRA RAJ SINGH ADARSH SINGH DHURV SEN SINGH DUSHYANT KUMAR	SATISH CHATURVEDI SATISH KISHORE KAKKAR C.S.C.
332	WA	WRIA/47102/2017 (Mathura)	SEEMA SINGH VS STATE OF U.P. AND 6 OTHERS	INDRESH CHANDRA KAILASH SINGH KUSHWAHA	SHIVENDU OJHA ASHOK KUMAR YADAV SANTOSH KUMAR SINGH C.S.C.
333	WA	WRIA/51139/2017 (Bareilly)	SUBHAS CHANDRA SAXENA VS STATE OF U.P. AND 3 OTHERS	MAMTA MAURYA SURENDRA BIR MAURYA	C.S.C.
334	WA	WRIA/55761/2017 (Budaun)	GOPAL NARAYAN SRIVASTAVA VS STATE OF U.P. AND 5 OTHERS	RAM CHANDRA YADAV SANDEEP KUMAR SINGH	VIVEK VERMA C.S.C.

335	WA	WRIA/59480/2017 (Sonbhadra)	VINDHESHWARI PRASAD DUBEY VS STATE OF U.P. AND 2 ORS.	SHEETLA PRASAD GOUND	C.S.C.
336	WA	WRIA/2812/2018 (Basti)	SURENDRA KUMAR SINGH VS STATE OF U.P.	UMA NATH PANDEY	SUBHASH CHANDRA TIWARI DHARMENDRA KUMAR SHUKLA SATYENDRA PANDEY C.S.C.
337	WA	WRIA/3139/2018 (Varanasi)	SAURABH MISHRA VS STATE OF U.P.	HRITUDHWAJ PRATAP SAHI AKHILESH KUMAR SINGH	HRITUDHWAJ PRATAP SAHI GYANENDRA KUMAR MISHRA C.S.C.
338	WA	WRIA/3212/2018 (Mau)	SANTOSH KUMAR SINGH VS STATE OF U.P.	SUDHA YADAV ARUN KUMAR SINGH	RAVINDRA SINGH C.S.C.
339	WA	WRIA/11299/2018 (Chandauli)	SANTOSH KUMAR VS UNION BANK OF INDIA THROUGH ITS MANAGING DIRECTOR AND 3 OTHERS	KUNDAN KUMAR RAKHI KUMARI	S.C. VIVEK RATAN AGRAWAL
340	DF	WRIA/24604/2018 (Allahabad)	LALLU LAL SONKAR VS STATE OF U.P. AND 3 OTHERS	SANKAT MOCHAN PANDEY SURYA PRATAP SINGH PARMAR	ASHOK KUMAR YADAV ARUN KUMAR C.S.C.
341	WA	WRIA/25521/2018 (Azamgarh)	KAMLESH SINGH YADAV VS STATE OF U.P. AND 4 OTHERS	SRI ASHOK KHARE, SR. ADVOCATE SIDDHARTH KHARE	C.S.C.
342	DF	WRIA/27726/2018 (Chandauli)	RADHEY SHYAM VISHWAKARMA VS STATE OF U.P. AND 5 OTHERS	RADHA KANT OJHA, SR. ADVOCATE MURALI MANOHAR	C.S.C.
343	WA	WRIA/27999/2018 (Hapur (panchsheel Nagar))	RUPESH KUMAR VS STATE OF U.P. AND 5 OTHERS	ANAND TIWARI	C.S.C.
344	WA	WRIA/2972/2019 (Azamgarh)	VISHNU PRASAD PATHAK VS STATE OF U.P. AND 3 OTHERS	PRAMOD KUMAR SINGH ANJALI	VED BYAS MISHRA VIMAL KUMAR RAI C.S.C.
345	WA	WRIA/3424/2019 (Meerut)	ARUNA VS STATE OF U.P. AND 3 OTHERS	VIVEK KUMAR SRIVASTAVA YOGENDRA PAL SINGH	C.S.C.
346	WA	WRIA/8361/2019 (Agra)	MUKESH PAL SINGH VS STATE OF U.P. THROUGH THE SECRETARY TRANSPORT LUCKNOW AND 3 OTHERS	DHARMENDRA KUMAR TRIPATHI SUNIL KUMAR SINGH SATYA PRAKASH SHARMA	U.S. SINGH VISEN ADARSH BHUSHAN C.S.C.
347	WA	WRIA/9262/2019 (Kasganj (kanshiram Nagar))	SHASHIKANT SHARMA VS STATE OF U.P. AND 2 OTHERS	VINOD KUMAR SINGH	KULDEEP SINGH CHAUHAN C.S.C.
	With	WRIA-1671-2019 Kasganj (kanshiram Nagar)	SHASHIKANT SHARMA VS STATE OF U.P. AND 2 OTHERS	JAY PRAKASH SINGH	KULDEEP SINGH CHAUHAN C.S.C.
348	ED	WRIA/9379/2019 (Pilibhit)	RAM SAKHA TIWARI AND 143 OTHERS VS STATE OF U.P. AND 3 OTHERS	CHANDRA JEET YEADAV SANJEEV KUMAR GAUR BABITA UPADHYAY	RAVINDRA SINGH C.S.C.
349	ED	WRIA/9444/2019 (Varanasi)	PRITEE SINGH VS UNION OF INDIA AND 2 OTHERS	SHWETA SINGH RANA VIVEK PRATAP SINGH	KRISHNA RAJ SINGH JADAUN MADAN MOHAN A.S.G.I.
350	WA	WRIA/12721/2019 (Allahabad)	ASHOK KUMAR AND 59 OTHERS VS STATE OF U.P. AND ANOTHER	SIDDHARTH KHARE ASHOK KHARE (SR. ADVOCATE) ADITIYA KUMAR SINGH	C.S.C.
	With	WRIA-15026-2019 Aligarh	HARESHWAR SHARMA AND 35 OTHERS VS STATE OF U.P. AND ANOTHER	HIMANSHU UPADHYAY A.G.KARUNAKAR	SHAILESH KUMAR SHUKLA C.S.C.

	With	WRIA-15295-2019 S.r. Nagar (bhadohi)	SATEESH KUMAR PANDEY AND 17 OTHERS VS STATE OF U.P. AND ANOTHER	ALOK MISHRA	C.S.C.
	With	WRIA-16158-2019 Etawah	RAM KUMAR SHAKYA AND 7 OTHERS VS STATE OF U.P. AND ANOTHER	ADITIYA KUMAR SINGH	C.S.C.
351	PO	WRIA/14250/2019 (Allahabad)	ANUPAM ANDREW MASTON VS VICE CHANCELLOR, ALLAHABAD UNIVERSITY, ALLAHABAD, AND 6 OTHERS	IN PERSON	VINOD KUMAR SHUKLA ARUN KUMAR TRIPATHI HRITUDHWAJ PRATAP SAHI SANKALP NARAIN SAMARATH SINGH PRABHAT TRIPATHI
352	WA	WRIA/14971/2019 (Basti)	BAHARAICH PRASAD VS STATE OF U.P. AND 3 OTHERS	MOHAMMAD FAHAD DEVESH MISHRA	C.S.C.
353	WA	WRIA/15712/2019 (Budaun)	DHARMENDRA PAL VS STATE OF U P AND 3 OTHERS	VIMAL KUMAR	J.P. SINGH C.S.C.
354	WA	WRIA/15767/2019 (Jhansi)	RAMSHREE AND ANOTHER VS STATE OF U P AND 2 OTHERS	AMRENDRA PRATAP SINGH RAMESH KUMAR	C.S.C.
355	WA	WRIA/17966/2019 (Ballia)	VINAY KUMAR SINGH VS STATE OF U.P. AND 6 OTHERS	VINOD KUMAR SINGH GOPAL JI RAI SANTOSH KUMAR SINGH	AKSHAY KUMAR SHUKLA C.S.C.
356	WA	WRIA/18900/2019 (Gorakhpur)	MAHENDRA MISHRA AND 5 OTHERS VS STATE OF U.P. AND 3 OTHERS	SATYENDRA NARAYAN SINGH	C.S.C.
357	WA	WRIA/19229/2019 (Allahabad)	DEVESH MISHRA VS STATE OF U.P. AND 5 OTHERS	SANJAY PANDEY	C.S.C.
358	WA	WRIA/19866/2019 (Kaushambi)	RAKESH KUMAR VS STATE OF U.P. AND 3 OTHERS	ASHOK KUMAR UPADHYAY RAJESH TRIPATHI	ASHOK KUMAR YADAV HARSH VARDHAN GUPTA C.S.C.
359	WA	WRIA/20453/2019 (Gorakhpur)	C/M JHAUWA DHARAM NAGAR SANSKRIT MAHAVIDYALYA SIKRIGANJ AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	GRIJESH TIWARI	VED BYAS MISHRA C.S.C.
360	WA	WRIA/21027/2019 (Farrukhabad)	DINESH CHAND KATHERIA VS STATE OF U.P. AND 2 OTHERS	SURENDRA SINGH CHAUHAN ANIL KUMAR SRIVASTAVA	C.S.C.
	With	WRIA-14127-2015 Etawah	BALVEER SINGH VS STATE OF U.P. AND 2 ORS.	ANIL KUMAR SRIVASTAVA SWARN KUMAR SRIVASTAVA	V.K. SINGH C.S.C.
	With	WRIA-21023-2019 Farrukhabad	SUDHIR KUMAR HAJELA AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	SURENDRA SINGH CHAUHAN ANIL KUMAR SRIVASTAVA	C.S.C.
	With	WRIA-3081-2020 Firozabad	ROHAN SINGH VS STATE OF U.P. AND 2 OTHERS	ANIL KUMAR SRIVASTAVA	C.S.C.
	With	WRIA-3213-2020 Firozabad	RATNESH KUMAR RANA VS STATE OF U.P. AND 3 OTHERS	ANIL KUMAR SRIVASTAVA	C.S.C.
	With	WRIA-3218-2020 Firozabad	PRATAP SINGH VS STATE OF U.P. AND 3 OTHERS	ANIL KUMAR SRIVASTAVA	C.S.C.
	With	WRIA-3219-2020 Etawah	HARI SINGH GAUR VS STATE OF U.P. AND 2 OTHERS	ANIL KUMAR SRIVASTAVA	C.S.C.

	With	WRIA-13318-2020 Allahabad	SHATRUGHAN LAL YADAV VS STATE OF U.P. AND 3 OTHERS	ANIL KUMAR SRIVASTAVA	C.S.C.
	With	WRIA-13437-2020 Allahabad	RAM PRASAD SHARMA VS STATE OF U.P. AND 4 OTHERS	ANIL KUMAR SRIVASTAVA	C.S.C.
	With	WRIA-14385-2020 Mathura	CHHITAR SINGH VS STATE OF U.P. AND 2 OTHERS	ANIL KUMAR SRIVASTAVA	C.S.C.
361	DF	WRIA/1282/2020 (Bareilly)	JAGDISH KUMAR VS STATE OF U.P. AND 2 OTHERS	KAMAL KUMAR KESHERWANI PRADEEP SAXENA	C.S.C.
362	WA	WRIA/1628/2020 (Jaunpur)	RAJDEV YADAV AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	R.K. OJHA (SR. ADVOCATE) PRABHAT KUMAR SINGH	C.S.C.
363	WA	WRIA/3257/2020 (Jalaun)	KM. MITHLESH VS STATE OF U.P. AND 4 OTHERS	FATMA KHATOON	C.S.C.
364	WA	WRIA/4811/2020 (Pilibhit)	VANDANA SHARMA AND 12 OTHERS VS STATE OF U.P. AND 3 OTHERS	SR. ADVOCATE SHATRUGHAN YADAV	AMIT SHUKLA C.S.C.
365	DF	WRIA/5436/2020 (Azamgarh)	C/M KASHI PURVA MADHYAMIK VIDYALAYA AND ANOTHER VS DISTRICT BASIC EDUCATION AND 2 OTHERS	INDRA RAJ SINGH ADARSH SINGH	C.S.C.
366	WA	WRIA/7072/2020 (Varanasi)	ANJANI RAI VS DISTRICT MAGISTRATE AND 2 OTHERS	MANVENDRA NATH SINGH	NISHEETH YADAV C.S.C.
367	DF	WRIA/9362/2020 (Basti)	HARI BHAJAN VS STATE OF U.P. AND 2 OTHERS	ANOOP KUMAR KUSHMONDEYA SHAHI	C.S.C.
368	LAFP	WRIA/10158/2020 (Hapur (panchsheel Nagar))	SATISH CHANDRA GUPTA VS STATE OF U.P. AND 5 OTHERS	SURAJ MISHRA OM PRAKASH MISHRA	PRADEEP SINGH SENGAR VINDHYA VASHINI PRASAD RAI C.S.C.
369	DF	WRIA/10552/2020 (Varanasi)	JOKHU YADAV VS STATE OF U.P. AND 2 OTHERS	RATNESH KHARE	BIPIN BIHARI PANDEY C.S.C.
370	WA	WRIA/13156/2020 (Varanasi)	GYANDHAR YADAV VS STATE OF U.P. AND 3 OTHERS	P.K. UPADHYAY VIKRAM YADAV	C.S.C.
371	DF	WRIA/13632/2020 (Allahabad)	SUNEETA VS STATE OF U.P. AND 4 OTHERS	ABHISHEK KUMAR YADAV BHOLA NATH YADAV	C.S.C.
372	WA	WRIA/1081/2021 (Hathras (mahamaya Nagar))	KRISHAN KUMAR KAROLIYA VS STATE OF U.P. AND 7 OTHERS	I. N. SINGH AJAY YADAV GAURAV SHARMA	HEMENDRA KUMAR MISHRA C.S.C.
373	DF	WRIA/4505/2021 (Allahabad)	PRABHA SHANKAR MISHRA VS STATE OF U.P. AND 2 OTHERS	ASHOK KUMAR PANDEY	C.S.C.
374	LAFP	WRIA/5431/2021 (Auraiya)	ASHUTOSH DIXIT AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	RADHA KANT OJHA (SENIOR ADV) SHIVENDU OJHA	SHRAVAN KUMAR PANDAY C.S.C.
	With	WRIA-5426-2021 Auraiya	GOVIND SINGH BHADAURIYA AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	RADHA KANT OJHA (SENIOR ADV) SHIVENDU OJHA	SHRAVAN KUMAR PANDAY C.S.C.
	With	WRIA-5428-2021 Auraiya	VINOD KUMAR VS STATE OF U.P. AND 2 OTHERS	RADHA KANT OJHA (SENIOR ADV) SHIVENDU OJHA	SHRAVAN KUMAR PANDAY C.S.C.

375	WA	WRIA/5645/2021 (Varanasi)	MITHILESH KUMAR SRIVASTAVA VS STATE OF U.P. AND 7 OTHERS	DAYA SHANKER MANI TRIPAHTI SANJAY SRIVASTAVA	C.S.C.
376	WA	WRIA/7078/2021 (Aligarh)	RASHID HASSAN VS ALIGARH MUSLIM UNIVERSITY AND 3 OTHERS	SHARAD MALVIYA	SHASHANK SHEKHAR SINGH
377	WA	WRIA/7895/2021 (Varanasi)	PROMOD KUMAR SINGH VS STATE OF U.P. AND 4 OTHERS	FATMA KHATOON	C.S.C.
378	ED	WRIA/7937/2021 (Firozabad)	MUKESH BABU YADAV VS STATE OF U.P. AND 2 OTHERS	KAILASH PRAKASH PANDEY	ASHUTOSH SINGH C.S.C.
379	DF	WRIA/8296/2021 (Allahabad)	AJAY PRATAP SINGH VS STATE OF U.P. AND 5 OTHERS	SEEMANT SINGH	A.K.S.PARIHAR C.S.C.
380	WA	WRIA/9939/2021 (Firozabad)	SHIVRAJ SINGH AND 7 OTHERS VS STATE OF U.P. AND 3 OTHERS	ROHIT YADAV AMBARISH CHATTERJI	C.S.C.
381	DF	WRIA/13724/2021 (Aligarh)	DRISHTI SINGH VS STATE OF U.P. THOROUGH ITS SECRETARY AND 3 OTHERS	KASHI NARESH MISHRA	YOGENDRA SINGH BOHRA C.S.C.
382	DF	WRIA/13931/2021 (Jhansi)	GULAM SIDDIQ HASHAMI VS STATE OF U.P. AND 3 OTHERS	SYED MUSHFIQ ALI	C.S.C.

Application for Orders

383		29/2019 (Restoration) in case WRIA-5139- -2004 Decided on 21/02/2019	MOOL CHANDRA VS MANAGING DIRECTOR U.P.S.R.T.C. AND OTHERS	M.M. SAHAI ADITYA VARDHAN SINGH PRAMOD KUMAR SRIVASTAVA SARITA JHINGAN P.C.JHINGAN	S.K. MISHRA S.C. ANURAG KHANNA
384		6/2019 (Recall of Order) in case WRIA-1617- -2007 Decided on 15/05/2014	SMT. SAVITA VERMA AND 12 OTHERS VS STATE OF U.P. AND OTHERS	A.K. MISHRA A.C.TIWARI(AC) A.C. TIWARI	K.SHAHI C.S.C.

AT 10:00 AM
(Court No.37)
HON'BLE JUSTICE ALOK MATHUR

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	E-File	WRIA/16911/2021 (Saharanpur) Notice no:2021/49399	KM SHALU AND 9 OTHERS VS STATE OF U.P AND OTHERS	ASHISH SRIVASTAVA	C.S.C.
Fresh					
2	DF	WRIA/10619/2021 (Basti) Notice no:2021/31516	SUBHASH CHANDRA YADAV VS STATE OF U.P. AND 3 OTHERS	ANJANI KUMAR TRIPATHI MARUTI KUMAR TRIPATHI	C.S.C.
3	PO	WRIA/11392/2021 (Hapur (panchsheel Nagar)) Notice no:2021/33957	MANOJ KUMAR VS STATE OF U.P. AND 3 OTHERS	ALOK SHUKLA PRABHAKAR AWASTHI	C.S.C.
4	PO	WRIA/13474/2021 (Bijnor) Notice no:2021/40005	GHANSHYAM VS STATE OF U.P. THROUGH ADDITIONAL CHIEF SECRETARY, AND 3 OTHERS	PRABHAKAR AWASTHI	SANJAY KUMAR SHUKLA C.S.C.
5	PO	WRIA/13778/2021 (Siddharth Nagar) Notice no:2021/39401	MITHILESH NARAYAN SINGH VS STATE OF U.P. THROUGH PRINCIPAL SECRETARY AND 2 OTHERS	PRABHAKAR DUBEY	C.S.C.
6	DF	WRIA/14002/2021 (Gorakhpur) Notice no:2021/41391	BHAGWAT SINGH VS STATE OF U.P. THROUGH PRINCIPAL SECRETARY (HOME AFFAIRS) AND ANOTHER	BRAMH NARAYAN SINGH	C.S.C.
7	PO	WRIA/15247/2021 (Ghaziabad) Notice no:2021/43797	TARANI KUMAR SINGH VS STATE OF U.P. AND 3 OTHERS	SRIJAN MEHROTRA	RAVI PRAKASH PANDEY C.S.C.
8	PO	WRIA/15248/2021 (Bijnor) Notice no:2021/29269	CONSTABLE DRIVER MAHESH KUMAR VS STATE OF U.P. AND 4 OTHERS	ARVIND KUMAR TIWARI	C.S.C.
9	PO	WRIA/15286/2021 (Meerut) Notice no:2021/40826	VINITA VS STATE OF U.P. AND 3 OTHERS	NAVIN KUMAR SRIVASTAVA	NAVIN KUMAR SRIVASTAVA SHIVAM YADAV C.S.C.
10	PO	WRIA/15683/2021 (Bulandshahr) Notice no:2021/45471	PRASHANT KUMAR VS STATE OF U.P. AND 3 OTHERS	VIJAY SHANTAM	C.S.C.
11	PO	WRIA/15711/2021 (Moradabad) Notice no:2021/46550	REEVAN SINGH VS STATE OF U.P. AND 3 OTHERS	ABHINAV GAUR SR. ADVOCATE VIBHU RAI	C.S.C.
12	PO	WRIA/15748/2021 (Kanpur Nagar) Notice no:2021/46398	SMT DEEPMALA NIGAM VS STATE OF U.P. AND 3 OTHERS	KRISHNA MOHAN ASTHANA	C.S.C.
13	PO	WRIA/15760/2021 (Etah) Notice no:2021/45989	RAJENDRA PRASAD VS STATE OF U.P. AND 4 OTHERS	PURUSHOTTAM MANI TRIPATHI	C.S.C.
14	PO	WRIA/15770/2021 (Mirzapur) Notice no:2021/44646	SHANI KUMAR BIND VS STATE OF U.P. AND 2 OTHERS	PRAMOD KUMAR SAHANI	C.S.C.
15	PO	WRIA/15937/2021 (Varanasi) Notice no:2021/47156	SAJMAN KUMAR VS STATE OF U.P. AND 5 OTHERS	VINOD KUMAR MISHRA SR. ADVOCATE ATIPRIYA GAUTAM	C.S.C.

16	PO	WRIA/15944/2021 (Kaushambi) Notice no:2021/46702	VINAY SINGH VS STATE OF U.P. AND 2 OTHERS	DINESH MISHRA PRABHAKAR AWASTHI	C.S.C.
17	PO	WRIA/15976/2021 (Saharanpur) Notice no:2021/45600	VISHWAS KUMAR VS STATE OF U.P. AND 5 OTHERS	MANISH DEV SINGH	BHOLA NATH YADAV
18	PO	WRIA/15980/2021 (Allahabad) Notice no:2021/2350	JAGDISH NARAYAN VS THE UNION OF INDIA AND 3 OTHERS	SR. ADVOCATE SHARAD KUMAR PURWAR	KSHITIJ SHAILENDRA KUNAL RAVI SINGH ARCHANA SINGH A.S.G.I.
19	PO	WRIA/16235/2021 (Ballia) Notice no:2021/46611	ASHOK KUMAR MISHRA VS STATE OF U.P. AND 4 OTHERS	YADVENDRA PRATAP SINGH SANJAI SINGH	SURESH SINGH C.S.C.
20	PO	WRIA/16246/2021 (Kanpur Nagar) Notice no:2021/47971	SHAILENDRA SINGH VS STATE OF U.P. AND 5 OTHERS	GANESH MANI	C.S.C.
21	PO	WRIA/16513/2021 (Ballia) Notice no:2021/46113	KRISHNA MUKUND SHARMA VS STATE OF U.P. AND 4 OTHERS	AJITABH CHOUBEY ASHISH KUMAR MISHRA	MRITUNJAY TIWARI C.S.C.
22	PO	WRIA/16520/2021 (Budaun)	MOHAN LAL VS GENERAL MANAGER, (DISCIPLINARY AUTHORITY) PRATHAMA U.P. GRAMIN BANK AND ANOTHER	SR. ADVOCATE SHIVENDU OJHA	YASHWANT SINGH
23	PO	WRIA/16521/2021 (Allahabad) Notice no:2021/47130	SATYA NARAYAN PANDEY VS MANAGING DIRECTOR UP STATE BRIDGE CORPORATION AND 4 OTHERS	ADARSH SINGH INDRA RAJ SINGH	PRANJAL MEHROTRA C.S.C.
24	PO	WRIA/16540/2021 (Allahabad) Notice no:2021/48670	SHWETA TIWARI VS STATE OF U.P. AND 2 OTHERS	RAMESH CHANDRA TIWARI	A.K.S.PARIHAR C.S.C.
25	PO	WRIA/16546/2021 (Sant Kabir Nagar) Notice no:2021/47782	RAM KUNWAR MAURYA VS STATE OF U.P. AND 3 OTHERS	HEMANT KUMAR PARMESHWAR KR. CHAUDHARY	C.S.C.
26	PO	WRIA/16547/2021 (Allahabad) Notice no:2021/47117 2021/47117	VIJAY KUMAR GUPTA VS STATE OF U.P. AND 4 OTHERS	DEVENDRA VIKRAM SINGH DAMODAR SINGH	SURESH SINGH C.S.C.
27	PO	WRIA/16554/2021 (Baghpat) Notice no:2021/48879	MANOJ KUMAR YADAV VS STATE OF U.P. AND 5 OTHERS	VINOD KUMAR MISHRA SR. ADVOCATE ATIPRIYA GAUTAM	C.S.C.
28	PO	WRIA/16559/2021 (Kanpur Nagar) Notice no:2021/44835	DINESH CHANDRA VS STATE OF U.P. AND 2 OTHERS	PURUSHOTTAM UPADHYAY	C.S.C.
29	PO	WRIA/16562/2021 (Ghazipur) Notice no:2021/47176	PRATIBHA DEVI VS STATE OF U.P. AND 2 OTHERS	RADHESHYAM JITENDRA RPASAD KUSHWAHA	M.Z. HODA C.S.C.
30	PO	WRIA/16569/2021 (Rampur)	DUSHYANT PRATAP SINGH VS HIGH COURT OF JUDICATURE AT ALLAHABAD AND 3 OTHERS	VIPUL KUMAR DUBEY PRABHAKAR AWASTHI	ASHISH MISHRA
31	PO	WRIA/16570/2021 (Budaun) Notice no:2021/48219	SMT. KIRTI ARYA VS STATE OF U.P. AND 3 OTHERS	BHANU BHUSHAN JAUHARI RISHI BHUSHAN JAUHARI	CHANDAN AGARWAL C.S.C.
32	PO	WRIA/16578/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/47418	NANHEY BABU VS STATE OF U.P. AND 2 OTHERS	PRADEEP KUMAR	C.S.C.
33	PO	WRIA/16580/2021 (Meerut) Notice no:2021/47800	PREETI MALIK VS STATE OF U.P. AND 4 OTHERS	PRADUMN TRIPATHI	C.S.C.

34	PO	WRIA/16582/2021 (Basti) Notice no:2021/46693	RAJENDRA BAHADUR SINGH AND 4 OTHERS VS STATE OF U.P. AND 4 OTHERS	RAM PRASAD YADAV	C.S.C.
35	PO	WRIA/16583/2021 (Gorakhpur) Notice no:2021/47906	DR AWADHESH NARAIN TIWARI VS STATE OF U.P. AND 2 OTHERS	AVNEESH TRIPATHI RAGHWENDRA PRASAD MISHRA	C.S.C.
36	PO	WRIA/16591/2021 (Ballia) Notice no:2021/47490	DHEERENDRA NATH RAI VS STATE OF U.P. AND 4 OTHERS	YADVENDRA PRATAP SINGH SANJAI SINGH	SURESH SINGH C.S.C.
37	PO	WRIA/16592/2021 (Banda) Notice no:2021/47211 2021/47211	MANIRAM VS STATE OF U.P. AND 4 OTHERS	RAM SUMER CHAUDHARY	C.S.C.
38	PO	WRIA/16595/2021 (Muzaffar Nagar) Notice no:2021/46004	ARCHANA SAINI VS STATE OF U.P. AND 3 OTHERS	SHIV SAGAR SINGH	C.S.C.
39	PO	WRIA/16596/2021 (Allahabad) Notice no:2021/48398 2021/48398	KRIPA SHANKAR SINGH VS STATE OF U.P. AND ANOTHER	RAVINDRA PRATAP SINGH	A.K.S.PARIHAR C.S.C.
40	PO	WRIA/16599/2021 (Varanasi)	ALOK KUMAR VS CENTRAL BANK OF INDIA AND 4 OTHERS	AYUSH MISHRA SUNIL KUMAR MISRA	GYAN PRAKASH SHRIVASTAVA
41	PO	WRIA/16603/2021 (Deoria) Notice no:2021/47028	BIRENDRA KUMAR YADAV VS JOINT DIRECTOR OF EDUCATION AND 6 OTHERS	TEJ NARAIN TIWARI ADARSH SINGH INDRA RAJ SINGH	VED BYAS MISHRA ASHOK KUMAR YADAVA C.S.C.
42	PO	WRIA/16605/2021 (Azamgarh) Notice no:2021/47583	RAJENDRA RAM VS STATE OF U.P. AND 4 OTHERS	PRAMOD KUMAR SINGH PALIWAL	C.S.C.
43	PO	WRIA/16608/2021 (Mirzapur) Notice no:2021/47124	KHELADI VS STATE OF U.P. AND 3 OTHERS	ANAND PRAKASH PANDEY PRABHAKAR AWASTHI	PRANJAL MEHROTRA C.S.C.
44	PO	WRIA/16610/2021 (Shamli (prabudh Nagar)) Notice no:2021/48951	MAN MOHAN VS STATE OF U.P. AND 2 OTHERS	PANKAJ KUMAR OJHA SEEMANT SINGH	C.S.C.
45	PO	WRIA/16614/2021 (Banda) Notice no:2021/47829	RAMASARE VS STATE OF U.P. AND 3 OTHERS	SHRI CHANDRA	OMKAR DUTT MALVIYA C.S.C.
46	PO	WRIA/16617/2021 (Sant Kabir Nagar) Notice no:2021/46897	SATYA PRAKASH BHARTIYA VS STATE OF U.P. AND 7 OTHERS	SANJAY KUMAR SINGH INDRAKESH KUMAR SHARMA	HEMENDRA KUMAR MISHRA C.S.C.
47	PO	WRIA/16624/2021 (Allahabad) Notice no:2021/47500	PRASHAN KUMAR GHOSH VS STATE OF U.P. AND ANOTHER	S.K. SINGH VASHISHT	ARUN KUMAR C.S.C.
48	PO	WRIA/16626/2021 (Mau) Notice no:2021/47860	BUCHIYA DEVI VS STATE OF U.P. AND 4 OTHERS	ANIL KUMAR PANDEY DEEPAK KUMAR JAISWAL	C.S.C.
49	PO	WRIA/16629/2021 (Banda) Notice no:2021/47893	SMT. KANTI UPADHYAY VS THE PRINCIPAL SECRETARY FAMILY WELFARE AND HEALTH U.P. SECRETARIAT, LUCKNOW AND 2 OTHERS	RABINDRA NATH OJHA OM PRAKASH OJHA	C.S.C.
50	PO	WRIA/16642/2021 (Bareilly) Notice no:2021/46583	VEER SINGH GANGWAR AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	NEERAJ AGARWAL	C.S.C.
51	PO	WRIA/16643/2021 (Shahjahanpur) Notice no:2021/47925	SURENDRA LAL VS STATE OF U.P. AND 3 OTHERS	MANU SAXENA	C.S.C.

52	PO	WRIA/16647/2021 (Ghazipur) Notice no:2021/43664	MOTI RAM VS STATE OF U.P. AND 3 OTHERS	SADHU SHARAN	PRANJAL MEHROTRA C.S.C.
53	PO	WRIA/16656/2021 (Fatehpur) Notice no:2021/49043	RAGHUVENDRA SINGH VS STATE OF U.P. AND 2 OTHERS	RAKSHA CHAUHAN RISHI KANT RAI	A.K.S.PARIHAR C.S.C.
54	PO	WRIA/16657/2021 (Varanasi) Notice no:2021/47729	HEAD CONSTABLE CP NAND KISHORE YADAV VS STATE OF U.P. AND 5 OTHERS	KRISHNA KUMAR SINGH	C.S.C.
55	PO	WRIA/16658/2021 (Azamgarh) Notice no:2021/43072	VINOD KUMAR CHAUBEY VS STATE OF U.P. AND 3 OTHERS	GIRIJESH KUMAR GUPTA	C.S.C.
56	PO	WRIA/16667/2021 (Hamirpur) Notice no:2021/47615	BASHANTI DEVI VS STATE OF U.P. AND 4 OTHERS	OM PRAKASH CHAUBE	NAMIT KUMAR SHARMA C.S.C.
57	PO	WRIA/16668/2021 (Ghazipur) Notice no:2021/46498	YOGENDRA YADAV VS STATE OF U.P. AND 5 OTHERS	DEVENDRA VIKRAM SINGH DAMODAR SINGH	C.S.C.
58	PO	WRIA/16671/2021 (Ghazipur) Notice no:2021/2447	SADHANA PANDEY AND ANOTHER VS UNION OF INDIA AND ANOTHER	AKHILESH KUMAR SINGH	A.S.G.I.
59	PO	WRIA/16676/2021 (Gorakhpur) Notice no:2021/47822	SMT. RITA SINGH VS STATE OF U.P. AND 2 OTHERS	VED PRAKASH SHUKLA	C.S.C.
60	PO	WRIA/16685/2021 (Agra) Notice no:2021/47943	SHANKAR LAL AND 3 OTHERS VS STATE OF U.P. AND 6 OTHERS	LAVLESH KUMAR SHUKLA	C.S.C.
61	PO	WRIA/16690/2021 (Ghaziabad) Notice no:2021/38410 2021/38410	RAJESH KUMAR VS STATE OF U.P. AND 3 OTHERS	SHIVA TRIPATHI	C.S.C.
62	PO	WRIA/16694/2021 (Sambhal (bheem Nagar)) Notice no:2021/47406	BHURE KHAN VS THE STATE OF U.P. AND 3 OTHERS	SHAILESH VERMA	C.S.C.
63	PO	WRIA/16698/2021 (Allahabad) Notice no:2021/47296	SMT.RABIA SALAM VS STATE OF U.P. AND 4 OTHERS	RAFIUDDIN ANSARI	C.S.C.
64	PO	WRIA/16704/2021 (Rampur) Notice no:2021/47002	JAGAN SINGH VS STATE OF U.P. AND 3 OTHERS	SHIV PRAKASH	RAJESH KUMAR YADAV SURESH C. DWIVEDI C.S.C.
65	PO	WRIA/16705/2021 (Agra) Notice no:2021/47827	AFAQ UDDIN VS STATE OF U.P. AND 4 OTHERS	SUNDEEP AGARWAL	C.S.C.
66	PO	WRIA/16706/2021 (Ballia) Notice no:2021/44985	ARJUN RAM VS STATE OF U.P. THROUGH SECRETARY HIGHER SECONDARY AND 4 OTHERS	RAJESH KUMAR SINGH	SUNIL DUBEY C.S.C.
67	PO	WRIA/16708/2021 (Gorakhpur) Notice no:2021/47238	SURAJ KUMAR VS STATE OF U.P. AND ANOTHER	VIJENDRA KUMAR MISHRA	C.S.C.
68	PO	WRIA/16709/2021 (Mathura) Notice no:2021/2473 2021/2473	NEERAJ KUMAR SINGH VS UNION OF INDIA AND 3 OTHERS	CHANDRA DUTT	RITU A.S.G.I.
69	PO	WRIA/16712/2021 (S.r. Nagar (bhadohi)) Notice no:2021/48047	SURYA NARAYAN SINGH VS STATE OF U.P. AND 2 OTHERS	ANAND KUMAR SINGH SHRI PRAKASH DWIVEDI	C.S.C.
70	PO	WRIA/16714/2021 (Basti) Notice no:2021/46915	JALALUDDIN KHAN VS STATE OF U.P. AND 5 OTHERS	R.B. SINGH	C.S.C.

71	WRIA/16864/2021 (Agra) Notice no:2021/49421	RAJESH KUMAR RAM VS STATE OF U.P. AND 5 OTHERS	HRIDAI NARAIN PANDEY GYAN CHANDRA YADAV	A.K.S.PARIHAR C.S.C.
72	WRIA/16871/2021 (Agra) Notice no:2021/2511	AJAY KUMAR VS UNION OF INDIA AND 4 OTHERS	SAMRIDDI UPADHYAYA SANT SHARAN UPADHYAY	A.S.G.I.
73	WRIA/16874/2021 (Allahabad) Notice no:2021/48664	DR.JAMALUDDIN VS STATE OF U.P. AND ANOTHER	KSHITIJ SHAILENDRA	C.S.C.
74	WRIA/16877/2021 (Mathura) Notice no:2021/47910	LAXMAN SWAROOP VS STATE OF U.P. AND 3 OTHERS	RAM BHAWAN	C.S.C.
75	WRIA/16881/2021 (Saharanpur) Notice no:2021/48637	ASHISH RANA VS STATE OF U.P. AND 3 OTHERS	NARENDRA MOHAN	C.S.C.
76	WRIA/16882/2021 (Ghaziabad) Notice no:2021/2489	ANKIT SINGH VS UNION OF INDIA AND 4 OTHERS	CHANDRA PAL SINGH JITENDRA RANA	KRISHNA MOHAN ASTHANA A.S.G.I.
77	WRIA/16886/2021 (Muzaffar Nagar) Notice no:2021/48711	AMIT ARYA VS STATE OF U.P. AND ANOTHER	ALPANA DWIVEDI	C.S.C.
78	WRIA/16890/2021 (Fatehpur) Notice no:2021/48764	SUNITA DEVI VS UTTAR PRADESH SECONDARY EDUCATION SERVICES SELECTION BOARD AND ANOTHER	ADARSH SINGH INDRA RAJ SINGH	A.K.S.PARIHAR C.S.C.
79	WRIA/16894/2021 (Moradabad) Notice no:2021/48797	KUM. NEHA NAZ VS STATE OF U.P. AND 7 OTHERS	IMTIAZ HUSAIN ZAFAR ABBAS	BHUPENDRA KUMAR TRIPATHI C.S.C.
80	WRIA/16896/2021 (Kanpur Dehat) Notice no:2021/48464	NARENDRA MOHAN VS STATE OF U.P. AND 2 OTHERS	SR. ADVOCATE INDRA JIT SINGH	C.S.C.
81	WRIA/16902/2021 (Jhansi) Notice no:2021/49061	PRINCE YADAV VS STATE OF U.P. AND 5 OTHERS	SHREEPRAKASH SINGH ARCHANA SINGH	C.S.C.
82	WRIA/16905/2021 (Allahabad) Notice no:2021/48142	REKHA KUSHWAHA VS STATE OF U.P. AND 4 OTHERS	SIDDHARTH KHARE SR. ADVOCATE KAVISH SUHAIL	ARCHANA SINGH C.S.C.
83	WRIA/16908/2021 (Deoria) Notice no:2021/49326	C/M MADARSA ARBIA ANJUMAN ISLAMIYA MADANPUR AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	SR. ADVOCATE MOHAMMAD ALI AUSAF	C.S.C.
84	WRIA/16913/2021 (Etah) Notice no:2021/44030	MUNESH KUMAR VS STATE OF U.P. AND 2 OTHERS	RAY SAHAB YADAV SURYA PRAKASH YADAV	C.S.C.
85	WRIA/16914/2021 (Chandauli) Notice no:2021/46826	BRAJESH KUMAR SINGH VS STATE OF U.P. AND 2 OTHERS	ARVIND KUMAR DIXIT	C.S.C.
86	WRIA/16924/2021 (Jalaun) Notice no:2021/48809	MAHESH CHANDRA SINGH VS STATE OF U.P. AND 5 OTHERS	GURUDEEN VISHWAKARMA SUDHIR SINGH CHAUHAN	C.S.C.
87	WRIA/16925/2021 (Bulandshahr) Notice no:2021/48792	KM. ANSHUL KUMARI VS STATE OF U.P. AND 2 OTHERS	PANKAJ TRIPATHI BRIJ RAJ SINGH	AAKASH RAI C.S.C.

ADDITIONAL/UNLISTED LIST

For Admission

301	DF	WRIA/3059/2017 (Deoria)	SHUBHAWATI SINGH AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	VINOD KUMAR SINGH AMRESH TRIPATHI	KRISHNA AGARAWAL C.S.C.
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302	DF	WRIA/50914/2017 (Azamgarh)	RAMA SHANKAR RAM VS UNION OF INDIA AND 4 OTHERS	SR. ADVOCATE ASHWINI KUMAR SIDDHARTH KHARE	GYAN PRAKASH SHRIVASTAVA ANANT KUMAR TIWARI A.S.G.I.
303	DF	WRIA/11897/2018 (Gorakhpur)	MAHA DEV PRASAD VS STATE OF U.P. AND 8 OTHERS	RAVINDRA NATH YADAV ABHISHEK KUMAR YADAV	ARUN KUMAR C.S.C.
304	DF	WRIA/17296/2019 (Maharajganj)	DEEPAK YADAV VS STATE OF U.P. AND 3 OTHERS	ASHOK KHARE, SR. ADVOCATE PARMESHWAR YADAV	C.S.C.
305	DF	WRIA/2048/2020 (Moradabad)	SURESH CHANDRA VS STATE OF U.P. AND 5 OTHERS	SHAILENDRA GARG	PRANJAL MEHROTRA C.S.C.
306	DF	WRIA/3328/2020 (Banda)	ANIL KUMAR GUPTA VS STATE OF U.P. AND 2 OTHERS	ASHOK KHARE (SR. ADVOCATE) SHANTANU KHARE	C.S.C.
307	DF	WRIA/5107/2020 (Bulandshahr)	OMVEER SINGH VS STATE OF U P AND 4 OTHERS	PANKAJ KUMAR SRIVASTAVA SASMITA SRIVASTAVA	ASHOK KUMAR LAL C.S.C.
308	DF	WRIA/12246/2020 (Firozabad)	NAVEEN KUMAR LAVANIA VS STATE OF U.P. AND 2 OTHERS	ARVIND KUMAR TIWARI	C.S.C.
309	DF	WRIA/12663/2021 (Mau)	ANIL KUMAR VS STATE OF U.P. AND 2 OTHERS	SR. ADVOCATE SIDDHARTH KHARE	C.S.C.
310	DF	WRIA/13277/2021 (Kanpur Nagar)	RUBI VS STATE OF U P AND 3 OTHERS	RAM KRISHNA MISHRA	ASHOK KUMAR OJHA C.S.C.
311	WA	WRIA/16842/2003 (Allahabad)	JAG LAL AND OTHERS VS DIRECTOR HORTICULTURE U.P. LUCKNOW AND OTHERS	VINOD KUMAR SINGH	PRAMENDRA PRATAP SINGH C.S.C.
312	WA	WRIA/62801/2009 (Siddharth Nagar)	PRATAP NARAIN SINGH VS U.P.S.R.T.C. AND OTHERS	GAURI SHANKAR YADAV	DINKAR MANI TRIPATHI SC N.P. SINGH
313	WA	WRIA/2037/2010 (Bareilly)	AFTAB HAIDAR ZAIDI VS STATE OF U.P. AND OTHERS	ROHAN GUPTA ARAF KHAN GULAB CHANDRA P.N.SAXENA M J AKHTAR LIHAZUR R. KHAN	PUSHPENDRA SINGH VIRENDRA PAL VARSHNEY C.S.C.
314	WA	WRIA/71821/2010 (Mirzapur)	RAJA RAM VS STATE OF U.P. AND OTHERS	AJAY YADAV I. N. SINGH	C. S. C.
315	WA	WRIA/20840/2011 (Allahabad)	RAJENDRA KUMAR VS STATE OF U.P. AND OTHERS	A.C.TIWARI(AC) AJOY KR.BANERJEE	C.S.C.
316	WA	WRIA/35993/2014 (Hamirpur)	NAZIR KHAN VS STATE OF U.P. AND 5 OTHERS	SANTOSH KUMAR SRIVASTAVA ALKA SRIVASTAVA K.D. TRIPATHI	C.S.C.
317	WA	WRIA/52161/2014 (Allahabad)	MOHD. AKRAM AND 3 ORS VS STATE OF U.P. AND 6 ORS	PRASOON TOMAR SHREESH BAHADUR TRIPATHI FURQUAN AHMAD (ALVI) MOHAMMAD ATIF JITENDRA KUMAR	R.K.OJHA MANOJ KUMAR MISHRA C.S.C.
With		WRIA-10079-2014 Allahabad	CHANDAN KUMAR PANDEY AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	ATUL SHARMA P.K. TRIPATHI	C.S.C.
With		WRIA-32903-2014 Azamgarh	SANJAY KUMAR MALVIYA AND 3 OTHERS VS STATE OF U.P. AND 5 OTHERS	RAJEEV MISRA	O.P.S. RATHORE ASHOK KHARE SR. ADVOCATE C.S.C.
With		WRIA-33423-2014 Allahabad	SANDEEP KUMAR PATHAK VS THE STATE OF U.P. AND 3 OTHERS	AMARENDRA PRATAP SINGH AKHAND PRATAP SINGH	C.S.C.

	With	WRIA-35126-2014 Allahabad	SUBHASH CHAND YADAV AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	JEEVAN PRAKASH SHARMA	C.S.C.
	With	WRIA-39483-2014 Banda	AJIT SINGH GAUR VS STATE OF U.P. AND 2 OTHERS	M.S. CHANDEL	C.S.C.
	With	WRIA-39746-2014 Jhansi	ARUN PRAKASH VS STATE OF U.P. THRU SECY. AND 2 OTHERS	NARENDRA SINGH CHAHAR	C.S.C.
	With	WRIA-40139-2014 Allahabad	RAJENDRA KUMAR SAROJ VS STATE OF U.P. AND 2 OTHERS	VIDYA BHUSHAN SRIVASTAVA	C.S.C.
	With	WRIA-40786-2014 Budaun	KESHAV DEV VS STATE OF U.P. AND 2 OTHERS	RAJESH KUMAR MISHRA	C.S.C.
	With	WRIA-42896-2014 Ghazipur	MOHD. FAIYAZ KHAN VS STATE OF U.P. THRU SECY. AND ANOTHER	JITENDRA KUMAR SEEMANT SINGH NISHEETH YADAV RAM ASREY YADAV	C.S.C.
	With	WRIA-47701-2014 Bijnor	UMENDRA KUMAR VS STATE OF U.P. AND 2 ORS	PAVAN KUMAR MANOJ KUMAR GAUTAM	C.S.C.
	With	WRIA-49599-2014 Agra	UJJAWAL TRIPATHI VS STATE OF U.P. AND 2 ORS	P.S. PRASAD GAURAM CHAUDHARY	C.S.C.
	With	WRIA-5010-2015 Meerut	ANUJ KUMAR TYAGI VS STATE OF U.P. AND 20 ORS.	D.P. RAJBHAR V.K. SINGH	C.S.C.
	With	WRIA-19975-2015 Gorakhpur	VIRENDRA GOVIND RAO VS STATE OF U.P. AND 4 ORS.	ADITYA KUMAR SINGH	DEVI PRASAD TRIPATHI SANJAY TIWARI C.S.C.
	With	WRIA-33471-2015 Banda	RAJENDRA SINGH PARIHAR VS STATE OF U.P. AND 3 OTHERS	SUSHIL KUMAR DWIVEDI TARUN KUMAR SRIVASTAVA SHYAM SHANKAR MISHRA	C.S.C.
	With	WRIA-44044-2015 Allahabad	SANDEEP KUMAR SRIVASTAVA VS STATE OF U.P. AND 2 OTHERS	SANTOSH KUMAR SRIVASTAVA	C.S.C.
	With	WRIA-68919-2015 Etah	PREMPAL SINGH VS STATE OF U.P. AND 5 OTHERS	ASHUTOSH PRATAP SINGH SHRISH CHANDRA KESARWANI MANOJ KUMAR SINGH	C.S.C.
	With	WRIA-14361-2018 Gorakhpur	MITHILESH KUMAR AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	ANIL KUMAR YADAV PRAMOD KUMAR YADAV RAM JANAM SHAHI	C.S.C.
318	WA	WRIA/37446/2015 (Sambhal (bheem Nagar))	MUNAJIR VS STATE OF U.P. AND 8 OTHERS	RAM ADHAR PRASAD SIDDHARTH KHARE KRISHNA KUMAR SINGH SUNIL KUMAR SRIVASTAVA	ARUN KUMAR SRIVASTAVA C.S.C.
319	WA	WRIA/62919/2015 (Budaun)	RAM RAHIS VS STATE OF U.P. AND 4 OTHERS	DURVESH KUMAR RAM AUTAR VERMA	C.S.C.
320	WA	WRIA/62960/2015 (Jaunpur)	ANIL KUMAR JAISWAL VS STATE OF U.P. AND 3 OTHERS	SHASHANK MAURYA N0130 NAVIN KUMAR SRIVASTAVA PANCHU RAM MAURYA	R.P. SINGH C.S.C.
321	WA	WRIA/10023/2016 (Gorakhpur)	SAROJ SHUKLA VS STATE OF U.P. AND 5 OTHERS	VISHWA PRATAP SINGH RAM MOHAN SALIL KUMAR RAI	C.S.C.
322	WA	WRIA/11696/2016 (Kanpur Dehat)	HARI RAM DIWAKAR VS STATE OF U.P. AND 4 OTHERS	MOHAMMAD FAHAD VIJAY GAUTAM(SENIOR ADV.)	C.S.C.

323	WA	WRIA/15888/2016 (Gautam Buddh Nagar)	ROHIT SINGH VS STATE OF U.P. AND 4 OTHERS	SUVARNA SINGH NIPUN SINGH RAMESH CHANDRA SINGH (SENIOR ADV.)	SHIVAM YADAV BHANU BHUSHAN JAUHARI ANJALI UPADHYA RAHUL AGARWAL C.S.C.
324	WA	WRIA/20227/2016 (Maharajganj)	SMT. BABITA CHAUHAN VS STATE OF U.P. AND 5 OTHERS	SIDDHARTH KHARE	BHAJU RAM PPRASAD SHARMA C.S.C.
325	LAFP	WRIA/24782/2016 (Muzaffar Nagar)	PRAVEEN KUMAR AND 25 OTHERS VS STATE OF U.P. AND ANOTHER	AVANISH RANJAN SRIVASTAVA RITESH SRIVASTAVA SHWETA SINGH KAMESH KUMAR ARYA	C.S.C.
326	WA	WRIA/31120/2016 (Agra)	THE C/M MAHAVEER DIGAMBAR JAIN INTER COLLEGE AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	SR. ADVOCATE RATNAKAR UPADHYAY	R.PANDE RAKESH PANDE (SENIOR ADV.) C.S.C.
	With	WRIA-66863-2015 Agra	DR. RAJEEV JAIN VS STATE OF U.P. AND 4 OTHERS	RAKESH PANDE (SENIOR ADV.) DINESH KUMAR RAI GRIJESH TIWARI	VINEET KUMAR SINGH C.S.C.
327	WA	WRIA/42467/2016 (Allahabad)	SMT. ISHRAT ARA AND ANR. VS REGISTRAR GENERAL HIGH COURT ALLAHABAD AND 2 ORS.	PANKAJ MISRA	SAMEER SHARMA ANIL BABU RAHUL AGARWAL MANISH GOYAL(SENIOR ADV.)
328	WA	WRIA/1476/2017 (Ghaziabad)	SONU VS STATE OF U.P. AND 4 ORS.	RANJEET SINGH R.P. TIWARI	SUNIL KUMAR MISRA C.S.C.
329	WA	WRIA/4404/2017 (Jaunpur)	YOGENDRA KUMAR SRIVASTAVA VS STATE OF U.P. AND 2 OTHERS	M.M. SAHAI M.M.SAHAI	MRIGRAJ SINGH C.S.C.
330	WA	WRIA/14008/2017 (Bulandshahr)	SAURABH KUMAR VS STATE OF U.P. AND 2 OTHERS	SANDHYA SINGH YOGENDRA KUMAR SRIVASTAVA	C.S.C.
331	LAFP	WRIA/15016/2017 (Bijnor)	EX-CONSTABLE MANOJ KUMAR VS STATE OF U.P. AND 3 ORS.	MALTI SHARMA AWADH NARAIN RAI VINOD KUMAR MISHRA ATIPRIYA GAUTAM LAXMI NARAYAN MISHRA	C.S.C.
332	WA	WRIA/58555/2017 (Agra)	SAROJ GUPTA VS STATE OF U.P. AND ANOTHER	ASHUTOSH TRIPATHI	SUSHIL KUMAR RAO OM PRAKASH SINGH (SENIOR ADV.) C.S.C.
333	WA	WRIA/58687/2017 (Allahabad)	INDRA NARAIN MISHRA VS HIGH COURT ALLAHABAD THROUGH ITS R.G. AND ANOTHER	B.D. SHUKLA	ASHISH MISRA MANISH GOYAL(SENIOR ADV.)
334	WA	WRIA/4163/2018 (Allahabad)	PRABHAKAR YADAV VS STATE OF U.P. AND 3 OTHERS	GIRISH KUMAR SINGH	C.S.C.
335	WA	WRIA/7263/2018 (Meerut)	SUBHASH CHANDRA VS STATE OF U.P. AND ANOTHER	ASHUTOSH TRIPATHI	SUSHIL KUMAR RAO OM PRAKASH SINGH (SENIOR ADV.) C.S.C.
336	WA	WRIA/7894/2018 (Kanpur Nagar)	GAJENDRA SINGH VS STATE OF UP AND 3 OTHERS	ASHISH KUMAR SRIVASTAVA ANURUDDH CHATURVEDI	C.S.C.
337	ED	WRIA/8574/2018 (Budaun)	MUKESH CHANDRA JOHRI VS STATE OF U.P. AND ANOTHER	SR. ADVOCATE SHANTANU KHARE	VIJAY GAUTAM(SENIOR ADV.) RAFAT RAZA KHAN C.S.C.
	With	WRIA-1460-2018 Budaun	MUKESH CHANDRA JOHRI VS STATE OF U.P. AND 2 OTHERS	VIJAY GAUTAM(SENIOR ADV.) AMBARISH CHATTERJI SR. ADVOCATE SIDDHARTH KHARE	RAFAT RAZA KHAN C.S.C.

338	WA	WRIA/11361/2018 (Ghaziabad)	HARISH CHANDRA GUPTA VS STATE OF U.P. AND 3 OTHERS	ALOK KUMAR YADAV RAHUL PANDEY RANG NATH PANDEY ARUN KUMAR MISRA	SUNIL KUMAR MISRA C.S.C.
339	WA	WRIA/25518/2018 (Azamgarh)	ANAND YADAV VS STATE OF U.P. AND 4 OTHERS	SRI ASHOK KHARE, SR. ADVOCATE SIDDHARTH KHARE	C.S.C.
340	ED	WRIA/25775/2018 (Allahabad)	JOKHU LAL YADAV VS STATE OF U.P. AND 2 OTHERS	GIRISH CHANDRA YADAV	C.S.C.
341	WA	WRIA/25840/2018 (Ballia) (WRIA-5418-2019) Moradabad Decided on 24/09/2021	PARMATMA YADAV VS STATE OF U.P. AND 5 OTHERS C/M, MANORAMA KANYA JUNIOR HIGH SCHOOL, MORADABAD, AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	ANAND KUMAR PANDEY	SANJAY CHATURVEDI C.S.C.
342	WA	WRIA/2325/2019 (Allahabad)	SUJIT MISHRA VS STATE OF U.P. AND 3 OTHERS	ARVIND KUMAR TIWARI	ASHOK KUMAR YADAV C.S.C.
343	WA	WRIA/2618/2019 (Jaunpur)	RADHEY SHYAM YADAV VS STATE OF U.P. AND 3 OTHERS	RAJNISH KUMAR SRIVASTAVA YASH TANDON	C.S.C.
344	WA	WRIA/4159/2019 (Ghazipur)	C/M MELHU PAUHARI SARASWATI JUNIOR HIGH SCHOOL VS STATE OF U.P. AND 3 OTHERS	VINOD KUMAR SINGH	RAS BIHARI PRADHAN C.S.C.
345	WA	WRIA/9373/2019 (Pilibhit)	VISHAMBER DAYAL AND 21 OTHERS VS STATE OF U.P. AND 3 OTHERS	SANJEEV KUMAR GAUR CHANDRA JEET YEADAV BABITA UPADHYAY	RAVINDRA SINGH C.S.C.
346	WA	WRIA/9413/2019 (Saharanpur)	MANOJ KUMAR VS STATE OF U P AND 2 OTHERS	NASIR HUSSAIN ABHAY PRATAP SINGH VIRENDRA SINGH	SANJAY MISHRA C.S.C.
347	WA	WRIA/12660/2019 (Aligarh)	CHASMVEER SINGH VS STATE OF U.P. AND 2 OTHERS	ANUJ AGRAWAL	C.S.C.
348	WA	WRIA/12922/2019 (Firozabad)	SMT. RASHMI VS STATE OF U.P. AND 5 OTHERS	ANAND TIWARI	C.S.C.
349	WA	WRIA/15247/2019 (Varanasi)	PREM CHANDRA SHUKLA VS STATE OF U.P. AND 4 OTHERS	ALOK MISHRA	C.S.C.
350	WA	WRIA/20633/2019 (Allahabad)	SUDAMA PRASAD BALUNI VS STATE OF U.P. AND ANOTHER	ASHUTOSH TRIPATHI	SUSHIL KUMAR RAO NARENDRA KUMAR GIRI C.S.C.
351	WA	WRIA/21382/2019 (Ballia)	SANDHYA KUMARI AND 43 OTHERS VS STATE OF U P AND 49 OTHERS	ASHWANI KUMAR YADAV ASHOK KHARE, SR. ADVOCATE SUMAN KUMAR YADAV	PRABHAKAR AWASTHI DEEPAK KUMAR ANWAR ALI RAM KUMAR VERMA SHIV KUMAR GUPTA SHASHI SHEKHAR MISHRA GYAN PRAKASH OJHA RAM PRAKASH CHAUHAN C.S.C.
352	WA	WRIA/2941/2020 (Firozabad)	ANUSUIYA SHARMA VS STATE OF U.P. AND 4 OTHERS	BHEEM SINGH	SANJAY KUMAR SRIVASTAVA C.S.C.
	With	WRIA-8011-2020 Firozabad	SMT. ANUSUIYA SHARMA VS STATE OF U.P. AND 4 OTHERS	SR. ADVOCATE RAMESH CHANDRA DWIVEDI VASHISHTHA DHAR SHUKLA	BHUPENDRA KUMAR YADAV C.S.C.
353	LAFP	WRIA/3982/2020 (Etawah)	ABHILASH BABU VS STATE OF U.P. AND 4 OTHERS	INDAL SINGH BRAJESH KUMAR SINGH	C.S.C.

354	LAFP	WRIA/10963/2020 (Meerut)	REENA DEVI VS STATE OF U.P. AND 3 OTHERS	SURENDRA KUMAR MISHRA	C.S.C.
355	WA	WRIA/11311/2020 (Allahabad)	DINESH YADAV AND 15 OTHERS VS STATE OF U.P. AND 5 OTHERS	A.C.TIWARI(AC)	SHRI RAM PANDEY C.S.C.
356	WA	WRIA/11988/2020 (Ghaziabad)	ABHA AGRAWAL VS STATE OF U.P. AND 3 OTHERS	VINAYAK MITHAL	AVNEESH TRIPATHI C.S.C.
357	LAFP	WRIA/1337/2021 (Fatehpur)	RAHIMUN - NISHA VS STATE OF U.P. AND 3 OTHERS	SUDHEER RANA	RAHUL PANDEY C.S.C.
358	LAFP	WRIA/1866/2021 (Varanasi)	HEAD CONSTABLE 822380292 RAKESH SINGH AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	NIRBHAY KUMAR BHARTI	C.S.C.
	With	WRIA-4956-2021 Etawah	KUWAR PAL SINGH BHADAURIYA VS THE STATE OF U P AND 3 OTHERS	ASHISH KUMAR OJHA	C.S.C.
	With	WRIA-4971-2021 Etawah	VINOD KUMAR VS STATE OF U.P. AND 3 OTHERS	ASHISH KUMAR OJHA	C.S.C.
	With	WRIA-5081-2021 Etawah	KISHOR KUMAR VS STATE OF U.P. AND 3 OTHERS	ASHISH KUMAR OJHA	C.S.C.
359	WA	WRIA/2085/2021 (Mathura)	SURESH CHAND VS STATE OF U P AND 4 OTHERS	VINOD KUMAR SINGH	C.S.C.

Application for Orders

360		11/2021 (Restoration) in case WRIA-1617- -2005 Decided on 04/03/2020	RAM KISHORE RAI AND OTHERS VS STATE OF U.P. AND OTHERS	SIDDHARTH KHARE A.K.SHUKLA ASHOK KHARE SUSHIL KUMAR RAO SUJEET KUMAR RAI VIKRAM D. CHAUHAN	NRIPENDRA MISHRA SURESH SINGH C.S.C.
361		2/2019 (Restoration) in case WRIA-3279- -1993 Decided on 08/09/2011	A.K. SINGH VS STATE OF U.P. AND OTHERS	GHANSHYAM DAS MISHRA R.M. SAGGI	S.C.
362		1/2012 (165959/2017) (Restoration) in case WRIA-498- -2012 Decided on 04/05/2017	AMIT KUMAR VS CHIEF ENGINEER U.P. POWER CORPORATION LTD. AND OTHERS	RAM SUMER CHAUDHARY PAWAN KUMAR BHARDWAJ PAWAN BHARDWAJ	RAJESH KR SRIVASTAVA S.C. RAJESH KUMAR SRIVASTAVA PANKAJ KUMAR SHUKLA
363		4/2019 (Restoration) in case WRIA-6281- -2015 Decided on 21/07/2017	SUNIL KAPOOR VS FOOD CORPORATION OF INDIA AND 3 OTHERS	HITESH PACHORI	RAKESH KUMAR MISHRA S.C. SATYA PRAKASH A.S.G.I.

AT 10:00 AM
(Court No.38)
HON'BLE JUSTICE JAYANT BANERJI

FRESH LIST

Fresh

1	PO	WRIC/8669/2021 (Kanpur Nagar) Notice no: 2021/10308	UPENDRA KUMAR SHUKLA VS STATE OF U.P. AND 4 OTHERS	RAMGEE PRASAD SHEETLA SAHAI SRIVASTAVA	C.S.C.
2	PO	WRIC/22878/2021 (Banda) Notice no:2021/34615 (WRIC-2162-2006) Jhansi Decided on 15/07/2014	U.P. STATE ROAD TRANSPORT CORPORATION VS RISHI KUMAR AWASTHI AND ANOTHER U.P. STATE ROAD TRANSPORT CORPORATION THRU ITS REGIONAL M. VS SHRI RISHI KUMAR AWASTHI AND OTHERS	SHASHANK SHEKHAR SHEO RAM SINGH	PRAMENDRA PRATAP SINGH C.S.C.
3	PO	WRIC/30252/2021 (Ghaziabad) Notice no:2021/46668	JAGAT NARAYAN VS STATE OF U.P. AND 3 OTHERS	YASHWANT SINGH	C.S.C.
4		WRIC/31278/2021 (Ghaziabad) Notice no:2021/46649	MODI NAGAR PAPER MILLS LIMITED KARMCHARI SANGH VS STATE OF U.P. AND 3 OTHERS	GHAZALA BANO QUADRI	C.S.C.
5		WRIC/31305/2021 (Agra) Notice no:2021/49428	NAZIR AHMAD VS STATE OF U.P. AND 4 OTHERS	PUSHKAR MEHROTRA	C.S.C.
6		WRIC/31335/2021 (Kanpur Dehat)	M/S CHECKMATE SERVICES PVT. LTD. VS AJMER SINGH AND ANOTHER	BED PRAKASH RAI	RANJEET KUMAR MISHRA
7		WRIC/31355/2021 (Ghaziabad) Notice no:2021/49708	MEDIA 24X7 ADVERTISING PRIVATE LIMITED VS STATE OF U.P. AND 5 OTHERS	SUDEEP HARKAULI	TABISH SHEIKH C.S.C.
8	NW	WTAX/973/2021 (Gautam Buddh Nagar) Notice no:2021/47913	M/S MONTAGE ENTERPRISES PVT.LTD. VS STATE OF U.P. AND 2 OTHERS	SHUBHAM AGRAWAL	C.S.C.
9		WTAX/1019/2021 (Kanpur Nagar) Notice no:2021/48622 2021/48622	M/S DURGA TRADERS VS ADDITIONAL COMMISSIONER GRADE-2 AND ANOTHER	ADITYA PANDEY BIPIN KUMAR PANDEY	C.S.C.
10		WTAX/1020/2021 (Kanpur Nagar) Notice no:2021/48623	M/S ARTI TRADERS THROUGH ITS PROPRIETOR MRS. ARTI AGARWAL VS ADDITIONAL COMMISSIONER GRADE-2 AND ANOTHER	BIPIN KUMAR PANDEY ADITYA PANDEY	C.S.C.
11		WTAX/1021/2021 (Kanpur Nagar) Notice no:2021/48619	M/S KAMAKHYA TRADERS THROUGH ITS PROPRIETOR SHRI SANTOSH KUMAR SRIVASTAVA VS ADDITIONAL COMMISSIONER GRADE-2 AND ANOTHER	BIPIN KUMAR PANDEY ADITYA PANDEY	C.S.C.

ADDITIONAL/UNLISTED LIST

For Order

301	LAFP	STRE/684/2014 (Kanpur Nagar)	THE COMMISSIONER COMMERCIAL TAX LKO. VS S/S PRIYAM ENTERPRISES KANPUR	S.C.	
302	DF	WRIC/10251/2019 (Gautam Buddh Nagar)	BALKRISHNA VS PRESIDING OFFICER LABOUR COURT U.P. NOIDA AND ANOTHER	RADHEY SHYAM DWIVEDI	ANIL KUMAR MEHROTRA SRIJAN MEHROTRA C.S.C.
For Admission					
303	PO	STRE/419/2008 (Jhansi)	M/S MINAKSHI ROLLING MILLS VS COMMISSIONER TRADE TAX	POOJA TALWAR	S.C.
304	PO	STRE/832/2012 (Saharanpur)	SARVASHRI MOOLCHAND STEEL P LTD. VS COMMISSIONER OF COMMERCIAL TAX	RAHUL AGARWAL NITIN KESARWANI KUNWAR SAKSENA	C.S.C.
305	LAFP	STRE/731/2014 (Ghaziabad)	THE COMMISSIONER COMMERCIAL TAX LKO. VS S/S FAROLITE JOINTING LTD.	S.C.	TRAPTI GUPTA PRAVEEN KUMAR
306	LAFP	STRE/234/2021 (Agra)	M/S ASIAN PAINTS VS THE COMMISSIONER OF COMMERCIAL TAX U.P. LUCKNOW	SR. ADVOCATE SUYASH AGARWAL	C.S.C.
307	LAFP	STRE/237/2021 (Agra)	M/S ASIAN PAINTS VS THE COMMISSIONER OF COMMERCIAL TAX U.P. LUCKNOW	SR. ADVOCATE SUYASH AGARWAL	
308	LAFP	STRE/238/2021 (Hapur (panchsheel Nagar))	M/S HINDUSTAN COCA COLA BAVERAGES PVT LTD VS COMMISSIONER COMMERCIAL TAX	NISHANT MISHRA	C.S.C.
309	LAFP	STRE/239/2021 (Hapur (panchsheel Nagar))	M/S HINDUSTAN COCA COLA BAVERAGES PVT LTD VS COMMISSIONER COMMERCIAL TAX	NISHANT MISHRA	C.S.C.
310	DF	WRIC/12946/2012 (Etah)	DIRECTOR RAJYA KRISHI UTPADAN MANDI PARISHAD AND OTHERS VS PRESIDING OFFICER LABOUR COURT AND ANOTHER	ARCHIT MANDHYAN B.D. MANDHYAN SURESH C. DWIVEDI SATISH MANDHYAN	AMIT KUMAR SAXENA RANJIT SAXENA AMIT KUMAR MISHRA C.S.C.
311	DF	WRIC/40618/2014 (Saharanpur)	M/S TRIVENI ENGINEERING AND INDUSTRIES LTD. VS STATE OF U.P. AND 2 ORS.	DIPTIMAN SINGH	SUDHANSHU NARAIN SHALINI SRIVASTAVA SHYAM NARAIN C.S.C.
312	DF	WRIC/64382/2015 (Banda)	REGIONAL MANAGER U.P.S.R.T.C. AND ANR. VS STATE OF U.P. AND 2 OTHERS	SHEO RAM SINGH MANGLA PRASAD RAI(SENIOR ADV.)	R.B. SINGH PRAMENDRA PRATAP SINGH BHUPENDRA NATH SINGH C.S.C.
313	DF	WRIC/29850/2019 (Gautam Buddh Nagar)	RAJENDRA PRASAD NAINWAL VS PRESIDING OFFICER, LABOUR COURT UP GAUTAM BUDDHA NAGAR AND ANOTHER	RADHEY SHYAM DWIVEDI	C.S.C.
314	DF	WRIC/8740/2021 (Gautam Buddh Nagar)	M/S FASHION MERCHANDISING COMPANY VS STATE OF U.P. AND 2 OTHERS	ISHIR SRIPAT CHANDRA BHAN GUPTA	SHEKHAR SRIVASTAVA C.S.C.

LIKELY TO BE INFRACTUOUS

315	LAFP	WRIC/40435/2000 (Saharanpur)	MOHAMMAD SARWAR VS LABOUR COURT U.P AT DEHRADUN AND ANOTHER	BASHISHTH NARAYAN UPADHYAY ABHISHEK KUMAR SRIVASTAVA H.N. SHARMA	C.S.C.
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GROUP OF WRIT PETITIONS RELATING TO STAMP ACT

316	LAFP	WRIC/9590/2019 (Bijnor)	KUSUM DEVI VS STATE OF U.P. AND 3 OTHERS	SUNIL KUMAR UPADHYAY VIKAS SRIVASTAVA	C.S.C.
317	PO	WRIC/21510/2007 (Kanpur Nagar)	DIVISIONAL MANAGER L.I.C. OF INDIA VS CENTRAL GOVERNMENT INDUSTRIAL TRIBUNAL CUM- LABOUR AND OTHERS	SIDDHARTH SINGHAL MANISH GOYAL	RANJIT ASTHANA USHA SRIVASTAVA VINOD KUMAR SRIVASTAVA S.C.
318	LAFP	WRIC/24378/2009 (Shahjahanpur)	SRI PRADEEP KUMAR GUPTA VS THE COLLECTOR/DISTRICT MAGISTRATE AND OTHERS	RAMENDRA ASTHANA	C.S.C.
319	LAFP	WRIC/4220/2010 (Fatehpur)	RAM NARAYAN AND ORS. VS BASIC SHIKSHA ADHIKARI AND ORS.	VIKAS SINGH	D.D. CHAUHAN C.S.C.
320	PO	WRIC/23047/2010 (Firozabad)	M/S UNIVERSAL COROGATERS THRU MG./PARTNER VIRENDRA KUMAR VS STATE OF U.P. AND OTHERS	S.K. SHARMA P.K. JAIN	J.S.PANDEY C.S.C.
321	PO	WRIC/23423/2010 (Meerut)	C/M DURGA BARI A.B. PRIMARY SCHOOL VS STATE OF U.P. AND OTHERS	GYAN PRAKASH SRIVASTAVA	RAM RAJ PRAJAPATI ANIL KUMAR SHUKLA C.S.C.
322	PO	WRIC/25396/2010 (Bulandshahr)	M/S NAVMURTI INDUSTRIES KHURJA VS REGIONAL PROVIDENT FUND COMMISSIONER AND OTHERS	SANDEEP CHATURVEDI	AMIT NEGI D. AWASTHI
323	PO	WRIC/25476/2010 (Kanpur Nagar)	U.P. STATE ROAD TRANSPORT CORPORATION VS SRI S.P. SINGH CONDUCTOR AND ANOTHER	AMIT MANOHAR ANUJ SRIVASTAVA ANUBHAV CHANDRA	RANJEET K. MISHRA C.S.C.
324	PO	WRIC/73878/2010 (Kanpur Nagar)	DR. DEVENDRA LAL CHANDANI VS STATE OF U.P. AND OTHERS	OM PRAKASH LOHIA ANUJ MANDHYAN	C.S.C.
325	PO	WRIC/2913/2012 (Bijnor)	KRISHNA PAL SINGH VS ADDL. COMMISSIONER ADMIN. AND OTHERS	H.N. SHARMA	C.S.C.
326	PO	WRIC/10481/2012 (Baghpat)	SMT. ANJNA DEVI VS STATE OF U.P. AND OTHERS	SMT. ARCHANA TYAGI PANKAJ KUMAR TYAGI	C.S.C.
327	PO	WRIC/11230/2012 (Amroha (jyotiba P Nagar))	MUGEESH AHMED VS STATE OF U.P. AND OTHERS	V.P. GUPTA	C.S.C.
328	PO	WRIC/11438/2012 (Allahabad)	SHYAM LAL VS STATE OF U.P. AND OTHERS	AJAY KUMAR MISHRA	C.S.C.
329	PO	WRIC/32416/2012 (Ghaziabad)	ATAR SINGH SINCE DECEASED AND OTHERS VS STATE OF U.P. AND OTHERS	V.N. MISHRA	C.S.C.

330	LAFP	WRIC/14658/2014 (Basti)	ANITA DEVI AND 2 ORS. VS PRESIDING OFFICER LABOUR COURT AND ANOTHER	R.P. SINGH PARIHAR RAM RAKSHA YADAV DINESH KUMAR MISRA	R.S. SRIVASTAVA C.S.C.
331	WA	WRIC/30292/2014 (Allahabad)	M/S INDIAN FARMERS FERTILISER CO-OPERATIVE LTD. VS PRESIDING OFFICER INDUSTRIAL TRIBUNAL AND 2 ORS.	VIJAY RATAN AGRAWAL VIVEK RATAN AGRAWAL	MANOJ KUMAR PATEL C.S.C.
332	WA	WRIC/45386/2014 (Moradabad)	U.P.S.R.T.C. THRU. R.M. VS PRESIDING OFFICER LABOUR COURT RAMPUR AND ANR.	BABU NANDAN SINGH	NEERAJ SRIVASTAVA PANKAJ SRIVASTAVA S.C. PAWAN KUMAR SHUKLA ADITYA VARDHAN
333	WA	WRIC/68840/2015 (Gautam Buddh Nagar)	DASRATH GUPTA AND 12 OTHERS VS PRESCRIBED AUTHORITY UNDER MIN. WAGES ACT AND 2 OTHERS	AKSHAT SINHA ARVIND KUMAR YOGESH KUMAR SINHA	RAHUL CHAUDHARY C.S.C.
334	PO	WRIC/13832/2016 (Varanasi)	SMT. VIDYA DEVI VS STATE OF U.P. AND 2 ORS.	CHANDAN SHARMA TRILOKI NATH PRAKASH NARAYAN TIRPATHI	C.S.C.
335	PO	WRIC/25786/2016 (Saharanpur)	ASHWANI KUMAR TYAGI VS STATE OF U.P. AND 2 OTHERS	SUNIL KUMAR SRIVASTAVA	C.S.C.
336	WC	WRIC/58216/2017 (Kanpur Nagar)	ALLAHABAD BANK KOLKATA AND ANOTHER VS SHRI VINOD KUMAR SAXENA AND 2 OTHERS	PASHUPATI NATH TRIPATHI	SATYENDRA NARAYAN SINGH GYAN PRAKASH SINGH A.S.G.I.
337	WA	WRIC/35638/2018 (Bareilly)	THE KISAN SAHKARI CHINI MILLS LTD VS DEPUTY LABOUR COMMISSIONER BAREILLY REGION AND 3 OTHERS	RAVINDRA SINGH	PRADEEP KUMAR PAL C.S.C.
338	PO	WRIC/3767/2019 (Kanpur Nagar)	M/S JAGRAN PRAKASHAN LIMITED VS STATE OF U.P. AND 4 OTHERS	CHANDRA BHAN GUPTA	VIJAY PRAKASH MISHRA C.S.C.
339	PO	WRIC/13059/2019 (Baghpat)	KAMLA VS COMMISSIONER, MEERUT DIVISION AND ANOTHER	JADU NANDAN YADAV ARCHIT MANDHYAN AGNIVESH	C.S.C.
340	PO	WRIC/13934/2019 (Kaushambi)	RAM VISHAL AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	SATYA PRAKASH BHARTI AJAY VIKRAM YADAV	C.S.C.
341	LAFP	WRIC/17020/2019 (Meerut)	GAJENDRA SINGH VS STATE OF U P AND 3 OTHERS	SHIV BABU DUBEY	C.S.C.
342	PO	WRIC/17473/2019 (Agra)	SUSHSIL CHAND JAIN AND 4 OTHERS VS STATE OF U.P. AND 3 OTHERS	MAITHALI SHARAN PIPERSENIA DEVENDRA KUMAR UPADHYAY	C.S.C.
343	PO	WRIC/10894/2021 (Kanpur Nagar)	M/S KANPUR JAL SANSTHAN NOW JAL KAL VIBHAG VS PRESIDING OFFICER, LABOUR COURT AND ANOTHER	ASHOK KUMAR OJHA	C.S.C.
344	PO	WRIC/13801/2021 (Bareilly)	HDFC BANK LTD. AND 3 OTHERS VS STATE OF U P AND 2 OTHERS	RAVI PRAKASH SRIVASTAVA	C.S.C.

345	LAFP	WRIC/17244/2021 (Kanpur Nagar)	K.V.S. INFRASTRUCTURES PVT. LTD. VS CHIEF CONTROLLING REVENUE AUTHORITY AND ANOTHER	DHARMENDRA PRATAP SINGH	C.S.C.
346	LAFP	WRIC/17246/2021 (Ghaziabad)	VIJAY SINGH VS STATE OF U.P. AND 3 OTHERS	SYED ALI IMAM	C.S.C.
347	LAFP	WRIC/26003/2021 (Aligarh)	SHAISTA BEGUM VS STATE OF U.P. AND 6 OTHERS	RAMANUJ TIWARI ASHUTOSH KUMAR MISHRA	C.S.C.
348	DF	WTAX/830/2021 (Allahabad)	M/S TRIVENI GLASS LTD VS STATE OF U.P. AND 2 OTHERS	SHUBHAM AGRAWAL	C.S.C.
349	DF	WTAX/857/2021 (Gautam Buddh Nagar)	M/S KHAN ENTERPRISES VS ADDITIONAL COMMISSIONER AND ANOTHER	ADITYA PANDEY	C.S.C.
350	PO	WTAX/1363/2019 (Ghaziabad)	M/S TREHAN INDUSTRIES INDIA VS STATE OF U.P. AND 2 OTHERS	VISHWJIT	C.S.C.
351	PO	WTAX/1369/2019 (Agra)	MAHAVIR PIPE STORE VS STATE OF U.P. AND 2 OTHERS	NISHANT MISHRA	C.S.C.
352	PO	WTAX/1372/2019 (Ghaziabad)	M/S KENT CABLES PVT. LTD. VS STATE OF U.P. AND 2 OTHERS	NISHANT MISHRA	C.S.C.
353	PO	WTAX/288/2021 (Mirzapur)	M/S JAI MAA SARVESHWARI ENTERPRISES VS UNION OF INDIA AND 3 OTHERS	GAURAV TIWARI RAJESH PATHAK	ASHOK SINGH A.S.G.I.
354	PO	WTAX/463/2021 (Ghaziabad)	M/S TURNING ENGINEERING COMPANY VS UNION OF INDIA AND 3 OTHERS	RUPAL AGARWAL ASHISH AGRAWAL	GAURAV MAHAJAN A.S.G.I.
355	PO	WTAX/483/2021 (Gautam Buddh Nagar)	M/S QUALITY FLAVOURS EXPORTS AND ANOTHER VS UNION OF INDIA AND 3 OTHERS	ANURAG MISHRA PRAGYA PANDEY	RAMESH CHANDRA SHUKLA VIVEK KUMAR SINGH A.S.G.I.
356	LAFP	WTAX/709/2021 (Gautam Buddh Nagar)	KHAN TRADING COMPANY AND 5 OTHERS VS STATE OF U P AND 2 OTHERS	SHUBHAM AGRAWAL	C.S.C.
For Hearing					
357	LAFP	WRIC/60015/2007 (Agra)	M/S AAJ PRAKASHAN LTD. THRU EDITOR R.B. SINGH YADAV VS STATE OF U.P. AND OTHERS	B.P SINGH V.K. SINGH VIVEK KUMAR SINGH PIYUSH NARAIN DUBEY	S. MANDHYAN KULDEEP SINGH CHAHAR B.B. SIROHI C.S.C.
	With	WRIC-60309-2007 Agra	M/S AAJ PRAKASHAN LTD. THRU ITS EDITOR VS STATE OF U.P. AND OTHERS	B.P. SINGH VIVEK KUMAR SINGH V.K. SINGH PIYUSH NARAIN DUBEY	KULDEEP SINGH CHAHAR B.B. SIROHI SATISH MANDHYAN ARCHIT MANDHYAN C.S.C.
		(WRIC-58273-2008) Varanasi Decided on 12/12/2014	BOARD OF TRUSTEES E.P.F. JANANMANDAL LTD. AND ANOTHER VS RAM KUMAR SISAUDIYA AND OTHERS		
For Final Hearing					
358	LAFP	STRE/891/2010 (Agra)	M/S ESKAY ENTERPRISES VS THE COMMISSIONER OF COMMERCIAL TAXES U.P. LUCKNOW	POOJA TALWAR	C.S.C.

359	PO	STRE/447/2015 (Meerut)	M/S UGGAR SAIN SHITAL PRASAD JAIN VS THE COMMISSIONER COMMERCIAL TAX LKO.	SHUBHAM AGRAWAL	C.S.C.
360	PO	STRE/448/2015 (Meerut)	M/S UGGAR SAIN SHITAL PRASAD JAIN VS THE COMMISSIONER COMMERCIAL TAX LKO.	SHUBHAM AGRAWAL	C.S.C.
361	PO	STRE/473/2015 (Ghaziabad)	THE COMMISSIONER COMMERCIAL TAX VS S/S PRECISE LABORATORIES LTD.	S.C.	SUYASH AGARWAL
362	PO	STRE/474/2015 (Ghaziabad)	THE COMMISSIONER COMMERCIAL TAX VS S/S PRECISE LABORATORIES LTD.	S.C.	SUYASH AGARWAL
363	PO	STRE/476/2015 (Ghaziabad)	THE COMMISSIONER COMMERCIAL TAX VS S/S PRECISE LABORATORIES LTD.	S.C.	SUUASH AGARWAL
364	PO	STRE/477/2015 (Ghaziabad)	THE COMMISSIONER COMMERCIAL TAX VS S/S PRICISE LABORATORIES PVT. LTD.	C.S.C.	SUYASH AGARWAL
365	PO	STRE/483/2015 (Baghpat)	M/S ADHIKSHAN ABHIYANTA VIDYUT VITRAN MANDAL VS THE COMMISSIONER COMMERCIAL TAX U.P.	ALOKE KUMAR	C.S.C.
366	PO	STRE/484/2015 (Baghpat)	M/S ADHIKSHAN ABHIYANTA VIDYUT VITRAN MANDAL VS THE COMMISSIONER COMMERCIAL TAX U.P.	ALOKE KUMAR	C.S.C.
367	PO	STRE/485/2015 (Baghpat)	M/S ADHIKSHAN ABHIYANTA VIDYUT VITRAN MANDAL VS THE COMMISSIONER COMMERCIAL TAX U.P.	ALOKE KUMAR	C.S.C.
368	DF	WRIC/1935/2019 (Farrukhabad)	NAGAR PALIKA PARISHAD QAIMGANJ AND ANOTHER VS PRESIDING OFFICER, LABOUR COURT (IV), U.P. KANPUR AND ANOTHER	SAURABH TIWARI YUVARAJ A.K. SHARMA RAHUL JAIN	BHANU PRATAP PAL C.S.C.
369	DF	WRIC/2063/2019 (Farrukhabad)	NAGAR PALIKA PARISHAD QAIMGANJ AND ANOTHER VS PRESIDING OFFICER, LABOUR COURT (IV) U.P. KANPUR AND ANOTHER	SAURABH TIWARI YUVARAJ A.K. SHARMA RAHUL JAIN	BHANU PRATAP PAL C.S.C.
370	PO	WRIC/43261/2018 (Hathras (mahamaya Nagar))	M/S KRISHNA ASSOCIATES AND ANOTHER VS STATE OF U P AND 2 OTHERS	ANUPAM KULSHRESHTHA	C.S.C.
371	PO	WRIC/11440/2019 (Gorakhpur)	RADHEY SHYAM AND 31 OTHERS VS STATE OF U.P. AND 3 OTHERS	ASHOK KUMAR YADAV SHIV SAGAR SINGH	C.S.C.

372	PO	WRIC/6876/2021 (Kanpur Nagar)	UTTAR PRADESH INDUSTRIAL CONSULTANTS LTD. VS HARISH CHANDRA MISHRA AND 2 OTHERS	UJJAWAL SATSANGI	RANJEET KUMAR MISHRA C.S.C.
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Application for Orders

373		22/2021 (Recall of Order) in case WRIC-1737- -2010 Decided on 01/11/2021	MOHD. KHURSHEED VS STATE OF U.P. AND OTHERS	M.A.KHAN SYED FAHEEM AHMAD UTTAR KUMAR GOSWAMI MOHD. ASLAM KHAN MADAN SINGH	C.S.C.
374		1/2015 (83098/2016) (Recall of Order) in case WRIC-2063- -2015 Decided on 24/02/2016	RAM PRAVESH TRIVEDI VS STATE OF U.P. AND 3 ORS.	R.P. SINGH PARIHAR BABBAN PRASAD DWIVEDI RAJESH PRATAP SINGH DINESH KUMAR MISRA	C.S.C.
375		5/2021 (Recall of Order) in case WTAX-57- -2017 Decided on 27/10/2021	SMT. MITHLESH SHARMA VS STATE OF U.P. AND 4 OTHERS	ATUL SHARMA RAHUL SHARMA	C.S.C.

AT 10:00 AM
(Court No.39)
HON'BLE JUSTICE SUNITA AGARWAL
HON'BLE JUSTICE KRISHAN PAHAL

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	LAFP E-File	WRIC/17234/2021 (Meerut) Notice no:2021/23707 2021/1196 Notice no:NULL	MRS. OMWATI VS STATE OF U.P AND OTHERS	VARUN DEV SHARMA	SURENDRA NATH CHAUHAN C.S.C.
Fresh					
2	PO	FAPL/906/2021 (Kanpur Nagar)	DEEP DWIVEDI VS SMT NIDHI AGNIHOTRI	RAVIKANT SHUKLA RAM KISHORE PANDEY	
3		FAPL/926/2021 (Allahabad)	SUBHASHCHANDRA VS SADHANA	RAJESH KUMAR ABHINEET JAISWAL SHEEL KUMAR SINGH ASHUTOSH KUMAR SINGH	HIMANSHU SINGH RAJ KUMAR YADAV
4	DF	WRIC/15598/2021 (Banda) Notice no:2021/24840	RAKESH KUMAR DWIVEDI VS STATE OF U.P. AND 4 OTHERS	CHANDRA PRAKASH KUSHWAHA	GAURAV SINGH C.S.C.
	With	WRIC-13400-2021 Banda e-court	HORI LAL VS STATE OF UP OTHERS	CHANDRA PRAKASH KUSHWAHA LAXMAN PATHAK	GAURAV SINGH C.S.C.
	With	WRIC-18396-2021 Banda	RAJENDRA KUMAR TIWARI VS STATE OF U.P. AND 2 OTHERS	V.K.S. SOMVANSHI	GAURAV SINGH C.S.C.
5	LAFP	WRIC/22072/2021 (Varanasi) Notice no:2021/32723	ARVIND SINGH AND 2 OTHERS VS STATE OF U P AND 3 OTHERS	ARUNESH KUMAR SINGH	PANKAJ KUMAR SHUKLA C.S.C.
6	DF	WRIC/23485/2021 (Allahabad) Notice no:2021/36056	M/S BHOLE RAJ ENTERPRISES VS RAJYA KRISHI UTAPADAN MANDI PARISHAD AND 4 OTHERS	KRISHAN MOHAN PANDEY ANAND MOHAN PANDEY	RAJESH KUMAR YADAV RAJESH KUMAR SINGH C.S.C.
7	DF	WRIC/23875/2021 (Bareilly) Notice no:2021/35663	NIYAZ AHMED AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	AMIT KUMAR SRIVASTAVA AZAD KHAN	C.S.C.
8	PO	WRIC/24860/2021 (Saharanpur) Notice no:2021/39268	REHAN VS STATE OF U.P. AND 5 OTHERS	GAURAV GAUTAM MOHD ATIF	AJAY KUMAR JAGDISH VINOD KUMAR SHUKLA C.S.C.
9	LAFP	WRIC/24909/2021 (Kanpur Nagar)	M/S GODWIN COLD STORAGE VS STATE OF U.P. AND 3 OTHERS	RAMESH CHANDRA YADAV	MADAN MOHAN CHAURASISA C.S.C.
10	LAFP	WRIC/24979/2021 (Kanpur Nagar) Notice no:2021/38954	M/S S.R. COLD STORAGE VS THE STATE OF U.P. AND 3 OTHERS	RAMESH CHANDRA YADAV	MADAN MOHAN CHAURASISA C.S.C.
11	DF	WRIC/25114/2021 (Kanpur Nagar) Notice no:2021/39451	M/S RACHIT INFRABUILT TECH (P) LTD. VS THE STATE OF U.P. AND 3 OTHERS	RAMESH CHANDRA YADAV	MADAN MOHAN CHAURASISA C.S.C.
12	LAFP	WRIC/25360/2021 (Mahoba) Notice no:2021/39776	KIRAN PRABHA VS STATE OF U.P. AND 5 OTHERS	SURESH SINGH RISHI YADAV	KOMAL MEHROTRA C.S.C.

13	DF	WRIC/26126/2021 (Varanasi)	IQBAL AHMAD ALIAS RAJU VS M/D PURVANCHAL ELECTRICITY AND 3 OTHERS	VIVEK KUMAR TRIPATHI	UDIT CHANDRA
14	DF	WRIC/26193/2021 (Jhansi) Notice no:2021/41145	M/S RAJMAN CONSTRUCTION A PARTNERSHIP FIRM VS STATE OF U.P. AND 3 OTHERS	GULREZ KHAN SR. ADVOCATE JAVED HUSAIN KHAN	SHYAM MANI SHUKLA GOPAL KRISHNA PANDEY C.S.C.
15	LAFP, NEC	WRIC/26258/2021 (Ghazipur) Notice no:2021/2053	SAROJ YADAV VS UNION OF INDIA AND 2 OTHERS	KASHI NATH SINGH YADAV	ANURAG SHARMA A.S.G.I.
16	DF	WRIC/26577/2021 (Saharanpur) Notice no:2021/2121	SHAJIYA PRAVEEN VS UNION OF INDIA AND 2 OTHERS	MANU SRIVASTAVA ABHISHEK TANDON	ANAND TIWARI A.S.G.I.
17	DF	WRIC/26658/2021 (Allahabad) Notice no:2021/2913	AVADHESH KUMAR VS UNION OF INDIA AND 7 OTHERS	ABHISHEK KUMAR SRIVASTAVA	DEVI SHANKER SHUKLA A.S.G.I.
18	DF	WRIC/27068/2021 (Kanpur Nagar) Notice no:2021/39817	MOHIT VS STATE OF U.P. AND 3 OTHERS	SATYENDRA NARAYAN SINGH	ABHINAVA KRISHNA SRIVASTAVA C.S.C.
19	PO	WRIC/29064/2021 (Fatehpur) Notice no:2021/45692	SHAILENDRA KUMAR AGNIHOTRI AND 9 OTHERS VS STATE OF U.P. AND 3 OTHERS	CHANDAN SHARMA AKSHAY PRATAP	C.S.C.
20	PO	WRIC/29682/2021 (Mainpuri)	CHANDRA BHOOSAN VS BHARAT PETROLEUM CORPORATION LIMITED	SR. ADVOCATE RAMESH CHANDRA TIWARI	ANAND TIWARI
21	PO	WRIC/30128/2021 (Sambhal (bheem Nagar)) Notice no:2021/17819	PAWAN KUMAR GUPTA VS STATE OF U.P. AND 6 OTHERS	BRAJESH SHUKLA KRISHNA DUTT TIWARI	RAJESH YADAV C.S.C.
22	PO	WRIC/30193/2021 (Jalaun) Notice no:2021/47451	M/S SUBODH INDANE GAS SERVICE VS STATE OF U.P. AND 6 OTHERS	MAITHALI SHARAN PIPERSENIA GAURANG DWIVEDI	RITURAJ SINGH C.S.C.
23	PO	WRIC/30640/2021 (Kanpur Nagar)	DARSHAN SINGH VS ASSISTANT GENERAL MANAGER AND 2 OTHERS	GANESH MANI	
24	PO	WRIC/30649/2021 (Kanpur Nagar) Notice no:2021/44067	SMT. URMILA DEVI SHUKLA VS STATE OF U P AND 2 OTHERS	RENU SINGH BABU LAL RAM	VAIBHAV DIXIT C.S.C.
25	PO	WRIC/30656/2021 (Banda)	DAYA RAM AWASTHI VS DAKSHINANCHAL VIDYUT VITRAN NIGAM LTD. AND 2 OTHERS	RAJENDRA SINGH CHAUHAN	GAURAV SINGH
26	PO	WRIC/30659/2021 (Firozabad) Notice no:2021/43607	KAILASH CHAND VS STATE OF U.P. AND 2 OTHERS	SANJAY KUMAR JAIN	VIJAY TRIPATHI C.S.C.
27	PO	WRIC/30662/2021 (Firozabad) Notice no:2021/43606	SMT. KAMLESH KUMARI VS STATE OF U.P. AND 2 OTHERS	SANJAY KUMAR JAIN	VIJAY TRIPATHI C.S.C.
28	PO	WRIC/30664/2021 (Firozabad) Notice no:2021/43608	M/S BANKEY BIHARI CONSTRUCTION VS STATE OF U.P. AND 2 OTHERS	SANJAY KUMAR JAIN	VIJAY TRIPATHI C.S.C.
29	PO	WRIC/30676/2021 (Firozabad) Notice no:2021/43610	UMA SHANKAR YADAV VS STATE OF U.P. AND 2 OTHERS	SANJAY KUMAR JAIN	VIJAY TRIPATHI C.S.C.
30	PO	WRIC/30688/2021 (Bareilly) Notice no:2021/48479	M/S MAYASHEEL RETAIL INDIA LTD. VS STATE OF U.P. AND 2 OTHERS	SANDEEP SINGH	MUKESH KUMAR SINGH C.S.C.

31	PO	WRIC/30697/2021 (Sonbhadra)	RAJARAM KESHARI VS PURVANCHAL VIDUT VITRAN NIGAM LTD. AND ANOTHER	VIRESH KUMAR GUPTA	SUSHIL KUMAR PANDEY
32	PO	WRIC/30700/2021 (Deoria) Notice no:2021/2431	RAM SAKAL PRASAD VS UNION OF INDIA AND 3 OTHERS	SUNIL KUMAR SINGH SHATRUNJAY SINGH	PRAMOD KUMAR RAI GAURAV KUMAR CHAND A.S.G.I.
33	PO	WRIC/30704/2021 (Agra) Notice no:2021/2356	M/S. PRAKASH TRADERS AND ANOTHER VS UNION OF INDIA AND 3 OTHERS	SR. ADVOCATE ASHISH KUMAR OJHA	ANAND TIWARI GAURAV KUMAR CHAND A.S.G.I.
34	PO	WRIC/30705/2021 (Meerut) Notice no:2021/45394	ARUN KUMAR AND 9 OTHERS VS STATE OF U.P. AND 3 OTHERS	YOGENDRA PAL SINGH	KARTIKEYA SARAN C.S.C.
35	PO	WRIC/30713/2021 (Allahabad) Notice no:2021/47158	ASHISH KUMAR TIWARI VS STATE OF U.P. AND 3 OTHERS	PAVAN KUMAR	MANOJ KUMAR SINGH C.S.C.
36	PO	WRIC/30727/2021 (Allahabad) Notice no:2021/46617	M/S MOHAN CONSTRUCTION VS STATE OF U.P. AND 3 OTHERS	ATUL TEJ KULSHRESTHA	NARENDRA KUMAR TIWARI C.S.C.
37	PO	WRIC/30756/2021 (Firozabad) Notice no:2021/43609	OSHAN SINGH VS STATE OF U.P. AND 2 OTHERS	SANJAY KUMAR JAIN	VIJAY TRIPATHI C.S.C.
38	PO	WRIC/30762/2021 (Kaushambi) Notice no:2021/39437	ASHOK KUMAR AND ANOTHER VS STATE OF U P AND 4 OTHERS	K.C. MISHRA	C.S.C.
39	PO	WRIC/30823/2021 (Budaun) Notice no:2021/48981	M/S SRI SAEI MANAV SEVA SAMITI MOHALLA SAHUKARA ISLAMNAGAR VS STATE OF U.P. AND 3 OTHERS	SARVAJEET SINGH	C.S.C.
40	PO	WRIC/30856/2021 (Fatehpur) Notice no:2021/47446	SHASHANK SARSIJ PANDEY VS STATE OF U.P. AND ANOTHER	ARUN KUMAR TIWARI	SYED BADSHAH HUSAIN NAQVI C.S.C.
41	PO	WRIC/30919/2021 (Muzaffar Nagar) Notice no:2021/48049	SHAKIL VS STATE OF U.P. AND ANOTHER	SUDHIR KUMAR AGARWAL	NARENDRA KUMAR TIWARI C.S.C.
42	PO	WRIC/30961/2021 (Farrukhabad) Notice no:2021/47824	UDAY PAL SINGH VS STATE OF U.P. AND 2 OTHERS	ARJIT SRIVASTAVA USHA SRIVASTAVA VINOD KUMAR SRIVASTAVA	C.S.C.
43	PO	WRIC/30965/2021 (Mirzapur) Notice no:2021/46951	JAGDISH PRASAD PANDEY VS ADHISHASI ADHIKARI AND 3 OTHERS	SUNITA SRIVASTAVA RAHUL SRIVASTAVA	SHYAM MANI SHUKLA C.S.C.
44	PO	WRIC/30994/2021 (Jaunpur) Notice no:2021/43184	AJAY KUMAR CHAUDHARY VS STATE OF U.P. AND 2 OTHERS	SARVESH KUMAR ARUN KUMAR	C.S.C.
45		WRIC/31350/2021 (S.r. Nagar (bhadohi)) Notice no:2021/45563	JYOTI BIND VS STATE OF U.P. AND 3 OTHERS	ANKIT KUMAR SAHU BRIJESH KUMAR YADAV	NARENDRA KUMAR GIRI C.S.C.
46		WRIC/31352/2021 (Allahabad)	MO. TARIQ AND ANOTHER VS U.P. ELECTRICITY REGULATORY COMMISSION AND ANOTHER	MOHD AHMAD ANSARI ARUN MISHRA	AJAY SINGH NARENDRA KUMAR TIWARI
47		WRIC/31360/2021 (Allahabad) Notice no:2021/48886 2021/2528	MANJUL DARBARI AND 2 OTHERS VS UNION OF INDIA AND 5 OTHERS	AYUSH JAIN AKLANK KUMAR JAIN	C.S.C. NARENDRA KUMAR TIWARI A.S.G.I.
48		WRIC/31363/2021 (Baghpat) Notice no:2021/48546	SUDHIR DHAMA AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	BASHISHTH NARAYAN UPADHYAY	C.S.C.
49		WRIC/31364/2021 (Bareilly) Notice no:2021/45664	RAJU YADAV VS STATE OF U.P. AND 2 OTHERS	SUDHANSHU SINGH	HEMANT KUMAR C.S.C.

50	WRIC/31365/2021 (Bareilly) Notice no:2021/2425	MOHAN SWAROOP VS UNION OF INDIA AND 2 OTHERS	SUDHANSHU SINGH SUNDEEP AGARWAL	A.S.G.I.
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ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	PO E-File	FAPL/253/2021 (Agra)	LIEUTINETN COLONEL ANSHUMAN BHADAURIA VS SMT. ANJALI BHADAURIA	ABHINAV PRASAD
302	PO E-File	FAPLD/312/2021 (Lalitpur)	ANAND PANDEY VS SMT. PRAGYA TIWARI	AJIT SINGH

For Admission

ECOURT CASES.

303	PO E-File	FAPL/724/2021 (Ghaziabad)	RESHU VS BHAVNESH	RAJEEV CHADDHA	
304	WC E-File	WRIC/28334/2021 (Allahabad)	RAKESH KUMAR SHARMA @ MUNNA VS STATE OF UP AND 2 OTHERS	INDRAJEET SINGH DHARMENDRA SINGH	C.S.C.

For Order

305	DF	FAPL/205/2017 (Kanpur Nagar)	ANIL KUMAR PAL VS SMT. NISHA PAL	RAJESH YADAV YASHPAL YADAV	RAMNATH
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FAMILY COURT APPEALS

306	PO	FAPL/564/2021 (Allahabad)	SMT. SADHANA TEWARI VS DHANNJAY KUMAR TEWARI	SATYA PRAKASH MISHRA RISHABH AGARWAL RAM PRAKASH SHARMA	RAJESH KUMAR SINGH SANJAY KUMAR
307	PO	FAPL/287/2017 (Mirzapur)	SMT. SUDHA DEVI VS SANTOSH KUMAR AGRAHARI AND 3 OTHERS	KRISHNAJI KHARE NEERAJ SRIVASTAVA HARI MOHAN SRIVASTAVA	SHRI PRAKASH DWIVEDI
308	LAFP	FAPL/566/2017 (Meerut)	SMT. PRITI TYAGI @ GUDIYA VS MANISH TYAGI @ MONU	VISHAL KHANDELWAL SANJAY AGRAWAL AVNISH KUMAR SRIVASTAVA	VISHAL KHANDELWAL
309	PO	FAPL/25/2019 (Meerut)	ANJU VS SATISH KUMAR	AKHILESH KUMAR PANDEY SANJEEV KUMAR TYAGI	AKHILESH KUMAR PANDEY
310	LAFP	FAPL/528/2019 (Firozabad)	SANJEEV KUMAR SINGH VS SMT. BHUMIKA SINGH	RAKESH KUMAR PANDEY VIRENDRA SINGH	PARVESH KUMAR PANDEY
311	LAFP	FAPL/843/2019 (Ghaziabad)	SHRAVAN KUMAR NAIN VS AASHA AHLAWAT	RAJESH KUMAR TIWARI BHASKAR BHADRA	
312	PO	FAPL/551/2021 (Shahjahanpur)	MOHIT AGRAWAL VS SMT. MANORAMA AGRAWAL @ ANJALI	SHOBHIT SAXENA	
313	PO	FAPL/619/2021 (Mathura)	GYAN PRATAP SINGH VS SMT. JUHI MISHRA	HARSH VARDHAN DESHWAR ARVIND AGRAWAL	
314	PO	FAPL/632/2021 (Amroha (jyotiba P Nagar))	SMT ASHU VS AMIT	PRASHANT SHARMA PANKAJ SHARMA	

315	PO	FAPL/662/2021 (Kanpur Dehat)	AMIT KUMAR VS SMT VANDANA	MURALI MANOHAR	
316	PO	FAPL/843/2021 (Jhansi)	SMITA DAS VS AMMANUAL DAS	BABUL KUMAR SHARMA KAMLESH KUMAR TIWARI	SHIV BHADUR YADAV
317	PO	FAPL/846/2021 (Jhansi)	SUSHIL KUSHWAHA VS SMT. VARSHA KUSHWAHA	VINAY KUMAR SINGH RAJESH KUMAR SINGH	RUCHITA JAIN
318	PO	FAFO/3355/2003 (Agra)	SUSHIL KUMAR SRIVASTAV AND ANOTHER VS MAHENDRA PAL SINGH AND ANOTHER	R.C. MAURYA D.B. YADAV	AIJAZ AHMAD KHAN
319	LAFP	FAFO/2349/2013 (Mirzapur)	SURY LAL VS BAJAJ ALLIANZA GENERAL INSURANCE CO. LIMITED AND 2 OTHERS	HARI BANS SINGH S.B. YADAV	SUSHIL KUMAR MEHROTRA
320	PO	FAFO/2498/2016 (Ghaziabad)	SURENDER KUMAR SAINI AND ANOTHER VS SANJAY SINGH AND 2 OTHERS	AMIT KUMAR SINGH RAM SINGH	ASHOK KUMAR PANDEY
321	LAFP	FAFO/128/2017 (Jhansi)	SMT. VIMLA AND 6 OTHERS VS DEEPAK KUMAR AHIRWAR 2 OTHERS	RAJENDRA PRASAD	
322	PO	FAFO/3712/2017 (Farrukhabad)	PARTH ALIAS PRATHAM VS NEW INDIA INSURANCE CO. LTD. AND 2 OTHERS	DEVESH PRATAP SINGH CHAUHAN PAWAN KUMAR SINGH	RAKESH BHADUR
323	PO	FAFO/1091/2018 (Kanpur Nagar)	THE NEW INDIA ASSURANCE CO. LTD. THRU ITS BR. MANAGER VS SMT. SAPNA SRIVASTAVA AND 5 OTHERS	RAKESH BHADUR	AMIT KUMAR VERMA
324	LAFP	FAFO/4430/2018 (Meerut)	MAHENDRI AND 6 OTHERS VS SUMARPAL DHAKA AND 2 OTHERS	SATYENDRA KUMAR SINGH	
325	LAFP	FAFO/1394/2019 (Etawah)	SHILPI AND 4 OTHERS VS KAMLESH KUMAR AND 2 OTHERS	ARUN KUMAR SHUKLA	RAHUL SAHAI
326	LAFP	FAFO/3094/2019 (Bijnor)	DEVINDER SINGH BAKSHI VS ABDUL RAHEEM AND ANOTHER	HIMADARI BATRA NITIN CHOPRA	
327	PO	FAFO/1121/2021 (Lalitpur)	SHIV CHARAN VS ATUL JAIN AND 2 OTHERS	MANISH KUMAR JAIN	DAMODAR SINGH DEVENDRA VIKRAM SINGH ANIL KUMAR SUSHIL KUMAR MEHROTRA
328	PO	FAPLD/261/2018 (Jhansi)	SANT LAL AGRAWAL AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	R.P. TIWARI	
329	PO	FAFOD/249/2021 (Chitrakoot)	SMT SWETA PAL AND 2 OTHERS VS KAMTA PRASAD AND 2 OTHERS	SHIV NARAYAN PANDEY	PAWAN KUMAR SINGH
330	PO	FAFOD/479/2021 (Siddharth Nagar)	SMT POONAM AND 4 OTHERS VS ARJUN YADAV AND ANOTHER	SANDEEP MANIJI BAKHSHI	

For Admission

331	ED	FAPL/312/2017 (Varanasi)	REETA DEVI VS RAJ KUMAR SINGH	HARE RAM	PRASHANT PANDEY
332	PO	FAPL/40/2021 (Varanasi)	DR. ASHISH AGRAWAL VS DR. SEEMA AGRAWAL	VIKRAM BAHADUR SINGH SATYA DHEER SINGH JADAUN VIMLENDU TRIPATHI	PRASHANT PANDEY
333	PO	FAPL/152/2021 (Shamli (prabudh Nagar))	SMT. MONIKA VS GAURAV KUMAR	MANOJ KUMAR SINGH PRAMOD KUMAR	ABHISHEK KUMAR SAROJ
334	PO	FAPL/199/2021 (Mathura)	RAVI KUMAR VS SMT. REKHA	LAVKUSH KUMAR SHUKLA LOKESH KUMAR DWIVEDI	
335	PO	FAPL/296/2021 (Gautam Buddha Nagar)	SACHENDRA SINGH CHAUHAN VS RADHA CHAUHAN	HANUMAN PRASAD DUBE VIPUL DUBE	
336	MO	FAPL/614/2021 (Ghaziabad)	ANSHUMAN TIWARI VS JAYA PANDEY	CHANDRA SHEKHAR KUSHWAHA	
337	PO	FAPL/661/2021 (Jaunpur)	RAMASHANKAR YADAV VS NEELAM YADAV	SWATANTRA SINGH MANOJ KUMAR SINGH	SANJAI SINGH
338	PO	FAPL/721/2021 (Mathura)	SMT INDRA DEVI @ INDU VERMA VS STAYENDRA VEER VERMA	ANURAG SHUKLA SUBEDAR MISHRA	VIVEK KUMAR SINGH
339	PO	FAPL/781/2021 (Ghaziabad)	SMT GARIMA VS VIKAS ARORA	ASHISH KUMAR SINGH	
340	NDF	FAPL/817/2021 (Muzaffar Nagar)	SMT RASHMI CHAUDHARY VS VIPIN CHAUDHARY	SUSHIL KUMAR PANDEY	
341	LAFP	FAFO/1262/2013 (Bijnor)	PRAHLAD AND ANOTHER VS SMT. TABITA SINGH AND 2 ORS.	RAJ MOHAN SAGGI ANIL SHARMA	ARUN KR. SINGH
342	PO	FAFO/1388/2016 (Jaunpur)	THE NEW INDIA ASSURANCE CO. LTD. VS SMT. SHAKUNTALA DEVI AND 4 ORS.	RAKESH BAHADUR	AJAY SINGH SUNIL KUMAR TIWARI ARUN KUMAR
343	PO	FAFO/1375/2021 (Jhansi)	SMT. MALTI RAI AND 3 OTHERS VS NATIONAL INSURANCE COMPANY LTD. AND 2 OTHERS	RAM SINGH	KOMAL MEHROTRA
	With	FAFO-2718-2015 Jhansi	NATIONAL INSURANCE COMPANY LIMITED VS SMT. MALTI RAI AND 5 OTHERS	KOMAL MEHROTRA	PHOOL SINGH YADAV RAM SINGH
344	PO	FAFO/1459/2021 (Allahabad)	VARSHA AND 4 OTHERS VS NANDLAL AND 2 OTHERS	AMIT KUMAR SINGH RAM SINGH	VIJAY PRAKASH MISHRA
345	PO	FAFO/1461/2021 (Auraiya)	NEETU DEVI AND 3 OTHERS VS NATIONAL INSURANCE CO. LTD. AND 2 OTHERS	RAJNEESH TRIPATHI	KRISHNA SHANKER CHAUDHARY
346	PO	FAFO/1638/2021 (Budaun)	KAILASH KUMAR SINGH VS MAHENDRA SINGH AND OTHERS	SWARN KUMAR SRIVASTAVA ANIL KUMAR SRIVASTAVA	H.M.SRIVASTAVA NEERAJ SRIVASTAVA
347	DF	WRIC/21145/2021 (Allahabad)	PUSHPA DEVI VS STATE OF U.P. AND 7 OTHERS	KAMAL SINGH	MANOJ KUMAR SINGH ARUN KUMAR ANURUDDH CHATURVEDI C.S.C.
348	DF	WRIC/22495/2021 (Jaunpur)	AJAY KUMAR SINGH VS STATE OF U.P. AND 10 OTHERS	LAVKUSH KUMAR SHUKLA	SATENDRA PRATAP SINGH C.S.C.

349	DF	WRIC/22527/2021 (Hapur (panchsheel Nagar))	SIPATTAR SINGH VS STATE OF U.P. AND 2 OTHERS	SUJEET KUMAR RAI	C.S.C.
350	DF	WRIC/22533/2021 (Saharanpur)	MOHD. TABISH VS STATE OF U.P. AND 10 OTHERS	ARUN KUMAR SHUKLA	PUNIT KUMAR GUPTA JAI BAHADUR SINGH C.S.C.
351	DF	WRIC/22539/2021 (Gorakhpur)	RAMA SHANKAR @ GHARBHARAN VS STATE OF U P AND 2 OTHERS	VISHWA NATH PANDEY	SUDHIR BHARTI C.S.C.
352	DF	WRIC/22550/2021 (Varanasi)	INKOCEAN TECHNOLOGIES PRIVATE LIMITED VS STATE OF U.P. AND 3 OTHERS	RAMESH KUMAR SHUKLA	BIPIN BIHARI PANDEY C.S.C.
353	DF	WRIC/24761/2021 (Sonbhadra)	SMT. MAYA DEVI VS STATE OF U.P. AND 5 OTHERS	MANJULESH KUMAR SHUKLA YOGESH DUTTA MISHRA	BRIJESH KUMAR C.S.C.
354	DF	WRIC/24783/2021 (Azamgarh)	HABIBUN-NISHA VS STATE OF U.P. AND 6 OTHERS	RAJESH KUMAR DUBEY	C.S.C.
355	DF	WRIC/24810/2021 (Ghaziabad)	M/S NOBLE ENGINEERS VS STATE OF U.P. AND 2 OTHERS	SHRI PRAKASH MISHRA BAL MUKUND SINGH	BRIJESH OJHA C.S.C.
356	DF	WRIC/24928/2021 (Chandauli)	PURVANCHAL RICE MILLERS ASSOCIATION VS STATE OF U.P. AND 2 OTHERS	SR. ADVOCATE SURYA BHAN SINGH	VIJAY KUMAR DIXIT C.S.C.
357	DF	WRIC/24972/2021 (Ballia)	CHANDRA SHEKHAR SINGH VS STATE OF U.P. AND ANOTHER	SUJEET KUMAR RAI	C.S.C.
358	DF	WRIC/25042/2021 (Hapur (panchsheel Nagar))	GAJENDRA SINGH VS STATE OF U.P. AND 3 OTHERS	MOHAMMAD SHARIQ	ATUL TEJ KULSHRESTHA C.S.C.
359	DF	WRIC/25082/2021 (Budaun)	MOHD. HASNAIN VS STATE OF U.P. AND 3 OTHERS	SUSHIL KUMAR KUSHWAHA AMAR BAHADUR MAURYA	C.S.C.
360	DF	WRIC/25105/2021 (Ghazipur)	AHMAR JAMAL VS STATE OF U.P. AND ANOTHER	RISHI KANT RAI HARI OM OJHA	C.S.C.
361	DF	WRIC/26637/2021 (Kanpur Nagar)	SONKAR FRUITS COMPANY VS STATE OF U.P. AND 3 OTHERS	RAJAN TRIPATHI	RAJESH KUMAR YADAV C.S.C.
362	DF	WRIC/27196/2021 (Agra)	M/S S. P. ENTERPRISES VS STATE OF U.P. AND 2 OTHERS	RAKESH KUMAR VERMA ANIL KUMAR SRIVASTAVA	RAJESH KUMAR YADAV SURESH C. DWIVEDI C.S.C.
363	DF	WRIC/28685/2021 (Agra)	M/S PARMAR TRADERS VS STATE OF U.P. AND 2 OTHERS	RAKESH KUMAR VERMA ANIL KUMAR SRIVASTAVA	RAJESH KUMAR YADAV SURESH C. DWIVEDI C.S.C.
364	DF	WRIC/28716/2021 (Agra)	M/S S. S. TRADERS VS STATE OF U.P. AND 2 OTHERS	RAKESH KUMAR VERMA ANIL KUMAR SRIVASTAVA	RAJESH KUMAR YADAV SURESH C. DWIVEDI C.S.C.
365	WC	WRIC/739/2020 (Azamgarh)	BHAGWAT SONKAR VS STATE OF U.P. AND 3 OTHERS	SHAMBHAVI NANDAN	HRIDAY RAJ TRIPATHI RANJEET KUMAR C.S.C.
	With	WRIC-7669-2019 Azamgarh	BHAGWAT SONKAR VS STATE OF U.P. AND 3 OTHERS	SHAMBHAVI NANDAN	HRIDAY RAJ TRIPATHI RANJEET KUMAR C.S.C.
	With	WRIC-7939-2019 Azamgarh	VINOD KUMAR SONKAR VS STATE OF U.P. AND 3 OTHERS	SHAMBHAVI NANDAN	HRIDAY RAJ TRIPATHI RANJEET KUMAR C.S.C.
	With	WRIC-7940-2019 Azamgarh	AMEEN VS STATE OF U.P. AND 3 OTHERS	SHAMBHAVI NANDAN	HRIDAY RAJ TRIPATHI RANJEET KUMAR C.S.C.
366	LAFP	WRIC/27117/2021 (Kanpur Dehat)	PANAKJ AWASTHI VS UNION OF INDIA AND ANOTHER	ALOK RANJAN TRIPATHI	A.S.G.I.

For Final Disposal

367	WA	FAPL/31/2018 (Kanpur Nagar)	SMT. MANORMA VS SHAIENDRA KUMAR	MANOJ KUMAR PANDEY R.U. RINKI RENU A.K. SHUKLA A.K. ARYA MAHENDRA PAL SINGH GAUR DHARMENDRA KUMAR NIRANKARI A.K. CHAURASIA	AMULYA RATNA SRIVASTAVA SUNIL KUMAR
		(FAPL-482-2013) Kanpur Nagar Decided on 24/02/2016	SHAIENDRA KUMAR VS SMT. MANORMA		
368	MO	FAPL/649/2018 (Etah)	ANIL KUMAR DUBEY VS SMT. HEMA DUBEY	ONKAR NATH	
369	PO	FAPL/298/2019 (Aligarh)	VIKALP KUMAR SINGH VS KEENU SINGH	DAYA SHANKER MANI TRIPAHTI ASHUTOSH MANI TRIPATHI RAJESH KUMAR DUBEY RAHUL SAHAI KASHI NARESH MISHRA	SURESH CHANDRA PANDEY JEET BAHADUR SINGH
370	PO	FAPL/189/2021 (Mahoba)	SMT. ASHA DEVI AND 3 OTHERS VS BADRI PRASAD HARNAIHIYA	ASHISH PANDEY SATYA PRAKASH RATHOR	MANOJ GAUTAM
371	PO	FAPL/446/2021 (Meerut)	SMT. REETA VS VED PAL SHARMA	B.R. MISHRA F.N. DUBEY	PAWAN KUMAR
<u>For Final Hearing/Disposal</u>					
372	PO	FAPL/211/2017 (Ghaziabad)	SMT. BEENU VS SHRI BHUPENDRA SHARMA	SIDDHARTH NANDAN VINAY KUMAR SINGH CHANDEL	RAMESH NARAYAN
373	DF	FAFO/1591/2004 (Jalaun)	SMT. MANJU SINGH VS AVINASH SINGH AND 2 OTHERS	S.KHAN R.K.RATHORE S. NIRANJAN U.P.S.KUSHWAHA CHANDRA NARAYAN MISHRA TRIPATHI B.G.BHAI	SAURABH SRIVASTAVA
	With	FAFO-1684-2004 Jalaun	SMT. BITTAN DEVI AND OTHERS VS ABINASH SINGH AND OTHERS	CHAUDHARY SUBHASH KUMAR	P.K. DUBEY AMARESH SINHA SAURABH SRIVASTAVA D.P. SINGH
	With	FAFO-1685-2004 Jalaun	MANOJ KUMAR AND OTHERS VS ABINASH SINGH AND OTHERS	CHAUDHARY SUBHASH KUMAR	AMARESH SINHA
374	PO	FAFO/1477/2008 (Jhansi)	VISHAL GUPTA VS DIRECTOR I.G.F.R.I. AND OTHERS	R.P. TIWARI A.K. OJHA	ASHOK K. JAISWAL MANOJ KUMAR SHARMA V.K. TIWARI
375	PO	FAFO/38/2013 (Jalaun)	BRIJENDRA SINGH AND ANOTHER VS SUNIL RAI AND ANOTHER	DEVENDRA KUMAR YADAV RAM AUTAR VERMA	
376	PO	FAFO/2735/2013 (Bijnor)	SMT. NASEEMA AND ANOTHER VS UNION OF INDIA THRU SECRY. AND ANOTHER	VIJAY KUMAR RAI ARVIND KUMAR	PRAMOD KUMAR SINGH
	With	FAFO-2736-2013 Bijnor	ASIF AHMAD VS UNION OF INDIA THRU SECRY. AND ANOTHER	VIJAY KUMRA RAI ARVIND KUMAR	PRAMOD KUMAR SINGH
377	PO	FAFO/1354/2015 (Ghaziabad)	SHALABH JAIN AND ANR. VS SHAHID KHAN AND 2 OTHERS	K.P. TIWARI	

378	PO	FAFO/3659/2018 (Basti)	SMT. VIMLA DEVI AND 4 ORS. VS UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	RAMESH CHANDRA PATHAK AKHILESH CHANDRA SRIVASTAVA .	SNEHIL SRIVASTAVA NEERAJ CHANDRA SRIVASTAVA G.K. SRIVASTAVA SUSHIL KUMAR MEHROTRA
	With	FAFO-2679-2015 Basti	UNITED INDIA INSURANCE CO. LTD. VS SMT. VIMLA DEVI AND 6 OTHERS	SUSHIL KUMAR MEHROTRA	SNEHIL SRIVASTAVA AKHILESH CHANDRA SRIVASTAVA RAMESH CHANDRA PATHAK
379	PO	FAFO/487/2021 (Bareilly)	THE NEW INDIA ASSURANCE COMPANY LIMITED VS KM. SUSHILA DEVI AND ANOTHER	RAKESH BAHADUR	LAL CHANDRA SAHU
380	PO	FAFO/913/2021 (Muzaffar Nagar)	DEEPAK @ BHOLA VS SALEEM JAVED AND 2 OTHERS	PANKAJ BHARTI	USHA KIRAN
381	PO	FAFO/915/2021 (Saharanpur)	SMT. USHA AND 4 ORS. VS SUKHBENDRA SINGH AND ANOTHER	AJAY KUMAR R.C. SRIVASTAVA	RAHUL ANAND GAUR
382	PO	FAFO/930/2021 (Ghaziabad)	SMT. PRAVEEN RAWAT AND OTHERS VS ANUROOP SINGH AND ANOTHER	NIGAMENDRA SHUKLA ANJU SHUKLA	RAHUL SAHAI
383	PO	FAFO/1002/2021 (Chitrakoot)	SARLA DEVI AND 4 OTHERS VS SATENDRA SINGH AND ANOTHER	SHIV NARAYAN PANDEY	MOHD. ASHRAF
384	PO	FAFO/1455/2021 (Ghaziabad)	BRAJ BHUSHAN SHARMA AND ANOTHER VS M/S SCAN PROJECTS LTD. AND ANOTHER	AJAY SINGH	AKSHAT SINHA
385	PO	FAFO/1519/2021 (Mirzapur)	KAPOOR CHAND PAL AND 2 OTHERS VS REGIONAL MANAGER U.P.S.R.T.C. RAJAPUR PRAYAGRAJ AND ANOTHER	BIJAY KUMAR SRIVASTAVA	

Application for Orders

386		5/2021 (Restoration) in case FAPL-399-2021 Decided on 30/09/2021	SMT. REKHA DEVI VS BABU SINGH	MAHESH KUMAR NARESH KUMAR PAL NARESH KUMAR	SANJAY MISHRA
387		2/2021 (Restoration) in case FAFO-232- -2008 Decided on 01/02/2016	SMT. ARATI DEVI AND OTHERS VS ALI SHER AND ANOTHER	RAM NARAIN HARINDRA PRASAD	
388		4/2021 (Restoration) in case WRIC-4830- -2008 Decided on 10/12/2018	ALKA SHUKLA VS STATE OF U.P. AND OTHERS	S.P. MISHRA SURENDRA PRASAD MISHRA A.N. MISHRA	Q.H. SIDDIQUI C.S.C.
389		4/2021 (Recall of Order) in case WRIC-2491- -2014 Decided on 19/11/2016	SEEMA MISHRA VS STATE OF U.P. AND 4 OTHERS	SEEMA MISHRA	MAHBOOB AHMAD C.S.C.

390	4/2021 (Restoration) in case WRIC-2442- -2021 Decided on 10/11/2021	OM PRAKASH VS UNION OF INDIA AND 3 OTHERS	RAM SUMER CHAUDHARY	C.S.C. DHANANJAY AWASTHI PRAMOD KUMAR RAI A.S.G.I.
391	4/2020 (Restoration) in case FAFOD-39- -2006 Decided on 22/03/2018	SMT. HEMLATA GUPTA AND OTHERS VS SMT. RAJ KUMARI AND OTHERS	RAJESH KUMAR KANOJIA M.P. SARRAF SHALIL SRIVASTAVA C.B. OJHA	SUNIL SRIVASTAVA
392	2/2021 (41289/2017) (Review Application) in case FAFOD-129- -2015 Decided on 14/09/2015	MAHIPAL SINGH VS UNION OF INDIA THRU. G.M. N.R.	BHUVNESH KUMAR SINGH	

Application for Orders

393	1/2006 (351434/2014) (Review Application) in case WRIC-5657- -2006 Decided on 17/09/2014	MOHD. AHMAD MIAN AND OTHERS VS STATE OF U.P. THRU COLLECTOR AND OTHERS	A.P.SRIVASTAVA JITENDRA BAHADUR SINGH AJAY YADAV I.N. SINGH	VIVEK SARAN AJAY YADAV C.S.C.
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For Delivery of Judgment/Opinion

394	PO HABC/782/2020 (Mau)	MUNVWAR @ RAZAI @ MUNVWAR ALI AND ANOTHER VS UNION OF INDIA AND 4 OTHERS	SHIV BAHADUR SINGH SADAFUL ISLAM JAFRI AJAY SRIVASTAVA	G.A. KULDEEP SINGH CHAUHAN A.S.G.I.
	With HABC-785-2020 Mau	SHAKIL AHMAD AND ANOTHER VS UNION OF INDIA AND 4 OTHERS	SHIV BAHADUR SINGH SADAFUL ISLAM JAFRI AJAY SRIVASTAVA	G.A. MANJARI SINGH DEEPMALA SRIVASTAVA K.S. CHAUHAN A.S.G.I.
	With HABC-786-2020 Mau	MOHD RIZAWAN AND ANOTHER VS UNION OF INDIA AND 4 OTHERS	SHIV BAHADUR SINGH SADAFUL ISLAM JAFRI AJAY SRIVASTAVA	G.A. DEEPMALA SRIVASTAVA A.S.G.I.
	With HABC-787-2020 Mau	EKLAKH AHMAD AND ANOTHER VS UNION OF INDIA AND 4 OTHERS	SHIV BAHADUR SINGH SADAFUL ISLAM JAFRI AJAY SRIVASTAVA	G.A. KULDEEP SINGH CHAUHAN SHASHI DHAR SAHAI SANJAY KUMAR YADAV A.S.G.I.
	With HABC-817-2020 Mau	ABDUL GANI AND ANOTHER VS UNION OF INDIA AND 4 OTHERS	SHIV BAHADUR SINGH SADAFUL ISLAM JAFRI AJAY SRIVASTAVA	A.S.G.I. KULDEEP SINGH CHAUHAN G.A.
	With HABC-40-2021 Mau	SHAHARYAR VS UNION OF INDIA AND 3 OTHERS	SHARIQUE AHMED NAZRUL ISLAM JAFRI(SENIOR ADV.) SADAFUL ISLAM JAFRI	G.A. PREM NARAYAN RAI A.S.G.I.

AT 10:00 AM

(Court No.40)

HON'BLE JUSTICE ASHWANI KUMAR MISHRA
HON'BLE JUSTICE VIKRAM D CHAUHAN

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	E-File	WRIC/31306/2021 (Mirzapur) Notice no:2021/1199	RIYA CORPORATION THROUGH ITS PROPRIETOR AND ANOTHER VS STATE OF U.P. THROUGH SECRETARY HOME AND 3 OTHERS	PRATIKSHA RAI GIRJA SHANKER MISHRA	C.S.C.
<u>Fresh</u>					
2	PO	WRIC/23599/2021 (Allahabad) Notice no:2021/35743	KRISHNA PRASAD VS STATE OF U.P. AND 5 OTHERS	AMBUJ PANDEY AJAY KUMAR UPADHYAY	C.S.C.
3	PO	WRIC/24099/2021 (Banda) Notice no:2021/37725	VIPUL TYAGI VS STATE OF U.P. AND 4 OTHERS	MANISH DEV SINGH	C.S.C.
4	PO	WRIC/24146/2021 (Fatehpur) Notice no:2021/35804	ANIL KUMAR SRIVASTAVA VS STATE OF U.P. AND 4 OTHERS	VINOD KUMAR SRIVASTAVA VINOD KUMAR	C.S.C.
5	PO	WRIC/24171/2021 (Allahabad) Notice no:2021/34931	KAUSAL KISHORE SRIVASTAVA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	MOHD. ASHRAF ABBASI AFTAB AHMAD KHAN	KRISHNA KANT PANDEY C.S.C.
6	PO	WRIC/24185/2021 (Shahjahanpur) Notice no:2021/16618	SMT. PARVINDER KAUR VS STATE OF U.P. AND 3 OTHERS	BIRENDRA SINGH	C.S.C.
7	PO	WRIC/24199/2021 (Kushi Nagar) Notice no:2021/36428	OM PRAKASH JAISWAL VS STATE OF U.P. AND 2 OTHERS	VIJAY KUMAR	C.S.C.
8	PO	WRIC/24239/2021 (Varanasi) Notice no:2021/37918	RAHUL JAISWAL VS DISTRICT MAGISTRATE AND 5 OTHERS	SHUBHAM TRIPATHI CHANDAN SHARMA	VIVEK SINGH CHANDEL VINOD KUMAR CHANDEL RAM NIWAS SINGH MAYANK KRISHNA S CHANDEL C.S.C.
9	PO	WRIC/24281/2021 (Bijnor) Notice no:2021/3189	IKTAR UL HASAN ZAIDI AND ANOTHER VS STATE OF U.P. AND 8 OTHERS	PAVAN KUMAR	C.S.C.
10	PO	WRIC/24302/2021 (Hathras (mahamaya Nagar)) Notice no:2021/37014	MITHLESH SHARMA VS STATE OF U.P. AND 3 OTHERS	ASHUTOSH KUMAR TIWARI HRITUDHWAJ PRATAP SAHI SAMARATH SINGH	C.S.C.
11	PO	WRIC/24472/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/38594	SHALU VS STATE OF U.P. AND ANOTHER	NIPUN SINGH SUMIT SURI	C.S.C.
12	PO	WRIC/24873/2021 (Allahabad)	RESHMA BANO VS U.P ELECTRICITY AND ANOTHER	ARUN MISHRA	NARENDRA KUMAR TIWARI AJAY SINGH
13	PO	WRIC/25419/2021 (Gorakhpur)	M/S TIBRA SAINIK SECURITY PLACEMENT SERVICES VS U P POLLUTION CONTROL BOARD AND 2 OTHERS	KAMLESH KUMAR TIWARI	HARI NATH TRIPATHI

14	DF	WRIC/25956/2021 (Kushi Nagar) Notice no:2021/39083	PRINCE KUMAR SINGH VS STATE OF U.P. AND 2 OTHERS	DILEEP KUMAR SRIVASTAVA	SATISH CHATURVEDI C.S.C.
15	PO	WRIC/26588/2021 (Varanasi) Notice no:2021/40885	ABDUL MAJEED VS DISTRICT MAGISTRATE, VARANASI DISTRICT VARANASI AND 2 OTHERS	SHAMS TABREZ ALI	C.S.C.
16	PO	WRIC/27733/2021 (Shahjahanpur) Notice no:2021/41940	SWATI CHAUHAN VS STATE OF U.P. AND 2 OTHERS	JALAJ KUMAR TRIPATHI GANESH MANI	C.S.C.
17	PO	WRIC/27734/2021 (Bijnor) Notice no:2021/43877	SMT.SANGITA VS STATE OF U.P. AND 10 OTHERS	KAMESH KUMAR ARYA	C.S.C.
18	PO	WRIC/27738/2021 (Jalaun) Notice no:2021/44001	SARVESH VIDYARTHI VS STATE OF U.P. AND 7 OTHERS	R.B. PAL	C.S.C.
19	PO	WRIC/27741/2021 (Fatehpur) Notice no:2021/43600	SMT SAVITRI DEVI VS STATE OF U.P. AND 2 OTHERS	MANVENDRA SINGH	ANUBHAV SINHA C.S.C.
20	PO	WRIC/27742/2021 (Allahabad) Notice no:2021/42804	M/S MAURYA MINI RICE MILL VS STATE OF U.P. AND 2 OTHERS	BHAWANI PRASAD SHUKLA	ANADI KRISHNA NARAYANA KULDEEP SINGH CHAUHAN C.S.C.
21	PO	WRIC/27743/2021 (Kanpur Dehat) Notice no:2021/10025	RAJNEESH SHUKLA ALIAS RAJNEESH KUMAR VS THE STATE OF U. P. THROUGH SECRETARY HOME AND 4 OTHERS	ALI HASAN ISTIYAQ ALI	A.G.A.
22	PO	WRIC/27758/2021 (Rampur) Notice no:2021/43121	MS. TURAHA ENTERPRISES VS STATE OF U.P. AND 3 OTHERS	BRIJESH KUMAR PANDEY	C.S.C.
23	PO	WRIC/27759/2021 (Kushi Nagar) Notice no:2021/42287	BRIJESH KUMAR GUPTA VS STATE OF U.P. AND 4 OTHERS	BHUPENDRA KUMAR PANDEY MARUTI KUMAR TRIPATHI	C.S.C.
24	PO	WRIC/27761/2021 (Auraiya) Notice no:2021/43030	SMT. JAMUNAWATI AND 3 OTHERS VS STATE OF U.P. AND 6 OTHERS	PRAMOD KUMAR	SANGAM SINGH C.S.C.
25	PO	WRIC/27764/2021 (S.r. Nagar (bhadohi)) Notice no:2021/33995	RAMJI TIWARI VS STATE OF U.P. AND 6 OTHERS	SANTOSH KUMAR SHUKLA	C.S.C.
26	PO	WRIC/27792/2021 (Gautam Buddh Nagar) Notice no:2021/38579	MANJARI SHARMA VS STATE OF U.P. AND 3 OTHERS	VIRENDRA KUMAR GUPTA	C.S.C.
27	PO	WRIC/27798/2021 (Moradabad) Notice no:2021/41982	MOHD. FAIM AND 3 OTHERS VS STATE OF U.P. AND 9 OTHERS	AMIR KHAN	C.S.C.
28	PO	WRIC/27803/2021 (Azamgarh) Notice no:2021/38351	DHANESHWAR YADAV VS STATE OF U.P. AND 8 OTHERS	VIJAY PRATAP YADAV	RAMESHWAR PRASAD SHUKLA C.S.C.
29	PO	WRIC/27820/2021 (Allahabad) Notice no:2021/25529	AJAY KUMAR SHARMA VS STATE OF U.P. AND ANOTHER	SANJAY KUMAR SHARMA	C.S.C.
30	PO	WRIC/27822/2021 (Ballia) Notice no:2021/41569	RAM ASHISH CHAUHAN VS STATE OF U.P. AND 4 OTHERS	PRAMOD KUMAR GUPTA	PREM NARAYAN RAI C.S.C.
31	PO	WRIC/27827/2021 (Shamli (prabudh Nagar)) Notice no:2021/42331	RAM KUMAR VS STATE OF U.P. THROUGH PRINCIPALSECRETARY REVENUE DEPARTMENT AND 8 OTHERS	SUNDEEP SHUKLA	KAUSHAL KISHORE MANI C.S.C.

32	PO	WRIC/27830/2021 (Bareilly) Notice no:2021/2125	M/S SARPANCH ASSOCIATES AND ANOTHER VS UNION OF INDIA AND 4 OTHERS	SARVESHWAR SINGH	A.S.G.I.
33	PO	WRIC/27837/2021 (Sonbhadra) Notice no:2021/42663	MAHABIR CHARITABLE HOSPITAL VS STATE OF U.P. AND 4 OTHERS	SANDEEP KUMAR SINGH	C.S.C.
34	PO	WRIC/27846/2021 (Allahabad) Notice no:2021/43463	UTTAR PRADESH RAJKIYA NIRMAN NIGAM LIMITED VS STATE OF U.P. AND 2 OTHERS	SR. ADVOCATE VIVEK SARAN	ASHISH MISHRA C.S.C.
35	PO	WRIC/27848/2021 (Ballia) Notice no:2021/44314 2021/2257	DURYODHAN RAJBHAR VS UNION OF INDIA AND 3 OTHERS	RAJESH KUMAR SINGH	A.S.G.I. DHURVA KANT CHATURVEDI C.S.C.
36	PO	WRIC/27858/2021 (Meerut) Notice no:2021/42664	SMT. RINKI VS STATE OF U.P. AND 3 OTHERS	VIJAY KUMAR OJHA PAWAN KUMAR SINGH	RAHUL AGARWAL C.S.C.
37	PO	WRIC/27860/2021 (Deoria) Notice no:2021/40499	VIJAY BHADUR CHAUDHARY VS STATE OF U.P. AND 2 OTHERS	KEDAR NATH MISHRA	C.S.C.
38	PO	WRIC/27863/2021 (Kaushambi) Notice no:2021/42653	MOHD. ABID VS STATE OF U.P. AND 5 OTHERS	DIWAKAR SHUKLA	AZAD RAI C.S.C.
39	PO	WRIC/27868/2021 (Varanasi) Notice no:2021/43187	JAI SHANKAR AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	RAM KIRTI SINGH	C.S.C.
40	PO	WRIC/27869/2021 (Meerut) Notice no:2021/44122	KANIKA CONSTRUCTION VS STATE OF U.P. AND 3 OTHERS	VIVEK CHAUBEY VIKAS TRIPATHI JITENDRA KUMAR NIPUN SINGH	C.S.C.
41	PO	WRIC/27872/2021 (Kaushambi) Notice no:2021/42983	KAMTA PRASAD YADAV VS STATE OF U.P. AND 3 OTHERS	SURENDRA KUMAR	C.S.C.
42	PO	WRIC/27873/2021 (Fatehpur) Notice no:2021/39830	PHOOLMATI AND ANOTHER VS STATE OF U.P. AND 6 OTHERS	VINOD KUMAR MAURYA SANJAY	C.S.C.
43	PO	WRIC/28259/2021 (Saharanpur) Notice no:2021/41760	OM SINGH VS STATE OF U.P. AND 4 OTHERS	ASHOK KUMAR SINGH BAIS	C.S.C.
44	PO	WRIC/28267/2021 (Allahabad) Notice no:2021/40968	SMT. KALUI (DECEASED) AND 6 OTHERS VS STATE OF U.P. AND 2 OTHERS	K.C. MISHRA	C.S.C.
45	PO	WRIC/28275/2021 (Kanpur Nagar) Notice no:2021/68	JUNAID AKHTAR SIDDIQUI VS UNION OF INDIA AND 5 OTHERS	SHIKHA SINGH NASEEM RUFU Q ALRAFIO B.M. MUGAANII	PRAVEEN KUMAR SRIVASTAVA VIVEK KUMAR RAI
46	PO	WRIC/28311/2021 (Mathura) Notice no:2021/44428	M/S HARI TRADERS AND 2 OTHERS VS STATE OF U.P. AND 4 OTHERS	PANKAJ KUMAR OJHA SEEMANT SINGH	ASHOK KUMAR YADAV DURGA SINGH C.S.C.
47	PO	WRIC/28342/2021 (Mirzapur) Notice no:2021/41851	SURESH KUMAR AND ANOTHER VS STATE OF U.P. AND 5 OTHERS	KRISHNA KUMAR CHAURASIA	C.S.C.
48	PO	WRIC/28369/2021 (Jhansi) Notice no:2021/45021	M/S SARANSH ENTERPRISES VS STATE OF U.P. AND 5 OTHERS	JAINENDRA KUMAR MISHRA	OMKAR DUTT MALVIYA C.S.C.
49	PO	WRIC/28378/2021 (Azamgarh) Notice no:2021/44433	JAGDISH AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	MOHAN LAL PANDEY SANJAY KUMAR CHAURASIA	C.S.C.
50	PO	WRIC/28388/2021 (Kanpur Nagar) Notice no:2021/44076	AWDHESH NARAYAN TIWARI AND 10 OTHERS VS STATE OF U P AND 7 OTHERS	MANGAL RAI SR. ADVOCATE SIDDHARTH NIRANJAN	C.S.C.

51	PO	WRIC/28391/2021 (Fatehpur) Notice no:2021/45016	PITAMBAR VS STATE OF U P AND 6 OTHERS	CHITRANSHU SRIVASTAV	C.S.C.
52	PO	WRIC/28394/2021 (Shahjahanpur) Notice no:2021/43248	KULDEEP SINGH AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	ATHARVA DIXIT	C.S.C.
53	PO	WRIC/28395/2021 (Muzaffar Nagar) Notice no:2021/43326	RAJ KUMAR VS STATE OF U.P. AND ANOTHER	AWDHESH SINGH	C.S.C.
54	PO	WRIC/28408/2021 (Sant Kabir Nagar) Notice no:2021/43086	AKRAM KHAN VS STATE OF U.P. AND 5 OTHERS	BASHISTH NARAIN PANDEY	PANKAJ KUMAR GUPTA C.S.C.
55	PO	WRIC/28413/2021 (Jhansi) Notice no:2021/45022	M/S SAUMYA TRADERS VS STATE OF U.P. AND 5 OTHERS	JAINENDRA KUMAR MISHRA	OMKAR DUTT MALVIYA C.S.C.
56	PO	WRIC/28414/2021 (Kanpur Dehat) Notice no:2021/43633	ARVIND KUMAR VS STATE OF U.P. AND 4 OTHERS	JAI RAJ SINGH TOMAR KAVITA TOMAR	C.S.C.
57	PO	WRIC/28417/2021 (Ghaziabad) Notice no:2021/43636	ADVOCATE SUBHASH CHAND AND 3 OTHERS VS STATE OF U.P. AND 5 OTHERS	SHUBHAM PRAKASH GUPTA MUKESH CHANDRA GUPTA	C.S.C.
58	PO	WRIC/28420/2021 (Gautam Buddh Nagar) Notice no:2021/43909	VINOD KUMAR AND 5 OTHERS VS STATE OF U.P. AND 5 OTHERS	PAWAN GIRI BIRENDRA KUMAR KUSHWAHA	C.S.C.
59	PO	WRIC/28431/2021 (Meerut) Notice no:2021/43615	SHEEL CHANDRA AND 2 OTHERS VS STATE OF U.P. AND 6 OTHERS	RAKESH KUMAR GUPTA	C.S.C.
60	PO	WRIC/28434/2021 (Gautam Buddh Nagar) Notice no:2021/43394	M/S RUDRA BUILDWELL INFRA PRIVATE LIMITED VS STATE OF U.P. AND 7 OTHERS	PRATIK CHANDRA	WASIM MASOOD C.S.C.
61	PO	WRIC/28457/2021 (Allahabad) Notice no:2021/43885	DHARMENDRA SINGH VS STATE OF U.P. AND 6 OTHERS	SANJAY VIKRAM SINGH	C.S.C.
62	PO	WRIC/28460/2021 (Azamgarh) Notice no:2021/43599	VIKRAM RAJBHAR VS STATE OF U.P. AND 3 OTHERS	VIRENDRA SINGH	ASHISH AGRAWAL C.S.C.
63	PO	WRIC/28464/2021 (Gautam Buddh Nagar) Notice no:2021/2339 2021/43566	LA RESIDENTIA DEVELOPERS PVT. LTD. VS UNION OF INDIA AND 7 OTHERS	PRATIK CHANDRA	C.S.C. WASIM MASOOD A.S.G.I.
64	PO	WRIC/28465/2021 (Gautam Buddh Nagar) Notice no:2021/43567	M/S SANGWAN HEIGHTS PVT. LTD. VS STATE OF U.P. AND 6 OTHERS	PRATIK CHANDRA	WASIM MASOOD C.S.C.
65	PO	WRIC/29222/2021 (Bareilly) Notice no:2021/45550	EKRAR HUSAIN @ BHURA AND 4 OTHERS VS STATE OF U.P. AND 3 OTHERS	SATISH CHANDRA DUBEY	C.S.C.
66	PO	WRIC/29225/2021 (Ghaziabad) Notice no:2021/2314	NARENDER KUMAR VS UNION OF INDIA AND ANOTHER	BRIJESH OJHA	MANISH PANDEY A.S.G.I.
67	PO	WRIC/29226/2021 (Aligarh)	ATUL KUMAR VS REGIONAL MANAGER, STATE BANK OF INDIA AND 2 OTHERS	PANKAJ KUMAR GOVIL	SATISH CHATURVEDI
68	PO	WRIC/29229/2021 (Meerut) Notice no:2021/44618	JAGBIRI DEVI VS STATE OF U.P. AND 3 OTHERS	ARUN KUMAR TRIPATHI	C.S.C.
69	PO	WRIC/29230/2021 (Jaunpur) Notice no:2021/42323 2021/2160	RAGINI VS UNION OF INDIA AND 4 OTHERS	AKHILESH KUMAR	C.S.C. SATISH CHATURVEDI A.S.G.I.

70	PO	WRIC/29235/2021 (Etah) Notice no:2021/42462	RAJ KUMAR VS STATE OF U.P. AND 2 OTHERS	RAHUL PANDEY	C.S.C.
71	PO	WRIC/29236/2021 (Gautam Buddh Nagar) Notice no:2021/45515	SMT. ROSHAN AND 3 OTHERS VS STATE OF U.P. AND 6 OTHERS	BRIJ LAL SHUKLA	C.S.C.
72	PO	WRIC/29238/2021 (Allahabad) Notice no:2021/45526	SHANKAR LAL VS STATE OF U.P. AND 5 OTHERS	RAM AWTAR	C.S.C.
73	PO	WRIC/29252/2021 (Chitrakoot) Notice no:2021/45773	SMT. SUNEETA AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	ANUJ SRIVASTAVA	C.S.C.
74	PO	WRIC/29256/2021 (Kanpur Nagar) Notice no:2021/46036	BARA DEVI RAVATPUR CNG VIKRAM OWNERS ASSOCIATION VS STATE OF U.P. AND 2 OTHERS	SURESH KUMAR GUPTA	C.S.C.
75	PO	WRIC/29257/2021 (Bulandshahr) Notice no:2021/42063	SUDHIR SINGH VS STATE OF U.P. AND 6 OTHERS	JAGADEESH NARAYAN DWIVEDI	C.S.C.
76	PO	WRIC/29258/2021 (Moradabad) Notice no:2021/46503	VINOD KUMAR VS STATE OF U P AND 2 OTHERS	RAJESH YADAV	C.S.C.
77	PO	WRIC/29259/2021 (Allahabad) Notice no:2021/44401	RAM BAHADUR YADAV VS COLLECTOR PRAYAGRAJ/ COMPETENT AUTHORITY AND 3 OTHERS	YADVENDRA KUMAR YADAV POONAM YADAV RAJ KARAN YADAV	C.S.C.
78	PO	WRIC/29262/2021 (Ballia)	VIVEK KUMAR SINGH VS REGIONAL MANAGER UP BARODA BANK AND ANOTHER	MADAN JI PANDEY	PARSHURAM CHAUBEY
79	PO	WRIC/29269/2021 (Meerut) Notice no:2021/46560	SAKSHI SHARMA VS STATE OF U P AND 5 OTHERS	MITHILESH KUMAR MISHRA UMESHKUMAR MISHRA	C.S.C.
80	PO	WRIC/29271/2021 (Kanpur Nagar) Notice no:2021/44641	SHAILENDRA KUMAR PANDEY VS STATE OF U.P. AND ANOTHER	ABHISHEK TRIPATHI	C.S.C.
81	PO	WRIC/29273/2021 (Azamgarh) Notice no:2021/46150	SMT. USHA YADAV VS STATE OF U.P. AND 2 OTHERS	SUNITA CHAUHAN ASHUTOSH KUMAR PANDEY	ASHISH MISHRA C.S.C.
82	PO	WRIC/29277/2021 (S.r. Nagar (bhadohi)) Notice no:2021/43604	SUBHASHDHAR TIWARI VS STATE OF U.P. AND 5 OTHERS	GAURAV TIWARI	C.S.C.
83	PO	WRIC/29280/2021 (Meerut) Notice no:2021/46350	SMT. PARAMJEET KAUR SUDAN AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	SHEETLA PRASAD GOUND	C.S.C.
84	PO	WRIC/29285/2021 (Allahabad) Notice no:2021/41414	SHOOL CHANDRA AND 6 OTHERS VS STATE OF U P AND 2 OTHERS	BRIJESH KUMAR MISHRA	C.S.C.
85	PO	WRIC/29292/2021 (Jhansi) Notice no:2021/45026	SMT. SHASHI JHA VS STATE OF U.P. AND 4 OTHERS	SUCHETA PATHAK HARE RAM	PASHUPATI NATH TRIPATHI C.S.C.
86	PO	WRIC/29293/2021 (Agra) Notice no:2021/41753	VANDANA LAWANIYAN VS STATE OF U.P. AND 2 OTHERS	KAMLESH KUMAR TIWARI	C.S.C.
87	PO	WRIC/29307/2021 (Bijnor) Notice no:2021/2306	MUKUL KUMAR BISWAS VS UNION OF INDIA AND ANOTHER	BHUVNESH KUMAR SINGH	A.S.G.I.
88	PO	WRIC/29308/2021 (Firozabad) Notice no:2021/44277	SUBODH KUMAR GUPTA VS STATE OF U.P. AND 2 OTHERS	SHARAD KUMAR SRIVASTAVA	C.S.C.

89	PO	WRIC/29319/2021 (Hapur (panchsheel Nagar)) Notice no:2021/45386	RUKANPAL SINGH AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	ARCHIT MANDHYAN	C.S.C.
90	PO	WRIC/29321/2021 (Hathras (mahamaya Nagar)) Notice no:2021/44458	RINKU SHRAMA VS STATE OF U.P. AND 3 OTHERS	SHRAVAN KUMAR MISHRA	C.S.C.
91	PO	WRIC/29751/2021 (Allahabad) Notice no:2021/43849	KEDAR GIRI VS STATE OF U.P. AND 2 OTHERS	HARSH VIKRAM DHARM VIR JAISWAL	C.S.C.
92	PO	WRIC/29754/2021 (Allahabad) Notice no:2021/41467	NAVEEN ROY VS STATE OF U.P. AND 4 OTHERS	CHANDRA BHAN MOHD. JAVED AKHTAR	C.S.C.
93	PO	WRIC/29761/2021 (Allahabad) Notice no:2021/42060	SMT. SURYAMANI KESHRI VS STATE OF U.P. AND 2 OTHERS	VISHNU PRATAP PANDEY	C.S.C.
94	PO	WRIC/29766/2021 (Deoria) Notice no:2021/45869	DR. AMAR NATH MALL (DIRECTOR) VS STATE OF U.P. AND 3 OTHERS	ANIL KUMAR SRIVASTAVA	C.S.C.
95	PO	WRIC/29769/2021 (Jaunpur) Notice no:2021/45819	GYAN CHANDRA VISHWAKARMA VS STATE OF U.P. AND 3 OTHERS	RAJ KUMAR SINGH RAJENDRA PRASAD YADAV	KUNAL RAVI SINGH C.S.C.
96	PO	WRIC/29772/2021 (Kaushambi) Notice no:2021/43185	NIRMALA DEVI VS STATE OF U.P. AND 5 OTHERS	KUNDAN KUMAR RUCHI SRIVASTAVA	C.S.C.
97	PO	WRIC/29779/2021 (Gautam Buddh Nagar) Notice no:2021/47493	HEALTH AND WELNESS CENTRE OWNERS ASSOCIATION VS STATE OF U.P. AND 2 OTHERS	GAURAV TRIPATHI	C.S.C.
98	PO	WRIC/29796/2021 (Allahabad) Notice no:2021/44261	PRABHAKAR SINGH VS STATE OF U.P. AND 4 OTHERS	VIRENDRA SINGH CHAUHAN	SATISH CHATURVEDI C.S.C.
99	PO	WRIC/29811/2021 (Allahabad) Notice no:2021/46781	PRAVEEN KUMAR VS STATE OF U.P. AND 4 OTHERS	SANJAY VIKRAM SINGH PRAVEEN KUMAR	C.S.C.
100	PO	WRIC/29816/2021 (Kanpur Nagar) Notice no:2021/2409 2021/47083	KRISHNA RAM VERMA AND 38 OTHERS VS UNION OF INDIA AND 19 OTHERS	VIJAY KUMAR UPADHYAY NAMIT SRIVASTAVA	C.S.C. A.S.G.I.
101	PO	WRIC/29817/2021 (Varanasi) Notice no:2021/44901	GAMA AND 72 OTHERS VS STATE OF U.P. AND 3 OTHERS	SUKESH KUMAR DHARMALA YADAV	BHUPENDRA KUMAR TRIPATHI C.S.C.
102	PO	WRIC/29818/2021 (Maharajganj) Notice no:2021/44213	BALWANT SINGH VS STATE OF U.P. AND 2 OTHERS	M J AKHTAR	C.S.C.
103	PO	WRIC/29819/2021 (Kanpur Nagar) Notice no:2021/45792	MUKESH KUMAR AND 2 OTHERS VS STATE OF U.P. AND 4 OTHERS	CHHEDA LAL VERMA	C.S.C.
104	PO	WRIC/29821/2021 (Mathura) Notice no:2021/47529	PURAN CHAND GOSWAMI VS STATE OF U.P. AND 2 OTHERS	AMITABH AGARWAL	SUNDEEP AGARWAL C.S.C.
105	PO	WRIC/29858/2021 (Varanasi) Notice no:2021/44954	M/S RAHUL ENTERPRISES VS STATE OF U P AND 3 OTHERS	ANIL KUMAR SHARMA	BHUPENDRA KUMAR TRIPATHI C.S.C.
106	PO	WRIC/29859/2021 (S.r. Nagar (bhadohi)) Notice no:2021/45374	KAMLESH JAISWAL VS STATE OF U.P. AND 6 OTHERS	NAVIN KUMAR SRIVASTAVA	C.S.C.
107	PO	WRIC/29866/2021 (Allahabad) Notice no:2021/45233	SMT. ANARA DEVI VS STATE OF U.P. AND 3 OTHERS	PRAVEEN KUMAR SANJAY VIKRAM SINGH	C.S.C.

108	PO	WRIC/29867/2021 (Ghaziabad) Notice no:2021/45928	M/S KRISHNA NUSRSING HOME AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	MAHESH SHARMA	C.S.C.
109	PO	WRIC/29870/2021 (Sant Kabir Nagar) Notice no:2021/45871	MANOJ KUMAR VS STATE OF U.P. AND 3 OTHERS	DEEPAK KUMAR TRIPATHI	C.S.C.
110	PO	WRIC/30397/2021 (Bulandshahr) Notice no:2021/46319	DAMODAR SINGH VS STATE OF U.P. AND 4 OTHERS	REWTI RAMAN PATEL	C.S.C.
111	PO	WRIC/30403/2021 (Jhansi) Notice no:2021/48233	RENU VERMA VS STATE OF U.P. AND 3 OTHERS	RAM CHANDRA SOLANKI	C.S.C.
112	PO	WRIC/30405/2021 (Jaunpur) Notice no:2021/44688	GUDDU RAM GOND VS STATE OF U.P. AND 3 OTHERS	SATYAM SHIVAM SUNDARAM SRIVASTAVA KALYAN SUNDRAM SRIVASTAVA	C.S.C.
113	PO	WRIC/30448/2021 (Allahabad) Notice no:2021/47739	SHIV BHADUR VS STATE OF U.P. AND 4 OTHERS	PRASHANT SHARMA	AZAD RAI C.S.C.
114	PO	WRIC/30452/2021 (Allahabad) Notice no:2021/48476	ASHISH KUMAR VS STATE OF U.P. AND 3 OTHERS	ARUN KUMAR SUNIL KUMAR TIWARI	C.S.C.
115	PO	WRIC/30477/2021 (Azamgarh) Notice no:2021/46429	ANRAJI DEVI VS STATE OF U.P. AND 3 OTHERS	SANJEEV KUMAR SHUKLA	C.S.C.
116	PO	WRIC/30489/2021 (Bulandshahr) Notice no:2021/48527	DEEPAK GOYAL VS CONSERVATOR OF FOREST AND ANOTHER	NIPUN MOHAN TARUN AGRAWAL MOHIT KUMAR SHUKLA	C.S.C.
117	PO	WRIC/30491/2021 (Etawah) Notice no:2021/46081	SMT. URMILA DEVI VS STATE OF U.P. AND ANOTHER	BHAVISYA SHARMA	C.S.C.
118	PO	WRIC/30497/2021 (Sambhal (bheem Nagar)) Notice no:2021/48091	INDRAPAL SINGH VS STATE OF U.P. AND 7 OTHERS	RAJJAN SINGH YADAV	C.S.C.
119	PO	WRIC/30499/2021 (Etawah) Notice no:2021/46079	SMT. PRAMILA DEVI VS STATE OF U.P. AND ANOTHER	BHAVISYA SHARMA	C.S.C.
120	PO	WRIC/30510/2021 (Jaunpur) Notice no:2021/46970	AWADHESH NARAYAN PANDEY VS STATE OF U.P. AND 3 OTHERS	GULAB CHANDRA RUPESH KUMAR SINGH	C.S.C.
121	PO	WRIC/30514/2021 (Jhansi) Notice no:2021/46729	MOHAMMAD RAEESH VS STATE OF U.P. AND 4 OTHERS	FAREED UDDIN	PUNIT KUMAR GUPTA C.S.C.
122	PO	WRIC/30519/2021 (Muzaffar Nagar) Notice no:2021/46952	SHAHID ALAM AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	MAHESH SHARMA	C.S.C.
123	PO	WRIC/30525/2021 (Ghazipur) Notice no:2021/47243	PINKI GUPTA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	CHANDRA BHUSHAN TIWARI	C.S.C.
124	PO	WRIC/30527/2021 (Meerut) Notice no:2021/47508	MOHD. YAHYA VS STATE OF U.P. AND 5 OTHERS	JAINENDRA PANDEY	A.S.G.I. HRIDAI NARAIN PANDEY AVANISH MISHRA C.S.C.
125	PO	WRIC/30535/2021 (Moradabad) Notice no:2021/47307	SANDHYA VS STATE OF U.P. AND 3 OTHERS	BIPIN KUMAR	C.S.C.
126	PO	WRIC/30543/2021 (Fatehpur) Notice no:2021/47454	SHIV SHOBHAN VS STATE OF U.P. AND 12 OTHERS	VINOD KUMAR DWIVEDI	C.S.C.
127	PO	WRIC/30546/2021 (Maharajganj) Notice no:2021/46946 2021/2411	SHABBIR AHMAD VS UNION OF INDIA AND 3 OTHERS	ARVIND KUMAR SRIVASTAVA BHAJU RAM PPRASAD SHARMA	C.S.C. A.S.G.I.

128	PO	WRIC/30558/2021 (Mathura) Notice no:2021/47648	SHYAM SUNDAR DHANGAR VS STATE OF U.P. AND 3 OTHERS	RAJESH KUMAR TIWARI	C.S.C.
129	PO	WRIC/30567/2021 (Agra)	M/S VRINDAVAN ENTERPRISES AND ANOTHER VS UNION OF INDIA AND 2 OTHERS	MANOJ KUMAR	VIVEK KUMAR RAI
130		WRIC/31309/2021 (Allahabad) Notice no:2021/48555	SANJAY SHEKHAR PANDEY VS STATE OF U.P. AND 2 OTHERS	KUMAR ANKIT SRIVASTAVA ANAND KUMAR SINGH	AMIT SHUKLA C.S.C.
131		WRIC/31312/2021 (Baghpat) Notice no:2021/49572	YASHVIR SINGH ALIAS YASHVIR CHAUHAN AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	RAJ KUMAR DHAMA	C.S.C.
132		WRIC/31315/2021 (Agra) Notice no:2021/49096	NAVNEET BANSAL VS STATE OF U P AND 5 OTHERS	RAJESH KUMAR MISHRA	C.S.C.
133		WRIC/31316/2021 (Ghaziabad) Notice no:2021/27886	MAHESH KUMAR VS STATE OF U.P. AND 2 OTHERS	RAJESH KUMAR	RAJESH KUMAR C.S.C.
134		WRIC/31318/2021 (Saharanpur) Notice no:2021/49756	C/M WAQF KHUDA BIN TALA THROUGH ITS PRESIDENT AFZAL AHMAD VS STATE OF U.P. AND 2 OTHERS	MADHUSUDAN DIKSHIT	C.S.C.
135		WRIC/31320/2021 (Bijnor) Notice no:2021/47377	VINOD KUMAR VS STATE OF U.P. AND 8 OTHERS	NEERAJ KUMAR PANDEY SANTOSH KUMAR TIWARI	C.S.C.
136		WRIC/31321/2021 (Allahabad)	UDAL VS CHIEF MANAGER BAJAJ ALLIANCE LIFE INSURANCE COMPANY LTD. AND ANOTHER	DAN BAHADUR PARMATMA PRASAD PANDEY	
137		WRIC/31322/2021 (Gautam Buddh Nagar) Notice no:2021/2463	ANANDJEET SINGH AHLUWALIA VS UNION OF INDIA AND ANOTHER	ANSHUL KUMAR SINGHAL	A.S.G.I.
138		WRIC/31324/2021 (Mathura) Notice no:2021/49051	GAJENDRA SINGH VS STATE OF U.P. AND 5 OTHERS	ALOK KRISHAN TRIPATHI	C.S.C.
139		WRIC/31327/2021 (Varanasi) Notice no:2021/48520	BABLOO SAH (CORPORATOR) VS STATE OF U.P. AND 3 OTHERS	AMRENDRA PRATAP SINGH	C.S.C.
140		WRIC/31329/2021 (Sambhal (bheem Nagar)) Notice no:2021/45379	MANGALI VS STATE OF U.P. AND 5 OTHERS	MANU MISHRA	C.S.C.
141		WRIC/31332/2021 (Meerut) Notice no:2021/49288	RAJARAM SHARMA VS STATE OF U.P. AND 2 OTHERS	AKHILESH CHANDRA SHUKLA	C.S.C.
142		WRIC/31334/2021 (Varanasi) Notice no:2021/47344	SHYAMA CHARAN PANDEY AND 6 OTHERS VS STATE OF U.P. AND 2 OTHERS	ANUPAMA TRIPATHI RAKESH KUMAR TRIPATHI	C.S.C.
143		WRIC/31337/2021 (Jalaun) Notice no:2021/48100	FAHEEM VS STATE OF U.P. AND 2 OTHERS	SANDEEP KUMAR PRABHA SHANKER PANDEY	C.S.C.
144		WRIC/31340/2021 (Kanpur Nagar) Notice no:2021/47720	SMT. URMILA DEVI VS STATE OF U.P. AND 2 OTHERS	ANAND KUMAR SINGH	SANJAI SINGH C.S.C.
145		WRIC/31351/2021 (Bareilly) Notice no:2021/48609	HARISH CHANDRA AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	VED MANI SHARMA	DHARMENDRA SINGH CHAUHAN C.S.C.
146		WRIC/31354/2021 (Fatehpur) Notice no:2021/48535	NAWAZ SHAREEF VS STATE OF U P AND 3 OTHERS	MOHD. FAROOQ SIDDHARTHA SRIVASTAVA	ISTYAK KHAN C.S.C.

147		WRIC/31362/2021 (Bareilly) Notice no:2021/46082	MURSHID YAR KHAN AND 6 OTHERS VS COLLECTOR BAREILLY / COMPETENT AUTHORITY URBAN LAND CEILING AND 2 OTHERS	RAJ KARAN YADAV POONAM YADAV YADVENDRA KUMAR YADAV	C.S.C.
148	PO	CMRA/254/2021 (Aligarh)	SMT. GEETA RANI VS STATE OF U P AND OTHERS	POOJA AGARWAL	SUNIL KUMAR MISRA C.S.C.
149	PO	CMRA/272/2021 (Varanasi)	AMIT KUMAR GUPTA VS STATE OF U.P. AND 3 OTHERS	AWADHESH KUMAR MALVIYA	C.S.C.
150	PO	CMRA/318/2021 (Allahabad)	PRAYAGRAJ DEVELOPMENT AUTHORITY PRAYAGRAJ VS KUNDAN AND OTHERS	BRIJENDRA KUMAR	
151	TU	CMRA/327/2021 (Allahabad)	VIJAY BAHADUR @ NON BHAIYA AND ANOTHER VS THE STATE OF U.P. AND OTHERS	BRIJENDRA KUMAR	
152	PO	CMRA/351/2021 (Kanpur Nagar)	SMT. SAVITRI SINGH AND 7 OTHERS VS STATE OF U.P. AND 2 OTHERS	MANISH SINGH RAJ KARAN YADAV	SHIVAM YADAV C.S.C.

ADDITIONAL/UNLISTED LIST

For Admission

ECOURT CASES.

301	DF,T E-File OP- 10	WRIC/24283/2020 (Allahabad)	M/S LALLOO JI AND SONS VS PRAYAGRAJ MELA PRADHIKARAN AND ANOTHER	ASHISH AGRAWAL	ARUN KUMAR
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For Admission

VIRES CASES.

302	DF	WRIC/22515/2021 (Etawah)	MEENAKSHI DEVI VS STATE OF U.P. AND 5 OTHERS	VINAY KUMAR KRISHNA KUMAR SINGH	KAUSHLESH PRATAP SINGH C.S.C.
303	DF	WRIC/20763/2021 (Varanasi)	ZAHEER QURAISHI VS THE STATE OF U P AND 5 OTHERS	ANIL KUMAR SRIVASTAVA	C.S.C.
304	DF	WRIC/22536/2021 (Fatehpur)	KM. FARIDA ANJUM VS STATE OF U.P. AND 3 OTHERS	SUNIL KUMAR SRIVASTAVA	C.S.C.
305	DF	WRIC/22549/2021 (Maharajganj)	HEMANT KUMAR CHAUDHARY VS STATE OF U.P. AND 6 OTHERS	MAHESH KUMAR YADAV AKSHAY KUMAR SHUKLA	C.S.C.
306	DF	WRIC/22555/2021 (Rampur)	KM. CHANDRA WATI @ CHANDRAVATI VS STATE OF U.P. AND 4 OTHERS	HEMANT KUMAR RAI	C.S.C.
307	DF	WRIC/23533/2021 (Allahabad)	DEVRAJ AND 6 OTHERS VS COLLECTOR AND 6 OTHERS	SURENDRA PRATAP SINGH	AZAD RAI C.S.C.
308	DF	WRIC/24804/2021 (Allahabad)	SMT. PRIYANKA YADAV AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	YOGESH MISHRA THAKUR PRASAD DUBEY	C.S.C.

309	DF	WRIC/24921/2021 (Allahabad)	KISHAN LAL AND ANOTHER VS STATE OF U.P. AND ANOTHER	KRISHNA MOHAN MISRA	C.S.C.
310	DF	WRIC/24944/2021 (Mirzapur)	GEETA DEVI VS STATE OF U.P. AND 3 OTHERS	SHESH CHAND UPADHYAY BRIJESH KUMAR YADAVA	C.S.C.
311	DF	WRIC/24969/2021 (Bareilly)	SUNITA VS STATE OF U.P. AND 4 OTHERS	VIJAY KUMAR SINGH	C.S.C.

GROUP OF CASES LIKELY TO BE INFRACTUOUS (WITHOUT OBJECTION)

312	PO	WRIC/72167/2010 (Varanasi)	GRAMIN VIKAS SAMITI THRU ITS SECRY. D. SRIVASTAVA AND ANR. VS KHADI AND VILLAGE INDUSTRIES COMMISSION AND OTHERS	P.K. GANGULY	S.C. RAJEEV SHARMA
313	PO	WRIC/72457/2010 (Budaun)	D.N. TANDON VS STATE OF U.P. AND OTHERS	BIPIN LAL SRIVASTAVA SIDDHARTHA VARMA SHAHNAWAZ AKHTAR MANVENDRA NATH SINGH VISHWA PRATAP SINGH	P.N.SINGH P.P.S.RATHORE A.K.SRIVASTAVA C.S.C.

CASES IN WHICH INTERIM ORDER IS IN OPERATION

314	PO	WRIC/48169/2002 (Allahabad)	TAUFIQ KAMAL VS STATE OF U.P. THRU SECY. HOUSING GOVT. OF U.P. AND OTHERS	UMESH NARAIN SHARMA ABHISHEK RAI CHANDAN SHARMA AJIT KUMAR RAVI SHANKER PRASAD	AJAY SHANKAR PANDEY S.C. MISHRA SHARAD CHANDRA MISHRA POOJA MISHRA C.S.C.
315	PO	WRIC/6241/2005 (Kanpur Nagar)	RAM KUMAR AND OTHERS VS UNION OF INDIA MINISTRY OF DEFENCE AND ORS.	SATYAM SINGH S.K. TIWARI SHIV NATH SINGH ANJANI KUMAR MISHRA	SANDEEP SAXENA OM PRAKASH GUPTA K.C.SINHA O.P.GUPTA(UOI) C.S.C.
316	PO	WRIC/10292/2007 (Allahabad)	SMT. SHEELA SACHDEVA AND OTHERS VS STATE OF U.P. AND OTHERS	SANJEEV SINGH SHASHI NANDAN S.K. SRIVASTAVA S.K. SINGH SANJEEV KUMAR	DR.Y.K.SRIVASTAVA ADDL.ADVOCATE GENERAL C.S.C.
317	PO	WRIC/42387/2009 (Varanasi)	KESHAV SINGH VS STATE OF U.P. AND OTHERS	PRASHANT SHARMA JEEVAN PRAKASH SHARMA	ASHISH KUMAR SRIVASTAVA C.S.C.
318	PO	WRIC/45781/2009 (Hamirpur)	NEERAJ GUPTA AND ANOTHER VS STATE OF U.P. THRU SECY. HOUSING GOVT. OF U.P. LKW.AND ORS	R.S. MISRA ARUN KUMAR	C.S.C.
319	PO	WRIC/45783/2009 (Auraiya)	TRUCK UNION KANPUR AURAIYA DISTRICT AURAIYA VS STATE OF U.P. AND OTHERS	MOHD. NAUSHAD SIDDIQUI ARVIND SRIVASTAVA	C.S.C.
320	PO	WRIC/46543/2009 (Bareilly)	SMT. SOMWATI AND ANOTHER VS STATE OF U.P. AND OTHERS	SANTOSH KR. PANDEY	C.S.C.
321	PO	WRIC/48736/2009 (Aligarh)	MUSHEER ALI VS STATE OF U.P. AND OTHERS	ANJANI KUMAR	M. ISLAM AHMAD SAEED C.S.C.
322	PO	WRIC/48822/2009 (Ghaziabad)	ARUN KUMAR GARG VS UNION OF INDIA AND OTHERS	VINOD KUMAR RAI	RAVINDRA KUMAR S.N. TIWARI TRILOKI SINGH A.S.G.I.

	(WRIA-38984-2009) Ghaziabad Decided on 03/12/2009	ARUN KUMAR GARG VS STATE OF U.P. AND OTHERS		
323	PO WRIC/48938/2009 (Gorakhpur)	MALTI DEVI VS CITY MAGISTRATE GORAKHPUR AND OTHERS	V.B. KHARE A.K. SHUKLA DAYA SHANKER PANDEY AJAY KUMAR MISHRA D.P. CHATURVEDI	ANIL TIWARI N.N. MISHRA B.D. PANDEY C.S.C.
324	PO WRIC/49048/2009 (Farrukhabad)	RAJENDRA SINGH VS STATE OF U.P. AND OTHERS	MUKESH KUMAR	D.D. CHAUHAN C.S.C.
325	PO WRIC/49143/2009 (Aligarh)	MOHD. MAHIR JALEEL VS UNION OF INDIA AND OTHERS	BHARAT PRATAP SINGH	PRAVEEN SHUKLA DR.A.K.NIGAM S.C. RAJIV SINGH MANOJ KUMAR SINGH A.S.G.I. C.S.C.
326	PO WRIC/49341/2009 (Jaunpur)	SMT. USHA DEVI VS STATE OF U.P. AND OTHERS	H.C.DUBEY RASHMI TRIPATHI KAILASH NATH SINGH	C.S.C.
327	PO WRIC/54421/2009 (Varanasi)	GOVT. APPROVED TOURIST GUIDE ASSOCIATION VS STATE OF U.P. AND OTHERS	K.R. SIROHI NARENDRA SINGH CHAHAR	SMT C.K. CHATURVEDI ANURAG KHANNA A.K. NIGAM ASGI (2009/2251) C.S.C.
328	PO WRIC/54628/2009 (Aligarh)	AKHTAR ALI VS STATE OF U.P. AND OTHERS	A.N. PANDEY	SAHAB TIWARI C.S.C.
329	PO WRIC/16312/2010 (Varanasi)	LAXAMAN PRASAD VS D.M./COLLECTOR VARANASI AND ORS.	MANVENDRA NATH SINGH	AJIT KR. SINGH C.S.C.
330	PO WRIC/17023/2010 (Basti)	SADHU SARAN CHAUDHARY VS D.M./DISTRICT COLLECTOR BASTI AND ORS.	S.N. MISHRA AKHILESH MISHRA SATYENDRA NARAYAN SINGH	A.S.G.I. (2010/634) C.S.C.
331	PO WRIC/17273/2010 (Mau)	SMT. MEERA DEVI VS ASSISTANT GENERAL MANAGER N.I.C. LTD. LKO. AND OTHERS	SANJAY MAURYA	DEVBRAT MUKERJEE ANAND KUMAR SINHA S.C.
332	PO WRIC/17329/2010 (Kanpur Nagar)	DR. PRATYUSH DAYAL AND ANR. VS ALLAHABAD BANK THRU. CHAIRMAN AND ANR.	AFZAL AHMED	S.C. TARUN VERMA
333	PO WRIC/17489/2010 (Bareilly)	C/M P.C. AZAD HIGHER SECONDARY SCHOOL VS STATE OF U.P. AND OTHERS	VIMLENDU TRIPATHI RAHUL SRIPAT	SHIV NATH SINGH(SENIOR ADV.) ANIL TIWARI HEMANT KUMAR C.S.C.
334	PO WRIC/17620/2010 (Fatehpur)	NEERAJ GUPTA VS STATE OF U.P. AND OTHERS	RAM SINGH	C.S.C.
335	PO WRIC/17733/2010 (Gorakhpur)	RASIK GOPAL CHAUBEY VS STATE OF U.P. AND OTHERS	HARI PRATAP GUPTA	C.S.C.
336	PO WRIC/17735/2010 (Varanasi)	M/S. VIVEK ENTERPRISES THRU. ITS PROP. AJEET SINGH AND ANR. VS STATE OF U.P. THRU. P.S. TRADE TAX AND ORS.	S.B. SINGH	C.S.C.
337	PO WRIC/17935/2010 (Siddharth Nagar)	KRISHNA KANT RAI VS STATE OF U.P. THRU. SECR. REVENUE DEPT. AND ORS.	GHANSHYAM YADAV	G.S.SRIVASTAVA C.S.C.

338	PO	WRIC/30675/2010 (Allahabad)	BHAGWATI PRASAD VS UNION OF INDIA AND OTHERS	SMT. KAMALA MISHRA	S.C. GOVIND SARAN
339	PO	WRIC/70319/2010 (Kanpur Nagar)	SHIV SEWAK SINGH VS STATE INFORMATION COMMISSION AND OTHERS	KRISHAN JI KHARE	C.S.C.
340	PO	WRIC/70330/2010 (Kaushambi)	SMT. DURGA DEVI VS STATE OF U.P. AND OTHERS	PHOOL SINGH YADAV	B.K.KUSHWAHA A.K.YADAV C.S.C.
341	PO	WRIC/70663/2010 (Kanpur Nagar)	M/S MERCHANT CHAMBER OF UTTAR PRADESH VS UNION OF INDIA THRU SEC MINISTRY OF CORPORATE AND OTHERS	MANISH GOYAL	A. S. G. I.
342	PO	WRIC/70668/2010 (Kanpur Nagar)	KABEER JAN-KALYAN SAMITI AND ANOTHER VS STATE OF U.P. AND OTHERS	AJAY KUMAR SRIVASTAVA K.K.TRIPATHI	RAHUL SAHAI C. S. C.
343	PO	WRIC/70672/2010 (Chitrakoot)	HIRA LAL SINGH AND OTHERS VS STATE OF U.P. AND OTHERS	MOHAN LAL PANDEY	C. S. C.
344	PO	WRIC/70893/2010 (Moradabad)	JUPITER ADMINISTRATIVE AND SECURITY SERVICE PVT LTD. VS STATE OF U.P. AND OTHERS	VIKAS TIWARI	C.S.C
345	PO	WRIC/70963/2010 (Jaunpur)	MOHD. SIDDIQUI KHAN VS STATE OF U.P. AND OTHERS	M. SARWAR KHAN	ALI HASAN C.S.C.
346	PO	WRIC/72376/2010 (Mirzapur)	SMT. SHYAM LALI AND OTHERS VS STATE OF U.P. AND OTHERS	M. SHAHANSHAH KHAN	S.K.DUBEY C.S.C.
347	PO	WRIC/72975/2010 (Mirzapur)	HARI PRATAP @ RAMESHWAR PRASAD VS STATE OF U.P. THRU SECRY PWD AND OTHERS	RAVI PRAKASH SRIVASTAVA	C.S.C.
348	PO	WRIC/74100/2010 (Basti)	DR. SATYA PRAKASH SRIVASTAVA VS PUNJAB NATIONAL BANK AND ANOTHER	J.P.SINGH AKHILESH CHANDRA SRIVASTA	S.C. SANJAI SINGH
349	PO	WRIC/65664/2012 (Muzaffar Nagar)	C/M SRI PRAN NATH INTER COLLEGE AND ANOTHER VS STATE OF U.P. THRU SECY. AND OTHERS	P.N. OJHA C.K.PAREKH(SENIOR ADV.)	S.RATHI V.K. SINGH D.D. CHAUHAN G.K. SINGH C.S.C.
	With	WRIB-52212-2016 Muzaffar Nagar	C/M PRAN NATH INTER COLLEGE RATANPURI VS BOARD OF REVENUE U.P. AT ALLAHABAD AND 4 OTHERS	R.B. SINGH	RAJESH YADAV C.S.C.
	With	WRIC-34351-2017 Muzaffar Nagar	PRAN NATH PRIMARY SCHOOL RATANPURI VS STATE OF U.P. AND 3 OTHERS	R.B. SINGH	RAJESH YADAV KAUSHAL KISHORE MANI M.M. SAHAI G.A.
	With	WRIC-36843-2017 Muzaffar Nagar	PRAN NATH PRIMARY SCHOOL RATANPURI VS STATE OF U.P. AND 3 ORS.	R.B. SINGH	RAJESH YADAV K.K. MANI C.S.C.
	With	WRIC-41203-2017 Allahabad	PRAN NATH INTER COLLEGE RATANPURI VS STATE OF U.P. AND 3 OTHRS.	R.B. SINGH	RAJESH YADAV C.S.C.

	With	WRIC-44340-2017 Muzaffar Nagar	PRAN NATH INTER COLLEGE RATANPURI VS STATE OF U.P. AND 3 ORS.	R.B. SINGH	RAJESH YADAV C.S.C.
	With	WRIC-44343-2017 Muzaffar Nagar	PRAN NATH INTER COLLEGE RATANPURI VS STATE OF U.P. AND 3 ORS.	MRITUNJAY MOHAN SAHAI R.B. SINGH	RAJESH YADAV C.S.C.
	With	WRIC-45750-2017 Muzaffar Nagar	PRAN NATH INTER COLLEGE RATANPURI VS STATE OF U.P. AND 3 ORS.	R.B. SINGH	RAJESH YADAV C.S.C.
350	LAFP	WRIC/56221/2017 (Saharanpur)	GLOCAL INDIA BUILT CITY PVT. LTD. GURGAON VS THE COMMISSIONER SAHARANPUR DIVISION AND 4 OTHERS	SARITA GUPTA SR. ADVOCATE SYED MOHD. FAZAL	UDAYAN NANDAN C.S.C.
	With	WRIC-56245-2017 Saharanpur	GLOCAL INDIA BUILT CITY PVT. LTD. GURGAON VS THE COMMISSIONER SAHARANPUR DIVISION AND 4 OTHERS	SR. ADVOCATE SARITA GUPTA S. G.HASNAIN SYED MOHD. FAZAL	C.S.C.
351	WC	WRIC/59072/2017 (Saharanpur)	RANI DEVI LATA VS STATE OF U.P. AND 4 OTHERS	AJAY KUMAR SINGH ASHISH KUMAR SINGH	VIJAY KUMAR DIXIT C.S.C.
	With	WRIC-27555-2008 Saharanpur	RANI DEV LATA VS STATE OF U.P. THRU PRINCIPAL SECY. AND OTHERS	AJENDRA KUMAR AJAY KUMAR SINGH MANISH GOYAL VIVEK PRASAD MATHUR SHIV NATH SINGH AMIT SAXENA SIDDHARTH SINGHAL SATYAM SINGH	V.K. DIXIT C.S.C.
	With	WRIC-46530-2013 Saharanpur	RANA ADITYA PRATAP SINGH VS STATE OF U.P. AND 7 OTHERS	AJAY KUMAR SINGH ASHISH KUMAR SINGH ANIL KISHORE SHARMA (SENIOR ADV.) VISHNU K. SINGH SIDDHARTH SINGHAL SANJEEV KUMAR YADAV VIVEK PRASAD MATHUR	PRADEEP KUMAR RAI V.K. DIXIT C.S.C.
352	LAFP	WRIC/6722/2019 (Shahjahanpur)	THE CHAIRMAN @ M. D. FCI AND 2 OTHERS VS SECRETARY GOVT. OF INDIA AND 2 OTHERS	SANTOSH KUMAR MISHRA	JITENDRA PRASAD MISHRA SATYENDRA KUMAR SINGH BASANT KUMAR UPADHYAY MITHILESH CH. TRIPATHI A.S.G.I.
353	LAFP	WRIC/14991/2019 (Azamgarh)	JITENDRA PRASAD JAISWAL VS STATE OF U.P. AND 2 OTHERS	RAM ADHAR	ASHISH AGRAWAL C.S.C.
354	WA	WRIC/33254/2019 (Gautam Buddh Nagar)	NOIDA POWER COMPANY LIMITED VS ELECTRICITY OMBUDSMAN AND 2 OTHERS	RISHABH AGARWAL TARUN AGRAWAL	SAMEER SRIVASTAVA
355	LAFP	WRIC/36882/2019 (Allahabad)	BALRAM SINGH AND 4 OTHERS VS STATE OF U.P. AND 03 OTHERS	SHRI KRISHNA MISHRA	ASHISH MISHRA BUSHRA MARYAM C.S.C.
		(WRIC-2301-2003) Allahabad Decided on 04/12/2006	BAL RAM VS STATE OF U.P. THRU COLLECTOR AND OTHERS		
	With	WRIC-42280-2009 Allahabad	BALRAM SINGH AND OTHERS VS STATE OF U.P. AND OTHERS	PRADEEP KUMAR JAIN VISHNU GUPTA VIJAY GAUTAM(SENIOR ADV.) SHRI KRISHNA MISHRA S. PRATAP SINGH	ANANT VIJAI RAM RAJ SINGH C.S.C.

		(WRIC-23431-2019) Allahabad Decided on 05/08/2019	BALRAM SINGH AND 4 OTHERS VS STATE OF U.P. AND 2 OTHERS		
356	WA	WRIC/880/2020 (Aligarh)	HIMANSHI BHARDWAJ VS DR. B.R. AMBEDKAR UNIVERSITY AND ANOTHER	ZAIN ABBAS RISHABH KUMAR	SHAMBHAVI TIWARI GAGAN MEHTA
	With	WRIC-907-2020 Aligarh	SHUBHAM DUTT AND ANOTHER VS DR. B.R. AMBEDKAR UNIVERSITY AND ANOTHER	ZAIN ABBAS RISHABH KUMAR	SHAMBHAVI TIWARI GAGAN MEHTA
357	WA	WRIC/1423/2021 (Mirzapur)	DINESH KUMAR VS STATE OF U.P. AND 3 OTHERS	SHARAD CHAND RAI SHRI KRISHNA MISHRA	C.S.C.
358	LAFP	WRIC/19245/2021 (Shamli (prabudh Nagar))	GAYYUR AND 2 OTHERS VS STATE OF U P AND 5 OTHERS	MANOJ KUMAR DHURIYA CHANDRA BHUSHAN PRASAD	KAUSHAL KISHORE MANI C.S.C.

Application for Orders

359		9/2019 (Restoration) in case WRIC-1663- -2001 Decided on 02/02/2010	MEHAR CHAND VS NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY AND ANOTHER	KAPIL TYAGI VINAYAK MITHAL SRIJAN MEHROTRA ANIL KUMAR MEHROTRA VIPUL KUMAR	N. MISRA RAJENDRA KUMAR MISHRA KAUSHALENDRA NATH SINGH W.N. MISHRA
360		4/2019 (Restoration) in case WRIC-6581- -2012 Decided on 07/02/2019	ASHUTOSH SHARMA AND ANOTHER VS DISTRICT MAGISTRATE SHAMLI AND OTHERS	PROMOD JAIN KARUNA SRIVASTAVA RAJESH KUMAR SINGH SANTOSH SRIVASTAVA	D.D. CHAUHAN C.S.C.
361		2/2018 (Restoration) in case WRIC-572- -2018 Decided on 19/03/2018	MANJEET SINGH VS STATE OF U.P. AND 5 OTHERS	PRIYAVRAT TRIPATHI VIRENDRA PRAKASH BHUPENDRA KUAMR TRIPATHI	KAPIL DEV SINGH RATHORE USHA KIRAN C.S.C.
362		4/2021 (Restoration) in case WRIC-2138- -2020 Decided on 05/01/2021	RAVINDRA KUMAR PATHAK VS STATE INFORMATION COMMISSIONER AND 2 OTHERS	AMIT KUMAR PANDEY	KUNAL RAVI SINGH C.S.C.
363		2/2021 (Restoration) in case WRIC-543- -2021 Decided on 09/08/2021	BRIJLAL AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	SHESHMANI VISHWAKARMA BHAGWAN DUTT PANDEY	K.P. VERMA C.S.C.

AT 10:00 AM
(Court No.45)
HON'BLE DR. JUSTICE KAUSHAL JAYENDRA THAKER
HON'BLE JUSTICE AJAI TYAGI

FRESH LIST

Fresh

1	CRLA/5314/2021 (Bijnor) Notice no:2021/4565	RAM SINGH VS STATE OF U.P. AND ANOTHER	ASHOK KUMAR MISHRA AKHILESH KUMAR MISHRA ANUJ CHAUDHARY	G.A.
Bail Appl. -1 / 2021 , Dated 18-11-2021 Applicant- Ram Singh				
2	CRLA/5316/2021 (Ballia) Notice no:2021/5171	ALOK KUMAR SINGH VS STATE OF U.P. AND ANOTHER	DHARM JEET SINGH HARI BANS SINGH	G.A.
Bail Appl. -1 / 2021 , Dated 18-11-2021 Applicant- Alok Kumar Singh				

ADDITIONAL/UNLISTED LIST

For Final Hearing

301	DF,LA FC	JAPL/5201/2012 (Lalitpur)	NANDI VS STATE OF U.P.	NOOR MOHAMMAD AVINASH DUBE FROM JAIL	A.G.A.
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For Order

302	DF	CRLA/403/2017 (Mathura)	HABBI AND 2 OTHERS VS STATE OF U.P.	ATUL KUMAR SHAHI HEMANT KUMAR SRIVASTAVA ANOOP TRIVEDI (SENIOR ADV.)	RAJESH KUMAR DUBEY G.A.
	With	CRLA-1007-2017 Mathura	NAWAB VS STATE OF U.P.	AMIT SINGH ANOOP TRIVEDI (SENIOR ADV.)	RAJESH KUMAR DUBEY G.A.
	With	CRLA-1361-2017 Mathura	FAQROO VS STATE OF U.P.	ANOOP TRIVEDI (SENIOR ADV.)	RAJESH KUMAR DUBEY G.A.
303	DF	CRLA/1119/2018 (Hapur (panchsheel Nagar))	SRIPAL VS STATE OF U.P.	VIKAS TRIPATHI SANTOSH KUMAR DUBEY	REKHA PUNDIR G.A.
	With	CRLA-1063-2018 Hapur (panchsheel Nagar)	JAG MOHAN VS STATE OF U.P.	IMRAN ULLAH SANTOSH KUMAR DUBEY	REKHA PUNDIR G.A.
	With	A372-133-2018 Hapur (panchsheel Nagar)	MANOJ KUMAR TOMAR VS STATE OF U.P. AND 3 OTHERS	SUNIL VASHISTH REKHA PUNDIR	G.A.
304	DF	CRLA/6439/2018 (Jalaun)	SONU YAGIK VS STATE OF U.P.	RAJRSHI GUPTA DILEEP KUMAR(SENIOR ADV.)	G.A.
	With	CRLA-6523-2018 Jalaun	ASHUTOSH DWIVEDI ALIAS JANMEJAI AND ANR. VS STATE OF U.P.	RAJRSHI GUPTA DILEEP KUMAR(SENIOR ADV.)	G.A.
	With	CRLA-2834-2019 Jalaun	MOHIT CHATURVEDI VS STATE OF U.P.	JAI KARAN NATH	G.A.
305	DF	CRLA/4501/2019 (Moradabad)	WAZID AND ANR. VS STATE OF U.P.	ZAFEER AHMAD	MERAJ AHMAD KHAN G.A.
306	DF	CRLA/5553/2019 (Mathura)	RAJESH THAKUR VS STATE OF U.P.	KARTIKEYA BHARGAVA	G.A.
307	DF	CRLA/7628/2019 (Mathura)	AGAYEY VS STATE OF U.P.	M J AKHTAR AKLANK KUMAR JAIN	RAJ KUMAR GAUTAM VIMLESH GAUTAM G.A.
	With	CRLA-7629-2019 Mathura	MANOJ SINGH VS STATE OF U.P.	AKLANK KUMAR JAIN	RAJ KUMAR GAUTAM VIMLESH GAUTAM G.A.

308	PO	CRLA/1503/1991 (Meerut)	VINAY AND OTHER VS STATE	G.S. CHATURVEDI	A.G.A.
309	LAFP	CRLA/3008/2019 (Mahoba)	BRAJENDRA VS STATE OF U.P.	JITENDRA SINGH	GAYTRI RAJPUT DINESH KUMAR SINGH G.A.
310	PO	GOVA/2174/1999 (Meerut)	STATE OF U.P. VS RAM AUTAR	A.G.A. JAGDISH TIWARI	S.D.KAUTILYA
311	PO	GOVA/2120/2000 (Aligarh)	STATE OF U.P. VS MOOL CHAND	G.A.	
312	PO	GOVA/2356/2000 (Muzaffar Nagar)	STATE OF U.P. VS SMT. MUNESH W/O OMVIR AND OTHERS	A.G.A. R.P. DUBEY	ONKAR SINGH
	With	CRLA-1335-2000 Muzaffar Nagar	SURENDRA S/O SRI ASHA RAM VS STATE OF U.P.	ONKAR SINGH	SANTOSH TRIPATHI GOVT. ADVOCATE
<u>For Admission</u>					
313	PO	CRLA/7398/2019 (Mathura)	RAJENDRA CHATURVEDI @ RAJU AND ANR. VS STATE OF U.P.	SATI SHANKER TRIPATHI KRIPA KANT PANDEY A.K. MISHRA	G.A.
314	PO	GOVA/4035/2012 (Mainpuri)	STATE OF U.P. VS AVANEESH KUMAR LODHI AND OTHERS	G.A.	
315	PO	GOVA/586/2014 (Mahoba)	STATE OF U.P. VS LAXMI KANT SONI	G.A.	
	With	CRLA-5159-2013 Mahoba	LAXMIKANT SONI VS STATE OF U.P.	PANKAJ TRIPATHI	GOVT. ADVOCATE
316	PO	GOVA/1850/2015 (Maharajganj)	STATE OF U.P. VS SWAMINATH	G.A.	
317	DF	JAPL/295/2021 (Saharanpur)	PRAVEEN KUMAR VS STATE OF U.P.	SHAILESH KUMAR SHUKLA Y AUSHIM LUTHRA FROM JAIL	A.G.A.
<u>For Hearing</u>					
318	DF	CRLA/5816/2009 (Gautam Buddha Nagar)	HARVEER VS STATE OF U.P.	AJAY SINGH YADAV RAKESH KUMAR SRIVASTAVA	PANKAJ GOVIL GOVT. ADVOCATE
319	DF	GOVA/2599/1987 (Agra)	STATE OF U.P. VS ANIL KUMAR AND OTHERS	A.G.A.	ARVIND KUMAR
320	DF	JAPL/3367/2010 (Agra)	PAWAN MISHRA VS STATE OF U.P.	VINDESHWARI PRASAD V.P. GUPTA	A.G.A.
	With	CRLA-3490-2010 Agra	DINESH SHAHU AND ANOTHER VS STATE OF U.P.	VISHAL AGARWAL B.N.SINGH ANITA SINGH M.P. PANDEY SUDHIR MEHROTRA SWATI AGRAWAL SRIVASTAVA PHOOLBADAN YADAV VISHNU SHANKER GUPTA BRIJESH KUMAR MISHRA	SUDHIR MEHROTRA GOVT. ADVOCATE
321	PO	JAPL/5617/2007 (Auraiya)	MAHESH VS STATE	AMBRISH KUMAR KASHYAP FROM JAIL	RAM JI YADAV A.G.A.
322	PO	JAPL/7074/2007 (Bareilly)	GOPAL VS STATE	A.C.SRIVASTAVA A.C. FROM JAIL	A.G.A.

	With	CRLA-4765-2007 Fatehpur	RAJJAN YADAV AND ANOTHER VS STATE OF U.P.	JAGDISH SINGH SENGAR ANOOP GHOSH TAPAN GHOSH R.C.GUPTA M.S.YADAV SUSHIL KUMAR DWIVEDI RAGU BANS SAHAI SEEMA PANDEY RAY SAHAB YADAV R.B. SINGH	GOVT. ADVOCATE
323	PO	JAPL/1642/2008 (Kanpur Dehat)	SUNIL TRIPATHI VS STATE	B.B.DUBEY FROM JAIL	A.G.A.
	With	CRLA-1257-2008 Kanpur Dehat	RAM AVTAR AND ANOTHER VS STATE OF U.P.	DHARAM PAL SINGH RAJEEV GUPTA DILEEP KUMAR P.K.DUBEY S. NIRANJAN	GOVT. ADVOCATE
324	PO	JAPL/2498/2008 (Moradabad)	ANURAG SAXENA VS STATE	YOGESH KUMAR SRIVASTAVA ASHOK KUMAR TRIPATHI FROM JAIL	A.G.A.
	With	CRLA-865-2008 Moradabad	MOHAN LAL AND OTHERS VS STATE OF U.P.	P.C.SRIVASTAVA SUFIA SABA DEEPAK RANA AMIT SINGH	GOVT. ADVOCATE
For Final Hearing					
325	DF	CRLA/7478/2018 (Fatehpur)	AJEET SINGH CONSTABLE VS STATE OF U.P. AND ANR.	SR. ADVOCATE TARUN KUMAR SRIVASTAVA RAJIV LOCHAN SHUKLA RAJESH KUMAR SINGH	PAVAN KUMAR SRIVASTAVA R.B. SAHAI SANJAY SRIVASTAVA SHAIENDRA KUMAR DWIVEDI
326	DF	CRLA/3791/2019 (Allahabad)	KADEER AHMAD VS STATE OF U.P.	BRAJESH KUMAR SOLANKI RAVI SHANKAR TRIPATHI	G.A. G.A.
327		CRLA/210/1991 (Mathura)	RADHEY SHYAM AND ORS VS STATE	VINAY KR. TRIPATHI VINOD KUMAR AGARWAL DHARMENDRA SINGHAL(SENIOR ADV.) YOGENDRA MISRA ASHUTOSH PANDEY G.S. CHATURVEDI	D.G.A.
	With	CRLA-278-1993 Mathura	SHYAM BABU AND OTHERS VS STATE	RAJ KUMAR SRIVASTAVA A C G.S. CHATURVEDI	A.G.A.
328	DF	JAPL/312/2021 (Agra)	SHYAMVEER VS STATE OF U.P.	VIJAY TRIPATHI FROM JAIL	A.G.A.
For Final Disposal					
329	DF	CRLA/2671/2020 (Saharanpur)	ALIM @ ALIM FAKEER VS STATE OF U.P.	MOHD. SALEEM KHAN	G.A.
330	DF	JAPL/118/2021 (Bareilly)	SONU VS STATE OF U.P.	YOGESH KUMAR SRIVASTAVA FROM JAIL	A.G.A.

Application for Orders

331		3/2021 (Correction Application) in case FAFO-753-2021	HDFC ERGO GENERAL INSURANCE CO. LTD. VS KRITIKA SINGH AND 5 OTHERS	PRAMOD KUMAR JAIN (SENIOR ADV.) PAWAN KUMAR SINGH	ASHUTOSH TIWARI VIDYA KANT SHUKLA
332		6/2021 (Correction Application) in case FAFO-917-2021 Decided on 17/09/2021	KUMAR MANGALAM AND ANOTHER VS SHIV SHANKAR YADAV AND ANOTHER	MANOJ KUMAR SINGH PARV AGARWAL VINOD KUMAR RAI	DEVESH VIKRAM PARV AGARWAL

Application for Orders

333

2/2021
(Restoration)
in case WRIB-5781-
-2010
Decided on
04/11/2016

JHANDU LAL
VS
DY. DIRECTOR OF
CONSOLIDATION/ADM FANDR
BADAUN AND OTHERS

R.U. RINKI RENU
PRADEEP KUMAR PAL
M.P. SINGH GAUR

PRAMOD K. GUPTA
YOGESH KUMAR VAISH
C.S.C.

SAMPLE

AT 10:00 AM
(Court No.46)
HON'BLE JUSTICE MANOJ MISRA
HON'BLE JUSTICE SAMEER JAIN

FRESH LIST

Fresh

1	PO	WRIC/25088/2021 (Banda) Notice no:2021/39602	A V MINING AND COMPANY VS STATE OF U.P. AND 2 OTHERS	ABHISHEK BHUSHAN ADARSH BHUSHAN	C.S.C.
2	PO	WRIC/25094/2021 (Banda) Notice no:2021/39603	SR INNOVATION LLP VS STATE OF U.P. AND 2 OTHERS	ABHISHEK BHUSHAN ADARSH BHUSHAN	C.S.C.
3	PO	WRIC/28745/2021 (Gautam Buddh Nagar) Notice no:2021/45556	RATIRAM @ RATIRAM SHARMA VS STATE OF U.P. AND 3 OTHERS	SHIV KANT MISHRA	KAUSHALENDRA NATH SINGH C.S.C.
4		WRIC/31359/2021 (Saharanpur) Notice no:2021/44533	PAWAN KUMAR GARG VS STATE OF U. P. AND 3 OTHERS	P.H. VASHISHTHA	C.S.C.
5	DF	WPIL/1829/2021 (Agra) Notice no:2021/43238	KOMAL SINGH VS STATE OF U.P. AND 5 OTHERS	MAHENDRA TRIPATHI	AVINASH CHANDRA SRIVASTAVA C.S.C.
6	DF	WPIL/1831/2021 (Ghazipur) Notice no:2021/43730	KRISHNA DEO NARAYAN RAI VS STATE OF U.P. AND 5 OTHERS	AWADHESH KUMAR MALVIYA	BHUPENDRA KUMAR TRIPATHI C.S.C.
7	DF	WPIL/1832/2021 (Ghazipur) Notice no:2021/43732	KRISHNA DEO NARAYAN RAI VS STATE OF U.P. AND 5 OTHERS	AWADHESH KUMAR MALVIYA	BHUPENDRA KUMAR TRIPATHI C.S.C.
8	DF	WPIL/1833/2021 (Ghazipur) Notice no:2021/43731	KRISHNA DEO NARAYAN RAI VS STATE OF U.P. AND 5 OTHERS	AWADHESH KUMAR MALVIYA	BHUPENDRA KUMAR TRIPATHI C.S.C.
9	DF	WPIL/1834/2021 (Allahabad) Notice no:2021/42300	JAGMOHAN LAL VS STATE OF U.P. AND 2 OTHERS	MATA ACHAL MISHRA MAHENDRA KUMAR SHUKLA	C.S.C.
10	DF	WPIL/1836/2021 (Allahabad) Notice no:2021/43000	GAJENDRA SINGH YADAV VS STATE OF U.P. AND 2 OTHERS	AISHWARYA KRISHNA SARVESH CHAUBEY	VINEET SANKALP C.S.C.
11	DF	WPIL/1838/2021 (Ghazipur) Notice no:2021/41934	MAHENDRA YADAV VS STATE OF U.P. AND 5 OTHERS	JITENDRA KUMAR UPADHYAY	C.S.C.
12	DF	WPIL/1839/2021 (Bareilly) Notice no:2021/43868	BALAKRAM VS STATE OF U.P. AND 6 OTHERS	ARUN KUMAR SINGH	SHER BHADUR SINGH C.S.C.
13	DF	WPIL/1951/2021 (Kushi Nagar) Notice no:2021/40132	GOVIND SINGH VS STATE OF U.P. AND 7 OTHERS	ANURAG TRIPATHI	C.S.C.
14		WPIL/2120/2021 (Farrukhabad) Notice no:2021/48449	SUNIL KUMAR KATIYAR VS DIRECTOR,POLLUTION CONTROL BOARD AND 7 OTHERS	ARCHNA SINGH JADAUN SANTOSH KUMAR PANDEY	HARI NATH TRIPATHI C.S.C.

Fresh

ECOURT CASES.

15	DF E-File	WRIC/15172/2021 (Bareilly) Notice no:NULL	HEERA KALI AND OTHERS VS STATE OF UP AND OTHERS	KAMLESH KUMAR MISHRA	SHER BHADUR SINGH DHARMENDRA SINGH CHAUHAN
16	DF E-File	WPIL/889/2021 (Muzaffar Nagar) Notice no:2021/20908 2021/1077	SARDAR BHAGAT SINGH SEWA TRUST THROUGH ITS AUTHORISED SIGNAT VS STATE OF U.P. AND 3 OTHERS	SUMIT SURI NIPUN SINGH	A.S.G.I. ANUPAM KUMAR C.S.C.

ADDITIONAL/UNLISTED LIST

For Order

301	PO	CRLA/7483/2010 (Kanpur Dehat)	RAMESHWAR VS STATE OF U.P.	B.P. SINGH VIKAS TIWARI SANJAY KUMAR	GOVT. ADVOCATE
	With	CRLA-7656-2010 Kanpur Dehat	CHANDRA SHEKHAR VS STATE OF U.P.	B.K. SINGH RAJ KUMAR SINGH ASHWINI KUMAR AWASTHI MANIK CHANDRA YADAV HIMANSHU KUMAR RAJESH YADAV MANISH TIWARY	GOVT. ADVOCATE
302	PO	CRLA/3670/2018 (Kanpur Dehat)	MAHARANI AND 2 OTHERS VS STATE OF U.P.	SHIV KUMAR SINGH	G.A.
	With	CRLA-3677-2018 Kanpur Dehat	RAJOL ALIAS RAJOLE PAL VS STATE OF U.P.	SHIV KUMAR SINGH	G.A.
303	LAFP	CRLA/7098/2018 (Shahjahanpur)	GAGA VS STATE OF U.P.	SHOBHIT SAXENA ANIL KUMAR	G.A.
	With	CRLA-719-2012 Shahjahanpur	BRIJESH AND ANOTHER VS STATE OF U.P.	ASHOK KUMAR MISHRA V.P.PANDEY ANIL KUMAR YADAV BRIJENDRA KUMAR OJHA	GOVT. ADVOCATE
304	LAFP	CRLA/1048/2019 (Aligarh)	SURESH LODHA RAJPUT AND ANR. VS STATE OF U.P.	SANJAY SINGH	R.P.S. CHAUHAN G.A.
	With	CRLA-1060-2019 Aligarh	RAMJI LAL LODHA RAJPUT VS STATE OF U.P.	SANJAY SINGH	R.P.S. CHAUHAN G.A.
	With	CRLA-6263-2019 Aligarh	RAMHARI VS STATE OF U.P.	SAKSHAM SRIVASTAVA AKHILESH SRIVASTAVA	G.A.
305	ED	CRLA/2913/2019 (Budaun)	GIRISHPAL VS STATE OF U.P.	SUDHAKAR SINGH	G.A.
306	PO	CRLA/3528/2019 (Aligarh)	RASHID BHANGAD VS STATE OF U.P.	SHISHIR KUMAR DWIVEDI MANOJ KUMAR SRIVASTAVA RAHUL KUMAR TRIPATHI	AKANKSHA GAUR G.A.
	With	CRLA-3413-2019 Aligarh	SHAKEEL VS STATE OF U.P.	SHISHIR KUMAR DWIVEDI DHIRENDRA KUMAR SRIVASTAVA RAHUL KUMAR TRIPATHI	AKANKSHA GAUR G.A.
	With	CRLA-3673-2019 Aligarh	SAJID VS STATE OF U.P.	ACHYUTA NAND PANDEY RAM JATAN YADAV ALKA PANDEY	AKANKSHA GAUR G.A.
307	LAFP	CRLA/4769/2019 (Kasganj (kanshiram Nagar))	VIRENDRA KUMAR AND 5 ORS. VS STATE OF U.P.	PRABHAT KUMAR PANDEY BIPIN KUMAR TRIPATHI PRAMOD TIWARI	G.A.
308	ED	CRLA/6053/2019 (Chandauli)	CHANDRA BHAN SINGH PATEL VS STATE OF U.P.	M.N. SINGH MAHESH NARAIN SINGH	G.A.
309	ED	CRLA/6325/2019 (Allahabad)	SHAKEEL AHMED VS STATE OF U.P.	SHAMSUL HASAN JITENDRA PRASAD MISHRA KAMAL KRISHNA (SENIOR ADVOCATE) PRAKHAR SARAN SRIVASTAVA	G.A.
	With	CRLA-5282-2019 Allahabad	MOHAMMAD NASEEM VS STATE OF U.P.	SHAMSUL HASAN RAGHURAJ KISHORE JITENDRA PRASAD MISHRA	G.A.

	With	CRLA-5361-2019 Faizabad	ASIF IQBAL @ FAROQ VS STATE OF U.P.	CH. DIL NISAR RAJIV LOCHAN SHUKLA	G.A.
	With	CRLA-5470-2019 Allahabad	DR. IRFAN VS STATE OF U.P.	MOHD. SAMIUZZAMAN KHAN SHAHZAD ALAM	G.A.
	With	GOVA-441-2019 Allahabad	STATE OF U.P. VS ASIF IQBAL ALIAS FAROOKH AND 4 ORS.	G.A.	
310	PO	CRLA/6474/2019 (Meerut)	RAMLAL VS STATE OF U.P.	SUNIL KUMAR TIWARI	SHESHADRI TRIVEDI G.A.
	With	CRLA-1042-2020 Meerut	RINKU AND 4 OTHERS VS STATE OF U.P.	SHESHADRI TRIVEDI RAM SINGH KUSHWAHA	G.A.
311	ED	CRLA/6607/2019 (Muzaffar Nagar)	BHURA @ BHUPENDRA AND ANR. VS STATE OF U.P.	RAHUL MISRA KALPANA SINHA RAJRSHI GUPTA	DINESH KUMAR SINGH SANDEEP TRIPATHI G.A.
312	LAFP	CRLA/7127/2019 (Firozabad)	SMT. SAVITRI VS STATE OF U.P.	RAGHUVANSH MISRA RAJ KUMAR	G.A.
313	NCL	CRLA/267/2020 (Mainpuri)	PRADEEP VS STATE OF U.P.	RAJENDRA PRASAD PANDEY RAKESH KUMAR PANDEY	G.A.
314	NCL	CRLA/2359/2020 (Banda)	GUDDU SRIVAS VS STATE OF U.P.	SHYAM KUMAR VERMA GYANENDRA SINGH	G.A.
315	PO	CRLA/2734/2020 (Basti)	RAM CHARITRA SINGH AND ANOTHER VS STATE OF UP	SATYA PRAKASH SINGH RAJIV LOCHAN SHUKLA	GANESH SHANKER SRIVASTAVA RAM DULAR G.A.
For Admission					
316	DF	WRIC/26957/2021 (Baghpat)	H.S.M HOLDINGS PVT. LTD. VS STATE OF U.P. AND 3 OTHERS	SHRISH CHANDRA AMIT UPADHYAY	C.S.C.
317	WC	WRIC/65655/2009 (Amroha (jyotiba P Nagar))	QMAR ALAM AND ORS. VS STATE OF U.P. AND OTHERS	KAMLESH KUMAR MISHRA ANAND KUMAR SINGH ZAFEER AHMAD	C.S.C.
318	LAFP	WRIC/63678/2010 (Ghaziabad)	LOK PRIYA SAHKARI AVAS SAMITI LTD. VS STATE OF U.P. AND OTHERS	SHASHI NANDAN RAHUL AGARWAL	NISHEETH YADAV RAMENDRA PRATAP SINGH C.S.C.
319	WC	WRIC/72989/2011 (Gautam Buddh Nagar)	VANDANA DEVI VS STATE OF U.P. THRU SPECIAL SECY. AND ANOTHER	ANUBHAV SINGH MANISH GOYAL(SENIOR ADV.) SHARAD MANDHYAN	RAMENDRA PRATAP SINGH C.S.C.
320	LAFP	WRIC/18191/2017 (Ghaziabad)	VED PRAKASH SINGH VS STATE OF U.P. AND 7 OTHERS	DILIP SINGH	LAL SAHEB YADAV C.S.C.
321	LAFP	WRIC/39549/2017 (Fatehpur)	OM PRAKASH CHATURVEDI VS STATE OF U.P. AND 4 OTHERS	K.K. CHATURVEDI KAUSHAL KISHOR	C.S.C.
322	LAFP	WRIC/29524/2021 (Gautam Buddh Nagar)	RATANPAL VS STATE OF U.P. AND 2 OTHERS	KAMLESH KUMAR MISHRA	ANJALI UPADHYA RAMENDRA PRATAP SINGH C.S.C.
323	DF	WPIL/1169/2019 (S.r. Nagar (bhadohi))	GAMA VS STATE OF U.P. AND 4 OTHERS	SAMYA LAL PANDEY VIDYA KANT TRIPATHI	HARI NATH TRIPATHI RAM BABU YADAV SANTOSH KUMAR TRIPATHI MARUTI KUMAR TRIPATHI SYED MOHAMMAD ABBAS ABDY C.S.C.

324	DF	WPIL/1173/2019 (Farrukhabad)	SAMEER YADAV VS STATE OF U.P. AND 5 OTHERS	RAM SHARAN GIRI	C.S.C.
For Hearing					
325	PO	CAPT/4050/2016 (Bulandshahr) Ref.No.07/2016	RANVIR SINGH VS STATE OF U.P.	TANISHA JAHANGIR MONIR	G.A.
326	PO	CAPT/9/2021 (Firozabad) Ref. no. 7/2021	NEERAJ VS STATE OF U.P.	VIJIT SAXENA VINAY SARAN(SENIOR ADV.) FROM JAIL	RAJENDRA KUMAR SRIVASTAVA A.G.A.
For Final Hearing					
327	DF	CRLA/694/1984 (Kanpur Dehat)	RAKESH AND ANOTHER VS STATE OF U.P.	UMESH KUMAR DUBEY RAGHURAJ KISHORE GYAN PRAKASH MISHRA K.N.DWIVEDI	A.G.A.
328	DF	CRLA/1505/1984 (Bareilly)	PEETAM VS STATE OF U.P.	RAJESH SINGH RATHORE S.P. KUMAR	DG.A.
329	DF	CRLA/2799/1984 (Meerut)	RAJ SINGH AND OTHERS VS STATE OF U.P.	SANDEEP SHARMA B.S. CHAUDHARY OMKAR SINGH ONKAR SINGH JITENDRA SINGH MURLI DHAR	SAGEER AHMAD A.G.A.
330	DF	CRLA/2931/1984 (Kanpur Nagar)	SHITLA BUX SINGH VS STATE OF U.P.	SAURABH GAUR A.B.L. GAUR S.S.TOMAR G.P. DIXIT KAMAL KRISHAN I.M.KHAN T.M.KHAN	A.G.A.
331	DF	CRLA/3221/1984 (Varanasi)	MUNNA LAL VS STATE OF U.P.	R.N. UPADHYAYA	D.G..A
332	PO	CRLA/1848/1986 (Budaun) (CRLA-1856-1986) Budaun Decided on 06/01/2021	CHANDRA PAL SINGH AND OTHERS VS STATE OF U.P. BHAGWAN DAS VS STATE	RAMESH CHANDRA YADAV SUDHIR DIXIT D.N. WALI	A.G.A.
333	PO	CRLA/2260/1986 (Bulandshahr)	VED PRAKASH AND ANOTHER VS STATE OF U.P.	HEMANT SHARMA A.B.L. GAUR	A.G.A.
334	PO	CRLA/817/1987 (Basti)	RAMESH CHANDRA SRIVASTAVA AND OTHERS VS STATE	VIVEK MATHUR SHESH NARAIN MISHRA	A.G.A.
335	PO	CRLA/962/1988 (Meerut)	RAJENDRA AND OTHERS VS STATE OF U.P.	MADAN MOHAN SRIVASTAVA	D.G.A.
336	PO	CRLA/1749/1990 (Allahabad)	KESHAV PRASAD VS STATE OF U.P.	SHRI RAM (RAWAT) INDRA DEO MISHRA A.K. AWASTHI	
337	PO	CAPT/5/2020 (Mau) Ref. No. 4-2020 With CAPT-6-2020 Mau	RAKESH PANDEY VS STATE OF U.P. YASHWANT CHAUBEY VS STATE OF U.P.	RIZWAN AHAMAD DILEEP KUMAR(SENIOR ADV.) RAJRSHI GUPTA RIZWAN AHAMAD DILEEP KUMAR(SENIOR ADV.) RAJRSHI GUPTA	GANESH DATT MISHRA ASHOK KUMAR DWIVEDI G.A. ASHOK KUMAR DWIVEDI GANESH DATT MISHRA G.A.
338	PO	CAPT/8/2020 (Banda) Ref No. 7-2020	AMIT YADAV @ GOLU VS STATE OF U.P.	RAJ KARAN YADAV DILEEP KUMAR YADAV RAMESH CHANDRA YADAV	DEEPAK DUBEY GYANENDRA SINGH G.A.

With	C372-21-2021 Banda	RAGHUNANDAN VS STATE OF U.P. AND 2 OTHERS	GYANENDRA SINGH DIWAKAR TIWARI	G.A.
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Application for Orders

339	2/2021 (Restoration) in case WPIL-157- -2021 Decided on 28/09/2021	BRAHAM DEV UPADHAYAY VS STATE OF U.P. AND 2 OTHERS	IN PERSON	C.S.C.
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Application for Orders

340	3/2021 (Modification of Order) in case WPIL-134- -2021	SANTOSH KUMAR MISHRA AND 4 OTHERS VS HIGH COURT OF JUDICATURE AT ALLAHABAD AND 7 OTHERS	SR. ADVOCATE PRASHANT SINGH	RAHUL SRIVASTAVA ASHISH MISHRA
With	WPIL/1961/2021 Decide on 23/11/2021	DR AKHILESH KUMAR DWIVEDI VS State of U.P. AND 10 OTHERS---	In Person RAM AUTAR VERMA SYED SAFDAR ALI KAZMI WASIM ALAM	C.S.C. ASHISH MISHRA

For Order

341	TU BAIL/38847/2017 (Mainpuri) (BAIL-43839-2016) Mainpuri Decided on 16/12/2016	ABID VS STATE OF U.P. ABID VS STATE OF U.P.	SANTOSH KUMAR VERMA LAKSHMAN SINGH	G.A.
342	TU BAIL/17934/2018 (Allahabad) (BAIL-39767-2016) Allahabad Decided on 16/11/2016	RATAN SINGH ALIAS RINKU VS STATE OF U.P. RATAN SINGH @ RINKU VS STATE OF U.P.	SANJAY PANDEY MOHD. RASHID SIDDIQUI ABHINAV GAUR ANIL KUMAR TRIPATHI RAKESH KUMAR MATHUR	G.A.
343	TU BAIL/1663/2019 (Ghaziabad) (BAIL-34907-2015) Ghaziabad Decided on 09/12/2015 (BAIL-34442-2017) Ghaziabad Decided on 07/09/2018	DINESH VERMA @ BILLU VS STATE OF U.P. DINESH VERMA @ BILLU VS STATE OF U.P. DINESH VERMA @ BILLU VS STATE OF U.P.	ATUL KUMAR SHAHI MUNESH KUMAR ANIL KUMAR JAISWAL	SUNIL VASHISTH G.A.
344	TU BAIL/12227/2020 (Varanasi) (BAIL-34642-2017) Varanasi Decided on 07/08/2019	SHIVJI SINGH @ BABBAL SINGH VS STATE OF U.P. SHIVJI SINGH @ BABBAL SINGH VS STATE OF U.P.	SANJAY PATHAK VINAY KUMAR RAJRSHI GUPTA R P RAJAN	G.A.
345	TU BAIL/13724/2020 (Moradabad) (BAIL-14133-2019) Moradabad Decided on 17/07/2019	KUWARPAL VS STATE OF UP KUWARPAL VS STATE OF U.P.	GAURAV KAKKAR THAKUR PRASAD DUBEY	RAM TIWARI G.A.

346	TU	BAIL/20333/2020 (Jaunpur)	PAWAN SINGH VS STATE OF U.P.	DHARMENDRA KUMAR SINGH	AJEET KUMAR SRIVASTAVA G.A.
		(BAIL-6083-2016) Jaunpur Decided on 29/02/2016	PAWAN SINGH VS STATE OF U.P.		
		(BAIL-277-2017) Jaunpur Decided on 21/08/2019	PAWAN SINGH VS STATE OF U.P.		
347	TU	BAIL/20844/2020 (Azamgarh)	SUNIL CHAUHAN VS STATE OF U.P.	SHAILESH KUMAR NEERAJ KUMAR SRIVASTAVA	G.A.
		(BAIL-43064-2017) Azamgarh Decided on 21/11/2017	SUNIL CHAUHAN VS STATE OF U.P.		
		(BAIL-33058-2018) Azamgarh Decided on 17/04/2019	SUNIL CHAUHAN VS STATE OF U.P.		
348	TU	BAIL/21408/2020 (Gorakhpur)	SHANU @ SANJIV DWIVEDI VS STATE OF U.P.	K.K.RAO PRADEEP KUMAR SRINETTE	G.A.
		(BAIL-43028-2016) Gorakhpur Decided on 09/12/2016	SHANU @ SANJIV DWIVEDI VS STATE OF U.P.		
349	TU	BAIL/32780/2020 (Aligarh)	OMVEER VS STATE OF U.P.	GAURAV KAKKAR AISHWARYA PRATAP SINGH	G.A.
		(BAIL-34169-2018) Aligarh Decided on 08/05/2019	OMVEER VS STATE OF U.P.		
350	TU	BAIL/9174/2021 (Fatehpur)	BHARAT VS STATE OF U.P.	SURESH KUMAR VIDYARTHI	G.A.
		(BAIL-37220-2015) Fatehpur Decided on 15/10/2015	BHARAT VS STATE OF U.P.		
		(BAIL-24452-2016) Fatehpur Decided on 12/10/2018	BHARAT VS STATE OF U.P.		

AT 10:00 AM
(Court No.47)
HON'BLE JUSTICE MAHESH CHANDRA TRIPATHI
HON'BLE JUSTICE NAVEEN SRIVASTAVA

FRESH LIST

Fresh

ECOURT CASES.

1	PO E-File	CRLP/8455/2021 (Kanpur Nagar) Notice no:2021/8627 Notice no:NULL	MOHD. FAISAL VS STATE OF U.P AND OTHERS	MOHD. SAMIUZZAMAN KHAN VS STATE OF U.P AND OTHERS	SAURABH KUMAR PANDEY G.A.
2	PO E-File	CRLP/9853/2021 (Farrukhabad) Notice no:2021/10180	NAVEEN AND ANOTHER VS STATE OF U.P AND OTHERS	NARENDRA KUMAR SINGH VS STATE OF U.P AND OTHERS	G.A.
3	PO E-File	CRLP/10091/2021 (Mathura) Notice no:2021/10850	VINAY BAGAI @ VINAY KUMAR BAGAI VS STATE OF U.P. AND 3 OTHERS	GAURAV PUNDIR VS STATE OF U.P. AND 3 OTHERS	
	With	CRLP-10094-2021 Mathura	VIJAY MALIK @ VIJAY KUMAR MALIK VS STATE OF U.P. AND 3 OTHERS	GAURAV PUNDIR VS STATE OF U.P. AND 3 OTHERS	
	With	CRLP-10095-2021 Mathura	ANIL MALIK VS STATE OF U.P. AND 3 OTHERS	GAURAV PUNDIR VS STATE OF U.P. AND 3 OTHERS	
	With	CRLP-10096-2021 Mathura	AJAY CHOPRA VS STATE OF U.P. AND 3 OTHERS	GAURAV PUNDIR VS STATE OF U.P. AND 3 OTHERS	
4	PO E-File	CRLP/10218/2021 (Baghpat) Notice no:2021/10426 Notice no:2021/10426	RAMBIR AND OTHERS VS STATE OF U.P AND OTHERS	RAKESH KUMAR MAURYA MEHDI ABBAS VS STATE OF U.P AND OTHERS	G.A.
			Fresh		
5		HABC/794/2021 (Kaushambi) Notice no:2021/789	SANJAY SINGH AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	PANDEY BALKRISHNA VS STATE OF U.P. AND 4 OTHERS	G.A.
6	PO	CRLP/5967/2021 (Gautam Buddh Nagar) Notice no:2021/6157	MOHIT KUMAR GOYAL VS STATE OF U.P. AND 3 OTHERS	PRASHANT VYAS ABHISHEK TANDON VS STATE OF U.P. AND 3 OTHERS	SAUMITRA DWIVEDI PRADEEP KUMAR MISHRA G.A.
7	PO	CRLP/7647/2021 (Gorakhpur) Notice no:2021/8182	OM PRAKASH PANDEY VS STATE OF U.P. AND 2 OTHERS	ATUL KUMAR SHAHI MANOJ KUMAR VS STATE OF U.P. AND 2 OTHERS	G.A.
	With	CRLP-7901-2021 Gorakhpur	SANJAY PANDEY VS STATE OF U.P. AND 3 OTHERS	DIGVIJAY TIWARI SANJAY KUMAR MISHRA VS STATE OF U.P. AND 3 OTHERS	G.A.
8	PO	CRLP/7742/2021 (Chitrakoot) Notice no:2021/8084	JAGDISH PRASAD VERMA AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	SANTOSH KUMAR TRIPATHI VS STATE OF U.P. AND 3 OTHERS	G.A.
9	PO	CRLP/8482/2021 (Gorakhpur) Notice no:2021/8540	DR. VIRAT SWAROOP SRIVASTAVA AND 2 OTHERS VS STATE OF U.P. AND 5 OTHERS	SANJAY VIKRAM SINGH VS STATE OF U.P. AND 5 OTHERS	ADYA PRASAD TEWARI G.A.
10	PO	CRLP/8966/2021 (Deoria) Notice no:2021/9257	MUSTAK ALI VS STATE OF U.P. AND 3 OTHERS	TRIPURARI PAL VS STATE OF U.P. AND 3 OTHERS	G.A.
11	PO	CRLP/8970/2021 (Bareilly) Notice no:2021/9188	LOKESH AND 5 OTHERS VS STATE OF U.P. AND 2 OTHERS	KAMAL KISHOR MISHRA VS STATE OF U.P. AND 2 OTHERS	G.A.

12	PO	CRLP/8995/2021 (Etah) Notice no:2021/8945	AMIT JADAUN @ AKHAND PRATAP VS STATE OF U.P. AND 2 OTHERS	MANOJ KUMAR SRIVASTAVA	G.A.
13	PO	CRLP/9097/2021 (Siddharth Nagar) Notice no:2021/9376	MURLIDHAR VERMA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	AWADHESH KUMAR YADAV	RAJESH KUMAR G.A.
14	PO	CRLP/9288/2021 (Gorakhpur) Notice no:2021/9704	MANISH VS STATE OF U.P. AND 3 OTHERS	POONAM SINGH SENGAR NAR SINGH	DHARMENDRA SINGH G.A.
15	PO	CRLP/9303/2021 (Farrukhabad) Notice no:2021/9620	GAURAV GUPTA VS STATE OF U.P. AND 3 OTHERS	USHA SRIVASTAVA VINOD KUMAR SRIVASTAVA VIJAY KUMAR MAHENDRA ARJIT SRIVASTAVA	NARENDRA KUMAR SINGH G.A.
	With	CRLP-8962-2021 Farrukhabad	GAURAV GUPTA VS STATE OF U.P. AND 3 OTHERS	VINOD KUMAR SRIVASTAVA ARJIT SRIVASTAVA USHA SRIVASTAVA	NARENDRA KUMAR SINGH G.A.
16	PO	CRLP/9307/2021 (Varanasi) Notice no:2021/9556	VINAY KUMAR YADAV VS STATE OF U.P. AND ANOTHER	PAWNESH TIWARI	G.A.
17	PO	CRLP/9323/2021 (Farrukhabad) Notice no:2021/9683	JITENDRA AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	ARUN KUMAR TRIPATHI	G.A.
18	PO	CRLP/9370/2021 (Baghpat) Notice no:2021/9971	SALLU VS STATE OF U.P. AND ANOTHER	SHAMS UZ ZAMAN	G.A.
19	PO	CRLP/9377/2021 (Agra) Notice no:2021/9359	ANIL UPADHYAY AND 7 OTHERS VS STATE OF U.P. AND 2 OTHERS	RABINDRA BAHADUR SINGH	RAM BAHADUR SINGH G.A.
20	PO	CRLP/9378/2021 (Mau) Notice no:2021/9325	RAGHWENDRA RAI @ TRIBHUWAN RAI VS STATE OF U.P. AND 4 OTHERS	CHANDRA KUMAR RAI	HIMANSHU PANDEY G.A.
21	PO	CRLP/9379/2021 (Banda) Notice no:2021/9698	SUNIL KUMAR AND 6 OTHERS VS STATE OF U.P. AND 2 OTHERS	SHIV BABU DUBEY	CHANDRA PRAKASH KUSHWAHA G.A.
22	PO	CRLP/9385/2021 (Ghaziabad) Notice no:2021/9820	ARUN TYAGI VS STATE OF U.P. AND 8 OTHERS	ALOK KUMAR SHIVAM YADAV	G.A.
23	PO	CRLP/9391/2021 (Allahabad) Notice no:2021/9771	SANDEEP SHUKLA AND 5 OTHERS VS STATE OF U.P. AND 3 OTHERS	ANAND KUMAR SINGH SHRI PRAKASH DWIVEDI	ABHISHEK TRIPATHI G.A.
24	PO	CRLP/9422/2021 (Chandauli) Notice no:2021/9851	GYANENDRA BAHADUR SINGH @ GYAN SINGH AND 5 OTHERS VS STATE OF U.P. AND 2 OTHERS	DHIRENDRA KUMAR SRIVASTAVA	G.A.
25	PO	CRLP/9550/2021 (Shahjahanpur) Notice no:2021/9909	MAHENDRA VS STATE OF U.P. AND 3 OTHERS	SAYYED KASHIF ABBAS RIZVI JOUN ABBAS	G.A.
26	PO	CRLP/9552/2021 (Gorakhpur) Notice no:2021/10176	SUSHIL MALL VS STATE OF U.P. AND 2 OTHERS	RAJEEV KUMAR SINGH	G.A.
27	PO	CRLP/9613/2021 (Saharanpur) Notice no:2021/10380	JAVED VS STATE OF U.P. AND 2 OTHERS	NAMIT SRIVASTAVA INDRA BHAN YADAV	MADAN LAL SRIVASTAVA G.A.
28	PO	CRLP/9670/2021 (Mathura) Notice no:2021/9618	MONU @ TUSHAR AND 4 OTHERS VS STATE OF U.P. AND 2 OTHERS	SANJAY KUMAR DWIVEDI	A.K. MISHRA G.A.
29	PO	CRLP/9692/2021 (Deoria) Notice no:2021/9734	SHAMBHU NATH YADAV VS STATE OF U.P. AND 2 OTHERS	PRATHAMESH UPADHYAY	G.A.

30	PO	CRLP/9705/2021 (Hapur (panchsheel Nagar)) Notice no:2021/10495	ANAND VS STATE OF U.P. AND 2 OTHERS	RAJEEV KUMAR RAI	G.A.
31	PO	CRLP/9910/2021 (Allahabad) Notice no:2021/10630	PRABHA KUMARI VS STATE OF U P AND 4 OTHERS	HAKIM KUMAR KUSHWAHA SURENDRA BAHADUR SINGH	G.A.
32	PO	CRLP/9932/2021 (Pilibhit) Notice no:2021/10175	KANTI TRIPATHI AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	SHYAM NARAIN PANDEY SHRAVAN KUMAR PANDEY	G.A.
33	PO	CRLP/9935/2021 (Azamgarh) Notice no:2021/9933	SUBEDAR RAM VS STATE OF U.P. AND 3 OTHERS	RAJESH KUMAR DUBEY	G.A.
34	PO	CRLP/9936/2021 (Mirzapur) Notice no:2021/10659	SARFARAJ ANSARI VS STATE OF U.P. AND 2 OTHERS	PANKAJ KUMAR NEERAJ KUMAR SRIVASTAVA	G.A.
35	PO	CRLP/9940/2021 (Allahabad) Notice no:2021/10328 2021/10328	LUBNA SHAHEEN AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	MOHD. ASIM ZULFIQUAR	PARVEZ AHMAD G.A.
36	PO	CRLP/9942/2021 (Fatehgarh) Notice no:2021/10448	NARESH GILL AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	ROHIT KUMAR SINGH	G.A.
37	PO	CRLP/9944/2021 (Jaunpur) Notice no:2021/10812	SHANTI DEVI AND 13 OTHERS VS STATE OF U P AND 2 OTHERS	RAVINDRA KUMAR YADAV	G.A.
38	PO	CRLP/9947/2021 (Bulandshahr) Notice no:2021/ 10790 2021/2307	VIKASH SHEKHAR VS STATE OF U.P. AND 6 OTHERS	UDAI CHANDANI	SANJAY KUMAR YADAV A.S.G.I. KAMESHWAR SINGH G.A.
39	PO	CRLP/9950/2021 (Jhansi) Notice no:2021/10054	YOGESH SINGH VS STATE OF U.P. AND 3 OTHERS	KRISHNA KANT DWIVEDI	G.A.
40	PO	CRLP/9951/2021 (Moradabad) Notice no:2021/10820 2021/10820	BALMUKUND VS STATE OF U.P. AND 2 OTHERS	JAI SHANKER MALVIYA	MADAN SINGH G.A.
41	PO	CRLP/9952/2021 (Kannauj) Notice no:2021/10305	PRASHANT SINGH YADAV VS STATE OF U.P. AND 2 OTHERS	VIMAL KUMAR	MADAN MOHAN CHAURASISA G.A.
42	PO	CRLP/9955/2021 (Rampur) Notice no:2021/10783	SAJAN VS STATE OF U.P. AND 2 OTHERS	VIVEK KUMAR MISHRA	G.A.
43	PO	CRLP/9957/2021 (Sonbhadra) Notice no:2021/10384	AMIRUL HAQUE VS STATE OF U.P. AND 4 OTHERS	QAZI VAKIL AHMAD	G.A.
44	PO	CRLP/9964/2021 (Jaunpur) Notice no:2021/10234	ZAMSHED AHAMAD VS STATE OF U P AND 2 OTHERS	SANJEEV KUMAR KHARE	G.A.
45	PO	CRLP/9966/2021 (Azamgarh) Notice no:2021/9872	ARZOO BANO AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	DILNAWAZ AHMAD KHAN AMAR SINGH YADAV	G.A.
46	PO	CRLP/9967/2021 (Azamgarh) Notice no:2021/9768	ASHISH SINGH VS STATE OF U.P. AND 2 OTHERS	PRASHANT KUMAR SRIVASTAVA	G.A.
47	PO	CRLP/10769/2021 (Kanpur Nagar) Notice no:2021/11681	RAMA DEVI AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	DAYA SHANKAR VISHWAKARAMA	G.A.
48	PO	CRLP/10772/2021 (Allahabad) Notice no:2021/9451	RAHUL PURI VS STATE OF U.P. AND 4 OTHERS	VINAY KUMAR UPADHYAY	G.A.
49	PO	CRLP/10773/2021 (Ballia) Notice no:2021/10586	CHANDRAKESH KUMAR VS STATE OF U.P. AND 2 OTHERS	MANOJ YADAV	G.A.

50	PO	CRLP/10775/2021 (Bulandshahr) Notice no:2021/11691	KRIPAL SINGH AND 6 OTHERS VS STATE OF U.P. AND 2 OTHERS	BHUPENDRA PAL SINGH	G.A.
51	PO	CRLP/10776/2021 (Muzaffar Nagar) Notice no:2021/8844	LIYAKAT VS STATE OF U.P. AND 2 OTHERS	AJAY SINGH	G.A.
52	PO	CRLP/10777/2021 (Kanpur Nagar) Notice no:2021/11304	UMESH SAVITA VS STATE OF U.P. AND 3 OTHERS	RAMJI SHARMA AMARESH YADAVA	G.A.
53	PO	CRLP/10779/2021 (Kanpur Nagar) Notice no:2021/11305	AMIT PANDEY VS STATE OF U.P. AND 3 OTHERS	RAMJI SHARMA AMARESH YADAVA	G.A.
54	PO	CRLP/10782/2021 (Hamirpur) Notice no:2021/11351	SMT. RANNO DEVI AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	RAM KISHOR GUPTA DINESH KUMAR GUPTA	G.A.
55	PO	CRLP/10785/2021 (Pilibhit) Notice no:2021/11448	PARAS MANI PANDEY VS STATE OF U.P. AND 2 OTHERS	GOPAL MISRA	G.A.
56	PO	CRLP/10786/2021 (Kanpur Nagar) Notice no:2021/11227	SHAH MOHAMMAD VS STATE OF U.P. AND ANOTHER	MIR SAYED	G.A.
57	PO	CRLP/10788/2021 (Ghaziabad) Notice no:2021/11311	INDRAPAL AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	BALBIR YADAV	G.A.
58	PO	CRLP/10791/2021 (Allahabad) Notice no:2021/11077	SMT. SAMLIA GIRI VS STATE OF U.P. AND 3 OTHERS	KAUSHLENDRA	G.A.
59	PO	CRLP/10794/2021 (Hathras (mahamaya Nagar)) Notice no:2021/9757	SMT. SUDHA DEVI VS STATE OF U.P. AND 2 OTHERS	RAMDHAN	G.A.
60	PO	CRLP/10795/2021 (Mirzapur) Notice no:2021/11423	MITHILESH RAY VS STATE OF U.P. AND 3 OTHERS	SWAYAMJEET SHARMA RAVI PANDEY	G.A.
61	PO	CRLP/10797/2021 (Allahabad) Notice no:2021/11179	MANOJ GUPTA VS STATE OF U.P. AND 2 OTHERS	ZAID ARSHAD	G.A.
62	PO	CRLP/10800/2021 (S.r. Nagar (bhadohi)) Notice no:2021/11616	AJAY KUMAR VISHWAKARMA VS STATE OF U.P. AND 3 OTHERS	VIJAY SHANKAR YADAV NIKHIL KUMAR	G.A.
63	PO	CRLP/10802/2021 (Pilibhit) Notice no:2021/11239	MOHD. HASEEB AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	P.H. VASHISHTHA	SATENDRA KUMAR SHARMA G.A.
64	PO	CRLP/10803/2021 (Meerut) Notice no:2021/18272	ARJUN VS STATE OF U P AND 3 OTHERS	INDRA SEN SINGH MOHD. NAUSHAD AHMAD KHAN	G.A.
65	PO	CRLP/10804/2021 (Shamli (prabudh Nagar)) Notice no:2021/11117	SAUD AHMAD VS STATE OF U.P. AND 7 OTHERS	AKSHAY KUMAR SHUKLA	G.A.
66	PO	CRLP/10806/2021 (Jaunpur) Notice no:2021/9158	SANWALEY SINGH VS STATE OF U.P. AND 4 OTHERS	AKHILESH KUMAR	G.A.
67	PO	CRLP/10809/2021 (Allahabad) Notice no:2021/10591	CHANDRAMA DEVI VS STATE OF U.P. AND ANOTHER	UMESH CHANDRA TIWARI	G.A.
68	PO	CRLP/10810/2021 (Allahabad) Notice no:2021/11161	RAM KUMAR AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	RAM CHANDRA	G.A.
69	PO	CRLP/10812/2021 (Agra) Notice no:2021/11267 2021/11267	NAWABUDDIN VS STATE OF U.P. AND 3 OTHERS	ABHISHEK ANKUR CHAURASIA DIWAN SAIFULLAH KHAN	G.A.

70	PO	CRLP/10815/2021 (Jalaun) Notice no:2021/11206	RANI DEVI VS STATE OF U.P. AND 3 OTHERS	SANJAI SRIVASTAVA	G.A.
71	PO	CRLP/10819/2021 (Etawah) Notice no:2021/11324	SANJEEV KUMAR AND 2 OTHERS VS STATE OF U.P.AND 2 OTHERS	DINESH KUMAR KASHYAP	G.A.
72	PO	CRLP/10821/2021 (S.r. Nagar (bhadohi)) Notice no:2021/11614	ANIL KUMAR VS STATE OF U.P. AND 3 OTHERS	NIKHIL KUMAR	G.A.
73	PO	CRLP/10823/2021 (Hapur (panchsheel Nagar)) Notice no:2021/11043	ABDUL ALI VS STATE OF U.P. AND 2 OTHERS	SURENDRA PRASAD MISHRA AKHILESH KUMAR MISHRA	G.A.
74	PO	CRLP/10825/2021 (Hapur (panchsheel Nagar)) Notice no:2021/11369	ATUL TYAGI VS STATE OF U.P. AND 3 OTHERS	MOHAMMAD ARSHAD KHAN	G.A.
75	PO	CRLP/10826/2021 (Ghaziabad) Notice no:2021/10827	VINEET TAYAL VS STATE OF U.P. AND 2 OTHERS	SHIVA TRIPATHI	G.A.
76	PO	CRLP/10831/2021 (Jaunpur) Notice no:2021/11634	MOHAMMAD JUNAID VS STATE OF U.P. AND 4 OTHERS	ABHISHEK SRIVASTAVA RAJESH PRATAP SINGH	G.A.
77	PO	CRLP/10833/2021 (Chitrakoot) Notice no:2021/11019	VIKAS TIWARI AND 8 OTHERS VS STATE OF U.P. AND 3 OTHERS	SUNIL KUMAR TRIPATHI	G.A.
78	PO	CRLP/10834/2021 (Gautam Buddh Nagar) Notice no:2021/11729	VINOD KUMAR VS STATE OF U.P. AND 3 OTHERS	NEERAJ SRIVASTAVA SUBHASH CHANDRA YADAVA	G.A.
79	PO	CRLP/10835/2021 (Fatehpur) Notice no:2021/11013	SHASHWAT GARG VS STATE OF U.P. AND 3 OTHERS	YASH PRATAP SINGH	G.A.
80	PO	CRLP/10840/2021 (Gorakhpur) Notice no:2021/10996	SMT. PUSHPA DEVI AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	MANOJ KUMAR TEWARI RAHUL MISRA	G.A.
81	PO	CRLP/10844/2021 (Allahabad) Notice no:2021/11211	ZEESHAN @ BHUWAR VS STATE OF U.P. AND 2 OTHERS	ANAND KUMAR TIWARI	G.A.
82	PO	CRLP/10845/2021 (Varanasi) Notice no:2021/11287	SUSHMA PANDEY AND 4 OTHERS VS STATE OF U.P. AND 2 OTHERS	MANOJ KUMAR PANDEY	G.A.
83	PO	CRLP/10847/2021 (Hapur (panchsheel Nagar)) Notice no:2021/11272	NEELES SINGH AND 3 OTHERS VS STATE OF U P AND 3 OTHERS	JAGANNATH SINGH	G.A.
84		CRLP/11190/2021 (Agra) Notice no:2021/11598	DEEPAK CHAND SHARMA VS STATE OF U.P. AND 2 OTHERS	INDRA MANI TRIPATHI	G.A.
85		CRLP/11192/2021 (Varanasi) Notice no:2021/11232	BIGAN MAURYA @ SURESH KUMAR MAURYA VS STATE OF U.P. AND 2 OTHERS	DEEPAK KUMAR TRIPATHI	G.A.
86		CRLP/11194/2021 (Auraiya) Notice no:2021/11671	MAYANK PATHAK AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	AMBREESH KUMAR	G.A.
87		CRLP/11195/2021 (Ghaziabad) Notice no:2021/12003	ANUPAM SAHAI VS STATE OF U.P. AND 2 OTHERS	ASHOK SHANKAR BHATNAGAR	G.A.
88		CRLP/11198/2021 (Fatehpur) Notice no:2021/11886	SMT. ROOPRANI AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	HARISH CHANDRA YADAV	G.A.

89	CRLP/11199/2021 (Etawah) Notice no:2021/11825	NEESHU AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	SHUBHAM PRAKASH GUPTA MUKESH CHANDRA GUPTA	G.A
90	CRLP/11201/2021 (Kanpur Nagar) Notice no:2021/11067	AMIT SINGH VS STATE OF U.P. AND 3 OTHERS	MANISH SINGH	SANJAY KUMAR SRIVASTAVA G.A
91	CRLP/11203/2021 (Gorakhpur) Notice no:2021/12135	SMT. VINDU NISHAD AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	NARENDRA SINGH AWANEESHA KUMAR MAHESH KUMAR SAHANI	G.A.
92	CRLP/11206/2021 (Lalitpur) Notice no:2021/12040	MUNNA AGRAWAL @ OMPRAKASH AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	MAIKU LAL MAURYA PRAMOD KUMAR SHUKLA	G.A
93	CRLP/11207/2021 (Pilibhit) Notice no:2021/11565	ASHISH GUPTA AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	SUNEEL KUMAR	G.A
94	CRLP/11208/2021 (Firozabad) Notice no:2021/10430	HIMANSHU CHAUHAN AND 4 OTHERS VS STATE OF U.P. AND 3 OTHERS	MAHENDRA TRIPATHI	VINAY BHUSHAN UPADHYAY NARENDRA DEO UPAHDAYAY G.A
95	CRLP/11212/2021 (Bareilly) Notice no:2021/11764	NAZMA BI AND 5 OTHERS VS STATE OF U P AND 3 OTHERS	MOHAMMAD ASIF	G.A
96	CRLP/11213/2021 (Budaun) Notice no:2021/11746	SHAKUNTALA DEVI AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	SURYA NATH BHATT	R.P.S. CHAUHAN G.A
97	CRLP/11215/2021 (Ghaziabad) Notice no:2021/11314	MITHLESH KUMAR AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	SYED ALI IMAM	G.A.
98	CRLP/11216/2021 (Agra) Notice no:2021/11957	JAGAN SINGH AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	VIDYA DHAR DUBEY	G.A.
99	CRLP/11221/2021 (Jhansi) Notice no:2021/9884	ANAND AHIRWAR @ ANAND VS STATE OF U.P. AND 3 OTHERS	ULAJHAN SINGH BIND	G.A.
100	CRLP/11222/2021 (Jaunpur) Notice no:2021/12156	MOHAMMAD JUNAID VS STATE OF U.P. AND 4 OTHERS	RAJESH PRATAP SINGH ABHISHEK SRIVASTAVA	G.A.
101	CRLP/11233/2021 (Meerut) Notice no:2021/11939	SIRAJ KHAN AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	AIJAZ AHMAD KHAN MOHD. SALIM	G.A.
102	CRLP/11241/2021 (Jaunpur) Notice no:2021/11984	BANSHRAJ AND 4 OTHERS VS STATE OF U.P. AND 2 OTHERS	MOHD. SARWAR KHAN	G.A
103	CRLP/11243/2021 (Kanpur Nagar) Notice no:2021/11779	JITENDRA SINGH AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	MANOJ SINGH RATHAUR RAJESH KUMAR DUBEY	G.A
104	CRLP/11247/2021 (Deoria) Notice no:2021/11796	AMIT KUMAR (MINOR) VS STATE OF U P AND 3 OTHERS	SUDHAKAR YADAV	G.A.
105	CRLP/11248/2021 (Saharanpur) Notice no:2021/11638	TAUFEEQ VS STATE OF U.P. AND 6 OTHERS	SANJAY KUMAR SRIVASTAVA	G.A
106	CRLP/11249/2021 (Deoria) Notice no:2021/11987	SHERU @ JAVED SHEIKH VS STATE OF U.P. AND 3 OTHERS	AMIR KHAN	G.A.
107	CRLP/11254/2021 (Pilibhit) Notice no:2021/11471	VIKASH AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	BHESHAJ PURI	G.A.
108	CRLP/11256/2021 (Kannauj) Notice no:2021/11505	DEEPAK SRIVASTAVA AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	ISHWAR KUMAR UPADHYAY	G.A

109	CRLP/11259/2021 (Gautam Buddh Nagar) Notice no:2021/11657	DEEPAK AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	NANHE LAL TRIPATHI	G.A.
110	CRLP/11261/2021 (Shamli (prabudh Nagar)) Notice no:2021/11584	SANJAY KUMAR SRIVASTAVA VS STATE OF U.P. AND 2 OTHERS	ANUP KUMAR SRIVASTAVA	G.A.
111	CRLP/11262/2021 (Banda) Notice no:2021/10895	RAM KISHUN VISHWAKARMA VS STATE OF U.P. AND 2 OTHERS	KAMESHWAR SINGH	G.A.
112	CRLP/11264/2021 (Banda) Notice no:2021/11136	ADARSH @ CHHOTU AND 5 OTHERS VS STATE OF U.P. AND 3 OTHERS	ARCHANA SINGH PREM SHANKAR KUSHWAHA	G.A.
113	CRLP/11267/2021 (Jalaun) Notice no:2021/11709	SMT. GUDDI AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	PRASHANT KUMAR	G.A.
114	CRLP/11268/2021 (Allahabad) Notice no:2021/11809	SAHAB LAL YADAV VS STATE OF U.P. AND 3 OTHERS	KRISHNA KUMAR MISHRA	G.A.
115	CRLP/11270/2021 (Firozabad) Notice no:2021/11968	DHARMENDRA KUMAR VS STATE OF U.P. AND 3 OTHERS	NAND LAL PANDEY SUYASH PANDEY	G.A.
116	CRLP/11271/2021 (Moradabad) Notice no:2021/11857	MAHAFUJ ALI VS STATE OF U.P. AND 3 OTHERS	JAMALUDDIN KHAN SYED MOHAMMAD NAWAZ	G.A.
117	CRLP/11274/2021 (Allahabad) Notice no:2021/11702	BILAL SHIEKH AND 3 OTHERS VS STATE OF U P AND 3 OTHERS	WAHAJ AHMAD SIDDIQUI MOHAMMAD MASEEH	G.A.
118	CRLP/11277/2021 (Bareilly) Notice no:2021/12094 2021/12094	SMT SHYAMA DEVI AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	PRAMOD KUMAR SINGH	G.A.
119	CRLP/11278/2021 (Mau) Notice no:2021/11737	NOORNAIN @ MOHD. NOORNAIN VS STATE OF U.P. AND 2 OTHERS	MAINUDDIN AHAMAD	G.A.
120	CRLP/11280/2021 (Allahabad) Notice no:2021/12019	MOHD. TUGLAQ AND 7 OTHERS VS STATE OF U.P. AND 4 OTHERS	KRISHNA KANT MISHRA	G.A.
121	CRLP/11281/2021 (Sambhal (bheem Nagar)) Notice no:2021/10538	PANKAJ YADAV AND 2 OTHERS VS STATE OF U.P. AND 4 OTHERS	GUNJAN SHARMA PRADEEP KUMAR PAL	G.A.
122	CRLP/11283/2021 (Allahabad) Notice no:2021/11750	SURENDRA PRATAP VS STATE OF U.P. AND 6 OTHERS	ABRAR AHMAD SIDDIQUI	G.A.
123	CRLP/11285/2021 (Gorakhpur) Notice no:2021/11747	OMNATH RAI AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	SHASHI KANT RAI	G.A.
124	CRLP/11286/2021 (Kanpur Nagar) Notice no:2021/11654	SUDHA SHUKLA AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	AWADH BIHARI PANDEY	G.A.
125	CRLP/11288/2021 (Kanpur Nagar) Notice no:2021/11631	MOHD. ZAFAR KHAN VS STATE OF U.P. AND 3 OTHERS	RAM VISHAL MISHRA BALA NATH MISHRA SURESH TRIPATHI	SAURABH TRIPATHI BRIJESH KUMAR G.A.

ADDITIONAL/UNLISTED LIST

For Admission

ECOURT CASES.

301 PO E-File	CRLP/3689/2021 (Gorakhpur)	KAVITA AND 3 OTHERS VS STATE OF U.P. AND OTHERS	CHANDRA KUMAR RAI	G.A.
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302	PO E-File	CRLP/3697/2021 (Shamli (prabudh Nagar))	SMT. RAJDULARI AND ANOTHER VS UNION OF INDIA AND 13 OTHERS.	NIPUN SINGH	ANIL KUMAR TIWARI G.A.
303	PO E-File	CRLP/3700/2021 (Mathura) 8859 2881)	SMT. NIRMALA AND OTHERS VS STATE OF U.P. AND OTHERS	SHIVARCHAN MISHRA	G.A.
304	PO E-File	CRLP/3725/2021 (Muzaffar Nagar)	SMT. ANJALI AND ANOTHER VS STATE OF U.P. AND OTHERS	MOHAMMAD FAISAL KHAN	G.A.
305	PO E-File	CRLP/3734/2021 (Kasganj (kanshiram Nagar))	REETA VS STATE OF UP AND OTHERS	UGRASEN KUMAR PANDEY	G.A.
306	PO E-File	CRLP/3738/2021 (Bijnor)	SMT.GARIMA CHAUHAN AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	RAJENDRA KUMAR SINGH AJAY KUMAR MISHRA	G.A.
307	PO E-File	CRLP/3745/2021 (Mathura)	SMT. LAXMI KUMAREE VS STATE OF U.P. AND 3 OTHERS	HARINDRA PRASAD	G.A.

For Order

308	LAFP	HABC/703/2021 (Rampur)	BHURA VS UNION OF INDIA AND 3 OTHERS	MAZHAR ULLAH	G.A. PREM NARAYAN RAI A.S.G.I.
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For Admission

CASES IN WHICH INTERIM ORDER IS IN OPERATION

309	PO	CRLP/320/2020 (Aligarh)	AMAN KUMAR SHARMA AND 5 OTHERS VS STATE OF U.P. AND 3 OTHERS	VIJAY KANT PANDEY RAMANUJ TRIPATHI	CHANDRA PRAKASH PANDEY G.A.
310	PO	CRLP/334/2020 (Ghaziabad)	TARKESHWAR YADAV VS STATE OF U.P. AND 3 OTHERS	UDAI SHANKER MISHRA SUMAN TRIPATHI	BIDHAN CHANDRA RAI G.A.
311	PO	CRLP/462/2020 (Jalaun)	SMT. BHOORI KUSHWAHA AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	OM PRAKASH YADAV	G.A.
312	PO	CRLP/769/2020 (Allahabad)	RAMESH KESHARWANI AND 6 OTHERS VS STATE OF U.P. AND 2 OTHERS	AJAY SINGH RAJIV KUMAR MISHRA	VINDESHWARI PRASAD G.A.
313	PO	CRLP/922/2020 (Basti)	VIRAT SHUKLA AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	GAURAV KUMAR SHUKLA	G.A.
314	PO	CRLP/934/2020 (Bareilly)	ASHOK KUMAR AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	ABDUL MAJEED SUFIA SABA	G.A.
315	PO	CRLP/957/2020 (Varanasi)	SANJAY KUMAR PATEL AND ANOTHR VS STATE OF U.P. AND 2 OTHERS	ANIL KUMAR VERMA ANIL KUMAR SRIVASTAVA (SENIOR ADV.) RAM BAHADUR	PARVESH KUMAR PANDEY G.A.
316	PO	CRLP/1149/2020 (Jalaun)	SMT. BHAWANA AND 4 OTHERS VS STATE OF U.P. AND 2 OTHERS	SALMAN AHMAD AJAY SENGAR	ASHISH DWIVEDI AKSHAY KUMAR SHUKLA G.A.
317	LAFP	CRLP/1761/2020 (Kushi Nagar)	DR. VED PRAKASH SINGH AND 6 OTHERS VS STATE OF U.P. AND 2 OTHERS	ADESH KUMAR	BISHRAM TIWARI G.A.
318	LAFP	CRLP/1787/2020 (Meerut)	ANKIT AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	MANOJ KUMAR TIWARI	MAHESH CHANDRA MAURYA G.A.

319	PO	CRLP/1804/2020 (Bulandshahr)	GEETA AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	DINESH KUMAR MISHRA	G.A.
320	PO	CRLP/3033/2020 (Gautam Buddh Nagar)	VARUN YADAV AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	VIJAY PRATAP SINGH	G.A.
321	PO	CRLP/3273/2020 (Agra)	ARTI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	KULDEEP SINGH CHAHAR	G.A.
322	PO	CRLP/3574/2020 (Gorakhpur)	DHARMENDRA SHAHI VS STATE OF U.P. AND 3 OTHERS	GRIJESH TIWARI	G.A.
323	PO	CRLP/3718/2020 (Allahabad)	AJRA BEGUM AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	KRISHNA KUMAR SHUKLA	MOHD. ZAID PRATIK J. NAGAR G.A.
324	PO	CRLP/4172/2020 (Jaunpur)	ASHOK KUMAR VS STATE OF U.P. AND 3 OTHERS	PUSHPENDRA KUMAR YADAV	DHEERAJ KUMAR YADAV G.A.
325	PO	CRLP/4222/2020 (Allahabad)	SURESH KUMAR MAURYA VS STATE OF U.P. AND 3 OTHERS	S A HUSAIN SALMAN AHMAD	AKHILESH KUMAR PANDEY G.A.
326	PO	CRLP/4533/2020 (Kanpur Nagar)	MOHD MUJAHID AND 4 OTHERS VS STATE OF U.P. AND 2 OTHERS	SANJAY KUMAR SAHU RAVI SAHU	G.A.
327	PO	CRLP/10233/2019 (Ghaziabad)	VIJAY KUMAR SRIVASTAVA VS STATE OF U.P. AND 10 OTHERS	ASHWINI KUMAR AWASTHI MANISH TIWARY(SENIOR ADV.)	G.A.
328	PO	CRLP/14199/2019 (Bareilly)	HARI OM VS STATE OF U.P. AND 4 OTHERS	DEVENDRA TIWARI DEVA	G.A.
329	PO	CRLP/16763/2019 (Jalaun)	SANDEEP GUPTA VS STATE OF U.P. AND 3 OTHERS	DHIRENDRA SRIVASTAVA	G.A.
330	PO	CRLP/16767/2019 (Shamli (prabudh Nagar))	NARENDRA SINGH VS STATE OF U.P. AND 5 OTHERS	KRIPA SHANKER PANDEY	G.A.
331	PO	CRLP/25672/2019 (Kanpur Nagar)	BRIJ BHUSHAN MISHRA AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	ARADHANA SINGH BHAWNA VERMA	G.A.
332	PO	CRLP/26389/2019 (Chitrakoot)	ARUN SINGH @ MINTOO SINGH VS STATE OF U.P. AND 2 OTHERS	OM PRAKASH SINGH (SENIOR ADV.) SUSHIL KUMAR RAO	G.A.
333	PO	CRLP/285/2020 (Agra)	MUSKAN SONI (MINOR) VS STATE OF U.P. AND 3 OTHERS	ASHOK KUMAR GUPTA	G.A.
334	PO	CRLP/716/2020 (Mathura)	NEERAJ YADAV AND 9 OTHERS VS STATE OF U.P. AND 2 OTHERS	ANOOP TRIVEDI (SENIOR ADV.) SOM VEER	SANTOSH KUMAR SINGH RAJEEV LOCHAN SHUKLA RAJIV LOCHAN SHUKLA G.A.
335	PO	CRLP/912/2020 (Fatehpur)	BHAGIRATH SINGH VS STATE OF U.P. AND 2 OTHERS	SUDHEER RANA	G.A.
336	PO	CRLP/1181/2020 (Kanpur Nagar)	SURJEET KUMAR AND 6 OTHERS VS STATE OF U.P. AND 3 OTHERS	RAMA PATI TRIPATHI	ANJEET SINGH G.A.
337	PO	CRLP/2351/2020 (Hapur (panchsheel Nagar))	ANSHUL SHARMA AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	RAKESH KUMAR SRIVASTAVA	G.A.
338	PO	CRLP/2494/2020 (Allahabad)	AZAD ALI AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	SARVESH KUMAR	VINOD KUMAR PANDEY ASHUTOSH KUMAR DWIVEDI G.A.

339	PO	CRLP/2573/2020 (Basti)	SHIV PRASAD TIWARI VS UNION OF INDIA AND 14 OTHERS	VINAY SARAN(SENIOR ADV.) GOPAL DAS SRIVASTAVA	A.S.G.I. SANJAY KUMAR YADAV JITENDRA PRASAD MISHRA G.A.
	With	CRLP-25159-2019 Basti	SHIV PRASAD TIWARI VS STATE OF U.P. AND 10 OTHERS	GOPAL DAS SRIVASTAVA	G.A.
	With	CRLP-26235-2019 Basti	SHIV PRASAD TIWARI VS STATE OF U.P. AND 12 OTHERS	VINAY SARAN(SENIOR ADV.) GOPAL DAS SRIVASTAVA	G.A.
340	PO	CRLP/2902/2020 (Sant Kabir Nagar)	SMT. ARUNDHATI VS STATE OF U.P. AND 2 OTHERS	ANOOP TRIVEDI (SENIOR ADV.) VIBHU RAI	KUNDAN RAI UDAY PRATAP SINGH VISHAKHA PANDE G.A.
341	PO	CRLP/3137/2020 (Amroha (jyotiba P Nagar))	SANTOSH KUMAR SOLANKI VS STATE OF U P AND 2 OTHERS	KAMLENDRA SINGH JADAUN	G.A.
342	PO	CRLP/3259/2020 (Kanpur Nagar)	MAN SINGH AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	GOPAL SINGH	G.A.
343	PO	CRLP/3365/2020 (Auraiya)	SMT. SUNITA SENGAR AND ANOTHER VS STATE OF U.P. AND 5 OTHERS	MOHD. AKARAM NARENDRA MOHAN	G.A.
344	PO	CRLP/3459/2020 (Amroha (jyotiba P Nagar)) (CRLP-33532-2018) Amroha (jyotiba P Nagar) Decided on 22/11/2018	SURENDRA SINGH VS STATE OF U.P. AND 2 OTHERS JAYVEER SINGH @ NEETU AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	BHARAT SINGH	G.A.
345	PO	CRLP/3477/2020 (Ghaziabad)	ANKIT GARG AND 4 OTHERS VS STATE OF U.P. AND 3 OTHERS	JITENDRA SHANKER PANDEY SEEMA SINGH	G.A.
346	PO	CRLP/3513/2020 (Meerut)	MANVEER VS STATE OF U.P. AND 2 OTHERS	MOHD. KHALIL	G.A.
347	PO	CRLP/3607/2020 (Shamli (prabudh Nagar))	AJEET SINGH VS STATE OF U.P. AND 2 OTHERS	AMRENDRA NATH SINGH (SENIOR ADV.) AJAY SINGH	G.A.
348	PO	CRLP/4210/2020 (Aligarh)	HARIOM AND 8 OTHERS VS STATE OF U.P. AND 2 OTHERS	SANDEEP SINGH AUSHIM LUTHRA	G.A.
349	PO	CRLP/4314/2020 (Mathura)	SWAMI GOPANANDA BAN MAHARAJ AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	RONAK CHATURVEDI	KARTIKEYA SARAN G.A.
350	PO	CRLP/4323/2020 (Gorakhpur)	BHRIGHUNATH AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	KAMLESH KUMAR TIWARI	ADYA PRASAD TEWARI SHEO SHANKAR TRIPATHI G.A.
351	PO	CRLP/4334/2020 (Jaunpur)	MONU KUMAR JAISWAL VS DISTRICT MAGISTRATE AND 4 OTHERS	VIVEK SHUKLA AMIT KUMAR TIWARI NARENDRA DEO SHUKLA	G.A.
352	PO	CRLP/4337/2020 (Auraiya)	SHYAM SUNDAR CHATURVEDI AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	ARCHANA SRIVASTAVA ARVIND KUMAR SRIVASTAVA	G.A.
353	PO	CRLP/4353/2020 (Ghaziabad)	MEGHRAJ SINGH VS STATE OF U.P. AND 3 OTHERS	RAJ KUMAR TRIPATHI	G.A.

354	PO	CRLP/4591/2020 (Firozabad)	YAMEEN AND 22 OTHERS VS STATE OF U.P. AND 9 OTHERS	ZAHEER ASGHAR SYED FARMAN AHMAD NAQVI(SENIOR ADV.) SYED AHMED FAIZAN	G.A.
355	PO	CRLP/5057/2020 (Ghazipur)	ANJU KUMARI AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	JOVEEN KUMAR KAMESHWAR RAO	SANTOSH KUMAR JAISWAL G.A.
356	PO	CRLP/5196/2020 (Azamgarh)	AJAZ AHMAD AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	PREM CHANDRA NAND LAL YADAV	G.A.
357	PO	CRLP/5232/2020 (Agra)	FARIN AND 8 OTHERS VS STATE OF U.P. AND 3 OTHERS	AZHAR HUSSAIN	SHRI RAM (RAWAT) G.A.
358	PO	CRLP/5360/2020 (Allahabad)	SAVITA AND 4 OTHERS VS STATE OF U P AND 3 OTHERS	SUDHAKAR SHUKLA	RABINDRA BAHADUR SINGH BALRAM SINGH G.A.
359	PO	CRLP/5367/2020 (Allahabad)	SMT ANJALI @ AISHA ANSHARI AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	VISHNU MURTI TRIPATHI	KRISHNA KUMAR SINGH G.A.
360	PO	CRLP/5440/2020 (Meerut)	AABID AND 4 OTHERS VS STATE OF U.P. AND 2 OTHERS	SIKANDAR KHAN	G.A.
361	PO	CRLP/5464/2020 (Bareilly)	AJMAT ALI @ RAGHU SETH AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	AMIT MISHRA	G.A.
362	PO	CRLP/15922/2020 (Allahabad)	SANTOSH KUMAR KESARWANI AND 5 OTHERS VS STATE OF U.P. AND 2 OTHERS	SUNIL KUMAR YADAV	SANJAY KUMAR SINGH G.A.
363	PO	CRLP/16498/2020 (Hamirpur)	RAM SHANKAR AND 7 OTHERS VS STATE OF U.P. AND 2 OTHERS	VINOD KUMAR SRIVASTAVA USHA SRIVASTAVA ARJIT SRIVASTAVA	B.K. SHUKLA G.A.
364	PO	CRLP/16531/2020 (Meerut)	MANOJ KUMAR BATHLA VS STATE OF U.P. AND 3 OTHERS	ABHAY RAJ SINGH DILIP KUMAR SINGH	KRISHNA MANOHAR TIWARI SUDHIR KUMAR G.A.
		(CRLP-1089-2020) Deoria Decided on 28/01/2020	RAJAN DUBEY @ NIGAM DUBEY AND ANOTHER VS STATE OF U.P. AND 2 OTHERS		
	With	CRLP-16257-2020 Meerut	MANOJ KUMAR BATHLA VS STATE OF U.P. AND 3 OTHERS	DILIP KUMAR SINGH ABHAY RAJ SINGH	SUNIL VASHISTH G.A.
365	LAFP	CRLP/3460/2021 (Aligarh)	RAJ KUMAR AND 4 OTHERS VS STATE OF U.P. AND 2 OTHERS	ABHISHEK MAYANK	G.A.
366	LAFP	CRLP/4964/2021 (Allahabad)	PRIYA PATEL AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	GIRISH KUMAR MISHRA	G.A.
367	LAFP	CRLP/5215/2021 (Gorakhpur)	VIKAS VISHWAKARMA AND 8 OTHERS VS STATE OF U.P. AND 2 OTHERS	MOHD. SHOEB KHAN	G.A.
	With	CRLP-5212-2021 Gorakhpur	RAKESH PRAJAPATI AND 5 OTHERS VS STATE OF U.P. AND 2 OTHERS	MOHD. SHOEB KHAN	G.A.
368	LAFP	CRLP/5531/2021 (Etah)	RANJEET @ MANJEET AND 6 OTHERS VS STATE OF U.P. AND 2 OTHERS	MAIKU LAL MAURYA PRAMOD KUMAR SHUKLA	G.A.

369	PO	CRLP/6041/2021 (Ghaziabad)	GOVERDHAN AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	A.K. MAURYA I DEVENDRA KUMAR	G.A.
370	LAFP	CRLP/6107/2021 (Budaun)	PAWAN GUPTA AND 6 OTHERS VS STATE OF U.P. AND 2 OTHERS	ANKIT AGARVAL BHARAT GARG	SUDHANSHU KUMAR GOUR HARI SUBHASH CHANDRA SHUKLA AKASH JAISWARA G.A.
371	LAFP	CRLP/6971/2021 (Kasganj (kanshiram Nagar))	NAVROZE DASTUR AND 2 OTHERS VS STATE OF U P AND 2 OTHERS	ANURAG VAJPEYI MANISH TIWARY(SENIOR ADV.) SYED IMRAN IBRAHIM	G.A.
372	LAFP	CRLP/6993/2021 (Jalaun)	SMT. AARTI AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	MAHESH KUMAR	G.A.
373	LAFP	CRLP/7363/2021 (Bareilly)	AKEEL RAZA @ RAJU AND 4 OTHERS VS STATE OF U P AND 3 OTHERS	KSHITIJ CHAUHAN SATYA PRAKASH SHUKLA	JALAJ KUMAR TRIPATHI G.A.
374	LAFP	CRLP/7706/2021 (Ballia)	VINAY DUBEY VS STATE OF U.P. AND 3 OTHERS	YAKUB ALI M J AKHTAR	G.A.

For Delivery of Judgment/Opinion

375	DF	CRLR/3753/2019 (Gautam Buddh Nagar)	SMT. PREETI SINGH VS STATE OF U.P. AND 4 ORS.	ANKIT AGARVAL SUNIL KUMAR	DHARMENDRA PRATAP SINGH G.A.
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For Order

376	DF- TU	ELEP/7/2019 (Jaunpur)	TRIBHUWAN RAM (T. RAM) VS BHOLA NATH (B.P. SAROJ) AND 13 OTHERS	TRIBHUWAN RAM (IN PERSON) NARENDRA KUMAR PANDEY IN PERSON	SANJAY KUMAR SINGH K.R. SINGH MANOJ KUMAR RAM BHAWAN RAJENDRA KUMAR SINGH ANIL TIWARI KAMLESH KUMAR NISHAD
377	TU	ELEP/1/2021 (Agra)	ER. HARI KISHORE TIWARI VS DR. MANVENDRA PRATAP SINGH GURUJI	IN PERSON SANTOSH KR. SINGH PALIWAL DEEPAK KUMAR JAISWAL HARI KISHORE TIWARI	VIKRAM SHAH SISODIA VIKASH CHANDR KUSHWAHA NARENDRA KUMAR PANDEY

Application for Orders

378	(5702 1572 2364)	1/2021 (Extension of time) in case CAPL-202- -2021 Decided on 24/06/2021	BIMLA TIWARI VS DR. D.S. NEGI DIRECTOR MEDICAL HEALTH	MALTI SHARMA PRADEEP VERMA
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For Hearing

379	WC	CRLA/8151/2008 (Shahjahanpur)	MANOJ KANAUIA VS STATE OF U.P.	VIJAY MAHENDRA VED PRAKASH PANDEY PREETPAL SINGH RATHORE NOOR MOHAMMAD RADHEY SHYAM SHUKLA	GOVT. ADVOCATE
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For Order

380	ED	WRIB/4228/1985 (Ghaziabad)	NAND KISHORE AND ORS. VS BOARD OF REVENUE AND ORS.	VISHNU K. SINGH ANIL KUMAR RAI M.D.SINGH VISHNU SINGH RAMENDRA ASTHANA S.K. TYAGI RAJENDRA ASTHANA ASHOK KUMAR PANDEY M.D.SINGH SHEKHAR	MAHENDRA PRATAP ANOOP TRIVEDI (SENIOR ADV.) S.C. MAHESH NARAIN SINGH PREM CHANDRA
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	With	WRIC-6447-1986 Banda	JANKI SHARAN VS STATE OF U.P. AND OTHERS	G.M. TRIPATHI VASHIST TEWARI BASHISTH TIWARI	S.C.
	With	WRIC-8939-1994 Saharanpur	KARAN SINGH VS A. COLLECTOR	B.B.PAUL	D.D.CHAUHAN V.K. SINGH S.C.
	With	WRIC-8324-2008 Baghpat	BRIJENDRA SINGH VS STATE OF U.P. THRU SECRETARY REVENUE DEPTT. AND OTHRS	A.R. DUBE	V.K. SINGH ANUJ KUMAR C.S.C.
	With	WRIC-690-2009 Saharanpur	RIYASAT VS STATE OF U.P. AND OTHERS	ANIL KUMAR ADITYA	ANUJ KUMAR BASHIST TIWARI G.M. TRIPATHI C.S.C.
	With	WRIC-3849-2009 Mathura	SHIV RAM VS STATE OF U.P. AND OTHERS	VIRENDRA SINGH SATYENDRA KUMAR SINGH S.C. VARMA	V.K. SINGH C.S.C.
	With	WRIC-70316-2010 Jaunpur	SABHA BAHADUR SINGH VS STATE OF U.P. AND OTHERS	R.P. YADAV	MAHESH NARAIN SINGH SUNIL KUMAR YADAV C.S.C.
	With	WRIC-75103-2010 Mirzapur	NAND LAL SINGH AND ANOTHER VS STATE OF U.P. AND OTHERS	JAI KARAN NATH MISHRA	BHOOPENDRA NATH SINGH DEVENDRA PRATAP SINGH ANUJ KUMAR C.S.C.
	With	WRIC-9346-2011 Basti	RAM SAJEEVAN VS STATE OF U.P. AND OTHERS	P.K. SINGH TRIPATHI B.G. BHAI	ANUJ KUMAR C.S.C.
	With	WRIC-9347-2011 Basti	PRADEEP VS STATE OF U.P. AND OTHERS	PRAMOD KUMAR SINGH TRIPATHI B.G. BHAI	ANUJ KUMAR C.S.C.
	With	WRIC-15046-2011 Banda	RAJA BHAIYA VS STATE OF U.P. AND OTHERS	SURENDRA SINGH R.P. MISHRA	ANUJ KUMAR C.S.C.
	With	WRIC-15641-2011 S.r. Nagar (bhadohi)	VIJAY BHAN VS COLLECTOR SANT RAVIDAS NAGAR AND OTHERS	B. LAL A.K. SINGH	ANUJ KUMAR C.S.C.
	With	WRIC-15709-2011 S.r. Nagar (bhadohi)	VIJAI BHAN VS COLLECTOR SANT RAVI DAS NAGAR AND OTHERS	B. LAL A.K. SINGH	ANUJ KUMAR C.S.C.
	With	WRIC-23062-2011 Fatehpur	JAI RAM VS STATE OF U.P. THRU SECRY. REVENUE AND OTHERS	MITHILESH KUMAR TIWARI RAJEEV KUMAR SRIVASTAVA	D.D. CHAUHAN PANKAJ RAI R.K. MISHRA KAMLA SINGH C.S.C.
	With	WRIC-23628-2011 Fatehpur	SHIV PUJAN VS STATE OF U.P. AND OTHERS	MITHILESH KUMAR TIWARI RAJEEV KUMAR SRIVASTAVA	D.D. CHAUHAN PANKAJ RAI KAMLA SINGH C.S.C.
	With	WRIC-21418-2014 Allahabad	SMT. DORINDA LORRAINE INNES VS STATE OF U.P. AND 3 ORS.	R.D. SINGH KAMLESH KUMAR NISHAD	DIWAKAR SINGH C.S.C.
381	TU	ABAIL/17291/2021 (Ghazipur)	AWADHESH RAI VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR PANDEY AJAY SRIVASTAVA	G.A.
		(ABAIL-12334-2021) Ghazipur Decided on 25/06/2021	AWADHESH RAI @ BABLOO AND ANOTHER VS STATE OF U.P AND ANOTHER		

For Admission

382	TU	WRIB/410/2015 (Gorakhpur)	SMT. BACHCHI DEVI @ BUCHUN VS BOARD OF REVENUE LKO. AND 6 OTHERS	BRIJ BHUSHAN PRASAD SHRIVASTAVA ANUPAM KULSHRESHTHA ANURUDDH CHATURVEDI	TARIQ MAQBOOL KHAN SIDDHARTHA VARMA A.K.SRIVASTAV C.S.C.
	With	WRIC-2814-2014 Deoria	TRIBHUWAN MANI VS ADDL. COMMISSIONER JUDICIAL AND 4 ORS.	ANUPAM KULSHRESHTHA SANJAY KR.SHUKLA H.P. MISHRA	ANUP KUMAR SRIVASTAVA TARIQ MAQBOOL KHAN ANURUDDH CHATURVEDI ANUPAM KULSHRESHTHA C.S.C.
	With	WRIC-11230-2014 Deoria	TRIBHUWAN MANI VS ADDL. COMMISSIONER JUDICIAL AND 4 ORS.	H.P. MISHRA	SATYENDRA NATH TIWARI TARIQ MAQBOOL KHAN ANURUDDH CHATURVEDI ANUPAM KULSHRESHTHA C.S.C.
	With	WRIC-48825-2014 Deoria	SRI PRAKASH PANDEY AND 3 OTHERS VS ADDITIONAL COMMISSIONER JUDICIAL AND 6 OTHERS	HIMANSHU PANDEY VINOD PANDEY	A.CHATURVEDI C.S.C.

Application for Orders

383		9/2019 (Review Application) in case CAPL-481- -2014 Decided on 11/09/2018	KAMLA KANT DUBEY VS AVINASH MALL EXE. OFFICER NAGAR PANCHAYAT AND 2 OTHERS	OM PRAKASH PANDEY ASHOK KUMAR SHUKLA A.K. SHUKLA	B.P.SINGH BHANU PRATAP SINGH S.C.
384		3/2019 (Restoration) in case WRIB-4739- -2012 Decided on 24/11/2016	RAM LOCHAN VS THE BOARD OF REVENUE AND OTHERS	SHAILESH KUMAR GIRISH CHANDRA MAURYA	MAHESH NARAIN SINGH RAM KESH C.S.C.
385		2/2021 (Modification of Order) in case WRIB-642-2021	VINOD KUMAR AND 2 OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION AND 6 OTHERS	ABHIJIT MISHRA	AVINASH CHANDRA SRIVASTAVA AJAY VIKRAM YADAV C.S.C.
386		13/2019 (Recall of Order) in case WRIC-4895- -2016 Decided on 05/02/2019	SMT. LILAWATI VS STATE OF U.P. AND 3 OTHERS	SANJEEV KUMAR PANDEY ROHIT NANDAN PANDEY SHIV RAJ SINGH	ASHISH KUMAR SRIVASTAVA C.S.C.
387		6/2021 (Recall of Order) in case WRIC-1161- -2021 Decided on 21/05/2021	SMT. BABITA KUMARI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	VIKAS KUMAR	SARVESH KUMAR C.S.C.
388		1/2021 (Extension of time) in case ABAIL-927- -2021 Decided on 18/05/2021	MOHAR SINGH VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR VERMA	G.A.

AT 02:00 PM
(Court No.48)
HON'BLE JUSTICE ANJANI KUMAR MISHRA

FRESH LIST

Fresh

1	TU	CMRA/352/2021 (Budaun)	SATYA PAL VS ADDITIONAL COMMISSIONER BAREILLY AND 19 OTHERS	ARUN KUMAR VERMA	C.S.C.
2	TU	CMRA/378/2021 (Chitrakoot)	DAYA SHANKER VS BOARD OF REVENUE AND 3 OTHERS	RAJ KUMAR SINGH	ACHAL SINGH C.S.C.
3	TU	CMRA/395/2021 (Deoria)	VASHISTHA MANI TRIPATHI VS ADDITIONAL DISTRICT MAGISTRATE (FINANCE AND REVENUE) AND 2 OTHERS	RAJESH DUTTA PANDEY	C.S.C.

ADDITIONAL/UNLISTED LIST

For Final Hearing

HON BLE SUPREME COURT ORDER

301	PO	CRLA/294/1993 (Bijnor)	CHHOTAY LAL AND OTHERS VS STATE OF U.P.	VEER SINGH V.M.ZAIDI	G.C. SAXENA DGA G.C.SAXENA
302	PO	CRLA/1415/2012 (Etah)	ASHOK AND OTHERS VS STATE OF U.P.	PANKAJ KUMAR SHUKLA BABITA UPADHYAY SANJEEV KUMAR GAUR S.K. MISHRA	LOKENDRA PRATAP SINGH ASHUTOSH PRATAP SINGH GOVT. ADVOCATE
	With	CRLA-1416-2012 Etah	PUSSEY @ PUSPENDRA AND ANOTHER VS STATE OF U.P.	YOGESH KUMAR SRIVASTAVA SATISH SOLANKI ASHOK KUMAR TRIPATHI S.K. MISHRA	ASHUTOSH PRATAP SINGH LOKENDRA PRATAP SINGH GOVT. ADVOCATE
303	PO	CRLA/1418/2012 (Bulandshahr)	SANJAY VS STATE OF U.P.	HEMENDRA PRATAP SINGH I.M.KHAN V.S. RAJPOOT A.K. SRIVASTAVA SANTOSH KUMAR PANDEY	GOVT. ADVOCATE
	With	CRLA-1260-2010 Fatehpur	GANGA RAM VS STATE OF U.P.	SUSHIL KUMAR	GOVT. ADVOCATE
	With	CRLA-2461-2010 Bulandshahr	SANJU VS STATE OF U.P.	SANTOSH KUMAR PANDEY	GOVT. ADVOCATE
304	PO	CRLA/2953/2012 (Mathura)	RAJU @ RIYAZUDDIN AND OTHERS VS STATE OF U.P.	RAM SURAT SAROJ MOHD. AFZAL S.C.PANDEY S.K. RAO ULAJHAN SINGH BIND APUL MISRA	AMIT SINGH G.A.
305	PO	CRLA/1278/2014 (Amroha (jyotiba P Nagar))	TEERATH VS STATE OF U.P.	VINDESHWARI PRASAD SHASHANK KUMAR RAJEEV SISODIA	GOVT. ADVOCATE
306	PO	CRLA/2526/2015 (Mathura)	INDER AND ANOTHER VS STATE OF U.P.	BRIJESH TIWARI ASHWINI KUMAR AWASTHI APUL MISRA BRAHMA KUMAR TIWARI MANISH TIWARY	RAJEEV GOSWAMI G.A.
	With	CRLA-2214-2015 Mathura	JAGDISH VS STATE OF U.P.	ACHYUTA NAND PANDEY ASHOK KUMAR SHARMA VIVEKA NAND RAI	RAJEEV GOSWAMI G.A.

	With	CRLA-2622-2015 Mathura	RAJENDRA AND ANOTHER VS STATE OF U.P.	APUL MISRA R.B. SAXENA	RAJEEV GOSWAMI GOVT.ADVOCATE
307	PO	CRLA/4257/2015 (Bulandshahr)	PAWAN VS STATE OF U.P.	BRAJESH KUMAR INDER PAL SINGH TOMAR PRABHAT KUMAR SRIVASTAVA	G.A.
	With	CRLA-4557-2015 Bulandshahr	MAHENDRA VS STATE OF U.P.	BABU LAL RAM DEEPAK KUMAR YADAV	G.A.
	With	CRLA-5854-2015 Bulandshahr	GURMEET @ DABBU VS STATE OF U.P.	ASHUTOSH YADAV SHYAM LAL	G.A.
308	PO	CRLA/3542/2017 (Mathura)	BHEEMA VS STATE OF U.P.	RAJEEV GOSWAMI KASHI NARESH MISHRA	G.A.
	With	CRLA-3528-2017 Mathura	SMT. MALTI VS STATE OF U.P.	RAJEEV GOSWAMI KASHI NARESH MISHRA	G.A.
	With	CRLA-3562-2017 Mathura	SAUDAN SINGH VS STATE OF U.P.	NARENDRA KUMAR KASHI NARESH MISHRA	G.A.
309	PO	CRLA/6117/2017 (Mathura)	MOHAKAM SINGH AND 2 OTHERS VS STATE OF U.P.	SUDHIR MEHROTRA NEERAJ KUMAR SHARMA IMRAN ULLAH MOHAMMAD DAUD RAJIV LOCHAN SHUKLA	SANTOSH KUMAR SINGH G.A.

SENIOR CITIZEN

310	PO	CRLA/2424/2011 (Shahjahanpur)	RAJESH VS STATE OF U.P.	PRABHAT PANDEY RAJA RAM KUSHWAHA VED PRAKASH	GOVT. ADVOCATE
311	PO	CRLA/2163/2015 (Shahjahanpur)	JEET SINGH AND 3 OTHERS VS STATE OF U.P.	AVNEESH TRIPATHI JEET BAHADUR GAUTAM AJAY KUMAR SRIVASTAVA	G.A.

For Hearing

HON BLE HIGH COURT ORDER (EXPEDITED)

312	PO	CRLA/3520/2007 (Ghaziabad)	MUNNA VS STATE OF U.P.	A.C. SRIVASTAVA JAI NARAIN ABHAY RAJ SINGH	GOVT. ADVOCATE
313	PO	CRLA/3784/2007 (Chitrakoot)	ABHILASH SINGH VS STATE OF U.P.	SATYAVEER SINGH VISHWAJEET SINGH KARTIKEYA SARAN KIRTIKA SINGH SANTOSH TRIPATHI R.K.S.CHAUHAN R.K. GUPTA K.SINGH AMIT KUMAR SRIVASTAVA VIDHU BHUSHAN SINGH SANJIV SINGH INDRA KUMAR GAURAV SINGH V.S. SINGH	P.K.SINGH GOVT. ADVOCATE
	With	CRLA-3664-2007 Chitrakoot	CHHOTE LAL VS STATE OF U.P.	VISHWAJEET SINGH V.S. SINGH	GOVT. ADVOCATE
314	PO	CRLA/5583/2007 (Ghaziabad)	SANJAY VS STATE OF U.P.	ANUBHAV TRIVEDI S.D. KAUTILYA RAJIV LOCHAN SHUKLA	GOVT. ADVOCATE
315	PO	CRLA/3043/2008 (Mathura)	HEMANT AND ANOTHER VS STATE OF U.P.	KUMAR VIKRANT ARVIND KUMAR VERMA RAJEEV GOSWAMI	GOVT.ADVOCATE

	With	CRLA-2929-2008 Mathura	BACHCHU VS STATE OF U.P.	G.P. DIKSHIT	GOVT.ADVOCATE
	With	CRLA-3029-2008 Mathura	PRATAP AND OTHERS VS STATE OF U.P.	DILEEP KUMAR GAURAV KAKKAR RAVINDRA SHARMA PRANJAL MEHROTRA PANKAJ MEHROTRA NISHANT MEHROTRA	GOVT.ADVOCATE
	With	CRLA-3035-2008 Mathura	MUNNI LAL VS STATE OF U.P.	SUJEET KUMAR	GOVT.ADVOCATE
316	PO	CRLA/2653/2009 (Bulandshahr)	RAHEES VS STATE OF U.P.	IRSHAD HUSAIN AMIR KHAN MOHD. SAMIUZZAMAN KHAN SHIVA TRIPATHI GAURAV KAKKAR KULDEEP KUMAR MANISH TIWARY RAGHVENDRA PRAKASH NAZRUL ISLAM JAFRI(SENIOR ADV.) VINOD SINGH VIQAR AHMED ANSARI	NEEHARIKA SINGH GOVT. ADVOCATE
		(CRLA-2485-2009) Bulandshahr Decided on 22/04/2019	AZEEZ @ RAITOO VS STATE OF U.P.		
317	PO	CRLA/5373/2009 (Bareilly)	HARPAL AND OTHERS VS STATE OF U.P.	AKHILESH SINGH AMIT KUMAR SRIVASTAVA VIKAS RANA DR. ARUN SRIVASTAV SATYENDRA KUMAR SINGH PRABHAT PANDEY DINESH KUMAR SINGH GAYTRI RAJPUT RAJENDRA KUMAR TRIPATHI	PRAVEEN KUMAR SRIVASTAVA GOVT. ADVOCATE
318	PO	CRLA/4368/2010 (Banda)	LALLOO VS STATE OF U.P.	K.K. MISHRA VISHESH KUMAR R.C.YADAV S.P.SRIVASTAVA B.M. PANDEY	GOVT. ADVOCATE
For Final Hearing					
319	PO	CRLA/872/1983 (Jalaun)	RAM DAS AND OTHERS VS STATE OF U.P.	M.P.YADAV A.C. L.K.PANDEY LAXMAN SINGH PRASHANT KUMAR U.K. SAXENA	SHAMSHER SINGH A.G.A. DGA
320	PO	CRLA/739/1984 (Banda)	MALKHAN VS STATE	P.V.SINGH A KUMAR SRIVASTAVA RAMENDRA ASTHANA	A.G.A. D.G.A.
321	PO	CRLA/1850/1987 (Moradabad)	HARPAL SINGH VS STATE OF U.P.	LAV SRIVASTAVA ANSHUL TIWARI V.P. SRIVASTAVA	A.G.A.
	With	CRLA-1847-1987 Moradabad	KRIPAL SINGH AND ANOTHER VS STATE OF U.P.	T.N. HAKKU	A.G.A.
322	PO	CRLA/660/1988 (Fatehpur)	DEVENDRA SINGH AND OTHERS VS STATE OF U.P.	R K S CHAUHAN	DGA
323	PO	CRLA/695/1988 (Moradabad)	MAHENDRA SINGH AND ANOTHER VS STATE	SHIVAM YADAV AKHILESH SINGH RAVINDRA SINGH	D.G.A.

324	PO	CRLA/2190/1988 (Azamgarh)	SANTA @ S.P. YADAV AND ANOTHER VS STATE	R.J.SHAHI A.K. VERMA	D.G.A.
325	PO	CRLA/269/1989 (Bareilly) (CRLA-2781-1988) Bareilly Decided on 17/09/2018	DURGA PRASAD AND ANOTHER VS STATE SMT. MUNNI DEVI VS STATE OF U.P.	USHA KIRAN (A.C.) P.P. SRIVASTAVA	D.G.A.
326	PO	CRLA/44/1991 (Aligarh) (CRLA-1965-1990) Aligarh Decided on 07/12/2018	SARUPA VS STATE RAJOO VS STATE	R.S. YADAV	A.G.A.
327	PO	CRLA/102/1991 (Etah)	KRIPAL SINGH VS STATE	SATISH KUMAR YADAV PT MOHAN CHANDRA	ANURAG DUBEY D.G.A.
328	PO	CRLA/132/1991 (Budaun)	PREM KUMAR VS STATE	RAVI PRAKASH SINGH BHARAT SINGH KRISHNA RAJ SINGH	A.G.A.
329	PO	CRLA/235/1991 (Meerut)	HAKIM AND OTHERS VS STATE OF U.P.	AMAR JEET UPADHYAY	
330	PO	CRLA/162/1992 (Ghazipur)	JHARKHANDE SINGH VS STATE	R.C. YADAV SIDDARTH SHUKLA	RAVINDRA SINGH D.G.A.
331	PO	CRLA/225/1992 (Mainpuri)	TURRAM SINGH AND OTHERS VS STATE OF U.P.	ALKESH SINGH KULDEEP SINGH YADAV A.R. GUPTA	D.G.A.
332	PO	CRLA/240/1992 (Aligarh)	PARMENDRA AND OTHERS VS STAQTE O FU.P.	ANIL MULLICK RAJ SINGH	KAMAL KAUSHAL UPADHYAY MOEEZ UDDIN D.G.A.
333	PO	CRLA/211/1993 (Rampur)	BARKAT ALI AND OTHERS VS STATE	GAURAV SINGH IRSHAD AHMAD	VIKRANT PANDEY ZAFEER AHMAD GIRISH CHANDRA PANT A.G.A.
334	PO	CRLA/416/1993 (Shahjahanpur)	DHAN PAL SINGH AND ORS. VS STATE	R.L. VERMA SATISH TRIVEDI	AGA
335	PO	CRLA/1080/1993 (Pilibhit)	RAM NATH AND ANOTHERS VS STATE	ATHARVA DIXIT MANU SRIVASTAVA KIRAN KUMAR ARORA SUBODH KUMAR	A G A D.G.A.
336	PO	CRLA/2196/1993 (Shahjahanpur)	OMKAR SINGH AND OTHER VS STATE	RAVINDRA SHARMA	G.A.
337	PO	CRLA/1/2001 (Budaun)	SHYORAJ SINGH VS STATE OF U.P.	SHEIKH MOAZZAM INAM SANTOSH KUMAR TIWARI RAVINDRA SHARMA	GOVT. ADVOCATE
338	PO	CRLA/15/2001 (Etawah)	RAM DAS AND OTHERS VS STATE OF U.P.	P.DIKSHIT RAJEEV KUMAR SAXENA -	GOVT. ADVOCATE
339	PO	CRLA/89/2001 (Mirzapur)	AMAR NATH AND ANOTHER VS STATE OF U.P.	----- ----- PANKAJ KUMAR ASTHANA NARENDRA KUMAR PANDEY INDRA DEO MISHRA SHRI RAM (RAWAT) S.P. SINGH	GOVT. ADVOCATE

340	PO	CRLA/4862/2005 (Fatehpur)	RAKESH KUMAR PATEL VS STATE OF U.P.	SHIKHA SINGH NASEEM RUFI Q ALRAFIO B.M. MUGAANII S.S.TRIPATHI SUSHIL KUMAR DWIVEDI VIKAS SHARMA P.S.YADAV VIJAY SINGH SENGAR MAMTA SINGH MAHAVIR VERMA SIKANDAR B. KOCHAR	I. KUMAR JAYPRAKASH SINGH PULAK GAGULY GOVT. ADVOCATE
341	LAFP	CRLA/1654/2011 (Allahabad)	ASHOK KUMAR AND OTHERS VS STATE OF U.P.	S.K. PANDEY SURESH KUMAR PANDEY MURLISHAR DHARM RAJ YAADV PREM PRAKASH JITENDRA SINGH AKANKSHA YADAV UDAI CHANDANI BHAIYA LAL YADAV DILEEP KUMAR SRIVASTAVA KRISHNA KUMAR MISHRA R.P. SINGH	GOVT. ADVOCATE
342	PO	CRLA/1820/2011 (Aligarh)	SOMVEER VS STATE OF U.P.	TARUN KUMAR SRIVASTAVA JANARDAN PRASAD TRIPATHI HEMENDRA PRATAP SINGH ASHOK KUMAR SRIVASTAVA SATENDRA KUMAR UPADHYAY	GOVT. ADVOCATE
	With	CRLA-1818-2011 Aligarh	MAHAVEER AND ANR. VS STATE OF U.P.	VIKRANT NEERAJ HEMENDRA PRATAP SINGH	GOVT. ADVOCATE
343	PO	CRLA/2180/2011 (Muzaffar Nagar)	KAVINDRA VS STATE OF U.P.	VIVEK KUMAR MAHESHWARI VIPIN KUMAR PAWAN SINGH PUNDIR G.P. DIKSHIT	B.K.SOLANKI GOVT. ADVOCATE
	With	CRLA-2526-2011 Muzaffar Nagar	BALENDRA VS STATE OF U.P.	ABDUL MATEEN SUNIL SINGH ABHISHEK KUMAR CHAUBEY JAI PRAKASH SINGH GOVIND SARAN HAJELA KAMLESH SHUKLA P.S.PUNDIR KAMESHWAR SINGH	D.P. SINGH GOVT. ADVOCATE
	With	CRLA-2572-2011 Muzaffar Nagar	OMVEER VS STATE OF U.P.	ABHISHEK KUMAR CHAUBEY ABDUL MATEEN JAGDEV SINGH	B.K.SOLANKI GOVT. ADVOCATE
	With	CRLA-2616-2011 Muzaffar Nagar	MONU AND ANOTHER VS STATE OF U.P.	VIVEK KUMAR SINGH ABHISHEK KUMAR CHAUBEY MAYANK YADAV ABDUL MATEEN VIJAY KUMAR SARVESH	D R CHAUDHARY GOVT. ADVOCATE
	With	CRLA-968-2012 Muzaffar Nagar	UMARDEEN VS STATE OF U.P.	V.M.ZAIDI SUSHIL KUMAR PANDEY	B.K. SOLANKI GOVT. ADVOCATE
344	PO	CRLA/3699/2011 (Gorakhpur)	AKHILESH VS STATE OF U.P.	RAM BABU SHARMA R.N. YADAV MANISH CHANDRA TIWARI ARDHENDU SHEKHAR SHARMA SANJAY KUMAR SHUKLA ANIL KUMAR CHAUDHARY SYED WAJID ALI	GOVT. ADVOCATE
345	PO	CRLA/6416/2011 (Firozabad)	AQIL VS STATE OF U.P.	VIVEK SINGH G.S. HAJELA ANURAG SHUKLA	GOVT. ADVOCATE

346	PO	CRLA/7121/2011 (Muzaffar Nagar)	BHARATVEER VS STATE OF U.P.	VIJAY KUMAR VINOD KUMAR RAKESH ATUL KUMAR SUSHIL KUMAR PANDEY P.N. MISRA APUL MISRA	P.S. PUNDIR G.A.
347	PO	CRLA/42/2012 (Fatehpur)	SANT LAL VS STATE OF U.P.	P.K. DUBEY JITENDRA SINGH S.NIRANJAN D.P. SINGH ARVIND AGRAWAL	GOVT. ADVOCATE
	With	CRLA-7298-2011 Fatehpur	RAJAN PAL AND ANOTHER VS STATE OF U.P.	ARVIND AGRAWAL	GOVT. ADVOCATE
348	PO	CRLA/599/2012 (Hamirpur)	TOOTA ALIAS DHIRENDRA VS STATE OF U.P.	KAILASH PRAKASH PATHAK KAMTA PRASAD BRIJESH SAHAI JAI PRAKASH TRIPATHI K. KUMAR TRIPATHI MAHESH PRASAD YADAV SANDEEP KR. SRIVASTAVA	GOVT. ADVOCATE
	With	CRLA-4278-2012 Hamirpur	BHARAT VS STATE OF U.P.	SANDEEP KUMAR SRIVASTAVA MAHESH PRASAD YADAV BRIJESH SAHAI	GOVT. ADVOCATE
349	PO	CRLA/686/2012 (Meerut)	JASVEER VS STATE OF U.P.	SUJATA CHOUDHARY MOHIT KUMAR SINGH AKASH KHARE NOOR MOHAMMAD SUDEEP HARKAULI	I.K.CHATURVEDI GOVT. ADVOCATE
	With	CRLA-414-2012 Meerut	KADAM SINGH VS STATE OF U.P.	AMIT DAGA	I.K.CHATURVEDI GOVT. ADVOCATE
350	PO	CRLA/887/2012 (Ghaziabad)	ALI HASAN AND ANOTHER VS STATE OF U.P.	BRIJESH SAHAI MANAS BHARGAVA AZAD KHAN AMIT KUMAR SRIVASTAVA MOHD. SAMIUZZAMAN KHAN AQUEEQ AHMAD	VIDYA PRAKASH SINGH GOVT. ADVOCATE
351	PO	CRLA/1553/2012 (Bareilly)	PURUSHOTTAM VS STATE OF U.P.	SUSHIL PANDEY SMT. MEENAKSHI CHAUHAN S.P.S. CHAUHAN RAM BABU SHARMA	GOVT. ADVOCATE
352	PO	CRLA/1683/2012 (Mau)	GUDDU YADAV VS STATE OF U.P.	R.S. YADAV ANIL KUMAR SRIVASTAVA (SENIOR ADV.) SHRI NIWASH YADAV NARENDRA KUMAR RUPAK CHAUBEY ASHWANI KUMAR RAI	RAHUL MISHRA G.A.
	With	CRLA-1441-2012 Mau	RAJESH AND ANOTHER VS STATE OF U.P.	JAI PRAKASH SINGH D.B. YADAV	RAHUL MISHRA GOVT. ADVOCATE
353	PO	CRLA/419/2013 (Ballia)	PRAMOD YADAV VS STATE OF U.P.	DILEEP KUMAR RAMKIRTI SINGH K.N. RAI SHASHI BHUSHAN KUNWAR DEVOTTAM PANDEY A.K. MISHRA RAJIV GUPTA	SUDHAKAR PANDEY GOVT. ADVOCATE
	With	CRLA-4823-2012 Ballia	GANESH VERMA VS STATE OF U.P.	ATUL KUMAR SINGH SUNIL KUMAR DILEEP KUMAR RAJIV GUPTA	SUDHAKAR PANDEY GOVT. ADVOCATE
	With	CRLA-4879-2012 Ballia	PARMATAMA PRASAD GUPTA VS STATE OF U.P.	GIRISH KUMAR SINGH	SUDHAKAR PANDEY GOVT. ADVOCATE

	With	CRLA-4901-2012 Ballia	MAHESH VERMA VS STATE OF U.P.	SUDHAKAR PANDEY G.P. DIKSHIT	GOVT. ADVOCATE
	With	CRLA-4941-2012 Ballia	VINOD YADAV VS STATE OF U.P.	K.N. RAI SUDHAKAR PANDEY VIJAY ANAND RAI	GOVT. ADVOCATE
354	PO	CRLA/83/2014 (Ghaziabad)	SONU SHARMA VS STATE OF U.P.	AJAY KUMAR SRIVASTAVA	RAMESHWARI PRASAD GOVT. ADVOCATE
	With	CRLA-5553-2013 Ghaziabad	RAHUL BANA VS STATE OF U.P.	GHAN SHYAM DAS VIDYA PRAKASH SINGH ONKAR SINGH SUSHIL KUMAR PANDEY	ROMESHWARI PRASAD GOVT. ADVOCATE
355	PO	CRLA/146/2014 (Bulandshahr)	DURGESH @ NANDANI VS STATE OF U.P.	A. KUMAR SRIVASTAVA RAJIV LOCHAN SHUKLA INDER PAL SINGH TOMAR KHARAG SINGH DHEERAJ KUMAR TIWARI SANTOSH TRIPATHI	GOVT. ADVOCATE
356	PO	CRLA/289/2015 (Maharajganj)	VIKRAM PRASAD VS STATE OF U.P.	MANU SHARMA DINESH KUMAR PANDEY BHAJU RAM PPRASAD SHARMA RAJRSHI GUPTA PRADEEP KUMAR VI	GOVT.ADVOCATE
357	PO	CRLA/726/2015 (Gautam Buddh Nagar)	SONU VS STATE OF U.P.	NAMIT SRIVASTAVA MAHENDRA KUMAR YADAV DHARMENDRA KUMAR CHAUBEY D.S. PANDEY	GOVT.ADVOCATE
358	PO	CRLA/1537/2015 (Ghaziabad)	SUNIL VS STATE OF U.P.	AVNISH KUMAR SRIVASTAVA RAMESH KUMAR PANDEY ANIL KUMAR SINGH SUDHIR KUMAR KESARWANI	SUNIL VASHISTH GOVT. ADVOCATE
	With	CRLA-1278-2015 Ghaziabad	ASHOK VS STATE OF U.P.	AVNISH KUMAR SRIVASTAVA RAMESH KUMAR PANDEY BHUPENDRA PAL SINGH SHAKTI SINGH SUDHIR KUMAR KESARWANI	SUNIL VASHISTH GOVT.ADVOCATE
359	PO	CRLA/2582/2015 (Meerut)	MANOJ VERMA AND 3 OTHERS VS STATE OF U.P.	V.P. SRIVASTAVA ANSHUL TIWARI MANOJ KUMAR MISHRA RAJRSHI GUPTA DILEEP KUMAR(SENIOR ADV.) LAV SRIVASTAVA	ANURAG SHARMA GOVT.ADVOCATE
360	PO	CRLA/3327/2015 (Chitrakoot)	HEMRAJ LODHI VS STATE OF U.P.	NEERAJ SINGH K.K.CHATURVEDI JITENDRA SINGH SANJAY VIKRAM SINGH R.K. TRIPATHI	GOVT. ADVOCATE
	With	CRLA-4559-2010 Chitrakoot	CHOTEY LAL VS STATE OF U.P.	SANJAY VIKRAM SINGH RAHUL KUMAR TRIPATHI	GOVT. ADVOCATE
361	PO	CRLA/3718/2015 (Meerut)	SMT. VARSHA PATEL VS STATE OF U.P.	RADHEY KRISHNA PANDEY MANISH PANDEY DINESH KUMAR SANJAY SRIVASTAVA	PANKAJ KUMAR SRIVASTAVA GOVT.ADVOCATE
362	PO	CRLA/5557/2015 (Mathura)	HODAL AND 2 ORS VS STATE OF U.P.	RAKESH KUMAR VERMA MANVENDRA NATH SINGH SHRI RAM (RAWAT) ATUL SHUKLA NAR SINGH NARAYAN VERMA	DEEPAK KAUSHIK G.A.
363	PO	CRLA/246/2016 (Allahabad)	GAURI SHANKAR ALIAS PAPPU VS STATE OF U.P.	SR. ADVOCATE ANAND TIWARI LAV SRIVASTAVA	G.A.

364	PO	CRLA/2082/2016 (Bulandshahr)	SHAREEF VS STATE OF U.P.	MOHAMMAD ZAKIR BIBHUTI NARAYAN SINGH SHASHI PRAKASH PANDEY NASIRUZZAMAN RAMESH KUMAR PANDEY	G.A.
365	PO	CRLA/2259/2017 (Hapur (panchsheel Nagar))	YASHVIR VS STATE OF U.P.	SATISH KUMAR TYAGI	G.A.
366	ED	CRLA/149/2018 (Deoria)	SANJAY KUMAR MISHRA VS STATE OF U.P.	MATIUR REHMAN KHAN SHOAB QUMAR KHAN NAZRUL ISLAM JAFRI(SENIOR ADV.)	G.A.
367	ED	CRLA/4251/2018 (Mathura)	RAM PRAKASH VS STATE OF U.P.	PRABHA SHANKER MISHRA AJAY KUMAR SHUKLA	G.A.
368	PO	CRLA/1030/2019 (Kanpur Dehat)	PINKU SINGH RAJPUT VS STATE OF U.P.	SR. ADVOCATE AMAR NATH VISHWAKARMA RANJAY KUMAR	ROHIT NANDAN SINGH G.A.
	With	CRLA-786-2019 Kanpur Dehat	KANHAI LAL VS STATE OF U.P.	ARUN KUMAR PANDEY ARVIND KUMAR	ROHIT NANDAN SINGH G.A.
	With	CRLA-1276-2019 Hamirpur	HAMEEDA @ HAMID AND ANOTHER VS STATE OF U.P.	RAJEEV KUMAR SHARMA	G.A.
369	LAFP	CRLA/460/2020 (Moradabad)	SMT. AANCHAL VS STATE OF U.P.	RAMESH KUMAR PANDEY	G.A.
	With	CRLA-147-2020 Moradabad	RAJ KUMAR VS STATE OF U.P.	AMIR KHAN	G.A.

Application for Orders

370		46/2021 (Correction Application) in case CRLA-533- -2007 Decided on 23/09/2021 In Chamber At 1:15 P.M.	KRISHNA KUMAR @ KK AND OTHERS VS STATE OF U.P.	CHANDRA PRAKASH PANDEY AJAY PAL ABHIJEET MISHRA ANVIR SINGH NARENDRA KUMAR SINGH BHAVYA SAHAI JAI NARAIN	GOVT. ADVOCATE
	With	CRLA/4674/2007 Decide on 23/09/2021	JANT SINGH VS STATE OF U.P.---	JAI NARAIN S.SHAHNAWAZ SHAH RADHEY SHYAM BHAVYA SAHAI	GOVT.ADVOCATE

Application for Orders

371	DF- TU	1/2016 (7111/2018) (Restoration) in case TACL-408-2016 Decided on 14/09/2017	VINOD BEHARI GOSWAMI AND ANOTHER VS DISTRICT JUDGE MATHURA DISTT.MATHURA AND 9 OTHERS	RAJEEV TRIVEDI NAGENDRA KUMAR SRIVASTAVA SANJAY GOSWAMI	MAYANK ALOK KRISHAN TRIPATHI MANISH KUMAR NIGAM SATISH CHANDRA MISHRA ASHUTOSH GUPTA
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For Order

CASES IN WHICH LOWER COURT/TRIAL COURT PROCEEDINGS HAVE BEEN STAYED

372	TU	TACR/477/2015 (Budaun)	DEEP SINGH AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	RAJESH DWIVEDI	R.S. TRIPATHI ADYA PRASAD TEWARI G.A.
	With	TACL-398-2013 Budaun	SMT. ROOPA SINGH VS THE COURT OF PRINCIPAL JUDGE FAMILY COURT AND ANOTHER	SENGAR VINEET SINGH	

With	TACR-146-2014 Budaun	DEEP SINGH VS STATE OF U.P. AND ANR.	RAVI SHANKER TIWARI RAJESH DWIVEDI ALOK RANJAN TRIPATHI	AJENDRA KUMAR R.S. TRIPATHI SENGAR VINEET SINGH GOVT. ADVOCATE
With	TACR-430-2018 Budaun	DEEP SINGH VS SMT. RUPA	RAJESH DWIVEDI	CHANDRA JEET SINGH

Application for Orders

373	TU	3/1978 (48527/2015) (Restoration) in case WRIB-780- -1978 Decided on 08/08/2014	KANTI KUMARI VS BOARD OF REVENUE	S.K. CHATURVEDI S.K.CHATURVEDI	S.C.
374	TU	2/2021 (Restoration) in case WRIB-1560- -1981 Decided on 02/09/2014	PANCHAN VS J.D.C.AND OTHERS	SURESH KUMAR SRIVASTAVA S.K.SRIVASTAVA	S.C.
375	TU	2/2021 (Restoration) in case WRIB-955- -1982 Decided on 04/09/2014	KALLOO VS D.D.C.AND OTHERS	VIDYA KANT TRIPATHI SAMYA LAL PANDEY A.N.MISRA	SC
376	TU	3/2020 (Restoration) in case WRIB-1509- -1982 Decided on 09/09/2014	PANKAJ KUMAR AND OTHERS VS D.D.C. AND OTHERS	ADARSH SINGH INDRA RAJ SINGH PRABODH GAUR	HARIDWAR SINGH ARJUN SINGHAL C.S.C. S.C.
377	TU	1/1985 (340141/2017) (Restoration) in case WRIB-723- -1985 Decided on 08/10/2014	BHAIYA RAM VS DDC AND ORS.	SUNIL KUMAR SRIVASTAVA BRIJ GOPAL J.C.JOSHI	BRIJ GOPAL SC
378	TU	2/2021 (Recall of Order) in case WRIB-916- -1988 Decided on 27/11/2014	SMT.GAYASHRI VS D.D.C. AND OTHERS	RAM SWAROOP AMIT	P.K. MAURYA DHARAM PAL SINGH S.C.
379	TU	3/2020 (Restoration) in case WRIB-5445- -2000 Decided on 11/01/2016	NARESH KUMAR VS D.D.C. AND OTHERS	S.N.SINGH S.K.PUNDEER	SHREE PRAKASH SINGH C.S.C.
380	TU	9/2019 (Recall of Order) in case WRIB-2830- -2002 Decided on 24/04/2019	NATTHU SINGH VS D.D.C. BULANSHAHR AND OTHERS	RAJESH KUMAR SINGH LAL BABU LAL RAMESH CHANDRA SINGH (SENIOR ADV.) TEJVEER SINGH M.C. SINGH	SURESH CHANDRA VARMA ASHUTOSH SRIVASTAVA S.K.SRIVASTAVA R.D. SINGH YADAV C.S.C.
	With	WRIC/16075/2018 Decide on 24/04/2019	NARESH KUMAR AND 3 ORS VS COLLECTOR AND 3 ORS---	SURENDRA PRATAP SINGH	C.S.C. MAHESH NARAIN SINGH RAJESH KUMAR SINGH SHARAD KUMAR PANDEY v. k. sharma

381	TU	1/2003 (91483/2016) (Recall of Order) in case WRIB-1449- -2003 Decided on 04/02/2016	MAYA RAM AND OTHERS VS D.D.C. AND OTHERS	R.K. CHAURASIYA SHYAM KUMAR SRIVASTAVA RAJ KUMAR CHAURASIA KRISHNA KUMAR SINGH S.K. SRIVASTAVA	RAVINDRA PRAKASH SRIVASTAVA S.N.YADAV ANUJ KUMAR MOHD. NAUSHAD AHMAD KHAN MOHD. SAEED SIDDIQUI C.S.C.
382	TU	7/2020 (Recall of Order) in case WRIB-1326- -2004 Decided on 03/03/2020	SRI KESAN AND ANOTHER VS STATE OF U.P. AND OTHERS	OM PRAKASH SHARMA	RAMA KANT TIWARI SHIV NARAYAN PANDEY C.S.C.
383	TU	2/2020 (Restoration) in case WRIB-4921- -2006 Decided on 12/07/2016	RAJ BALI VS DY. DIRECTOR OF CONSOLIDATION SIDDHARTH NAGAR AND OTHERS	SHAILESH KUMAR TRIPATHI	CSC C.S.C.
384	TU	3/2019 (Restoration) in case WRIB-6892- -2014 Decided on 23/03/2015	BHOPAL SINGH AND 2 OTHERS VS STATE OF U.P. AND 4 OTHERS	AKSHAY KUMAR SHUKLA SMT. ALKA SRIVASTAVA SANTOSH KUMAR SRIVASTAVA	MAHESH NARAIN SINGH C.S.C.
385	TU	5/2021 (Recall of Order) in case WRIB-805-2020 Decided on 10/11/2020	OM PRAKASH AND 2 OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION MORADABAD AND 3 OTHERS	R.P.S. CHAUHAN	KAUSHAL KISHORE MANI C.S.C.

Application for Orders

386		15/2021 (Modification of Order) in case COPP-30-2006 Decided on 27/11/2006	IN THE MATTER OF UTSAV PRAKASHAN LTD. ABC INDIA LTD. VS	R.UPADHAYAYA OM PRAKASH TRIPATHI O.L. M.K. BAGRI O.L. O.P. SHARMA O.L. RAJNEESH KUMAR SINGH DAYA SHANKAR SINGH SAURABH BASU	O.L.U.S. PATOLE VISHAL SINGH VIJAY DIXIT O.L. M.K. BAGRI RAJ NATH N. SHUKLA DAYA SHANKAR SINGH
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Application for Orders

387		35/2021 (Correction Application) in case CRLA-381- -2011 Decided on 05/03/2020	SHIVGATULLAH ALIAS BABBAL AND OTHERS VS STATE OF U.P.	INDRA PAL SINGH RAJPOOT SYED WAZID ALI V.P. SRIVASTAVA KAMLESH KUMAR TRIPATHI P.S.DUBEY NAZRUL ISLAM JAFRI (SENIOR ADV.) ABHISHEK SRIVASTAVA SHAILENDRA SINGH JITENDRA SINGH LODHI NARENDRA NATH TRIPATHI RAJRSHI GUPTA LAV SRIVASTAVA	I M KHAN PANKAJ DUBEY INTEKHAB ALAM KHAN AMIT DAGA GOVT. ADVOCATE
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AT 10:00 AM
(Court No.49)
HON'BLE JUSTICE MANOJ KUMAR GUPTA
HON'BLE JUSTICE OM PRAKASH TRIPATHI

FRESH LIST

Fresh

1	CRLA/5282/2021 (Mathura) Notice no:2021/5276	RADHACHARAN VS STATE OF U.P.	DINESH KUMAR	G.A.
Bail Appl. -1 / 2021 , Dated 23-11-2021 Applicant- Radhacharan				
2	CRLA/5290/2021 (Pilibhit) Notice no:2021/5361	JAYENDRA SINGH VS STATE OF U.P. AND ANOTHER	JITENDRA PAL SINGH PRADEEP KUMAR SINGH	G.A.
Bail Appl. -2 / 2021 , Dated 20-11-2021 Applicant- Jayendra Singh				
3	CRLA/5307/2021 (Aligarh) Notice no:2021/5251	ROBY ALIAS SANJEEV KUMAR VS STATE OF U.P.	ARYA SUMAN PANDEY	G.A.
4	CRLA/5311/2021 (Saharanpur) Notice no:2021/4813	AZAM ILAHI AND 3 OTHERS VS STATE OF U.P.	SR. ADVOCATE NASIRA ADIL	G.A.
Bail Appl. -1 / 2021 , Dated 20-11-2021 Applicant- Azam Ilahi And 3 Others				
5	CRLA/5312/2021 (Bijnor) Notice no:2021/5236	MOHD. SALEEM @ KALIYA VS STATE OF U.P.	MOHD. FAROOQ ATUL SRIVASTAVA	G.A.
Bail Appl. -1 / 2021 , Dated 18-11-2021 Applicant- Mohd. Saleem @ Kaliya				
6	CRLA/5313/2021 (Gorakhpur) Notice no:2021/4941	AATMA AND ANOTHER VS STATE OF U.P.	ASHISH KUMAR TRIPATHI DILENDRA PRATAP SINGH	G.A.
Bail Appl. -1 / 2021 , Dated 18-11-2021 Applicant- Aatma And Another				
7	CRLA/5315/2021 (Allahabad) Notice no:2021/3883 2021/3883	SUBHASH PATEL VS STATE OF U.P.	SAYED SOHAIL ASGAR	G.A.
Bail Appl. -2 / 2021 , Dated 18-11-2021 Applicant- Subhash Patel				
8	CRLA/5319/2021 (Aligarh) Notice no:2021/5250	YOGESH VS STATE OF U.P.	ARYA SUMAN PANDEY RAJIV LOCHAN SHUKLA	G.A.
Bail Appl. -1 / 2021 , Dated 23-11-2021 Applicant- Yogesh				
9	CRLA/5320/2021 (Bulandshahr) Notice no:2021/5346	NANAKRAM AND ANOTHER VS STATE OF U.P.	OMVIR SINGH RAJPOOT	G.A.
Bail Appl. -1 / 2021 , Dated 23-11-2021 Applicant- Nanakram And Another				
10	LAFP WRIC/20933/2021 (Gautam Buddh Nagar) Notice no:2021/32424	M/S PATARI, KHOKHA THELI KALYAN SEWA SANSTHAN VS STATE OF U P AND 2 OTHERS	RADHEY SHYAM DWIVEDI	KAUSHALENDRA NATH SINGH C.S.C.
11	LAFP WRIC/25907/2021 (Ghaziabad) Notice no:2021/13822	JIWAN BIMA RASHRATIYA SAHKARI VS STATE OF U.P. AND 2 OTHERS	VISHNU PRAKASH PRAKASH CHANDRA SRIVASTAVA	SUNIL KUMAR MISRA C.S.C.
12	LAFP WRIC/26479/2021 (Gautam Buddh Nagar) Notice no:2021/39409	RAMANAND VS STATE OF U.P. AND 5 OTHERS	FAIZUR RAHMAN	KAUSHALENDRA NATH SINGH C.S.C.
13	LAFP WRIC/26707/2021 (Kanpur Nagar)	ASHOK KUMAR TIWARI (DECEASED) AND 6 OTHERS VS KANPUR DEVELOPMENT AUTHORITY	MANOJ KUMAR PANDEY	SHIVAM YADAV

14	LAFP	WRIC/28037/2021 (Allahabad) Notice no:2021/37731	SATYA PRAKASH SRIVASTAVA VS STATE OF U.P. AND 5 OTHERS	SATYENDRA NATH TRIPATHI	MANOJ KUMAR SINGH C.S.C.
15	LAFP	WRIC/29568/2021 (Gorakhpur)	MANI NATH TRIPATHI VS UTTAR PRADESH HOUSING AND DEVELOPMENT BOARD AND 3 OTHERS	SHIV BAHADUR SINGH AMIT KUMAR TIWARI	
16	NW	WRIC/30156/2021 (Allahabad) Notice no:2021/39766	RAM SURAT AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	YADVENDRA KUMAR YADAV POONAM YADAV RAJ KARAN YADAV	PAWAN KUMAR SINGH VIVEK SARAN HARSH VARDHAN GUPTA C.S.C.
17		WRIC/31344/2021 (Moradabad) Notice no:2021/47376	GOVIND SAHKARI AVAS SAMITI LTD. VS STATE OF U.P. AND 4 OTHERS	KSHITIJ SHAILENDRA	KRISHNA MOHAN ASTHANA C.S.C.

ADDITIONAL/UNLISTED LIST

For Order

HON BLE SUPREME COURT ORDER (EXPEDITED)

301	DF	CRLP/6857/2020 (Mirzapur) Matters (in the nature of criminal) relating to Members of Parliament, Members of Legislative Assembly and Members of Legislative Council	UDAY BHAN SINGH @ DOCTOR SINGH VS STATE OF U.P. AND 2 OTHERS	ASHISH KUMAR GUPTA	G.A.
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HON BLE SUPREME COURT ORDER

302	WC	CRLA/2491/2013 (Mathura)	RAGHUVVEER AND ANOTHER VS STATE OF U.P.	PRASHANT VYAS RAJEEV GOSWAMI RAJUL BHARGAVA	BRIJESH SAHAI GOVT. ADVOCATE
	With	CRLA-2410-2013 Mathura	BHOOPAL AND 2 OTHERS VS STATE OF U.P.	RAJUL BHARGAVA	GOVT. ADVOCATE
	With	CRLA-2490-2013 Mathura	LAXMAN VS STATE OF U.P.	DEEPAK KUMAR PANDEY RAJEEV GOSWAMI R.P. MISHRA RAJUL BHARGAVA	BRIJESH SAHAI GOVT. ADVOCATE

For Hearing

HON BLE HIGH COURT ORDER (EXPEDITED)

303	DF	CRLA/2321/2006 (Jhansi)	LALA RAM AND OTHERS VS STATE OF U.P.	J.S.PARIHAR KRISHNA KANT DWIVEDI JAI SINGH RAMANAND GUPTA	GOVT. ADVOCATE
304	DF	CRLA/1168/2010 (Hathras (mahamaya Nagar))	AKRAM VS STATE OF U.P.	ARAF KHAN LIHAZUR RAHMAN KHAN R.K.SHUKLA SONAKSHI ARORA SUDHANSHU PANDEY	GOVT. ADVOCATE
	With	CRLA-1305-2010 Hathras (mahamaya Nagar)	CHUNNU VS STATE OF U.P.	RATAN SINGH	GOVT. ADVOCATE
305	WC	CRLA/2038/2009 (Amroha (jyotiba P Nagar))	RAM KHILADI VS STATE OF U.P.	SUNIL KUMAR UPADHYAY ZAFAR ABBAS DAYA SHANKAR MISRA AMIT MISHRA S.M. IQBAL HASAN	GOVT. ADVOCATE

With	CRLA-2459-2009 Amroha (jyotiba P Nagar)	DEVENDRA @ BOBBY VS STATE OF U.P.	AMIT MISHRA ZAFAR ABBAS DAYA SHANKAR MISHRA CHANDRAKESH MISHRA	GOVT. ADVOCATE
With	CRLA-2592-2009 Amroha (jyotiba P Nagar)	SANJAY VS STATE OF U.P.	A.K. SRIVASTAVA AMIT MISHRA ZAFAR ABBAS S.K.UPADHYAY DAYA SHANKAR MISRA P.C. SRIVASTAVA	GOVT. ADVOCATE

For Order

306	DF	CRLA/4565/2015 (Bulandshahr)	AMIT VS STATE OF U.P.	SUNDER SINGH PAWAN SINGH PUNDIR SAROJ KUMAR TIWARI KULDEEP SINGH TOMAR SHAMSUDDIN AHMAD	KHARAG SINGH G.A.
307	DF	CRLA/5262/2015 (Sonbhadra)	RAMESHWAR DUTT MISHRA VS STATE OF U.P.	DHARMENDRA SINGH INDRA KUMAR CHATURVEDI(SENIOR ADV.)	RAKESH CHANDRA ASHOK KUMAR MISHRA G.A.
308	DF	CRLA/3485/2016 (Kanpur Dehat)	SMT. ANEETA VS STATE OF U.P.	RAJESH YADAV YASHPAL YADAV	G.A.
	With	CRLA-3486-2016 Kanpur Dehat	RAMESH VS STATE OF U.P.	RAJESH YADAV DHARMALA YADAV SUKESH KUMAR YASHPAL YADAV	G.A.
309	DF	CRLA/2136/2017 (Kanpur Nagar)	DOCTOR GAUTAM KUMAR AGARWAL VS STATE OF U.P.	RAJRSHI GUPTA ASHWINI KUMAR AWASTHI MANISH TIWARY(SENIOR ADV.) MAHADEO SINGH CHANDEL RAMANUJ TRIPATHI DILEEP KUMAR(SENIOR ADV.)	BRIJESH SAHAI(SENIOR ADV.) RAHUL SAHAI BHAVYA SAHAI G.A.
310	DF	CRLA/4490/2017 (Farrukhabad)	MUZAHD VS STATE OF U.P.	NARENDRA KUMAR SINGH	AKANKSHA YADAV PREM PRAKASH YADAV G.A.
	With	CRLR-3523-2017 Farrukhabad	SMT. LEENA KATIYAR VS STATE OF U.P. AND ANOTHER	AKANKSHA YADAV PREM PRAKASH YADAV(SENIOR ADV.)	G.A.
	With	GOVAD-144-2021 Farrukhabad	STATE OF U.P. VS AMIT KUMAR AND 4 OTHERS	G.A.	
	With	C372-6180-2017 Farrukhabad	SMT. LEENA KATIYAR VS STATE OF U.P. AND 6 OTHERS	AKANSHA YADAV PREM PRAKASH YADAV(SENIOR ADV.)	ANSHUL TIWARI LAV SRIVASTAVA G.A.
311	DF	CRLA/2014/2018 (Mirzapur)	RAVINDRA NATH TAGORE VS STATE OF U.P.	DESH RATAN CHAUDHARY R.L. VARMA SANJAY DWIVEDI	G.A.
	With	CRLA-2036-2018 Mirzapur	SMT. GANGARATI VS STATE OF U.P.	DESH RATAN CHAUDHARY SHRI PRAKASH DWIVEDI SANJAY DWIVEDI	G.A.
312	DF	CRLA/5723/2018 (Basti)	ASHISH KUMAR @ MINTU SINGH VS STATE OF U.P.	SANTOSH YADAV PRASHANT VYAS	ASHOK SINGH LAV SRIVASTAVA G.A.
	With	CRLA-6170-2018 Basti	SUNIL SINGH VS STATE OF U.P.	KARUNESH PRATAP SINGH RAJIV LOCHAN SHUKLA	ASHOK KUMAR SINGH G.A.
	With	GOVAD-75-2019 Basti	STATE OF U.P. VS SUNIL KUMAR SINGH AND 6 ORS.	G.A.	
313	WC	CRLA/3646/2014 (Saharanpur)	SHAMSHAD VS STATE OF U.P.	V.M. ZAIDI M.J. AKHTAR	ASHOK KUMAR TRIPATHI GOVT. ADVOCATE

	With	CRLA-2368-2014 Saharanpur	NARENDRA VS STATE OF U.P.	I.B. YADAV SUDHIR KUMAR AGARWAL	ASHOK KUMAR TRIPATHI GOVT.ADVOCATE
	With	CRLA-2404-2014 Saharanpur	MAISHAN AND 2 ORS. VS STATE OF U.P.	P.S.CHAUHAN ANURAG PATHAK	ASHOK KUMAR TRIPATHI GOVT. ADVOCATE
	With	CRLA-2595-2014 Saharanpur	GAFFAR AND ANR. VS STATE OF U.P.	M.J. AKHTAR SWETASHWA AGARWAL ANURAG PATHAK	ASHOK NATH TRIPATHI GOVT. ADVOCATE
	With	CRLA-3397-2017 Saharanpur	MAROOF VS STATE OF U.P.	ANURAG PATHAK HARSHIT PATHAK	ASHOK KUMAR TRIPATHI G.A.
314	ED	CRLA/571/2017 (Firozabad)	UPENDRA VS STATE OF U.P.	SYED FAHIM AHMED KAMLENDRA SINGH JADAUN SANJAY KUMAR JAIN ARVIND AGRAWAL	G.A.
315	ED	CRLA/1034/2017 (Kanpur Dehat)	IRFAN @ KALLU VS STATE OF U.P.	P.K. SINGH	G.A.
316	PO	CRLA/4081/2017 (Kannauj)	NARENDRA VS STATE OF U.P.	RADHEY SHYAM SHUKLA PRAMOD KUMAR NARENDRA KUMAR TIWARI	G.A.
	With	CRLA-3127-2017 Kannauj	NAKSHATRA SAHAI VS STATE OF U.P.	BHAIYA RAM MAURYA ANAND MOHAN PANDEY RAJRSHI GUPTA RIZWAN AHAMAD IMRAN ULLAH	G.A.
	With	CRLA-3727-2017 Kannauj	DASHRATH VS STATE OF U.P.	RADHEY SHYAM SHUKLA NARENDRA KUMAR TIWARI	G.A.
317	LAFP	CRLA/1000/2018 (Budaun)	KADIR VS STATE OF U.P.	RAVI SHANKAR TRIPATHI ADYA PRASAD TEWARI	PRAVEEN KUMAR SRIVASTAVA G.A.
318	LAFP	CRLA/1045/2018 (Auraiya)	POORAN @ PRADEEP KUMAR VS STATE OF U.P.	SATYA DHEER SINGH JADAUN RAM CHANDRA SOLANKI ABHISHEK MISHRA	ANURAG SHUKLA ANURAG DUBEY G.A.
	With	CRLA-1069-2018 Auraiya	PANKAJ @ DEVESH KUMAR VS STATE OF U.P.	RAM CHANDRA SOLANKI ANOOP KUMAR MISHRA	ANURAG SHUKLA ANURAG DUBEY G.A.
	With	CRLA-1111-2018 Auraiya	RAM NARESH MISHRA VS STATE OF U.P.	RAM CHANDRA SOLANKI ABHISHEK MISHRA	ANURAG SHUKLA ANURAG DUBEY G.A.
	With	CRLA-1143-2018 Auraiya	DILEEP KUMAR ALIAS DEEPU VS STATE OF U.P.	RAJIV LOCHAN SHUKLA	ANURAG SHUKLA ANURAG DUBEY G.A.
319	LAFP	CRLA/1842/2018 (Allahabad)	RAM CHANDRA @ LAVLESH TIWARI AND ANOTHER VS STATE OF U.P.	SATISH SHARMA YADAVENDRA DWIVEDI	G.A.
320	LAFP	CRLA/2199/2019 (Muzaffar Nagar)	MAINPAL VS STATE OF U.P.	ZAFAR ABBAS BRIJESH KUMAR SHARMA	G.A.
	With	CRLA-1806-2019 Muzaffar Nagar	RAMPHAL AND ANR. VS STATE OF U.P.	PAVAN KUMAR MISHRA INDRA KUMAR CHATURVEDI(SENIOR ADV.)	G.A.
	With	CRLA-3809-2019 Muzaffar Nagar	MADAN VS STATE OF U.P.	RAJ KUMAR SINGH AJAY KUMAR PANDEY ZAFAR ABBAS	G.A.
321	LAFP	CRLA/3800/2019 (Aligarh)	RAVI KUMAR VS STATE OF U.P.	S.S. RAJPUT	AKHILESH SRIVASTAVA SAKSHAM SRIVASTAVA G.A.
322	ED	CRLA/6994/2019 (Firozabad)	SUBHASH AND 2 ORS. VS STATE OF U.P.	YOGESH KUMAR SRIVASTAVA NOOR MUHAMMAD	G.A.

323	ED	CRLA/605/2020 (Budaun)	VIPIN VS STATE OF U.P.	PRADEEP KUMAR PAL GUNJAN SHARMA JUGAL KISHOR KHANNA	ABHAY RAJ SINGH G.A.
324	LAFP	CRLA/2177/2020 (Etawah)	SATYAVEER YADAV VS STATE OF U.P.	BRIJ RAJ	MOHD. SALEEM KHAN G.A.
	With	CRLA-1652-2020 Etawah	JEETU VS STATE OF U.P.	SHIV RAJ SINGH RAGHUBIR SINGH	MOHD. SALEEM KHAN G.A.
	With	CRLA-2773-2020 Etawah	SANJU @ SANJAY YADAV VS STATE OF U.P.	RAM ASHISH PANDEY	MOHD. SALEEM KHAN G.A.
325	LAFP	CRLA/32/2021 (Ballia)	JIUT CHAUHAN AND 4 OTHERS VS STATE OF U.P.	PREM SHANKAR MISHRA	AKHILESH KUMAR SINGH KAMESHWAR SINGH G.A.
	With	CRLA-3773-2020 Ballia	UPENDRA YADAV VS STATE OF U.P.	AKANKSHA YADAV HEMANT KUMAR SRIVASTAVA	AKHILESH KUMAR SINGH KAMESHWAR SINGH G.A.
326	LAFP	CRLA/3311/2021 (Deoria)	UMASHANKER SINGH @ UMESH SINGH VS STATE OF U.P.	RAJRSHI GUPTA SHAILENDRA KUMAR SINGH	SHYAMA CHARAN TRIPATHI G.A.
	With	CRLA-3315-2021 Deoria	GANESH SINGH VS STATE OF U.P.	PULAK GANGULY SHAILENDRA KUMAR SINGH	SHYAMA CHARAN TRIPATHI G.A.
	With	CRLA-3574-2021 Deoria	UDAI PRATAP SINGH @ DIMPU SINGH VS STATE OF U.P.	SHAILENDRA KUMAR SINGH	SHYAMA CHARAN TRIPATHI PULAK GANGULY G.A.
	With	CRLA-3671-2021 Deoria	RAMPRAKASH YADAV @ NAGA YADAV VS STATE OF U.P.	NASIRA ADIL R.K. SHAHI	SHYAMA CHARAN TRIPATHI PULAK GANGULY G.A.
	With	CRLA-4152-2021 Deoria	MURARI JAISWAL VS STATE OF U.P.	PRAKASH CHANDRA SRIVASTAVA MUKESH KUMAR	G.A.
For Admission					
327	LAFP	CRLA/2167/2020 (Budaun)	AJEET VS STATE OF U.P.	ASHWINI KUMAR SRIVASTAVA PRABHAT CHANDRA MISHRA	G.A.
328	DF	WRIC/24895/2021 (Varanasi)	RAM JI DAS VS STATE OF U.P. AND 3 OTHERS	ASHOK KUMAR PANDEY	RAVI PRAKASH PANDEY C.S.C.
329	PO	WRIC/11769/2018 (Ghazipur)	MURLI MANOHAR GUPTA VS STATE OF U P AND 2 OTHERS	RAKESH TRIPATHI I SANTOSH KUMAR JAISWAL	C.S.C.
330	PO	WRIC/33278/2018 (Gautam Buddh Nagar)	OM PRAKASH MADHUR VS STATE OF U P AND ANOTHER	CHANDRA PRAKASH SINGH	BHANU BHUSHAN JAUHARI ANJALI UPADHYA C.S.C.
331	PO	WRIC/36835/2018 (Ghaziabad)	AJPA PARISHAD SAHKARI AVAS SAMITI LTD. . VS U P HOUSING AND DEVELOPMENT BOARD AND 2 OTHERS	TARUN AGRAWAL	VIVEK SARAN MANVENDRA NATH SINGH VINOD KUMAR SINGH(SENIOR ADV.) C.S.C.
332	PO	WRIC/2428/2020 (Allahabad)	AJEYA SINGH AND ANOTHER VS PRINCIPAL SECRETARY DEPARTMENT OF HOUSING AND URBAN PLANNING AND 2 OTHERS	SATYA VRATA MEHROTRA ISHIR SRIPAT ABHINAV MEHROTRA	ARUN KUMAR C.S.C.
333	LAFP	WRIC/21652/2020 (Ghaziabad)	AUTOMOBILE DEALERS WELFARE ASSOCIATION VS STATE OF U.P. AND 2 OTHERS	SR. ADVOCATE ASHISH KUMAR DUBEY	VINAYAK NATH SINGH C.S.C.

334	LAFP	WRIC/21673/2020 (Ghaziabad)	M/S NIMBUS MOTORS PVT. LTD. VS STATE OF U.P. AND 3 OTHERS	ANANYA PANDEY SR. ADVOCATE ASHISH KUMAR DUBEY	VINAYAK NATH SINGH C.S.C.
335	PO	WRIC/17015/2021 (Gautam Buddh Nagar)	M/S GREATER NOIDA INSTITUTIONAL TRUST VS STATE OF U.P. AND 5 OTHERS	HARISH CHANDRA GUPTA RAKESH KUMAR VERMA	ANJALI UPADHYA RAMENDRA PRATAP SINGH C.S.C.

Application for Orders

336		11/2021 (Parole Application) in case CRLA-665- -2008	ARVIND @ TINKU VS STATE OF U.P.	MANOJ KUMAR AMIT KUMAR SRIVASTAVA SUSHIL DUBEY AJEET SRIVASTAVA HIMANSHU KUMAR CHHAYA GUPTA SUJEET KUMAR PRADIP KUMAR SRIVASTAVA	GOVT. ADVOCATE
	With	CRLA/6041/2008	KALLAN VS STATE OF U.P.---	HEMENDRA PRATAP SINGH RAJEEV KUMAR SINGH	GOVERNMENT ADVOCATE
	With	CRLA/6786/2008	BHURA VS STATE OF U.P.---	ARUN KUMAR TRIPATHI MANOJ KUMAR AMIT TRIPATHI	GOVT. ADVOCATE
	With	CRLA/7197/2008	CHHEDA @ ANSAR MOHAMMAD VS STATE OF U.P.---	R.C. PAL P.C. CHAUDHARY W.A. HASHMI DINESH KUMAR	GOVT. ADVOCATE
337		8/2021 (135291/2016) (Restoration) in case WRIC-6608- -2010 Decided on 09/02/2016	DEVENDRA KUMAR GOEL AND ANOTHER VS GHAZIABAD DEVELOPMENT AUTHORITY AND OTHERS	NIRVIKAR GUPTA PANKAJ AGARWAL VRINDAVAN MISHRA SANJAY KUMAR MISHRA HIMANSHU TEWARI	SHIVAM YADAV VARUN AGNIHOTRI S.C. V.B. MISHRA

For Order

ECOURT CASES.

338	PO E-File	CRLA/2057/2021 (Kannauj)	MUJEEB VS STATE OF U.P.	ARVIND KUMAR	SHAILENDRA KUMAR TRIPATHI G.A.
	With	CRLA-1993-2021 Kannauj	SHAFIQ VS STATE OF U.P.	BHAVYA SAHAI ARVIND KUMAR	SHAILENDRA KUMAR TRIPATHI G.A.
	With	CRLA-2737-2021 Kannauj	KUMARI NILAM VS STATE OF U.P.	ARVIND KUMAR	SHAILENDRA KUMAR TRIPATHI G.A.
339	LAFP E-File	CRLA/2221/2021 (Baghpat)	ALAMGIR VS STATE OF U.P.	ANUJ SRIVASTAVA RAVENDRA SINGH	G.A.
340	PO E-File	CRLA/2320/2021 (Ghaziabad)	ANNU @ ANURAG VS STATE OF UP	VIVEK KUMAR SINGH MAYANK YADAV NITIN GUPTA	SIKANDAR B. KOCHAR SHYAM SHANKAR MISHRA G.A.

For Admission

ECOURT CASES.

341	LAFP E-File	WRIC/16557/2020 (Varanasi)	SANJAY SINGH AND 2 OTHERS VS STATE OF U.P. AND 6 OTHERS	VISHNU PANDEY PRASHANT SHUKLA	C.S.C.
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Application for Orders

342		3/2021 (Modification of Order) in case CRLP-1652- -2020	HARISH SINGH AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	R.K. MISHRA	G.A.
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343	4/2021 (Modification of Order) in case CRLP-1725- -2020 Decided on 11/01/2021	GULZAR AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAM RAJ PANDEY	G.A.
344	3/2021 (Extension of time) in case CRLP-990-2021	OMRAJ SINGH @ DEEPAK VS STATE OF U.P. AND 2 OTHERS	SATYA PRAKASH SINGH SATYENDRA NARAYAN SINGH	G.A.
345	2/2021 (Modification of Order) in case CRLP-148- -2021 Decided on 10/02/2021	HAJJAN KAHKASA BEGUM VS STATE OF U.P. AND 2 OTHERS	AMBREESH KUMAR GANESH KUMAR	G.A.

Application for Orders

346	3/2018 (Restoration) in case CRLP-3248- -2018 Decided on 14/11/2018	M/S BHASIN INFOTECH AND INFRASTRUCTURE PVT. LTD. AND 4 OTHERS VS STATE OF U.P. AND 2 OTHERS	MANISH TIWARY(SENIOR ADV.) SHREYA GUPTA MANISH TIWARY SUSHIL SHUKLA	K.K.DWIVEDI GA G.A.
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AT 10:00 AM
(Court No.51)
HON'BLE JUSTICE SUNEET KUMAR
HON'BLE JUSTICE BRIJ RAJ SINGH

FRESH LIST

Fresh

1	GOVA/527/2021 (Ghaziabad)	STATE OF U.P. VS VIJAY AND 5 OTHERS	G.A.	
2	GOVA/528/2021 (Kushi Nagar)	STATE OF U.P. VS DILIP KUMAR PAMPALIA AND 3 OTHERS	G.A.	
3	GOVA/529/2021 (Aligarh)	STATE OF U.P. VS SAJJAN KUMAR AND 6 OTHERS	G.A.	
4	C372/281/2021 (Gautam Buddh Nagar) Notice no:2021/4520	RAM PRAKASH VS STATE OF U.P. AND 5 OTHERS	SUDHIR KUMAR AGARWAL RAM SANEHI YADAV	G.A.
Fresh				
5	TU,LA FP WRIC/22521/2021 (Firozabad) Notice no:2021/35632	HIRDESH BIHARI YADAV AND 14 OTHERS VS STATE OF U.P. AND 4 OTHERS	VINEET KUMAR SINGH	SANJEEV KUMAR PANDEY J.P. SINGH C.S.C.

ADDITIONAL/UNLISTED LIST

For Order

301	PO A378D/13/2020 (Ghaziabad)	CBI,SC-II, NEW DELHI VS RAGHUBIR SINGH RAWAT AND 5 OTHERS	GYAN PRAKASH(SENIOR ADV.) SANJAY KUMAR YADAV	RAJRSHI GUPTA
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For Admission

302	DF A378/23/2019 (Kanpur Dehat)	HEMLATA VS STATE OF U.P. AND 4 ORS.	IN PERSON	G.A.
303	PO A378/92/2017 (Bareilly)	PURUSHOTTAM DEO GANGWAR VS STATE OF U.P. AND 2 OTHERS	ASHWINI KUMAR AWASTHI MANISH TIWARY(SENIOR ADV.)	G.A.
304	DF A378D/11/2021 (Agra)	RAJVEER VS STATE OF U.P. AND ANOTHER	SUSHIL KUMAR CHATURVEDI	SHIKHER TRIVEDI MANISH KUMAR SINGH G.A.
305	PO A378D/15/2021 (Meerut)	AJMER SINGH VS STATE OF U.P.AND 2 OTHERS	YOGENDRA PAL SINGH	G.A.
306	PO GOVA/206/2020 (Hapur (panchsheel Nagar))	STATE OF UP VS DEENU SHARMA AND ANOTHER	G.A.	
307	PO GOVA/236/2020 (Sonbhadra)	STATE OF UP VS SURAJ PATEL AND ANOTHER	G.A.	
308	PO GOVA/261/2020 (Moradabad)	STATE OF U.P. VS RAMESH AND 3 OTHERS	A.G.A.	
309	PO GOVA/265/2020 (Muzaffar Nagar)	STATE OF U.P. VS SUNIL	A.G.A.	
310	PO GOVA/204/2021 (Bulandshahr)	STATE OF U.P. VS RAJESH	G.A.	

311	PO	GOVA/224/2021 (Aligarh)	STATE OF U.P. VS ANIL KUMAR SHARMA AND 3 OTHERS	G.A. AKHILESH SINGH	BRIJ BHUSHAN PAUL ANAND PRAKASH PAUL
	With	CRLA-978-2016 Aligarh	ANIL KUMAR SHARMA AND 3 OTHERS VS STATE OF U.P.	BRIJ BHUSHAN PAUL ANAND PRAKASH PAUL DUSHYANT SINGH SYED WAJID ALI	PANKAJ KR YADAV G.A.
312	PO	GOVA/439/2021 (Meerut)	STATE OF U.P. VS SAQIB AND 5 OTHERS	G.A.	
313	DF	C372/2782/2011 (Baghpat)	SHAUNATH SINGH VS STATE OF U.P. AND ANOTHER	RAM RAJ PANDEY	GOVT. ADVOCATE
	With	GOVA-3583-2011 Baghpat	STATE OF U.P. VS YOGENDRA	A.G.A.	
314	DF	C372/226/2021 (Ghazipur)	GHURA BIND VS STATE OF U.P. AND ANR.	RAM MANOHAR KASHYAP	G.A.
315	PO	C372/5936/2011 (Baghpat)	AADESH JAIN VS STATE OF U.P. AND OTHERS	AJAY KUMAR SINGH VIVEK KUMAR SINGH	GOVT. ADVOCATE
316	PO	C372/1372/2012 (Ghaziabad)	ISLAM VS STATE OF U.P. AND OTHERS	RAMESH PANDEY	IQBAL NARAIN MULLA GOVT. ADVOCATE
317	PO	C372/1554/2012 (Moradabad)	NAYEEM ALI VS STATE OF U.P. AND OTHERS	BHARAT GARG DINESH KUMAR YADAV	VIKAS SRIVASTAVA GOVT. ADVOCATE
		(GOVA-1133-2011) Moradabad Decided on 04/05/2012	STATE OF U.P. VS SULEMAN USMANI AND OTHERS		
318	PO	C372/2858/2012 (Jalaun)	MUNNA LAL VS STATE OF U.P. AND OTHERS	NARESH KUMAR	B.N.SINGH GOVT. ADVOCATE
	With	CRLA-5274-2010 Jalaun	ARVIND TIWARI VS STATE OF U.P.	S.K. DIXIT B.K. SHUKLA APUL MISRA	G.A.
319	PO	C372/2868/2012 (Allahabad)	SAGEER KHAN VS STATE OF U.P. AND OTHERS	STUTI SINGH VIVEK PRAKASH MISHRA	R.M.VISHWAKARMA GOVT. ADVOCATE
	With	CRLA-6584-2010 Allahabad	GHULAM QADIR VS STATE OF U.P.	S.M.A. ABDY	J.P. TRIPATHI GOVT. ADVOCATE
320	PO	C372/2944/2012 (Mathura)	ASH MOHAMMAD VS STATE OF U.P. AND OTHERS	PRASHANT K. LAL	RAJUL BHARGAVA GOVT. ADVOCATE
321	PO	C372/182/2021 (Sonbhadra)	MOHD. HAFIZ VS STATE OF U.P. AND 4 OTHERS	PIYUSH TRIPATHI	G.A.
322	PO	C372D/11/2020 (Farrukhabad)	GHANSHYAM SINGH VS STATE OF U.P. AND 4 OTHERS	NAVIN KUMAR PANDEY	G.A.
323	PO	C372D/17/2021 (Rampur)	MAHENDRA PAL VS STATE OF U.P. AND 2 OTHERS	THAKUR PRASAD DUBEY PAVAN KUMAR KUSHWAHA	G.A.
324	PO	A372/442/2012 (Bijnor)	VARUN PRATAP SINGH VS STATE OF U.P. AND OTHERS	SANJAY DWIVEDI ZAFAR ABBAS	GOVT. ADVOCATE
	With	CRLA-3910-2012 Bijnor	MUSHRAF AND OTHERS VS STATE OF U.P.	IRFAN CHAUDHARY SANJAY DWIVEDI	IRFAN CHAUDHARY ZAFER ABBAS GOVT. ADVOCATE
325	PO	A372/163/2014 (Allahabad)	MOINUDDIN VS STATE OF U.P. AND ANR.	SHAHROZE KHAN	D.B. YADAV GOVT. ADVOCATE

326	PO	A372/358/2014 (Mirzapur)	NAGESH TIWARI VS STATE OF U.P. AND ANOTHER	SRIPRAKASH DWIVEDI	GOVT.ADVOCATE
327	PO	A372/210/2018 (Kushi Nagar)	SHANKAR SHAH VS STATE OF U.P. AND ANOTHER	SUSHIL KUMAR MISHRA CHANDRA PRAKASH MISRA	G.A.
328	PO	A372/213/2018 (Kannauj)	JAI KUMAR VS STATE OF U.P. AND 3 OTHERS	DUR VIJAY SINGH MAOHAMMD NADEEM	G.A.
329	PO	A372/223/2018 (Muzaffar Nagar)	HAZI ABDUL QAYUM VS STATE OF U.P. AND ANOTHER	SRI VIRESH MISRA (SR. ADVOCATE) SATYENDRA NATH TRIPATHI AJITAM SRIVASTAV AMIT MISRA	G.A.
330	PO	A372/229/2018 (Muzaffar Nagar)	SATISH VS STATE OF U.P. AND 2 OTHERS	DHARMENDRA PRATAP SINGH	G.A.
331	PO	A372/46/2019 (Chandauli)	SHIV KUMAR YADAV @ MANTU VS STATE OF U.P. AND ANR.	PANKAJ ROY	G.A.
332	PO	A372/127/2019 (Ghaziabad)	MANOJ KUMAR VS STATE OF U.P. AND 2 OTHERS	HARISH CHANDRA	G.A.
333	PO	A372/130/2019 (Jhansi)	SATENDRA SINGH KUSHWAHA VS STATE OF U.P. AND ANR.	RAJ NATH BHAKTA	G.A.
334	PO	A372/246/2019 (Bulandshahr)	SMT. ALKA RAGHAV VS STATE OF U.P. AND 4 ORS.	DEEPAK KUMAR PANDEY	G.A.
335	PO	A372D/79/2019 (Farrukhabad)	NARESH PRATAP SINGH VS STATE OF U.P. AND ANR.	GYANENDRA KUMAR SINGH	MUKESH KUMAR G.A.
For Hearing					
336	DF	GOVA/1584/1984 (Basti)	STATE OF U.P. VS MUNNI LAL	A.G.A.	GAUTAM MOHD. SHAMIM
337	PO	GOVA/1550/1984 (Varanasi)	STATE OF U.P. VS RAGHUNATH	A.G.A.	V.S. SINGH
	With	GOVA-1549-1984 Varanasi	STATE OF U.P. VS KAILASH NATH	A.G.A.	VIRENDRA KUMAR YADAV V.S. SINGH
338	PO	GOVA/2300/1984 (Agra)	STATE OF U.P. VS PHOOL SINGH AND OTHERS	A.G.A.	RAM LAL YADAV LALJI SAHAI SRIVASTAVA SATYA PRAKASH
339	PO	GOVA/2866/1984 (Etah)	STATE OF U.P. VS GOPAL @ GOPALI	A.G.A.	RAM BABU SHARMA R.B. SHARMA
340	PO	GOVA/1244/1985 (Banda)	STATE OF U.P. VS GOKARAN SINGH AND OTHERS	A.G.A.	A.K. SINGH V.B.RAO M.S. CHANDEL PREM SHANKAR ASHOK KUMAR DWIVEDI
341	PO	GOVA/1438/1986 (Bijnor)	STATE OF U.P. VS PUSHPENDRA AND OTHERS	MAHIPAL SINGHH VEER SINGH MAHIPAL SINGH A.G.A.	H. GAUR J PAL SINGH CHAUHAN J.P.S. CHAUHAN V.P. GOEL
342	PO	GOVA/2450/1986 (Fatehpur)	STATE VS DURGA PRASAD AND OTHERS	A.G.A.	RAHUL MISHRA SANDEEP KUMAR A.B.L. GAUR MADHUKAR MAURYA I.M.KHAN
343	PO	GOVA/5228/2017 (Aligarh)	STATE OF U.P. VS VISHESAR SINGH AND ANOTHER	NEERAJ TRIPATHI(SENIOR ADV.)	KULDEEP SINGH TOMAR

344	PO	GOVA/321/2019 (Baghpat)	STATE OF U.P. VS MUNNA AND 3 ORS.	G.A.	ANUJ SRIVASTAVA
	With	A372-233-2019 Baghpat	SHAHID VS STATE OF U.P. AND 4 ORS.	PAWAN SINGH PUNDIR	G.A.
345	PO	C372/6292/2010 (Budaun)	BITTAN VS STATE OF U.P. AND OTHERS	A.P. TEWARI S.S. TRIPATI	S.K.GUPTA GOVT. ADVOCATE
346	PO	C372/6552/2010 (Bijnor)	LOKESH VS STATE OF U.P. AND OTHERS	GIRISH TIWARI	RAHUL KAKRAN N.P.SINGH GOVT. ADVOCATE
347	PO	C372/6697/2010 (Basti)	NAND LAL VS STATE OF U.P. AND OTHERS	R.C.MAURYA	R.P.SRIVASTAVA GOVT. ADVOCATE
348	PO	C372/6811/2010 (Basti)	PREM CHANDRA CHAUDHARY VS STATE OF U.P. AND OTHERS	J. P. YADAV	G.K.SHUKLA GOVT. ADVOCATE
349	PO	C372/7097/2010 (Kanpur Dehat)	SHIV VIJAY SINGH VS STATE OF U.P. AND OTHERS	RANVIR SINGH	P.K.SINGH GOVT. ADVOCATE
	With	CRLA-6554-2010 Kanpur Dehat	GAJENDRA SINGH AND ANOTHER VS STATE OF U.P.	P.K. SINGH	GOVT. ADVOCATE
350	PO	C372/7115/2010 (Saharanpur)	SUDHIR KUMAR VS STATE OF U.P. AND OTHERS	IRFAN CHAUDHARY	S.K.SRIVASTAVA KESHARI NATH TRIPATHI GOVT.ADVOCATE
351	PO	C372/7763/2010 (Ballia)	DHANANJAY KUMAR VS STATE OF U.P. AND OTHERS	P.S.PRASAD	SMT.SHUSMA YADAV H.K.YADAV GOVT. ADVOCATE
	With	CRLA-7751-2010 Ballia	OM PRAKASH VERMA AND OTHERS VS STATE OF U.P.	SMT. SUSHMA YADAV H.K.YADAV	GOVT. ADVOCATE
352	PO	C372/628/2011 (Etah)	BADSHAH TIWARI VS STATE OF U.P. AND OTHERS	SANJEEV MISHRA	R.R.SINGH GOVT. ADVOCATE
353	PO	C372/735/2011 (Baghpat)	VIRENDRA SINGH VS STATE OF U.P. AND OTHERS	D.K. SRIVASTAVA	V.K.SINGH A.K.SINGH GOVT.ADVOCATE
354	PO	C372/4046/2011 (Azamgarh)	SHYAM BEHARI VS STATE OF U.P. AND OTHERS	JANARDAN YADAV SHEO RAM SINGH	SANJAY KUMAR YADAV GOVT. ADVOCATE
355	PO	C372/5120/2011 (Moradabad)	BHOORA VS STATE OF U.P. AND OTHERS	AJAY KUMAR MISHRA R.R. SINGH	MADAN SINGH GOVT. ADVOCATE
356	PO	C372/6104/2011 (Auraiya)	BIRENDRA SINGH VS STATE OF U.P. AND OTHERS	KAVITA TOMAR JAI RAJ SINGH TOMAR	GHANSHYAM DUBEY GOVT. ADVOCATE
357	PO	C372/3679/2012 (Bulandshahr)	SMT. PARVEEN VS STATE OF U.P. AND OTHERS	RAGHVENDRA PRAKASH	VINOD SINGH SANJAY MISHRA RAHUL MISHRA GOVT. ADVOCATE
<u>For Final Hearing</u>					
358	PO	GOVA/1974/1983 (Jaunpur)	STATE VS NANDA AND OTHERS	S.N.MULLA B.P. GUPTA BHAGWAT PRASAD PRAKHAR SARAN SRIVASTAVA A.G.A.	PRAMOD KUMAR VISHWAKARMA S.S. RATHORE ARCHIT MANDHYAN MARKANDAY SINGH RISHABH KUMAR T. RATHORE
359	PO	GOVA/1913/1985 (Mirzapur)	STATE OF U.P. VS RAM CHIRANJIV AND OTHERS	A.G.A.	D.R.CHAUDHARY R.P. SINGH N.K.RAY

	With	CRLA-1043-1985 Mirzapur	RAM CHIRANJEEV AND OTHERS VS STATE OF U.P.	S.P.SINGH	A.K.RATHORE A.G.A.
360	PO	C372/6686/2011 (Etawah)	OM PRAKASH VS STATE OF U.P. AND OTHERS	VEENA SINGH DEEPAK KUMAR A/D0048/2012	DINEAH KUMAR VERMA PRAMOD KUMAR SUSHIL KUMAR DUBEY D.K.VERMA A/D0417/2012 GOVT. ADVOCATE

For Order

ECOURT CASES.

361	DF- E-File TU	CMRA/354/2021 (Jalaun)	MANDVI MISHRA VS STATE OF U.P. THROUGH ITS PRINCIPAL SECRETARY BASIC EDUCATIO	INDRA PRAKASH TIWARI	
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For Admission

SENIOR CITIZEN

362	PH	WRIA/49205/2012 (Sant Kabir Nagar)	NANDU PRASAD VS STATE OF U.P. THROU THE SECRETARY BASIC EDUTACTION AND ORS	GAURAV YADAV SANJEEV KUMAR SINGH JOKHAN PRASAD	MANN SINGH BASHISHTH NARAIN PANDEY ARVIND SRIVASTAVA C.S.C.
	With	WRIA-8505-2018 Sant Kabir Nagar	MALTI GUPTA VS STATE OF U.P. AND 3 OTHERS	RAJESH KUMAR DUBEY ASHOK KUMAR DUBEY	MANU SINGH C.S.C.

For Order

363	DF- TU	BAIL/31728/2020 (Allahabad)	VIRENDRA SINGH VS STATE OF U.P.	ABHISHEK MAYANK AJAY KUMAR MISHRA	G.A.
		(BAIL-22943-2019) Allahabad Decided on 04/03/2020	VIRENDRA SINGH VS STATE OF U.P.		
364	DF- TU	BAIL/37002/2020 (Etawah)	GULFAM VS UNION OF INDIA	SHASHANK SHEKHAR ANSAR AHMAD	ASHISH PANDEY
		(BAIL-19449-2019) Etawah Decided on 15/04/2020	GULFAM VS UNION OF INDIA		
365	DF- TU	BAIL/44955/2020 (Kanpur Dehat)	VIMAK KUSHWAHA VS STATE OF U.P.	MANISH KUMAR SINGH B.N.SINGH DHEERAJ KUMAR DWIVEDI	G.A.
		(BAIL-7508-2020) Kanpur Nagar Decided on 18/02/2020	VIMAL KUSHWAHA VS STATE OF U.P.		
366	DF- TU	BAIL/45355/2020 (Kanpur Dehat)	VIMAL KUSHWAHA VS STATE OF U.P.	MANISH KUMAR SINGH B.N.SINGH DHEERAJ KUMAR DWIVEDI	G.A.
		(BAIL-7495-2020) Kanpur Nagar Decided on 18/02/2020	VIMAL KUSHWAHA VS STATE OF U.P.		
367	DF- TU	BAIL/1834/2021 (Allahabad)	KRISHNA PATEL @ SRI KRISHAN @ TOTA VS STATE OF U.P.	RAJEEV GIRI ASHUTOSH GUPTA	LOKESH KUMAR DWIVEDI G.A.
		(BAIL-10035-2020) Allahabad Decided on 09/06/2020	KRISHNA PATEL@ SRI KRISHNA@ TOTA VS STATE OF U.P.		

368	DF-TU	BAIL/5431/2021 (Sambhal (bheem Nagar)) (BAIL-15755-2018) Moradabad Decided on 28/02/2020 (BAIL-16256-2020) Sambhal (bheem Nagar) Decided on 07/09/2020	RISHIPAL VS STATE OF U.P. RISHI PAL VS STATE OF U.P. RISHIPAL VS STATE OF UP	DR. RAJNEESH RAI V.P. SINGH KASHYAP	G.A.
369	DF-TU	BAIL/6138/2021 (Azamgarh) (BAIL-27553-2019) Azamgarh Decided on 15/04/2020	RAVINDER YADAV VS UNION OF INDIA RAVINDRA YADAV VS UNION OF INDIA THROUGH INTELLIGENCE OFFICER, NCB, LUCKNOW	AJAY SRIVASTAVA	PRANAY KRISHNA ASHISH PANDEY
370	DF-TU	BAIL/13704/2021 (Allahabad) (BAIL-8299-2017) Allahabad Decided on 17/11/2017 (BAIL-11749-2018) Allahabad Decided on 17/07/2019 (BAIL-35524-2019) Allahabad Decided on 26/02/2020 (BAIL-21154-2020) Allahabad Decided on 13/01/2021	UMASHANKAR BIND VS STATE OF U.P. UMASHANKAR BIND VS STATE OF U.P. UMASHANKAR BIND VS STATE OF U.P. UMASHANKAR BIND VS STATE OF U.P.	ASHOK KUMAR SINGH VIJAY GOPAL	MAHESH PRASAD YADAV G.A.
371	DF-TU	BAIL/14523/2021 (Meerut) (BAIL-7892-2020) Meerut Decided on 19/02/2020	RAJA @ ILHAQ VS STATE OF U.P. RAJA ALIAS ILHAQ VS STATE OF U.P.	MOHD. KHALIL	RAJESH KUMAR MANOJ KUMAR SRIVASTAVA G.A.
372	DF-TU	BAIL/19452/2021 (Bulandshahr) (BAIL-2745-2020) Bulandshahr Decided on 06/02/2020	WASEEM AKRAM @ BABLU VS STATE OF U.P. WASEEM AKRAM @ BABLOO VS STATE OF U.P.	MAYANK YADAV VIVEK KUMAR SINGH	SANDHYA SINGH KAPIL KUMAR G.A.
373	DF-TU	BAIL/24435/2021 (Varanasi) (BAIL-6929-2020) Varanasi Decided on 13/02/2020	HEERAUTI DEVI VS STATE OF U.P. HEERAUTI DEVI VS STATE OF U.P.	SUBHASH GOSAIN	G.A.
374	DF-TU	BAIL/25949/2021 (Firozabad) (BAIL-21585-2021) Firozabad Decided on 22/06/2021	MAMTA KATHERIA VS STATE OF U.P. MAMTA KATHERIA VS STATE OF U.P.	BRIJ LAL SHUKLA RAKESH KUMAR GARG	G.A.

375	DF-TU	BAIL/33728/2021 (Meerut)	SANAVVER VS STATE OF U.P.	ADESH KUMAR	ANIL KUMAR TIWARI G.A.
		(BAIL-21451-2018) Meerut Decided on 13/08/2018	SANAVVER VS STATE OF U.P.		
376	DF-TU	BAIL/37137/2021 (Allahabad)	MOHAMMAD SHAMEEM SIDDIQUI VS STATE OF U.P.	SHANTANU VATSALA	MOHAMMAD HISHAM QADEER MOHAMMED IFTEKHAR CHANDAN SHARMA G.A.
		(BAIL-26659-2019) Allahabad Decided on 09/04/2020	MOHAMMAD SHAMEEM SIDDIQUI VS STATE OF U.P.		
		(BAIL-28584-2019) Allahabad Decided on 09/04/2020	NEERAJ PARASHAR VS STATE OF U.P.		
		(BAIL-28342-2020) Allahabad Decided on 19/11/2020	MOHAMMAD SHAMEEM SIDDIQUI VS STATE OF U.P.		
377	DF-TU	BAIL/41287/2021 (Ghaziipur)	PINTU @ AJEET @ KAILASH VS STATE OF U.P.	MITHILESH KUMAR GUPTA	G.A.
		(BAIL-16944-2019) Ghaziipur Decided on 13/02/2020	PINTU @ AJEET @ KAILASH VS STATE OF U.P.		
378	DF-TU	BAIL/41360/2021 (Moradabad)	ANIL CHANDRA VS STATE OF U.P.	RAM KUMAR DUBEY	G.A.
		(BAIL-20223-2021) Moradabad Decided on 22/06/2021	ANIL CHANDRA VS STATE OF U.P.		
379	DF-TU	BAIL/43613/2021 (Gautam Buddh Nagar)	SUNIL GOSWAMI VS STATE OF U.P.	UTTAR KUMAR GOSWAMI	G.A.
		(BAIL-20768-2019) Gautam Buddh Nagar Decided on 13/02/2020	SUNIL GOSWAMI VS STATE OF U.P.		
380	DF-TU	CMRA/366/2021 (Ghaziabad)	RAVI MALIK VS STATE OF U.P. AND 8 OTHERS	SARV DEO SINGH	C.S.C.
		(WRIA-13031-2021) Ghaziabad Decided on 28/09/2021	RAVI MALIK VS STATE OF U.P. AND 8 OTHERS		
For Admission					
381	DF-TU	CRLA/2878/2021 (Farrukhabad)	SANDIP VS STATE OF U.P. AND ANOTHER	JAG NARAYAN BRIJESH KUMAR VERMA SHIV NATH SINGH(SENIOR ADV.) SURYA BHAN SINGH	G.A.
		(CRLA-2256-2020) Farrukhabad Decided on 21/10/2020	SANDIP VS STATE OF U.P. AND ANOTHER		
382	DF-PH	WRIA/10589/2021 (Moradabad)	MOHIT KUMAR GARG VS STATE OF U.P. AND 5 OTHERS	KIRTI CHAURASIA MAN BAHADUR SINGH	DHANANJAY AWASTHI PRADEEP SINGH SENGAR SHYAM KRISHNA GUPTA C.S.C.

Application for Orders

383	2/1988 (376354/2017) in case FAPL-876-1993 Decided on 08/09/2017	HAR CHANDRA AND OTHERS VS STATE OF U.P.	MAHENDRA SINGH YADAV MANOJ KUMAR PANDEY MADAN MOHAN P.N. TRIPATHI S.K. MISHRA R.D. TIWARI RAJEEV KUMAR SONKAR MAHENDRA KUMAR YADAV M.D. SINGH SHEKHER	C.S.C. S.C.
384	5/2021 (Restoration) in case CAPL-87-2009 Decided on 20/02/2019	SHAMBHOO NATH MISRA AND OTHERS VS J.K. SINGH PRABHAGIYA NIDESHAK SAMAJIK VANIKI VAN PRABHAG	G.D. MISRA	S.C.
385	9/2021 (Recall of Order) in case CAPL-391- -2009 Decided on 11/12/2018	HARISH CHANDRA BIND VS SRI CHANDRA PRAKASH D.I.G./S.S.P.	L.M. SINGH	PANKAJ DWIVEDI SC
386	1/2021 (Recall of Order) in case CAPL-229- -2021 Decided on 09/07/2021	VINEET KUMAR VS ANIL KUMAR VERMA, TEHSILDAR HANDIA	MOHAN LAL PANDEY SANJEEV MISHRA ANJANI KUMAR	
387	12/2021 (Restoration) in case CAPL-248- -2002 Decided on 22/02/2021	SMT. AWADH RANI VS DINESH CHAND KANAUIJA DIRECTOR OF ED.BASIC AND OTHERS	RAM RAJ DINESH KUMAR MAURYA MOHD. WARIS RAM RAJ PRAJAPATI VIRENDRA KUMAR	B.R.SINGH B.P.SINGH S.C.
388	9/2021 (Recall of Order) in case CAPL-315- -2017 Decided on 04/02/2021	JAGANNATH PRSAD GUPTA VS ARVIND KUMAR FINANCE SECY. COOPERATIVE U.P. AND 2 OTHERS	HARI PRATAP GUPTA	SATYAM SINGH ABHISHEK MISHRA SHIV NATH SINGH(SENIOR ADV.)
389	16/2019 (Restoration) in case WRIA-4524- -2004 Decided on 05/08/2019	SANJAI KANT AND OTHERS VS STATE OF U.P. AND OTHERS	V.N. VISHWAKARMA VISHWANATH VISHWAKARMA V.S.SINHA	K.R.SIROHI RAJIV GUPTA YASHWANT VERMA C.S.C.
With	WRIA/54804/2004 Decide on 05/08/2019	ASAF ALI VS STATE OF U.P. AND OTHERS---	SYED MAHMOOD	C.S.C. K R SIROHI
390	9/2021 (Recall of Order) in case WRIC-3312- -2002 Decided on 05/08/2021	GANNA VIKAS PARISHAD SARSAWA VS LABOUR COURT DEHRADUN AND ANOTHER	UDAYAN NANDAN SHASHI NANDAN	SANJEEV KUMAR S.K. MISHRA SHRI KRISHNA MISHRA C.S.C.
391	3/2021 (Recall of Order) in case WRIC-1972- -2021 Decided on 13/08/2021	RAM NATH AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	LAL BEHARI YADAV DEVENDRA KUMAR	C.S.C.
392	3/2021 (Restoration) in case WRIC-2280- -2020 Decided on 02/08/2021	DHANANJAY DUBEY VS DISTRICT MAGISTRATE AND 8 OTHERS	HARE RAM PANDEY AMRESH KUMAR TIWARI	SUNIL KUMAR SINGH C.S.C.

393	3/2021 (Recall of Order) in case WRIC-590- -2021 Decided on 27/07/2021	RAM DULARI DEVI VS STATE OF U P AND 7 OTHERS	ROHIT KUMAR SINGH	C.S.C.
394	2/2021 (Recall of Order) in case WRIC-1853- -2021 Decided on 06/08/2021	HUMERA AND ANOTHER VS STATE OF U.P. AND 5 OTHERS	ANAND JI MISHRA KAUSHAL KUMAR PANDEY	HARISHCHANDRA YADAV AUSHIM LUTHRA C.S.C.

SAMPLE

AT 10:00 AM

(Court No.52)

HON'BLE JUSTICE VIVEK KUMAR BIRLA
HON'BLE JUSTICE SHREE PRAKASH SINGH

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	PO E-File	CRLP/9765/2021 (Firozabad) 1839 Notice no:2021/10006 0051) Notice no:2021/10006	NEERAJ DIWAKAR AND 6 OTHERS VS STATE OF UP AND 3 OTHERS	DWIJENDRA PRASAD	SHAILESH KUMAR SRIVASTAVA G.A.
2	PO E-File	CRLP/9855/2021 (Ghaziabad) Notice no:2021/10216	PRIYADARSHANI VS STATE OF U.P. AND OTHERS	VIKASH CHANDRA TIWARI	G.A.
3	PO E-File	CRLP/10799/2021 (Ghaziabad) Notice no:2021/11663	LAKSHYA TAWAR AND ANOTHER VS STATE OF U.P THROUGH ITS SECRETARY HOME UP, AND 2 OTHER	VIKASH CHANDRA TIWARI	G.A.
4	E-File	CRLP/11290/2021 (Kanpur Nagar) Notice no:2021/12067	UMESH KUMAR AND 4 OTHERS VS STATE OF U.P AND 2 OTHERS	DINESH KUMAR YADAV	G.A.
5	E-File	CRLP/11293/2021 (Mathura) Notice no:2021/11912	SHYAMBABU SHRMA AND 5 OTHERS VS STATE OF U.P . AND 3 OTHERS	SANDEEP KUMAR	ASHOK KUMAR SINGH G.A.
Fresh					
6	PO	CRLP/6130/2021 (Fatehpur) Notice no:2021/6291	SHREE BAMDEV GLOBAL PRIVATE LIMITED THROUGH ITS PROPRIETOR UPENDRA KUMAR GUPTA VS STATE OF U.P. AND 2 OTHERS	BIRENDRA SINGH	G.A.
7	PO	CRLP/6533/2021 (Agra) Notice no:2021/6748	RAJEEV KUMAR YADAV VS STATE OF U.P. AND 3 OTHERS	RAM BILAS YADAV ASHUTOSH KUMAR TIWARI	RAM PRAKASH DWIVEDI G.A.
8	PO	CRLP/6956/2021 (Ballia) Notice no:2021/7354	SALMA KHATOON VS STATE OF U.P. AND 2 OTHERS	SANDEEP KUMAR PAWAN KUMAR SINGH KAUSHIK	G.A.
9	PO	CRLP/8013/2021 (Basti) Notice no:2021/7666	SHAGUN SINGH @ NIRMALA SINGH VS STATE OF U P AND 3 OTHERS	AVANISH KUMAR PANDEY	G.A.
10	PO	CRLP/8107/2021 (Budaun) Notice no:2021/8380	AMAN AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	R.B. SINGH	G.A.
11	PO	CRLP/9286/2021 (Mau) Notice no:2021/7024	AJMAL AND 4 OTHERS VS STATE OF U.P. AND 4 OTHERS	KAMAL KRISHNA ROY RAJVENDRA SINGH MOHD. SAEED SIDDIQUI	G.A.
12	PO	CRLP/9332/2021 (Saharanpur) Notice no:2021/9665	DILSHAD @ BHURA VS STATE OF U.P. AND 3 OTHERS	MOHD. ASLAM	G.A.
13	PO	CRLP/9367/2021 (Farrukhabad) Notice no:2021/9689	SHANU VS STATE OF U.P. AND 4 OTHERS	SUDHIR KUMAR SINGH DIGVIJAY SINGH	G.A.
14	PO	CRLP/9372/2021 (Kanpur Nagar) Notice no:2021/9585	ARPITA GUPTA AND 3 OTHERS VS STATE OF U P AND 3 OTHERS	SARVESH	ANUJ SRIVASTAVA G.A.

15	PO	CRLP/9381/2021 (Chitrakoot) Notice no:2021/9638	SHIV MOHAN @ BAUWA AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	SHIV BABU DUBEY	G.A.
16	PO	CRLP/9384/2021 (Baghpat) Notice no:2021/9868	ABDUL RAHIM @ PAPPU VS STATE OF U.P. AND 3 OTHERS	SHAMS UZ ZAMAN	G.A.
17	PO	CRLP/9388/2021 (Kanpur Nagar) Notice no:2021/9586	MAMTA GUPTA AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	SARVESH	ANUJ SRIVASTAVA G.A.
18	PO	CRLP/9401/2021 (Hapur (panchsheel Nagar)) Notice no:2021/10016	BILAL @ MOHD. BILAL AND 6 OTHERS VS STATE OF U.P. AND 3 OTHERS	SHASHI KANT PANDEY	G.A.
19	PO	CRLP/9406/2021 (Jaunpur) Notice no:2021/9723	AJAY KAUSHAL AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	ARADHANA SINGH	G.A.
20	PO	CRLP/9407/2021 (Allahabad) Notice no:2021/9489	KAMLESH KUMAR PATEL AND 4 OTHERS VS STATE OF U.P. AND 2 OTHERS	SARVODAYA SINGH	G.A.
21	PO	CRLP/9412/2021 (Gautam Buddh Nagar) Notice no:2021/10129	NIZAMUDDIN MALIK @ NIZAM MALIK @ MUNIM VS STATE OF U P AND 2 OTHERS	AKHILESH TRIPATHI ASHUTOSH SRIVASTAVA	G.A.
22	PO	CRLP/9417/2021 (Bijnor) Notice no:2021/9606	URMILA NEGI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	KRISHNA CHANDRA PANDEY KESHAWA PRASAD PANDEY	G.A.
23	PO	CRLP/9574/2021 (Allahabad) Notice no:2021/10332	SURESH CHANDRA CHAURASIYA AND 6 OTHERS VS STATE OF U.P. AND 2 OTHERS	BHARAT BHUSHAN PAUL SAURABH PAUL VISHAL TANDON	SAHIBE ALAM G.A.
24	PO	CRLP/9612/2021 (Saharanpur) Notice no:2021/10379	MAHMOOD ALI VS STATE OF U.P. AND 2 OTHERS	NAMIT SRIVASTAVA INDRA BHAN YADAV	MADAN LAL SRIVASTAVA G.A.
25	PO	CRLP/9644/2021 (Moradabad) Notice no:2021/10224	MOHD. AZEEM @ CHUNMUN AND 4 OTHERS VS STATE OF U.P. AND 2 OTHERS	MAHBOOB AHMAD SIDDIQUI	G.A.
26	PO	CRLP/9671/2021 (Ghaziabad) Notice no:2021/10018	MAHENDRA SINGH CHAUHAN AND 12 OTHERS VS STATE OF U.P. AND 3 OTHERS	RAJAN TRIPATHI	MANISHA SINGH DEEPAK RANA G.A.
27	PO	CRLP/9703/2021 (Meerut) Notice no:2021/9979	ARUN VASHISHTHA AND 8 OTHERS VS STATE OF U.P. AND 3 OTHERS	HIMKANYA SRIVASTAVA	SACHIN MALIK G.A.
28	PO	CRLP/9704/2021 (Hapur (panchsheel Nagar)) Notice no:2021/10496	MANISH VS STATE OF U.P. AND 2 OTHERS	RAJEEV KUMAR RAI	G.A.
29	PO	CRLP/9846/2021 (Allahabad) Notice no:2021/10311	DEEPU @ DEEPAK BHATIA AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	SHAMBHAWI SHUKLA AJAY SINGH RAJRSHI GUPTA	SUBHASH CHANDRA TIWARI G.A.
30	PO	CRLP/9928/2021 (Ghazipur) Notice no:2021/9411	CONVICT NO. 27455 UPENDRA UPADHYAY VS STATE OF U P AND 4 OTHERS	SACHIN KUMAR UPADHYAY RAJESH KUMAR DUBEY	G.A.
31	PO	CRLP/9929/2021 (Jhansi) Notice no:2021/9687	PRAMOD KUMAR VS STATE OF U.P. AND 6 OTHERS	SHIV BAHADUR YADAV	G.A.
32	PO	CRLP/9930/2021 (Saharanpur) Notice no:2021/10867	BEERBAL SINGH VS STATE OF U.P. AND 2 OTHERS	NAMIT SRIVASTAVA INDRA BHAN YADAV	G.A.

33	PO	CRLP/9931/2021 (Mirzapur) Notice no:2021/10807	SMT. MAINA DEVI AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	SR. ADVOCATE AUSHIM LUTHRA ATHARVA DIXIT	SUSHIL KUMAR PANDEY G.A.
34	PO	CRLP/9933/2021 (Saharanpur) Notice no:2021/10868	JANESHWAR PRASAD VS STATE OF U.P. AND 2 OTHERS	NAMIT SRIVASTAVA INDRA BHAN YADAV	A.G.A.
35	PO	CRLP/9934/2021 (Jaunpur) Notice no:2021/9727	YASH PRATAP SINGH VS STATE OF U P AND 2 OTHERS	BRAHMANAND UPADHYAY RAJESH KUMAR SHUKLA	G.A.
36	PO	CRLP/9937/2021 (Kanpur Nagar) Notice no:2021/10101	ASHUTOSH YADAV ALIAS ASHUTOSH SINGH ALIAS SILU YADAV AND ANOTHER VS STATE OF U P AND 3 OTHERS	MANOJ SINGH RATHAUR RAJESH KUMAR DUBEY	RAVI KUMAR RAMESH KUMAR G.A.
37	PO	CRLP/9938/2021 (Etawah) Notice no:2021/9362	SHAILESH KUMAR ALIAS SHAILESH SHRIVASTAVA VS STATE OF U.P. AND 3 OTHERS	ARCHANA SRIVASTAVA ARVIND KUMAR SRIVASTAVA	G.A.
38	PO	CRLP/9939/2021 (Jhansi) Notice no:2021/10166	YOGENDRA SINGH VS STATE OF U.P. AND 3 OTHERS	CHANDRAMA SINGH AJAY KUMAR	G.A.
39	PO	CRLP/9943/2021 (Bulandshahr) Notice no:2021/10836	LAIQUE AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	HEMANT SHARMA	MOHAMMAD FAROOQUE ANSARI G.A.
40	PO	CRLP/9945/2021 (Kanpur Nagar) Notice no:2021/10746	JITENDRA KUMAR AND 5 OTHERS VS STATE OF U.P. AND 3 OTHERS	PURUSHOTTAM UPADHYAY	G.A.
41	PO	CRLP/9949/2021 (Jaunpur) Notice no:2021/10797 2021/10797 2021/10797	MS. BABA BETI VS STATE OF U.P. AND 3 OTHERS	UDAI CHANDANI	G.A.
42	PO	CRLP/9954/2021 (Gautam Buddh Nagar) Notice no:2021/10313	SHIV KUMAR VS STATE OF U.P. AND 3 OTHERS	R.P.S. CHAUHAN	G.A.
43	PO	CRLP/9959/2021 (Allahabad) Notice no:2021/10470	JITENDRA AND 4 OTHERS VS STATE OF U.P. AND 3 OTHERS	MOHD. ASHRAF ABBASI	SANTOSH KUMAR SRIVASTAVA SUBHASH CHANDRA G.A.
44	PO	CRLP/9961/2021 (Moradabad) Notice no:2021/10829	RAMWATI AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	SUDHIR KUMAR SINGH DIGVIJAY SINGH	G.A.
45	PO	CRLP/9962/2021 (Bareilly) Notice no:2021/10725	VISHAL YADAV (MINOR) VS STATE OF U.P. AND 3 OTHERS	SURYA NATH BHATT	G.A.
46	PO	CRLP/9965/2021 (Allahabad) Notice no:2021/10356	MOHD. ARIF AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	AHMAD ALI SIDDIQUI	G.A.
47	PO	CRLP/9968/2021 (Varanasi) Notice no:2021/10316	DEVENDRA KANT @ RAJA VS STATE OF U.P. AND 3 OTHERS	SHYAM NARAYAN VERMA	G.A.
48	PO	CRLP/10771/2021 (Bareilly) Notice no:2021/11201	CHHOTA @ NAJIM KHAN AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	KARUNESH NARAYAN TRIPATHI	G.A.
49	PO	CRLP/10774/2021 (S.r. Nagar (bhadohi)) Notice no:2021/11615	ANUJ KUMAR SRIVASTAVA VS STATE OF U.P. AND 3 OTHERS	VIJAY SHANKAR YADAV NIKHIL KUMAR	G.A.
50	PO	CRLP/10778/2021 (Deoria) Notice no:2021/11533	ILAICHI DEVI AND 7 OTHERS VS STATE OF U.P. AND 2 OTHERS	SAROJ KUMAR DUBEY	G.A.
51	PO	CRLP/10780/2021 (Basti) Notice no:2021/9978	DAYA SHANKAR AND 5 OTHERS VS STATE OF U.P. AND 2 OTHERS	PRATHAMESH UPADHYAY	G.A.

52	PO	CRLP/10781/2021 (Mainpuri) Notice no:2021/11086	NARESH CHANDRA VS STATE OF U.P. AND 3 OTHERS	DINESH SINGH YADAV ROHIT NANDAN PANDEY	G.A.
53	PO	CRLP/10783/2021 (Ghazipur) Notice no:2021/11590	SMT. NAZMA KHATOON VS STATE OF U.P. AND 2 OTHERS	UPENDRA UPADHYAY	G.A.
54	PO	CRLP/10784/2021 (Saharanpur) Notice no:2021/11333	MOHD. AFFAN AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	MOHD. ZAID PRATIK J. NAGAR	SANTOSH KUMAR SRIVASTAVA G.A.
55	PO	CRLP/10787/2021 (Etah) Notice no:2021/11425	DHANANJAY SINGH VS STATE OF U.P. AND 3 OTHERS	PRIYANKA DEVI	G.A.
56	PO	CRLP/10789/2021 (Allahabad) Notice no:2021/11162	SANT LAL ALIAS KALLU AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	RAM CHANDRA	G.A.
57	PO	CRLP/10790/2021 (Meerut) Notice no:2021/11539	VIKASH VS STATE OF U.P. AND 2 OTHERS	SUNIL KUMAR TIWARI	G.A.
58	PO	CRLP/10792/2021 (Hapur (panchsheel Nagar)) Notice no:2021/11514	REKHA VS STATE OF U.P. AND 3 OTHERS	SATISH KUMAR MISHRA NANHE LAL TRIPATHI	G.A.
59	PO	CRLP/10808/2021 (Kanpur Nagar) Notice no:2021/11189	SANJAY KUMAR SHARMA VS STATE OF U.P. AND 5 OTHERS	YADAVENDRA DWIVEDI	G.A.
60	PO	CRLP/10811/2021 (Siddharth Nagar) Notice no:2021/11364	MEER HASAN VS STATE OF U.P. AND 3 OTHERS	ANAND KUMAR SRIVASTAVA	G.A.
61	PO	CRLP/10814/2021 (Aligarh) Notice no:2021/10789	DEEPAK @ DEEP VS STATE OF U.P. AND 3 OTHERS	RAJESH KUMAR DUBEY	G.A.
62	PO	CRLP/10816/2021 (Rampur) Notice no:2021/11711	MANJEET SINGH AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	NEERAJ SRIVASTAVA	GAURAV PRATAP SINGH G.A.
63	PO	CRLP/10817/2021 (Varanasi) Notice no:2021/10339	KSHAMA KANT PANDEY AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	NASEEM RUFIA Q ALRAFIO B.M. MUGAANI SHIKHA SINGH	G.A.
64	PO	CRLP/10820/2021 (Gorakhpur)	GYANVENDRA YADAV VS UNION OF INDIA AND ANOTHER	ASHOK KUMAR PANDEY	A.S.G.I.
65	PO	CRLP/10824/2021 (Hathras (mahamaya Nagar)) Notice no:2021/11288	PRAVEEN RAWAT VS STATE OF U.P. AND 3 OTHERS	ASHOK KUMAR SINGH	G.A.
66	PO	CRLP/10827/2021 (Rampur) Notice no:2021/11245	SMT. PREETI AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	SANJAY KUMAR DWIVEDI	G.A.
67	PO	CRLP/10828/2021 (Kaushambi) Notice no:2021/11237	MOHD. IKLAKH VS STATE OF U.P. AND 3 OTHERS	MOHAMMAD ATIF	G.A.
68	PO	CRLP/10829/2021 (Mau) Notice no:2021/11348	YOGENDRA YADAV VS STATE OF U.P. AND 3 OTHERS	CHHAYA GUPTA SUJEET KUMAR	CHETAN CHATTERJEE G.A.
69	PO	CRLP/10830/2021 (Azamgarh) Notice no:2021/11052	MERAJ @ MERAJ AHAMAD VS STATE OF U P AND 3 OTHERS	SHADAB ALAM	G.A.
70	PO	CRLP/10832/2021 (Rampur) Notice no:2021/11666	PRINKEE AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	BRIJESH KUMAR PANDEY	G.A.
71	PO	CRLP/10838/2021 (Kannauj) Notice no:2021/11625	MANOJ @ MANOJ KUMAR VS STATE OF U.P. AND 3 OTHERS	SR. ADVOCATE RAM AUTAR VERMA	NARENDRA KUMAR SHARMA G.A.

72	PO	CRLP/10839/2021 (Agra) Notice no:2021/11274	SRI RAVI SHANKAR AND 4 OTHERS VS STATE OF U.P. AND 2 OTHERS	ANIL KUMAR PANDEY	G.A.
73	PO	CRLP/10841/2021 (Muzaffar Nagar) Notice no:2021/11125	SANJAY KUMAR PUNDIR VS STATE OF U.P. AND 2 OTHERS	SUSHIL KUMAR PANDEY	G.A.
74	PO	CRLP/10842/2021 (Moradabad) Notice no:2021/11240	RAVI RANJAN AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	SUSHIL KUMAR TEWARI	ARCHIT MEHROTRA RATNESH KUMAR TIWARI G.A.
75	PO	CRLP/10843/2021 (Shamli (prabudh Nagar)) Notice no:2021/9843	SALIM AND 4 OTHERS VS STATE OF U.P. AND 2 OTHERS	SUFIA SABA ABDUL MAJEED	G.A.
76		CRLP/11191/2021 (Kanpur Nagar) Notice no:2021/11567	MOHAMMAD AHMAD VS STATE OF U.P. AND 3 OTHERS	ANIL KUMAR	G.A.
77		CRLP/11193/2021 (Kushi Nagar) Notice no:2021/11586	DIGVIJAY NATH PANDEY @ DIGVIJAY PANDEY AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	SATYENDRA PANDEY	DIGVIJAY TIWARI G.A.
78		CRLP/11196/2021 (Kannauj) Notice no:2021/11982	RAMDATT AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	ANIL KUMAR SRIVASTAVA	G.A.
79		CRLP/11197/2021 (Chandauli) Notice no:2021/10985	SAIYADA KHATOON VS STATE OF U.P. AND 3 OTHERS	ABHAY KUMAR KUSHWAHA	G.A.
80		CRLP/11200/2021 (Allahabad) Notice no:2021/11290	KHAGESH PANDEY AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	MANISH TIWARI	G.A.
81		CRLP/11202/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/11313	RAGHVENDRA PAL SINGH AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	SARWAR ALI SIDDIQUE	
82		CRLP/11205/2021 (Kaushambi) Notice no:2021/11620	SMT. SHEELU DEVI AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	BED PRAKASH RAI	G.A.
83		CRLP/11209/2021 (Meerut) Notice no:2021/11822	HARPAL AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	ALOK KUMAR DUBEY AKASH TOMAR	G.A.
84		CRLP/11210/2021 (Allahabad) Notice no:2021/11165	RAJESH KUMAR AND 6 OTHERS VS STATE OF U P AND 2 OTHERS	VED PRAKASH MISHRA PRADEEP KUMAR MISHRA	G.A.
85		CRLP/11211/2021 (Allahabad) Notice no:2021/12140	MOHD. ABID VS STATE OF U.P. AND 5 OTHERS	RAJ NARAYAN TIWARI	G.A.
86		CRLP/11217/2021 (Jalaun) Notice no:2021/11785	MAYANK PANDEY VS STATE OF U.P. AND 3 OTHERS	VINAY KUMAR TIWARI RAJENDRA PRASAD TIWARI	G.A.
87		CRLP/11220/2021 (Gautam Buddh Nagar) Notice no:2021/12105	HARISH PAL VS STATE OF U.P. AND 2 OTHERS	DEVENDRA KUMAR MISHRA	G.A.
88		CRLP/11223/2021 (Kanpur Nagar) Notice no:2021/11826	MAHFOOZ AKHTAR VS STATE OF U.P. AND ANOTHER	RAMESH CHANDRA AGRAHARI	G.A.
89		CRLP/11224/2021 (Bareilly) Notice no:2021/12013	GAJENDRA SINGH AND 5 OTHERS VS STATE OF U.P. AND 3 OTHERS	ASHISH KUMAR SRIVASTAVA	G.A.
90		CRLP/11225/2021 (Meerut) Notice no:2021/11940	RIYAZ AND 2 OTHERS VS STATE OF U.P. AND 4 OTHERS	MOHD. SALIM	G.A.

91	CRLP/11228/2021 (Allahabad) Notice no:2021/12112	SANDEEP OJHA @ SANJAY OJHA VS STATE OF U.P. AND 2 OTHERS	PRABHA SHANKER MISHRA	G.A.
92	CRLP/11229/2021 (Allahabad) Notice no:2021/11755	HARISH CHANDRA SHARMA VS STATE OF U.P. AND 3 OTHERS	NIRBHAY SINGH	G.A.
93	CRLP/11230/2021 (Allahabad) Notice no:2021/10759	MOHD. JASIM KHAN AND ANOTHER VS STATE OF U.P. AND 6 OTHERS	SYED SAFDAR ALI KAZMI	G.A.
94	CRLP/11231/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/11721	SMT. VEENA DUBEY AND 3 OTHERS VS STATE OF U P AND 3 OTHERS	DINESH KUMAR MISRA	G.A.
95	CRLP/11232/2021 (Agra) Notice no:2021/10035	CHANDRA @ MOHD RASHID AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	ULAJHAN SINGH BIND	G.A.
96	CRLP/11234/2021 (Moradabad) Notice no:2021/11541	JASWANTI VS STATE OF U.P. AND 3 OTHERS	SHARVE SINGH	G.A.
97	CRLP/11235/2021 (Pilibhit) Notice no:2021/11692	DEVI DAS AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	RAJESH PANDEY	G.A.
98	CRLP/11236/2021 (Mau) Notice no:2021/11655	ASAMATUN NISHA AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	RAMAKANT SINGH	G.A.
99	CRLP/11237/2021 (Gorakhpur) Notice no:2021/11279	SAMIULLAH @ MUNNA AND 4 OTHERS VS STATE OF U.P. AND 2 OTHERS	YOGENDRA PRATAP SINGH	G.A.
100	CRLP/11238/2021 (Bulandshahr) Notice no:2021/12136	POOJA RAI VS STATE OF U.P. AND 11 OTHERS	SANJAY KUMAR MISHRA	G.A.
101	CRLP/11239/2021 (Jhansi) Notice no:2021/11407	HUKUM GUPTA AND 4 OTHERS VS STATE OF U.P. AND 3 OTHERS	MAHESH KUMAR	G.A.
102	CRLP/11240/2021 (Rampur) Notice no:2021/11756	KALLU VS STATE OF U.P. AND 6 OTHERS	RAKESH KUMAR MISHRA	G.A.
103	CRLP/11242/2021 (Agra) Notice no:2021/11725	SAPANA SHARMA AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	INDRA MANI TRIPATHI	G.A.
104	CRLP/11244/2021 (Hathras (mahamaya Nagar)) Notice no:2021/11292	NEERESH AND 10 OTHERS VS STATE OF U.P. AND 2 OTHERS	ANIL KUMAR	G.A.
105	CRLP/11245/2021 (Allahabad) Notice no:2021/11780	RAMJAAN ALI VS STATE OF U.P. AND 2 OTHERS	MAJAHAR ALI	G.A.
106	CRLP/11246/2021 (Moradabad) Notice no:2021/11775	SUMIT CHAUDHARY AND 7 OTHERS VS STATE OF U.P. AND 2 OTHERS	VISHAL SINGH	G.A.
107	CRLP/11250/2021 (Pilibhit) Notice no:2021/11517	KULDEEP SINGH AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	MEHUL KHARE PRAGYA PANDEY	G.A.
108	CRLP/11251/2021 (Shahjahanpur) Notice no:2021/11467	ANOOP VS STATE OF U.P. AND 3 OTHERS	SANJAY KUMAR TRIPATHI KRISHNA KUMAR SHUKLA	G.A.
109	CRLP/11252/2021 (Azamgarh) Notice no:2021/10970	SHAHID AND 6 OTHERS VS STATE OF U P AND 3 OTHERS	NEHAL BEG SARFARAZ AHMAD	G.A.

110	CRLP/11253/2021 (Kannauj) Notice no:2021/11953	YOGENDRA AND 5 OTHERS VS STATE OF U.P. AND 2 OTHERS	SUSHIL DUBEY	G.A
111	CRLP/11255/2021 (Etawah) Notice no:2021/11281	SHAILAJA SINGH VS STATE OF U.P. AND 2 OTHERS	AKHILESH KUMAR OJHA	G.A
112	CRLP/11257/2021 (Pilibhit) Notice no:2021/11388	AMAR AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	BHESHJ PURI	G.A.
113	CRLP/11258/2021 (Varanasi) Notice no:2021/11582	SHAGUFTA SHAHREEN VS STATE OF U.P. AND 2 OTHERS	RAJESH KUMAR TIWARI	G.A
114	CRLP/11260/2021 (Jalaun) Notice no:2021/11551	PAWAN KUMAR AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	SUDHIR KANT DIXIT	G.A
115	CRLP/11263/2021 (Agra) Notice no:2021/11800	KRISHAN MOHAN TYAGI VS STATE OF U.P. AND 12 OTHERS	ANITA SINGH NIRMLA KUMARI PREM BABU VERMA	G.A.
116	CRLP/11265/2021 (Aligarh) Notice no:2021/11814	SHARIK AND 5 OTHERS VS STATE OF U.P. AND 3 OTHERS	RAJIV KUMAR PANDEY	G.A
117	CRLP/11266/2021 (Mirzapur) Notice no:2021/12058	SURYA DUTT PANDEY VS STATE OF U.P. AND 3 OTHERS	SR. ADVOCATE RAJEEV NAYAN SINGH	G.A.
118	CRLP/11269/2021 (Allahabad) Notice no:2021/11658	PRATAP KUMAR UPADHYAY VS STATE OF U.P. AND 3 OTHERS	VINOD SHANKAR TRIPATHI ANAND KUMAR DWIVEDI	G.A
119	CRLP/11272/2021 (Banda) Notice no:2021/11846	ARTI DEVI @ PRAKASHNA DEVI VS STATE OF U.P. AND 3 OTHERS	PUSP RAJ SINGH	G.A.
120	CRLP/11273/2021 (Allahabad) Notice no:2021/12018	CHANDRA PRAKASH ALIAS DEEP AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	KRISHNA KANT MISHRA	G.A.
121	CRLP/11275/2021 (Bareilly) Notice no:2021/11768	LIYAQAT KHAN VS STATE OF U.P. AND 3 OTHERS	EHTESHAM AFSAR KHAN	G.A.
122	CRLP/11276/2021 (Mirzapur) Notice no:2021/11763	MULI QURAIISHI AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	MOHD. JAMSHED KHAN	G.A.
123	CRLP/11279/2021 (Hathras (mahamaya Nagar)) Notice no:2021/12064	SMT. MONIKA AND 3 OTHERS VS STATE OF U P AND 3 OTHERS	AJAY KUMAR PATHAK	G.A.
124	CRLP/11282/2021 (Muzaffar Nagar) Notice no:2021/11817	SUKSHMADAS VS STATE OF U.P. AND 6 OTHERS	MANOJ KUMAR DHURIYA	G.A.
125	CRLP/11284/2021 (Bijnor) Notice no:2021/11696	SULEMAN AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	RAMESH KUMAR SHUKLA	G.A.
126	CRLP/11287/2021 (Bareilly) Notice no:2021/11664	POSHAKI LAL VS STATE OF U.P. AND 7 OTHERS	KRISHNA KUMAR SHUKLA	G.A.

ADDITIONAL/UNLISTED LIST

For Admission

ECOURT CASES.

301	PO E-File	CRLP/3684/2021 (Allahabad)	AMARNATH YADAV VS STATE OF U.P AND 2 OTHERS	SURESH KUMAR GUPTA	G.A.
302	PO E-File	CRLP/3720/2021 (Allahabad)	SAWAN KUMAR AND ANOTHER VS STATE OF UP AND 3 OTHERS	BARE LAL PAVAN KUMAR SRIVASTAVA	G.A.

303	PO E-File	CRLP/3727/2021 (Aligarh)	VEERESH AND OTHERS VS STATE OF UP AND OTHERS	ANSHU SINGH HEMENDRA PRATAP SINGH	G.A.
304	PO E-File	CRLP/3741/2021 (Deoria)	SMT. LALITA KUMARI AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	NAVNEET LAL SRIVASTAVA ATUL KUMAR SINGH	G.A.
305	PO E-File	CRLP/3757/2021 (Kaushambi)	KAPIL MUNI KARWARIYA VS STATE OF U.P. AND 6 OTHERS	SURESH CHANDRA DWIVEDI	G.A.
306	PO E-File	CRLP/5091/2021 (Saharanpur)	RISHI PAL SINGH AND OTHERS VS STATE OF U.P. AND OTHERS	AKHILESH KUMAR	SUNIL KUMAR SRIVASTAVA
307	PO E-File	CRLP/5348/2021 (Kanpur Nagar)	ABHISHEK KUMAR SONI AND ANOTHER VS STATE OF U.P AND OTHERS	RAMESH CHANDRA AGRAHARI	SUDHAKAR SHUKLA

For Order

308	PO	HABC/548/2021 (Rampur)	YASIN @ LAL VS STATE OF U.P. AND 2 OTHERS	VINOD KUMAR SINGH MOHD. NAUSHAD AHMAD KHAN INDRA SEN SINGH	RAJ KUMARI DEVI G.A.
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For Admission

CASES IN WHICH INTERIM ORDER IS IN OPERATION

309	PO	CRLP/22732/2019 (Agra)	SUMIT MITTAL AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	RONAK CHATURVEDI BABLU SINGH	PRAMOD KUMAR G.A.
310	PO	CRLP/25780/2019 (Agra)	JITENDRA SINGH MAIHAR VS STATE OF U.P. AND 3 OTHERS	RAJEEV KUMAR VIJAY TRIPATHI	ANIL KUMAR SINGH BISHEN G.A.
311	PO	CRLP/25973/2019 (Aligarh)	ARVIND KUMAR SHARMA AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	ANKIT AGARVAL	G.A.
312	PO	CRLP/230/2020 (Mainpuri)	SARVESH CHAUBEY AND 4 OTHERS VS STATE OF U.P. AND 2 OTHERS	ASHIYAM NASIR	IRSHAD AHMAD G.A.
313	PO	CRLP/660/2020 (Allahabad)	GYAN CHANDRA YADAV VS STATE OF U.P. AND 2 OTHERS	JAGANNATH SINGH SHIV SINGH YADAV	G.A.
314	PO	CRLP/808/2020 (Etah)	VIPENDRA ADHAR AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	SUNIL KUMAR	ASHOK KUMAR SINGH PRATIBHA SINGH G.A.
315	PO	CRLP/914/2020 (Fatehpur)	SANDEEP SHUKLA AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	DEV RAJ SINGH SUNITA CHAUHAN	SHARAD KUMAR SRIVASTAVA G.A.
316	PO	CRLP/933/2020 (Bareilly)	ABID AND 5 OTHERS VS STATE OF U.P. AND 2 OTHERS	KRISHNA DUTT AWASTHI GIRJA SHANKER SEN	G.A.
317	PO	CRLP/1194/2020 (Allahabad)	AJAY PRATAP YADAV AND 5 OTHERS VS STATE OF U.P. AND 3 OTHERS	NAMIT KUMAR SHARMA AJEET KUMAR CHAURASIYA	ABHISHEK KUMAR YADAV G.A.
318	PO	CRLP/1685/2020 (Ghaziabad)	DHARMENDRA KUMAR VS STATE OF U.P. AND 2 OTHERS	RAJESH KUMAR YADAV SUSHIL DUBEY	G.A.
319	PO	CRLP/2790/2020 (Chandauli)	LOKNATH AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	PRATIK KUMAR SHUKLA SHRI PRAKASH DWIVEDI	G.A.

320	PO	CRLP/2794/2020 (Kanpur Nagar)	RANNO DIXIT VS STATE OF U.P. AND 2 OTHERS	SANJAY SRIVASTAVA	GUNJAN SHARMA G.A.
321	PO	CRLP/2930/2020 (Fatehpur)	VINAY KUMAR AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	AWADHESH KUMAR ARUN KUMAR SHUKLA	ASHISH KUMAR GAUR G.A.
322	PO	CRLP/3206/2020 (Gorakhpur)	DHEERAJ KUMAR SRIVASTAVA VS STATE OF U.P. AND 3 OTHERS	SANJAY KUMAR RAI SANDEEP KUMAR RAI	G.A.
323	PO	CRLP/3605/2020 (Banda)	RAMESH PRASAD AND 12 OTHERS VS STATE OF U.P. AND 3 OTHERS	ANURAG TRIPATHI	YOGESH KUMAR VAISH G.A.
324	PO	CRLP/3639/2020 (Jhansi)	ABDUL QADIR AND 7 OTHERS VS STATE OF U.P. AND 3 OTHERS	GHAZALA BANO QUADRI	HARE KRISHNA TRIPATHI G.A.
325	PO	CRLP/3790/2020 (Kanpur Nagar)	SMT. VINEETA DECASTRO AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	ARUN KUMAR PANDEY	G.A.
326	PO	CRLP/4040/2020 (Saharanpur)	PALTU RAM AND 6 OTHERS VS STATE OF U.P. AND 3 OTHERS	SUNIL KUMAR SRIVASTAVA	G.A.
327	PO	CRLP/4052/2020 (Aligarh)	VIJAY PAL SINGH AND 10 OTHERS VS STATE OF U.P. AND 3 OTHERS	CHETAN CHATTERJEE	DHARMENDRA SINGH CHAUHAN G.A.
328	PO	CRLP/4080/2020 (Kushi Nagar)	ANWAR AND 5 OTHERS VS STATE OF U.P. AND 3 OTHERS	A.P. SINGH	G.A.
329	PO	CRLP/4484/2020 (Allahabad)	DHARMRAJ SAHU AND 6 OTHERS VS STATE OF U.P. AND 2 OTHERS	DHIRENDRA KUMAR SRIVASTAVA	VIJAY BAHADUR YADAV G.A.
330	PO	CRLP/4532/2020 (Budaun)	PRASHANT PACHOURI AND 3 OTHERS VS STATE OF U.P. AND 4 OTHERS	NOOR MUHAMMAD YOGESH KUMAR SRIVASTAVA	G.A.
331	PO	CRLP/36710/2018 (Bareilly)	SUNIL KUMAR GUPTA AND 8 OTHERS VS STATE OF U.P. AND 3 OTHERS	SANTOSH KUMAR MISHRA	G.A.
332	PO	CRLP/9495/2019 (Kanpur Nagar)	SRILAL DIXIT VS STATE OF U.P. AND 2 OTHERS	SARVESH	V. K. JAISWAL G.A.
333	PO	CRLP/10287/2019 (Varanasi)	PRIYANKA MISHRA VS STATE OF U.P. AND 5 OTHERS	DHANANJAY KUMAR MISHRA	ASHISH KUMAR OJHA ABHINAV GAUR G.A.
334	PO	CRLP/11795/2019 (Varanasi)	AWDHESH KUMAR DUBEY VS STATE OF U.P. AND 4 OTHERS	ASHOK MALAVIYA	G.A.
335	PO	CRLP/13473/2019 (Mainpuri)	RAAGINI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	NARENDRA KUMAR	RAM BADAN MAURYA AKHILESH SINGH SHIVAM YADAV G.A.
336	PO	CRLP/13721/2019 (Etah)	GULNAAZ KHAN VS STATE OF U.P. AND 5 OTHERS	KIRTI SINGH JITENDRA SINGH	G.A.
337	PO	CRLP/15961/2019 (Sambhal (bheem Nagar))	ZAHID KHAN @ SHABBU VS STATE OF U.P. AND 9 OTHERS	VIJAY BAHADUR YADAV	G.A.
338	PO	CRLP/16761/2019 (Moradabad)	KARMVEER VS STATE OF U.P. AND 7 OTHERS	KULDEEP KUMAR	G.A.

339	PO	CRLP/16777/2019 (Allahabad)	SURAJ VS STATE OF U.P. AND 3 OTHERS	RAJESH KUMAR DUBEY HIMANSHU SHUKLA	G.A.
340	PO	CRLP/16865/2019 (Kanpur Dehat)	TARAWATI VS STATE OF U.P. AND 6 OTHERS	SANJAY KUMAR SRIVASTAVA	G.A.
341	PO	CRLP/16907/2019 (Etawah)	SONU VS STATE OF U.P. AND 5 OTHERS	R.B. PAL	G.A.
342	PO	CRLP/16917/2019 (Kanpur Dehat)	MAHESH SINGH VS STATE OF U.P. AND 7 OTHERS	K.K. TRIPATHI	G.A.
343	PO	CRLP/16925/2019 (Bulandshahr)	NAIEM AHMAD VS STATE OF U.P. AND 5 OTHERS	RAJESH KUMAR PANDEY	G.A.
344	PO	CRLP/23831/2019 (Kanpur Nagar)	ANJANI KUMAR AND 6 OTHERS VS STATE OF U.P. AND 2 OTHERS	LAL CHANDRA MISHRA	G.A.
345	PO	CRLP/25031/2019 (Varanasi)	RAM PYARE YADAV VS STATE OF U.P. AND 8 OTHERS	MAHENDRA SINGH YADAV	G.A.
346	PO	CRLP/408/2020 (Chitrakoot)	BUDDH BILAS VS STATE OF U.P. AND 2 OTHERS	DEV PRAKASH SINGH	G.A.
347	PO	CRLP/858/2020 (Kushi Nagar)	BHAGWANT VS STATE OF U.P. AND 3 OTHERS	NEERAJ KUMAR PANDEY	G.A.
348	PO	CRLP/1236/2020 (Meerut)	MATAPHER @ MATAPHER SINGH VS STATE OF U.P. AND 3 OTHERS	POOJA SRIVASTAVA VINOD PRAKASH SRIVASTAVA (SENIOR ADV.) LAV SRIVASTAVA	G.A.
	With	CRLP-1237-2020 Meerut	JAGDAMBA PRASAD AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	RENU SINGH VINOD PRAKASH SRIVASTAVA (SENIOR ADV.) LAV SRIVASTAVA	G.A.
349	PO	CRLP/3034/2020 (Gorakhpur)	SANTOSH KUMAR SINGH VS STATE OF U.P. AND 4 OTHERS	RENU SINGH ADITIYA KUMAR SINGH	G.A.
350	PO	CRLP/3240/2020 (Sambhal (bheem Nagar))	SHIVANI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	MOHD. JAMSHED KHAN	G.A.
351	PO	CRLP/3245/2020 (Deoria)	OMPRAKASH YADAV AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	SANTOSH KUMAR PANDEY AJAY KUMAR MISHRA	G.A.
352	PO	CRLP/3246/2020 (Kanpur Dehat)	ANIL YADAV AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	ROHIT NANDAN SINGH	HARI NATH CHAUBEY G.A.
353	PO	CRLP/3249/2020 (Chitrakoot)	CHITANI AND 24 OTHERS VS STATE OF U.P. AND 2 OTHERS	SANTOSH KUMAR MISHRA	RAKESH KUMAR G.A.
354	PO	CRLP/3258/2020 (Agra)	ASHOK VS STATE OF U.P. AND 3 OTHERS	ATIPRIYA GAUTAM AJAY VIKRAM YADAV RAJA SINGH	G.A.
355	PO	CRLP/3260/2020 (Shamli (prabudh Nagar))	RISHIPAL AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	VINAY KUMAR SINGH	G.A.
356	PO	CRLP/3261/2020 (Saharanpur)	DEEPA VS STATE OF U.P. AND 3 OTHERS	ABHISHEK YADAV TULSI SINGH YADAV KUNDAN RAI	G.A.
357	PO	CRLP/3519/2020 (Basti)	BALI RAM CHAUDHARY VS STATE OF U.P. AND 2 OTHERS	SHEETALA PRASAD PANDEY	G.A.

358	PO	CRLP/3691/2020 (Maharajganj)	SANTOSH KUMAR VS DIRECTOR, CENTRAL BUREAU OF INVESTIGATION AND 5 OTHERS	INDRA MANI TRIPATHI ANURAG KUMAR	C.S.C. SANJAY KUMAR YADAV
359	PO	CRLP/3833/2020 (Etah)	UVAID ALI ALIAS ANSHU AND 6 OTHERS VS STATE OF U.P. AND 3 OTHERS	MADHVENDRA MISHRA	G.A.
360	PO	CRLP/3840/2020 (Fatehpur)	MANJU DEVI VS STATE OF U.P. AND 6 OTHERS	VINOD KUMAR TRIPATHI	G.A.
361	PO	CRLP/3844/2020 (Etah)	NEELAM KUMARI AND 6 OTHERS VS STATE OF U.P. AND 2 OTHERS	ANIL KUMAR PANDEY	G.A.
362	PO	CRLP/4155/2020 (Deoria)	SANDHYA AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	BIJAI PRAKASH TIWARI	SHAILENDRA KUMAR VERMA G.A.
363	PO	CRLP/4211/2020 (Allahabad)	SHANKAR LAL VS STATE OF U.P. AND 2 OTHERS	KAMLESH PRASAD	G.A.
364	PO	CRLP/4239/2020 (Hathras (mahamaya Nagar))	TEEKAM SINGH VS STATE OF U.P. AND 2 OTHERS	PANKAJ SHARMA	PRASHANT SHARMA G.A.
365	PO	CRLP/4307/2020 (Kaushambi)	DHURPATIA AND 4 OTHERS VS STATE OF U.P. AND 3 OTHERS	AJAY VIKRAM YADAV SATYA PRAKASH BHARTI	RUCHI SRIVASTAVA G.A.
366	PO	CRLP/4602/2020 (Agra)	SHYAM VEER VS STATE OF U.P. AND 2 OTHERS	PREM CHANDRA DWIVEDI	G.A.
367	PO	CRLP/5168/2020 (Ghaziabad)	LALU PRASAD YADAV VS STATE OF U.P. AND 2 OTHERS	MOHAMMAD KHALID IMRAN ULLAH	G.A.
368	PO	CRLP/5366/2020 (Pilibhit)	ANJU AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	RAHUL SAXENA	G.A.
369	PO	CRLP/15822/2020 (Meerut)	AYUSH GARG AND 13 OTHERS VS STATE OF U.P. AND 2 OTHERS	AISHWARYA PRATAP SINGH	G.A.
370	PO	CRLP/15954/2020 (Basti)	PRAMOD SINGH VS STATE OF U P AND 2 OTHERS	AMIT KUMAR SINGH	G.A.
371	PO	CRLP/17571/2020 (Mathura)	MONU @ MOHAN SHYAM VS STATE OF U.P. AND 3 OTHERS	AJAY VIKRAM YADAV	MAHESH KUMAR KUNTAL BHANU PRAKASH VERMA G.A.
372	PO	CRLP/4597/2021 (Varanasi)	VINITA TIWARI VS STATE OF U.P. AND 4 OTHERS	DHIRAJ SINGH	G.A.
373	LAFP	CRLP/5511/2021 (Hathras (mahamaya Nagar))	VISHNU KULSRESHT VS STATE OF U.P. AND 2 OTHERS	MANOJ KUMAR MISHRA	G.A.
374	LAFP	CRLP/6153/2021 (Moradabad)	SATENDRA KUMAR AND 5 OTHERS VS STATE OF U.P. AND 3 OTHERS	KAMESH KUMAR ARYA	MUKESH JOSHI G.A.
375	PO	CRLP/6809/2021 (Baghpat)	SOMPAL RATHI VS STATE OF U.P. AND 8 OTHERS	DESH RATAN CHAUDHARY	G.A.
376	LAFP	CRLP/6992/2021 (Azamgarh)	SMT. JUHI TAMANNA AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	SANDEEP KUMAR TIWARI	SANJAY GANGWAR PRASANT RATHOR G.A.

AT 10:00 AM
(Court No.53)
HON'BLE JUSTICE OM PRAKASH - VII

e-court

FRESH LIST

Fresh

ECOURT CASES.

1	DF E-File	BAIL/47745/2021 (Etah) Notice no:2021/44973	VED PRAKASH VS STATE OF U.P. THROUGH SECRETARY HOME U.P. AT LUCKNOW	ONKAR NATH	MOOL CHANDRA MAURYA G.A.
2	E-File	BAIL/49951/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/46947	TEJPAL VS STATE OF UP THRU IRS PRINCIPAL SECRETARY SCHIVALAYA LUCKNOW	SANDEEP KUMAR SRIVASTAVA	G.A.
3	E-File	BAIL/50024/2021 (Mathura) Notice no:2021/47107	RAMESH VS STATE OF U.P THROUGH ITS SECRETARY HOME UP AT LUCKNOW	GARUN PAL SINGH	G.A.
4	E-File	BAIL/50422/2021 (Moradabad) Notice no:2021/47519	HARI SINGH VS STATE OF U.P. THROUGH SECRETARY HOME AT LUCKNOW	AMIT KUMAR ASHUTOSH KUMAR MISHRA SHANTANU BHARDWAJ	G.A.
5	PO E-File	ABAIL/17014/2021 (Rampur) Notice no:2021/17104 Notice no:1710/4	JAMEEL AHAMAD VS STATE OF U.P.	HITESH KUMAR MISHRA AJAY SINGH	G.A.
Fresh					
6	TU,P O	BAIL/31254/2021 (Banda) Notice no:2021/31231 Tied Up (BAIL-10934-2021) Banda Decided on 18/03/2021	RAM CHARAN VS STATE OF U.P. RAM CHARAN VS STATE OF U.P.	VIJAY SHANKER SINGH KAMLA SINGH	GYANENDRA SINGH SHYAM KUMAR VERMA G.A.
7	PO	BAIL/44893/2020 (Shahjahanpur) Notice no: 2020/42184	RAMPREM VS STATE OF U.P. AND ANOTHER	SUDARSHAN SINGH RAJEEV KUMAR SINGH PARMAR	SUDHAKAR YADAV G.A.
8	DF	BAIL/26506/2021 (Auraiya) Notice no:2021/22547	HARUN KHAN AND ANOTHER VS STATE OF U.P.	AKASH MISHRA	RAJEEV KUMAR SAXENA G.A.
9	PO	BAIL/32043/2021 (Mau) Notice no:2021/28724	CHHATHIRAM @ GAUTAM SINGH VS STATE OF U.P. AND ANOTHER	SATYA PRAKASH SINGH	SHEIKH OBAIDULLAH G.A.
10	PO	BAIL/34198/2021 (Kannauj) Notice no:2021/31433	ROHIT VS STATE OF U.P.	CHANDRA PRAKASH PANDEY	G.A.
11	PO	BAIL/34258/2021 (Bijnor) Notice no:2021/30422	AKASH VS STATE OF U.P AND ANOTHER	ARVIND KUMAR SRIVASTAVA AKHILESH KUMAR YADAV	G.A.
12	DF	BAIL/34632/2021 (Aligarh) Notice no:2021/32877	YOGESH MATHURIA VS STATE OF U.P.	SHIVESH MISHRA	SUMIT PANDEY G.A.

13	PO	BAIL/36053/2021 (Jaunpur) Notice no:2021/34285	BAUL SONKER AND ANOTHER VS STATE OF U.P.	NURUDDIN KHAN	SHABANA NIZAM G.A.
14	PO	BAIL/36143/2021 (Auraiya) Notice no:2021/31719	DHEERAJ SHARMA VS STATE OF U.P.	VINAY KUMAR MISHRA	G.A.
15	PO	BAIL/42702/2021 (Sonbhadra) Notice no:2021/39632	PRAVEEN JAISWAL VS STATE OF U.P.	ANIL KUMAR	VINAY BHUSHAN UPADHYAY NARENDRA DEO UPAHDAYAY G.A.
16	PO	BAIL/42838/2021 (Shahjahanpur) Notice no:2021/33878	BHURE @ RAVENDRA PAL VS STATE OF U.P. AND ANOTHER	SITARAM PATEL	G.A.
17	PO	BAIL/42847/2021 (Kanpur Nagar) Notice no:2021/40148	AMIT @ SANJAY SONI VS STATE OF U.P. AND ANOTHER	SAROJ KUMAR DUBEY ASHOK KUMAR YADAV SATYA DHEER SINGH JADAUN	G.A.
18	PO	BAIL/42857/2021 (Firozabad) Notice no:2021/41069	VED PRAKASH VS STATE OF U.P.	NOOR MUHAMMAD YOGESH KUMAR SRIVASTAVA	G.A.
19	PO	BAIL/42863/2021 (Aligarh) Notice no:2021/40094	SAHAJAD VS STATE OF U.P.	ARVIND KUMAR TEWARI SANJAY PATHAK	PARITOSH SUKLA G.A.
20	PO	BAIL/42971/2021 (Mathura) Notice no:2021/40929	LEKHRAJ @ ROHIT @ SOHIT VS STATE OF U.P.	KULDEEP SINGH CHAHAR RAJAT KUMAR SHUKLA	G.A.
21	PO	BAIL/42975/2021 (Mirzapur) Notice no:2021/39461	BHAGIRATHI AND ANOTHER VS STATE OF U.P.	SHAILESH PANDEY	AJIT KUMAR ASHISH BAJPAYEE G.A.
22	PO	BAIL/42991/2021 (Ghaziabad) Notice no:2021/40509	SHIVAM VS STATE OF U.P.	RAHUL PANDEY	G.A.
23	PO	BAIL/42992/2021 (Meerut) Notice no:2021/40646	SUMIT SHARMA VS THE STATE OF U.P.	SHIKHAR AWASTHI	G.A.
24	PO	BAIL/43084/2021 (Kanpur Dehat) Notice no:2021/40337	BRAJESH VS STATE OF U.P.	PHOOL SINGH	G.A.
25	PO	BAIL/43113/2021 (Ghaziabad) Notice no:2021/40812	RAHUL VS STATE OF U.P.	LAL MANI TRIPATHI	G.A.
26	PO	BAIL/43196/2021 (Kushi Nagar) Notice no:2021/37091	KANHAIYA MADDESHIA VS STATE OF U.P.	MOHD. SHOEB KHAN	G.A.
27	PO	BAIL/43216/2021 (Firozabad) Notice no:2021/40176	SHYAMVIR VS STATE OF U.P.	ARVIND AGRAWAL	G.A.
28	PO	BAIL/43225/2021 (Gorakhpur) Notice no:2021/40737	GOVIND SAHANI VS STATE OF U.P. AND ANOTHER	MAHENDRA KUMAR DHARMENDRA KUMAR MISHRA	RAJEEV MISHRA G.A.
29	DF	BAIL/43305/2021 (Mathura) Notice no:2021/41346	VISHNU VS STATE OF U.P.	KAMINI PANDEY (DUBEY) ANAND KUMAR PANDEY	G.A.
30	PO	BAIL/47771/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/45826	SOMPAL VS STATE OF U.P.	SUNIL KUMAR SINGH	G.A.
31	PO	BAIL/47803/2021 (Etawah) Notice no:2021/44226	SURJEET VS STATE OF U.P.	RAJ KUMAR MISHRA	G.A.
32	PO	BAIL/47810/2021 (Bareilly) Notice no:2021/45275	NAYEEM AHAMAD VS STATE OF U.P.	PRADEEP KUMAR SHUKLA	G.A.
33	PO	BAIL/47830/2021 (Bulandshahr) Notice no:2021/44240	GANESH VS STATE OF U.P.	S.K. SHAHI SURYA PRATAP YADAV	G.A.

34	PO	BAIL/47838/2021 (Ghaziabad) Notice no:2021/44138	MANOJ DHAMA AND 2 OTHERS VS STATE OF U.P.	ANKIT SHUKLA ABHINAV GAUR SR. ADVOCATE	VINAY KUMAR SINGH CHANDEL G.A.
35	PO	BAIL/47844/2021 (Sant Kabir Nagar) Notice no:2021/45408	DHARAM VEER NISHAD VS STATE OF U.P. AND ANOTHER	MOHD. RASHID SIDDIQUI RAYOOF ALI	G.A.
36	PO	BAIL/47938/2021 (Budaun) Notice no:2021/42486	RAKSHPAL VS STATE OF U.P.	SARVAJEET SINGH	G.A.
37	PO	BAIL/47984/2021 (Ballia) Notice no:2021/36816	BRIJESH YADAV AND ANOTHER VS STATE OF U.P.	KAMESHWAR SINGH	G.A.
38	PO	BAIL/47998/2021 (Budaun) Notice no:2021/46224	NANHE VS STATE OF U.P.	RAVI SHANKAR TRIPATHI	G.A.
39		BAIL/50063/2021 (Kannauj) Notice no:2021/46871	RAMADHAR @ NANHE VS STATE OF U.P.	MOHD. NAUSHAD SIDDIQUI BIPIN KUMAR	G.A.
40		BAIL/50082/2021 (Jalaun) Notice no:2021/47759	KISHOR @ NANHE VS STATE OF U.P.	DINESH KUMAR SINGH	G.A.
41		BAIL/50087/2021 (Maharajganj) Notice no:2021/46323	RAMNAGINA GUPTA @ PINTOO GUPTA VS STATE OF U.P. AND 2 OTHERS	RAKESH PATHAK	G.A.
42		BAIL/50113/2021 (Gorakhpur) Notice no:2021/45982	TARJAN @ VINAY VS STATE OF U.P. AND 3 OTHERS	VINAY KUMAR SINGH	G.A.
43		BAIL/50123/2021 (Allahabad) Notice no:2021/45972	PAWAN KUAMR AND ANOTHER VS STATE OF U.P.	SARWAR ALI SIDDIQUE	G.A.
44		BAIL/50127/2021 (Basti) Notice no:2021/47540	AMIT @ RATNAKAR SINGH VS STATE OF U.P.	SATYA PRAKASH SINGH SUNIL KUMAR	G.A.
45		BAIL/50151/2021 (Mahoba) Notice no:2021/47114	MANOJ KUMAR SONI VS STATE OF U.P. AND ANOTHER	SHILPA AHUJA NAND KISHOR MISHRA	G.A.
46		BAIL/50187/2021 (Hamirpur) Notice no:2021/47774	SARVESH VERMA VS STATE OF U.P.	ANIL KUMAR	G.A.
47		BAIL/50235/2021 (Ghaziabad) Notice no:2021/47419	TAHIR @ TOLI VS STATE OF U.P.	KHALID MAHMOOD	G.A.
48	PO	BAILC/217/2021 (Ghaziabad) Notice no:NA	STATE OF U.P. VS SONU	G.A.	
49	PO	ABAIL/13335/2021 (Bulandshahr) Notice no:2021/13434	PARVEZ THAKUR @ PARVEZ KHAN VS STATE OF U.P.	GYAN PRAKASH MISHRA	IRFAN CHAUDHARY G.A.
50	PO	ABAIL/16511/2021 (Varanasi) Notice no:2021/16333	VIPUL SINGH VS STATE OF U.P.	AJEET SINGH ANIL KUMAR YADAV	RAJ KIRAN CHAUDHARY JAI PRAKASH SINGH G.A.
51	PO	ABAIL/16791/2021 (Mainpuri) Notice no:2021/16923	MONU VS STATE OF U.P.	O.P.S. RATHORE	G.A.
52	PO	ABAIL/17170/2021 (Mathura) Notice no:2021/15486	VIJAY VS STATE OF U.P.	VIJAY BABU	G.A.
53	PO	ABAIL/18698/2021 (Allahabad) Notice no:2021/18760	ABHISHEK SINGH VS STATE OF U.P.	ASHOK KUMAR PANDEY SURAJ PANDEY	GAURAV BISHAN G.A.

54	PO	ABAIL/18705/2021 (Allahabad) Notice no:2021/19052	AMBIKA PRASAD PANDEY @ MUDRIKA PRASAD PANDEY AND ANOTHER VS STATE OF U.P.	AMRENDRA PRATAP SINGH UTSAV SINGH	G.A.
55	PO	ABAIL/18724/2021 (Meerut) Notice no:2021/18854	MEENAKSHI CHAUHAN VS STATE OF U.P. AND ANOTHER	SUJATA CHOUDHARY MOHIT KUMAR SINGH	G.A.
56	PO	ABAIL/18729/2021 (S.r. Nagar (bhadohi)) Notice no:2021/19011	MRS. REEMA PANDEY VS STATE OF U.P. AND ANOTHER	SR. ADVOCATE SAURABH RAJ SRIVASTAVA	SURYA PRATAP SINGH PARMAR G.A.
57		ABAIL/19153/2021 (Pilibhit) Notice no:2021/19342	JAGMOHAN RAI AGRAWAL AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	INDRA MANI TRIPATHI	G.A.

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	DF E-File	BAIL/22727/2020 (Varanasi)	DR. ASHUTOSH ASTHANA VS STATE OF U.P.	ABHISHEK KUMAR JAISWAL AMIT DAGA MAYANK VIRENDRA KUMAR JAISWAL ASHOK KUMAR SINGH VIKRANT SINGH PARIHAR	RAJ KUMAR KESARI G.A.
		(BAIL-33012-2018) Varanasi Decided on 31/08/2018	DR. ASHUTOSH ASTHANA VS STATE OF U.P.		
		(BAIL-39853-2018) Varanasi Decided on 15/10/2019	DR. ASHUTOSH ASTHANA VS STATE OF U.P.		
302	DF E-File	BAIL/24629/2021 (Moradabad)	JAKIR VS STATE OF U.P. AND ANOTHER	AKSHAYA KUMAR KARTIKEY SINGH	
		(BAIL-38190-2020) Moradabad Decided on 08/01/2021	JAKIR VS STATE OF U.P. AND ANOTHER		
303	LAFP E-File	BAIL/22836/2021 (Basti)	GURU PRASAD TIWARI AND ANOTHER VS STATE OF U.P.	SATI SHANKER TRIPATHI SURENDRA KUMAR TIWARI A.K. MISHRA	KUMAR ASHUTOSH SRIVASTAVA G.A.
304	PO E-File	BAIL/29980/2021 (Azamgarh)	GULAB RAJBHAR VS STATE OF U.P.	SIDDHARTH SRIVASTAVA KUMAR ANKIT SRIVASTAVA	ASHUTOSH SHARMA
305	PO E-File	ABAIL/13569/2021 (4779 (Meerut) 7609 3540)	VIVEK TYAGI @ PINTOO VS STATE OF U.P.	RAJESH MAURYA	

For Order

306	DF	BAIL/20114/2019 (Shahjahanpur)	RAJENDRA VS STATE OF U.P.	SUNIL KUMAR SRIVASTAVA	G.A.
307	DF	BAIL/24416/2019 (Shamli (prabudh Nagar)) (BAIL-6411-2016) Shamli (prabudh Nagar) Decided on 20/03/2017	SHAHRUKH VS STATE OF U.P. SHAHRUKH VS STATE OF U.P.	A.C.SRIVASTAVA SUNIL KUMAR SINGH RAJESH SHUKLA	PANKAJ BHARTI G.A.

		(BAIL-45629-2017) Muzaffar Nagar Decided on 30/04/2019	SHAHRUKH VS STATE OF U.P.		
308	DF	BAIL/10959/2020 (Mahoba)	SMT VIMLA RANI VS STATE OF U.P.	ASHOK KUMAR MISHRA DIVYA OJHA AVDHESH NARAYAN TIWARI YATISH KUMAR DWIVEDI	LAL CHANDRA MISHRA G.A.
309	DF	BAIL/30043/2020 (Aligarh)	KULDEEP VS STATE OF U.P.	SAKSHAM SRIVASTAVA AKHILESH SRIVASTAVA	PANKAJ KUMAR MISHRA DIWAKAR TIWARI G.A.
310	PO	BAIL/39407/2015 (Deoria)	DHEERAJ GAUR VS STATE OF U.P.	RAJESH KUMAR DUBEY AMARNATH TIWARI RAMENDRA NATH TIWARI ASHOK KUMAR YADAV DINESH CHANDRA DWIVEDI JANARDAN SINGH	SUMANT KUMAR TIWARI G.A.
	With	BAIL-5364-2016 Deoria	RAJ KOKIL VS STATE OF U.P.	MRITYUNJAY KHARE MATIUR REHMAN KHAN KRISHNAJI KHARE	SUMANT KUMAR TIWARI G.A.
311	PO	BAIL/26951/2016 (Maharajganj)	SMT. TAHRUNNISHA VS STATE OF U.P.	DINESH KUMAR PANDEY MANU SHARMA ADEEL AHMAD KHAN	G.A.
312	PO	BAIL/10716/2018 (Kaushambi)	ANKUR SINGH @ ANOOP SINGH @ ABHAY SINGH VS STATE OF U.P.	BHAJU RAM PPRASAD SHARMA ANIL TIWARI MOHD. ABRAR KHAN MOOL CHANDRA	G.A.
313	PO	BAIL/44089/2018 (Allahabad)	ARUN BHARTIYA VS STATE OF U.P.	AMIT MISRA SUNIL KUMAR HIRA LAL YADAV GAURAV KAKKAR SANJEEV KUMAR PANDEY	PRAMOD KUMAR SRIVASTAVA MANAV CHAURASIA G.A.
314	PO	BAIL/11110/2019 (Gautam Buddha Nagar)	AARIF VS STATE OF U.P.	SUNIL KUMAR SINGH MAHENDRA PRATAP TANISHA JAHANGIR MONIR ANIL KUMAR SRIVASTAVA (SENIOR ADV.)	AJAI KUMAR MISHRA AWADH BIHARI PANDEY G.A.
		(BAIL-29490-2016) Gautam Buddha Nagar Decided on 02/08/2018	AARIF VS STATE OF U.P.		
315	PO	BAIL/15462/2019 (Mainpuri)	RANVEER SINGH VS STATE OF U.P.	ANAND MOHAN PANDEY	SHAILENDRA KUMAR UPADHYAY G.A.
316	PO	BAIL/33061/2019 (Azamgarh)	ARJUN NISHAD VS STATE OF U.P.	AKHILESH KUMAR SINGH CHANDRA KUMAR RAI	G.A.
317	PO	BAIL/48193/2019 (Bulandshahr)	JAIKARAN VS STATE OF U.P.	SUBODH KUMAR RAI	PUSHPENDRA SINGH G.A.
318	PO	BAIL/53145/2019 (Kushi Nagar)	INDRAJEET PRAJAPATI VS STATE OF U.P.	RAJESH KUMAR SINGH	G.A.
319	PO	BAIL/58168/2019 (Gorakhpur)	SHAILESH YADAV VS STATE OF U.P.	YOGESH KUMAR TRIPATHI	G.A.
320	PO	BAIL/20416/2020 (Kushi Nagar)	PREM @ PREMCHAND VS STATE OF U.P.	ANOOP KUMAR SINGH MUKESH KUMAR PANDEY ANURAG TRIPATHI	JUNED ALAM G.A.
321	PO	BAIL/26458/2020 (Gorakhpur)	UMESH YADAV VS STATE OF U.P.	HARIKESH MOHD. SHAMIM	DHIRENDRA KUMAR VERMA G.A.
322	PO	BAIL/29125/2020 (Varanasi)	SHIVMURAT @ GUNDA VS STATE OF U.P.	KAILASH PRASAD PANDEY DEEPAK KUMAR SRIVASTAVA	G.A.

323	PO	BAIL/29901/2020 (Deoria)	ATUL SINGH VS STATE OF U.P.	ASHOK KUMAR TRIPATHI	A. K. YADAV G.A.
324	PO	BAIL/32886/2020 (Hapur (panchsheel Nagar))	NAZIM VS STATE OF U.P.	RAVITENDRA PRATAP SINGH CHANDEL A.C.SRIVASTAVA	ANAND VIKRAM SINGH G.A.
325	PO	BAIL/37738/2020 (Allahabad) (BAIL-11778-2015) Allahabad Decided on 30/03/2019	KULDEEP KUMAR VS STATE OF U.P. KULDEEP VS STATE OF U.P.	ARDHENDU SHEKHAR SHARMA RAM BABU SHARMA	G.A.
326	PO	BAIL/39867/2020 (Kaushambi)	SANTOSH VS STATE OF U.P.	RAKESH KUMAR VERMA	G.A.
327	PO	BAIL/3833/2021 (Moradabad)	PUSHPENDRA VS STATE OF U.P. AND ANOTHER	SANJAY OJHA	SAMTA SINGH KUSHWAHA RAJ DEO SINGH G.A.
	With	BAIL-3583-2021 Moradabad	NARESH VS STATE OF U.P. AND ANOTHER	SANJAY OJHA	SAMTA SINGH KUSHWAHA RAJ DEO SINGH G.A.
328	PO	BAIL/5801/2021 (Bareilly)	SHAHJIL ANSARI VS STATE OF U.P.	RAKESH KUAMR YADAV	G.A.
329	WC	BAIL/9505/2021 (Fatehpur)	DEEPU GUPTA @ DIPAK VS STATE OF U.P.	SHYAM SUNDER MISHRA	G.A.
330	PO	BAIL/13580/2021 (Rampur)	ATHAR KHAN VS STATE OF U.P.	SHWETA PANDEY IMRAN MABOOD KHAN	G.A.
331	PO	BAIL/14390/2021 (Baghpat)	DEEPAK VS STATE OF U.P.	SANJAY KUMAR DUBEY BHAWESH PRATAP SINGH SUSHIL KUMAR PANDEY	G.A.
332	PO	BAIL/21413/2021 (Siddharth Nagar)	DILBAR VS STATE OF U.P. AND ANOTHER	AMITABH TRIPATHI SANJAI KUMAR PANDEY	VIJAY PRAKASH CHATURVEDI G.A.
333	PO	BAIL/24275/2021 (Deoria) (BAIL-8589-2020) Deoria Decided on 25/08/2020	ARUN SINGH VS STATE OF U.P. ARUN KUMAR SINGH VS STATE OF U.P.	SAROJ KUMAR DUBEY ASHOK KUMAR YADAV	G.A.
334	PO	BAIL/24920/2021 (Ghaziabad)	PAWAN KUMAR VS STATE OF U.P.	ANIL KUMAR OJHA	RAM KESH G.A.
335	PO	BAIL/30513/2021 (Bijnor)	VINOD KUMAR @ LALA VS STATE OF U.P.	DHIRENDRA KUMAR SRIVASTAVA RAJIV SISODIA	G.A.
336	PO	BAIL/32896/2021 (Azamgarh)	DANISH VS STATE OF U.P.	MAYANK KRISHNA S CHANDEL VINOD KUMAR CHANDEL IMRAN MABOOD KHAN RAM NIWAS SINGH	SALMAN AHMAD G.A.
337	PO	BAILC/108/2019 (Jalaun)	RAM PRATAP VS STATE OF U.P. AND ANOTHER	VISHNU KANT TIWARI	SANJEEV KUMAR SINGH G.A.
338	PO	BAILC/212/2019 (Ghaziabad)	SUMIT KUMAR ARODA VS STATE OF U.P. AND ANOTHER	SANDEEP KUMAR SINGH	SANTOSH KUMAR DUBEY G.A.
339	PO	ABAIL/1654/2020 (Etah)	VEERI SINGH VS STATE OF U.P.	SUNIL KUMAR YADAV	SHYAM SUNDER G.A.

340	PO	ABAIL/1712/2020 (Bulandshahr)	SHAHJAD VS STATE OF U.P.	SIYA RAM PANDEY	G.A.
341	PO	ABAIL/1968/2020 (Shahjahanpur)	SANJAY GUPTA VS STATE OF U.P.	VIPUL SHUKLA RADHEY SHYAM SHUKLA	G.A.
342	PO	ABAIL/2425/2021 (Gautam Buddh Nagar)	HARSHIT KUMAR VS STATE OF U.P.	SUJAN SINGH	G.A.
343	PO	ABAIL/3849/2021 (Shamli (prabudh Nagar))	RAHUL VS STATE OF U.P.	MAHENDRA KUMAR MAURYA NISHANT MEHROTRA	SAURABH KUMAR G.A.
344	PO	ABAIL/6809/2021 (Mirzapur)	RAMRAJ VS STATE OF U.P. AND 2 OTHER	VIVEK CHAUBEY	G.A.
345	PO	ABAIL/6914/2021 (Kushi Nagar)	SMT. ARCHANA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	RAVI SHANKAR TRIPATHI VINAY KUMAR JAISWAL	G.A.
346	PO	ABAIL/7410/2021 (Rampur)	AMAR PAL VS STATE OF U.P. AND ANOTHER	VARINDER SINGH	G.A.
347	PO	ABAIL/7501/2021 (Allahabad)	PRAVEEN PANDEY VS STATE OF U.P. AND ANOTHER	SHIV SHANKAR SHUKLA	SANJAY DWIVEDI G.A.
348	PO	ABAIL/8664/2021 (Mau)	MADAN MOHAN MISHR VS STATE OF U.P. AND ANOTHER	JITENDRA PAL SINGH	SANTOSH KR. SINGH PALIWAL G.A.
349	PO	ABAIL/14700/2021 (Azamgarh)	RAM NATH SINGH VS STATE OF U.P.	AVANISH PRATAP SINGH UDAI BHAN SINGH	G.A.

AT 02:15 PM
(Court No.58)
HON'BLE JUSTICE SIDDHARTH

ADDITIONAL/UNLISTED LIST
For Delivery of Judgment/Opinion

301	DF	SAPL/1396/1983 (Pilibhit)	RAMESH CHANDRA SINGH VS LATIF AHMAD KHAN	A.K.SACHAN ARPIT AGARWAL S.D. PATHAK	PRAMOD BHARDWAJ RAM KRISHNA TRILOKI NATH A.K. SRIVASTAVA AKHILESH KUMAR NAVIN SINHA
302	DF	SAPL/1981/1990 (Kanpur Nagar)	STATE BANK OF INDIA VS M.C.BHANTOO	SATISH KISHORE KAKKAR SARAD VERMA	ADARSH BHUSHAN ASHOK BHUSHAN
303	DF	SAPL/726/2010 (Kanpur Dehat)	MANNI LAL DECEASED AND OTHERS VS CHHEDA LAL DECEASED AND OTHERS	ASHISH KUMAR SRIVASTAVA ASHISH KR YADAV M.D. SINGH SHEKHAR (SENIOR ADV.) AJAY KUMAR YADAV	PREM PRAKASH VIPIN KUMAR SINGH BHOLA NATH YADAV BRIJ KUMAR YADAV
304	DF	SAPL/1301/2017 (Kanpur Nagar)	SMT. GAYATRI GUPTA VS SRI SURESH CHANDRA MISHRA AND ANR.	PRAVESH KUMAR DHARMENDRA KUMAR SRIVASTAVA SANJAI KUMAR	RAMA GOEL BANSAL
305	DF	SAPL/441/2019 (Siddharth Nagar)	VIBHUTI AND 2 OTHERS VS MAHANTH AND 6 OTHERS	BALENDRA DEO MISRA ANAND PRAKASH PANDEY	RAM KARAN
306	DF	SAPL/320/2020 (Allahabad)	BIHARI LAL KESHARI VS SMT. TARWATI GUPTA AND 3 OTHERS	JEEVANJEE SRIVASTAVA KARTIKEYA SARAN	ANIL KUMAR MEHROTRA MANISH KUMAR NIGAM SRIJAN MEHROTRA
307	DF	SAPL/7/2021 (Meerut)	ZULFIKAR AND 5 OTHERS VS INDU TRIVEDI AND 11 OTHERS	B. N. AGARWAL SANJAY AGRAWAL	UTPAL CHATTERJI
308	DF	SAPL/157/2021 (Jaunpur)	SARVESH KUMAR AND ANOTHER VS LAL JI AND 4 OTHERS	SANJIV SINGH(SENIOR ADV.) PRAMOD KUMAR DUBEY	BHOLA NATH YADAV SANJAY KUMAR
309	DF	SAPL/290/2021 (Banda)	KALAWATI AND ANOTHER VS RAMBALI SINGH	RAJESH KUMAR SINGH PRADEEP SAXENA	RAM NARESH SHUKLA HIMANSHU RAGHAV PANDEY RAM KISHORE PANDEY
310	DF	SAPL/300/2021 (Hapur (panchsheel Nagar))	RAVINDRA KUMAR VS SMT. SASHI GOEL AND 17 OTHERS	SATYENDRA NARAYAN SINGH	ABHISHEK MISHRA RAHUL MISHRA
311	DF	SAPL/396/2021 (Ghazipur)	GANGA SAGAR MISHRA AND ANOTHER VS RADHIKA DEVI AND 7 OTHERS	RAM BALI RAM JAWAHAR LAL PANDEY J.P. SINGH VIRENDRA SINGH	PRATIK J. NAGAR MOHD. ZAID J.P. SINGH
312	DF	FAFO/2105/2003 (Jalaun)	THE NEW INDIA ASSURANCE CO. LTD. VS KM. BHARTI AND OTHERS	BRIJESH CHANDRA NAIK	SANTOSH YADAV
313	DF	FAFO/903/2007 (Varanasi)	SMT. PREM LATA GUPTA VS MANISH KUMAR DIXIT AND OTHERS	K.C. MISHRA C.M. GUPTA SUDHANSHU SINGH	P.K. SINHA P.K.MUKHERJEE
314	DF	FAFO/2937/2015 (Allahabad)	THE NEW INDIA ASSURANCE CO. LTD. VS SMT. REETA TRIPATHI AND 2 OTHERS	RAHUL SAHAI	SANJEEV KUMAR TYAGI RAM SURAT PATEL

315	DF	FAFO/299/2019 (Sonbhadra)	NANHE VS MANAKI DEVI (SINCE DECEASED) AND ANOTHER	HARISH KUMAR YADAV	SAURABH KUMAR
316	DF	FAFO/1297/2019 (Kanpur Nagar)	CHOLA MANDALAM GENERAL INSURANCE CO. LTD. VS RAM KRIPAL AND 4 OTHERS	PAWAN KUMAR SINGH	RAM SWAROOP (SINGH) SHIVAKANT SINGH VIDYA KANT SHUKLA
317	DF	BAIL/2589/2021 (Gorakhpur) (BAIL-3971-2020) Gorakhpur Decided on 04/02/2020	BHEEM VS STATE OF U.P. BHEEM VS STATE OF U.P.	ANAND PRAKASH SRIVASTAVA SUGENDRA KUMAR YADAV	G.A.
318	DF	WRIA/9173/2021 (Allahabad)	DR. SATYENDRA KUMAR DUBEY VS KRISHNA VIJAY KUMAR AND 3 OTHERS	AKHILESH MISRA MANAS BHARGAVA	AJAY KUMAR SINGH AJAY KUMAR SINHA ASHISH KUMAR SINGH
319	DF	WRIA/13141/2021 (Aligarh)	NAVEEN RAJPAL VS SACHIN MAHESHWARI AND ANOTHER	RISHI CHADHA	VINAYAK MITHAL
320	DF	A227/1136/2021 (Gorakhpur)	SATISH MEHTA AND ANOTHER VS KAMLESHWAR SHAHI	VINAYAK MITHAL	CHANDRA SHEKHAR AGNIHOTRI
321	DF	A227/3533/2021 (Etah)	SMT.VIJAY KUMARI VS SMT.NEELAM KAPOOR AND ANOTHER	YOGENDRA KUMAR SRIVASTAVA	RAHUL SAHAI SHREYA GUPTA
322	DF	SCCR/269/2017 (Bulandshahr)	SMT. VIJLA DEVI AND 2 OTHERS VS HEMESH PRATAP SINGH AND 2 OTHERS	SYED MOHAMMAD ABBAS ABDY	PANKAJ AGARWAL

AT 10:00 AM
(Court No.64)
HON'BLE JUSTICE ARVIND KUMAR MISHRA-I

e-Courts

FRESH LIST

Fresh

ECOURT CASES.

1	PO E-File	CRLA/2200/2021 (Sonbhadra) Notice no:2021/2593	RAVIKANT RAI @ SONU RAI VS STATE OF U.P. AND ANR	RAJESH KUMAR ROY SHARMA KRIPA KANT PANDEY	
2	PO E-File	CRLA/2796/2021 (Ghazipur) Notice no:NULL (CRLA-2881-2021) Ghazipur Decided on 29/09/2021	MANISH YADAV @ ABHIMANYU VS STATE OF U.P AND ANOTHER MUKESH YADAV VS STATE OF U.P. AND ANOTHER	PRADEEP KUMAR	G.A. SHAMS TABREZ ALAM ANSARI
3	PO E-File	CRLA/2861/2021 (Ghazipur) Notice no:2021/2705 Notice no:NULL	WAHID ALIAS NAATE VS STATE OF U.P.	SHISHIR KUMAR DWIVEDI MRITYUNJAY KHARE	PULAK GANGULY
4	PO E-File	CRLA/5166/2021 (Sant Kabir Nagar)	RAVINATH VS STATE OF UP AND ANOTHER	MOHIT KUMAR SRIVASTAVA ANJANI KUMAR TRIPATHI MARUTI KUMAR TRIPATHI SWATI AGRAWAL	G.A.
5	PO E-File	BAIL/22283/2021 (Allahabad) Notice no:2021/18975	MOHD. MAJEED VS STATE OF U.P. AND ANOTHER	ZAID ARSHAD	VIMAL DHARM YADAV G.A.
6	PO E-File	BAIL/24354/2021 (Gorakhpur) Notice no:2021/21072 Notice no:NULL	RAM ASHISH MISHRA VS STATE OF U.P.	SUDHANSHU PANDEY	RAMESH CHANDRA PATHAK ALOK KUMAR SINGH
7	DF E-File	BAIL/25912/2021 (Mahoba) Notice no:2021/21637 Notice no:NULL	JAIHIND VS STATE OF UP	SHILPA AHUJA	
8	PO E-File	BAIL/26239/2021 (Mahoba) Notice no:2021/21000 Notice no:NULL	DEVPAL VS STATE OF U.P.	VIRENDRA KUMAR GUPTA SANJEEV KUMAR KHARE	
9	PO E-File	BAIL/26421/2021 (Ballia) Notice no:2021/21732 Notice no:NULL	ARPIT PATEL @ BADAK VS STATE OF U.P AND ANOTHER	SHAMASUL ESLAM	SHASHI BHUSHAN KUNWAR
10	PO E-File	BAIL/29087/2021 (Auraiya) Notice no:2021/23061 Notice no:NULL	SHIVAM YADAV ALIAS RATIRAM VS STATE OF U.P.	RAJEEV KUMAR SAXENA	ANAND PATI TIWARI
11	PO E-File	BAIL/29511/2021 (Shahjahanpur) Notice no:NA (2243 2795 0000)	RAMBABU VS STATE OF U.P. AND ANOTHER	SUMIT KUMAR NEELABH SRIVASTAVA	G.A.
12	DF E-File	BAIL/35735/2021 (Ghaziabad) Notice no:2021/33889	RAJA @ SUHAIL VS STATE OF U.P	KUMAR DHANANJAY	MOHD. SAMIUZZAMAN KHAN SHRAVAN KUMAR MISHRA RAJESH KUMAR SHARMA G.A.
13	PO E-File	BAIL/36307/2021 (Hapur (panchsheel Nagar)) Notice no:2021/35061	ANKIT VS STATE OF U.P.	DEEPAK RANA	SHIV SHANKAR PD GUPTA GIRIJESH KUMAR GUPTA G.A.

14	PO E-File	BAIL/43843/2021 (Kanpur Dehat) Notice no:2021/40814 Notice no:2021/40814	RAM NARAYAN @ RAJU VS STATE OF UP	SHAILESH SINGH YADAV	G.A.
15	E-File	BAIL/50298/2021 (Hathras (mahamaya Nagar)) Notice no:2021/47242	NARENDRA @ RINKU VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	RAHUL KUMAR SHARMA	G.A.
16	E-File	BAIL/50383/2021 (Mathura) Notice no:2021/47498	SMT. VIRMA DEVI AND ANOTHER VS STATE OF U.P THROUGH ITS SECRETARY HOME UP AT LUCKNOW	GARUN PAL SINGH	G.A.
17	PO E-File (7309 3718 4973)	ABAIL/18555/2021 (Hathras (mahamaya Nagar)) Notice no:2021/18705 Notice no:2021/18705	MUNESH AND ANOTHER VS STATE OF UP AND OTHERS	AVINASH MANI TRIPATHI YOGENDRA SHARMA	G.A.
Fresh					
18	DF,T OP- 10	BAIL/33684/2021 (Varanasi) Notice no:2021/29153	RAGVENDRA SINGH @ CHANDAN SINGH VS STATE OF U.P.	VINAY KUMAR SINGH CHANDEL	RAGHVENDRA TRIPATHI G.A.
19	PO	CRLA/3450/2020 (Allahabad) Notice no:2020/2642	ANOOP KUMAR SHARMA VS STATE OF U.P. AND ANOTHERS	KAMAL KRISHNA (SENIOR ADVOCATE) IMRAN ULLAH GHAN SHYAM DAS	VIKAS SRIVASTAVA G.A.
Bail Appl. -3 / 2020 , Dated 28-08-2020 Applicant- Anoop Kumar Sharma (CRLA-4207-2018) Allahabad Decided on 29/11/2018					
20	PO	CRLA/1384/2021 (Banda) Notice no:2021/1520	LALU @ LALLU RAJPUT VS STATE OF U.P.AND ANOTHER	KAMESHWAR SINGH	G.A.
Bail Appl. -1 / 2021 , Dated 18-03-2021 Applicant- Lallu @ Lallu Rajput					
21	PO	CRLA/2647/2021 (Mainpuri) Notice no:2021/2869	BUCHI @ KANHAIYA BATHAM VS STATE OF U.P. AND ANOTHER	RAM BADAN MAURYA	G.A.
Bail Appl. -1 / 2021 , Dated 29-06-2021 Applicant- Buchi @ Kanhaiya Batham					
22	PO	CRLA/2988/2021 (Azamgarh) Notice no:2021/2920	PANKAJ YADAV VS STATE OF U.P. AND ANOTHER	SATYA PRAKASH SINGH	G.A.
Bail Appl. -1 / 2021 , Dated 06-07-2021 Applicant- Pankaj Yadav					
23	PO	CRLA/3234/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/3040	LAXMI SHANKAR AGRAWAL VS STATE OF U.P. AND ANOTHER	VIDYA SHANKER PANDEY	G.A.
24	PO	CRLA/3236/2021 (Gorakhpur) Notice no:2021/2874	VIJAY @ VIJAI NISHAD VS STATE OF U.P. AND ANOTHER	SUDHIR KUMAR TRIPATHI	G.A.
25	PO	CRLA/3378/2021 (S.r. Nagar (bhadohi)) Notice no:2020/3565	BHAGWANTA VS STATE OF U.P. AND ANOTHER	SAMYA LAL PANDEY VINAY PRAKASH SHUKLA	G.A.
Bail Appl. -2 / 2020 , Dated 04-11-2020 Applicant- Bhagwanta					
26	PO	CRLA/3561/2021 (Etawah) Notice no:2021/3336	KANHAIYA SHARMA VS STATE OF U.P. AND ANOTHER	ANURAG SHUKLA	DEEPAK GAUR G.A.
Bail Appl. -1 / 2021 , Dated 07-09-2021 Applicant- Kanhaiya Sharma					
27	PO	CRLA/3567/2021 (Bareilly) Notice no:2021/3611	IMTIYAZ VS STATE OF U.P. AND ANOTHER	SUDHANSHU SINGH	G.A.
Bail Appl. -1 / 2021 , Dated 07-09-2021 Applicant- Imtiyaz					

28	PO	CRLA/3585/2021 (Deoria) Notice no:2021/3540	ANSHU YADAV VS STATE OF U.P. AND ANOTHER	SATENDRA TIRPATHI	G.A.
Bail Appl. -1 / 2021 , Dated 13-09-2021 Applicant- Anshu Yadav					
29	PO	CRLA/3591/2021 (Sonbhadra) Notice no:2021/3771	BABU LAL YADAV VS STATE OF U.P. AND ANOTHER	ASHOK KUMAR SRIVASTAVA	G.A.
Bail Appl. -1 / 2021 , Dated 13-09-2021 Applicant- Babu Lal Yadav					
30	PO	CRLA/3598/2021 (Jhansi) Notice no:2021/3433	BHAJAN LAL GHOSH VS STATE OF U.P. AND ANOTHER	HARISH CHANDRA MISHRA	G.A.
31	PO	CRLA/3633/2021 (Azamgarh) Notice no:2021/3535	VIKAS SINGH VS STATE OF U.P. AND ANOTHER	RAMESH CHANDRA GUPTA 2 AVADHESH SINGH	RAJESH KUMAR G.A.
Bail Appl. -1 / 2021 , Dated 13-09-2021 Applicant- Vikas Singh					
32	PO	CRLA/3769/2021 (Saharanpur) Notice no:2021/3980	ALEEM VS STATE OF U.P. AND ANOTHER	SUNIL DUBEY	G.A.
33	PO	CRLA/3837/2021 (Agra) Notice no:2021/3943	ARVIND SHARMA VS STATE OF U.P. AND ANOTHER	ANAND KUMAR TIWARI	G.A.
Bail Appl. -1 / 2021 , Dated 23-09-2021 Applicant- Arvind Sharma					
34	PO	CRLA/3839/2021 (Ghazipur) Notice no:2021/3906	BIKAYAL SINGH VS STATE OF U.P. AND ANOTHER	HRIDAYA NARAIN SINGH	G.A.
Bail Appl. -1 / 2021 , Dated 23-09-2021 Applicant- Bikayal Singh					
35	PO	CRLA/3840/2021 (Allahabad) Notice no:2021/3925	ANAND YADAV VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR YADAV SUDHINDRA KUMAR SINGH	G.A.
Bail Appl. -1 / 2021 , Dated 23-09-2021 Applicant- Anand Yadav					
36	PO	CRLA/3999/2021 (Sambhal (bheem Nagar)) Notice no:2021/2977	KALYAN @ KARRU VS STATE OF U.P. AND ANOTHER	ROHIT KUMAR PANDEY UMESH CHANDRA TIWARI	NARENDRA KUMAR PANDEY G.A.
37	PO	CRLA/4046/2021 (Chitrakoot) Notice no:2021/3799	MONU YADAV ALIAS BHARTENDU YADAV VS STATE OF U.P. AND ANOTHER	SHIVA JI VIRENDRA SINGH	G.A.
Bail Appl. -1 / 2021 , Dated 01-10-2021 Applicant- Monu Yadav Alias Bhartendu Yadav					
38	PO	CRLA/4064/2021 (Azamgarh) Notice no:2021/4188	MOHD. SHAMIM KHAN VS STATE OF U.P. AND ANOTHER	JITENDRA SINGH	G.A.
Bail Appl. -1 / 2021 , Dated 01-10-2021 Applicant- Mohd. Shamim Khan					
39	PO	CRLA/4072/2021 (Chandauli) Notice no:2021/4274	ROHIT YADAV VS STATE OF U.P. AND ANOTHER	JITDENDRA KUMAR SHUKLA	G.A.
Bail Appl. -1 / 2021 , Dated 01-10-2021 Applicant- Rohit Yadav					
40	DF	CRLA/4128/2021 (Ghaziabad) Notice no:2021/4333	MONU @ AJAY KUMAR VS STATE OF U.P. AND ANOTHER	ANIL KUMAR VERMA	G.A.
Bail Appl. -1 / 2021 , Dated 05-10-2021 Applicant- Monu @ Ajay Kumar					
41	DF	CRLA/4130/2021 (Maharajganj) Notice no:2021/4147	RAMDHRUP VS STATE OF U.P. AND ANOTHER	PRADEEP KUMAR	G.A.
Bail Appl. -1 / 2021 , Dated 05-10-2021 Applicant- Ramdhrup					
42	DF	CRLA/4132/2021 (Aligarh) Notice no:2021/4287	GOLU @ DEEPU VS STATE OF U.P. AND ANOTHER	SHEKHAR GANGAL	G.A.
Bail Appl. -1 / 2021 , Dated 05-10-2021 Applicant- Golu @ Deepu					
43	DF	CRLA/4138/2021 (Maharajganj) Notice no:2021/4270	SATYA PRAKASH VS STATE OF U.P. AND ANOTHER	VIBHAV PRAKASH TRIPATHI	G.A.

Bail Appl. -1 / 2021 , Dated 05-10-2021 Applicant- Satya Prakash

44	DF	CRLA/4144/2021 (Azamgarh) Notice no:2021/4286	SONU VISHWAKARMA @ DHEERAJ VISHWAKARMA VS STATE OF U.P. AND ANOTHER	SUBHASH CHANDRA YADAV	G.A.
45	DF	CRLA/4163/2021 (Jhansi) Notice no:2021/4076	JAIHIND YADAV VS STATE OF U.P. AND ANOTHER	DEVESH KUMAR	G.A.
46	DF	CRLA/4164/2021 (Allahabad) Notice no:2021/4375	CHANDRMA YADAV @ BACCHA YADAV VS STATE OF U.P. AND ANOTHER	ANUBHAV SHUKLA RAM SHIROMANI SHUKLA	DEEPAK KUMAR PANDEY G.A.

Bail Appl. -1 / 2021 , Dated 06-10-2021 Applicant- Chandrma Yadav @ Baccha Yadav

47	DF	CRLA/4166/2021 (Ghaziabad) Notice no:2021/4074	DEVRAJ VS STATE OF U.P. AND ANOTHER	RAGHVENDRA PRAKASH	KAPIL TYAGI G.A.
48	DF	CRLA/4543/2021 (Agra) Notice no:2021/4594	SAMMO VS STATE OF U.P. AND ANOTHER	SURESH CHANDRA PANDEY	RAM JATAN YADAV RAKESH KUMAR VERMA G.A.

Bail Appl. -2 / 2021 , Dated 25-10-2021 Applicant- Sammo

49	DF	CRLA/4546/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/4761 2021/4761	BANTI AND ANOTHER VS STATE OF U.P. AND ANOTHER	ANIL KUMAR	G.A.
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Bail Appl. -1 / 2021 , Dated 25-10-2021 Applicant- Banti And Another

50	DF	CRLA/4556/2021 (Lalitpur) Notice no:2021/4756	ASHOK VS STATE OF U.P. AND ANOTHER	SHIV KUMAR SINGH	G.A.
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Bail Appl. -1 / 2021 , Dated 25-10-2021 Applicant- Ashok

51	DF	CRLA/4561/2021 (Mainpuri) Notice no:2021/4749	SUKHRAM VS STATE OF U.P. AND ANOTHER	ARUN KUMAR SHARMA	G.A.
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Bail Appl. -1 / 2021 , Dated 25-10-2021 Applicant- Sukhram

52	DF	CRLA/4570/2021 (Jhansi) Notice no:2021/4230 2021/4230	DEVENDRA AHIRWAR AND 2 OTHERS VS STATE OF U.P.	PREMNENDRA SINGH	G.A.
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Bail Appl. -2 / 2021 , Dated 25-10-2021 Applicant- Devendra Ahirwar And 2 Others

53	DF	CRLA/4572/2021 (Basti) Notice no:2021/4596	ANIL KUMAR SHUKLA VS STATE OF U.P AND ANOTHER	RAVINDRA PRAKASH SRIVASTAVA VINAY KUMAR SINGH CHANDEL	SATYA PRAKASH SINGH G.A.
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Bail Appl. -1 / 2021 , Dated 25-10-2021 Applicant- Anil Kumar Shukla

54	DF	CRLA/4573/2021 (Auraiya) Notice no:2021/4655	AYYUB KHAN @ GUDDU VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR PANDEY	G.A.
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Bail Appl. -1 / 2021 , Dated 25-10-2021 Applicant- Ayyub Khan @ Guddu

55	DF	CRLA/4574/2021 (Basti) Notice no:2021/4598	ARUN KUMAR DUBEY ALIAS MANNA VS STATE OF U.P. AND ANOTHER	SR. ADVOCATE RAVINDRA PRAKASH SRIVASTAVA	SATYA PRAKASH SINGH G.A.
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Bail Appl. -1 / 2021 , Dated 25-10-2021 Applicant- Arun Kumar Dubey Alias Manna

56	DF	CRLA/4576/2021 (Aligarh) Notice no:2021/4595	NAJIM SAIFI VS STATE OF U.P. AND ANOTHER	SUDHANSHU PANDEY	G.A.
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57	DF	CRLA/4578/2021 (Jhansi) Notice no:2021/4227	DINE DHIMAR VS STATE OF U.P.	PREMNENDRA SINGH	G.A.
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Bail Appl. -1 / 2021 , Dated 25-10-2021 Applicant- Dine Dhimar

58	DF	CRLA/4580/2021 (Meerut) Notice no:2021/4639	PUNEET GARG VS STATE OF U.P. AND ANOTHER	SYED SHAHNAWAZ SHAH	G.A.
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Bail Appl. -1 / 2021 , Dated 25-10-2021 Applicant- Puneet Garg

59	DF	CRLA/4584/2021 (Gorakhpur) Notice no:2021/3966	DHANANJAY SINGH VS STATE OF U.P. AND ANOTHER	VIVEK KUMAR SINGH MAYANK YADAV	G.A.
60	DF	CRLA/4585/2021 (Allahabad) Notice no:2021/4523	KRISHNA MURARI RAI @ KRISHNA PANDEY @ CHINTU VS STATE OF U.P. AND ANOTHER	VIRENDRA KUMAR SHUKLA	G.A.
61	DF	CRLA/4587/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/4707	BALISTER VS STATE OF U.P. AND ANOTHER	SUDHIR KUMAR	G.A.
62	DF	CRLA/4593/2021 (Gorakhpur) Notice no:2021/4668	SINTU @ SACHINDRA SINGH VS STATE OF U.P. AND ANOTHER	PRASHANT KUMAR SINGH SATYAWAN SHAHI	G.A.

Bail Appl. -1 / 2021 , Dated 25-10-2021 Applicant- Sintu @ Sachindra Singh

63	DF	CRLA/4600/2021 (Hapur (panchsheel Nagar)) Notice no:2021/4352	SHAURABH SAINI VS STATE OF U.P. AND ANOTHER	AJAY KUMAR SRIVASTAVA	G.A.
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Bail Appl. -1 / 2021 , Dated 25-10-2021 Applicant- Shaurabh Saini

64	DF	CRLA/4602/2021 (Fatehpur) Notice no:2021/4676	SHAIENDRA SINGH @ BACHUNI SINGH VS STATE OF U.P. AND ANOTHER	ANOOP KUMAR PANDEY GAURAV KUMAR SHUKLA	VIPIN CHANDRA PANDEY G.A.
65	DF	CRLA/4603/2021 (Varanasi) Notice no:2021/4785	MAYANK GUPTA VS STATE OF U.P. AND ANOTHER	PRAMIT KUMAR PAL	G.A.
66	DF	CRLA/4605/2021 (Aligarh) Notice no:2021/4507	GAGNESH @ GAGAN VS STATE OF U.P. AND ANOTHER	SUSHIL KUMAR	G.A.

Bail Appl. -1 / 2021 , Dated 25-10-2021 Applicant- Gagnesh @ Gagan

67	DF	CRLA/4607/2021 (Sonbhadra) Notice no:2021/4715	SHITALA VS STATE OF U.P. AND ANOTHER	PRAVEEN KUMAR SINGH SYED IMRAN IBRAHIM	G.A.
68	DF	CRLA/4610/2021 (Shahjahanpur) Notice no:2021/4608	SHIV KUMAR JHA @ SONU VS STATE OF U.P. AND ANOTHER	ANURAG KUMAR PANDEY	G.A.

Bail Appl. -1 / 2021 , Dated 25-10-2021 Applicant- Shiv Kumar Jha @ Sonu

69	DF	CRLA/4611/2021 (Banda) Notice no:2021/4600	ARVIND KUMAR AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SARVESH	G.A.
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Bail Appl. -1 / 2021 , Dated 26-10-2021 Applicant- Arvind Kumar And 2 Others

70	DF	CRLA/4613/2021 (Banda) Notice no:2021/4455	SHIV PRASAD VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR SINGH	SURENDRA SINGH G.A.
71	DF	CRLA/4615/2021 (Chitrakoot) Notice no:2021/4587	CHHOTU @ BUDDHRAJ YADAV VS STATE OF U.P. AND ANOTHER	RAJ KUMAR SINGH	G.A.
72	DF	CRLA/4616/2021 (Allahabad) Notice no:2021/4775	MOHD. IQBAL VS STATE OF U.P. AND ANOTHER	UDAY GOPAL	G.A.

Bail Appl. -1 / 2021 , Dated 26-10-2021 Applicant- Mohd. Iqbal

73	DF	CRLA/4618/2021 (Fatehpur) Notice no:2021/4779	VIJAY SHANKAR NISHAD VS STATE OF U.P. AND ANOTHER	MAMTA SINGH	G.A.
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Bail Appl. -1 / 2021 , Dated 26-10-2021 Applicant- Vijay Shankar Nishad

74	DF	CRLA/4624/2021 (Ballia) Notice no:2021/4748	AJEET JAISWAL VS STATE OF U.P. AND ANOTHER	RAMESH KUMAR CHAURASIA	G.A.
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Bail Appl. -1 / 2021 , Dated 26-10-2021 Applicant- Ajeet Jaiswal

75		CRLA/5259/2021 (Jalaun) Notice no:2021/5339	LAKHAN RAJPOOT VS STATE OF U.P. AND ANOTHER	RAJAT AGARWAL VIRPRATAP SINGH	G.A.
76		CRLA/5262/2021 (Baghpat) Notice no:2021/5104	SAURABH @ SHERU VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR TIWARI CHANDRA PRAKASH PANDEY	G.A.
Bail Appl. -1 / 2021 , Dated 22-11-2021 Applicant- Saurabh @ Sheru					
77		CRLA/5264/2021 (Firozabad) Notice no:2021/5265	SMT. SHEELA SAINI VS STATE OF U.P. AND ANOTHER	RAJEEV MALVIYA	G.A.
Bail Appl. -1 / 2021 , Dated 22-11-2021 Applicant- Smt. Sheela Saini					
78		CRLA/5266/2021 (Firozabad) Notice no:2021/5163	KM. KIRAN VS STATE OF U.P. AND ANOTHER	AKHILENDRA YADAV	G.A.
Bail Appl. -1 / 2021 , Dated 22-11-2021 Applicant- Km. Kiran					
79		CRLA/5270/2021 (Gorakhpur) Notice no:2021/5064	JITENDRA MAURYA VS STATE OF U.P. AND ANOTHER	RAJEEV KUMAR SINGH	G.A.
Bail Appl. -1 / 2021 , Dated 22-11-2021 Applicant- Jitendra Maurya					
80		CRLA/5272/2021 (Bulandshahr) Notice no:2021/5038	JAYVIR VS STATE OF U.P. AND ANOTHER	SYED ALI IMAM	G.A.
Bail Appl. -1 / 2021 , Dated 22-11-2021 Applicant- Jayvir					
81		CRLA/5274/2021 (Mainpuri) Notice no:2021/5191	AJAY KUMAR KASHYAP VS STATE OF U.P. AND ANOTHER	SARVESH KUMAR DUBEY	G.A.
82		CRLA/5286/2021 (Shahjahanpur) Notice no:2021/5287	PATIRAM VS STATE OF U.P. AND 2 OTHERS	RAJA ULLAH KHAN	G.A.
83		CRLA/5298/2021 (Azamgarh) Notice no:2021/5337	HALIM AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAJEEV UPADHYAY	G.A.
Bail Appl. -1 / 2021 , Dated 20-11-2021 Applicant- Halim And Another					
84		CRLA/5308/2021 (Azamgarh) Notice no:2021/5338	KAMIL VS STATE OF U.P. AND ANOTHER	RAJEEV UPADHYAY	G.A.
Bail Appl. -1 / 2021 , Dated 20-11-2021 Applicant- Kamil					
85		CRLA/5310/2021 (Gautam Buddh Nagar) Notice no:2021/5343	NARESH SAHANI VS STATE OF U.P. AND ANOTHER	J.B. SINGH	G.A.
86	TU,P O	BAIL/6379/2021 (Kanpur Nagar) Notice no: 2021/2426 TIED UP (BAIL-31054-2019) Kanpur Nagar Decided on 02/08/2019	SANGH PRIYA BAUDDH @ ROHIT VS STATE OF UP SANGHPRIYA BAUDH @ ROHIT VS STATE OF U.P.	ARUN PRATAP SINGH	AKHILENDRA PRATAP SINGH G.A.
87	DF	BAIL/18137/2021 (Kanpur Dehat) Notice no:2021/14330	ASHISH PASI VS STATE OF U.P. AND ANOTHER	RAJ KUMAR VERMA PREM NARAYAN RAI	G.A.
88	PO	BAIL/31326/2021 (Firozabad) Notice no:2021/28129	SANJU VS STATE OF U.P.	AKHILENDRA YADAV DIWAN SAIFULLAH KHAN	SURENDRA SINGH G.A.
89	PO	BAIL/31634/2021 (Ballia) Notice no:2021/28151	DURGAWATI DEVI VS STATE OF U.P.	RAJ NATH PANDEY	SWEETY SRIVASTAVA G.A.
90	PO	BAIL/33246/2021 (Kanpur Nagar) Notice no:2021/29729	SURAJ PASWAN @ NIRDESH KUMAR PAWAN VS STATE OF U.P.	SURENDRA NATH DUBEY ANAND PATI TIWARI SACHIN DUBEY	G.A.

91	PO	BAIL/34909/2021 (Muzaffar Nagar) Notice no:2021/31908	ASIF @ RUKHSAR @ ASHIKE ILLAH VS STATE OF U.P.	APUL MISRA	G.A.
92	PO	BAIL/36304/2021 (Budaun) Notice no:2021/33913	KARAN SINGH VS STATE OF U.P.	RAVI SHANKAR TRIPATHI	G.A.
93	PO	BAIL/36390/2021 (Aligarh) Notice no:2021/33273	CHHOTE KHAN VS STATE OF U.P.	AMIT KUMAR MISHRA SUNEEL KUMAR MISHRA	MANU MISHRA G.A.
94	PO	BAIL/36410/2021 (Mainpuri) Notice no:2021/33906	MUKHVAR @ KADIR KHAN VS STATE OF U.P. AND ANOTHER	AJAY KUMAR VASHISTHA	G.A.
95	PO	BAIL/36432/2021 (Bulandshahr) Notice no:2021/32028	NANHE @ SALIM VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR PANDEY	G.A.
96	PO	BAIL/36442/2021 (Maharajganj) Notice no:2021/35023	GOVIND CHAUHAN VS STATE OF U.P.	AKHILESH KUMAR MISHRA	G.A.
97	DF	BAIL/37538/2021 (Pilibhit) Notice no:2021/34798	LALARAM VS STATE OF U.P.	SUNEEL KUMAR	G.A.
98	PO	BAIL/42942/2021 (Saharanpur) Notice no:2021/40614	GAJENDRA SINGH @ GANDHI VS STATE OF U.P.	GAURAV KAKKAR	BRIJESH KUMAR JAISWAL CH. DIL NISAR G.A.
99	PO	BAIL/42966/2021 (Allahabad) Notice no:2021/39998	LUCKY PANDEY ALIAS LUCKY PANDA VS STATE OF U.P.	SANJAI SRIVASTAVA	MAMTA SINGH G.A.
100	PO	BAIL/43026/2021 (Ghaziabad) Notice no:2021/40078	SMT. SHABNAM @ SANNO VS STATE OF U.P.	VIKAS SRIVASTAVA	A.C.SRIVASTAVA G.A.
101	PO	BAIL/43032/2021 (Gorakhpur) Notice no:2021/40778	SHOBHA YADAV AND ANOTHER VS STATE OF U.P.	MOHD. SHOEB KHAN	MANOJ KUMAR G.A.
102	PO	BAIL/43048/2021 (Jaunpur) Notice no:2021/40123	MAHESH KUMAR YADAV VS STATE OF U.P.	SHEO PRASAD YADAV KAILASH PATI SINGH YADAV	PREM CHAND SAROJ G.A.
103	PO	BAIL/43141/2021 (Meerut)	RAJKUMAR VS STATE OF U.P.	VIVEK KUMAR SINGH MAYANK YADAV	G.A.
104	PO	BAIL/43154/2021 (Bulandshahr) Notice no:2021/39623	BASANTA VS STATE OF U.P. AND ANOTHER	ASHVANI TRIPATHI RAGHUVANSH MISRA	G.A.
105	PO	BAIL/43190/2021 (S.r. Nagar (bhadohi)) Notice no:2021/39140	NIYAJ VS STATE OF U.P.	SHREE PRAKASH UPADHYAY	G.A.
106	PO	BAIL/43256/2021 (Firozabad) Notice no:2021/38647	KISHAN @ KALLU VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR YADAV	G.A.
107	PO	BAIL/43263/2021 (Budaun) Notice no:2021/37898	SHYAM PAL VS STATE OF U.P.	RAGHUVANSH MISRA	NAGENDRA KUMAR SINGH G.A.
108	PO	BAIL/43295/2021 (Etawah) Notice no:2021/40303	SANDESH KUMAR VS STATE OF U.P.	KULDEEP SINGH YADAV	G.A.
109	PO	BAIL/47590/2021 (Kushi Nagar) Notice no:2021/44515	RAJA @ JAINUDDIN VS STATE OF U.P. AND ANOTHER	MUKUL KUMAR MISHRA K.K.RAO	G.A.
110	PO	BAIL/47963/2021 (Allahabad) Notice no:2021/43693	FAISAL ALI VS STATE OF U.P.	MOHAMMAD KHALID	G.A.
111	PO	BAIL/47974/2021 (Allahabad) Notice no:2021/44451	ABHISHEKH SINGH VS STATE OF U.P.	IMRAN ULLAH MOHAMMAD KHALID	G.A.

112	PO	BAIL/47991/2021 (Hamirpur) Notice no:2021/42453	BABU @ KRISHNA KUMAR PRAJAPATI VS STATE OF U.P.	SHAILENDRA KUMAR GUPTA	G.A.
113		BAIL/50015/2021 (Sant Kabir Nagar) Notice no:2021/46728	KRISH SINGH VS STATE OF U.P.	BALRAM MISHRA	G.A.
114		BAIL/50094/2021 (Bulandshahr) Notice no:2021/47415	ANOOP SINGH @ ANNU VS STATE OF U.P. AND 3 OTHERS	AMIR KHAN	G.A.
115		BAIL/50116/2021 (S.r. Nagar (bhadohi)) Notice no:2021/47608	GANESH PRASAD GUPTA VS STATE OF U.P.	PRAMOD KUMAR TRIPATHI	G.A.
116		BAIL/50158/2021 (S.r. Nagar (bhadohi)) Notice no:2021/47609	ANJU GUPTA VS STATE OF U.P.	PRAMOD KUMAR TRIPATHI	G.A.
117		BAIL/50190/2021 (Budaun) Notice no:2021/47689	SUNITA VS STATE OF U.P.	CHANDRA BHAN KUSHWAHA	G.A.
118		BAIL/50240/2021 (Gorakhpur) Notice no:2021/47393	ANIL KUMAR VS STATE OF U.P. AND 2 OTHERS	DHIRENDRA PRATAP SINGH	G.A.
119		BAIL/50257/2021 (Gorakhpur) Notice no:2021/47293	VINOD YADAV VS STATE OF U.P. AND 3 OTHERS	BIPIN KUMAR TRIPATHI	G.A.
120	PO	CRLAD/240/2021 (Hathras (mahamaya Nagar)) Notice no: 2021/732	NAVED VS STATE OF U.P. AND ANOTHER	SANJAY KUMAR DUBEY	AJAY KUMAR PATHAK G.A.
Bail Appl. -1 / 2021 , Dated 09-02-2021 Applicant- Naved					
121		CRLAD/780/2021 (Allahabad) Notice no:2021/4686	RAMASHANKAR VS STATE OF U.P. AND ANOTHER	SUMIT KUMAR NEELABH SRIVASTAVA	G.A.
Bail Appl. -2 / 2021 , Dated 22-11-2021 Applicant- Ramashankar					
122		CRLAD/785/2021 (Jhansi) Notice no:2021/5288 2021/5156	GAJENDRA SINGH VS STATE OF U.P. AND ANOTHER	NIRAJ TIWARI	G.A.
123	PO	BAILC/125/2021 (Saharanpur) Notice no: 2021/11372	BHOORA VS STATE OF U.P. AND ANOTHER	ASHISH KUMAR	G.A.
124	PO	BAILC/287/2021 (Gautam Buddh Nagar) Notice no:2021/34064	AJAY BHADUR SINGH VS STATE OF U.P. AND ANOTHER	A.L.GUPTA	G.A.
125	PO	ABAIL/7107/2021 (Varanasi) Notice no: 2021/6769 NOMINATION	MOHD. UMAR VS STATE OF U.P. AND ANOTHER	RAJESH DWIVEDI	G.A.
126	PO	ABAIL/13347/2021 (Azamgarh) Notice no:2021/13594 NOMINATION	ARVIND NONA AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	RAVINDRA KUMAR YADAV YASHPAL YADAV	G.A.
127	PO	ABAIL/13368/2021 (Meerut) Notice no:2021/13791 NOMINATION	IRFAN VS STATE OF U.P. AND ANOTHER	YOGENDRA PAL SINGH	G.A.
128	PO	ABAIL/14542/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/14332 NOMINATION	CHAHAT VS STATE OF U.P.	SANDEEP KUMAR SRIVASTAVA	G.A.

129	DF	ABAIL/17537/2021 (Ghaziabad) Notice no:2021/17846	SUMAN MEENA VS STATE OF U.P.	GYANENDRA PRASAD MAHANT	VIRENDRA KUMAR GUPTA G.A.
130	PO	ABAIL/17986/2021 (Meerut)	AHTESHAM VS STATE OF U.P. AND 3 OTHERS	MAIMOONA FATIMA	G.A.
131	DF	ABAIL/18666/2021 (Aligarh) Notice no:2021/19008	RAJENDRA AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	CHAKSHUVENDRA PACHAURI	G.A.
132	PO	ABAIL/18701/2021 (Maharajganj) Notice no:2021/19116	CHANDRAKESH JAISWAL @ RISHU JAISWAL VS STATE OF U.P.AND ANOTHER	ANUP KUMAR PANDEY	G.A.
133	PO	ABAIL/18733/2021 (Deoria) Notice no:2021/18159	KAMLESH KUMAR VS STATE OF U.P. AND ANOTHER	R.P.S. CHAUHAN ASHOK KUMAR YADAV	G.A.
134		ABAIL/19157/2021 (Meerut) Notice no:2021/19297	AFSAR VS STATE OF U.P. AND ANOTHER	SHAMIM UDDIN KHAN	G.A.
135		ABAIL/19162/2021 (Kanpur Nagar) Notice no:2021/19019	MOHD AKRAM VS STATE OF U.P. AND ANOTHER	MANOJ SINGH RATHAUR RAJESH KUMAR DUBEY	G.A.

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	DF E-File	BAIL/26240/2021 (Mau) (BAIL-36052-2020) Mau Decided on 06/01/2021	PARAMHANSH CHAUHAN VS STATE OF U.P AND ANOTHER PARAMHANSH CHAUHAN VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR SINGH JAI PRAKASH SINGH	
302	PO E-File	BAIL/20291/2021 (Gorakhpur)	MANORAMA DEVI VS STATE OF U.P.	RAJEEV KUMAR SINGH	G.A.
303	PO E-File	ABAIL/11799/2021 (Varanasi)	S.P. CHAUBEY VS STATE OF U.P. AND ANOTHER	SHEIKH MOAZZAM INAM	G.A.
<u>For Order</u>					
304	DF	CRLA/3250/2020 (Jhansi)	DINESH KEWAT VS STATE OF U.P. AND ANOTHER	AMIT DAGA SHIV KUMAR SINGH	RAJESH KUMAR YADAV G.A.
305	DF	CRLA/65/2021 (Auraiya)	RAVI VS STATE OF U.P. AND ANOTHER	KRISHNA DUTT AWASTHI	KAILASH NATH KESHARWANI G.A.
306	PO	CRLA/4551/2018 (Jaunpur)	MANOJ BIND VS STATE OF U.P. AND ANR.	ARUN KUMAR ALOK KUMAR TIWARI RAJ KUMAR SHARMA SANDEEP KUMAR SHARMA HARI PRAKASH SINGH	RAM DATT DAUHOLIA G.A.
307	PO	CRLA/6912/2018 (Allahabad)	ZULFIQAR AHMAD @ TOTA VS STATE OF U.P. AND ANR.	IMRAN ULLAH KRISHNA MOHAN TRIPATHI SHADAB ALI	MANISH TIWARY(SENIOR ADV.) G.A.
308	PO	CRLA/6385/2019 (Baghpat)	NEERAJ VS STATE OF U.P. AND ANOTHER	SUKRAMPAL ANUJ SRIVASTAVA RAVENDRA SINGH RAM RAJ PANDEY	BIRENDRA SINGH KHOKHER G.A.
309	PO	CRLA/1161/2020 (Sonbhadra)	ASHISH KUMAR TIWARI VS STATE OF U.P. AND ANOTHER	ARVIND SINGH SURENDRA TIWARI	G.A.

310	PO	CRLA/1389/2020 (Kanpur Dehat)	SHYAMU CHAUHAN VS STATE OF U.P. AND ANOTHER	ANVIR SINGH YADAVENDRA DWIVEDI	G.A.
311	PO	CRLA/1783/2020 (Banda)	NAND KUMAR ALIAS ANAND VS STATE OF U.P. AND ANOTHER	VAIBHAV GOSWAMI SANJAY KUMAR YADAV P.K. RAO	MANISH DWIVEDI G.A.
312	PO	CRLA/2670/2020 (Gorakhpur)	RANJEET VS STATE OF UP AND ANOTHER	CHITRANSHU SRIVASTAV PRASHANT PRATAP RAO	RAMESH KUMAR SHUKLA G.A.
313	LAFP	CRLA/895/2021 (Banda)	CHHOTU VS STATE OF UP AND ANOTHER	NAND LAL YADAV PREM CHANDRA	SURENDRA SINGH G.A.
314	PO	CRLA/3642/2021 (Agra)	SHASHIKANT VS STATE OF U.P. AND ANOTHER	VIJAY KUMAR MISHRA P.K. SINGH	RAM CHANDRA G.A.
315	DF- TU	BAIL/33020/2019 (Allahabad)	BALVEER VS STATE OF U.P. AND ANOTHER	VISHESH KUMAR	ABHISHEK KUMAR SRIVASTAVA MANOJ KUMAR MISHRA G.A.
		(BAIL-28222-2017) Allahabad Decided on 31/10/2017	BALVEER VS STATE OF U.P.		

MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

316	TU	BAIL/4699/2021 (Mahoba)	ARUN KUMAR VS STATE OF U.P.	MOHD. AQUEEL KHAN NAZRUL ISLAM JAFRI(SENIOR ADV.) SADAFUL ISLAM JAFRI	CHANDRA PRAKASH TIWARI G.A.
317	TU	BAIL/5319/2021 (Mahoba)	DEVENDRA SHUKLA VS STATE OF U.P.	MOHD. AQUEEL KHAN NAZRUL ISLAM JAFRI(SENIOR ADV.) SADAFUL ISLAM JAFRI	CHANDRA PRAKASH TIWARI G.A.
318	TU	BAIL/37689/2018 (Bijnor)	RAJESH KUMAR SHARMA ALIAS NARENDRA KUMAR VS STATE OF U.P.	KULVEER SINGH GAURAV KAKKAR AMIT	G.A.
		(BAIL-19438-2018) Bijnor Decided on 24/05/2018	RAJESH KUMAR @ NARENDRA KUMAR VS STATE OF U.P.		
319	TU	BAIL/18637/2019 (Ballia)	MADAN SINGH VS STATE OF U.P.	SHASHI KANT SHUKLA AMIT KUMAR SINGH	G.A.
		(BAIL-40698-2018) Ballia Decided on 09/01/2019	MADAN SINGH VS STATE OF U.P.		
320	TU	BAIL/20565/2019 (Moradabad)	VIKAS RAJ VS STATE OF U.P.	AJAY KUMAR PANDEY SHEIKH MOAZZAM INAM	G.A.
		(BAIL-2108-2019) Moradabad Decided on 17/01/2019	VIKAS RAJ VS STATE OF U.P.		
321	TU	BAIL/21674/2019 (Jaunpur)	SUBHRANSHU SINGH @ SHIBBU SINGH VS STATE OF U.P.	LAV SRIVASTAVA RENU SINGH MOHD. SARWAR KHAN	G.A.
		(BAIL-38419-2018) Jaunpur Decided on 06/12/2018	SHUBHRANSHU SINGH @ SHIBBU SINGH VS STATE OF U.P.		

322	TU	BAIL/27729/2019 (Fatehpur)	AMAR SINGH GAUTAM VS STATE OF U.P.	KUNWAR MAYANK SINGH SHRI KRISHNA MISHRA RAVITENDRA PRATAP SINGH CHANDEL AVADHESH KUMAR UPADHYAY MANVENDRA SINGH	G.A.
		(BAIL-2487-2019) Fatehpur Decided on 18/01/2019	AMAR SINGH GAUTAM VS STATE OF U.P.		
323	TU	BAIL/39495/2019 (Jhansi)	SHIVDAS VS STATE OF U.P.	VASHISHTHA NARAYAN TRIPATHI RAJENDRA PRASAD	G.A.
		(BAIL-4809-2019) Jhansi Decided on 01/02/2019	SHIVDAS VS STATE OF U.P.		
324	TU	BAIL/48790/2020 (Bijnor)	AAKIB VS STATE OF U.P.	AKHILESH CHANDRA SHUKLA AMIT RAI SHAILENDRA KUMAR AWASTHI	G.A.
		(BAIL-27176-2019) Bijnor Decided on 09/07/2019	AKIB VS STATE OF U.P.		
325	DF	BAIL/33670/2020 (Bulandshahr)	ROOM SINGH VS STATE OF U.P.	AJAY KUMAR	SHIKHAR AWASTHI NEERAJ KUMAR SHARMA G.A.
326	DF	BAIL/36987/2021 (Kanpur Dehat)	ANITA DEVI VS STATE OF U.P.	SHAILENDRA KUMAR TRIPATHI	SUNIL SINGH G.A.
327	PO	BAIL/47309/2017 (Agra)	RAJ BAHADUR @ TINKU VS STATE OF U.P.	RATAN SINGH AVANISH PRATAP SINGH MAHESH PRASAD PANDEY UMAIR MAHMOOD	G.A.
		(BAIL-14582-2015) Agra Decided on 01/09/2017	RAJ BAHADUR @ TINKOO VS STATE OF U.P.		
328	PO	BAIL/11744/2018 (Aligarh)	MOHD. WASIM VS STATE OF U.P.	NAZRUL ISLAM JAFRI(SENIOR ADV.) DEVESH KUMAR SHUKLA JITENDRA SINGH SONU KUMAR TIWARI AKHILESH KUMAR MISHRA SYEDA ALIA KHATOON NASEEM AHMAD SADAFUL ISLAM JAFRI	SONU KUMAR TIWARI G.A.
329	PO	BAIL/12108/2018 (Ghaziabad)	PRASHANT VS STATE OF U.P.	ASHUTOSH TRIPATHI	RAVINDRA NATH YADAV G.A.
330	PO	BAIL/18189/2018 (Jhansi)	GAGAN @ DEVENDRA KUMAR VS STATE OF U.P.	SUNITA CHAUHAN	MANMOHAN SINGH G.A.
331	PO	BAIL/42279/2018 (Ghaziabad)	KASIM @ MAKSOOD VS STATE OF U.P.	SACHCHIDA NAND TIWARI	G.A.
332	PO	BAIL/42531/2018 (Siddharth Nagar)	DOODHNATH VS STATE OF U.P.	GANESH SHANKER SRIVASTAVA	G.A.
333	PO	BAIL/4136/2019 (Moradabad)	PINTU VS STATE OF U.P.	MADAN SINGH	SAFIULLAH G.A.
334	PO	BAIL/10722/2019 (Hathras (mahamaya Nagar))	SMT. KAMLESH VS STATE OF U.P.	GAURI SHANKER MISHRA SHRAVAN KUMAR MISHRA CHAKSHUVENDRA PACHAURI	ANIL KUMAR G.A.

	With	BAIL-18762-2019 Hathras (mahamaya Nagar)	VIKRAM SINGH VS STATE OF U.P.	TRIPURARI PAL	ANIL KUMAR SHUKLA G.A.
335	PO	BAIL/14149/2019 (Kasganj (kanshiram Nagar))	SALIM VS STATE OF U.P.	SYED IMRAN IBRAHIM RAKESH KUMAR SINGH PRAKASH CHANDRA SRIVASTAVA RAJENDRA PRASAD SHUKLA SHARIQUE AHMED	CHAKSHUVENDRA PACHAURI G.A.
336	PO	BAIL/16002/2019 (Kanpur Nagar)	ANUJ PRAKASH VS STATE OF U.P. AND ANOTHER	BIJAY SINGH SACHAN DIWAKAR SHUKLA KAMLESH KUMAR TRIPATHI SANJAY KUMAR NIGAM	JAI PRAKASH GUPTA G.A.
		(BAIL-3791-2018) Kanpur Nagar Decided on 02/02/2018	ANUJ PRAKASH VS STATE OF U.P.		
337	PO	BAIL/19912/2019 (Etawah)	SAHVEER SINGH VS STATE OF U.P.	SYED IMRAN IBRAHIM YOGENDRA YADAV GAURAV TRIPATHI	SHIVAM YADAV AKHILESH SINGH SANJAY MISHRA G.A.
338	PO	BAIL/23139/2019 (Gorakhpur)	SHYAM LAL NISHAD VS STATE OF U.P.	RAJEEV KUMAR SINGH KAMLESH KUMAR TIWARI	G.A.
339	PO	BAIL/27280/2019 (Rampur)	PAWAN GANGWAR VS STATE OF U.P.	MOHAMMAD DANISH MOHD. IRFAN ISHWAR CHANDRA TYAGI RAM CHARAN LAL ROHIT SHARAN TOMAR	G.A.
340	PO	BAIL/27359/2019 (Gorakhpur)	CHHOTAY LAL VS STATE OF U.P.	DHIRENDRA PRATAP SINGH PRABHAT KUMAR PANDEY SHASHI KANT RAI	AMIT RAI G.A.
341	PO	BAIL/27538/2019 (Budaun)	RAVI SHANKAR VS STATE OF U.P.	RADHEY SHYAM SHUKLA SHANTANU KUMAR PANDEY	G.A.
		(BAIL-38805-2018) Budaun Decided on 01/11/2018	RAVI SHANKAR VS STATE OF U.P.		
342	PO	BAIL/31531/2019 (Kushi Nagar)	IBRAHIM ANSARI VS STATE OF U.P.	PRADEEP SAXENA RAJESH NATH TRIPATHI KAMLESH KUMAR YOGESH NARAYAN DUBEY	G.A.
		(BAIL-14957-2016) Kushi Nagar Decided on 30/03/2018	IBRAHIM ANSARI VS STATE OF U.P.		
343	PO	BAIL/32876/2019 (Aligarh)	ROHTASH VS STATE OF U.P.	SATYAVEER SINGH	UDAY GOPAL G.A.
344	PO	BAIL/45231/2019 (Gorakhpur)	MINTU SAHANI VS STATE OF U.P.	PRAMOD KUMAR SAHANI DAYA SHANKER PANDEY	G.A.
		(BAIL-33891-2015) Gorakhpur Decided on 29/04/2019	MINTU SAHANI VS STATE OF U.P.		
345	PO	BAIL/47613/2019 (Ghaziabad)	RAHISUDDIN VS STATE OF U.P.	M.C. SINGH DUSHYANT SINGH BRAJESH KUMAR SOLANKI	G.A.
346	PO	BAIL/48400/2019 (Sant Kabir Nagar)	MONIS VS STATE OF U.P.	MAHENDRA PRATAP YADAV PAVAN KISHORE	AMIT KUMAR SINGH G.A.
347	PO	BAIL/49373/2019 (Baghpat)	BABLOO VS STATE OF U.P.	VINAY KUMAR SINGH SUNIL KUMAR PATHAK	SUNIL KUMAR DUBEY G.A.

348	PO	BAIL/49401/2019 (Mathura)	SATVIR VS STATE OF U.P.	KULDEEP SINGH CHAHAR SHAILENDRA KUMAR OJHA SURJEET SINGH CHAHAR	SANTOSH KUMAR TIWARI BHANU PRAKASH VERMA G.A.
349	PO	BAIL/49437/2019 (Bulandshahr)	SMT. BHAGWAN DEI VS STATE OF U.P.	VINOD KUMAR MISHRA MOHAMMAD ZAKIR KAMLENDRA TRIPATHI	AMIT RAI G.A.
350	PO	BAIL/49883/2019 (Azamgarh)	AMAR RAJBHAR VS STATE OF U.P.	AMIT KUMAR PANKAJ KUMAR ASTHANA	G.A.
351	PO	BAIL/52948/2019 (Mainpuri)	AMBUJ TRIPATHI VS STATE OF U.P.	SUBHASH CHANDRA PANDEY SUBHASH CHANDRA YADAV VARUN KUMAR AGNIHOTRI RAGHUVANSH MISRA	LAVKUSH KUMAR BHATT G.A.
352	PO	BAIL/54498/2019 (Saharanpur)	SHARAD VS STATE OF U.P.	ABHISHEK KUMAR VINAYAK MITHAL VIKAS SRIVASTAVA ARUN KUMAR PANDEY KUNDAN RAI RAVINDRA SHARMA	PHOOL CHANDRA SINGH G.A.
353	PO	BAIL/56325/2019 (Hathras (mahamaya Nagar))	KEDAR SINGH VS STATE OF U.P.	AKHILESH SRIVASTAVA SAKSHAM SRIVASTAVA ISHWAR CHANDRA TYAGI ASHOK KUMAR SINGH	PRAMOD KUMAR SINGH SARVESH G.A.
354	PO	BAIL/57323/2019 (Agra)	MANOJ KUMAR VS STATE OF U.P.	HITESH PACHORI BHOLE RAM	G.A.
355	PO	BAIL/2568/2020 (Kanpur Nagar)	MOHD. HASEEN @ BABLU VS STATE OF U.P. AND ANOTHER	SHAKEEL AHMAD AZMI	
356	PO	BAIL/10324/2020 (Deoria)	GIRIRAJ TIWARI VS STATE OF U.P. AND ANOTHER	PRAMOD KUMAR SAHANI	MANVENDRA NARAIN PATHAK G.A.
		(BAIL-21888-2016) Deoria Decided on 28/05/2019	GIRIRAJ TIWARI VS STATE OF U.P.		
357	PO	BAIL/10874/2020 (Gautam Buddh Nagar)	SUBHASH @ NARENDRA VS STATE OF U.P.	NANHE LAL TRIPATHI SANJEEV KUMAR PANDEY	J.B. SINGH G.A.
358	PO	BAIL/11212/2020 (Azamgarh)	SRI RAM VS STATE OF U.P.	ABHISHEK	G.A.
		(BAIL-42885-2014) Azamgarh Decided on 10/12/2014	SHRI RAM AND ANOTHER VS STATE OF U.P.		
		(BAIL-4756-2015) Azamgarh Decided on 20/01/2016	SHRI RAM VS STATE OF U.P.		
		(BAIL-9343-2017) Azamgarh Decided on 31/10/2019	SRI RAM VS STATE OF U.P.		
359	PO	BAIL/11372/2020 (Ghaziabad)	MUTREEM VS STATE OF U.P.	NANDINI MISHRA ASHISH KUMAR PANDEY	G.A.
360	PO	BAIL/12223/2020 (Kasganj (kanshiram Nagar))	OMVEER VS STATE OF U.P.	SAKSHAM SRIVASTAVA RAMANUJ YADAV SAURABH SINGH AKHILESH SRIVASTAVA	PANKAJ KUMAR SHARMA G.A.
361	PO	BAIL/18676/2020 (Gorakhpur)	SONU @ ADBUL QAYUM VS STATE OF U.P.	SANTOSH KUMAR TIWARI	KUMAR ASHUTOSH SRIVASTAVA NAGENDRA PRATAP SINGH G.A.

362	PO	BAIL/21153/2020 (Azamgarh) (BAIL-43535-2019) Azamgarh Decided on 21/10/2019	SANJAY RAI @ BABLOO RAI VS STATE OF U.P. SANJAY RAI @ BABLOO RAI VS STATE OF U.P.	DEVENDRA MOHAN SINGH	G.A.
363	PO	BAIL/21858/2020 (Etah)	SAMEER ABBASI VS STATE OF U.P.	ABDUL KHALIK	G.A.
364	PO	BAIL/22428/2020 (Deoria) (BAIL-31233-2016) Deoria Decided on 16/09/2019	RANJEET @ RANJEET SINGH VS STATE OF U.P. RANJEET @ RANJEET VS STATE OF U.P.	ANAND PAL SINGH ATHARVA DIXIT PRAMOD KUMAR MAURYA HARISH CHANDRA SINGH	DILEEP KUMAR SRIVASTAVA RAJNEESH KUMAR MISHRA G.A.
365	PO	BAIL/23244/2020 (Gorakhpur)	ISHWAR CHAND @ ISHWAR KUMAR VS STATE OF U.P.	VINAY KUMAR MISHRA SURENDRA MOHAN MISHRA	PRAMOD KUMAR MAURYA G.A.
366	PO	BAIL/23576/2020 (Jaunpur) (BAIL-30533-2018) Jaunpur Decided on 14/08/2018 (BAIL-17396-2019) Jaunpur Decided on 24/09/2019	CHANDRASHEKHAR @ SHEKHAR @ JALLU VS STATE OF U.P. CHANDRASHEKHAR @ SHEKHAR @ JALLU VS STATE OF U.P. CHANDRASHEKHAR @ SHEKHAR @ JALLU VS STATE OF U.P.	RAGHURAJ KISHORE ABHINAV PRASAD MOHD. SARWAR KHAN	RAJENDRA KUMAR SINGH G.A.
367	PO	BAIL/23849/2020 (Bareilly)	DINESH VS STATE OF U.P.	RISHIKESH KUMAR MAURYA SUDHIR KUMAR TIWARI JAWAHIR YADAV	G.A.
368	PO	BAIL/24381/2020 (Allahabad)	RAJKUMAR VS STATE OF U.P. AND ANOTHER	BRIJESH KUMAR PATEL MAMTA SEN	INDRA DEO MISHRA G.A.
369	ED	BAIL/24516/2020 (Hathras (mahamaya Nagar))	BHOORI DEVI VS STATE OF U.P.	VISHAL AGARWAL SANJAY KUMAR DUBEY	G.A.
370	PO	BAIL/25170/2020 (Jaunpur)	BASANT KUMAR VERMA VS STATE OF U.P.	SHASHI PRAKASH MISRA RAJNATH YDAV	ARADHANA SINGH G.A.
371	PO	BAIL/25909/2020 (Deoria) (BAIL-8778-2018) Deoria Decided on 19/11/2019	SURAJ SINGH VS STATE OF U.P. SURAJ SINGH VS STATE OF U.P.	PULAK GANGULY SANTOSH KUMAR MISHRA	G.A.
372	PO	BAIL/26391/2020 (Fatehpur) (BAIL-35516-2019) Fatehpur Decided on 11/09/2019	NANKU @ SHIV PRAKASH VS STATE OF U.P. NANKU @ SHIV PRAKASH VS STATE OF U.P.	SHARAD KUMAR SRIVASTAVA SANDEEP KUMAR	G.A.
373	PO	BAIL/27304/2020 (Moradabad)	JABBAR VS STATE OF U.P.	IRSHAD AHMAD	G.A.
374	PO	BAIL/28049/2020 (Mau)	RAM PRAVESH CHAUHAN VS STATE OF U.P. AND ANOTHER	MAHBOOB AHMAD SIDDIQUI	ANAND PRIYA SINGH G.A.

375	PO	BAIL/31683/2020 (Azamgarh)	HARENDAR VS STATE OF U.P.	MAHESH PRASAD YADAV DEVENDRA YADAV AMARESH YADAVA	G.A.
376	PO	BAIL/32440/2020 (Jaunpur)	RAMESH BIND VS STATE OF U.P.	RAVINDRA KUMAR YADAV	G.A.
377	PO	BAIL/32557/2020 (Agra)	JAI PRAKASH VS STATE OF U.P.	NIRMLA KUMARI ANITA SINGH ADESH KUMAR DIXIT RAM ASHREY KASHYAP PREM BABU VERMA	G.A.
378	PO	BAIL/32754/2020 (Hapur (panchsheel Nagar))	FAIJAN VS STATE OF U.P.	RAKESH TRIPATHI I	SUNIL VASHISTH G.A.
379	PO	BAIL/32889/2020 (Kanpur Nagar)	DEVENDRA PRASAD @ VIKKY VS STATE OF U.P.	SURYA BHAN SINGH YADVENDRA KRISHAN KAMAL KISHOR MISHRA JANMED KUMAR	G.A.
380	PO	BAIL/33280/2020 (Jaunpur)	RAVISHANKAR PATEL @ KARIYA VS STATE OF U.P.	VIJAY KUMAR OJHA BIRENDRA KUMAR PANDEY DHANANJAY KUMAR MISHRA	RAM PRAVESH YADAV VINDHYACHAL SINGH PATEL PREM CHANDRA PATEL VINDHYACHAL SINGH G.A.
381	PO	BAIL/33655/2020 (Kanpur Dehat)	MONU VS STATE OF U.P. AND ANOTHER	AKASH MISHRA YADAVENDRA DWIVEDI	G.A.
382	PO	BAIL/33665/2020 (Deoria)	VIJAY PRAKASH VS STATE OF U.P.	PRAKASH CHANDRA SRIVASTAVA	G.A.
383	PO	BAIL/33994/2020 (Amroha (jyotiba P Nagar))	VIKRAM VS STATE OF U.P.	GAURAV KAKKAR ZAFEER AHMAD	SANTOSH KUMAR SINGH G.A.
384	PO	BAIL/34450/2020 (Hathras (mahamaya Nagar))	ARVIND VS STATE OF U.P. AND ANOTHER	RAHUL KUMAR SHARMA	RAM NETA SINGH G.A.
385	PO	BAIL/34597/2020 (Kanpur Nagar)	DEEPAK KUMAR VERMA VS STATE OF U.P. AND 2 OTHERS	SANJAY KUMAR SRIVASTAVA	G.A.
386	PO	BAIL/34802/2020 (Agra)	PRADEEP VS STATE OF U.P.	RAHUL PANDEY HEMENDRA PRATAP SINGH AJAY DUBEY	G.A.
387	PO	BAIL/34844/2020 (Ghazipur)	PRADUMMAN TIWARI @ SURAJ TIWARI VS STATE OF U.P.	NAVNEET KUMAR MISHRA SUNIL KUMAR YADAV	G.A.
388	PO	BAIL/34847/2020 (Bareilly)	DEVPAL VS STATE OF U.P.	RAJESH KUMAR MISHRA SUDARSHAN SINGH	G.A.
389	PO	BAIL/34994/2020 (Hamirpur)	PRADEEP NISHAD @ SANDEEP NISHAD VS STATE OF U.P. AND ANOTHER	DR. C.P. UPADHYAY ASHOK KUMAR YADAV	ARUN KUMAR SINGH G.A.
390	PO	BAIL/36607/2020 (Gautam Buddh Nagar)	RAHUL @ DISYANT VS STATE OF U.P.	ANIL KUMAR DUBEY ADITYA GUPTA HARSH VARDHAN GUPTA CHANDRA BHAN DUBEY	G.A.
391	PO	BAIL/37152/2020 (Mathura)	JANAK@ BINDU DEBRAJ VS STATE OF U.P.	KIRTI SINGH JITENDRA KUMAR SHISHODIA JITENDRA SINGH	G.A.
392	PO	BAIL/37376/2020 (Fatehpur)	VINOD KUMAR VS STATE OF U.P.	SYED WAJID ALI SYED MOHAMMED JAFER HUSAIN KRISHNA KANT VISHWAKARMA	RAM CHANDRA UTTAM G.A.
393	PO	BAIL/39000/2020 (Bulandshahr)	SACHIN VS STATE OF U.P. AND ANOTHER	RAM KER SINGH	RAJESH KUMAR MISHRA G.A.

394	PO	BAIL/40195/2020 (Ghaziabad)	SALMAN @ SAIM VS STATE OF U.P. AND ANOTHER	MANDEEP SINGH MANISH KUMAR TIWARI DEEPAK KUMAR YADAV	SATYENDRA KUMAR SINGH MOHIT GAUTAM G.A.
395	LAFP	BAIL/42823/2020 (Saharanpur)	AZEEM VS STATE OF UP AND ANOTHER	SHAHZAD ALAM A.Z.KHAN SUNIL KUMAR UPADHYAY MOHD. PARVEZ ALAM	G.A.
396	PO	BAIL/42840/2020 (Ghazipur)	RAMASHISH CHAUHAN VS STATE OF U.P.	MAJAHAR ALI	G.A.
397	PO	BAIL/43284/2020 (Allahabad)	RAM AUTAR @ AJAY VS STATE OF U.P.ANOTHER	SATISH SHARMA	PREM SHANKER MISHRA CHANDRA BHUSHAN MISHRA G.A.
398	PO	BAIL/44758/2020 (Mahoba)	KALKA PRAJAPATI VS STATE OF UP	VIRENDRA KUMAR GUPTA	G.A.
399	PO	BAIL/45021/2020 (Aligarh)	SHEKHAR VS STATE OF U.P.	JANARDAN PRASAD TRIPATHI	G.A.
400	PO	BAIL/47345/2020 (Aligarh)	SHAJID VS STATE OF U.P.	KAILASH NATH ARAF KHAN LIHAZUR RAHMAN KHAN RAVINDRA KUMAR	MOHD. ARSHAD MOHD.ARSAD G.A.
401	PO	BAIL/48173/2020 (Rampur) (BAIL-44190-2019) Rampur Decided on 22/10/2019	DHANPAL SINGH VS STATE OF U.P. DHANPAL SINGH VS STATE OF U.P.	KAMESHWAR SINGH	ZAFEER AHMAD VIVEK KUMAR MISHRA G.A.
402	PO	BAIL/965/2021 (Ghazipur) (BAIL-48879-2019) Ghazipur Decided on 19/11/2019	SANJAY BIND @ MITHILESH BIND VS STATE OF U.P. SANJAY BIND @ MITHILESH BIND VS STATE OF U.P.	PAVAN KUMAR SRIVASTAVA	G.A.
403	PO	BAIL/2574/2021 (Fatehpur)	SUNIL RAJPOOT VS STATE OF U.P.	AJAY PANDEY	G.A.
404	PO	BAIL/3704/2021 (Bareilly)	VIKKY@ VIVEK VS STATE OF U.P.	RAJ KUMAR PANDEY	G.A.
405	PO	BAIL/4530/2021 (Etawah)	JABAR SINGH@ DILIP KUMAR VS STATE OF U.P.	SUSHIL KUMAR MISHRA RAKESH PATI TIWARI	G.A.
406	PO	BAIL/8122/2021 (Ghaziabad)	GOVIND VS STATE OF U.P. AND ANOTHER	MOHAMMAD ARSHAD KHAN SANTOSH KUMAR DUBEY	G.A.
407	PO	BAIL/9012/2021 (Mainpuri) (BAIL-13125-2019) Mainpuri Decided on 30/03/2019	HRIDESH VS STATE OF U.P. HRIDESH VS STATE OF U.P.	ANOOP SINGH PRADEEP KUMAR SINGH	G.A.
408	PO	BAIL/10771/2021 (Allahabad)	SIKANDAR VS STATE OF U.P.	DINESH KUMAR MAURYA	G.A.
409	PO	BAIL/14135/2021 (Sonbhadra)	RAJWANTI DEVI VS STATE OF U.P.	ANIL KUMAR NITESH KUMAR SINGH	G.A.

410	PO	BAIL/15982/2021 (Ballia)	SHAILESH KUMAR VS STATE OF U.P. AND ANOTHER	GAJENDRA SINGH RAKESH KUMAR YADAV	G.A.
411	PO	BAIL/16583/2021 (Jaunpur)	AMIT KUMAR SAHU VS STATE OF U.P.	CHANDRA SEN PAL	S.M.FARAZ I. KAZMI RIPU DAMAN SINGH G.A.
412	PO	BAIL/16654/2021 (Auraiya)	SANDEEP KUMAR @ SONU VS STATE OF U.P.	ANAND PATI TIWARI LAVKUSH KUMAR BHATT	DINESH KUMAR KASHYAP G.A.
413	PO	BAIL/18312/2021 (Agra)	SAGAR VS STATE OF U.P.	KARTIKEYA BHARGAVA RABINDRA BAHADUR SINGH	G.A.
414	PO	BAIL/24431/2021 (Gautam Buddh Nagar)	NIKHIL GAURAV VS STATE OF U.P.	CHANDRA KUMAR RAI	G.A.
415	PO	BAIL/27010/2021 (Kanpur Dehat)	PRATAP VS STATE OF U.P. AND ANOTHER	SUDHAKAR SHUKLA	G.A.
416	PO	BAIL/28388/2021 (Varanasi)	PANDHARI VS STATE OF U.P.	DEV KANT TRIGUNAIT LAKSHMI KANT TRIGUNAIT	G.A.
417	PO	BAIL/28544/2021 (Gautam Buddh Nagar)	DEEPAK KUMAR VS STATE OF U.P. AND ANOTHER	BRIJ LAL SHUKLA	G.A.
418	PO	BAIL/28838/2021 (Kasganj (kanshiram Nagar)) (BAIL-36246-2020) Kasganj (kanshiram Nagar) Decided on 05/11/2020	RAM BABU VS STATE OF U.P. RAM BABU VS STATE OF U.P.	SANTOSH KUMAR SHUKLA	G.A.
419	PO	BAIL/31186/2021 (Gautam Buddh Nagar)	SUBODH TYAGI VS STATE OF U.P.	PRATEEK KUMAR SRIVASTAVA RAM NARAYAN SRIVASTAVA SANJAY KUMAR SRIVASTAVA	SAURABH YADAV G.A.
420	PO	BAIL/31244/2021 (Varanasi)	SURAJ @ KALLU PANDEY AND ANOTHER VS STATE OF U.P.	SURENDRA KUMAR CHAUBEY	MANOJ KUMAR CHAUDHARY G.A.
421	PO	BAIL/31340/2021 (Agra)	RAJESH VS STATE OF U.P. AND ANOTHER	INDRA RAJ ASHISH GOYAL	SANJAY SINGH G.A.
422	LAFP	BAIL/31673/2021 (Kanpur Dehat)	DEEPAK @ DARA SINGH VS STATE OF U.P.	HANS PRATAP SINGH	G.A.
423	PO	BAIL/32830/2021 (Aligarh)	AFZAL VS STATE OF U.P.	BALBIR YADAV	G.A.
424	PO	BAIL/32880/2021 (Farrukhabad)	SHIVAM KUSHWAHA VS STATE OF U.P. AND 2 OTHERS	USHA SRIVASTAVA VINOD KUMAR SRIVASTAVA ARUN KUMAR TRIPATHI ARJIT SRIVASTAVA	G.A.
425	PO	BAIL/32958/2021 (Bulandshahr)	PAPPU VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR PANDEY	G.A.
426	PO	CRLAD/420/2021 (Maharajganj)	SHIVMURAT GUPTA VS STATE OF U.P. AND ANOTHER	VIPIN KUMAR SINGH MOHD. SAMIUZZAMAN KHAN A.T. PANDEY	MAHESH PRASAD RAM CHANDRA G.A.
427	PO	BAILC/37/2019 (Jalaun)	ASHOK PURWAR VS STATE OF U.P. AND ANOTHER	GULAB CHANDRA	G.A.
428	PO	BAILC/203/2019 (Rampur)	SUNITA SAXENA VS STATE OF U.P. AND ANOTHER	VIKRANT PANDEY SHARAD SHARMA	SHIV AVTAR SHARMA G.A.

429	PO	BAILC/14/2021 (Aligarh)	ADESH KUMAR VS STATE OF U.P. AND ANOTHER	RAJ KUMAR GUPTA MANOJ KUMAR SRIVASTAVA	G.A.
430	PO	ABAIL/1594/2020 (Mathura)	SURESH VS STATE OF U.P. AND ANOTHER	AJAY DUBEY	ANAND KUMAR TIWARI G.A.
431	PO	ABAIL/1964/2020 (Shahjahanpur)	SHAFI AHMAD AND ANR VS STATE OF U.P. AND ANR	SURESH DHAR DWIVEDI	G.A.
432	PO	ABAIL/2036/2020 (Bulandshahr)	PRADEEP KUMAR VS STATE OF U.P.	HIMANSHU SRIVASTAVA SIDDHARTHA SRIVASTAVA	G.A.
433	PO	ABAIL/6665/2021 (Shahjahanpur)	RAVIKANT DIXIT VS STATE OF U.P. AND ANOTHER	RISHABH AGARWAL	G.A.
434	PO	ABAIL/7974/2021 (Hamirpur)	SANJAY KUMAR PUWAR @ SANJAY PUWAR VS STATE OF U.P. AND ANOTHER	RAJENDRA KUMAR SINGH CHHAYA GUPTA SUJEET KUMAR VIMLENDU TRIPATHI	G.A.
435	PO	ABAIL/8205/2021 (Agra)	SUNIL KUMAR GAUTAM VS STATE OF U.P.	RAVI KANT	G.A.
436	PO	ABAIL/8536/2021 (Amroha (jyotiba P Nagar))	SATVIR @ KALUWA AND ANOTHER VS STATE OF U.P. AND ANOTHER	DHIRENDRA KUMAR SRIVASTAVA RAJIV SISODIA	G.A.
437	PO	ABAIL/8710/2021 (Kaushambi)	HAMID @ SAIKAL VS STATE OF U.P. AND ANOTHER	ABRAR AHMAD SIDDIQUI	G.A.
438	PO	ABAIL/8712/2021 (Bulandshahr)	YATENDRA VS STATE OF U.P.	DESH RATAN CHAUDHARY	AJAY KUMAR G.A.
439	PO	ABAIL/9080/2021 (Agra)	MANOJ AGRAWAL AND 2 OTHERS VS STATE OF U.P.	PANKAJ DWIVEDI	MAYANK AMIT DAGA G.A.
440	PO	ABAIL/9964/2021 (Bareilly)	ARIF ALI VS STATE OF U.P. AND ANOTHER	MOHD FAIZ	G.A.
441	PO	ABAIL/11645/2021 (Ghaziabad)	NAUSHAD VS STATE OF U.P. AND ANOTHER	AZAZ AHMAD	G.A.
442	LAFP	ABAIL/11725/2021 (Shamli (prabudh Nagar))	NAVIN PAL VS STATE OF U.P.	JITENDRA KUMAR	G.A.
443	PO	ABAIL/13282/2021 (Hathras (mahamaya Nagar))	SATYADEV SINGH @ SATYADEV YADAV VS STATE OF U.P.	RAJESH KUMAR SINGH	G.A.
444	PO	ABAIL/14796/2021 (Aligarh)	DEVESH YADAV VS STATE OF U.P. AND ANOTHER	DEVENDRA KUMAR YADAV	G.A.
445	PO	ABAIL/14834/2021 (Siddharth Nagar)	MOHAMMAD KHAN VS STATE OF U.P. AND ANOTHER	KEDAR NATH MISHRA	G.A.
446	PO	ABAIL/15542/2021 (Mathura)	PRADEEP KUMAR VS STATE OF U.P. AND ANOTHER	SUDHIR KUMAR SRIVASTAVA	MANISH KUMAR PATHAK G.A.
447	PO	ABAIL/15752/2021 (Aligarh)	GHANSHYAM SINGH VS STATE OF U.P. AND 2 OTHERS	PRASHANT SINGH ASHISH GOYAL SYED MOHAMMAD ABBAS ABDY	ASHOK KUMAR RAI G.A.
448	PO	ABAIL/15761/2021 (Aligarh)	AKHILESH DEVI VS STATE OF U.P. AND 2 OTHERS	PRASHANT SINGH ASHISH GOYAL SYED MOHAMMAD ABBAS ABDY	ASHOK KUMAR RAI G.A.

449	PO	ABAIL/16472/2021 (Meerut)	YUSUF VS STATE OF U.P. AND ANOTHER	ANJU KUSHWAHA PRAMOD KUMAR SINGH	G.A.
450	PO	ABAIL/16890/2021 (Rampur)	IRSHAD AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	VIKRANT GUPTA	G.A.

For Admission

451	DF	CRLA/1916/2021 (Jhansi)	DEEPAK KUSHWAHA VS STATE OF U.P. AND ANOTHER	AMIT DAGA ASHOK KUMAR SINGH	OM PRAKASH YADAV G.A.
452	DF	CRLA/3940/2021 (Bijnor)	AYUSH LAMBA VS STATE OF U.P. AND ANOTHER	AMIT ANWAR MEHDI ZAIDI	SANJEEV KUMAR GAUR BABITA UPADHYAY G.A.

For Final Hearing

N.D.P.S. ACT CASES

453	DF- TU	CRLA/5484/2017 (Mathura)	SALEEM VS STATE OF U.P.	ASHUTOSH GUPTA AMAR NATH SINGH VANDANA GUPTA	G.A.
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AT 10:00 AM
(Court No.66)
HON'BLE JUSTICE AJAY BHANOT

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	NDF E-File	BAIL/20741/2021 (Pilibhit) Notice no:2021/18829	ROOPLAL AND OTHER VS STATE OF U.P AND ANOTHER	SANJAY RAJPOOT	G.A.
2	DF E-File	BAIL/29482/2021 (Ghaziabad) Notice no:2021/23727 Notice no:NULL	WASIL VS STATE OF UP AND ANOTHER	HAYA RIZVI	MOHD. AKBAR SHAH ALAM KHAN MARJEET MISHRA G.A.
3	DF E-File	BAIL/40454/2021 (Kanpur Nagar) Notice no:2021/37693 Notice no:NULL	MEJAR SINGH VS STATE OF U.P AND ANOTHER	MOHD. SAMIUZZAMAN KHAN	PRANAY KRISHNA G.A.
4	DF E-File	BAIL/45541/2021 (Kanpur Nagar) Notice no:2021/42162 Notice no:42162/2021	ALISHA KHARMUTI VS STATE OF U. P.	HARSH VARDHAN GUPTA ADITYA GUPTA	G.A.
5	E-File	BAIL/49973/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/46949	SATYAPAL VS STATE OF U.P.	MOHIT GAUTAM	G.A.
6	E-File	BAIL/49995/2021 (Aligarh) Notice no:2021/44954	BHEEKAM SINGH ALIAS VIKKI VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	AKHILESH SRIVASTAVA SAKSHAM SRIVASTAVA	G.A.
7	E-File	BAIL/49999/2021 (S.r. Nagar (bhadohi)) Notice no:2021/46816	PALLAV MISHRA VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	SUNEEL KUMAR MISHRA	G.A.
8	E-File	BAIL/50003/2021 (Moradabad) Notice no:2021/46959	WAHID ALI VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	ZAFEER AHMAD	G.A.
9	E-File	BAIL/50027/2021 (Muzaffar Nagar) Notice no:2021/46787	KALLU VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	SUSHIL KUMAR PANDEY	G.A.
10	E-File	BAIL/50059/2021 (Hapur (panchsheel Nagar)) Notice no:2021/47221	SHAKIR VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	AJAY KUMAR MISHRA	
11	E-File	BAIL/50115/2021 (Sambhal (bheem Nagar)) Notice no:2021/46927	ISHARAT VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	ANUJ KUMAR GUPTA	G.A.
12	E-File	BAIL/50197/2021 (Jaunpur) Notice no:2021/47372	ASHOK KUMAR TIWARI AND ANOTHER VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	MANU PATHAK PRADEEP KUMAR SINGH	G.A.

Fresh

13	PO	BAIL/24491/2021 (Firozabad) Notice no:2021/3244	VINAY SHROTIYA VS STATE OF UP	NOOR MUHAMMAD YOGESH KUMAR SRIVASTAVA	G.A.
14	PO	BAIL/25509/2021 (Bulandshahr) Notice no:2021/23317	ASIF VS STATE OF U.P.	INDRA SEN SINGH MOHD. NAUSHAD AHMAD KHAN AMIR KHAN	G.A.
15	PO	BAIL/26621/2021 (Bijnor) Notice no:2021/24282	DANISH VS STATE OF U.P.	AWES IQBAL	G.A.
16	PO	BAIL/26876/2021 (Aligarh) Notice no:2021/23571	AKRAM AKA TIPPA VS STATE OF U.P.	MOHD FAIZ	DEVESH KUMAR SHUKLA DHARMESH KUMAR SHUKLA G.A.
17	PO	BAIL/27120/2021 (Etah) Notice no:2021/25330	SACHIN VS STATE OF U.P.	VIPIN KUMAR	BINOD KUMAR TRIPATHI G.A.
18	WC	BAIL/28696/2021 (Meerut) Notice no:2021/27348	AKASH KUMAR VS STATE OF U.P.	PRADEEP KUMAR RAI DIPENDRA KUMAR	G.A.
19	PO	BAIL/29505/2021 (Ghaziabad) Notice no:2021/26529	SUNIL SHARMA VS STATE OF U.P.	JAWAHIR YADAV	G.A.
20	DF	BAIL/30134/2021 (Sant Kabir Nagar) Notice no:2021/27038	NEERAJ GUPTA VS STATE OF U.P.	NAVEEN KUMAR YADAV SUDHIR KUMAR AGARWAL AKHILESH KUMAR MISHRA	G.A.
	With	BAIL-18666-2021 Sant Kabir Nagar	NEERAJ GUPTA VS STATE OF U.P.	SUDHIR KUMAR AGARWAL NAVEEN KUMAR YADAV AKHILESH KUMAR MISHRA	G.A.
21	DF	BAIL/31096/2021 (Bijnor) Notice no:2021/27421	KRISHNAPAL @ KISHANPAL VS STATE OF U.P.	SATISH SHARMA BHUVNESH KUMAR SINGH	VIVEK KUMAR SINGH MAYANK YADAV G.A.
22	PO	BAIL/31224/2021 (Moradabad) Notice no:2021/28118	JILANI VS STATE OF U.P.	NARENDRA KUMAR	JAI SINGH YADAV G.A.
23	DF	BAIL/32469/2021 (Bijnor) Notice no:2021/29414	SHAHRUKH VS STATE OF U.P.	VINOD KUMAR TIRPATHI MANOJ KUMAR TRIPATHI	G.A.
24	PO	BAIL/33687/2021 (Aligarh) Notice no:2021/29555	ANUJ CHAUDHARY @ ANNU VS STATE OF U.P.	ANUPAMA PARASHAR SATENDRA KUMAR UPADHYAY	G.A.
25	DF	BAIL/33754/2021 (Jhansi) Notice no:2021/30307	VIJAY RAJ VERMA VS STATE OF U.P.	GAURAV KAKKAR ASHUTOSH TIWARI	RAKESH KUMAR SHUKLA G.A.
26	PO	BAIL/33847/2021 (Shahjahanpur) Notice no:2021/31021	KARAN VS STATE OF U.P.	SANJAY MISHRA RAHUL MISHRA OM NARAYAN PANDEY	ALOK SHARMA G.A.
27	PO	BAIL/34784/2021 (Budaun) Notice no:2021/33096	SAWANTI AND ANOTHER VS STATE OF U.P.	CHANDRA BHAN KUSHWAHA	G.A.
28	PO	BAIL/35436/2021 (Azamgarh) Notice no:2021/32198	AFROZ @ FIROZ VS STATE OF U.P.	SITARAM YADAV	G.A.
29	PO	BAIL/35497/2021 (Jaunpur) Notice no:2021/34090	MOHANLAL KANNAUJIA VS STATE OF U.P.	ANJANI KUMAR RAGHUVANSHI	RAJESH YADAV G.A.
30	PO	BAIL/35806/2021 (Kannauj) Notice no:2021/30802	KHUSHIRAM VS STATE OF U.P.	ARVIND KUMAR	G.A.
31	PO	BAIL/35984/2021 (Chandauli) Notice no:2021/33419	MOH MUNAZIR VS STATE OF U.P.	SUDARSHAN SINGH	G.A.
32	PO	BAIL/36022/2021 (Bijnor) Notice no:2021/33510	BANTI VS STATE OF U.P.	DEEPAK KUMAR	G.A.

33	PO	BAIL/36034/2021 (Gorakhpur) Notice no:2021/33792	SUHEL ANSARI VS STATE OF U.P.	KM. ANJANA	G.A.
34	PO	BAIL/36044/2021 (Gorakhpur) Notice no:2021/34808	DEEPU DOM VS STATE OF U.P.	DEEPAK KUMAR TRIPATHI	G.A.
35	PO	BAIL/36105/2021 (Hamirpur) Notice no:2021/32617	JAGAT VS STATE OF U.P.	SHIV SHANKAR GUPTA RAM KISHOR GUPTA	SHIV BADAN G.A.
36	PO	BAIL/36156/2021 (Allahabad) Notice no:2021/33069 2021/33069	PRADEEP KUMAR VS STATE OF U.P.	RAMANUJ YADAV	G.A.
37	PO	BAIL/36212/2021 (Jhansi) Notice no:2021/31906	DHARMENDRA YADAV VS STATE OF U.P.	ANOOP KUMAR FAKHRUZZAMAN	G.A.
38	PO	BAIL/36247/2021 (Aligarh) Notice no:2021/35093	ROOPKISHOR VS STATE OF U.P.	MRITYUNJAY DWIVEDI	G.A.
39	DF	BAIL/36655/2021 (Moradabad) Notice no:2021/32530	RAVI THAKUR VS STATE OF U.P.	AKSHAYA KUMAR	G.A.
40	PO	BAIL/36705/2021 (Allahabad) Notice no:2021/32424	MRITUNJAY KUMAR VS STATE OF U.P.	JAI SINGH YADAV	MANVENDRA NARAIN PATHAK SHIV LAL G.A.
41	PO	BAIL/36819/2021 (Maharajganj) Notice no:2021/33727	BHARAT GAUD VS STATE OF U.P.	PAWAN KUMAR	G.A.
42	DF	BAIL/36898/2021 (Hamirpur) Notice no:2021/33997	VISHAL @ VISHAL SINGH VS STATE OF U.P.	ANIL KUMAR	G.A.
43	PO	BAIL/37032/2021 (Chitrakoot) Notice no:2021/34041 2021/34041	GORE LAL AND ANOTHER VS STATE OF U.P.	RAJ NARAYAN SINGH	G.A.
44	PO	BAIL/37034/2021 (Gorakhpur) Notice no:2021/35155	MUKESH KUMAR VS STATE OF U.P.	KUMAR ASHUTOSH SRIVASTAVA	G.A.
45	PO	BAIL/37275/2021 (Moradabad) Notice no:2021/33402	SHAMEEM VS STATE OF U.P.	D.M.TRIPATHI RAM KUMAR DUBEY	G.A.
46	PO	BAIL/37287/2021 (Gorakhpur) Notice no:2021/35958	GOVIND YADAV VS STATE OF U.P.	SANTOSH KUMAR TIWARI	G.A.
47	PO	BAIL/37337/2021 (Hathras (mahamaya Nagar)) Notice no:2021/32272	ARVAJ VS STATE OF U.P.	PRAMOD KUMAR DWIVEDI	G.A.
48	DF	BAIL/37357/2021 (Sambhal (bheem Nagar)) Notice no:2021/34873	RANDHEER VS STATE OF U.P.	BHARAT SINGH	G.A.
49	PO	BAIL/37365/2021 (Allahabad) Notice no:2021/33457	DILIP MISHRA VS STATE OF U.P.	SHASHANK SHEKHAR MISHRA RAJIV LOCHAN SHUKLA	G.A.
50	PO	BAIL/37377/2021 (Mainpuri) Notice no:2021/30903	RAJVEER SINGH @ PAPPU AND ANOTHER VS STATE OF U.P.	ARUN KUMAR SHARMA	G.A.
51	PO	BAIL/37391/2021 (Gorakhpur) Notice no:2021/33108 2021/33108	PRABHAT YADAV ALIAS GUDDU VS STATE OF U.P.	VIJIT SAXENA PAWAN KUMAR VISHWAKARMA	G.A.
52	PO	BAIL/37429/2021 (Bulandshahr) Notice no:2021/36068	GURUVENDRA VS STATE OF U.P.	ANIL KUMAR SINGH SANJEEV KUMAR ARADHNA CHAUHAN	LAL VIJAI SINGH G.A.

53	PO	BAIL/37455/2021 (Basti) Notice no:2021/35923	SANTOSH KANNAUJIA VS STATE OF U.P.	RAVINDRA PRAKASH SRIVASTAVA	G.A.
54	DF	BAIL/38641/2021 (Agra) Notice no:2021/36298 2021/36298	GAURAV @ GAURAV RAJPOOT VS STATE OF U.P.	PIYUSH DUBEY	G.A.
55	DF	BAIL/39095/2021 (Bulandshahr) Notice no:2021/36312	INDRAPAL VS STATE OF U.P.	AJIT KUMAR	G.A.
56	LAFP	BAIL/39157/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/36150	NEM SINGH @ INAM SINGH VS STATE OF U.P.	YADVENDRA SINGH	G.A.
57	PO	BAIL/39239/2021 (Bijnor) Notice no:2021/37189	RAHUF AND ANOTHER VS STATE OF U.P.	BHUVNESH KUMAR SINGH	G.A.
58	PO	BAIL/39243/2021 (Firozabad) Notice no:2021/34859	KESHAV SINGH CHAUHAN VS STATE OF U.P.	GAUTAM KUMAR DUBEY RAMESH KUMAR SINGH	G.A.
59	PO	BAIL/39270/2021 (Allahabad) Notice no:2021/33778	HARIOM SINGH PATEL VS STATE OF U.P.	KRISHNA NAND SINGH	G.A.
60	PO	BAIL/39292/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/32870	SHAKEEL VS STATE OF U.P. AND ANOTHER	VIVEK SHARMA	G.A.
61	PO	BAIL/39318/2021 (Ballia) Notice no:2021/37263	SHAILENDRA RAJBHAR ALIAS SATYENDRA RAJBHAR AND ANOTHER VS STATE OF U.P.	R.B. SINGH GHAN SHYAM YADAV	G.A.
62	PO	BAIL/39320/2021 (Kanpur Nagar) Notice no:2021/32408	VIVEK TRIPATHI VS STATE OF U.P.	ASHWINI KUMAR OJHA	MALAY PRASAD G.A.
63	PO	BAIL/39324/2021 (Varanasi) Notice no:2021/46554	MOHD.SHAHRUKH VS STATE OF U.P.	SARVAGYA SINGH RAJENDRA SINGH	G.A.
64	PO	BAIL/39330/2021 (Mathura) Notice no:2021/30971	HRITHIK VS STATE OF U.P.	AKASH DWIVEDI VIKAS DWIVEDI	G.A.
65	PO	BAIL/39336/2021 (Sonbhadra) Notice no:2021/33044	JOGINDAR KUMAR VS STATE OF U.P.	RASHID ALI SUNIL KUMAR SINGH	G.A.
66	DF	BAIL/42324/2021 (Gautam Buddh Nagar) Notice no:2021/38731	ROHIT VS STATE OF U.P.	SARWAR ALI SIDDIQUE	G.A.
67	PO	BAIL/42700/2021 (Agra) Notice no:2021/40438	SANTOSH KUMAR VS STATE OF U.P.	RAVI YADAV SR. ADVOCATE PREM NARAYAN SINGH	G.A.
68	PO	BAIL/42703/2021 (Kanpur Nagar) Notice no:2021/40716	SHAHNAWAZ VS STATE OF U.P.	SHESH DHAR PANDEY PRAVEEN KUMAR TRIPATHI	G.A.
69	PO	BAIL/42704/2021 (Rampur) Notice no:2021/40486	NAIM VS STATE OF U.P.	MIRZA ALI ZULFAQAR	G.A.
70	PO	BAIL/42707/2021 (Fatehpur) Notice no:2021/39816	IRSHAD VS STATE OF U.P.	PRADEEP KUMAR	G.A.
71	PO	BAIL/42722/2021 (Baghpat) Notice no:2021/15345	FARUKH VS STATE OF U.P.	AJAY NAND PANDEY	G.A.
72	PO	BAIL/42726/2021 (Allahabad) Notice no:2021/38884	SANJAY KUMAR @ KAPIL VS STATE OF U.P.	VIJAI PRAKASH MAHESH KUMAR SAHU	G.A.

73	PO	BAIL/42734/2021 (Aligarh)	MONISH VS STATE OF U.P.	KAUSHAL KUMAR PANDEY ANAND JI MISHRA	G.A.
74	PO	BAIL/42748/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/40306	GYAN PRAKASH ALIAS BANTI VS STATE OF U.P.	HARDEV PRAJAPATI	G.A.
75	PO	BAIL/42757/2021 (Saharanpur) Notice no:2021/39303	JUNAID VS STATE OF U.P.	ABHISHE PANDEY	G.A.
76	PO	BAIL/42760/2021 (Etah) Notice no:2021/35049	VIPIN YADAV VS STATE OF U.P.	SUNIL KUMAR YADAV	G.A.
77	PO	BAIL/42761/2021 (Bareilly) Notice no:2021/40323	KUNWAR PAL VS STATE OF U.P.	VIJAI KUMAR TIWARI	G.A.
78	PO	BAIL/42765/2021 (Jhansi)	KALLU @ SANDEEP VS STATE OF U.P.	MAHESH KUMAR	G.A.
79	PO	BAIL/42766/2021 (Ghazipur) Notice no:2021/41028	BHAGWAN SINGH YADAV VS STATE OF U.P.	BEERENDRA PRATAP SINGH	G.A.
80	PO	BAIL/42779/2021 (Kanpur Nagar) Notice no:2021/40128	SACHIN KUMAR SONKAR VS STATE OF U.P.	QAZI VAKIL AHMAD	G.A.
81	PO	BAIL/42781/2021 (Ghaziabad) Notice no:2021/40029	JAI KISHAN AND ANOTHER VS STATE OF U.P. AND ANOTHER	RUPENDRA KUMAR MISHRA	G.A.
82	PO	BAIL/42794/2021 (Aligarh) Notice no:2021/40413	SURESH VS STATE OF U.P.	RAJIV KUMAR PANDEY	G.A.
83	PO	BAIL/42796/2021 (Siddharth Nagar)	RAM KUMAR AHIR VS STATE OF U.P.	SANJAI KUMAR PANDEY	G.A.
84	PO	BAIL/42797/2021 (Kaushambi) Notice no:2021/40320	JAVED ALAM @ MUNNA DON @ JABIR VS STATE OF U.P.	RAM NARESH SINGH	G.A.
85	PO	BAIL/42808/2021 (Saharanpur) Notice no:2021/41059	SUHAIL VS STATE OF U.P.	RAKESH KUAMR YADAV	G.A.
86	DF	BAIL/42814/2021 (Meerut) Notice no:2021/40730	SACHIN SIROHI VS STATE OF U.P.	VIVEK SINGH	G.A.
87	PO	BAIL/42826/2021 (Agra) Notice no:2021/40658	IMAMUDDIN @ BONA VS STATE OF U.P.	PREM CHANDRA DWIVEDI	G.A.
88	PO	BAIL/42832/2021 (Basti) Notice no:2021/41251	CHANDAN VS STATE OF U.P.	SHASHI DHAR SHUKLA	G.A.
89	PO	BAIL/42835/2021 (Ghaziabad) Notice no:2021/40365	MOHD. MONTU @ MULLA VS STATE OF U.P.	EHTESHAM AKHTAR	G.A.
90	PO	BAIL/42851/2021 (Varanasi) Notice no:2021/40132	VINOD PAWAR VS STATE OF U.P.	SHARAD MALVIYA DEEPAK SINGH VINAY KUMAR SHARMA	G.A.
91	PO	BAIL/42864/2021 (Ghaziabad) Notice no:2021/41058	ROHIT VS STATE OF U.P.	OMAR ZAMIN	G.A.
92	PO	BAIL/42868/2021 (Sambhal (bheem Nagar)) Notice no:2021/39059	GOPI KISHAN MAURYA VS STATE OF U.P. AND ANOTHER	PRATIBHA VOHRA	G.A.

93	PO	BAIL/42869/2021 (Banda) Notice no:2021/32834	AJAY KUMAR @ VAISH @ SURVESH KUMAR VS STATE OF U.P.	AMIT SWAROOP TIWARI	G.A.
94	PO	BAIL/42881/2021 (Gorakhpur) Notice no:2021/39672	ROKY KUSHVAHA VS STATE OF U.P.	BHARAT BHUSHAN DUBEY	G.A.
95	PO	BAIL/42884/2021 (Mathura) Notice no:2021/40702	RAJKUMAR VS STATE OF U.P.	MAHESH KUMAR KUNTAL	G.A.
96	PO	BAIL/42888/2021 (Kanpur Nagar) Notice no:2021/39825	PRAMOD KUMAR VS STATE OF U.P.	SANJAY SRIVASTAVA	G.A.
97	PO	BAIL/42889/2021 (Agra) Notice no:2021/40327	HARI OM VS STATE OF U.P.	WAHID JAMAL	G.A.
98	PO	BAIL/42892/2021 (Ghazipur) Notice no:2021/35220	BABY DEVAL VS STATE OF U.P AND ANOTHER	ANIL KUMAR DUBEY SHAILENDRA KUMAR RAI	G.A.
99	PO	BAIL/42895/2021 (Kannauj) Notice no:2021/37680	SHEELU VS STATE OF U.P.	RAM BABU SINGH BHARAT SINGH	G.A.
100	PO	BAIL/42897/2021 (Maharajanj) Notice no:2021/40803	KUTUBUDDIN VS STATE OF U.P.	M J AKHTAR	G.A.
101	PO	BAIL/42898/2021 (Saharanpur) Notice no:2021/39832	MUNIR VS STATE OF U.P.	CHANDRA SHEKHAR KUSHWAHA	G.A.
102	PO	BAIL/42904/2021 (Varanasi) Notice no:2021/36778	RAJA GUPTA @ BACHCHA GUPTA VS STATE OF U.P.	RAJ KIRAN CHAUDHARY JAI PRAKASH SINGH	G.A.
103	PO	BAIL/42916/2021 (Aligarh) Notice no:2021/40328	GIRISH VS STATE OF U.P.	WAHID JAMAL	G.A.
104	PO	BAIL/42924/2021 (Jhansi) Notice no:2021/40922	CHANDU @ CHANDRA SHEKHAR VS STATE OF U.P.	SHIV BAHADUR YADAV	G.A.
105	PO	BAIL/42938/2021 (Gautam Buddh Nagar) Notice no:2021/39456	KAPIL VS STATE OF U.P.	AJAY KUMAR JAGDISH	SHRAVAN KUMAR SINGH G.A.
106	PO	BAIL/42941/2021 (Aligarh) Notice no:2021/38822	SMT. NEHA VS STATE OF U.P.	GAURI SHANKER MISHRA	G.A.
107	PO	BAIL/42949/2021 (Jhansi) Notice no:2021/41169	MADHU RAJPUT ALIAS RAM PRASAD VS STATE OF U.P.	VIPIN KUMAR	G.A.
108	PO	BAIL/42956/2021 (Baghpat) Notice no:2021/41048	SUBHASH VS STATE OF U.P.	VINAY KUMAR SINGH CHANDEL	G.A.
109	PO	BAIL/42996/2021 (Bulandshahr) Notice no:2021/39204	ANURAG @ ANNU VS STATE OF U.P.	RAJEEV KUMAR RAI	DHIRENDRA KUMAR AGRAHARI G.A.
110	PO	BAIL/42998/2021 (Allahabad) Notice no:2021/38389	AKASH PANDEY VS STATE OF U.P.	SHARAD KUMAR SRIVASTAVA	G.A.
111	PO	BAIL/43000/2021 (Chandauli) Notice no:2021/39375	SUDDU KHAN@ ABBU SAYED VS STATE OF U.P.	SUDARSHAN SINGH	G.A.
112	PO	BAIL/43003/2021 (Agra) Notice no:2021/39780	SHRI BHAGWAN VS STATE OF U.P.	ANAND KUMAR TIWARI	G.A.

113	PO	BAIL/43017/2021 (S.r. Nagar (bhadohi)) Notice no:2021/40261	RAM BABU UPADHYAY VS STATE OF U.P.	HANUMAN KINKAR SHASHI KUMAR DWIVEDI RAMKINKAR UPADHYAY	SUNEEL KUMAR MISHRA G.A.
114	PO	BAIL/43024/2021 (Aligarh) Notice no:2021/40033	ARJUN VS STATE OF U.P.	HEMENDRA PRATAP SINGH	G.A.
115	PO	BAIL/43030/2021 (Azamgarh) Notice no:2021/34150	PRAVEEN KUMAR SINGH VS STATE OF U.P.	RAVINDRA KUMAR MISHRA	G.A.
116	PO	BAIL/43046/2021 (Jhansi)	KRIPA SHANKAR NISHAD AND ANOTHER VS STATE OF U.P.	AJEET KUMAR SRIVASTAVA	G.A.
117	PO	BAIL/43051/2021 (Firozabad)	RAMAVTAR VS STATE OF U.P.	ATUL KUMAR SINGH	G.A.
118	PO	BAIL/43061/2021 (Varanasi) Notice no:2021/38220	RAJNISH MITTAL VS STATE OF U.P.	ASHUTOSH SINGH RAJEEV KUMAR RAI	PRADEEP KUMAR MISHRA G.A.
119	PO	BAIL/43072/2021 (Agra)	SHAUKAT @ BHULLI VS STATE OF U.P.	KALIM UDDIN	G.A.
120	PO	BAIL/43104/2021 (Allahabad) Notice no:2021/40406	DHARMENDRA KUMAR PASI @ D.K. VS STATE OF U.P.	DHIRENDRA KUMAR SRIVASTAVA	G.A.
121	PO	BAIL/43106/2021 (Hathras (mahamaya Nagar))	HEMANT MAHAUR VS STATE OF U.P.	PANKAJ SHARMA PRASHANT SHARMA	G.A.
122	PO	BAIL/43117/2021 (Gautam Buddh Nagar) Notice no:2021/37776	NAVED SALIM VS STATE OF U.P.	AJAY KUMAR JAGDISH	G.A.
123	PO	BAIL/43143/2021 (Allahabad) Notice no:2021/39483	HIMMAT SINGH VS STATE OF U.P.	RIZWAN AHAMAD	G.A.
124	PO	BAIL/43144/2021 (Gorakhpur)	KAILASH VS STATE OF U.P.	BABHRU VAHAN SINGH	ARVIND PRABODH DUBEY G.A.
125	PO	BAIL/43167/2021 (Farrukhabad) Notice no:2021/41106	SRI OM @ SHIVAM VS STATE OF U.P.	BHAVISYA SHARMA SARVESH KUMAR DUBEY	G.A.
126	PO	BAIL/43173/2021 (Etawah) Notice no:2021/40257	ASHISH SHARMA VS STATE OF U.P.	RAJESH KUMAR MOHD. AFZAL ANSARI	G.A.
127	PO	BAIL/43175/2021 (Kushi Nagar)	LADDU VS STATE OF U.P.	BRIJ BHUSHAN PRASAD SHRIVASTAVA	G.A.
128	PO	BAIL/43180/2021 (Kanpur Dehat) Notice no:2021/40520	ASHOK KUMAR VS STATE OF U.P.	AMAR NATH SINGH	G.A.
129	PO	BAIL/43181/2021 (Meerut)	FIROZ @ SHAHRUKH VS STATE OF U.P. AND ANOTHER	VIVEK SINGH	G.A.
130	PO	BAIL/43198/2021 (Bulandshahr) Notice no:2021/39804	KAPIL VS STATE OF U.P.	SUSHIL KUMAR SRIVASTAVA PRASHANT KUMAR NEETU SINGH	G.A.
131	PO	BAIL/43221/2021 (Moradabad) Notice no:2021/39980	AJAY VS STATE OF U.P.	SHIV PRAKASH	G.A.
132	PO	BAIL/43226/2021 (Azamgarh) Notice no:2021/40179	GUDDU @PRAVESH RAJBHAR VS STATE OF U.P.	MAIKU LAL MAURYA	G.A.
133	PO	BAIL/43238/2021 (Agra) Notice no:2021/40229	ANIL KUMAR VS STATE OF U.P.	SANJAY SINGH	G.A.

134	PO	BAIL/43239/2021 (Kannauj) Notice no:2021/38372	BHULLAN YADAV VS STATE OF U.P.	DIWANSHU TIWARI MITHILESH KUMAR SHUKLA	G.A.
135	PO	BAIL/43245/2021 (Deoria) Notice no:2021/40860	TARUN SHARMA @ SONU VS STATE OF U.P.	KHURSHED ALAM	G.A.
136	PO	BAIL/43248/2021 (Agra) Notice no:2021/41041	HAKIM GOSWAMI VS STATE OF U.P.	HITESH PACHORI	G.A.
137	PO	BAIL/43250/2021 (Ghaziabad) Notice no:2021/39880	ASIF VS STATE OF U.P.	SHAMS UZ ZAMAN DILEEP KUMAR	G.A.
138	PO	BAIL/43258/2021 (Hathras (mahamaya Nagar)) Notice no:2021/40784	JAIPRAKASH @ JAINU VS STATE OF U.P.	SANJAY KUMAR DUBEY	G.A.
139	PO	BAIL/43264/2021 (Kanpur Nagar) Notice no:2021/40667	VIVEK TRIPATHI VS STATE OF U.P.	ASHWINI KUMAR OJHA	MALAY PRASAD G.A.
140	PO	BAIL/43275/2021 (Bareilly) Notice no:2021/38237	NASIR VS STATE OF U.P.	EHTESHAM AFSAR KHAN	G.A.
141	PO	BAIL/43283/2021 (Jhansi) Notice no:2021/40726	MOHAR SINGH KUSHWAHA VS STATE OF U.P.	CHANDRA JEET SINGH RAN JEET SINGH	G.A.
142	PO	BAIL/43284/2021 (Azamgarh) Notice no:2021/41023	VIKKI SHARMA @ SUGREEV VS STATE OF U.P.	VIPUL KUMAR SINGH	SANTOSH KR. SINGH PALIWAL G.A.
143	PO	BAIL/43288/2021 (Deoria) Notice no:2021/40396	WASEEM VS STATE OF U.P.	SANTOSH KUMAR MISHRA	AMIR KHAN G.A.
144	PO	BAIL/46877/2021 (Kanpur Dehat) Notice no:2021/44045	GABBAR VS STATE OF U.P.	RAKESH DUBEY	G.A.
145	DF	BAIL/47339/2021 (Bijnor) Notice no:2021/45077	VINOD SINGH VS STATE OF U.P.	VED PRAKASH MISHRA	G.A.
146	PO	BAIL/47489/2021 (Kannauj) Notice no:2021/42751	BHURA VS STATE OF U.P.	SANJEEV KUMAR TRIVEDI PRADEEP KUMAR TIWARI	G.A.
147	PO	BAIL/47500/2021 (Maharajganj) Notice no:2021/45688	IRFAN KHAN VS STATE OF U.P.	ANUP KUMAR PANDEY	G.A.
148	PO	BAIL/47513/2021 (Agra) Notice no:2021/41577	RAVI VS STATE OF U.P.	SURENDRA KUMAR TRIPATHI	G.A.
149	PO	BAIL/47628/2021 (Bulandshahr) Notice no:2021/44694	GAURAV KUMAR VS STATE OF U.P.	KRISHNA KUMAR YADAV	G.A.
150	PO	BAIL/47693/2021 (Jaunpur) Notice no:2021/38636	PRASHANT TIWARI @ JAMMU VS STATE OF U.P.	PANKAJ KUMAR TIWARI NARENDRA DEO SHUKLA	RAJESH KUMAR PANDEY G.A.
151	PO	BAIL/47769/2021 (Budaun) Notice no:2021/45625	ASLAM VS STATE OF U.P.	CHANDRA BHAN KUSHWAHA	G.A.
152	PO	BAIL/47801/2021 (Allahabad) Notice no:2021/45471	SHANKAR SAROJ VS STATE OF U.P.	JOVEEN KUMAR	G.A.
153	PO	BAIL/47812/2021 (Lalitpur) Notice no:2021/45971	SURYAPRATAP SINGH VS STATE OF U.P. AND ANOTHER	NANHE LAL TRIPATHI	G.A.
154	PO	BAIL/47834/2021 (Kanpur Dehat) Notice no:2021/40885	KISHAN DIXIT AND ANOTHER VS STATE OF U.P.	DESH RATAN CHAUDHARY	G.A.

155	PO	BAIL/47845/2021 (Deoria) Notice no:2021/44680	AJAY SHILPAKAR VS STATE OF U.P.	RAM CHANDRA KUSHWAHA	G.A.
156	PO	BAIL/47864/2021 (Ghaziabad) Notice no:2021/43999	ANUJ KANAUJIYA VS STATE OF U.P.	ROSHAN KUMAR SINGH	G.A.
157	PO	BAIL/47882/2021 (Budaun) Notice no:2021/45453	SHAKEEL VS STATE OF U.P.	SARVAJEET SINGH	G.A.
158	PO	BAIL/47888/2021 (Agra) Notice no:2021/45820	PRASHANT YADAV @ PRASHANT KUMAR VS STATE OF U.P.	VIPIN KUMAR	G.A.
159	PO	BAIL/47921/2021 (Hapur (panchsheel Nagar)) Notice no:2021/40891	MONU VS STATE OF U.P.	SHIKHAR TANDON RATNESH KUMAR SHUKLA	G.A.
160	PO	BAIL/47928/2021 (Allahabad) Notice no:2021/46485	DEVRAJ YADAV VS STATE OF U.P.	NIKHIL KUMAR SUBHOJEET PATHAK	G.A.
161	PO	BAIL/47931/2021 (Aligarh) Notice no:2021/38293	DHARAMPAL SINGH VS STATE OF U.P.	ANAND PRAKASH PANDEY ACHYUTA NAND PANDEY	AMARNATH TIWARI G.A.
162	PO	BAIL/47933/2021 (Mathura) Notice no:2021/41638	DEVENDRA VS STATE OF U.P.	ASHUTOSH SINGH	KARTIKEY SINGH G.A.
163	PO	BAIL/47937/2021 (Allahabad) Notice no:2021/45422	SHANI KASHYAP @ SAGAR AND ANOTHER VS STATE OF U.P.	SR. ADVOCATE ASHOK KUMAR RAI	G.A.
164	PO	BAIL/47940/2021 (Jhansi) Notice no:2021/42163	RAJVEER GURJAR VS STATE OF U.P.	SHIV KUMAR SINGH	G.A.
165	PO	BAIL/47941/2021 (Shamli (prabudh Nagar)) Notice no:2021/45441	TANVEER VS STATE OF U.P.	MOHD ZUBAIR SR. ADVOCATE SADAFUL ISLAM JAFRI	LOKESH KUMAR G.A.
166	PO	BAIL/47947/2021 (Bareilly) Notice no:2021/45014	SUNIL VS STATE OF U.P.	AJAY KUMAR TIWARI SANGAM LAL KESHARWANI	G.A.
167	PO	BAIL/47979/2021 (Ghaziabad) Notice no:2021/45220	KASIM VS STATE OF U.P.	MOHD FAIZ	G.A.
168	PO	BAIL/47988/2021 (Chitrakoot) Notice no:2021/45423	PRAVEEN KUMAR VS STATE OF U.P.	SR. ADVOCATE ASHOK KUMAR RAI	G.A.
169	PO	BAIL/47995/2021 (Bulandshahr) Notice no:2021/43766	BELAL VS STATE OF U.P.	AMIT PANDEY SYED MOHAMMAD NAWAZ SHAHABUDDIN	G.A.
170		BAIL/50013/2021 (Ghaziabad) Notice no:2021/46541	ASHOK VS STATE OF U.P.	VIVEK DHAKA	G.A.
171		BAIL/50020/2021 (Bijnor) Notice no:2021/47430	SAURABH KUMAR SAINI VS STATE OF U.P.	JITENDRA SINGH	G.A.
172		BAIL/50021/2021 (Chandauli) Notice no:2021/46483	VISHAL DUBEY VS STATE OF U.P.	R P RAJAN	G.A.
173		BAIL/50023/2021 (Saharanpur) Notice no:2021/46613	NADIR VS STATE OF U.P.	ASHOK KUMAR SINGH BAIS	G.A.
174		BAIL/50025/2021 (Bareilly) Notice no:2021/46142	CHHIDDU KHAN VS STATE OF U.P.	RAJESH SHUKLA	G.A.

175	BAIL/50029/2021 (Bulandshahr) Notice no:2021/47974	RAVI ALIAS KALIYA ALIAS RAVENDRA VS STATE OF U.P.	AJAY KUMAR	G.A.
176	BAIL/50030/2021 (Mathura) Notice no:2021/45351	KANCHAN VS STATE OF U.P.	SHASHI PRAKASH GIRI	G.A.
177	BAIL/50033/2021 (Siddharth Nagar) Notice no:2021/42080	KHACHCHAR @ ATIURRAHMAN VS STATE OF U.P.	SURENDRA MOHAN MISHRA	G.A.
178	BAIL/50041/2021 (Shahjahanpur) Notice no:2021/47139	SUMIT VS STATE OF U.P.	ADITYA KUMAR YADAV	G.A.
179	BAIL/50044/2021 (Basti) Notice no:2021/47833	SANJAY KORI VS STATE OF U.P.	ARUN KUMAR MISRA PANKAJ SHARMA	G.A.
180	BAIL/50045/2021 (Aligarh) Notice no:2021/43495	KARAN VS STATE OF U.P.	VED RATAN	G.A.
181	BAIL/50053/2021 (Farrukhabad) Notice no:2021/42638	SHABRIN VS STATE OF U.P.	RAJ KUMAR SINGH	G.A.
182	BAIL/50070/2021 (Meerut) Notice no:2021/47152 2021/47152 2021/47152	FARMUDDIN ALIAS TIDDA VS STATE OF U.P.	VINOD KUMAR SHUKLA	G.A.
183	BAIL/50083/2021 (Lalitpur) Notice no:2021/47763 2021/47763	MOHAN VS STATE OF U.P.	JAYSINGH YADAV	G.A.
184	BAIL/50086/2021 (Sonbhadra) Notice no:2021/47775	DHIRAJ CHERO VS STATE OF U.P.	KRISHNA MURARI TRIPATHI	G.A.
185	BAIL/50104/2021 (Sant Kabir Nagar) Notice no:2021/47744	MAJEED VS STATE OF U.P.	SYED ALI IMAM	G.A.
186	BAIL/50108/2021 (Varanasi) Notice no:2021/47997	SMT. REETA @ GEETA SONKAR VS STATE OF U.P.	ANJANI KUMAR RAGHUVANSHI	G.A.
187	BAIL/50132/2021 (Etah) Notice no:2021/47526	SHIVAM MAHESHWARI @ SHIVA VS STATE OF U.P.	RAMESH KUMAR	G.A.
188	BAIL/50149/2021 (Firozabad) Notice no:2021/47720	ANKIT VS STATE OF U.P.	RAJEEV KUMAR SAXENA RAJESH KUMAR	G.A.
189	BAIL/50159/2021 (Farrukhabad) Notice no:2021/45941	SALMAN VS STATE OF U.P.	JAVED HABIB IFRAH ISLAM	G.A.
190	BAIL/50168/2021 (Bijnor) Notice no:2021/46209 2021/46209	HAMEEDULLA VS STATE OF U.P.	BHUVNESH KUMAR SINGH	G.A.
191	BAIL/50172/2021 (Auraiya) Notice no:2021/47525	SHAHEED VS STATE OF U.P.	VINAY KUMAR MISHRA	G.A.
192	BAIL/50175/2021 (Varanasi) Notice no:2021/45873	ABHAY RAJ SINGH VS STATE OF U.P.	RATAN KUMAR MISHRA	G.A.
193	BAIL/50177/2021 (Gorakhpur)	GOPAL JAISWAL VS UNION OF INDIA	HARI NARAYAN SINGH	ASHISH PANDEY
194	BAIL/50178/2021 (Auraiya) Notice no:2021/45213	RAGHUVENDRA SINGH @ BARRI VS STATE OF U.P.	SANGAM SINGH	G.A.

195	BAIL/50185/2021 (Gorakhpur) Notice no:2021/47350	ATIQ AHAMAD VS STATE OF U.P.	ASHOK KUMAR GIRI ARVIND PRABODH DUBEY	G.A.
196	BAIL/50191/2021 (Shahjahanpur) Notice no:2021/47930	NADEEM @ BHANNA VS STATE OF U.P.	JITENDRA SINGH	G.A.
197	BAIL/50202/2021 (Shamli (prabudh Nagar)) Notice no:2021/46601	JAVED VS STATE OF U.P.	KAMAL KISHOR MISHRA	G.A.
198	BAIL/50209/2021 (Chitrakoot) Notice no:2021/47938	MANOJ BELAUHA @ MANOJ KUMAR DWIVEDI VS STATE OF U.P.	RAMESH KUMAR SHUKLA VIVEK KUMAR SHUKLA	G.A.
199	BAIL/50211/2021 (Kannauj) Notice no:2021/43413	ANUJ SAXENA VS STATE OF U.P.	DILEEP SINGH YADAV	G.A.
200	BAIL/50215/2021 (Moradabad) Notice no:2021/48012	MANOJ KUMAR SHARMA VS STATE OF U.P.	BRAHAM SINGH SUSHIL KUMAR TEWARI	G.A.
201	BAIL/50218/2021 (Agra) Notice no:2021/48003	RINKU VS STATE OF U.P.	LALIT KUMAR SRIVASTAVA	G.A.
202	BAIL/50221/2021 (Kanpur Nagar) Notice no:2021/47645	SAURABH KUMAR VS STATE OF U.P.	AVANISH KUMAR SHUKLA MITHILESH KUMAR SHUKLA	G.A.
203	BAIL/50222/2021 (Varanasi) Notice no:2021/48053	SANDEEP CHAURASIYA VS STATE OF U.P.	SAROJ KUMAR TIWARI	G.A.
204	BAIL/50225/2021 (Gautam Buddh Nagar) Notice no:2021/48369	VIJAY PAL SINGH KHATANA VS STATE OF U.P.	SR. ADVOCATE SACHIN KUMAR UPADHYAY	G.A.
205	BAIL/50226/2021 (Aligarh) Notice no:2021/47614	GANGARAM PRADHAN VS STATE OF U.P.	NARAYAN SINGH(KUSHWAHA)	G.A.
206	BAIL/50233/2021 (Agra) Notice no:2021/45803	TIKAM AND ANOTHER VS STATE OF U.P.	MANISH KUMAR SINGH	G.A.
207	BAIL/50241/2021 (Shahjahanpur) Notice no:2021/48000	KAVITA VS STATE OF U.P. AND 3 OTHERS	SANJAY SINGH AMRENDRA NATH RAI	G.A.
208	BAIL/50242/2021 (Baghpat) Notice no:2021/46104	RAVI @ DIWANA VS STATE OF U.P.	SHAMSHER SINGH	G.A.
209	BAIL/50246/2021 (Mathura) Notice no:2021/48205	ARUN KUMAR VS STATE OF U.P.	ABHISHEK GUPTA	G.A.
210	BAIL/50247/2021 (Maharajganj) Notice no:2021/47973	RAJESH ALIAS SHANKAR VS STATE OF U.P.	ASHISH PANDEY	G.A.
211	BAIL/50253/2021 (Varanasi) Notice no:2021/48010	JIYOT YADAV AND 3 OTHERS VS STATE OF U.P.	AJAY KUMAR SRIVASTAVA	G.A.
212	BAIL/50258/2021 (Shahjahanpur) Notice no:2021/46795	DEVI LAL MAURYA VS STATE OF U.P.	RAM CHANDRA RAVI SAHU	G.A.
213	PO BAILC/273/2020 (Bareilly) Notice no: 2020/41019 2020/41019	JAVED HUSSAIN VS STATE OF U.P.AND ANOTHER	AWADHESH KUMAR PANDEY KUNAL SHAH	G.A.
214	PO BAILC/283/2020 (Deoria) Notice no: 2020/43817	MOHD. TAHIR VS STATE OF U.P. AND ANOTHER	DHEERAJ KUMAR SINGH	NARENDRA NATH TRIPATHI G.A.

215	PO	BAIL/190/2021 (Hapur (panchsheel Nagar))	STATE OF UTTAR PRADESH VS ISTE @ ISTEQAR	SANJAY SHARMA	
216	PO	BAIL/262/2021 (Bareilly) Notice no:2021/29396	NANHI VS STATE OF U.P AND ANOTHER	BHASKAR BHADRA	G.A.

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	DF E-File	BAIL/22073/2021 (Mathura)	NEERAJ @ NARENDRA VS STATE OF U.P.	RAJESH KUMAR SINGH KARTIKEY SINGH	G.A.
302	PO E-File	BAIL/24091/2021 (Ghazipur)	SONU BIND VS STATE OF U.P.	KALP DEV MISHRA PRADEEP KUMAR	G.A.
For Order					
303	DF	BAIL/38648/2020 (Shahjahanpur) (BAIL-2199-2019) Shahjahanpur Decided on 03/12/2019	RAMESH VS STATE OF U.P. RAMESH VS STATE OF U.P.	RADHEY SHYAM SHUKLA VIPUL SHUKLA	AJAI KUMAR G.A.
304	DF	BAIL/5477/2021 (Kanpur Nagar)	SANTOSH SINGH @ BANTI VS STATE OF U.P.	UDAI CHANDANI RAHUL RATHI	G.A.
305	DF	BAIL/30813/2021 (Ballia)	VISHUNDEV YADAV VS STATE OF U.P.	AJEET KUMAR SINGH	G.A.
306	LAFP	BAIL/58/2020 (Ghaziabad)	PIYUSH AWASTHI VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR SRIVASTAVA AMBARISH CHATTERJI VINOD KUMAR MISHRA VIJAY GAUTAM(SENIOR ADV.) ATIPRIYA GAUTAM	VIJAY PRAKSAH G.A.
307	PO	BAIL/12643/2020 (Muzaffar Nagar)	FURKAN VS STATE OF UP	SANTOSH KUMAR SINGH	G.A.
308	PO	BAIL/39981/2020 (Allahabad)	SMT. PRAGATI BHARGAVA VS STATE OF U.P.	DEEPAK KUMAR JAISWAL	G.A.
309	PO	BAIL/46942/2020 (Siddharth Nagar)	RUSTAM VS STATE OF U.P.	SURENDRA MOHAN MISHRA	G.A.
310	PO	BAIL/48909/2020 (Ghaziabad)	WAJID VS STATE OF U.P.	ANIL KUMAR SHUKLA SYED ALI IMAM	G.A.
311	PO	BAIL/8892/2021 (Deoria)	TARBABU YADAV VS STATE OF U.P.	NARENDRA NATH TRIPATHI	G.A.
312	PO	BAIL/12442/2021 (Fatehpur)	SURENDRA KUMAR @ RAJA VS STATE OF U.P. AND ANOTHER	VED PRAKASH PANDEY	G.A.
313	PO	BAIL/12811/2021 (Auraiya)	SAIYAD MOHAMMAD ANEES @ PASU VS STATE OF U.P.	ABHAI SAXENA MOHAMMAD KHALID KAMAL DEV RAI	DINESH KUMAR VERMA G.A.
314	LAFP	BAIL/15116/2021 (Amroha (jyotiba P Nagar))	JITENDRA VS STATE OF U.P.	MANISH KUMAR PANDEY SANDEEP KUMAR SRIVASTAVA ROHIT SHUKLA SANTOSH KUMAR SINGH	G.A.

315	PO	BAIL/15843/2021 (Varanasi)	AJAY KUMAR VS STATE OF U.P.	AJENDRA KUMAR	CHARAN SINGH G.A.
316	PO	BAIL/16390/2021 (Sambhal (bheem Nagar))	BINTU VS STATE OF U.P.	SANJAY KUMAR SHARMA SARVAJEET SINGH R.P.S. CHAUHAN	G.A.
317	PO	BAIL/16554/2021 (Banda)	VINAY MISHRA VS STATE OF U.P.	DAYA SHANKAR VISHWAKARAMA	G.A.
318	PO	BAIL/18375/2021 (Budaun)	MOHIT PATEL VS STATE OF U.P.	INDRA KUMAR MISHRA GANESH SHANKAR PATEL	G.A.
319	PO	BAIL/35052/2021 (Gautam Buddh Nagar)	VIKAS SHARMA VS STATE OF U.P.	DHEERAJ KUMAR SINGH	G.A.
320	WC	BAIL/35292/2021 (Banda)	SHIV VIJAY SINGH VS STATE OF U.P.	RAM MILAN DWIVEDI ANIL KUMAR DUBEY	G.A.
321	PO	BAIL/45201/2021 (Muzaffar Nagar)	NITIN VS STATE OF U.P.	BRIJ LAL SHUKLA	G.A.
322	PO	BAILC/287/2020 (Ghaziabad)	SUKHBIR SINGH JAIN VS STATE OF U.P. AND ANOTHER	PRATIK KUMAR ARVIND SRIVASTAVA III	NITIN GUPTA G.A.
323	PO	BAILC/297/2020 (Mathura)	RAJENDRA VS STATE OF U.P. AND ANOTHER	KUNJESH KUMAR DUBEY	G.A.

AT 10:00 AM
(Court No.67)
HON'BLE JUSTICE RAHUL CHATURVEDI

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	DF	BAIL/22531/2021 (Sambhal (bheem 3605 Nagar)) 5969) Notice no:2021/5556	K.P. SINGH ALIAS KRISHNA PAL SINGH VS STATE OF U.P.	VEERENDRA KUMAR SHUKLA RAMENDRA PAL SINGH VIKRAM D. CHAUHAN	G.A.
2	E-File	BAIL/50034/2021 (Bulandshahr) Notice no:2021/46554	JAWAHARLAL VS STATE OF U.P. THROUGH SECRETARY HOME AT LUCKNOW	ISHWAR CHANDRA TYAGI	G.A.
3	E-File	BAIL/50062/2021 (Saharanpur) Notice no:2021/46284	ASIF VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	A.Z.KHAN	G.A.

Fresh

MATTERS (IN THE NATURE OF CRIMINAL) RELATING TO MEMBERS OF PARLIAMENT, MEMBERS OF LEGISLATIVE ASSEMBLY AND MEMBERS OF LEGISLATIVE COUNCIL

4		CRLR/3101/2021 (Moradabad) Notice no:2021/3179 MP/MLA Case	ARIF HASAN ALIAS ARIF ALIAS ARIZ VS STATE OF U.P. AND ANOTHER	SR. ADVOCATE NASIRA ADIL	G.A.
5	WC	BAIL/18347/2021 (Siddharth Nagar) Notice no:2021/14302	PUSHKAR NATH TRIPATHI @ BABLU VS STATE OF U.P.	ARYA SUMAN PANDEY ANKESH KUMAR DUBEY RAJIV LOCHAN SHUKLA	G.A.
6	PO	BAIL/33124/2021 (Sonbhadra) Notice no:2021/29791	SMT. POOJA VS STATE OF U.P. AND ANOTHER	SAKSHAM SRIVASTAVA	G.A.
7	PO	BAIL/33301/2021 (Bareilly) Notice no:2021/29107	ASRAF VS STATE OF U.P.	PRADEEP SAXENA	G.A.
8	PO	BAIL/34256/2021 (Shahjahanpur) Notice no:2021/31969	BHURE @ SUNIL VS STATE OF U.P.	JITENDRA SINGH	G.A.

MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

9	DF	BAIL/35742/2021 (Gorakhpur) Notice no:2021/35137 PC Act	PRAVIN KUMAR SINGH VS STATE OF U.P.	VINOD PRAKASH SRIVASTAVA (SENIOR ADV.) SANJAY KUMAR YADAV	G.A.
10	PO	BAIL/36089/2021 (Kushi Nagar) Notice no:2021/31899	RENU DEVI VS STATE OF U.P.	BIBHUTI NARAYAN SINGH	G.A.
11	PO	BAIL/42701/2021 (Fatehpur) Notice no:2021/39322	VIJAY BAHADUR NISHAD VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR RAI ABHISHEK KUMAR SRIVASTAVA	G.A.
12	PO	BAIL/42774/2021 (Gautam Buddh Nagar) Notice no:2021/39595	SATYENDRA @ BANTI VS STATE OF U.P.	RAM KRISHNA MISHRA	G.A.
13	PO	BAIL/42843/2021 (Kannauj) Notice no:2021/36848	SARJU @ AWANISH VS STATE OF U.P AND ANOTHER	ARVIND KUMAR	G.A.

14	PO	BAIL/42867/2021 (Shamli (prabudh Nagar)) Notice no:2021/37717	AALIM VS STATE OF U.P.	CHANDRA BHUSHAN PRASAD	SHIVESH MISHRA ASHOK KUMAR MISHRA G.A.
15	PO	BAIL/43010/2021 (Null) Notice no:2021/39754 Notice no:NULL	HARI OM TYAGI VS STATE OF U.P.	RAVITENDRA PRATAP SINGH CHANDEL	VIJAY KUMAR RAI G.A.
16	PO	BAIL/43041/2021 (Allahabad) Notice no:2021/39160	MANJU DEVI VS STATE OF U.P.	SANTOSH KUMAR	G.A.
17	PO	BAIL/43045/2021 (Fatehpur) Notice no:2021/40759	ANKUL SINGH VS STATE OF U.P.	PRADEEP KUMAR	G.A.
18	PO	BAIL/43073/2021 (Mahoba) Notice no:2021/39288	DEVENDRA @ CHHOTU VS STATE OF U.P. AND ANOTHER	SHILPA AHUJA NAND KISHOR MISHRA	G.A.
19	PO	BAIL/43110/2021 (Bulandshahr) Notice no:2021/38306	LAVKUSH PRAJAPATI VS STATE OF U.P.	BIBHUTI NARAYAN SINGH	G.A.

MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

20	PO	BAIL/43130/2021 (Gorakhpur) Notice no:2021/40629 PC Act	DWARIKADHEESH SRIVASTAVA VS STATE OF U.P. AND ANOTHER	RAJNEESH KUMAR SRIVASTAVA	G.A.
21	PO	BAIL/43199/2021 (Basti) Notice no:2021/40322	DILIP KUMAR VS STATE OF U.P.	RAVINDRA PRAKASH SRIVASTAVA	G.A.
22	PO	BAIL/43234/2021 (Mahoba) Notice no:2021/40357	MANOJ KUMAR ANURAGI VS STATE OF U.P.	RAFEEK AHMAD KHAN PANKAJ KUMAR CHAUBE	G.A.
23	PO	BAIL/43249/2021 (Pilibhit)	RAM KRIPAL VS STATE OF U.P.	AJAY KUMAR SRIVASTAVA	G.A.
24	PO	BAIL/44807/2021 (Bareilly) Notice no:2021/42275	MAHENDRA VS STATE OF U.P.	BRIJ RAJ VERMA	G.A.
25	PO	BAIL/47783/2021 (Gorakhpur) Notice no:2021/43375	RANJANA @ GUDDI DEVI (NANAD) VS STATE OF U.P.	VISHWANATH VISHWAKARMA DEEPAK KUMAR VISHWAKARMA	G.A.
26	PO	BAIL/47792/2021 (Ballia) Notice no:2021/44399	MONU CHAUHAN VS STATE OF U.P.	AKSHAY KUMAR SHUKLA	G.A.
27	PO	BAIL/47798/2021 (Allahabad) Notice no:2021/44461	SMT. SAVITRI DEVI VS STATE OF U.P.	ANAND MANI TRIPATHI	VARAD NATH G.A.
28	PO	BAIL/47827/2021 (Banda) Notice no:2021/36305	SURENDRA VS STATE OF U.P.	KAMESHWAR SINGH	G.A.
29	PO	BAIL/47846/2021 (Agra) Notice no:2021/45601	JAIPAL VS STATE OF U.P.	HITESH PACHORI	MANOJ KUMAR MISHRA AMIT KUMAR MISHRA G.A.
30		BAIL/50037/2021 (Bulandshahr) Notice no:2021/45538	SHIVAM VS STATE OF U.P.	MOHD. SALIM KHAN VED RATAN	G.A.
31		BAIL/50052/2021 (Kanpur Nagar) Notice no:2021/47026	SANDEEP SINGH @ BHUREY SINGH VS STATE OF U.P.	MAHESH KUMAR KUNTAL	G.A.
32		BAIL/50125/2021 (Kanpur Dehat) Notice no:2021/46721	RAM KUMAR VS STATE OF U.P.	RAM MURTI YADAV ANKIT SARAN	G.A.

33	BAIL/50145/2021 (Kannauj) Notice no:2021/47045	ANUJ TIWARI VS STATE OF U.P. AND ANOTHER	ARYA SUMAN PANDEY RAJIV LOCHAN SHUKLA	G.A.
34	BAIL/50155/2021 (Kanpur Dehat) Notice no:2021/47440	AJAY SANKHWAR ALIAS MANNA VS STATE OF U.P. AND 2 OTHERS	CHANDRA DUTT	G.A.
35	BAIL/50166/2021 (Mainpuri) Notice no:2021/47691	GULSHAN VS STATE OF U.P.	SHASHI KUMAR MISHRA	G.A.
36	BAIL/50169/2021 (Hapur (panchsheel Nagar)) Notice no:2021/48143	SONU VS STATE OF U.P.	RAJ KUMAR KESARI	G.A.
37	BAIL/50237/2021 (Ballia) Notice no:2021/47523	DHANJI YADAV VS STATE OF U.P.	ANIL KUMAR MISHRA	G.A.

MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

38	PO A482/3916/2021 (Chandauli) Notice no: 2021/2532 PC Act	BINOD KUMAR SETH VS STATE OF U.P AND 2 OTHERS	VINOD PRAKASH SRIVASTAVA (SENIOR ADV.) KAMLESH KUMAR SINGH	G.A.
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MATTERS (IN THE NATURE OF CRIMINAL) RELATING TO MEMBERS OF PARLIAMENT, MEMBERS OF LEGISLATIVE ASSEMBLY AND MEMBERS OF LEGISLATIVE COUNCIL

39	PO A482/3986/2021 (Sant Kabir Nagar) Notice no: 2021/2372 MP/MLA Case (A482-6212-2018) Sant Kabir Nagar Decided on 26/02/2018	DR. MOHD. AYUB VS STATE OF U.P. AND ANOTHER DR. AYUB KHAN VS STATE OF U.P. AND ANOTHER	RAHUL CHAUDHARY	G.A.
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MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

40	PO A482/5140/2021 (Azamgarh) Notice no: 2021/3475 PC Act	MANDAWAI SINGH VS STATE OF U.P. AND ANOTHER	RAJIV KUMAR SINGH	G.A.
41	PO A482/5328/2021 (Azamgarh) Notice no: 2021/3896 PC Act	DR. KRISHNA MURARI AGARWAL VS STATE OF U.P. AND ANOTHER	SWAPNIL KUMAR SUDHANSHU KUMAR	G.A.
42	PO A482/5346/2021 (Ghaziabad) PC Act	SUBHASH CHAND AGRAWAL VS CENTRAL BUREAU OF INVESTIGATION	ASHOK KUMAR PANDEY	SANJAY KUMAR YADAV

MATTERS (IN THE NATURE OF CRIMINAL) RELATING TO MEMBERS OF PARLIAMENT, MEMBERS OF LEGISLATIVE ASSEMBLY AND MEMBERS OF LEGISLATIVE COUNCIL

43	PO A482/6455/2021 (Chitrakoot) Notice no: 2021/4847 MP/MLA Case	VEER SINGH PATEL VS STATE OF U.P. AND ANOTHER	P.K. SINGH DEV PRAKASH SINGH	MANOJ KUMAR SRIVASTAVA PRAMOD KUMAR SRIVASTAVA G.A.
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MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

44	PO	A482/6978/2021 (Gorakhpur) Notice no: 2021/5718 PC Act	RAHUL SINGH VS STATE OF U.P. AND ANOTHER	SR. ADVOCATE SUSHIL KUMAR RAO	G.A.
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MATTERS (IN THE NATURE OF CRIMINAL) RELATING TO MEMBERS OF PARLIAMENT, MEMBERS OF LEGISLATIVE ASSEMBLY AND MEMBERS OF LEGISLATIVE COUNCIL

45	PO	A482/8342/2021 (Ballia) Notice no: 2021/7064 MP/MLA Case	RAVI SHANKAR SINGH @ PAPPU ASHOK KUMAR PANDEY SINGH VS STATE OF U.P.		G.A.
	With	A482-40067-2016 Ballia	RAVI SHANKAR SINGH @ PAPPU KARTIKEYA SARAN SINGH VS STATE OF U.P.AND ANOTHER		G.A.
46	PO	A482/8406/2021 (Ballia) Notice no: 2021/7066 MP/MLA Case	RAVI SHANKAR SINGH @ PAPPU ASHOK KUMAR PANDEY SINGH VS STATE OF U.P.		G.A.
47	PO	A482/8439/2021 (Ballia) Notice no: 2021/7065 MP/MLA Case	RAVI SHANKAR SINGH @ PAPPU ASHOK KUMAR PANDEY SINGH VS STATE OF U.P.		G.A.

MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

48	DF	A482/8760/2021 (Ghaziabad) PC Act	DR. CHUNNI LAL RAM VS C.B.I. AND ANOTHER	ANURAG KHANNA (SENIOR ADV.) RAGHAV DEV GARG	SANTOSH KUMAR MISHRA SANJAY KUMAR YADAV
	With	A482-16438-2021 Gautam Buddh Nagar	SANJEEV KUMAR AND 3 OTHERS VS STATE OF U.P AND ANOTHER	GAURAV DHAMA SHIV SAGAR SINGH	SANJAY KUMAR YADAV G.A.

MATTERS (IN THE NATURE OF CRIMINAL) RELATING TO MEMBERS OF PARLIAMENT, MEMBERS OF LEGISLATIVE ASSEMBLY AND MEMBERS OF LEGISLATIVE COUNCIL

49	PO	A482/9984/2021 (Moradabad) Notice no:2021/7325 MP/MLA Case	MOHAMMAD AZAM KHAN VS STATE OF U.P. AND 2 OTHERS	SYED SAFDAR ALI KAZMI	G.A.
50	PO	A482/10045/2021 (Moradabad) Notice no:2021/7326 MP/MLA Case	MOHAMMAD AZAM KHAN VS STATE OF U.P. AND 2 OTHERS	SYED SAFDAR ALI KAZMI	G.A.

MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

51	PO	A482/10055/2021 (Mathura) Notice no:2021/7744 2021/7744 PC Act	NEMCHANDRA VS STATE OF U.P. AND 7 OTHERS	SUBEDAR MISHRA	G.A.
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CASES RELATING TO C.B.I.

52	PO	A482/10377/2021 (Ghaziabad) Notice no:C.B.I C.B.I CBI Case	AVDESH KUMAR VS C.B.I. AND 2 OTHERS	ANKIT GAUR ALI HASAN INDRA RAJ ALOK SAXENA	SANJAY KUMAR YADAV
53	PO	A482/10393/2021 (Ghaziabad) Notice no:C.B.I. C.B.I. CBI Case	D.L. NAGPAL VS C.B.I AND ANOTHER	HARSH VARDHAN SHASTRI	G.A. SANJAY KUMAR YADAV

MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

54	PO	A482/10653/2021 (Varanasi) Notice no:2021/9328 PC Act	CHANDRA BHUSHAN GUPTA VS STATE OF U.P. AND ANOTHER	SHASHI KANT SHUKLA	G.A.
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MATTERS (IN THE NATURE OF CRIMINAL) RELATING TO MEMBERS OF PARLIAMENT, MEMBERS OF LEGISLATIVE ASSEMBLY AND MEMBERS OF LEGISLATIVE COUNCIL

55	PO	A482/11025/2021 (Deoria) Notice no:2021/9756 MP/MLA Case	NASSIR KAMAL AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	SANJEEDA MUSTAQEEM AHMAD	HARE RAM PANDEY G.A.
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MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

56	PO	A482/11098/2021 (Hathras (mahamaya Nagar)) Notice no:2021/8352 2021/8352 PC Act	MANGESH KUMAR SHARMA VS STATE OF U.P. AND ANOTHER	BINOD KUMAR TRIPATHI	G.A.
57	PO	A482/11312/2021 (Varanasi) Notice no:2021/9616 PC Act	RAM MURTI RAM @ RAM MURTI VS STATE OF U.P. AND ANOTHER	PANKAJ KUMAR KAUSTUBH SRIVASTAVA	G.A.
58	PO	A482/11373/2021 (Gautam Buddh Nagar) Notice no:2021/9598 PC Act	GAJENDRA KUMAR TYAGI VS STATE OF U.P. AND ANOTHER	PRATEEK TYAGI	G.A.
59	PO	A482/11423/2021 (Kaushambi) Notice no:2021/9423 PC Act	RAJENDRA PRASAD YADAV VS STATE OF U.P. AND ANOTHER	MD. MUZZAMMIL.I.QURESHI AMIT DAGA	G.A.

CASES RELATING TO C.B.I.

60	PO	A482/11426/2021 (Ghaziabad) CBI Case	CENTRAL BUREAU OF INVESTIGATION (CBI) NEW DELHI VS VIPIN SAHNI AND ANOTHER	SR. ADVOCATE SANJAY KUMAR YADAV	NITIN GUPTA M.N. SINGH
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MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

61	PO	A482/12017/2021 (Varanasi) Notice no:2021/10336 PC Act	RAM MURTI RAM@ RAM MURTI VS STATE OF U.P. AND ANOTHER	PANKAJ KUMAR KAUSTUBH SRIVASTAVA	G.A.
62	PO	A482/12590/2021 (Varanasi) Notice no:2021/10863 PC Act	GULAB CHAND @ GULAB PRASAD VS STATE OF U.P. AND ANOTHER	KAUSTUBH SRIVASTAVA KANDARP SRIVASTAVA	G.A.

CASES RELATING TO C.B.I.

63	PO	A482/12708/2021 (Ghaziabad) Notice no:2021/0993 CBI Case	SALIL BARGOTI VS UNION OF INDIA AND 2 OTHERS	BRIJESH SAHAI(SENIOR ADV.) ANIL KUMAR TRIPATHI ARUN KUMAR PANDEY	A.S.G.I.
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MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

64	PO	A482/13473/2021 (Mirzapur) Notice no:2021/12448 PC Act	JAY NATH KOL VS STATE OF U.P. AND ANOTHER	SHIVAM YADAV	G.A.
65	PO	A482/13484/2021 (Gorakhpur) Notice no:2021/11802 PC Act	IZHAR ALI VS STATE OF U.P. AND 5 OTHERS	DINESH KUMAR PRITAM DAS	G.A.
66	PO	A482/13498/2021 (Budaun) Notice no:2021/12469 PC Act	HARPAL SINGH CHAUHAN VS STATE OF U.P. AND ANOTHER	KAMAL KISHOR MISHRA	G.A.
67	PO	A482/13667/2021 (Ghaziabad) PC Act	MOHD. RAFIQ VS C.B.I. GHAZIABAD AND ANOTHER	ZAHEER ASGHAR SYED FARMAN AHMAD NAQVI(SENIOR ADV.) SYED AHMED FAIZAN	SANJAY KUMAR YADAV
68	PO	A482/13737/2021 (Ghazipur) Notice no:2021/12721 PC Act	SMT. SAVITRI AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	RANJEET ASTHANA RAHUL SINGH	G.A.
69	PO	A482/13844/2021 (Varanasi) Notice no:2021/12512 PC Act	SANJAY KUMAR VERMA @ RINKU SINGH VS STATE OF U.P.	DR. C.P. UPADHYAY ARVIND SINGH SENGAR	G.A.
70	PO	A482/13986/2021 (Saharanpur) Notice no:2021/12773 PC Act	VEER VIKRAM GAUD VS STATE OF U.P. AND ANOTHER	SHANTANU SRIVASTAVA SAURABH TRIPATHI	G.A.

MATTERS (IN THE NATURE OF CRIMINAL) RELATING TO MEMBERS OF PARLIAMENT, MEMBERS OF LEGISLATIVE ASSEMBLY AND MEMBERS OF LEGISLATIVE COUNCIL

71	PO	A482/14135/2021 (Kaushambi) Notice no:2021/12895 MP/MLA Case	MANOJ KUMAR KESHARWANI AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SHASHANK SHEKHAR SHEO RAM SINGH	G.A.
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MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

72	PO	A482/14180/2021 (Varanasi) Notice no:2021/9910 PC Act	SHAMBHU NATH YADAV AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	SHIV BAHADUR SINGH SARVAGYA SINGH RAJENDRA SINGH	G.A.
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73	PO	A482/14392/2021 (Kausambi) Notice no:2021/13258 PC Act	SMT. GYANTI DEVI VS STATE OF U.P.	RAKESH KUMAR MATHUR SANJAY PANDEY	G.A.
74	PO	A482/14395/2021 (Budaun) Notice no:2021/12470 PC Act	HARPAL SINGH CHAUHAN VS STATE OF U.P. AND ANOTHER	KAMAL KISHOR MISHRA	G.A.

MATTERS (IN THE NATURE OF CRIMINAL) RELATING TO MEMBERS OF PARLIAMENT, MEMBERS OF LEGISLATIVE ASSEMBLY AND MEMBERS OF LEGISLATIVE COUNCIL

75	PO	A482/14851/2021 (Rampur) Notice no:2021/13745 MP/MLA Case	NASEER AHMAD KHAN VS STATE OF U.P. AND ANOTHER	MOHD ZUBAIR NAZRUL ISLAM JAFRI(SENIOR ADV.) NASIRA ADIL	G.A.
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MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

76	PO	A482/14883/2021 (Varanasi) Notice no:2021/13574 PC Act	SMT. ANJU KATIYAR VS STATE OF U.P. AND ANOTHER	MOHD. RASHID SIDDIQUI ABHINAV GAUR ANKIT SHUKLA	G.A.
77	PO	A482/15154/2021 (Gorakhpur) Notice no:2021/13941 PC Act	OM PRAKASH VS STATE OF U.P. AND ANOTHER	SUDHIR KUMAR MISHRA DHARNIDHAR PANDEY	G.A.
78	PO	A482/15308/2021 (Ghaziabad) PC Act	DR. SADHNA TRIPATHI VS CENTRAL BUREAU OF INVESTIGATION, AND ANOTHER	SR. ADVOCATE INDRA JIT SINGH	SANJAY KUMAR YADAV
79	PO	A482/15671/2021 (Ghaziabad) Notice no:2021/14870 PC Act	HARVEER SINGH VS STATE OF U.P. AND ANOTHER	MAHESH NARAIN SINGH M.N. SINGH VIVEK DHAKA	G.A.
80	PO	A482/15717/2021 (Gorakhpur) Notice no:2021/15230 PC Act	RAMASHANKAR VS STATE OF U.P.	PRASHANT PRATAP RAO	G.A.
81	PO	A482/15892/2021 (Ghaziabad) Notice no:NA PC Act	ASHUTOSH YADAV VS THE CBI THROUGH TO JOINT DIRECTOR (L.Z.) CBI LUCKNOW AND 3 OTHERS	RAMESH CHANDRA YADAV VIVEK YADAV	SANJAY KUMAR YADAV
82	PO	A482/16175/2021 (Ghaziabad) Notice no:2021/16045 PC Act	NAHAR SINGH YADAV VS STATE OF U.P. AND ANOTHER	VIDYA PRAKASH SINGH	G.A.
83	PO	A482/16191/2021 (Ghaziabad) Notice no:2021/1682 2021/1682 PC Act	RAVINDRA PRATAP SINGH AND ANOTHER VS UNION OF INDIA AND 2 OTHERS	SATYA PRAKASH SINGH SATYENDRA NARAYAN SINGH	SANJAY KUMAR YADAV A.S.G.I.
84	PO	A482/16199/2021 (Gorakhpur) Notice no:2021/12412 PC Act	ISLAM AHMAD ABBASI VS STATE OF U.P. AND ANOTHER	VINEET VIKRAM IMRAN ULLAH	G.A.
85	PO	A482/16231/2021 (Ghaziabad) Notice no:2021/15025 PC Act	RAM SHANKER SINGH VS STATE OF U.P. AND ANOTHER	KARTIKEYA SARAN ANAND BHASKAR SRIVASTAVA VARUN SINGH	SANJAY KUMAR YADAV G.A.
86	PO	A482/16678/2021 (Varanasi) Notice no:2021/16162 PC Act	RAMESH CHAND VS STATE OF U.P. AND 3 OTHERS	SR. ADVOCATE RAM PRAVESH YADAV RAJRSHI GUPTA	G.A.

MATTERS (IN THE NATURE OF CRIMINAL) RELATING TO MEMBERS OF PARLIAMENT, MEMBERS OF LEGISLATIVE ASSEMBLY AND MEMBERS OF LEGISLATIVE COUNCIL

87	PO	A482/16876/2021 (Allahabad) Notice no:2021/14374 MP/MLA Case	ABHISHEK SINGH AND 8 OTHERS VS STATE OF U.P.	ASHOK KUMAR PANDEY	G.A.
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MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

88	PO	A482/16885/2021 (Ghaziabad) PC Act	MADHU SHARMA VS C.B.I.	ABHINAV GAUR ANKIT SHUKLA SR. ADVOCATE MOHD. RASHID SIDDIQUI	SANJAY KUMAR YADAV
89	PO	A482/16905/2021 (Budaun) Notice no:2021/11775 PC Act	RAJESHWAR PRASAD ARYA VS STATE OF U.P. AND ANOTHER	ASHOK KUMAR SINGH BAIS	G.A.
90	PO	A482/17605/2021 (Gorakhpur) Notice no:2021/15127 PC Act	RADHESHYAM SRIVASTAVA VS STATE OF U.P.	DILEEP KUMAR SRIVASTAVA JITENDRA KUMAR SRIVASTAVA	G.A.
91	PO	A482/17727/2021 (Allahabad) Notice no:2021/16668 PC Act	RAM RAJ YADAV VS STATE OF U.P. AND ANOTHER	IMTIYAJ ALI SR. ADVOCATE MURTUZA ALI	G.A.
92	PO	A482/17875/2021 (Baghpat) Notice no:2021/17586 PC Act	VINOD KUMAR VS STATE OF U.P. AND ANOTHER	RAJESH YADAV	G.A.
93	PO	A482/18153/2021 (Hathras (mahamaya Nagar)) Notice no:2021/15257 PC Act	VIPIN KUMAR VASHISHTH AND ANOTHER VS STATE OF U.P. AND ANOTHER	DHIRAJ SRIVASTAVA	G.A.
94	PO	A482/18369/2021 (Varanasi) Notice no:2021/16669 PC Act	UPENDRA SINGH VS STATE OF U.P. AND ANOTHER	MURTUZA ALI IMTIYAJ ALI	G.A.
95	PO	A482/20257/2021 (Gorakhpur) Notice no:2021/17658 2021/17658 2021/17658 PC Act	VIMAL KUMAR RAI VS STATE OF U.P. AND ANOTHER	VIKAS SISODIA SUNIL KUMAR SINGH	G.A.
96	PO	A482/20258/2021 (Sonbhadra) Notice no:2021/18780 PC Act	VINOD KUMAR YADAV VS STATE OF U.P. AND ANOTHER	MEERA VERMA SHAILESH UPADHYAY	G.A.

CASES RELATING TO C.B.I.

97	PO	TACR/95/2021 (Meerut) Notice no: 2021/3932 CBI Case	CBI VS RAJESHWAR PRASAD AND 17 OTHERS	GYAN PRAKASH(SENIOR ADV.) SANJAY KUMAR YADAV	
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MATTERS (IN THE NATURE OF CRIMINAL) RELATING TO MEMBERS OF PARLIAMENT, MEMBERS OF LEGISLATIVE ASSEMBLY AND MEMBERS OF LEGISLATIVE COUNCIL

98	PO	CRLRD/679/2021 (Moradabad) Notice no:2021/1428 MP/MLA Case	SAIF ULLAH KHAN VS STATE OF U.P. 5 OTHERS	MOHD AADIL SIDDIQUI	G.A.
99	PO	BAIL/201/2021 (Mau) MP/MLA Case	STATE OF U.P. VS MUKHTAR ANSARI	G.A.	RATAN SINGH
100	PO	BAIL/249/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/27855	ARVIND KUMAR VS STATE OF U.P. AND ANOTHER	RAM PAL SINGH	G.A.

MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

101	PO	ABAIL/4748/2021 (Jaunpur) Notice no: 2021/4529 PC Act	MUSAFIR SINGH VS STATE OF U.P. AND ANOTHER	RAVINDRA NATH YADAV ABHISHEK KUMAR YADAV	ASHOK KUMAR UPADHYAY G.A.
102	PO	ABAIL/12101/2021 (Kanpur Nagar) Notice no:2021/7790 2021/7790 PC Act	NAGENDRA SINGH AND ANOTHER VS STATE OF U.P.	VIDYA DHAR YADAV BRIJESH SAHAI(SENIOR ADV.) BHAVYA SAHAI	G.A.
103	PO	ABAIL/12106/2021 (Kanpur Nagar) Notice no:2021/7789 2021/7789 PC Act	AJEET SINGH AND ANOTHER VS STATE OF U.P.	VIDYA DHAR YADAV BRIJESH SAHAI(SENIOR ADV.) BHAVYA SAHAI	G.A.
104	PO	ABAIL/15120/2021 (Moradabad) Notice no:2021/14996	ARSHAD VS STATE OF U.P. AND ANOTHER	ZAFEER AHMAD	G.A.

CASES RELATING TO C.B.I.

105	PO	ABAIL/15286/2021 (Ghaziabad) CBI Case	MAZHAR ALI VS C.B.I	KRISHNA DUTT TIWARI	SANJAY KUMAR YADAV
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MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

106	PO	ABAIL/15646/2021 (Pilibhit) Notice no:2021/16020 PC Act	NEERAJ SINGH SRIVASTAVA VS STATE OF U.P.	AMIT KUMAR SRIVASTAVA	G.A.
107	PO	ABAIL/16028/2021 (Ghaziabad) PC Act	AGAM MOHAN KULSHRESTHA VS CENTRAL BUREAU OF INVESTIGATION	VISHAKHA PANDE LAKSHMI KANT MISHRA	SANJAY KUMAR YADAV
108	PO	ABAIL/16056/2021 (Meerut) Notice no:2021/16350	GOURAV AND 3 OTHERS VS STATE OF U.P.	RAJEEV KUMAR PAL	G.A.

CASES RELATING TO C.B.I.

109	PO	ABAIL/16081/2021 (Lucknow) Notice no:2021/16457 CBI Case	ANIL KUMAR VS STATE OF U.P. AND ANOTHER	SUJAN SINGH	SANJAY KUMAR YADAV G.A.
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MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

110	PO	ABAIL/17227/2021 (Meerut) Notice no:2021/17288 PC Act	MOHD.TAHIR HUSAIN AND ANOTHER VS STATE OF U.P AND 2 OTHERS	SATYENDRA NARAYAN SINGH LAXMI KANT BHATT	G.A.
111	PO	ABAIL/17230/2021 (Ghaziabad) Notice no:2021/17481 PC Act	SACHIN CHANDRA VS STATE OF U.P AND 2 OTHERS	ADYA PRASAD TEWARI AMIT SINGH	SANJAY KUMAR YADAV G.A.
112	PO	ABAIL/17961/2021 (Varanasi) Notice no:2021/17961 PC Act	LAKSHMI NARAYAN CHAUDHARY @ LAKSHMI NATH CHAUDHARY VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR SHUKLA	G.A.
113	PO	ABAIL/17964/2021 (Meerut) Notice no:2021/18570	NARENDRA PAL SINGH RANA @ NARENDRA RANA VS STATE OF U.P.	DIWAKAR TIWARI	PRADEEP KUMAR RAI G.A.
114	PO	ABAIL/17965/2021 (Gorakhpur) Notice no:2021/18373	RAJDEV YADAV VS STATE OF U.P. AND 2 OTHERS	ARVIND YADAV	RAJEEV KUMAR SINGH G.A.

MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

115	PO	ABAIL/17976/2021 (Varanasi) Notice no:2021/18242 PC Act	LAKSHMI NARAYAN CHAUDHARY @ LAKSHMI NATH CHAUDHARY VS STATE OF U.P..AND ANOTHER	SANTOSH KUMAR SHUKLA	G.A.
116	PO	ABAIL/17978/2021 (Varanasi) Notice no:2021/18241 PC Act	LAKSHMI NARAYAN CHAUDHARY @ LAKSHMI NATH CHAUDHARY VS STATE OF U.P..AND ANOTHER	SANTOSH KUMAR SHUKLA	G.A.
117	PO	ABAIL/17979/2021 (Varanasi) Notice no:2021/18289 PC Act	LAKSHMI NARAYAN CHAUDHARY @ LAKSHMI NATH CHAUDHARY VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR SHUKLA	G.A.
118	PO	ABAIL/17989/2021 (Varanasi) Notice no:2021/18374 PC Act	LAKSHMI NARAYAN CHAUDHARY @ LAKSHMI NATH CHAUDHARY VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR SHUKLA	G.A.
119	PO	ABAIL/17992/2021 (Varanasi) Notice no:2021/18287 PC Act	LAKSHMI NARAYAN CHAUDHARY @ LAKSHMI NATH CHAUDHARY VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR SHUKLA	G.A.
120	PO	ABAIL/17997/2021 (Kanpur Nagar) Notice no:2021/18421	MANMOHAN DEWBANSHI VS STATE OF U.P. AND ANOTHER	SHARIQUE AHMED	G.A.

MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

121	PO	ABAIL/18011/2021 (Varanasi) Notice no:2021/18288 PC Act	LAKSHMI NARAYAN CHAUDHARY @ LAKSHMI NATH CHAUDHARY VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR SHUKLA	G.A.
122	PO	ABAIL/18067/2021 (Gorakhpur) Notice no:2021/18101	SMT. PARVATEE VS STATE OF U.P. AND ANOTHER	SURYA PRATAP YADAV S.K. SHAHI	G.A.
123	PO	ABAIL/18098/2021 (Ghaziabad) Notice no:2021/18526	VIRENDRA YADAV VS STATE OF U.P. AND ANOTHER	HITESH PACHORI	G.A.

124	DF	ABAIL/18496/2021 (Ghaziabad) Notice no:CBI PC Act	ANIL NAGPAL VS C.B.I./ACU-VI	SR. ADVOCATE S.M.FARAZ I. KAZMI	SANJAY KUMAR YADAV
125	PO	ABAIL/18711/2021 (Gorakhpur) Notice no:2021/19040	ARVIND KUMAR PRASAD VS STATE OF U.P.	BIPIN KUMAR TRIPATHI	G.A.
126	PO	ABAIL/18734/2021 (Moradabad) Notice no:2021/18461	SHIV KUMAR VS STATE OF U.P.AND ANOTHER	KALP DEV MISHRA VISHNU KUMAR	G.A.
127		ABAIL/19160/2021 (Hamirpur) Notice no:2021/18794	RAMBABU SINGH VS STATE OF U.P.	ARUN KUMAR SINGH	G.A.
128		ABAIL/19164/2021 (Mathura) Notice no:2021/19380	SAROJ AND ANOTHER VS STATE OF U.P. AND ANOTHER	VIRENDRA SINGH	G.A.
129		ABAIL/19171/2021 (Firozabad) Notice no:2021/19021	NEERAJ KUMARI @ NEELESH DEVI AND ANOTHER VS STATE OF U.P. AND ANOTHER	ATUL KUMAR SINGH	G.A.

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301	PO E-File	BAIL/13278/2020 (Agra) C.B.I. (BAIL-19893-2016) Agra Decided on 28/05/2018	UDAY SARUP VS STATE OF U.P. AND ANR UDAY SWARUP VS STATE OF U.P. AND 2 OTHERS	PRADEEP KUMAR MISHRA	MANDVI TRIPATHI SANTOSH TRIPATHI G.A.
302	PO E-File	BAIL/21704/2021 (Muzaffar Nagar)	HASHIM VS STATE OF U.P.	MOHD. AKBAR SHAH ALAM KHAN PANKAJ BHARTI	G.A.
303	PO E-File	BAIL/29139/2021 (Kanpur Nagar)	DHARMENDRA VS STATE OF U.P.	ANAND PATI TIWARI	MAHENDRA KUMAR YADAV G.A.
304	PO E-File	BAIL/31465/2021 (Meerut)	RAHIMUDDIN VS STATE OF U.P.	A.C.SRIVASTAVA RAHUL KUMAR TYAGI	G.A.
305	PO E-File	BAIL/35568/2021 (Aligarh)	BRAHMAPAL VS STATE OF U.P.	AISHWARYA PRATAP SINGH	RAMANAND GUPTA G.A.
306	PO E-File	ABAIL/12443/2021 (Agra)	MUKESH ALIAS MUKESH KUMAR VS STATE OF U.P. AND ANOTHER	RADHEY SHYAM YADAV	G.A.
307	PO E-File	ABAIL/12467/2021 (Jaunpur)	BHANU PRATAP SINGH @BHANU SINGH AND 2 OTHERS VS STATE OF U.P.	KANDARP SRIVASTAVA DEVESH KUMAR SHUKLA	RAJESH KUMAR SHUKLA G.A.
308	PO E-File	ABAIL/14245/2021 (Hapur (panchsheel Nagar))	NADEEM VS STATE OF U.P. THROUGH SECRETARY (HOME), LUCKNOW.	VIRENDRA JAISWAL PUNIT KUMAR GUPTA	
309	PO E-File	ABAIL/14361/2021 (Sambhal (bheem Nagar))	VINOD KUMAR AND ANOTHER VS STATE OF U P AND ANOTHER	RANJEET KUMAR YADAV	

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310	TU	BAIL/11481/2019 (Varanasi)	ANKIT SINGH VS STATE OF U.P.	AMIT KUMAR SINGH RAJESH KUMAR SRIVASTAVA VIRENDRA KUMAR SRIVASTAVA JITENDRA KUMAR SRIVASTAVA	ASHISH KUMAR MISHRA G.A.
		(BAIL-13666-2018) Varanasi Decided on 25/04/2018	ANKIT SINGH VS STATE OF U.P.		
311	TU	BAIL/2532/2020 (Gorakhpur)	RAM MILAN MAURYA VS STATE OF U.P.	CHANDAN SINGH RAKESH VISHWAKARMA PRAKASH CHANDRA SRIVASTAVA ASHVANEK KUMAR SRIVASTAV	G.A.
		(BAIL-10980-2018) Gorakhpur Decided on 27/03/2018	RAM MILAN MAURYA VS STATE OF U.P.		
312	TU	BAIL/14838/2020 (Bulandshahr)	PREM VS STATE OF U.P.AND ANOTHER	ASHUTOSH YADAV SHYAM LAL KAMLENDRA TRIPATHI	G.A.
		(BAIL-33739-2019) Bulandshahr Decided on 18/10/2019	PREM VS STATE OF U.P. AND ANOTHER		

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313	DF	BAIL/1569/2018 (Hapur (panchsheel Nagar))	GAURAV VS STATE OF U.P.	RAKESH TRIPATHI I	G.A.
314	DF	BAIL/18237/2021 (Basti)	SANDEEP VS STATE OF U.P.	DHARNIDHAR PANDEY KAMAL KUMAR SINGH	SANJAI KUMAR PANDEY G.A.
315	DF	BAIL/24404/2021 (Agra)	HASEEN VS STATE OF U.P. AND ANOTHER	RABINDRA BAHADUR SINGH	G.A.
316	PO	BAIL/15164/2018 (Budaun)	HARPAL VS STATE OF U.P.	SANJIVE KUMAR GUPTA SURENDRA KUMAR YADAV RAY SAHAB YADAV PANKAJ SATSANGI RAGHUVANSH MISRA	G.A.
317	PO	BAIL/27992/2018 (Mathura)	RINKU VS STATE OF U.P.	SATI SHANKER TRIPATHI A.K. MISHRA	KARTIKEY SINGH G.A.
318	PO	BAIL/34963/2018 (Rampur)	NAND KISHOR VS STATE OF U.P.	S. KAMAL AKHTAR KHAN SHARAFAT ALI SIDDIQUI MOHD. IRFAN	G.A.
319	PO	BAIL/38941/2018 (Lalitpur)	MEGHRAJ SINGH VS STATE OF U.P.	HANUMAN PRASAD KUSHWAHA HARSH NARAYAN SINGH ANIL KUMAR VERMA	G.A.
320	PO	BAIL/49044/2018 (Meerut)	ARSHAD VS STATE OF U.P.	AKASH TYAGI IRFANUL HUDA MOHD IMRAN KHAN	G.A.
321	PO	BAIL/3918/2019 (Allahabad)	VIJAY SHANKAR YADAV VS STATE OF U.P.	RAJESH KUMAR SINGH R.P.S. CHAUHAN	AKHILESH KUMAR SHARMA G.A.
322	PO	BAIL/7004/2019 (Moradabad)	RAJENDRA VS STATE OF U.P.	GAURAV KASHYAP A.K. SINGH SOLANKI PASHALI SLOLANKI NAGENDRA KUMAR SINGH	SUNIL KUMAR MISRA G.A.
323	PO	BAIL/7840/2019 (Bulandshahr)	MUSHTAK VS STATE OF U.P.	SANDEEP KUMAR DUBEY RAJ KUMAR SINGH MOHAMMAD ZAKIR	G.A.
324	PO	BAIL/8076/2019 (Allahabad)	DHARMENDRA KUMAR VS STATE OF U.P.	KUNWAR RAJAN GAURAV TIWARI VINOD KUMAR OJHA	G.A.

325	PO	BAIL/15746/2019 (Mathura)	FURKAN VS STATE OF U.P.	A/D0410 MOHD. AYUB LALIT KUMAR SHUKLA	SANTOSH KUMAR SINGH G.A.
326	PO	BAIL/17459/2019 (Firozabad)	SMT. ANSHIKA YADAV @ ANUSHKA YADAV VS STATE OF U.P.	AKHILENDRA YADAV	G.A.
327	PO	BAIL/17655/2019 (Aligarh)	AMIT @ KALLU VS STATE OF U.P.	AKHILESH SRIVASTAVA SAKSHAM SRIVASTAVA BIRENDRA KAUSHIK	G.A.
328	PO	BAIL/19117/2019 (Kannauj)	AMIT KUMAR VERMA VS STATE OF U.P.	ARUN KUMAR TRIPATHI OM PRAKASH KATIYAR ANAND MOHAN PANDEY ARVIND KUMAR	SANTOSH KUMAR SINGH CHANDRA PRAKASH PANDEY G.A.
329	WC	BAIL/19244/2019 (Kanpur Nagar)	BRIJESH KUMAR VS STATE OF U.P.	CHANDRA DUTT VINOD KUMAR SRIVASTAVA USHA SRIVASTAVA BALRAM SINGH	SANJAY KUMAR VERMA SANJAI KUMAR VERMA G.A.
330	PO	BAIL/19815/2019 (Gautam Buddh Nagar)	AMIT GURJAR VS STATE OF U.P.	MANISH KUMAR TRIPATHI MOHIT SINGH RAVI KUMAR SINGH KULDEEP KUMAR MISHRA AMIT KUMAR SRIVASTAVA SYED ALI IMAM	G.A.
331	WC	BAIL/21857/2019 (Moradabad)	MOHD. WAHID VS STATE OF U.P.	SAFIULLAH M J AKHTAR BRAHAM SINGH MANISH JOSHI	IRSHAD AHMAD AJAY KUMAR PANDEY G.A.
332	PO	BAIL/22972/2019 (Kasganj (kanshiram Nagar))	GYAN CHANDRA VS STATE OF U.P.	HARDEV PRAJAPATI LAL PRABHAKAR SINGH VIPIN KUMAR	G.A.
333	PO	BAIL/23237/2019 (Sant Kabir Nagar)	DIWAKAR YADAV VS STATE OF U.P.	BHRIGURAM JI SHASHI SHANKAR SHUKLA IRFANUL HUDA	G.A.
334	PO	BAIL/24540/2019 (Maharajganj)	SHIVNATH VS STATE OF U.P.	PRADEEP KUMAR	G.A.
335	PO	BAIL/27454/2019 (Basti) (BAIL-14737-2019) Basti Decided on 11/04/2019	JAGDISH MISHRA VS STATE OF U.P. JAGDISH MISHRA VS STATE OF U.P.	RAVINDRA PRAKASH SRIVASTAVA RAMNATH	G.A.
336	PO	BAIL/28102/2019 (Ghaziabad)	SACHIN VS STATE OF U.P.	KAPIL TYAGI	G.A.
337	PO	BAIL/28238/2019 (Jaunpur)	ABDUL AHMAD @ SIBBU VS STATE OF U.P.	ANIL KUMAR TIWARI ABHINAV PRASAD GOPAL DAS SRIVASTAVA	DHIRENDRA KUMAR VERMA G.A.
338	PO	BAIL/28986/2019 (Bulandshahr)	MINTU ALIAS MINTU KUMAR VS STATE OF U.P.	SATYA PRAKASH SHARMA SOHIT PRAKASH SHARMA BAL KRISHNA PANDEY	G.A.
339	PO	BAIL/29503/2019 (Aligarh)	NAZIM VS STATE OF U.P.	SONU KUMAR TIWARI JAI PRAKASH PRASAD ANSAR AHMAD PARITOSH SUKLA	G.A.
340	PO	BAIL/30615/2019 (Bulandshahr)	JITENDRA @ JEETU VS STATE OF U.P. AND ANOTHER	DEEPAK KUMAR YADAV	ARVIND KUMAR SRIVASTAVA G.A.
341	PO	BAIL/33657/2019 (Aligarh)	SALEEM SHAMS VS STATE OF U.P.	ARAF KHAN MOHAMMAD ADNANUL HAQ HARISH CHANDRA PRABHA SHANKER MISHRA DEVESH KUMAR SHUKLA DHARMESH KUMAR SHUKLA HAYA RIZVI	SANJAY MISHRA G.A.

342	PO	BAIL/34082/2019 (Kaushambi)	ANAS AHMAD @ INTEKHAB AHMAD VS STATE OF U.P.	SHASHANK YADAV PRITAM DAS AFTAB AHAMAD	G.A.
343	PO	BAIL/47493/2019 (Aligarh)	BHOLA @ BOLA @ SATYENDRA VS STATE OF U.P.	M.C. SINGH GYAN PRAKASH MISHRA S.P.S. CHAUHAN DUSHYANT SINGH	HARI PRAKASH MISHRA G.A.
344	PO	BAIL/47517/2019 (Budaun)	JASVINDER @ KAKE VS STATE OF U.P.	GAJENDRA SINGH MAHENDRA SINGH	G.A.
345	PO	BAIL/53430/2019 (Shamli (prabudh Nagar))	RAVI VS STATE OF U.P.	SUSHIL KUMAR PANDEY RAJIV SISODIA GAYYOOR ALI AVINASH PANDEY	RAVINDRA KUMAR G.A.
346	PO	BAIL/55389/2019 (Firozabad)	SANDEEP VS STATE OF U.P. AND ANOTHER	RAVINDRA KUMAR MISHRA	RAGHURAJ SINGH G.A.
347	PO	BAIL/55421/2019 (Rampur)	DHARMENDRA VS STATE OF U.P.	SURENDRA NATH TRIPATHI	G.A.
348	PO	BAIL/56487/2019 (Maharajganj)	SANTOSH KUMAR @ DILIP VS STATE OF U.P.	PUNEET BHADAURIA CHANDAN KUMAR JAISWAL OM PRAKASH PANKAJ SHARMA	G.A.
349	PO	BAIL/57396/2019 (S.r. Nagar (bhadohi))	BALASTER BIND VS STATE OF U.P.	SANDEEP KUMAR PANDEY RAKESH PRASAD MAHENDRA KUMAR SHIVA KANT MISHRA LAKSHMI KANT PANDEY	G.A.
350	PO	BAIL/2776/2020 (Moradabad)	QALEEM @ SONU VS STATE OF U.P.	LIHAZUR RAHMAN KHAN SYED RIYAZ ASKARI SYED FAIZ HASNAIN ARAF KHAN	G.A.
351	PO	BAIL/3978/2020 (Budaun)	SATYAVEER VS STATE OF U.P.	RAVI SHANKAR TRIPATHI BHARAT SINGH	G.A.
352	PO	BAIL/3983/2020 (Bulandshahr)	AMIT VS STATE OF U.P.	NAVIN KUMAR SHARMA NITIN KUMAR TIWARI PRAKHAR SRIVASTAVA SUNDEEP SHUKLA	KRISHNA KUMAR YADAV G.A.
353	PO	BAIL/4157/2020 (Mathura)	JAGDISH VS STATE OF U.P.	ZIA NAZ ZAIDI GIRRAJ SINGH	G.A.
354	PO	BAIL/5496/2020 (Farrukhabad)	PRAVEEN CHATURVEDI VS STATE OF U.P.	ATHARVA DIXIT	G.A.
355	PO	BAIL/6543/2020 (Allahabad)	JUNAID AHMAD VS STATE OF U.P.	MANISH TIWARY(SENIOR ADV.) ANIL KUMAR VERMA	SHESHADRI TRIVEDI G.A.
356	PO	BAIL/11015/2020 (Mirzapur)	SURAT ALIAS KUMBHKARAN VS STATE OF U.P.	AJEET SINGH DHIRENDRA KUMAR SRIVASTAVA	G.A.
357	PO	BAIL/13758/2020 (Gorakhpur)	ACHCHEY LAL CHAUDHARY VS STATE OF UP	PULAK GANGULY SAURABH YADAV KAMLESH KUMAR TIWARI	YASHPAL YADAV LALJI YADAV G.A.
358	PO	BAIL/14328/2020 (Ghazipur)	ABHISHEK RAJBHAR VS STATE OF U.P.	PRADEEP KUMAR SUNIL KUMAR SRIVASTAVA RAM SHISH RAM	ASHOK KUMAR SINGH SHEIKH MOAZZAM INAM G.A.
359	PO	BAIL/15518/2020 (Gautam Buddh Nagar)	LALIT PARASAR VS STATE OF U.P.	ATHARVA DIXIT RUBY CHOUDHARY CHANDRA BHUSHAN SINGH TAPAN KUMAR MISHRA	AJAY KUMAR SRIVASTAVA ANIL KUMAR MISHRA G.A.
360	PO	BAIL/15972/2020 (Agra)	ANIL KUMAR SHARMA VS STATE OF U.P.	PREM CHANDRA DWIVEDI KAMLESH KUMAR DWIVEDI DINESH TIWARI	G.A.

361	PO	BAIL/17062/2020 (Etawah)	DUSHYANT @ RAHUL VS STATE OF U.P.	RAM OM VIKRAM SINGH CHAUHAN	SUSHIL KUMAR DUBEY G.A.
362	PO	BAIL/17399/2020 (Varanasi)	RAM CHANDER VS STATE OF U.P.	GYANEDRA PRATAP SINGH SYED FAIZ HASNAIN OM PRAKASH	G.A.
363	PO	BAIL/18783/2020 (Jhansi)	SMT. SANDHYA DEVI VS STATE OF U.P.	JITENDRA PRASAD MISHRA RAMA SHANKER RAY SAHAB YADAV	SHIV KUMAR SINGH G.A.
	With	BAIL-13254-2020 Jhansi	BHANU PRATAP VS STATE OF U.P.	JITENDRA PRASAD MISHRA RAMA SHANKER RAY SAHAB YADAV	SUNIL KUMAR PANDEY SHIV KUMAR SINGH SHIV KUMAR RANAWAT G.A.
364	PO	BAIL/19395/2020 (Firozabad)	HARISH BABU VS STATE OF U.P.	RAJIV LOCHAN SHUKLA AVANISH KUMAR SHUKLA MITHILESH KUMAR SHUKLA	G.A.
365	PO	BAIL/20626/2020 (Meerut)	RINKU VS STATE OF U.P.	SUNIL KUMAR TIWARI AVADH PRATAP SINGH SHISHODIA PANKAJ MISRA YOGENDRA PAL SINGH	SATYAM NARAYAN G.A.
366	PO	BAIL/20824/2020 (Auraiya)	JITENDRA @ KAJU VS STATE OF U.P.	SHIV OM VIKRAM SINGH CHAUHAN RAM OM VIKRAM SINGH CHAUHAN RAM CHANDRA SOLANKI KRISHNA DUTT AWASTHI	JEETENDRA KUMAR SHARMA G.A.
367	PO	BAIL/23381/2020 (Varanasi)	PANKAJ CHAUBEY VS STATE OF U.P.	KAMESHWAR SINGH ASHWINI KUMAR AWASTHI ATHARVA DIXIT AMARNATH TRIPATHI	P.K. SINGH AMIT KUMAR SRIVASTAVA SURAJ KUMAR SINGH G.A.
368	PO	BAIL/24036/2020 (Shamli (prabudh Nagar))	RAKESH VS STATE OF UP	SANJEET KUMAR MISHRA K.C. MISHRA	G.A.
369	PO	BAIL/24098/2020 (Bulandshahr)	SMT. NIRMALA @ NIRMAL VS STATE OF U.P.	DEEPAK KUMAR YADAV	ABHAY PRATAP SINGH MOHAN KANT BAGHEL G.A.
	With	BAIL-10072-2021 Bulandshahr	GANGASHARAN VS STATE OF U.P.	SHIV PRAKASH	G.A.
370	PO	BAIL/28119/2020 (Maharajganj) (BAIL-13784-2016) Maharajganj Decided on 10/04/2019	MONU @ HASAN RAZA ANSARI VS STATE OF U.P. MONU @ HASAN RAZA ANSARI VS STATE OF U.P.	NAZRUL ISLAM JAFRI(SENIOR ADV.) SADAFUL ISLAM JAFRI	G.A.
371	PO	BAIL/28507/2020 (Kushi Nagar)	KRISHNA PRASAD @ KISHAN PRASAD VS STATE OF U.P.	ASHOK KUMAR OJHA SUDHIR TIWARI	VIJAI KUMAR TRIPATHI G.A.
372	PO	BAIL/29927/2020 (Bareilly)	SHAKUNTALA DEVI VS STATE OF U.P.	RAKESH PATI TIWARI VIRENDRA SINGH YADAV	G.A.
373	PO	BAIL/30662/2020 (Kanpur Nagar)	DEEPAK KUMAR @ DEEPU VS STATE OF U.P.	SANJAY KUMAR JAIN VISHAL JAISWAL	AJAY KUMAR MISHRA G.A.
374	PO	BAIL/32403/2020 (Kasganj (kanshiram Nagar))	GAURAV VS STATE OF U.P. AND ANOTHER	ASHOK KUMAR SINGH PRATIBHA SINGH	DHAN PAL G.A.
375	PO	BAIL/34586/2020 (Aligarh)	AJEET VS STATE OF UP AND ANOTHER	RAMESH KUMAR SINGH SANJAY MISHRA	G.A.

	With	BAIL-34432-2020 Aligarh	NAVNEET VS STATE OF U.P AND ANOTHER	ABHISHEK SRIVASTAVA ABHISHEK MAYANK	ABHISHEK SRIVASTAVA GANESH SHANKAR DUBEY G.A.
376	PO	BAIL/34903/2020 (Hamirpur)	AJAYPAL SINGH VS STATE OF U.P AND ANOTHER	OM PRAKASH DHIRENDRA SRIVASTAVA VIJAY BAHADUR SHIVHARE	G.A.
377	PO	BAIL/36191/2020 (Bijnor)	RAM BAHADUR VS STATE OF U.P.	SATISH KUMAR PANDEY OM PRAKASH MISHRA	G.A.
378	PO	BAIL/36280/2020 (Shahjahanpur)	RAJARAM VS STATE OF U.P.	VIPUL SHUKLA RADHEY SHYAM SHUKLA	KULDEEP SINGH MOHIT GAUTAM G.A.
379	PO	BAIL/37333/2020 (Gorakhpur)	SHIVGANESH VS STATE OF U.P AND ANOTHER	RAJEEV DHAR DWIVEDI YOGESH KUMAR TRIPATHI HEMANT KUMAR	G.A.
380	PO	BAIL/37766/2020 (Deoria)	LOKESH DUBEY @ BABLOO VS STATE OF U.P.	RAMESH KUMAR SINGH BRAHMA KUMAR TIWARI	VIVEK PRAKASH MISHRA G.A.
381	PO	BAIL/39251/2020 (Allahabad)	RAHUL PAASI VS STATE OF U.P.	TEJ BHAN SINGH ARVIND KUMAR SINGH SUJAN SINGH	SANTOSH KUMAR RAI G.A.
382	LAFP	BAIL/39945/2020 (Mirzapur)	PARSHURAM PAL VS STATE OF U.P. AND ANOTHER	SHRI PRAKASH DWIVEDI	CHANDRA SHEKHER PANDEY. G.A.
383	PO	BAIL/40549/2020 (Agra)	AMAR SINGH VS STATE OF U.P.	MITHILESH KUMAR SHUKLA AVANISH KUMAR SHUKLA KAMLESH KUMAR DWIVEDI	MAHESH CHANDRA TIWARI G.A.
384	PO	BAIL/41705/2020 (Meerut)	DEEPAK VS STATE OF U.P.	ASHISH SINGH	G.A.
385	PO	BAIL/42045/2020 (Hathras (mahamaya Nagar))	RAWADIA @ NASARUDDIN VS STATE OF U.P.	DEVESH KUMAR SHUKLA DHARMESH KUMAR SHUKLA IMRAN MABOOD KHAN	G.A.
386	PO	BAIL/44612/2020 (Ghaziabad)	AKASH VS STATE OF U.P.	SANTOSH KUMAR DUBEY	G.A.
387	PO	BAIL/46109/2020 (Sonbhadra)	GULAB CHAUHAN VS STATE OF UP	AMAR BAHADUR MAURYA AJIT PRATAP KUSHWAHA	G.A.
		(BAIL-23399-2018) Sonbhadra Decided on 26/06/2018	GULAB CHAUHAN VS STATE OF U.P.		
		(BAIL-12050-2019) Sonbhadra Decided on 01/11/2019	GULAB CHAUHAN VS STATE OF U.P.		
388	PO	BAIL/46800/2020 (Kanpur Dehat)	KULKET PATKAR VS STATE OF UP	NITESH KUMAR SRIVASTAVA ALOK RANJAN TRIPATHI	ANKIT SINGH G.A.
389	PO	BAIL/47837/2020 (Pilibhit)	AMAN VS STATE OF U.P. AND ANOTHER	ARVIND SEN GUPTA	G.A.
390	PO	BAIL/330/2021 (Chandauli)	RAM BACHAN VS STATE OF U.P.	SUDARSHAN SINGH	ASHUTOSH KUMAR PANDEY G.A.
		(BAIL-11776-2010) Chandauli Decided on 26/05/2010	RAM BACHAN VS STATE OF U.P.		
		(BAIL-24231-2015) Chandauli Decided on 15/04/2019	RAM BACHAN VS STATE OF U.P.		

391	PO	BAIL/1874/2021 (Gorakhpur)	JOGENDRA @ JOGENDER @ CHANDAN VS STATE OF U.P.	VINAY KUMAR MISHRA ARVIND KUMAR MISHRA	RAMESH KUMAR SINGH G.A.
392	PO	BAIL/2813/2021 (Bareilly)	JITENDRA YADAV VS STATE OF U.P.	KRISHNA DUTT TIWARI ANAND KUMAR TIWARI	DHANANJAY SINGH SURYA PRAKASH MAURYA SUDHA AWASTHI G.A.
393	LAFP	BAIL/3170/2021 (Firozabad)	ARUN KUMAR VS STATE OF U.P.	ARVIND AGRAWAL KAMALENDRA KUMAR MAURYA	G.A.
394	PO	BAIL/4255/2021 (Banda)	DHIRENDRA PATEL VS STATE OF U.P.	JITENDRA PRASAD MISHRA	G.A.
395	PO	BAIL/7303/2021 (Agra)	HOTI LAL VS STATE OF U.P.	SURENDRA KUMAR TRIPATHI DIGVIJAY SINGH	M.C. SINGH DUSHYANT SINGH G.A.
	With	BAIL-7428-2021 Agra	SMT ANITA VS STATE OF U.P.	SURENDRA KUMAR TRIPATHI DIGVIJAY SINGH	M.C. SINGH DUSHYANT SINGH G.A.
396	PO	BAIL/9248/2021 (Fatehpur)	ANIL KUMAR VS STATE OF U.P.	ABHISHEK ANKUR CHAURASIA DIWAN SAIFULLAH KHAN	G.A.
397	PO	BAIL/10026/2021 (Kasganj (kanshiram Nagar)) (BAIL-54172-2019) Kasganj (kanshiram Nagar) Decided on 06/12/2019	SANJAY @ PAPPU VS STATE OF U.P. SANJAY @ PAPPU VS STATE OF U.P.	V.P. SINGH KASHYAP	G.A.
398	PO	BAIL/10395/2021 (Siddharth Nagar)	SADDAM VS STATE OF U.P. AND ANOTHER	AWADHESH KUMAR SHARMA SHESH NATH BHATT	G.A.
399	PO	BAIL/10491/2021 (Bareilly)	BHANU VS STATE OF U.P.	SANTOSH KUMAR MISHRA	G.A.
400	PO	BAIL/10885/2021 (Pilibhit)	RAJA BABU VS STATE OF U.P. AND ANOTHER	SURESH SINGH	G.A.
401	PO	BAIL/10931/2021 (Shahjahanpur)	RAM KHILAVAN VS STATE OF U.P.	MOHD. SHABBIR MOHD. TASLEEM DEEPAK KUMAR SRIVASTAVA	KRISHNA KUMAR SHUKLA SANJAY KUMAR TRIPATHI G.A.
402	PO	BAIL/13059/2021 (Rampur)	ANWAR VS STATE OF U.P.	VIMAL KUMAR KRISHNA KANT YADAV	G.A.
403	PO	BAIL/14923/2021 (Agra)	SONU VS STATE OF U.P. AND ANOTHER	RAMESH KUMAR VIPIN CHANDRA PANDEY	G.A.
404	PO	BAIL/16531/2021 (Fatehpur)	KM. BABLI DEVI AND ANOTHER VS STATE OF U.P.	SHARAD KUMAR SRIVASTAVA	G.A.
405	PO	BAIL/17002/2021 (Moradabad)	ARVIND KUMAR VS STATE OF U.P.	MUSTAQUEEM AHMAD	PRASHANT KUMAR YADAV G.A.
406	PO	BAIL/17431/2021 (Pilibhit)	RAJESH VS STATE OF U.P.	SUBODH KUMAR AKHILESH KUMAR PANDEY	G.A.
407	PO	BAIL/20823/2021 (Aligarh)	ARVIND VS STATE OF U.P.	SOHIT PRAKASH SHARMA SATYA PRAKASH SHARMA	G.A.
408	PO	BAIL/24302/2021 (Ballia)	MUNNA RAI @ MUNNA SINGH VS STATE OF U.P.	ISHWAR KUMAR UPADHYAY	G.A.

409	PO	BAIL/24934/2021 (Jhansi)	PUSHPENDRA VS STATE OF U.P. AND ANOTHER	PRABHAT KUMAR TIWARI DILIP KUMAR DUBEY	G.A.
410	PO	BAIL/25548/2021 (Meerut) (BAIL-48657-2019) Meerut Decided on 27/11/2019	BRIJESH BENIWALA VS STATE OF U.P. BRIJESH BENIWALA VS STATE OF U.P.	ARUN KUMAR RANA	G.A.
411	PO	BAIL/27582/2021 (Shahjahanpur) (BAIL-22664-2015) Shahjahanpur Decided on 09/04/2019	RAM BAHORE @ DAGGA VS STATE OF U.P. RAM BAHORE @ DAGGA VS STATE OF U.P.	JITENDRA KUMAR YADAV	G.A.
412	PO	BAIL/29064/2021 (Ballia)	AKASH BHARTI VS STATE OF U.P. AND ANOTHER	KIRTIKAR PANDE	ISHWAR KUMAR UPADHYAY G.A.
413	PO	BAIL/29247/2021 (Kannauj) (BAIL-49898-2020) Kannauj Decided on 12/03/2021	BABLOO @ PREM SINGH VS STATE OF U.P. BABLOO @ PREM SINGH VS STATE OF U.P.	OM PRAKASH KATIYAR ANAND MOHAN PANDEY	G.A.
414	PO	BAIL/29604/2021 (Moradabad)	CHAND @ CHANDA VS STATE OF U.P.	MUKESH KUMAR JHA	SAMI ULLAH KHAN G.A.
415	PO	BAIL/30712/2021 (Kanpur Nagar)	JAY KANT BAJPAI @ JAY VS STATE OF U.P.	NAZRUL ISLAM JAFRI (SENIOR ADV.) SHIVA KANT DIXIT DEEPAK SINGH	G.A.
416	PO	BAIL/30952/2021 (Amroha (Jyotiba P Nagar))	HARDWARI LAL VS STATE OF U.P.	CHANDRA PAL SINGH PANKAJ KUMAR GUPTA	G.A.
417	PO	BAIL/31698/2021 (Kasganj (Kanshiram Nagar))	GYAN SINGH VS STATE OF U.P.	JAI PRAKASH SINGH	G.A.
418	PO	BAIL/316/2019 (Varanasi)	JAVED HASHMI VS STATE OF U.P. AND 4 OTHERS	LAL BABU LAL	G.A.
419	PO	BAIL/324/2019 (Saharanpur)	STATE OF U.P. VS KAMAL WALIA	A.G.A.	
420	PO	BAIL/81/2021 (Agra)	SUMAN PARIHAR VS STATE OF U.P. AND 3 OTHERS	GAURAV SHARMA	MANOJ KUMAR MISHRA G.A.
421	DF	ABAIL/15521/2021 (Gautam Buddha Nagar)	AISHWARYA SINGH VS STATE OF U.P. AND 4 OTHERS	RAGHUVANSH MISRA	G.A.

MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

422	NCL	ABAIL/1248/2020 (Mirzapur)	AJAY KUMAR SINGH VS STATE OF U.P. AND 2 OTHERS	VIKRANT NEERAJ RAVI KANT SHUKLA	G.A.
423	PO	ABAIL/6660/2020 (Gautam Buddha Nagar)	HARI OM VS STATE OF U.P AND 2 OTHERS	RAJ KUMAR GUPTA RAVI KANT SHUKLA KANDARP SRIVASTAVA KAUSTUBH SRIVASTAVA VIKRANT NEERAJ	G.A.

424	PO	ABAIL/911/2020 (Allahabad)	MANISH KUMAR SINGH AND 7 OTHERS VS STATE OF U.P.	MA V0364 CHANDRA PRAKASH SRIVASTAVA	VINOD KUMAR MAURYA G.A.
425	PO	ABAIL/1148/2020 (Saharanpur)	JONH WESLY SINGH VS STATE OF U.P. AND 2 OTHERS	HEMENDRA PRATAP SINGH CHANDRA SHEKHAR MISHRA	SANTOSH YADAV G.A.
426	PO	ABAIL/1224/2020 (Shahjahanpur)	IMDAD HUSSAIN VS STATE OF U.P. AND 2 OTHERS	MOHIT KUMAR	G.A.
427	PO	ABAIL/1590/2020 (Auraiya)	ARVIND RAJPOOT AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	ABHISHEK TIWARI SHYAM SINGH SOMVANSHI	DILEEP SINGH YADAV G.A.
428	PO	ABAIL/1600/2020 (Gorakhpur)	EHTESHAM KHAN VS STATE OF U.P. AND ANR	SAVITA DUBEY R S DUBEY	SAFIULLAH G.A.
429	PO	ABAIL/1602/2020 (Bareilly)	BABLE @ TAUFIQ VS STATE OF U.P. AND 2 ORS	SHIVAJEE SINGH SISODIYA	G.A.
430	PO	ABAIL/2000/2020 (Moradabad)	DEEPU VS STATE OF U.P.	MANJEET KUMAR D.M.TRIPATHI	G.A.
431	PO	ABAIL/2014/2020 (Mirzapur)	SHAKUNTALA DEVI VS STATE OF U.P.	SHRI PRAKASH DWIVEDI	G.A.
432	PO	ABAIL/2040/2020 (Amroha (jyotiba P Nagar))	MOHD. ASIM VS STATE OF U.P.	MERAJ AHMAD KHAN	G.A.
433	PO	ABAIL/6996/2020 (Kanpur Nagar)	ASLAM SAEED AND ANOTHER VS STATE OF U.P.	IRSHAD AHMAD	SUNIL KUMAR SRIVASTAVA DHARMENDRA PRATAP SINGH G.A.
434	PO	ABAIL/1083/2021 (Muzaffar Nagar)	SACHIN PATI VS STATE OF U.P.	SANDEEP KUMAR SHARMA	G.A.
435	PO	ABAIL/5577/2021 (Aligarh)	KARAN CHAUDHARY VS STATE OF U.P.	AJAY KUMAR PATHAK	G.A.
436	PO	ABAIL/6308/2021 (Varanasi)	SAYED SIBTE HASAN RIZVI @ PARVEZ MEHNDI VS STATE OF U.P.	VIQUAR MEHDI ZAIDI (SENIOR ADVOCATE M J AKHTAR	G.A.
437	PO	ABAIL/6433/2021 (Gorakhpur)	ADITYA KUMAR SINGH VS STATE OF U.P. AND 2 OTHERS	ANIL KUMAR MOHIT SINGH	KAMLESH KUMAR TIWARI G.A.
438	PO	ABAIL/6797/2021 (Agra)	ANURAG AGARWAL AND ANOTHER VS STATE OF U.P. AND ANOTHER	P.K. SINGH PARVEZ ALAM	ASHUTOSH PANDEY G.A.
439	PO	ABAIL/6828/2021 (Aligarh)	RADHA KISHAN AND ANOTHER VS STATE OF U.P.	DUR VIJAY SINGH	G.A.
440	PO	ABAIL/7025/2021 (Allahabad)	VINAY KUMAR PANDEY VS STATE OF U.P. AND ANOTHER	SANTOSH MANI SHUKLA	G.A.
441	PO	ABAIL/7032/2021 (S.r. Nagar (bhadohi))	ASHOK RAM DULAR VISHWAKRMA @ ASHOK VISHWAKRMA VS STATE OF U.P. AND ANOTHER	RAM MANOHAR MISHRA SMT. USHMA MISHRA	G.A.
442	PO	ABAIL/7426/2021 (Moradabad)	CHANDU VS STATE OF U.P.	VIQUAR MEHDI ZAIDI (SENIOR ADVOCATE M J AKHTAR	G.A.

443	PO	ABAIL/8234/2021 (Ghaziabad)	MANISH KASANA VS STATE OF U.P.	RAKESH KUMAR SRIVASTAVA	G.A.
444	PO	ABAIL/8768/2021 (Ghaziabad)	RAMPAL SINGH KUSHWAHA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	ROSHAN KUMAR SINGH	G.A.
445	PO	ABAIL/10809/2021 (Ballia)	HARI SHANKAR RAI AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR SINGH	KIRTIKAR PANDE G.A.
446	PO	ABAIL/13144/2021 (Kasganj (kanshiram Nagar))	SHYAM SINGH AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	RAM PAL SINGH	HARDEV PRAJAPATI G.A.
447	PO	ABAIL/13726/2021 (Allahabad)	UDAY KUMAR@ PAPPU VS STATE OF U.P. AND 2 OTHERS	ARIF IKBAL	G.A.
448	PO	ABAIL/14526/2021 (Chandauli)	ADARSH SINGH @ HIMANSHU AND 2 OTHER VS STATE OF U.P.	SURAJ KUMAR SINGH	G.A.
449	PO	ABAIL/14800/2021 (Ghaziabad)	HARPAL SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	VIJAY SINHA SAMARTH SINHA	G.A.
450	PO	ABAIL/14802/2021 (Kanpur Nagar)	SANTOSH SHUKLA AND ANOTHER VS STATE OF U.P.	ABHISHEK DIXIT SHIVAKANT	G.A.
451	PO	ABAIL/18051/2021 (Ballia)	CHHANUU LOHAR @ SHAMBHU NATH SHARMA AND 2 OTHERS VS STATE OF U.P.	AJEET KUMAR SINGH	G.A.
452	PO	ABAIL/18076/2021 (Gorakhpur)	SHRAWAN KUMAR GUPTA @ SHRAVAN KUMAR VS STATE OF U.P. AND ANOTHER	BRAHMA NAND SINGH	G.A.

AT 10:00 AM
(Court No.68)
HON'BLE JUSTICE RAJ BEER SINGH

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	DF E-File	BAIL/20518/2021 (Shahjahanpur) Notice no:2021/18649	AHALKAR SINGH VS STATE OF U.P.	VED PRAKASH PANDEY	G.A.
2	DF E-File	BAIL/28797/2021 (Mainpuri) Notice no:2021/21572 Notice no:NULL	NITESH VS STATE OF U.P	DINESH KUMAR VERMA	
3	PO E-File	BAIL/45304/2021 (Aligarh) Notice no:2021/40589 Notice no:2021/40589	RAVINDRA SINGH VS STATE OF UP	VED PRAKASH PANDEY ADESH KUMAR DIXIT	WAHID JAMAL G.A.
4	PO E-File	BAIL/48635/2021 (Allahabad) Notice no:2021/42550 Notice no:NULL	AJEET SINGH @ KALLU VS STATE OF U.P THROUGH PRINCIPAL SECRETARY HOME UP AT LUCKNOW	VIJAY SINGH GOUR TINKU SINGH KUNWAR RAJAN	G.A.
5	E-File	BAIL/50075/2021 (Auraiya) Notice no:2021/47213	SEEMA VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	RAJEEV KUMAR SAXENA	G.A.
6	E-File	BAIL/50223/2021 (Aligarh) Notice no:2021/46851	PRAMOD GUPTA VS STATE OF U.P THROUGH PRINCIPAL SECRETARY HOME UP AT LUCKNOW	AKHILESH SRIVASTAVA SAKSHAM SRIVASTAVA	G.A.
7	DF E-File (5001 6943 3045)	ABAIL/17213/2021 (Bareilly) Notice no:2021/17789 Notice no:1778/9	CHANDRAKESH VS STATE OF U.P.	SUDARSHAN SINGH	G.A.
Fresh					
8	DF	BAIL/26736/2021 (Mau) Notice no:2021/24917	DEVANAND CHAUHAN @ DEVA VS STATE OF U.P.	LAL BEHARI YADAV	G.A.
9	PO	BAIL/32374/2021 (Meerut) Notice no:2021/29340	BRAHAM SINGH VS STATE OF U.P. AND ANOTHER	VARUN DEV SHARMA	G.A.
10	DF	BAIL/32874/2021 (Firozabad) Notice no:2021/29214	GOLU @ GAUTAM VS STATE OF U.P.	YOGESH KUMAR SRIVASTAVA NOOR MUHAMMAD	G.A.
11	DF	BAIL/33643/2021 (Varanasi) Notice no:2021/30249	SRIKANT PATEL VS STATE OF U.P.	VIKAS SRIVASTAVA	NITESH VISHWAKARMA ABHISHEK KUMAR SAROJ G.A.
12	DF	BAIL/33850/2021 (Kaushambi) Notice no:2021/29628	VINOD KUMAR VS STATE OF U.P.	SAGHIR AHMAD(SENIOR ADV.) SAMEER SRIVASTAVA	SYED SAFDAR ALI KAZMI T. ISLAM G.A.
13	PO	BAIL/34172/2021 (Chandauli) Notice no:2021/31637	DHEERAJ VS STATE OF U.P.	LAL DEV MOTI LAL CHAUHAN	G.A.
14	DF	BAIL/40899/2021 (Mainpuri) Notice no:2021/38089	GAURAV @ VEERU GUPTA VS STATE OF U.P.	MOHD. SAEED SIDDIQUI AINUL HAQ	DHARM VIR SINGH G.A.

15	PO	BAIL/42854/2021 (Shamli (prabudh Nagar)) Notice no:2021/37715	SAALIM VS STATE OF U.P.	CHANDRA BHUSHAN PRASAD	SHIVESH MISHRA ASHOK KUMAR MISHRA G.A.
16	PO	BAIL/42865/2021 (Rampur)	NAFEES AHMAD VS STATE OF U.P.	MAZHAR ULLAH	G.A.
17	PO	BAIL/42900/2021 (Budaun) Notice no:2021/37378	BABLU YADAV VS STATE OF U.P.	ARUN K. SINGH DESHWAL	VINDESHWARI PRASAD PRAVEEN KUMAR SRIVASTAVA G.A.
18	PO	BAIL/42946/2021 (Kannauj) Notice no:2021/40201	KARTIK DUBEY VS STATE OF U.P.	RAJEEV TIWARI	G.A.
19	PO	BAIL/42997/2021 (Bulandshahr) Notice no:2021/39886	AMIT VS STATE OF U.P.	DEEPAK KUMAR YADAV	G.A.
20	PO	BAIL/43015/2021 (Auraiya) Notice no:2021/39848	KALLU @ SULTAN SINGH VS STATE OF U.P.	SUNIL KUMAR TIWARI	G.A.
21	PO	BAIL/43044/2021 (Bulandshahr) Notice no:2021/40800	SUMIT KUMAR VS STATE OF U.P.	RAJESH KUMAR PANDEY	G.A.
22	PO	BAIL/43065/2021 (Muzaffar Nagar) Notice no:2021/40582 2021/40582	TAHIR VS STATE OF U.P.	AJAY KUMAR PANDEY KULDEEP SINGH TOMAR	AMIT RAI G.A.
23	PO	BAIL/43083/2021 (Farrukhabad) Notice no:2021/40957	KULDEEP @ BALA VS STATE OF U.P.	ARUN KUMAR TRIPATHI	G.A.
24	PO	BAIL/43091/2021 (Deoria) Notice no:2021/39677	JITENDRA PAL VS STATE OF U.P.	TRIPURARI PAL	VARUN KUMAR CHAUBEY PRAGYA NAND SHUKLA G.A.
25	PO	BAIL/43107/2021 (Maharajganj) Notice no:2021/38282	AKHILESH @ GOLU VS STATE OF U.P.	MANU SHARMA DINESH KUMAR PANDEY	G.A.
26	PO	BAIL/43134/2021 (Deoria) Notice no:2021/40515	VIJAY BAHADUR VISHWAKARMA VS STATE OF U.P.	PRADEEP KUMAR SRINETTE K.K.RAO	G.A.
27	PO	BAIL/43136/2021 (Ballia) Notice no:2021/41016	CHANDAN VS STATE OF U.P.	ANKIT SRIVASTAVA	ASHOK KUMAR SHUKLA G.A.
28	PO	BAIL/43205/2021 (Bulandshahr) Notice no:2021/39732	DUSHYANT TYAGI VS STATE OF U.P.	AKASH TYAGI PANKAJ KUMAR TYAGI	G.A.
29	PO	BAIL/43220/2021 (Auraiya) Notice no:2021/39879	PRAVEEN KUMAR VS STATE OF U.P.	ANAND PATI TIWARI	G.A.
30	PO	BAIL/43223/2021 (Ghaziipur) Notice no:2021/36045	KAMLESH BASFOR VS STATE OF U.P AND ANOTHER	BHAGWAN SINGH YADAV	G.A.
31	DF	BAIL/44318/2021 (Gorakhpur) Notice no:2021/39083	DEEPAK TIWARI @ ABHISHEK KUMAR VS STATE OF U.P AND ANOTHER	SHEO RAM SINGH RAVINDRA KUMAR YADAV	GANESH SHANKER SRIVASTAVA G.A.
32	DF	BAIL/45456/2021 (Baghpat) Notice no:2021/42682	SUNIL @ VIKKY VS STATE OF U.P. AND ANOTHER	SYED ALI IMAM	G.A.
33	PO	BAIL/47684/2021 (Allahabad) Notice no:2021/44596	DINESH KUMAR MISHRA VS STATE OF U.P.	RAKESH KUMAR MATHUR SANJAY PANDEY	G.A.
34	PO	BAIL/47770/2021 (Chandauli) Notice no:2021/44874	KRISHNA GUPTA VS STATE OF U.P.	MUKTESH KUMAR SINGH RAMKRIPAL YADAV	VIVEK KUMAR SINGH G.A.
35	PO	BAIL/47785/2021 (Auraiya) Notice no:2021/42344	ARJUN SINGH VS STATE OF U.P.	AMBREESH KUMAR	BEERENDRA SINGH PAL G.A.

36	PO	BAIL/47856/2021 (Shahjahanpur) Notice no:2021/45482	RAJANI @ RAJRANI VS STATE OF U.P.	VIPUL SHUKLA RADHEY SHYAM SHUKLA	G.A.
37	PO	BAIL/47860/2021 (Pilibhit) Notice no:2021/45425	JAKIR ALI VS STATE OF U.P.	KRISHNA KUMAR SHUKLA	G.A.
38	PO	BAIL/47863/2021 (Etah) Notice no:2021/45212	ANEK @ KALIA VS STATE OF U.P. AND ANOTHER	RAM SINGH KUSHWAHA	G.A.
39	PO	BAIL/47895/2021 (Bulandshahr) Notice no:2021/45824	SALMAN VS STATE OF U.P.	SUNIL KUMAR	DEEPAK KUMAR YADAV G.A.
40	PO	BAIL/47985/2021 (Aligarh) Notice no:2021/45720	NAVEEN KUMAR VS STATE OF U.P.	ASHISH GOYAL	ASHOK KUMAR RAI G.A.
41		BAIL/50035/2021 (Farrukhabad) Notice no:2021/44478	UDAYVEER VS STATE OF U.P.	MUKESH KUMAR	G.A.
42		BAIL/50120/2021 (Kaushambi) Notice no:2021/46870	KARAN VS STATE OF U.P.	VISHNU MURTI TRIPATHI	G.A.
43		BAIL/50122/2021 (Hapur (panchsheel Nagar)) Notice no:2021/47391	SUNNY VS STATE OF U.P.	ANAND VIKRAM SINGH	G.A.
44		BAIL/50133/2021 (Gautam Buddh Nagar) Notice no:2021/48144	SMT. VERSHA VS STATE OF U.P.	SUNIL KUMAR	G.A.
45		BAIL/50146/2021 (Ballia) Notice no:2021/47035	PUSHPA CHAUBEY VS STATE OF U.P. AND 2 OTHERS	SUNIL KUMAR SINGH RAJ KUMAR SINGH	G.A.
46		BAIL/50150/2021 (Sonbhadra) Notice no:2021/47151	TINKU YADAV VS STATE OF U.P. AND ANOTHER	ARUN KUMAR	G.A.
47		BAIL/50152/2021 (Etawah) Notice no:2021/47575	MONU VS STATE OF U.P.	VINOD KUMAR YADAV MAHENDRA KUMAR YADAV	G.A.
48		BAIL/50160/2021 (Bijnor) Notice no:2021/47708	OMKAR VS STATE OF U.P.	DEEPAK KUMAR	G.A.
49		BAIL/50238/2021 (Budaun) Notice no:2021/36928	SUMIT YADAV VS STATE OF U.P. AND ANOTHER	BIPIN PAL SINGH	G.A.
50		BAIL/50252/2021 (Auraiya) Notice no:2021/46941	ANHARUL HASHAN HASHMI VS STATE OF U.P.	SADDAM HUSAIN IMRAN ULLAH	G.A.
51	PO	BAILC/277/2021 (Allahabad) Notice no:2021/31211	AMBARISH KUMAR MISHRA VS STATE OF U.P AND ANOTHER	RAM PRAKASH	G.A.
52	PO	ABAIL/15463/2021 (Gautam Buddh Nagar) Notice no:2021/15576	JITENDRA AND 20 OTHERS VS STATE OF U.P. AND ANOTHER	LAXMI KANT BHATT	ABHINAV GAUR G.A.
53	PO	ABAIL/15806/2021 (Fatehpur) Notice no:2021/16119	MUKHTARUL AND 4 OTHERS VS STATE OF U.P AND ANOTHER	MOHD. AYUB	SHAKIL AHMAD PRAMOD KUMAR SRIVASTAVA G.A.
54	PO	ABAIL/15812/2021 (Shahjahanpur) Notice no:2021/16157	AWADHESH MISHRA AND 2 OTHERS VS STATE OF U.P.	KULDEEP JOHRI	G.A.
55	PO	ABAIL/15976/2021 (Agra) Notice no:2021/8215	SMT. MANJU SHUKLA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	RAGHUBIR SINGH	KAMLESH KUMAR DWIVEDI G.A.

56	PO	ABAIL/17987/2021 (Saharanpur) Notice no:2021/15844	AYAZ KHAN @ CHAND MIYAN VS STATE OF U.P. AND ANOTHER	CHANDRA SHEKHAR KUSHWAHA	G.A.
57	PO	ABAIL/17999/2021 (Gautam Buddh Nagar) Notice no:2021/18554	SURAKSHA CHAUDHARY VS STATE OF U.P.	AJEET DIXIT	G.A.
58	PO	ABAIL/18672/2021 (Gautam Buddh Nagar) Notice no:2021/18708	LALA @ DALCHAND VS STATE OF U.P. AND ANOTHER	SANJAY KUMAR MISHRA VINAY PRAKASH SHUKLA	G.A.
59	PO	ABAIL/18712/2021 (Mau) Notice no:2021/19026	AMARJEET VS STATE OF U.P AND ANOTHER	PRAMOD KUMAR SAHANI	G.A.
60	PO	ABAIL/18719/2021 (Chandauli) Notice no:2021/17887	SUJEET YADAV VS STATE OF U.P.	JITENDRA SINGH	G.A.
61	PO	ABAIL/18727/2021 (Meerut) Notice no:2021/18782	SANJEEV SHARMA VS STATE OF U.P. AND ANOTHER	J.B. SINGH	G.A.
62	PO	ABAIL/18728/2021 (Mathura) Notice no:2021/18825	NARENDRA @ NARENDRA KUMAR SHARMA AND 3 OTHERS VS STATE OF U.P.	PANKAJ KUMAR TRIPATHI	G.A.
63		ABAIL/19159/2021 (Ghaziabad) Notice no:2021/19232	NISHU PARIHAR AND ANOTHER VS STATE OF U.P. AND ANOTHER	SUMIT KUMAR SRIVASTAVA	G.A.

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	PO E-File	BAIL/21035/2021 (Chandauli) (BAIL-11934-2016) Chandauli Decided on 20/05/2019	ATWARI DEVI VS STATE OF U.P. ATWARI DEVI VS STATE OF U.P.	AVINASH KUMAR GAUTAM	G.A.
302	PO E-File	BAIL/23098/2021 (Meerut)	AASIF VS STATE OF U.P.	ASHWINI KUMAR SRIVASTAVA	G.A.
303	PO E-File	BAIL/23340/2021 (Fatehpur) (BAIL-22353-2020) Fatehpur Decided on 07/10/2020	BAKSHARAJ PASI VS STATE OF U.P. BAKSHARAJ PASI VS STATE OF U.P.	RAMESH KUMAR MISHRA AMIT KUMAR SRIVASTAVA	SWATI AGRAWAL SRIVASTAVA RAM BAHADUR SINGH G.A.
304	PO E-File	BAIL/23873/2021 (Firozabad)	PUSHPA DEVI VS STATE OF U.P.	RISHABH AGARWAL	G.A.
305	PO E-File	BAIL/25974/2021 (Bulandshahr)	KAPIL VS STATE OF UP	RAMESH CHANDRA AGRAHARI MOHAMMAD ZAKIR	
306	DF E-File	ABAIL/11444/2021 (Gautam Buddh Nagar)	JULFEKAR AND 2 OTHER VS STATE OF U.P.	SANTOSH KUMAR DUBEY	ARYA SUMAN PANDEY ANURAG VAJPEYI PRAVEEN KUMAR SINGH G.A.
307	DF E-File	ABAIL/11807/2021 (Gorakhpur)	SAYED NASEEM ABBAS VS STATE OF U.P. AND ANOTHER	PRABHAT KUMAR PANDEY	G.A.
308	PO E-File	ABAIL/4558/2020 (Amroha (jyotiba P Nagar))	SATYENDRA AND 2 OTHERS VS STATE OF U.P.	ASHISH CHITRANSHI GIRISH KUMAR YADAV	RAKESH PATI TIWARI G.A.

309	PO E-File	ABAIL/4559/2020 (Amroha (jyotiba P Nagar))	VIJNESH @ JASVEER AND ANOTHER VS STATE OF U.P.	ASHISH CHITRANSHI GIRISH KUMAR YADAV	G.A.
310	PO E-File	ABAIL/14108/2021 (Kannauj)	SHAMSHUL VS STATE OF U.P.	ASHISH KUMAR MAOHAMMD NADEEM	
For Order					
311	TU	BAIL/36960/2020 (Saharanpur) (BAIL-5813-2019) Saharanpur Decided on 07/02/2020	INTEZAR @ BABU VS STATE OF U.P. INTJAR URF BABU VS STATE OF U.P.	AMIT KRISHNA	CH. DIL NISAR G.A.
312	DF	BAIL/47876/2020 (Ghaziabad) (BAIL-22914-2017) Ghaziabad Decided on 26/02/2020	KHUSHI RAM VS STATE OF U.P. KHUSHI RAM VS STATE OF U.P.	ASHUTOSH YADAV SHYAM LAL ABHILASHA SINGH	G.A.
313	PO	BAIL/39294/2018 (Jhansi)	KHOOB CHANDRA @ NETA VS STATE OF U.P.	FAKHRUZZAMAN SATYENDRA SINGH DHARM SINGH PARMAR	G.A.
314	PO	BAIL/44715/2018 (Mainpuri)	PANCHAM VS STATE OF U.P.	RAM CHANDRA YADAV ANITA MISHRA SWADESH KUMAR YADAV PREM PRAKASH YADAV(SENIOR ADV.)	AKHILESH SINGH SANJEEV KUMAR RAKESH KUMAR RATHORE AJAY KUMAR G.A.
315	PO	BAIL/45127/2018 (Gorakhpur)	VAIBHAB SINGH VS STATE OF U.P.	BRIJESH SAHAI(SENIOR ADV.) SANJAY SINGH	ANIL KUMAR TRIPATHI ATUL KUMAR SHAHI G.A.
316	PO	BAIL/10867/2019 (Meerut)	VASEEM VS STATE OF U.P.	ARVIND KUMAR MAYANK YADAV SATYA PRAKASH SRIVASTAVA VIVEK KUMAR SINGH	PRAKASH CHANDRA SRIVASTAVA MOHAMMAD ZAKIR IMRAN ULLAH G.A.
	With	BAIL-39846-2018 Meerut	IKRAM VS STATE OF U.P.	PRAKASH CHANDRA SRIVASTAVA ALKESH SINGH RAMA SHANKAR MISHRA	ADESH KUMAR MOHAMMAD ZAKIR IMRAN ULLAH G.A.
317	PO	BAIL/17564/2019 (Agra) (BAIL-25749-2016) Agra Decided on 09/10/2018	RAM NIWAS @ MUNDA VS STATE OF U.P. RAM NIWAS @ MUNDA VS STATE OF U.P.	AJAI KUMAR SRIVASTAVA	G.A.
318	PO	BAIL/20118/2019 (Azamgarh)	SUJEET RAJBHAR VS STATE OF U.P.	KAPIL TIWARI VIJAY KUMAR SUBHASH CHANDRA YADAV JANARDAN YADAV MAN BAHADUR SINGH SANTOSH KR. SINGH PALIWAL	RAGHVENDRA PRATAP SINGH G.A.
319	PO	BAIL/28267/2019 (Kaushambi)	SHRINATH PATEL VS STATE OF U.P.	AJAY KUMAR MISHRA ABDUL MATEEN	G.A.
320	LAFP	BAIL/29604/2019 (Baghpat)	SUMIT VS STATE OF U.P.	ARVIND KUMAR ATUL KUMAR ASHUTOSH SINGH	VIVEK KUMAR SINGH MAYANK YADAV G.A.
321	PO	BAIL/29983/2019 (Deoria)	SHAKUNTALA DEVI VS STATE OF U.P.	RAKESH PRASAD SANJAY KUMAR KAMLESH SINGH	G.A.

322	PO	BAIL/30780/2019 (Pilibhit)	GOPAL VS STATE OF U.P.	S.K.SINGH YADAV MADAN MOHAN PREM SAGAR VERMA SUNIL KUMAR AJAY KUMAR(A)	G.A.
323	PO	BAIL/31332/2019 (Ballia)	DHANJI YADAV VS STATE OF U.P.	KRISHNA MOHAN SINGH	G.A.
324	PO	BAIL/40138/2019 (Ballia)	DAYANAND VS STATE OF U.P.	SHRI NIWASH YADAV GIRDHAR PRASAD TRIPATHI	GOPAL KRISHNA PANDEY G.A.
325	PO	BAIL/46074/2019 (Kanpur Dehat)	ANIL AND ANOTHER VS STATE OF U.P.	PRASHANT KUMAR SINGH	MANOHAR PRASAD GUPTA G.A.
326	PO	BAIL/52256/2019 (Basti)	RAKESH YADAV VS STATE OF U.P.	AMIT SINGH RAVINDRA PRAKASH SRIVASTAVA	VIJAY MANI TIWARI G.A.
327	PO	BAIL/56292/2019 (Meerut)	AASHI @ KORMA @AZAHAR VS STATE OF U.P.	MOHD FAIZ RAKESH KUMAR GUPTA	T.K. MISHRA G.A.
328	PO	BAIL/1439/2020 (Bareilly)	YUNUS VS STATE OF U.P.	MOHD. SHABBIR	G.A.
329	PO	BAIL/4828/2020 (Aligarh)	HEMENDRA VS STATE OF U.P.	BIRENDRA SINGH	RAVI PANDEY G.A.
		(BAIL-10007-2017) Aligarh Decided on 03/04/2017	HEMENDRA VS STATE OF U.P.		
330	PO	BAIL/6941/2020 (Aligarh)	SANJAY KUMAR VS STATE OF U.P.	ISHWAR CHANDRA TYAGI NIRVIKAR GUPTA	G.A.
		(BAIL-16841-2017) Aligarh Decided on 11/05/2017	SANJAY KUMAR VS STATE OF U.P.		
331	PO	BAIL/7119/2020 (Shamli (prabudh Nagar))	AKRAM @ KAALA VS STATE OF U.P. AND ANOTHER	RAJIV SISODIA DHARMENDRA PRATAP SINGH	KRISHNA KUMAR PATEL DINESH KUMAR SINGH G.A.
332	PO	BAIL/8158/2020 (Shamli (prabudh Nagar))	NIYAMAT ALI AND 2 OTHERS VS STATE OF U.P.	RAJIV SISODIA MOHD. NAUSHAD PRABHA SHANKER MISHRA MANOJ SINGH HAYA RIZVI FIROZ HAIDER MOHAMMAD FAROOQUE ANSARI AVINASH PANDEY	G.A.
333	PO	BAIL/8303/2020 (Rampur)	BAGHEL SINGH @BAGHI VS STATE OF U.P.	ZIA NAZ ZAIDI RAJIV LOCHAN SHUKLA VIKRANT GUPTA	G.A.
		(BAIL-19040-2018) Rampur Decided on 23/10/2018	BAGHEL SINGH @ BAGHI VS STATE OF U.P.		
334	PO	BAIL/9395/2020 (Etah)	SONU VS STATE OF U.P.	ONKAR NATH	MOOL CHANDRA MAURYA G.A.
335	PO	BAIL/10168/2020 (Moradabad)	VIJAY PAL VS STATE OF U.P. AND ANOTHER	NAUSHAD ALAM ARVIND PRABODH DUBEY RAKESH KUMAR VERMA	G.A.
336	PO	BAIL/11971/2020 (Kannauj)	JAGRAM SINGH VS STATE OF U.P.	KRISHNAKANT GUPTA	G.A.

	(BAIL-43564-2014) Kannauj Decided on 11/12/2014	JAGRAM SINGH VS STATE OF U.P.		
	(BAIL-16636-2018) Kannauj Decided on 12/04/2019	JAGRAM SINGH VS STATE OF U.P.		
337	PO BAIL/15850/2020 (Allahabad)	SAHROOK AHMAD @ SHAROOKH VS STATE OF U.P. AND ANOTHER	RISHI KANT RAI PANKAJ KUMAR SINGH MOHD IMRAN KHAN RAKSHA CHAUHAN MATIUR REHMAN KHAN	DEEPAK SINGH PATEL G.A.
338	PO BAIL/20647/2020 (Maharajganj)	RAMKESH @ LALA VS STATE OF U.P.	PRADEEP KUMAR	SATPAL G.A.
339	PO BAIL/35278/2020 (Budaun)	AVDHES VS STATE OF U.P. AND ANOTHER	PRAKASH CHANDRA SRIVASTAVA	G.A.
	(BAIL-16642-2018) Budaun Decided on 04/05/2018	AVDHES VS STATE OF U.P.		
340	PO BAIL/39286/2020 (Ballia)	SATYENDRA RAJBHAR VS STATE OF U.P.	MANOJ KUMAR SINGH	G.A.
	(BAIL-30712-2019) Bulandshahr Decided on 31/07/2019	IMRAN AND ANOTHER VS STATE OF U.P.		
341	PO BAIL/39663/2020 (Kanpur Dehat)	RAJAT YADAV VS STATE OF U.P.	SOMENDRA SINGH LALLAN PRASAD	DURGA PRASAD G.A.
342	PO BAIL/41489/2020 (Kanpur Nagar)	NARENDRA KUSHWAHA VS STATE OF U.P.	SUSHIL KUMAR DWIVEDI	G.A.
343	PO BAIL/42467/2020 (Azamgarh)	SATENDRA @ BALDHAR VS STATE OF U.P.	MAMTA SINGH SATYA PRAKASH SINGH SATYENDRA NARAYAN SINGH MAN BAHADUR SINGH	RAJEEV UPADHYAY RAHUL MISHRA G.A.
344	PO BAIL/42694/2020 (Bijnor)	JAGVIR VS STATE OF U.P.	VINOD KUMAR TIRPATHI MAHIPAL SINGH	G.A.
345	PO BAIL/44750/2020 (Etawah)	HAR DEVI VS STATE OF U.P.	PANKAJ KUMAR MISHRA DINESH KUMAR VERMA	G.A.
346	WC BAIL/45252/2020 (Kannauj)	KAMIL VS STATE OF U.P.	ARVIND KUMAR ASHOK KUMAR SINGH	MAOHAMMD NADEEM G.A.
347	PO BAIL/46052/2020 (Firozabad)	KUSHALVEER YADAV @ KUNNU VS STATE OF U.P.	AKHILENDRA YADAV	G.A.
348	PO BAIL/46091/2020 (Ghazipur)	DEEPAK KUSHWAHA ALIAS MONU VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR SRIVASTAVA KUMAR SHASHWAT SUSHIL KUMAR PAL	KALP DEV MISHRA G.A.
349	PO BAIL/47084/2020 (Ghaziabad)	MUNNA VS STATE OF U.P.	AJAY KUMAR SRIVASTAVA	G.A.
350	WC BAIL/47751/2020 (Sambhal (bheem Nagar))	NAZIR ALIAS NAZIM VS STATE OF U.P.	MADAN SINGH SUSHIL KUMAR TEWARI	PERDEEP KUMAR VISHNOI G.A.
351	PO BAIL/48514/2020 (Saharanpur)	ISHWAR VS STATE OF U.P.	RAM BABU TIWARI	G.A.

352	PO	BAIL/49647/2020 (Ghaziabad)	JAVED VS STATE OF UP AND ANOTHER	SHESHADRI TRIVEDI SUNIL VASHISTH	KRISHNA KUMAR SHUKLA HARI NARAYAN SINGH G.A.
353	PO	BAIL/49890/2020 (Allahabad) (BAIL-9600-2019) Allahabad Decided on 29/05/2019	PREM JAISWAL VS STATE OF UP PREM JAISWAL VS STATE OF U.P.	KAUSTUBH SRIVASTAVA KANDARP SRIVASTAVA	G.A.
354	PO	BAIL/8348/2021 (Pilibhit)	RAVI SHANAKAR OJHA VS STATE OF U.P.	AMBUJ PANDEY RAM PRAKASH ANUPAM TRIPATHI	G.A.
355	PO	BAIL/10402/2021 (Ghazipur)	PRADEEP KUMAR VS STATE OF U.P. AND ANOTHER	AMIT KUMAR CHAUHAN PRAVEEN KUMAR SINGH	SANTOSH KUMAR SINGH G.A.
356	PO	BAIL/12982/2021 (Mirzapur)	SHIV PUJAN BIND VS STATE OF U.P.	SATYA PRAKASH SHUKLA	G.A.
357	PO	BAIL/14007/2021 (Kushi Nagar) (BAIL-33295-2017) Kushi Nagar Decided on 11/07/2019	DASHRATH YADAV VS STATE OF U.P. DASRATH YADAV VS STATE OF U.P.	AKHILANAND MISHRA	G.A.
358	PO	BAIL/18199/2021 (Mahoba)	RAMASARE KUSHWAHA VS STATE OF U.P.	ANOOP KUMAR SHARMA MAIKU LAL MAURYA	G.A.
359	PO	BAIL/21379/2021 (Deoria)	ZAHID VS STATE OF U.P.	PRAKASH SHARMA	G.A.
360	PO	BAIL/22227/2021 (Ghaziabad)	IMRAN VS STATE OF U.P.	AFZAL AHMAD KHAN DURRANI	G.A.
361	LAFP	BAIL/28220/2021 (Amroha (jyotiba P Nagar))	ABHISHEK VS STATE OF U.P.	RAJENDRA KUMAR SINGH	G.A.
362	WC	BAIL/30898/2021 (Moradabad)	DHARMA SINGH VS STATE OF U.P.	KESHARI NATH TRIPATHI	G.A.
363	PO	BAIL/31421/2021 (Maharajganj)	GHURAI VS STATE OF U.P.	YASHWANT PRATAP SINGH	G.A.
364	PO	BAIL/31744/2021 (Saharanpur)	SMT. MURTI DEVI VS STATE OF U.P.	ASHUTOSH UPADHYAY DEVENDRA SAINI	VIRENDRA PRAKASH G.A.
365	PO	BAILC/114/2021 (Gautam Buddh Nagar)	JAGRAM SINGH VS STATE OF U.P. AND ANOTHER	SHIVAM YADAV AKHILESH SINGH	SHAHABUDDIN G.A.
366	PO	ABAIL/1668/2020 (Sonbhadra)	KARAN JAISWAL VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR SINGH	G.A.
367	PO	ABAIL/2022/2020 (Bareilly)	SMT. URMILA DEVI VS STATE OF U.P.	HARIKESH	G.A.
368	PO	ABAIL/2056/2020 (Rampur)	ASIM RAJA VS STATE OF U.P.	BRIJESH KUMAR PANDEY	G.A.
369	PO	ABAIL/3860/2021 (Rampur)	PARVEZ ALAM 3 OHTERS VS STATE OF U.P. AND ANOHTER	RAMESH CHANDRA YADAV DHIRENDRA SINGH	K.K. YADAV KRISHNA KANT YADAV G.A.
370	PO	ABAIL/6575/2021 (Meerut)	JODHYAN SHARMA VS STATE OF U.P. AND ANOTHER	YOGENDRA PAL SINGH	G.A.

371	PO	ABAIL/6962/2021 (Mirzapur)	NAND LAL AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	ANJALI SINGH	G.A.
372	PO	ABAIL/7034/2021 (Farrukhabad)	SAURABH MISHRA AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	ANEES AHMAD	G.A.
373	PO	ABAIL/7272/2021 (Meerut)	M/S. UP. SAH. SAMITI (FAIR PRICE DEALER NAMELY HAJI RAHAT ALI) VS STATE OF U.P.	MUKESH KUMAR JHA	G.A.
374	PO	ABAIL/7400/2021 (Agra)	VIKAS SAGAR VS STATE OF U.P. AND ANOTHER	GAURAV KAKKAR	RAJESH KUMAR G.A.
375	PO	ABAIL/7540/2021 (Kanpur Nagar)	FAUJI ALOK KUMAR AGNIHOTRI VS STATE OF U.P. AND ANOTHER	ADIL JAMAL	MAYANK KUMAR GUPTA G.A.
376	PO	ABAIL/8291/2021 (Muzaffar Nagar)	TAINY VS STATE OF U.P.	SUSHIL KUMAR PANDEY	G.A.
377	PO	ABAIL/9738/2021 (Gorakhpur)	RAM LAKHAN YADAV VS STATE OF U.P. AND ANOTHER	SYED FARMAN AHMAD NAQVI (SENIOR ADV.) SYED AHMED FAIZAN ZAHEER ASGHAR	ARVIND KUMAR MISHRA G.A.
378	PO	ABAIL/10632/2021 (Allahabad)	SHARDA PRATAP SINGH VS STATE OF U.P. AND 3 OTHERS	DHIRAJ SINGH	G.A.
379	PO	ABAIL/11375/2021 (Gautam Buddh Nagar)	RADHESHYAM VS STATE OF U.P. AND ANOTHERS	SHYAM BABU VAISH	G.A.
380	LAFP	ABAIL/14395/2021 (Agra)	LOKENDRA AND 5 OTHERS VS STATE OF U.P.	KULDEEP SINGH CHAHAR	G.A.
381	PO	ABAIL/15024/2021 (Gautam Buddh Nagar)	HAKIM AND 3 OTHERS VS STATE OF U.P.	KAPIL TYAGI	G.A.
382	PO	ABAIL/15042/2021 (Gautam Buddh Nagar)	SATENDRA KUMAR BHATI VS STATE OF U.P. AND ANOTHER	VIKRANT RANA	G.A.
383	PO	ABAIL/15816/2021 (Azamgarh)	KAMLESH YADAV VS STATE OF U.P. AND ANOTHER	SUJEET KUMAR RAI	G.A.

Application for Orders

384		1/2021 (Extension of time) in case A482-1325- -2020 Decided on 29/09/2020	INDRESH VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR TIWARI	G.A.
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AT 10:00 AM
(Court No.69)
HON'BLE JUSTICE AJIT SINGH

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	E-File	BAIL/50142/2021 (Bulandshahr) Notice no:2021/47496	MUKESH VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	KM PREETE	G.A.
2	E-File	BAIL/50165/2021 (Aligarh) Notice no:2021/38898	NAVED VS STATE OF U.P. AND ANOTHER	AISHWARYA PRATAP SINGH	G.A.
Fresh					
3	PO	BAIL/6456/2021 (Jaunpur) Notice no: 2021/3417	VIJAY KUMAR VS STATE OF U.P AND ANOTHER	MANOJ KUMAR SINGH	G.A.
4	WC	BAIL/12788/2021 (Banda) Notice no: 2021/8968	PRADHAN GUPTA @ SATYA PRAKASH VS STATE OF U.P.	AMIT KUMAR SRIVASTAVA RAJ KUMAR SINGH PRAVEEN KUMAR MISHRA	G.A.
5	PO	BAIL/18555/2021 (Ghazipur) Notice no:2021/15285	MURAJ @ MURAJ RAJBHAR VS STATE OF U.P.	ASHOK KUMAR SINGH	MITHILESH KUMAR GUPTA G.A.
6	PO	BAIL/33216/2021 (Ballia) Notice no:2021/27810	PAVAN@ GOLU VS STATE OF U.P. AND ANOTHER	SAURABH VERMA MOHAMMAD ATIK AHMAD	G.A.
7	DF	BAIL/33428/2021 (Pilibhit) Notice no:2021/30190	RAJARAM VS STATE OF U.P.	SANJAY RAJPOOT	G.A.
8	DF	BAIL/34614/2021 (Ballia) Notice no:2021/32323	RAVI SHANKAR VS STATE OF U.P.	ANKIT SRIVASTAVA	ASHOK KUMAR SHUKLA G.A.
9	PO	BAIL/36009/2021 (Sonbhadra) Notice no:2021/26557	JAMUNA SINGH VS STATE OF U.P.	MAHEEP SINGH SANTOSH KUMAR SINGH	MANISH KUMAR MISHRA RAJIV LOCHAN SHUKLA G.A.
10	PO	BAIL/36067/2021 (Ghazipur) Notice no:2021/30909	GANESH CHAUDHARY VS STATE OF U.P.	RAM SHISH RAM PRADEEP KUMAR	G.A.
11	PO	BAIL/41573/2021 (Agra) Notice no:2021/37955	PUSHPENDRA AND ANOTHER VS STATE OF U.P. AND ANOTHER	RABINDRA BAHADUR SINGH	RAMESH CHANDRA UPADHYAY G.A.
12	PO	BAIL/42200/2021 (Jaunpur) Notice no:2021/40092	SIDDHANATH @ SIDDHINATH VS STATE OF U.P.	PRATAP KANCHAN SINGH	GAURAV KUMAR SINGH G.A.
13	PO	BAIL/42718/2021 (Allahabad) Notice no:2021/39365	AMRIT LAL YADAV VS STATE OF U.P.	ANAND MANI TRIPATHI VINAY PRAKASH SHUKLA	VARAD NATH G.A.
14	PO	BAIL/42750/2021 (Ghaziabad) Notice no:2021/40234	MOHD.UMAR VS STATE OF U.P.	MOHD NAZAM JAMALUDDIN MOHD. NASIR	G.A.
15	PO	BAIL/42767/2021 (Mathura) Notice no:2021/39976	LOKENDRA VS STATE OF U.P.	RAJESH KUMAR TRIPATHI	NEHA TRIPATHI VINAY KUMAR TRIPATHI G.A.
16	PO	BAIL/42771/2021 (Meerut) Notice no:2021/40175	PAWAN VS STATE OF U.P. AND ANOTHER	ANIL KUMAR MISHRA	G.A.

17	PO	BAIL/42809/2021 (Allahabad)	SHIV KUMAR VS STATE OF U.P.	SAVAN KUMAR ANIL KUMAR JAI PRAKASH PRASAD	G.A.
18	PO	BAIL/42825/2021 (Allahabad)	RAJ BAHADUR VS STATE OF U.P.	VIVEK KUMAR TRIPATHI	G.A.
19	PO	BAIL/42837/2021 (Gautam Buddh Nagar) Notice no:2021/39943	ANKIT VS STATE OF U.P.	RAKESH KUMAR SRIVASTAVA	G.A.
20	PO	BAIL/42879/2021 (Gorakhpur) Notice no:2021/39557	RAJESH MAURYA VS STATE OF U.P.	KAMAL KISHOR MISHRA	SANTOSH KUMAR TIWARI G.A.
21	PO	BAIL/42929/2021 (Firozabad) Notice no:2021/40826	VIJAYPAL VS STATE OF U.P.	AJAY KUMAR DWIVEDI	G.A.
22	PO	BAIL/42934/2021 (Varanasi) Notice no:2021/37999 2021/37999	ARVIND KUMAR PANDEY VS STATE OF U.P.	ABHISHEK OJHA	G.A.
23	PO	BAIL/42957/2021 (Fatehpur) Notice no:2021/40689	KAMLA VS STATE OF U.P.	SUMIT KUMAR SRIVASTAVA	G.A.
24	PO	BAIL/42962/2021 (Aligarh) Notice no:2021/40169	BOBY VS STATE OF U.P.	YOGESH KUMAR TIWARI SATISH KUMAR TYAGI	SAURABH YADAV G.A.
25	PO	BAIL/42964/2021 (Aligarh) Notice no:2021/39542	RAVI VS STATE OF U.P. AND ANOTHER	ANUPAM SHYAM DWIVEDI SUDHIR DIXIT	G.A.
26	PO	BAIL/42993/2021 (Mau) Notice no:2021/40899	ANIL CHAUHAN VS STATE OF U.P.	OM SINGH RATHAUR	G.A.
27	PO	BAIL/43089/2021 (Pilibhit) Notice no:2021/39773	MUNNA LAL VS STATE OF U.P.	JITENDRA KUMAR YADAV	G.A.
28	PO	BAIL/43128/2021 (Agra) Notice no:2021/40912	GAJENDRA VS STATE OF U.P.	KAMLESH KUMAR DWIVEDI	G.A.
29	PO	BAIL/43201/2021 (Bareilly) Notice no:2021/40222	CHANDRA PRAKASH GANGWAR VS STATE OF U.P.	AMIT KUMAR SRIVASTAVA	G.A.
30	PO	BAIL/43230/2021 (Kanpur Dehat) Notice no:2021/40431	GIRISH CHANDRA KASHYAP AND ANOTHER VS STATE OF U.P.	SUNIL KUMAR SRIVASTAVA PADMAKER PANDEY	G.A.
31	PO	BAIL/43246/2021 (Budaun) Notice no:2021/39933	CHHOTE @ MUKISH VS STATE OF U.P.	BHARAT SINGH	G.A.
32	DF	BAIL/45472/2021 (Ballia) Notice no:2021/42421	MANU YADAV VS STATE OF U.P.AND ANOTHER	SARVESH KUMAR SINGH MANOJ KUMAR SINGH	G.A.
33	PO	BAIL/45616/2021 (Pilibhit) Notice no:2021/42450	ARWAZ VS STATE OF U.P. AND ANOTHER	GAJENDRA PRATAP SINGH	G.A.
34	PO	BAIL/47632/2021 (Ghaziabad) Notice no:2021/44809	BABLOO VS STATE OF U.P.	SANTOSH SINGH	G.A.
35		BAIL/50012/2021 (Ghaziabad) Notice no:2021/46156	IRFAN VS STATE OF U.P.	SUNIL KUMAR DUBEY	G.A.
36		BAIL/50051/2021 (Aligarh) Notice no:2021/47282	SMT. SADHNA VS STATE OF U.P.	DEVENDRA DAHMA	G.A.
37		BAIL/50057/2021 (Allahabad) Notice no:2021/46849	MOHAMMAD ZAHEEN KHAN VS STATE OF U.P.	DIGVIJAY SINGH DURGA SINGH	G.A.

38		BAIL/50073/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/46765	RATNESH @ RATAN KUMAR VS STATE OF U.P. AND ANOTHER	GEETAM SINGH	G.A.
39		BAIL/50129/2021 (Agra) Notice no:2021/38051	BHURA @ SATENDRA VS STATE OF U.P. AND ANOTHER	AJAY KUMAR	G.A.
40		BAIL/50143/2021 (Budaun) Notice no:2021/47379	MAHENDRAPAL VS STATE OF U.P.	RAVINDRA SHARMA	G.A.
41		BAIL/50179/2021 (Hamirpur) Notice no:2021/46964	RAM SAJIVAN AND ANOTHER VS STATE OF U.P. AND ANOTHER	VIJAY BAHADUR SHIVHARE	G.A.
42	PO	BAILC/77/2021 (Kannauj)	STATE OF UP VS BRIJMOHAN SINGH@ BIJU	G.A.	VINOD KUMAR YADAV
43	PO	ABAIL/15267/2021 (Sambhal (bheem Nagar)) Notice no:2021/15093	MATEEN ALAM VS STATE OF U.P. AND ANOTHER	SHREESH SRIVASTAVA	TAWVAB AHMED KHAN S.M. IQBAL HASAN G.A.
44	PO	ABAIL/16943/2021 (Gautam Buddh Nagar) Notice no:2021/16060	SMT.SUMAN VS STATE OF U.P. AND ANOTHER	CHANDRA PRAKASH SINGH	ASHISH SINGH G.A.
45	DF	ABAIL/17280/2021 (Saharanpur) Notice no:2021/17132	SMT. KUSUM SHARMA VS STATE OF U.P.	DHIRAJ KUMAR PANDEY	G.A.
46	PO	ABAIL/18673/2021 (Meerut) Notice no:2021/18981	PRAKASH CHAND AND 3 OTHERS VS STATE OF U.P.	AKASH TOMAR	AKASH TYAGI G.A.
47		ABAIL/19161/2021 (Agra) Notice no:2021/18739	RAMESHVAR VS STATE OF U.P. AND ANOTHER	AVANISH KUMAR SHUKLA MITHILESH KUMAR SHUKLA	G.A.

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	PO E-File	BAIL/29865/2020 (Saharanpur)	SACHIN @ SUNNY NEV VS STATE OF U.P.	AMIT KUMAR SRIVASTAVA	G.A.
	With	BAIL-8557-2020 Saharanpur	ARUN VS STATE OF U.P.	AVINASH PANDEY	ASHOK KUMAR SINGH BAIS G.A.
302	PO E-File	BAIL/21722/2021 (Gorakhpur)	BHEEM NISHAD VS STATE OF U.P.	RAJEEV KUMAR SINGH ASHWANI KUMAR PATHAK	NAGENDRA KUMAR TRIPATHI G.A.
303	PO E-File	ABAIL/10723/2021 (Agra)	SHYAM VOHRA VS STATE OF U.P.	GOPAL SWARUP CHATURVEDI (SENIOR ADV.) PRASHANT VYAS	G.A.
				For Order	
304	PO	BAIL/6894/2018 (Agra)	LALA @ NAGENDRA PAL VS STATE OF U.P.	RAKESH KUMAR SINGH CHAUHAN NEELAM SINGH CHAUHAN MANOJ YADAV PANDEY BALKRISHNA SATYA PRAKASH TIWARI PANKAJ KUMAR SHUKLA	G.A.
305	PO	BAIL/8175/2018 (Muzaffar Nagar)	GUL SANAWWER VS STATE OF U.P.	JITENDRA KUMAR MISHRA ONKAR SINGH	NIPUN SINGH G.A.

		(BAIL-26976-2017) Muzaffar Nagar Decided on 27/07/2017	GUL SANAWWER VS STATE OF U.P.		
306	PO	BAIL/23167/2019 (Aligarh)	NEHA VS STATE OF U.P.	BRAJESH DUBE MOHD. IBRAR KHAN RADHE SHYAM GUPTA DEEPAK RANA NARENDRA SINGH	MUKESH KUMAR KUSHWAHA KAILASH PATI SINGH YADAV ABHAY SINGH YADAV G.A.
307	LAFP	BAIL/33100/2019 (Gorakhpur)	SHIV GUPTA VS STATE OF U.P.	BIPIN KUMAR TRIPATHI J.B. SINGH	G.A.
308	LAFP	BAIL/54212/2019 (Kanpur Dehat)	SUDEEP @ DEEPU VS STATE OF U.P.	RAKESH KUMAR TRIPATHI ANUPAMA TRIPATHI	G.A.
309	PO	BAIL/3621/2020 (Rampur)	SURENDRA VS STATE OF U.P.	JAI PRAKASH SINGH RAJESH KUMAR SRIVASTAVA POOJA SRVASTAVA RAKESH KUMAR BHARTI	VINOD KUMAR YADAV G.A.
310	PO	BAIL/9896/2020 (Agra)	RAJEEV AGRAWAL @ RAJJU VS STATE OF U.P.	PRAKASH CHANDRA SRIVASTAVA RAJRSHI GUPTA RAGHUBIR SINGH	PANKAJ DWIVEDI VIRENDRA KUMAR SRIVASTAVA RAJESH KUMAR SRIVASTAVA G.A.
311	PO	BAIL/25371/2020 (Aligarh)	SHAKEEL VS STATE OF U.P.	SWATI AGRAWAL SRIVASTAVA GAURI SHANKER MISHRA	BALBIR YADAV DWIJENDRA PRASAD G.A.
312	PO	BAIL/26992/2020 (Gorakhpur)	GOPAL VS STATE OF U.P.	MANOJ KUMAR SATYENDRA KUMAR JAISWAL SANDEEP KUMAR CHATURVEDI SARVANAND PANDEY	G.A.
313	PO	BAIL/31595/2020 (Kanpur Nagar)	HARSHIT ANAND VS STATE OF U.P.	SHIVE DATTA YADAV	G.A.
314	LAFP	BAIL/33264/2020 (Banda)	SURESH SINGH VS STATE OF U.P.	RAM RAKSHA TIWARI MAHADEO SINGH CHANDEL	G.A.
315	PO	BAIL/49765/2020 (Hamirpur)	PUSHPENDRA SINGH VS STATE OF U.P.	KESHARI NANDAN SINGH	G.A.
		(BAIL-48349-2018) Hamirpur Decided on 10/01/2019	PUSHPENDRA SINGH VS STATE OF U.P.		
316	PO	BAIL/5738/2021 (Rampur)	SURYA PRAKASH @ ROHIT VS STATE OF U.P.	GANESH SHANKER SRIVASTAVA SUNIL KUMAR PANDEY R.P.S. CHAUHAN	TAWVAB AHMED KHAN G.A.
317	PO	BAIL/13003/2021 (Bijnor)	SONI VS STATE OF U.P.	PAVAN KUMAR	G.A.
318	PO	BAIL/19950/2021 (Bareilly)	JITENDRA VS STATE OF U.P. AND ANOTHER	RUPESH SRIVASTAV	RAJESH KUMAR VERMA G.A.
319	PO	BAIL/24562/2021 (Auraiya)	SMT MUNNI DEVI VS STATE OF U.P.	SARANSH SINGH ASHOK KUMAR DUBEY BRIJ GOPAL SINGH	G.A.
320	PO	BAIL/26711/2021 (Rampur)	ANIL VS STATE OF U.P.	SANJIV KUMAR DWIVEDI PREM NARAYAN TIWARI	G.A.
321	PO	BAIL/27044/2021 (Auraiya)	AJAY SINGH VS STATE OF U.P. AND ANOTHER	ASHOK KUMAR SINGH ANKIT KUMAR SAHU BRIJESH KUMAR YADAV	G.A.
322	PO	ABAIL/1110/2020 (Rampur)	DANISH ALI VS STATE OF U.P.	SUNEEL KUMAR MISHRA	G.A.

323	PO	ABAIL/1722/2020 (Basti)	SIDDARTH PANDEY @ PURU VS STATE OF U.P.	VIJENDRA KUMAR MISHRA AJAY KUMAR	G.A.
324	PO	ABAIL/1728/2020 (Ghazipur)	PUSHPA DEVI @ PUSHPA KANNAUJIYA VS STATE OF U.P. AND 2 OTHERS	AJAY KUMAR SINGH RAMESH KUMAR SINGH	G.A.
325	PO	ABAIL/1978/2020 (Agra)	DAFEDAR @ DAFEDAR SINGH VS STATE OF U.P.	RAGHUBIR SINGH	G.A.
326	PO	ABAIL/2470/2021 (Gorakhpur)	ARUNESH SINGH @ RAHUL SINGH VS STATE OF U.P.	SATYENDRA PANDEY	PARITOSH KUMAR MALVIYA G.A.
327	PO	ABAIL/3495/2021 (Mathura)	AKANCH GARG VS STATE OF U.P. AND 2 OTHERS	VIKAS SHARMA	VINAY KUMAR PANDEY G.A.
328	PO	ABAIL/4885/2021 (Allahabad)	HASRAT BEG @ MIRZA HASRAT BEG AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	NEERAJ KUMAR SRIVASTAVA PANKAJ KUMAR	G.A. G.A.
329	PO	ABAIL/5848/2021 (Allahabad)	RAJ KUMAR DHURIA VS STATE OF U.P. AND 2 OTHERS	SURENDRA KUMAR MISHRA BRIJENDRA DEO MISHRA	INDRESH CHANDRA G.A.
330	PO	ABAIL/6795/2021 (Pilibhit)	JAY PAL SINGH VS STATE OF U.P. AND ANOTHER	AJAY KUMAR SRIVASTAVA	G.A.
331	PO	ABAIL/7041/2021 (Gautam Buddh Nagar)	LAXMAN VS STATE OF U.P. AND ANOTHER	RAJAN PRASAD DWIVEDI RAMESH CHANDRA DWIVEDI	G.A.
332	PO	ABAIL/7412/2021 (Moradabad)	MAZHAR ALI VS STATE OF U.P.	VED PRAKASH MISHRA	G.A.
333	PO	ABAIL/8076/2021 (Allahabad)	AJAY SINGH VS STATE OF U.P.	SABHA SHANKAR YADAVA	G.A.
334	LAFP	ABAIL/15935/2021 (Agra)	SACHIN JAIN VS STATE OF U.P.	PIYUSH DUBEY	G.A.

AT 10:00 AM
(Court No.70)
HON'BLE JUSTICE RAJENDRA KUMAR -IV

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	E-File	BAIL/50401/2021 (Hamirpur) Notice no:2021/47295	SMT. KALI VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	RAHUL SINGH	G.A.
2	PO E-File	ABAIL/18575/2021 (Shamli (prabudh Nagar)) Notice no:2021/18895	CHAND MIYAN AND 5 OTHERS VS STATE OF U.P THRU SECRETARY HOME LKNW. AND ANOTHER	PANKAJ BHARTI	ATUL SRIVASTAVA KALP DEV MISHRA G.A.
3	E-File	ABAIL/19128/2021 (Mathura) Notice no:2021/18232	SURENDRA BRAHMIN AND 7 OTHERS VS STATE OF U.P THRU SECRETARY HOME LKNW. AND ANOTHER	GARUN PAL SINGH	G.A.
Fresh					
4	LAFP	BAIL/30751/2021 (Banda) Notice no:2021/27638	MAIKU VERMA VS STATE OF U.P.	RISHIKESH TRIPATHI	G.A.
5	PO	BAIL/31742/2021 (Ghazipur) Notice no:2021/26615	AZHAR ANSARI VS STATE OF U.P.	PREM SHANKAR SHARMA	G.A.
6	PO	BAIL/32191/2021 (Etah) Notice no:2021/20271	RAJA VS STATE OF U.P.	SATENDRA KUMAR SHARMA	WAHID JAMAL G.A.
7	PO	BAIL/32231/2021 (Etawah) Notice no:2021/28918	BHOORE SINGH VS STATE OF U.P. AND ANOTHER	ANAND PATI TIWARI	G.A.
8	PO	BAIL/34160/2021 (Bareilly) Notice no:2021/31159	WASEEM KHAN VS STATE OF U.P. AND ANOTHER	SHAMSUDDIN AHMAD	MOHAMMAD ABID ALI G.A.
9	PO	BAIL/34695/2021 (Agra) Notice no:2021/33070	SANI VS STATE OF U.P.	KAMLESH KUMAR DWIVEDI	G.A.
10	PO	BAIL/36308/2021 (Gorakhpur) Notice no:2021/33515	CHHOTU @ TUNTUN VS STATE OF U.P.	CHITRA SEN SINGH	G.A.
11	PO	BAIL/36316/2021 (Kanpur Nagar) Notice no:2021/32221	SHAMBHU MISHRA VS STATE OF U.P.	MAHENDRA PRATAP SINGH	VISHAL JAISWAL G.A.
12	PO	BAIL/36374/2021 (Baghpat) Notice no:2021/30622	SHUBHAM VS STATE OF U.P. AND ANOTHER	DEVASHISH MITRA BIPIN PAL SINGH	MOHIT GAUTAM G.A.
13	PO	BAIL/36382/2021 (Basti) Notice no:2021/33313	LALU VS STATE OF U.P.	ANIRUDH KUMAR UPADHYAY	AKHILESH KUMAR MISHRA G.A.
14	DF	BAIL/37769/2021 (Bareilly) Notice no:2021/32068	MUNENDRA SINGH ALIAS BABBU SINGH VS STATE OF U.P.	ASHUTOSH PRASAD SHUKLA	G.A.
15	LAFP	BAIL/38509/2021 (Gorakhpur) Notice no:2021/36309	BARSATI DEVI VS STATE OF U.P.	BHARAT PRATAP SINGH SHIVAM SHUKLA	G.A.

16	LAFP	BAIL/38879/2021 (Varanasi) Notice no:2021/35495	CHHOTAI RAJBHAR VS STATE OF U.P.	DEWARSHI KUMAR RAI	AMIT KUMAR PANDEY G.A.
17	PO	BAIL/42740/2021 (Etah) Notice no:2021/40119	SONU VS STATE OF U.P.	RAJESH KUMAR SINGH	G.A.
18	PO	BAIL/42834/2021 (Shahjahanpur) Notice no:2021/36906	VISHWANATH @ GATTU VS STATE OF U.P.	RAMA SHANKER MISHRA	G.A.
19	PO	BAIL/42890/2021 (Moradabad) Notice no:2021/38350	SUMIT VS STATE OF U.P.	JITENDRA SINGH	RANDHIR SINGH G.A.
20	PO	BAIL/42990/2021 (Kannauj) Notice no:2021/39177	NITEESH KUMAR VS STATE OF U.P.	VIVEK KUMAR DWIVEDI DHIRESH KUMAR	ANUPAM TRIPATHI G.A.
21	PO	BAIL/43039/2021 (Basti) Notice no:2021/40700	ASHOK KUMAR VS STATE OF U.P.	RAJESH KUMAR CHAUDHARY	G.A.
22	PO	BAIL/43050/2021 (Bulandshahr) Notice no:2021/39243	DILSHAD VS STATE OF U.P.	VINOD SINGH	G.A.
23	PO	BAIL/43056/2021 (Allahabad) Notice no:2021/40492	LALLAN BIND @ AJIT KUMAR VS STATE OF U.P.	SHITALA SAHAY SRIVASTAV NIRBHAY SINGH	SATYENDRA KUMAR MISHRA G.A.
24	PO	BAIL/43062/2021 (Ghazipur) Notice no:2021/36837	NIRBHAY CHAUBEY VS STATE OF U.P.	UPENDRA UPADHYAY	G.A.
25	PO	BAIL/43098/2021 (Hamirpur) Notice no:2021/40505	SHAHJAD VS STATE OF U.P.	VIJAY BAHADUR SHIVHARE	VIRPRATAP SINGH G.A.
26	PO	BAIL/43149/2021 (Mau) Notice no:2021/39397	VIRENDRA VS STATE OF U.P. AND ANOTHER	PRAMOD KUMAR SAHANI	RAJ KUMAR KESARI G.A.
27	PO	BAIL/43200/2021 (Pilibhit) Notice no:2021/40374	KAMLESH VS STATE OF U.P.	SUSHIL KUMAR PANDEY YAGYADHAR TRIPATHI	AJAY KUMAR SRIVASTAVA G.A.
28	PO	BAIL/43213/2021 (Azamgarh)	SHABAB ALI VS STATE OF U.P. AND ANOTHER	SATENDRA BAHADUR YATI	G.A.
29	PO	BAIL/43237/2021 (S.r. Nagar (bhadohi)) Notice no:2021/41014	RAMESH KUMAR GAUTAM VS STATE OF U.P.	ASHOK KUMAR SINGH MADAN SINGH	SAKSHI PATEL SHIV NARESH OM PRAKASH G.A.
30	PO	BAIL/43272/2021 (Shahjahanpur)	SANJU @ SANJAY VS STATE OF U.P.	ANUPAM TRIPATHI	G.A.
31	PO	BAIL/43296/2021 (Allahabad) Notice no:2021/41165	ALOK KUMAR SINHA VS STATE OF U.P.	SR. ADVOCATE ARVIND KUMAR PANDEY	G.A.
32	LAFP	BAIL/47307/2021 (Mainpuri) Notice no:2021/43146	SUKHVEER YADAV VS STATE OF U.P.	ATUL KUMAR SHAHI	G.A.
33	DF	BAIL/47379/2021 (Basti) Notice no:2021/45546	MAHESH KUMAR YADAV VS STATE OF U.P.	NARSINGH PANDEY	G.A.
34	LAFP	BAIL/47613/2021 (Aligarh) Notice no:2021/44731	SANDEEP AND 2 OTHERS VS STATE OF U.P.	S.A,HUSAIN BIJENDRA KUMAR MISHRA	S A HUSAIN G.A.
35	PO	BAIL/47702/2021 (Bulandshahr) Notice no:2021/45400	AKASH AND 4 OTHERS VS STATE OF U.P.	ATHARVA DIXIT AUSHIM LUTHRA	VIKASH CHANDRA TIWARI G.A.
36	PO	BAIL/47890/2021 (Ballia) Notice no:2021/44910	SHIV SHAKTI @ GOLU HARIJAN VS STATE OF U.P.	RAMESH CHANDRA MISHRA	G.A.

37		BAIL/50055/2021 (Baghpat) Notice no:2021/45996	AAKIL VS STATE OF U.P. AND ANOTHER	SANDEEP KUMAR SINGH	G.A.
38		BAIL/50078/2021 (Muzaffar Nagar) Notice no:2021/47017	TANVEER VS STATE OF U.P.	GAUTAM DUBEY	G.A.
39		BAIL/50106/2021 (Budaun) Notice no:2021/47317	SATISH VS STATE OF U.P.	RAJESH PATHAK	G.A.
40		BAIL/50128/2021 (Varanasi) Notice no:2021/45706	DILIP KUMAR VS STATE OF U.P. AND 2 OTHERS	R P RAJAN	G.A.
41		BAIL/50167/2021 (Ghaziabad) Notice no:2021/46466	PRAMOD VS STATE OF U.P.	JITENDRA KUMAR	G.A.
42		BAIL/50186/2021 (Varanasi) Notice no:2021/45667	JALESHWAR DHURUV VS STATE OF U.P.	SIDDHARTH YADAV	G.A.
43		BAIL/50194/2021 (Firozabad) Notice no:2021/41490 2021/41490	HAKIM SINGH VS STATE OF U.P.	AJAY KUMAR VASHISTHA	G.A.
44		BAIL/50230/2021 (Deoria) Notice no:2021/47672	SANDEEP VS STATE OF U.P. AND 3 OTHERS	MOHD. WARISH KHAN	G.A.
45		BAIL/50244/2021 (Firozabad) Notice no:2021/47021	RAJKUMAR @ RAJU VS STATE OF U.P. AND 2 OTEHRS	KULDEEP SINGH CHAHAR	G.A.
46	PO	BAILC/265/2021 (Meerut) Notice no:2021/29959	SHIV KUMAR VS STATE OF U.P. AND ANOTHER	AYANK MISHRA	G.A.
47	PO	ABAIL/17975/2021 (Etah) Notice no:2021/17525	VINCENT ASHISH POUL VS STATE OF U.P.	NITIN KUMAR	G.A.
48	PO	ABAIL/17995/2021 (Bareilly) Notice no:2021/18256	MUNNALAL @ RAMASRE SHARMA AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	KARUNESH NARAYAN TRIPATHI	G.A.
49	PO	ABAIL/17996/2021 (Kanpur Nagar) Notice no:2021/18248	KAMLA SINGH VS STATE OF U.P. AND ANOTHER	SHAKTI SHANKER TIWARI SUBHASH CHANDRA TIWARI	G.A.
50	DF	ABAIL/18587/2021 (Allahabad) Notice no:2021/18851	NAGENDRA KUMAR AND ANOTHER VS STATE OF U.P.	ABHAY KUMAR SINGH	G.A.
51	PO	ABAIL/18700/2021 (Fatehpur) Notice no:2021/19080	HUZAIFA AND ANOTHER VS STATE OF U.P. AND ANOTHER	HARSH KUMAR SRIVASTAVA	G.A.
52	PO	ABAIL/18722/2021 (Farrukhabad) Notice no:2021/18787	SUMIT AND ANOTHER VS STATE OF U.P. AND ANOTHER	ANIL KUMAR BIND	G.A.
53		ABAIL/19166/2021 (Mau) Notice no:2021/19241	DHARMAPAL CHAUHAN VS STATE OF U.P. AND ANOTHER	GOKARAN SINGH	G.A.

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	PO E-File	BAIL/26035/2020 (Mathura)	SHAHRUKH VS STATE OF U.P. AND ANOTHER	SANJAY KUMAR DWIVEDI RADHEY SHYAM YADAV	G.A.
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302	LAFP E-File	BAIL/8388/2021 (Bijnor)	SINTU SINGH VS STATE OF U.P.	JATA SHANKAR PANDEY GAURAV KAKKAR NEERAJ SRIVASTAVA	KRISHNA KUMAR SHUKLA VED PRAKASH MISHRA G.A.
303	PO E-File	BAIL/21618/2021 (Hathras (mahamaya Nagar))	JAVED HUSAIN VS STATE OF U.P. AND ANOTHER	ARAF KHAN NAJAM UZ ZAMAN KHAN	G.A.
304	PO E-File	BAIL/23288/2021 (Aligarh)	BHARAT VS STATE OF U.P.	MOHD IRTEQA	G.A.
305	PO E-File	ABAIL/11915/2021 (Agra)	LAKHARAM AND OTHERS VS STATE OF UP AND ANOTHER	PAWAN KUMAR SINGH KRISHNAKANT GUPTA	G.A.
306	PO E-File	ABAIL/14651/2021 (Etawah) 2370 9979 5277)	SAURABH SRIVASTAVA VS STATE OF U.P. AND 2 OTHERS	SHIV NATH SINGH(SENIOR ADV.) YADVENDRA KRISHAN SURYA BHAN SINGH	G.A.
For Order					
307	TU	CRLA/752/1996 (Saharanpur)	SRI RAM VS STATE OF U.P.	S.S.SHARMA SUNIL KUMAR SRIVASTAVA ANIL KUMAR GUPTA	GOVT.ADVOCATE
308	TU	BAIL/27425/2019 (Jalaun) (BAIL-25366-2017) Jalaun Decided on 21/02/2019	SANTOSH KUMAR VS STATE OF U.P. SANTOSH KUMAR VS STATE OF U.P.	TARUN JHA SUSHIL KUMAR DUBEY PRASHANT KUMAR	G.A.
309	TU	BAIL/10331/2021 (Mainpuri) Tied Up (BAIL-2643-2020) Mainpuri Decided on 20/01/2020 (BAIL-18823-2020) Mainpuri Decided on 02/09/2020	JANG BAHADUR SINGH @ NEKSU VS STATE OF U.P. JUNG BAHADUR SINGH @ NEKSU VS STATE OF U.P. JUNG BAHADUR SINGH @ NEKSU VS STATE OF U.P.	PANKAJ KUMAR GUPTA NARENDRA KUMAR SINGH	G.A.
310	DF	BAIL/6351/2020 (Gorakhpur)	SHAILENDRA SAHANI VS STATE OF U.P.	MANOJ KUMAR RAJIV LOCHAN SHUKLA NAVENDU KUMAR MISHRA	MANISH GUPTA K.K.RAO G.A.
311	DF	BAIL/49149/2020 (Firozabad)	PREM PAL VS STATE OF U.P.	SUDHANSHU KUMAR SINGH SURENDRA KUMAR TRIPATHI RAJENDRA KUMAR SRIVASTAVA	G.A.
312	PO	BAIL/6891/2019 (Deoria)	BALE PRASAD VS STATE OF U.P.	AMARENDRA RAI AMIT KUMAR ASHOK KUMAR SINGH BAIS	G.A.
313	PO	BAIL/9159/2019 (Sant Kabir Nagar)	JAI KUMAR @ DARA SINGH NISHAD VS STATE OF U.P.	KAMLESH KUMAR TIWARI ASHWAINI MISHRA RAVINDRA PRAKASH SRIVASTAVA	H.D. VERMA G.A.
314	PO	BAIL/14474/2019 (Kaushambi)	JITENDRA KUMAR VS STATE OF U.P.	LALIT KUMAR TRIPATHI ANAND KUMAR SINGH SYED MOHAMMAD ABBAS ABDY	SUSHIL KUMAR PANDEY G.A.
315	PO	BAIL/14574/2019 (Jaunpur)	SANDEEP YADAV VS STATE OF U.P.	SWATI AGRAWAL SRIVASTAVA DILIP KUMAR SINGH HAYA RIZVI	VIJAY KUMAR MISHRA ANIL KUMAR MISHRA G.A.
316	PO	BAIL/16713/2019 (Mainpuri)	SUNEEL KUMAR @ PUNEET VS STATE OF U.P.	MAHENDRA KUMAR YADAV AKHILESH SINGH SHIVAM YADAV ANURAG DUBEY	G.A.
317	PO	BAIL/27444/2019 (Meerut)	SACHIN VS STATE OF U.P.	SHYAM NARAIN RAI BIRENDRA SINGH KHOKHER KAUSTUBH SRIVASTAVA SANDEEP KUMAR RAI	AMIT DAGA MANOJ KUMAR SRIVASTAVA G.A.

318	PO	BAIL/37006/2019 (Kanpur Nagar)	SURAJ KUREEL @ SURAJ VS STATE OF U.P. AND ANOTHER	SIYA RAM VERMA	KAMAL KISHOR MISHRA G.A.
319	PO	BAIL/47101/2019 (Jhansi)	CHANDRABHAN ALIAS RAJENDRA VS STATE OF U.P.	NOOR MUHAMMAD MULAYAM SINGH YADAV VINOD KUMAR YADAV YOGESH KUMAR SRIVASTAVA	G.A.
320	PO	BAIL/54096/2019 (Kanpur Dehat)	PUSHPENDRA VS STATE OF U.P. AND ANOTHER	TARIQ MAQBOOL KHAN CHANDRA DUTT BRIJESH KUMAR	G.A.
321	PO	BAIL/55134/2019 (Allahabad) (BAIL-11165-2018) Allahabad Decided on 18/04/2019	JAI PRAKASH PATEL VS STATE OF U.P. JAI PRAKASH PATEL VS STATE OF U.P.	MOHD. ASIM ZULFIQUAR	G.A.
322	PO	BAIL/55181/2019 (Sant Kabir Nagar)	SHEO POOJAN VS STATE OF U.P.	BRAJESH KUMAR SINGH SIDDHARTH SARAN	G.A.
323	PO	BAIL/434/2020 (Kushi Nagar)	MUNEEB MIYA VS STATE OF U.P.	DAYA SHANKER PANDEY	G.A.
324	PO	BAIL/5364/2020 (Agra) (BAIL-16865-2016) Agra Decided on 02/01/2017	JEETU @ AJEET VS STATE OF U.P. JEETU ALIAS AJEET VS STATE OF U.P.	RAJESH KUMAR SINGH	G.A.
325	PO	BAIL/7760/2020 (Allahabad)	RAMESH PASI VS STATE OF U.P.	ARVIND KUMAR SINGH P.K. SINGH DHIRENDRA KUMAR DWIVEDI	AFTAB AHAMAD RAJIV LOCHAN SHUKLA ROHIT SHUKLA ASHUTOSH KUMAR MISHRA G.A.
326	PO	BAIL/10549/2020 (Farrukhabad) (BAIL-9418-2017) Farrukhabad Decided on 21/03/2017 (BAIL-41551-2017) Farrukhabad Decided on 23/09/2019	VIMLESH VS STATE OF U.P. VIMLESH VS STATE OF U.P. VIMLESH VS STATE OF U.P.	LAVKUSH KUMAR BHATT	G.A.
327	PO	BAIL/14902/2020 (Azamgarh)	DEVENDRA NISHAD VS STATE OF UP	SWATI AGRAWAL SRIVASTAVA DR. OM PRAKASH YADAV KUSUM LATA	SANTOSH KR. SINGH PALIWAL G.A.
328	PO	BAIL/21006/2020 (Bijnor)	MANOJ VS STATE OF U.P.	DEEPAK KUMAR	G.A.
329	PO	BAIL/21339/2020 (Pilibhit)	BABLU VS STATE OF U.P.	AJAY KUMAR SRIVASTAVA	G.A.
330	PO	BAIL/24431/2020 (Meerut) (BAIL-29817-2016) Meerut Decided on 01/09/2016	MAHBOOB VS STATE OF U.P. MEHBOOB VS STATE OF U.P.	DR. RAJESH KUMAR SRIVASTAV MANISH KUMAR TRIPATHI	G.A.

	(BAIL-12321-2017) Meerut Decided on 12/05/2017	MAHBOOB VS STATE OF U.P.		
331	PO BAIL/25755/2020 (Maharajganj)	SANTOSH CHAURASIYA VS STATE OF U.P.	PRAKASH CHANDRA SRIVASTAVA PRADEEP KUMAR	VIJAY KUMAR G.A.
332	PO BAIL/30421/2020 (Firozabad)	BHOORA @ BHURI SINGH VS STATE OF U.P.	SUNIL KUMAR SINGH AJAY VIKRAM YADAV	ANWAR HUSSAIN G.A.
333	PO BAIL/31952/2020 (Siddharth Nagar)	MATIULLAH VS STATE OF U.P.	S.M. IQBAL HASAN	G.A.
334	PO BAIL/32816/2020 (Bulandshahr)	PREM SINGH VS STATE OF U.P.	ASHUTOSH GUPTA VANDANA GUPTA RAHUL KUMAR SHARMA	YOGENDRA SINGH BOHRA G.A.
335	PO BAIL/32860/2020 (Shahjahanpur)	NITESH VS STATE OF U.P. AND ANOTHER	JITENDRA SINGH RAM JANAM SHAHI	SURESH DHAR DWIVEDI G.A.
336	PO BAIL/33476/2020 (Meerut)	MANMOHAN @ MONU VS STATE OF U.P.	RAJESH KUMAR SRIVASTAVA	MANISH KUMAR TRIPATHI G.A.
337	PO BAIL/33490/2020 (Pilibhit)	DIWAN SHAH VS STATE OF U.P.	GIRISH KUMAR SINGH	G.A.
338	PO BAIL/34268/2020 (Agra)	NETRAPAL SINGH VS STATE OF UP	SR. ADVOCATE RAVI SHANKER PATHAK JATA SHANKAR PANDEY SUNIL KUMAR SINGH	RAVI SHANKER PATHAK G.A.
339	PO BAIL/35574/2020 (Pilibhit)	PRATAP SINGH YADAV VS STATE OF U.P. AND ANOTHER	RAM DAS YADAV DEEPAK SINGH PATEL	G.A.
340	PO BAIL/35775/2020 (Chandauli)	GOLU NUT VS STATE OF U.P AND 2 OTHERS	SATYA PRIYA MISHRA GIRIJESH KUMAR MISHRA HEMANT KUMAR PRADEEP KUMAR KESHRI ABDUL SALEEM AHAMAD	G.A.
341	PO BAIL/39024/2020 (Saharanpur)	HARUN VS STATE OF U.P.	NARENDRA DEO SHUKLA RUDUVANT PRATAP SINGH MUKHTAR ALAM VIVEK SHUKLA	SHRAVANA KUMAR YADAV G.A.
342	PO BAIL/40457/2020 (Etah)	DILIP VS STATE OF U.P.	SUKHVIR SINGH	G.A.
	(BAIL-24490-2016) Etah Decided on 19/07/2018	DILIP VS STATE OF U.P.		
343	PO BAIL/42115/2020 (Hapur (panchsheel Nagar))	DEVENDRA VS STATE OF U.P.	DEVENDRA SAINI	G.A.
344	PO BAIL/45112/2020 (Maharajganj)	RAMKESH PASWAN VS STATE OF UP	PRADEEP KUMAR	G.A.
345	PO BAIL/45831/2020 (Ghaziabad)	YASHDEV VS STATE OF U.P.	SHIVAM YADAV DEVESH SAXENA BHAVYA SAHAI AKHILESH SINGH	MAHENDRA PRATAP ANURAG YADAV G.A.
346	PO BAIL/47727/2020 (Maharajganj)	PUNEET DHOBI @ SUJEET @ KOIL VS STATE OF U.P.	ADYA PRASAD TEWARI	G.A.
	With BAIL-7950-2020 Maharajganj	PUNEET DHOBI @ SUJEET @ KOIL VS STATE OF U.P.	BIBHUTI NARAYAN SINGH	G.A.

347	LAFP	BAIL/1154/2021 (Farrukhabad)	MAYADEVI VS STATE OF U.P.	SANJAY KUMAR DWIVEDI PRAVIN KUMAR JADU NANDAN YADAV RAJEEV KUMAR SINGH PARMAR	G.A.
348	PO	BAIL/4941/2021 (Saharanpur)	SUSHIL VS STATE OF U.P.	SHAMSUDDIN AHMAD DEVENDRA SAINI	CHANDRA SHEKHAR MISHRA G.A.
349	PO	BAIL/5158/2021 (Baghpat)	AJAY VS STATE OF U.P.	AWADHESH KUMAR SRIVASTAVA	G.A.
350	PO	BAIL/5562/2021 (Jaunpur)	RAMAVTAR SONI @ SONU VS STATE OF U.P.	UPENDRA KUMAR DUBEY SURENDRA NATH DUBEY	VIVEK KUMAR SINGH G.A.
351	PO	BAIL/13152/2021 (Chitrakoot)	NANKAUNA AND ANOTHER VS STATE OF U.P.	KAUSHAL KISHOR	PAWAN KUMAR PRAJAPATI SUDHIR KUMAR AGARWAL G.A.
352	PO	BAIL/17611/2021 (Fatehpur)	MUNESHWAR VS STATE OF U.P.	SHYAM SUNDER MISHRA	G.A.
353	PO	BAIL/27580/2021 (Kannauj)	PANKAJ VS STATE OF U.P.	ACHYUTA NAND PANDEY ASHISH KUMAR MAOHAMMD NADEEM	G.A.
354	PO	BAIL/40422/2021 (Deoria)	HIMANSHU KUMAR YADAV@ SIKANDAR@ KABOOTAR VS STATE OF U.P. AND ANOTHER	DHANANJAY KUMAR THAKUR	G.A.
355	PO	BAILC/266/2019 (Varanasi)	JAGDISH PRASAD VS STATE OF U.P. AND ANOTHER	SHYAM NARAYAN VERMA	BABU LAL RAM VIRENDRA KUMAR MAURYA G.A.
356	PO	ABAIL/1640/2020 (Kanpur Nagar)	AQIL AHMAD KHAN VS STATE OF U.P.	YAKUB ALI M J AKHTAR	G.A.
357	PO	ABAIL/1646/2020 (Moradabad)	RAMPAL VS STATE OF U.P. AND 2 ORS	RAJESH YADAV	G.A.
358	PO	ABAIL/1664/2020 (Kasganj (kanshiram Nagar))	RAM NARESH VS STATE OF U.P.	NIRBHAY SINGH	G.A.
359	PO	ABAIL/1264/2021 (Gorakhpur)	RAJESH NISHAD AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	VISHWANATH MISHRA BUDHI SAGAR TRIPATHI	VINAY KUMAR SINGH G.A.
360	PO	ABAIL/3146/2021 (Azamgarh)	AMIT RAI AND 4 OTHERS VS STATE OF U.P.	PRIYA RANJAN RAI	G.A.
361	PO	ABAIL/5796/2021 (Pilibhit)	AMJAD YAR KHAN VS STATE OF U.P. AND ANOTHER	ASHOK KUMAR GUPTA	G.A.
362	PO	ABAIL/6234/2021 (Kaushambi)	ASHISH KUMAR VS STATE OF U.P. AND ANOTHER	RAJEEV PANDEY	G.A.
363	PO	ABAIL/6644/2021 (Meerut)	RAMPAL AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	AKASH TYAGI	G.A.
364	PO	ABAIL/6826/2021 (Mainpuri)	ASHARANI VS STATE OF U.P.	AJAY VIKRAM YADAV	G.A.
365	PO	ABAIL/6844/2021 (Bijnor)	KARI WAREES AND ANOTHER VS STATE OF U.P. AND ANOTHER	BHUVNESH KUMAR SINGH	G.A.
366	PO	ABAIL/7969/2021 (Aligarh)	PRATAP SINGH AND ANOTHER VS STATE OF U.P.	SURESH CHANDRA PANDEY	DIGVIJAY TIWARI G.A.
367	PO	ABAIL/8067/2021 (Shahjahanpur)	SHAHRUN VS STATE OF U.P. AND ANOTHER	ANEES AHMAD JITENDRA KUMAR MISHRA	G.A.

368	PO	ABAIL/9458/2021 (Kanpur Nagar)	DEVI CHARAN DUBEY VS STATE OF U.P.	MAHENDRA PRATAP SINGH	G.A.
369	PO	ABAIL/10296/2021 (Moradabad)	VIRENDRA CHAUDHARY AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	RAMESH KUMAR MISHRA	M.C. SINGH G.A.
370	LAFP	ABAIL/13927/2021 (Sambhal (bheem Nagar))	RAGHUBAR DAYAL VS STATE OF U.P. AND ANOTHER	AKSHAYA KUMAR	G.A.
371	PO	ABAIL/16113/2021 (Gautam Buddh Nagar)	YASHPAL VS STATE OF U.P.	SUNIL KUMAR DUBEY	G.A.
372	PO	ABAIL/16122/2021 (Ghaziabad)	RAHUL VS STATE OF U.P.	SANJAY TIWARI	G.A.

Application for Orders

373		10/2021 (Recall of Order) in case GOVA-38- -1992	STATE OF U.P. VS AFROJ JUBERI	A.G.A.	MOHD. ASLAM KHAN MOHD. MATEEN KHAN N.K. SHARMA
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AT 10:00 AM
(Court No.71)
HON'BLE JUSTICE DEEPAK VERMA

e-court

FRESH LIST

Fresh

ECOURT CASES.

1	E-File	BAIL/50313/2021 (5107 Azamgarh) 4473 Notice no:2021/47188 9972)	NARMA DEVI VS STATE OF U.P.	SANJAY KUMAR YADAV	G.A.
2	PO E-File	ABAIL/18582/2021 (Farrukhabad) Notice no:2021/18905	SHYAM SINGH AND OTHERS VS STATE OF UP AND OTHERS	YADVENDRA KRISHAN SR. ADVOCATE SURYA BHAN SINGH	G.A.
3	DF E-File	ABAIL/18714/2021 (Bareilly) Notice no:2021/18534	SUBHAN VS STATE OF U.P. THROUGH SECRETARY HOME AT LUCKNOW ND ANOTHER	MOHD FAIZ	G.A.
Fresh					
4	WC	BAIL/6931/2021 (Ghazipur) Notice no: 2021/3955	SURENDRA @ GUDDU YADAV VS STATE OF U.P.	KAMLESH KUMAR YADAV	G.A.
5	LAFP	BAIL/7177/2021 (Muzaffar Nagar) Notice no: 2021/3527 (BAIL-24833-2020) Muzaffar Nagar Decided on 15/10/2020	DEEPAK VS STATE OF U.P. DEEPAK VS STATE OF U.P.	PRAMOD KUMAR SRIVASTAVA SUKRAMPAL	CHANDRA BHUSHAN PRASAD G.A.
6	WC	BAIL/8106/2021 (Farrukhabad) Notice no: 2021/5054	TAJ MOHAMMAD VS STATE OF U.P.	RAJ KUMAR SINGH	G.A.
7	PO	BAIL/13082/2021 (Bareilly) Notice no: 2021/9724	BHOOPRAM VS STATE OF U.P.	CHETNA ANJUM PRATAP NARAIN GANGWAR	SHIVESH MISHRA G.A.
8	NCL	BAIL/15025/2021 (Farrukhabad) Notice no: 2021/9737	KULDEEP KASHYAP VS STATE OF U.P.	MUKESH KUMAR	G.A.
9	PO	BAIL/26036/2021 (Kanpur Nagar) Notice no:2021/23619	MANOJ GUPTA VS STATE OF U.P.	HIMANSHU MISHRA SR. ADVOCATE TARIQ NAIYER	KUMAR BEENU SINGH G.A.
10	WC	BAIL/27958/2021 (Firozabad) Notice no:2021/25621	AVNISH VS STATE OF U.P. AND ANOTHER	MUKESH KUMAR MAURYA	NIKLANK KUMAR JAIN G.A.
11	PO	BAIL/29184/2021 (Jaunpur) Notice no:2021/27315	MOHD AKARAM VS STATE OF U.P.	MASHALUDDIN SHAH SAROJ KUMAR DUBEY	AKHLENDRA PRATAP SINGH DELEEP KUMAR CHAUDHARI G.A.
12	PO	BAIL/31270/2021 (Moradabad) Notice no:2021/28397	AASEY VS STATE OF U.P.	MADAN SINGH	G.A.
13	PO	BAIL/33269/2021 (Jaunpur) Notice no:2021/29514	JAGDISH CHAUBEY @ LALLU VS STATE OF U.P.	MOHIT KUMAR SRIVASTAVA SWATI AGRAWAL SRIVASTAVA	ANURAG UPADHYAYA G.A.
14	PO	BAIL/33382/2021 (Bijnor) Notice no:2021/30309	RAHUL VS STATE OF U.P.	BHUVNESH KUMAR SINGH	G.A.

15	PO	BAIL/36161/2021 (Kaushambi) Notice no:2021/34021	MOOL CHANDRA SAROJ VS STATE OF U.P.	RAVINDRA KUMAR MISHRA DHIRENDRA BABU MISHRA	G.A.
16	PO	BAIL/36438/2021 (Etah) Notice no:2021/31931	RAJU @ PRIYANSHU VS STATE OF U.P.	ANIL KUMAR PANDEY	MOOL CHANDRA MAURYA G.A.
17	PO	BAIL/36458/2021 (Firozabad) Notice no:2021/34865	VIKESH VS STATE OF U.P.	YOGENDRA MISRA	SURENDRA SINGH G.A.
18	PO	BAIL/36464/2021 (Gautam Buddh Nagar) Notice no:2021/34201	MANGE RAM AND 2 OTHERS VS STATE OF U.P.	ANUP KUMAR PANDEY	G.A.
19	PO	BAIL/42706/2021 (Jaunpur) Notice no:2021/39701	RUDAL SONKAR @ RAHUL VS STATE OF U.P. AND ANOTHER	VIRENDRA KUMAR SHUKLA	SATISH KUMAR MISHRA G.A.
20	PO	BAIL/42878/2021 (Shamli (prabudh Nagar)) Notice no:2021/37716	SHARIQ VS STATE OF U.P.	CHANDRA BHUSHAN PRASAD	SHIVESH MISHRA ASHOK KUMAR MISHRA G.A.
21	PO	BAIL/42955/2021 (Bulandshahr) Notice no:2021/40330	ANKIT VS STATE OF U.P.	PUSHPENDRA SINGH	G.A.
22	PO	BAIL/42969/2021 (Hathras (mahamaya Nagar)) Notice no:2021/39366	GUDDU VS STATE OF U.P.	PANKAJ SHARMA PRASHANT SHARMA	G.A.
23	PO	BAIL/42983/2021 (Kanpur Dehat) Notice no:2021/38451	KALLU YADAV @ UMASHANKER VS STATE OF U.P. AND ANOTHER	YASHPAL YADAV	G.A.
24	PO	BAIL/43022/2021 (Kanpur Dehat) Notice no:2021/39270	SARVESH BABU @ SURJEET SHARMA VS STATE OF U.P. AND ANOTHER	DEVENDRA KUMAR MISHRA SMT. MANDVEE MISHRA	G.A.
25	PO	BAIL/43053/2021 (Ghaziabad) Notice no:2021/39041	JYOTI VS STATE OF U.P.	VINAY KUMAR SINGH CHANDEL	G.A.
26	PO	BAIL/43093/2021 (Mathura) Notice no:2021/39974	BACHCHU VS STATE OF U.P.	RAJESH KUMAR TRIPATHI	NEHA TRIPATHI VINAY KUMAR TRIPATHI G.A.
27	PO	BAIL/43094/2021 (Shahjahanpur) Notice no:2021/40268	TONU ALIAS ANKIT SINGH VS STATE OF U.P.	VIPUL SHUKLA RADHEY SHYAM SHUKLA	SURESH DHAR DWIVEDI G.A.
28	PO	BAIL/43103/2021 (Mau) Notice no:2021/40900	AJAY CHAUHAN VS STATE OF U.P.	OM SINGH RATHAUR	G.A.
29	PO	BAIL/43116/2021 (Baghpat) Notice no:2021/40993	GULSAR VS STATE OF U.P.	RAM RAJ PANDEY	SUNIL KUMAR DUBEY G.A.
30	PO	BAIL/43126/2021 (Allahabad) Notice no:2021/40696	PRATEEK SHUKLA VS STATE OF U.P.	ABHISHEK NARAYAN PANDEY	G.A.
31	PO	BAIL/43146/2021 (Ghaziabad) Notice no:2021/39473	JITENDRA KUMAR @ JEETU VS STATE OF U.P.	DAYA SHANKER PANDEY	G.A.
32	PO	BAIL/43208/2021 (Ghaziabad) Notice no:2021/40170	ADITYA VS STATE OF U.P.	SATISH KUMAR TYAGI	JITENDRA SINGH G.A.
33	PO	BAIL/43281/2021 (Chitrakoot) Notice no:2021/40666	CHANDRAPAL TRIPATHI VS STATE OF U.P.	DEV PRAKASH SINGH P.K. SINGH	G.A.
34	PO	BAIL/43282/2021 (Ballia) Notice no:2021/40381	GOPAL PATEL VS STATE OF U.P.	RAJESH VERMA AMIT RANA	G.A.
35	DF	BAIL/45461/2021 (Varanasi) Notice no:2021/43117	SALMAN KHAN VS STATE OF U.P.	ALI HASAN ISTIYAAQ ALI	G.A.

36	DF	BAIL/45490/2021 (Azamgarh) Notice no:2021/42320	SAJAN RAJBHAR VS STATE OF U.P.	VIVEK SINGH	G.A.
37	DF	BAIL/45500/2021 (Azamgarh) Notice no:2021/42723	MUKESH DUBEY VS STATE OF U.P. AND ANOTHER	SHER BHADUR YADAV	G.A.
38	DF	BAIL/45763/2021 (Hapur (panchsheel Nagar)) Notice no:2021/42861	ROHIT VS STATE OF U.P. AND ANOTHER	SHYAM SUNDER MISHRA	G.A.
39	WC	BAIL/46850/2021 (Aligarh) Notice no:2021/44414	SHANU VS STATE OF U.P.	TRIPURARI PAL	G.A.
40	WC	BAIL/46867/2021 (Allahabad) Notice no:2021/44179	ANNU KOL VS STATE OF U.P.	AVANISH PRATAP SINGH UDAI BHAN SINGH	G.A.
41	DF	BAIL/47332/2021 (Kanpur Nagar) Notice no:2021/45089	MONU VISHWAKARMA @ MOHIT RINKI GUPTA VS STATE OF U.P.		G.A.
42	DF	BAIL/47383/2021 (Ghaziabad) Notice no:2021/45605	SHOYEB VS STATE OF U.P.	MANOJ KUMAR TRIPATHI	G.A.
43	DF	BAIL/47505/2021 (Jalaun) Notice no:2021/45883	MANSINGH VS STATE OF U.P.	SANJAI SRIVASTAVA	G.A.
44		BAIL/50011/2021 (Siddharth Nagar) Notice no:2021/46825	RAKESH YADAV VS STATE OF U.P. AND 3 OTHERS	PRABHAKAR DUBEY	G.A.
45		BAIL/50058/2021 (Bijnor) Notice no:2021/46756	RAJ KUMAR @ RAMA VS STATE OF U.P.	DEEPAK KUMAR	G.A.
46		BAIL/50126/2021 (Gautam Buddh Nagar) Notice no:2021/44527	DINESH @ DHANESH VS STATE OF U.P. AND ANOTHER	RAMANUJ TRIPATHI	G.A.
47		BAIL/50134/2021 (Etah) Notice no:2021/47239	PAWAN VS STATE OF U.P. AND 3 OTHERS	VIPIN KUMAR	G.A.
48		BAIL/50139/2021 (Azamgarh) Notice no:2021/47702	SUBHASH SAROJ VS STATE OF U.P.	KAMLESH SHRAMA	G.A.
49		BAIL/50164/2021 (Aligarh) Notice no:2021/46896	GULZAR @ SHARIF VS STATE OF U.P.	MUSTAQUEEM AHMAD	G.A.
50		BAIL/50212/2021 (Sant Kabir Nagar) Notice no:2021/29977	SHIVMURAT VS STATE OF U.P.	DEEPAK KUMAR TRIPATHI	G.A.
51		BAIL/50231/2021 (Kanpur Dehat) Notice no:2021/46714	GOVIND YADAV VS STATE OF U.P.	BAL RAM GUPTA	G.A.
52	PO	ABAIL/5883/2021 (Hathras (mahamaya Nagar)) Notice no: 2021/5278	ROHIT VERMA VS STATE OF U.P. AND ANOTHER	SMT. MEENAKSHI CHAUHAN S.P.S. CHAUHAN	G.A.
53	DF	ABAIL/16323/2021 (Baghpat) Notice no:2021/16581	KAPIL VS STATE OF U.P.	ROHIT KUMAR SINGH	G.A.
54	PO	ABAIL/17977/2021 (Bulandshahr) Notice no:2021/18267	VINOD KUMAR AND ANOTHER VS STATE OF U.P.	REWTI RAMAN PATEL	G.A.
55	PO	ABAIL/17984/2021 (Moradabad) Notice no:2021/18387	FIRASAT VS STATE OF U.P. AND ANOTHER	KRISHNA DUTT TIWARI	BHARAT SINGH G.A.

56	PO	ABAIL/18671/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/19006	SMT. JYOTI VS STATE OF U.P.	M.N. SINGH MAHESH NARAIN SINGH	G.A.
57		ABAIL/19152/2021 (Kannauj) Notice no:2021/18671	PINTU YADAV @ VIPENDRA YADAV VS STATE OF U.P. AND ANOTHER	YASHWANT SINGH	G.A.

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	LAFP E-File	BAIL/20019/2021 (Agra)	MAHESH VS STATE OF U.P.	ANIL KUMAR SRIVASTAVA	PIYUSH DUBEY G.A.
	With	BAIL-20061-2021 Agra	SMT. SUNITA VS STATE OF U.P.	ANIL KUMAR SRIVASTAVA	G.A.
302	PO E-File	BAIL/30501/2021 (Gorakhpur)	LAKSHAMAN VS STATE OF U.P.	VINAY KUMAR MANISH GUPTA	
303	PO E-File	ABAIL/11051/2021 (Ghaziabad)	RAHUL GAUTAM AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	RAM KRISHNA MISHRA	PIYUSH KISHORE SRIVASTAVA G.A.
				For Order	
304	PO	BAIL/29978/2016 (Budaun)	LAKHAN @ SHAKHAWAT VS STATE OF U.P.	SR. ADVOCATE AMIT MISHRA SAURABH YADAV AJAY KUMAR VASHISTHA ALI HASAN ISTIYAQ ALI PREET PAL SINGH RATHORE	MANISH TIWARI VINAY SARAN(SENIOR ADV.) ASHWANI KUMAR AWASTHI BHARAT SINGH G.A.
305	PO	BAIL/41314/2018 (Budaun)	FARHAN @ MINAL VS STATE OF U.P.	VINAY KUMAR TIWARI RAJENDRA PRASAD TIWARI ULAJHAN SINGH BIND RAVI SHANKAR TRIPATHI	ASHISH MISHRA MOHD FAIZ SHAHNAWAZ AKHTAR G.A.
306	PO	BAIL/6920/2019 (Mainpuri)	MANOJ KUMAR VS STATE OF U.P.	JITENDRA KUMAR MISHRA SRIRAM DHAR DUBEY BRIJESH PRATAP MISHRA PRASHANT VERMA	G.A.
307	PO	BAIL/46856/2019 (Bulandshahr)	TALIB @ RAHUL VS STATE OF U.P.	MOHAMMAD ZAKIR GYAN PRAKASH MISHRA	G.A.
		(BAIL-37849-2016) Bulandshahr Decided on 30/11/2016	TALIB ALIAS RAHUL VS STATE OF U.P.		
308	PO	BAIL/47425/2019 (Shamli (prabudh Nagar))	SHAHRUKH VS STATE OF U.P.	MOHD. AKBAR SHAH ALAM KHAN MOHD IMRAN KHAN	G.A.
309	PO	BAIL/53938/2019 (Auraiya)	VINOD KUMAR VS STATE OF U.P.	ASHWINI KUMAR AWASTHI AWADH BIHARI PANDEY	ANAND PATI TIWARI G.A.
310	PO	BAIL/11247/2020 (Jalaun)	SHALU VS STATE OF U.P.	VIKAS SINGH	G.A.
		(BAIL-899-2019) Jalaun Decided on 31/07/2019	SHALU VS STATE OF U.P.		
311	PO	BAIL/11512/2020 (Gorakhpur)	NAND KISHOR VS STATE OF U.P.	RAM CHANDRA SOLANKI PRADEEP KUMAR SINGH OM PRAKASH SINGH	SYED WAJID ALI G.A.

312	PO	BAIL/19027/2020 (Farrukhabad)	SHANI VS STATE OF U.P.	ANURAG KUMAR PANDEY	G.A.
313	PO	BAIL/25418/2020 (Ghaziabad)	SURAJ VS STATE OF U.P. AND ANOTHER	ROSHAN KUMAR SINGH	RAKESH KUAMR YADAV G.A.
314	PO	BAIL/29873/2020 (Kushi Nagar)	SIBBAN KUSHWAHA VS STATE OF U.P.	MOHD. SHOEB KHAN	G.A.
315	PO	BAIL/34747/2020 (Allahabad)	SATENDRA KUMAR PATEL VS STATE OF U.P.	ROHAN GUPTA ANKIT SARAN	VIKRANT GUPTA G.A.
316	PO	BAIL/42673/2020 (Gorakhpur)	SUMITRA DEVI VS STATE OF UP	SANTOSH KUMAR TIWARI	G.A.
317	PO	BAIL/45175/2020 (Meerut)	KAVITA VS STATE OF UP	SHIV BABU DUBEY SHRAVAN KUMAR SINGH	G.A.
318	PO	BAIL/45697/2020 (Azamgarh)	GULAB KUMAR @ LALU VS STATE OF U.P.	JAGADISH PRASAD YADAV JANARDAN YADAV	RAVINDRA KUMAR YADAV YASHPAL YADAV G.A.
319	PO	BAIL/3321/2021 (Agra)	KAMAL LALVANI @ KARAN VS STATE OF U.P.	MANISH YADAV	PREM CHANDRA DWIVEDI G.A.
320	PO	BAIL/4620/2021 (Etah)	BOBBY VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR YADAV	NIKLANK KUMAR JAIN G.A.
321	PO	BAIL/6924/2021 (Bulandshahr)	ANUJ VS STATE OF U.P. AND ANOTHER	RAM CHANDRA TRIPATHI PANKAJ KUMAR TIWARI	ASHISH PANDEY G.A.
322	PO	BAIL/11454/2021 (Kaushambi)	SHIV KUMAR VS STATE OF U.P.	RAMESH KUMAR MISHRA	G.A.
323	PO	BAIL/12750/2021 (Jalaun)	NEERAJ SAINI @ KALKA PRASAD VS STATE OF U.P. AND ANOTHER	ANAND KUMAR MISHRA RAJIV KUMAR MISHRA	VIKAS TIWARI G.A.
324	PO	BAIL/18210/2021 (Kanpur Nagar)	RAHUL AND ANOTHER VS STATE OF U.P.	SHAILENDRA KUMAR TRIPATHI	G.A.
325	LAFP	BAIL/18501/2021 (Agra)	SURAJ VS STATE OF U.P.	KAMINI PANDEY (DUBEY) ANAND KUMAR PANDEY	NARENDRA NATH TRIPATHI G.A.
326	PO	BAIL/18838/2021 (Banda)	RAM MANI YADAV VS STATE OF U.P.	PREM CHANDRA NAND LAL YADAV	G.A.
327	PO	BAIL/29707/2021 (Hathras (mahamaya Nagar))	NIKHIL SHARMA @ NISHANT SHARMA VS STATE OF U.P.	SANJEEV KUMAR SINGH AUSHIM LUTHRA ATHARVA DIXIT RAM PRAKASH	VIMLESH GAUTAM RAJ KUMAR GAUTAM MRITYUNJAY DWIVEDI PRAMOD KUMAR DWIVEDI G.A.
328	PO	BAILC/2473/2018 (Shamli (prabudh Nagar))	AMIR VS STATE OF U.P. AND ANOTHER	BAKHTEYAR YUSUF	AVINASH PANDEY G.A.
329	WC	BAILC/172/2020 (Kaushambi)	LAKSHMI NARAYAN VS STATE OF U.P. AND ANOTHER	VISHNU MURTI TRIPATHI	JAI PRAKASH SINGH G.A.
330	PO	ABAIL/1656/2020 (Siddharth Nagar)	AWDESH KUMAR TIWARI AND ANR VS STATE OF U.P.	RAVINDRA PRAKASH SRIVASTAVA	G.A.
331	PO	ABAIL/1672/2020 (Moradabad)	RAMPAL VS STATE OF U.P. AND ANOTHER	RAJESH YADAV	G.A.
332	PO	ABAIL/2046/2020 (Saharanpur)	KALA AND ANR VS STATE OF U.P. AND ANR	AWADH SHARMA VIVEK TRIPATHI	G.A.

333	PO	ABAIL/853/2021 (Aligarh)	RAVI KUMAR RANA AND 6 OTHERS VS STATE OF U.P.	ADESH KUMAR DIXIT	SANTOSH KUMAR PANDEY RAJNISH KUMAR PANDEY G.A.
334	PO	ABAIL/4945/2021 (Muzaffar Nagar)	IMRAN VS STATE OF U.P. AND ANOTHER	ATUL KUMAR	G.A.
335	PO	ABAIL/6634/2021 (Saharanpur)	BOBY @ MANOJ KUMAR VS STATE OF U.P.	KAMAL KRISHNA (SENIOR ADVOCATE) PRAKHAR SARAN SRIVASTAVA	RAMESH CHANDRA SRIVASTAVA G.A.
336	PO	ABAIL/6772/2021 (Banda)	MAHENDRA KUMAR SAHU @ RINKU AND 5 OTHERS VS STATE OF U.P. AND 3 OTHERS	UDAY BHAN	G.A.
337	PO	ABAIL/6801/2021 (Varanasi)	MOTI CHAND AND 15 OTHERS VS STATE OF U.P.	RAJSHREE MALVIYA R.S. PANDEY	G.A.
338	PO	ABAIL/7909/2021 (Ghaziabad)	MAYANK JAIN VS STATE OF U.P. AND ANOTHER	ANURAG VAJPEYI SANDEEP SINGH	GAURAV MAHAJAN R. C. SHUKLA G.A.
339	PO	ABAIL/8532/2021 (Banda)	KESH KUMAR @ RAMKESH YADAV VS STATE OF U.P. AND ANOTHER	RAMANUJ YADAV	G.A.
340	PO	ABAIL/9690/2021 (Mirzapur)	PUNEET THAKUR @ AKSHYWAR VS STATE OF U.P.	YATHARTH SRIVASTAVA	G.A.
341	LAFP	ABAIL/13937/2021 (Saharanpur)	MOHAMMAD MURSALEEN VS STATE OF U.P. AND ANOTHER	A.Z.KHAN	G.A.

AT 10:00 AM
(Court No.72)
HON'BLE JUSTICE VIVEK KUMAR SINGH

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	DF E-File	BAIL/22122/2021 (Pilibhit) Notice no:2021/18927	LEELAWATI VS STATE OF U.P.	AJAY KUMAR SRIVASTAVA SHIVANGI BHARGAVA	RAHUL SAXENA G.A.
	With	BAIL-22127-2021 Pilibhit	BUDDHSEN VS STATE OF U.P.	AJAY KUMAR SRIVASTAVA SHIVANGI BHARGAVA	RAHUL SAXENA G.A.
	With	BAIL-22157-2021 Pilibhit	PRADEEP KUMAR VS STATE OF U.P.	AJAY KUMAR SRIVASTAVA SHIVANGI BHARGAVA	RAHUL SAXENA G.A.
2	DF E-File	BAIL/47127/2021 (Kanpur Nagar) Notice no:2021/43188	RAMIL MISHRA VS STATE OF U.P THROUGH PRINCIPAL SECRETARY (HOME)	GANESH MANI	VISHAL JAISWAL G.A.
3	E-File	BAIL/50031/2021 (Shamli (prabudh Nagar)) Notice no:2021/46983	YOGESH VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	SATYENDRA NARAYAN SINGH SUSHIL KUMAR PANDEY	G.A.
4	E-File	BAIL/50299/2021 (Azamgarh) Notice no:2021/47240	GOVIND KANAUIYA VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	JITENDRA SINGH	G.A.
Fresh					
5	DF	BAIL/30578/2020 (Varanasi) Notice no:2020/28767	BABLU YADAV VS STATE OF U.P.	SHIVAJEE SRIVASTAVA VINAY KUMAR SINGH CHANDEL SHRIKANT SINGH YADAV	G.A.
6	PO	BAIL/49831/2020 (Auraiya) Notice no: 2020/47476	MOHD. KALEEM VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR SHUKLA	G.A.
7	DF	BAIL/7681/2021 (Kushi Nagar) Notice no: 2021/3728 2021/3728	MAYA PRASAD VS STATE OF U.P.	ARUNESH KUMAR SINGH	OM PRAKASH SINGH G.A.
8	PO	BAIL/17392/2021 (Bijnor) Notice no:2021/13558	FARHEEN VS STATE OF U.P.	SHANTANU SRIVASTAVA SAURABH TRIPATHI	G.A.
9	DF	BAIL/25322/2021 (Basti) Notice no:2021/23290	HARISHCHANDRA PANDEY VS STATE OF U.P.	ISHANK	RAVINDRA PRAKASH SRIVASTAVA G.A.
10	DF	BAIL/28088/2021 (Banda) Notice no:2021/24911	SMT.MACHHLA AND 2 OTHER VS STATE OF U.P.	BHAVYA SAHAI BRIJESH SAHAI(SENIOR ADV.) RAM KRISHNA CHAURASIA	G.A.
11	DF	BAIL/29437/2021 (Gautam Buddh Nagar) Notice no:2021/27071	JUGNU @ ALI ULLAH VS STATE OF U.P.	AJAY KUMAR GIRI SURENDRA KUMAR	G.A.
12	DF	BAIL/31791/2021 (Kanpur Nagar) Notice no:2021/28720	PAWAN KUMAR VS STATE OF U.P.	SARVESH	G.A.
13	PO	BAIL/32303/2021 (Bulandshahr) Notice no:2021/29194	YOGENDRA @ KAALI VS STATE OF U.P. AND ANOTHER	HEMANT SHARMA YASHWANT PRATAP SINGH	RAM KRISHNA MISHRA G.A.

14	PO	BAIL/32461/2021 (Allahabad) Notice no:2021/29177	RAKESH KUMAR PATEL VS STATE OF U.P.	PRABHA SHANKER PANDEY	G.A.
15	PO	BAIL/33285/2021 (Ballia) Notice no:2021/29814	ANNU RAJBHAR @ VIVEK VS STATE OF U.P.	SHAMASUL ESLAM	G.A.
16	PO	BAIL/33688/2021 (Sonbhadra) Notice no:2021/30076	PRADEEP KUMAR PATEL VS STATE OF U.P. AND ANOTHER	ARVIND SINGH	G.A.
17	PO	BAIL/34286/2021 (Gorakhpur) Notice no:2021/32313 2021/32313	SAMMAL VS STATE OF U.P.	RAJ KUMAR DUBEY BRIJ RAJ SINGH	G.A.
18	DF	BAIL/34791/2021 (Azamgarh) Notice no:2021/33334	AMAR NATH YADAV VS STATE OF U.P.	SATYA DHEER SINGH JADAUN SANJAY KUMAR YADAV	SANJAY SINGH AMRENDRA NATH RAI AJAY KUMAR SRIVASTAVA G.A.
19	DF	BAIL/35325/2021 (Agra) Notice no:2021/31347	NETRAM VS STATE OF U.P.	RAGHUBIR SINGH	G.A.
20	DF-TU	BAIL/35401/2021 (Gorakhpur) Notice no:UNION OF INDIA TIED UP (BAIL-31104-2019) Gorakhpur Decided on 02/08/2019 (BAIL-46824-2019) Lucknow Decided on 21/01/2021	MOHD. SOHRAB VS UNION OF INDIA. MOHD. SOHRAB VS UNION OF INDIA	AJAI KUMAR	ASHISH PANDEY
21	DF	BAIL/35899/2021 (Azamgarh) Notice no:2021/31381	SUNIL VS STATE OF U.P.	VINOD KUMAR YADAV	AZAZ AHMAD G.A.
22	PO	BAIL/36057/2021 (Saharanpur) Notice no:2021/33121	SANNI VS STATE OF U.P AND ANOTHER	ASHOK KUMAR SINGH BAIS	RAM BABU TIWARI G.A.
23	PO	BAIL/36075/2021 (Shahjahanpur) Notice no:2021/33379	JHANDU VS STATE OF U.P.	ARUN KUMAR GUPTA	G.A.
24	PO	BAIL/36117/2021 (Saharanpur) Notice no:2021/30772	UMA DEVI VS STATE OF U.P. AND ANOTHER	AMITABH TRIPATHI	G.A.
25	PO	BAIL/36151/2021 (Etah) Notice no:2021/32682	SUDESH VS STATE OF U.P. AND ANOTHER	AJAY VIKRAM YADAV	SALIL KRISHNA AMARENDRA MANI G.A.
26	PO	BAIL/36436/2021 (Varanasi) Notice no:2021/32924	RAJAT UPADHYAY VS STATE OF U.P.	PRABHA UPADHYAY R P RAJAN	SUNIL KUMAR SINGH G.A.
27	DF	BAIL/40740/2021 (Ghaziabad) Notice no:2021/38483	JITENDRA @ NEETU VS STATE OF U.P.	RAJENDRA KUMAR PANDEY	RAMESH KUMAR PANDEY G.A.
28	DF	BAIL/42325/2021 (Jhansi) Notice no:2021/38558	SMT. KISHVAR SULTANA VS STATE OF U.P.	GAURAV KAKKAR	SYED MOHAMMAD ABBAS ABDY G.A.
29	DF	BAIL/42695/2021 (Sonbhadra) Notice no:2021/39954	ABHAY JAISWAL AND ANOTHER VS STATE OF U.P.	ANIL KUMAR	VINAY BHUSHAN UPADHYAY NARENDRA DEO UPAHDAYAY G.A.
30	PO	BAIL/42747/2021 (Aligarh) Notice no:2021/39065	MANISH VS STATE OF U.P.	UPENDRA KUMAR PUSHKAR	VIJAY KUMAR DWIVEDI G.A.

31	PO	BAIL/42785/2021 (Deoria) Notice no:2021/40516	SANJANA VISHWAKARMA VS STATE OF U.P.	PRADEEP KUMAR SRINETTE K.K.RAO	G.A.
32	PO	BAIL/42815/2021 (Kannauj) Notice no:2021/40444	NARENDRA SINGH @ MOHIT VS STATE OF U.P.	BHAVISYA SHARMA SARVESH KUMAR DUBEY	G.A.
33	PO	BAIL/43013/2021 (Shahjahanpur) Notice no:2021/41125	BALJEET SINGH VS STATE OF U.P.	OM NARAYAN PANDEY	G.A.
34	PO	BAIL/43145/2021 (Bareilly) Notice no:2021/40995	SHIWAM VS STATE OF U.P.	MANOJ KUMAR SRIVASTAVA	G.A.
35	PO	BAIL/43290/2021 (Ghaziabad) Notice no:2021/40477	KUBER MUKHERJEE VS STATE OF U.P.	VISHAL SINGH RAVINDRA PRATAP SINGH	G.A.
36	DF	BAIL/43602/2021 (Gorakhpur) Notice no:2021/35694	TIKKA SINGH @ BRAJESH SINGH VS STATE OF U.P.	KARUNESH PRATAP SINGH	G.A.
37		BAIL/50001/2021 (Lalitpur) Notice no:2021/47486	JITENDRA SAMADHIYA VS STATE OF U.P.	NANHE LAL TRIPATHI	G.A.
38		BAIL/50005/2021 (Gorakhpur) Notice no:2021/48038	ANIL YADAV VS STATE OF U.P.	ADYA PRASAD TEWARI	G.A.
39		BAIL/50042/2021 (Hamirpur) Notice no:2021/47054	BRIJESH @ BHOORA VS STATE OF U.P. AND ANOTHER	DINESH KUMAR GUPTA	G.A.
40		BAIL/50048/2021 (Varanasi) Notice no:2021/44753	RAJU VS STATE OF U.P. AND ANOTHER	RABINDRA BAHADUR SINGH	G.A.
41		BAIL/50074/2021 (Deoria) Notice no:2021/46836	SURAJ VS STATE OF U.P. AND 3 OTHERS	BRIJESH KUMAR MISHRA	G.A.
42		BAIL/50124/2021 (Allahabad) Notice no:2021/46354 2021/46354	SHUBHAM YADAV @ ATUL YADAV VS STATE OF U.P. AND ANOTHER	VIJAY KUMAR OJHA	G.A.
43		BAIL/50184/2021 (Allahabad) Notice no:2021/45618	JITENDRA SINGH @ BHOLA VS STATE OF U.P.	AJAY KUMAR MISHRA	G.A.
44		BAIL/50205/2021 (Firozabad) Notice no:2021/48011 2021/48011	NARAYAN SINGH VS STATE OF U.P.	SATYA NARAYAN YADAV	G.A.
45		BAIL/50208/2021 (Firozabad) Notice no:2021/41684	MOHD FAZAL @ BABBU VS STATE OF U.P.	FAIZUL HASAN MAHBOOB AHMAD SIDDIQUI	G.A.
46		BAIL/50259/2021 (Fatehpur) Notice no:2021/45320	BABLU AND ANOTHER VS STATE OF U.P.	MANVENDRA SINGH	G.A.
47	PO	ABAIL/13948/2021 (Chandauli) Notice no:2021/14052	ALOK SINGH VS STATE OF U.P. AND ANOTHER	RAJENDRA SINGH CHAUHAN	G.A.
48	PO	ABAIL/15259/2021 (Gorakhpur) Notice no:2021/15091	SHAILA BHARTI AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SURENDRA MOHAN MISHRA	ASHWANI KUMAR MISHRA G.A.
49	PO	ABAIL/15265/2021 (Kanpur Nagar) Notice no:2021/14972	JATIN MAKHIJA AND 2 OTHERS VS STATE OF U.P.	VIJAY SINGH SENGAR	G.A.
50	PO	ABAIL/18115/2021 (Chandauli) Notice no:2021/18448	SANJAY VISHWAKARMA VS STATE OF U.P. AND ANOTHER	SATYENDRA KUMAR SINGH	G.A.
51	PO	ABAIL/18651/2021 (Saharanpur) Notice no:2021/18973	SHER SINGH VS STATE OF U.P. AND ANOTHER	GIRJA SHANKER SEN KRISHNA DUTT AWASTHI	G.A.

52	ABAIL/19167/2021 (Bulandshahr) Notice no:2021/19406	MAHEEPAL VS STATE OF U.P.	MAHENDRA SINGH	G.A.
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ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	DF E-File	BAIL/24525/2021 (Baghpat)	KRISHNA VS STATE OF UP	ASHWINI KUMAR SRIVASTAVA	GAURAV KAKKAR
302	DF E-File	BAIL/26418/2021 (Jhansi)	PUSHPENDRA KUMAR RAIKWAR VS STATE OF U.P.	VINAY KUMAR TIWARI RAJENDRA PRASAD TIWARI HARISH CHANDRA MISHRA	DHIRENDRA KUMAR VERMA
303	DF E-File	ABAIL/11996/2021 (Ghaziabad)	INDU JAIN VS STATE OF U.P. AND ANOTHER	SWASTI MISRA PANKAJ MISRA	G.A.
304	DF E-File	ABAIL/12093/2021 (Kanpur Dehat)	SURAJ SINGH VS STATE OF U.P. AND ANOTHER	RAKSHA CHAUHAN RISHI KANT RAI	G.A.
For Order					
305	DF	BAIL/21014/2019 (Ghaziabad)	VIRAT VS STATE OF U.P.	ARVIND KUMAR SINGH MANOJ VASHISTH RAM ASHREY KASHYAP	BHANU DEO PANDEY G.A.
306	DF	BAIL/27973/2019 (Ghaziabad)	GOPI KISHAN VS STATE OF U.P. AND ANOTHER	BAIJ NATH PAL SANJEEV KUMAR KHARE	G.A.
307	DF	BAIL/48218/2019 (Basti)	SATISH CHANDRA MAURYA @ BABLOO VS STATE OF U.P.	VIJIT SAXENA VINOD KUMAR MAURYA SYED MOHAMMAD ABBAS ABDY KULDEEP SAXENA	G.A.
		(BAIL-49195-2017) Basti Decided on 24/04/2019	SATISH CHANDRA MAURYA @ BABLOO VS STATE OF U.P.		
308	DF	BAIL/19101/2020 (Gorakhpur)	ABHIMANU BARANWAL VS STATE OF U.P.	ZIA NAZ ZAIDI	SANTOSH KUMAR TIWARI G.A.
		(BAIL-22295-2016) Gorakhpur Decided on 13/03/2019	ABHIMANU BARANWAL VS STATE OF U.P.		
309	DF	BAIL/25104/2020 (Jaunpur)	PREM @ PREMCHANDRA VS STATE OF U.P.	RAM RAJ PRAJAPATI SUBHASH CHANDRA SAROJ JAI PRAKASH SINGH	G.A.
310	DF	BAIL/33902/2020 (Mathura)	KISHAN SINGH @ KISHANLAL VS STATE OF U.P.	AMIT KUMAR MISHRA SHIVENDRA RAJ SINGHAL	G.A.
311	DF	BAIL/34251/2020 (Rampur)	ABDUL KHALID VS STATE OF UP	ANANT RAM DUBE RAKESH KUMAR MISHRA SHOBHIT DUBEY	G.A.
312	DF	BAIL/34918/2020 (Gorakhpur)	MANOJ SAHANI VS STATE OF U.P.	PANKAJ KUMAR RAI MANISH GUPTA	G.A.
313	DF	BAIL/39041/2020 (Gorakhpur)	BHULLAR @ BHAL CHANDRA SAHANI VS STATE OF U.P.	MANOJ KUMAR	G.A.
314	DF	BAIL/39834/2020 (Banda)	GALEPHA KORI VS STATE OF U.P.	PREM CHANDRA NAND LAL YADAV	PRADEEP KUMAR PAL G.A.
315	DF	BAIL/43469/2020 (Ghaziabad)	ANKIT SINGH VS STATE OF U.P.	PRASHANT RAI SHASHI KANT SHARMA ASHOK KUMAR MISHRA	PRADEEP CHAUHAN G.A.

316	DF	BAIL/46921/2020 (Jhansi)	RAJENDRA SINGH @ RAJU VS STATE OF UP	LAL CHANDRA MISHRA RAVIKANT SHUKLA RAJIV LOCHAN SHUKLA	G.A.
317	DF	BAIL/662/2021 (Kushi Nagar) (BAIL-40619-2017) Kushi Nagar Decided on 13/08/2019	RAMU VS STATE OF U.P. RAMU VS STATE OF U.P.	A.P. SINGH	ANAND KUMAR G.A.
318	DF	BAIL/4691/2021 (Saharanpur)	HIMANSHU JATAV VS STATE OF U.P. AND ANOTHER	PANKAJ KUMAR TYAGI	DINESH KUMAR YADAV G.A.
319	DF	BAIL/7562/2021 (Gorakhpur)	SURENDRA KUMAR VS STATE OF U.P. AND ANOTHER	RAJEEV KUMAR SINGH	KRISHNA DATTA TIWARI G.A.
320	DF	BAIL/10464/2021 (Ghaziabad)	ANKIT KUMAR VS STATE OF U.P.	SANJEEV KUMAR GAUR BABITA UPADHYAY SANJAY MISHRA	G.A.
321	DF	BAIL/13187/2021 (Allahabad)	PINTU BIND VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR TIWARI RAVINDRA PRATAP RAVINDRA KUMAR	KAMLESH PRASAD SARVENDRA DWIVEDI VIJAY KUMAR DWIVEDI G.A.
322	DF	BAIL/13583/2021 (Agra)	VIJAY PAL VS STATE OF U.P.	RAM BAHADUR SINGH	G.A.
323	DF	BAIL/35198/2021 (Deoria)	SUNIL KUMAR BHARTIA VS STATE OF U.P.	PRAMOD KUMAR	RAM CHANDRA KUSHWAHA G.A.
324	DF	BAIL/45512/2021 (Maharajganj)	AMRENDRA VS STATE OF U.P.	PAVAN KUMAR	G.A.
325	LAFP	BAIL/29107/2019 (Muzaffar Nagar)	AAKIB VS STATE OF U.P. AND ANOTHER	PANKAJ BHARTI	JAGDISH PRASAD MISHRA G.A.
326	PO	BAIL/43018/2019 (Allahabad)	MAHESH NISHAD VS STATE OF U.P.	AMBUJ PANDEY NARENDRA SINGH AVANISH KUMAR SRIVASTAVA	G.A.
327	PO	BAIL/44924/2019 (Sant Kabir Nagar)	RAM NATH VS STATE OF U.P.	VIMAL CHANDRA PATHAK VIJAY KUMAR DUBEY SHYAM SUNDER MISHRA	G.A.
328	PO	BAIL/57092/2019 (Bijnor) (BAIL-5636-2017) Bijnor Decided on 01/03/2017	RAJ KUMAR VS STATE OF U.P. RAJ KUMAR VS STATE OF U.P.	BHAVYA SAHAI	SHIV DATT SHUKLA G.A.
329	PO	BAIL/10611/2020 (Kushi Nagar)	PREM LAL GUPTA VS STATE OF U.P.	MOHD. SHOEB KHAN ANOOP KUMAR SINGH	G.A.
330	PO	BAIL/20374/2020 (Kanpur Dehat)	RAHUL KATIYAR VS STATE OF U.P.	ABHISHEK SRIVASTAVA PRIYANKA SRIVASTAVA	G.A.
331	PO	BAIL/25157/2020 (Budaun)	VIJNESH VS STATE OF U.P.	PRAMOD KUMAR SUMIT KUMAR SRIVASTAVA RAVI SHANKAR TRIPATHI	SANTOSH YADAV G.A.
332	PO	BAIL/38578/2020 (Fatehpur)	RAMSAHAI VS STATE OF U.P.	PRADEEP KUMAR	G.A.
333	PO	BAIL/42508/2020 (Agra)	RAJDEV VS STATE OF U.P.	KULDEEP SINGH CHAHAR RAM PRAKASH DWIVEDI	RAKESH KUMAR TIWARI G.A.

334	WA	BAIL/10748/2021 (Ghazipur)	DURGESH SONKAR VS STATE OF U.P.	VINAY SINGH AMRITA MODAWAL ISHAN DEO GIRI	PULAK GANGULY G.A.
335	PO	BAIL/10816/2021 (Bijnor)	MOHIT ALIAS MONU VS STATE OF U.P.	PAVAN KUMAR	G.A.
336	PO	BAIL/10938/2021 (Jhansi)	DHARMENDRA SEN VS STATE OF U.P. AND ANOTHER	PADMAKER PANDEY SUNIL KUMAR SRIVASTAVA	KAMLESH KUMAR TIWARI G.A.
	With	BAIL-10850-2021 Jhansi	MONU PARYA VS STATE OF U.P AND ANOTHER	JITENDRA PRASAD MISHRA	KAMLESH KUMAR TIWARI G.A.
337	PO	BAIL/17338/2021 (Kaushambi)	ARVIND KUMAR VS STATE OF U.P.	ANAND KUMAR PANDEY KAMINI PANDEY (DUBEY) IRSHAD AHMAD	G.A.
338	PO	BAILC/2205/2018 (Allahabad)	ANOOP TIWARI VS STATE OF U.P. AND ANOTHER	MITHILESH KUMAR TIWARI	INDRA DEO MISHRA SHRI RAM (RAWAT) G.A.
		(BAIL-43307-2014) Allahabad Decided on 09/02/2015	DEVENDRA @ RANU VS STATE OF U.P.		
339	PO	BAILC/326/2019 (Jaunpur)	SUNIL KUMAR VERMA VS STATE OF U.P. AND 2 OTHERS	VIRENDRA KUMAR SHUKLA	BAL RAM BIND G.A.
340	DF	ABAIL/9084/2021 (Kaushambi)	MANOJ KUMAR AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	RAJ KUMAR VAISHYA	G.A.
341	PO	ABAIL/1336/2020 (Hathras (mahamaya Nagar))	ROHIT VERMA VS STATE OF U.P. AND 2 ANOTHER	S.P.S. CHAUHAN GAURAV KUMAR GAUR	G.A.
342	PO	ABAIL/1998/2020 (Saharanpur)	PRAVEEN SAHGAL VS STATE OF U.P.	RAJESH KUMAR KANOJIA	G.A.
343	PO	ABAIL/2057/2020 (Agra)	LAL BAHADUR VS STATE OF U.P.	AJAY DUBEY	LAVKUSH KUMAR SHUKLA G.A.
344	PO	ABAIL/3367/2021 (Meerut)	IBRAHIM AND 4 OTHERS VS STATE OF U.P 2 OTHERS	SONU KUMAR TIWARI	G.A.
345	PO	ABAIL/3843/2021 (Gorakhpur)	HARISH CHANDRA MISHRA VS STATE OF U.P. AND 2 OTHERS	ARVIND YADAV	RAMMANI GIRI G.A.
346	PO	ABAIL/4944/2021 (Kanpur Nagar)	SAJNAY KUMAR SHARMA AND 7 OTHERS VS STATE OF U.P.	PRAVEEN KUMAR SINGH LAL MANI SINGH	RAVIKANT SHUKLA ABHISHEK NARAYAN PANDEY G.A.
347	PO	ABAIL/6164/2021 (Agra)	RANVEER SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	KAMLESH KUMAR DWIVEDI	NARENDRA SINGH CHAHAR G.A.
348	LAFP	ABAIL/7019/2021 (Varanasi)	RAJ KUMAR SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR SINGH	G.A.
349	PO	ABAIL/8696/2021 (Kanpur Nagar)	AKHIL SHUKLA AND ANOTHER VS STATE OF U.P.	ABHISHEK TIWARI DILEEP KUMAR(SENIOR ADV.) RAJRSHI GUPTA	G.A.
350	PO	ABAIL/9979/2021 (Azamgarh)	GOVIND KUMAR VS STATE OF U.P. AND 2 OTHERS	GIRI RAM RAWAT INDRA DEO MISHRA SHRI RAM (RAWAT)	G.A.
351	PO	ABAIL/10365/2021 (Bareilly)	FIDA HUSAIN AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SUDARSHAN SINGH	G.A.

	With	ABAIL-9877-2021 Bareilly	HANIF @ KALLU AND ANOTHER VS STATE OF U.P. AND ANOTHER	MOHAMMAD ABID ALI	G.A.
352	PO	ABAIL/10991/2021 (Saharanpur)	NETRAPAL AND ANOTHER VS STATE OF U.P.	DHIRAJ KUMAR PANDEY	AZHAR HUSSAIN G.A.
	With	ABAIL-10942-2021 Saharanpur	NAIN SINGH @ RAVI @ NEETU VS STATE OF U.P.	AZHAR HUSSAIN DHIRAJ KUMAR PANDEY	G.A.
353	PO	ABAIL/11061/2021 (Hathras (mahamaya Nagar))	PRAMOD VS STATE OF U.P.AND 2 OTHERS	PANKAJ SHARMA PRASHANT SHARMA	G.A.
354	PO	ABAIL/12677/2021 (Gorakhpur)	IQBAL AHMAD VS STATE OF U.P.	ASHWANI KUMAR PATHAK	G.A.
355	LAFP	ABAIL/13939/2021 (Saharanpur)	MOHATRAM ALI VS STATE OF U.P. AND ANOTHER	AWADHESH PRASAD A.Z.KHAN	G.A.
356	LAFP	ABAIL/14399/2021 (Etawah)	RANVEER SINGH AND 2 OTHER VS STATE OF U.P. AND 3 OTHERS	BHUPENDRA SINGH	G.A.

SAMPLE

AT 10:00 AM
(Court No.73)
HON'BLE JUSTICE SANJAY KUMAR SINGH

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	PO E-File	A482/23327/2021 (Bijnor) Notice no:2021/21190	AJEET @ DARA AND 6 OTHERS VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW. AND ANR.	MANOJ KUMAR TRIPATHI VINOD KUMAR TIRPATHI	G.A.
2	PO E-File	A482/24484/2021 (Firozabad) Notice no:2021/24719	BRAHAM LAL VS STATE OF UPAND ANOTHER	DWIJENDRA PRASAD	G.A.
Fresh					
3	PO	HABC/585/2021 (Etah)	SMT. LALITA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	INDRA KUMAR SINGH	G.A.
4	PO	CRLR/1928/2021 (Shahjahanpur) Notice no:2021/2050	SHOBHIT VISHWAKARMA VS STATE OF U.P. AND ANOTHER	VIPUL SHUKLA RADHEY SHYAM SHUKLA	G.A.
5	PO	CRLR/2058/2021 (Kanpur Dehat) Notice no:2021/2120	MANVENDRA VS STATE OF U.P. AND ANOTHER	PHOOL SINGH YADAV	G.A.
6	PO	CRLR/2184/2021 (Mathura) Notice no:2021/2199	DAYA KISHAN YADAV VS STATE OF U.P. AND 3 OTHERS	BHISHM PAL SINGH	G.A.
7	PO	CRLR/2449/2021 (Fatehpur) Notice no: 2021/161	M/S INLAND WORLD LOGISTICS (P) LTD VS STATE OF UP AND ANOTHER	PREM SHANKAR SR. ADVOCATE SHASHI PRABHA PANDEY	G.A.
8	DF	CRLR/2642/2021 (Azamgarh) Notice no:2021/2842	JITENDRA YADAV VS STATE OF U.P. AND ANOTHER	ARVIND KUMAR YADAV	G.A.
9	PO	CRLR/2779/2021 (Aligarh) Notice no:2021/2924	KALI CHARAN VS STATE OF U.P. AND 2 OTHERS	UPENDRA KUMAR PUSHKAR	MANISH KUMAR DWIVEDI G.A.
10	PO	CRLR/2800/2021 (Azamgarh) Notice no:2021/2977	RAJ KUMAR YADAV VS STATE OF U.P. AND 4 OTHERS	PRADEEP CHAUHAN SHIVA KANT SRIVASTAVA	G.A.
11	PO	CRLR/2801/2021 (Hamirpur) Notice no:2021/2983	IMRAN VS STATE OF U.P. AND ANOTHER	PRABHAT AGARWAL	G.A.
12	PO	CRLR/2823/2021 (Etah) Notice no:2021/2944	RAM VILASH SINGH YADAV VS STATE OF U.P. AND 5 OTHERS	NARAYAN SINGH(KUSHWAHA)	G.A.
13	PO	CRLR/2827/2021 (Kanpur Nagar) Notice no:2021/2805	TILAK SINGH CHANDEL VS STATE OF U.P. AND ANOTHER	SATISH CHANDRA DWIVEDI	G.A.
14	PO	CRLR/2834/2021 (Etah) Notice no:2021/3022	RINKU VS STATE OF U.P. AND ANOTHER	BRATENDRA SINGH	G.A.
15	PO	CRLR/2867/2021 (Kanpur Nagar) Notice no:2021/3025 2021/3025	DEEPU YADAV ALIAS DEEPENDRA SINGH VS STATE OF U.P. AND ANOTHER	KRISHNA KUMAR	G.A.
16	PO	CRLR/3059/2021 (Bulandshahr) Notice no:2021/3345	TEKCHAND VS STATE OF U.P. AND ANOTHER	RAHUL SINGH DAHIYA	G.A.

17		CRLR/3062/2021 (Farrukhabad) Notice no:2021/2995	MOHIT DUBE VS STATE OF U.P. AND ANOTHER	SANJEEV MISHRA GANA	G.A.
18		CRLR/3088/2021 (Chandauli) Notice no:2021/3172	JAWAHAR LAL VS STATE OF U.P. AND ANOTHER	AMRENDRA PRATAP SINGH	G.A.
19		CRLR/3095/2021 (Etawah) Notice no:2021/3200	OMVEER AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	VEENA SINGH	G.A.
20		CRLR/3100/2021 (Kanpur Nagar) Notice no:2021/3239	SALMAN @ MUNNA VS STATE OF U.P. AND ANOTHER	RISHI KANT RAI SHAIENDRA KUMAR TIWARI	G.A.
21		CRLR/3105/2021 (Bareilly) Notice no:2021/3129	SMT. REKHA VS STATE OF U.P. AND 5 OTHERS	PANKAJ SATSANGI	G.A.
22	PO	A482/2884/2021 (Maharajganj) Notice no: 2021/1646	VINAY KUMAR TRIPATHI VS STATE OF U.P. AND ANOTHER	PRADEEP KUMAR	SATYENDRA KUMAR SINGH G.A.
23	DF	A482/3982/2021 (Amroha (jyotiba P Nagar)) Notice no: 2021/2716	KAFEEL VS STATE OF U.P AND 3 OTHERS	RAHUL SRIVASTAVA	G.A.

GROUP OF CASES U/S 482 CRPC FOR QUASHING OF CHARGESHEET

24	PO	A482/4904/2021 (Bijnor) Notice no: 2021/3922	HANSA RAM AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	DHIRENDRA KUMAR SRIVASTAVA RAJIV SISODIA	G.A.
25	PO	A482/6380/2021 (Gautam Buddh Nagar) Notice no: 2021/4637	RAJ SINGH VS STATE OF U.P. AND 5 OTHERS	AKSHAY PRATAP CHANDAN SHARMA	G.A.
26	PO	A482/6428/2021 (Jaunpur) Notice no: 2021/5130	LAHARI YADAV @ ANURAG YADAV AND ANOTHER VS STATE OF U.P. AND ANOTHER	DILIP KUMAR SINGH	DEVENDRA MANI TIWARI G.A.
27	PO	A482/7449/2021 (Bulandshahr) Notice no: 2021/6180	VIRENDRA AND 7 OTHERS VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR DWIVEDI	G.A.

GROUP OF CASES U/S 482 CRPC FOR QUASHING OF CHARGESHEET

28	PO	A482/7582/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/6288	MAJHARUL ISLAM AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SANDEEP KUMAR SRIVASTAVA	AJAY KUMAR MISHRA G.A.
29	PO	A482/8272/2021 (Maharajganj) Notice no: 2021/7153	PRAMOD YADAV @ RAJU VS STATE OF U.P. AND ANOTHER	PAWAN KUMAR	G.A.
30	PO	A482/8427/2021 (Kanpur Nagar) Notice no: 2021/6959	YOGESH AWASTHI VS STATE OF U.P. AND ANOTHER	PRADEEP CHAUHAN	G.A.
31	PO	A482/8469/2021 (Moradabad) Notice no: 2021/7076	VIPIN CHANDRA VS STATE OF U.P. AND ANOTHER	RAKESH KUMAR VERMA	G.A.

32	DF	A482/8525/2021 (Agra) Notice no: 2021/7034	MANNU @ BHANU PRATAP SINGH VS STATE OF U.P. AND ANOTHER	SURENDRA KUMAR TRIPATHI	G.A.
33	PO	A482/8609/2021 (Kanpur Nagar) Notice no: 2021/7146	SMT PREMA VS STATE OF U.P. AND 4 OTHERS	KAILASH SINGH YADAV	G.A.
34	DF	A482/8804/2021 (Sonbhadra) Notice no:2021/7526	ARJUN KUMAR TRIPATHI AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SHAILESH KUMAR PATHAK	G.A.

GROUP OF CASES U/S 482 CRPC FOR QUASHING OF CHARGESHEET

35	PO	A482/9246/2021 (Chandauli) Notice no:2021/7537	RISHI YADAV VS STATE OF U.P. AND ANOTHER	SATYENDRA KUMAR MISHRA AKHILESH KUMAR SINGH	G.A.
36	PO	A482/10510/2021 (Chitrakoot) Notice no:2021/8970	SHEROZ FATIMA VS STATE OF U.P. AND ANOTHER	SAUMITRA DWIVEDI	KRANTI KIRAN PANDEY G.A.
37	PO	A482/10746/2021 (Bulandshahr) Notice no:2021/9366	JITENDRA VS THE STATE OF U.P. AND ANOTHER	JAGADEESH NARAYAN DWIVEDI	G.A.
38	PO	A482/10922/2021 (Banda) Notice no:2021/9123	SATYAM TIWARI VS STATE OF U.P. AND ANOTHER	PRATIKDHAR DWIVEDI	RAHUL KUMAR G.A.
39	PO	A482/11368/2021 (Sambhal (bheem Nagar)) Notice no:2021/9417	PINTOO @ PUSHPENDRA VS STATE OF U.P. AND ANOTHER	AKSHAYA KUMAR	G.A.
40	PO	A482/11443/2021 (Varanasi) Notice no:2021/9694	PRABHU NARAYAN YADAV AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	PRASHANT SINGH	KUMAR BEENU SINGH G.A.
41	PO	A482/11575/2021 (Chandauli) Notice no:2021/10063	OM PRAKASH SINGH AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	R.V. PANDEY	DILEEP KUMAR SRIVASTAVA G.A.
42	PO	A482/11948/2021 (Aligarh) Notice no:2021/10455 2021/10455	DHEERAJ AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	VISHWJIT R.K SINGH GAHARWAR	G.A.
43	PO	A482/12027/2021 (Bareilly) Notice no:2021/10460	SADDAM HUSAIN VS STATE OF U.P. AND ANOTHER	MOHAMMAD WASEEM	VED MANI SHARMA G.A.
44	PO	A482/12135/2021 (Meerut) Notice no:2021/10322	YUSUF AND ANOTHER VS STATE OF U.P. AND ANOTHER	AMAR JEET UPADHYAY	G.A.
45	PO	A482/12502/2021 (Gautam Buddh Nagar) Notice no:2021/10902	SHREERAM MOHAN AND ANOTHER VS STATE OF U.P. AND ANOTHER	SYED ALI IMAM YOGESH KUMAR SINGH	SANDEEP KUMAR SINGH G.A.
46	PO	A482/12810/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/10809	HIMANSHU CHAUDHARY AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	VIVEK SHARMA	AMIT KUMAR SRIVASTAVA G.A.
47	PO	A482/12949/2021 (Azamgarh) Notice no:2021/11869	RAVI VS STATE OF U.P. AND ANOTHER	RAM BACHAN YADAV	G.A.
48	PO	A482/12989/2021 (Basti) Notice no:2021/12131	JOKHAN PRASAD SHARMA AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	VIRENDRA JAISWAL AJEET KUMAR CHAURASIYA	G.A.

	With	A482-12965-2021 Basti	TARACHANDRA SONI AND 9 OTHERS VS STATE OF U.P. AND ANOTHER	NAMIT KUMAR SHARMA	G.A.
49	DF	A482/13558/2021 (Auraiya) Notice no:2021/12456	KULDEEP AND ANOTHER VS STATE OF U.P. AND ANOTHER	SHAILESH KUMAR CHANDRA PRAKASH PANDEY	G.A.
50	PO	A482/13560/2021 (Saharanpur) Notice no:2021/12408	VINOD SHARMA VS STATE OF U.P. AND ANOTHER	GANESH MANI	G.A.
51	PO	A482/13866/2021 (Bulandshahr) Notice no:2021/12629	SONU VS STATE OF U.P. AND ANOTHER	RAJ KUMAR MISHRA	G.A.
52	PO	A482/14048/2021 (Jaunpur) Notice no:2021/12587	CHAKRADHARI YADAV VS STATE OF U.P. AND 2 OTHERS	SHAILENDRA KUMAR YADAV MANOJ KUMAR PANDEY	G.A.
53	PO	A482/14084/2021 (Varanasi) Notice no:2021/13072	SANTOSH SINGH AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	PANDEY BALKRISHNA	G.A.
54	PO	A482/14367/2021 (Allahabad) Notice no:2021/12928	SHARDA DEVI VS STATE OF U.P. AND ANOTHER	SHIKHER TRIVEDI	G.A.
55	PO	A482/14965/2021 (Allahabad) Notice no:2021/13746	SMT. SHUBHRA CHATURVEDI VS STATE OF U.P. AND ANOTHER	SADAFUL ISLAM JAFRI	G.A.
56	PO	A482/14973/2021 (Meerut) Notice no:2021/13768	RAMVEER TOMAR AND ANOTHER VS STATE OF U.P. AND ANOTHER	NAVEEN KUMAR YADAV SUDHIR KUMAR AGARWAL	MANOJ KUMAR TIWARI G.A.
57	PO	A482/15227/2021 (Allahabad) Notice no:2021/14172	MOHIT PATHAK @ TINKU PANDA VS STATE OF U.P. AND ANOTHER	ATUL SHARMA DEVESH MISHRA	VANDEEP NATH G.A.
58	PO	A482/15245/2021 (Fatehpur) Notice no:2021/14073	DWARIKA SINGH VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR CHAUDHARY	G.A.
59	PO	A482/15269/2021 (Gorakhpur) Notice no:2021/14126	ANIMESH KUMAR SINGH VS STATE OF U.P. AND ANOTHER	BALWANT SINGH	G.A.
60	PO	A482/15329/2021 (Sant Kabir Nagar) Notice no:2021/4031	AMAR NATH RANGATA AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAVINDRA PRAKASH SRIVASTAVA	G.A.
61	PO	A482/15377/2021 (Allahabad) Notice no:2021/14312	RAMJI CHAURASIYA VS STATE OF U.P. AND ANOTHER	AWADHESH KUMAR MISHRA	G.A.
62	PO	A482/15653/2021 (Jaunpur) Notice no:2021/15125	MADHUKAR YADAV AND ANOTHER VS STATE OF U.P. AND ANOTHER	AMAR SINGH YADAV	G.A.
63	PO	A482/15823/2021 (Azamgarh) Notice no:2021/14399	PRATIBHA PANDEY SHUKLA VS STATE OF U.P. AND 2 OTHERS	SURAJ KUMAR SINGH P.K. SINGH	PRASHANT PRATAP RAO KARUNESH PRATAP SINGH G.A.
64	PO	A482/15825/2021 (Ghaziabad) Notice no:2021/15441	NITESH KUMAR SINHA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	GOPAL KRISHNA BHARAT PRATAP SINGH	SHIVAM SHUKLA G.A.
65	PO	A482/15838/2021 (Ghaziabad) Notice no:2021/14505	NIRAJ @ VIKAS AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SYED ALI IMAM	MAHENDRA PRATAP SINGH G.A.
66	PO	A482/15917/2021 (Jaunpur) Notice no:2021/14776	VIVEK YADAV AND ANOTHER VS STATE OF U.P. AND ANOTHER	R.K. MISHRA	G.A.

67	PO	A482/15978/2021 (Kushi Nagar) Notice no:2021/14495	SURESH VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR TIWARI ARUN KUMAR	G.A.
68	PO	A482/16421/2021 (Firozabad) Notice no:2021/15139	RAJESH SINGH AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SANJAY KUMAR DUBEY	G.A.
69	PO	A482/16443/2021 (Chitrakoot) Notice no:2021/16129	SMT. ASHA SINGH AND ANOTHER VS STATE OF U.P. ANOTHER	SR. ADVOCATE NAGENDRA PRATAP SINGH	G.A.
70	PO	A482/16459/2021 (Jaunpur) Notice no:2021/16611	ALOK YADAV VS STATE OF U.P. AND ANOTHER	MOHD. SARWAR KHAN	G.A.
71	PO	A482/16473/2021 (Gorakhpur) Notice no:2021/15546	PRASIDDH YADAV AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	KAUSHAL KISHORE MANI ASHWANI KUMAR PATHAK	G.A.
72	PO	A482/16547/2021 (Azamgarh) Notice no:2021/15782	AJAY YADAV AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	BHAWESH PRATAP SINGH	G.A.
73	PO	A482/16572/2021 (Kanpur Nagar) Notice no:2021/15388	PREM CHANDRA @ BABOL AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAMA PATI TRIPATHI	G.A.
74	PO	A482/16925/2021 (Etawah) Notice no:2021/16455	SMT. RINKI YADAV AND ANOTHER VS STATE OF U.P. AND ANOTHER	SANJAY MISHRA	PANKAJ MISHRA G.A.
75	PO	A482/16943/2021 (Rampur) Notice no:2021/16867	VIKKY AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	RAJENDRA PRASAD VINOD SINGH	G.A.
76	PO	A482/16958/2021 (Mirzapur) Notice no:2021/16967	PAWAN SINGH VS STATE OF U.P.	YATHARTH SRIVASTAVA	G.A.
77	PO	A482/16992/2021 (Etah) Notice no:2021/16654	RAJPAL AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	MOOL CHANDRA MAURYA	G.A.
78	PO	A482/16997/2021 (Saharanpur) Notice no:2021/15656	JAVED @ JAVED ALAM VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR MISHRA	G.A.
79	PO	A482/17048/2021 (Allahabad) Notice no:2021/16971	SAIF AHMAD AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	SHIVENDRA RAJ SINGHAL	MOHD. ASIM ZULFIQUAR G.A.
80	PO	A482/17066/2021 (Agra) Notice no:2021/16145	MOHAR SINGH VS STATE OF U.P. AND ANOTHER	HITESH PACHORI	G.A.
81	PO	A482/17097/2021 (Azamgarh) Notice no:2021/15062	MOHAMMAD ARSHAD KHAN VS STATE OF U.P. AND ANOTHER	FURQUAN AHMAD (ALVI)	G.A.
82	PO	A482/17120/2021 (Allahabad) Notice no:2021/14413	SANJAY KUMAR TIWARI AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	ANIL KUMAR MISHRA	NEELES KUMAR MISHRA G.A.
83	PO	A482/17136/2021 (Budaun) Notice no:2021/16267	RAM BABU @ KALLU NAI VS STATE OF U.P AND ANOTHER	ABHAY RAJ SINGH	G.A.
84	PO	A482/17240/2021 (Kaushambi) Notice no:2021/16127	PINTU NAI @ ANIL KUMAR VS STATE OF U.P. AND ANOTHER	GAUTAM DUBEY GAURI DUBEY AJAY TRIPATHI	G.A.
85	PO	A482/17252/2021 (Jaunpur) Notice no:2021/16544	SHIV SHANKAR YADAV AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	AJEET KUMAR YADAV KAPIL DEV YADAV	G.A.
86	PO	A482/17254/2021 (Allahabad) Notice no:2021/17272	NEELTARA VS STATE OF U.P. AND 4 OTHERS	LALJI YADAV YASHPAL YADAV	G.A.

87	PO	A482/17306/2021 (Budaun) Notice no:2021/16032	MUZAHID @ TAMIL KHAN VS STATE OF U.P. AND ANOTHER	SATENDRA KUMAR SHARMA	SHAHNAWAZ AKHTAR G.A.
88	PO	A482/17326/2021 (Fatehpur) Notice no:2021/16044	SURESH VS STATE OF U.P. AND 2 OTHERS	MANVENDRA SINGH	G.A.
89	PO	A482/17338/2021 (Azamgarh) Notice no:2021/16908	TRIBHUVAN VERMA AND ANOTHER VS STATE OF U.P. AND ANOTHER	DEVBRATT YADAV RAM PRATAP YADAV	G.A.
90	PO	A482/17340/2021 (Hamirpur) Notice no:2021/17213	MUKESH AND 3 OTHERS VS STATE OF U.P AND ANOTHER	VIRENDRA SINGH PARMAR HARIOM SINGH	G.A.
91	PO	A482/17580/2021 (Mathura) Notice no:2021/16792	OM PRAKASH AND 3 OTHERS VS STATE OF U.P. AND 4 OTHERS	AZHAR HUSSAIN	G.A.
92	PO	A482/17887/2021 (Meerut) Notice no:2021/17981	SMT. ZEENAT RANI VS STATE OF U.P. AND 8 OTHERS	J.B. SINGH	G.A.
93	PO	A482/17892/2021 (Jhansi) Notice no:2021/16761	SAURABH VERMA VS STATE OF U.P. AND ANOTHER	KARAN SINGH YADAV	G.A.
94	PO	A482/17939/2021 (Varanasi) Notice no:2021/17673	JITENDRA TIWARI AND ANOTHER VS STATE OF U.P. AND ANOTHER	SANDEEP PANDEY	G.A.
95	PO	A482/17943/2021 (Gorakhpur) Notice no:2021/17752	VINOD KUMAR YADAV VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR	G.A.
96	PO	A482/17951/2021 (Chandauli) Notice no:2021/17212	AJAJ VS STATE OF U.P. AND ANOTHER	PRAKASH CHANDRA YADAV	G.A.
97	PO	A482/17967/2021 (Bulandshahr) Notice no:2021/16494	KRIPA SHANKAR SHARMA VS STATE OF U.P.	MOHD. RASHID SIDDIQUI ANKIT SHUKLA SR. ADVOCATE ABHINAV GAUR	G.A.
98	PO	A482/18038/2021 (Allahabad) Notice no:2021/15408	SMT. SWETA TIWARI VS STATE OF U.P. AND ANOTHER	OM PRAKASH PATHAK ANIL KUMAR MISHRA	G.A.
99	PO	A482/18139/2021 (Farrukhabad) Notice no:2021/17815	JAWAHAR LAL VS STATE OF U.P. AND ANOTHER	VISHAL KUMAR	G.A.
100	PO	A482/18147/2021 (Hathras (mahamaya Nagar)) Notice no:2021/17807	SUJAN SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	MANI RAM VERMA SANTOSH KUMAR CHAUBEY	G.A.
101	PO	A482/18175/2021 (Hathras (mahamaya Nagar)) Notice no:2021/16492	VINOD KUMAR AND 4 OTHERS VS STATE OF U.P AND ANOTHER	SUBHASH CHAND	G.A.
102	PO	A482/18179/2021 (Muzaffar Nagar) Notice no:2021/17753	DEEPAK VS STATE OF U.P.	PRAMOD KUMAR SRIVASTAVA	G.A.
103	DF	A482/18209/2021 (Gorakhpur) Notice no:2021/18265	SHYAM DULARE AND 2 OTHERS VS STATE OF U.P AND ANOTHER	PRADEEP KUMAR CHAURASIA	G.A.
104	PO	A482/18844/2021 (Allahabad) Notice no:2021/18751	LALLAN PRASAD BHARTIYA VS STATE OF U.P. AND 9 OTHERS	SURENDRA NATH MISHRA RAM LAL MISHRA	G.A.
105	PO	A482/18856/2021 (Gorakhpur) Notice no:2021/18023	DR. BABITA GUPTA VS STATE OF U.P. AND ANOTHER	ANUJ KUMAR MISHRA	G.A.
106	PO	A482/18857/2021 (Aligarh) Notice no:2021/18196	DHEER SARAN VS STATE OF U.P. AND ANOTHER	SUNITA CHAUHAN	G.A.

107	PO	A482/18881/2021 (Mathura) Notice no:2021/17711	SHYAM CHATURVEDI AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	GARUN PAL SINGH	ARVIND KUMAR VERMA SIYA RAM VERMA G.A.
108	PO	A482/19220/2021 (Saharanpur) Notice no:2021/19047	MANMOHAN SHARMA VS STATE OF U.P. AND ANOTHER	SUDARSHAN SINGH	G.A.
109	PO	A482/20487/2021 (Jhansi) Notice no:2021/16241	ANEETA VS STATE OF U.P AND 3 OTHERS	NITYA NAND MISHRA NAGENDRA NATH MISHRA	G.A.
110	PO	A482/21064/2021 (Ghazipur) Notice no:2021/20742	SHAMBHU RAJBHAR AND 3 OTHERS VS STATE OF U.P..AND ANOTHER	SUNIL KUMAR SINGH VIKAS SISODIA	G.A.
111	PO	A482/21525/2021 (Etawah) Notice no:2021/20315	NAVRATN SINGH @ VINOD AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	PANKAJ KUMAR MISHRA SATYENDRA NARAYAN SINGH	G.A.
112	PO	A482/21711/2021 (Sonbhadra) Notice no:2021/21529	ANAND CHAUBEY @ ANAND VIKASH CHAUBEY AND 13 OTHERS VS STATE OF U.P. AND ANOTHER	SUNITA SINGH ANURAG PRATAP SINGH	G.A.
113	PO	A482/21722/2021 (Mainpuri) Notice no:2021/20983	GAURAV SINGH @ SAFAL SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	BRATENDRA SINGH	G.A.
114	PO	A482/21735/2021 (Etah) Notice no:2021/20163	SHAKEEL @ ZIAUL HASAN AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	ANURAG SHRIVASTAVA PRAKHAR SRIVASTAVA	G.A.
115	PO	A482/21744/2021 (Bareilly) Notice no:2021/18955	PRABHU VS STATE OF U.P. AND ANOTHER	SUDHANSHU SINGH	G.A.
116	PO	A482/21745/2021 (Jaunpur)	RAJ KUMAR AND 2 OTHERS VS STATE OF U.P.AND ANOTHER	AMAR NATH PANDEY	G.A.
117	PO	A482/21746/2021 (Budaun) Notice no:2021/22006	SHAYARA BANO AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR YADAV	G.A.
118	PO	A482/21771/2021 (Agra) Notice no:2021/17886	BHOORA ALIAS BHURI SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	SANDEEP KUMAR SINGH R.K. SINGH. RAJPUT	G.A.
119	PO	A482/21794/2021 (Bulandshahr) Notice no:2021/22172	MOHTASIM AND 7 OTHERS VS STATE OF U.P. AND ANOTHER	AMIR KHAN HEMANT SHARMA	G.A.
120	PO	A482/21796/2021 (Varanasi) Notice no:2021/20425	RAJ KUMAR GAUR VS STATE OF U.P. AND ANOTHER	RAGHVENDRA SHANKAR SRIVASTAVA	G.A.
121	PO	A482/21804/2021 (Gautam Buddh Nagar) Notice no:2021/401590	IKARAM VS STATE OF U.P. AND 3 OTHERS	VIDYA KANT TRIPATHI SAMYA LAL PANDEY	G.A.
122	PO	A482/21809/2021 (Banda) Notice no:2021/20326	AWADHESH AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	DHIRAJ SRIVASTAVA	
123	PO	A482/21810/2021 (Azamgarh) Notice no:2021/20457	KAMLESH CHAUHAN AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	PRADEEP YADAV	
124	PO	A482/21814/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/21637	DEV SINGH AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SANJEEV KUMAR RAKESH KUMAR RATHORE	G.A.

125	PO	A482/21817/2021 (Auraiya) Notice no:2021/21580	LUXMIPATI NARAYAN MISHRA VS STATE OF U.P.AND ANOTHER	ANIL KUMAR SINGH BISHEN	
126	PO	A482/21831/2021 (Mathura) Notice no:2021/19826	MURARI LAL AND 12 OTHERS VS STATE OF U.P. AND ANOTHER	SHIV SINGH CHAUDHARY ANKIT AGARVAL	MADHUSUDAN DIKSHIT G.A.
127	PO	A482/21835/2021 (Gorakhpur) Notice no:2021/20632	RAVINDRA PASWAN VS STATE OF U.P. AND 3 OTHERS	HRIDAYA NARAIN SINGH	G.A.
128	PO	A482/21846/2021 (Agra) Notice no:2021/20191	NIMIT GANDHI AND 3 OTHERS VS STATE OF U.P.AND ANOTHER	PANDEY BALKRISHNA	G.A.
129	PO	A482/21848/2021 (Kanpur Nagar) Notice no:2021/22114	VIPUL SINGH BHADAURIYA AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	V.K.S. SOMVANSHI	G.A.
130	PO	A482/21855/2021 (Meerut) Notice no:2021/19326	SHASHIKANT TYAGI AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SANDEEP KUMAR RAI SHYAM NARAIN RAI	G.A.
131	PO	A482/21859/2021 (Bareilly) Notice no:2021/22121	SUKHBIR SINGH VS STATE OF U.P. AND ANOTHER	SR. ADVOCATE PRAKHAR SARAN SRIVASTAVA	ANURAG PATHAK HARSHIT PATHAK G.A.
132	PO	A482/21883/2021 (Chandauli) Notice no:2021/21510	ANIL KUMAR VS STATE OF U.P.AND ANOTHER	SUDARSHAN SINGH	G.A.
133	PO	A482/21899/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/22704	RAJEEV AGARWAL VS STATE OF U.P.	AJAY KUMAR MISHRA	G.A.
134	PO	A482/21907/2021 (Varanasi) Notice no:2021/20575	ATMA PRASAD MISHRA AND 3 OTHERS VS STATE OF U.P.AND ANOTHER	BRIJESH KUMAR RAI VIJAI KUMAR RAI	G.A.
135	PO	A482/21918/2021 (Hathras (mahamaya Nagar)) Notice no:2021/16863	ANIL KUMAR@ SHIV KUMAR VS STATE OF U.P. AND ANOTHER	ABHISHEK KUMAR SINGH	G.A.
136	PO	A482/21921/2021 (Gorakhpur) Notice no:2021/19893	RAMESH AND ANOTHER VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR	G.A.
137	PO	A482/21956/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/21620	HIMANSHU AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	ISHWAR CHANDRA TYAGI	G.A.
138	PO	A482/21960/2021 (Azamgarh) Notice no:2021/22021	ANARA DEVI AND ANOTHER VS STATE OF U.P. AND ANOTHER	PRADEEP YADAV	G.A.
139	PO	A482/21968/2021 (Kanpur Nagar)	ASHISH GUPTA VS STATE OF U.P. AND ANOTHER	AVANISH KUMAR SHUKLA MITHILESH KUMAR SHUKLA	G.A.
140	PO	A482/21976/2021 (Sonbhadra) Notice no:2021/22140	VINOD KUMAR SINGH AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	ARVIND SINGH	G.A.
141	PO	A482/21978/2021 (Etah) Notice no:2021/21613	RAHUL KULSHRESHTHA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	APRAJEET PANDEY RAM MOHAN	G.A.
142	PO	A482/21984/2021 (Agra) Notice no:2021/21132	SMT. JYOTI AND 3 OTHERS VS STATE OF U.P..AND ANOTHER	AKASH DWIVEDI RAJIV LOCHAN SHUKLA	G.A.
143	PO	A482/21987/2021 (Baghpat) Notice no:2021/22650	NASIM AND 6 OTHERS VS STATE OF U.P.AND ANOTHER	MAHENDRA PRATAP ANURAG YADAV	G.A.

144	PO	A482/22028/2021 (Aligarh) Notice no:2021/20992	PRAMOD KUMAR VS STATE OF U.P. AND ANOTHER	RAJIV KUMAR PANDEY	G.A.
145	PO	A482/22029/2021 (Jalaun) Notice no:2021/20206	UDITRAJ PATEL @ DAROGA AND ANOTHER VS STATE OF U.P. AND ANOTHER	VIJAY SINGH SENGAR	G.A.
146	PO	A482/22034/2021 (Farrukhabad) Notice no:2021/14578	SHADAB VS STATE OF U.P. AND ANOTHER	VIJAY KUMAR KUSHWAHA MAHABIR YADAV	G.A.
147	PO	A482/22038/2021 (Firozabad) Notice no:2021/21547	GAMBHIR AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR MEHTA	G.A.
148	PO	A482/22060/2021 (Firozabad)	KRISHNA KUMAR VS STATE OF U.P. AND ANOTHER	MAHENDRA PAL SINGH	G.A.
149	PO	A482/22061/2021 (Jhansi) Notice no:2021/20465	MAN MOHAN BHENYA VS STATE OF U.P. AND ANOTHER	RAHUL KUMAR JADAUN	G.A.
150	PO	A482/22072/2021 (Sonbhadra) Notice no:2021/22307	AMIT KUMAR AND ANOTHER VS STATE OF U.P. AND ANOTHER	ANIL KUMAR DUBEY CHANDRA BHAN DUBEY	G.A.
151	PO	A482/22077/2021 (Fatehpur) Notice no:2021/22147	SHARDA PRASAD @ SHARDA PRASAD SINGH AND 13 OTHERS VS STATE OF U.P. AND ANOTHER	RAKESH KUMAR BHARTI	G.A.
152	PO	A482/22092/2021 (Allahabad) Notice no:2021/21116	AMAR DAYAL SINGH VS STATE OF U.P. AND ANOTHER	HARI NATH CHAUBEY	ANIL KUMAR RAY G.A.
153	PO	A482/22104/2021 (Jhansi) Notice no:2021/21659	AJAY AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SHIV KUMAR SINGH	G.A.
154	PO	A482/22143/2021 (Jhansi) Notice no:2021/22252	MOHD. SHAKIR AND 11 OTHERS VS STATE OF U.P. AND ANOTHER	SUSHIL JAISWAL	G.A.
155	PO	A482/22158/2021 (Kanpur Dehat) Notice no:2021/20521	DEEPU AND 2 OTHER VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR	G.A.
156	PO	A482/22167/2021 (Gautam Buddh Nagar) Notice no:2021/22126	WING COMMANDER MP SUDHIR KUMAR (RETD.) VS STATE OF U.P. AND ANOTHER	RAVI ANAND AGARWAL SHREYA GUPTA	G.A.
157	PO	A482/22171/2021 (Kanpur Nagar) Notice no:2021/21659	PRASHANT BAJPAI VS STATE OF U.P. AND ANOTHER	RAVIKANT SHUKLA RAJIV LOCHAN SHUKLA	G.A.
158	PO	A482/22172/2021 (Rampur) Notice no:2021/21645	FIROZ AND ANOTHER VS STATE OF U.P. AND ANOTHER	VIKRANT GUPTA	G.A.
159	PO	A482/22195/2021 (Gorakhpur) Notice no:2021/22574	PREM Shankar MISHRA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	AMIT RAI	G.A.
160	PO	A482/22206/2021 (Hathras (mahamaya Nagar)) Notice no:2021/21551	SATYAPAL SINGH AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SANJAY KUMAR DUBEY	MAHESH SHARMA G.A.
161	PO	A482/22210/2021 (Aligarh) Notice no:2021/19723	RAJ KUMAR @ RAJU AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	SWETASHWA AGARWAL	G.A.
162	PO	A482/22217/2021 (Aligarh) Notice no:2021/21517	SHIV KUMAR @ RAKESH KUMAR AND ANOTHER VS STATE OF U.P. AND ANOTHER	SUSHIL KUMAR	G.A.

163	PO	A482/22222/2021 (Bijnor) Notice no:2021/21578	SAZID VS STATE OF U.P. AND ANOTHER	RAJENDRA KUMAR SINGH	G.A.
164	PO	A482/22224/2021 (S.r. Nagar (bhadohi)) Notice no:2021/21754	NARAYAN SINGH VS STATE OF U.P. AND ANOTHER	ANIL KUMAR PANDEY	G.A.
165	PO	A482/22226/2021 (Ballia) Notice no:2021/16354	VISHWA KUMAR AND ANOTHER VS STATE OF U.P.	SHRI PRAKASH MISHRA BAL MUKUND SINGH	G.A.
166	PO	A482/22258/2021 (Allahabad) Notice no:2021/20967	SEKHU HALWAI AND 4 OTHERS VS STATE OF U.P. AND 4 OTHERS	DHIRAJ KUMAR PANDEY	G.A.
167	PO	A482/22266/2021 (Jaunpur) Notice no:2021/19257	ASHOK KUMAR SINGH AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	BRAHMANAND UPADHYAY RAJESH KUMAR SHUKLA	VINOD KUMAR TIRPATHI MANOJ KUMAR TRIPATHI G.A.
168	PO	A482/22269/2021 (Agra) Notice no:2021/19584	RINKU THAKUR VS STATE OF U.P AND ANOTHER	SURENDRA KUMAR TRIPATHI	G.A.
169	PO	A482/22275/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/21453	SACHIN KUMAR @ SACHIN PRAJAPATI AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	SHRI PRAKASH DWIVEDI	G.A.
170	PO	A482/22282/2021 (Kanpur Nagar) Notice no:2021/19534 2021/19534	BAQAR MAHDI AND 3 OTHER VS STATE OF U.P. AND ANOTHER	ALI QAMBAR ZAIDI	G.A.
171	PO	A482/22285/2021 (Jalaun) Notice no:2021/23016	SINGRAM SINGH VS STATE OF U.P. AND ANOTHER	JAI PRAKASH SINGH	G.A.
172	PO	A482/22287/2021 (Muzaffar Nagar) Notice no:2021/21034	ARIF KHAN VS STATE OF U.P. AND ANOTHER	MOHD. ASLAM	G.A.
173	PO	A482/22296/2021 (Saharanpur) Notice no:2021/21028	VINOD KUMAR AND 2 OTHERS VS STATE OF U.P..AND ANOTHER	VIRENDRA KUMAR	G.A.
174	PO	A482/22298/2021 (Kanpur Nagar) Notice no:2021/20799	NEERAJ @ RANGPAL VS STATE OF U.P. AND ANOTHER	ANAND PATI TIWARI	G.A.
175	PO	A482/22306/2021 (Moradabad) Notice no:2021/22007	RASHID HUSSAIN VS STATE OF U.P. AND ANOTHER	MERAJ AHMAD KHAN	G.A.
176	PO	A482/22330/2021 (Basti) Notice no:2021/15215	SHYAMU AND ANOTHER VS STATE OF U.P. AND ANOTHER	PANKAJ KUMAR SHUKLA	G.A.
177	PO	A482/22352/2021 (Jalaun) Notice no:2021/20550	PAWAN SHARMA AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SUSHIL KUMAR	G.A.
178	PO	A482/22360/2021 (Sant Kabir Nagar) Notice no:2021/21207	RAM SEWAK LAL SRIVASTAVA VS STATE OF U.P. AND 2 OTHERS	JITENDRA KUMAR SRIVASTAVA	G.A.
179	PO	A482/22368/2021 (Baghpat) Notice no:2021/22330	VIKKI VS STATE OF U.P. AND ANOTHER	SURESH CHANDRA SHUKLA	G.A.
180	PO	A482/22371/2021 (Moradabad) Notice no:2021/22261	YADRAM SINGH VS STATE OF U.P. AND 2 OTHERS	BHUVNESH KUMAR SINGH	G.A.
181	PO	A482/22381/2021 (Hathras (mahamaya Nagar)) Notice no:2021/22134	HAZI BHURA PAHALWAN AND 8 OTHERS VS STATE OF U.P. AND ANOTHER	VINAY KUMAR TRIPATHI	G.A.
182	PO	A482/22389/2021 (Jhansi) Notice no:2021/19641	KAILASH SINGH AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	RUCHITA JAIN	G.A.

183	PO	A482/22405/2021 (Aligarh) Notice no:2021/21467	VYAS SHARMA VS STATE OF U.P.AND ANOTHER	ALKA UPADHYAY MANISH TIWARI	G.A
184	PO	A482/22425/2021 (Bareilly) Notice no:2021/21308	ISMAIL AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SYED WAJID ALI SANTOSH KUMAR SINGH	G.A.
185	PO	A482/22427/2021 (Jaunpur) Notice no:2021/22063	MURALI AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	DHARMENDRA KUMAR SINGH	G.A.
186	PO	A482/22429/2021 (Allahabad) Notice no:2021/19497	LAL MANI UPADHYAY AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	MOHITOSH SINGH	G.A.
187	PO	A482/22447/2021 (Jaunpur) Notice no:2021/22939	FARIDUL HAQ VS MOHD.ARMAN AND ANOTHER	SHIBLI NASEEM	G.A
188	PO	A482/22454/2021 (Ghaziabad) Notice no:2021/22911	MANISH AND 3 OTHERS VS STATE OF U.P AND ANOTHER	YOGENDRA PAL SINGH	G.A
189	PO	A482/22457/2021 (Saharanpur) Notice no:2021/22926	YOGENDRA @ KALLU AND 5 OTHERS VS STATE OF U.P AND ANOTHER	GAURAV PUNDIR	G.A
190	PO	A482/22470/2021 (Jalaun) Notice no:2021/22002	RAJENDRA VERMA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	RAM SURAT PATEL	G.A.
191		A482/23910/2021 (Ghaziabad) Notice no:2021/21661	NITIN VS STATE OF U.P.AND ANOTHER	DESH RATAN CHAUDHARY	G.A.
192		A482/23912/2021 (Aligarh) Notice no:2021/23957	SMT. PRIYANKA RANI VS STATE OF U.P. AND 6 OTHERS	UPENDRA KUMAR PUSHKAR	G.A.
193		A482/23923/2021 (Azamgarh) Notice no:2021/21573	LALSA DEVI AND 4 OTHERS VS STATE OF U.P AND ANOTHER	MAHENDER PAL SINGH YADAV	G.A.
194		A482/23934/2021 (Varanasi) Notice no:2021/23493	ABDUL LAZIJ AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	FAHEEM AHMAD	G.A.
195		A482/23938/2021 (Allahabad) Notice no:2021/23641	VIJAY SHANKAR YADAV AND ANOTHER VS STATE OF U.P. AND ANOTHER	AADESH KUMAR SRIVASTAVA	G.A.
196		A482/23952/2021 (Sonbhadra) Notice no:2021/23527	SURYABALI KOTEDAR VS STATE OF U.P. AND ANOTHER	BIJAI NATH YADAV PREM PRAKASH YADAV	G.A.
197		A482/23953/2021 (Moradabad) Notice no:2021/23508	VEENU ARORA AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	RAJESH YADAV	G.A.
198		A482/23976/2021 (Azamgarh) Notice no:2021/22687	DIL NAWAZ AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	SHADAB ALAM	G.A.
199		A482/23986/2021 (Mirzapur) Notice no:2021/23295	ANKIT KUMAR DUBEY @ PUMMY DUBEY VS STATE OF U.P. AND ANOTHER	RAMESH KUMAR TIWARI	G.A.
200		A482/23988/2021 (Sant Kabir Nagar) Notice no:2021/24086	M/S SRINATH TRADERS CLOTH MERCHANT VS STATE OF U.P. AND OTHERS	SAURABH SRIVASTAVA	G.A.
201		A482/23992/2021 (Mainpuri) Notice no:2021/23114	ABHISHEK KUMAR AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	YADVENDRA SINGH	G.A.

202	PO	CRLP/10347/2021 (Banda) Notice no:2021/10181	RAVI PRAKASH SINGH VS STATE OF U.P. AND 2 OTHERS	PREM CHANDRA NAND LAL YADAV	G.A.
203	PO	CRLRD/415/2021 (Amroha (jyotiba P Nagar))	ASLAM VS SMT MOMINA KHATUN AND ANOTHER	ALOK RANJAN TRIPATHI KAMLESH KUMAR TRIPATHI	
204	PO	CRLRD/970/2021 (Gorakhpur) Notice no:2021/2364	RUKHSAR KHATOON VS STATE OF U.P. AND 10 OTHERS	AKTAR AHMED SIDDIQUI	G.A.
205	PO	CRLRD/1013/2021 (Baghpat) Notice no:2021/2961	AKASH VS STATE OF U.P. AND ANOTHER	ADESH KUMAR	G.A.
206	PO	CRLRD/1017/2021 (Banda) Notice no:2021/2851	SMT SANVRIYA VS STATE OF U.P. AND ANOTHER	OM NARAYAN DWIVEDI	G.A.
207	PO	A227/1238/2021 (Kushi Nagar)	FIROZ AHMAD VS STATE OF U.P. AND ANOTHER	V.K. BARANWAL GYAN PRAKASH OJHA	G.A.
208	PO	A227/3134/2021 (Kanpur Nagar)	PRAVEEN GUPTA VS STATE OF U.P. AND ANOTHER	SARVESH	CHANDRA BHAN GUPTA G.A.
209	PO	A227/4121/2021 (Kanpur Nagar)	ASHISH DIXIT VS SMT. MOHINI DIXIT	VIDYA KANT RAI	
210	PO	A227/4967/2021 (Mau) Notice no:2021/5386	RAJESH SINGH AND ANOTHER VS STATE OF U P AND 2 OTHERS	NAVEEN SRIVASTAVA	G.A.
211	PO	A227/5334/2021 (Bulandshahr) Notice no:2021/9603	IKRUMUDDIN @ BULI VS BACHAN SINGH AND ANOTHER	RAJESH KUMAR TRIPATHI	G.A.
212	PO	A227/5402/2021 (Mau) Notice no:2021/9936	VIRENDRA YADAV VS STATE OF U.P. AND 2 OTHERS	SATYA PRAKASH SINGH	G.A.
213	PO	A483/41/2021 (Firozabad) Notice no:2021/20830	PRITI TOMER VS STATE OF U.P. AND 4 OTHERS	PANKAJ DWIVEDI	G.A.

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	PO E-File	CRLR/1650/2021 (Mahoba)	RAM BHAWAN VS STATE OF UP AND 2 OTHERS	NARENDRA KUMAR	YATISH KUMAR DWIVEDI G.A.
302	PO E-File	A482/14806/2020 (Bareilly)	SMT. PAPPI @ SUMAN AND ANOTHER VS STATE OF U.P. AND ANOTHER	ARVIND KUMAR TRIPATHI SATYA PRAKASH MAURYA UPENDRA KUMAR SINGH VISHAL SHUKLA	VINOD SHANKAR TRIPATHI G.A.
<u>For Order</u>					
303	PO	HABC/3742/2018 (Allahabad)	SANTOSH KUMAR SHUKLA AND ANOTHER VS STATE OF U.P. AND 5 OTHERS	RAMANUJ TRIPATHI	AADESH KUMAR SRIVASTAVA G.A.
304	PO	HABC/624/2020 (Chandauli)	SHUBHAM MISHRA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	ASHUTOSH KUMAR PANDEY CHANDRA PRAKASH PANDEY SIDDHARTH SINGHAL	RAM JI SINGH G.A.
305	PO	HABC/487/2021 (Meerut)	MASTER VIRAT AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	NAR SINGH NARAYAN VERMA MANVENDRA NATH SINGH	G.A.

LIST AFTER MEDIATION

306	PO	A482/11109/2007 (Basti)	PREM NARAYAN @ BHAKALU AND OTHERS VS STATE OF U.P. AND ANOTHER	S.P.BHARTI	V.K. PATHAK R.P. SRIVASTAVA GOVT. ADVOCATE
307	DF	CRLR/4962/2019 (Kaushambi)	ISHTIYAK BANO VS STATE OF U.P. AND ANOTHER	SAYED SOHAIL ASGAR	PRAMOD KUMAR SRIVASTAVA G.A.

BUNCH CASES U/S. 125 CR.P.C.

308	PO	CRLR/2380/2018 (Allahabad)	SHAUKAT ALI VS STATE OF U.P. AND 3 OTHERS	ALI HASAN ISTIYAQ ALI	AFTAB AHMAD KHAN SHAMSHAD AHMAD RAJESH KUMAR G.A.
309	PO	CRLR/3171/2018 (Budaun)	SMT. MAMTA DEVI VS STATE OF U.P. AND ANOTHER	RAVI SHANKAR TRIPATHI UMESH CHANDRA TIWARI	SANJIVE KUMAR GUPTA G.A.
310	PO	CRLR/2252/2021 (Gautam Buddh Nagar)	AKSHAY BATHLA VS STATE OF UP AND ANOTHER	SANDEEP MISHRA	G.A.

REVISION ARISING OUT OF JUVENILE JUSTICE ACT (BAIL)

311	WC	CRLR/352/2021 (Gorakhpur)	MANOJ YADAV VS STATE OF U.P. AND ANOTHER	SYED AHMED FAIZAN PULAK GANGULY ASHWANI KUMAR PATHAK	ARVIND KUMAR MISHRA G.A.
	With	CRLR-1484-2020 Gorakhpur	DEENBANDHU GUPTA VS STATE OF U.P. AND ANOTHER	ARVIND KUMAR MISHRA	ASHWANI KUMAR PATHAK SYED AHMED FAIZAN G.A.
312	PO	CRLR/2972/2006 (Jaunpur)	INDRAPATI SINGH VS STATE OF U.P. AND OTHERS	MANOJ KUMAR SINGH ASHOK KUMAR SRIVASTAVA	GOVT. ADVOCATE
	With	CRLA-1000-2006 Jaunpur	RAM CHANDER SINGH AND TOHERS VS STATE OF U.P.	J.P. SINGH PULAK GANGULY	GOVT. ADVOCATE
313	PO	CRLR/3407/2013 (Amroha (jyotiba P Nagar))	TARIQ KHAN @ SYED MOHD. TARIQ VS STATE OF U.P. AND ANOTHER	KASHIF ZAIDI	SANDEEP KUMAR SRIVASTAVA GOVT. ADVOCATE
314	PO	CRLR/987/2017 (Aligarh)	VINOD KUMAR VS STATE OF U.P. AND ANOTHER	A.K.UMRAO	DHANANJAY PRATAP SINGH G.A.
315	PO	CRLR/2865/2017 (Pilibhit)	DAMODAR VS STATE OF U.P. AND ANOTHER	ASHISH KUMAR GAUR	JITENDRA KUMAR YADAV G.A.
316	PO	CRLR/78/2018 (Mau)	SURENDRA YADAV AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	ARVIND PRABODH DUBEY	G.A.
317	PO	CRLR/3321/2019 (Azamgarh)	IRSHAD AHMAD VS STATE OF U.P. AND ANOTHER	BIPIN KUMAR TRIPATHI PRADEEP KUMAR TRIPATHI	NEHAL BEG G.A.
318	PO	CRLR/4120/2019 (Moradabad)	SANKAR LAL VS STATE OF U.P. AND 2 OTHERS	VISHAL SINGH VED PRAKASH MISHRA	G.A.
319	PO	CRLR/4154/2019 (Chandauli)	LEELAWATI YADAV VS STATE OF U.P. AND ANR.	DILEEP KUMAR SRIVASTAVA JITENDRA KUMAR SRIVASTAVA	G.A.

320	PO	CRLR/328/2020 (Jalaun)	ANIL KUMAR VS STATE OF U.P. AND 2 OTHERS	RAJA RAM KUSHWAHA	G.A.
321	PO	CRLR/585/2020 (Jhansi)	AMIT BAJPAI VS STATE OF UP AND ANOTHER	RAY SAHAB YADAV	ARUN KUMAR SINGH G.A.
322	PO	CRLR/626/2020 (Allahabad)	SMT. ANUMA DEVI AND 3 OTHERS VS STATE OF UP AND ANOTHER	ASHISH DWIVEDI	G.A.
323	PO	CRLR/1301/2020 (Jaunpur)	NARENDRA VS STATE OF U.P. AND ANOTHER	ASHUTOSH UPADHYAY	SHITALA SAHAY SRIVASTAV G.A.
324	PO	CRLR/1798/2020 (Saharanpur)	REENA VS STATE OF UP AND ANOTHER	DEVENDRA SAINI	SANTOSH KUMAR SINGH G.A.
325	PO	CRLR/1842/2020 (Aligarh)	MOHAMMAD SAADIQ VS STATE OF UP AND ANOTHER	YANENDRA PANDEY	SONU KUMAR TIWARI S.K. TIWARI G.A.
326	PO	CRLR/2026/2020 (Chandauli)	RITESH VS STATE OF U.P. AND ANOTHER	MOHD. NAUSHAD SIDDIQUI DHIRENDRA KUMAR SRIVASTAVA	BIPIN KUMAR G.A.
327	PO	CRLR/602/2021 (Aligarh)	SHIKHA AND ANOTHER VS STATE OF UP AND ANOTEHR	SHEKHAR GANGAL	SHIV NARESH G.A.
328	PO	CRLR/669/2021 (Rampur)	ZAKAWAT ULLAH KHAN VS STATE OF U.P. AND 3 OTHERS	SATYAWAN SHAHI PRASHANT KUMAR SINGH	G.A.
329	PO	CRLR/708/2021 (Azamgarh)	BRIJPAL YADAV VS STATE OF U.P. AND 4 OTHERS	RAVINDRA KUMAR YADAV SHADAB ALAM YASHPAL YADAV	A.C.TIWARI(AC) G.A.
330	PO	CRLR/903/2021 (Hapur (panchsheel Nagar))	SANJAY KUMAR VERMA VS STATE OF U.P. AND ANOTHER	VIKASH CHANDRA TIWARI TAPAN KUMAR MISHRA	G.A.
331	PO	CRLR/1382/2021 (Hathras (mahamaya Nagar))	SONI VERMA VS STATE OF U.P.AND ANOTHER	PANKAJ SHARMA PRASHANT SHARMA	PRAMOD KUMAR DWIVEDI G.A.
332	PO	CRLR/1973/2021 (Ghaziabad)	SAZIM VS STATE OF U.P.AND ANOTHER	AJAY KUMAR PANDEY SHESHADRI TRIVEDI INDER PAL SINGH TOMAR	VIPIN CHANDRA PANDEY G.A.
333	PO	CRLR/2013/2021 (Pilibhit)	STATE BANK OF INDIA L.H.S.F BRANCH PILIBHIT VS STATE OF U.P. AND 2 OTHERS	SATISH CHATURVEDI	G.A.
334	PO	CRLR/2034/2021 (Basti)	IRFAN VS STATE OF U.P. AND ANOTHER	GAURAV KUMAR SHUKLA	G.A.
335	PO	CRLR/2140/2021 (Mirzapur)	DHIRAJ @ BRIJ KUMAR VS STATE OF U.P. AND ANOTHER	ARVIND KUMAR TIWARI SANJAY SRIVASTAVA	JOVEEN KUMAR G.A.
336	TU	BAIL/41659/2021 (Ghaziabad) (BAIL-34696-2020) Ghaziabad Decided on 19/02/2021	SANNI @ AADHAR VS STATE OF U.P. SANNI @ AADHAR VS STATE OF U.P.	HARI SHUKLA JITENDRA KUMAR MISHRA	G.A.
337	PO	CRLP/20525/2013 (Budaun)	JAGDISH MAURYA AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	PREETPAL SINGH RATHORE	BHARAT SINGH GOVT. ADVOCATE

REVISION ARISING OUT OF SECTION 5 OF LIMITATION ACT

338	PO	CRLRD/238/2021 (Agra)	SMT RAKHI VERMA VS STATE OF UP AND ANOTHER	ABHISHEK ANKUR CHAURASIA DIWAN SAIFULLAH KHAN	MADHAV JAIN G.A.
339	PO	CRLRD/847/2018 (Azamgarh)	INDRADEV RAM VS STATE OF U.P. AND 3 OTHERS	R. A. RAM	RAM JANAM SHAHI SHIVA KANT SRIVASTAVA G.A.
340	PO	CRLRD/12/2020 (Etah)	AAS MOHAMAD VS STATE OF U.P. AND ANOTHER	INDRA KUMAR SINGH BINOD KUMAR TRIPATHI	PUSHPENDRA SINGH YADAV G.A.
341	PO	CRLRD/812/2020 (Shahjahanpur)	REHMAN VS STATE OF UP AND 4 OTHERS	KRISHNA KUMAR SHUKLA	ANURAG KUMAR PANDEY GAURAV GUPTA G.A.
342	TU	ABAIL/3169/2021 (Ghaziabad)	VIVEK BENARA VS UNION OF INDIA AND ANOTHER	GOPAL SWARUP CHATURVEDI (SENIOR ADV.) RAMESH CHANDRA SHUKLA SOMYA CHATURVEDI	DILEEP CHANDRA MATHUR A.S.G.I.
343	DF	A482/35859/2017 (Varanasi)	KALINDI DEVI AND ANOTHER VS STATE OF U.P. AND ANOTHER	VIVEK TIWARI SUBHASH GOSAIN K.S. TIWARI	PRADEEP KUMAR SINGH AMIT RANA DILEEP KUMAR SINGH G.A.
344	DF	A482/33949/2018 (Jaunpur)	RAM DEV SHUKLA AND 4 ORS. VS STATE OF U.P. AND ANR.	VINOD KUMAR SHUKLA	RAJ KUMAR MISHRA G.A.
345	DF	A482/9208/2019 (Kanpur Nagar)	RAGHVENDRA RATHAUR VS STATE OF UP AND ANOTHER	SHIV GOPAL SINGH	CHANDRA NARAYAN MISHRA G.A.
346	DF	A482/31544/2019 (Varanasi)	VIGYAN DHAR PANDEY AND 3 OTHERS VS STATE OF UP AND ANOTHER	SHAIENDRA KUMAR SINGH	RAJENDRA SINGH G.A.
347	DF	A482/11695/2021 (Varanasi)	SUNIL YADAV AND 7 OTHERS VS STATE OF U.P. AND ANOTHER	BRIJ KISHORE PANDEY	G.A.
348	DF	A482/14137/2021 (Kanpur Nagar)	RANVIR SINGH BHADAURIA @ BABBU AND ANOTHER VS STATE OF U.P. AND ANOTHER	AVINASH DUBEY DEEPAK PANDEY	MANOJ SRIVASTAVA DHEERAJ KUMAR PANDEY G.A.

CASES IN WHICH LOWER COURT/TRIAL COURT PROCEEDINGS HAVE BEEN STAYED

349	PO	A482/12119/2005 (Agra)	DR. HAKIM SINGH VS STATE OF U.P. AND OTHERS	NEEHARIKA SINGH ASHUTOSH UPADHYAY ANIL RAGHAV S.P. SINGH RAGHAV	GOVT. ADVOCATE
350	PO	A482/17504/2006 (Varanasi)	BABU ALIAS RAVI SHANKER PAL AND ANOTHER VS STATE OF U.P. AND OTHERS	AROOP BANERJEE	DAYA SHANKER MISHRA CHANDRAKESH MISHRA GOVT. ADVOCATE
351	PO	A482/21071/2007 (Allahabad)	RAMESH VAISHYA AND OTHERS VS STATE OF U.P. AND ANOTHER	ANIL KUMAR SRIVASTAVA RAJESH KUMAR MISHRA	V.C.SRIVASTAVA GOVT. ADVOCATE
352	PO	A482/22234/2014 (Kanpur Nagar)	AMIT KUMAR @ MONU AND ANR VS STATE OF U.P. AND ANOTHER	A.K. PANDEY RAGHAVENDRA DWIVEDI	RAHUL KUMAR TRIPATHI SHYAM SINGH SENER SYED FARMAN AHMAD NAQVI(SENIOR ADV.) RAMANUJ TIWARI SUDHAKAR SHUKLA GOVT. ADVOCATE

GROUP OF CASES U/S 482 CR.P.C. (LIKELY TO BE INFRACTUOUS)

353	PO	A482/11518/2006 (Moradabad)	ARVIND KUMAR GUPTA AND OTHERS VS STATE OF U.P. AND ANOTHER	VIKASH SHARMA	GOVT. ADVOCATE
354	PO	A482/14330/2006 (Pilibhit)	DHARMENDRA @ VISHNU AND OTHERS VS STATE OF U.P. AND ANOTHER	SATENDRA KUMAR SHARMA JITENDRA PAL SINGH	W.A. SIDDIQUI GHANSHYAM JOSHI MOHAMMAD ASIF GOVT. ADVOCATE
355	PO	A482/14437/2006 (Firozabad)	R.B. SINGH S.S.I. AND ANOTHER VS STATE OF U.P. AND ANOTHER	BHARAT BHUSHAN PAUL	NIKHIL CHATURVEDI N.I. JAFRI GOVT. ADVOCATE
		(CRLR-5417-2006) Firozabad Decided on 22/09/2006	VIMAL YADAV AND OTHERS VS STATE OF U.P. AND ANOTHER		
		(A482-12350-2006) Firozabad Decided on 28/02/2020	VIMAL YADAV AND OTHERS VS STATE OF U.P. AND ANOTHER		
		(A482-12951-2006) Firozabad Decided on 28/02/2020	SURESH YADAV AND ANOTHER VS STATE OF U.P. AND OTHERS		
356	PO	A482/9509/2007 (Hathras (mahamaya Nagar))	SHARAD KUMAR AGRAWAL VS STATE OF U.P. AND ANOTHER	SANJAY KUMAR DUBEY	GOVT. ADVOCATE
	With	A482-13665-2004 Hathras (mahamaya Nagar)	NAROOTAM DAS BAHIRWARNI VS STATE OF U.P. AND ANOTHER	DHARMENDRA SINGHAL	MAYANK AGARWAL SEEMA AGARWAL GOVT. ADVOCATE

VACATION OF STAY

357	PO	A482/16713/2007 (Bijnor)	MADAN SINGH RANA AND ANOTHER VS SMT. SEEEMA	TARUN KUMAR SRIVASTAVA	MAHIPAL SINGH A.G.A.
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MATTERS U/S 302/376/363/366/395 AND 397 IN WHICH THE PROCEEDINGS OF L.C. HAVE BEEN STAYED.

358	PO	A482/12252/2008 (Deoria)	SUDARSAN AND OTHERS VS STATE OF U.P. AND ANOTHER	R.K. SHAHI	GOVT.ADVOCATE
		(CRLP-2947-2008) Deoria Decided on 02/05/2008	MADAN YADAV AND ANOTHER VS STATE OF U.P. AND OTHERS		

GROUP OF CASES LIKELY TO BE INFRUCTUOUS (WITHOUT OBJECTION)

359	PO	A482/28750/2007 (Gorakhpur)	SMT. KANCHAN GUPTA AND OTHERS VS STATE OF U.P. AND ANOTHER	VIRESH MISRA AMIT MISRA	GOVT. ADVOCATE
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STATE CASES PERTAINING TO OFFENCE AGAINST PROPERTY (CHAPTER XVII OF I.P.C.)

360	WC	A482/41258/2017 (Aligarh)	ZARGUL KHALIL KURAIISHI AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	KASHI NARESH MISHRA ATUL KUMAR SINGH	G.A.
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MATTERS ARISING OUT OF SECTION 498-A I.P.C.

361	LAFP	A482/16172/2018 (Mainpuri)	ANAND BIHARI @ BANTI AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SHRI KRISHNA TRIPATHI KAMALENDRA KUMAR MAURYA PRAVEEN KUMAR TRIPATHI	YOGENDRA KUMAR SRIVASTAVA ANITA SRIVASTAVA G.A.
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SC/ST ACT

362	PO	A482/4930/2015 (Sant Kabir Nagar)	RAVI PRAKASH AND 8 OTHERS VS STATE OF U.P. AND ANOTHER	VIMAL CHANDRA PATHAK ATUL SRIVASTAVA JAGDISH PRASAD MISHRA C.P. MISHRA	GOVT. ADVOCATE
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CASES IN WHICH INTERIM ORDER IS IN OPERATION

363	PO	A482/7452/2006 (Bareilly)	RAJIV TANDON VS STATE OF U.P. AND ANOTHER	S.A.N. SHAH	R.S. PANDEY RAJESH KESHARWANI GOVERNMENT ADVOCATE
364	WC	A482/26721/2007 (Banda)	MOHD. SHAFI AND OTHERS VS STATE OF U.P. AND ANOTHER	W.H. KHAN J.H. KHAN	R.P. DWIVEDI GOVT. ADVOCATE
365	PO	A482/12055/2019 (Kaushambi)	DEVNATH VS STATE OF U.P. AND ANOTHER	RAM BRIJ NAPIT	JAI SINGH MANVENDRA SINGH G.A.
366	PO	A482/11035/2005 (Ballia)	AJAY KUMAR AND OTHERS VS STATE OF U.P. AND ANOTHER	DR. C.P. UPADHYAY	GOVT. ADVOCATE
367	PO	A482/7066/2006 (Deoria)	OM PRAKASH TRIPATHI AND OTHERS VS STATE OF U.P.	ARVIND KUMAR SHUKLA	A.K.BAJPAI GOVERNMENT ADVOCATE
	With	A482-7752-2006 Deoria	RAMENDRA MISHRA AND ANOTHER VS STATE OF U.P. AND ANOTHER	ARVIND KR. SHUKLA MANU KHARE	ANIL KR. BAJPAI GOVT. ADVOCATE
368	PO	A482/11501/2006 (Kanpur Nagar)	ARUN KUMAR SINGHANIYA AND OTHERS VS STATE OF U.P. AND ANOTHER	C.S. CHATURVEDI	GOVT. ADVOCATE
369	PO	A482/14460/2006 (Basti)	KRISHNA KUMAR SINGH AND OTHERS VS STATE OF U.P. AND OTHERS	VINAY KUMAR PATHAK DEVENDRA KUMAR	GOVT. ADVOCATE
370	PO	A482/14841/2006 (Fatehpur)	SHIV BADAN VS STATE OF U.P. AND OTHERS	BALA KRISHNA NARAYANA DHRUVA NARAYANA	GOVT. ADVOCATE
371	PO	A482/15062/2006 (Agra)	SANJAY DUTTA AND ANOTHER VS STATE OF U.P. AND ANOTHER	V.P. MISHRA SUSHIL KUMAR PANDEY	GOVT. ADVOCATE
372	PO	A482/15317/2006 (Etah)	SMT. KANTI DEVI AND OTHERS. VS STATE OF U.P. AND OTHERS	NITINJAY PANDEY	A.R. GUPTA AJENDRA KUMAR GOVT. ADVOCATE
373	PO	A482/15440/2006 (Auraiya)	KALLO DEVI AND OTHERS VS STATE OF U.P. AND ANOTHER	NIKHIL KUMAR	JAI SINGH ARUN KUMAR PANDEY GOVT. ADVOCATE
374	WC	A482/1880/2007 (Basti)	ANANG PAL SINGH VS STATE OF U.P. AND OTHERS	D.D. PANDE DR. SMT. MEENA PANDE RAJ KUMAR OJHA	GAUTAM VISHNU PRATAP GOVT. ADVOCATE

	With	A482-2842-2007 Basti	SHYAM BAHADUR SINGH VS STATE OF U.P. AND OTHERS	DR. SMT. MEENA PANDE D.P. PANDE R.N.PANDEY RAJ KUMAR OJHA	V.PRATAP R.P. SRIVASTAVA GAUTAM P.N.PANDEY GOVT. ADVOCATE
375	PO	A482/2316/2007 (Bijnor)	PUKHRAJ AND OTHERS VS STATE OF U.P. AND ANOTHER	DINESH KUMAR	GOVT. ADVOCATE
376	WC	A482/2516/2007 (Aligarh)	H.P. SINGH VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR SRIVASTAVA	GOVT. ADVOCATE
377	WC	A482/4195/2007 (Muzaffar Nagar)	BABLOO VS STATE OF U.P. AND ANOTHER	AMIT DAGA	GOVERNMENT ADVOCATE
378	WC	A482/7942/2007 (Jaunpur)	HUSNAIN HAIDER AND OTHERS VS STATE OF U.P. AND ANOTHER	ZAFAR ABBAS	GOVT. ADVOCATE
379	PO	A482/8230/2007 (Shahjahanpur)	ISHTIAQ ALI VS STATE OF U.P. AND ANOTHER	S.K. TIWARI	GOVERNMENT ADVOCATE
380	PO	A482/10358/2007 (Muzaffar Nagar)	DR. RAJKUMAR TAYAL VS STATE OF U.P. AND OTHERS	V.M.ZAIDI	GOVT. ADVOCATE
381	PO	A482/12927/2007 (Deoria)	PRADEEP YADAV AND OTHERS VS STATE OF U.P. AND ANOTHER	VIVEKANAND YADAV ALI HASAN	S.K. UPADHAYA GOVT.ADVOCATE
382	PO	A482/13026/2007 (Allahabad)	FAROOQ AND OTHERS VS STATE OF U.P. AND ANOTHER	JANARDAN PRASAD TRIPATHI	LALJI TRIPATHI GOVT. ADVOCATE
383	PO	A482/14138/2007 (Hathras (mahamaya Nagar))	NETRA PAL AND OTHERS VS STATE OF U.P. AND ANOTHER	RAKESH KUMAR MISHRA	GOVT. ADVOCATE
384	PO	A482/15883/2007 (Ballia)	RAM BAHADUR RAI AND OTHERS VS STATE OF U.P. AND ANOTHER	SUDHAKAR PANDEY	GOVT. ADVOCATE
385	PO	A482/17675/2007 (Sonbhadra)	SMT. PRAGATI GUPTA VS STATE OF U.P. AND ANOTHER	ASHISH SRIVASTAVA S.P.SRIVASTAVA	BIRENDRA SHANKAR PANDEY RAJESH KUMAR SINGH GOVT. ADVOCATE
386	PO	A482/17766/2007 (Firozabad)	SMT. HIRAWATI AND OTHERS VS STATE OF U.P. AND ANOTHER	ARVIND AGRAWAL	RAJENDRA KUMAR SRIVASTAVA GOVT. ADVOCATE
387	PO	A482/22944/2007 (Agra)	BACCHU SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	KAMINI PANDEY AJAY DUBEY	GOVT. ADVOCATE
388	PO	A482/24361/2007 (Auraiya)	RAJ PAL VS STATE OF U.P. AND ANOTHER	J.N.SINGH	GOVT. ADVOCATE
389	PO	A482/25533/2007 (Maharajganj)	MAHENDRA VS STATE OF U.P. AND OTHERS	B.R.SHARMA	GOVT. ADVOCATE
390	PO	A482/25556/2007 (Varanasi)	ARJESH @ PINTOO SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	V.SINGH	GOVT. ADVOCATE
391	LAFP	A482/25914/2007 (Meerut)	OM PAL SINGH VS STATE OF U.P.AND OTHERS	HARI OM	MOHD. MOBIN G.A.
392	PO	A482/26220/2007 (Allahabad)	MOHD. IKHLAQ @ PAPPU SALMANI AND OTHERS VS STATE OF U.P. AND ANOTHER	M. SARWAR KHAN VIMLESH KUMAR KM. SATYA SRIVASTAVA	S SABA GOVT. ADVOCATE
393	PO	A482/26281/2007 (Bulandshahr)	FAKIRA VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR	GOVT. ADVOCATE

394	PO	A482/28208/2007 (Meerut)	AJEET VS STATE OF U.P.	K.K. SRIVASTAVA	GOVT. ADVOCATE
395	PO	A482/29597/2007 (Siddharth Nagar)	RAM KRIPAL AND OTHERS VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR CHITRAGUPT	M.P.TIWARI GOVT. ADVOCATE
396	PO	A482/1901/2008 (Gautam Buddh Nagar)	BRIJESH KUMAR SHUKLA VS STATE OF U.P. AND ANOTHER	BRIJESH SAHAI	GOVT. ADVOCATE
	With	A482-25058-2007 Gautam Buddh Nagar	GAURAV KUMAR SHUKLA VS STATE OF U.P. AND ANOTHER	BRIJESH SAHAI	ANURAG KHANNA GOVT. ADVOCATE
397	PO	A482/9114/2008 (Aligarh)	AZAHAR ALI AND OTHERS VS STATE OF U.P. AND OTHERS	M. SARWAR KHAN	GOVT.ADVOCATE
	With	A482-22847-2007 Aligarh	AZAHAR ALI VS STATE OF U.P. AND ANOTHER	M.SARWAR KHAN	GOVT. ADVOCATE
	With	A482-9115-2008 Aligarh	AZHAR ALI AND OTHERS VS STATE OF U.P. AND OTHERS	M. SARWAR KHAN	GOVT.ADVOCATE
398	PO	A482/12563/2008 (Farrukhabad)	SHIV NATH SINGH VS STATE OF U.P. AND ANOTHER	S.P. CHAURASIA	GOVT. ADVOCATE
399	PO	A482/14258/2008 (Jalaun)	TAKDIR SINGH VS STATE OF U.P. AND ANOTHER	AJAY SENGAR	GOVT. ADVOCATE
400	PO	A482/14281/2008 (Kanpur Nagar)	GURU PRASAD @ GHUREY RAJPUT VS STATE OF U.P. AND OTHERS	SATISH CHANDRA	S.S.JATAV GOVT. ADVOCATE
401	PO	A482/14319/2008 (Ghaziabad)	ISLAMUDDIN VS STATE OF U.P. AND ANOTHER	NITIN GUPTA	GOVT. ADVOCATE
402	PO	A482/14327/2008 (Ghazipur)	RAM DEV VS STATE OF U.P. AND ANOTHER	SATISH CHANDRA SINHA	PURUSHOTTAM UPADHYAY GOVT. ADVOCATE
403	PO	A482/14392/2008 (Agra)	AKASH GOYAL VS STATE OF U.P. AND ANOTHER	P.K.SINGH PRASHANT PANDEY	P.K.SINGH N.CHATURVEDI GOVT. ADVOCATE
404	PO	A482/14441/2008 (Pilibhit)	SMT. PREETI AND OTHERS VS STATE OF U.P. AND OTHERS	R.K. KOLI	GOVT. ADVOCATE
405	PO	A482/14588/2008 (Allahabad)	PHOOL KALI VS STATE OF U.P. AND OTHERS	R.S. YADAV A. LAL	RAVINDRA KUMAR YADUNATH SINGH GOVT. ADVOCATE
406	PO	A482/16646/2008 (Mirzapur)	CHABI NATH AND OTHERS VS STATE OF U.P. AND ANOTHER	VIVEK TIWARI K.S. TIWARI	GOVT. ADVOCATE
407	PO	A482/16651/2008 (Ghaziabad)	RAGHUVVEER SHARMA AND ANOTHER VS STATE OF U.P. AND ANOTHER	SANJIV SINGH NAMWAR SINGH	GOVT. ADVOCATE
408	PO	A482/16729/2008 (Agra)	RAJEEV JAIN VS STATE OF U.P. AND ANOTHER	GAURAV SHARMA	GOVT. ADVOCATE
409	PO	A482/16789/2008 (Saharanpur)	ABDUL KALAM VS STATE OF U.P. AND ANOTHER	RAGHURAJ KISHORE	GOVT. ADVOCATE
410	PO	A482/16831/2008 (Bijnor)	BALVEER SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	KAMESH KUMAR ARYA	GOVT. ADVOCATE
411	PO	A482/16839/2008 (Saharanpur)	SULEMAN @ IMRAN AND OTHERS VS STATE OF U.P. AND ANOTHER	MOHD. ASLAM ANSARI	GOVT. ADVOCATE

412	PO	A482/16862/2008 (Mahoba)	JANKI AND ANOTHER VS STATE OF U.P. AND ANOTHER	SANJAY SINGH SENGAR	GOVT. ADVOCATE
413	PO	A482/16866/2008 (Sonbhadra)	MOHD. SULTAN AND OTHERS VS STATE OF U.P. AND ANOTHER	V.M. ZAIDI	RAKESH CHANDRA GOVT. ADVOCATE
414	PO	A482/16868/2008 (Bareilly)	EKRAM AND ANOTHER VS STATE OF U.P. AND ANOTHER	A.K.S. BAIS	GOVT. ADVOCATE
415	PO	A482/16908/2008 (Saharanpur)	SANDEEP AND OTHERS VS STATE OF U.P. AND ANOTHER	VIKRANT RANA	SMT.REKHA PUNDIR RAMESH PUNDIR G.A.
416	PO	A482/16937/2008 (Ghaziabad) (A482-1379-2008) Allahabad Decided on 15/02/2008	DR. VED BHUSHAN GUPTA VS STATE OF U.P. AND ANOTHER ASHOK KUMAR SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	ANKIT GAUR ASHOK KUMAR SHESH KUMAR	SANJAY KUMAR GOVT. ADVOCATE
417	PO	A482/20981/2008 (Jaunpur)	JABBAD HUSAIN AND OTHERS VS STATE OF U.P. AND ANOTHER	ABHINAV PRASAD SANTOSH KUMAR KESARWANI HARSH KUMAR SHARMA	D.K.SINGH DR. RITURAJ SINGH CHAUHAN G.A.
418	WC	A482/32216/2008 (Azamgarh)	MUNSHI YADAV VS STATE OF U.P.AND ANOTHER	JANARDAN YADAV SHEO RAM SINGH	RAVINDRA NATH RAI ROHIT TIWARI RAJENDRA PRASAD YADAV GOVT. ADVOCATE
419	PO	A482/23786/2009 (Hathras (mahamaya Nagar)) With A482-12986-2007 Hathras (mahamaya Nagar)	GAJENDRA SINGH VS STATE OF U.P. PRAKASH CHANDRA SHARMA VS STATE OF U.P. AND OTHERS	C.M. JHA S.K. TIWARI S.N. TIWARI	GOVT. ADVOCATE GOVT.ADVOCATE
420	PO	A482/29495/2012 (Allahabad)	NAV JEEVAN @ JEEVAN SETH AND OTHERS VS STATE OF U.P. AND ANOTHER	S.P.SINGH PARMAR ABHISHEK KUMAR JAISWAL	GULREZ KHAN FAROUGH AHMAD L.K. PANDEY GOVT. ADVOCATE
421	PO	A482/37793/2014 (Jaunpur) With A482-37795-2014 Jaunpur	RAGHUNATH AND ANOTHER VS STATE OF U.P. AND ANOTHER SHRIPAT AND 3 ORS. VS STATE OF U.P. AND ANOTHER	ASHUTOSH UPADHYAY AJAY KUMAR PANDEY	AJAY KUMAR PANDEY GOVT. ADVOCATE ASHUTOSH UPADHYAY GOVT. ADVOCATE
422	PO	A482/35430/2016 (Maharajganj)	RAKESH CHAUDHARI AND 2 OTHERS VS STATE OF U.P.AND ANOTHER	VIJAY TRIPATHI	CHANDRA SHEKHAR GARG GANGA PRASAD GUPTA G.A.
423	PO	A482/37075/2016 (Auraiya)	AMIT KUMAR @ BAUWA AND ANOTHER VS STATE OF U.P.AND ANOTHER	BHARAT BHUSHAN DUBEY	G.A.
424	WC	A482/9359/2017 (Meerut)	RAKESH GUPTA AND ANOTHER VS STATE OF U.P. AND ANOTHER	ADITYA PRASAD MISHRA	AMAR JEET UPADHYAY G.A.
425	WC	A482/16116/2017 (Agra)	YOGENDRA SINGH AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	VIPIN CHANDRA PANDEY ARUN KUMAR SRIVASTAVA	ASIM KUMAR SINGH G.A.
426	WA	A482/20419/2017 (Aligarh)	JAVED AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	VIRENDRA KUMAR JAISWAL ASHOK KUMAR SINGH	ABHISHEK MISHRA G.A.
427	PO	A482/33084/2017 (Allahabad)	MANOJ KUMAR RAVIDAS VS STATE OF U.P. AND ANOTHER	DIWAKAR TIWARI	SHIV NATH SINGH AKHILESH KUMAR SUSHIL KUMAR YADAV AFSHAN SHAFAUT G.A.

428	WA	A482/36246/2017 (Agra)	RAM VARAN VS STATE OF U.P. AND ANOTHER	AJAI KUMAR SRIVASTAVA	G.A.
429	WC	A482/37202/2017 (Gorakhpur)	IBRAHIM AND 9 OTHERS VS STATE OF U.P. AND ANOTHER	SHARDA VISHWAKARMA HARI PRATAP GUPTA	PRABHAKAR DUBEY G.A.
430	PO	A482/10752/2018 (Aligarh)	MONU VS STATE OF U.P. AND ANOTHER	RAJEEV KUMAR RAI	GAGAN MEHTA G.A.
431	PO	A482/16728/2018 (Deoria)	RAKESH SHAHI @ DABLU SHAHI AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	PRAMOD KUMAR	MOHD ADIL MOHD. SAMIUZZAMAN KHAN G.A.
432	PO	A482/23651/2018 (Sambhal (bheem Nagar))	BABU RAM VS STATE OF UP AND ANOTHER	JAI KARAN NATH	AMAR BAHADUR MAURYA ROHIT KUMAR PANDEY RATNESH SRIVASTAVA GAJENDRA SINGH G.A.
433	PO	A482/27488/2018 (Jalaun)	SAHIM MANSURI VS STATE OF UP AND ANOTHER	SANTOSH KUMAR SINGH B.N.SINGH	VIKAS SINGH G.A.
434	WC	A482/30272/2018 (Mathura)	HARIOM AND 5 OTHERS VS STATE OF UP AND ANOTHER	SOM VEER	DILEEP KUMAR SRIVASTAVA ABBAS KHAN G.A.
435	PO	A482/34733/2018 (Ghaziabad)	ANISHA AND ANOTHER VS STATE OF U.P. AND ANOTHER	AMIT SAXENA RAJESH KUMAR VISHWAKARMA SANJAY KUMAR	ANAND KUMAR G.A.
436	PO	A482/41821/2018 (Kanpur Nagar)	SUMIT ARORA AND 2 ORS VS STATE OF U.P. AND ANR	NARENDRA SINGH	DHEERAJ KUMAR DWIVEDI G.A.
	With	A482-27605-2018 Kanpur Nagar	SUMIT ARORA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	NARENDRA SINGH	DHEERAJ KUMAR DWIVEDI G.A.
	With	A482-47018-2018 Kanpur Nagar	RUCHI ARORA VS STATE OF U.P. AND ANOTHER	DHEERAJ KUMAR DWIVEDI NARENDRA SINGH	G.A.
	With	A482-47478-2018 Kanpur Nagar	GAURAV ARORA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	DHEERAJ KUMAR DWIVEDI	IN PERSON G.A.
437	PO	A482/44816/2018 (Ghaziabad)	ANIL ENGINEER VS STATE OF U.P. AND ANOTHER	DHANRAJ SINGH YADAV ATUL KUMAR SANJAY KUMAR BEERENDRA SINGH PAL RASHTRAPATI KHARE	G.A.
438	PO	A482/22657/2019 (Bulandshahr)	MAINPAL SINGH VS STATE OF U.P. AND 3 OTHERS	DINESH KUMAR DAYA RAM YADAV	RAJESH K.S. CHAUDHARY SANDEEP KUMAR DUBEY RAJ KUMAR SINGH TARUN KUMAR SHARMA G.A.
439	PO	A482/26392/2019 (Bijnor)	VINAY KUMAR AND 5 OTHERS VS STATE OF UP AND ANOTHER	JITENDRA KUMAR	CHANDRA PAL SINGH G.A.
440	WC	A482/29708/2019 (Shahjahanpur)	DALVEER SINGH AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	VED PRAKASH PANDEY	MIRZA FAHEEM BEG G.A.
441	WC	A482/31308/2019 (Agra)	RAJENDRA SINGH AND 11 OTHERS VS STATE OF U.P. AND ANOTHER	RAM KRISHNA YADAV	ASHISH NIGAM G.A.
442	WC	A482/33136/2019 (Kanpur Nagar)	RAVINDRA NATH MISHRA AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	KUMAR VIKRANT	GHAN SHYAM G.A.

443	WA	A482/41611/2019 (Mathura)	SMT. TARA DEVI AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	IMRAN ULLAH SHASHI SHEKHAR MISHRA	YOGENDRA MISRA G.A.
444	PO	A482/45116/2019 (Etawah)	AWADHESH AND ANR VS STATE OF U.P. AND ANR	SHARAD CHANDRA DURGESH KUMAR SINGH	G.A.
445	WA	A482/47389/2019 (Kanpur Nagar)	NAFEESA VS STATE OF U.P. AND ANOTHER	DIPAK SRIVASTAVA	G.A.
446	PO	A482/454/2020 (Hathras (mahamaya Nagar))	KISHAN PYARI AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAKESH KUMAR TIWARI	I. K. SHARMA G.A.
447	PO	A482/5626/2020 (Agra)	HARSHIT GAUTAM AND 2 OTHERS VS STATE OF U.P. AND ANOTHERS	AVANISH KUMAR SHUKLA MITHILESH KUMAR SHUKLA	G.A.
448	PO	A482/6889/2020 (Bijnor)	GURJEET SINGH VS STATE OF U.P. AND ANOTHER	UMAIR MAHMOOD	SHEEBA RIZVI G.A.
449	ED	A482/1000/2021 (Allahabad)	PANKAJ TIWARI @ PANKAJ TRIPATHI AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SANGAM LAL KESHARWANI ALOK RANJAN TRIPATHI	RAKESH DUBEY G.A.
450	PO	A482/1182/2021 (Kanpur Nagar)	MANOJ GUPTA @ MANOJ KUMAR GUPTA VS STATE OF U.P. AND ANOTHER	SHASHANK TRIPATHI MANISH TIWARY (SENIOR ADV.) ATHARVA DIXIT	RAKESH DUBEY G.A.
451	PO	A482/2055/2021 (Banda)	LAXMI CHANDRA VS STATE OF U.P. AND ANOTHER	BIRENDRA SINGH	G.A.
452	PO	A482/3202/2021 (Firozabad)	SMT. REENA AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	AJAY KUMAR VASHISTHA	G.A.
453	PO	A482/6420/2021 (Azamgarh)	BALWANT AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	PRADEEP YADAV	G.A.
454	PO	A482/11064/2021 (Allahabad)	JAGAT LAL AND ANOTHER VS STATE OF U.P. AND ANOTHER	SABHAJEET SINGH RAM PRASAD YADAV	SHIVAJEE SRIVASTAVA G.A.
For Admission					
455	PO	A227/7985/2019 (Rampur)	IMROZ ALI AND 3 ORS. VS STATE OF U.P. AND 2 ORS.	SACHIN KUMAR SHARMA SURENDRA NATH TRIPATHI	SANDEEP KUMAR TRIPATHI G.A.
456	PO	A482/45363/2019 (Kanpur Nagar)	ASHU @ ANSHU VS STATE OF U.P. ANOTHER	BED KANT MISHRA	ALOK KUMAR YADAV G.A.
For Hearing					
457	PO	A482/11003/2017 (Budaun)	KASHIF MAHMOOD AND 2 ORS. VS STATE OF U.P. AND ANR.	ADARSH BHUSHAN AMIR KHAN	POONAM SRIVASTAVA GUFRAN AHMAD KHAN G.A.
458	WC	A482/33059/2017 (Aligarh)	SATYA PRAKASH AGRAWAL AND ANOTHER VS STATE OF U.P. AND ANOTHER	ANOOP TRIVEDI (SENIOR ADV.)	AMIT DAGA MANOJ KUMAR SRIVASTAVA G.A.
For Final Hearing					
459	PO	CRLR/46/2019 (Mathura)	SMT. CHANCHAL DEVI VS STATE OF U.P. AND 2 ORS.	AJAY KUMAR GIRI SURENDRA KUMAR	BINDESHWARI PRASAD MISHRA G.A.

For Final Disposal

STATE CASES AGAINST PREVENTIVE ACTION AND PROCEEDINGS UNDER CHAPTER VII TO X CR.P.C.

460	PO	CRLR/3574/2017 (Meerut)	NASIMUDDIN VS STATE OF U.P. AND ANOTHER	NOOR SABA BEGUM KUMAR DHANANJAY	ALOK KUMAR SINGH G.A.
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For Final Hearing/Disposal

461	PO	A482/41959/2017 (Jaunpur)	VIBHA SINGH VS STATE OF U.P. AND ANOTHER	ARVIND KUMAR RAI HEMANT KUMAR RAI	VED PRAKASH PANDEY G.A.
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Application for Orders

462		2/2021 (Restoration) in case A482-544-2009 Decided on 22/08/2017	TEJ PAL VS STATE OF U.P. AND ANOTHER	A.K.RAI D.K.SINGH	VIVEK.KUMAR.SINGH MAYANK.YADAV GOVT. ADVOCATE
463		1/2015 (169772/2017) (Recall of Order) in case A482-3084- -2015 Decided on 06/04/2017	RAJU KHAN VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR SHUKLA JEETENDRA KUMAR SHARMA	ANIL KUMAR SHARMA G.A.

SAMPLE

AT 10:00 AM
(Court No.75)
HON'BLE JUSTICE RAM KRISHNA GAUTAM

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	PO E-File	BAIL/49373/2021 (Fatehpur) Notice no:2021/44093	KAMLESH KUMAR NISHAD VS STATE OF U.P. THROUGH SECRETARY HOME AT LUCKNOW ND ANOTHER	SANJAY MISHRA	G.A.
2	PO E-File	BAIL/49377/2021 (Farrukhabad) Notice no:2021/45390	ANKIT VS STATE OF U.P AND ANOTHER	NARENDRA KUMAR SINGH	G.A.
3	E-File (4733 3416 7501)	BAIL/50105/2021 (Bareilly) Notice no:2021/47044	POOJA W/O ANKUSH KUMAR SAXENA VS STATE OF U.P. THROUGH PRINCIPAL SECRETARY HOME, U.P. LUCKNOW	SUDARSHAN SINGH	G.A.
4	PO E-File	ABAIL/17870/2021 (Mainpuri) Notice no:2021/17856 Notice no:NULL	SHAMSHAD VS STATE OF U.P. AND 2 OTHERS	SANJAY KUMAR YADAV	G.A.
Fresh					
5	PO	BAIL/8708/2021 (Shamli (prabudh Nagar)) Notice no: 2021/5235	KRISHNA @ KISHAN @ PAINTER VS STATE OF U.P.	RAJIV SISODIA MOHD. NAUSHAD	G.A.
6	DF	BAIL/10523/2021 (Fatehpur) Notice no: 2021/6887	HEERA PASWAN VS STATE OF U.P.	ARUN KUMAR SHUKLA	G.A.
7	PO	BAIL/11012/2021 (Hapur (panchsheel Nagar)) Notice no: 2021/7806	AFZAL VS STATE OF U.P. AND ANOTHER	YOGENDRA PAL SINGH	ASHOK KUMAR SINGH G.A.
8	PO	BAIL/12241/2021 (Mahoba) Notice no: 2021/8689	BRIGBHAN VS STATE OF U.P.	PRIYANKA DEVI	G.A.
9	DF	BAIL/17267/2021 (Bijnor) Notice no:2021/14725	KANHAIYA VS STATE OF U.P. AND ANOTHER	DEEPAK KUMAR	AKHILESH KUMAR MISHRA G.A.
10	PO	BAIL/27666/2021 (Hamirpur) Notice no:2021/24229	NARESH KUMAR VS STATE OF U.P.AND ANOTHER	RAJEEV KUMAR SHARMA	DURGA PRASAD G.A.
11	PO	BAIL/28598/2021 (Hamirpur) Notice no:2021/26451	BINDA PRASAD KUSHWAHA VS STATE OF U.P. AND ANOTHER	KESHARI NANDAN SINGH	SURENDRA BAHADUR SINGH G.A.
12	DF	BAIL/29543/2021 (Etawah) Notice no:2021/21896	VIPIN KUMAR YADAV VS STATE OF U.P.	AKASH MISHRA	ANURAG SHUKLA G.A.
13	PO	BAIL/30565/2021 (Kushi Nagar) Notice no:2021/26952	AKASH KUMAR VS STATE OF U.P AND ANOTHER	ARUNESH KUMAR SINGH	G.A.
14	PO	BAIL/32513/2021 (Shahjahanpur) Notice no:2021/29103	BABLU VS STATE OF U.P.	CHANDRA BHAN KUSHWAHA	G.A.

15	DF	BAIL/32675/2021 (Pilibhit) Notice no:2021/29433	UMESH VS STATE OF U.P. AND ANOTHER	AJAY KUMAR SRIVASTAVA	G.A.
16	PO	BAIL/33144/2021 (Sambhal (bheem Nagar)) Notice no:2021/29865	DANNE @ KRISHNA VS STATE OF U.P.	RAVI SHANKAR TRIPATHI	G.A.
17	DF	BAIL/33575/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/30013	MOHD RAFI VS STATE OF U.P.	SHADAB ALAM SAURABH TRIPATHI	ISHWAR CHANDRA TYAGI G.A.
18	PO	BAIL/34152/2021 (Muzaffar Nagar) Notice no:2021/32030	DEVENDRA VS STATE OF U.P.	RAJEEV KUMAR PAL	G.A.
19	PO	BAIL/36099/2021 (Hapur (panchsheel Nagar)) Notice no:2021/32537	SMT. ANITA VS STATE OF U.P.	ROSHAN KUMAR SINGH	MANISH KUMAR PATHAK G.A.
20	PO	BAIL/36302/2021 (Budaun) Notice no:2021/31156	SMT MINAKSHI VS STATE OF U.P.	NAGENDRA KUMAR SINGH	SANJIVE KUMAR GUPTA G.A.
21	PO	BAIL/42680/2021 (Ghaziabad) Notice no:2021/40802	SANDEEP CHAUHAN VS STATE OF U.P.	P.K. SINGH SUNIL KUMAR DUBEY	G.A.
22	PO	BAIL/42709/2021 (Moradabad) Notice no:2021/39129	ABHAY TYAGI VS STATE OF U.P.	RAJIV SHARMA	G.A.
23	PO	BAIL/42727/2021 (Pilibhit) Notice no:2021/38266	BRIJESH KUMAR VS STATE OF U.P.	AJAY KUMAR SRIVASTAVA	G.A.
24	PO	BAIL/42742/2021 (Saharanpur)	SUNITA @ RAMO VS STATE OF U.P.	KUNDAN RAI	G.A.
25	PO	BAIL/42776/2021 (Meerut) Notice no:2021/38533	NAUSHAD VS STATE OF U.P AND ANOTHER	HEMANT KUMAR ASHWINI KUMAR SRIVASTAVA	G.A.
26	PO	BAIL/42801/2021 (Bijnor)	AMAN KUMAR VS STATE OF U.P.	INDRA KUMAR SINGH	G.A.
27	PO	BAIL/42813/2021 (Basti) Notice no:2021/31108	RAJWANT SINGH AND ANOTHER VS STATE OF U.P AND ANOTHER	ANOOP KUMAR SINGH	G.A.
28	PO	BAIL/42816/2021 (Ghaziabad) Notice no:2021/40920	SHARAFAT @ MALHA VS STATE OF U.P.	YOGESH KUMAR SINGH VISHWA DEEPAK MISHRA	G.A.
29	PO	BAIL/42831/2021 (Shahjahanpur) Notice no:2021/39961	CHANDRA HAS VS STATE OF U.P.AND ANOTHER	JAI PRAKASH SINGH	G.A.
30	PO	BAIL/42833/2021 (Auraiya) Notice no:2021/40934	SURAJ VS STATE OF U.P.	KRISHNA DUTT AWASTHI	G.A.
31	PO	BAIL/42856/2021 (Shahjahanpur) Notice no:2021/40789	VINOD VS STATE OF U.P.	ABRAR AHMAD SIDDIQUI	G.A.
32	PO	BAIL/42880/2021 (Agra) Notice no:2021/39620	ANANG PAL VS STATE OF U.P. AND ANOTHER	ARUNESH SINGH	G.A.
33	PO	BAIL/42887/2021 (Meerut) Notice no:2021/40448	UMER VS STATE OF U.P.	RAVITENDRA PRATAP SINGH CHANDEL A.C.SRIVASTAVA	G.A.
34	PO	BAIL/42891/2021 (Ghazipur) Notice no:2021/38873	BHANTU ALIAS DHARMENDRA SINGH YADAV VS STATE OF U.P.	AMIT KUMAR YADAV SR. ADVOCATE RAHUL YADAV RAJRSHI GUPTA	G.A.

35	PO	BAIL/42896/2021 (Etah) Notice no:2021/41154	RAVI @ RAVIKANT AND ANOTHER VS STATE OF U.P.	GYAN PRAKASH	G.A.
36	PO	BAIL/42903/2021 (Jalaun) Notice no:2021/38936	RAMSANEHI VS STATE OF U.P. AND ANOTHER	MANISH KUMAR SINGH B.N.SINGH	G.A.
37	PO	BAIL/42907/2021 (Banda) Notice no:2021/40446	RAKESH @ BHUTTU VISHWAKARMA VS STATE OF U.P.	HARSH NARAYAN SINGH KRISHNA KUMAR YADAV PRASHANT KUMAR SINGH	SWEETY SRIVASTAVA G.A.
38	PO	BAIL/42912/2021 (Mathura)	SON DEI VS STATE OF U.P.	ALOK SHARMA RAJAT KUMAR SHUKLA	KULDEEP SINGH CHAHR G.A.
39	PO	BAIL/42922/2021 (Sambhal (bheem Nagar)) Notice no:2021/40478	BHIKAM SINGH VS STATE OF U.P.	MANISH JOSHI	MANISH PANDEY G.A.
40	PO	BAIL/43004/2021 (Bulandshahr) Notice no:2021/40851	SAKIR VS STATE OF U.P.	GYAN PRAKASH MISHRA	G.A.
41	PO	BAIL/43008/2021 (Varanasi) Notice no:2021/40640	RAVI KUMAR PRAJAPATI VS STATE OF U.P.	MOHD. SHOEB KHAN SAMEER JAIN	P.K. SINGH G.A.
42	PO	BAIL/43095/2021 (Banda) Notice no:2021/40488	BARATI LAL VS STATE OF U.P.	RAJESH KUMAR SINGH	G.A.
43	PO	BAIL/43099/2021 (Bijnor) Notice no:2021/40053	TULARAM VS STATE OF U.P.	DHIRENDRA KUMAR SRIVASTAVA RAJIV SISODIA	G.A.
44	PO	BAIL/43105/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/39817	NATHU SINGH VS STATE OF U.P.	AJAY KUMAR VASHISTHA ANITA SINGH	G.A.
45	PO	BAIL/43118/2021 (Kannauj) Notice no:2021/40440	LALTA PRASAD VS STATE OF U.P.	LIHAZUR RAHMAN KHAN ARAF KHAN	G.A.
46	PO	BAIL/43159/2021 (Agra) Notice no:2021/36320	AJAYPAL @ NEERAJ VS STATE OF U.P.	RAM KER SINGH	G.A.
47	PO	BAIL/43160/2021 (Kasganj (kanshiram Nagar))	DR. PRABHAT KUMAR @ SHAILESH VS STATE OF U.P.	NIRBHAY SINGH	G.A.
48	PO	BAIL/43186/2021 (Sonbhadra) Notice no:2021/37103	VIVEK KUMAR SHUKLA VS STATE OF U.P.	TANMAY SADH ANUJ SRIVASTAVA	G.A.
49	PO	BAIL/43215/2021 (Aligarh) Notice no:2021/40932	NASRU @ NASRUDDIN KHAN VS STATE OF U.P.	KASHI NARESH MISHRA	G.A.
50	PO	BAIL/43279/2021 (Budaun) Notice no:2021/40595	GOVIND SINGH VS STATE OF U.P.	RAM SHIROMANI YADAV	G.A.
51	PO	BAIL/47740/2021 (Saharanpur) Notice no:2021/42799	SOMPAL VS STATE OF U.P. AND ANOTHER	AVANISH PRATAP SINGH UDAI BHAN SINGH	G.A.
52	PO	BAIL/47795/2021 (Sant Kabir Nagar) Notice no:2021/44010	MOHD. FIROZ ALI VS STATE OF U.P.	DEEPAK KUMAR TRIPATHI	G.A.
53	PO	BAIL/47868/2021 (Allahabad) Notice no:2021/45726	PRIYANSHU KUMAR VS STATE OF U.P AND ANOTHER	ANSHUL PATHAK SURYA PRAKASH DUBEY RAJIV LOCHAN SHUKLA	G.A.
54	PO	BAIL/47897/2021 (Mainpuri) Notice no:2021/42121	WASIM @ KUNUA VS STATE OF U.P.	ANURAG SHUKLA	G.A.

55	PO	BAIL/47898/2021 (Azamgarh) Notice no:2021/45750	ASHUTOSH TIWARI VS STATE OF U.P.	AKHILESH PANDEY ABHISHEK NARAYAN PANDEY RAJIV LOCHAN SHUKLA	RAGHVENDRA PRAKASH G.A.
56	PO	BAIL/47917/2021 (Fatehpur) Notice no:2021/45657	NEELAM CHAURASIYA AND ANOTHER VS STATE OF U.P.	ASHVANI TRIPATHI RAGHUVANSH MISRA	G.A.
57	PO	BAIL/47992/2021 (Basti) Notice no:2021/45616	MONU VERMA VS STATE OF U.P.	SHIV RAM DUBEY	G.A.
58		BAIL/50017/2021 (Ghazipur) Notice no:2021/46805	ANAND KUMAR YADAV VS STATE OF U.P.	HIRDESH KUMAR YADAV SUSHMA YADAV	G.A.
59		BAIL/50032/2021 (Sant Kabir Nagar) Notice no:2021/29978	RAM SAVAR CHAUHAN @ SADHU VS STATE OF U.P.	DEEPAK KUMAR TRIPATHI	G.A.
60		BAIL/50067/2021 (Sambhal (bheem Nagar)) Notice no:2021/35621	SANJAY VS STATE OF U.P.	RAVI PRAKASH SINGH	G.A.
61		BAIL/50089/2021 (Sonbhadra) Notice no:2021/46500	SAHUL VS STATE OF U.P. AND ANOTHER	ARVIND SINGH	G.A.
62		BAIL/50096/2021 (Kanpur Nagar) Notice no:2021/46149	DHARMENDRA SINGH VS STATE OF U.P.	RINKI GUPTA	G.A.
63		BAIL/50131/2021 (Kanpur Nagar) Notice no:2021/46386	RAMNATH NISHAD VS STATE OF U.P.	MANOJ KUMAR	G.A.
64		BAIL/50138/2021 (Bareilly) Notice no:2021/47385	AKRAM VS STATE OF U.P.	SHUBHRANSHU PANDEY	G.A.
65		BAIL/50232/2021 (Jalaun) Notice no:2021/48006	ARVIND @ KALLU @ LAXMI NARAIN VS STATE OF U.P.	GAURAV SINGH TOMAR	G.A.
66		BAIL/50250/2021 (Jhansi) Notice no:2021/48100	ROHIT BARAR VS STATE OF U.P. AND 3 OTHERS	MAHESH KUMAR	G.A.
67		BAIL/50256/2021 (S.r. Nagar (bhadohi)) Notice no:2021/28634	NILESH KUMAR DUBEY VS STATE OF U.P.	RAJESH KUMAR SINGH SATYENDRA NARAYAN SINGH	G.A.
68	PO	BAILC/121/2021 (Gorakhpur) Notice no: 2021/11358	SHIV DAS CHAUDHARI VS STATE OF U.P. AND ANOTHER	KAMLESH KUMAR TIWARI	G.A.
69	PO	BAILC/145/2021 (Rampur) Notice no:2021/14812	AJAY KUMAR VS STATE OF U.P.	ASHUTOSH TIWARI	G.A.
70	PO	BAILC/193/2021 (Agra) Notice no:2021/22534	PREMI SHARMA VS STATE OF U.P. AND 2 OTHER	ASHISH GOYAL	G.A.
71	PO	BAILC/279/2021 (Muzaffar Nagar) Notice no:2021/30596	JAI SINGH VS STATE OF U.P. AND ANOTHER	PAWAN SINGH PUNDIR	G.A.
72	PO	ABAIL/10201/2021 (Firozabad) Notice no:2021/10257	DEEPAK AND 2 OTHERS VS STATE OF U.P.	RAJESH KUMAR GAUTAM	G.A.
73	PO	ABAIL/10467/2021 (Kanpur Dehat) Notice no: 2021/8730	SUNITA DEVI VS STATE OF U.P.	ANAND PATI TIWARI	G.A.
74	PO	ABAIL/11729/2021 (Ghaziabad) Notice no:2021/11044	SMT. KANTA VS STATE OF U.P. AND ANOTHER	JITENDRA KUMAR	G.A.

75	PO	ABAIL/12831/2021 (Gorakhpur) Notice no:2021/13238	BABU LAL YADAV VS STATE OF U.P. AND ANOTHER	ZAHEER ASGHAR SYED FARMAN AHMAD NAQVI(SENIOR ADV.)	G.A.
76	PO	ABAIL/14010/2021 (Ghaziabad) Notice no:2021/14221	RENU PATHAK VS STATE OF U.P. AND ANOTHER	RADHA KANT SINGH	RAM RAJ PANDEY G.A.
77	PO	ABAIL/14788/2021 (Kaushambi) Notice no:2021/14817	BHAIYA LAL BHARTI VS STATE OF U.P.	KUNDAN RAI	G.A.
78	PO	ABAIL/14940/2021 (Muzaffar Nagar) Notice no:2021/14739	SMT.RAJESH AND ANOTHER VS STATE OF U.P. AND ANOTHER	PRADEEP KUMAR RAI DIPENDRA KUMAR	G.A.
79	PO	ABAIL/15029/2021 (Agra) Notice no:2021/14914	HARIOM @ CHHINGA VS STATE OF U.P.	PREM CHANDRA DWIVEDI	G.A.
80	PO	ABAIL/15142/2021 (Sambhal (bheem Nagar)) Notice no:2021/15074	DEEPAK VS STATE OF U.P. AND 3 OTHERS	SHIV SHARAN TRIPATHI	G.A.
81	PO	ABAIL/15237/2021 (Meerut) Notice no:2021/15052	BOBY VS STATE OF U.P.	SACHIN MALIK	G.A.
82	PO	ABAIL/15374/2021 (Allahabad) Notice no:2021/15993	KULDEEP NISHAD VS STATE OF U.P.	DHIRENDRA KUMAR SRIVASTAVA	AJAY SINGH YADAV G.A.
83	PO	ABAIL/15446/2021 (Gorakhpur) Notice no:2021/15366	OMPRAKASH YADAV AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	JANARDAN	G.A.
84	PO	ABAIL/15597/2021 (Allahabad) Notice no:2021/15928	MOHAMMAD AZAM VS STATE OF U.P. AND ANOTHER	ANURAG SHARMA PRABHA SHANKER MISHRA	SYED ABID ALI NAQVI G.A.
85	PO	ABAIL/16006/2021 (Kaushambi) Notice no:2021/16137	SHANKAR LAL VS STATE OF U.P. AND 2 OTHER	SEEMA PANDEY VIVEK SHUKLA	G.A.
86	PO	ABAIL/16219/2021 (Kaushambi) Notice no:2021/16447	SHAQEEL AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	MOHD. ABRAR KHAN	RAM PRAKASH G.A.
87	PO	ABAIL/16249/2021 (Gorakhpur) Notice no:2021/15941	PANKAJ RAI @ BHOLU RAI VS STATE OF U.P. AND ANOTHER	SHASHI BHUSHAN RAI	G.A.
88	PO	ABAIL/16915/2021 (Meerut) Notice no:2021/17050	RAJU VS STATE OF U.P. AND 2 OTHERS	SUNIL KUMAR TIWARI	G.A.
89	PO	ABAIL/17949/2021 (Ghaziabad) Notice no:2021/17935	AMIT VS STATE OF U.P. AND 3 OTHERS	A.T. PANDEY	G.A.
90	PO	ABAIL/17950/2021 (Bareilly) Notice no:2021/18145	KHATIBUL HASAN KHAN VS STATE OF U.P. AND ANOTHER	SATYA DHEER SINGH JADAUN	ARUN KUMAR RAMA NAND SHUKLA G.A.
91	PO	ABAIL/17954/2021 (Gautam Buddh Nagar) Notice no:2021/18545 2021/18545	MADHVENDRA BHUSHAN PACHAURI VS STATE OF U.P.	VIRENDRA SINGH	HITESH PACHORI G.A.
92	PO	ABAIL/17969/2021 (Sant Kabir Nagar) Notice no:201/18171 2021/18171	SONU VS STATE OF U.P.	RAM JANAM SINGH BRIJ RAJ SINGH	GHAN SHYAM YADAV G.A.
93	PO	ABAIL/17980/2021 (Kannauj) Notice no:2021/17945	YOGENDRA SINGH VS STATE OF U.P. AND ANOTHER	RAJU KANAUJIA	G.A.
94	PO	ABAIL/17982/2021 (Mahoba) Notice no:2021/18225	RAJ KUMAR BUDHAULIYA VS STATE OF U.P. AND 2 OTHERS	ASHOK GUPTA	G.A.

95	PO	ABAIL/17993/2021 (Kushi Nagar) Notice no:2021/18056	AKHILESH AND ANOTHER VS STATE OF U.P. AND ANOTHER	M J AKHTAR YAKUB ALI	G.A.
96	PO	ABAIL/17994/2021 (Sant Kabir Nagar) Notice no:2021/18143	SUNIL @ SUNIL KUMAR VS STATE OF U.P. AND ANOTHER	BALRAM MISHRA	G.A.
97	PO	ABAIL/18629/2021 (Budaun) Notice no:2021/18979	DR. ARUN KUMAR VS STATE OF U.P.	RAVI SHANKAR TRIPATHI	G.A.
98	PO	ABAIL/18637/2021 (Banda) Notice no:2021/18967	MANOJ KUMAR SHUKLA AND ANOTHER VS STATE OF U.P AND ANOTHER	BRAJESH KUMAR DWIVEDI RAVINDRA SINGH	G.A.
99	PO	ABAIL/18652/2021 (Mathura) Notice no:2021/18920	HAREESH CHAND VS STATE OF U.P. AND ANOTHER	SUDHAKAR YADAV	G.A.
100	PO	ABAIL/18657/2021 (Chandauli) Notice no:2021/19034	SUNITA DEVI VS STATE OF U.P. AND ANOTHER	HIRA LAL	G.A.
101	PO	ABAIL/18680/2021 (Gorakhpur) Notice no:2021/18935	OM PRAKASH PANDEY AND ANOTHER VS STATE OF U.P. AND ANOTHER	JAINENDRA KUMAR MISHRA	G.A.
102	PO	ABAIL/18685/2021 (Meerut) Notice no:2021/18725	DINESH KUMAR VS STATE OF U.P. AND ANOTHER	SHANTANU PRAKASH CHANDRA SRIVASTAVA	G.A.
103	PO	ABAIL/18702/2021 (Basti) Notice no:2021/19053	MOHAMMAD AZAD VS STATE OF U.P.	DEEPAK DUBEY	G.A.
104	PO	ABAIL/18703/2021 (Meerut) Notice no:2021/19090	DINESH KUMAR VS STATE OF U.P. AND ANOTHER	ABHAI KUMAR SINGH AWADHESH KUMAR SINGH	G.A.
105	PO	ABAIL/18709/2021 (Agra) Notice no:2021/19088	CHANDA PAINTER AND 5 OTHERS VS STATE OF U.P.	LALIT KUMAR SRIVASTAVA	G.A.
106	PO	ABAIL/18713/2021 (Jhansi) Notice no:2021/19092	KAUTILYA GAUR VS STATE OF U.P. AND ANOTHER	SHASHI KANT SHUKLA	G.A.
107	PO	ABAIL/18715/2021 (Varanasi) Notice no:2021/11096	MOHAMMAD HASHIM KHAN VS STATE OF U.P.	MURALI MANOHAR	G.A.
108		ABAIL/19151/2021 (Hapur (panchsheel Nagar)) Notice no:2021/19264 2021/19264	REHAN VS STATE OF U.P.AND ANOTHER	MOHD. ARSHAD	G.A.
109		ABAIL/19163/2021 (Kanpur Dehat) Notice no:2021/18746	TAJBAHADUR SINGH VS STATE OF U.P. AND ANOTHER	DEVAANG SAVLA SHUBHAM	G.A.

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	DF E-File	BAIL/21668/2021 (Jhansi)	SAURABH RINE VS STATE OF U.P. AND ANOTHER	DILIP KUMAR DUBEY PRABHAT KUMAR TIWARI	G.A.
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For Order

302	DF-TU	CRLA/4938/2018 (Jalaun)	HIRA AND ANOTHER VS STATE OF U.P.	GANESH SHANKER SRIVASTAVA G.A. SUSHIL KUMAR DWIVEDI ANAND KUMAR MISHRA RAJIV KUMAR MISHRA ARVIND KUMAR	
303	DF-TU	BAIL/30739/2019 (Fatehpur) (BAIL-15505-2019) Fatehpur Decided on 12/04/2019	RAJENDRA KUMAR PANDEY VS STATE OF U.P. RAJENDRA KUMAR PANDEY VS STATE OF U.P.	RAMANUJ TIWARI MOHD. RASHID SIDDIQUI	G.A.
304	DF-TU	BAIL/41693/2019 (Kasganj (kanshiram Nagar)) (BAIL-28135-2019) Kasganj (kanshiram Nagar) Decided on 16/07/2019	MOHAR SINGH VS STATE OF U.P. MOHAR SINGH VS STATE OF U.P.	VIPIN KUMAR DHIRENDRA SINGH RAJPUT NIRBHAY KUMAR GEETAM SINGH	RAJESH KUMAR G.A.
305	TU	BAIL/4779/2021 (Meerut) (BAIL-8822-2020) Meerut Decided on 26/02/2020	MONU VS STATE OF U.P. MONU VS STATE OF U.P.	ALI HASAN DEEPAK KUMAR SINGH SHASHI DHAR SHUKLA	G.A.
306	DF	BAIL/14828/2018 (Ballia)	ASHA DEVI VS STATE OF U.P.	MANOJ KUMAR SINGH SANJAY KUMAR	G.A.
307	DF	BAIL/18850/2019 (Kannauj)	PRADEEP ALIAS SANT RAM VS STATE OF U.P.	ASHISH KUMAR MAOHAMMD NADEEM	JADU NANDAN YADAV ARIMARDAN YADAV G.A.
308	DF	BAIL/32982/2019 (Kanpur Nagar)	SAKIR ANSARI VS STATE OF U.P.	SANTOSH KUMAR JAISWAL VISHAL JAISWAL RAKESH TRIPATHI I	G.A.
309	DF	BAIL/49047/2019 (Meerut)	RAVIT VS STATE OF U.P.	R.S. MAURYA VIVEK KUMAR SRIVASTAVA LAV KUMAR SATISH CHANDRA TIWARI	G.A.
310	DF	BAIL/55009/2019 (Siddharth Nagar)	BHAI @ ABDUL NOOR VS STATE OF U.P. AND ANOTHER	SAMRIDDHI UPADHYAYA YASH DEV UPADHYAYA SADHNA UPADHYAYA	G.A.
	With	BAIL-55350-2019 Siddharth Nagar	NASEEM VS STATE OF U.P. AND ANOTHER	SAMRIDDHI UPADHYAYA YASH DEV UPADHYAYA SADHNA UPADHYAYA	G.A.
311	DF	BAIL/21924/2020 (Kaushambi)	JEETENDRA @ TOTA RAM VS STATE OF U.P.	DHIRENDRA BABU MISHRA HARISH CHANDRA MISHRA	SHRIDHAR TRIPATHI RAJESH KUMAR TIWARI G.A.
312	DF	BAIL/39903/2020 (Bulandshahr)	SATISH CHAUDHARY VS STATE OF U.P. AND ANOTHER	HEMANT SHARMA YOGENDRA SINGH BOHRA	DHIRENDRA KUMAR AGRAHARI G.A.
313	LAFP	BAIL/27306/2017 (Auraiya)	GUDDU VS STATE OF U.P.	JEETENDRA KUMAR SHARMA RAKESH PATI TIWARI SUSHIL KUMAR MISHRA SHIVAJEE SRIVASTAVA	G.A.
314	PO	BAIL/31137/2018 (Meerut) (BAIL-28649-2015) Meerut Decided on 24/05/2016	NADEEM VS STATE OF U.P. NADEEM VS STATE OF U.P.	SHARDA VISHWAKARMA AWADHESH KUMAR SHARMA	G.A.

		(BAIL-38249-2016) Meerut Decided on 20/12/2016	NADEEM VS STATE OF U.P.		
315	PO	BAIL/7127/2019 (Mathura)	RAMU YADAV VS STATE OF U.P.	SATISH KUMAR SHUKLA SURESH CHANDRA MISHRA SURESH CHANDRA PANDEY VIJAY SINGH SENGAR SATENDRA SINGH	BHISHM PAL SINGH G.A.
316	LAFP	BAIL/22919/2019 (Gorakhpur)	PRABHAT @ RANJEET YADAV VS STATE OF U.P.	DILENDRA PRATAP SINGH KUMAR ASHUTOSH SRIVASTAVA SANJAY KUMAR SHUKLA RAM BABU SHARMA RAVI CHANDRA SRIVASTAVA	NIRAJ TIWARI G.A.
	With	BAIL-23241-2019 Gorakhpur	ROBIN @ RABIN VS STATE OF U.P.	DILENDRA PRATAP SINGH KUMAR ASHUTOSH SRIVASTAVA RAM BABU SHARMA SANJAY KUMAR SHUKLA RAVI CHANDRA SRIVASTAVA	NIRAJ TIWARI G.A.
317	PO	BAIL/30233/2019 (Mau)	SHAILESH SINGH VS STATE OF U.P.	AKHILESH KUMAR SINGH RAM PRASAD DUBEY MAHESH PRASAD YADAV	G.A.
318	LAFP	BAIL/54465/2019 (Maharajganj)	SAGEER ANSARI VS STATE OF U.P.	SHAHNAWAZ KHAN AVINASH TIWARI SACHCHIDA NAND TIWARI ADYA PRASAD TEWARI	VIPUL SHUKLA MOHD. SAMIUZZAMAN KHAN G.A.
	With	A482-12604-2020 Maharajganj	SAGIR ANSARI VS STATE OF U.P. AND ANR	SACHCHIDA NAND TIWARI	G.A.
319	LAFP	BAIL/9696/2020 (Etah)	VIJAY VS STATE OF U.P. AND ANOTHER	HINCHH LAL PANDEY SHASHI KUMAR MISHRA	G.A.
320	PO	BAIL/13730/2020 (Firozabad)	ASHISH @ MUNI VS STATE OF U.P.	BRATENDRA SINGH AKHILESH SRIVASTAVA SAKSHAM SRIVASTAVA SARVESH KUMAR DUBEY	PREM CHANDRA DWIVEDI G.A.
321	PO	BAIL/26919/2020 (Etawah)	DEEPAK KUMAR VS STATE OF U.P.	ARUN KUMAR SHUKLA ARVIND KUMAR	SUSHIL KUMAR DUBEY G.A.
322	WC	BAIL/34103/2020 (Hapur (panchsheel Nagar))	ANWAR VS STATE OF U.P.	ASHFAQ AHMED ANSARI RAJIV SISODIA MOHAMMAD BELAL	G.A.
323	PO	BAIL/34761/2020 (Siddharth Nagar)	SHAMSER VS STATE OF U.P. AND ANOTHER	GANESH SHANKER SRIVASTAVA VIJAY PRAKASH CHATURVEDI	KAILASH CHOUDHARY G.A.
324	WC	BAIL/36636/2020 (Kushi Nagar)	RAJESH CHAUHAN VS STATE OF U.P. AND ANOTHER	SANJAI KUMAR SINGH	G.A.
		(BAIL-17743-2017) Kushi Nagar Decided on 15/07/2019	RAJESH CHAUHAN VS STATE OF U.P.		
325	PO	BAIL/39788/2020 (Bulandshahr)	MONU VS STATE OF U.P. AND ANOTHER	AJATSHATRU PANDEY	PUSHPENDRA SINGH G.A.
326	PO	BAIL/45146/2020 (Mirzapur)	YASEEN ANSARI VS STATE OF U.P.	RAJESH KUMAR PANDEY SHRI PRAKASH DWIVEDI	ANURAG PATHAK G.A.
327	PO	BAIL/47479/2020 (Budaun)	JAGPAL VS STATE OF UP	ARDHENDU SHEKHAR SHARMA ASHUTOSH YADAV SHYAM LAL ABHILASHA SINGH RAM BABU SHARMA	MAHENDRA SINGH G.A.

328	PO	BAIL/4647/2021 (Amroha (jyotiba P Nagar))	MUNTAZIR VS STATE OF U.P.	SANJAY KUMAR SRIVASTAVA ZAFEER AHMAD	BRIJESH KUMAR PANDEY G.A.
329	PO	BAIL/7772/2021 (Mahoba)	UMESH VS STATE OF U.P. AND ANOTHER	SUSHIL KUMAR DUBEY RAFEEK AHMAD KHAN	PANKAJ KUMAR CHAUBE G.A.
330	PO	BAIL/8343/2021 (Sambhal (bheem Nagar))	KISHAN PAL VS STATE OF U.P.	ASHUTOSH UPADHYAY	G.A.
331	LAFP	BAIL/9394/2021 (Allahabad)	AFZAL VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR SRIVASTAVA	G.A.
332	PO	BAIL/11578/2021 (Hathras (mahamaya Nagar))	ANIL VS STATE OF U.P.	RAVINDRA KUMAR	PRASHANT SHARMA PANKAJ SHARMA G.A.
333	PO	BAIL/20268/2021 (Mahoba)	AMARCHAND VS STATE OF U.P.	NAND KISHOR MISHRA SHILPA AHUJA PRIYANKA DEVI	SHIV VILAS MISHRA G.A.
334	PO	BAIL/25371/2021 (Allahabad)	MAHENDRA MISHRA VS STATE OF U.P.	SUSHIL KUMAR DWIVEDI	G.A.
		(BAIL-1861-2016) Allahabad Decided on 06/02/2017	MAHENDRA MISHRA VS STATE OF U.P.		
		(BAIL-33123-2017) Allahabad Decided on 23/03/2018	MAHENDRA MISHRA VS STATE OF U.P.		
		(BAIL-62-2019) Allahabad Decided on 08/05/2019	MAHENDRA MISHRA VS STATE OF U.P.		
		(BAIL-31362-2020) Allahabad Decided on 17/12/2020	MAHENDRA MISHRA VS STATE OF U.P.		
335	PO	BAIL/26959/2021 (Saharanpur)	MANOJ GOYAL VS STATE OF U.P.	ROHAN GUPTA DHIRAJ KUMAR PANDEY	RAMESH CHANDRA SRIVASTAVA G.A.
336	PO	BAIL/31797/2021 (Bareilly)	CHAND BABU BALMIKI VS STATE OF U.P.	RAKESH PATI TIWARI	G.A.
337	PO	BAIL/38484/2021 (Deoria)	DEEPAK VS STATE OF U.P. AND ANOTHER	PRADIP KUMAR SRIVASTAVA	G.A.
338	PO	BAILC/2/2020 (Farrukhabad)	VED RAM VS STATE OF U.P. AND ANOTHER	DAYA SHANKAR VISHWAKARAMA	G.A.
339	PO	BAILC/265/2020 (Deoria)	VIMALA DEVI VS STATE OF U.P. AND ANOTHER	ASHOK KUMAR YADAVA JANARDAN	YOGENDRA YADAV G.A.
340	PO	BAILC/285/2020 (Etawah)	YOGESH PRATAP SINGH VS STATE OF U.P. AND ANOTHER	RAJ KUMAR MISHRA	AKASH MISHRA G.A.
341	PO	BAILC/44/2021 (Varanasi)	SMT. CHANDRAKALA DEVI VS STATE OF U.P. AND ANOTHER	RAJ KISHORE DUBEY	ARUN KUMAR GUPTA G.A.
342	PO	ABAIL/1344/2020 (Shahjahanpur)	RATAN PAL SINGH VS STATE OF U.P.	RAJA ULLAH KHAN	G.A.
343	PO	ABAIL/1570/2020 (Kushi Nagar)	SHAILESH KUMAR GUPTA VS STATE OF U.P. AND ANOTHER	MANVENDRA KUMAR YADAV	G.A.

344	PO	ABAIL/1584/2020 (Meerut)	ASS MOHD. ALIAS ASHU VS STATE OF U.P.	MOHD. KHALIL	G.A.
345	PO	ABAIL/1612/2020 (Maharajganj)	RAMLAUT VISHWAKARMA AND 5 ORS VS STATE OF U.P.	BHAJU RAM PPRASAD SHARMA ARVIND KUMAR SRIVASTAVA	G.A.
346	PO	ABAIL/1662/2020 (Jaunpur)	SANGAM TIWARI VS STATE OF U.P.	PAWAN SHUKLA	G.A.
347	PO	ABAIL/1716/2020 (Sambhal (bheem Nagar))	MAHESH VS STATE OF U.P.	SARVAJEET SINGH	G.A.
348	PO	ABAIL/2061/2020 (Gautam Buddh Nagar)	AJAY AZAD VS STATE OF U.P. AND ANOTHER	VINOD PRAKASH SRIVASTAVA (SENIOR ADV.) POOJA SRIVASTAVA RAJAN SRIVASTAVA	G.A.
349	PO	ABAIL/6618/2020 (Ghaziabad)	ANUPAMA CHATURVEDI VS STATE OF U.P.	SANJAY MISHRA	G.A.
350	PO	ABAIL/2908/2021 (Allahabad)	MANOJ KUMAR PANDEY VS STATE OF U.P. AND 2 OTHERS	M J AKHTAR MAMTA SINGH	INDRAKESH KUMAR SHARMA G.A.
351	PO	ABAIL/3164/2021 (Bijnor)	PUNIT KUMAR PAL VS STATE OF U.P AND 2 OTHERS	MOHIT SINGH	RAJIV SISODIA G.A.
352	PO	ABAIL/5834/2021 (Ghaziabad)	SMT. MANISHA KOHLI VS STATE OF U.P.	VINEET SANKALP MOHIT KUMAR VIKAS TIWARI	SHYAM SURAT SHUKLA G.A.
353	PO	ABAIL/6256/2021 (Mirzapur)	SACHCHIDANAND GAUTAM AND 6 OTHERS VS STATE OF U.P.	UDAI CHANDANI ANIRUDDH KUMAR	G.A.
354	PO	ABAIL/6264/2021 (Ghaziabad)	MANISH SHARMA AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	SYED ALI IMAM	G.A.
355	PO	ABAIL/6354/2021 (Ghaziabad)	SARVESH AND ANOTHER VS STATE OF U.P.	SANTOSH KUMAR DUBEY	VINAY KUMAR SINGH CHANDEL G.A.
356	PO	ABAIL/6542/2021 (Meerut)	SACHIN KUMAR SHARMA VS STATE OF U.P.	RAM BABU SHARMA ARDHENDU SHEKHAR SHARMA	G.A.
357	PO	ABAIL/7040/2021 (Kanpur Nagar)	MOHD. IMRAN VS STATE OF U.P. AND ANOTHER	ASHOK KUMAR YADAV RAJESH DWIVEDI	G.A.
358	PO	ABAIL/8069/2021 (Gautam Buddh Nagar)	HARISH VS STATE OF U.P. AND ANOTHER	PANKAJ SRIVASTAVA	G.A.
359	PO	ABAIL/8231/2021 (Agra)	SMT. NEELAM SHUKLA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	RAGHUBIR SINGH	SADHU SHARAN VATSALA G.A.
360	PO	ABAIL/8662/2021 (Ballia)	RAVINDRA NATH AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	ASHOK KUMAR TIWARI VINOD KUMAR SHARMA CHANDAN SHARMA	G.A.
361	PO	ABAIL/9524/2021 (Bijnor)	MOHD. YUSUF AND ANOTHER VS STATE OF U.P.	JITENDRA SINGH	KRISHNA KANT VISHWAKARMA G.A.
362	PO	ABAIL/9852/2021 (Meerut)	SURENDRA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	DIPENDRA KUMAR PRADEEP KUMAR RAI	ABHITAB KUMAR TIWARI G.A.

363	PO	ABAIL/10180/2021 (Basti)	DHIRENDRA KUMAR SRIVASTAVA VS STATE OF U.P. AND ANOTHER	AKHILESH KUMAR MISHRA	G.A.
364	PO	ABAIL/11028/2021 (Aligarh)	WASIRAN VS STATE OF U.P. AND ANOTHER	MRITYUNJAY DWIVEDI	AKHILESH SRIVASTAVA SAKSHAM SRIVASTAVA KULDEEP SINGH TOMAR G.A.
365	PO	ABAIL/12990/2021 (Kanpur Nagar)	RAVI SHANKER GAUTAM AND ANOTHER VS STATE OF U.P.	SATYAM NARAYAN	MAHENDRA PRATAP SINGH G.A.
366	PO	ABAIL/14838/2021 (Ghaziabad)	RAJESH KUMAR VS STATE OF U.P. AND ANOTHER	VIJAY SINHA SAMARTH SINHA	G.A.
367	PO	ABAIL/15026/2021 (Chandauli)	ABHISHEK SINGH AND 2 OTHERS VS STATE OF U.P.	DHIRENDRA KUMAR SRIVASTAVA	G.A.
368	PO	ABAIL/15306/2021 (Etawah)	JITENDRA KUMAR VS STATE OF U.P.	AGNIVESH JADU NANDAN YADAV	G.A.
369	PO	ABAIL/15348/2021 (Etawah)	DARSHAN SINGH VS STATE OF U.P.	PANKAJ KUMAR MISHRA	G.A.
370	PO	ABAIL/16200/2021 (Allahabad)	VIRENDRA PRATAP SINGH VS STATE OF U.P.	MANOJ KUMAR MISHRA	G.A.

AT 10:00 AM
(Court No.76)
HON'BLE JUSTICE SANJAY KUMAR PACHORI

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	A482/24573/2021 (Gautam Buddh Nagar) Notice no:2021/24902	SHAHNAZ @ LANGADI VS STATE OF UP AND ANOTHER	ASHISH KUMAR PANDEY NANDINI MISHRA	G.A.
Fresh				
2	CRLR/3052/2021 (Kanpur Dehat) Notice no:2021/3264	PRANSHU ALIAS POOT ALAS VIJAYEE VS STATE OF U.P. AND ANOTHER	TEJ OM PRAKASH GUPTA	G.A.
3	CRLR/3056/2021 (Allahabad) Notice no:2021/3215	MEENA DEVI VS STATE OF U.P.	BRAJ MOHAN SINGH	G.A.
4	CRLR/3064/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/3266	BHANWAR PRAKASH VS STATE OF U.P. AND ANOTHER	GIRISH TIWARI	G.A.
5	CRLR/3085/2021 (Meerut) Notice no:2021/3065	AAS MOHAMMAD VS STATE OF U.P. AND 2 OTHERS	DILIP KUMAR PATEL ANKIT AGARVAL	G.A.
6	CRLR/3091/2021 (Gautam Buddh Nagar) Notice no:2021/3149	MR. RAVI RANA VS STATE OF U.P. AND ANOTHER	SAMARATH SINGH	G.A.
7	CRLR/3094/2021 (Ballia) Notice no:2021/3244	PREM CHANDRA RAM VS STATE OF U.P. AND 2 OTHERS	MANOJ YADAV	G.A.
8	PO A482/10791/2021 (Bijnor) Notice no:2021/9209	FIROZ VS STATE OF U.P. AND ANOTHER	RAKESH KUMAR VERMA	G.A.
9	PO A482/12428/2021 (S.r. Nagar (bhadohi)) Notice no:2021/10843	SOHAN SINGH AND 15 OTHERS VS STATE OF U.P. AND ANOTHER	SUNEEL KUMAR MISHRA	G.A.
10	PO A482/13551/2021 (Shahjahanpur) Notice no:2021/11401	MANOJ AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	RAVI SHANKER TIWARI	G.A.
11	PO A482/13687/2021 (S.r. Nagar (bhadohi)) Notice no:2021/12757	SURESH KUMAR VISHWAKARMA VS STATE OF U.P.	SUNIL KUMAR YADAV	G.A.
12	PO A482/13958/2021 (Jaunpur) Notice no:2021/12478	SHASHANK SRIVASTAVA VS STATE OF U.P. AND 2 OTHERS	PRADEEP SINGH SENGAR ASHOK KUMAR DUBEY VINOD KUMAR SINGH	VIRENDRA KUMAR SHUKLA G.A.
13	PO A482/14213/2021 (Agra) Notice no:2021/13118	HARIOM AND ANOTHER VS STATE OF U.P. AND ANOTHER	PREM CHANDRA DWIVEDI	G.A.
14	PO A482/15843/2021 (Jalaun) Notice no:2021/15331	LALDAS AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	VISHNU KANT TIWARI	G.A.
15	PO A482/15927/2021 (Fatehpur) Notice no:2021/15284	RAJOL VS STATE OF U.P. AND ANOTHER	PRADYUMNA KUMAR	G.A.
16	PO A482/16697/2021 (Kanpur Nagar) Notice no:2021/8286	VIRENDRA SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	BABU LAL RAM	G.A.

17	PO	A482/16699/2021 (Chandauli) Notice no:2021/16742	BRIJESH KUMAR AND 2 OTHER VS STATE OF U.P. AND ANOTHER	AJAY KUMAR MISHRA RAJESH KUMAR MISHRA	G.A.
18	PO	A482/16897/2021 (Sant Kabir Nagar) Notice no:2021/14973	SAHAB RAM CHAUDHARY AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	NURUDDIN KHAN MAHENDRA PRATAP YADAV	G.A.
19	PO	A482/16911/2021 (Ballia) Notice no:2021/16675	NAGA SINGH @ ANAND KUMAR AND ANOTHER VS STATE OF U.P. AND ANOTHER	ARVIND SINGH SENGAR	G.A.
20	PO	A482/17029/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/16903	ALIM @ MUNNI AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SURENDRA PRASAD MISHRA	G.A.
21	PO	A482/17051/2021 (Agra) Notice no:2021/9700	RAVI RAJORIA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	PANKAJ KUMAR OJHA	G.A.
22	PO	A482/17072/2021 (Agra) Notice no:2021/16988	GAJRAJ AND ANOTHER VS STATE OF U.P. AND ANOTHER	VIPIN CHANDRA PANDEY	G.A.
23	PO	A482/17179/2021 (Bulandshahr) Notice no:2021/16559	KHEM CHAND AND ANOTHER VS STATE OF U.P. AND ANOTHER	MRITYUNJAY DWIVEDI	G.A.
24	PO	A482/17197/2021 (Mau) Notice no:2021/15088	PRAVESH KUMAR VS STATE OF U.P. AND ANOTHER	LAL BEHARI YADAV	G.A.
25	PO	A482/17267/2021 (Jaunpur) Notice no:2021/14323	ABHIMANYU PATEL AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	ALI HASAN ISTIYAQ ALI	G.A.
26	PO	A482/18049/2021 (Allahabad) Notice no:2021/16547	NEELAM DUBEY VS STATE OF U.P. AND ANOTHER	KRISHNA KANT TIWARI GAUTAM KUMAR MISHRA SUNEEL KUMAR MISHRA	G.A.
27	PO	A482/18073/2021 (Allahabad) Notice no:2021/16084	ARCHNA VERMA AND ANOTHER VS STATE OF U.P. AND ANOTHER	SANTOSH SINGH UDAY SHANKAR TIWARI	G.A.
28	PO	A482/18099/2021 (Bareilly) Notice no:2021/15471	SMT. PUSHPA DEVI AND ANOTHER VS STATE OF U.P. AND ANOTHER	DEVENDRA TIWARI DEVA	G.A.
29	PO	A482/18217/2021 (Allahabad) Notice no:2021/16954	MUNNI LAL AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	HITESH PACHORI	G.A.
30	PO	A482/18219/2021 (Kannauj) Notice no:2021/17174	SRI KRISHNA MOHAN TIWARI AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SUSHIL KUMAR SHUKLA	G.A.
31	PO	A482/18222/2021 (Muzaffar Nagar) Notice no:2021/17537	RAJEEV RATHI AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	DR. C.P. UPADHYAY	G.A.
32	PO	A482/18230/2021 (Mau) Notice no:2021/16321	SHIVAM KUMAR VS STATE OF U.P. AND ANOTHER	MOHAMMED IFTEKHAR KANHAIYA LAL	G.A.
33	PO	A482/18231/2021 (Maharajganj) Notice no:2021/17945	SANDEEP TRIPATHI AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAJ KUMAR SINGH	G.A.
34	PO	A482/18237/2021 (Ballia) Notice no:2021/17661	ROHIT SRIVASTAVA VS STATE OF U.P. AND ANOTHER	DILEEP KUMAR SRIVASTAVA	G.A.
35	PO	A482/18248/2021 (Sonbhadra) Notice no:2021/17906	PRAMOD GUPTA VS STATE OF U.P. AND ANOTHER	KRISHNA MANI	G.A.

36	PO	A482/18250/2021 (Ballia) Notice no:2021/14583	SUMAN DEVI VS STATE OF U.P. AND ANOTHER	ASHOK KUMAR MAURYA	G.A.
37	PO	A482/18253/2021 (Mainpuri) Notice no:2021/17781	CHANDAN AND ANOTHER VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR SRIVASTAVA	DHIRENDRA KUMAR PAL G.A.
38	PO	A482/18254/2021 (Azamgarh) Notice no:2021/16244	GOVINDA AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR PANDEY	G.A.
39	PO	A482/18256/2021 (Farrukhabad) Notice no:2021/17834	OM SINGH VS STATE OF U.P. AND ANOTHER	ANIL KUMAR BIND	G.A.
40	PO	A482/18260/2021 (Rampur) Notice no:2021/18036	CHAND BEE AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAJESH TRIPATHI	G.A.
41	PO	A482/18266/2021 (Bareilly) Notice no:2021/18188	AMAN VIKRAM SINGH VS STATE OF U.P. AND ANOTHER	ASHOK KUMAR	G.A.
42	PO	A482/18267/2021 (Varanasi) Notice no:2021/17148	ANIL KUMAR KESHARI VS STATE OF U.P. AND ANOTHER	BRAHM PRAKASH MISHRA	G.A.
43	PO	A482/18279/2021 (Allahabad) Notice no:2021/16731	ABDUL AJJI VS STATE OF U.P. AND 2 OTHERS	LALJI YADAV YASHPAL YADAV	G.A.
44	PO	A482/18281/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/17633	NOOR ABBAS AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	ADIL KHAN	G.A.
45	PO	A482/18285/2021 (S.r. Nagar (bhadohi)) Notice no:2021/17374	RISHU SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	GYAN PRAKASH SINGH SHASHI KANT SINGH	G.A.
46	PO	A482/18286/2021 (Mirzapur) Notice no:2021/18312	SURENDRA RAI VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR SINGH	G.A.
47	PO	A482/18302/2021 (Shahjahanpur) Notice no:2021/17324	SHAILENDRA SINGH @ MOTU AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	VED PRAKASH PANDEY	G.A.
48	PO	A482/18309/2021 (Jaunpur) Notice no:2021/18128	DANISH AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	MOHD. SARWAR KHAN	G.A.
49	PO	A482/18315/2021 (Fatehpur) Notice no:2021/18148	SAROJ AND ANOTHER VS STATE OF U.P. AND ANOTHER	NASEEM RUFU Q ALRAFIO B.M. MUGAANII	G.A.
50	PO	A482/18324/2021 (Varanasi) Notice no:2021/18294	ANIL RAJBHAR VS STATE OF U.P. AND ANOTHER	PRAMOD KUMAR GUPTA SHYAM SINGH SOMVANSHI PALLAVI RANI ABHISHEK TIWARI	G.A.
51	PO	A482/18336/2021 (Siddharth Nagar) Notice no:2021/17457	UMA SHANKER RAI AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SUJEET KUMAR RAI	G.A.
52	PO	A482/18337/2021 (Azamgarh) Notice no:2021/18114	SHIV KUMAR AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	ASHOK KUMAR GUPTA	G.A.
53	PO	A482/18340/2021 (S.r. Nagar (bhadohi)) Notice no:2021/17870	GEETA DEVI VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR PANDEY LAKSHMI KANT PANDEY	G.A.
54	PO	A482/18348/2021 (Jaunpur) Notice no:2021/14893	DINESH KUMAR TIWARI VS STATE OF U.P. AND ANOTHER	VINAY PRAKASH SHUKLA SANJAY KUMAR MISHRA	G.A.
55	PO	A482/18350/2021 (Fatehpur) Notice no:2021/14603	BIRENDRA @ VIRENDRA SINGH CHAUHAN VS STATE OF U.P. AND 6 OTHERS	KUNWAR MAYANK SINGH	G.A.

56	PO	A482/18361/2021 (Jalaun) Notice no:2021/17848	MAHENDRA KUMAR AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	VISHNU KANT TIWARI	G.A.
57	PO	A482/18362/2021 (Gorakhpur) Notice no:2021/17786	SRI VINOD KUMAR TIWARI VS STATE OF U.P. AND ANOTHER	AMRESH TRIPATHI	G.A.
58	PO	A482/18374/2021 (Sonbhadra) Notice no:2021/17206	SHIVAM UPADHYAY AND ANOTHER VS STATE OF U.P. AND ANOTHER	K.S. TIWARI VIVEK TIWARI	G.A.
59	PO	A482/18377/2021 (Etah) Notice no:2021/18016	JAGPAL @ RAJESH KUMAR VS STATE OF U.P. AND 3 OTHERS	RADHEY SHYAM YADAV	MOOL CHANDRA MAURYA G.A.
60	PO	A482/18378/2021 (Varanasi) Notice no:2021/17053	SUNIL SHARMA @ AMARJEET SHARMA @ AMRENDRA SHARMA VS STATE OF U.P. AND ANOTHER	RAVINDRA KUMAR	G.A.
61	PO	A482/18386/2021 (Varanasi) Notice no:2021/18171	AMIT KUMAR TRIPATHI AND ANOTHER VS STATE OF U.P. AND ANOTHER	SURAJ KUMAR SINGH	G.A.
62	PO	A482/18394/2021 (Jaunpur) Notice no:2021/17994	RAM ANANT ALIAS ANANTU AND 3 OTHERS VS STATE OF U.P.	VEERENDRA KUMAR SHUKLA	G.A.
63	PO	A482/18396/2021 (Aligarh) Notice no:2021/17515	CHAMAN VS STATE OF U.P. AND 5 OTHERS	RAKESH KUMAR TIWARI	G.A.
64	PO	A482/18408/2021 (Muzaffar Nagar) Notice no:2021/17702	RAMESH CHAND BHATI VS STATE OF U.P. AND ANOTHER	VIJAY PRATAP SINGH	G.A.
65	PO	A482/18438/2021 (Agra) Notice no:2021/18143	NAVEEN GARG AND ANOTHER VS STATE OF U.P. AND ANOTHER	VIPIAN CHANDRA PANDEY	G.A.
66	PO	A482/18453/2021 (Allahabad) Notice no:2021/17982	MOHAMMAD AYUD AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	ZAINUL ABDIN	G.A.
67	PO	A482/18455/2021 (Sant Kabir Nagar) Notice no:2021/17858	GHANSHYAM MAURYA 3 OTHERS VS STATE OF U.P. AND ANOTHER	AMIT KUMAR SINGH	G.A.
68	PO	A482/18466/2021 (Gorakhpur) Notice no:2021/18448	RAJ KUMAR TRIPATHI AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	HARI NARAYAN SINGH	G.A.
69	PO	A482/18506/2021 (Agra) Notice no:2021/18250	BIJENDRA PRAJAPATI @ VIJENDRA PRAJAPATI AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	ASHISH GOYAL	G.A.
70	PO	A482/18511/2021 (Lalitpur) Notice no:2021/18064	PUJARI YADAV AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	NANHE LAL TRIPATHI	G.A.
71	PO	A482/18530/2021 (S.r. Nagar (bhadohi)) Notice no:2021/18073	SHESH DHAR BIND VS STATE OF U.P. AND ANOTHER	PREM PRAKASH	G.A.
72	PO	A482/18550/2021 (Agra) Notice no:2021/17172	ANOOP KUMAR AND ANOTHER VS STATE OF U.P. AND ANOTHER	KIRAN TIWARI MAHESH CHANDRA TIWARI	G.A.
73	PO	A482/18559/2021 (Basti) Notice no:2021/18488	AMAR SINGH VS STATE OF U.P. AND ANOTHER	CHANDRA KANT TRIPATHI	G.A.

74	PO	A482/18573/2021 (Hathras (mahamaya Nagar)) Notice no:2021/18214 2021/18299	VINOD UPADHYAY AND ANOTHER VS STATE OF U.P. AND ANOTHER	SYED IMRAN IBRAHIM PANKAJ KUMAR SHUKLA	SWETASHWA AGARWAL G.A.
75	PO	A482/18598/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/16837	SUNIL KUMAR AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	MUSTAQEEM AHMAD	G.A.
76	PO	A482/18607/2021 (Kaushambi) Notice no:2021/18401	AJAY VS STATE OF U.P. AND ANOTHER	RUCHI SRIVASTAVA RANJEET KUMAR MISHRA	G.A.
77	PO	A482/18612/2021 (Lalitpur) Notice no:2021/17246	ANUJ PRATAP @ RANU RAJA AND ANOTHER VS STATE OF U.P. AND ANOTHER	SHIV BABU DUBEY	G.A.
78	PO	A482/18620/2021 (Gorakhpur) Notice no:2021/16505	ANAND KUMAR PANDEY AND ANOTHER VS STATE OF U.P. AND ANOTHER	ARVIND KUMAR MISHRA	G.A.
79	PO	A482/18621/2021 (S.r. Nagar (bhadohi)) Notice no:2021/18286	LAL BAHADUR YADAV VS STATE OF U.P. AND ANOTHER	PREM PRAKASH	G.A.
80	PO	A482/18622/2021 (Kanpur Dehat) Notice no:2021/17951	RISHABH SINGH @ MRIDUL AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	RAJESH DWIVEDI	G.A.
81	PO	A482/18625/2021 (Meerut) Notice no:2021/18279	ISA VS STATE OF U.P. AND ANOTHER	SYED SHAHNAWAZ SHAH	G.A.
82	PO	A482/18637/2021 (Varanasi) Notice no:2021/17671 2021/17671	MANISH KUMAR VS STATE OF U.P. AND ANOTHER	K.S. TIWARI VIVEK TIWARI	G.A.
83	PO	A482/18638/2021 (Agra) Notice no:2021/18323	JUGAL KISHORE RATNU VS STATE OF U.P. AND ANOTHER	KASHIF ZAIDI	G.A.
84	PO	A482/18647/2021 (Bareilly) Notice no:2021/15381	SATYAVEER SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAKESH KUMAR VERMA	G.A.
85	PO	A482/18658/2021 (Kannauj) Notice no:2021/17185	OM PRAKASH AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	RAJEEV TIWARI	GYAN BABU PAL G.A.
86	PO	A482/18659/2021 (Hathras (mahamaya Nagar)) Notice no:2021/17668	SURESH CHAND AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	NIRBHAY KUMAR	G.A.
87	PO	A482/18661/2021 (Bulandshahr) Notice no:2021/17006	GANDHI @ KIRANPAL VS STATE OF U.P.	AMIT RANA	G.A.
88	PO	A482/18663/2021 (Aligarh) Notice no:2021/15600	RAKESH AGARWAL VS STATE OF U.P. AND ANOTHER	DHANANJAI RAI VIBHU RAI	G.A.
89	PO	A482/18673/2021 (Shahjahanpur) Notice no:2021/16420	VEER BAHADUR AND 16 OTHERS VS STATE OF U.P. AND ANOTHER	SANTOSH KUKMAR TIWARI	G.A.
90	PO	A482/18677/2021 (Meerut) Notice no:2021/18360	SMT. TRIPTI ARORA AND ANOTHER VS STATE OF U.P. AND ANOTHER	ABHISHEK SRIVASTAVA	G.A.
91	PO	A482/18687/2021 (Kanpur Nagar) Notice no:2021/18167	KM. RADHA YADAV VS STATE OF U.P. AND ANOTHER	SUDHIR KUMAR SINGH SANJAY SINGH	G.A.

92	PO	A482/18704/2021 (Agra) Notice no:2021/17685	MAHESH VS STATE OF U.P. AND ANOTHER	SUSHIL KUMAR TIWARI PRADEEP KUMAR TIWARI	G.A.
93	PO	A482/18705/2021 (Allahabad) Notice no:2021/17617	SHABBEY KANEY @ SAHABE ALAM VS STATE OF U.P.	VIRENDRA KUMAR JAISWAL	G.A.
94	PO	A482/18709/2021 (Varanasi) Notice no:2021/17123	VED PRAKASH MAURYA VS STATE OF U.P. AND ANOTHER	ASHOK KUMAR SINGH ANOOP SINGH	G.A.
95	PO	A482/18718/2021 (Jalaun) Notice no:2021/18525	PREETAM AND ANOTHER VS STATE OF U.P. AND ANOTHER	TARUN JHA	G.A.
96	PO	A482/18738/2021 (Varanasi) Notice no:2021/18861	NOOR ALAM VS STATE OF U.P AND ANOTHER	MANOJ KUMAR MISHRA	PRAMOD KUMAR SRIVASTAVA MANAV CHAURASIA G.A.
97	PO	A482/22214/2021 (Siddharth Nagar) Notice no:2021/22275	RAJENDRA VS STATE OF U.P. AND ANOTHER	SHAHROZE KHAN	G.A.
98	PO	A482/22225/2021 (Gautam Buddh Nagar) Notice no:2021/20569	SUNITA GUPTA AND 2 OTHERS VS STATE OF U.P. ANOTHER	RAM DAS YADAV RAM KRISHNA ANUP KUMAR	G.A.
99	PO	A482/22796/2021 (Gautam Buddh Nagar) Notice no:2021/22872	KALU RAM TYAGI @ KALU RAM VS STATE OF U.P.AND ANOTHER	UMA NATH PANDEY	G.A.
100	PO	A482/22811/2021 (Sonbhadra) Notice no:2021/22139	OM PRAKASH SINGH VS STATE OF U.P. AND ANOTHER	ARVIND SINGH	G.A.
101	PO	A482/22815/2021 (Moradabad) Notice no:2021/20458	VIJAY VEER SINGH VS STATE OF U.P..AND ANOTHER	SHAILENDRA KUMAR SINGH	G.A.
102	PO	A482/22817/2021 (Kanpur Nagar) Notice no:2021/22645	MUKESH TIWARI VS STATE OF U.P. AND ANOTHER	RAKESH DUBEY	SANJAY KUMAR DUBEY G.A.
103	PO	A482/22826/2021 (Bareilly) Notice no:2021/21703	POORAN LAL SHARMA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	MOHAMMAD WASEEM	G.A.
104	PO	A482/22827/2021 (Agra) Notice no:2021/21563	PRASHANT SHARMA VS STATE OF U.P. AND ANOTHER	JAI RAM NISHAD MUKESH CHANDRA GUPTA	G.A.
105	PO	A482/22833/2021 (Allahabad) Notice no:2021/22302	HUKUM ALI VS STATE OF U.P AND ANOTHER	YOGENDRA KUMAR TRIPATHI SHIVENDRA NATH SINGH	G.A.
106	PO	A482/22840/2021 (Kushi Nagar) Notice no:2021/22348	MAMUL NISHA VS STATE OF U.P AND ANOTHER	OMKAR NATH RAI	SANJAY KUMAR MISHRA G.A.
107	PO	A482/22847/2021 (Jhansi) Notice no:2021/23035	RENU SHARMA VS STATE OF U.P. AND ANOTHER	MAHENDRA PRAKASH	G.A.
108	PO	A482/22858/2021 (Aligarh) Notice no:2021/20880	PRASHANT BHARDWAJ AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	GAURI SHANKER MISHRA	G.A.
109	PO	A482/22859/2021 (Bareilly) Notice no:2021/20475	CHANDRA KANT SAXENA VS STATE OF U.P. AND ANOTHER	KRISHNA GOPAL	G.A.
110	PO	A482/22863/2021 (Aligarh) Notice no:2021/22435	MAHARAJ SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	ATUL KUMAR SINGH	G.A.
111	PO	A482/22870/2021 (Etawah) Notice no:2021/23454	SURYA PRATAP SINGH SHAKYA AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	RAM ASHISH PANDEY	G.A.

112	PO	A482/22873/2021 (Fatehpur) Notice no:2021/23238	SURENDRA KUMAR YADAV AND ANOTHER VS STATE OF U.P. AND ANOTHER	RADHEY SHYAM RAJIV KUMAR MISHRA	VIKAS SINGH G.A.
113	PO	A482/22881/2021 (Jhansi) Notice no:2021/19133 2021/19133	JAI HIND SINGH AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	YATINDRA SINGH	G.A.
114	PO	A482/22887/2021 (Bulandshahr) Notice no:2021/20386	SMT. MITHLESH AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	GIRISH KUMAR YADAV	G.A.
115	PO	A482/22889/2021 (Kaushambi) Notice no:2021/23420	SHIV PRASAD AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	JAWAHAR LAL MAURYA	G.A.
116	PO	A482/22893/2021 (S.r. Nagar (bhadohi)) Notice no:2021/22128	DHARMENDRA @ RAJENDRA KUMAR YADAV VS STATE OF U.P. AND ANOTHER	JAGADISH PRASAD YADAV	G.A.
117	PO	A482/22901/2021 (Varanasi) Notice no:2021/23418	SHOBHIT SARRAF VS STATE OF U.P. AND ANOTHER	RAJ KIRAN CHAUDHARY JAI PRAKASH SINGH	G.A.
118	PO	A482/22923/2021 (Fatehpur) Notice no:2021/22226	JOKHURAM SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	LALIT KUMAR KAMALESH KUMAR NISHAD	G.A.
119	PO	A482/22952/2021 (Allahabad) Notice no:2021/22969	RAJENDRA KUMAR GIRI VS STATE OF U.P. AND ANOTHER	VIJAY PURI	G.A.
120	PO	A482/22961/2021 (Meerut) Notice no:2021/23406	MITHUN AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR TIWARI	G.A.
121	PO	A482/22968/2021 (Kaushambi) Notice no:2021/20916	INDRAPATI TRIPATHI VS STATE OF U.P. AND ANOTHER	GANGA PRASAD GUPTA	G.A.
122	PO	A482/22972/2021 (Aligarh) Notice no:2021/22782	PREM PRAKASH MAHESHWARI VS STATE OF U.P. AND ANOTHER	ASHVNI MISHRA	G.A.
123	PO	A482/22984/2021 (Bijnor) Notice no:2021/2325	PAWAN PAL AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	VIVEK KUMAR SRIVASTAVA	G.A.
124	PO	A482/22987/2021 (Etah) Notice no:2021/21633	DHARMPAL AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	PRATIBHA SINGH ASHOK KUMAR SINGH	G.A.
125	PO	A482/22989/2021 (Jaunpur) Notice no:2021/22560	KAMTA PRASAD PAL AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	KAILASH NATH SINGH	G.A.
126		A482/23781/2021 (Varanasi) Notice no:2021/23144	RAJESHWARI DEVI VS STATE OF U.P. AND 6 OTHERS	DINESH PRATAP SINGH	G.A.
127		A482/23905/2021 (Budaun) Notice no:2021/23101	NOORJAHAN @ SAMSULNISHA AND ANOTHER VS STATE OF U.P. AND ANOTHER	AVANISH TRIPATHI	G.A.
128		A482/23913/2021 (Jalaun) Notice no:2021/23048	BRIJESH KUMAR SRIVASTAVA AND ANOTHER VS STATE OF U.P. AND ANOTHER	ANIL KUMAR SRIVASTAVA	G.A.
129		A482/23920/2021 (Mirzapur) Notice no:2021/22204	SHIV LOCHAN TIWARI VS STATE OF U.P. AND 5 OTHERS	VISHNU MURTI TRIPATHI	G.A.
130		A482/23935/2021 (Banda) Notice no:2021/19078	RAMNARESH SINGH VS STATE OF U.P. AND ANOTHER	CHANDRA PRAKASH GARG	G.A.

131	A482/23961/2021 (Kannauj) Notice no:2021/22997	GUDDU @ IRFAN VS STATE OF U.P. AND ANOTHER	JUGAL KISHOR KHANNA	G.A.
132	A482/23965/2021 (Hapur (panchsheel Nagar)) Notice no:2021/23973	DEVENDRA AND ANOTHER VS STATE OF U.P. AND ANOTHER	MUNENDRA NATH CHAUBEY	G.A.
133	A482/23971/2021 (Agra) Notice no:2021/23820	GOVIND @ KARAN KUMAR AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	RAJAT KUMAR SHUKLA	G.A.
134	A482/23979/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/23426	BHISHMA AND ANOTHER VS STATE OF U.P. AND ANOTHER	RANJEET KUMAR YADAV	G.A.
135	A482/23996/2021 (Gautam Buddh Nagar) Notice no:2021/23564	DR. DINESH AGARWAL AND ANOTHER VS STATE OF U.P. AND ANOTHER	KAPIL TYAGI	G.A.
136	PO CRLRD/643/2021 (Etawah) Notice no:2021/1196	MITLESH KUMARI VS STATE OF U.P.AND 3 OTHERS	RAM PRAVESH YADAV	G.A.
137	PO CRLRD/685/2021 (Agra) Notice no:2021/1282	SMT NEHA GUPTA VS STATE OF U.P.AND 3 OTHERS	AVANISH KUMAR SHUKLA MITHILESH KUMAR SHUKLA	G.A.
138	PO CRLRD/797/2021 (Lalitpur) Notice no:2021/1798 2021/1798 2021/1798	GOLU @ KRIPARAM PRAJAPATI VS STATE OF U.P. AND ANOTHER	NANHE LAL TRIPATHI	G.A.
139	PO CRLRD/976/2021 (Agra) Notice no:2021/2685	VIKAS SINGH VS STATE OF U.P. AND 2 OTHERS	KULDEEP SINGH CHAHAR	G.A.
140	PO CRLRD/982/2021 (Mainpuri) Notice no:2021/2443	ANKIT (MINOR) VS STATE OF U.P. AND ANOTHER	MAHENDRA KUMAR YADAV VINOD KUMAR SINGH	G.A.
141	PO CRLRD/983/2021 (Meerut) Notice no:2021/2524	SALMAN VS STATE OF U.P. AND ANOTHER	HEMANT KUMAR ASHWINI KUMAR SRIVASTAVA	G.A.
142	PO CRLRD/985/2021 (Ballia) Notice no:2021/2664	ASHOK KUMAR VS STATE OF U.P. AND ANOTHER	SANDEEP PANDEY DEVOTTAM PANDEY	G.A.
143	CRLRD/1039/2021 (Sambhal (bheem Nagar)) Notice no:2021/3167	JANENDRA SINGH VS STATE OF U.P. AND ANOTHER	BHUPENDRA KUMAR TRIPATHI	G.A.
144	CRLRD/1044/2021 (Bareilly) Notice no:2021/3040	UMESH VS STATE OF U.P.	RAJ KUMAR VAISHYA	G.A.
145	PO A227/5567/2021 (Varanasi) Notice no:2021/7648	ANIL KUMAR AND ANOTHER VS STATE OF U.P. AND ANOTHER	DINESH KUMAR SINGH	G.A.
146	PO A227/5579/2021 (Meerut) Notice no:2021/9869	RAJENDRA KUMAR VS STATE OF U.P. AND 3 OTHERS	VIVEK SARAN	SIDDHARTH PANDEY G.A.
147	PO A227/6359/2021 (Bulandshahr)	SMT. RADHA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR PANDEY	G.A.

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	DF E-File	CRLR/1080/2021 (Meerut)	GAURAV VS STATE OF U.P. AND ANOTHER	INDRA MANI TRIPATHI	G.A.
302	PO E-File	CRLR/1078/2021 (Sant Kabir Nagar)	PREM PRAKASH SINGH VS STATE OF U.P. AND ANOTHER	DEEPAK KUMAR TRIPATHI RONAK CHATURVEDI	G.A.
	With	CRLR-1084-2021 Sant Kabir Nagar	PREM PRAKASH SINGH VS STATE OF U.P. AND ANOTHER	DEEPAK KUMAR TRIPATHI RONAK CHATURVEDI	G.A.
303	PO E-File	CRLR/1551/2021 (Jalaun)	NEHA VERMA VS STATE OF U.P.	LAXMI NARAYAN RATHOUR	
304	DF E-File	CRLP/9761/2021 (Jhansi)	RAJEEV YADAV VS STATE OF U.P AND 2 OTHERS	GANGA BHUSHAN MISHRA	G.A.
305	PO E-File	A482/18869/2020 (Bijnor)	RAHUL VS STATE OF U.P. AND ANOTHER	VIDIT KHANNA	G.A.
For Order					
306	PO	HABC/513/2020 (Kasganj (kanshiram Nagar))	KANHAIYA(MIMOR) AND ANOTHER VS STATE OF U.P. AND 7 OTHERS	ARUN KUMAR SRIVASTAVA	GEETAM SINGH RAGHUBIR SINGH G.A.
307	PO	HABC/162/2021 (Deoria)	DINESH @ DINESH PRASAD AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	AJAY KUMAR SINGH SARITA SINGH	G.A.
308	PO	HABC/173/2021 (Saharanpur)	KM. ROSHANI @ LAXMI (MINOR) AND ANOTHER VS STATE OF U P AND 3 OTHERS	PRASHANT JI PANDEY	G.A.
309	LAFP	HABC/258/2021 (Saharanpur)	KEHRU NISHA AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	DHIRAJ KUMAR PANDEY	G.A.
310	PO	HABC/308/2021 (Allahabad)	MOHAMMAD ISMAIL AND 2 OTHERS VS STATE OF U.P. AND 4 OTHERS	IMRAN KHAN VIQUAR MEHDI ZAIDI (SENIOR ADVOCATE M J AKHTAR	DHIRENDRA KUMAR DWIVEDI G.A.

MATTERS REPORTED BY MEDIATION CENTRE IN WHICH PARTIES DID NOT APPEAR OR ARRIVE AT ANY SETTLEMENT

311	DF	A482/29682/2017 (Agra)	VIVEK MATHURA VS STATE OF U.P. AND ANOTHER	PIYUSH DUBEY	POOJA SAXENA (INPERSON) G.A.
	With	A482-36696-2017 Agra	U.C. MATHUR AND ANOTHER VS STATE OF U.P. AND ANOTHER	PIYUSH DUBEY	G.A.
312	WC	A482/32562/2016 (Aligarh)	MAHI PAL AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SAKSHAM SRIVASTAVA AKHILESH SRIVASTAVA M.P.S. CHAUHAN	MANOJ KUMAR SRIVASTAVA G.A.
313	DF	CRLR/982/2021 (Kanpur Nagar)	MONU URF MAAN SINGH YADAV (MINOR) VS STATE OF U.P.AND ANOTHER	PHOOL SINGH YADAV UPENDRA KUMAR TIWARI	G.A.

BUNCH CASES U/S. 125 CR.P.C.

314	PO	CRLR/749/2021 (Fatehpur)	CHHOTELAL VS STATE OF UP AND ANOTHER	SHEETLA PRASAD SHUKLA	G.A.
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STATE CASES AGAINST PREVENTIVE ACTION AND PROCEEDINGS UNDER CHAPTER VII TO X CR.P.C.

315	WC	CRLR/3726/2017 (Budaun)	RAJEEV SHARMA VS STATE OF U.P. AND ANOTHER	SATISH CHANDRA TIWARI SANJIVE KUMAR GUPTA	ASHOK KUMAR YADAV G.A.
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REVISION ARISING OUT OF JUVENILE JUSTICE ACT (BAIL)

316	PO	CRLR/83/2021 (Kanpur Nagar)	MANIRAM @ MOOL CHANDRA (JUVENILE) VS STATE OF U.P. AND ANOTHER	PRAVEEN KUMAR TRIPATHI MANOJ KUMAR DIXIT	G.A.
317	PO	CRLR/124/2021 (Ghaziabad)	ANKUR VS STATE OF U.P. AND ANOTHER	AJAY KUMAR MISHRA RAJESH KUMAR YADAV	G.A.
318	PO	CRLR/792/2021 (Gorakhpur)	RAHUL (MINOR) VS STATE OF UP	SHITLESH PANDEY SHASHANK KUMAR	RAJEEV KUMAR SINGH G.A.

CRIMINAL REVISION U/S 102 OF JUVENILE JUSTICE ACT, 2015

319	PO	CRLR/3684/2011 (Meerut)	SURAIYA VS STATE OF U.P. AND OTHERS	A.K.SRIVASTAVA ANOOP TRIVEDI	ASHWINI KUMAR SRIVASTAVA MANOJ KUMAR RAI MADAN LAL RAI RISHOBHA KUMARA HARISH CHANDRA SINGH MANOJ KUMAR SRIVASTAVA AVNISH KUMAR SRIVASTAVA MOHD IMRAN KHAN AMBRISH SHUKLA BED KANT MISHRA GOVT. ADVOCATE
	With	CRLR-2073-2013 Meerut	SALMAN VS STATE OF U.P. AND ANOTHER	ASHWANI KR.SRIVASTAVA MOHD IMRAN KHAN SUDHIR KUMAR AJAY KUMAR MISHRA PRASHANT KUMAR SINGH HARISH CHANDRA SINGH AMBRISH SHUKLA VIVEK SINGH AJAY KUMAR SRIVASTAVA AVNISH KUMAR SRIVASTAVA	ANOOP TRIVEDI GOVT. ADVOCATE
	With	CRLR-2074-2013 Meerut	SHAKIR VS STATE OF U.P. AND ANOTHER	AJAY KUMAR MISHRA SUDHIR KUMAR MOHD IMRAN KHAN SUDHIR AGARWAL VIVEK SINGH AJAY KUMAR SRIVASTAVA HARISH CHANDRA SINGH AMBRISH SHUKLA PRASHANT KUMAR SINGH ASHWANI KR.SRIVASTAVA AMOD TRIPATHI AVNISH KUMAR SRIVASTAVA	ANOOP TRIVEDI GOVT. ADVOCATE
	With	CRLR-1861-2018 Meerut	SURAIYA VS STATE OF U.P. AND 2 OTHERS	ANOOP TRIVEDI (SENIOR ADV.)	MOHD IMRAN KHAN G.A.
320	PO	CRLR/2930/2016 (Bareilly)	MUKUL SINGH MINOR VS STATE OF U.P. AND ANOTHER	PRAVEEN KUMAR SRIVASTAVA	G.A.
321	PO	CRLR/4386/2005 (Azamgarh)	HIRA LAL VS STATE OF U.P.	ASHOK KUMAR SINGH	G.A.

322	PO	CRLR/2273/2013 (Ghaziabad)	ROHAN KUMAR VS STATE OF U.P. AND 3 OTHERS	PAWAN BHARDWAJ ANKIT SRIVASTAVA VIJAY PRAKSAH PRAMOD BHARDWAJ	B.D.MISHRA V.P.SRIVASTAVA H.C.MISHRA ANURAG KHANNA C.B.I. VIRENDRA SINGH D.B.MISHRA GOVT. ADVOCATE
323	PO	CRLR/1646/2016 (Basti)	SMT. ISRAWATI VS STATE OF U.P. AND ANOTHER	TRIPATHI B.G. BHAI	RAVINDRA PRAKASH SRIVASTAVA G.A.
324	PO	CRLR/1916/2016 (Lalitpur)	RAVI PRAKASH SHARMA AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	VED PRAKASH OJHA SURENDRA KUMAR SRIVASTAVA	G.A.
325	PO	CRLR/298/2017 (Mirzapur)	SUBASH PAL VS STATE OF U.P. AND 4 OTHERS	SHRI PRAKASH DWIVEDI	VARTIKA SINGH ALOK KUMAR KUSHWAHA G.A.
326	PO	CRLR/405/2017 (Farrukhabad)	PREMWATI VS STATE OF U.P. AND 2 OTHERS	LAVKUSH KUMAR SHARMA	NITIN KUMAR SINGH SHIVAM YADAV GOVT. ADVOCATEE
327	PO	CRLR/2332/2017 (Allahabad)	KAMAL NARAIN @ KRIPA SHANKER VS STATE OF U.P. AND 8 OTHERS	RAHUL MISHRA SWATI AGRAWAL SRIVASTAVA	NARENDRA DEO RAI RAJEEV GIRI RAVISH KUMAR SINGH G.A.
328	PO	CRLR/3328/2017 (Etawah)	NEERAJ SINGH VS STATE OF U.P. AND ANOTHER	RAGHUVIR SHARAN SINGH LAL MANI SINGH	G.A.
329	PO	CRLR/3912/2018 (Ghaziabad)	RAJEEV KUMAR AND ANOTHER VS STATE OF U.P. AND ANOTHER	AMIT KUMAR MISHRA RANJIT SAXENA	RAJEEV RATAN SINGH G.A.
330	PO	CRLR/4210/2018 (Jhansi)	SHASHI KANT VS STATE OF U.P. AND ANOTHER	RAY SAHAB YADAV	OM PRAKASH ALI HASAN G.A.
331	PO	CRLR/1392/2019 (Etah)	BHAGWATI PRASAD TRIVEDI VS STATE OF U.P. AND 2 ORS.	GULREZ KHAN W.H.KHAN, SENIOR ADVOCATE JAVED HUSAIN KHAN	ARJUN SINGH SOLANKI G.A.
332	PO	CRLR/1486/2019 (Rampur)	MOHABBE ALI VS STATE OF U.P. AND 5 OTHERS	PRANAVA KUMAR	G.A.
333	PO	CRLR/2693/2019 (Gautam Buddh Nagar)	SMT. SUJATA ALIAS JOOSI VS JANARDHAN SHARMA ALIAS JATIN AND ANOTHER	ASHUTOSH KUMAR TIWARI RAM BILAS YADAV	G.A.
334	PO	CRLR/2897/2019 (Bulandshahr)	BALJEET SINGH VS STATE OF U.P.	GOPAL SRIVASTAVA GULAB CHANDRA SHANKER SUAN	G.A.
335	PO	CRLR/4682/2019 (Azamgarh)	ANIRUDDH VISHWAKARMA VS STATE OF U.P. AND ANOTHER	ALKA SRIVASTAVA SHRUTI MALVIYA MANOJ KUMAR RAJESH KUMAR DUBEY SANTOSH KUMAR SRIVASTAVA	G.A.
336	PO	CRLR/481/2020 (Kaushambi)	SABA JAMEEL AND ANOTHER VS STATE OF U.P. AND ANOTHER	FAZAL KAREEM ZAFARI	RAMESH KUMAR PANDEY G.A.
	With	CRLR-207-2020 Kaushambi	SYED ANWAR AHMAD VS STATE OF U.P. AND 2 ORS.	UDAY SHANKAR TIWARI RAMESH KUMAR PANDEY	FAZAL KAREEM ZAFARI G.A.
337	PO	CRLR/1264/2020 (Fatehpur)	ISLAM AHMAD VS STATE OF U.P. AND ANR.	PRADEEP KUMAR	G.A.
338	PO	CRLR/1730/2020 (Bareilly)	SMT. JYOTASNA SAXENA VS STATE OF U.P. AND ANR.	MANOJ KUMAR SRIVASTAVA	GIRISH KUMAR MISHRA G.A.

339	PO	CRLR/2187/2020 (Jaunpur)	RADHA VS STATE OF U.P. AND ANOTHER	PRADEEP KUMAR YADAV BABU RAM YADAV	RAM DULAR PATEL G.A.
340	PO	CRLR/2217/2020 (Kanpur Dehat)	JAGMOHAN SINGH(MINOR) VS STATE OF U.P. AND ANOTHER	DURGA PRASAD	G.A.
341	PO	CRLR/406/2021 (Rampur)	RAM BAHADUR VS STATE OF U.P.	ROHIT SHARAN TOMAR AKHILESH SRIVASTAVA ARVIND KUMAR SRIVASTAVA ATUL KUMAR SRIVASTAVA RAMESH KUMAR DWIVEDI BRATENDRA SINGH	G.A.
342	PO	CRLR/597/2021 (Ghazipur)	RAJESH RAM AND 4 OTHERS VS STATE OF UP AND ANOTHER	SANTOSH KUMAR JAISWAL	G.A.
343	PO	CRLR/818/2021 (Sonbhadra)	CHANDRAKESH KUSHWAHA VS STATE OF U.P.AND ANOTHER	PIYUSH TRIPATHI BINDU KUMARI	G.A.
344	PO	CRLR/1467/2021 (Mirzapur)	GOPAL YADAV VS STATE OF U.P. AND 3 OTHERS	SHRI PRAKASH DWIVEDI	G.A.
	With	CRLR-486-2021 Mirzapur	OM PRAKASH PRAJAPATI VS STATE OF UP AND ANOTEHR	YOGESH KUMAR SINGH	SHRI PRAKASH DWIVEDI G.A.
	With	CRLR-672-2021 Mirzapur	DILIP AND ANOTHER VS STATE OF UP	ANIL KUMAR TRIPATHI SHASHI SHANKAR TRIPATHI	SHRI PRAKASH DWIVEDI G.A.
345	PO	CRLR/1943/2021 (Aligarh)	SAURABH SHARMA VS STATE OF U.P. AND ANOTHER	CHANDRAKESH MISHRA	G.A.
346	PO	CRLR/2016/2021 (Rampur)	BALWANT SINGH @ MINTU VS STATE OF U.P. AND ANOTHER	ARVIND SRIVASTAVA III	G.A.
347	PO	CRLR/2017/2021 (Pilibhit)	STATE BANK OF INDIA, LH.S.F BRANCH PILIBHIT VS STATE OF U.P. AND 2 OTHERS	SATISH CHATURVEDI	G.A.
348	PO	CRLR/2025/2021 (Pilibhit)	STATE BANK OF INDIA L.H.S.F. BRANCH PILIBHIT VS STATE OF U.P. AND ANOTHER	SATISH CHATURVEDI	G.A.
349	PO	CRLR/2141/2021 (Amroha (jyotiba P Nagar))	HARPAL SINGH VS STATE OF U.P. AND ANOTHER	VIVEK CHAUBEY NIPUN SINGH	SUNIL KUMAR DUBEY G.A.
350	PO	CRLR/2169/2021 (Azamgarh)	ARUN KUMAR YADAV VS STATE OF U.P. AND ANOTHER	SHAMSUDDIN AHMAD	SYED MOHD. KHALID G.A.
351	PO	CRLR/2208/2021 (Mau)	NEZAM KHAN VS STATE OF U.P. AND ANOTHER	MAYANK KRISHNA S CHANDEL RAM NIWAS SINGH VINOD KUMAR CHANDEL	DHIRENDRA KUMAR ULAJHAN SINGH BIND G.A.
352	PO	CRLR/2229/2021 (Kasganj (kanshiram Nagar))	HIMANSHU VS STATE OF U.P. AND ANOTHER	ARJUN SINGH SOLANKI	VIVEK KUMAR SHARMA G.A.
353	PO	CRLR/2326/2021 (Mathura)	HAR SWAROOP AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	ASHOK KUMAR SHARMA	G.A.

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354	PO	CRLRD/401/2021 (Amroha (jyotiba P Nagar))	ROHTAS VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR SINGH	SANDEEP KUMAR SRIVASTAVA G.A.
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355	PO	CRLRD/30/2008 (Basti)	BRIJENDRA NATH VS STATE OF U.P. AND ANOTHER	PRADEEP KUMAR UMA NATH PANDEY	GOVT. ADVOCATE
	With	A482-29662-2007 Basti	BRIJENDRA NATH VS STATE OF U.P. AND ANOTHER	PRADEEP KUMAR UMA NATH PANDEY	GOVT. ADVOCATE
356	PO	CRLRD/55/2013 (Gautam Buddh Nagar)	KISHAN AND OTHERS VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR CHAUHAN	GOVT. ADVOCATE
357	PO	CRLRD/815/2018 (Bulandshahr)	SANJAY VS STATE OF U.P. AND ANR.	RAJENDRA KUMAR SHARMA GAURAV KAKKAR	G.A.
358	PO	CRLRD/137/2021 (Basti)	M/S RCI LOGISTICS PVT.LTD VS STATE OF UP AND 2 OTHERS	RAVINDRA KUMAR MISHRA RANJIT SAXENA	G.A.
359	PO	CRLRD/164/2021 (Bareilly)	RAJENDRA PRASAD JAUHARI @ J.P. JAUHARI VS STATE OF U.P. AND ANOTHER	PRASOON KUMAR SHARAD SHARMA	AMIT KUMAR SRIVASTAVA G.A.
360	PO	CRLRD/752/2021 (Kushi Nagar)	AMIT PRATAP SINGH VS STATE OF U.P. AND 2 OTHERS	IN PERSON	G.A.
361	PREM	A482/14700/2008 (Kushi Nagar)	RAJESH AGARWAL AND ANOTHER VS STATE OF U.P. AND ANOTHER	R.K. SHAHI	S.R.PANDEY GOVT. ADVOCATE
362	PREM	A482/35112/2008 (Hathras (mahamaya Nagar))	HRIDESH KUMAR AGNIHOTRI VS STATE OF U.P.AND ANOTHER	SANJAY KUMAR DUBEY	GOVT. ADVOCATE
363	PREM	A482/35185/2008 (Auraiya)	YOGESH ALIAS GIRAJESH KUMAR AND ANOTHER VS STATE OF U.P.AND ANOTHER	AKASH MISHRA	GOVT. ADVOCATE
364	PREM	A482/35218/2008 (Jaunpur)	NOOR MOHAMMAD AND ANOTHER VS STATE OF U.P.AND ANOTHER	M. SARWAR KHAN	GOVT. ADVOCATE
365	DF	A482/7783/2007 (Farrukhabad)	SMT. SANJEEDA BEGUM AND OTHERS VS STATE OF U.P. AND ANOTHER	DEEPAK GAUR S.C.VERMA	GOVT. ADVOCATE
366	DF	A482/19979/2007 (Meerut)	SMT. MOHINI SINGH VS STATE OF U.P. AND ANOTHER	ADITYA PRASAD MISHRA	GOVT. ADVOCATE
367	DF	A482/5046/2008 (Kanpur Nagar)	CHANDER BHATIA AND OTHERS VS STATE OF U.P. AND ANOTHER	RAKESH DUBEY RAJIV GUPTA	HARI BANS SINGH GOVT. ADVOCATE
368	DF	A482/32932/2018 (Baghpat)	RAJENDRA KUMAR VS STATE OF U.P. AND ANOTHER	RAM RAJ PANDEY	RAJENDRA KUMAR MISRA MEHDI ABBAS G.A.
369	DF	A482/19205/2021 (Kanpur Nagar)	NARESH KRISHNA SOMANI VS STATE OF U.P AND ANOTHER	SUSHIL SHUKLA	G.A.
	With	A482-3510-2021 Kanpur Nagar	RAKESH KUMAR MISHRA VS STATE OF U.P. AND ANOTHER	SUSHIL SHUKLA	G.A.
	With	A482-8861-2021 Kanpur Nagar	PREM CHAND PAKHRANI AND ANOTHER VS STATE OF U.P. AND ANOTHER	SUSHIL SHUKLA	G.A.
370	DF	A482/19277/2021 (Gautam Buddh Nagar)	DEEN DAYAL AND ANOTHER VS STATE OF U.P. AND ANOTHER	ANSHUL KUMAR SINGHAL	G.A.

CASES IN WHICH LOWER COURT/TRIAL COURT PROCEEDINGS HAVE BEEN STAYED

371	PO	A482/6061/2006 (Saharanpur)	RAMPAL SHARMA VS STATE OF U.P. AND OTHERS	S.P. SINGH PARMAR RAVI CHANDRA SRIVASTAVA	A.A. ANSARI GOVT. ADVOCATE
	With	A482-3190-2006 Saharanpur	YOGI SHARMA @ YOGESH SHARMA VS STATE OF U.P. AND ANOTHER	S.P. SINGH PARMAR RAVI CHANDRA SRIVASTAVA	A.A. ANSARI GOVT. ADVOCATE
	With	A482-14834-2006 Saharanpur	CHAMAN LAL VS STATE OF U.P. AND ANOTHER	ASHFAQ AHMAD ANSARI	GOVT. ADVOCATE
372	PO	A482/17560/2006 (Kanpur Dehat)	VIMAL SINGH AND OTHERS VS STATE OF U.P. AND OTHERS	R.K. GUPTA	GOVT. ADVOCATE
373	PO	A482/14637/2008 (Agra)	BHEEKAM SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	PIYUSH DUBEY	RAJESH KUMAR G.A.

GROUP OF CASES U/S 482 CR.P.C. (LIKELY TO BE INFRACTUOUS)

374	WC	A482/29633/2007 (Ghaziabad)	K.S. BHATTI VS CENTRAL BUREAU INVESTIGATION	VIRESH MISRA AMIT MISRA	G.S. HAJELA GOVT. ADVOCATE
		(A482-28271-2007) Ghaziabad Decided on 23/05/2019	N.D. ASHWANI VS UNION OF INDIA AND OTHERS		

VACATION OF STAY

375	PO	A482/12424/2007 (Amroha (Jyotiba P Nagar))	MIRZA AKBAR BEG VS STATE OF U.P. AND ANOTHER	A.R.SIDDIQUI SHAHABUDDIN	GOVT. ADVOCATE
376	PO	A482/4263/2003 (Jalaun)	MULU AND OTHERS VS STATE OF U.P. AND ANOTHER	DHARAM PAL SINGH S. NIRANJAN	RAKESH KUMAR MATHUR M.C. CHATURVEDI S.C. DWIVEDI GOVT. ADVOCATE
377	PO	A482/5738/2005 (Pilibhit)	AJMAL KHAN AND OTHERS VS STATE OF U.P. AND ANOTHER	JAVED HABIB	GOVT. ADVOCATE
378	PO	A482/1007/2006 (Ghaziabad)	KAPTAN AND OTHERS VS STATE OF U.P. AND ANOTHER	R.K. SHARMA	GOVT. ADVOCATE
	With	A482-1087-2006 Ghaziabad	KUMAR BADAL VS STATE OF U.P. THRU ADDL. SP CBI	SUSHIL SHUKLA G.S. HAJELA	N.I.JAFRI AMIT MISHRA GOVT. ADVOCATE
379	WC	A482/6037/2006 (Meerut)	RANJEET KUMAR JAIN VS STATE OF U.P. AND ANOTHER	VIKRANT RANA	ADITYA PRASAD MISHRA G.A.
380	PO	A482/6514/2006 (Meerut)	OM BHAGWAN SHARMA AND OTHERS VS STATE OF U.P. AND ANOTHER	RAJEEV CHADDHA	SUJEET KUMAR SANJAY SRIVASTAVA GOVT. ADVOCATE
381	PO	A482/11940/2006 (Azamgarh)	UDAI BHAN SINGH AND OTHERS VS STATE OF U.P. AND OTHERS	VINAY KUMAR SINGH CHANDEL RAM NIWAS SINGH	RAM KIRTI SINGH ARVIND KUMAR SINGH GOVT. ADVOCATE
	With	A482-6296-2006 Jhansi	RAM DAS AND OTHERS VS STATE OF U.P. AND ANOTHER	VISHWAJEET SINGH V.S. SINGH	S.K. CHATURVEDI GOVT. ADVOCATE

382	PO	A482/14469/2006 (Hathras (mahamaya Nagar))	AMARPAL SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR ABHISHEK KUMAR	GOVT. ADVOCATE
383	PO	A482/14724/2006 (Mau)	SMT. KRISHNA DEVI AND OTHERS VS STATE OF U.P. AND ANOTHER	ANAND PRIYA SINGH	R.N. YADAV GOVT. ADVOCATE
384	PO	A482/15530/2006 (Shahjahanpur)	KISHORI LAL AND OTHERS VS STATE OF U.P. AND ANOTHER	S.K. PAL	BHANU BHUSHAN JAUHARI GOVT. ADVOCATE
385	WC	A482/16392/2006 (Allahabad)	MOHIT KUMAR JAISWAL AND OTHERS VS STATE OF U.P. AND ANOTHER	DILIP SRIVASTAVA DHANANJAY PRASAD MOHIT KUMAR JAISWAL NASIRUZZAMAN	RAJEEV UPADHYAY M.K. UPADHYAY DILIP SRIVASTAVA DHANANJAY PRASAD P.K. UPADHYAY GOVT. ADVOCATE
386	PO	A482/17305/2006 (Etah)	MAHAVIR SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	SANJEEV KUMAR PANDEY	GOVT. ADVOCATE
387	PO	A482/17486/2006 (Bijnor)	SMT. SAMLESH AND OTHERS VS STATE OF U.P. AND ANOTHER	P.N. TRIPATHI	GOVT. ADVOCATE
388	WC	A482/2461/2007 (Basti)	HARI RAM AND OTHERS VS STATE OF U.P. AND ANOTHER	S.K. PANDEY GAURAV KUMAR SHUKLA	GOVT. ADVOCATE
389	WC	A482/3533/2007 (Kanpur Dehat)	SHYAMJI AND OTHERS VS STATE OF U.P. AND ANOTHER	SMT. SUSHILA JADAUN SATYA DHEER SINGH JADAUN	DWIVEDI S.C. M.C. CHATURVEDI GOVT. ADVOCATE
	With	A482-7343-2002 Kanpur Dehat	GANESH PRASAD AND OTHERS VS STATE OF U.P. AND ANOTHER	DWIVEDI S.C. M.C. CHATURVEDI	H.B. SINGH GOVT. ADVOCATE
390	PO	A482/3960/2007 (Etah)	M/S MONTO MOTORS LTD. AND ANOTHER VS PRABHAT CHANDRA GUPTA	GAURAV SINGH KRIPA SHANKER SINGH(SENIOR ADV.) RAKESH KAKAR	JAI NARAIN R.N. SINGH GOVT. ADVOCATE
391	WC	A482/5289/2007 (Muzaffar Nagar)	SOHAN VEER AND ANOTHER VS STATE OF U.P. AND ANOTHER	SUSHIL KUMAR PANDEY ADITYA PRASAD MISHRA	GOVT. ADVOCATE
392	PO	A482/7425/2007 (Meerut)	SUNIL KUMAR VS STATE OF U.P. AND ANOTHER	R.P.MISHRA	GOVT. ADVOCATE
393	PO	A482/12329/2007 (Jaunpur)	RAKESH KUMAR GUPTA AND OTHERS VS STATE OF U.P. AND ANOTHER	DIWAKAR TIWARI	GOVT. ADVOCATE
394	PO	A482/12845/2007 (Muzaffar Nagar)	KM. RITU AND ANOTHER VS STATE OF U.P. AND ANOTHER	V.C.MISHRA K.C.PANDEY A.P. MISHRA SUSHIL KUMAR PANDEY	B.K. SOLANKI GOVT. ADVOCATE
395	PO	A482/12962/2007 (Etah)	SMT. SHANTI DEVI AND OTHERS VS STATE OF U.P. AND ANOTHER	B.G. TRIPATHI SATYENDRA NARAYAN SINGH	PRAKASH CHANDRA GOVT.ADVOCATE
396	PO	A482/14010/2007 (Budaun)	SMT. PREMVATI VS STATE OF U.P. AND ANOTHER	R.S.TRIPATHI A.P.TEWARI	GOVT. ADVOCATE
397	PO	A482/14531/2007 (Allahabad)	SUNIL KUMAR PATHAK VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR SRIVASTAVA	GOVT. ADVOCATE
398	PO	A482/16210/2007 (Bareilly)	ABHAY NANDAN ARYA VS STATE OF U.P. AND ANOTHER	R.K.VAISH	GOVT. ADVOCATE
399	WC	A482/17608/2007 (Jalaun)	HARI PRAKASH SHARMA AND ANOTHER VS STATE OF U.P. AND ANOTHER	AMIT KUMAR SINGH SIKANDAR KHAN SUNEET KUMAR	D.K. TIWARI AMARENDRA NATH SINGH GOVT. ADVOCATE

400	PO	A482/17933/2007 (Auraiya)	RAM AUTAR AND OTHERS VS STATE OF U.P. AND ANOTHER	K.D.AWASTHI	GOVT. ADVOCATE
401	PO	A482/18177/2007 (Agra)	V.R.BALA SUBRAMANIAN VS STATE OF U.P. AND ANOTHER	K.K.DWIVEDI	BIRENDRA S. PANDEY LALIT SRIVASTAVA KASHI NATH SHUKLA GOVT. ADVOCATE
402	PO	A482/19426/2007 (Sonbhadra)	RAKESH KUMAR GUPTA AND OTHERS VS STATE OF U.P. AND ANOTHER	C.L.PANDEY MANOJ KUMAR	GOVT. ADVOCATE
403	PO	A482/19638/2007 (Mathura)	KIRANPAL SINGH VS STATE OF U.P. AND ANOTHER	V.K.TRIPATHI	GOVT. ADVOCATE
404	PO	A482/19679/2007 (Hamirpur)	DUSHYANT SINGH ALIAS CHUNMUN SINGH VS STATE OF U.P.	INDEVER PANDEY L.K.PANDEY	GOVT. ADVOCATE
405	PO	A482/19766/2007 (Firozabad)	MAHESH CHANDRA AGRAWAL VS STATE OF U.P. AND ANOTHER	PRADEEP KUMAR	GOVT. ADVOCATE
406	PO	A482/19850/2007 (Basti)	SMT. PAVITRA DEVI AND OTHERS VS STATE OF U.P. AND ANOTHER	S.N.MISHRA SATYENDRA NARAYAN SINGH	M.P. TIWARI GOVT. ADVOCATE
407	WC	A482/19864/2007 (Aligarh)	SMT. KAMLESH AND OTHERS VS STATE OF U.P. AND ANOTHER	R.C.PAL	GOVT. ADVOCATE
408	PO	A482/25614/2007 (Azamgarh)	KITABUN AND OTHERS VS STATE OF U.P. AND ANOTHER	SHER BAHADUR YADAV	S.H.S. ABIDI WAQAR ALAM GOVT. ADVOCATE
409	PO	A482/25625/2007 (Jaunpur)	SALIK RAM AND OTHERS VS STATE OF U.P. AND ANOTHER	H.P.SINGH	B.K. VERMA GOVT. ADVOCATE
410	PO	A482/26626/2007 (Gautam Buddh Nagar)	PRAVEEN YADAV VS STATE OF U.P. AND ANOTHER	GAURAV KAKKAR	GOVT. ADVOCATE
411	PO	A482/28257/2007 (Ghaziabad)	SATISH KUMAR MITTAL VS STATE OF U.P. AND ANOTHER	S.K. TYAGI	GOVT. ADVOCATE
412	WC	A482/29604/2007 (Saharanpur)	IMRAN MASOOD AND ANOTHER VS STATE OF U.P. AND OTHERS	MUKHTAR ALAM	GOVT. ADVOCATE
413	LAFP	A482/1805/2008 (Pilibhit)	TILAK RAM AND OTHERS VS STATE OF U.P. AND ANOTHER	AWADHESH KUMAR SRIVASTAVA	GOVT. ADVOCATE
414	LAFP	A482/2084/2008 (Lalitpur)	SMT. JASHODA DEVI AND OTHERS VS STATE OF U.P. AND ANOTHER	DEEPAK KUMAR SRIVASTAVA	V.K.GUPTA D.N.GUPTA GOVT. ADVOCATE
415	LAFP	A482/2156/2008 (Jalaun)	PRADEEP KUMAR SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	VIJAY SINGH SENGER	GOVT. ADVOCATE
416	PO	A482/14365/2008 (Jaunpur)	MUNNE @ JISHAN VS STATE OF U.P. AND ANOTHER	ISTIYAQ ALI ALI HASAN	SATYENDRA PRATAP SINGH GOVT. ADVOCATE
417	PO	A482/14390/2008 (Kanpur Nagar)	BANSI DHAR GUPTA AND OTHERS VS STATE OF U.P. AND ANOTHER	VISHWA RATNA DWIVEDI	GOVT. ADVOCATE
418	PO	A482/14406/2008 (Ghaziabad)	NAND KISHORE VS STATE OF U.P. AND ANOTHER	R.B. SINGH	SAURAB SRIVASTAVA GOVT. ADVOCATE

	With	A482-21791-2008 Ghaziabad	BABU RAM VS STATE OF U.P. AND OTHERS	R.B. SINGH	GOVT. ADVOCATE
419	PO	A482/14457/2008 (Kanpur Dehat)	GULAB SINGH VS STATE OF U.P. AND ANOTHER	ADARSH KUMAR SIDDHARTHA BAGHEL B.N. RAI	GOVT. ADVOCATE
420	PO	A482/14531/2008 (Azamgarh)	MOHD. TAIYAB VS STATE OF U.P. AND OTHERS	S.P. SINGH SATYENDRA NARAYAN SINGH	R.J. SHAHI GOVT. ADVOCATE
421	PO	A482/14544/2008 (Varanasi)	RAMESH AND OTHERS VS STATE OF U.P. AND ANOTHER	RAGHAVENDRA DWIVEDI	GOVT. ADVOCATE
422	PO	A482/14659/2008 (Allahabad)	VIJAI KUMAR MISRA VS STATE OF U.P. AND ANOTHER	ANIL KUMAR BAJPAI	GOVT. ADVOCATE
423	PO	A482/14885/2008 (Basti)	RAJESH VS STATE OF U.P. AND ANOTHER	JAGDISH PRASAD MISHRA SATYENDRA NARAYAN SINGH	GOVT. ADVOCATE
424	PO	A482/16732/2008 (Saharanpur)	RAM KUMAR AND OTHERS VS STATE OF U.P. AND ANOTHER	MANOJ VASHISTH	GOVT. ADVOCATE
	With	A482-27372-2007 Saharanpur	SATISH VS STATE OF U.P. AND ANOTHER	MANOJ VASHISTH	GOVT. ADVOCATE
425	PO	A482/16793/2008 (Agra)	URMILA DEVI AND OTHERS VS STATE OF U.P. AND OTHERS	KIRAN TIWARI M.C. TIWARI	GOVT. ADVOCATE
426	PO	A482/16832/2008 (Gautam Buddh Nagar)	RAJENDRA AND ANOTHER VS ADARSH KHALASI SANYUKT SAHKARI LIMITED AND OTHERS	SANJAY SRIVASTAVA	GOVT. ADVOCATE
427	PO	A482/16841/2008 (Muzaffar Nagar)	RANDHIR SHARMA VS STATE OF U.P. AND ANOTHER	SUSHIL KUMAR PANDEY	VINOD KUMAR GOVT. ADVOCATE
	With	A482-14909-2008 Muzaffar Nagar	ANIRUDDH KUMAR VS STATE OF U.P. AND ANOTHER	SUSHIL KUMAR PANDEY	VINOD KUMAR GOVT. ADVOCATE
428	PO	A482/16912/2008 (Agra)	LOKESH YADAV VS STATE OF U.P. AND ANOTHER	PIYUSH DUBEY	G.A.
429	PO	A482/16931/2008 (Jalaun)	SANJEEV @ CHHOTE VS STATE OF U.P. AND ANOTHER	SUDHIR SHANDILYA SUDAMAJI SHANDILYA	D.K.TIWARI GOVT. ADVOCATE
430	PO	A482/16942/2008 (Ghaziabad)	ARUN SHARMA AND OTHERS VS STATE OF U.P. AND ANOTHER	KAMAL SINGH YADAV	YOGENDRA KUMAR SONKAR GOVT. ADVOCATE
431	PO	A482/16957/2008 (Gautam Buddh Nagar)	DARIYAB SINGH VS STATE OF U.P. AND ANOTHER	RAM SURAT SAROJ	GOVT. ADVOCATE
432	PO	A482/38606/2011 (Firozabad)	SMT. MEENA DEVI AND OTHERS VS STATE OF U.P. AND ANOTHER	DHARMENDRA SINGH ARVIND AGRAWAL	GOVT. ADVOCATE
433	PO	A482/39011/2012 (Amroha (jyotiba P Nagar))	PRIYANSHU GARG VS STATE OF U.P. AND ANOTHER	SATYA PRAKASH RAI LALTA PRASAD TIWARI	GOVT.ADVOCATE
434	PO	A482/23476/2013 (Deoria)	RAM BADAN @ RAM BADAN KUSHWAHA VS STATE OF U.P. AND ANOTHER	SHASHI KANT UPADHYAY	SHAMIMUL HASNAIN SHARDENDU KUMAR PANDEY BRIJESH CHANDRA NAIK GOVT. ADVOCATE
435	PO	A482/27694/2013 (Mainpuri)	PRASHANT KUMAR MAHESHWARI AND ANR. VS STATE OF U.P. AND ANR.	W.H. KHAN GULREZ KHAN J.H. KHAN	BALESHWAR CHATURVEDI GOVT. ADVOCATE
436	PO	A482/23672/2014 (Allahabad)	RAM CHANDRA YADAV VS STATE OF U.P. AND ANOTHER	R.C. MAURYA	PANKAJ AGARWAL GOVT. ADVOCATE

	With	A482-31038-2008 Allahabad	RAM CHANDRA YADAV AND ANOTHER VS STATE OF U.P.	R.C. MAURYA KM. AKANKSHA YADAV VIVEK SINGH PREM PRAKASH	PANKAJ AGARWAL RAGHU BANS SAHAI GOVT. ADVOCATE
437	LAFP	A482/38993/2016 (Mirzapur)	VIJAI KUMAR AND ANOTHER VS STATE OF U.P. AND ANOTHER	ACHAL SINGH AMAR NATH SINGH	NILADRA SHEKHAR SINGH G.A.
438	PO	A482/12791/2017 (Gorakhpur)	JITENDRANATH SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	ASHOK KUMAR TRIPATHI	KAMAL KUMAR SINGH G.A.
439	WC	A482/22562/2017 (Bijnor)	MOHD. ASIF AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	GORAKH NATH MOURYA SANDEEP KUMAR SINGH	PAVAN KUMAR G.A.
440	PO	A482/4122/2018 (Sambhal (bheem Nagar))	MONU SINGH AND 10 OTHERS VS STATE OF U.P. AND ANOTHER	KRISHNA DUTT TIWARI	SUNIL KUMAR MISRA G.A.
441	PO	A482/12462/2018 (Kanpur Nagar)	RAMJEE GUPTA AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR SINGH	G.A.
442	WC	A482/16558/2018 (Kanpur Nagar)	PANKAJ KUSHWAHA VS STATE OF U.P. AND ANR	PRAKASH CHANDRA PANDEY	RAM GOVIND G.A.
	With	A482-13563-2018 Kanpur Nagar	HIMANSU AWASTHI VS STATE OF U.P. AND ANOTHER	AJAY SENGAR	G.A.
443	PO	A482/17699/2018 (Gautam Buddh Nagar)	LEHRU SHARMA AND ANR VS STATE OF U.P. AND ANR	SANJEEV KUMAR PANDEY ROHIT NANDAN PANDEY	UMA NATH PANDEY SHISHIR KUMAR TIWARI TEJ BAHADUR RAI G.A.
444	PO	A482/29610/2018 (Maharajganj)	RAM NAGINA SHARMA AND ANR VS STATE OF U.P. AND ANOTHER	ANUP KUMAR PANDEY	G.A.
445	PO	A482/35287/2018 (Sonbhadra)	AVINASH @ BITTU VS STATE OF U.P. AND ANR	RASHID ALI SHIV BAHADUR SINGH	G.A.
446	PO	A482/1602/2019 (Banda)	ANAND MISHRA @ RAMJI VS STATE OF U.P. AND ANR	CHANDRA PRAKASH GARG	G.A.
447	PO	A482/14272/2019 (Agra)	RAJENDRA SHARMA AND 7 ORS VS STATE OF UP AND ANOTHER	ASHISH GOYAL	RAVI PRAKASH SRIVASTAVA G.A.
448	PO	A482/36001/2019 (Gorakhpur)	GAUTAM VISHWAKARMA VS STATE OF UP AND ANR	LOK NATH SHUKLA	G.A.
449	PO	A482/43460/2019 (Basti)	SMT. HEMLATA YADAV AND ANOTHER VS STATE OF U.P. AND ANOTHER	URMILA TRIPATHI JAGDISH PRASAD TRIPATHI	G.A.
450	PO	A482/5050/2020 (Jaunpur)	KHURSHID FATIMA AND ANOTHER VS STATE OF U.P. AND ANR	RAJENDRA KUMAR SINGH	MOHD HAMID G.A.
451	LAFP	A482/5431/2020 (Jaunpur)	ABDUL RAHMAN ANSARI VS STATE OF U.P. AND ANOTHER	KRIT RAJ SINGH ALOK KUMAR SINGH	DAYA SHANKAR G.A.
452	PO	A482/8046/2020 (Firozabad)	SMT. PARUL TOMAR VS STATE OF U.P. AND ANOTHER	IMRAN ULLAH DHARAM VEER SINGH	G.A.
453	PO	A482/12820/2020 (Deoria)	JITENDRA PRASAD VS STATE OF U.P. AND ANOTHER	SAVITA DUBEY R S DUBEY	G.A.

454	PO	A482/15619/2020 (Budaun)	NARENDRA SINGH VS STATE OF U.P. AND ANOTHER	PRAKASH CHANDRA SRIVASTAVA	G.A.
455	PO	A482/16467/2020 (Pilibhit)	SUKHVINDAR SINGH AND AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SHRAWAN KUMAR OJHA	G.A.
	With	A482-16485-2020 Pilibhit	PILLI KHASARIYA AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAVINDRA KUMAR TRIPATHI	G.A.
456	PO	A482/17091/2020 (Allahabad)	OM PRAKASH AND 6 OTHERS VS STATE OF U.P. AND 4 OTHERS	RAKESH KUMAR SINGH	PAWAN KUMAR SHUKLA SANTOSH KUMAR PANDEY G.A.
457	PO	A482/6850/2021 (Aligarh)	LALIT AND ANOTHER VS STATE OF U.P. AND ANOTHER	AJIT KUMAR	VISHAL AGARWAL G.A.
458	PO	A482/10966/2021 (Jhansi)	SMT. MALTI VS STATE OF U.P. AND 2 OTHERS	NIRAJ TIWARI PRATAP KANCHAN SINGH ROHIT TIWARI	SMT ALPANA TIWARI G.A.
459	LAFP	A482/13004/2021 (Azamgarh)	ABHISHEK SINGH AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	RAGHVENDRA PRAKASH	VIPUL KUMAR SINGH G.A.
460	LAFP	A482/13022/2021 (Agra)	MOON AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR	G.A.
461	PO	A482/13425/2021 (Kanpur Dehat)	SANJAY DIWAKAR AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	REETA KUMARI	G.A.
462	PO	A482/14456/2021 (Rampur)	SAJJAD HUSAIN VS STATE OF U.P.	MIRZA ALI ZULFAQAR	G.A.
463	PO	A482/15297/2021 (Jhansi)	VIRENDRA SINGH AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SHIV KUMAR SINGH	G.A.
464	PO	A482/16377/2021 (Meerut)	SALIM AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	AMAR JEET UPADHYAY	G.A.
For Admission					
465	PO	CRLR/1633/2021 (Lalitpur)	SEEMA JAIN AND ANOTHER VS STATE OF U.P. AND ANOTHER	VISHNU GUPTA(SENIOR ADV.) SHIV OM VIKRAM SINGH CHAUHAN	G.A.
466	PO	CRLP/25535/2009 (Auraiya)	RAMESHWAR DAYAL VS STATE OF U.P.	SANTOSH SHUKLA	GOVT. ADVOCATE
467	PO	CRLP/17616/2014 (Moradabad)	YOGESH KUMAR VS STATE OF U.P. THRU SECY. AND ANOTHER	TARUN KUMAR SHARMA SATYENDRA NARAYAN SINGH MERAJ AHMAD KHAN	GOVT.ADVOCATE
468	PO	CRLP/23326/2019 (Shamli (prabudh Nagar))	AMJAD VS STATE OF U.P. AND 3 OTHERS	RAKESH PATI TIWARI	G.A.
469	PO	A227/5534/2017 (Allahabad)	DOODH NATH SAROJ VS NEWAJ	AVNISH KUMAR SRIVASTAVA BHAGWAN SINGH YADAV	PRAMILA TIWARI
	With	A227-6882-2017 Allahabad	RAM PYAREY AND ANOTHER VS NEWAJ	AVNISH KUMAR SRIVASTAVA BHAGWAN SINGH YADAV	PRAMILA TIWARI PAWNESH TIWARI
470	PO	A227/9455/2019 (Sambhal (bheem Nagar))	GANGA RAM VS STATE OF U.P. AND 8 OTHERS	KUSUM LATA DR. OM PRAKASH YADAV	G.A.

471 PO **A227/2527/2021** RAKESH KUMAR NISHAD ANIL KUMAR SAVITA
(Allahabad) VS
SMT. SHEELA DEVI AND 2
OTHERS

For Hearing

472 PO **CRLR/604/2018** USHA KIRAN SRIVASTAVA NIRVIKALP PANDEY GAURAV TRIPATHI
(Varanasi) VS ASHOK KUMAR NIGAM PRAVEEN KUMAR SINGH
STATE OF U.P. AND ANOTHER RABINDRA BAHADUR SINGH G.A.

For Final Hearing

473 PO **CRLR/2749/2013** RAM BACHAN AND 3 OTHERS OM PRAKASH MISHRA KUWAR RITESH KUMAR
(Ghazipur) VS GANESH PANDEY GOVT. ADVOCATE
STATE OF U.P.

CRIMINAL REVISION U/S 102 OF JUVENILE JUSTICE ACT, 2015

474 PO **CRLRD/736/2016** SMT. REETA SUFIYA BANO PRAKASH CHANDRA
(Azamgarh) VS STATE OF U.P. AND ANOTHER SRIVASTAVA
G.A.

475 PO **A482/42118/2017** NIYAZ AHMAD WAHAJ AHMAD SIDDIQUI PRABHA SHANKER
(Allahabad) VS STATE OF U.P. AND ANOTHER CHATURVEDI
SYED AHMED FAIZAN
G.A.

AT 10:00 AM
(Court No.77)
HON'BLE JUSTICE GAUTAM CHOWDHARY

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	E-File	A482/24504/2021 (Gautam Buddh Nagar) Notice no:2021/25381	PAWAN GAUR AND 2 OTHERS VS STATE OF U.P THRU SECRETARY HOME LKNW. AND ANOTHER	JIGYASA SINGH KM PREETE	G.A.
2	PO E-File	CRLP/5933/2021 (Allahabad) Notice no:2021/4951 Notice no:NULL	BRIJBALA AGRAWAL VS STATE OF U.P.	POOJA AGARWAL ASHISH AGRAWAL	SATISH CHANDRA MISHRA
	With	CRLP-2993-2021 Allahabad	PREMLATA AGRAWAL AND 2 OTHERS VS STATE OF U.P. AND 7 OTHERS	SIDDHARTH SHANKAR SATISH CHANDRA MISHRA	ASHOK PANDEY ASHISH AGRAWAL G.A.
Fresh					
3	PO	CRLR/2228/2021 (Moradabad) Notice no:2021/2301	MOHD. SHAHJAD VS STATE OF U.P. AND ANOTHER	HAYA RIZVI	G.A.
4	PO	CRLR/2238/2021 (Jhansi) Notice no:2021/2424	RAVINDRA KUMAR VS STATE OF U.P. AND 2 OTHERS	KARAN SINGH YADAV	RAJESH KUMAR YADAV G.A.
5	PO	CRLR/2481/2021 (Chitrakoot) Notice no:2021/2560	BACCHI DEVI VS STATE OF U.P. AND ANOTHER	R.B. SINGH	G.A.
6	PO	CRLR/2493/2021 (Agra) Notice no:2021/2713	PRABHU DAYAL VS STATE OF U.P. AND ANOTHER	KAMLESH KUMAR DWIVEDI	G.A.
7	PO	CRLR/2509/2021 (Pilibhit) Notice no:2021/2545	SMT. REHANA VS STATE OF U.P. AND ANOTHER	SMT. RICHA DIXITA UTKARSH DIXIT SUDHIR DIXIT	ALOK TIWARI ATHARVA DIXIT G.A.
8	PO	CRLR/2511/2021 (Allahabad) Notice no:2021/2675	SHESHAMANI PATEL VS STATE OF U.P. AND ANOTHER	VIJAY SHANKER CHAURASIA GURU PRASAD	G.A.
9	PO	CRLR/2535/2021 (Shahjahanpur) Notice no:2021/2531 2021/2531	CHHOTAY LAL VS STATE OF U.P. AND ANOTHER	VED PRAKASH PANDEY	G.A.
10	DF	CRLR/3002/2021 (Agra) Notice no:2021/1295	AKASH VS STATE OF U.P. AND ANOTHER	RABINDRA BAHADUR SINGH	RAM PRAKASH DWIVEDI G.A.
11		CRLR/3084/2021 (Allahabad) Notice no:2021/3204	DINESH CHANDRA VS STATE OF U.P. AND 2 OTHERS	RAMESH KUMAR SHUKLA	G.A.
12		CRLR/3086/2021 (Shamli (prabudh Nagar)) Notice no:2021/3245	VARUN ALIAS ELAN VS STATE OF U.P. AND 2 OTHERS	RAJIV SHARMA	G.A.
13		CRLR/3098/2021 (Agra) Notice no:2021/3308	PRABHU DAYAL VS STATE OF U.P. AND ANOTHER	KAMLESH KUMAR DWIVEDI	G.A.
14		CRLR/3103/2021 (Kanpur Nagar) Notice no:2021/3213	UMASHANKAR KAMAL VS STATE OF U.P. AND 2 OTHERS	AWADH BIHARI PANDEY	G.A.

For Order

15	DF	A482/5322/2021 (Meerut) Notice no: 2021/4058	SAZID AND 2 OTHERS VS STATE OF U.P AND ANOTHER	DEEPENDRA SINGH	G.A.
Fresh					
16	PO	A482/6658/2021 (Kushi Nagar) Notice no: 2021/5502	RAJESHWAR VS STATE OF U.P. AND 3 OTHERS	CHANDRA PRAKASH SINGH MAHENDRA SINGH	G.A.
17	DF	A482/7482/2021 (Bulandshahr) Notice no: 2021/6166	SHAHZAD AND ANOTHER VS STATE OF U.P. AND ANOTHER	ANKIT AGARVAL	G.A.
18	PO	A482/11013/2021 (Farrukhabad) Notice no:2021/9432	MANOJ KUMAR VS STATE OF U.P. AND 4 OTHERS	MANOJ KUMAR TIWARI CHANDRA PRAKASH PANDEY	G.A.
19	PO	A482/12925/2021 (Gorakhpur) Notice no:2021/11543	VINOD SHARMA AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	VED BYAS MISHRA	G.A.
20	PO	A482/13195/2021 (Muzaffar Nagar) Notice no:2021/11966	SUSHEEL SHUKLA VS STATE OF U.P. AND ANOTHER	SANJEEV KUMAR RAI	G.A.
21	PO	A482/14327/2021 (Pilibhit) Notice no:2021/13153	MOHD. FARUKH AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	RAHUL SAXENA	G.A.
22	PO	A482/15463/2021 (Firozabad) Notice no:2021/11219	SMT NIRDOSH JAIN AND ANOTHER VS STATE OF U.P. AND ANOTHER	DHIRENDRA KUMAR SRIVASTAVA	G.A.
23	PO	A482/15479/2021 (S.r. Nagar (bhadohi)) Notice no:2021/14659	VIVEK KUMAR MISHRA VS STATE OF U.P. AND ANOTHER	BABU LAL RAM	G.A.
24	PO	A482/15637/2021 (Etah) Notice no:2021/15334	VIRI SINGH AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	AMBARISH CHATTERJI ROHIT YADAV	G.A.
25	PO	A482/16921/2021 (Hathras (mahamaya Nagar)) Notice no:2021/16939	VIDHYADHAR AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	RAHUL KUMAR SHARMA	G.A.
26	PO	A482/17328/2021 (Varanasi) Notice no:2021/14375	HIRAMANI DEVI VS STATE OF U.P. AND ANOTHER	SHAMBHAVI NANDAN	G.A.
27	PO	A482/18405/2021 (Meerut) Notice no:2021/15115	AFJAL VS STATE OF U.P.	UDAY BHAN MISHRA	G.A.
28	PO	A482/18420/2021 (Aligarh) Notice no:2021/18145	VINAY AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	UPENDRA KUMAR PUSHKAR	G.A.
29	PO	A482/18452/2021 (Mau) Notice no:2021/18013	JAI PRAKASH TIWARI VS STATE OF U.P. AND ANOTHER	RAM AWTAR MAHABIR YADAV	G.A.
30	PO	A482/18486/2021 (Allahabad) Notice no:2021/16113	KAMAL NARAYAN AGRAWAL VS STATE OF U.P. AND ANOTHER	RAM LAL MISHRA	G.A.
31	PO	A482/18537/2021 (Agra) Notice no:2021/15786	JAGDISH PRASAD @ JAGDISH PRASAD DIXIT AND ANOTHER VS STATE OF U.P. AND ANOTHER	NEELABH SRIVASTAVA	G.A.
32	PO	A482/18544/2021 (Shahjahanpur) Notice no:2021/18463	ATUL DWIVEDI AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	PAWANKUMAR DUBEY	G.A.
33	PO	A482/18547/2021 (Allahabad) Notice no:2021/18462	MOHAMMAD NASIR @ NASIK VS STATE OF U.P. AND ANOTHER	MOHD. ASIM ZULFIQUAR	G.A.

34	PO	A482/18556/2021 (Sant Kabir Nagar) Notice no:2021/18032	RAJ NARAYAN SINGH AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	AMIT KUMAR SINGH	G.A.
35	PO	A482/18558/2021 (Kanpur Dehat) Notice no:2021/17689	MADAN LAL LAKHOTIYA AND ANOTHER VS STATE OF U.P. AND ANOTHER	ANMOL TIWARI	G.A.
36	PO	A482/18560/2021 (Shahjahanpur) Notice no:2021/17843	RAMESH CHANDRA AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	RAKESH PATI TIWARI	G.A.
37	PO	A482/18572/2021 (Sonbhadra) Notice no:2021/16906	RAJ KUMARI MISHRA AND 7 OTHERS VS STATE OF U.P. AND ANOTHER	REETA KUMARI KARUNA CHATURVEDI	G.A.
38	PO	A482/23024/2021 (Budaun) Notice no:2021/23355	UDAYVEER @ MANGALI VS STATE OF U.P.AND ANOTHER	PRAVEEN KUMAR SRIVASTAVA VINDESHWARI PRASAD	G.A.
39		A482/23900/2021 (Baghpat) Notice no:2021/22852	ANKIT KUMAR SHARMA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	ADESH KUMAR	G.A.
40		A482/23914/2021 (Kannauj) Notice no:2021/2083	PRAHLAD VS STATE OF U.P. AND ANOTHER	ANIL KUMAR SRIVASTAVA	G.A.
41		A482/23916/2021 (Agra) Notice no:2021/21214 2021/21214	CHAITANYA KUMAR MISHRA VS STATE OF U.P. AND 5 OTHERS	SHRIMAN NARAYAN TIWARI	G.A.
42		A482/23927/2021 (Allahabad) Notice no:2021/23545	MOHD. SHABBAN VS STATE OF U.P. AND ANOTHER	HARENDRA PRAKASH DWIVEDI	G.A.
43		A482/23937/2021 (Muzaffar Nagar) Notice no:2021/23203	RAJNISH KUMAR VS STATE OF U.P. AND ANOTHER	ABHINAV GAUR SR. ADVOCATE VIBHU RAI	G.A.
44		A482/23940/2021 (Azamgarh) Notice no:2021/22547	RAM JEEV YADAV @ RAMJI YADAV VS STATE OF U.P.AND ANOTHER	AMARESH YADAVA	G.A.
45		A482/23941/2021 (Gorakhpur) Notice no:2021/22501	SANJAY SINGH VS STATE OF U.P AND ANOTHER	SHYAMA CHARAN TRIPATHI ABHISHEK CHAUHAN	G.A.
46		A482/23957/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/22840	JAYVEER SINGH VS STATE OF U.P. AND ANOTHER	BABBAN PRASAD DWIVEDI	G.A.
47		A482/23959/2021 (Varanasi) Notice no:2021/20167	SMT. KUSUM LATA DEVI AND OTHER VS STATE OF U.P. AND ANOTHER	DEVESH KUMAR SINGH	G.A.
48		A482/23960/2021 (Ghaziabad) Notice no:2021/20728	JOGINDRA @ JOGENDRA SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	SHIV SHANKAR PD GUPTA GIRIJESH KUMAR GUPTA	G.A.
49		A482/23962/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/23943 2021/23943	MANPAL SINGH @ JAGAT SINGH VS STATE OF U.P. AND ANOTHER	NIRBHAY SINGH	G.A.
50		A482/23968/2021 (Hapur (panchsheel Nagar)) Notice no:2021/23920	AMIT GOEL VS STATE OF U.P. AND ANOTHER	AKSHAY KUMAR SHUKLA	G.A.
51		A482/23977/2021 (Jhansi) Notice no:2021/20069	RAM NARAYAN AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	JITENDRA KUMAR RAVAT	G.A.

52	PO	CRLRD/235/2021 (Moradabad) Notice no: 2021/323	ARIF ATEEQ VS STATE OF U.P. AND 7 OTHERS	NASIM UDDIN MOHAMMAD ASIF	G.A.
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For Order

53	PO	CRLRD/445/2021 (Farrukhabad) Notice no: 2021/683	ABID KHAN VS STATE OF UP AND 5 OTHERS	RAJ KUMAR SINGH	G.A.
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54		CRLRD/1038/2021 (Agra) Notice no:2021/2810	ARUN KUMAR VS STATE OF U.P.	RAM BAHADUR SINGH	G.A.
55		CRLRD/1042/2021 (Hathras (mahamaya Nagar)) Notice no:2021/3211	AKASH VS STATE OF U.P. AND 3 OTHERS	SUBHASH CHAND BABU LAL RAM	G.A.

ADDITIONAL/UNLISTED LIST

For Order

301	DF	HABC/647/2021 (Kasganj (kanshiram Nagar))	SADHNA AND ANOTHER VS STATE OF U.P. AND 5 OTHERS	CHANDAN KUMAR CHATURVEDI	G.A.
302	PO	CRLR/269/2016 (Allahabad)	SMT. NAMITA SRIVASTAVA VS STATE OF U.P. AND ANOTHER	KRISHNA MOHAN	NANHE LAL TRIPATHI G.A.
303	PO	CRLR/3902/2016 (Jalaun)	VIRENDRA SINGH VS STATE OF U.P.	RAJESH KUMAR DUBEY RISHIKESH TRIPATHI	GOVT. ADVOCATE
304	PO	CRLR/168/2018 (Budaun)	JOGRAJ SINGH VS STATE OF U.P.	PANKAJ SATSANGI	G.A.
305	PO	CRLR/4521/2018 (Azamgarh)	SMT. SHALINI SINGH AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	RAHUL SAHAI	G.A.
306	PO	CRLR/1656/2021 (Sonbhadra)	SALMAN VS STATE OF UP AND ANOTHER	ASHOK KUMAR SRIVASTAVA	G.A.
307	PO	CRLR/1839/2021 (Kushi Nagar)	ABHISHEK SAHNI (MINOR) VS STATE OF UP AND ANOTHER	KAMLESH PRASAD ANOOP KUMAR SINGH	G.A.
308	PO	CRLR/1932/2021 (Gorakhpur)	KHAIRULLAH @ BHOLA VS STATE OF U.P. AND 2 OTHERS	SUFIYA BANO MOHD AKHTAR	G.A.
309	PO	CRLR/2464/2021 (Mainpuri)	SATENDRA @ TULLI VS STATE OF U.P. AND ANOTHER	DWIJENDRA PRASAD	G.A.
310	WC	CRLRD/508/2017 (Aligarh)	HARCHARAN VS STATE OF U.P. AND 3 OTHERS	CHANDRAKESH MISHRA VIKRANT NEERAJ	G.A.
311	PO	CRLRD/423/2021 (Ghaziabad)	OMBIR SINGH VS STATE OF UP AND ANOTHER	NAVIN KUMAR RAJESH KUMAR SUNIL KUMAR PANDEY	VIDYA PRAKASH SINGH G.A.
312	PREM	A482/29585/2007 (Bijnor)	TUNGALI @ ANJANA VS STATE OF U.P. AND ANOTHER	VIRESH MISHRA DEVI PRASAD MISHRA	GOVT. ADVOCATE
313	PREM	A482/1716/2008 (Agra)	RAM SEWAK RATHORE VS STATE OF U.P. AND OTHERS	A.K. SHARMA R.N. SHARMA	GOVT. ADVOCATE
314	PREM	A482/12388/2008 (Allahabad)	DAYA RAM SINGH AND OTHERS VS STATE OF U.P. AND OTHERS	MANISH TIWARY ASHWINI KUMAR AWASTHI	MUKHTAR ALAM GOVT.ADVOCATE

315	PREM	A482/14741/2008 (Chandauli)	RAM VILAS VS STATE OF U.P. AND ANOTHER	PUSHKAR SRIVASTAVA MOHD. NAUSHAD SIDDIQUI	GOVT. ADVOCATE
316	DF	A482/15585/2016 (Agra)	PRAMOD KUMAR AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	RAM PRAKASH DWIVEDI	PIYUSH DUBEY G.A.
317	DF	A482/6354/2017 (Kanpur Nagar)	RAVINDRA NATH TRIPATHI VS STATE OF U.P. AND 4 OTHERS	A.K.S.PARIHAR BIRENDRA SINGH ADIL JAMAL	RAM KUMAR PAL G.A.
318	DF	A482/36884/2017 (Hamirpur)	SMT. GYANWATI AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SUNITA CHAUHAN HANS PRATAP SINGH	ANJALI GUPTA RAM KISHOR GUPTA G.A.
319	DF	A482/4117/2018 (Kasganj (kanshiram Nagar))	SARVJEET KAUR AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	GAURAV KAKKAR	G.A.
320	DF	A482/37764/2018 (Sant Kabir Nagar)	JITENDRA NATH TIWARI VS STATE OF U.P. AND ANOTHER	SHEETALA PRASAD PANDEY	VIJAY KUMAR OJHA G.A.
321	DF	A482/42099/2019 (Budaun)	NARSINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	PANKAJ SATSANGI	G.A.
322	DF	A482/2076/2020 (Azamgarh)	CHANDRAKALA MAURYA VS STATE OF U.P. AND ANOTHER	SHIV NATH SINGH(SENIOR ADV.) RAJESH KUMAR	RAJESH MAURYA G.A.
323	DF	A482/17472/2020 (Sant Kabir Nagar)	INDRESH AND ANOTHER VS STATE OF U.P. AND ANOTHER	SHEETALA PRASAD PANDEY	RAVINDRA PRAKASH SRIVASTAVA G.A.
324	DF	A482/5264/2021 (Mathura)	DR. ANJU GOSWAMI VS STATE OF U.P. AND 2 OTHERS	BIJAI PRAKASH TIWARI	G.A.
325	DF	A482/7211/2021 (Ballia)	KAUSHAL RANA VS STATE OF U.P. AND ANOTHER	ANURAG VAJPEYI SANDEEP SINGH	MANU SRIVASTAVA G.A.

CASES IN WHICH LOWER COURT/TRIAL COURT PROCEEDINGS HAVE BEEN STAYED

326	PO	A482/17237/2005 (Varanasi)	K.J. THOMAS VS STATE OF U.P. AND ANOTHER	SHASHI KUMAR BRIJ RAJ	GOVT. ADVOCATE
327	PO	A482/14652/2008 (Kannauj)	FAHIM AND ANOTHER VS STATE OF U.P. AND ANOTHER	ARVIND KR. SRIVASTAVA	JAI BAHADUR SINGH GOVT. ADVOCATE

GROUP OF CASES U/S 482 CR.P.C. (LIKELY TO BE INFRUCTOUS)

328	WC	A482/1853/2004 (Etah)	KEHARI SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	DHARMENDRA SINGHAL	GOVT. ADVOCATE
329	PO	A482/4765/2006 (Gorakhpur) (A482-5760-1999) Gorakhpur Decided on 15/07/2005	SHIV PRASAD YADAV VS STATE OF U.P. AND ANOTHER SHIV CHARAN YADAV VS STATE OF U.P.	ASHOK KUMAR YADAV	GOVT. ADVOCATE
	With	A482-6059-2000 Gorakhpur	LAL JI SINGH VS STATE OF U.P. AND ANOTHER	INDRA BHAN SINGH SYED WAJID ALI	GOVT. ADVOCATE

VACATION OF STAY

330	WC	A482/8562/2007 (Muzaffar Nagar)	RAVINDRA KUMAR @ MUNNI LAL AND OTHERS VS STATE OF U.P. AND ANOTHER	AKLANK JAIN	S.P. SISODIA GOVT. ADVOCATE
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CASES IN WHICH INTERIM ORDER IS IN OPERATION

331	WC	A482/36306/2018 (Varanasi)	JAINUL ABIDDIN AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	MOHAMMAD WASEEM	VIKRAM SINGH TARUN TIWARI G.A.
332	PO	A482/4541/2019 (Kanpur Dehat)	INDRAPAL AND 4 ORS VS STATE OF U.P. AND ANR	SUBHASH CHANDRA TIWARI MANOJ KUMAR PATEL P.K. SINGH	VISHAL JAISWAL G.A.
333	PO	A482/11026/2005 (Meerut)	BALWAN SINGH CHAUKHAR VS STATE OF U.P. AND ANOTHER	SHAKTI SHANKER TIWARI H.C. MISHRA S.N. SINGH D.B. MISHRA	SUNIL VASHISTHA TABASSUM HASHMI GOVT. ADVOCATE
	With	A482-9733-2005 Meerut	BALWAN SINGH CHAUKHAR VS STATE OF U.P. AND ANOTHER	SATYENDRA NARAYAN SINGH H.C. MISHRA	SUNIL VASHISTHA GOVT. ADVOCATE
334	WC	A482/16250/2005 (Gorakhpur)	SUBHASH CHANDRA SRIVASTAVA VS STATE OF U.P. AND OTHERS	PRADEEP KUMAR TIWARI	AKHILA NAND MISHRA BAL KRISHNA PANDEY GOVT. ADVOCATE
	With	A482-36963-2019 Gorakhpur	JITENDRA TRIPATHI AND 2 OTHERS VS STATE OF UP AND ANR	PRADEEP KUMAR TIWARI	BAL KRISHNA PANDEY G.A.
335	WC	A482/5282/2007 (Etah)	SHYAMVEER SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	A.P. SINGH AKHILESH SRIVASTAVA	GOVT. ADVOCATE
336	WC	A482/5317/2007 (Kanpur Dehat)	RAM BUX SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	L.M. SINGH	CHANDRA KESHWAR SINGH GOVT. ADVOCATE
337	WC	A482/5318/2007 (Mirzapur)	ABDUL MAZEED ANSARI VS STATE OF U.P. AND ANOTHER	KAMESHWAR SINGH	GOVT. ADVOCATE
338	WC	A482/28424/2007 (Farrukhabad)	NAVEEN ARORA VS STATE OF U.P. AND ANOTHER	AMIT DAGA	VISHAL AGRAWAL GOVT. ADVOCATE
	With	A482-20316-2007 Farrukhabad	SECRETARY JAIPRAKASH ASSOCIATES LTD. VS STATE OF U.P. AND ANOTHER	AMITABH TRIVEDI RAJENDRA PRASAD AGRAWAL	VISHAL AGARWAL G.A.
339	PO	A482/28708/2007 (Allahabad)	VINIT KUMAR AGRAWAL VS STATE OF U.P. AND ANOTHER	R.K.S. NISHITH PRAKASH CHANDRA SRIVASTAV	GOVT. ADVOCATE
340	LAFP	A482/1966/2008 (Firozabad)	AJAY KUMAR AND OTHERS VS STATE OF U.P. AND ANOTHER	S.S. RAJPUT	V.S.RAJPOOT GOVT. ADVOCATE
	With	A482-25550-2007 Firozabad	AJAY KUMAR AND OTHERS VS STATE OF U.P. AND OTHERS	S.S.RAJPUT	GOVT. ADVOCATE
341	PO	A482/12525/2008 (Bareilly)	BABLU @ SURESH AND OTHERS VS STATE OF U.P. AND ANOTHER	MOHIT SINGH	MANOJ KR. SRIVASTAVA SHIVAJI SINGH SISODIA GOVT.ADVOCATE
342	PO	A482/14150/2008 (Amroha (jyotiba P Nagar))	JAI KARAN VS STATE OF U.P.	V.P. GUPTA	GOVT. ADVOCATE

343	PO	A482/14309/2008 (Sonbhadra)	SMT. GEETA DEVI AND ANOTHER VS STATE OF U.P. AND ANOTHER	SATYENDRA NARAYAN SINGH	GOVT. ADVOCATE
344	PO	A482/14334/2008 (Agra)	SHIVRAJ SINGH VS STATE OF U.P. AND ANOTHER	RANJIT SAXENA	SYED IRFAN ALI GOVT. ADVOCATE
345	PO	A482/14366/2008 (Jaunpur)	JAGANNATH AND OTHERS VS STATE OF U.P. AND ANOTHER	ISTIYAQ ALI ALI HASAN	OM PRAKASH SHARMA ANAND SRIVASTAVA GOVT. ADVOCATE
346	PO	A482/14395/2008 (Mirzapur)	RAVI SHANKER CHAUBEY VS STATE OF U.P. AND ANOTHER	SUNEEL KUMAR MISHRA	GOVT. ADVOCATE
347	PO	A482/14467/2008 (Jaunpur)	ABDULLAH VS STATE OF U.P. AND ANOTHER	ALI HASAN	GOVT. ADVOCATE
348	PO	A482/14508/2008 (Budaun)	BHURE SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	R.S. TRIPATHI A.P. TEWARI	GOVT. ADVOCATE
349	PO	A482/14513/2008 (Moradabad)	SANDEEP KHANNA VS STATE OF U.P. AND ANOTHER	MANOJ YADAV RANDHIR SINGH	GOVT. ADVOCATE
350	PO	A482/14519/2008 (Meerut) (A482-930-2008) Meerut Decided on 25/11/2008	NASEEM AND OTHERS VS STATE OF U.P. AND ANOTHER TASLEEM AND OTHERS VS STATE OF U.P. AND ANOTHER	S.K. SHUKLA MANOJ TRIPATHI	SUNIL.VASHISTHA GOVT. ADVOCATE
351	PO	A482/14571/2008 (Allahabad)	ALOK KUMAR YADAV AND OTHERS VS STATE OF U.P. AND ANOTHER	M.K. RAJVANSHI	SHISHIR KR. RAJESH SINGH GOVT. ADVOCATE
352	PO	A482/14581/2008 (Jalaun)	MEHARBAN SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	P.K. SINGH	GOVT. ADVOCATE
353	PO	A482/14598/2008 (Etawah)	RAGHUNATH SINGH YADAV VS STATE OF U.P. AND ANOTHER	RAKESH CHANDRA TIWARI A.K. MISHRA	S.R.SINGH GOVT. ADVOCATE
354	PO	A482/14633/2008 (Gorakhpur)	VINAY KUMAR SHAHI VS STATE OF U.P. AND OTHERS	S.C. KUSHWAHA	GOVT. ADVOCATE
355	PO	A482/14653/2008 (Banda) (A482-15693-2007) Banda Decided on 16/09/2014	CHANDRA SHEKHAR VS STATE OF U.P. AND OTHERS CHANDRASHEKHAR VS STATE OF U.P. AND OTHERS	P.K. ASHTHANA	J.K.YADAV C.PAL GOVT. ADVOCATE
356	PO	A482/14670/2008 (Gautam Buddh Nagar)	MAHENDRA AND OTHERS VS STATE OF U.P. AND ANOTHER	T.K. MISHRA	GOVT. ADVOCATE
357	PO	A482/16678/2008 (Aligarh)	SURENDRA SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	M.P.S. CHAUHAN	GOVT. ADVOCATE
358	PO	A482/16730/2008 (Pilibhit)	LALTA PRASAD AND OTHERS VS STATE OF U.P. AND ANOTHER	A. KUMAR SRIVASTAVA	V K SHUKLA GOVT. ADVOCATE
359	PO	A482/16751/2008 (Aligarh)	ADARSH KUMAR VARSHNEY AND OTHERS VS STATE OF U.P. AND ANOTHER	S.C. PANDEY	GOVT. ADVOCATE

360	PO	A482/16787/2008 (Bijnor)	PRABHASH CHANDRA GARG AND OTHERS VS STATE OF U.P. AND ANOTHER	C.S. CHATURVEDI	GOVT. ADVOCATE
361	PO	A482/16879/2008 (Ghaziabad)	SALEEM VS STATE OF U.P. AND ANOTHER	ANIL KUMAR OJHA	GOVT. ADVOCATE
362	PO	A482/16884/2008 (Jalaun)	MOHD. ASGAR AND OTHERS VS STATE OF U.P. AND ANOTHER	ANURAG PATHAK AJAY KUMAR SINGH	GOVT. ADVOCATE
363	PO	A482/16985/2008 (Fatehpur)	SUNIL KUMAR AND OTHERS VS STATE OF U.P. AND ANOTHER	PAWAN KUMAR SRIVASTAVA	GOVT. ADVOCATE
364	PO	A482/1061/2015 (Ghaziabad)	BALJEET SINGH AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	ABHISHEK SRIVASTAVA ASHISH MALHOTRA SANTOSH TRIPATHI	R.S.SHUKLA ANUBHAV SHUKLA GOVT. ADVOCATE
365	PO	A482/19066/2016 (Varanasi)	VICKY PRAJAPATI VS STATE OF U.P. AND ANOTHER	RAJENDRA SINGH	G.A.
366	LAFP	A482/9950/2017 (Kanpur Dehat)	RAMBABU AND 7 OTHERS VS STATE OF U.P. AND ANOTHER	VINKESH OJHA DEVENDRA KUMAR MISHRA RAVI SAHU RAJESH DWIVEDI	SHIV NATH SINGH G.A.
367	WC	A482/16114/2017 (Jhansi)	MAHENDRA SAHU VS STATE OF U.P. AND ANOTHER	SANJAY AGRAWAL ABHAY KRISHNA AGRAWAL	PT. S.P. SHARMA G.A.
	With	A482-14418-2017 Jhansi	RAHENDRA SAHU VS STATE OF U.P. AND ANOTHER	ASHISH KUMAR SRIVASTAVA SANJAY AGRAWAL	PT. S.P. SHARMA G.A.
	With	A482-16119-2017 Jhansi	RAJENDRA SAHU VS STATE OF U.P. AND ANOTHER	SANJAY AGRAWAL ABHAY KRISHNA AGRAWAL	PT. S.P. SHARMA MAHESH KUMAR G.A.
368	PO	A482/12059/2019 (Jaunpur)	ZARGAM ABBAS MIRZA VS STATE OF U.P. AND ANOTHER	SHABANA NIZAM SATYENDRA NARAYAN SINGH	RAJESH KUMAR SHUKLA G.A.
	With	A482-14137-2019 Jaunpur	ZARGAM ABBAS MIRZA VS STATE OF U.P. AND ANOTHER	SHABANA NIZAM SATYENDRA NARAYAN SINGH	G.A.
	With	A482-14151-2019 Jaunpur	ZARGAM ABBAS MIRZA VS STATE OF U.P. AND ANOTHER	SHABANA NIZAM SATYENDRA NARAYAN SINGH	G.A.
369	PO	A482/34307/2019 (Meerut)	VINEET AND 2 OTHERS VS STATE OF UP AND 2 OTHERS	ATUL PANDEY AMAR JEET UPADHYAY	YOGENDRA NATH SHUKLA KAMLA KANT SRIVASTAVA RAJESH KUMAR SRIVASTAVA G.A.
370	WC	A482/36589/2019 (Muzaffar Nagar)	PADAM SINGH VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR TIWARI	G.A.
	With	A482-18975-2019 Muzaffar Nagar	SHADERAM VS STATE OF U.P. AND ANR	SUNIL KUMAR TIWARI	ATUL KUMAR G.A.
371	WA	A482/1018/2020 (Budaun)	AVANISH PAL SINGH YADAV VS STATE OF U.P. AND ANOTHERS	SURESH BAHADUR SINGH	G.A.
372	PO	A482/8723/2021 (Jaunpur)	RAJITRAM SHUKLA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	KRIPA SHANKER MISHRA PRADEEP KUMAR MISHRA	G.A.
373	PO	A482/13970/2021 (Firozabad)	SMT. ISWAR DEVI AND ANOTHER VS STATE OF U.P. AND ANOTHER	DEVESH KUMAR SHUKLA DHARMESH KUMAR SHUKLA	G.A.
374	ED	A482/15128/2021 (Azamgarh)	HARSHVARDHAN VIJAY KUMAR MUNDRA VS STATE OF U.P. AND ANOTHER	RONAK CHATURVEDI	RAJENDRA TIWARI G.A.

375	PO	A482/15700/2021 (Bijnor)	SMT. RESHMA KHATOON @ RUBI AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	UMAIR MAHMOOD	RAJIV SISODIA G.A.
<u>For Admission</u>					
376	LAFP	CRLP/8554/2012 (Mathura)	KM. KHUSHBU VS STATE OF U.P. AND ANOTHER	S.K. AGRAWAL	GOVT. ADVOCATE
	With	CRLP-13316-2011 Mathura	HARIKISHAN VS STATE OF U.P. AND ANR.	A.P. SINGH	V.K. TRIPATHI VANDANA GUPTA ASHUTOSH GUPTA GOVT. ADVOCATE
377	PO	A227/1688/2019 (Mathura)	NIRMLA DEVI VS STATE OF U.P. AND 4 OTHERS	ANIL KUMAR SRIVASTAVA (SENIOR ADV.) SANJEEV KUMAR PANDEY	V0506 G.A.
<u>For Hearing</u>					
378	PO	CRLR/2107/2021 (Aligarh)	MUKARRAM KHAN AND 2 OTHERS VS STATE OF U.P.	MRITYUNJAY DWIVEDI	SANJAY VIKRAM SINGH G.A.

Application for Orders

379		1/2005 (292686/2013) (Restoration) in case CRLP-903- -2005 Decided on 20/09/2013	SHRI BHAGWAT SINGH VS SMT. RUMALI DEVI	K.K.ARORA K.K. ARORA	MAHIPAL SINGH BRIJESH YADAV S.C. MANDHYAN H.L.PANDEY A.G.A. NAZRUL ISLAM JAFRI ILLEGIBLE S.C.
380		5/2019 (Recall of Order) in case A482-1922- -2017 Decided on 13/05/2019	SANJEEV KUMAR AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	DILEEP KUMAR	ARVIND KUMAR TIWARI G.A.

AT 10:00 AM
(Court No.78)
HON'BLE JUSTICE SAMIT GOPAL

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	LAFP E-File	BAIL/29005/2021 (Ghaziabad) Notice no:2021/22507 Notice no:NULL	SAHID VS STATE OF UP	ASHISH KUMAR PANDEY NANDINI MISHRA	G.A.
2	DF,IN E-File	BAIL/44757/2021 (Etah) Notice no:2021/41192 Notice no:2021/41192	GOVIND@DEVENDRA VS STATE OF UP	AJENDRA KUMAR	NIKLANK KUMAR JAIN G.A.
3	E-File	ABAIL/19087/2021 (Mathura) Notice no:2021/18631	MONU VS STATE OF U.P.AND 3 OTHERS	AJEET KUMAR CHAURASIYA VIRENDRA JAISWAL	G.A.
Fresh					
4	DF	BAIL/37569/2020 (Varanasi) Notice no: 2020/35233	SANDEEP YADAV VS STATE OF U.P.	PHOOL CHANDRA YADAV SHARAD KUMAR SRIVASTAVA SHAIENDRA KUMAR SINGH	KRISHNA KANT DWIVEDI G.A.
5	WC	BAIL/3585/2021 (Sambhal (bheem Nagar)) Notice no: 2020/11486	FIROZ VS STATE OF U.P.	RAGHUVANSH MISRA TARUN GAUR	SALEEM AHMAD G.A.
6	WC	BAIL/12043/2021 (Bulandshahr)	KAPIL VS STATE OF U.P.	MOHAMMAD ZAKIR NANHE LAL TRIPATHI	G.A.
7	DF	BAIL/18863/2021 (Ballia) Notice no:2021/15989	ABHISHEK GOND VS STATE OF U.P. AND ANOTHER	ACHYUT JEE	G.A.
8	DF	BAIL/18915/2021 (Azamgarh) Notice no:2021/6922	MOHD ARIF@ MUNNA VS STATE OF U.P.	YASHPAL YADAV RAVINDRA KUMAR YADAV	SALMAN AHMAD G.A.
9	WC	BAIL/20551/2021 (Gorakhpur) Notice no:2021/16892	MADHURESH SINGH VS STATE OF U.P.	RAJEEV KUMAR SINGH	PUNEET BHADAURIA G.A.
10	LAFP	BAIL/24938/2021 (Mainpuri) Notice no:2021/22420	ANAND SINGH VS STATE OF U.P.	BHAIYA RAM MAURYA	G.A.
11	DF	BAIL/27071/2021 (Allahabad) Notice no:2021/24176	JAID ALI KHAN VS STATE OF U.P.	SANJAY SINGH	G.A.
12	DF	BAIL/29637/2021 (Farrukhabad) Notice no:2021/26160	DIVAKAR VS STATE OF U.P.	SHAIENDRA KUMAR TRIPATHI	SATENDRA SINGH SHAD KHAN SHAILESH KUMAR PANDEY G.A.
13	DF	BAIL/31089/2021 (Farrukhabad) Notice no:2021/28016	SATYABHAN VS STATE OF U.P.	DIGVIJAY SINGH SUDHIR KUMAR SINGH	G.A.
14	DF	BAIL/32968/2021 (Mirzapur) Notice no:2021/29756	ANIL KUMAR SINGH VS STATE OF U.P.	DINESH YADAV SUNIL KUMAR	G.A.
15	WC	BAIL/33768/2021 (Mainpuri) Notice no:2021/30404	RANTNESH VS STATE OF U.P AND ANOTHER	NARENDRA KUMAR	G.A.

16	DF	BAIL/33830/2021 (Jaunpur) Notice no:2021/30500	DEEPAK CHAUBEY VS STATE OF U.P.	DHARMENDRA KUMAR TRIPATHI	ANURAG UPADHYAYA G.A.
17	PO	BAIL/33925/2021 (Allahabad) Notice no:2021/30824	MD. SALMAN VS STATE OF U.P.	YOGESH KUMAR SINGH	G.A.
18	PO	BAIL/34284/2021 (Agra) Notice no:2021/30347	RAMVEER SINGH VS STATE OF U.P.	RAJESH KUMAR	G.A.
19	DF	BAIL/34783/2021 (Bulandshahr) Notice no:2021/31469 (BAIL-21644-2020) Bulandshahr Decided on 12/10/2020	ANAS VS STATE OF U.P. ANAS VS STATE OF U.P.	VINEET VIKRAM IMRAN ULLAH	AMIR KHAN G.A.
20	PO	BAIL/36063/2021 (Maharajganj) Notice no:2021/34013	VIJAY PRATAP VED @ VIJAY PRATAP @ VED VS STATE OF U.P AND ANOTHER	VINEET KUMAR SINGH	G.A.
21	WC	BAIL/36118/2021 (Moradabad) Notice no:2021/34210	CHAND BABU VS STATE OF U.P.	KRISHNA DUTT TIWARI	G.A.
22	PO	BAIL/36131/2021 (Ghazipur) Notice no:2021/32944	RAMSHISH YADAV VS STATE OF U.P.	AWADHESH KUMAR MALVIYA PRAVEEN KUMAR SINGH	G.A.
23	PO	BAIL/36384/2021 (Gautam Buddh Nagar) Notice no:2021/33804	PAWAN @ SURAJ VS STATE OF U.P. AND ANOTHER	ROHIT NANDAN PANDEY	G.A.
24	DF	BAIL/38667/2021 (Rampur) Notice no:2021/35902	FURKAN VS STATE OF U.P.	VIKRANT GUPTA	G.A.
25	DF	BAIL/41663/2021 (Jhansi) Notice no:2021/38347	SHEERAN ALIAS CHEENU VS STATE OF U.P.	GAURAV KAKKAR	SYED MOHAMMAD ABBAS ABDY G.A.
26	DF	BAIL/41771/2021 (Fatehpur) Notice no:2021/39395	PANKAJ JATAV VS STATE OF U.P.	ROHIT NANDAN SINGH	G.A.
27	DF	BAIL/41869/2021 (Bijnor) Notice no:2021/39568	ARVIND VS STATE OF U.P.	AMAR BAHADUR MAURYA	G.A.
28	PO	BAIL/42475/2021 (Aligarh) Notice no:2021/39564	SUNIL VS STATE OF U.P.	PRABHA SHANKER MISHRA SONU KUMAR TIWARI	SAIF ALI G.A.
29	PO	BAIL/42743/2021 (Hapur (panchsheel Nagar)) Notice no:2021/39707	GAURAV VS STATE OF U.P.	VIJAY PRAKSAH	RAMESHWAR PRASAD MISHRA G.A.
30	PO	BAIL/42840/2021 (Hathras (mahamaya Nagar)) Notice no:2021/34666	VISHNU VS STATE OF U.P. AND ANOTHER	MAHENDRA SINGH	G.A.
31	PO	BAIL/42952/2021 (Kanpur Nagar) Notice no:2021/38093	JAVED @ IQTEDAR MEHDI VS STATE OF U.P.	MOHD. AKARAM	G.A.
32	PO	BAIL/43064/2021 (Etawah) Notice no:2021/40624	VIKAS BABU VS STATE OF U.P.	DINESH KUMAR VERMA	G.A.
33	PO	BAIL/43265/2021 (Kanpur Nagar) Notice no:2021/40435	MAQBOOL @ BABLOO SULTANPURI VS STATE OF U.P.	GHANSHYAM DAS MISHRA	RAKESH DUBEY G.A.
34	PO	BAIL/43270/2021 (Agra) Notice no:2021/40100	KAMLA SINGH AND ANOTHER VS STATE OF U.P.	ANIL KUMAR VERMA	VISHVENDRA SINGH G.A.

35	PO	BAIL/43298/2021 (Varanasi) Notice no:2021/40686	ATUL KUMAR SINGH VS STATE OF U.P.	SYED MOHAMMAD ABBAS ABDY BIRENDRA SINGH YASH PRATAP SINGH AJAY SHANDILYA	NAR SINGH NARAYAN VERMA MANVENDRA NATH SINGH G.A.
36	PO	BAIL/43300/2021 (Ballia) Notice no:2021/41401	DR. JAFRE ALAM VS STATE OF U.P.	M J AKHTAR YAKUB ALI	G.A.
37	PO	BAIL/45327/2021 (Shahjahanpur) Notice no:2021/43395	SANGEETA VS STATE OF U.P.	JITENDRA SINGH	G.A.
38	PO	BAIL/47777/2021 (Mahoba) Notice no:2021/45477	LALLU @ AJIT PRAJAPATI AND ANOTHER VS STATE OF U.P.	DHARMENDRA KUMAR RAM SURAT PATEL	B.K. SHUKLA G.A.
39	PO	BAIL/47778/2021 (Kanpur Nagar) Notice no:2021/44332	IMRAN @ GUFRAN VS STATE OF U.P.	DHIRENDRA KUMAR SRIVASTAVA RAHUL KUMAR TRIPATHI	FARID AHMED G.A.
40	PO	BAIL/47787/2021 (Kannauj) Notice no:2021/44391	CHHOTAY LALLA VS STATE OF U.P. AN ANOTHER	MAOHAMMD NADEEM ASHISH KUMAR	G.A.
41	PO	BAIL/47789/2021 (Basti) Notice no:2021/44112	RAJ TILAK VS STATE OF U.P.	VISHESH RAJVANSHI	G.A.
42	PO	BAIL/47793/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/44299	FIDA HUSAIN VS STATE OF U.P.	GEETAM SINGH	G.A.
43	PO	BAIL/47796/2021 (Varanasi) Notice no:2021/45592	JAI KUMAR VS STATE OF U.P.	PANKAJ KUMAR PANDEY RABINDRA TIWARI	G.A.
44	PO	BAIL/47802/2021 (Chitrakoot) Notice no:2021/41425	BALDAU VS STATE OF U.P. AND ANOTHER	PRATEEK KUMAR RAMESH KUMAR MISHRA RAJ KUMAR SINGH KRANTI KIRAN PANDEY	G.A.
45	PO	BAIL/47847/2021 (Azamgarh) Notice no:2021/33328	VIKKI @ BRIJESH MAURYA VS STATE OF U.P. AND ANOTHER	RAGHVENDRA PRAKASH	G.A.
46	PO	BAIL/47962/2021 (S.r. Nagar (bhadohi)) Notice no:2021/44896	ALI HASAN VS STATE OF U.P.	VINOD KUMAR UPADHYAY ABHISHEK KUMAR SAROJ	G.A.
47	PO	BAIL/47972/2021 (S.r. Nagar (bhadohi)) Notice no:2021/45887	ATIF @ SAVEJ AKHTAR VS STATE OF U.P. AND ANOTHER	MUNNA LAL PRAMOD KUMAR SRIVASTAVA	G.A.
48	PO	BAIL/47989/2021 (Mainpuri) Notice no:2021/41751	ROHIT VS STATE OF U.P.	AMIT DAGA ARVIND KUMAR	G.A.
49		BAIL/50061/2021 (Agra) Notice no:2021/46325	VISHNU KUMAR ALIAS VISHANU VS STATE OF U.P. AND 2 OTHERS	PREM CHANDRA DWIVEDI	G.A.
50		BAIL/50085/2021 (Etawah) Notice no:2021/45664	KANAHIYA VS STATE OF U.P.	DEV RAJ SINGH SUNITA CHAUHAN	G.A.
51		BAIL/50156/2021 (Maharajganj) Notice no:2021/46300	KANHAIYA GAUTAM VS STATE OF U.P.AND 2 OTHERS	VINAY KUMAR SINGH	G.A.
52		BAIL/50201/2021 (Banda) Notice no:2021/47128	SANJU @ SUJIT SINGH VS STATE OF U.P.	RISHI KANT RAI RAKSHA CHAUHAN	G.A.
53		BAIL/50260/2021 (Basti) Notice no:2021/47673	ABHISHEK SINGH VS STATE OF U.P.	SATYA PRAKASH SINGH SUNIL KUMAR	G.A.
54	PO	BAILC/267/2021 (Budaun) Notice no:2021/29767	MEWA RAM VS STATE OF U.P. AND 2 OTHERS	SANJAY KUMAR YADAV	G.A.

55	PO	BAIL/278/2021 (Mirzapur) Notice no:2021/30396	SHIVPAL YADAV VS STATE OF U.P AND ANOTHER	SHRI PRAKASH DWIVEDI	G.A.
56	PO	ABAIL/15764/2021 (Etawah) Notice no:2021/16130	RAMKUMAR VS STATE OF U.P.	RAM CHANDRA SOLANKI	G.A.
57	PO	ABAIL/15818/2021 (Jaunpur) Notice no:2021/15632	RUPESH KUMAR GUPTA VS STATE OF U.P.	MANISH DEV SINGH	G.A.
58	WC	ABAIL/16097/2021 (Azamgarh) Notice no:2021/16369	VISHWA PRATAP SINGH VS STATE OF U.P.	LALJEET	G.A.
59	DF	ABAIL/17882/2021 (Aligarh) Notice no:2021/17778	KASTURI DEVI VS STATE OF U.P. AND ANOTHER	TRIPURARI PAL	G.A.
60	PO	ABAIL/17960/2021 (Jaunpur) Notice no:2021/17597	SUNIL KUMAR SRIVASTAVA AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAJESH SINGH BHARTENDU PATHAK	AJAY KUMAR SINGH YADAV G.A.
61	PO	ABAIL/17985/2021 (Bulandshahr) Notice no:2021/18544	SHASHI JATAV AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	AJAY PRATAP SINGH LAL MANI SINGH	NAVNATH PANDEY VARUNESH SHUKL G.A.
62	DF	ABAIL/18093/2021 (Meerut) Notice no:2021/18203	HARENDRA HRIDAYA VS STATE OF U.P.A/C0171/2013	ADITYA PRASAD MISHRA	G.A.
63	DF	ABAIL/18586/2021 (Auraiya) Notice no:2021/18751	SATYENDER KUMAR @ DABBU MISHRA VS STATE OF U.P.	ANAND PATI TIWARI	G.A.
64	DF	ABAIL/18707/2021 (Aligarh) Notice no:2021/19087	ABHINAV KUMAR @ GAURAV VS STATE OF U.P. AND ANOTHER	DINESH KUMAR	G.A.
65		ABAIL/19150/2021 (Kanpur Nagar) Notice no:2021/19081	RAJ KUMAR VS STATE OF U.P. AND ANOTHER	P.K. SINGH	G.A.
66		ABAIL/19165/2021 (Kanpur Dehat) Notice no:2021/19189	MOHD. NAUSHAD KHAN VS STATE OF U.P. AND ANOTHER	ASHOK KUMAR YADAV	G.A.
67		ABAIL/19170/2021 (Jaunpur) Notice no:2021/19361	BALENDRA YADAV @ BALENDRA MANIKRAJ YADAV VS STATE OF U.P. AND 2 OTHERS	AJAY KUMAR SRIVASTAVA	G.A.

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	TU E-File	BAIL/25977/2021 (Aligarh) 6264 3623) (BAIL-17810-2019) Aligarh Decided on 07/01/2021	VIKRANT VS STATE OF U.P. VIKRANT VS STATE OF U.P.	ADARSH BHUSHAN	
302	PO E-File	BAIL/25290/2020 (Bulandshahr)	SANOBAR VS STATE OF U.P.	SIKANDAR KHAN KULDEEP KUMAR	PUSHPENDRA SINGH G.A.
303	PO E-File	BAIL/23750/2021 (Sambhal (bheem Nagar))	BABUJI URF KAUSHAL VS STATE OF U.P.	IRSHAD AHMAD	FARID AHMED G.A.
304	PO E-File	BAIL/26312/2021 (Aligarh)	JUGENDRA VS STATE OF UP	SHYAM BABU VAISH	

305	PO E-File	BAIL/35148/2021 (Meerut)	YOGESH VS STATE OF U.P.	SANJAY KR. SRIVASTAVA	G.A.
For Order					
306	DF- TU	BAIL/47363/2021 (Allahabad) (BAIL-10027-2018) Allahabad Decided on 13/04/2018	RAKESH SONI VS STATE OF U.P. RAKESH SONI VS STATE OF U.P.	SUNIL KUMAR SRIVASTAVA	G.A.
307	TU	BAIL/38161/2020 (Jhansi) (BAIL-6031-2020) Jhansi Decided on 24/02/2020	SMT. GOLA VS STATE OF U.P. GOLA VS STATE OF U.P.	RAJ KUMAR DHAMA PT. S.P. SHARMA	G.A.
308	TU	BAIL/49682/2020 (Hamirpur) (BAIL-6036-2020) Hamirpur Decided on 19/02/2020	KAMTA @ AJAY SINGH VS STATE OF U.P. KAMTA @ AJAY SINGH VS STATE OF U.P.	RAVINDRA SINGH MANVENDRA SINGH	G.A.
309	TU	BAIL/7192/2021 (Varanasi) (BAIL-2065-2021) Varanasi Decided on 13/01/2021	SATISH SETH @ SATISH SONI VS STATE OF U.P. SATISH SETH @ SATISH SONI VS STATE OF U.P.	VIRENDRA SINGH	G.A.
310	TU	BAIL/26363/2021 (Rampur) Tied-up (BAIL-8165-2019) Rampur Decided on 09/07/2020	VEER PAL VS STATE OF U.P. VEER PAL VS STATE OF U.P.	BRIJESH KUMAR MISHRA	RAM PRAKASH PATEL G.A.
311	TU	BAIL/36064/2021 (Pilibhit) (BAIL-22426-2021) Pilibhit Decided on 06/07/2021	UVAIS VS STATE OF U.P. UVAIS VS STATE OF U.P.	RAKESH PATI TIWARI	G.A.
312	DF	BAIL/46716/2020 (Moradabad) (BAIL-17720-2015) Moradabad Decided on 26/02/2016 (BAIL-30461-2017) Moradabad Decided on 04/03/2020	NOOR AHMAD VS STATE OF U.P. NOOR AHMAD VS STATE OF U.P. NOOR AHMAD VS STATE OF U.P.	SABA KHAN SYED FAIZ HASNAIN	G.A.
313	PO	BAIL/42101/2016 (Budaun)	MOHD. HASHIM VS STATE OF U.P.	RAJRSHI GUPTA DILEEP KUMAR(SENIOR ADV.)	BHARAT SINGH MANISH TIWARI VINAY SARAN(SENIOR ADV.) G.A.
314	PO	BAIL/28755/2017 (Fatehpur)	DEVENDRA ALIAS GUDDOO VS STATE OF U.P.	MANOJ SINGH RATHAUR RAJESH KUMAR DUBEY BRIJESH KUMAR SINGH K.P. VERMA SHIVAKANT	G.A.

315	PO	BAIL/35013/2017 (Mathura)	KAMAL KISHOR VS STATE OF U.P.	ARUN KUMAR VISHVAKARMA RAJESH YADAV	KARTIKEY SINGH G.A.
	With	BAIL-29633-2017 Mathura	NANAK VS STATE OF U.P.	PANKAJ SHARMA GARUN PAL SINGH RATEESH SINGH A.K. MISHRA	RAHUL CHATURVEDI KARTIKEY SINGH G.A.
316	PO	BAIL/2879/2018 (Kanpur Nagar)	ROHIT @ RAHUL VS STATE OF U.P.	RAVI SAHU N/A SUNIL SRIVASTAVA	G.A.
317	PO	BAIL/12568/2018 (Kushi Nagar)	SHARIF VS STATE OF U.P.	B.B.RAI HEMANT KUMAR DUBEY KAMLESH KUMAR TIWARI SANJAY KUMAR DUBEY	G.A.
		(BAIL-40713-2014) Kushi Nagar Decided on 25/11/2014	SHARIF VS STATE OF U.P.		
		(BAIL-6468-2016) Kushi Nagar Decided on 25/11/2016	SHARIF VS STATE OF U.P.		
318	PO	BAIL/41990/2018 (Moradabad)	ARIF VS STATE OF U.P.	SAGHIR AHMAD(SENIOR ADV.) SUBHASH CHANDRA PANDEY VIVEK KUMAR SINGH MAYANK YADAV SADAFUL ISLAM JAFRI MUJTABA SHAMIM AKHTAR	IRSHAD AHMAD G.A.
319	PO	BAIL/42726/2018 (Aligarh)	RAGHVENDRA ALIAS KALU VS STATE OF U.P.	PRAVEEN KUMAR PAL INDER PAL SINGH TOMAR TRIPURARI PAL	PRAMOD KUMAR G.A.
	With	BAIL-34255-2017 Aligarh	RAGHVENDRA ALIAS KALU VS STATE OF U.P.	PAWAN KUMAR BHARDWAJ PRAMOD BHARDWAJ	PRAMOD KUMAR G.A.
320	PO	BAIL/47893/2018 (Ghazipur)	GEETA CHAUHAN VS STATE OF U.P.	ANAND KUMAR SRIVASTAVA RAKESH KUMAR SINGH RAJENDRA KUMAR	JAI PRAKASH SINGH G.A.
321	PO	BAIL/49434/2018 (Gautam Buddh Nagar)	ASHWANI ALIAS SANNU VS STATE OF U.P.	DILEEP KUMAR(SENIOR ADV.) RAJRSHI GUPTA	PRAVEEN KUMAR SINGH ANURAG VAJPEYI G.A.
322	PO	BAIL/49609/2018 (Kanpur Nagar)	DHEERAJ @ MADHAV VS STATE OF U.P.	SHIV NATH SINGH(SENIOR ADV.) KRISHNA KUMAR KAMLESH KUMAR TRIPATHI	G.A.
		(BAIL-1073-2017) Kanpur Dehat Decided on 20/01/2017	DHEERAJ @ MADHAV VS STATE OF U.P.		
		(BAIL-19700-2017) Kanpur Nagar Decided on 16/02/2018	DHEERAJ @ MADHAV VS STATE OF U.P.		
323	PO	BAIL/3644/2019 (Kanpur Nagar)	AMAN TAMBE VS STATE OF U.P.	PRABHAKAR AWASTHI	G.A.
324	PO	BAIL/3672/2019 (Azamgarh)	ANIL RAJBHAR VS STATE OF U.P.	SAROJ KUMAR DUBEY VINEET KUMAR YADAV	G.A.
325	PO	BAIL/4958/2019 (Saharanpur)	GURBACHAN SINGH VS STATE OF U.P.	DHIRAJ KUMAR PANDEY	G.A.
326	PO	BAIL/17166/2019 (Sambhal (bheem Nagar))	SONU VS STATE OF U.P.	KRISHNA KANT MISHRA VIJAY KUMAR RAI	G.A.

327	PO	BAIL/17232/2019 (Allahabad)	RANJEET PAL VS STATE OF U.P.	NEETU GUPTA REKHA PUNDIR AKHILESH KUMAR SINGH ZIA UDDIN AHMAD MANTA RAM GUPTA	ASHUTOSH PANDEY SUDIST KUMAR G.A.
328	PO	BAIL/18809/2019 (Mau)	RAKESH VISHWKARMA VS STATE OF U.P.	SUSHMA YADAV HIRDESH KUMAR YADAV	DHIRENDRA KUMAR VERMA G.A.
329	PO	BAIL/19875/2019 (Saharanpur)	SANNI VS STATE OF U.P. AND ANOTHER	ANIL KUMAR MISHRA SHRAVANA KUMAR YADAV	DEVENDRA SAINI G.A.
330	PO	BAIL/21103/2019 (Bulandshahr) (BAIL-2768-2014) Bulandshahr Decided on 28/01/2014	GYAN CHANDRA VS STATE OF U.P. GYAN CHAND VS STATE OF U.P.	RAM SUPHAL SHUKLA SHIV MURTI KUSHWAHA SHIVA PRIYA PRASAD	G.A. G.A.
331	PO	BAIL/24860/2019 (Pilibhit)	SANJEEV KUMAR VS STATE OF U.P. AND ANOTHER	AKHILESH KUMAR PANDEY ABDUL MAZEED	G.A.
332	PO	BAIL/29302/2019 (Meerut)	GAURAV VS STATE OF U.P. AND ANOTHER	SANJAY KUMAR SRIVASTAVA NEERAJ SRIVASTAVA SUNDER SINGH	AKHILENDRA SINGH PRABHAT KUMAR SINGH G.A.
333	PO	BAIL/31280/2019 (Shahjahanpur)	UMA YADAV VS STATE OF U.P.	KULDEEP KUMAR DIXIT SURENDRA PAL SHIV MANGAL PANDEY	VIRENDRA SINGH YADAV G.A.
334	PO	BAIL/31528/2019 (Aligarh)	BHOLA @ DINESH VS STATE OF U.P.	CHANDRAKESH MISHRA JANARDAN PRASAD TRIPATHI VIKRANT NEERAJ	G.A.
	With	BAIL-3555-2019 Aligarh (BAIL-3697-2019) Aligarh Decided on 03/07/2019	YATENDRA SHARMA @ BANTI VS STATE OF U.P. BHOLA @ DINESH VS STATE OF U.P.	RAJESH KUMAR DUBEY	RAJESH SHARMA RAMDEO PATHAK G.A.
335	PO	BAIL/33442/2019 (Ghaziabad)	JATIN @ MITTU VS STATE OF U.P. AND ANOTHER	VIKASH CHANDRA TIWARI	PURUSHOTTAM MANI TRIPATHI G.A.
336	PO	BAIL/34156/2019 (Sant Kabir Nagar)	PAWAN JAISWAL VS STATE OF U.P.	SIKANDAR KHAN AMIT KUMAR SINGH	G.A.
337	PO	BAIL/34177/2019 (Shahjahanpur)	ASHISH SINGH VS STATE OF U.P.	CHANDRA BHUSHAN VERMA R.L. VARMA	G.A.
338	PO	BAIL/35598/2019 (Kaushambi)	TARACHANDRA RAIDAS VS STATE OF U.P.AND ANOTHER	MANISH KUMAR DWIVEDI	G.A.
339	PO	BAIL/36641/2019 (Mainpuri)	JITENDRA VS STATE OF U.P. AND ANOTHER	PRASHANT VERMA RAKESH KUMAR RATHORE SANJEEV KUMAR VINAY KUMAR MISHRA	DHIRENDRA KUMAR PAL G.A.
340	PO	BAIL/38051/2019 (Bareilly)	JAGAT @ JAGTE VS STATE OF U.P.	MOHD. ASHRAF ABBASI RAMANUJ TIWARI	G.A.
341	PO	BAIL/42261/2019 (S.r. Nagar (bhadohi))	RAJENDRA PRASAD VS STATE OF U.P.	RAVI CHANDRA SRIVASTAVA	JAI SINGH YADAV SANTOSH KUMAR GUPTA G.A.
	With	BAIL-39868-2019 S.r. Nagar (bhadohi)	SHIV SAGAR YADAV VS STATE OF U.P.	DEWARSHI KUMAR RAI ROHIT KUMAR NISHAD	JAI SINGH YADAV SANTOSH KUMAR GUPTA G.A.
342	PO	BAIL/51923/2019 (Allahabad)	BHOLA SHUKLA VS STATE OF U.P.	MAMTA SINGH DEVESH SAXENA	G.A.

	(BAIL-27528-2018) Allahabad Decided on 14/08/2018	BHOLA SHUKLA VS STATE OF U.P.		
343	PO BAIL/53384/2019 (Kushi Nagar)	ANIL JAISWAL VS STATE OF U.P.	UDAI BHAN SINGH PANKAJ KUMAR YADAV	G.A.
344	PO BAIL/54351/2019 (Ballia)	VIJAY PASWAN VS STATE OF U.P.	SANJAY KUMAR MISHRA SUDHIR KUMAR SHUKLA	G.A.
345	PO BAIL/55510/2019 (Mirzapur)	SURESH KUMAR PAL VS STATE OF U.P.	PAVAN KISHORE SHYAM SINGH SENGAR MAHENDRA KUMAR SHARMA	G.A.
346	PO BAIL/56249/2019 (Jaunpur)	JOGENDRA PRASAD NIGAM @ SUDDU VS STATE OF U.P. AND ANOTHER	ASHOK KUMAR UPADHYAY MANOJ KUMAR MISHRA	ALOK KUMAR GUPTA G.A.
347	PO BAIL/56341/2019 (Lalitpur)	SANJU VS STATE OF U.P.	JAYSINGH YADAV	G.A.
348	PO BAIL/2085/2020 (Banda)	DEEPAK DHIMAR VS STATE OF U.P.	RAJESH KUMAR SINGH RAM RAKSHA TIWARI	G.A.
349	PO BAIL/2433/2020 (Meerut)	SANJAY PAKODI VS STATE OF U.P.	ASHOK KUMAR RAI MANGLA PRASAD RAI(SENIOR ADV.) RAJESH RAI	MANISH JOSHI NEERAJ SINGH G.A.
350	PO BAIL/2589/2020 (Aligarh)	RAHUL SINGH VS STATE OF U.P.	RAMDHAN AMBIKA PRASAD TEWARI PAWAN KUMAR BHARDWAJ SYED HASAN MUJTABA ISFAHANI VIJAY SHANTAM PRAMOD BHARDWAJ	G.A.
	(BAIL-37890-2015) Aligarh Decided on 15/03/2018	RAHUL SINGH VS STATE OF U.P.		
	(BAIL-2259-2019) Aligarh Decided on 03/05/2019	RAHUL SINGH VS STATE OF U.P.		
351	PO BAIL/7597/2020 (Azamgarh)	SHIV KUMAR @ BALAI VS STATE OF U.P.	AJAY KUMAR	INDRA KUMAR SINGH G.A.
352	PO BAIL/9550/2020 (Jaunpur)	ANURAG UPADHYAY VS STATE OF U.P.	RAY SAHAB YADAV	G.A.
353	PO BAIL/11206/2020 (Azamgarh)	RAVI VISHWAKARMA VS STATE OF U.P.	RAJ KISHOR MISHRA SUFUYA BANO S.P. LAL KAUSHAL KISHORE MANI MOHD AKHTAR	G.A.
	(BAIL-32699-2017) Azamgarh Decided on 04/04/2018	RAVI VISHWAKARMA VS STATE OF U.P.		
354	PO BAIL/14243/2020 (Aligarh)	RISHIPAL SINGH VS STATE OF U.P.	ASHOK KUMAR SINGH PRATIBHA SINGH RAKESH KUMAR SINGH RAVI PRAKASH SINGH	G.A.
355	PO BAIL/19384/2020 (Bijnor)	SAPRUDEEN @ SAFAR VS STATE OF U.P.	BRAHAM SINGH DEEPAK KUMAR	G.A.
356	PO BAIL/19850/2020 (Amroha (jyotiba P Nagar))	MOOLCHAND @ MULEY VS STATE OF U.P. AND ANOTHER	MANISH KUMAR PANDEY AMIT KUMAR SRIVASTAVA	G.A.

357	PO	BAIL/21136/2020 (Baghpat)	FIROZ VS STATE OF U.P. AND ANOTHER	SHAMS UZ ZAMAN SADAFUL ISLAM JAFRI DILEEP KUMAR DAYA SHANKER PANDEY	SANDEEP KUMAR SINGH G.A.
	With	BAIL-35228-2020 Baghpat	FIROZ VS STATE OF U.P.	SADAFUL ISLAM JAFRI DAYA SHANKER PANDEY	SANDEEP KUMAR SINGH G.A.
358	PO	BAIL/23460/2020 (Shahjahanpur)	RAJU VS STATE OF U.P.	SURESH DHAR DWIVEDI	G.A.
359	PO	BAIL/25567/2020 (Gautam Buddh Nagar)	IMRAN @ HAIZA VS STATE OF U.P.	SIKANDAR KHAN KANDARP SRIVASTAVA	G.A.
		(BAIL-51364-2019) Gautam Buddh Nagar Decided on 06/12/2019	IMRAN HAIZA VS STATE OF U.P.		
360	PO	BAIL/25789/2020 (Siddharth Nagar)	ASHWANI KUMAR SHUKLA VS STATE OF U.P. AND ANOTHER	RAMESH KUMAR SAXENA D.C. DWIVEDI	SHEETALA PRASAD PANDEY G.A.
361	PO	BAIL/25954/2020 (Maharajganj)	RAMSANEHI VS STATE OF U.P.	ARVIND PRABODH DUBEY SUDHANSHU PANDEY ASHOK KUMAR GIRI	ASHISH PANDEY G.A.
362	NCL	BAIL/26450/2020 (Agra)	SITARAM VS STATE OF U.P.	M.C. SINGH DUSHYANT SINGH	SANTOSH MANI SHUKLA G.A.
363	PO	BAIL/27400/2020 (Maharajganj)	RAJKUMAR GAUR VS STATE OF U.P.	NAGENDRA KUMAR TRIPATHI PRADEEP KUMAR	ASHISH PANDEY G.A.
364	TU,W C	BAIL/27434/2020 (Jhansi)	RAM KUMAR YADAV VS STATE OF U.P.	AJAY KUMAR	G.A.
		(BAIL-9446-2020) Jhansi Decided on 28/02/2020	RAM KUMAR YADAV VS STATE OF U.P.		
365	PO	BAIL/27544/2020 (Budaun)	ANIL VS STATE OF U.P.	NAZRUL ISLAM JAFRI(SENIOR ADV.) GUFAN AHMAD KHAN	R.P.S. CHAUHAN G.A.
366	PO	BAIL/27869/2020 (Kannauj)	NAHAR SINGH VS STATE OF U.P.	RAJ BAHADUR VERMA	G.A.
367	PO	BAIL/28352/2020 (Kaushambi)	CHHOTE LAL VS STATE OF U.P.	SHASHANK KHARE DEV RAJ SINGH GAJENDRA SINGH SHARAD SARAN SRIVASTAVA	SHIVARCHAN MISHRA G.A.
	With	BAIL-28496-2020 Kaushambi	NANDA VS STATE OF U.P.	DEV RAJ SINGH SHASHANK KHARE GAJENDRA SINGH SHARAD SARAN SRIVASTAVA	G.A.
368	PO	BAIL/28518/2020 (Rampur)	WASIM VS STATE OF U.P.	SHIVANGI BHARGAVA ASHUTOSH PAVAN KUMAR AJAY KUMAR SRIVASTAVA	G.A.
369	PO	BAIL/28770/2020 (Varanasi)	RAM ASHISH YADAV @ GABBAR YADAV VS STATE OF U.P. AND ANR.	YADVESH YADAV	ASHUTOSH KUMAR MISHRA AUSHIM LUTHRA AVNISH KUMAR G.A.
370	PO	BAIL/30337/2020 (Firozabad)	DEEPAK SRIVASTAVA VS STATE OF U.P.	ARVIND AGRAWAL	SANJAY KUMAR SHUKLA G.A.
371	PO	BAIL/31072/2020 (Kanpur Nagar)	RISHI SHUKLA @ SHARAD SHUKLA VS STATE OF U.P.AND ANOTHER	SHARIQUE AHMED	ANURAG SHUKLA G.A.

372	PO	BAIL/31714/2020 (Gorakhpur)	OM PRAKASH @ DABBU TIWARI VS STATE OF U.P.	PRAKASH CHANDRA SRIVASTAVA SUDHIR KUMAR (CHANDRAUL)	ARVIND KUMAR MISHRA ATUL KUMAR SHAHI G.A.
373	PO	BAIL/31986/2020 (Ghaziabad)	RUPESH VS STATE OF U.P.	SUSHMITA MUKHERJEE	ASHOK KUMAR PANDEY G.A.
374	PO	BAIL/32397/2020 (Ghaziabad)	ASHOK KUMAR VS STATE OF U.P. AND ANOTHER	KAMAL DEV PANDEY	G.A.
375	PO	BAIL/32478/2020 (Jhansi)	RAJ KUMKAR ADIWASI VS STATE OF U.P.	ANKITA SINGH RAY SAHAB YADAV	G.A.
376	PO	BAIL/32504/2020 (Hathras (mahamaya Nagar))	SMT SUSHILA DEVI VS STATE OF U.P.	S.K.MATHUR OMVIR SINGH RAJPOOT PRASHANT SHARMA PANKAJ SINGH	RAM SINGH KUSHWAHA G.A.
	With	BAIL-38460-2020 Hathras (mahamaya Nagar)	PREM PAL VS STATE OF U.P.	AMIT KUMAR GAUR S.K.MATHUR	RAM SINGH KUSHWAHA G.A.
377	PO	BAIL/32521/2020 (Allahabad)	RAM KAILASH VS STATE OF U.P.	DHANANJAY PRATAP SINGH	G.A.
		(BAIL-49047-2017) Allahabad Decided on 17/09/2019	RAM KAILASH VS STATE OF U.P.		
378	PO	BAIL/32903/2020 (Jhansi)	DEEPU YADAV VS STATE OF U.P.	AMIT DAGA PANKAJ SATSANGI RUKSANA RUCHITA JAIN PIYUSH KUMAR SHUKLA	SANTOSH KUMAR SRIVASTAVA G.A.
379	TU,W C	BAIL/33746/2020 (Meerut)	PRAVEEN PAL VS STATE OF U.P.	MOHIT SINGH RAVI KUMAR SINGH	G.A.
		(BAIL-4779-2020) Meerut Decided on 06/02/2020	PRAVEEN PAL VS STATE OF U.P.		
380	PO	BAIL/34191/2020 (Saharanpur)	MANGERAM VS STATE OF U.P.	RAJEEV KUMAR SAINI	UDAI BHAN SINGH KOMAL PRASAD MAURYA G.A.
	With	BAIL-3898-2021 Saharanpur	SMT. SANTOSH VS STATE OF U.P.	UDAI BHAN SINGH RAJEEV KUMAR SAINI	AVANISH PRATAP SINGH KOMAL PRASAD MAURYA G.A.
381	PO	BAIL/34467/2020 (Muzaffar Nagar)	MOHD.ABRAR VS STATE OF U.P. AND ANOTHER	GURFAN ALI	JAGDISH PRASAD MISHRA G.A.
382	LAFP	BAIL/36272/2020 (Gorakhpur)	SANDEEP KUMAR VS STATE OF U.P. AND ANOTHER	PRAKASH CHANDRA SRIVASTAVA SANJAY KUMAR SRIVASTAVA	G.A.
383	PO	BAIL/36274/2020 (Shamli (prabudh Nagar))	MOHSIN VS STATE OF U.P.	SHESHADRI TRIVEDI KASHIF GILANI	G.A.
384	PO	BAIL/37690/2020 (Saharanpur)	SHAMSUDDIN VS STATE OF U.P.	AINUL HAQ MOHD. SAEED SIDDIQUI	MOHAMMAD ARSHAD KHAN G.A.
385	PO	BAIL/39512/2020 (Gautam Buddh Nagar)	KAPIL VS STATE OF U.P.	ABHISHEK KUMAR SHUKLA	G.A.
386	PO	BAIL/39676/2020 (Budaun)	HIMANSHU VS STATE OF U.P AND ANOTHER	DILIP KUMAR YADAV PRADEEP KUMAR PAL	RAVI SHANKAR TRIPATHI G.A.
387	PO	BAIL/41274/2020 (Kaushambi)	BHAGWAT PRASAD @ BALLU MISHRA VS STATE OF U.P. AND ANOTHER	LALIT KUMAR TRIPATHI SYED MOHAMMAD ABBAS ABDY	G.A.

388	PO	BAIL/41838/2020 (Jaunpur)	RAJENDRA @ MONU VS STATE OF U.P.	RAJENDRA KUMAR SINGH	JAGADEESH PRASAD CHAURASIYA G.A.
389	PO	BAIL/42640/2020 (Bareilly)	ADIB JAFRI VS STATE OF U.P.	ASHUTOSH	VIRENDRA SINGH YADAV G.A.
390	PO	BAIL/44250/2020 (Azamgarh)	VINOD YADAV VS STATE OF U.P. AND ANOTHER	CHANDRA KUMAR RAI SWATI AGRAWAL SRIVASTAVA CHANDRA BHAN YADAV	SHABANA NIZAM RAVI PRAKASH SINGH YADAV G.A.
391	PO	BAIL/45229/2020 (Agra)	SAMEER VS STATE OF U.P. AND ANOTHER	SARVESH KUMAR SINGH MANOJ KUMAR MISHRA	G.A.
392	PO	BAIL/45247/2020 (Bareilly) (BAIL-3886-2019) Bareilly Decided on 29/01/2019	ASHOK VS STATE OF U.P. ASHOK VS STATE OF U.P.	GIRJA SHANKER SEN	G.A.
393	PO	BAIL/45944/2020 (Kannauj)	HARIOM VS STATE OF U.P.	JITENDRA KUMAR MISHRA	G.A.
394	PO	BAIL/47714/2020 (Bulandshahr) (BAIL-31356-2016) Bulandshahr Decided on 17/09/2016	SALEEM VS STATE OF U.P. SALEEM VS STATE OF U.P.	SIKANDAR KHAN	G.A.
395	PO	BAIL/49424/2020 (Budaun)	CHOTE @ AKRAM VS STATE OF U.P. AND ANOTHER	ZIYA UDDIN SHREESH SRIVASTAVA	G.A.
396	PO	BAIL/49756/2020 (Baghpat)	ROHIT AND ANOTHER VS STATE OF UP	RAJRSHI GUPTA SHAMSHER SINGH	ABHITAB KUMAR TIWARI SANTOSH KUMAR SRIVASTAVA ALKA SRIVASTAVA G.A.
397	PO	BAIL/3129/2021 (Fatehpur)	SHIV MOHAN @ SHIV MOHAN SINGH AND ANOTHER VS STATE OF U.P.	SACHCHIDANAND SRIVASTAVA VIKASH PAL VINOD KUMAR PAL NAR SINGH NARAYAN VERMA	SURESH KUMAR GUPTA G.A.
398	WC	BAIL/4423/2021 (Kaushambi)	KAMLESH PASI VS STATE OF U.P.	SHRIDHAR TRIPATHI	G.A.
399	PO	BAIL/5138/2021 (Ghaziabad)	JITENDRA @ BINU VS STATE OF U.P.	SANJAY KUMAR SRIVASTAVA	G.A.
400	PO	BAIL/5545/2021 (Fatehpur)	UMESH VS STATE OF U.P. AND ANOTHER	SYED WAJID ALI SYED MOHAMMED JAFER HUSAIN SHARAD KUMAR SRIVASTAVA	G.A.
401	PO	BAIL/7620/2021 (Ghazipur)	NARAD @ AMIT BIND VS STATE OF U.P. AND ANOTHER	RAM BALI RAM	G.A.
402	PO	BAIL/9584/2021 (Agra)	RINKU VS STATE OF U.P.	ASHOK KUMAR GUPTA	G.A.
403	PO	BAIL/10912/2021 (Saharanpur)	DANISH VS STATE OF U.P. AND ANOTHER	SWETASHWA AGARWAL YASH RAJ VERMA ANUJ SRIVASTAVA SHAMSHAD AHMAD	CHANDRA SHEKHAR MISHRA G.A.
404	PO	BAIL/13359/2021 (Varanasi)	GANESH JAISWAL VS STATE OF U.P.	RAJESH KUMAR TIWARI GIRISH KUMAR GUPTA SATYENDRA NARAYAN SINGH	G.A.

405	PO	BAIL/13432/2021 (Budaun)	RAJESH KUMAR VS STATE OF U.P.	RAVI SHANKAR TRIPATHI	G.A.
406	PO	BAIL/14713/2021 (Bulandshahr)	RAHUL VS STATE OF U.P. AND 2 OTHERS	SANJAY SINGH KHARAG SINGH SUNIL KUMAR SINGH RAGHUVANSH MISRA	G.A.
407	WA	BAIL/17730/2021 (Gautam Buddh Nagar)	GUDDU VS STATE OF U.P.	PANDEY BALKRISHNA	G.A.
408	PO	BAIL/18525/2021 (Jalaun)	PRAMOD KUMAR VS STATE OF U.P.	RAJEEV KUMAR SHARMA	G.A.
409	PO	BAIL/19667/2021 (Gorakhpur)	GUDDU KASAUDHAN VS STATE OF U.P.	YOGESH KUMAR TRIPATHI	G.A.
410	ED	BAIL/20390/2021 (Azamgarh)	ROHIT PASWAN VS STATE OF U.P. AND ANOTHER	SITARAM YADAV	G.A.
411	PO	BAIL/24500/2021 (Allahabad)	DHEER SINGH @ MAHESH PRASAD VS STATE OF U.P.	KRISHNA KUMAR SINGH	JAI SINGH YADAV G.A.
412	PO	BAIL/25184/2021 (Shahjahanpur)	AASIF KHAN VS STATE OF U.P.	SHESHADRI TRIVEDI SATISH TRIVEDI (SENIOR ADV.) ANUPAM TRIPATHI	ALOK SHARMA G.A.
413	PO	BAIL/26144/2021 (Basti)	MANOJ KUMAR UPADHAYA VS STATE OF U.P. AND ANOTHER	KAMLESH KUMAR YADAV	ANOOP KUMAR G.A.
414	PO	BAIL/28345/2021 (Azamgarh)	ABHIRAM @ ABHIRAM RAJBHAR VS STATE OF U.P.	SANJAY KUMAR PAL	G.A.
415	PO	BAIL/28509/2021 (Deoria)	MUNNA YADAV VS STATE OF U.P.	KEDAR NATH MISHRA	BRIJ BHUSHAN PRASAD SHRIVASTAVA G.A.
416	PO	BAIL/29126/2021 (Kasganj (kanshiram Nagar)) (BAIL-8249-2019) Kasganj (kanshiram Nagar) Decided on 26/02/2019	JAY PRAKASH VS STATE OF U.P. JAY PRAKASH VS STATE OF U.P.	PANKAJ KUMAR SHARMA	G.A.
417	PO	BAIL/29652/2021 (Muzaffar Nagar)	SHARIQ VS STATE OF U.P.	SANDEEP TRIPATHI NASIRA ADIL NAZRUL ISLAM JAFRI (SENIOR ADV.) SADAFUL ISLAM JAFRI	G.A.
418	PO	BAIL/29656/2021 (Kanpur Dehat)	SHIVAM DIWAKAR VS STATE OF U.P.	SAURABH KUMAR PANDEY	G.A.
419	PO	BAIL/31946/2021 (Mathura)	JITENDRA @ JEETU VS STATE OF U.P.	ROHIT SHUKLA	G.A.
420	PO	BAIL/32108/2021 (Allahabad)	NIRJALA VS STATE OF U.P.	MANOJ KUMAR TRIPATHI	G.A.
421	PO	BAIL/32786/2021 (Budaun)	VEER PRATAP VS STATE OF U.P.	V.P. SINGH KASHYAP MANISH KUMAR KASHYAP	G.A.
422	TU,W C	BAIL/32992/2021 (Etah) Tied Up	ASHOK KUMAR VS STATE OF U.P.	LAL VIJAI SINGH	G.A.

	(BAIL-15882-2019) Etah Decided on 19/01/2021	ASHOK KUMAR VS STATE OF U.P.		
423	PO BAIL/43/2019 (Ballia)	VIKAS VIJAY SINGH VS STATE OF U.P. AND ANOTHER	KAMESHWAR SINGH	G.A.
424	PO BAIL/60/2021 (Mirzapur)	AKRAM ANSARI VS STATE OF U.P. AND ANOTHER	QAZI VAKIL AHMAD	SHAILESH PANDEY
	With BAILC-58-2021 Mirzapur	AKRAM ANSARI VS STATE OF U.P. AND ANOTHER	QAZI VAKIL AHMAD	SHAILESH PANDEY
425	PO BAIL/112/2021 (Moradabad)	STATE OF U.P. VS ABDUL QADEER	G.A.	RAM KUMAR DUBEY
426	PO BAIL/117/2021 (Moradabad)	STATE OF U.P. VS BABU	PATANJALI MISHRA	
427	DF ABAIL/8930/2021 (Gautam Buddh Nagar)	CHHAVI GAUTAM VS STATE OF U.P. AND ANOTHER	SR. ADVOCATE HARISH CHANDRA MISHRA	SUDHIR DIXIT UTKARSH DIXIT DEEPTI
				G.A.
428	PO ABAIL/1054/2020 (Mirzapur)	SHUBHAM GUPTA VS STATE OF U.P. AND ANOTHER	KAMLESH KUMAR SINGH	G.A.
429	PO ABAIL/1058/2020 (Gorakhpur)	AMLESH PANDEY VS STATE OF U.P. AND ANOTHERS	HARI NARAYAN SINGH	G.A.
430	PO ABAIL/1562/2020 (Jaunpur)	LALU VS STATE OF U.P. AND ANR	ARVIND KUMAR YADAV PREM PRAKASH YADAV	G.A.
431	PO ABAIL/1593/2020 (Jhansi)	SUNIL MONGIA VS STATE OF U.P. AND ANOTHER	ARAF KHAN LIHAZUR RAHMAN KHAN	G.A.
432	PO ABAIL/1618/2020 (Varanasi)	MANISH KUMAR SETH VS STATE OF U.P.	SHITLESHPANDEY	G.A.
433	PO ABAIL/1715/2020 (Moradabad)	RAMPAL VS STATE OF U.P. AND 2 ORS	RAJESH YADAV	G.A.
434	PO ABAIL/1759/2020 (Mahoba)	MOHAMMAD ASIF VS STATE OF U.P.	SHRI NAZRUL ISLAM JAFRI(SENIOR ADVOCATE) SADAFUL ISLAM JAFRI	SHILPA AHUJA NAND KISHOR MISHRA G.A.
435	PO ABAIL/9058/2020 (Ballia)	SMT. SONIYA UPADHYAY AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SANJAY CHATURVEDI DHARMENDRA SINGHAL(SENIOR ADV.)	JITENDRA KUMAR SINGH VINAY KUMAR SINGH ARUN KUMAR MISRA
			SHIVENDRA RAJ SINGHAL	G.A.
436	PO ABAIL/2903/2021 (Ghaziabad)	RAJEEV KUMAR SHARMA VS STATE OF U.P.	ABHISHEK AHUJA TAPAN KUMAR MISHRA	G.A.
437	PO ABAIL/5743/2021 (Chitrakoot)	PRAMOD KUMAR GUPTA AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	SANJAY SRIVASTAVA	RAJIV DWIVEDI G.A.
438	PO ABAIL/6135/2021 (Ghaziabad)	SMT. ALKA SHARMA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	ANOOP TRIVEDI (SENIOR ADV.) ABHINAV GAUR	ADITYA BHUSHAN SINGHAL TAPAN KUMAR MISHRA SUSHIL KUMAR SHUKLA
			MOHD. RASHID SIDDIQUI	G.A.
439	PO ABAIL/7029/2021 (Gorakhpur)	SYED FAIZAN AND ANOTHER VS STATE OF U.P. AND ANOTHER	YADAVENDRA DWIVEDI SANTOSH KUMAR TRIPATHI	G.A.

440	PO	ABAIL/7490/2021 (Jaunpur)	SUNIL YADAV AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	DHARMENDRA KUMAR DWIVEDI	VIVEK KUMAR SINGH G.A.
441	PO	ABAIL/7493/2021 (Budaun)	MAHENDRA SINGH SHAKYA VS STATE OF U.P. AND ANOTHER	DEVENDRA PRATAP SINGH PREET PAL SINGH RATHORE	G.A.
442	PO	ABAIL/8495/2021 (Kannauj)	AJAY PRATAP SINGH AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SURESH CHANDRA DWIVEDI	G.A.
443	PO	ABAIL/8872/2021 (Kanpur Nagar)	SMT. MANJU SHUKLA AND ANOTHER VS STATE OF U.P.	ABHISHEK TIWARI DILEEP KUMAR(SENIOR ADV.)	G.A.
444	PO	ABAIL/11649/2021 (Auraiya)	NAJIR VS STATE OF U.P. AND ANOTHER	RAJRSHI GUPTA ANSAR AHMAD	G.A.
445	PO	ABAIL/11761/2021 (Kanpur Nagar)	RADHE LAL VS STATE OF U.P. AND ANOTHER	PRAVEEN KUMAR SINGH LAL MANI SINGH	G.A.
446	PO	ABAIL/18012/2021 (Bareilly)	RINKU VS STATE OF U.P. AND 2 OTHERS	ASHISH DWIVEDI	G.A.

Application for Orders

447		2/2021 (Modification of Order) in case BAIL-2967- -2021 Decided on 27/08/2021	RAJEEV MISHRA @ RAJU @ RAJ KUMAR VS STATE OF U.P.	SATYENDRA SINGH HARE KRISHNA TRIPATHI	G.A.
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AT 10:00 AM
(Court No.79)
HON'BLE JUSTICE RAJEEV SINGH

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	E-File	A227/6860/2021 (Bareilly) Notice no:2021/11890	SHAKIR ALI AND ANOTHER VS STATE OF UP AND ANOTHER	PAVAN KUMAR ASHUTOSH	G.S.C.
Fresh					
2	PO	CRLR/1769/2021 (Moradabad) Notice no:2021/1759 2021/1759	SONU @ SURAJ KUMAR VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR SINGH	RAJ DEO SINGH SAMTA SINGH KUSHWAHA G.A.
3	PO	CRLR/2028/2021 (Sant Kabir Nagar) Notice no: 2021/813	VIJAY KUMAR MAURYA VS STATE OF U.P. AND 5 OTHERS	ANIL KUMAR SRIVASTAVA	G.A.
4	PO	CRLR/2278/2021 (Jhansi) Notice no:2021/2197	DHRUV KUMAR VS STATE OF U.P. AND ANOTHER	RAKESH KUMAR SHUKLA	G.A.
5	PO	CRLR/2285/2021 (Mahoba) Notice no:2021/2433	RAFEEQ VS STATE OF U.P. AND ANOTHER	SANJAY SINGH SENGAR	G.A.
6	PO	CRLR/2305/2021 (Allahabad) Notice no:2021/2498	GOPAL SARRAF @ NARSINGH KUMAR KESARI VS STATE OF U.P. AND ANOTHER	SWATI AGRAWAL SRIVASTAVA	SHAHID ALI SIDDIQUI AHMAD ALI SIDDIQUI ZAHEER ASGHAR SYED AHMED FAIZAN G.A.
7	PO	CRLR/2307/2021 (Siddharth Nagar) Notice no:2021/2513	BANSHRAJ GAUTAM VS STATE OF U.P. AND ANOTHER	MOHAMMAD MUSTAFA	VIJAY PRAKASH CHATURVEDI G.A.
8	PO	CRLR/2521/2021 (Firozabad) Notice no:2021/2698	RAMPAL SINGH VS STATE OF U.P. AND 4 OTHERS	ATHARVA DIXIT SR. ADVOCATE AUSHIM LUTHRA	G.A.
9	PO	CRLR/2538/2021 (Jhansi) Notice no:2021/2474	SURAJ VS STATE OF U.P. AND ANOTHER	VISHAL AGARWAL	G.A.
10	PO	CRLR/2543/2021 (Aligarh) Notice no:2021/2706	PRAMOD KUMAR @ NEETU VS STATE OF U.P. AND ANOTHER	AJAY KUMAR SHUKLA	G.A.
11	PO	CRLR/2550/2021 (Kanpur Nagar)	SACHIN BAGGA VS SMT. GITA NANDA	HARSH VIKRAM DHARM VIR JAISWAL	
12		CRLR/3054/2021 (Rampur) Notice no:2021/3219	DILSHAD KHAN VS STATE OF U.P. AND ANOTHER	VIKRANT GUPTA	G.A.
13		CRLR/3055/2021 (Siddharth Nagar) Notice no:2021/3230	ABHISHEK KUMAR (MINOR) VS STATE OF U.P. AND ANOTHER	SHAHROZE KHAN	G.A.
14		CRLR/3067/2021 (Etawah) Notice no:2021/3199	CHHAVI RAM SINGH VS STATE OF U.P. AND 3 OTHERS	VEENA SINGH	G.A.
15		CRLR/3068/2021 (Basti) Notice no:2021/3226	SHIV NARAYAN CHAUDHARY VS STATE OF U.P. AND ANOTHER	UMA NATH PANDEY	G.A.
16		CRLR/3096/2021 (Gorakhpur) Notice no:2021/2949	GYANENDRA NATH RAI VS STATE OF U.P.	ARVIND KUMAR MISHRA	G.A.

17	PO	A482/7813/2021 (S.r. Nagar (bhadohi)) Notice no: 2021/7041	VINDHYAVASINI MISHRA AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SAROJ KUMAR DUBEY	G.A.
18	DF	A482/9415/2021 (Baghpat) Notice no:8733/2021 2021/8733	VIKRANT ALIAS VICKY AND ANOTHER VS STATE OF U.P. AND ANOTHER	BHUVNESH KUMAR SINGH	G.A.
19	PO	A482/10237/2021 (Rampur) Notice no:2021/8748	KHALEEL AHMAD VS STATE OF U.P. AND ANOTHER	KUNWAR JANMEJAY PRATAM SINGH	G.A.
20	WC	A482/12373/2021 (Kanpur Nagar) Notice no:2021/10750	SHIV KUMAR SAINI AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	DHEERAJ KUMAR DWIVEDI	G.A.
21	DF	A482/13107/2021 (Jalaun) Notice no:2021/11909	GOLU AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	RAM RAJ PRAJAPATI	G.A.
22	PO	A482/16463/2021 (Kanpur Nagar) Notice no:2021/15247	SMT. SANTOSH KUMARI PANDEY VS STATE OF U.P. AND 2 OTHERS	JATA SHANKAR PANDEY	G.A.
23	PO	A482/16562/2021 (Jaunpur) Notice no:2021/15303	RAJ KUMAR VS STATE OF U.P. AND 2 OTHERS	OM PRAKASH VISHWAKARMA	G.A.
24	PO	A482/16795/2021 (Mainpuri) Notice no:2021/16379	YOGENDRA PRATAP AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	RADHEY SHYAM YADAV	G.A.
25	PO	A482/17119/2021 (Moradabad) Notice no:2021/17041	SMT. PINKY WADHWA AND ANOTHER VS STATE OF U.P. AND ANOTHER	SHASHI KANT SHUKLA VIRPRATAP SINGH RAJAT AGARWAL	G.A.
26	WC	A482/17439/2021 (Gautam Buddh Nagar) Notice no:2021/8448	NARESH ANEJA VS STATE OF U.P. AND ANOTHER	SANJAY MISHRA	RAM PRAKASH G.A.
	With	A482-6686-2021 Gautam Buddh Nagar	RAJENDRA KUMAR ANEJA @ R.K. ANEJA VS STATE OF U.P. AND ANOTHER	SANJAY MISHRA	OMAR ZAMIN G.A.
27	DF	A482/17935/2021 (Jalaun) Notice no:2021/17077	SHIVAM KAUSHIK AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	AJAY SENGAR	SUSHIL KUMAR G.A.
28	DF	A482/18801/2021 (Farrukhabad) Notice no:2021/16052	SUNIL KUMAR VS STATE OF U.P. ANOTHER	ARJIT SRIVASTAVA USHA SRIVASTAVA VINOD KUMAR SRIVASTAVA	G.A.
29	PO	A482/19297/2021 (Allahabad) Notice no:2021/18714	PRACHI YADAV VS STATE OF U.P. AND ANOTHER	VIJAY KUMAR SRIVASTAVA RAJESH YADAV	G.A.
30	PO	A482/19308/2021 (Kanpur Nagar) Notice no:2021/12812	VIVEK GAUR VS STATE OF U.P. AND ANOTHER	RAVISH KUMAR SINGH BRAJESH KUMAR SINGH	G.A.
31	PO	A482/19321/2021 (Mirzapur) Notice no:2021/19509	SHAHID VS STATE OF U.P. AND ANOTHER	YADAVENDRA DWIVEDI	G.A.
32	PO	A482/19336/2021 (Kanpur Dehat) Notice no:2021/19442	RAJKAMAL @ BABLU AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	MANISH TANDON	G.A.
33	PO	A482/19337/2021 (Saharanpur) Notice no:2021/18740	MANOJ KUMAR AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	KESHARI NATH TRIPATHI	G.A.
34	PO	A482/19342/2021 (Saharanpur) Notice no:2021/18308	PANKAJ KUMAR VS STATE OF U.P. AND ANOTHER	AJEET SRIVASTAVA	G.A.

35	PO	A482/19375/2021 (Aligarh) Notice no:2021/19185	VIRENDRA SINGH VS STATE OF U.P. AND ANOTHER	PRATEEK KUMAR	SHIV NARESH SAKSHI PATEL G.A.
36	PO	A482/19383/2021 (Varanasi) Notice no:2021/18111	DIPU SONKAR VS STATE OF U.P. AND ANOTHER	SATYENDRA KUMAR SINGH	G.A.
37	PO	A482/19394/2021 (Ghazipur) Notice no:2021/18823	KAMLESH AND 7 OTHERS VS STATE OF U.P. AND ANOTHER	BASANT KUMAR UPADHYAY MARKANDEY UPADHYAY	G.A.
38	PO	A482/19405/2021 (Allahabad) Notice no:2021/19660	VIJAY KUMAR MAURYA VS STATE OF U.P. AND ANOTHER	SHIV MURTI KUSHWAHA	G.A.
39	PO	A482/19421/2021 (Deoria) Notice no:2021/4	SMT. SURJI DEVI @ SURYA KUMARI VS UNION OF INDIA AND 4 OTHERS	DEEP CHAND SINGH	PRANAY KRISHNA
40	PO	A482/22006/2021 (Meerut) Notice no:2021/20871	SANDEEP KASHYAP VS STATE OF U.P.AND ANOTHER	DHANANJAY SINGH VIMALENDRA KUMAR UPADHYAY	G.A.
41	PO	A482/22094/2021 (Bijnor) Notice no:2021/22260	MAHIPAL AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	BHUVNESH KUMAR SINGH	G.A.
42	DF	A482/22144/2021 (Varanasi) Notice no:2021/22123	SOBH NATH AND 7 OTHERS VS STATE OF U.P. AND ANOTHER	SALMA BANO	G.A.
43	PO	A482/22159/2021 (Barabanki) Notice no:2021/20038	IRSHAD VS STATE OF U.P..AND ANOTHER	RAMESH CHANDRA LAL	G.A.
44	PO	A482/22304/2021 (Allahabad) Notice no:2021/19369	SURESH NISHAD AND ANOTHER VS STATE OF U.P. AND ANOTHER	PREETI YADAV RAMESH CHANDRA YADAV	G.A.
45	PO	A482/22312/2021 (Meerut) Notice no:2021/19246	MONIKA GANGULY AND ANOTHER VS STATE OF U.P.AND ANOTHER	PRANSHU GUPTA	G.A.
46	PO	A482/22335/2021 (Shahjahanpur) Notice no:2021/22301	JOGENDRA SINGH AND ANOTHER. VS STATE OF U.P. AND ANOTHER.	NURUDDIN KHAN	G.A.
47	PO	A482/22380/2021 (S.r. Nagar (bhadohi)) Notice no:2021/22312	KANHAIYA LAL AND 2 OTHERS VS STATE OF U.P AND ANOTHER	SUNEEL KUMAR MISHRA	G.A.
48	PO	A482/22455/2021 (Varanasi) Notice no:2021/22733	SURENDRA KUMAR UPADHYAY AND ANOTHER VS STATE OF U.P. STATE OF U.P. AND ANOTHER	SANTOSH DWIVEDI	G.A.
49	PO	A482/22492/2021 (Allahabad) Notice no:2021/22845	OM KESARWANI @ ANUMESH KESARWANI AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	TIWARI ABHISHEK RAJESH	G.A.
50	PO	A482/23161/2021 (Maharajganj) Notice no:2021/23175	SUBHASH AND 7 OTHERS VS STATE OF U.P. AND ANOTHER	PAWAN KUMAR	G.A.
51	PO	A482/23163/2021 (Agra) Notice no:2021/22340	SATYA PRAKASH AND ANOTHER VS STATE OF U.P. AND ANOTHER	LALIT KUMAR SRIVASTAVA	G.A.
52	PO	A482/23199/2021 (Chandauli) Notice no:2021/23344	ANAND PRAKASH MISHRA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	RAMESH CHANDRA UPADHYAY	G.A.
53		A482/23901/2021 (Deoria) Notice no:2021/23610	GANGA MALL VS STATE OF U.P AND ANOTHER	ASHOK KUMAR SINGH	G.A.

54	A482/23902/2021 (Kaushambi) Notice no:2021/23229	RAKESH KUMAR VS STATE OF U.P. AND ANOTHER	ANAND KUMAR SINGH	G.A.
55	A482/23906/2021 (Sant Kabir Nagar) Notice no:2021/21744	PREM NARAIN AND 2 OTHERS VS STATE OF U.P.AND ANOTHER	BRIJESH CHANDRA NAIK	G.A.
56	A482/23931/2021 (Jalaun) Notice no:2021/23753	PAWAN YADAV AND ANOTHER VS STATE OF U.P AND ANOTHER	FAKHRUZZAMAN	G.A.
57	A482/23942/2021 (Pilibhit) Notice no:2021/22545	RAMESH CHANDRA AND ANOTHER VS STATE OF U.P. AND ANOTHER	AJAY KUMAR SRIVASTAVA SHIVANGI BHARGAVA	G.A.
58	A482/23950/2021 (Varanasi) Notice no:2021/23286	JAI CHAND @ KHUTTAN RAM AND 2 OTHERS VS STATE OF U.P AND ANOTHER	BIRENDRA KUMAR ARYA	G.A.
59	A482/23980/2021 (Rampur) Notice no:2021/23319	DEVAKI NANDAN MAURYA AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR MISHRA	G.A.
60	A482/23981/2021 (Ghaziabad) Notice no:2021/18501	SURESH CHANDRA AND ANOTHER VS STATE OF U.P. AND ANOTHER	SARWAR ALI SIDDIQUE NAZIA ILYAS	G.A.
61	A482/23984/2021 (Allahabad) Notice no:2021/22262	ROOP CHANDRA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SUBHASH CHANDRA MISHRA	G.A.
62	A482/23989/2021 (Aligarh) Notice no:2021/19808	DHARMENDRA SHARMA VS STATE OF U.P. AND ANOTHER	VIJAY BAHADUR	G.A.
63	A482/23990/2021 (Varanasi) Notice no:2021/23979	RAJESH KUMAR SHARMA VS STATE OF U.P. AND ANOTHER	PRABHASH PANDEY PANDEY BALKRISHNA	G.A.
64	PO A227/6371/2021 (Azamgarh) Notice no:2021/10651	SMT. RAMWATI AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	GOPAL DAS SRIVASTAVA	G.A.

ADDITIONAL/UNLISTED LIST

For Order

301	PO HABC/274/2021 (Deoria)	REET UPADHYAY (CORPUS) AND ANOTHER VS STATE OF U.P. AND 8 OTHERS	JAWAHAR LAL PANDEY	JUNED ALAM G.A.
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BUNCH CASES U/S. 125 CR.P.C.

302	PO CRLR/843/2021 (Sant Kabir Nagar)	MOHAMMAD RAZA VS STATE OF U.P.AND 3 OTHERS	MAHENDRA PRATAP YADAV PAVAN KISHORE	DEEPAK KUMAR TRIPATHI G.A.
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CRIMINAL REVISION U/S 102 OF JUVENILE JUSTICE ACT, 2015

303	PO CRLR/944/2017 (Moradabad)	SHANE ABBAS VS STATE OF U.P. AND ANOTHER	KRISHNA DUTT TIWARI	FIROZ HAIDER NAZRUL ISLAM JAFRI (SENIOR ADV.) G.A.
304	PO CRLR/1114/2017 (Azamgarh)	DAMODAR RAJBHAR VS STATE OF U.P. AND ANOTHER	SHIVA KANT SRIVASTAVA PRADEEP CHAUHAN	G.A.

305	PO	CRLR/1490/2015 (Budaun)	RAKESH VS STATE OF U.P. AND ANOTHER	PANKAJ SATSANGI	BALRAM SINGH G.A.
306	WC	CRLR/406/2018 (Shahjahanpur)	NARVESH VS STATE OF U.P. AND ANOTHER	SHAIENDRA KUMAR VERMA ANURAG KUMAR PANDEY	AWADHESH KUMAR SINGH ABHAI KUMAR SINGH G.A.
307	PO	CRLR/2005/2020 (Jaunpur)	SUBHASH CHANDRA MAURYA VS STATE OF U.P. AND 2 OTHERS	VINOD KUMAR MAURYA VIJAY KUMAR PANDEY	KOMAL PRASAD MAURYA G.A.
308	PO	CRLR/2260/2021 (Chitrakoot)	SUNIL NISHAD VS STATE OF U.P. AND 2 ORS.	ASHISH PANDEY SITA RAM SHARMA RAJENDRA PRASAD MISHRA	UTTAR KUMAR GOSWAMI G.A.
309	PO	CRLP/4409/2015 (Gorakhpur)	PRAVEEN KUMAR VS STATE OF U.P. AND 2 OTHERS	ARVIND SRIVASTAVA SATYENDRA PANDEY SUNIL KUMAR TIWARI K. AJIT	NITESH KUMAR SRIVASTAVA GOVT.ADVOCATE
310	WC	CRLRD/624/2019 (Aligarh)	SMT. SHIKHA SINGH VS STATE OF U.P. AND ANR.	ANAND PATI TIWARI S.P.S. CHAUHAN	SURESH NARAIN PANDEY G.A.

CASES IN WHICH LOWER COURT/TRIAL COURT PROCEEDINGS HAVE BEEN STAYED

311	PREM	A482/14744/2008 (Jhansi)	VINOD KUMAR VYAS VS STATE OF U.P. AND ANOTHER	KRISHNA DUTT TIWARI	GOVT. ADVOCATE
312	PREM	A482/16584/2007 (Kannauj)	RAVENDRA KUMAR DUBEY AND OTHERS VS STATE OF U.P. AND ANOTHER	AKASH MISHRA	GOVIND SARAN
313	PREM	A482/1760/2008 (Kanpur Nagar)	SMT. RAJ KUMARI AWASTHI AND ANOTHER VS STATE OF U.P. AND ANOTHER	SAURABH SRIVASTAVA	KRISHNA NAND YADAV GOVT. ADVOCATE
314	PREM	A482/35155/2008 (Muzaffar Nagar)	PRADEEP KUMAR VS STATE OF U.P. AND ANOTHER	AMIT DAGA	GOVT. ADVOCATE
315	DF	A482/4989/2008 (Saharanpur)	KAILASHWATI AND OTHERS VS STATE OF U.P. AND ANOTHER	ANURAG PATHAK	GOVT.ADVOCATE

CASES IN WHICH INTERIM ORDER IS IN OPERATION

316	PO	A482/33319/2017 (Aligarh)	JAINARAYAN VS STATE OF U.P. AND ANOTHER	SYED IRFAN ALI	VIKRANT NEERAJ OM PRAKASH RAI ASHISH RAI G.A.
317	PO	A482/27064/2018 (Deoria)	MATIUR RAHMAN KHAN AND 4 ORS VS STATE OF U.P. AND ANR	ABDUL MAZEED NAZRUL ISLAM JAFRI (SENIOR ADV.)	G.A.
	With	A482-36546-2016 Deoria	FAKHREY ALAM AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	KHALID MAHMOOD NAZRUL ISLAM JAFRI (SENIOR ADV.) GUFRAN AHMAD KHAN	G.A.
318	WC	A482/1880/2004 (Etawah)	SMT. KUSUM SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	KAMAL KRISHNA	K.M. MISHRA GOVT. ADVOCATE
319	WC	A482/807/2006 (Mau)	JAIDRATH AND OTHERS VS STATE OF U.P. AND ANOTHER	PRAMOD KUMAR RAI SHAIENDRA SHARMA	G.A.
		(A482-8624-2005) Mau Decided on 30/11/2017	MUNNI DEVI AND OTHERS VS STATE OF U.P.		

		(A482-16392-2005) Mau Decided on 27/10/2017	ANIL KUMAR SRIVASTAVA VS STATE OF U.P.		
320	WC	A482/2380/2006 (Kaushambi)	BABLOO VS STATE OF U.P. THRU STATION HOUSE OFFICER AND OTHERS	L.M. SINGH	NEERAJ KUMAR SRIVASTAVA GOVERNMENT ADVOCATE
321	PO	A482/5674/2006 (Moradabad)	RAVI GUPTA AND ANOTHER VS STATE OF U.P. AND ANOTHER	KR. R.C. SINGH	GOVT. ADVOCATE
322	WC	A482/8197/2006 (Ballia)	RAJESH AND OTHERS VS STATE OF U.P. AND OTHERS	DIGVIJAY TIWARI	S.C. TIWARI GOVT. ADVOCATE
323	PO	A482/15547/2006 (Meerut)	IDNRANIL CHAKRAWATI VS STATE OF U.P. AND ANOTHER	G.S. CHATURVEDI IMRAN ULLAH	GOVT. ADVOCATE
324	PO	A482/17244/2006 (Meerut)	SATYA PRAKASH VS STATE OF U.P. AND ANOTHER	MANGALA PRASAD RAI	RAMESH SINHA GOVT. ADVOCATE
325	WC	A482/19578/2007 (Gautam Buddh Nagar)	PREETI GUPTA VS STATE OF U.P. AND ANOTHER	V.K.BARANWAL R.B.SAHAI	GOVT. ADVOCATE
326	PO	A482/25508/2007 (Mathura)	MUNESH AND OTHERS VS STATE OF U.P. AND ANOTHER	BRIJESH SAHAI	G.S. HAJELA GOVT. ADVOCATE
327	PO	A482/26644/2007 (Siddharth Nagar)	RAJENDAR VS STATE OF U.P.	TRIPURARI SHARAN SHUKLA	GHANSHYAM YADAV M.P.PANDEY GOVT. ADVOCATE
328	PO	A482/26789/2007 (Etah)	PRADEEP SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	B.P. MISHRA DAMODAR PANDEY	GOVT. ADVOCATE
329	PO	A482/14257/2008 (Mathura)	RAMESH AND OTHERS VS STATE OF U.P. AND ANOTHER	B.N. RAI VIVEKANAND RAI	RAM CHANDRA UTTAM GOVT. ADVOCATE
330	PO	A482/14305/2008 (Aligarh)	BHUWNESH BHARDWAJ AND OTHERS VS STATE OF U.P. AND ANOTHER	SUDHANSHU PANDEY	AKHILESH SRIVASTAVA GOVT. ADVOCATE
331	PO	A482/14330/2008 (Siddharth Nagar)	AJEET PAL AND OTHERS VS STATE OF U.P. AND ANOTHER	SHAHROZE KHAN	GOVT. ADVOCATE
332	PO	A482/14337/2008 (Meerut)	AMIT GUPTA AND OTHERS VS STATE OF U.P. AND ANOTHER	AMIT DAGA	GOVT. ADVOCATE
333	PO	A482/14419/2008 (Sonbhadra)	BUDHI NARYAN AND OTHERS VS STATE OF U.P. AND ANOTHER	RAKESH CHANDRA TIWARI	GOVT. ADVOCATE
		(A482-9147-2008) Sonbhadra Decided on 23/10/2017	BACHAU AND OTHERS VS STATE OF U.P. AND OTHERS		
334	PO	A482/14456/2008 (Agra)	ANIL JAIN VS STATE OF U.P. AND ANOTHER	ANOOP TRIVEDI	GOVT. ADVOCATE
335	PO	A482/14524/2008 (Bareilly)	ASHARAF ALI @ CHAMAN VS STATE OF U.P. AND OTHERS	PRADEEP SAXENA	SALMAN AHMAD K.K. ARORA GOVT. ADVOCATE
336	PO	A482/14595/2008 (Farrukhabad)	SUDHIR KUMAR VS STATE OF U.P. AND ANOTHER	KULDEEP SINGH YADAV	GOVT. ADVOCATE
337	PO	A482/14596/2008 (Mathura)	SURESH VS STATE OF U.P. AND ANOTHER	SANJAY KR. DWIVEDI	GOVT. ADVOCATE

338	PO	A482/14619/2008 (Farrukhabad)	RAMESH SINGH VS STATE OF U.P. AND ANOTHER	AKHIL KUMAR SHUKLA	GOVT. ADVOCATE
339	PO	A482/14628/2008 (Bijnor)	HARPAL SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	ATUL SISODIA RAJEEV SISODIA	GOVT. ADVOCATE
340	PO	A482/15303/2008 (Budaun)	RAMESHWAR SINGH VS STATE OF U.P. AND ANOTHER	M.P. SINGH GAUR	A.P. TEWARI R.S. TRIPATHI (RAVI) S.S. TRIPATHI GOVT. ADVOCATE
341	PO	A482/16669/2008 (Farrukhabad)	LALLA SHUKLA VS STATE OF U.P. AND ANOTHER	ARUN KR. TRIPATHI	PRASHANT SAXENA GOVT. ADVOCATE
342	PO	A482/16682/2008 (Saharanpur)	SUBASH CHABARA AND OTHERS VS STATE OF U.P. AND ANOTHER	N.K. MISHRA	GOVT. ADVOCATE
343	PO	A482/16705/2008 (Aligarh)	GOPAL MITTAL VS STATE OF U.P. AND ANOTHER	SANJAY MISHRA	H.P. SINGH GOVT. ADVOCATE
344	PO	A482/16781/2008 (Ballia)	KAMESHWAR VS STATE OF U.P. AND ANOTHER	N.P. SINGH ASHOK KUMAR RAI RAVINDRA NATH RAI	C.S. RAI GOVT. ADVOCATE
345	PO	A482/16795/2008 (Moradabad)	DHARAMPAL SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	MADAN SINGH	GOVT. ADVOCATE
346	PO	A482/16829/2008 (Moradabad)	SUHALE AND OTHERS VS STATE OF U.P. AND ANOTHER	ZAFEER AHMAD	GOVT. ADVOCATE
347	PO	A482/16855/2008 (Siddharth Nagar)	SUNIL KUMAR AND OTHERS VS STATE OF U.P. AND ANOTHER	R P S KASHYAP NIKHIL KUMAR AKHILESH SRIVASTAVA	GOVT. ADVOCATE
348	PO	A482/16883/2008 (Shahjahanpur)	SMT. ZAIBUNNA AND ANOTHER VS STATE OF U.P. AND OTHERS	V.C. SRIVASTAVA	GOVT. ADVOCATE
349	PO	A482/16897/2008 (Saharanpur)	OMAR AND OTHERS VS STATE OF U.P. AND ANOTHER	ANURAG PATHAK	GOVT. ADVOCATE
350	PO	A482/17080/2008 (Shahjahanpur)	ALI HAMJA KHAN AND ANOTHER VS STATE OF U.P. AND ANOTHER	RADHEY SHYAM SHUKLA	GOVT. ADVOCATE
351	PO	A482/25552/2008 (Banda)	RAMJEEVAN YADAV VS STATE OF U.P. AND ANOTHER	P.K.RAO V.B. RAO	GOVT. ADVOCATE
	With	A482-17115-2008 Banda	RAM NARESH SINGH VS STATE OF U.P. AND ANOTHER	J.S. SENGAR AJIT KR. SINGH SOLANKI	GOVT. ADVOCATE
352	PO	A482/25264/2018 (Saharanpur)	DHARAMPAL AND ANOTHER VS STATE OF U.P. AND ANOTHER	JUGAL KISHOR KHANNA	VINOD KUMAR UPADHYAY ASHFAQ AHMED ANSARI G.A.
353	WC	A482/28296/2018 (Jhansi)	RAVINDRA YADAV VS STATE OF UP AND ANOTHER	UPENDRA VIKRAM SINGH	DEVENDRA KUMAR ROMESHWARI PRASAD G.A.
354	WA	A482/11187/2019 (Azamgarh)	SHAFIQ AHMAD @ WASHEEM VS STATE OF U.P. AND ANOTHER	CHANDRA KUMAR RAI	DEVENDRA YADAV G.A.
355	LAFP	A482/20832/2019 (Mathura)	SMT. MANJU VS STATE OF U.P. AND 2 OTHERS	SANTOSH KUMAR SINGH PULAK GANGULY	PANKAJ KUMAR SHUKLA RAJENDRA PRASAD ROHIT SHUKLA G.A.

356 WA **A482/40391/2019** MOHD.TAUHEED AND ANR GOPAL MISRA IMRAN ULLAH
(Allahabad) VS STATE OF U.P. G.A.

For Hearing

357 PO **A482/24606/2019** NAND LAL GUPTA AND 6 NABI ULLAH G.A.
(Varanasi) OTHERS VS STATE OF U.P. AND ANOTHER

358 PO **A482/13431/2021** HABIBA FALAK MAIMOONA FATIMA G.A.
(Gorakhpur) VS STATE OF U.P.

For Final Hearing

359 PO **CRLR/3986/2019** KASIF MAHMOOD ADARSH BHUSHAN VIKRANT GUPTA
(Budaun) VS STATE OF U.P. AND ANR. PANKAJ SATSANGI
G.A.

360 WA **A482/35737/2018** SUDHIR KUMAR AND 2 ORS NAMIT SRIVASTAVA RATEESH SINGH
(Kasganj (kanshiram Nagar)) VS STATE OF U.P. AND ANR G.A.

Application for Orders

361 **2/2021** SRI PRAVEEN KUMAR GOYAL SEEMA AGRAWAL GOVERNMENT ADVOCATE
(Recall of Order) VS STATE OF U.P. AND ANOTHER
in case A482-723-2006

**Decided on
02/01/2020**

362 **4/2021** SAFATULLAH KHAN AND NAMIT SRIVASTAVA ABHISHE PANDEY
(Modification of Order) ANOTHER VS STATE OF U.P. AND 4 OTHERS G.A.
in case A482-1154-2017

363 **4/2020** MUNEEER AND 6 OTHERS ASHUTOSH KUMAR MISHRA FASIHA FATMA
(Recall of Order) VS STATE OF U.P. AND ANOTHER MOHD, AFZAL G.A.
in case A482-1493-2018

**Decided on
10/02/2020**

SALMAN AHMAD

AT 10:00 AM
(Court No.80)
HON'BLE JUSTICE RAJIV GUPTA

e-court

FRESH LIST

Fresh

ECOURT CASES.

1	DF E-File	CRLR/2625/2021 (Aligarh) Notice no:2021/2275 Notice no:2275/2021	KALICHARAN AND OTHERS VS THE STATE OF U.P.	ABHILASHA SINGH ASHUTOSH YADAV	SUSHIL KUMAR G.A.
2	E-File	A482/24603/2021 (Meerut) Notice no:2021/24925	SOBHAN AND 5 OTHERS VS STATE OF U.P THROUGH PRINCIPAL SECRETARY (HOME) AND ANOTHER	DINESH KUMAR YADAV	G.A.
Fresh					
3		CRLR/3053/2021 (Ballia) Notice no:2021/3217	RAM DULAR RAM AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SHIV SAGAR SINGH	G.A.
4		CRLR/3060/2021 (Aligarh) Notice no:2021/3263	AJAY CHAUDHARY ALIAS DHARMENDRA PRATAP SINGH VS STATE OF U.P. AND ANOTHER	SR. ADVOCATE PREM NARAYAN SINGH	G.A.
5		CRLR/3061/2021 (Siddharth Nagar) Notice no:2021/3310	JITENDRA PRATAP SINGH @ MITHUN SINGH VS STATE OF U.P. AND ANOTHER	SIDDHARTH SINGH	G.A.
6		CRLR/3069/2021 (Mainpuri) Notice no:2021/3284	RAHUL DUBEY VS STATE OF U.P. AND ANOTHER	SUSHIL DUBEY	G.A.
7		CRLR/3087/2021 (Aligarh) Notice no:2021/3210	GAJENDRAPAL SINGH VS STATE OF U.P. AND ANOTHER	SHANTANU	G.A.
8		CRLR/3109/2021 (S.r. Nagar (bhadohi)) Notice no:2021/2966	AVADHESH KUMAR SHUKLA VS STATE OF U.P. AND ANOTHER	AWADHESH KUMAR SRIVASTAVA	G.A.
9	PO	CRLRD/507/2021 (Meerut) Notice no: 2021/828	BHANWAR SINGH SIROHI VS STATE OF U.P. AND ANOTHER	ABHISHEK	SANJAY SRIVASTAVA G.A.
10	DF	A482/12785/2021 (Budaun) Notice no:2021/11177	AKHIL KUMAR GUPTA VS STATE OF U.P. AND ANOTHER	SUNEEL KUMAR MISHRA	G.A.
11	DF	A482/14602/2021 (Farrukhabad) Notice no:2021/13345	RAGHUVIR SINGH YADAV VS STATE OF U.P. AND ANOTHER	VIKRANT SINGH PARIHAR AMIT DAGA	G.A.
12	DF	A482/15517/2021 (Saharanpur) Notice no:2021/14388	SHREEDHAR MILK FOOD LIMITED/ A. KUMAR MILK FOOD PRIVATE LIMITED AND ANOTHER VS STATE OF U.P. AND ANOTHER	ASHISH KUMAR GUPTA	G.A.
13	DF	A482/16318/2021 (Ghaziabad) Notice no:2021/15399	SMT. FIROJI AND ANOTHER VS STATE OF U.P. AND ANOTHER	DAYA SHANKER PANDEY	G.A.
	With	A482-44504-2019 Ghaziabad	ZARINA VS STATE OF U.P. AND ANR	AMIT DAGA SHISHIR KUMAR DWIVEDI DAYA SHANKER PANDEY RAHUL KUMAR TRIPATHI	G.A.

14	DF	A482/16823/2021 (Varanasi) Notice no:2021/16534 2021/16534	SRI KUNWAR KRISHNA AGRAWAL VS STATE OF U.P. AND ANOTHER	PRAVEEN YADAV ARUN KUMAR PANDEY SUSHIL JAISWAL	AJEET SINGH G.A.
15	DF	A482/16986/2021 (Sambhal (bheem Nagar)) Notice no:2021/16214	KAPIL GARG AND 2 OTHER VS STATE OF U.P. AND ANOTHER	HEMANT SHARMA	G.A.
16	PO	A482/17230/2021 (Saharanpur) Notice no:2021/16296	SANJEEV SHARMA VS STATE OF U.P AND ANOTHER	CHETAN CHATTERJEE	G.A.
17	PO	A482/17274/2021 (Chandauli) Notice no:2021/16880	SHIV GOPAL RAI VS STATE OF U.P. AND 3 OTHERS	RAMESH SINGH KUSHWAHA	G.A.
18	PO	A482/17335/2021 (Moradabad) Notice no:2021/17042	YATIN WADHWA VS STATE OF U.P. AND ANOTHER	SHASHI KANT SHUKLA VIRPRATAP SINGH RAJAT AGARWAL	G.A.
19	DF	A482/17615/2021 (Azamgarh) Notice no:2021/15736	AKHILESH KUMAR VS STATE OF U.P. AND ANOTHER	KARTIKEYA SARAN	G.A.
20	DF	A482/17810/2021 (Gorakhpur) Notice no:2021/14924	IRSHAD AHMAD AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	SYED WAJID ALI	G.A.
21	DF	A482/17965/2021 (Moradabad) Notice no:2021/15002	S.I. ROOP LAL GANGWAR VS STATE OF U.P. AND ANOTHER	RAJESH YADAV	G.A.
22	DF	A482/18483/2021 (Hamirpur) Notice no:2021/17919	SHAILENDRA PYARE MOHAN SINGH VS STATE OF U.P. AND ANOTHER	SR. ADVOCATE ABHISHEK TRIPATHI	G.A.
23	DF	A482/19705/2021 (Hapur (panchsheel Nagar)) Notice no:2021/18383	SUNIL SINGH AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	DHARMENDRA PRASAD SINGH	G.A.
24	DF	A482/19719/2021 (Mirzapur) Notice no:2021/19734	SHIVA KUMAR DUBEY VS STATE OF U.P. AND ANOTHER	SHAILESH PANDEY	G.A.
25	DF	A482/19739/2021 (Ghaziabad) Notice no:2021/19726	RAKESH SEIGALL VS STATE OF U.P. AND ANOTHER	FATMA KHATOON	G.A.
26	DF	A482/19740/2021 (Jalaun) Notice no:2021/19166	AVADHESH MISHRA AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAGHVENDRA KUMAR MISHRA	G.A.
27	DF	A482/19756/2021 (S.r. Nagar (bhadohi)) Notice no:2021/18769	NIRMALA DEVI AND ANOTHER VS STATE OF U.P. AND ANOTHER	NURUDDIN KHAN	G.A.
28	DF	A482/19769/2021 (Gorakhpur) Notice no:2021/19156	NISAR AHMAD @ BABLU VS STATE OF U.P. AND ANOTHER	MOHD. SHAMIM MANOJ KUMAR SINGH	G.A.
29	DF	A482/19784/2021 (Ghaziabad) Notice no:2021/15894	VIVEK SHUKLA VS STATE OF U.P. AND ANOTHER	BIRENDRA SINGH	G.A.
30	DF	A482/19796/2021 (Mathura) Notice no:2021/19872	RAMDEO AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	PANKAJ SHARMA	G.A.
31	DF	A482/19842/2021 (Hathras (mahamaya Nagar)) Notice no:2021/19215	SHRI KISHAN AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	ROHIT KUMAR SINGH	G.A.
32	DF	A482/19850/2021 (Jhansi) Notice no:2021/14558	BHARAT SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	VINAY BHUSHAN UPADHYAY NARENDRA DEO UPAHDAYAY	G.A.
33	DF	A482/19858/2021 (Bijnor) Notice no:2021/19327	MANOJ KUMAR VS STATE OF U.P AND ANOTHER	AMIT RANA	G.A.

34	DF	A482/19887/2021 (Aligarh)	RAJNI AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SHASHI BHUSHAN TRIPATHI JANARDAN PRASAD TRIPATHI	G.A
35	DF	A482/19895/2021 (Saharanpur) Notice no:2021/18819	AMAN AGRAWAL VS STATE OF U.P.	SUSHIL KUMAR PANDEY	G.A.
36	DF	A482/19924/2021 (Gorakhpur) Notice no:2021/17499	JAYADRATA DUTTA VS STATE OF U.P. AND ANOTHER	PRADEEP SINGH	G.A.
37	DF	A482/19964/2021 (Kanpur Dehat) Notice no:2021/18665	BAL GOVIND AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	LALIT SINGH TOMAR	G.A.
38	DF	A482/19985/2021 (S.r. Nagar (bhadohi)) Notice no:2021/17285	DINESH CHANDRA SHUKLA AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SHREE PRAKASH UPADHYAY	G.A.
39	DF	A482/19994/2021 (Meerut) Notice no:2021/18796	SMT SANGITA JAIN VS STATE OF U.P. AND ANOTHER	PAVAN KISHORE MANISH KUMAR SINGH	G.A.
40	DF	A482/20001/2021 (Moradabad) Notice no:2021/20020	PRASHANT KUMAR AND OTHER VS STATE OF U.P. AND ANOTHER	DHARMENDRA KUMAR SRIVASTAVA	AZIM AHMAD KAZMI G.A.
41	DF	A482/20043/2021 (Meerut) Notice no:2021/18898	VIJAY SIROHI AND 2 OTHERS VS STATE OF U.P AND ANOTHER	SATYAM NARAYAN	G.A.
42	DF	A482/20070/2021 (Kaushambi) Notice no:2021/17660	SANJAY AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR DUBEY VIPUL KUMAR DUBEY	G.A.
43	DF	A482/20108/2021 (Mathura) Notice no:2021/20075	BHARAT AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SHIVARCHAN MISHRA	G.A.
44	DF	A482/20118/2021 (Sonbhadra) Notice no:2021/12810	ASHISH KUMAR JAISWAL VS STATE OF U.P. AND ANOTHER	SATYENDRA NARAYAN SINGH	G.A.
45	DF	A482/20141/2021 (Azamgarh) Notice no:2021/19853 2021/19853	DINESH KUMAR VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR	G.A.
46	DF	A482/20150/2021 (Ballia) Notice no:2021/19851	VIRENDRA NATH VERMA VS STATE OF U.P. AND ANOTHER	PRADEEP KUMAR CHAURASIA	G.A.
47	DF	A482/20191/2021 (Shahjahanpur)	NANHE SINGH AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	OM NARAYAN PANDEY	G.A.
48	DF	A482/20239/2021 (Farrukhabad) Notice no:2021/19063	PREMVATI VS STATE OF U.P. AND 4 OTHERS	ASHOK KUMAR SINGH	G.A.
49	DF	A482/20251/2021 (Bijnor) Notice no:2021/19293	NAWAB AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	AMIT ANWAR MEHDI ZAIDI	G.A.
50	DF	A482/21882/2021 (Moradabad) Notice no:2021/18177	IRFAN VS STATE OF U.P. AND ANOTHER	NARENDRA KUMAR RABINDRA BAHADUR SINGH	G.A.
51	DF	A482/21904/2021 (Jaunpur) Notice no:2021/22637	RAMESH YADAV AND ANOTHER VS STATE OF U.P.AND ANOTHER	RAJESH KUMAR SINGH	G.A.
52	DF	A482/22066/2021 (Banda) Notice no:2021/19698	RAHMAN VS STATE OF U.P. AND ANOTHER	TARUN KUMAR TRIPATHI	G.A.
53		A482/23903/2021 (Agra) Notice no:2021/23240	SMT. GUNJAN SHARMA VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR YADAV	G.A.
54		A482/23904/2021 (Kushi Nagar) Notice no:2021/17718	HARIKESH PAL VS STATE OF U.P. AND 4 OTHERS	ASHISH KUMAR SINHA	G.A.

55		A482/23908/2021 (Gautam Buddh Nagar) Notice no:2021/24003	SAGIR KHAN AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	GUNJAN SHARMA JITENDRA KUMAR	G.A.
56		A482/23911/2021 (Allahabad) Notice no:2021/23669	SHAILESH KUMAR GIRI VS STATE OF U.P. AND ANOTHER	CHANDRA BHUSHAN MISHRA PREM SHANKER MISHRA	G.A.
57		A482/23915/2021 (Jaunpur) Notice no:2021/24146	RAJBHADUR YADAV VS STATE OF U.P. AND ANOTHER	ANJANI KUMAR RAGHUVANSHI	G.A.
58		A482/23926/2021 (Agra) Notice no:2021/23707	MUNNESH KUMAR VS STATE OF U.P. AND ANOTHER	PANKAJ DWIVEDI	G.A.
59		A482/23944/2021 (Ballia) Notice no:2021/23247	GOBIND SINGH VS STATE OF U.P. AND ANOTHER	KAMESHWAR SINGH	G.A.
60		A482/23946/2021 (Agra) Notice no:2021/21956	NAFEESHA VS STATE OF U.P.	RAKESH KUMAR VERMA ANIL KUMAR SRIVASTAVA RAM JATAN YADAV	G.A.
61		A482/23949/2021 (Varanasi) Notice no:2021/20701	ARVIND KUMAR VS STATE OF U.P. AND ANOTHER	RAJNIKANT PANDEY AJAY SENGAR	G.A.
62		A482/23963/2021 (Mathura) Notice no:2021/23061	PRAMOD KHANDELWAL VS STATE OF U.P. AND 3 OTHERS	ASHISH KUMAR SRIVASTAVA	G.A.
63		A482/23972/2021 (Agra) Notice no:2021/24041	BANWARI LAL VERMA @ BANWARI LAL AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAMESH CHANDRA CHATURVEDI	DEEPAK KAUSHIK G.A.
64		A482/23985/2021 (Aligarh) Notice no:2021/22517	DR. MOHAMMAD AZFAR VS STATE OF U.P. AND ANOTHER	SHAMIM AHMAD ANSARI	G.A.
65		A482/23997/2021 (Farrukhabad) Notice no:2021/24116	ANJANA MISHRA AND 4 OTHERS VS STATE OF U.P AND ANOTHER	RAM KRISHNA PATEL RAJESH KUMAR	G.A.
66		A482/23999/2021 (Jaunpur) Notice no:2021/24131	BAIJNATH YADAV @ SONU YADAV VS STATE OF U.P.	PRAMOD KUMAR YADAV KULDEEP SINGH CHAHAR	G.A.
67	DF	A227/1872/2021 (Auraiya) Notice no: 2021/2339	HARENDRA PRATAP SINGH VS STATE OF U.P. AND 2 OTHERS	SHAILESH SINGH YADAV	G.A.

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	DF E-File	CRLR/1083/2021 (Allahabad) Juvenile Justice Act	MOHAMMAD UBAID WARSII VS STATE OF U.P. AND ANOTHER	ZIA UDDIN AHMAD RAJIV LOCHAN SHUKLA	DEEPAK RANA G.A.
302	PO E-File	CRLR/1235/2021 (Moradabad)	KUNWARPAL @ KUMAR PAL VS STATE OF U.P. AND 2 OTHERS	JANARDAN PRASAD TRIPATHI VED PRAKASH MISHRA	SANTOSH KUMAR SINGH G.A.
303	PO E-File	A482/21335/2021 (Rampur)	JAAN MOHAMMAD AND 18 OTHERS VS STATE OF U.P AND ANOTHER	IMRAN MABOOD KHAN	G.A.

For Order

SENIOR CITIZEN

304	NCL	A482/30383/2011 (Amroha (jyotiba P Nagar))	SARDAR SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	RAJ KUMAR KHANNA	J.H. KHAN GOVT.ADVOCATE
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With A482-16322-2006
Meerut

IMAMUDDIN AND ANOTHER
VS
STATE OF U.P. AND ANOTHER

W.H.KHAN
J.H. KHAN

RAJ KUMAR KHANNA
RAJEEV GUPTA
GOVT. ADVOCATE

For Opinion

REVISION ARISING OUT OF JUVENILE JUSTICE ACT (BAIL)

305	WC	CRLR/11/2021 (Amroha (jyotiba P Nagar))	AFZAL VS STATE OF U.P. AND ANOTHER	ZAFEER AHMAD	SAURABH TRIPATHI ISHWAR CHANDRA TYAGI G.A.
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For Order

CRIMINAL REVISION U/S 102 OF JUVENILE JUSTICE ACT, 2015

306	DF	CRLR/287/2018 (Null)	PRABHA DEVI VS STATE OF U.P. AND ANR.	RAVINDRA KUMAR ARUN KUMAR GOYAL RAM BAHADUR SINGH DEEPAK DUBEY	SAYED SOHAIL ASGAR G.A.
307	DF	CRLR/1625/2020 (Bareilly)	MUKESH GUPTA VS STATE OF U.P. AND ANR	KRISHNA GOPAL	INDRA KUMAR MISHRA G.A.
308	DF	CRLR/2082/2021 (Bareilly)	AMIT @ PRASHANT SINGH VS STATE OF U.P. AND ANOTHER	ANIL KUMAR DUBEY CHANDRA BHAN DUBEY DR. ARUN SRIVASTAV RAKESH KUAMR YADAV	G.A.
309	DF	CRLR/2204/2021 (Kanpur Nagar)	JAVED AKHTAR (MINOR) VS STATE OF UP AND ANOTHER	BRIJESH KUMAR PANDEY	PRANAY KRISHNA ASHISH PANDEY G.A.
310	PO	CRLR/2194/2015 (Siddharth Nagar)	KAUSHLESH MISHRA AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	MISS AFSHAN SHAFAUT MOHAMMAD MUSTAFA KHAN	SAURABH TRIPATHI SANTOSH KUMAR PANDAY G.A.
311	PO	CRLR/874/2016 (Mainpuri)	SARIT KANT VS STATE OF U.P. AND ANOTHER	BRIJ RAJ SINGH	G.A.
312	WC	CRLR/2326/2016 (Budaun)	OM SARAN MINOR VS STATE OF U.P. AND ANOTHER	R.P.S. CHAUHAN	G.A.
313	WC	CRLR/1752/2017 (Bijnor)	PANKAJ KUMAR VS STATE OF U.P. AND ANOTHER	JAGDEV SINGH	TARUN AGRAWAL G.A.
314	PO	CRLR/268/2018 (Null)	KALAWATI DEVI AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SATYA NARAYAN GUPTA	ASHUTOSH KUMAR TIWARI G.A.
315	PO	CRLR/638/2018 (Hapur (panchsheel Nagar))	SHASHI YADAV VS STATE OF U.P. AND ANOTHER	MAYANK YADAV CHANDRAJEET VIVEK KUMAR SINGH	SUNIL KUMAR TRIPATHI G.A.
316	PO	CRLR/832/2018 (Etah)	MANOJ KUMAR CHAUHAN VS STATE OF U.P. AND 15 OTHERS	BEERENDRA PRATAP SINGH INDRA KUMAR SINGH	G.A.
317	PO	CRLR/1794/2018 (Firozabad)	JAI SINGH VS STATE OF U.P. AND ANOTHER	SHASHI DHAR PANDEY JATA SHANKAR PANDEY	G.A.
318	PO	CRLR/2679/2019 (Siddharth Nagar)	UDAI RAJ VS STATE OF U.P. AND 3 OTHERS	SANJAI KUMAR PANDEY	GANESH SHANKER SRIVASTAVA G.A.
319	WC	CRLR/3398/2019 (Etah)	SATYA VEER SINGH VS STATE OF U.P. AND ANOTHER	KASHI NARESH MISHRA	G.A.
320	PO	CRLR/3794/2019 (Basti)	ASHOK KUMAR VS STATE OF U.P. AND ANOTHER	JITENDRA KUMAR SRIVASTAVA SUNIL KUMAR RAM PRASAD YADAV ARVIND KUMAR SRIVASTAVA	G.A.

321	PO	CRLR/3896/2019 (Muzaffar Nagar)	MUQEEM VS STATE OF U.P. AND ANR.	JAMALUDDIN MOHD. NASIR	G.A.
322	PO	CRLR/4767/2019 (Muzaffar Nagar)	ARUN KUMAR AGARWAL VS STATE OF U.P. AND ANOTHER	VIQUAR MEHDI ZAIDI (SENIOR ADVOCATE NANHE LAL TRIPATHI M J AKHTAR	PAVAN KUMAR MISHRA G.A.
323	WC	CRLR/4987/2019 (Bareilly)	SHAMSUDDIN ANSARI VS STATE OF U.P. 2 OTHERS	SHWETA PANDEY	KARUNESH NARAYAN TRIPATHI G.A.
324	PO	CRLR/1712/2020 (Sambhal (bheem Nagar))	SMT GEETA VS STATE OF AND ANOTEHR	SUNIL KUMAR MISRA	G.A.
325	PO	CRLR/160/2021 (Kushi Nagar)	SERAJ AHMAD VS STATE OF U.P. AND ANOTHER	UPENDRA KUMAR MISHRA	RAJ KISHORE DUBEY MONU UPADHYAY G.A.

REVISION ARISING OUT OF JUVENILE JUSTICE ACT (BAIL)

326	WC	CRLR/594/2021 (Shahjahanpur)	SHANU @ SHAN MOHAMMAD VS STATE OF UP AND ANOTHER	SUNIL KUMAR AMAR CHANDRA	G.A.
327	PO	CRLR/1244/2021 (Amroha (jyotiba P Nagar))	ANKIT YADAV VS STATE OF U.P.AND 2 OTHERS	PERDEEP KUMAR VISHNOI	ISHWAR CHANDRA TYAGI G.A.
328	WC	CRLR/1272/2021 (Jaunpur)	VIJAY YADAV @ VIJAI YADAV VS STATE OF U.P. AND ANOTHER	DHARMENDRA KUMAR SINGH SUSHIL KUMAR PAL RAHUL KUMAR	SUNEEL KUMAR G.A.
329	PO	CRLR/1372/2021 (Kanpur Dehat)	SMT. HASEEN NOORI VS STATE OF U.P. AND ANOTHER	MOHAMMAD SADAB KHAN	G.A.
330	PO	CRLR/1924/2021 (Hamirpur)	SMT. KAMLA AHIRWAR VS STATE OF U.P. AND 6 OTHERS	ANIL KUMAR	VIJAY BAHADUR SHIVHARE G.A.

BUNCH CASES U/S. 125 CR.P.C.

331	PO	CRLR/3004/2021 (Jalaun)	NADEEM AHMAD VS STATE OF U.P. AND ANOTHER	ABU SUFIYAN AZMI SHIV SAGAR SINGH	G.A.
332	TU	BAIL/3978/2021 (Jaunpur) (BAIL-35642-2018) Jaunpur Decided on 09/12/2020	RAM BHARAT BIND VS STATE OF U.P. RAM BHARAT BIND VS STATE OF U.P.	BRIJES KUMAR SINGH THAKUR PRASAD DUBEY	BABU LAL RAM G.A.
333	TU	BAIL/4426/2021 (Ghaziabad) (BAIL-47842-2019) Ghaziabad Decided on 14/12/2020	NAME SINGH AND ANOTHER VS STATE OF U.P. NAME SINGH AND ANOTHER VS STATE OF U.P.	ABHAI KUMAR SINGH SUNDER SINGH AWADHESH KUMAR SINGH	G.A.
334	TU	BAIL/19819/2021 (Sambhal (bheem Nagar)) (BAIL-39417-2020) Sambhal (bheem Nagar) Decided on 01/12/2020	NARENDRA VS STATE OF U.P. NARENDRA VS STATE OF U.P.	ANUJ KUMAR GUPTA BIPIN PAL SINGH PRATEEK KUMAR SRIVASTAVA UMESH VATS	RAM TIWARI G.A.

335	TU	BAIL/29767/2021 (Budaun)	VIJENDRA VS STATE OF U.P.	SANJAY SRIVASTAVA GANESH SHANKAR PATEL	G.A.
		(BAIL-3209-2021) Budaun Decided on 04/02/2021	VIJENDRA VS STATE OF U.P.		

GROUP OF CASES U/S 482 CR.P.C. (LIKELY TO BE INFRACTOUS)

336	PREM	A482/1882/2008 (Farrukhabad)	SHIKHA VERMA VS STATE OF U.P. AND ANOTHER	MUKESH KUMAR	GOVT. ADVOCATE
	With	A482-3066-2007 Farrukhabad	KM. VARSHA RANI AND OTHERS VS STATE OF U.P. AND ANOTHER	O.P. KATIYAR A.P. TEWARI	UMESH VATS GOVT. ADVOCATE
337	DF	A482/5063/2008 (Kanpur Nagar)	CHHOTAY LAL YADAV VS STATE OF U.P. AND ANOTHER	SARVESH	GOVT. ADVOCATE
338	DF	A482/19775/2014 (Varanasi)	M/S MANGALAM REPOSITORY PVT. LTD. AND 3 ORS VS UNION OF INDIA AND ANOTHER	AJAY KUMAR SINGH SAMEER JAIN	A.G.A. C.S.C. I.T. DEPT.
	With	A482-19772-2014 Varanasi	M/S BANSHIDHAR HARDWARE PVT. LTD. AND 4 ORS VS UNION OF INDIA AND ANOTHER	AJAY KUMAR SINGH SAMEER JAIN	A.G.A. C.S.C. I.T. DEPT.
	With	A482-19777-2014 Varanasi	M/S BANSHIDHAR HARDWARE PVT. LTD. AND 4 ORS VS UNION OF INDIA AND ANOTHER	AJAY KUMAR SINGH SAMEER JAIN	C.S.C. I.T. DEPT.
	With	A482-19779-2014 Varanasi	M/S MANGALAM REPOSITORY PVT. LTD. AND 3 ORS VS UNION OF INDIA AND ANOTHER	AJAY KUMAR SINGH SAMEER JAIN	A.G.A. C.S.C. I.T. DEPT.
339	DF	A482/9400/2021 (Kasganj (kanshiram Nagar))	SANDEEP SAXENA AND ANOTHER VS STATE OF U.P. AND ANOTHER	HARDEV PRAJAPATI	G.A.
340	DF	A482/13305/2021 (Varanasi)	HARI PRAKASH SINGH VS STATE OF U.P. AND ANOTHER	ASHISH KUMAR MISHRA SANJAY KUMAR DWIVEDI	G.A.

OLD CASES SPECIALLY ASSIGNED

341	WC	A482/2669/2003 (Meerut)	PRADEEP GAUR VS STATE OF U.P. AND ANOTHER	K.S. HANIF RAVINDRA SHARMA	GOVT.ADVOCATE
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BUNCH CASES RELATING TO INVESTIGATION - C.B.C.I.D.

342	PO	A482/18250/2005 (Gautam Buddha Nagar)	RAM SANEHI MISHRA AND OTHERS VS STATE OF U.P. AND ANOTHER	ANOOP TRIVEDI	A.A. KHAN GOVT. ADVOCATE
343	PO	A482/4101/2006 (Allahabad)	SMT. SADHANA DUBEY AND OTHERS VS STATE OF U.P. AND ANOTHER	V.K. PANDEY	GOVT. ADVOCATE

CASES IN WHICH LOWER COURT/TRIAL COURT PROCEEDINGS HAVE BEEN STAYED

344	PO	A482/17522/2006 (Sonbhadra)	RAM BALI YADAV AND OTHERS VS STATE OF U.P. AND ANOTHER	K.M. TRIPATHI	GOVT. ADVOCATE
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VACATION OF STAY

345	WC	A482/2462/2007 (Agra)	PURSHOTTAM AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAGHUBIR SINGH	M.K. SHUKLA GOVT. ADVOCATE
346	PO	A482/2670/2007 (Agra)	MANOJ PANDEY VS STATE OF U.P. AND ANOTHER	MANOJ YADAV	DR. AKHILESH KUMAR GOVT. ADVOCATE
347	WC	A482/4733/2007 (Bareilly)	SMT. REHANA AND OTHERS VS STATE OF U.P. AND OTHERS	ABHAY RAJ SINGH	GOVT. ADVOCATE

VACATION OF STAY

348	PO	A482/4930/2007 (Kanpur Nagar)	SUNIL RAM VS STATE OF U.P. AND ANOTHER	K.K. TRIPATHI	JAYANT KUMAR GOVT. ADVOCATE
349	WC	A482/5297/2007 (Kanpur Nagar)	MOHD. SAFEER AND OTHERS VS STATE OF U.P. AND ANOTHER	DHEERAJ KUMAR DWIVEDI	GOVT. ADVOCATE

CASES IN WHICH LOWER COURT/TRIAL COURT PROCEEDINGS HAVE BEEN STAYED

350	WC	A482/9236/2007 (Farrukhabad)	SHRI PRAKASH KANAUJIYA VS STATE OF U.P. AND ANOTHER	ATUL KUMAR TIWARI	IN PERSON CHANDRA PAL SINGH GOVT. ADVOCATE
351	PO	A482/19657/2007 (Baghpat)	TAHIR VS STATE OF U.P. AND ANOTHER	ARUN KUMAR SINGH ASHOK KUMAR MISHRA	GOVT. ADVOCATE
352	PO	A482/26637/2007 (Farrukhabad)	SURENDRA AND OTHERS VS STATE OF U.P. AND ANOTHER	S.K. PANDEY	GOVT. ADVOCATE
353	PO	A482/2768/2008 (Agra)	RAM MOHAN @ BANTOO AND OTHERS VS STATE OF U.P. AND OTHERS	BHARAT BHUSHAN PAUL	Y.S.SAXENA GOVT. ADVOCATE
354	PO	A482/14298/2008 (Allahabad)	SMT. REETA DEVI VS STATE OF U.P. AND ANOTHER	RAMA SHANKAR SHUKLA	GOVT. ADVOCATE
355	PO	A482/14318/2008 (Bijnor)	SMT. CHHOTI @ SAROJ AND OTHERS VS STATE OF U.P. AND ANOTHER	BHUVNESH KUMAR SINGH	GOVT. ADVOCATE
356	PO	A482/14336/2008 (Meerut)	FAZIL VS STATE OF U.P. AND ANOTHER	AMIT DAGA	GOVT. ADVOCATE
357	PO	A482/14361/2008 (Bareilly)	SMT. INDIRA CHATURVEDI AND OTHERS VS STATE OF U.P. AND ANOTHER	DR. ARUN SRIVASTAVA	GOVT. ADVOCATE
358	PO	A482/14394/2008 (Etah)	SAYEED ANWAR SADAT JAFRI AND OTHERS VS STATE OF U.P. AND ANOTHER	JAI NARAIN	L.P. SINGH GOVT. ADVOCATE
359	PO	A482/14420/2008 (Sonbhadra)	BUDHI NARYAN AND OTHERS VS STATE OF U.P. AND ANOTHER	RAKESH CHANDRA TIWARI	D.R. CHAUDHARY GOVT. ADVOCATE

360	PO	A482/14543/2008 (Banda)	AMAR AGNIHOTRI AND OTHERS VS STATE OF U.P. AND ANOTHER	C.P. GARG RAGHAVENDRA DWIVEDI	GOVT. ADVOCATE
361	PO	A482/14564/2008 (Mirzapur)	BANSHI LAL SRIVASTAVA VS STATE OF U.P. AND ANOTHER	SRI PRAKASH DWIVEDI	GOVT. ADVOCATE
362	PO	A482/14624/2008 (Jhansi)	BRIJ RAJ SINGH VS STATE OF U.P. AND ANOTHER	ANIL KUMAR	GOVT. ADVOCATE
363	PO	A482/15271/2008 (Bulandshahr)	PRAMOD VS STATE OF U.P. AND ANOTHER	JAI SINGH CHANDEL	GOVT. ADVOCATE
364	PO	A482/15296/2008 (Azamgarh)	RAJENDRA SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	KAILASH PRAKASH PATHAK	GOVT. ADVOCATE
365	NCL	A482/15331/2008 (Bareilly)	CHANDRA SHEKHAR SHARMA VS STATE OF U.P.	SUSHIL SHUKLA	GOVT. ADVOCATE
	With	A482-15330-2008 Bareilly	SHAHZADE KHAN VS STATE OF U.P.	SUSHIL SHUKLA	GOVT. ADVOCATE
366	PO	A482/16667/2008 (Ghazipur)	PREM PRAKASH UPADHYAY AND ANOTHER VS STATE OF U.P. AND ANOTHER	V.P. SRIVASTAVA LAV SRIVASTAVA	GOVT. ADVOCATE
367	PO	A482/16716/2008 (Sonbhadra)	MAHANAND AGRAHARI AND OTHERS VS STATE OF U.P. AND ANOTHER	A.K.SRIVASTAVA R.V. PANDEY	GOVT. ADVOCATE
368	PO	A482/16746/2008 (Farrukhabad)	GIRISH CHANDRA PRAJAPATI VS STATE OF U.P. AND ANOTHER	P.K. CHAUHAN	GOVT. ADVOCATE
369	PO	A482/16780/2008 (Kanpur Dehat)	SHIVRAM SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	ANAND MOHAN PANDEY	GOVT. ADVOCATE
370	PO	A482/16788/2008 (Saharanpur)	SHERZAMA AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAGHURAJ KISHORE	GOVT. ADVOCATE
371	PO	A482/16835/2008 (Jaunpur)	JAI SEN SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	AJEET KUMAR SINGH	GOVT. ADVOCATE
372	PO	A482/16903/2008 (Deoria)	SURYA BHAN SINGH @ BHOLA SINGH AND ANOTHER VS STATE OF U.P. AND OTHERS	K.K. SINGH A.K. SINGH	GOVT. ADVOCATE
373	PO	A482/16939/2008 (Meerut)	DHARMENDRA DATTAK VS STATE OF U.P. AND ANOTHER	A.C. SRIVASTAVA	GOVT. ADVOCATE
374	PO	A482/16956/2008 (Ghazipur)	RAJ NARAYAN KUSHWAHA AND ANOTHER VS STATE OF U.P. AND ANOTHER	J.P. RAI KALINDRA KUMAR RAI	GOVT. ADVOCATE
375	PO	A482/16968/2008 (Bareilly)	MOHD. AGHAZ KHAN AND ANOTHER VS STATE OF U.P. AND ANOTHER	ASHFAQ AHMAD ANSARI	GOVT. ADVOCATE
376	PO	A482/16973/2008 (Shahjahanpur)	SUSHIL KUMAR AND ANOTHER VS STATE OF U.P. AND ANOTHER	MAOHAMMD NADEEM V.P. SINGH KASHYAP	GOVT. ADVOCATE
377	PO	A482/16994/2008 (Farrukhabad)	SMT. HAR DEVI AND OTHERS VS STATE OF U.P. AND ANOTHER	RAGHVENDRA MISHRA	GOVT. ADVOCATE
378	PO	A482/17007/2008 (Fatehpur)	SHANKER LAL @ SIPAHI AND OTHERS VS STATE OF U.P. AND ANOTHER	SHARAD KUMAR SRIVASTAVA	GOVT. ADVOCATE

379	WC	A482/436/2009 (Ghazipur)	KSHETRAPAL SINGH AND OTHERS VS STATE OF U.P. AND OTHERS	EKTA KAUR JAGRITI SINGH	RAM SHISH RAM PRADEEP KUMAR G.A.
380	PO	A482/29752/2012 (Aligarh)	ROHTASH AND OTHERS VS STATE OF U.P. AND ANOTHER	SANJAY MISHRA	GAGAN MEHTA VIRENDRA SHARMA GOVT.ADVOCATE
381	PO	A482/12303/2013 (Budaun)	KRISHAN GOPAL AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	ANURAG SHARMA KRISHAN DEV MISHRA G.R.S.PAL	RAVINDRA SHARMA GOVT. ADVOCATE
382	PO	A482/4546/2015 (Aligarh) (A482-18047-2020) Aligarh Decided on 09/02/2021	LAVENDRA KUMAR SHARMA VS STATE OF U.P. AND ANOTHER OM PRAKSAH SHARMA VS STATE OF U.P. AND ANOTHER	MRITYUNJAY DWIVEDI	SUDHIR DIXIT GOVT. ADVOCATE
383	PO	A482/13530/2015 (Kanpur Dehat)	RAJU @ RAMU VS STATE OF U.P. AND ANOTHER	SANJEEV KUMAR TRIVEDI	SATYAM SINGH SHIV NATH SINGH(SENIOR ADV.) GOVT. ADVOCATE
384	PO	A482/3968/2016 (Kanpur Nagar)	SUNIL KUMAR PAL AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SHARIQUE AHMED	ALOK KUMAR YADAV G.A.

CASES IN WHICH INTERIM ORDER IS IN OPERATION

385	PO	A482/36212/2016 (Meerut)	CAPT. ARUN SANGWAN AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	AZHAR HUSSAIN SAMIR SRIVASTAVA	RAGHUVANSH CHANDRA RAM JEE SAXENA G.A.
	With	A482-36216-2016 Meerut	CAPT. ARUN SANGWAN AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	AZHAR HUSSAIN SAMIR SRIVASTAVA	RAM JEE SAXENA RAGHUVANSH CHANDRA G.A.
386	WC	A482/13158/2017 (Kasganj (kanshiram Nagar))	SAHAB SINGH AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	AJAY KUMAR VASHISTHA	HARDEV PRAJAPATI ASHOK KUMAR SINGH PRATIBHA SINGH G.A.
387	PO	A482/21840/2017 (Agra)	GIRRAJ SINGH VS STATE OF U.P. AND ANOTHER	AJAI KUMAR SRIVASTAVA	G.A.
388	PO	A482/6656/2018 (Azamgarh)	MD. AABID VS STATE OF U.P. AND ANOTHER	RAGHVENDRA PRAKASH	RAJIV CHOWDHURY PRASHANT PRATAP RAO VINOD KUMAR YADAV G.A.
	With	A482-1128-2018 Azamgarh	BILKISH VS STATE OF U.P. AND ANOTHER	RAGHVENDRA PRAKASH	G.A.
389	PO	A482/15856/2018 (Muzaffar Nagar)	GOPAL SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	ABHISHE PANDEY PRAVEEN SINGH	SUSHIL KUMAR PANDEY G.A.
390	PO	A482/16746/2018 (Meerut)	KANCHAN AND ANOTHER VS STATE OF U.P. AND ANOTHER	AMAR JEET UPADHYAY	G.A.
391	WC	A482/25380/2018 (Agra)	DR. ABHIPRAY SHARMA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	PANKAJ KUMAR SHUKLA	RAVINDRA SHARMA G.A.

CASES IN WHICH INTERIM ORDER IS IN OPERATION

392	PO	A482/25759/2018 (Allahabad)	ANKIT MEHROTRA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	MANISHA CHATURVEDI SMT. CHANDRA KALA CHATURVEDI	CHANDRA PRAKASH GARG G.A.
393	PO	A482/27394/2018 (Meerut)	ZAKIR AND 4 ORS VS STATE OF U.P. AND ANR	SRI V.M. ZAIDI SENIOR ADVOCATE M J AKHTAR	S.K. VERMA G.A.
394	PO	A482/29506/2018 (Agra)	AJAY PRATAP AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	RAM JATAN YADAV	RAKESH KUMAR VERMA G.A.
395	LAFP	A482/35972/2018 (Azamgarh)	HAZI FAZAL QURAI SI AND ANOTHER VS STATE OF UP AND ANOTHER	SAMEER JAIN TARUN TIWARI	RAGHVENDRA PRAKASH VIPUL KUMAR SRIVASTAVA VIJAY KUMAR PATHAK RAMESH KUMAR PANDEY G.A.
396	PO	A482/36732/2018 (Agra)	ADNAN SHEKH AND 2 OTHERS VS STATE OF UP AND ANOTHER	KAMLESH KUMAR DWIVEDI	G.A.
397	PO	A482/38111/2018 (Kanpur Dehat)	ASHWANI KUMAR VS STATE OF UP AND ANOTHER	RAJESH DWIVEDI	G.A.
398	LAFP	A482/41380/2018 (Mathura)	SUNIPAM GHOSH VS STATE OF U.P. AND ANR	ANAND KR SRIVASTAVA	PAWAN KUMAR SHUKLA SANTOSH KUMAR PANDEY G.A.
	With	A482-33123-2018 Mathura	VINAY AGRAWAL VS STATE OF U.P. AND ANOTHER	SHIV PRAKASH SATYENDRA NARAYAN SINGH	G.A.
399	PO	A482/4001/2019 (Aligarh)	VEERPAL SINGH VS STATE OF U.P. AND 5 OTHERS	VIJAY SHANTAM	AWADH BIHARI PANDEY G.A.
400	PO	A482/17572/2019 (Deoria)	JATA SHANKAR SINGH VS STATE OF UP AND ANOTHER	BIKASH KUMAR MISHRA	PRAMOD KUMAR GUPTA G.A.
401	WC	A482/35106/2019 (Hathras (mahamaya Nagar))	SARITA KUMARI @ SARITA AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	SAJIYA PARVEEN	RAJESH KUMAR G.A.
402	PO	A482/43312/2019 (Ghaziabad)	MOHD. NADEEM AND 8 OTHERS VS STATE OF U.P. AND ANOTHER	AJAY KUMAR PANDEY UMESH KUMAR TRIPATHI	OMAR ZAMIN RAJESH KUMAR SHARMA ABHAS SHARMA G.A.
403	LAFP	A482/1077/2020 (Kanpur Nagar)	VINESH KUMAR YADAV VS STATE OF U.P. AND ANOTHER	SHISHIR TANDON	MAMTA SINGH G.A.
404	PO	A482/8666/2020 (Ghaziabad)	GAURAV TYAGI @ AVIRAL TYAGI VS STATE OF UP AND ANOTHER	VINOD SINGH	G.A.

CASES IN WHICH INTERIM ORDER IS IN OPERATION

405	PO	A482/13307/2020 (Kushi Nagar)	MRITUNJAY TIWARI AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	ANAND PAL SINGH RAJIV LOCHAN SHUKLA	BISHRAM TIWARI G.A.
406	PO	A482/4720/2021 (Jaunpur)	BENI MADHAV TIWARI AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	PREM SHANKAR MISHRA	VIKASH CHANDRA TIWARI G.A.
407	PO	A482/6189/2021 (Saharanpur)	DINESH SHARMA VS STATE OF U.P.	AJAY KUMAR SHARMA	G.A.

With A482-6163-2021 BIRHAM SINGH AJAY KUMAR SHARMA G.A.
Saharanpur VS
STATE OF U.P.

BUNCH CASES U/S. 125 CR.P.C.

408	PO	A482/6924/2021 (Agra)	YOGENDRA SINGH VS STATE OF U.P. AND 3 OTHERS	GARUN PAL SINGH	G.A.
409	PO	A482/7456/2021 (Kanpur Dehat)	DEO SINGH AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	RUPESH KUMAR SINGH GULAB CHANDRA	SANJAY KUMAR SINGH G.A.
410	PO	A482/8909/2021 (S.r. Nagar (bhadohi))	ANURAG BARANWAL AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR SRIVASTAVA RAJESH KUMAR	G.A. G.A.
411	PO	A482/10671/2021 (Jaunpur)	JAMEEL AHMAD VS STATE OF U.P. AND ANOTHER	SHABANA NIZAM	G.A.
412	PO	A482/10980/2021 (Chitrakoot)	BHOLA AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR MISHRA	DEV PRAKASH SINGH G.A.
413	PO	A482/11040/2021 (Banda)	RAGHVENDRA SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	SHIV BABU DUBEY	G.A.
414	PO	A482/12088/2021 (Chitrakoot)	SMT. BRIJRANI VS STATE OF U.P. AND 3 OTHERS	SHIV NARAYAN PANDEY	G.A.
415	PO	A482/13145/2021 (Mainpuri)	LOKESH @ CHINTA VS STATE OF U.P. AND ANOTHER	NOOR MUHAMMAD YOGESH KUMAR SRIVASTAVA	G.A.
416	PO	A482/13226/2021 (Kanpur Nagar)	SIDDHARTH SWAMI VS STATE OF U.P. AND 3 OTHERS	M.A. HASEEN	G.A.
417	PO	A482/13273/2021 (Banda)	PAPPU PATHAN @ SHAPHKATULLA KHAN VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR SINGH	G.A.
418	PO	A482/13356/2021 (Bijnor)	ANKIT KUMAR AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	ANAND PATI TIWARI	G.A.
419	PO	A482/13989/2021 (Hamirpur)	AKHILESH PRATAP SINGH @ AKHILESH KUMAR VS STATE OF U.P. AND ANOTHER	DHARM SINGH PARMAR	MAHADEO SINGH CHANDEL G.A.
420	PO	A482/14111/2021 (Gautam Buddh Nagar)	MR. ATUL GUPTA AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	AKSHAY MOHILEY	ANKIT SINGH G.A.
421	PO	A482/15210/2021 (Varanasi)	AMIT SHUKLA VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR MISHRA	G.A.
422	PO	A482/15572/2021 (Mirzapur)	DABLU TRIPATHI @ ANAND SHYAM VS STATE OF U.P. AND ANOTHER	SHRI PRAKASH DWIVEDI	G.A.
423	PO	A482/15767/2021 (Muzaffar Nagar)	NASEEM KHAN VS STATE OF U.P. AND 3 OTHERS	PAWAN SINGH PUNDIR	MOHD. WASIM G.A.
424	PO	A482/16077/2021 (Chandauli)	GOVIND KUMAR VS STATE OF U.P. AND ANOTHER	KAMLESH KUMAR SINGH	PANKAJ KUMAR NEERAJ KUMAR SRIVASTAVA G.A.

For Hearing

SC/ST ACT

425	PO	A482/15208/2020 (Budaun)	SANTOSH AND ANOTHER VS STATE OF U.P. AND ANOTHER	BALRAM SINGH	VIKAS SRIVASTAVA G.A.
426	PO	A482/3018/2021 (Kanpur Nagar)	SUNDAR LAL VS STATE OF U.P. AND ANOTHER	ROHAN GUPTA DHARMENDRA SINGH	BABU LAL RAM G.A.

GROUP OF CASES U/S 482 CRPC FOR QUASHING OF CHARGESHEET

427	PO	A482/4080/2021 (Aligarh)	GAZALA BEGAM AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAVI PRAKASH SRIVASTAVA	G.A.
428	PO	A482/13300/2021 (Deoria)	VINAY MANI TRIPATHI AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SUSHIL KUMAR MISHRA	SANDEEP KUMAR CHATURVEDI SURENDRA MOHAN MISHRA G.A.

For Admission

429	LAFP	CRLP/19553/2011 (Ghaziabad)	PARMINDER SINGH @ KITTA VS STATE OF U.P. AND OTHERS	MANISH TANTAN MRITYUNJAY DWIVEDI PRABHAKAR AWASTHI SURENDRA KUMAR A.K. SRIVASTAVA MUSTQEEM AHMAD	VIJAY PRAKASH GOVT. ADVOCATE
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For Order**BUNCH CASES U/S. 125 CR.P.C.**

430	PO	CRLRD/381/2021 (Sant Kabir Nagar)	SADIYA KHATOON VS STATE OF UP AND ANOTHER	SHIV DAYAL TIWARI	G.A.
	With	CRLR-2066-2020 Sant Kabir Nagar	MOHAMMAD IBRAHIM VS STATE OF UP AND ANOTHER	URMILA TRIPATHI JAGDISH PRASAD TRIPATHI	SHIV DAYAL TIWARI G.A.

Application for Orders

431		4/2021 (Recall of Order) in case A482-810- -2020	SHESH NATH CHAUHAN VS STATE OF U.P. AND ANOTHER	AMBUJ PANDEY AVANISH KUMAR SRIVASTAVA DEVBRATT YADAV RAM PRATAP YADAV	JANARDAN YADAV DOODH NATH YADAV NARENDRA KUMAR G.A.
432		6/2021 (Recall of Order) in case A482-1671- -2006 Decided on 27/02/2020	HARISH CHANDRA @ CHUNNU AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAJIV GUPTA SHISHIR KUMAR TIWARI V.K. SINGH	GOVT. ADVOCATE
433		3/2021 (Restoration) in case A482-426- -2005 Decided on 26/11/2018	S.M. AKBAR VS STATE OF U.P. AND OTHERS	R.K. PANDEY	GOVT. ADVOCATE
434		3/2021 (Restoration) in case A482-426- -2005 Decided on 26/11/2018	M/S PEPSICO INDIA HOLDINGS LTD. VS STATE OF U.P. AND OTHERS	R.K. PANDEY	GOVT. ADVOCATE

AT 10:00 AM
(Court No.81)
HON'BLE JUSTICE UMESH KUMAR

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	E-File	WRIC/31313/2021 (Pilibhit) Notice no:2021/49667	NEHA AND ANOTHER VS STATE OF U.P. AND OTHERS	ASHISH KUMAR GAUR	C.S.C.
Fresh					
2	LAFP	WRIC/12473/2021 (Hathras (mahamaya Nagar)) Notice no:2021/18795	SMT. SAZIYA KHAN AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	ANUP KUMAR SINGH DEEPAK KUMAR TRIPATHI	C.S.C.
3	LAFP	WRIC/21972/2021 (Meerut) Notice no:2021/31653	SMT. SHABANA AND ANOTHER VS STATE OF U.P. AND 5 OTHERS	AMIT RANA	C.S.C.
4	LAFP	WRIC/22985/2021 (Meerut) Notice no:2021/34231	SMT. SAPNA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	ASHWINI KUMAR SINGH	C.S.C.
5	LAFP	WRIC/25979/2021 (Bareilly) Notice no:2021/4090	SMT.NAJREEN AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	ASHUTOSH UPADHYAY	C.S.C.
6	PO	WRIC/27211/2021 (Etah) Notice no:2021/35698	ANJALI VASHISTHA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	TAPESH KUMAR AGRAWAL	C.S.C.
7	PO	WRIC/27525/2021 (S.r. Nagar (bhadohi)) Notice no:2021/41251	KIRTI MAURYA AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	SHESHMANI VISHWAKARMA	C.S.C.
8	LAFP	WRIC/27674/2021 (Moradabad) Notice no:2021/42772	SIMRAN BANO AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	JITENDRA SINGH	C.S.C.
9	LAFP	WRIC/27692/2021 (Pilibhit) Notice no:2021/42624	SMT. NEETU KUMARI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	DEEPAK SINGH PATEL	C.S.C.
10	PO	WRIC/29329/2021 (Bulandshahr) Notice no:2021/44894	RIJWANA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	MOHAMMAD ZAKIR	C.S.C.
11	PO	WRIC/30146/2021 (Shahjahanpur) Notice no:2021/46605	SMT. MADHU YADAV AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	LAL PRABHAKAR SINGH	C.S.C.
12	PO	WRIC/30306/2021 (Kaushambi) Notice no:2021/46783	SMT. VANDANA KUMARI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	MAHESH KUMAR	C.S.C.
13	PO	WRIC/30589/2021 (Muzaffar Nagar) Notice no:2021/47553	SMT. ANJALI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	ASHEESH KUMAR TIWARI	C.S.C.
14	PO	WRIC/30593/2021 (Shamli (prabudh Nagar)) Notice no:2021/48431	SMT. TAMANNA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	MOHD FAIZ	C.S.C.
15	PO	WRIC/30757/2021 (Aligarh) Notice no:2021/39364	SMT. ANJALI PAL AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	MOHIT KUMAR JAISWAL NASIRUZZAMAN	C.S.C.

16	PO	WRIC/30772/2021 (Kushi Nagar) Notice no:2021/48168	TANIYA ARVIND SHARMA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	AVINASH KUMAR GAUTAM	C.S.C.
17	PO	WRIC/30791/2021 (Bijnor) Notice no:2021/44530	SMT. RUKHSANA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	CHANDRA BHUSAN KUSHWAHA JAGDEV SINGH	C.S.C.
18	PO	WRIC/30876/2021 (Chitrakoot) Notice no:2021/47012	SMT. BELPATI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	SANTOSH KUMAR MISHRA	C.S.C.
19	PO	WRIC/30884/2021 (Etawah) Notice no:2021/46575	RIYA TIWARI AND ANOTHER VS STATE OF U P AND 3 OTHERS	AMBREESH KUMAR	C.S.C.
20	PO	WRIC/30975/2021 (Rampur) Notice no:2021/46770	SMT. ROSHNI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	NARENDRA SINGH AWANEESHA KUMAR MAHESH KUMAR SAHANI	C.S.C.
21		WRIC/31263/2021 (Deoria) Notice no:2021/49332	SMT. ANJALI VISHWAKARMA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	BHUPENDRA PRATAP SINGH KUMAR ASHUTOSH SRIVASTAVA	C.S.C.
22		WRIC/31265/2021 (Budaun) Notice no:2021/48636	SMT. POOJA SINGH AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	R.U. RINKI RENU	C.S.C.
23		WRIC/31266/2021 (Firozabad) Notice no:2021/47359	SMT. POOJA PUSHKAR AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	SURENDRA KUMAR TRIPATHI	C.S.C.
24		WRIC/31274/2021 (Jaunpur) Notice no:2021/49239	POONAM PRAJAPATI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	ARVIND KUMAR BHARDWAJ SANDEEP KUMAR SHARMA	C.S.C.
25		WRIC/31275/2021 (Bareilly) Notice no:2021/49350	FARHEEN ANJUM AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	MOHAMMED UMAR HANIF SAURABH KESARWANI	C.S.C.
26		WRIC/31277/2021 (Budaun) Notice no:2021/49102	SMT. SHIKHA SHARMA AND ANOTHER VS STATE OF U P AND 3 OTHERS	BIPIN PAL SINGH	C.S.C.
27		WRIC/31288/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/48070	SMT. UPASANA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	CHANDRA BHAN KUSHWAHA	C.S.C.
28		WRIC/31298/2021 (Muzaffar Nagar) Notice no:2021/48396	SMT. POOJA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	ASHEESH KUMAR TIWARI	C.S.C.
29		WRIC/31300/2021 (Deoria) Notice no:2021/49654	SMT. PRITI RAWAT AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	BRIJESH KUMAR MISHRA	C.S.C.
30		WRIC/31325/2021 (Bulandshahr) Notice no:2021/48980	SMT.SONI AND ANOTHER VS STATE OF U P AND 3 OTHERS	PRASHANT SHUKLA	C.S.C.
31		WRIC/31326/2021 (Banda) Notice no:2021/48896	ANAMIKA MISHRA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	ARVIND KUMAR VERMA ATUL KUMAR TRIPATHI	C.S.C.
32		WRIC/31331/2021 (Moradabad) Notice no:2021/48492	SMT.ANITA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	ANUP KUMAR SINGH DEEPAK KUMAR TRIPATHI	C.S.C.
33		WRIC/31357/2021 (Ghaziabad) Notice no:2021/48677	SMT.SONAM AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	MANOJ KUMAR DUBEY	C.S.C.

ADDITIONAL/UNLISTED LIST**For Order**

301	DF-TU	BAIL/31740/2021 (Allahabad) (BAIL-20504-2020) Allahabad Decided on 21/01/2021	CHANDRA SHEKHAR VS STATE OF U.P. CHANDRASHEKHAR VS STATE OF U.P. AND ANOTHER	JITENDRA SHANKER PANDEY	MOHAN LAL PANDEY NISHI KANT CHATURVEDI G.A.
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GROUP OF CASES U/S 482 CR.P.C. (LIKELY TO BE INFRACTUOUS)

302	PO	A482/28453/2007 (Mainpuri)	RAGHUBIR AND OTHERS VS STATE OF U.P. AND ANOTHER	AJAY VIKRAM YADAV	G.A.
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GROUP OF CASES LIKELY TO BE INFRACTUOUS (WITHOUT OBJECTION)

303	PO	A482/12861/2008 (Ghaziabad)	ASHOK KUMAR VS STATE OF U.P.	MANOJ KUMAR CHANDEL	KUMAR SRESHTHA GOVT. ADVOCATE
304	PO	A482/12869/2008 (Meerut)	ANUJ VS STATE OF U.P. AND ANOTHER	VIKRANT RANA	G.A.
305	PO	A482/6825/2006 (Allahabad)	DR. O.P. GUPTA VS STATE OF U.P. AND ANOTHER	SATISH TRIVEDI VIKAS TRIPATHI ROSHAN KHAN	GOVT. ADVOCATE
306	PO	A482/6896/2006 (Mau)	KISHORE KUMAR SINGH AND ANOTHER VS STATE OF U.P. AND OTHERS	KUMAR ANKIT SRIVASTAVA C.K.PAREKH(SENIOR ADV.)	G.A.
307	PO	A482/7012/2006 (Ghazipur)	MADHUSUDAN DAS TAKSALI VS STATE OF U.P. AND OTHERS	HARSH KUMAR SHARMA SANTOSH KUMAR KESARWANI MANU KHARE	GOVT. ADVOCATE
308	PO	A482/5815/2007 (Amroha (jyotiba P Nagar))	SAGEER AND ANOTHER VS STATE OF U.P. AND OTHERS	M.A. KHAN	GOVT. ADVOCATE
309	PO	A482/22061/2007 (Etah)	CHARAN SINGH AND ANOTHER VS STATE OF U.P. AND OTHERS	A. KUMAR SINGH	GOVT. ADVOCATE
310	PO	A482/22278/2007 (Allahabad)	IMAMUDDIN VS STATE OF U.P. AND ANOTHER	AWADHESH TIWARI	GOVT. ADVOCATE
311	PO	A482/28382/2007 (Muzaffar Nagar)	SAD ILAHI VS STATE OF U.P. AND ANOTHER	VIVEK KUMAR MAHESHWARI DHARMENDRA PRATAP SINGH D.K. DEWAN	GOVT. ADVOCATE
312	PO	A482/28441/2007 (Meerut)	SMT. ANITA GUPTA AND ANOTHER VS STATE OF U.P. AND ANOTHER	SUNIL VASHISTH	GOVT. ADVOCATE
313	PO	A482/28462/2007 (Jhansi)	RAM SINGH @ LALLU AND ANOTHER VS STATE OF U.P. AND ANOTHER	KAMINI PANDEY	GOVT. ADVOCATE
314	PO	A482/28485/2007 (Ghaziabad)	SABIR AND OTHERS VS STATE OF U.P. AND ANOTHER	B. NARAYAN SINGH H.N. SINGH	GOVT. ADVOCATE
315	PO	A482/12342/2008 (Kushi Nagar)	RABIYA KHATOON VS STATE OF U.P. AND ANOTHER	M.A. KHAN	GOVT. ADVOCATE

316	PO	A482/12767/2008 (Mathura)	SUBHASH YADAV AND OTHERS VS STATE OF U.P. AND ANOTHER	SOM VEER V.K. TRIPATHI	GOVT. ADVOCATE
317	PO	A482/12786/2008 (Meerut)	SHIV KUMAR AND OTHERS VS STATE OF U.P. AND ANOTHER	P.K. SRIVASTAVA	GOVT. ADVOCATE
318	PO	A482/12853/2008 (Hathras (mahamaya Nagar))	OM PRAKASH VS STATE OF U.P. AND ANOTHER	M.F. ANSARI	GOVT. ADVOCATE
319	PO	A482/12913/2008 (Kanpur Nagar)	KM. POOJA AND OTHERS VS STATE OF U.P. AND ANOTHER	SANJAY SRIVASTAVA	PANKAJ SRIVASTAVA SHARAD KR. SRIVASTAVA GOVT. ADVOCATE
320	PO	A482/12921/2008 (Etawah)	SMT. RAMSHREE AND OTHERS VS STATE OF U.P. AND ANOTHER	RAGHUBIR SINGH	GOVT. ADVOCATE
321	PO	A482/13246/2008 (Meerut)	NARENDRA CHAUHAN AND OTHERS VS STATE OF U.P. AND ANOTHER	NARENDRA MOHAN	GOVT. ADVOCATE
322	PO	A482/16049/2008 (Ghaziabad)	SMT. VIJAY VS STATE OF U.P. AND ANOTHER	A.C. SRIVASTAVA	GOVT. ADVOCATE
	With	A482-18847-2008 Ghaziabad	RAJ KUMAR JOHARI VS STATE OF U.P. AND ANOTHER	A.C. SRIVASTAVA	GOVT. ADVOCATE
323	PO	A482/18403/2008 (Ghazipur)	VINOD YADAV AND OTHERS VS STATE OF U.P. AND ANOTHER	ATUL KUMAR PANDEY	GOVT. ADVOCATE
324	PO	A482/18408/2008 (Ghaziabad)	ANIL KAPOOR PROP. M/S KAPOOR CYCLE STORE VS STATE OF U.P. AND ANOTHER	B.K. SOLANKI	RAMESH SINGH K L GROVER GOVT. ADVOCATE
325	PO	A482/18411/2008 (Chandauli)	MOHD. ABUZAR @ FEROZ KHAN AND OTHERS VS STATE OF U.P. AND OTHERS	M. SARWAR KHAN	SHAMIMUL HASAN SMT. FARIDA JAMAL GOVT. ADVOCATE
326	PO	A482/18413/2008 (Allahabad)	BIHARI LAL AGARWAL AND OTHERS VS STATE OF U.P. AND ANOTHER	ARCHANA MISHRA TRIPATHI B.G. BHAI	KRISHNA BIHARI GOVT. ADVOCATE
327	PO	A482/18417/2008 (Aligarh)	DEVI LAL AND OTHERS VS STATE OF U.P. AND ANOTHER	YOGISH KUMAR SAXENA	GOVT. ADVOCATE
328	PO	A482/18418/2008 (Jaunpur)	PRADEEP AND OTHERS VS STATE OF U.P. AND ANOTHER	D.K. SINGH ALOK SHARMA	GOVT. ADVOCATE
329	PO	A482/18422/2008 (Ghaziabad)	AVINASH DIXIT VS STATE OF U.P. AND ANOTHER	T.K. MISHRA	GOVT. ADVOCATE
330	PO	A482/18425/2008 (Varanasi)	BAJRANGI MAURYA AND OTHERS VS STATE OF U.P. AND ANOTHER	UDAY SHANKAR TIWARI	GOVT. ADVOCATE
331	PO	A482/18426/2008 (Siddharth Nagar)	RAM CHANDRA SHUKLA VS STATE OF U.P. AND ANOTHER	PRABHAKAR DUBEY SURESH GUPTA	GOVT. ADVOCATE
332	PO	A482/18436/2008 (Kanpur Nagar)	MUNNEY KHAN @ BASHIR KHAN AND OTHERS VS STATE OF U.P. AND ANOTHER	MOHD. ASLAM ANSARI	GOVT. ADVOCATE
333	PO	A482/18437/2008 (Firozabad)	NEETU SHARMA AND OTHERS VS STATE OF U.P. AND ANOTHER	SANTOSH SHUKLA	GOVT. ADVOCATE
334	PO	A482/18438/2008 (Hathras (mahamaya Nagar))	SMT. MEERA AND OTHERS VS STATE OF U.P. AND ANOTHER	MITHILESH KUMAR SHUKLA	GOVT. ADVOCATE

335	PO	A482/18445/2008 (Saharanpur)	ASLAM VS STATE OF U.P.AND ANOTHER	AMIT KRISHAN	GOVT. ADVOCATE
336	PO	A482/18446/2008 (Jaunpur)	KRISHNA BIHARI @ KRISHNA KUMAR AND ANOTHER VS STATE OF U.P.AND ANOTHER	S.K. DAS SHRI RAM RAWAT	J.S.PANDEY GOVT. ADVOCATE
337	PO	A482/18458/2008 (Agra)	RAJU AND ANOTHER VS STATE OF U.P. AND ANOTHER	SMT. NEELAM SINGH CHAUHAN RAKESH KU. SINGH CHAUHAN	GOVT. ADVOCATE
338	PO	A482/18463/2008 (Baghpat)	CHANDRAWARI AND ANOTHER VS STATE OF U.P.	ARUN SRIVASTAVA	GOVT. ADVOCATE
339	PO	A482/18468/2008 (Fatehpur)	KAMARUDDIN HASMI AND OTHERS VS STATE OF U.P.AND ANOTHER	VIJAY BAHADUR SHIVHARE	GOVT. ADVOCATE
340	PO	A482/18469/2008 (Agra)	RAJU AND OTHERS. VS STATE OF U.P.AND ANOTHER	I.C. MAURYA	GOVT. ADVOCATE
341	PO	A482/18472/2008 (Shahjahanpur)	MAHESH CHANDRA MISHRA AND ANOTHER VS STATE OF U.P. AND ANOTHER	RADHEY SHYAM SHUKLA	B.R. VERMA GOVT. ADVOCATE
342	PO	A482/18474/2008 (Hamirpur)	KARAN SINGH VS STATE OF U.P. AND ANOTHER	JITENDRA SINGH LODHI	GOVT. ADVOCATE
343	PO	A482/18483/2008 (Jaunpur)	NASEER AND OTHERS VS STATE OF U.P. AND ANOTHER	SURENDRA SINGH	M.SARWAR KHAN PANKAJ.BARNWAL GOVT. ADVOCATE
344	PO	A482/18484/2008 (Allahabad)	ANJAN KESHARI AND OTHERS VS STATE OF U.P. AND ANOTHER	RAJ KUMAR Y.S. SAXENA	M.M.ABID GOVT. ADVOCATE
345	PO	A482/18488/2008 (Moradabad)	JAGAT SINGH AND OTHERS. VS STATE OF U.P. AND ANOTHER	ASHISH CHAUDHARY	GOVT. ADVOCATE
346	PO	A482/18489/2008 (Muzaffar Nagar)	YASHVARDHAN SHASTRI AND OTHERS VS STATE OF U.P. AND ANOTHER	MAHIPAL SINGH	GOVT. ADVOCATE
347	PO	A482/18492/2008 (Agra)	KHEM CHAND AND OTHERS. VS STATE OF U.P. AND OTHERS.	RAKESH K. SINGH CHAUHAN	GOVT. ADVOCATE
348	PO	A482/18493/2008 (Varanasi)	RAVI ANAND AND ANOTHER VS STATE OF U.P. AND ANOTHER	RANJAY KUMAR V.P. SRIVASTAVA RAM BILAS YADAV ASHUTOSH KUMAR TIWARI LAV SRIVASTAVA	SAMEER JAIN GOVT. ADVOCATE
349	PO	A482/18545/2008 (Sonbhadra)	ASLAM AND ANOTHER VS STATE OF U.P. AND ANOTHER	M.S. SOLANKI	GOVT. ADVOCATE
350	PO	A482/18548/2008 (Mainpuri)	RAVENDRA AND OTHERS VS STATE OF U.P. AND ANOTHER	R.B. MAURYA	GOVT. ADVOCATE
351	PO	A482/18553/2008 (Jaunpur)	RAM NIRANJAN AND OTHERS VS STATE OF U.P. AND ANOTHER	DIWAKAR TIWARI	GOVT. ADVOCATE
352	PO	A482/18554/2008 (Gorakhpur)	NAND KISHOR VS STATE OF U.P. AND ANOTHER	SATYENDRA PANDEY	G.A.
353	PO	A482/18556/2008 (Budaun)	NANHEY LAL AND OTHERS VS STATE OF U.P. AND ANOTHER	SATISH CHANDRA PANDEY	AMIT MISRA GOVT. ADVOCATE
354	PO	A482/18558/2008 (Chitrakoot)	LATOORI SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	RATAN LAL SINGH	M.P.YADAV GOVT. ADVOCATE

355	PO	A482/18568/2008 (Kanpur Nagar)	SRI O.P. PACHERIA VS STATE OF U.P. AND ANOTHER	K.K. ARORA	GOVT. ADVOCATE
356	PO	A482/18569/2008 (Bulandshahr)	WAHID AND OTHERS VS STATE OF U.P. AND ANOTHER	A.N. PANDEY	GOVT. ADVOCATE
357	PO	A482/18574/2008 (Allahabad)	KANHAIYA LAL VS STATE OF U.P. AND ANOTHER	SANJAI KUMAR	ANIL KUMAR SRIVASTAVA GOVT. ADVOCATE
358	PO	A482/18577/2008 (Jalaun)	RAM PRASAD JATAV AND OTHERS VS STATE OF U.P. AND ANOTHER	MANOJ YADAV RANDHIR SINGH	RAJ KUMAR H.N.PANDEY GOVT. ADVOCATE
359	PO	A482/18582/2008 (Bareilly)	SURESH AND OTHERS VS STATE OF U.P. AND ANOTHER	VIRENDRA KUMAR SINGH	GOVT. ADVOCATE
360	PO	A482/18583/2008 (Hathras (mahamaya Nagar))	YOGENDRA AND ANOTHER VS STATE OF U.P. AND ANOTHER	Y.C. YADAV	GOVT. ADVOCATE
361	PO	A482/18589/2008 (Varanasi)	BHAGI RATHI YADAV AND OTHERS VS STATE OF U.P. AND ANOTHER	UDAY SHANKAR TIWARI	D.P.SINGH GOVT. ADVOCATE
362	PO	A482/18597/2008 (Baghpat)	TARA CHAND AND OTHERS VS STATE OF U.P. AND ANOTHER	RAM RAJ PANDEY	GOVT. ADVOCATE
363	PO	A482/18598/2008 (Allahabad)	GAYA PRASAD @ BACHOLI AND OTHERS VS STATE OF U.P. AND ANOTHER	R.D. YADAV	GOVT. ADVOCATE
364	PO	A482/18634/2008 (Farrukhabad)	RAJ KUMAR AND OTHERS VS STATE OF U.P. AND ANOTHER	A.R. GUPTA	GOVT. ADVOCATE
365	PO	A482/18636/2008 (Maharajganj)	SITARAM TIWARI VS STATE OF U.P. AND ANOTHER	RAJ KUMAR PANDEY	K.K.TIWARI GOVT. ADVOCATE
366	PO	A482/18642/2008 (Fatehpur)	SURESH @ RAMA KANT AND ANOTHER VS STATE OF U.P. AND ANOTHER	RACHNA TIWARI	GOVT. ADVOCATE
367	PO	A482/18644/2008 (Gorakhpur)	KM. RAISA ALI AND ANOTHER VS STATE OF U.P. AND ANOTHER	SALMAN AHMAD	GOVT. ADVOCATE
368	PO	A482/18651/2008 (Moradabad)	RAKESH CHANDRA JAIN AND ANOTHER VS STATE OF U.P. AND ANOTHER	AMIT SINGH	GOVT. ADVOCATE
369	PO	A482/18652/2008 (Moradabad)	HABIB VS STATE OF U.P.	AMIT SINGH	GOVT. ADVOCATE
370	PO	A482/18657/2008 (Baghpat)	JAI SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	VIKRANT RANA	RAM RAJ PANDEY G.A.
371	PO	A482/18660/2008 (Ghazipur)	URMILA TRIPATHI AND ANOTHER VS STATE OF U.P. AND ANOTHER	AJAY PRATAP SRIVASTAVA	M.K.GUPTA GOVT. ADVOCATE
	With	A482-22436-2008 Ghazipur	URMILA TRIPATHI AND ANOTHER VS STATE OF U.P. AND ANOTHER	AJAY PRATAP SRIVASTAVA	M.K. GUPTA GOVT. ADVOCATE
372	PO	A482/18666/2008 (Mathura)	BRIJENDRA NATH CHATURVEDI VS STATE OF U.P. AND ANOTHER	RAHUL CHATURVEDI	GAURAV SHARMA GOVT. ADVOCATE

373	PO	A482/18667/2008 (Rampur)	LATIF AND ANOTHER VS STATE OF U.P. AND ANOTHER	AWADH SHARMA	GOVT. ADVOCATE
374	PO	A482/18669/2008 (Bulandshahr)	S.H. OH VS UNION OF INDIA THR ITS SECY. AND OTHERS	RAKESH PANDE	AWADESH.RAI GOVT. ADVOCATE
375	PO	A482/18674/2008 (Jalaun)	DHIRENDRA SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	D.D. YADAV	GOVT. ADVOCATE
376	PO	A482/18678/2008 (Kushi Nagar)	SHASHI BHUSHAN SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	VIJAY KUMAR TRIPATHI	ARUN KUMAR VERMA GOVT. ADVOCATE
377	PO	A482/18686/2008 (Hathras (mahamaya Nagar)) (A482-17326-2007) Mathura Decided on 30/07/2007	TEJO DEVI AND ANOTHER VS STATE OF U.P. AND ANOTHER PRAKASH SINGH VS STATE OF U.P.	AWADHESH KUMAR SINGH	GOVT. ADVOCATE
378	PO	A482/18687/2008 (Fatehpur)	R.N. TRIPATHI VS STATE OF U.P. AND OTHERS	RAVI PRATAP	ARUN KR. GUPTA GOVT. ADVOCATE
	With	A482-17654-2008 Fatehpur	D.K. SHUKLA VS STATE OF U.P. AND OTHERS	RAVI PRATAP	MANVENDRA.SINGH GOVT. ADVOCATE
	With	A482-17655-2008 Fatehpur	CHANDRA MOHAN DUBEY VS STATE OF U.P. AND OTHERS	RAVI PRATAP	MANVENDRA.SINGH GOVT. ADVOCATE
379	PO	A482/18695/2008 (Farrukhabad)	RAJVEER VS STATE OF U.P.	JAG NARAYAN	GOVT. ADVOCATE
380	PO	A482/18697/2008 (Azamgarh)	SUBHASH CHAUHAN AND OTHERS VS STATE OF U.P. AND ANOTHER	RAHUL MISHRA	GOVT. ADVOCATE
381	PO	A482/18800/2008 (Hathras (mahamaya Nagar))	RAM CHARAN AND OTHERS VS STATE OF U.P. AND ANOTHER	RAMANUJ TRIPATHI	GOVT. ADVOCATE
382	PO	A482/18807/2008 (Jhansi)	AHSAN MOHD. AND OTHERS VS STATE OF U.P. AND ANOTHER	RAJENDRA PRASAD TIWARI	S.SHANDILYA GOVT. ADVOCATE
383	PO	A482/18813/2008 (Kanpur Nagar)	SHASHI PANDEY AND ANOTHER VS STATE OF U.P. AND ANOTHER	K.K. TRIPATHI	RAGHUVANSH SAHA A.K.TRIPATHI GOVT. ADVOCATE
384	PO	A482/18814/2008 (Firozabad)	ANKIT CHAUHAN @ DEEPU AND OTHERS VS STATE OF U.P. AND ANOTHER	RAJENDRA KR. SRIVASTAVA	K.M.TRIPATHI GOVT. ADVOCATE
385	PO	A482/18818/2008 (Etah)	KUNWAR PAL AND OTHERS VS STATE OF U.P. AND ANOTHER	MANOJ SINGH	AJAY VASHISTHA GOVT. ADVOCATE
386	PO	A482/18821/2008 (Muzaffar Nagar)	DR. PRADEEP KUMAR CHAND VS STATE OF U.P. AND ANOTHER	PANKAJ BHARTI	GOVT. ADVOCATE
387	PO	A482/18822/2008 (Kanpur Dehat)	GIRJA SHANKER YADAV VS STATE OF U.P. AND ANOTHER	SANJAY KUMAR SINGH	GOVT. ADVOCATE
388	PO	A482/18826/2008 (Allahabad)	LAL JEE TEWARI AND ANOTHER VS STATE OF U.P. AND ANOTHER	D.K. DWIVEDI	GOVT. ADVOCATE
389	PO	A482/18829/2008 (Amroha (jyotiba P Nagar))	PATRAM AND ANOTHER VS STATE OF U.P. AND ANOTHER	V.P. GUPTA	GOVT. ADVOCATE

390	PO	A482/18830/2008 (Amroha (jyotiba P Nagar))	RAM KISHAN AND OTHERS VS STATE OF U.P. AND ANOTHER	V.P. GUPTA	GOVT. ADVOCATE
391	PO	A482/18833/2008 (Amroha (jyotiba P Nagar))	SALIM AND OTHERS VS STATE OF U.P. AND ANOTHER	SANJAY KUMAR	GOVT. ADVOCATE
392	PO	A482/18848/2008 (Ghazipur)	ABHISHEKH KUMAR RAM AND OTHERS VS STATE OF U.P. AND ANOTHER	KAMAL KRISHNA	GOVT. ADVOCATE
393	PO	A482/18851/2008 (Etah)	AVANISH SINGH VS STATE OF U.P. AND ANOTHER	ONKAR NATH	GOVT. ADVOCATE
394	PO	A482/18853/2008 (Aligarh)	SATYA PAL VS STATE OF U.P. AND ANOTHER	SAROJ KUMAR TIWARI	GOVT. ADVOCATE
395	PO	A482/18854/2008 (Kanpur Dehat)	CHOTEY LAL AND OTHERS VS STATE OF U.P. AND ANOTHER	R.N.PANDEY AKHIL KUMAR SHUKLA	GOVT. ADVOCATE
396	PO	A482/19674/2008 (Agra)	SURESH CHANDRA GARG AND OTHERS VS STATE OF U.P. AND ANOTHER	DHARMENDRA SINGHAL	D. KUMAR, MISRA RAJIV GUPTA GOVT. ADVOCATE
	With	A482-18452-2008 Agra	SMT. RAM GARG AND OTHERS VS STATE OF U.P. AND ANOTHER	DHARMENDRA SINGHAL	RAJIV GUPTA DILIP KUMAR D. KUMAR, MISRA GOVT. ADVOCATE
397	PO	A482/22268/2008 (Ghaziabad)	RAJENDRA SINGH AND OTHERS VS STATE OF U.P. AND OTHERS	O.P. RAI	GOVT. ADVOCATE
	With	A482-18440-2008 Gautam Buddh Nagar	SMT. BIJENDRI DEVI AND ANOTHER VS STATE OF U.P. AND ANOTHER	AMIT DAGA	GOVT. ADVOCATE
398	PO	A482/22602/2008 (Mirzapur)	RAMESH SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	DEVENDRA MOHAN SINGH	GOVT. ADVOCATE
	With	A482-18594-2008 Mirzapur	SANTOSH KUMAR TRIPATHI VS STATE OF U.P. AND ANOTHER	ANAND TIWARI VINAY SARAN(SENIOR ADV.)	G.A.
399	PO	A482/21269/2009 (Chitrakoot)	MADAN LAL SAHU AND OTHERS VS STATE OF U.P. AND ANOTHER	S.K. MAURYA	GOVT. ADVOCATE
	With	A482-18612-2008 Chitrakoot	MADAN LAL SAHU AND OTHERS VS STATE OF U.P. AND ANOTHER	S.K. MAURYA SIYA RAM SAHU	PRABHAKAR CHANDEL GOVT. ADVOCATE
For Admission					
400	PO	WRIC/23140/2016 (Muzaffar Nagar)	SMT. DILSANA AND ANR. VS STATE OF U.P. AND 3 ORS.	RANJEET ASTHANA	C.S.C.
401	PO	WRIC/23279/2016 (Basti)	SMT. RINKEE AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	GYANENDRA PRAKASH SRIVASTAVA SANJAI KUMAR SINGH	C.S.C.
402	PO	WRIC/23514/2016 (Kushi Nagar)	SMT. BRIJ BALA AND ANOTHER VS STATE OF U.P. AND 6 OTHERS	RAKESH KUMAR VERMA RAJESH YADAV	C.S.C.
403	PO	WRIC/23720/2016 (Budaun)	SMT. SHILPI SHARMA AND ANOTHER VS STATE OF U.P. AND 5 OTHERS	SIDDARTH JAISWAL ASHOK KUMAR JAISWAL	SATISH CHANDRA TIWARI C.S.C.
404	PO	WRIC/23728/2016 (Mirzapur)	SMT. CHANDA PAL AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	ARVIND KUMAR SINGH	DEEPAK VERMA C.S.C.

405	PO	WRIC/23839/2016 (Ghaziabad)	SMT. KALPANA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	AWADHESH KUMAR MISHRA	C.S.C.
406	PO	WRIC/23960/2016 (Meerut)	SMT. AYUSHI CHAUDHARY AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	ANIL KUMAR YADAV	C.S.C.
407	PO	WRIC/24423/2016 (Baghpat)	SMT. NIKKI TOMAR AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	MOHIT BEHARI MATHUR	C.S.C.
408	PO	WRIC/24821/2016 (Shahjahanpur)	SMT. VARSHA DEVI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	PAWANKUMAR DUBEY	ASHISH KUMAR DWIVEDI C.S.C.
409	PO	WRIC/24988/2016 (Meerut)	SMT. DEEPIKA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	AMIT RANA	C.S.C.
410	PO	WRIC/27442/2016 (Bareilly)	SMT. SHOBHA SINGH GAUR AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	DEVASHISH MITRA	C.S.C.
411	PO	WRIC/27445/2016 (Bareilly)	SMT. TARU AND ANOTHER VS STATE OF U.P. AND 8 OTHERS	RAKESH KUAMR YADAV	C.S.C.
412	PO	WRIC/27459/2016 (Amroha (jyotiba P Nagar))	SMT. SUDHA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	SANJEEV KUMAR	C.S.C.
413	PO	WRIC/27468/2016 (Bulandshahr)	SMT. PRIYANKA RAGHAV AND ANOTHER VS STATE OF U.P. AND 8 OTHERS	BAL KRISHNA PANDEY	C.S.C.
414	PO	WRIC/27471/2016 (Lalitpur)	RUKMANI NAYAK AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	NANHE LAL TRIPATHI	C.S.C.
415	PO	WRIC/27485/2016 (Moradabad)	PAPPU AND ANOTHER VS STATE OF U.P. AND 5 OTHERS	RANJEET KUMAR YADAV	C.S.C.
416	PO	WRIC/27490/2016 (Moradabad)	BUSHRA AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	CHANDRA SHEKHAR KUSHWAHA	C.S.C.
417	PO	WRIC/27493/2016 (Farrukhabad)	SMT. SHRUTI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	LAVKUSH KUMAR BHATT	C.S.C.
418	PO	WRIC/27501/2016 (Mainpuri)	RAVI KUMAR AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	DEEPAK KUMAR TRIPATHI	C.S.C.
419	PO	WRIC/27502/2016 (Hathras (mahamaya Nagar))	SMT. PUJA BAKSHI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	ANIL KUMAR	C.S.C.

Application for Orders

420		4/2021 (Recall of Order) in case CRLR-24-2002 Decided on 22/07/2021	VINOD KUMAR SINGH AND ANOTHER VS STATE OF U.P.	BHAVISYA SHARMA SHASHANK SHEKHAR GIRI	GOVT. ADVOCATE
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AT 10:00 AM
(Court No.82)
HON'BLE JUSTICE AJAI KUMAR SRIVASTAVA-I

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	DF E-File	CRLR/2866/2021 (Etawah) Notice no:2021/2763	SANTOSH KUMAR AND 9 OTHERS VS STATE OF UP AND ANOTHER	KAMAL DEV RAI	PANKAJ MISHRA SATYENDRA NARAYAN SINGH PANKAJ KUMAR MISHRA G.A.
2	PO E-File	A482/22802/2021 (Jhansi) Notice no:2021/22346 Notice no:2021/22346	DEEPTI PATERIYA AND ANOTHER VS STATE OF UP AND ANOTHER	SAURABH KESARWANI	G.A.
3	PO E-File	A482/23488/2021 (Ghaziabad) Notice no:2021/23867	SAURABH KUMAR VS STATE OF UTTAR PRADESH AND ANOTHER	RAM BHAJAN CHAUDHARY	G.A.
4	PREM E-File ,PO	A227/2683/2021 (Basti) Notice no:2021/3911	MOHMAD JAMAL ALIAS LADLE AND ANOTHER VS STATE OF U.P. AND ANOTHER	SHIV SAGAR SINGH ASHOK KUMAR DWIVEDI	RAVINDRA PRAKASH SRIVASTAVA G.A.
Fresh					
5	DF	HABC/758/2021 (Muzaffar Nagar) Notice no:2021/752	SMT. SHIVANI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	SURYA BHAN DUBEY	G.A.
6	PO	CRLR/1419/2021 (Aligarh) Notice no:2021/1646	CHHOTELAL AND 7 OTHERS VS STATE OF U.P.	RAVI SHANKER PATHAK AVADH RAJ SHARMA	G.A.
7	PO	CRLR/2030/2021 (Azamgarh) Notice no:2021/1084	PAWAN KUMAR AGARWAL @ PAWAN KUMAR VS STATE OF U.P. AND 3 OTHERS	SANJAY SINGH	AVADHESH SINGH G.A.
8	PO	CRLR/2084/2021 (Kanpur Nagar) Notice no: 2021/466	BHUPENDRA GARG VS STATE OF UP AND ANOTHER	R.K. MISHRA	G.A.
9	PO	CRLR/2290/2021 (Firozabad) Notice no:2021/2509	PRAVEEN KUMAR GUPTA VS STATE OF U.P. AND 2 OTHERS	AMRIT SHANKER DUBEY	G.A.
10	PO	CRLR/3050/2021 (Kanpur Dehat) Notice no:2021/1745	KRISHNAPAL SINGH SENGAR VS STATE OF U.P. AND 2 OTHERS	ARUN KUMAR UPADHYAY R S DUBEY	G.A.
11		CRLR/3057/2021 (Budaun) Notice no:2021/3153	RAVI KUMAR VS STATE OF U.P. AND ANOTHER	RAM NETA SINGH	G.A.
12		CRLR/3058/2021 (Kanpur Nagar) Notice no:2021/3206	DAYA SHANKAR VERMA VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR PANDEY	G.A.
13		CRLR/3065/2021 (Etawah) Notice no:2021/3312	NISHANT NIGAM VS STATE OF U.P. AND ANOTHER	SUNITA CHAUHAN DEV RAJ SINGH	G.A.
14		CRLR/3081/2021 (Saharanpur) Notice no:2021/3192	MUSTKIM VS STATE OF U.P. AND ANOTHER	RIZWAN ULLAH SIDDIQUI	G.A.
15		CRLR/3093/2021 (Aligarh) Notice no:2021/3205	RAMESH AND 10 OTHERS VS STATE OF U.P. AND ANOTHER	MOHIT KUMAR JAISWAL NASIRUZZAMAN	G.A.

16	CRLR/3104/2021 (Deoria) Notice no:2021/3212	UMESH YADAV VS STATE OF U.P. AND ANOTHER	DEEP CHAND SINGH	G.A.
17	CRLR/3107/2021 (Shahjahanpur) Notice no:2021/2848	SACHIN VS STATE OF U.P. AND ANOTHER	SUMIT KUMAR NEELABH SRIVASTAVA	G.A.
18	CRLR/3108/2021 (Fatehpur) Notice no:2021/3257	JITENDRA PASI(MINOR) VS STATE OF U.P. AND ANOTHER	GIRJA SHANKAR PRAJAPATI	G.A.
19	PO A482/15668/2020 (Allahabad) Notice no:2020/14553	ANIROODHA PANDEY VS STATE OF U.P. AND ANOTHER	ABHAY KUMAR SINGH	SATYA DHEER SINGH JADAUN G.A.
20	PO A482/19290/2020 (Hathras (mahamaya Nagar)) Notice no:2020/17939	MAHESH CHANDRA VERMA AND 3 OTHERS VS STATE OF UP AND 2 OTHERS	A.K. SINGH SOLANKI PASHALI SLOLANKI	SYED MOHAMMED JAFER HUSAIN G.A.
21	PO A482/3808/2021 (Hapur (panchsheel Nagar)) Notice no: 2021/2098	BRAHM SWARUP VS STATE OF U.P. AND ANOTHER	AMIT RAI	SUKRAMPAL G.A.
22	PO A482/4485/2021 (Azamgarh) Notice no: 2021/3490	PRAMOD KAHAR VS STATE OF U.P. AND ANOTHER	SUBHASH CHANDRA YADAV	G.A.
23	PO A482/4842/2021 (Allahabad) Notice no: 2021/3154	BABBU ALI AND ANOTHER VS STATE OF U.P. AND ANOTHER	GHAZALA BANO QUADRI	G.A.
24	PO A482/6834/2021 (Etah)	DHARMVEER AND 12 OTHERS VS STATE OF U.P. AND ANOTHER	NARAYAN SINGH(KUSHWAHA)	ABHAY PRATAP SINGH MOHAN KANT BAGHEL G.A.
25	PO A482/7148/2021 (Allahabad) Notice no: 2021/5958	SHIVAM KUMAR YADAV AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	M. A. SIDDIQUI	KAMLESH PRASAD G.A.
26	PO A482/7252/2021 (Jhansi) Notice no: 2021/6001	RAHUL SRIVASTAVA VS STATE OF U.P. AND ANOTHER	KANDARP SRIVASTAVA KAUSTUBH SRIVASTAVA	G.A.
27	PO A482/7619/2021 (Kanpur Nagar) Notice no: 2021/6763	VIJAY PRATAP SINGH VS STATE OF U.P. AND ANOTHER	JAI RAJ SINGH TOMAR KAVITA TOMAR ANKIT AGARVAL	G.A.
28	PO A482/8057/2021 (Mahoba) Notice no: 2021/6351	AJAY KUMAR AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	KRISHNA KUMAR DUBEY	G.A.
29	PO A482/8462/2021 (Aligarh) Notice no: 2021/6496	SONU VS STATE OF U.P. AND ANOTHER	RAJ NARAYAN GUPTA	G.A.
30	PO A482/8826/2021 (Budaun) Notice no:2021/7886	DR. JAIDEV SAGAR VS STATE OF U.P. AND ANOTHER	BAL KRISHNA PANDEY BUDDHI PRAKASH	G.A.
31	PO A482/9369/2021 (Muzaffar Nagar) Notice no:2020/3464	AFZAL KHAN VS STATE OF U.P. AND ANOTHER	SUSHIL KUMAR PANDEY	G.A.
32	PO A482/10000/2021 (Fatehpur) Notice no:2021/7350	ASHOK SINGH VS STATE OF U.P. AND ANOTHER	HARISH CHANDRA SINGH	MITHILESH KUMAR GUPTA G.A.
33	PO A482/11338/2021 (Etawah) Notice no:2021/9697	SMT. NEERAJ YADAV AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	ANSAR AHMAD	BINDESHWARI PRASAD MISHRA G.A.

34	PO	A482/11720/2021 (Bulandshahr) Notice no:2021/9943	BRAJPAL AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	UMESH PANDAY GHANSHYAM DAS MISHRA	G.A.
35	PO	A482/11752/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/10097	SMT. SAPNA VS STATE OF U.P. AND 3 OTHERS	RAJNEESH KUMAR SHARMA VINOD SHANKAR TRIPATHI	G.A.
36	PO	A482/12239/2021 (Farrukhabad) Notice no:2021/9630	GOPAL AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	RAJEEV KUMAR SINGH PARMAR	G.A.
37	PO	A482/12322/2021 (Shahjahanpur) Notice no:2021/10696	SHYAM KISHOR AGNIHOTRI VS STATE OF U.P. AND ANOTHER	RAVI SHANKER TIWARI	NEELABH SRIVASTAVA SUMIT KUMAR G.A.
38	PO	A482/12554/2021 (Basti) Notice no:2021/10994	TRIYUGI NARAYAN AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	PARDEEP NARAYAN PANDEY RAMANAND PANDEY	G.A. G.A.
39	PO	A482/12704/2021 (Allahabad) Notice no:2021/9326	BHAVESH PANDEY AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	ANIL KUMAR TRIPATHI RAMENDRA PANDEY VINAY KUMAR TRIPATHI	G.A.
40	PO	A482/12709/2021 (Basti) Notice no:2021/10944	CHHATRAPAL YADAV AND ANOTHER VS STATE OF U.P. AND ANOTHER	SHEETALA PRASAD PANDEY	G.A.
41	PO	A482/13019/2021 (Kanpur Dehat)	AJAMERI @ AJMERI RAYEEN AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	DEEPAK KUMAR VERMA SIYA RAM VERMA	- ----- -----
42	PO	A482/13024/2021 (Banda)	RAM AWATAR AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	KAMESHWAR SINGH	G.A. G.A.
43	PO	A482/13988/2021 (Rampur) Notice no:2021/12912	ANKUR SAGAR AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	A.T. PANDEY	G.S. CHAUHAN G.A.
44	PO	A482/14268/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/13328	VIPIAN AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	IRSHAD AHMAD	G.A.
45	PO	A482/14281/2021 (Kanpur Nagar) Notice no:2021/12963	AJIT KUMAR TIWARI VS STATE OF U.P. AND ANOTHER	SHASHANK TRIPATHI	DHEERAJ KUMAR DWIVEDI G.A.
46	PO	A482/14308/2021 (Meerut) Notice no:2021/13266	ZAKIR VS STATE OF U.P. AND ANOTHER	MOHD. KHALIL	G.A.
47	PO	A482/14379/2021 (Hamirpur) Notice no:2021/12782	RAMU AHIRWAR VS STATE OF U.P. AND ANOTHER	HANS PRATAP SINGH KAILASH NATH KESHARWANI	G.A.
48	PO	A482/14410/2021 (Moradabad) Notice no:2021/10307	NAWAB JAAN KHAN @ NAWAB JAAN VS STATE OF U.P. AND ANOTHER	RAHUL SAXENA	G.A.
49	PO	A482/14957/2021 (Budaun) Notice no:2021/13815 2021/13815	SMT. SWARN LATA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	JITENDRA SINGH BHUVNESH KUMAR SINGH	G.A.
50	PO	A482/15171/2021 (Jalaun) Notice no:2021/13831	RAM MILAN GURJAR VS STATE OF U.P. AND ANOTHER	AVDHESH NARAYAN TIWARI	SALMAN AHMAD G.A.
51	PO	A482/15192/2021 (Meerut) Notice no:2021/13990	SHAHID VS STATE OF U.P. AND ANOTHER	MAIMOONA FATIMA	G.A.

52	PO	A482/15359/2021 (Hathras (mahamaya Nagar)) Notice no:2021/13845	DEVENDRA KUMAR PACHAURI AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	RAJRSHI GUPTA DILEEP KUMAR(SENIOR ADV.) KAMLENDRA SINGH JADAUN	G.A.
53	PO	A482/15526/2021 (Basti) Notice no:2021/14469	PURUSHOTTAM SHARMA VS STATE OF U.P. AND ANOTHER	DHARMENDRA KUMAR SHUKLA	G.A.
54	PO	A482/15816/2021 (Mathura) Notice no:2021/15360	SAMLIYA AND ANOTHER VS STATE OF U.P. AND ANOTHER	GARUN PAL SINGH	G.A.
55	PO	A482/16180/2021 (S.r. Nagar (bhadohi)) Notice no:2021/15944	ANJANI SHUKLA AND 4 OTHERS VS STATE OF U.P. AND 2 OTHERS	SHIV KANT MISHRA RAJIV KUMAR MISHRA	G.A.
56	PO	A482/16188/2021 (Mau) Notice no:2021/15630	MANOJ KUMAR JAISWAL @ MUTUR AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAM BACHAN YADAV	G.A.
57	PO	A482/16200/2021 (Mirzapur) Notice no:2021/14488	SHIV PRASAD YADAV AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	MULAYAM YADAV ANOOP KUMAR SINGH	G.A.
58	PO	A482/16307/2021 (Sambhal (bheem Nagar)) Notice no:2021/15732	MADHU AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SAFIULLAH	G.A.
59	PO	A482/16404/2021 (Gautam Buddh Nagar) Notice no:2021/14987	ISRAEL VS STATE OF U.P.	MANOJ KUMAR SINGH	G.A.
60	PO	A482/16407/2021 (Etawah) Notice no:2021/15871	BEETU YADAV ALIAS VIKAS YADAV VS STATE OF U.P. AND ANOTHER	PANKAJ KUMAR MISHRA	G.A.
61	PO	A482/16520/2021 (S.r. Nagar (bhadohi)) Notice no:2021/15438	RAMJAS YADAV AND ANOTHER VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR RAM SURAT PATEL	G.A.
62	PO	A482/16522/2021 (Azamgarh) Notice no:2021/16667	NEBU LAL VS STATE OF U.P. AND ANOTHER	SHIVA KANT SRIVASTAVA	G.A.
63	PO	A482/16542/2021 (Muzaffar Nagar) Notice no:2021/16515	KUMARI GEETA VS STATE OF U.P. AND ANOTHER	ROHIT KUMAR SINGH	G.A.
64	PO	A482/16560/2021 (Budaun) Notice no:2021/15970	CONSTABLE DHARMENDRA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR YADAV	G.A.
65	PO	A482/16645/2021 (Moradabad) Notice no:2021/15976	WAJID ALI AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	RAJESH YADAV	G.A.
66	PO	A482/16734/2021 (Mathura) Notice no:2021/16266	DINESH KUMAR VS STATE OF U.P. AND ANOTHER	LALIT KUMAR SHUKLA	G.A.
67	PO	A482/16743/2021 (Gautam Buddh Nagar) Notice no:2021/16568	AKHIL GUPTA VS STATE OF U.P. AND 2 OTHERS	SYED SAFDAR ALI KAZMI	G.A.
68	PO	A482/16762/2021 (Mainpuri) Notice no:2021/16810	DEEPAK GUPTA VS STATE OF U.P. AND 2 OTHERS	HITESH PACHORI	RAM JATAN YADAV G.A.
69	PO	A482/16764/2021 (Etah) Notice no:2021/16341	ASHOK PAL AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	RAJEEV SHARMA	G.A.
70	PO	A482/16862/2021 (Chandauli) Notice no:2021/16140	BIJAI YADAV AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SHIVA PRAKASH	G.A.
71	PO	A482/16987/2021 (Aligarh) Notice no:2021/16752	DILEEP KUMAR @ ARUN VS STATE OF U.P. AND ANOTHER	PURUSHOTTAM DIXIT	G.A.

72	WC	A482/16995/2021 (Ghazipur) Notice no:2021/16806	WAHID KHAN VS STATE OF U.P. AND 6 OTHERS	DIGVIJAY TIWARI INTEKHAB ALAM KHAN	G.A.
73	PO	A482/17040/2021 (Meerut) Notice no:2021/11082	VEER PAL VS STATE OF U.P. AND ANOTHER	SHIV BABU DUBEY	G.A.
74	PO	A482/17067/2021 (Etawah) Notice no:2021/16968	SANJAY SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	SUSHIL KUMAR DUBEY	G.A.
75	PO	A482/17110/2021 (Hapur (panchsheel Nagar)) Notice no:2021/16104	SMT. ANITA VS STATE OF U.P. AND ANOTHER	VIKASH CHANDRA TIWARI	RAJESH KUMAR MISHRA G.A.
76	PO	A482/17455/2021 (Jhansi) Notice no:2021/16516	ARUN BARAR AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	RAN JEET SINGH CHANDRA JEET SINGH	G.A.
77	PO	A482/17471/2021 (Bijnor) Notice no:2021/16159	MUNASIR VS STATE OF U.P. AND ANOTHER	THAKUR PRASAD DUBEY	G.A.
78	PO	A482/17485/2021 (Budaun) Notice no:2021/17353	RAJENDRA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	CHANDRA JEET SINGH	G.A.
79	DF	A482/17493/2021 (Jalaun) Notice no:2021/17458	KRIPARAM KUSHWAHA VS STATE OF U.P. AND ANOTHER	TARUN KUMAR TRIPATHI	G.A.
80	PO	A482/17623/2021 (Varanasi) Notice no:2021/17367	SAROJ PANDEY VS STATE OF U.P. AND ANOTHER	SUDARSHAN SINGH	G.A.
81	PO	A482/17808/2021 (Etah) Notice no:2021/17270	AKRAM KHAN VS STATE OF U.P. AND ANOTHER	SANJEEV KUMAR PANDEY	G.A.
82	PO	A482/17895/2021 (Jaunpur)	AVANISH SINGH AND ANOTHER VS UNION OF INDIA	MOHD ZUBAIR SR. ADVOCATE NASIRA ADIL	ASHISH PANDEY
83	PO	A482/17982/2021 (Varanasi) Notice no:2021/16958	ANWAR HASMI AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	KRISHNA KUMAR MISHRA BENI MADHAV PANDEY	VIRENDRA KUMAR YADAV G.A.
84	PO	A482/18040/2021 (Bijnor) Notice no:2021/17738	IRSHAD VS STATE OF U.P. AND ANOTHER	SHANTANU SRIVASTAVA SAURABH TRIPATHI	G.A.
85	PO	A482/18042/2021 (Gorakhpur) Notice no:2021/17250	MAKSUDAN @ MAHESH PRATAP SINGH VS STATE OF U.P.	NAGENDRA KUMAR SINGH	G.A.
86	PO	A482/18068/2021 (Mirzapur) Notice no:2021/15430	ROHIT CHOWDHARY AND ANOTHER VS STATE OF U.P. AND ANOTHER	VIDYA KANT TRIPATHI	G.A.
87	PO	A482/18078/2021 (Jalaun) Notice no:2021/17417	VIJAY SINGH AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	ROOPESH KUMAR NIGAM	G.A.
88	PO	A482/18087/2021 (Jaunpur) Notice no:2021/16728	NADEEM AHMAD VS STATE OF U.P. AND ANOTHER	ZAFAR ABBAS	GAURAV TIWARI G.A.
89	PO	A482/18107/2021 (Allahabad) Notice no:2021/10485	CHHABILEY @ SHAFEEL AHMAD AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	MOHAMMED IFTEKHAR MOHAMMAD HISHAM QADEER	G.A.
90	PO	A482/18112/2021 (Gorakhpur) Notice no:2021/17530	SEEPIKA JAISWAL VS STATE OF U.P. AND ANOTHER	VIVEK CHAUBEY NIPUN SINGH	G.A.
91	PO	A482/18116/2021 (Farrukhabad) Notice no:2021/17890	DURVESH AND ANOTHER VS STATE OF U.P. AND ANOTHER	LAVKUSH KUMAR BHATT	G.A.

92	PO	A482/18118/2021 (Allahabad) Notice no:2021/16268	AJAJ AHMAD VS STATE OF U.P AND 3 OTHERS	OMKAR NATH RAI	G.A.
93	PO	A482/18127/2021 (Agra) Notice no:2021/17844	BRAJMOHAN AND ANOTHER VS STATE OF U.P. AND ANOTHER	AJAY KUMAR CHAURASIA	G.A.
94	PO	A482/18138/2021 (Lalitpur) Notice no:2021/17126	SUKKI @ KHUSHILAL AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	RAKESH KUMAR PANDEY	G.A.
95	PO	A482/18142/2021 (Agra) Notice no:2021/17357	DURYODHAN @ RAM PRATAP SINGH VS STATE OF U.P. AND ANOTHER	DEEPAK KUMAR KULSHRESTHA	G.A.
96	PO	A482/18160/2021 (Banda) Notice no:2021/14762	BADRI PRASAD YADAV VS STATE OF U.P. AND 3 OTHERS	RAM SHARAN SINGH	G.A.
97	PO	A482/18183/2021 (Aligarh) Notice no:2021/17143	NAHAR SINGH AND 3 ORS VS STATE OF U.P AND ANOTHER	PANKAJ KUMAR MISHRA	G.A.
98	PO	A482/18191/2021 (Shahjahanpur) Notice no:2021/17432	SURENDRA VS STATE OF U.P. AND ANOTHER	PAWANKUMAR DUBEY	G.A.
99	PO	A482/18194/2021 (Agra) Notice no:2021/17437	SMT. RAMSIYA VS STATE OF U.P. AND ANOTHER	SURENDRA KUMAR TRIPATHI	G.A.
100	PO	A482/18198/2021 (Farrukhabad) Notice no:2021/17118	ANUPAM SINGH VS STATE OF U.P AND ANOTHER	JADU NANDAN YADAV AGNIVESH	G.A.
101	PO	A482/18211/2021 (Ghazipur) Notice no:2021/14444	RAM LAL AND ANOTHER VS STATE OF U.P. AND ANOTHER	AWADHESH KUMAR CHAUDHARI	G.A.
102	PO	A482/18216/2021 (Agra) Notice no:2021/17777	DILIP PANDIT VS STATE OF U.P. AND ANOTHER	SOHAN LAL YADAV HITESH PACHORI	G.A.
103	PO	A482/18246/2021 (Farrukhabad) Notice no:2021/17877	RAMSARAN AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAJEEV KUMAR SINGH PARMAR	G.A.
104	PO	A482/18257/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/15901	SATPAL AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	ADIL KHAN	G.A.
105	PO	A482/18261/2021 (Varanasi) Notice no:2021/17090	RAJ KUMAR PANDEY @ MUNNA VS STATE OF U.P. AND ANOTHER	SR. ADVOCATE NISHEETH YADAV	G.A.
106	PO	A482/18263/2021 (Allahabad) Notice no:2021/18028	SMT. SANGYA TIWARI VS STATE OF U.P. AND ANOTHER	MUKESH KUMAR MAURYA	G.A.
107	PO	A482/18264/2021 (Kanpur Nagar) Notice no:2021/17895	ALOK KUMAR SAVITA VS STATE OF U.P. AND ANOTHER	DHEERAJ KUMAR DWIVEDI	G.A.
108	PO	A482/18269/2021 (Muzaffar Nagar) Notice no:2021/18141	ABDUL QADIR VS STATE OF U.P. AND ANOTHER	MANISH KUMAR TRIPATHI	G.A.
109	PO	A482/18290/2021 (Ghaziabad) Notice no:2021/17785	MANOJ VS STATE OF U.P. AND ANOTHER	AJAY SINGH YADAV	G.A.
110	PO	A482/18295/2021 (Rampur) Notice no:2021/18001	TAUFIK AHMAD VS STATE OF U.P. AND ANOTHER	VED PRAKASH MISHRA	G.A.
111	PO	A482/18296/2021 (Bareilly) Notice no:2021/17772	ASHAFK AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	RAVI PANDEY VIKAS SRIVASTAVA	G.A.

112	PO	A482/18300/2021 (Agra) Notice no:2021/17532	SMT. ALPNA AND 4 OTHERS VS STATE OF U.P.	AJAY KUMAR VASHISTHA	G.A.
113	PO	A482/18306/2021 (Azamgarh) Notice no:2021/17399	SUNIL @ SUNIL KUMAR YADAV VS STATE OF U.P. AND ANOTHER	SUDHIR KUMAR AGARWAL	G.A.
114	PO	A482/18310/2021 (Azamgarh) Notice no:2021/14695	PRATEEK @ ADARSH VS STATE OF U.P. AND ANOTHER	NITIN SRIVASTAVA VINOD KUMAR SHARMA	G.A.
115	PO	A482/18318/2021 (Jhansi) Notice no:2021/16301	AVDHESH BABA@ AVDHESH KUMAR PANDEY VS STATE OF U.P. AND ANOTHER	RAJNEESH KUMAR TIWARI ABHISHEK CHAUHAN	G.A.
116	PO	A482/18328/2021 (Ghaziabad) Notice no:2021/14866	AVANISH KUMAR GAUR VS STATE OF U.P. AND ANOTHER	BAIJ NATH PAL SANJEEV KUMAR KHARE	G.A.
117	PO	A482/18331/2021 (Bijnor) Notice no:2021/17080	SHAHID AND 10 OTHERS VS STATE OF U.P. AND ANOTHER	GAURAV PUNDIR	G.A.
118	PO	A482/18341/2021 (S.r. Nagar (bhadohi)) Notice no:2021/17822	MUNNA SINGH @ JEET BAHADUR SINGH AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	VIKAS SRIVASTAVA	G.A.
119	PO	A482/18344/2021 (Agra) Notice no:2021/17965	JEETU YADAV @ JITENDRA KUMAR VS STATE OF U.P. AND ANOTHER	VIPIN CHANDRA PANDEY	G.A.
120	PO	A482/18349/2021 (Agra) Notice no:2021/18183	SMT. ASHA DEVI VS STATE OF U.P. AND 3 OTHERS	SOHIT PRAKASH SHARMA SAURABH TRIPATHI	G.A.
121	PO	A482/18354/2021 (Ghaziabad) Notice no:2021/15835	ARSHAD AND ANOTHER VS STATE OF U.P AND ANOTHER	AFZAL AHMAD KHAN DURRANI	RAJEEV UPADHYAY G.A.
122	PO	A482/18358/2021 (Gautam Buddh Nagar) Notice no:2021/15836	AZAAD @ AJAJ ALAM VS STATE OF U.P. AND ANOTHER	AFZAL AHMAD KHAN DURRANI	G.A.
123	PO	A482/18364/2021 (Gautam Buddh Nagar) Notice no:2021/17733	MALKHAN SINGH YADAV AND ANOTHER VS STATE OF U.P. AND ANOTHER	SANJAY KUMAR SRIVASTAVA	G.A.
124	PO	A482/18371/2021 (Gautam Buddh Nagar) Notice no:2021/17249	JATIN VS STATE OF U.P. AND ANOTHER	KULDEEP KUMAR	G.A.
125	PO	A482/18383/2021 (Allahabad) Notice no:2021/17962	RAMESH CHANDRA SHUKLA AND ANOTHER VS STATE OF U.P. AND ANOTHER	KARUNESH PRATAP SINGH	G.A.
126	PO	A482/18389/2021 (Rampur) Notice no:2021/18081	MOHD. TUGLAK VS STATE OF U.P. AND ANOTHER	RAJENDRA PRASAD VINOD SINGH	MIRZA ALI ZULFAQAR G.A.
127	PO	A482/18393/2021 (Meerut) Notice no:2021/18216	SHIV MALIK VS STATE OF U.P. AND ANOTHER	A.K. MISHRA	G.A.
128	PO	A482/18398/2021 (Kannauj) Notice no:2021/18233	NASIR KHAN VS STATE OF U.P AND ANOTHER	RAKESH KUMAR UPADHYAY BISHRAM TIWARI	RAJEEV TIWARI G.A.
129	PO	A482/18399/2021 (Kanpur Nagar) Notice no:2021/15716	SANDEEP GUPTA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SANJAY SRIVASTAVA	G.A.
130	DF	A482/18479/2021 (Shahjahanpur) Notice no:2021/18217	LAKHVINDRA SINGH AND ANOTHERS VS STATE OF U.P AND ANOTHER	JAI PRAKASH SINGH	G.A.

131	PO	A482/18528/2021 (Farrukhabad) Notice no:2021/16703	JASRAM AND ANOTHER VS STATE OF U.P. AND ANOTHER	SUSHIL KUMAR JAG NARAYAN	G.A.
132	DF	A482/18920/2021 (Allahabad) Notice no:2021/18088	SMT.SHUSHMA DEVI VS STATE OF U.P AND ANOTHER	SHARAD KUMAR SRIVASTAVA	G.A.
133	PO	A482/19869/2021 (Azamgarh) Notice no:2021/19408	ARPAN SAXENA VS STATE OF U.P. AND ANOTHER	SR. ADVOCATE MANISH GUPTA	SUDHANSHU KUMAR G.A.
134	PO	A482/20046/2021 (Allahabad) Notice no:2021/18798	GUDDU @ ISTIYAQ VS STATE OF U.P.	ABRAR AHMAD	G.A.
135	WC, I N	A482/20052/2021 (Ghaziabad) Notice no:2021/19925 2021/19925	HARMEET SINGH @ HARMEET SINGH PANESAR AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	S.K. SRIVASTAVA	G.A.
136	WC	A482/20326/2021 (Agra) Notice no:2021/20072	BALRAM PALIWAL AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	PIYUSH DUBEY	HITESH PACHORI G.A.
137	PO	A482/20408/2021 (Ghaziipur) Notice no:2021/20068	RAMA SHANKER SHARMA @ RAMA SHANKER VERMA VS STATE OF U.P. AND ANOTHER	SANJEEV KUMAR SRIVASTAVA PARVESH KUMAR PANDEY	G.A.
138	PO	A482/20446/2021 (Jaunpur) Notice no:2021/20241	SMT. SUMITRA DEVI VS STATE OF U.P. AND ANOTHER	SANJAY KUMAR SINGH	VIRENDRA SINGH ONKAR NATH MISHRA G.A.
139	PO	A482/21002/2021 (Hapur (panchsheel Nagar)) Notice no:2021/21693	VINESH VS STATE OF U.P. AND ANOTHER	MUNENDRA NATH CHAUBEY	G.A.
140	PO	A482/21017/2021 (Fatehpur) Notice no:2021/19865	ADITYA VS STATE OF U.P. AND ANOTHER	RAM CHANDRA UTTAM	G.A.
141	PO	A482/21092/2021 (Kushi Nagar) Notice no:2021/21684	MUNNA AND 3 OTHERS VS STATE OF U.P.	BHAJU RAM PPRASAD SHARMA	G.A.
142	PO	A482/21723/2021 (Mathura) Notice no:2021/20891	SARIF AND 3 OTHERS VS STATE OF U.P.AND ANOTHER	RAJEEV KUMAR SRIVASTAVA	G.A.
143	PO	A482/21726/2021 (Mau) Notice no:2021/19283	MOHAMMAD SALEEM AND 7 OTHERS VS STATE OF U.P. AND ANOTHER	SANJAY KUMAR PAL JAI PRAKASH SINGH	G.A.
144	PO	A482/21728/2021 (Jhansi) Notice no:2021/22116	NAND KISHOR AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	RUCHITA JAIN	G.A.
145	PO	A482/21754/2021 (Basti) Notice no:2021/20599	HANUMAN PRASAD VS STATE OF U.P.AND ANOTHER	PRAKASH VEER TRIPATHI	G.A.
146	PO	A482/21763/2021 (Rampur) Notice no:2021/21539	KALLU AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	GIRISH TIWARI	G.A.
147	PO	A482/21766/2021 (Jaunpur) Notice no:2021/20657	JAGDISH VS STATE OF U.P. AND ANOTHER	RAM SAGAR YADAV ANKIT YADAV	G.A.
148	PO	A482/21767/2021 (Lalitpur) Notice no:2021/21447	PUSHPENDRA SINGH AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	ZAFAR ABBAS	G.A.
149	PO	A482/21772/2021 (Jalaun) Notice no:2021/21605	KALLU SONI AND ANOTHER VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR VERMA	G.A.

150	PO	A482/21783/2021 (Kanpur Nagar) Notice no:2021/20945	VINOD VISHWKARMA VS STATE OF U.P. AND ANOTHER	DEEPAK SINGH PATEL MOHD SHAMIM KHAN	
151	PO	A482/21790/2021 (Mirzapur) Notice no:2021/21464	ANIL KUMAR YADAV AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	KRISHNA KANT SHUKLA	G.A.
152	PO	A482/21800/2021 (Bareilly) Notice no:2021/20090	DEVENDRA SINGH YADAV VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR SRIVASTAVA	G.A.
153	PO	A482/21812/2021 (Ghaziabad) Notice no:2021/21123	SMT. RUBY VS STATE OF U.P. AND ANOTHER	SUKRAMPAL	
154	PO	A482/21821/2021 (Sant Kabir Nagar) Notice no:2021/21377	VISHAL JAISWAL AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	DINESH KUMAR BABU LAL RAM	GYANENDRA KUMAR G.A.
155	PO	A482/21834/2021 (Jalaun) Notice no:2021/22601	RUDRA PRATAP SINGH @ NEETU AND 3 OTHERS VS STATE OF U.P AND ANOTHER	SR. ADVOCATE MANISH PANDEY	G.A.
156	PO	A482/21857/2021 (Gorakhpur) Notice no:2021/20328	SMT. KANAK GOND VS STATE OF U.P. AND 3 OTHERS	VINAY KUMAR JAISWAL RISHU SRIVASTAV	G.A.
157	PO	A482/21865/2021 (Meerut) Notice no:2021/18303	KEWALPURI AND ANOTHER VS STATE OF U.P. AND ANOTHER	VIKASH CHANDRA TIWARI	G.A.
158	PO	A482/21867/2021 (Rampur) Notice no:2021/21110	VIJAY KUMAR JOSHI AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	GAURABH SRIVASTAVA SHARAD SHARMA	G.A.
159	PO	A482/21869/2021 (Bulandshahr) Notice no:2021/21274	RAJVATI DEVI AND 4 OTHERS VS STATE OF U.P..AND ANOTHER	GIRISH KUMAR YADAV	G.A.
160	PO	A482/21873/2021 (Firozabad) Notice no:2021/21602	MULAYAM SINGH VS STATE OF U.P.AND ANOTHER	RAM PRAVESH YADAV	G.A.
161	PO	A482/21878/2021 (Ballia) Notice no:2021/22141	SURESH PANDEY(DR. SURESH KUMAR PANDEY) AND ANOTHER VS STATE OF U.P. AND ANOTHER	ASHISH KUMAR SRIVASTAVA	SATISH MISHRA G.A.
162	PO	A482/21884/2021 (Rampur) Notice no:2021/22011	SONU AND ANOTHER VS STATE OF U.P. AND ANOTHER	AMRITA SINGH PRADEEP KUMAR SHARMA	G.A.
163	PO	A482/21891/2021 (Auraiya) Notice no:2021/21760	SACHIN KUMAR AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	RINKI GUPTA	G.A.
164	PO	A482/21897/2021 (Agra) Notice no:2021/21637	RITESH GARG VS STATE OF U.P. AND ANOTHER	SR. ADVOCATE BALBEER SINGH	G.A.
165	PO	A482/21911/2021 (Aligarh) Notice no:2021/22387	ANOOP GUPTA VS STATE OF U.P. AND ANOTHER	SHAMBHU MANI TRIPATHI AJAY DUBEY	G.A.
166	PO	A482/21912/2021 (Kushi Nagar) Notice no:2021/20526	UMESH PRASAD AND 4 OTHERS VS STATE OF U.P..AND ANOTHER	RAJESH KUMAR DUBEY OM PRAKASH PANDEY	G.A.
167	PO	A482/21927/2021 (Hathras (mahamaya Nagar)) Notice no:2021/21985	SATISH KUMAR AND ANOTHER VS STATE OF U.P. AND ANOTHER	PRASHANT JI PANDEY	G.A.
168	PO	A482/21933/2021 (S.r. Nagar (bhadohi)) Notice no:2021/20811	SABHAJEET SINGH AND 4 OTHERS VS STATE OF U.P.AND ANOTHER	SANDEEP KUMAR PANDEY LAKSHMI KANT PANDEY	G.A.

169	PO	A482/21935/2021 (Bareilly) Notice no:2021/22363	KUVENDRA PAL AND 2 OTHERS VS STATE OF U.P.AND ANOTHER	PRADEEP KUMAR SHUKLA	G.A.
170	PO	A482/21947/2021 (Farrukhabad) Notice no:2021/22858	ISLAMUDDIN VS STATE OF U.P. AND ANOTHER	ARUN KUMAR TRIPATHI	G.A.
171	PO	A482/21952/2021 (Rampur) Notice no:2021/22375	SOMPAL VS STATE OF U.P. AND ANOTHER	VIJAY SHANKER SINGH KAMLA SINGH	G.A.
172	PO	A482/21971/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/22920	ADARSH AND ANOTHER VS STATE OF U.P. AND ANOTHER	SANDEEP KUMAR SRIVASTAVA	G.A.
173	PO	A482/22004/2021 (Agra) Notice no:2021/20776	DEEPAK MANGAL AND ANOTHER VS STATE OF U.P. AND ANOTHER	ANIL KUMAR SINGH	G.A.
174	PO	A482/22010/2021 (Gautam Buddh Nagar) Notice no:2021/21564	SATVIR VS STATE OF U.P. AND ANOTHER	AMIT KUMAR	G.A.
175	PO	A482/22012/2021 (Shahjahanpur) Notice no:2021/20132	SUDHEER PRATAP SINGH VS STATE OF U.P..AND ANOTHER	PAWANKUMAR DUBEY	G.A.
176	PO	A482/22019/2021 (Bareilly) Notice no:2021/22423	TANVEER KHAN AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	GAURAV SISODIA	G.A.
177	PO	A482/22026/2021 (Aligarh) Notice no:2021/22786	ANKIT MAHESHWARI AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR SRIVASTAVA	G.A.
178	PO	A482/22035/2021 (Bijnor) Notice no:2021/21055	MONTI AND ANOTHER VS STATE OF U.P. AND ANOTHER	VED PRAKASH MISHRA	G.A.
179	PO	A482/22063/2021 (Banda) Notice no:2021/20829	GYANU TIWARI @ GYANENDRA AND ANOTHER VS STATE OF U.P.AND ANOTHER	RAM SINGH	G.A.
180	PO	A482/22112/2021 (Rampur) Notice no:2021/21988	RAJENDRA KUMAR SAXENA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	KRISHNA KUMAR MISHRA	G.A.
181	PO	A482/22113/2021 (Jaunpur) Notice no:2021/22022	SANJAY DUBEY AND 9 OTHERS VS STATE OF U.P. AND ANOTHER	ASHOK KUMAR UPADHYAY	G.A.
182	PO	A482/22128/2021 (Mau) Notice no:2021/20372	JAGDHARI YADAV AND 4 OTHERS VS STATE OF U.P..AND ANOTHER	SURENDRA NATH YADAV R.B. SINGH	G.A.
183	PO	A482/22133/2021 (Banda) Notice no:2021/12755	RAMBABU NISHAD VS STATE OF U.P. AND ANOTHER	SAKET JAISWAL	G.A.
184	PO	A482/22150/2021 (Varanasi) Notice no:2021/21221	DR. SANJIV SARAF VS STATE OF U.P. AND ANOTHER	PRAVIN KUMAR MISHRA	G.A.
185	PO	A482/22199/2021 (Hamirpur) Notice no:2021/20046	PUTTAN SINGH AND 4 OTHERS VS STATE OF U.P.	SUDHIR KUMAR SINGH PARMAR VIRENDRA SINGH PARMAR	G.A.
186	PO	A482/22234/2021 (Meerut) Notice no:2021/22277	ABDUL RAHMAN VS STATE OF U.P. AND ANOTHER	SHAILENDRA PRATAP SINGH	G.A.
187	PO	A482/22256/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/19701	SONU KUMAR AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	GAURI SHANKER MISHRA	G.A.

188	PO	A482/22294/2021 (Mirzapur) Notice no:2021/22245	ARCHANA KUSHWAHA VS STATE OF U.P. AND ANOTHER	SANTOSH SINGH	G.A.
189	PO	A482/22301/2021 (Kanpur Nagar) Notice no:2021/22737	VISHAL BALMIKI AND ANOTHER VS STATE OF U.P. AND ANOTHER	MANOJ SRIVASTAVA	G.A.
190	PO	A482/22309/2021 (Jaunpur) Notice no:2021/22293	MOHD. ZAHID VS STATE OF U.P. AND ANOTHER	ADIL KHAN	G.A.
191	PO	A482/22327/2021 (Jaunpur) Notice no:2021/22572	SATYA PRAKASH SINGH VS STATE OF U.P.AND ANOTHER	MANVENDRA SINGH	G.A.
192	PO	A482/22334/2021 (Ghaziabad) Notice no:2021/21429	KADEER VS STATE OF U.P. AND ANOTHER	DHIRENDRA KUMAR SRIVASTAVA RAHUL KUMAR TRIPATHI	G.A.
193	PO	A482/22336/2021 (Moradabad) Notice no:2021/22235	NANHEY LAL @ ISMAIL VS STATE OF U.P AND ANOTHER	RAKESH KUMAR VERMA	G.A.
194	PO	A482/22338/2021 (Kaushambi) Notice no:2021/21607	ABHIMANYU VS STATE OF U.P. AND ANOTHER	SUDHIR KUMAR AGARWAL PAWAN KUMAR PRAJAPATI	G.A.
195	PO	A482/22345/2021 (Sant Kabir Nagar) Notice no:2021/22396	ARJUN VS STATE OF U.P.	RAYOOF ALI	G.A.
196	PO	A482/22346/2021 (Varanasi) Notice no:2021/19137	RAHEESH AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	RAVI KAMAL PANDEY KRISHNA KUMAR MISHRA	G.A.
197	PO	A482/22351/2021 (Maharajganj) Notice no:2021/22617	ABHISHEK MODANWAL @ RAVI AND 6 OTHERS VS STATE OF U.P.AND ANOTHER	RANJAN DHWAJ TIWARI	G.A.
198	PO	A482/22353/2021 (Mathura) Notice no:2021/21612	NARESH CHANDRA VS STATE OF U.P. AND 2 OTHERS	MAHEEP KUMAR	G.A.
199	PO	A482/22358/2021 (Farrukhabad) Notice no:2021/22001	FATEH SINGH AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	ANIL KUMAR BIND	G.A.
200	PO	A482/22397/2021 (Jalaun) Notice no:2021/20289	BHUPENDRA AND 3 OTHERS VS STATE OF U.P..AND ANOTHER	AVDHESH NARAYAN TIWARI	G.A.
201	PO	A482/22400/2021 (Agra) Notice no:2021/22286	SMT. SUSHMA DEVI VS STATE OF U.P. AND ANOTHER	UTKARSH DIXIT	G.A.
202	PO	A482/22402/2021 (Mau) Notice no:2021/21003	NIZAMUDDIN KHAN VS STATE OF U.P.AND ANOTHER	RAM NIWAS SINGH MAYANK KRISHNA S CHANDEL VINOD KUMAR CHANDEL	G.A.
203	PO	A482/22411/2021 (Allahabad) Notice no:2021/18944	GUDDU DUBEY @ ALOK DWIVEDI VS STATE OF U.P. AND ANOTHER	KRISHNA KUMAR MISHRA BENI MADHAV PANDEY	G.A.
204	PO	A482/22426/2021 (Allahabad) Notice no:2021/21269	BHONU VS STATE OF U.P.AND ANOTHER	BHARAT SINGH PANKAJ	G.A.
205	PO	A482/22428/2021 (Bareilly) Notice no:2021/21307	MOHD. IRFAN VS STATE OF U.P..AND ANOTHER	SANTOSH KUMAR SINGH SYED WAJID ALI	G.A.
206	PO	A482/22430/2021 (Jaunpur) Notice no:2021/21494	ASHOK KUMAR YADAV VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR SHUKLA	G.A.
207	PO	A482/22433/2021 (Bulandshahr) Notice no:2021/20296	HIMMAT SINGH @ HEMANT VS STATE OF U.P. AND ANOTHER	DHEERAJ KUMAR TIWARI JAVED ALAM	G.A.
208	PO	A482/22439/2021 (Kanpur Dehat) Notice no:2021/20192	VIRENDRA KATIYAR VS STATE OF U.P. AND ANOTHER	SUDHIR KUMAR	MADAN MOHAN CHAURASISA G.A.

209	PO	A482/22440/2021 (Shahjahanpur) Notice no:2021/21620	BABLU @ SANJAY SINGH AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	RAJEEV KUMAR SINGH PARMAR	G.A.
210	PO	A482/22448/2021 (Pilibhit) Notice no:2021/22808 2021/22808	MOHAMMAD SAHID @ CHHUNNAN WARSI AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	RAHUL SAXENA	G.A.
211	PO	A482/22453/2021 (Firozabad) Notice no:2021/22791	SACHIN AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SHUBHAM RAGHUVANSH MISRA	SHIVA KANT DUBEY G.A.
212	PO	A482/22459/2021 (Bareilly) Notice no:2021/20669	MATLOOB @ MATLOOB HUSSAIN AND 9 OTHERS VS STATE OF U.P. AND ANOTHER	PRADEEP SAXENA	G.A.
213	PO	A482/22460/2021 (Sambhal (bheem Nagar)) Notice no:2021/22343	HARVESH AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	PRAVEEN KUMAR	G.A.
214	PO	A482/22464/2021 (Jalaun) Notice no:2021/22489	VIJAY SINGH AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	GAURAV SINGH TOMAR	G.A.
215	PO	A482/22466/2021 (Kushi Nagar) Notice no:2021/22717	AHMAD RAJA AND ANOTHER VS STATE OF U.P. AND ANOTHER	VISHWA NATH PANDEY	G.A.
216	PO	A482/22482/2021 (Bareilly) Notice no:2021/20954	PAPPU GUPTA @ MUNEEESH GUPTA VS STATE OF U.P. AND ANOTHER	RABINDRA BAHADUR SINGH	G.A.
217	PO	A482/22485/2021 (Kaushambi) Notice no:2021/19926	SONU @ KRISHNANAND TIWARI VS STATE OF U.P. AND ANOTHER	SUSHIL KUMAR DWIVEDI	G.A.
218	PO	A482/22487/2021 (Sonbhadra) Notice no:2021/22864	RAMESHWAR KAHAR VS STATE OF U.P. AND ANOTHER	KRISHNA MURARI TRIPATHI	G.A.
219	PO	A482/22488/2021 (Firozabad) Notice no:2021/21085	TANVEER TABASSUM VS STATE OF U.P. AND 3 OTHERS	PRADEEP KUMAR YADAV	G.A.
220	PO	A482/22523/2021 (Sambhal (bheem Nagar)) Notice no:2021/21122	MANOHAR AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	ROHIT KUMAR PANDEY	G.A.
221	PO	A482/22543/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/22219	TEKCHAND AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAVI PRAKASH SINGH	G.A.
222	PO	A482/22549/2021 (Ghaziabad) Notice no:2021/21565	VIKRANT AND ANOTHER VS STATE OF U.P. AND ANOTHER	AMIT KUMAR	G.A.
223	PO	A482/22563/2021 (Allahabad) Notice no:2021/22902	SUNIL KUMAR VS STATE OF U.P. AND ANOTHER	RAVINDRA KUMAR SRIVASTAVA KAMALESH KUMAR NISHAD	G.A.
224	PO	A482/22567/2021 (Mahoba) Notice no:2021/22697	DEVI SHARAN SONI VS STATE OF U.P. AND ANOTHER	SHILPA AHUJA NAND KISHOR MISHRA	G.A.
225	PO	A482/22598/2021 (Kannauj) Notice no:2021/22742	HIMANSHU SHUKLA VS STATE OF U.P. AND ANOTHER	BAL RAM GUPTA DEVENDRA KUMAR MISRA	G.A.
226	PO	A482/22602/2021 (Jaunpur) Notice no:2021/21562	MOHD.KHALID AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SHIBLI NASEEM	G.A.
227	PO	A482/22610/2021 (Jaunpur) Notice no:2021/22937	GULFISHAN VS STATE OF U.P. AND 2 OTHERS	SHIBLI NASEEM	G.A.

228	PO	A482/22666/2021 (Bijnor) Notice no:2021/22862	MOHD. NAEEM KHAN VS STATE OF U.P. AND ANOTHER	VIJAY BAHADUR YADAV PAWAN KUMAR	G.A.
229	PO	A482/22668/2021 (Gautam Buddh Nagar) Notice no:2021/22404	RAJU PRASAD VS STATE OF U.P. AND ANOTHER	SMITA SINGH DEO SOHAN LAL YADAV	G.A.
230	PO	A482/22670/2021 (Agra) Notice no:2021/22592	PRASHANT SHARMA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SANTOSH YADAV	G.A.
231	PO	A482/22680/2021 (Kanpur Dehat) Notice no:2021/22825	RAJ KUMAR VS STATE OF U.P. AND 17 OTHERS	SUDHANSHU PRATAP SINGH	G.A.
232	PO	A482/22691/2021 (Jhansi) Notice no:2021/19407	ABDUL KARIM VS STATE OF U.P. AND ANOTHER	ISLAM AHMAD	G.A.
233	PO	A482/22713/2021 (Agra) Notice no:2021/22966	MUNGARAM VS STATE OF U.P. AND ANOTHER	HARE KRISHNA TRIPATHI	G.A.
234	PO	A482/22728/2021 (Kushi Nagar) Notice no:2021/23177	MAYA DEVI VS STATE OF U.P. AND ANOTHER	VIJAI KUMAR TRIPATHI	G.A.
235	PO	A482/22748/2021 (Mathura) Notice no:2021/22854	SACHIN SINGHLA AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	SHANTANU	G.A.
236	PO	A482/22751/2021 (Saharanpur) Notice no:2021/22915	KASIM AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	SHAILESH KUMAR SHUKLA	G.A.
237	PO	A482/22756/2021 (Bulandshahr) Notice no:2021/21335	SANJEEV KUMAR VS STATE OF U.P. AND ANOTHER	DILIP KUMAR PATEL ANKIT AGARVAL	G.A.
238	PO	A482/22768/2021 (Jalaun) Notice no:2021/22666	BHARAT LAL @ CHHOTU KUSHWAHA VS STATE OF U.P. AND ANOTHER	OM PRAKASH YADAV	G.A.
239	PO	A482/22772/2021 (Bijnor) Notice no:2021/22294	ARUN KUMAR AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR SINGH	G.A.
240	PO	A482/22795/2021 (Bulandshahr) Notice no:2021/22412	PREMPAL SINGH VS STATE OF U.P. AND ANOTHER	HEMANT SHARMA	G.A.
241		A482/23917/2021 (Bulandshahr) Notice no:2021/24045	SALEEM VS STATE OF U.P. AND ANOTHER	KULDEEP KUMAR	G.A.
242		A482/23939/2021 (Kaushambi) Notice no:2021/23156 2021/23156	MISHRI LAL KOTEDAR FAIR PRICE SHOP DEALER AND ANOTHER VS STATE OF U.P. AND ANOTHER	HARISH CHANDRA MISHRA HARINANK MAULI VIKRAM DWIVEDI	G.A.
243		A482/23948/2021 (Allahabad) Notice no:2021/23399	SHASHI SINGH AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR PANDEY LAKSHMI KANT PANDEY	G.A.
244		A482/23955/2021 (Azamgarh) Notice no:2021/23429	NITESH CHAND SHUKLA AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	MUKESH KUMAR SINGH	G.A.
245		A482/23958/2021 (Muzaffar Nagar) Notice no:2021/23955	RAJU AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR DHURIYA CHANDRA BHUSHAN PRASAD	G.A.
246		A482/23973/2021 (Ballia) Notice no:2021/22998	SANGEETA DEVI AND ANOTHER VS STATE OF U.P. AND ANOTHER	ANIL KUMAR CHAUDHARY	G.A.

247	A482/23978/2021 (Kanpur Nagar) Notice no:2021/22535	KM. PURNIMA SINGH @ MONA SINGH VS STATE OF U.P. AND ANOTHER	AVANISH KUMAR SHUKLA MITHILESH KUMAR SHUKLA	G.A.
248	A482/23982/2021 (Kaushambi) Notice no:2021/23163	BHUPENDRA SINGH @ LALA YADAV VS STATE OF U.P. AND ANOTHER	D.M.TRIPATHI	G.A.
249	A482/23983/2021 (Aligarh) Notice no:2021/23393	RAMBHUL SINGH AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	VIKRANT NEERAJ	G.A.
250	PO CRLP/6351/2021 (Sonbhadra) Notice no:2021/6374	NIZAMUDDIN VS STATE OF U.P. AND 3 OTHERS	S.S. SINGH	G.A.
251	PO CRLRD/666/2021 (Allahabad) Notice no:2021/1075	SMT REKHA GUPTA 2 OTHERS VS STATE OF U.P.AND ANOTHER	SANJAY KUMAR RAI RAJESH KUMAR DUBEY	G.A.
252	PO CRLRD/700/2021 (Banda) Notice no:2021/1152	JAGESHWAR SONI VS STATE OF U.P.AND 2 OTHERS	SUPARN SAMADARIYA QAMRUL HASAN	G.A.
253	PO CRLRD/863/2021 (Fatehpur) Notice no:2021/1927	SUKHENDRA PAL VS STATE OF U.P. AND ANOTHER	JITENDRA SINGH	G.A.
254	PO CRLRD/872/2021 (Kanpur Nagar) Notice no:2021/1959	MOHD. JAMAL AHMED VS STATE OF U.P. AND 3 OTHERS	AJAY KUMAR UPADHYAY AMBUJ PANDEY	G.A.
255	PO CRLRD/941/2021 (Firozabad) Notice no:2021/2333	MUKESH VS STATE OF U.P. AND ANOTHER	TUFAIL HASAN	G.A.
256	CRLRD/1036/2021 (Mathura) Notice no:2021/2788	SRI PREM SINGH VS STATE OF U.P. AND 2 OTHERS	GAURAV SHARMA	G.A.
257	CRLRD/1037/2021 (Gorakhpur) Notice no:2021/3291	TARAMATI DEVI VS STATE OF U.P. AND 2 OTHERS	VIJENDRA KUMAR MISHRA	G.A.
258	CRLRD/1043/2021 (Farrukhabad) Notice no:2021/3138	PAWAN KUMAR CHATURVEDI VS STATE OF U.P. AND 2 OTHERS	SUDHAKAR SHUKLA	G.A.
259	PO A227/257/2021 (Mirzapur) Notice no: 2021/364	DHRUV DUBEY VS STATE OF U.P.	SHRI PRAKASH DWIVEDI	G.A.
260	PO A227/2500/2021 (Mathura) Notice no:2021/3346	RAJVEER SINGH @ RAJU VS STATE OF U.P. AND ANOTHER	KARTIKEY SINGH	G.A.
261	PO A227/2959/2021 (Gorakhpur) Notice no:2021/23159	SAMEENA KHATOON VS STATE OF U.P. AND 4 OTHERS	SANJEEV KUMAR SINGH	G.A.
262	PO A227/3275/2021 (Baghpat) Notice no:2021/2992	SUNITA VS STATE OF U.P. AND 5 OTHERS	ANIRUDH UPADHYAY	G.A.
263	PO A227/3728/2021 (Ghaziabad) Notice no:2021/6928	HEMANT KUMAR VERMA VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR	G.A.
264	PO A227/4255/2021 (Farrukhabad) Notice no:2021/7158	VIVEK KUMAR ALIAS CHHOTE LAL AND 8 OTHERS VS STATE OF U P AND ANOTHER	JITENDRA KUMAR MISHRA	JADU NANDAN YADAV AGNIVESH G.A.
265	PO A227/4657/2021 (Kanpur Nagar)	MANOJ PRATAP SINGH PAL VS SMT. SANDHYA PAL	SHAILESH SINGH YADAV	
266	PO A227/4876/2021 (Muzaffar Nagar) Notice no:NIL	SWAMI TRAYAMBAKESHWAR SARASWATI VS ANOD KUMAR AND ANOTHER	VIDYA SAGAR	

267	PO	A227/5550/2021 (Allahabad) Notice no:2021/40779	DHANBEER MISHRA VS STATE OF U.P. AND 2 OTHERS	DHANBEER MISHRA	G.S.C.
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ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	PO E-File	CRLR/407/2021 (Bijnor) Revision arising out of Juvenile Justice Act (Bail)	SHAKIB VS STATE OF U.P. AND ANOTHER	GAURAV KAKKAR	G.A.
For Order					
302	DF	HABC/609/2021 (Etah)	SMT. MOHINI AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	SAJIYA PARVEEN KUMAR ANISH	SHASHI DHAR PANDEY UMESH KUMAR G.A.
303	PO	HABC/670/2020 (Jaunpur)	SMT. MADHUBALA MISHRA AND ANOTHER VS SHYAM DHAR DUBEY @ DADA AND 3 OTHERS	VIVEK TIWARI K.S. TIWARI	SANTOSH TIWARI ANIL KUMAR SAVITA G.A.
304	PO	HABC/832/2020 (Sant Kabir Nagar)	KM. ALISBAH FATEMA KHAN (MINOR) AND 3 OTHERS VS STATE OF U P AND 2 OTHERS	IMRAN ULLAH SAMI ULLAH KHAN	G.A.

MATTERS REPORTED BY MEDIATION CENTRE IN WHICH PARTIES DID NOT APPEAR OR ARRIVE AT ANY SETTLEMENT

305	PO	A482/27124/2015 (Bareilly)	KM. SHAMA AND 5 ORS. VS STATE OF U.P. AND ANOTHER	ANUJ BAJPAI	ANAND KUMAR TIWARI SUDHANSHU SINGH GOVT. ADVOCATE
306	PO	A482/41856/2017 (Jhansi)	LAXMAN SINGH AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	MAHESH KUMAR	AMAR SINGH YADAV SHIV PRASAD G.A.

REVISION ARISING OUT OF JUVENILE JUSTICE ACT (BAIL)

307	DF	CRLR/1848/2020 (Chandauli)	NITISH BIND VS STATE OF U.P. AND ANR	ANIL KUMAR CHAURASIA SHIVA PRAKASH AJEET KUMAR SHUKLA	PRAVEEN KUMAR SINGH G.A.
308	PO	CRLR/204/2021 (Jaunpur)	LALLEY @ SURAJ VISHWAKARMA VS STATE OF U.P. AND ANOTHER	ASHISH PANDEY BRIJESH KUMAR VERMA RAJENDRA PRASAD TRIPATHI	G.A.
309	PO	CRLR/637/2021 (Varanasi)	NEERAJ SAHANI VS STATE OF U.P. AND ANOTHER	RAJEEV KUMAR SAXENA DIWAN SAIFULLAH KHAN VIRENDRA KUMAR YADAV	INDRADEO G.A.
310	PO	CRLR/1581/2021 (Gorakhpur)	SUNNY KUMAR GAUD ALI VS STATE OF U.P. AND ANOTHER	BIPIN KUMAR TRIPATHI HARI NARAYAN SINGH GANESH MANI	G.A.

CRIMINAL REVISION U/S 102 OF JUVENILE JUSTICE ACT, 2015

311	PO	CRLR/2425/2012 (Mirzapur)	JHALLAR KESHARWANI VS STATE OF U.P. AND ANR.	SANJAY KUMAR SINGH	SANJAI KUMAR PANDEY GOVT. ADVOCATE
312	PO	CRLR/5418/2006 (Allahabad)	SHANTU LAL NISHAD VS STATE OF U.P. AND OTHERS	UMESH CHANDRA YADAV LOK NATH SHUKLA	GOVT. ADVOCATE

313	PO	CRLR/2960/2012 (Bulandshahr)	JAGDISH AND ANOTHER VS STATE OF U.P.	SUNIL KUMAR	GOVT. ADVOCATE
314	PO	CRLR/3250/2012 (Meerut)	ASIF VS STATE OF U.P. AND ANOTHER	MRS. TABASSUM HASHIMI	S. SHAHNAWAZ SHAH GOVT. ADVOCATE
315	PO	CRLR/3274/2012 (Jhansi)	SMT. DHARMWATI VS STATE OF U.P. AND ANOTHER	HARISH CHANDRA MISHRA	P K RAO P.K.RAO GOVT. ADVOCATE
316	PO	CRLR/3890/2012 (Agra)	BALDEVO SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	R.B. SINGH	GOVT. ADVOCATE
317	PO	CRLR/2110/2015 (Meerut)	TULSI HOSPITAL MEERUT MEDICAL CENTRE PVT. LTD. VS STATE OF U.P. AND ANR.	K.K. SRIVASTAVA	HARSHIT PATHAK ANURAG PAHTHAK GOVT. ADVOCATE
318	PO	CRLR/844/2016 (Firozabad)	BRAJBHUSHAN SINGH VS STATE OF U.P. AND 2 OTHERS	SATYA NARAYAN YADAV	G.A.
319	PO	CRLR/3150/2017 (Mathura)	SMT. SONIYA AGRAWAL VS STATE OF U.P. AND 5 OTHERS	GIRISH CHANDRA UPADHAYAY	G.A.
320	PO	CRLR/335/2018 (Null)	IRFAN ALI KHAN VS STATE OF U.P. AND 2 ORS.	SANTOSH KUMAR MISHRA RAVI SHANKER TIWARI SATISH SHARMA RAM PRAKASH VISHWAKARMA	BRIJENDRA KUMAR G.A.
321	PO	CRLR/2247/2018 (Jhansi)	PRATAP NARAYAN AWASTHI VS STATE OF U.P. AND ANOTHER	P.K. RAO RISHIKESH TRIPATHI	SHIV KUMAR SINGH SHIV BAHADUR YADAV G.A.
322	PO	CRLR/1196/2019 (Siddharth Nagar)	RAM SAHAJ VS STATE OF U.P. AND 6 OTHERS	AWADHESH KUMAR YADAV	G.A.
323	PO	CRLR/4444/2019 (Pilibhit)	SMT. DARKASHA BEE VS STATE OF U.P. AND ANR.	AJAY KUMAR SRIVASTAVA	DR. ARUN SRIVASTAV G.A.
324	PO	CRLR/918/2020 (Hathras (mahamaya Nagar))	MANPREET KAUR AND ANR. VS STATE OF UP AND ANOTHER	RAHUL KUMAR SHARMA	G.A.
325	PO	CRLR/1300/2020 (Jaunpur)	DURGA DEVI VS INDRAJ AND ANR	DINESH KUMAR MAURYA ANAND KUMAR	MANVENDRA SINGH PRAVIN KUMAR SRIVASTAVA G.A.
326	PO	CRLR/40/2021 (Deoria)	POONAM TRIPATHI VS STATE OF U.P. AND 2 OTHERS	KUSHMONDEYA SHAHI KEDAR NATH MISHRA	VINAY KUMAR MISHRA SANTOSH KUMAR MISHRA G.A.
327	PO	CRLR/41/2021 (Agra)	MUKESH KUMAR AND ANOTHER VS STATE OF U.P.	RAJESH KUMAR	G.A.
328	PO	CRLR/95/2021 (Gorakhpur)	AFZAL (MINOR) VS STATE OF UP AND ANOTHER	MUNNA TIWARI MANOJ KUMAR	G.A.
329	PO	CRLR/136/2021 (Kanpur Nagar)	RISHI @ AYUSH (MINOR) VS STATE OF UP AND ANOTHER	SIYA RAM VERMA	SRESTHA PANDEY G.A.
330	PO	CRLR/466/2021 (Fatehpur)	SHIV SINGH VS STATE OF U.P. AND 4 OTHERS	HARI NATH CHAUBEY	PHOOL SINGH YADAV G.A.
331	PO	CRLR/1879/2021 (Allahabad)	MANISH KUMAR TIWARI VS STATE OF U.P. AND 3 OTHERS	YOGENDRA PATI TRIPATHI	G.A.

332	PO	CRLR/2015/2021 (Pilibhit)	STATE BANK OF INDIA, L.H.S.F. BRANCH PILIBHIT VS STATE OF U.P. AND ANOTHER	SATISH CHATURVEDI	G.A.
333	PO	CRLR/2356/2021 (Jaunpur)	SMT. SONI SINGH VS STATE OF U.P. AND ANOTHER	MUKTESH KUMAR SINGH	RAHUL KUMAR GUPTA G.A.
334	PO	CRLRD/267/2020 (Ghaziabad)	SMT. AMBIKA MEHROTRA VS STATE OF U.P. AND ANOTHER	NANDINI MISHRA	G.A.
335	PO	CRLRD/1148/2020 (Aligarh)	SAZEEB HANEEF VS STATE OF U.P. AND ANOTHER	ABHISHEK MAYANK ABHISHEK SRIVASTAVA	G.A.

MATTERS U/S 302/376/363/366/395 AND 397 IN WHICH THE PROCEEDINGS OF L.C. HAVE BEEN STAYED.

336	PREM	A482/1923/2008 (Mainpuri)	ANOOP SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	SATYA PRAKASH	GOVT. ADVOCATE
337	PREM	A482/35318/2008 (Mirzapur)	BAL RAM PANDEY VS STATE OF U.P. AND ANOTHER	B.R.J. PANDEY	GOVT. ADVOCATE

MATTERS ARISING OUT OF SECTION 498-A I.P.C.

338	DF	A482/11754/2018 (Etawah)	PRATEEK MOHAN AGNIHOTRI AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	LAVKUSH KUMAR BHATT	PRABHAKAR TRIPATHI G.A.
339	DF	A482/5080/2008 (Agra)	SUHAIL UDDIN VS STATE OF U.P. AND ANOTHER	ANIL KUMAR SHARMA	MANOJ YADAV GOVT. ADVOCATE
	With	A482-5079-2008 Agra	SUHAIL UDDIN VS STATE OF U.P. AND ANOTHER	ANIL KUMAR SHARMA	MANOJ YADAV GOVT. ADVOCATE
340	DF	A482/44481/2019 (Ghaziabad)	PAWAN JAIN AND ANOTHER VS STATE OF U.P. AND ANOTHER	TEJASVI MISRA ANOOP TRIVEDI (SENIOR ADV.) SIDDHARTHA BAGHEL	JYOTI AGRAWAL NITIN KUMAR AGRAWAL SUSHIL SHUKLA G.A.
341	DF	A482/8913/2021 (Moradabad)	UMESH KUMAR AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	ANUJ KUMAR GUPTA RAHUL GUPTA	CHANDRA PAL SINGH G.A.

GROUP OF CASES U/S 482 CRPC FOR QUASHING OF CHARGESHEET

342	PO	A482/1708/2021 (Allahabad)	BHOLA NATH AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	KSHITIJ TIWARI MAHESH KUMAR SHUKLA	DHEERENDRA KUMAR SRIVASTAVA DINESH KUMAR SHARMA G.A.
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CASES IN WHICH LOWER COURT/TRIAL COURT PROCEEDINGS HAVE BEEN STAYED

343	PO	A482/14633/2005 (Jaunpur)	ANIL KUMAR DUBEY VS STATE OF U.P. AND OTHERS	T.B. PANDEY	GOVT. ADVOCATE
344	PO	A482/22974/2014 (Ghazipur)	PRAVIN KUMAR TIWARI AND 5 ORS. VS STATE OF U.P. AND ANOTHER	AWADHESH KUMAR MALVIYA VIKAS RANA	CHANDRA SHEKHAR RAI ASHWANI KUMAR PATHAK GOVT. ADVOCATE

STATE CASES PERTAINING TO OFFENCE AGAINST PROPERTY (CHAPTER XVII OF I.P.C.)

345	WC	A482/41301/2017 (Varanasi)	RAVINDRA PANDEY VS STATE OF U.P. AND ANOTHER	BAIRISTER SINGH VIVEK SINGH	PRAMOD PATHAK YATISH KUMAR DWIVEDI DILEEP KUMAR SINGH G.A.
	With	A482-10401-2019 Varanasi	RAVINDRA NATH PANDEY VS STATE OF U.P. AND ANOTHER	AJAY KUMAR SRIVASTAVA BAIRISTER SINGH	ANISH KUMAR SINHA RAJENDRA KUMAR GUPTA RAMESH KUMAR CHAURASIA G.A.
346	WC	A482/42004/2017 (Varanasi)	WAHAZUL HAQUE @ SHERU AND ANOTHER VS STATE OF U.P. AND ANOTHER	LAVLESH KUMAR SHUKLA	BRIJ RAJ SUDARSHAN SINGH G.A.
	With	A482-18588-2013 Varanasi	REHANA BEGUM AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	MANU SAXENA	BRIJ RAJ SHESH NATH YADAV SUDARSHAN SINGH GOVT. ADVOCATE

STATE CASES AGAINST PREVENTIVE ACTION AND PROCEEDINGS UNDER CHAPTER VII TO X CR.P.C.

347	PO	A482/39852/2017 (Sant Kabir Nagar)	ANAND TRIPATHI VS STATE OF U.P. AND 2 OTHERS	ASHISH TRIPATHI SANTOSH KUMAR MISHRA	DEEPAK KUMAR TRIPATHI G.A.
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SC/ST ACT

348	PO	A482/41047/2019 (Auraiya)	NIGAM AND 3 OTHERS VS STATE OF UP AND ANOTHER	SHIKHAR AWASTHI	AMBREESH KUMAR G.A.
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CASES IN WHICH INTERIM ORDER IS IN OPERATION

349	WC	A482/33853/2018 (Basti) SC/ST ACT	RAM MILAN PANDEY AND ANR VS STATE OF U.P. AND ANR	ASHUTOSH PANDEY MANVENDRA SINGH	TRIPATHI B.G. BHAI G.A.
350	PO	A482/1430/2019 (Gautam Buddha Nagar)	DHARMENDRA KUMAR AND 2 ORS VS STATE OF U.P. AND ANOTHER	SAMARTH SINHA KAPIL TYAGI	SUNIL KUMAR YADAV G.A.
351	PO	A482/14554/2020 (Agra)	HAMEED AND 36 OTHERS VS STATE OF U.P. AND ANOTHER	KIRAN TIWARI MAHESH CHANDRA TIWARI	PREM CHANDRA DWIVEDI G.A.
	With	A482-14502-2020 Agra	AKILURREHMAN AND 40 OTHERS VS STATE OF U.P. AND ANOTHER	KIRAN TIWARI MAHESH CHANDRA TIWARI	PREM CHANDRA DWIVEDI G.A.
	With	A482-14504-2020 Agra	AARIF AND ANOTHER VS STATE OF U.P. AND ANOTHER	MAHESH CHANDRA TIWARI	PREM CHANDRA DWIVEDI G.A.

CASES IN WHICH LOWER COURT PROCEEDINGS HAVE BEEN DISPOSED BUT A482 IS PENDING

352	PO	A482/27298/2019 (Agra)	JITENDRA KUMAR KESHWANI VS STATE OF U.P. AND ANR	HITESH PACHORI DEEPAK KUMAR KULSHRESTHA	G.A.
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OLD CASES SPECIALLY ASSIGNED

353	WC	A482/3089/2003 (Pilibhit)	SMT. SABRI BEGUM AND ANOTHER VS STATE OF U.P. AND ANOTHER	GYANENDRA KUMAR SINGH PANKAJ NAQVI	VINAY SARAN(SENIOR ADV.) GOVT.ADVOCATE
354	WC	A482/12434/2005 (Moradabad)	RAISUL HASAN AND OTHERS VS STATE OF U.P. AND ANOTHER	ZAFEER AHMAD FAHEEM AHMAD	GOVERNMENT ADVOCATE
355	PO	A482/7995/2006 (Farrukhabad)	NAND RAM AND OTHERS VS STATE OF U.P. AND ANOTHER	JADU NANDAN YADAV AGNIVESH UMESH CHANDRA MISHRA	JUG NARAIN SHARMA GOVT. ADVOCATE
356	PO	A482/14540/2006 (Muzaffar Nagar)	P.K. GUPTA VS STATE OF U.P. AND ANOTHER	PANKAJ BHARTI	GOVT. ADVOCATE
357	WC	A482/5283/2007 (Agra)	SHEKHAR BANSAL AND OTHERS VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR SRIVASTAVA	GOVT. ADVOCATE
358	WC	A482/5312/2007 (Agra)	HABIB KHAN AND OTHERS VS STATE OF U.P.	RAJESH KUMAR SRIVASTAVA	GOVT. ADVOCATE
359	PO	A482/7585/2007 (Jalaun)	SMT. SITA RANI AND OTHERS VS STATE OF U.P. AND ANOTHER	B.N.SINGH	GOVT. ADVOCATE
360	WC	A482/25442/2007 (Baghpat)	VIJAY KUMAR VS STATE OF U.P. AND ANOTHER	RAJ KUMAR DHAMA VIVEK KUMAR SINGH AJAY KUMAR SINGH	GOVT. ADVOCATE
361	WC	A482/28196/2007 (Firozabad)	SMT. VIJAY RANI AND OTHERS VS STATE OF U.P. AND ANOTHER	ANOOP TRIVEDI	GOVT. ADVOCATE
362	LAFP	A482/1880/2008 (Meerut)	LAXMI KANT AND OTHERS VS STATE OF U.P. AND ANOTHER	AJAT SHATRU PANDEY AMIT RANA VEER SINGH	SHAHABUDDIN GOVT. ADVOCATE
363	PO	A482/14139/2008 (Kanpur Nagar)	SHIVAJI VS STATE OF U.P. AND ANOTHER	ADARSH KUMAR B.N. RAI	GOVT. ADVOCATE
364	PO	A482/14145/2008 (Aligarh)	LALA RAM AND OTHERS VS STATE OF U.P. AND ANOTHER	D.D. MISHRA	GOVT. ADVOCATE
365	PO	A482/14230/2008 (Ghazipur)	NAND KISHORE AND OTHERS VS STATE OF U.P. AND ANOTHER	B.S. YADAV	GOVT. ADVOCATE
366	PO	A482/14231/2008 (Shahjahanpur)	KRISHNA MURARI MISHRA VS STATE OF U.P. AND ANOTHER	RAJIV LOCHAN SHUKLA	GOVT. ADVOCATE
367	PO	A482/14268/2008 (Ghaziabad)	BALAK RAM AND OTHERS VS STATE OF U.P. AND ANOTHER	S.A. IMAM	ANIL KUMAR OJHA GOVT. ADVOCATE
368	PO	A482/14323/2008 (Farrukhabad)	RAM RAKSHAPAL AND ANOTHER VS STATE OF U.P. AND ANOTHER	ARUN KUMAR TRIPATHI	GOVT. ADVOCATE
369	PO	A482/14342/2008 (Aligarh)	MUKESH KUMAR VS STATE OF U.P. AND ANOTHER	A.K. SINGH	GOVT. ADVOCATE
370	PO	A482/14369/2008 (Jaunpur)	RAGHUNATH AND OTHERS VS STATE OF U.P. AND ANOTHER	R.K. TRIPATHI RAJESH KR. SHUKLA	GOVT. ADVOCATE
371	PO	A482/14397/2008 (Etah)	KEDARI AND ANOTHER VS STATE OF U.P. AND ANOTHER	YADVENDRA SINGH DHARMENDRA SINGHAL	A.K. PAUL V.S. SISODIA GOVT. ADVOCATE
372	PO	A482/14540/2008 (Hathras (mahamaya Nagar))	SHRI KUMAR AND OTHERS VS STATE OF U.P. AND ANOTHER	ANIL KUMAR SHUKLA	NIRBHAY KR. SANJAY KR. GOVT. ADVOCATE
373	PO	A482/14548/2008 (Jaunpur)	PAKAYEE AND OTHERS VS STATE OF U.P. AND ANOTHER	K. SHARMA	GOVT. ADVOCATE

374	PO	A482/14589/2008 (Azamgarh)	RAM DARAS AND OTHERS VS STATE OF U.P. AND ANOTHER	KAILASH PRAKASH PATHAK	V K CHANDEL V.K.S. CHANDEL R.N. SINGH GOVT. ADVOCATE
375	PO	A482/14625/2008 (Bijnor)	SANDEEP SINGHAL AND OTHERS VS STATE OF U.P. AND ANOTHER	ATUL SISODIA RAJEEV SISODIA	GOVT. ADVOCATE
376	PO	A482/15304/2008 (Muzaffar Nagar)	VIKRAM SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	AMIT DAGA	CHANDRA SHEKHAR KUSHWAHA GOVT. ADVOCATE
377	PO	A482/15324/2008 (Bijnor)	ATUL KUMAR AND OTHERS VS STATE OF U.P. AND ANOTHER	RANJEET BISHEN	GOVT. ADVOCATE
378	PO	A482/16677/2008 (Agra)	MAHENDRA SINGH VS STATE OF U.P. AND ANOTHER	ASHISH KUMAR SINHA	GOVT. ADVOCATE
379	PO	A482/16727/2008 (Mainpuri)	VINAY PAL AND OTHERS VS STATE OF U.P. AND ANOTHER	VIJAY GAUTAM	GOVT. ADVOCATE
380	PO	A482/16734/2008 (Rampur)	BIRBAL MAURYA VS STATE OF U.P. AND ANOTHER	K.D. TIWARI	RAM SINGH YADAV M.C.TIWARI GOVT. ADVOCATE
381	PO	A482/16742/2008 (Firozabad)	RAJ VEER SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	R.K. RATHORE	GOVT. ADVOCATE
382	PO	A482/16814/2008 (Pilibhit)	SUNITA AND OTHERS VS STATE OF U.P. AND ANOTHER	DR. G.S.D. MISHRA	GOVT. ADVOCATE
383	PO	A482/16825/2008 (Ghaziabad)	SRI KRISHNA AND ANOTHER VS STATE OF U.P. AND ANOTHER	HARIOM TIWARI ALI HASAN	GOVT. ADVOCATE
384	PO	A482/16877/2008 (Moradabad)	SUBHASH SINGHAL VS STATE OF U.P. AND ANOTHER	S.P. PANDEY SUDHINDRA KUMAR	GOVT. ADVOCATE
385	PO	A482/16907/2008 (Kanpur Dehat)	LIYAKAT ALI AND OTHERS VS STATE OF U.P. AND ANOTHER	RAJEEV KUMAR SINGH HEMENDRA PRATAP SINGH	GOVT. ADVOCATE
386	PO	A482/16945/2008 (Moradabad)	KUNWARPAL @ KALLU VS STATE OF U.P. AND ANOTHER	MADAN SINGH	GOVT. ADVOCATE
387	PO	A482/17006/2008 (Fatehpur)	PRATAP SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	SHARAD KUMAR SRIVASTAVA	GOVT. ADVOCATE
388	PO	A482/19990/2008 (Jhansi)	KADORELAL AND ANOTHER VS STATE OF U.P. AND OTHERS	SHIVAM YADAV S.P. CHAUDHARY AKHILESH SINGH JAHAR SINGH (KASHYAP)	GOVT. ADVOCATE
389	PO	A482/31262/2008 (Jaunpur)	MOHD. JAMIL AND OTHERS VS STATE OF U.P. AND ANOTHER	SHAHABUDDIN R.J. ALVI	GOVT. ADVOCATE
	With	A482-16821-2008 Jaunpur	JAMAL ROSHAN AND OTHERS VS STATE OF U.P. AND ANOTHER	ISHTIYAQ ALI ALI HASAN	GOVT. ADVOCATE
390	PO	A482/5846/2010 (Agra)	SUMIT AND OTHERS VS STATE OF U.P. AND ANOTHER	DHARAMPAL SINGH S. NIRANJAN P.K. DUBEY	GOVT. ADVOCATE
		(CRLR-5576-2009) Agra Decided on 03/07/2013	RAJESH KUSHWAHA AND OTHERS VS STATE OF U.P. AND ANOTHER		
	With	A482-16961-2008 Agra	SMT. KAMLA AND OTHERS VS STATE OF U.P. AND ANOTHER	DHARAM PAL SINGH MANGAL RAI S.C. MAURYA	PULAK GANGULYA GOVT. ADVOCATE

391	PO	A482/5951/2013 (Aligarh)	AJAY KUMAR AGRAWAL AND OTHERS VS STATE OF U.P. AND ANOTHER	PRAMOD MRITYUNJAY DWIVEDI	RAJESH KUMAR SACHAN RAVINDRA KUMAR MANOJ KUMAR SRIVASTAVA GOVT. ADVOCATE
392	PO	A482/17297/2013 (Ghaziabad)	SMT. DEEPIKA AND ANOTHER VS STATE OF U.P. AND ANOTHER	DAYA SHANKER PANDEY SATYENDER KUMAR SINGH	GOVT. ADVOCATE
393	PO	A482/18437/2013 (Bareilly)	JAIDEV GANGWAR VS STATE OF U.P. AND ANOTHER	PREET PAL SINGH RATHORE VISHWA PRATAP SINGH	GOVT. ADVOCATE
394	PO	A482/36624/2013 (Allahabad)	MRITUNJAY KUMAR PANDEY ALIAS RINKU PANDEY AND ANOTHER VS STATE OF U.P. AND ANOTHER	PRADEEP SINGH SENGAR	R.C.TIWARI RAJKAPOOR UPADHYAY GOVT. ADVOCATE
	With	A482-17138-2013 Allahabad	PRABHU NATH AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	PRADEEP SINGH SENGAR	R G PRASAD GOVT. ADVOCATE
395	PO	A482/45056/2014 (Kanpur Nagar)	SHAMSHAD BEG AND ANR VS STATE OF U.P. AND ANOTHER	SIKANDAR B. KOCHAR	QAZI VAKIL AHMAD GOVT. ADVOCATE
396	PO	A482/36104/2015 (Amroha (jyotiba P Nagar))	SANDEEP KUMAR VS STATE OF U.P. AND ANOTHER	MOHIT BEHARI MATHUR	SANDEEP KUMAR SRIVASTAVA LAV SRIVASTAVA G.A.
	With	A482-4671-2016 Amroha (jyotiba P Nagar)	PUSHPENDRA KUMAR VS STATE OF U.P. AND ANOTHER	MOHIT BEHARI MATHUR	G.A.
397	PO	A482/18810/2016 (Muzaffar Nagar)	ANIL SHARMA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	VISHESH RAJVANSHI VINAY KUMAR MISHRA	ASHISH MISHRA G.A.
398	WC	A482/32796/2016 (Farrukhabad)	SAHAB SINGH VS STATE OF U.P. AND 4 OTHERS	AJAI SINGH CHANDRA DUTT	DEVESH KUMAR VERMA SURESH CHANDRA VERMA G.A.
399	LAFP	A482/25321/2017 (Banda)	RADHEY SHYAM MISHRA VS STATE OF U.P. AND ANOTHER	KRISHNA MURARI TRIPATHI RAJIV LOCHAN SHUKLA	RAVINDRA SINGH MANVENDRA SINGH G.A.
400	PO	A482/32822/2017 (Rampur)	AWADHESH SHARMA VS STATE OF U.P. AND ANOTHER	BRAHAM SINGH SUSHIL KUMAR TEWARI R.P.S. CHAUHAN	G.A.
401	PO	A482/34844/2017 (Varanasi)	MOTU SAHANI AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	RAHUL SAHAI	AYUSH KHANNA G.A.
402	LAFP	A482/35294/2017 (Kanpur Nagar)	HIMANSHU DIXIT AND ANOTHER VS STATE OF U.P. AND ANOTHER	TARUN KUMAR SRIVASTAVA	G.A.
403	WC	A482/8089/2018 (Sant Kabir Nagar)	ASHIYA KHATOON AND ANOTHER VS STATE OF UP AND ANOTHER	JAGDISH PRASAD TRIPATHI RAVINDRA PRAKASH SRIVASTAVA	INDRESH KUMAR G.A.
404	PO	A482/36038/2018 (Bijnor)	MAKSOOD AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	PAVAN KUMAR	SANTOSH KUMAR SINGH G.A.
405	PO	A482/1061/2019 (Farrukhabad)	RAHUL KUMAR AND 6 ORS VS STATE OF U.P. AND ANOTHER	MOOL CHANDRA MAURYA	VIKRANT SINGH PARIHAR G.A.
406	PO	A482/1566/2019 (Bijnor)	MOHAMMAD WASEEM VS STATE OF U.P. AND ANR	ROHIT SHARAN TOMAR VINDESHWARI PRASAD	G.A.
407	PO	A482/4030/2019 (Saharanpur)	GURVINDER SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	LOKESH KUMAR PAWAN SINGH PUNDIR	DEISY PUNDIR G.A.
408	PO	A482/4630/2019 (Shahjahanpur)	MATEEN KHAN AND 5 ORS VS STATE OF U.P. AND ANOTHER	SYED AHMED FAIZAN MOHD. JAMSHED KHAN SANJAY SINGH	DEEPAK KUMAR SRIVASTAVA RAKESH KUMAR G.A.

409	PO	A482/15594/2019 (Kanpur Nagar)	PRAVEEN KUMAR YADAV AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SHARAD KUMAR SRIVASTAVA	BRAJESH KUMAR SINGH G.A.
410	PO	A482/15894/2019 (Banda)	SMT. GAURI @ BHOORI VS STATE OF UP AND 03 OTHERS	RAJENDRA SINGH CHAUHAN	RAJ KARAN YADAV G.A.
411	PO	A482/15979/2019 (Hathras (mahamaya Nagar))	GAURAV KUMAR AND 2 ORS VS STATE OF U.P. AND ANR	KASHI NARESH MISHRA	AVADH RAJ SHARMA G.A.
412	PO	A482/19355/2019 (Bijnor)	MOHD. SAZID AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	PAVAN KUMAR	ASHFAQ AHMED ANSARI G.A.
413	PO	A482/25336/2019 (Allahabad)	SANTOSH GUPTA AND 3 OTHERS VS STATE OF UP AND ANOTHER	SWATI AGRAWAL SRIVASTAVA	G.A.
414	PO	A482/26442/2019 (Kanpur Nagar)	ASHISH PANDEY VS STATE OF U.P. AND ANOTHER	RAKESH DUBEY	NARENDRA SINGH G.A.
415	PO	A482/26647/2019 (Aligarh)	VINOD AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	HEMENDRA PRATAP SINGH ANSHU SINGH	ASHUTOSH KUMAR MISHRA G.A.
416	PO	A482/27484/2019 (Varanasi)	BEYB PATEL AND 2 OTHERS VS STATE OF UP AND ANOTHER	PANKAJ ROY	G.A.
417	PO	A482/28074/2019 (Banda)	MAIYADIN SARAF AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	LAL MANI SINGH NIDHI SINGH RAGHUVIR SHARAN SINGH	RAM MILAN DWIVEDI ANIL KUMAR DUBEY G.A.
418	PO	A482/30130/2019 (Kanpur Nagar)	SUBHASH DIXIT ALIAS KULDEEP AND ANOTHER VS STATE OF U.P. AND ANOTHER	SHYAM SHANKAR MISHRA VINAY KUMAR SINGH	ANAND KUMAR SINGH G.A.
419	PO	A482/33593/2019 (Chitrakoot)	PRASHANT VERMA VS STATE OF UP AND 6 ORS	ARVIND KUMAR MAURYA	RAM NARAIN G.A.
420	PO	A482/35942/2019 (Varanasi)	LAL MOHAN MEHTA @ LOKNATHA NAND AND ANR VS STATE OF U.P. AND ANR	VINOD KUMAR YADAV NIRVIKAR GUPTA	PAVAN KUMAR SINGH VIRENDRA SINGH G.A.
421	WC	A482/37993/2019 (Ghaziabad)	PANKAJ GUPTA AND 2 OTHERS VS STATE OF UP AND ANR	SHARAD SINHA MAHESH SHARMA	ABHISHEK TIWARI G.A.
422	PO	A482/41997/2019 (Hapur (panchsheel Nagar))	PRAMOD KUMAR VS STATE OF U.P. AND 2 OTHERS	ANIL KUMAR AMRESH BAHADUR TIWARI	MANOJ KUMAR TRIPATHI G.A.
423	PO	A482/43441/2019 (Kanpur Dehat)	JAYPAL SINGH VS STATE OF UP AND ANOTHER	DEVENDRA PRATAP SINGH ANKIT SARAN P.K. SINGH	SHARAD KUMAR SRIVASTAVA G.A.
424	PO	A482/43453/2019 (Etah)	IMRAN AHMAD VS STATE OF UP AND ANOTHER	MOHD. ISHRAQUE FAROOQUI	PAWAN KUMAR G.A.
425	PO	A482/1615/2020 (Aligarh)	HIMANSHU SHARMA AND ANOTHER VS STATE OF U.P. AND ANOTHER	SONU KUMAR TIWARI	BALBIR YADAV G.A.
426	PO	A482/10432/2020 (Moradabad)	FARMAN ALIAS FARMAN ILAHI AND 3 ORS VS STATE OF U.P. AND ANOTHER	MOHIT SINGH KAUSHAL KUMAR	G.A.
427	PO	A482/10701/2020 (Etah)	RAM RATAN AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SHASHI KUMAR MISHRA	G.A.

428	PO	A482/13335/2020 (Siddharth Nagar)	RAM KARAN AND ANOTHER VS STATE OF U.P.	ASHUTOSH PANDEY	SANDEEP MANIJI BAKHSHI G.A.
	With	A482-4855-2020 Siddharth Nagar	GANGARAM AND ANOTHER VS STATE OF UP AND ANOTHER	ASHUTOSH PANDEY	SANDEEP MANIJI BAKHSHI G.A.
429	PO	A482/15408/2020 (Firozabad)	SHYAMLAKHAN AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAJNISH KUMAR	G.A.
430	PO	A482/16400/2020 (Basti)	RAM JANAM AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	URMILA TRIPATHI JAGDISH PRASAD TRIPATHI	VED PRAKASH PANDEY G.A.
431	PO	A482/19875/2020 (Moradabad)	MOHAMMAD AHMAD AND 4 OTHERS VS STATE OF UP AND ANOTHER	SYEDA ALIA KHATOON AVDHESH NARAYAN TIWARI	NASEEM AHMAD G.A.
432	LAFP	A482/1689/2021 (Allahabad)	PAWAN KUMAR TIWARI AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	RAJIV DWIVEDI APUL MISRA	SATEESH KUMAR CHAUBEY G.A.
433	PO	A482/2129/2021 (Amroha (jyotiba P Nagar))	MUNEESH AND 3 OTHERS VS STATE OF UP AND ANOTHER	SANTOSH KUMAR SINGH	MOHD. WARIS G.A.
434	PO	A482/2152/2021 (Muzaffar Nagar)	JAI BHAGWAN VS STATE OF U.P. AND ANOTHER	RAVIKANT SHUKLA RAJIV LOCHAN SHUKLA	G.A.
435	PO	A482/2551/2021 (Aligarh)	GOVENDRA AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	SHIV NARESH	RANJEET SINGH
436	PO	A482/4526/2021 (Rampur)	JAIPAL AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	GIRISH TIWARI	BRIJESH KUMAR MISHRA G.A.
437	PO	A482/5517/2021 (Deoria)	VISHWA NATH VS STATE OF U.P. AND ANOTHER	INDRA MOHAN SINGH	RISHIKESH PATI TRIPATHI G.A.
438	PO	A482/7277/2021 (Ghaziabad)	CHANDRASEN VS STATE OF U.P. AND ANOTHER	VIRENDRA KUMAR JAISWAL SANTOSH TRIPATHI	ANIL MULLICK G.A.
439	PO	A482/8786/2021 (Kushi Nagar)	SHESHNATH YADAV VS STATE OF U.P. AND ANOTHERS	ANOOP KUMAR SINGH	G.A.
440	PO	A482/9225/2021 (Bijnor)	MOHD. HANIF AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	BHUPENDRA KUAMR TRIPATHI	AMIT KUMAR SINGH G.A.
441	PO	A482/9959/2021 (Rampur)	SOURABH MOURYA @ SOURABH KUMAR VS STATE OF U.P. AND ANOTHER	SANJAY KUMAR JAISWAL	G.A.
442	PO	A482/10049/2021 (Fatehpur)	BADRI VISHAL SINGH AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	INDRA SEN SINGH VINOD KUMAR SINGH	G.A.
443	PO	A482/11029/2021 (Ghaziabad)	SMT. REKHA AND 5 OTHERS VS STATE OF U.P.AND ANOTHER	ATUL KUMAR SINGH	JITENDRA SINGH G.A.
444	PO	A482/11255/2021 (Mirzapur)	SHIV KUMAR PRASAD VS STATE OF U.P. AND ANOTHER	VINOD SHANKAR TRIPATHI SHAMS VIKAS	G.A.
445	PO	A482/11392/2021 (Shahjahanpur)	KEERTI SARAN GANGWAR AND 8 OTHERS VS STATE OF U.P. AND ANOTHER	VED PRAKASH PANDEY	G.A.
446	PO	A482/11702/2021 (Varanasi)	AJAY RAI AND 4 OTHERS VS STATE OF U.P. AND 2 OTHERS	SARVAGYA SINGH RAJENDRA SINGH	G.A.

447	PO	A482/11818/2021 (Farrukhabad)	KANIKA SALUJA VS STATE OF U.P. AND ANOTHER	AKHILESH SINGH SHIVAM YADAV	G.A.
448	PO	A482/11887/2021 (Etawah)	MAKRAND SINGH AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SARAL SINGH SATYENDRA KUMAR SINGH	G.A.
449	PO	A482/13238/2021 (Meerut)	SUNIL KUMAR AND ANOTHER VS STATE OF U.P. AND ANOTHER	PRADEEP KUMAR BHARDWAJ	G.A.
450	PO	A482/15204/2021 (Meerut)	SHIVKUMAR AND ANOTHER VS STATE OF U.P. AND ANOTHER	ASHISH SINGH	G.A.
451	PO	A482/16083/2021 (Sonbhadra)	ASHOK YADAV AND ANOTHER VS STATE OF U.P. AND ANOTHER	PIYUSH TRIPATHI	G.A.
452	PO	A482/16161/2021 (Varanasi)	VIDESHI CHAURASIA VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR MISHRA	G.A.
453	PO	A482/16906/2021 (Amroha (jyotiba P Nagar))	VAKIL AHMAD AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	PERDEEP KUMAR VISHNOI	G.A.
454	PO	A482/17080/2021 (S.r. Nagar (bhadohi))	SATISH MISHRA VS STATE OF U.P. AND ANOTHER	DHARMENDRA KUMAR PANDEY PREM PRAKASH	G.A.

For Admission

455	PO	CRLP/1879/2007 (Agra)	KRISHNA CHAND MISHRA AND ANOTHER VS STATE OF U.P. AND ANOTHER	JAYENDRA KUMAR MISHRA BIRENDRA S. PANDEY	GOVT. ADVOCATE
456	PO	CRLP/22884/2016 (Chitrakoot)	ASHISH KUMAR VS STATE OF U.P. AND 3 OTHERS	SANTOSH KUMAR MISHRA	G.A.
457	PO	A227/5746/2019 (Mirzapur)	SHILPI PATHAK VS STATE OF U.P. AND ANR.	YOGESH KUMAR MISHRA	SHRI PRAKASH DWIVEDI VYAS DEO G.A.
458	PO	A227/6976/2019 (Bulandshahr)	KUSUM RAGHAV AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	VINOD KUMAR	ASHOK KUMAR SHARMA G.A.
459	PO	A227/9228/2019 (Etah)	PRADEEP AGRAWAL VS STATE OF U.P. AND ANOTHER	ROHIT NANDAN PANDEY SANJEEV KUMAR PANDEY	G.A.
460	PO	A227/1920/2020 (Bulandshahr)	BHANU PRAKASH SHARMA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	GHAN SHYAM	G.A.
461	PO	A227/4543/2021 (Varanasi)	DHARMVIR GUPTA VS STATE OF U P AND ANOTHER	PRADEEP KUMAR RAI	G.A.
462	PO	A482/10713/2021 (Aligarh)	RAMJI LAL AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	RAJESH SHARMA	PRAKASH CHANDRA SRIVASTAVA VISHNU PRAKASH G.A.

For Hearing

463	PO	CRLR/1952/2015 (Banda)	MUNNA @ RAM DUTT VS STATE OF U.P. AND 4 OTHERS	MOHD. SAMIUZZAMAN KHAN JITENDRA PRASAD MISHRA	KAMESHWAR SINGH G.A.
464	PO	A482/9187/2015 (Fatehpur)	ROHIT SRIVASTAVA AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	DILEEP KUMAR SHUKLA SURESH SINGH	PUSHPENDRA KUMAR MISHRA GOVT. ADVOCATE

465	PO	A482/34829/2019 (Ghaziabad)	SHALABH KUMAR GOEL AND ANOTHER VS STATE OF U.P. AND ANOTHER	KAUSTUBH SRIVASTAVA KANDARP SRIVASTAVA ANURAG PATHAK	A/S1570 SUNIL KUMAR TIWARI GAURAV TRIPATHI ANURAG VAJPEYI G.A.
466	PO	A482/45439/2019 (Basti)	SONU @ PANKAJ KUMAR MISHRA VS STATE OF U.P. AND ANOTHER	UMA NATH PANDEY	RAVINDRA PRAKASH SRIVASTAVA G.A.
467	PO	A482/362/2021 (Sonbhadra)	LEELAVATAR AND ANOTHER VS STATE OF U.P. AND ANOTHER	PRASHANT KUMAR NISHAD	ARVIND KUMAR KUSHWAHA G.A.
468	PO	A482/13002/2021 (Aligarh)	BHURA @ SHIV KUMAR AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	MOHAMMAD KHALID IMRAN ULLAH	JAI SHANKER AUDICHYA AKHILESH SRIVASTAVA SAKSHAM SRIVASTAVA G.A.
469	PO	A482/15053/2021 (Chandauli)	BALDAU YADAV AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	KAMLESH KUMAR SINGH	NARENDRA KUMAR G.A.
For Final Hearing					
470	PO	CRLR/138/2018 (Agra)	NISHAR VS STATE OF U.P.	DEEPAK KUMAR KULSHRESTHA	G.A.
471	PO	CRLR/1444/2021 (Null)	SMT. MAMTA MISHRA VS STATE OF U.P. AND 6 OTHERS	RISHIKESH TRIPATHI	SUBHASH CHANDRA TIWARI G.A.
472	PO	A227/7098/2016 (Budaun)	DHARAMPAL AND ANOTHER VS STATE OF U.P. AND ANOTHER	AJAY KUMAR SRIVASTAVA	VEERENDRA KUMAR SHUKLA RAMENDRA PAL SINGH G.A.
For Final Disposal					
473	PO	CRLR/54/2018 (Budaun)	SHYAM BABU VS STATE OF U.P. AND ANOTHER	RAMESHWAR PRASAD MISHRA	SANJIVE KUMAR GUPTA G.A.
For Final Hearing/Disposal					
474	WC	A482/31338/2012 (Budaun)	MANOJ KUMAR AND OTHERS VS STATE OF U.P. AND ANOTHER	SHAIENDRA RATAN BHUSHAN ANIL SRIVASTAVA	ASHUTOSH PRATAP SINGH MOHIT SINGH RAVI PRAKASH SINGH GOVT.ADVOCATE

Application for Orders

475		2/2019 (Recall of Order) in case A482-219- -2002 Decided on 14/03/2012	SHAHNAWAJ RANA VS STATE OF U.P.AND ANOTHER	VEER SINGH	GOVT. ADVOCATE
476		7/2019 (Restoration) in case A482-1474- -2004 Decided on 05/11/2019	JANG BAHADUR YADAV AND OTHERS VS STATE OF U.P.AND ANOTHER	SUBHASH CHANDRA YADAV ANIRUDDH KUMAR MISHRA	G.A. GOVT. ADVOCATE
477		1/2005 (27142/2008) (Recall of Order) in case A482-1020- -2005 Decided on 25/01/2008	MATHURI GIRI AND OTHERS VS STATE OF U.P. AND OTHERS	BRIJ RAJ SINGH R.B.SHARMA RAM BABU SHARMA	G.A. GOVT. ADVOCATE
478		6/2019 (Recall of Order) in case A482-1553- -2016 Decided on 15/07/2019	AMIRUNNISHA AND ANOTHER VS STATE OF U.P. AND ANOTHER	HRIDAYA NARAYAN UPADHYAY A.T. PANDEY VIRENDRA SINGH	KRISHNA NAND YADAV G.A.

AT 10:00 AM
(Court No.83)
HON'BLE JUSTICE SHEKHAR KUMAR YADAV

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	DF E-File	BAIL/21879/2021 (Basti) Notice no:2021/18834	GAURAV KUMAR SINGH ALIAS SHANI VS STATE OF U.P.	SHIV RAM DUBEY DILEEP KUMAR(SENIOR ADV.) RAJRSHI GUPTA	G.A.
2	PO E-File	BAIL/22930/2021 (Bareilly) Notice no:2021/12752	SUMIT @ DIPTI VS STATE OF U.P.	BHASKAR BHADRA	G.A.
3	PO E-File	BAIL/23937/2021 (Hathras (mahamaya Nagar)) Notice no:2021/20705	MONU @ UMESH KUMAR YADAV VS STATE OF U.P.	SUNIL KUMAR YADAV SANJAY KUMAR DUBEY	PRASHANT SHARMA PANKAJ SHARMA G.A.
4	DF E-File	BAIL/45961/2021 (Gautam Buddh Nagar) Notice no:2021/43097 Notice no:43097/2021	RAHUL ALIAS JHUNJHUN VS STATE OF U.P. THROUGH SECRETARY HOME AT LUCKNOW	SANTOSH KUMAR SINGH	G.A.
5	DF E-File	BAIL/48946/2021 (Maharajganj) Notice no:2021/45725	SATYADEV VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	PAVAN KUMAR	G.A.
6	PO E-File	BAIL/49379/2021 (Hathras (mahamaya Nagar)) Notice no:2021/45649	TEJ PRATAP SINGH VS STATE OF U.P. THROUGH SECRETARY HOME	MAHENDRA TRIPATHI	G.A.
7	PO E-File	BAIL/49397/2021 (Meerut) Notice no:2021/45861	MOMEEN VS STATE OF U.P THROUGH PRINCIPAL SECRETARY HOME	ANAND JI MISHRA KAUSHAL KUMAR PANDEY	G.A.
8	E-File	BAIL/50018/2021 (Fatehpur) Notice no:2021/47091	SOHEL AHMAD VS STATE OF UP THRU SECRETARY MINISTRY OF HOME GOVT OF UP	MANVENDRA SINGH	G.A.
9	E-File	BAIL/50026/2021 (Shamli (prabudh Nagar)) Notice no:2021/46969	AMIT VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	SUSHIL KUMAR PANDEY	G.A.
10	E-File	BAIL/50047/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/47220	KAMIL VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	AJAY KUMAR MISHRA	G.A.
11	E-File	BAIL/50050/2021 (Agra) Notice no:2021/46174	IRSHAD VS STATE OF U.P. THROUGH SECRETARY HOME AT LUCKNOW	RAM JATAN YADAV	G.A.
12	E-File	BAIL/50068/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/47217	NISHAD ALIAS CHIPA VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	AJAY KUMAR MISHRA	G.A.

13	E-File	BAIL/50084/2021 (Aligarh) Notice no:2021/47007	GOLU@MORDHWAJ VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	ANIL KUMAR	G.A.
14	E-File	BAIL/50097/2021 (Moradabad) Notice no:2021/47056	ARMAN @ MIYA VS STATE OF U.P THROUGH ITS SECRETARY HOME UP AT LUCKNOW	RAM KUMAR DUBEY	G.A.
15	E-File	BAIL/50107/2021 (Azamgarh) Notice no:2021/46362	MANOJ YADAV @ MONU YADAV VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	JANARDAN YADAV	G.A.
16	E-File	BAIL/50109/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/47036	MO. PARVEJ VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	ANUJ KUMAR GUPTA	G.A.
17	E-File	BAIL/50111/2021 (Etah) Notice no:2021/43712	YASEEN VS STATE OF U.P. THROUGH SECRETARY HOME AT LUCKNOW	NIKLANK KUMAR JAIN	G.A.
Fresh					
18	DF	BAIL/10004/2021 (Varanasi) Notice no: 2021/6211 2021/6211	LALLAN SINGH YADAV VS STATE OF U.P.	MAJAHAR ALI KAVEENDRA KUMAR SURENDRA YADAV SHAIENDRA KUMAR SINGH	G.A.
19	PO	BAIL/14121/2021 (Mathura) Notice no: 2021/10411	HARDEV VS STATE OF U.P.	RAVINDRA KUMAR MAHESH KUMAR KUNTAL GARUN PAL SINGH	VIJAY BABU G.A.
20	LAFP	BAIL/17512/2021 (Saharanpur) Notice no:2021/13243	VISHAL VS STATE OF U.P.	A.Z.KHAN DHIRAJ KUMAR PANDEY	G.A.
21	DF	BAIL/21979/2021 (Ballia) Notice no:2021/16409	CHHATHTHU BHANWASI AND ANOTHER VS STATE OF U.P.	BACHCHA SINGH	G.A.
22	PO	BAIL/25088/2021 (Shahjahanpur) Notice no:2021/17999	VIPIN VS STATE OF U.P.	JITENDRA KUMAR YADAV	G.A.
23	PO	BAIL/27883/2021 (Muzaffar Nagar) Notice no:2021/23482	GULZAR VS STATE OF U.P.	MANOJ KUMAR DHURIYA CHANDRA BHUSHAN PRASAD	G.A.
24	PO	BAIL/28818/2021 (Baghpat) Notice no:2021/25905	AMIT @ MEET VS STATE OF U.P.	RAM RAJ PANDEY	G.A.
25	DF	BAIL/29924/2021 (Mainpuri) Notice no:2021/26264 2021/26264	DR AMIT KUMAR VS STATE OF U.P.	RAJRSHI GUPTA DILEEP KUMAR(SENIOR ADV.) RIZWAN AHAMAD	RAKESH KUMAR RATHORE SANJEEV KUMAR G.A.
26	DF	BAIL/32364/2021 (Agra) Notice no:2021/28589	RAJESH VS STATE OF U.P.	AMIT DAGA SOM VEER RABINDRA BAHADUR SINGH	MOHD. AYUB G.A.
27	PO	BAIL/33858/2021 (Bulandshahr) Notice no:2021/31127	BOBY @ NEK SINGH VS STATE OF U.P.	VIRENDRA SINGH SARVESH KUMAR DUBEY	VINOD SINGH G.A.
28	PO	BAIL/34615/2021 (Mahoba) Notice no:2021/32288	RAVI YADAV VS STATE OF U.P. AND ANOTHER	DINESH KUMAR GUPTA	G.A.

29	PO	BAIL/35422/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/32917	UBAID @ UBAID ULLA VS STATE OF U.P.	AJAY KUMAR MISHRA	G.A.
30	PO	BAIL/35790/2021 (Bareilly) Notice no:2021/33972	JALIL KHAN @ RAJA VS STATE OF U.P.	AMIT KUMAR SRIVASTAVA	G.A.
31	PO	BAIL/35964/2021 (Mainpuri) Notice no:2021/32756	JATIN VS STATE OF U.P.	SATENDRA KUMAR	G.A.
32	PO	BAIL/35966/2021 (Varanasi) Notice no:2021/31678	SUNIL KUMAR YADAV VS STATE OF U.P.	SR. ADVOCATE SANJEEV KUMAR SINGH	G.A.
33	PO	BAIL/36016/2021 (Budaun) Notice no:2021/33914	AALAM VS STATE OF U.P.	RAVI SHANKAR TRIPATHI	G.A.
34	PO	BAIL/36058/2021 (Firozabad) Notice no:2021/31019	NATTHU SINGH VS STATE OF U.P.	SUNIL KUMAR YADAV	KAMLESH SINGH G.A.
35	PO	BAIL/36408/2021 (Ghazipur) Notice no:2021/32167 2021/32167	ASHISH RAJBHAR VS STATE OF U.P.	AMIT PANDEY SANTOSH KUMAR KESARWANI	SHAILENDRA KUMAR RAI G.A.
36	PO	BAIL/36470/2021 (Moradabad) Notice no:2021/32864	RAVI THAKUR VS STATE OF U.P.	AKSHAYA KUMAR	G.A.
37	PO	BAIL/36490/2021 (Mathura) Notice no:2021/34454	MUKHTAYAR ALI VS STATE OF U.P.	KULDEEP SINGH CHAHAR	G.A.
38	PO	BAIL/36548/2021 (Agra) Notice no:2021/33355	PRADEEP @ TINGA VS STATE OF U.P.	PREM CHANDRA DWIVEDI	G.A.
39	PO	BAIL/36916/2021 (Auraiya) Notice no:2021/35580 2021/35580	GAFOOR KHAN ALIAS SANDU VS STATE OF U.P.	PUNEET BHADAURIA	G.A.
40	PO	BAIL/37022/2021 (Hathras (mahamaya Nagar)) Notice no:2021/31047	PANKAJ VERMA VS STATE OF U.P.	YOGESH KUMAR SRIVASTAVA SANJAY KUMAR DUBEY	G.A.
41	PO	BAIL/37026/2021 (Hapur (panchsheel Nagar)) Notice no:2021/35928	VIVEK @ GURMEET VS STATE OF U.P.	SHIV PRAKASH	G.A.
42	PO	BAIL/37038/2021 (Kaushambi) Notice no:2021/33960	DEEPAK KUMAR VS STATE OF U.P.	SANJEEV KUMAR PANDEY	G.A.
43	DF	BAIL/37203/2021 (Meerut) Notice no:2021/35244	RANJEET KUMAR JAIN VS STATE OF U.P.	VIKRANT RANA VINEET KUMAR SAHU NIPUN SINGH	SWETASHWA AGARWAL G.A.
44	PO	BAIL/37271/2021 (Aligarh) Notice no:2021/33282	RINKU MADRI VS STATE OF U.P.	UPENDRA KUMAR PUSHKAR	G.A.
45	PO	BAIL/37303/2021 (Moradabad) Notice no:2021/35075	RAKESH VS STATE OF U.P.	RAM KUMAR DUBEY	G.A.
46	PO	BAIL/37331/2021 (Muzaffar Nagar) Notice no:2021/35586	DHARMENDRA VS STATE OF U.P.	SHAILESH KUMAR SHUKLA	AMIT RAI G.A.
47	PO	BAIL/37385/2021 (Kanpur Dehat) Notice no:2021/34417	RAHUL VS STATE OF U.P.	ANIL KUMAR PATHAK RAJESH DWIVEDI	G.A.

48	PO	BAIL/37403/2021 (Shamli (prabudh Nagar)) Notice no:2021/35514 2021/35514	SHUBHAM @ DEALER VS STATE OF U.P.	LOKESH KUMAR	G.A.
49	PO	BAIL/37405/2021 (Baghpat) Notice no:2021/34811 2021/34811	CHETRAM VS STATE OF U.P.	ADESH KUMAR	G.A.
50	PO	BAIL/37433/2021 (Auraiya) Notice no:2021/33199	SUMIT NARAYAN @ TINKU VS STATE OF U.P.	DHARMENDRA SINGH	G.A.
51	PO	BAIL/37461/2021 (Farrukhabad) Notice no:2021/35998	MAHIMA @ BHURJI VS STATE OF U.P.	JITENDRA KUMAR MISHRA	G.A.
52	PO	BAIL/37467/2021 (Saharanpur) Notice no:2021/30733	KALA ALIAS KALEEM VS STATE OF U.P.	RIZWAN ULLAH SIDDIQUI	G.A.
53	DF	BAIL/38683/2021 (Hapur (panchsheel Nagar)) Notice no:2021/35159 2021/35159	PAPPU VS STATE OF U.P.	MANOJ KUMAR TRIPATHI	ROSHAN KUMAR SINGH G.A.
54	PO	BAIL/38900/2021 (Gautam Buddh Nagar) Notice no:2021/36251 2021/36251	RAJESH GUPTA VS STATE OF U.P.	SR. ADVOCATE RAGHUVANSH MISRA	G.A.
55	PO	BAIL/39241/2021 (Budaun) Notice no:2021/35258	DINESH ALIAS DINNI VS STATE OF U.P.	BHARAT SINGH	G.A.
56	PO	BAIL/39298/2021 (Bareilly) Notice no:2021/37141	ARWAZ KHAN VS STATE OF U.P.	EHTESHAM AFSAR KHAN	G.A.
57	PO	BAIL/39314/2021 (Siddharth Nagar) Notice no:2021/36754	ARMAN VS STATE OF U.P.	AMZAD RZA	G.A.
58	PO	BAIL/39316/2021 (Maharajganj) Notice no:2021/35513	DEEPAK CHAUDHARI VS STATE OF U.P. AND ANOTHER	SUDHANSHU PANDEY	ASHISH PANDEY G.A.
59	PO	BAIL/39323/2021 (Kanpur Nagar) Notice no:2021/33717	DINESH SINGH @ RUDRA PRATAP SINHG VS STATE OF U.P.	RAJESH KUMAR MITHILESH KUMAR SHUKLA AVANISH KUMAR SHUKLA RAVI SAHU ATUL SINGH CHAUHAN	G.A.
60	PO	BAIL/39326/2021 (Jaunpur) Notice no:2021/30518	MO. HASHIM AND ANOTHER VS STATE OF U.P.	ABNISH KUMAR	G.A.
61	PO	BAIL/39329/2021 (Aligarh) Notice no:2021/37025	NEERAJ KUMAR VS STATE OF U.P.	KULDEEP SINGH TOMAR	G.A.
62	PO	BAIL/39333/2021 (Agra) Notice no:2021/36132	BANTU AND ANOTHER VS STATE OF U.P.	SHIV SHANKAR KAITHAL ASHOK KUMAR GUPTA	G.A.
63	PO	BAIL/39340/2021 (Gorakhpur)	SANTOSH CHAUHAN VS N.C.B LUCKNOW	SUNIL KUMAR SINGH	ASHISH PANDEY
64	DF	BAIL/40534/2021 (Kaushambi) Notice no:2021/37958	JITENDRA SINGH VS STATE OF U.P.	ANUPAM SHYAM DWIVEDI UTKARSH DIXIT SUDHIR DIXIT	JAWAHAR LAL MAURYA G.A.
65	DF	BAIL/41553/2021 (Gautam Buddh Nagar) Notice no:2021/69136	NAZNEEN VS STATE OF U.P.	KRISHNA KUMAR SHUKLA	G.A.
66	DF	BAIL/41647/2021 (Etah) Notice no:2021/39276	AJAB SINGH AND ANOTHER VS STATE OF U.P.	BHISHM PAL SINGH	G.A.

67	DF	BAIL/41781/2021 (Aligarh) Notice no:2021/36416	MUKESH SHARMA VS STATE OF U.P.	M.P.S. CHAUHAN	G.A.
68	DF	BAIL/41833/2021 (Kannauj) Notice no:2021/38283	RASHID VS STATE OF U.P.	MAOHAMMD NADEEM ASHISH KUMAR	G.A.
69	DF	BAIL/42466/2021 (Kushi Nagar) Notice no:2021/39591	RAHUL TIWARI @ NAVIN TIWARI VS STATE OF U.P.	VIMAL KUMAR PANDEY	G.A.
70	PO	BAIL/42705/2021 (Allahabad)	PREM KOIRI VS STATE OF U.P.	PRADEEP KUMAR TIWARI	G.A.
71	PO	BAIL/42712/2021 (Agra) Notice no:2021/39778	RAVI @ RAVINDRA SINGH VS STATE OF U.P.	CHANDRA PRAKASH TIWARI	G.A.
72	PO	BAIL/42746/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/32169	RIHAN VS STATE OF U.P.	SHRAVAN KUMAR DUBEY	G.A.
73	PO	BAIL/42752/2021 (Kanpur Dehat) Notice no:2021/40260 2021/40260	AKHTAR VS STATE OF U.P.	KUMAR BEENU SINGH FAIZUR RAHMAN PRASHANT SINGH	G.A.
74	PO	BAIL/42769/2021 (Rampur) Notice no:2021/39589	ALTMISH VS STATE OF U.P.	BRIJESH KUMAR PANDEY	RAJESH KUMAR MISHRA G.A.
75	PO	BAIL/42772/2021 (Fatehpur) Notice no:2021/39955	LALLU @ IRSHAD VS STATE OF U.P.	SHYAM SUNDER MISHRA	G.A.
76	PO	BAIL/42786/2021 (Chitrakoot) Notice no:2021/40750	INDRAJEET SONKAR AND 3 OTHERS VS STATE OF U.P.	OM PRAKASH SINGH SAMPAT PRASAD SONKAR	G.A.
77	PO	BAIL/42788/2021 (Siddharth Nagar) Notice no:2021/39667	VIJAY KUMAR GUPTA VS STATE OF U.P.	SANJAI KUMAR PANDEY	G.A.
78	PO	BAIL/42823/2021 (Allahabad) Notice no:2021/40879	MAYAN SHIVHARE VS STATE OF U.P.	VIRENDRA KUMAR JAISWAL	RAMESH SINGH SIDDHARTH SINGH G.A.
79	PO	BAIL/42828/2021 (Shahjahanpur) Notice no:2021/40554	MOHD SHAIF @ SONU VS STATE OF U.P.	ABRAR AHMAD SIDDIQUI	G.A.
80	PO	BAIL/42844/2021 (Kanpur Nagar) Notice no:2021/40429	PANKAJ AGARWAL VS STATE OF U.P.	LOKESH KUMAR DWIVEDI	G.A.
81	PO	BAIL/42848/2021 (Kushi Nagar) Notice no:2021/38099	MONI VS STATE OF U.P.	RAJESH KUMAR SINGH	SHAMS UZ ZAMAN G.A.
82	PO	BAIL/42858/2021 (Mau) Notice no:2021/40960	ANAND YADAV VS STATE OF U.P.	UPENDRA UPADHYAY	G.A.
83	PO	BAIL/42862/2021 (Firozabad) Notice no:2021/35925	GABBAR @ SHISHUPAL VS STATE OF U.P.	AJAY KUMAR	G.A.
84	PO	BAIL/42883/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/40972	SHER SINGH VS STATE OF U.P.	DEEPAK SINGH YADAV	G.A.
85	PO	BAIL/42885/2021 (Basti) Notice no:2021/39478	SAMARPRIT SINGH VS STATE OF U.P.	RAMESH KUMAR SHUKLA	G.A.
86	PO	BAIL/42886/2021 (Maharajganj) Notice no:2021/37864	AKRAM VS STATE OF U.P.	DINESH KUMAR PANDEY	G.A.

87	PO	BAIL/42915/2021 (Azamgarh) Notice no:2021/39172	SHIVKANT PATHAK @ CHANDAN PATHAK VS STATE OF U.P.	SUDARSHAN SINGH	CHANDRA KUMAR RAI G.A.
88	PO	BAIL/42918/2021 (Bareilly)	ADITYA KUMAR VS UNION OF INDIA THROUGH NARCOTIC CONTROL BUREAU, LUCKNOW	ABRAR AHMAD SIDDIQUI	ASHISH PANDEY
89	PO	BAIL/42920/2021 (Sonbhadra) Notice no:2021/40356	MADAN PRASAD GUPTA VS STATE OF U.P. AND ANOTHER	SUSHMA YADAV HIRDESH KUMAR YADAV	UDAI PRAKASH DEO PANDEY G.A.
90	PO	BAIL/42925/2021 (Agra) Notice no:2021/40404	BHANU PRATAP MUDGAL @ B.P. VS STATE OF U.P.	KAMLESH KUMAR DWIVEDI	G.A.
91	PO	BAIL/42931/2021 (Gorakhpur) Notice no:2021/40617	ASHOK SHARMA VS STATE OF U.P.	SHYAM KUMAR VERMA GYANENDRA SINGH	G.A.
92	PO	BAIL/42932/2021 (Azamgarh) Notice no:2021/39380	AMAMUDEEN VS STATE OF U.P. AND ANOTHER	SURJEET SINGH ASHOK KUMAR MISHRA	G.A.
93	PO	BAIL/42936/2021 (Gautam Buddh Nagar) Notice no:2021/41005	MONU @ RAHUL @ ROHIT @ GUDVA BALMIKI VS STATE OF U.P.	VISHAL SUNDER SAURABH SHARMA	G.A.
94	PO	BAIL/42948/2021 (Agra) Notice no:2021/40552	MUKESH VS STATE OF U.P.	SUDHANSHU KUMAR SINGH	G.A.
95	PO	BAIL/42959/2021 (Kanpur Nagar) Notice no:2021/40362	LADDU @ HIMANSHU GUPTA VS STATE OF U.P.	R.K. MISHRA	ADIL JAMAL G.A.
96	PO	BAIL/42974/2021 (Firozabad) Notice no:2021/41263	ANIL VS STATE OF U.P.	VISHNU KUMAR PATIL	G.A.
97	PO	BAIL/42977/2021 (Jaunpur) Notice no:2021/40616	RAKESH KUMAR VS STATE OF U.P.	BAL KRISHNA RAI	MANOJ KUMAR SINGH G.A.
98	PO	BAIL/42979/2021 (Jalaun) Notice no:2021/40339	RAMSEWAK VS STATE OF U.P.	B.N.SINGH SANTOSH KUMAR SINGH	RAM ASHREY KASHYAP G.A.
99	PO	BAIL/42982/2021 (Etawah) Notice no:2021/39319	KAMLESH KUMAR YADAV VS STATE OF U.P.	RIZWAN AHAMAD SR. ADVOCATE RAJRSHI GUPTA	MAHENDRA TRIPATHI G.A.
100	PO	BAIL/42986/2021 (Agra) Notice no:2021/41079	PRASHANT VS STATE OF U.P.	BIRENDRA KUMAR MISHRA AWADHESH KUMAR MISHRA	G.A.
101	PO	BAIL/43005/2021 (Agra) Notice no:2021/39554	NITN KUMAR VS STATE OF U.P.	PREM CHANDRA DWIVEDI	G.A.
102	PO	BAIL/43014/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/40054	BILAL VS STATE OF U.P.	DHIRENDRA KUMAR SRIVASTAVA RAJIV SISODIA	G.A.
103	PO	BAIL/43016/2021 (Gautam Buddh Nagar) Notice no:2021/35560	SUNIL SINGH VS STATE OF U.P.	SHALVIN PREM SHANKAR	G.A.
104	PO	BAIL/43020/2021 (Aligarh) Notice no:2021/25405	ROBINS VS STATE OF U.P.	SHEKHAR GANGAL	G.A.
105	PO	BAIL/43033/2021 (Budaun) Notice no:2021/39185	DARBARI @ SHARAD KUMAR VS STATE OF U.P.	RAVI SHANKAR TRIPATHI	MANOJ KUMAR MANISH KUMAR G.A.
106	PO	BAIL/43037/2021 (Mathura) Notice no:2021/39255	RAJESH BANGALI VS STATE OF U.P.	KARTIKEY SINGH	G.A.

107	PO	BAIL/43038/2021 (Ghaziabad) Notice no:2021/38236	BOBBY KUSHWAHA VS STATE OF U.P.	VINAY KUMAR SINGH CHANDEL	G.A.
108	PO	BAIL/43040/2021 (Sant Kabir Nagar) Notice no:2021/40924	TAJRUNNISHA VS STATE OF U.P.	DEEPAK KUMAR TRIPATHI	OM PRAKASH YADAV GAUTAM G.A.
109	PO	BAIL/43066/2021 (Kanpur Nagar) Notice no:2021/40266	ANKIT PANDEY VS STATE OF U.P.	DESH RATAN CHAUDHARY	G.A.
110	PO	BAIL/43067/2021 (Mathura) Notice no:2021/37930	PRIYA VS STATE OF U.P. AND ANOTHER	SUSHIL KUMAR DWIVEDI	G.A.
111	PO	BAIL/43068/2021 (Saharanpur) Notice no:2021/40507	IMRAN VS STATE OF U.P.	SHIVAM YADAV AKHILESH SINGH	G.A.
112	PO	BAIL/43096/2021 (Aligarh) Notice no:2021/38742	SMT. NEHA VS STATE OF U.P.	GAURI SHANKER MISHRA	G.A.
113	DF	BAIL/43109/2021 (Banda) Notice no:2021/40313	VIJAY PRATAP SINGH VS STATE OF U.P.	SURENDRA BAHADUR SINGH	A KUMAR SRIVASTAVA G.A.
114	PO	BAIL/43112/2021 (Ghaziabad) Notice no:2021/40249	DEEPAK RANA VS STATE OF U.P.	AVADH PRATAP SINGH SHISHODIA	G.A.
115	PO	BAIL/43115/2021 (Hamirpur) Notice no:2021/41012	SMT. RAMA VS STATE OF U.P.	SAKET JAISWAL	RAJA RAM KUSHWAHA G.A.
116	PO	BAIL/43120/2021 (Jhansi) Notice no:2021/40198	SUMIT KUSHWAHA VS STATE OF U.P.	VIKAS TIWARI	G.A.
117	PO	BAIL/43125/2021 (Bulandshahr) Notice no:2021/31426	MOHAMMAD HUSSAN@ MOHAMMAD SEN VS STATE OF U.P.	ANKIT AGARVAL	G.A.
118	PO	BAIL/43133/2021 (Bulandshahr) Notice no:2021/33996	SHABU @ SABU VS STATE OF U.P.	PRAVESH KUMAR	G.A.
119	DF	BAIL/43147/2021 (Firozabad) Notice no:2021/39706	TILLU @ NARESH PAL SINGH VS STATE OF U.P.	SURYA PRAKASH PANDEY AJAY TRIPATHI	ARVIND AGRAWAL G.A.
120	PO	BAIL/43150/2021 (Ghaziabad)	VIKKU @ VIKAS VS STATE OF U.P.	MANISH KUMAR TRIPATHI	G.A.
121	PO	BAIL/43153/2021 (Agra) Notice no:2021/39747	LOKESH KUMAR AND ANOTHER VS STATE OF U.P.	RAMESH KUMAR OJHA KULDEEP SINGH CHAHAR	G.A.
122	PO	BAIL/43155/2021 (Gorakhpur) Notice no:2021/40221	RAHUL AND ANOTHER VS STATE OF U.P.	ARVIND KUMAR MISHRA	G.A.
123	PO	BAIL/43158/2021 (Rampur) Notice no:2021/39856	SAGEER VS STATE OF U.P.	RAKESH KUMAR MISHRA	G.A.
124	PO	BAIL/43161/2021 (Allahabad) Notice no:2021/39533	RAJU JAISWAL VS STATE OF U.P.	MIRZA ALI ZULFAQAR	G.A.
125	PO	BAIL/43165/2021 (Mahoba)	AKSHAY VS STATE OF U.P.	ASHISH KUMAR SINGH	G.A.
126	PO	BAIL/43169/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/34870 2021/34870	IFTEKHAR VS STATE OF U.P.	AMIT KUMAR SRIVASTAVA	G.A.
127	PO	BAIL/43171/2021 (Ghaziabad) Notice no:2021/39762	DEEPAK VS STATE OF U.P.	DHARMENDRA KUMAR YADAV	G.A.

128	PO	BAIL/43184/2021 (Ghaziabad) Notice no:2021/40065	SAHIL @ VIKAS VS STATE OF U.P.	SYED ALI IMAM	G.A.
129	PO	BAIL/43189/2021 (Rampur) Notice no:2021/40130	SALEEM MIYA VS STATE OF U.P.	SADAFUL ISLAM JAFRI SR. ADVOCATE NASIRA ADIL	G.A.
130	PO	BAIL/43191/2021 (Pilibhit) Notice no:2021/40638	SMT. SUNITA VS STATE OF U.P.	SURENDRA PAL GAJENDRA PRATAP SINGH	G.A.
131	PO	BAIL/43195/2021 (Bareilly) Notice no:2021/40682	WASEEM VS STATE OF U.P.	ALI HASAN ISTIYAQ ALI	G.A.
132	PO	BAIL/43209/2021 (Jaunpur) Notice no:2021/40278	VIRENDRA PATHAK @ JIMMI PATHAK @ SACHIN VS STATE OF U.P.	VIRENDRA SINGH	G.A.
133	PO	BAIL/43214/2021 (Azamgarh) Notice no:2021/40850	RAMSHABD KANNAUJIA VS STATE OF U.P.	RAGHVENDRA PRAKASH	KAILASH PRAKASH PATHAK G.A.
134	PO	BAIL/43218/2021 (Shamli (prabudh Nagar))	MUSTAKEEM VS STATE OF U.P.	SHESHADRI TRIVEDI	G.A.
135	PO	BAIL/43219/2021 (Fatehpur) Notice no:2021/40985	BRIJPAL @ VAIGYANIK AND ANOTHER VS STATE OF U.P.	KRISHNA DUTT AWASTHI	G.A.
136	PO	BAIL/43227/2021 (Agra) Notice no:2021/36739	BHOLA KUMAR VS STATE OF U.P. AND ANOTHER	KULDEEP SINGH CHAHAR	G.A.
137	PO	BAIL/43229/2021 (Hathras (mahamaya Nagar)) Notice no:2021/34048	MOHIT KUMAR VS STATE OF U.P.	NITIN RAJ SINGH RAJ SINGH	G.A.
138	PO	BAIL/43235/2021 (Hapur (panchsheel Nagar)) Notice no:2021/40844	NAZAR ILAHI VS STATE OF U.P.	SHANTI DHAR DWIVEDI	G.A.
139	PO	BAIL/43242/2021 (Ghaziabad) Notice no:2021/35604	ASIF VS STATE OF U.P.	SACHCHIDA NAND TIWARI	G.A.
140	PO	BAIL/43243/2021 (Meerut) Notice no:2021/40847	RAVI VS STATE OF U.P.	PRABHAT CHANDRA MISHRA	G.A.
141	PO	BAIL/43255/2021 (Ghaziabad) Notice no:2021/41157	VEER SINGH VS STATE OF U.P.	RAJEEV KUMAR PAL	G.A.
142	PO	BAIL/43259/2021 (Fatehpur) Notice no:2021/40986	BRIJPAL @ VAIGYANIK AND ANOTHER VS STATE OF U.P.	KRISHNA DUTT AWASTHI	G.A.
143	PO	BAIL/43260/2021 (Kanpur Nagar) Notice no:2021/36327	SMT SHASHI GUPTA VS STATE OF U.P.	RINKI GUPTA	SHIVE DATTA YADAV G.A.
144	PO	BAIL/43274/2021 (Fatehpur) Notice no:2021/39733	SANTOSH VS STATE OF U.P.	SHIV KARAN CHAUDHARY	G.A.
145	PO	BAIL/43276/2021 (Moradabad) Notice no:2021/39940	SADMA VS STATE OF U.P.	SANJAY KUMAR SHARMA	G.A.
146	PO	BAIL/43299/2021 (Gautam Buddh Nagar) Notice no:2021/40546	SONU VS STATE OF U.P.	SHYAM BABU VAISH	G.A.
147	DF	BAIL/43633/2021 (Etah) Notice no:2021/40961	DHANPAL VS STATE OF U.P. AND ANOTHER	UPENDRA UPADHYAY	G.A.

148	DF	BAIL/43679/2021 (Bareilly) Notice no:2021/40571	SARAFAT KHAN @ SHARAFAT KHAN VS STATE OF U.P.	SANTOSH KUMAR PANDEY RAJNISH KUMAR PANDEY	G.A.
149	DF	BAIL/43829/2021 (Sant Kabir Nagar) Notice no:2021/41606	FIROZ VS STATE OF U.P.	RAVINDRA PRAKASH SRIVASTAVA	G.A.
150	PO	BAIL/44018/2021 (Bareilly) Notice no:2021/41135	JABIR VS STATE OF U.P.	ASHISH DWIVEDI	G.A.
151	DF	BAIL/44144/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/42700	RINKU @ PRASHANT VS STATE OF U.P.	ARJUN SINGH SOLANKI	MOHIT GAUTAM G.A.
152	DF,IN	BAIL/45465/2021 (Kanpur Dehat) Notice no:2021/41439	JITENDRA PAL VS STATE OF U.P.	R.B. SINGH	G.A.
153	DF	BAIL/47376/2021 (Maharajganj) Notice no:2021/45339	SHANKAR BHATRAYI VS STATE OF U.P.	ARVIND KUMAR SRIVASTAVA BHAJU RAM PPRASAD SHARMA	G.A.
154	PO	BAIL/47591/2021 (Allahabad) Notice no:2021/44029	LALJI VISHWAKARMA @ DINESH KUMAR VS STATE OF U.P.	CHANDRA PRAKASH SINGH	G.A.
155	PO	BAIL/47612/2021 (Auraiya) Notice no:2021/41782	SUMIT KUMAR VS STATE OF U.P.	MANOJ YADAV RAVINDRA KUMAR SINGH	G.A.
156	PO	BAIL/47649/2021 (Saharanpur) Notice no:2021/42827	SAKIR @ JAGGI VS STATE OF U.P.	ANIL KUMAR SHUKLA	G.A.
157	DF	BAIL/47678/2021 (Kanpur Nagar) Notice no:2021/44409	RISHINATH AWASTHI VS STATE OF U.P.	ASHWINI KUMAR OJHA	MALAY PRASAD G.A.
158	PO	BAIL/47807/2021 (Mau) Notice no:2021/46025	VIKAS CHAUHAN VS STATE OF U.P.	PAVAN KUMAR SRIVASTAVA	G.A.
159	PO	BAIL/47837/2021 (Hamirpur) Notice no:2021/45565	JAGDISH PRASAD SEN VS STATE OF U.P.	RAM BRIJ NAPIT	G.A.
160	PO	BAIL/47850/2021 (Fatehpur) Notice no:2021/45645	ANKIT PASWAN VS STATE OF U.P.	PRADEEP KUMAR	G.A.
161	PO	BAIL/47853/2021 (Sant Kabir Nagar) Notice no:2021/45916	SHASHIMAULI RAJ @ GAGAN RAI VS STATE OF U.P.	RAYOOF ALI	G.A.
162	PO	BAIL/47858/2021 (Gorakhpur) Notice no:2021/45751	RAVINDRA NISHAD VS STATE OF U.P. AND ANOTHER	KARUNESH PRATAP SINGH HARI NARAYAN SINGH	PRAMOD KUMAR SAHANI G.A.
163	PO	BAIL/47879/2021 (Jaunpur) Notice no:2021/41253	CHHABBAN AND ANOTHER VS STATE OF U.P.	JAWAHAR LAL MAURYA	G.A.
164	PO	BAIL/47892/2021 (Kannauj) Notice no:2021/45841	NADIR VS STATE OF U.P.	MANOJ KUMAR SRIVASTAVA	G.A.
165	PO	BAIL/47893/2021 (Varanasi) Notice no:2021/46039	RATNASHEKHAR @ ASHU VS STATE OF U.P.	ANKIT KUMAR RAI SR. ADVOCATE AMIT MISRA	G.A.
166	PO	BAIL/47908/2021 (Etah) Notice no:2021/39092	AJEET PANDEY VS STATE OF U.P.	UPENDRA UPADHYAY	G.A.
167	PO	BAIL/47913/2021 (Bareilly) Notice no:2021/44911	ANKUR VS STATE OF U.P.	ASHISH KUMAR OJHA	G.A.

168	PO	BAIL/47916/2021 (Muzaffar Nagar) Notice no:2021/44916	KANHAIYA THAKUR VS STATE OF U.P.	SUSHIL KUMAR PANDEY	G.A.
169	PO	BAIL/47926/2021 (Mathura) Notice no:2021/42386	JATIN GOLA @ RITIK VS STATE OF U.P.	BRIJESH KUMAR YADAV ANKIT KUMAR SAHU	G.A.
170	PO	BAIL/47951/2021 (Meerut) Notice no:2021/44110	MANOJ VS STATE OF U.P.	JAMALUDDIN MOHD. NASIR MOHD NAZAM	G.A.
171	PO	BAIL/47953/2021 (Azamgarh) Notice no:2021/45537	VIJAY YADAV VS STATE OF U.P.	RAM KESH	SHAHZAD ALAM G.A.
172	PO	BAIL/47981/2021 (Agra) Notice no:2021/45056	NETRAPAL VS STATE OF U.P.	KALIM UDDIN	G.A.
173	PO	BAIL/47982/2021 (Agra) Notice no:2021/45237	SURAJ VS STATE OF U.P.	UMA DUTT SHUKLA	G.A.
174	PO	BAIL/47983/2021 (Gautam Buddh Nagar) Notice no:2021/45624	SUMIT PANCHAL VS STATE OF U.P.	MUKESH KUMAR UPADHYAY YOGESH KUMAR MISHRA	ABHINAV GAUR G.A.
175	PO	BAIL/47993/2021 (Bijnor) Notice no:2021/42130	BINDE VS STATE OF U.P.	AMIT RAI	G.A.
176	PO	BAIL/47997/2021 (Jhansi) Notice no:2021/42529	JAVED VS STATE OF U.P.	OM PRAKASH YADAV	G.A.
177		BAIL/50004/2021 (Etah) Notice no:2021/46283	DURVEEN VS STATE OF U.P.	VIPIN KUMAR	G.A.
178		BAIL/50007/2021 (Mathura) Notice no:2021/48267 2021/48267	ANOOP KUMAR VS STATE OF U.P.	A KUMAR SRIVASTAVA RAJESH K.S. CHAUDHARY	G.A.
179		BAIL/50008/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/45416	ALOK VS STATE OF U.P.	SHISHIR SINGH YADAV SARVESH KUMAR DUBEY	G.A.
180		BAIL/50010/2021 (Fatehpur) Notice no:2021/47268	ISMAIL AND ANOTHER VS STATE OF U.P.	RAJ NATH BHAKTA	G.A.
181		BAIL/50014/2021 (Chitrakoot) Notice no:2021/47705	CHHOTU VS STATE OF U.P.	PRATEEK KUMAR KRANTI KIRAN PANDEY	G.A.
182		BAIL/50028/2021 (Aligarh) Notice no:2021/46818	BHUPENDRA @ HONEY KALLU VS STATE OF U.P.	ABHISHEK MISHRA	G.A.
183		BAIL/50039/2021 (Sant Kabir Nagar) Notice no:2021/47381	RAGHUBAR KUMAR RAI VS STATE OF U.P.	AMIT KUMAR SINGH	G.A.
184		BAIL/50046/2021 (Sonbhadra) Notice no:2021/47559	RAJENDRA PATEL VS STATE OF U.P.	RAKESH CHANDRA	G.A.
185		BAIL/50054/2021 (Hathras (mahamaya Nagar)) Notice no:2021/47789	TAMZEED AHMAD VS STATE OF U.P.	SURYA PRAKASH PANDEY ROHIT DWIVEDI AJAY TRIPATHI	G.A.
186		BAIL/50060/2021 (Azamgarh) Notice no:2021/46994	SHAILA DEVI @ PREMSHILA VS STATE OF U.P.	VIKRANT NEERAJ RAVI KANT SHUKLA	G.A.
187		BAIL/50076/2021 (Hapur (panchsheel Nagar)) Notice no:2021/46732	SIRAJ VS STATE OF U.P.	FAKHARUL ISLAM JAFRI SR. ADVOCATE NASIRA ADIL	G.A.

188	BAIL/50079/2021 (Gorakhpur) Notice no:2021/47622	ARIF KHAN VS STATE OF U.P.	JUNED ALAM	G.A.
189	BAIL/50092/2021 (Mathura) Notice no:2021/45206	ZEESHAN @ JEESU VS STATE OF U.P.	NASIRUZZAMAN MOHIT KUMAR JAISWAL	G.A.
190	BAIL/50095/2021 (Rampur) Notice no:2021/48014	MANOJ VS STATE OF U.P.	MIRZA ALI ZULFAQAR	G.A.
191	BAIL/50101/2021 (Farrukhabad) Notice no:2021/45940	RAHIL @ RAJU VS STATE OF U.P.	JAVED HABIB IFRAH ISLAM	G.A.
192	BAIL/50110/2021 (Agra) Notice no:2021/47908	SONU VS STATE OF U.P.	AVANISH KUMAR SHUKLA MITHILESH KUMAR SHUKLA	G.A.
193	BAIL/50117/2021 (Bijnor) Notice no:2021/46975	MALKHAN VS STATE OF U.P.	RAJENDRA KUMAR SINGH	G.A.
194	BAIL/50136/2021 (Firozabad) Notice no:2021/46502	SONU KUMAR VS STATE OF U.P.	AKHILENDRA YADAV	G.A.
195	BAIL/50144/2021 (Gautam Buddh Nagar) Notice no:2021/47537	MOHD. HASAN VS STATE OF U.P.	LOK NATH SHUKLA JITENDRA KUMAR MISHRA	G.A.
196	BAIL/50153/2021 (Sonbhadra) Notice no:2021/47961	BHAIYA LAL MAURYA AND ANOTHER VS STATE OF U.P.	BINDU KUMARI	G.A.
197	BAIL/50154/2021 (Shahjahanpur) Notice no:2021/47866	RAJENDRA SINGH VS STATE OF U.P.	PRANAT CHAUDHRI	G.A.
198	BAIL/50157/2021 (Siddharth Nagar) Notice no:2021/46710	RAHAT ALI VS STATE OF U.P.	TRIPURARI SHARAN SHUKLA	G.A.
199	BAIL/50163/2021 (Gorakhpur) Notice no:2021/40619	SHANSHANK PANDEY @ GOLU VS STATE OF U.P.	PRACHI TRIPATHI S.P.K. TRIPATHI	G.A.
200	BAIL/50170/2021 (Kanpur Nagar) Notice no:2021/46661	NIJAM @ NIJAMUDDIN @ NASIMUDDIN @ BANNE VS STATE OF U.P.	RAM PRAKASH SINGH	G.A.
201	BAIL/50173/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/48101	FURKHAN VS STATE OF U.P.	RAJAN MAURYA ANIL KUMAR	G.A.
202	BAIL/50176/2021 (Shahjahanpur) Notice no:2021/47844	USMAN VS STATE OF U.P.	VIJAI PRAKASH AWASTHI AJAI KUMAR	G.A.
203	BAIL/50183/2021 (Shamli (prabudh Nagar)) Notice no:2021/47630	AJAY KUMAR @ ADITYA VS STATE OF U.P.	RAJEEV KUMAR PAL	G.A.
204	BAIL/50188/2021 (Gorakhpur) Notice no:2021/47349	NARENDRA KUMAR PANDEY VS STATE OF U.P.	ARVIND PRABODH DUBEY	G.A.
205	BAIL/50192/2021 (Sant Kabir Nagar) Notice no:2021/47501	GAYASUDDIN @ SAHABUDDIN @ NETA @ REPOTER VS STATE OF U.P.	ANUBHAV SHUKLA	G.A.
206	BAIL/50195/2021 (Hapur (panchsheel Nagar)) Notice no:2021/48133	KAYYUM VS STATE OF U.P.	SYED SHAHNAWAZ SHAH	G.A.
207	BAIL/50203/2021 (Kannauj) Notice no:2021/48109	DEVENDRA VS STATE OF U.P.	VINOD KUMAR YADAV	G.A.

208		BAIL/50204/2021 (Agra) Notice no:2021/48005	RAKESH VS STATE OF U.P.	LALIT KUMAR SRIVASTAVA	G.A.
209		BAIL/50206/2021 (Aligarh) Notice no:2021/46669	BALLIA @ VINOD VS STATE OF U.P.	SUNIL KUMAR UPADHYAY	G.A.
210		BAIL/50207/2021 (Farrukhabad) Notice no:2021/45660	GUDDU VS STATE OF U.P.	SURENDRA KUMAR	G.A.
211		BAIL/50217/2021 (Bijnor) Notice no:2021/46232	PRAMOD KUMAR VS STATE OF U.P.	HEMENDRA KUMAR	G.A.
212		BAIL/50220/2021 (Firozabad) Notice no:2021/47721	SHIVAM KUMAR VS STATE OF U.P.	RAJEEV KUMAR SAXENA RAJESH KUMAR	G.A.
213		BAIL/50224/2021 (Agra) Notice no:2021/47822	KAMTA PRASAD VS STATE OF U.P.	PREM CHANDRA DWIVEDI	G.A.
214		BAIL/50227/2021 (Aligarh) Notice no:2021/46929	ANURAG @ ANNU AGRAWAL VS STATE OF U.P.	ASHVNI MISHRA	G.A.
215		BAIL/50229/2021 (Moradabad) Notice no:2021/46706	SHERKHAN VS STATE OF U.P.	AKHILESH KUMAR URMILA SHUKLA	G.A.
216		BAIL/50234/2021 (Kanpur Nagar) Notice no:2021/47168	AFSAN AHMAD VS STATE OF U.P.	SANTOSH KUMAR TRIPATHI	G.A.
217		BAIL/50236/2021 (Chandauli) Notice no:2021/46353	SANDEEP KUMAR VS STATE OF U.P.	DHIRENDRA KUMAR SRIVASTAVA	G.A.
218		BAIL/50239/2021 (Hathras (mahamaya Nagar)) Notice no:2021/47864	UMASHANKAR SHARMA VS STATE OF U.P.	SANJAY KUMAR DUBEY	G.A.
219		BAIL/50248/2021 (Allahabad) Notice no:2021/47727	SHYAM BAHADUR VS STATE OF U.P.	DAKSHA YADAV	G.A.
220		BAIL/50251/2021 (Varanasi) Notice no:2021/47857 2021/47857	SUNIL KUMAR AGARWAL VS STATE OF U.P.	KARTIKEYA SARAN	G.A.
221	DF	BAILC/153/2021 (Agra) Notice no:2021/15982	DAYARAM PRAJAPATI VS STATE OF U.P. AND ANOTHER	DHARMENDRA KUMAR TRIPATHI	G.A.
222	PO	BAILC/284/2021 (Mau) Notice no:2021/30672	MOHD. SHAHID VS STATE OF U.P. AND ANOTHER	SHIVENDRA NATH SINGH	SANTOSH KUMAR RAI G.A.
223		BAILC/409/2021 (Agra) Notice no:2021/41932	RAVENDRA SINGH VS STATE OF U.P. AND ANOTHER	LALIT KUMAR SRIVASTAVA	G.A.
224		BAILC/410/2021 (Varanasi) Notice no:2021/47275	JAI PRAKASH MISHRA VS STATE OF U.P. AND ANOTHER	PRADEEP CHAUHAN IKSHWAKU SRIVASTAVA	G.A.

ADDITIONAL/UNLISTED LIST

For Order

301	DF	BAIL/9807/2021 (Kanpur Nagar)	MANOJ KUMAR VS THE ZONAL DIRECTOR NARCOTICS CONTROL BUREAU	PRATAP KANCHAN SINGH DHIRENDRA KUMAR SRIVASTAVA	ASHISH PANDEY PRANAY KRISHNA
302	PO	BAIL/49810/2019 (Muzaffar Nagar)	VINEET VS STATE OF U.P.	BRAHMA KUMAR TIWARI SHAILESH KUMAR SRIVASTAVA ARVIND KUMAR SRIVASTAVA OMAR ZAMIN	G.A.

303	PO	BAIL/48922/2020 (Pilibhit)	LAXMAN VS STATE OF U.P.	SAURABH SACHAN ASHWANI KUMAR SACHAN	G.A.
304	PO	BAIL/49032/2020 (Deoria)	SUNIL SINGH @ GUDDU SINGH VS STATE OF U.P.	MATIUR REHMAN KHAN	G.A.
305	PO	BAIL/1505/2021 (Muzaffar Nagar)	PARICHAY TYAGI VS STATE OF U.P.	SAURABH KUMAR DILEEP CHANDRA MATHUR VED PRAKASH PANDEY RAMANAND GUPTA	JITENDRA KUMAR SHISHODIA ABHINAV SINGH G.A.
306	PO	BAIL/2478/2021 (Firozabad)	SONU VS STATE OF U.P.	ADITYA KUMAR TRIPATHI	G.A.
307	PO	BAIL/2609/2021 (Allahabad)	MANOJ SINGH VS UNION OF INDIA	BRIJESH KUMAR CHANDRA PRAKASH MISRA	ASHISH PANDEY
308	ED	BAIL/5808/2021 (Meerut)	BHAWAR CHAUDHARY @ HARSH VS STATE OF U.P.	SOMENDRA SINGH SACHIN MALIK VIVEK SINGH YOGENDRA PAL SINGH	G.A.
309	PO	BAIL/6248/2021 (Baghpat)	KAMIL VS STATE OF UP	DIWAN SAIFULLAH KHAN ASHEESH KUMAR TIWARI SHYAM SHANKER PANDEY	G.A.
310	PO	BAIL/8159/2021 (Kanpur Nagar)	AMIR AHMED VS STATE OF U.P.	SANJEEV KUMAR SHARMA AWADHESH KUMAR MALVIYA ARUN KUMAR SINGH	G.A.
311	PO	BAIL/12350/2021 (Gautam Buddh Nagar)	RITIK MISHRA AND ANOTHER VS STATE OF U.P.	RAMA SHANKAR MISHRA	G.A.
312	PO	BAIL/13310/2021 (Ghaziabad)	AJAY VS STATE OF U.P.	ANAND KUMAR TIWARI	G.A.
313	PO	BAIL/13456/2021 (Jalaun)	HARNARAYAN @ HANNE AHIRWAR VS STATE OF U.P.	SUNIL KUMAR KUSHWAHA ABHISHEK MISHRA GEETA KUSHWAHA	G.A.
314	PO	BAIL/15403/2021 (Rampur)	BABU VS STATE OF U.P.	ASHUTOSH TIWARI MADAN SINGH	G.A.
		(BAIL-34839-2016) Rampur Decided on 21/03/2017	BABU VS STATE OF U.P.		
		(BAIL-7047-2017) Rampur Decided on 09/02/2021	BABU VS STATE OF U.P.		
		(BAIL-20596-2017) Rampur Decided on 11/04/2019	BABU VS STATE OF U.P.		
315	PO	BAIL/16622/2021 (Muzaffar Nagar)	NIHAL VS STATE OF U.P. AND ANOTHER	ASHWANI KUMAR RAI VIRENDRA KUMAR JAISWAL SUKRAMPAL	CHANDRA SHEKHAR KUSHWAHA G.A.
316	PO	BAIL/17286/2021 (Shahjahanpur)	ANJU @ ANUJ GUPTA VS STATE OF U.P.	PAWANKUMAR DUBEY	OM NARAYAN PANDEY G.A.
317	LAFP	BAIL/25459/2021 (Ballia)	SURAJ YADAV VS STATE OF U.P.	DEVOTTAM PANDEY PRADEEP SINGH SENGAR	G.A.
318	ED	BAIL/27728/2021 (Ghazipur)	DHARMENDRA MAURYA VS STATE OF U.P.	SITARAM YADAV AMARJEET YADAV	G.A.

319	PO	BAIL/29291/2021 (Ghaziabad)	AKASH VS STATE OF U.P.	SURESH KUMAR RAMDHAN	G.A.
		(BAIL-49422-2020) Ghaziabad Decided on 08/01/2021	AKASH VS STATE OF UP		
320	PO	BAIL/30833/2021 (Mathura)	PAWAN VS STATE OF U.P.	LALIT KUMAR SHUKLA	MAHESH PRASAD YADAV G.A.
321	PO	BAIL/39070/2021 (Budaun)	MUKESH KUMAR @ MUKESH BABU VS STATE OF U.P.	NAGENDRA KUMAR SINGH	SUDHIR KUMAR G.A.
		(BAIL-30840-2017) Budaun Decided on 07/09/2017	MUKESH VS STATE OF U.P.		
322	DF	BAILC/2226/2018 (S.r. Nagar (bhadohi))	SHAMBHOO NATH MISHRA VS STATE OF U.P. AND 2 OTHERS	SHRI RAM (RAWAT) SHUSHIL KUMAR MISHRA INDRA DEO MISHRA	SAROJ KUMAR DUBEY G.A.
323	DF	BAILC/231/2020 (Bulandshahr)	DEVENDRA SINGH VS STATE OF U.P. AND ANOTHER	MAHESH NARAYAN YADAV NITIN CHANDRAVANSHI RAM BAHADUR SINGH	G.A.
324	LAFP	BAILC/239/2019 (Muzaffar Nagar)	NITIN CHAUHAN VS STATE OF U.P. AND 4 OTHERS	SURESH CHANDRA GUPTA	SUSHIL KUMAR PANDEY G.A.

AT 10:00 AM

(Court No.84)

HON'BLE JUSTICE SUBHASH CHANDRA SHARMA

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	E-File	BAIL/50080/2021 (Ghaziabad) Notice no:2021/39861	SHAHID VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	RAMESH KUMAR PANDEY	G.A.
2	E-File	BAIL/50103/2021 (Allahabad) Notice no:2021/47064	RENU @ SANGEETA VS STATE OF U.P. THROUGH SECRETARY HOME AT LUCKNOW	SWATI AGRAWAL	G.A.
Fresh					
3	PO	BAIL/33248/2021 (Gorakhpur) Notice no:2021/30098	MANNU @ VIJAY PASWAN VS STATE OF U.P.	SHRI RAM PANDEY	G.A.
4	PO	BAIL/34194/2021 (Firozabad) Notice no:2021/31332	RAVINDRA VS STATE OF U.P AND ANOTHER	ANSAR AHMAD	G.A.
5	PO	BAIL/34915/2021 (Mainpuri) Notice no:2021/33304	SACHIN VS STATE OF U.P.	JITENDRA SINGH	G.A.
6	PO	BAIL/36111/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/33932	GUDDI VS STATE OF U.P.	SANDEEP KUMAR SRIVASTAVA	G.A.
7	PO	BAIL/36155/2021 (Bulandshahr) Notice no:2021/32209	TALIB VS STATE OF U.P.	VINOD SINGH	G.A.
8	PO	BAIL/36332/2021 (Bareilly) Notice no:2021/33045	GUDDU@ UMAR BAHADUR @ LALI MUNGA VS STATE OF U.P.	SANTOSH KUMAR PANDEY RAJNISH KUMAR PANDEY	G.A.
9	PO	BAIL/36346/2021 (Gorakhpur) Notice no:2021/34984	AKASH SONKAR VS STATE OF U.P.	RAVI KUMAR SONKAR PRABHAKAR NATH TRIPATHI	ARVIND PRABODH DUBEY G.A.
10	PO	BAIL/36354/2021 (Kannauj) Notice no:2021/33707	MONU @ SHYAM SUNDAR VS STATE OF U.P. AND ANOTHER	RAM BABU SINGH BHARAT SINGH	G.A.
11	PO	BAIL/38367/2021 (Gorakhpur) Notice no:2021/34397	GULZAR VS STATE OF U.P.	SUDHIR KUMAR TRIPATHI	G.A.
12	PO	BAIL/42729/2021 (Ghaziabad) Notice no:2021/40057	DEVENDRA SHARMA VS STATE OF U.P.	UTKARSH DIXIT SUDHIR DIXIT DEEPTI	G.A.
13	PO	BAIL/42735/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/31830	AABID VS STATE OF U.P.	SYED MOHD TAQI ABDI SYED AHMED FAIZAN	G.A.
14	PO	BAIL/42770/2021 (Ballia) Notice no:2021/40251 2021/40251	HARSHVARDHAN SINGH VS STATE OF U.P.	SANJEEV KUMAR SINGH	G.A.
15	PO	BAIL/42822/2021 (Jaunpur) Notice no:2021/34973	RAHIM VS STATE OF U.P.	JAWAHAR LAL MAURYA	G.A.

16	PO	BAIL/42945/2021 (Maharajganj) Notice no:2021/39622	SATYAM PRAJAPATI VS STATE OF U.P.	KARUNA NAND TIWARI AMAR BAHADUR MAURYA	G.A.
17	PO	BAIL/42985/2021 (Kanpur Nagar) Notice no:2021/35014	RAMSHANKAR MISHRA VS STATE OF U.P.	RINKI GUPTA	G.A.
18	PO	BAIL/43018/2021 (Hapur (panchsheel Nagar)) Notice no:2021/33718	ARJUN KASHYAP VS STATE OF U.P AND ANOTHER	RAM JEE SAXENA RAGHUVANSH CHANDRA	G.A.
19	PO	BAIL/43028/2021 (Moradabad) Notice no:2021/39513	NARESH VS STATE OF U.P.	RAKESH KUMAR VERMA	G.A.
20	PO	BAIL/43054/2021 (Firozabad) Notice no:2021/40611	RAJU @ RAJKISHOR VS STATE OF U.P.	R.B. PAL	G.A.
21	PO	BAIL/43059/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/40494	ROHIT VS STATE OF U.P.	NIRBHAY SINGH	GEETAM SINGH G.A.
22	PO	BAIL/43269/2021 (Bulandshahr) Notice no:2021/39331	AMIT AND ANOTHER VS STATE OF U.P.	SIKANDAR KHAN	G.A.
23	PO	BAIL/47768/2021 (Agra) Notice no:2021/43582	INDRA DEVI AND ANOTHER VS STATE OF U.P.	KAMLESH KUMAR DWIVEDI	G.A.
24	PO	BAIL/47775/2021 (Kanpur Nagar) Notice no:2021/45953	MANOJ TRIPATHI VS STATE OF U.P.	ANIL KUMAR SRIVASTAVA	G.A.
25		BAIL/50009/2021 (Meerut) Notice no:2021/47823	SUNEEL VS STATE OF U.P.	VIVEK SINGH	G.A.
26		BAIL/50022/2021 (Sant Kabir Nagar) Notice no:2021/29976	SAHADEO BELDAR VS STATE OF U.P.	DEEPAK KUMAR TRIPATHI	G.A.
27		BAIL/50036/2021 (Baghpat) Notice no:2021/46255	TABIR AND 2 OTHERS VS STATE OF U.P.	AJAY KUMAR SRIVASTAVA	G.A.
28		BAIL/50043/2021 (Maharajganj) Notice no:2021/47080	GAFOOR ALI VS STATE OF U.P. AND ANOTHER	DHARMENDRA KUMAR SINGH	G.A.
29		BAIL/50099/2021 (Bulandshahr) Notice no:2021/46148	MOHIT VS STATE OF U.P.	NIRMLA KUMARI ANITA SINGH PREM BABU VERMA	G.A.
30		BAIL/50135/2021 (Chitrakoot) Notice no:2021/47076	PRAHLAD VS STATE OF U.P. AND 2 OTHERS	RANJEET SINGH	G.A.
31		BAIL/50140/2021 (Mau) Notice no:2021/45480	SANTOSH KUMAR @ SANTOSH PASWAN VS STATE OF U.P.	ISHWAR KUMAR UPADHYAY	G.A.
32	PO	BAILC/30/2021 (Ghaziabad) Notice no: 2021/979	ASHISH KUMAR YADAV VS STATE OF U.P. AND ANOTHER	MAHENDRA PRATAP ANURAG YADAV	ANAND MANI TRIPATHI G.A.
	With	BAILC-34-2021 Ghaziabad	ASHISH KUMAR YADAV VS STATE OF U.P. AND 2OTHERS	MAHENDRA PRATAP ANURAG YADAV	ANAND MANI TRIPATHI G.A.
	With	BAILC-37-2021 Ghaziabad	ASHISH KUMAR YADAV VS STATE OF U.P. AND ANOTHER	ANURAG YADAV MAHENDRA PRATAP	ANAND MANI TRIPATHI G.A.
	With	BAILC-38-2021 Ghaziabad	ASHISH KUMAR YADAV VS STATE OF U.P. AND ANOTHER	MAHENDRA PRATAP ANURAG YADAV	ANAND MANI TRIPATHI G.A.

33	PO	BAILC/268/2021 (Mirzapur) Notice no:2021/30395	SHIVPAL YADAV VS STATE OF U.P. AND ANOTHER	SHRI PRAKASH DWIVEDI	G.A.
34	PO	BAILC/297/2021 (Etah) Notice no:2021/33632	PANKAJ KUMAR VS STATE OF U.P.	UPENDRA UPADHYAY	G.A.
35	PO	ABAIL/15826/2021 (Moradabad) Notice no:2021/16149	AMIR AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	IRSHAD AHMAD	G.A.
36	PO	ABAIL/17962/2021 (Sambhal (bheem Nagar)) Notice no:2021/18386	SALEEM AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	KRISHNA DUTT TIWARI	G.A.
37		ABAIL/19156/2021 (Bareilly) Notice no:2021/19315	ASHOK KUMAR VS STATE OF U.P.AND ANOTHER	MITHILESH KUMAR OJHA	G.A.
38		ABAIL/19168/2021 (Shahjahanpur) Notice no:2021/19400	OMKAR SINGH VS STATE OF U.P. AND ANOTHER	JAI PRAKASH SINGH	G.A.
39		ABAIL/19169/2021 (Jhansi) Notice no:2021/19282	PRADEEP KUMAR SINGH VS STATE OF U.P. AND ANOTHER	SANJEEV KUMAR TYAGI	G.A.
40		ABAIL/19172/2021 (Gautam Buddh Nagar) Notice no:2021/19311	SHAHID VS STATE OF U.P. AND ANOTHER	VIDIT NARAYAN MISHRA	G.A.

ADDITIONAL/UNLISTED LIST

For Order

301	LAFP	BAIL/13665/2018 (Azamgarh)	SANJAY DUBEY VS STATE OF U.P.	SHIVA KANT SRIVASTAVA PRADEEP CHAUHAN	G.A.
302	PO	BAIL/16753/2019 (Allahabad)	LALLAN SINGH VS STATE OF U.P.	BRIJESH KUMAR R.P.SINGH SHACHINDRA NATH UPADHYAY JAHAR SINGH (KASHYAP)	G.A.
303	PO	BAIL/17662/2019 (Jaunpur)	LAXAMAN PRASAD VS STATE OF U.P.	RAJ KUMAR TRIPATHI YAKUB ANSARI	G.A.
304	PO	BAIL/21412/2019 (Sant Kabir Nagar)	SMT.AMRAWATI DEVI VS STATE OF U.P.	BINDESHWARI PRASAD MISHRA DINESH CHANDRA TRIPATHI RANJEET ASTHANA GHAN SHYAM YADAV SATYENDRA NARAYAN SINGH	NARSINGH PANDEY G.A.
305	PO	BAIL/2087/2020 (Budaun) (BAIL-9849-2016) Budaun Decided on 27/04/2018 (BAIL-19042-2018) Budaun Decided on 02/08/2018 (BAIL-11448-2019) Sambhal (bheem Nagar) Decided on 01/05/2019	LAYAK SINGH VS STATE OF U.P. LAYAK SINGH VS STATE OF U.P. LAYAK SINGH VS STATE OF U.P.	ASHUTOSH UPADHYAY APUL MISRA	VINAY KUMAR PATHAK
306	PO	BAIL/10793/2020 (Basti)	VIMLESH VS STATE OF U.P. AND ANOTHER	RAKESH KUMAR RATHORE SANJEEV KUMAR SHIV SHANKAR KAITHAL PREET PAL SINGH RATHORE SHEETALA PRASAD PANDEY	BINDESHWARI PRASAD MISHRA CHANDRA PRAKASH TRIPATHI G.A.

307	PO	BAIL/22319/2020 (Jalaun)	ATUL SHARMA VS STATE OF U.P.	ISTIYAQ ALI ALI HASAN	G.A.
308	PO	BAIL/28850/2020 (Banda) (BAIL-17613-2018) Banda Decided on 10/05/2018	PRASHANT SINGH VS STATE OF U.P. PRASHANT SINGH VS STATE OF U.P.	RAJESH KUMAR SINGH	G.A.
309	PO	BAIL/34886/2020 (Fatehpur)	PRADEEP @ SETH VS STATE OF U.P.	MAHADEO SINGH CHANDEL	G.A.
310	PO	BAIL/40068/2020 (Kanpur Nagar)	SOMENDRA NATH GHOS VS STATE OF U.P.	SHASHI KANT PANDEY OM SHIV	G.A.
311	PO	BAIL/42075/2020 (Maharajganj)	ARVIND CHAUDHARY VS STATE OF U.P. AND ANOTHER	DINESH KUMAR PANDEY MANU SHARMA	ASHISH PANDEY G.A.
312	LAFP	BAIL/49893/2020 (Allahabad)	SHIBU @ SHEBOO VS STATE OF UP AND ANOTHER	UMESH PANDAY GHANSHYAM DAS MISHRA RAJNISH KUMAR PANDEY	IMTYAZ AHMAD NADEEM AHMAD G.A.
313	PO	BAIL/4206/2021 (Shamli (prabudh Nagar))	SALMAN AND ANOTHER VS STATE OF U.P.	IRFAN CHAUDHARY SHESHADRI TRIVEDI SWETASHWA AGARWAL	SUNIL KUMAR TIWARI PAVAN KUMAR MISHRA G.A.
314	PO	BAIL/8533/2021 (Meerut)	ROBIN VS STATE OF U.P.	VIJETA KUSHWAHA SUDHIR KUMAR (CHANDRAUL) KULDEEP KUMAR	G.A.
315	PO	BAIL/8560/2021 (Etawah)	MEENA CHAUHAN VS STATE OF U.P.	SHRI RAM PANDEY RAJ KUMAR MISHRA	GAURAV KAKKAR G.A.
316	PO	BAIL/14628/2021 (Aligarh)	SAKIR VS STATE OF U.P.	M.P.S. CHAUHAN	SUDHANSHU PANDEY G.A.
317	PO	BAIL/30690/2021 (Gautam Buddh Nagar)	ARUN VS STATE OF U.P.	AJAY KUMAR	VIBHANSHU VAIBHAV G.A.
318	PO	BAILC/51/2019 (Allahabad)	RANGILAL @ RAM BHAWAN YADAV VS STATE OF U.P. AND ANOTHER	BRIJ RAJ SINGH RAKESH NARAIN SHUKLA	MRITUNJAY YADAV G.A.
319	PO	BAILC/269/2020 (Banda)	SMT. SAROJ @ SAROJA VS STATE OF U.P. AND ANOTHER	ABHAY RAJ YADAV	G.A.
320	PO	ABAIL/1608/2020 (Varanasi)	SANDEEP VS STATE OF U.P. AND ANR	MANOJ KUMAR TIWARI	SHIVAM YADAV G.A.
321	PO	ABAIL/1642/2020 (Moradabad)	KULDEEP VS STATE OF U.P.	PRAKASH TRIPATHI RAMESH KUMAR OJHA	G.A.
322	PO	ABAIL/1693/2020 (Sonbhadra)	LALLAN PRASAD MAURYA AND ANOTHER VS STATE OF U.P.	SANDEEP KUMAR TIWARI	G.A.
323	PO	ABAIL/2004/2020 (Chitrakoot)	JITENDRA KUMAR DHATURAHA VS STATE OF U.P.	INDRA KUMAR CHATURVEDI(SENIOR ADV.) RAM MILAN DWIVEDI	G.A.
324	PO	ABAIL/2030/2020 (Bijnor)	AHMED RAZA VS STATE OF U.P AND ANOTHER	MANOJ KUMAR TRIPATHI VINOD KUMAR TIRPATHI	G.A.
325	PO	ABAIL/1474/2021 (Sonbhadra)	MOHAMMAD ASIF KHAN AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	KAMESHWAR RAO	G.A.

326	PO	ABAIL/5054/2021 (Varanasi)	RAMJI YADAV AND 3 OTHERS VS STATE OF U.P.	GAJALA SRIVASTAVA MANISH	SUNIL KUMAR SINGH G.A.
327	PO	ABAIL/6248/2021 (Varanasi)	PANKAJ SINGH AND ANOTHER VS STATE OF U.P.AND ANOTHER	ASHUTOSH UPADHYAY	G.A.
328	PO	ABAIL/6590/2021 (Aligarh)	ISHANT SHEKHAR AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	VIJAY TRIPATHI	SAQIB MEEZAN G.A.
329	PO	ABAIL/7971/2021 (Aligarh)	VIKRAM SINGH VS STATE OF U.P.	SURESH CHANDRA PANDEY	G.A.
330	PO	ABAIL/7997/2021 (Ghaziabad)	POOJA SANGWAN VS STATE OF U.P.	RAMESH KUMAR PANDEY	G.A.
331	PO	ABAIL/8466/2021 (Kanpur Nagar)	YASH KATIYAR AND 2 OTHERS VS STATE OF U.P.	VINOD KUMAR SRIVASTAVA ARJIT SRIVASTAVA USHA SRIVASTAVA	G.A.
332	PO	ABAIL/10312/2021 (Allahabad)	ROHIT SHARMA VS STATE OF U.P.	SANJAY KUMAR SINGH	SUNIL KUMAR G.A.
333	PO	ABAIL/11591/2021 (Gautam Buddh Nagar)	VAIBHAV AHUJA VS STATE OF U.P. AND ANOTHER	KARTIKEYA SARAN	G.A.

AT 10:00 AM
(Court No.85)
HON'BLE DR. JUSTICE Y. K. SRIVASTAVA

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	PO E-File	A482/21747/2021 (Allahabad) Notice no:2021/20644 Notice no:2021/20644	SANJEEV KUMAR SINGH VS STATE OF UP AND ANOTHER	AJENDRA KUMAR	G.A.
2	E-File	A482/24570/2021 (Deoria) Notice no:2021/24784	SANJAY YADAV AND ANOTHER VS STATE OF U. P. AND ANOTHER	NITESH KUMAR SRIVASTAVA	G.A.
Fresh					
3		CRLR/3063/2021 (Allahabad) Notice no:2021/3255	AJEET SINGH VS STATE OF U.P. AND ANOTHER	KAMLESH KUMAR	G.A.
4		CRLR/3077/2021 (Mau) Notice no:2021/2910	NAUSHAD AHMAD VS STATE OF U.P. AND 2 OTHERS	MAINUDDIN AHAMAD	G.A.
5		CRLR/3089/2021 (Mau) Notice no:2021/3295	RAM PRAVESH YADAV VS STATE OF U.P. AND ANOTHER	AMAR NATH SINGH	G.A.
6		CRLR/3099/2021 (Gorakhpur) Notice no:2021/3168	UJJWAL SINGH @ VIKKI VS STATE OF U.P. AND ANOTHER	MONIKA VAISH AYANK MISHRA	G.A.
7		CRLR/3106/2021 (Varanasi) Notice no:2021/2872	RABESH KUMAR SINGH VS STATE OF U.P. AND ANOTHER	AKHILESH KUMAR	G.A.
8	PO	A482/8351/2021 (Farrukhabad) Notice no: 2021/6991	DR . SWAYAM PRAKASH RATHAUR @ DR . SWAYAM PRAKASH SINGH KUSHWAHA VS STATE OF U.P. AND ANOTHER	RAJEEV KUMAR SINGH PARMAR	G.A.
9	PO	A482/17308/2021 (Bareilly) Notice no:2021/16366	ANNE ANSARI AND 7 OTHERS VS STATE OF U.P. AND ANOTHER	DEVASHISH MITRA	G.A.
10	PO	A482/17314/2021 (Budaun) Notice no:2021/17305	SURAJ AND ANOTHER VS STATE OF U.P. AND ANOTHER	SANJIVE KUMAR GUPTA	G.A.
11	DF	A482/18803/2021 (Gautam Buddh Nagar) Notice no:2021/18607	VISHNU KUMAR VS STATE OF U.P. AND ANOTHER	SATYENDRA SINGH	G.A.
12		A482/23907/2021 (Chandauli) Notice no:2021/23961	CHHEDI YADAV AND ANOTHER VS STATE OF U.P.AND ANOTHER	DHIRENDRA KUMAR SRIVASTAVA	G.A.
13		A482/23918/2021 (Jaunpur) Notice no:2021/21133	ATIQUURRAHMAN VS STATE OF U.P. AND ANOTHER	AJAI KUMAR MALVIYA	G.A.
14		A482/23921/2021 (Jhansi) Notice no:2021/24138	RAJENDRA KUMAR RAI AND ANOTHER VS STATE OF U.P. AND ANOTHER	DEEPAK KUMAR JAISWAL	G.A.
15		A482/23928/2021 (Allahabad) Notice no:2021/21544	BACCHU LAL @ BACCHU LAL HARIJAN AND ANOTHER VS STATE OF U.P. AND ANOTHER	SHARDA VISHWAKARMA AWADHESH KUMAR SHARMA	G.A.
16		A482/23929/2021 (Kushi Nagar) Notice no:2021/23461	PRABHU AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	SANJAY KUMAR MISHRA	G.A.

17	A482/23930/2021 (Bijnor) Notice no:2021/23584	SONU AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	MOHD. MATEEN KHAN MOHD. ASLAM KHAN	G.A.
18	A482/23932/2021 (Ballia) Notice no:2021/23629	RAJU GUPTA VS STATE OF U.P. AND ANOTHER	RAMESH KUMAR CHAURASIA	G.A.
19	A482/23954/2021 (Varanasi)	SMT. SHWETA SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	SWETASHWA AGARWAL KUMAR SWAMY TRIPATHI	G.A.
20	A482/23964/2021 (Bijnor) Notice no:2021/23968	RAJEEV KUMAR VERMA VS STATE OF U.P. AND ANOTHER	PRATEEK KUMAR	G.A.
21	A482/23967/2021 (Gautam Buddh Nagar) Notice no:2021/23565	YOGENDRA SINGH VS STATE OF U.P. AND ANOTHER	KAPIL TYAGI	G.A.
22	A482/23969/2021 (Sonbhadra) Notice no:2021/16518	IBRAR ALI VS STATE OF U.P. AND ANOTHER	RASHID ALI	G.A.
23	A482/23970/2021 (Sant Kabir Nagar) Notice no:2021/22682	TEZ PRAKASH SRIVASTAV VS STATE OF U.P. AND ANOTHER	SHEETALA PRASAD PANDEY	G.A.
24	A482/23987/2021 (Siddharth Nagar) Notice no:2021/1650	DEVI PRASAD SHUKLA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	CHANDRA PRAKASH MISRA SUSHIL KUMAR MISHRA	G.A.
25	A482/23995/2021 (Allahabad) Notice no:2021/23948	SURENDRA SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	NEERAJ KUMAR SRIVASTAVA	G.A.
26	A482/23998/2021 (Ghaziabad) Notice no:2021/24008	SMT. SUNITA JINDAL AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	VIDYA PRAKASH SINGH	SANTOSH SINGH G.A.
27	LAFP CRLRD/687/2021 (Jaunpur) Notice no:2021/1272 2021/1272	SHITLA PRASAD VS STATE OF U.P. AND ANOTHER	ASHUTOSH UPADHYAY	G.A.

ADDITIONAL/UNLISTED LIST

For Delivery of Judgment/Opinion

301	DF WRIC/9518/2001 (Firozabad)	RADHA KISHAN YADAV VS STATE OF U.P. AND OTHERS	MADHAV JAIN	C.S.C.
<u>For Order</u>				
302	WC CRLR/4194/2019 (Aligarh)	SMT. SUMAN VS STATE OF U.P. AND 3 OTHERS	SMT. MEENAKSHI CHAUHAN S.P.S. CHAUHAN	MRITYUNJAY DWIVEDI G.A.
303	PO CRLR/833/2020 (Shahjahanpur)	AMIT KUMAR GUPTA AND 2 ORS. VS STATE OF UP AND ANOTHER	ASHWINI KUMAR AWASTHI VINAY KUMAR TRIPATHI	G.A.
304	PREM A482/16397/2008 (Moradabad)	SMT. KIRAN TOMAR AND OTHERS VS STATE OF U.P. AND ANOTHER	K.D. TIWARI	AMIT SINGH GOVT. ADVOCATE
305	DF A482/15973/2021 (Bareilly)	PRADEEP SAINI @ PRADEEP KUMAR AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	AMIT MISHRA	AMIT SAXENA G.A.

CASES IN WHICH LOWER COURT/TRIAL COURT PROCEEDINGS HAVE BEEN STAYED

306	PO	A482/14449/2008 (Sonbhadra)	HEMANT KUMAR AND OTHERS VS STATE OF U.P. AND ANOTHER	SATYENDRA NARAYAN SINGH	GOVT. ADVOCATE
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OLD CASES SPECIALLY ASSIGNED

307	WC	A482/2812/2003 (Agra)	RAM PAL AND OTHERS VS STATE OF U.P. AND ANOTHER	M.L. JAIN	RAGHUVIR SINGH GOVT.ADVOCATE
308	PO	A482/15679/2005 (Meerut)	RAMESH CHANDRA GROVER VS STATE OF U.P. AND OTHERS	VIVEK KUMAR SINGH V.K. GOEL	GOVERNMENT ADVOCATE
309	WC	A482/15563/2006 (Agra)	RADHEY SHYAM VS STATE OF U.P. AND ANOTHER	NIKHIL CHATURVEDI	MUKESH KUMAR GOVT. ADVOCATE
310	WC	A482/616/2007 (Sonbhadra)	GOPAL PANIKA AND OTHERS VS STATE OF U.P. AND ANOTHER	R.V. CHAUDHARY	GOVT. ADVOCATE
311	WC	A482/2524/2007 (Gautam Buddh Nagar)	HAJI YASIN VS STATE OF U.P. AND ANOTHER	KAPIL TYAGI	GOVT. ADVOCATE
	With	A482-17261-2006 Gautam Buddh Nagar	PRAKASH CHANDRA @ PRAKASH GUPTA VS STATE OF U.P. AND ANOTHER	NITIN GUPTA	NISHEETH YADAV GOVT. ADVOCATE
312	WC	A482/5308/2007 (Azamgarh)	MANOJ AND OTHERS VS STATE OF U.P. AND ANOTHER	SHEO RAM SINGH RAJESH MAURYA	GOVT. ADVOCATE
313	WC	A482/5322/2007 (Chandauli)	SAROJ YADAV AND OTHERS VS STATE OF U.P. AND ANOTHER	IRFAN U. HUDA MRS. NUZHAT PARVEEN	GOVT. ADVOCATE
314	PO	A482/12757/2007 (Mathura)	MAHANT PAWAN KUMAR VS STATE OF U.P. AND ANOTHER	RAJIV LOCHAN SHUKLA RAHUL SAHAI	D.K. TRIPATHI GOVT.ADVOCATE
315	PO	A482/19579/2007 (Bareilly)	SMT. GARGI SAXENA VS STATE OF U.P. AND ANOTHER	A.B.MAURYA	A.K. NARAIN DHURVA NARAIN GOVT. ADVOCATE
316	PO	A482/25611/2007 (Aligarh)	MADAN KISHORE ROHTAGI VS STATE OF U.P. AND ANOTHER	MRS. SWATI AGRAWAL	GOVT. ADVOCATE
317	LAFP	A482/25868/2007 (Ghaziabad)	DHURV DUTT SHARMA AND ANOTHER VS STATE OF U.P. AND ANOTHER	V.K.JAISWAL	GOVT. ADVOCATE
318	LAFP	A482/1016/2008 (Ghaziabad)	SANJAY KUMAR AND OTHERS VS STATE OF U.P. AND OTHERS	V.M. ZAIDI	GOVT. ADVOCATE
319	PO	A482/12218/2008 (Kanpur Nagar)	DAYA PRASAD TEWARI VS STATE OF U.P. AND ANOTHER	C.M. RAI AMIT MISRA	GOVT. ADVOCATE
320	PO	A482/14151/2008 (Bulandshahr)	SALMAN KHAN VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR	GOVT. ADVOCATE
321	PO	A482/14247/2008 (Jaunpur)	SHANKAR VS STATE OF U.P. AND ANOTHER	JEET BAHADUR	GOVT. ADVOCATE
322	PO	A482/14280/2008 (Bareilly)	RABIN KUMAR SAMMUEL AND OTHERS VS STATE OF U.P. AND ANOTHER	RIPU DAMAN SINGH	GOVT. ADVOCATE
323	PO	A482/14346/2008 (Ghaziabad)	PRIYA RAJAN SINHA VS STATE OF U.P. AND ANOTHER	NITIN GUPTA	K.M.GARG GOVT.ADVOCATE

324	PO	A482/14354/2008 (Mathura)	SUBHASH KUMAR SHARMA VS STATE OF U.P. AND ANOTHER	SANJAY KUMAR DWIVEDI	HARI OM DINESH KUMAR PK RAO VB RAO GOVT.ADVOCATE
325	PO	A482/14355/2008 (Bijnor)	MOHAMMAD HANIF AND OTHERS VS STATE OF U.P. AND OTHERS	BHUVNESH KUMAR SINGH	GOVT.ADVOCATE
326	PO	A482/14528/2008 (Lalitpur)	ASHOK KUMAR TIWARI AND OTHERS VS STATE OF U.P. AND ANOTHER	S.P. SHARMA	GOVT. ADVOCATE
327	PO	A482/14556/2008 (Azamgarh)	INDRAJIT SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	JANARDAN YADAV SHEO RAM SINGH	GOVT. ADVOCATE
328	PO	A482/14573/2008 (Meerut)	SUDARSHAN AND OTHERS VS STATE OF U.P. AND ANOTHER	R.R. KUSHWAHA	ALOK KUMAR SINGH GOVT. ADVOCATE
329	PO	A482/14620/2008 (Agra)	LAKHAN SINGH RATHORE VS STATE OF U.P. AND ANOTHER	ATUL SHARMA R.N. SHARMA	GOVT. ADVOCATE
330	PO	A482/14626/2008 (Amroha (jyotiba P Nagar))	LATAPHAT AND OTHERS VS STATE OF U.P. AND ANOTHER	ATUL SISODIA RAJEEV SISODIA	GOVT. ADVOCATE
331	PO	A482/16670/2008 (Kanpur Dehat)	YAKOOB AND ANOTHER VS STATE OF U.P. AND ANOTHER	A.K. VERMA S.R. VERMA	AMIT KUMAR PATHAK GOVT. ADVOCATE
332	PO	A482/16739/2008 (Bijnor)	DEVRAJ SINGH VS STATE OF U.P.	V.P. SRIVASTAVA MOHD. AFZAL PRATEEK KUMAR	GOVT. ADVOCATE
333	PO	A482/16748/2008 (Azamgarh)	MUKESH ASTHANA VS STATE OF U.P. AND ANOTHER	JYOTI BHUSHAN	R.S. SRIVASTAVA GOVT. ADVOCATE
334	PO	A482/16757/2008 (Deoria)	SATISH CHANDRA SHARMA VS STATE OF U.P. AND ANOTHER	MOHAN TIWARI	M.N.PATHAK GOVT. ADVOCATE
335	PO	A482/16769/2008 (Kanpur Nagar)	R. VISHWANATHAN VS STATE OF U.P. AND ANOTHER	ANIL SRIVASTAVA	GOVT. ADVOCATE
336	PO	A482/16860/2008 (Mathura)	ROHIT MAHESHWARI AND OTHERS VS STATE OF U.P. AND ANOTHER	G.K. GUPTA	GOVT. ADVOCATE
337	PO	A482/16892/2008 (Agra)	SMT. DEEPTI BHARGAVA VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR PATHAK	GOVT. ADVOCATE
338	LAFP	A482/37602/2012 (Meerut)	VIVEK DEEWAN AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAHUL MISHRA ARVIND SINGH	D.K. SRIVASTAVA GOVT. ADVOCATE
339	WC	A482/35004/2014 (Rampur)	SYED ASLAM MIYAN AND ANOTHER VS STATE OF U.P. AND ANOTHER	SYED FAHIM AHMED	RAKESH KUMAR MISHRA GOVT. ADVOCATE
340	WC	A482/9308/2015 (Varanasi)	SARJU VS STATE OF U.P. AND ANOTHER	PARVESH KUMAR PANDEY	RUPAK CHAUBEY GOVT. ADVOCATE
341	WC	A482/28028/2016 (Varanasi)	RAJ KUMAR SINGH VS STATE OF U.P. AND ANOTHER	RAJIV CHOWDHURY RAJESH KUMAR TRIPATHI DEBEE SHANKER PANDEY PULAK GANGULY	EKTA KAUR JAGRITI SINGH G.A.
		(A482-40166-2011) Varanasi Decided on 14/01/2020	RAJ KUMAR SINGH VS STATE OF U.P. AND ANOTHER		

342	WC	A482/34006/2016 (Deoria)	SMT. PREMA DEVI AND ANOTHER VS STATE OF U.P. AND ANOTHER	PRAMOD KUMAR	ASHOK KUMAR YADAV G.A.
343	WC	A482/13564/2017 (Budaun)	UMESH KUMAR AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	AMIT KUMAR SINGH SATISH CHANDRA TIWARI	G.A.
344	WC	A482/37812/2017 (Muzaffar Nagar)	SMT. SHEEL RANI VS STATE OF U.P. AND ANOTHER	PAWAN SINGH PUNDIR	G.A.
345	WA	A482/15407/2018 (Gorakhpur)	ARJUN MISHRA AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	PRAKASH CHANDRA SRIVASTAVA	ANIL TIWARI DHARMENDRA SHUKLA G.A.
346	WC	A482/6888/2019 (Allahabad)	NISHITH VERMA VS STATE OF U.P. AND ANOTHER	RAM JI YADAV AKHILESH KUMAR SINGH	G.A.
347	WC	A482/22366/2019 (Varanasi)	ROYANA SINGH VS STATE OF U.P. AND ANOTHER	MANISH TIWARY (SR. ADV) AVNEESH TRIPATHI	DEEPAK DUBEY SHARAD SINHA MAHESH SHARMA G.A.
	With	A482-22399-2019 Varanasi	ROYANA SINGH AND ANOTHER VS STATE OF UP AND ANOTHER	AVNEESH TRIPATHI	DEEPAK DUBEY SHARAD SINHA MAHESH SHARMA G.A.
348	WC	A482/25370/2019 (Hathras (mahamaya Nagar))	RAMVEER SINGH @ BHAIIYA JI VS STATE OF U.P. AND ANOTHER	PRASHANT SHARMA PANKAJ SHARMA	G.A.
349	WC	A482/35051/2019 (Ballia)	MAHTAB ALAM AND ANOTHER VS STATE OF U.P. AND ANOTHER	DIGVIJAY TIWARI	SHAMASUL ESLAM G.A.
	With	A482-28223-2017 Ballia	MAHATAB ALAM @ BABU AND ANOTHER VS STATE OF U.P. AND ANOTHER	SWAPNIL KUMAR	SHAMASUL ESLAM VIRENDRA CHAUBEY G.A.
	With	A482-35330-2018 Ballia	ASHRAPH ALI VS STATE OF UP AND ANOTHER	DIGVIJAY TIWARI	SHAMASUL ESLAM G.A.
350	WA	A482/42067/2019 (Hathras (mahamaya Nagar))	SHAKIR AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	MOHAMMAD KHALID	AMIR KHAN G.A.
351	WC	A482/2902/2021 (Ghaziabad)	DR. SWETA MOHANTY @ DR. SWETA PRASAD VS STATE OF U.P. AND ANOTHER	PRADEEP KUMAR MISHRA	G.A.
	With	CRLR-458-2021 Ghaziabad	ASHISH CHANDRA MOHANTY VS STATE OF U.P. AND ANOTHER	AMRENDRA PRATAP SINGH	PRADEEP KUMAR MISHRA G.A.

Application for Orders

352		10/2021 (Recall of Order) in case WRIC-2528- -2014 Decided on 21/10/2021	FIRASAT ALI KHAN VS SMT. NATTHO DEVI AND 6 OTHERS	SYED FAHIM AHMED	SHRI KANT
353		11/2021 (Recall of Order) in case WRIC-6808- -2014 Decided on 27/10/2021	SMT. REKHA AND 2 OTHERS VS NAND KISHORE AND ANOTHER	NARENDRA MOHAN HARISH CHANDRA MISHRA H.C. MISHRA	S.C.

354	2/2021 (Restoration) in case A482-488- -2000 Decided on 28/08/2012	PREETAM SINGH VS STATE OF U.P. AND ANOTHER	LALIT KUMAR SHUKLA PANKAJ SHUKLA	HARIDWAR SINGH GOVT. ADVOCATE
355	2/2021 (Recall of Order) in case A482-688- -2010 Decided on 21/05/2019	PRAKASH CHANDRA GUPTA AND OTHERS VS STATE OF U.P. AND ANOTHER	PRAMOD KUMAR SINGH SHARAD KUMAR SRIVASTAVA SHARAD KR. SRIVASTAVA	GOVT. ADVOCATE
356	1/2016 (152475/2017) (Restoration) in case A482-232- -2016 Decided on 03/03/2016	SHASHANK SINGH @ SHASHANK THAKUR AND 4 OTHERS VS THE STATE OF U.P. AND ANOTHER	SHASHANK DWIVEDI	SHASHANK TRIPATHI G.A.
357	9/2021 (Restoration) in case A482-3986- -2016 Decided on 04/12/2019	MAHAVEER AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	JAHAR SINGH (KASHYAP)	HITESH PACHORI G.A.
358	2/2021 (Restoration) in case A482-795- -2021 Decided on 06/07/2021	CHANDRABHUSHAN AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	MAMTA SHUKLA SANTOSH KUMAR YADAV	G.A.
359	1/2021 (Recall of Order) in case A482-885- -2021 Decided on 06/07/2021	RAMESH YADAV VS STATE OF U.P.	AWADH BEHARI SINGH	G.A.

AT 10:00 AM
(Court No.86)
HON'BLE JUSTICE MOHD. ASLAM

e-court

FRESH LIST

Fresh

ECOURT CASES.

1	DF E-File	CRLA/4413/2021 (Varanasi) Notice no:2021/4239 Notice no:2021/4239	SETH @ RAJBALI VS STATE OF UP	AJENDRA KUMAR	G.A.
Bail Appl. -1 / 2021 , Dated 21-10-2021 Applicant- Seth @ Rajbali					
Fresh					
2	PO	CRLA/481/2021 (Fatehpur) Notice no: 2021/416	RAJESH SONI @ VINOD SONI @ BUCHUN VS STATE OF U.P.	VIJAY SHANKER SINGH KAMLA SINGH	G.A.
Bail Appl. -1 / 2021 , Dated 28-01-2021 Applicant-					
3	PO	CRLA/3254/2021 (Banda) Notice no:2020/3694	CHHOTKAWA @ TEERATH VS STATE OF U.P.	ANKIT SINGH SAURABH TRIPATHI	G.A.
Bail Appl. -2 / 2020 , Dated 10-11-2020 Applicant- Chhotkawa @ Teerath					
4	DF	CRLA/3726/2021 (Shahjahanpur) Notice no:2021/3932	RAVI VS STATE OF U.P.	MUKTI NATH DWIVEDI	G.A.
Bail Appl. -1 / 2021 , Dated 20-09-2021 Applicant- Ravi					
5	DF	CRLA/3727/2021 (Shahjahanpur) Notice no:2021/3940	SADDAM VS STATE OF U.P. AND ANOTHER	SURESH DHAR DWIVEDI	G.A.
Bail Appl. -1 / 2021 , Dated 20-09-2021 Applicant- Saddam					
6	DF	CRLA/3834/2021 (Firozabad) Notice no:2021/3787	UADAY PAL VS STATE OF U.P.	SANTOSH KUMAR SHUKLA	G.A.
Bail Appl. -2 / 2021 , Dated 23-09-2021 Applicant- Uaday Pal					
7	DF	CRLA/4083/2021 (Kanpur Nagar) Notice no:2021/4271	AJAY VS STATE OF U.P.	SATYA DHEER SINGH JADAUN	G.A.
Bail Appl. -1 / 2021 , Dated 04-10-2021 Applicant- Ajay					
8	DF	CRLA/4098/2021 (Mathura) Notice no:2021/4199	TINKU VS STATE OF U.P. AND ANOTHER	AISHWARYA SAXENA RAM BEHARI SAXENA	RAM KUMAR G.A.
Bail Appl. -1 / 2021 , Dated 04-10-2021 Applicant- Tinku					
9	DF	CRLA/4100/2021 (Moradabad) Notice no:2021/4261	IQBAL VS STATE OF U.P.	A.K. MISHRA RAHUL SINGH	MANISH JOSHI G.A.
Bail Appl. -1 / 2021 , Dated 04-10-2021 Applicant- Iqbal					
10	DF	CRLA/4105/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/4091	DEVENDRA @ NAGPAL VS STATE OF U.P.	VIVEK SHARMA	G.A.
Bail Appl. -1 / 2021 , Dated 04-10-2021 Applicant- Devendra @ Nagpal					
11	DF	CRLA/4186/2021 (Mathura) Notice no:2021/4045	HARI OM VS STATE OF U.P.	RAJESH SINGH	G.A.
Bail Appl. -1 / 2021 , Dated 07-10-2021 Applicant- Hari Om					
12	DF	CRLA/4467/2021 (Jalaun) Notice no:2021/4635	INDAL VS STATE OF U.P.	TARUN KUMAR TRIPATHI	SUSHIL KUMAR G.A.

Bail Appl. -1 / 2021 , Dated 22-10-2021 Applicant- Indal

13	DF	CRLA/4612/2021 (Moradabad) Notice no:2021/4633	DEEPAK YADAV VS STATE OF U.P. AND ANOTHER	HARISH CHANDRA	G.A.
14		CRLA/5257/2021 (Fatehpur) Notice no:2021/5256	CHHOTU @ AJAY PANDEY VS STATE OF U.P.	SARVESH	G.A.

Bail Appl. -1 / 2021 , Dated 22-11-2021 Applicant- Chhotu @ Ajay Pandey

15		CRLA/5269/2021 (Varanasi) Notice no:2021/5295	PANKAJ KESHARI VS STATE OF U.P.	PREM PRAKASH YADAV	G.A.
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Bail Appl. -1 / 2021 , Dated 22-11-2021 Applicant- Pankaj Keshari

16		CRLA/5277/2021 (Bareilly) Notice no:2021/4968	ANEES VS STATE OF U.P.	VIRENDRA KUMAR SINGH	G.A.
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Bail Appl. -2 / 2021 , Dated 23-11-2021 Applicant- Anees

17		CRLA/5283/2021 (Varanasi) Notice no:2021/5355	AKHILESH SINGH VS STATE OF U.P.	ASHOK KUMAR SRIVASTAVA	G.A.
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Bail Appl. -2 / 2021 , Dated 20-11-2021 Applicant- Akhilesh Singh

18		CRLA/5304/2021 (Hapur (panchsheel Nagar)) Notice no:2021/5356	MONTI VS STATE OF U.P.	PRAMOD KUMAR SINGH MANVENDRA SINGH	G.A.
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Bail Appl. -1 / 2021 , Dated 20-11-2021 Applicant- Monti

19		CRLA/5305/2021 (Lalitpur) Notice no:2021/5341	DHAN SINGH VS STATE OF U.P.	NANHE LAL TRIPATHI	G.A.
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Bail Appl. -1 / 2021 , Dated 20-11-2021 Applicant- Dhan Singh

20		CRLA/5306/2021 (Gorakhpur) Notice no:2021/5335	DEENANATH VS STATE OF U.P.	VINAY KUMAR SINGH	G.A.
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Bail Appl. -1 / 2021 , Dated 20-11-2021 Applicant- Deenanath

21		CRLAD/784/2021 (Fatehpur) Notice no:2021/3882	VIPIN @ DEENU VS STATE OF U.P.	JANMED KUMAR	G.A.
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Bail Appl. -2 / 2021 , Dated 23-11-2021 Applicant- Vipin @ Deenu

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	DF E-File	CRLA/2006/2021 (Hapur (panchsheel Nagar)) With CRLA-2378-2021 Hapur (panchsheel Nagar)	DHEERAJ VS STATE OF UP JAGVEER VS STATE OF U.P.	SANJEEV KUMAR GAUR BABITA UPADHYAY GAVENDRA KUMAR MISHRA	G.A. RATNESH KUMAR SHUKLA SHIKHAR TANDON G.A.
302	DF E-File	CRLA/2055/2021 (Ghaziabad)	LALA KUMAR @ RAVI VS STATE OF U.P.	M.N. SINGH DEELIP KUMAR PATHAK RAJIV KUMAR MISHRA MAHESH NARAIN SINGH	G.A.
303	DF E-File	CRLA/3076/2021 (Mirzapur)	VIJAY VISHWAKARMA @ KALLU VS STATE OF U.P.	RASHID ALI YATHARTH SRIVASTAVA	G.A.
304	PO E-File	CRLA/2199/2021 (Meerut)	ANIL VS STATE OF U.P. AND ANOTHER	KAUSTUBH SRIVASTAVA AMAR JEET UPADHYAY	G.A.

For Order

MATTERS IN WHICH OFFENCE U/S 376 I.P.C. INVOLVED.

305	DF	CRLA/4701/2017 (Saharanpur)	SONU @ MOHD. TAQI VS STATE OF U.P.	SHAMSHAD AHMAD VIRENDRA KUMAR	G.A.
306	DF	CRLA/2177/1992 (Bareilly)	RIPI VS STATE	KAMLA KANT SRIVASTAVA RAJESH KUMAR SRIVASTAVA D.P. SINGH	A.G.A.
307	DF	CRLA/1813/2019 (Baghpat)	UDHAM VS STATE OF U.P.	ADITYA PRASAD MISHRA RAM RAJ PANDEY	ARVIND KUMAR G.A.
308	DF	CRLA/772/2020 (Siddharth Nagar)	RAM GHULAM VS STATE OF U.P.	SHAHROZE KHAN	G.A.
309	DF	CRLA/989/2020 (Hamirpur)	DEVIDEEN VS STATE OF U.P. AND ANOTHER	SAKET JAISWAL RAJA RAM KUSHWAHA	G.A.
310	DF	CRLA/2648/2020 (Etah)	RAMAKANT AND ANOTHERS VS STATE OF U.P.	SHASHI KUMAR MISHRA SUNIL VASHISTH	G.A.
311	DF	CRLA/2751/2020 (Mathura)	SANJAY VS STATE OF UP	SUBEDAR MISHRA	SANTOSH KUMAR SINGH G.A.
312	DF	CRLA/47/2021 (Rampur)	MAULVI KARI TALAHA VS STATE OF U.P.	AJAY KUMAR MISHRA ATHARVA DIXIT AUSHIM LUTHRA RAJESH KUMAR MISHRA	MANOJ KUMAR DUBEY VIPUL KUMAR DUBEY G.A.
313	DF	CRLA/677/2021 (Jalaun)	MAHENDRA ALIAS LALA NIRANJAN VS STATE OF U.P.	RAM SURAT PATEL	G.A.
314	DF	CRLA/2655/2021 (Budaun)	FAKHREY ALAM VS STATE OF U.P.	RAGHUVANSH MISRA	ABHAY RAJ SINGH G.A.
315	DF	CRLA/2869/2021 (Kannauj)	HARPAL VS STATE OF U.P.	ASHISH KUMAR MAOHAMMD NADEEM	G.A.
316	DF	CRLA/3056/2021 (Basti)	RAM SURESH VS STATE OF U.P.	SHESH NARAIN MISHRA	G.A.
317	DF	CRLA/3280/2021 (Jhansi)	DHARMENDRA DHEEMAR VS STATE OF U.P.	HITESH PACHORI	HARE KRISHNA TRIPATHI G.A.
318	DF	CRLA/3604/2021 (Amroha (Jyotiba P Nagar))	DEVRAJ VS STATE OF U.P.	YOGESH KUMAR TRIPATHI	G.A.
319	DF	CRLA/3610/2021 (Jaunpur)	ANIL @ SANTOSH DUBEY VS STATE OF U.P.	DEVENDRA KUMAR SHUKLA PREET PAL SINGH RATHORE	MANOJ KUMAR DUBEY G.A.
320	DF	CRLA/3619/2021 (Bareilly)	GUDDU AND ANOTHER VS STATE OF U.P.	SUSHIL KUMAR KUSHWAHA AMAR BAHADUR MAURYA	G.A.
321	DF	CRLA/3631/2021 (Bareilly)	CHAMAN VS STATE OF U.P.	RAKESH PATI TIWARI	G.A.
	With	CRLA-3770-2021 Bareilly	AMIT @ MALU VS STATE OF U.P.	VIRENDRA SINGH YADAV	G.A.
	With	CRLA-3804-2021 Bareilly	OMVEER SINGH VS STATE OF U.P.	KRISHNA GOPAL	G.A.
322	DF	CRLA/4042/2021 (Meerut)	RAJENDRA VS STATE OF U.P.	SATYA PRAKASH RAI VIKAS UPADHYAY	G.A.
323	DF	CRLA/4690/2021 (Ballia)	TEJ NARAYAN VS STATE OF U.P.	ASHWANI KUMAR RAI MAHESH PRASAD YADAV	G.A.

	With	CRLA-4038-2018 Moradabad	RAM BABU AND 4 ORS. VS STATE OF U.P.	SR. ADVOCATE ALOK RANJAN MISHRA	NARENDRA NATH TRIPATHI G.A.
	With	CRLA-4493-2018 Ballia	RANJAY CHAURASIYA VS STATE OF U.P.	LALLAN PRASAD SINGH	G.A.
	With	CRLA-6806-2018 Ballia	BOOTAN KUMAR VS STATE OF U.P.	ASHWANI KUMAR RAI MAHESH PRASAD YADAV	G.A.
324	PO	CRLA/1080/1983 (Ghaziabad)	RAJENDRA VS STATE OF U.P.	P.K. RAO DHAN PRAKASH	GOVT. ADVOCATE
325	PO	CRLA/146/1986 (Bijnor)	YUSUF VS STATE OF U.P.	R.C. SINGH	A.G.A.
326	PO	CRLA/894/1986 (Moradabad)	SOM PAL VS STATE OF U.P.	DHIRENDRA KUMAR AGRAHARI G.H. SAXENA	A.G.A.
327	PO	CRLA/404/1989 (Banda)	MAIYA DEVI VS STATE	R.S. TIWARI	A.G.A.
328	PO	CRLA/459/1989 (Aligarh)	RAGHVENDRA VS STATE	APUL MISRA	S.C.
329	PO	CRLA/1061/1990 (Budaun)	ASGHAR VS STATE	VIRENDRA SINGH	A.G.A.
330	PO	CRLA/2156/1990 (Moradabad)	INTZAR VS STATE	V.P. SRIVASTAVA	A.G.A.
331	PO	CRLA/2176/1990 (Etawah)	RAM PRAKASH AND OTHERS VS STATE OF U.P.	K.S. CHAUHAN	A.G.A.
332	PO	CRLA/247/1992 (Moradabad)	HARPAL SINGH VS STATE OF U.P.	BRAHAM SINGH	A.G.A.
333	PO	CRLA/99/1996 (Ghaziabad)	MKUNWAR PAL VS STATE OF U.P.	RAVINDRA RAI	GOVT. ADVOCATE
334	PO	CRLA/108/1996 (Meerut)	ASIT VS STATE OF U.P.	GOPAL S. CHATURVEDI	GOVT. ADVOCATE
335	PO	CRLA/83/2001 (Kanpur Dehat)	RAMAKANT VS STATE OF U.P.	RAJESH KUMAR SACHAN	GOVT. ADVOCATE
336	PO	CRLA/88/2001 (Bulandshahr)	PAPPU DHIMAR VS STATE OF U.P.	R.K. SHARMA	GOVT. ADVOCATE
337	PO	CRLA/92/2001 (Mirzapur)	RAJU SONAR VS STATE OF U.P.	BHAWESH PRATAP SINGH UMESH KUMAR K.K. CHAURASIYA	GOVT. ADVOCATE
338	PO	CRLA/100/2001 (Shahjahanpur)	RAM NIWAS AND OTHERS VS STATE OF U.P.	BHAVYA SAHAI BRIJESH SAHAI	GOVT. ADVOCATE
339	PO	CRLA/103/2001 (Bijnor)	MANOJ KUMAR VS STATE OF U.P.	MAHIPAL SINGH	G.A.
340	PO	CRLA/1496/2001 (Budaun)	OMENDRA VS STATE OF U.P.	P.C.SRIVASTAVA	GOVT. ADVOCATE
341	PO	CRLA/2176/2001 (Aligarh)	DABLU AND OTHERS VS STATE OF U.P.	G.P. DIKSHIT	GOVT. ADVOCATE

	With	CRLA-2165-2001 Aligarh	SATYA PAL VS STATE OF U.P.	SUSHEEL KUMAR	GOVT. ADVOCATE
342	PO	CRLA/2178/2001 (Etawah)	LAKHAN SINGH VS STATE OF U.P.	B.B. DUBEY	GOVT. ADVOCATE
	With	CRLA-2432-2001 Etawah	RAGHUBEER SAHAI VS STATE OF U.P.	B.B. DUBEY	GOVT. ADVOCATE
343	PO	CRLA/2216/2001 (Jaunpur)	PAPPU ALIAS PREM CHAND VS STATE OF U.P.	S.K. DUBEY	GOVT. ADVOCATE
	With	CRLA-2218-2001 Jaunpur	DABLU ALIAS BABLOO AND ANOTHER VS STATE OF U.P.	APUL MISRA	G.A.
344	PO	CRLA/2223/2001 (Etah)	RESHAM PAL VS STATE OF U.P.	GAURAV KUMAR SRIVASTAVA	GOVT. ADVOCATE
345	PO	CRLA/2301/2003 (Sant Kabir Nagar)	NARENDRA RAI VS STATE OF U.P.	SHASHANK SHEKHAR	GOVT. ADVOCATE
346	PO	CRLA/881/2007 (Ghaziabad)	SUSHIL VS STATE OF U.P.	DILEEP KUMAR RAJIV GUPTA	SANTOSH TRIPATHI GOVT. ADVOCATE
	With	CRLA-645-2007 Ghaziabad	RAJ SINGH VS STATE OF U.P.	RAJRSHI GUPTA RAJIV GUPTA DILEEP KUMAR	SANTOSH. TRIPATHI GOVT. ADVOCATE
347	PO	CRLA/955/2007 (Pilibhit)	PARASHU RAM AND ANOTHER VS STATE OF U.P.	SUBODH KUMAR ABHISHEK MAYANK RAMESH CHANDRA KANDPAL DR. ARUN SRIVASTAVA P.N. GANGWAR	GOVT. ADVOCATE
348	PO	CRLA/963/2007 (Farrukhabad)	ARUN KUMAR VS STATE OF U.P.	AKHIL KUMAR SHUKLA	GOVT. ADVOCATE
	With	CRLA-807-2007 Farrukhabad	RAM BABU VS STATE OF U.P.	USHA SRIVASTAVA SUSHIL KUMAR DUBEY UMESH CHANDA MISHRA	GOVT. ADVOCATE
349	PO	CRLA/981/2007 (Aligarh)	ASHOK KUMAR VS STATE OF U.P.	B.S. RATHORE RAKESH BAGGA S.P. SRIVASTAVA ABHISHEK MAYANK A.K. SINGH B.N. SINGH RATHORE	JAJI S.K.A. KHAN GOVT. ADVOCATE
350	PO	CRLA/7244/2017 (Kaushambi)	MUNESH KUMAR VS STATE OF U.P.	SANJEEV KUMAR SHARMA VINAY KUMAR	G.A.
351	PO	CRLA/5028/2019 (Amroha (Jyotiba P Nagar))	VINOD VS STATE OF U.P.	SHARDA PRASAD MISHRA	G.A.
352	PO	CRLA/6655/2019 (Chandauli)	JOGINDAR CHAUHAN VS STATE OF U.P.	JAI PRAKASH SINGH	G.A.
353	WC	CRLA/3388/2020 (Fatehpur)	RAJU VISHWAKARMA ALIAS NEERAJ VS STATE OF U.P.	JAI PRAKASH SINGH	G.A.
354	PO	CRLA/3717/2020 (Chitrakoot)	SHRAWAN KUMAR VERMA VS STATE OF U.P.	ARVIND KUMAR RAMANUJ YADAV SHYAM SUNDER MISHRA	G.A.
355	LAFP	CRLA/371/2021 (Fatehpur)	RAJU @ NEERAJ PASWAN VS STATE OF U.P.	SHIVAKANT	G.A.

356	PO	CRLA/1321/2021 (Mainpuri)	PANNA LAL VS STATE OF U.P. AND ANOTHER	SAURABH YADAV	G.A.
	With	CRLA-1299-2021 Mainpuri	DHURV VS STATE OF U.P. AND ANOTHER	SAURABH YADAV	G.A.
357	PO	CRLA/1440/2021 (Saharanpur)	BIJENDRA AND ANOTHER VS STATE OF U.P.AND ANOTHER	RAVINDRA SHARMA	G.A.
358	LAFP	CRLA/2299/2021 (Bareilly)	RAMAN VS STATE OF U.P.	SANTOSH KUMAR SINGH SYED WAJID ALI	G.A.
359	PO	CRLA/2314/2021 (Saharanpur)	ANIL VS STATE OF U.P.	A.Z.KHAN	MANOJ KUMAR RAI G.A.
	With	CRLA-1175-2021 Saharanpur	ANUJ VS STATE OF U.P.	HARSHIT PATHAK ANURAG PATHAK	SATYA PRAKASH RAI G.A.
360	LAFP	CRLA/2478/2021 (Sonbhadra)	KISHAN CHERO @ KRISHNA VS STATE OF U.P.	ARVIND SINGH	G.A.
	With	CRLA-1653-2021 Sonbhadra	VIJAY CHERO VS STATE OF U.P.	PULAK GANGULY ANURODH TRIPATHI	G.A.
361	PO	CRLA/3426/2021 (Kasganj (kanshiram Nagar))	SAHAB SINGH @ LALLA VS STATE OF U.P.	SANJAY YADAV DEEPAK SINGH YADAV	G.A.
For Admission					
362	PO	CRLA/3356/2020 (Budaun)	RAJU @ RAJESH VS STATE OF U.P.AND ANOTHER	AJAI KUMAR SAURABH YADAV PHOOL SINGH YADAV	G.A.
363	PO	CRLA/78/2021 (Allahabad)	SURAJ DHURIYA VS STATE OF U.P. AND ANOTHER	NARENDRA KUMAR JAI SINGH YADAV	G.A.
364	PO	CRLA/190/2021 (Basti)	MANIRAM VS STATE OF U.P.	RAVINDRA PRAKASH SRIVASTAVA	G.A.
365	PO	CRLA/3808/2021 (Auraiya)	SAURABH TIWARI VS STATE OF U.P.	SANTOSH KUMAR GIRI	G.A.
	With	CRLA-6967-2019 Auraiya	BALBEER SINGH VS STATE OF U.P. AND ANOTHER	SRI. V.P. SRIVASTAVA(SR. ADV) LAV SRIVASTAVA	SUSHIL KUMAR PANDEY G.A.
	With	CRLA-2967-2020 Auraiya	SATYENDRA KULMAR TIWARI VS STATE OF U.P. AND ANOTHER	JEETENDRA KUMAR SHARMA	G.A.
366	PO	GOVA/192/2021 (Budaun)	STATE OF U.P. VS RAJESH	G.A.	DURGA TIWARI

For Hearing

MATTERS IN WHICH OFFENCE U/S 376 I.P.C. INVOLVED.

367	PO	CRLA/2872/2006 (Meerut)	RAM KUMAR @ RAMU VS STATE OF U.P.	SANTOSH K.GIRI V.S. CHAUHAN SANJAY MISHRA TEJ PAL S.P. SINGH R.K.SHUKLA MRS.SWATI AGARWAL	GOVT. ADVOCATE
368	PO	CRLA/2963/2006 (Aligarh)	DAS @ CHARANDAS AND ANOTHER VS STATE OF U.P. AND ANOTHER	DWIJENDRA PRASAD S.S. RAJPUT DUJENDRA PRASAD AKHILESH SRIVASTAVA	GOVT. ADVOCATE

369	PO	CRLA/4670/2006 (Aligarh)	PAPPU AND ANOTHER VS STATE OF U.P.	BRIJESH KUMAR MISHRA SERVESH RAHUL RAGHAV SUSHIL KUMAR SYED. WAJID ALI R.B.SAXENA RAJ SINGH	GOVT. ADVOCATE
370	PO	CRLA/4673/2006 (Jaunpur)	SUBHASH SINGH VS STATE OF U.P.	S.K.RAO S.R. RAO O.P. SINGH	GOVT. ADVOCATE
371	PO	CRLA/5557/2006 (Jaunpur)	SANJAY KUMAR DUBEY VS STATE OF U.P.	RADHEYSHYAM SHUKLA MANOJ KUMAR SINGH GAUTAM V.K.S.PAMAR A.L. TIWARI	S.K. GUPTA GOVT. ADVOCATE
	With	CRLA-4685-2006 Jaunpur	CHHOTU @ AJAY KUMAR AND ANOTHER VS STATE OF U.P.	V.K.S.PARMAR SAROJ KUMAR YADAV A.L. TIWARI	S.K. GUPTA D.K. TRIPATHI INDRA DEO GOVT. ADVOCATE

CRL APPEALS WHERE THE ACCUSED HAS UNDERGONE MORE THAN HALF SENTENCE WITHIN PURVIEW OF SEC.436A CRPC.

372	PO	CRLA/3001/2006 (Kannauj)	RAM MILAN @ KARAINA AND OTHERS VS STATE OF U.P.	NEERAJ SRIVASTAVA A.C. A.K. AWASTHI D.K. DUBEY MANISH TEWARI AKHILESH KUMAR SHUKLA MANISH TRIVEDI	GOVT. ADVOCATE
373	PO	CRLA/501/2006 (Gorakhpur)	MUMTAZ VS STATE OF U.P.	B.K. TRIPATHI	VIPIN KUMAR DWIVEDI GOVT. ADVOCATE
	With	GOVA-5551-2006 Gorakhpur	STATE OF U.P. VS MUMTAZ AND OTHERS	V.S.MISHRA	
374	PO	CRLA/4628/2006 (Bijnor)	DILSHAD AND ANOTHER VS STATE OF U.P.	JAGDEV SINGH N.I. JAFRI VEER SINGH S.F.A. NAQVI	GOVT. ADVOCATE

For Final Hearing

MATTERS IN WHICH OFFENCE U/S 376 I.P.C. INVOLVED.

375	DF	CRLA/4738/2017 (Lalitpur)	MAUSAM @ GOPAL DAS VS STATE OF U.P.	ASHUTOSH KUMAR TIWARI VED PRAKASH OJHA	ANANT KISHORE G.A.
376	DF	CRLA/2352/2019 (Sonbhadra)	RAM VRIKSHA KUSHWAHA VS STATE OF U.P.	SHASHANK SINGH SUNIL KUMAR KUSHWAHA PAWNESH TIWARI NARENDRA KUMAR SAHAI KANT KUSHWAHA	G.A.
377	DF	CRLA/1896/1992 (Aligarh)	KALIA VS STATE	DEVENDRA DHAMA	A.G.A.
378	DF	CRLA/2667/2016 (Bulandshahr)	SHAHZAD AND 3 OTHERS VS STATE OF U.P.	VIJENDRA SINGH SUSHIL KUMAR BRAJESH KUMAR PRABHAT KUMAR SRIVASTAVA ARAF KHAN LIHAZUR RAHMAN KHAN SHYAM BABU VAISH	ASHUTOSH YADAV SANJAY SRIVASTAVA SHYAM LAL G.A.
379	DF	CRLA/314/2020 (Kasganj (kanshiram Nagar))	JAMEEL VS STATE OF U.P.	AMRENDRA NATH RAI SANJAY SINGH	G.A.
380	DF	CRLA/1088/2020 (Basti)	SANJAY CHAUHAN @ SANAJY SINGH VS STATE OF U.P. AND ANOTHER	SUMIT KUMAR SRIVASTAVA RAJESH KUMAR CHAUDHARY	G.A.

381	DF	CRLA/3166/2020 (Mathura)	GIRRAJ VS STATE OF U.P.	SANJAY KUMAR DWIVEDI	G.A.
382	DF	CRLA/3650/2020 (Mau)	RAMJEET VS STATE OF U.P. AND ANOTHER	VIKAS SISODIA SUNIL KUMAR SINGH	G.A.
383	DF	CRLA/213/2021 (Gorakhpur)	VIKASH KUMAR VS STATE OF U.P.	MAN MOHAN MISHRA SUDHIR KUMAR TRIPATHI	G.A.
384	DF	CRLA/848/2021 (Jhansi)	ABRAR ALI VS STATE OF UP AND ANOTHER	FAKHRUZZAMAN	RUCHITA JAIN G.A.

MATTERS IN WHICH OFFENCE U/S 376 I.P.C. INVOLVED.

385	PO	CRLA/246/1992 (Jhansi)	AMRIT @ IMRAT VS STATE	JAYPRAKASH TIWARI A.R.B. KHER	A.G.A.
386	PO	CRLA/61/2017 (Azamgarh)	SHANKER PASI VS STATE OF U.P.	BANSH NARAIN RAI SANJEEV KUMAR RAI BRAHMA NAND PANDEY SANJAY KUMAR YADAV ADARSH KUMAR	ANURAG PATHAK G.A.
387	PO	CRLA/368/2017 (Kanpur Nagar)	MOHD. ISHRAT VS STATE OF U.P.	MAHENDRA PRATAP SINGH SUSHIL KUMAR DUBEY	G.A.
388	LAFP	CRLA/3574/2018 (Rampur)	ASHRAF VS STATE OF U.P.	SANJAY SINGH	G.A.
389	LAFP	CRLA/1040/2019 (Firozabad)	RAJA RAM VS STATE OF U.P.	INDER PAL SINGH TOMAR ARVIND AGRAWAL	G.A.
390	PO	CRLA/347/2020 (Allahabad)	LAV KUSH VS STATE OF U.P. AND ANR.	SHAMS UZ ZAMAN	G.A.
For Final Disposal					
391	PO	CRLA/1850/1984 (Muzaffar Nagar)	SHAMIM AND ANOTHER VS STATE OF U.P.	PANKAJ BHARTI V.M.ZAIDI K.C.SINHA	A.G.A.

Application for Orders

392		2/2021 (Recall of Order) in case CRLAD-17- -2014 Decided on 12/09/2014	SHAMSHER ALI VS STATE OF U.P.	RAMESH KUMAR PANDEY SURESH CHANDRA MISHRA	GOVT. ADVOCATE
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AT 10:00 AM
(Court No.87)
HON'BLE JUSTICE SADHNA RANI (THAKUR)

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	E-File	CRLA/5345/2021 (Jalaun) Notice no:2021/5311	RAGHUVeer SINGH AND ANOTHER VS STATE OF U.P. THROUGH SECRETARY HOME AT LUCKNOW	SANTOSH KUMAR SINGH B.N.SINGH	G.A.
Bail Appl. -1 / 2021 , Dated 22-11-2021 Applicant- Raghuveer Singh And Another					
Fresh					
2	DF	CRLA/4535/2021 (Shahjahanpur) Notice no:2021/4700	PRASHANT KUMAR @ GAPALU AND 2 OTHERS VS STATE OF U.P. AND ANOTHER		RAM JANAM SHAHI G.A.
3	DF	CRLA/4621/2021 (Mirzapur) Notice no:2021/4678	RAMESH KUMAR VS STATE OF U.P. AND 4 OTHERS	KRIPA SHANKER	G.A.
4	DF	CRLA/4623/2021 (Hamirpur) Notice no:2021/4063	ANIL KUMAR VS STATE OF U.P. AND 4 OTHERS	ANIL KUMAR	G.A.
5		CRLA/5260/2021 (Chandauli) Notice no:2021/5243	PRAVEJ ALAM ALIAS PARVEJ ALAM VS STATE OF U.P.	DHIRENDRA KUMAR SRIVASTAVA	G.A.
Bail Appl. -1 / 2021 , Dated 22-11-2021 Applicant- Pravej Alam Alias Parvej Alam					
6		CRLA/5261/2021 (Mirzapur) Notice no:2021/5278	MANGALA PRASAD GUPTA AND 2 OTHERS VS STATE OF U.P.	ASHOK MALAVIYA	G.A.
Bail Appl. -1 / 2021 , Dated 22-11-2021 Applicant- Mangala Prasad Gupta And 2 Others					
7		CRLA/5265/2021 (Jalaun)	DIGVIJAY @ JEETOO VS STATE OF U.P.	SUSHIL KUMAR	G.A.
Bail Appl. -1 / 2021 , Dated 22-11-2021 Applicant- Digvijay @ Jeetoo					
8		CRLA/5271/2021 (S.r. Nagar (bhadohi)) Notice no:2021/5237	CHEEDI PASI @ BACCHAN VS STATE OF U.P.	SURESH BAHADUR	G.A.
Bail Appl. -1 / 2021 , Dated 22-11-2021 Applicant- Cheedi Pasi @ Bacchan					
9		CRLA/5275/2021 (S.r. Nagar (bhadohi)) Notice no:2021/4970	MOOL CHANDRA GUPTA AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR MANOJ KUMAR SRIVASTAVA	G.A.
10		CRLA/5276/2021 (Mirzapur) Notice no:2021/4983	SADHU YADAV ALIAS UMASHANKAR AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	JITENDRA KUMAR MISHRA LOK NATH SHUKLA	G.A.
11		CRLA/5284/2021 (Kanpur Dehat) Notice no:2021/5319	SMT. BHAGYAWATI AND ANOTHER VS STATE OF U.P.	ASHWANI KUMAR SACHAN SAURABH SACHAN	G.A.
Bail Appl. -1 / 2021 , Dated 20-11-2021 Applicant- Smt. Bhagyawati And Another					
12		CRLA/5285/2021 (Kanpur Dehat) Notice no:2021/5320	VIJAY KUMAR VS STATE OF U.P.	ASHWANI KUMAR SACHAN SAURABH SACHAN	G.A.
Bail Appl. -1 / 2021 , Dated 20-11-2021 Applicant- Vijay Kumar					

13		CRLA/5287/2021 (Kannauj) Notice no:2021/5358	SHIV KUMAR AND ANOTHER VS STATE OF U.P. AND ANOTHER	ARIMARDAN YADAV JADU NANDAN YADAV	G.A.
Bail Appl. -1 / 2021 , Dated 20-11-2021 Applicant- Shiv Kumar And Another					
14		CRLA/5289/2021 (Mahoba) Notice no:2021/5370	MANOJ AND 2 OTHERS VS STATE OF U.P.	ANADI KRISHNA NARAYANA NEEHARIKA SINHA NARAYANA	G.A.
Bail Appl. -1 / 2021 , Dated 20-11-2021 Applicant- Manoj And 2 Others					
15		CRLA/5291/2021 (Sant Kabir Nagar) Notice no:2021/5220	MANOJ YADAV VS STATE OF U.P. AND ANOTHER	AJEET SINGH ANURAG DUBEY	G.A.
16		CRLA/5294/2021 (Kanpur Nagar) Notice no:2021/5260	DEEPAK SAINI VS STATE OF U.P.	AMITABH TRIPATHI	G.A.
Bail Appl. -1 / 2021 , Dated 20-11-2021 Applicant- Deepak Saini					
17		CRLA/5309/2021 (Firozabad) Notice no:2021/5316 2021/5316	BRIJESH VS STATE OF U.P.	ALKESH SINGH	G.A.
Bail Appl. -1 / 2021 , Dated 20-11-2021 Applicant- Brijesh					
18	PO	TACR/172/2021 (S.r. Nagar (bhadohi)) Notice no:2021/10660	AMRIT LAL AGRAHARI VS STATE OF U.P. AND ANOTHER	SURESH CHANDRA PANDEY	BHARAT PRATAP SINGH BRIJESH KUMAR SINGH G.A.
19	PO	TACR/267/2021 (Mathura) Notice no:2021/20302	NIRBHAY GOSWAMI VS STATE OF U.P. AND ANOTHER	SUBEDAR MISHRA	SUDHIR KUMAR AGARWAL G.A.
20		CRLAD/774/2021 (Jaunpur) Notice no:2021/4969	DINESH KUMAR AND 2 OTHERS VS STATE OF U.P.	NIWAS KUMAR GUPTA RAJESH KUMAR	G.A.
21		CRLAD/775/2021 (Jhansi) Notice no:2021/5194	DEVENDRA VS STATE OF U.P.	NOOR MUHAMMAD YOGESH KUMAR SRIVASTAVA	G.A.
Bail Appl. -3 / 2021 , Dated 22-11-2021 Applicant- Devendra					
22		CRLAD/776/2021 (Aligarh) Notice no:2021/5135	GIRISH AND 3 OTHERS VS STATE OF U.P.	DEVENDRA KUMAR YADAV	G.A.
Bail Appl. -1 / 2021 , Dated 22-11-2021 Applicant- Girish And 3 Others					
23		JAPLD/241/2021 (Budaun)	RAJVEER SINGH VS STATE OF U.P.	FROM JAIL	A.G.A.
24		JAPLD/242/2021 (Bareilly)	SURESH VS STATE OF U.P.	FROM JAIL	A.G.A.
25		JAPLD/243/2021 (Aligarh)	MANOJ @ TEDA VS STATE OF U.P.	FROM JAIL	A.G.A.

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	DF- E-File PH	CRLA/2018/2021 (Kanpur Dehat)	STATE OF U.P. VS SURESH CHANDRA FOZI	G.A.	ANIL KUMAR PATHAK KARTIKEYA SARAN
302	DF E-File	CRLA/4687/2021 (Shahjahanpur)	RANA SINGH @ NARENDRA SINGH VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	SMT. MEENAKSHI CHAUHAN S.P.S. CHAUHAN	G.A.

For Admission

ECOURT CASES.

303	DF E-File	CRLA/2810/2021 (Hathras (mahamaya Nagar))	GAYATRI VS STATE OF U.P. AND OTHERS	RAM NETA SINGH	ANIL KUMAR DHANANJAY PRATAP SINGH
304	WC E-File	CRLA/3549/2021 (Ballia)	RAJENDRA MAURYA AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	MAHENDRA RAM MAURYA	MANOJ YADAV G.A.
For Order					
305	DF	CRLA/733/1986 (Varanasi)	CHHEDI LAL VS STATE OF U.P.	BANSH NARAIN PATHAK ABHISHEK KUMAR YADAV BHOLA NATH YADAV VINOD PRASAD	A.G.A.
306	DF	CRLA/3385/2011 (Bareilly)	MANGALSEN AND ANOTHER VS STATE OF U.P.	ALOK SHARMA VIRENDRA KUMAR SINGH	GOVT. ADVOCATE
307	DF	CRLA/4286/2018 (Mirzapur)	MUKESH YADAV VS STATE OF U.P.	SUJEET KUMAR CHHAYA GUPTA	G.A.
	With	CRLA-3643-2018 Mirzapur	ANIL KUMAR VS STATE OF U.P.	NOORI ULLAH SIDDARTH JAISWAL	G.A.
308	DF	CRLA/2364/2021 (Kasganj (kanshiram Nagar))	RAM VIRESH VS STATE OF U.P.	AJIT KUMAR	G.A.
309	DF	CRLA/2365/2021 (Meerut)	PAWANVEER VS STATE OF U.P.	BRAHAM SINGH SUSHIL KUMAR TEWARI	AKASH TOMAR G.A.
	With	CRLA-1955-2021 Meerut	DHARMENDRA AND ANOTHER VS STATE OF U.P.	BRAHAM SINGH SUSHIL KUMAR TEWARI	AKASH TOMAR G.A.
310	DF	CRLA/4122/2021 (Kasganj (kanshiram Nagar))	PAPPU @ VIRENDRA AND ANOTHER VS STATE OF U.P. AND ANOTHER	JAI PRAKASH SINGH	G.A.
311	DF	CRLA/4155/2021 (Kasganj (kanshiram Nagar))	UMESH AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	ANIL KUMAR	G.A.
312	DF	CRLA/4322/2021 (Farrukhabad)	PRABHASH CHANDRA DUBEY VS STATE OF U.P.	NARENDRA KUMAR SINGH	G.A.
313	PO	CRLA/36/1983 (Allahabad)	LAKHAN CHAMAR VS STATE OF U.P.	R.B. SAHAI A.G.A.	R.B.SAHAI
314	PO	CRLA/218/1986 (Gorakhpur)	DULAREY @ RAM DULAREY AND ANOTHER VS STATE OF U.P.	SIDDHARTH SHUKLA	A.G.A.
315	PO	CRLA/929/1987 (Mathura)	ZARIF VS STATE	D.K. DEWAN	A.G.A.
316	PO	CRLA/117/1989 (Budaun)	JUGGI @JOGRAJ AND OTHERS VS STATE	I.S. TOMAR	A.G.A.
317	PO	CRLA/518/1989 (Saharanpur)	PREM CHAND VS STATE	KESHAV SAHAI	A.G.A.
318	PO	CRLA/498/1990 (Aligarh)	RAMESH SINGH VS STATE OF U.P.	N.K. SHARMA	A.G.A.
319	PO	CRLA/686/1991 (Fatehpur)	JANG BAHADUR SINGH AND OTHERS VS STATE	R.B. SAHAI	A.G.A.

320	PO	CRLA/1988/1991 (Firozabad)	DUNGAR SINGH VS STATE OF U.P.	ANUP GHOSH	A.G.A.
321	PO	CRLA/144/1992 (Aligarh)	SMT.BHAWANHI DEVI AND OTHERS VS STATE OF U.DPD.D	PREM PRAKASH	D.G.A.
322	PO	CRLA/346/1992 (Shahjahanpur)	MARIL VS STATE	P.N. LAL	A.G.A.
323	PO	CRLA/896/1992 (Saharanpur)	ALI MOHAMMAD AND ANOTHER VS STATE OF U.P.	RAMESH CHANDRA SRIVASTAVA S.A.SHAH	A.G.A.
324	PO	CRLA/1133/1992 (Jhansi)	SIYA RAM VS STATE		A.G.A.
325	PO	CRLA/26/1993 (Moradabad)	ASHOK KUMAR VS STATE	G.S. CHATURVEDI	A.G.A.
326	PO	CRLA/525/1993 (Muzaffar Nagar)	ANAND VS STATE OF U.P.	O.S. MALIK	A.G.A.
327	PO	CRLA/975/1993 (Hamirpur)	BIHARI LAL VS STATE OF U.P.	RAM KISHOR GUPTA	A.G.A.
328	PO	CRLA/976/1993 (Hamirpur)	NAND KISHORE VS STATE OF U.P.	ARUN KUMAR SINGH	AGA
329	PO	CRLA/1009/1993 (Pilibhit)	MAHESH KUMAR @ PAHOWA VS STATE	N.I. JAFRI	A.G.A.
330	PO	CRLA/1106/1993 (Rampur)	JAMEEL AHMAD AND OTHERS VS STATE OF U.P.	SHAHABUDDIN RAJESH MISRA	A.G.A.
331	PO	CRLA/1834/1993 (Hamirpur)	DEVI @ DEVI DAYAL VS STATE	RAM KISHOR GUPTA	A.G.A.
332	PO	CRLA/363/1994 (Farrukhabad)	SHIYA RAM VS STATE OF U.P.	S. SINGH RATHAUR	A.G.A.
333	PO	CRLA/461/1994 (Saharanpur)	SATYAVIR VS STATE OF U.P.	S.L.KESHARWANI	A.G.A.
334	PO	CRLA/546/1995 (Ghazipur)	KISHORE VS NIRMAL AND OTHERS	S.K. VERMA	A.G.A.
335	PO	CRLA/651/1995 (Pilibhit)	MATRU SINGH VS STATE OF U.P.	P.N. LAL	G.A.
336	WC	CRLA/3912/2001 (Varanasi)	MANGRU AND OTHERS VS STATE OF U.P.	BRIJESH SAHAI	R.C.UPADHYA ASHUTOSH KUMAR PANDEY GOVT. ADVOCATE
	With	CRLA-3926-2001 Varanasi	RAM SHAKAL AND OTHERS VS STATE OF U.P.	DHIRENDRA KUMAR SRIVASTAVA BRIJESH SAHAI	GOVT. ADVOCATE
	With	CRLA-421-2002 Varanasi	SHYAM LAL VS STATE OF U.P.	BRIJESH SAHAI	ASHUTOSH KUMAR PANDEY GOVT. ADVOCATE
337	PO	CRLA/1152/2003 (Saharanpur)	JAGDISH RAM KAPOOR VS STATE OF U.P. AND OTHERS	VIRENDRA SINGH	PAVAN KUMAR MISHRA A.G.A.
338	LAFP	CRLA/2944/2005 (Jaunpur)	VIJAY PRAKASH AND ANOTHER VS STATE OF U.P.	RAVINDRA KUMAR YADAV D.S.P. SINGH	VIJAY KUMAR MISHRA GOVT. ADVOCATE

339	PO	CRLA/417/2006 (Budaun)	KARAN SINGH VS STATE OF U.P.	ALOK SHARMA G.R.S. PAL	GOVT. ADVOCATE
340	PO	CRLA/230/2012 (Farrukhabad)	SURESH SINGH VS STATE OF U.P.	ARUN KUMAR TRIPATHI	GOVT. ADVOCATE
341	WC	CRLA/4533/2014 (Ghaziabad)	BABURAM AND ANOTHER VS THE STATE OF U.P.	RAJNEE KANT PANDEY	GOVT.ADVOCATE
342	PO	CRLA/2457/2016 (Kasganj (kanshiram Nagar))	SHIV CHARAN AND ANOTHER VS STATE OF U.P.	PANKAJ KUMAR SHARMA	G.A.
343	PO	CRLA/4206/2016 (Jalaun)	RANDHEER SINGH @ LALA VS STATE OF U.P.	VIJAY SINGH SENGAR	G.A.
344	PO	CRLA/1659/2017 (Chandauli)	CHANDRA DEV PRASAD GAUD AND ANOTHER VS STATE OF U.P.	RAJENDRA SINGH KAMLESH SHUKLA ASHOK KUMAR MISHRA AJAY KUMAR PANDEY GIRISH CHANDRA SHUKLA	DHIRENDRA KUMAR SRIVASTAVA G.A.
345	PO	CRLA/4693/2017 (Firozabad)	AJEET @ UDAL VS STATE OF U.P.	SATYA NARAYAN YADAV	P.S.JADAUN S.P.S.RATHORE G.A.
	With	CRLA-4841-2017 Firozabad	SMT. SEEMA AND ANOTHER VS STATE OF U.P.	SATYA NARAYAN YADAV	G.A.
	With	CRLA-4891-2017 Bulandshahr	SHARIF VS STATE OF U.P.	RAJESH KUMAR PANDEY	G.A.
	With	CRLA-5542-2017 Firozabad	SMT. REKHA AND ANOTHER VS STATE OF U.P.	SATYA NARAYAN YADAV	G.A.
	With	CRLA-5739-2017 Firozabad	SMT. MEERA DEVI AND ANOTHER VS STATE OF U.P.	SATYA NARAYAN YADAV	G.A.
346	WC	CRLA/2609/2018 (Pilibhit)	MADAN LAL AND 2 OTHERS VS STATE OF U.P.	PRIYANKA SRIVASTAVA ABHISHEK SRIVASTAVA IMRAN MABOOD KHAN	JITENDRA KUMAR YADAV G.A.
347	WC	CRLA/2951/2019 (Bijnor)	AKASH VS STATE OF U.P.	VISHAL SHUKLA SHREE RUNG PANDEY RAJNEESH KUMAR SHARMA LAL PRATAP SINGH	G.A.
348	WC	CRLA/4309/2019 (Banda)	RAMESH AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	JITENDRA PRASAD MISHRA	RAM RAKSHA TIWARI G.A.
349	WC	CRLA/5324/2019 (Rampur)	IQRAR VS STATE OF U.P.	SHRI NAZRUL ISLAM JAFRI, SENIOR ADVOCATE SADAFUL ISLAM JAFRI	G.A.
350	WC	CRLA/6438/2019 (Kushi Nagar)	RAM AWADH MADDHESIA VS STATE OF U.P.	VIMAL KUMAR PANDEY K.K.RAO	G.A.
351	PO	CRLA/113/2020 (Kanpur Nagar)	BUDDHU SINGH VS STATE OF U.P.	ROHIT NANDAN SINGH	G.A.
352	PO	CRLA/125/2020 (Kanpur Dehat)	RASID SIDDIQUEE VS STATE OF U.P.	AKHILESH KUMAR PANDEY	G.A.
	With	CRLA-2596-2019 Kanpur Dehat	KASIM SIDIQEE VS STATE OF U.P.	AKHILESH KUMAR PANDEY	G.A.
353	PO	CRLA/713/2020 (Aligarh)	PRAMOD KUMAR VS STATE OF U.P.	RAJEEV KUMAR AGRAWAL	G.A.

354	PO	CRLA/919/2020 (Budaun)	PREM YADAV VS STATE OF U.P.	NAGENDRA KUMAR SINGH RAVINDRA SHARMA	G.A.
	With	CRLA-917-2020 Budaun	PREM YADAV VS STATE OF U.P.	NAGENDRA KUMAR SINGH RAVINDRA SHARMA	G.A.
355	LAFP	CRLA/1437/2020 (Chitrakoot)	JAGNANDAN NISHAD AND ANOTHER VS STATE OF U.P.	PREM CHANDRA NAND LAL YADAV SUDHANSHU KUMAR GOUR HARI	G.A.
				PRABHAKAR CHANDEL	
356	WC	CRLA/2585/2020 (Auraiya)	VIPIN KUMAR VS STATE OF UP	AJAI KUMAR MANOJ KUMAR SRIVASTAVA	G.A.
357	WC	CRLA/2983/2020 (Banda)	DADU NISHAD VS STATE OF U.P.	JITENDRA PRASAD MISHRA RAM RAKSHA TIWARI RAJ KARAN YADAV	G.A.
358	WC	CRLA/3321/2020 (Banda)	SULKHAN YADAV VS STATE OF U.P.	ANURAG SHUKLA LAL CHANDRA MISHRA	G.A.
359	LAFP	CRLA/3538/2020 (Hathras (mahamaya Nagar))	RAJKUMAR AND ANOTHER VS STATE OF UP	AGNIVESH RAKESH KUMAR RATHORE SANJEEV KUMAR SATISH SOLANKI	G.A.
				JADU NANDAN YADAV	
360	PO	CRLA/537/2021 (Hapur (panchsheel Nagar))	ASLAM VS STATE OF U.P.	ALOK KUMAR SINGH RAMESH CHANDRA PATHAK	BED KANT MISHRA G.A.
361	LAFP	CRLA/2697/2021 (Maharajganj)	CHANDRESHWAR @ CHHOTE VS STATE OF U.P.	ANURAG KUMAR PANKAJ KUMAR TYAGI	G.A.
362	WC	CRLA/4507/2021 (Kasganj (kanshiram Nagar))	LAL SINGH AND 3 OTHERS VS STATE OF U.P.	PRAKHAR TANDON ARJUN SINGH SOLANKI	G.A.
363	WC	A378/62/2016 (Auraiya)	SANJAY PORWAL VS STATE OF U.P. AND 3 OTHERS	AKASH MISHRA	ANSAR AHMAD G.A.
364	PO	A378/90/2017 (Bulandshahr)	SMT. KUSUM VS STATE OF U.P. AND 3 OTHERS	SUNIL KUMAR SHYAM BABU VAISH	G.A.
365	LAFP	A378/91/2017 (Etawah)	ARCHANA VS STATE OF U.P. AND 6 OTHERS	PREM CHANDRA DWIVEDI	KAMAL DEV RAI G.A.
366	PO	A378/125/2019 (Hapur (panchsheel Nagar))	SANJEEV SHARMA VS STATE OF U.P. AND 3 ORS.	AJAY KUMAR SRIVASTAVA	AKHILESH KUMAR MISHRA AVNISH KUMAR SRIVASTAVA G.A.
367	PO	A378/3/2020 (Sonbhadra)	KAMLAWATI VS STATE OF U.P. AND ANOTHER	RAKESH CHANDRA	DEVESH VIKRAM VIRENDRA SINGH G.A.
368	PO	TACR/133/2021 (Mirzapur)	SANJEET KUMAR CHOUBEY ALIAS SANJEET KUMAR ALIAS BABLOO AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	VIJAY KUMAR MISHRA DHARAM PAL SINGH(SENIOR ADV.)	SHRI PRAKASH DWIVEDI G.A.
369	PO	A378D/41/2017 (Ghaziabad)	SIDDHANT GARG VS STATE OF U.P. AND 6 OTHERS	SIDDHARTH NIRANJAN AWADHESH KUMAR MISHRA	G.A.
370	PO	A378D/42/2017 (Gorakhpur)	NISHA RANI GUPTA VS STATE OF U.P. AND 6 OTHERS	AWADHESH KUMAR MISHRA	G.A.
371	PO	JAPL/11/2019 (Kanpur Nagar)	DILEEP @ KANTU VS STATE OF U.P.	ABHILASHA SINGH NIGAMENDRA SHUKLA FROM JAIL	A.G.A.

372	PO	JAPL/81/2019 (Meerut)	SANTRAM VS STATE OF U.P.	FROM JAIL	A.G.A.
373	WC	JAPL/107/2021 (Shahjahanpur)	AMAR PAL VS STATE OF U.P.	SHYAM KUMAR VERMA FROM JAIL	A.G.A.

MATTERS IN WHICH OFFENCE U/S 376 I.P.C. INVOLVED.

374	PO	JAPLD/503/2015 (Gorakhpur)	MUNEEB VS STATE OF U.P.	DHIRAJ SINGH FROM JAIL	A.G.A.
375	PO	JAPLD/564/2015 (Kanpur Nagar)	LAXMAN VS STATE OF U.P.	FROM JAIL	A.G.A.
376	PO	JAPLD/565/2015 (Kanpur Nagar)	BABLU VS STATE OF U.P.	FROM JAIL	A.G.A.
377	PO	JAPLD/618/2015 (Kanpur Nagar)	BIROO VS STATE OF U.P.	FROM JAIL	A.G.A.
378	PO	A372/172/2012 (Pilibhit)	RIZWAN VS STATE OF U.P. AND OTHERS	N.K. SINGH	R.P. TIWARI GOVT. ADVOCATE
For Admission					
379	WC	CRLA/3981/2021 (Allahabad)	RAMAWATI VS STATE OF U.P.	SHRADDHA SHUKLA	G.A.
380	PO	A378/60/2021 (Kanpur Nagar)	NASIM AKHTAR ANSARI VS S.M. KASHIF	SHIKHER TRIVEDI UJJAWAL SATSANGI	ZAIN ABBAS
381	WC	CRLAD/367/2021 (Rampur)	NANHEY AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	BHAWESH PRATAP SINGH UMESH KUMAR	G.A.
382	PO	A378D/45/2017 (Agra)	CHANDRABHAN SHARMA VS STATE OF U.P. AND ANOTHER	GAURAV SHARMA	G.A.
383	PO	A378D/48/2017 (Gautam Buddh Nagar)	UMESH TYAGI VS STATE OF U.P. AND ANOTHER	DINESH KUMAR SINGH PRASHANT KANHA	SHISHIR KUMAR TIWARI G.A.
384	PO	GOVA/1187/1988 (Rampur)	STATE OF U.P. VS NASEER	A.G..A	VIKRANT GUPTA J.N. CHATURVEDI
385	PO	GOVA/2159/1988 (Varanasi)	STATE OF U.P. VS LALTA PRASAD AND OTHERS	A.G.A.	H.N. SHARMA
386	PO	GOVA/7014/2007 (Bulandshahr)	STATE OF U.P. VS NEPAL AND OTHERS	G.A.	ABHISHEK GUPTA
387	PO	GOVA/171/2021 (Budaun)	STATE OF U.P. VS GUDDU	G.A.	
388	PO	GOVA/291/2021 (Budaun)	STATE OF U.P. VS SMT. RAJKUMARI	G.A.	PREET PAL SINGH RATHORE
389	PO	GOVA/295/2021 (Agra)	STATE OF U.P. VS HEMANT KUMAR	PRABHAT KUMAR TIWARI G.A.	
390	LAFP	GOVA/297/2021 (Jhansi)	STATE OF U.P. VS GAUTAM SINGH	G.A.	
391	PO	GOVAD/164/2002 (Bulandshahr)	STATE OF U.P. VS RAKESH	G.A.	

392	PO	GOVAD/548/2007 (Kanpur Nagar)	STATE OF U.P. VS MUNDAR KUMAR AND ANOTHER	GOVT.ADOVATE	
393	PO	GOVAD/598/2007 (Kushi Nagar)	STATE OF U.P. VS RAJ KISHORE	G.A.	AWADH NARAIN RAI
394	PO	GOVAD/34/2008 (Varanasi)	STATE OF U.P. VS ANAND YADAV AND ANOTHER	G.A.	
395	PO	GOVAD/132/2008 (Etah)	STATE OF U.P. VS JITENDRA SINGH	G.A.	BRIJ RAJ SINGH
396	PO	C372D/552/2010 (S.r. Nagar (bhadohi))	CHHABI NATH MAURIYA VS STATE OF U.P. AND OTHERS	LAV SRIVASTAVA B.L.YADAV	GOVT.ADVOCATE
	With	CRLA-5115-2010 S.r. Nagar (bhadohi)	RAM VRIKSHA AND OTHERS VS STATE OF U.P.	LAV SRIVASTAVA AJEET KUMAR SRIVASTAVA	B.L.YADAV GOVT. ADVOCATE
397	PO	A372D/20/2013 (Jalaun)	SHIV RAM VS GANGA CHARAN AND OTHERS	M.C. CHATURVEDI DWIVEDI S.C.	GOVT. ADVOCATE
For Final Hearing					
398	DF	CRLA/4446/2019 (Maharajganj)	ZAFAR ALI @ MOHAMMAD ZAFAR ANSARI AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	VINEET KUMAR SINGH	DINESH KUMAR YADAV ATMARAM NADIWAL G.A.
399	DF	CRLA/2698/2020 (Budaun)	CHANDRAWATI VS STATE OF UP	PRAKASH CHANDRA SRIVASTAVA	G.A.
	With	CRLA-2687-2020 Budaun	RAJENDRA GOSWAMI VS STATE OF U.P.	PRAKASH CHANDRA SRIVASTAVA	G.A.
400	DF	CRLA/4627/2021 (Jalaun)	VIRENDRA KUMAR GUPTA VS STATE OF U.P.	DHIRENDRA SINGH RAJPUT	G.A.
401	PO	CRLA/762/1992 (Jaunpur)	TEJU ALIAS TEJ BAHADUR AND THREE OTHERS VS STATE	AJEET KUMAR SINGH RAHUL MISRA H.P. MISRA	RAHUL MISHRA AKHILESH KUMAR TIWARI A.G.A.
402	LAFP	CRLA/154/1993 (Kanpur Nagar)	OM PRAKASH VS STATE	PRASHANT KUMAR SINGH RAJENDRA SINGH SENGAR	A.G.A.
403	WC	CRLA/6112/2011 (Gorakhpur)	RAMAYAN RAM VS STATE OF U.P.	SATYA DEO SHARMA	GOVT. ADVOCATE
	With	CRLA-5353-2011 Gorakhpur	VINESH MISHRA VS STATE OF U.P.	JAGDISH SINGH SENGAR	GOVT. ADVOCATE
	With	CRLA-5478-2011 Gorakhpur	SUBAS YADAV VS STATE OF U.P.	S.K. RAI S.K. RAO S.K. PAL S.K. CHAUBEY	GOVT. ADVOCATE
	With	CRLA-5742-2011 Gorakhpur	ABHAY KUMAR SRIVASTAVA VS STATE OF U.P.	SANJAY KUMAR SRIVASTAVA ULJHAN SINGH BIND BRIJESH SAHAI A.K. SHUKLA ULAJHAN SINGH	GOVT. ADVOCATE
	With	CRLA-5757-2011 Gorakhpur	MANOJ SHARMA VS STATE OF U.P.	SUDHIR KUMAR TRIPATHI	GOVT. ADVOCATE
	With	CRLA-5881-2011 Gorakhpur	RAJENDRA PRASAD @ BALWANT VS STATE OF U.P.	R P SINGH U.S.BIND ARUN KUMAR SHUKLA ULAJHAN SINGH	GOVT. ADVOCATE

404	PO	CRLA/5868/2017 (S.r. Nagar (bhadohi))	DINESH ALIAS KAPTAN AND 2 OTHERS VS STATE OF U.P.	AMIT KUMAR TIWARI NARENDRA DEO SHUKLA	LOKESH KUMAR DWIVEDI G.A.
405	WC	CRLA/5334/2018 (Chitrakoot)	RAMESH KUMAR TIWARI VS STATE OF U.P. AND ANOTHER	NARENDRA KUMAR TIWARI RAKESH KUMAR TRIPATHI VIMLENDU TRIPATHI	ASHOK KUMAR VERMA ARVIND KUMAR SINGH NEEHARIKA SINGH ARUN KUMAR TIWARI G.A.
406	WC	CRLA/6948/2019 (Sant Kabir Nagar)	SADIK ALI VS STATE OF U.P.	PAWAN KUMAR TRIPATHI SHASHI DHAR SHUKLA	G.A.
407	DF	JAPL/20/2021 (Mahoba)	JAMAL VS STATE OF U.P.	NARESH CHANDRA PAL DEVENDRA SINGH AKHILESH CHANDRA SHUKLA FROM JAIL	A.G.A.
	With	CRLA-4925-2019 Mahoba	TAUFIQUE VS STATE OF U.P.	SATYA PRAKASH RATHOR RUKSANA GAYTRI RAJPUT DINESH KUMAR SINGH SANJAY SINGH SENGAR	G.A.
408	PO	JAPL/32/2020 (Kanpur Nagar)	PAPPU HALWAI VS STATE OF U.P.	KAILASH SINGH YADAV SUBASH CHANDRA FROM JAIL	A.G.A.
For Final Disposal					
409	LAFP	CRLA/2670/2021 (Ghazipur)	VISHAL YADAV AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	RAJENDRA KUMAR	G.A.
410	LAFP	CRLA/4492/2021 (Kanpur Nagar)	PRADEEP KUMAR KUSHWAHA VS STATE OF U.P.	SHARIQUE AHMED	CHITRANSHU SRIVASTAV G.A.
For Final Hearing/Disposal					
411	WC	CRLA/1251/2020 (Budaun)	KRISHNAPAL SINGH AND 3 OTHERS VS STATE OF U.P.	APUL MISRA NAGENDRA KUMAR SINGH PANKAJ SATSANGI	G.A.
For Final Argument					
412	PO	CRLA/2236/1985 (Azamgarh)	GANGA SAGAR RAI AND OTHERS VS	RAJESH MAURYA ASHOK KUMAR VERMA	A.G.A.
----- Application for Orders					
413		3/2020 (Review Application) in case A378-147-2019 Decided on 18/11/2019	SANGEETA VS STATE OF U.P. AND 4 ORS.	KRIPA SHANKER MISHRA	G.A.

AT 10:00 AM
(Court No.88)
HON'BLE JUSTICE ANIL KUMAR OJHA

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	DF E-File	BAIL/23188/2021 (Hathras (mahamaya Nagar)) Notice no:2021/20097	SHISHUPAL VS STATE OF U.P	SUNIL KUMAR YADAV SANJAY KUMAR DUBEY	PANKAJ SHARMA PRASHANT SHARMA G.A.
2	E-File	BAIL/49898/2021 (Saharanpur) Notice no:2021/46408	DHARMVEER VS STATE OF U.P THROUGH PRINCIPAL SECRETARY HOME UP AT LUCKNOW	SANDEEP TRIPATHI	G.A.
3	E-File	BAIL/49903/2021 (Firozabad) Notice no:2021/44175	SALIM @ PIDDI VS STATE OF U.P. THROUGH SECRETARY HOME AND STATE LAW AFFAIRS	RAJESH YADAV	G.A.
4	E-File	BAIL/49993/2021 (Aligarh) Notice no:2021/46320	PRAMOD GUPTA VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	AKHILESH SRIVASTAVA SAKSHAM SRIVASTAVA	G.A.
5	E-File	BAIL/50006/2021 (Mathura) Notice no:2021/46355	UDAYVEER @ UDDHAU VS STATE OF U.P. THROUGH SECRETARY HOME AT LUCKNOW	VIKASH PATHAK SANTOSH KUMAR SINGH	G.A.
6	E-File	BAIL/50038/2021 (Gautam Buddh Nagar) Notice no:2021/46810	VISHAL VS STATE OF U.P. THROUGH SECRETARY HOME AT LUCKNOW	ISHWAR CHANDRA TYAGI	G.A.
7	E-File	BAIL/50066/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/47219	NISHAD ALIAS CHIPA VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	AJAY KUMAR MISHRA	G.A.
8	E-File	BAIL/50088/2021 (Basti) Notice no:2021/47211	PRADEEP SINGH VS STATE OF U.P. THROUGH SECRETARY HOME AT LUCKNOW	SHESH NARAIN MISHRA	G.A.
9	E-File	BAIL/50090/2021 (Aligarh) Notice no:2021/47008	GOLU@ MORDHWAJ VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	ANIL KUMAR	G.A.
10	E-File	BAIL/50098/2021 (Mathura) Notice no:2021/44640	OM PRAKASH @ OMI VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	GARUN PAL SINGH	G.A.
11	E-File	BAIL/50148/2021 (Shamli (prabudh Nagar)) Notice no:2021/43742	VIKAS VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	RAVINDRA KUMAR	G.A.

12	E-File	BAIL/50162/2021 (Mainpuri) Notice no:2021/45177	AMIT YADAV ALIAS TILLU YADAV VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	RAMESH CHANDRA YADAV SANTOSH KUMAR SINGH	G.A.
Fresh					
13	DF	BAIL/46726/2020 (Fatehpur) Notice no: 2020/44144	FURKAN VS STATE OF U.P.	SYED MOHAMMED JAFER HUSAIN DEO PRAKASH SINGH MANVENDRA SINGH SAROJ KUMAR DUBEY SYED WAJID ALI	OMAR ZAMIN SUSHIL KUMAR PAL G.A.
14	DF	BAIL/3715/2021 (Varanasi) Notice no: 2020/51346	BABLU KUMAR JAISWAL VS STATE OF U.P.	PUNIT KUMAR UPADHYAY RAKESH DUBEY	G.A.
15	PO	BAIL/18011/2021 (Kanpur Nagar) Notice no:2021/14924	MOHD. NAJIM @ GANJA VS STATE OF U.P.	RAJNISH PANDEY SANDEEP KUMAR SHRIVASTAVA	G.A.
16	WC	BAIL/19830/2021 (Auraiya) Notice no:2021/16470	RAMBABU AND ANOTHER VS STATE OF U.P.	RAVI SAHU	G.A.
17	PO	BAIL/21934/2021 (Jhansi) Notice no:2021/17646	DEEPAK @ BATLAR @ CHHOTU VS STATE OF U.P.	PIYUSH KUMAR SHUKLA	G.A.
18	PO	BAIL/24995/2021 (Varanasi) Notice no:2021/15468 2021/15468	DR. AMITABH SRIVASTAVA VS STATE OF U.P.	MOHD. RASHID SIDDIQUI ANKIT SHUKLA ANOOP TRIVEDI (SENIOR ADV.) ABHINAV GAUR	G.A.
19	PO	BAIL/26812/2021 (Gautam Buddh Nagar) Notice no:2021/24782	RAJU @ RAJKUMAR VS STATE OF U.P.	RAJEEV GIRI BRIJ LAL SHUKLA J.B. SINGH	G.A.
20	DF	BAIL/29132/2021 (Ballia) Notice no:2021/27240	AJAY @ GOLU VS STATE OF U.P.	HARI BANS SINGH DHARM JEET SINGH	G.A.
21	WC	BAIL/29833/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/24841	BRAJMOHAN AND ANOTHER VS STATE OF U.P.	PANKAJ KUMAR SHARMA	G.A.
22	DF,T OP- 10	BAIL/38020/2021 (Muzaffar Nagar) Notice no:2021/36147	SHAURYA AMBEDKAR VS STATE OF U.P.	SHAILESH KUMAR SHUKLA	AMIT RAI G.A.
23	DF	BAIL/32998/2021 (Azamgarh) Notice no:2021/30074	RAJENDRA KUMAR VS STATE OF U.P.	JAI PRAKASH RAO RAJESH KUMAR SRIVASTAVA	RAJEEV UPADHYAY G.A.
24	DF	BAIL/33136/2021 (Jaunpur)	BRIJESH VS UNION OF INDAI THROUGH N.C.B. LUCKNOW	PANKAJ KUMAR TIWARI SHRI RAM (RAWAT) INDRA DEO MISHRA	ASHISH PANDEY
25	DF	BAIL/33554/2021 (Varanasi) Notice no:2021/30211	SHUBHAM MAURYA VS STATE OF U.P.	GYANEDRA PRATAP SINGH	ASHISH KUMAR G.A.
	With	BAIL-32688-2021 Varanasi	ACHCHHE MAURYA ALIASA GOLU MAURYA VS STATE OF U.P.	SURENDRA KUMAR CHAUBEY	ASHISH KUMAR G.A.
26	PO	BAIL/33767/2021 (Mau) Notice no:2021/30310	YASHIR @ MODA VS STATE OF U.P.	SUDHIR KUMAR SINGH	SANJAY SINGH G.A.
27	PO	BAIL/34574/2021 (Farrukhabad) Notice no:2021/32346	SANJAY SHAKYA VS STATE OF U.P.	JITENDRA KUMAR MISHRA	G.A.

28	DF	BAIL/34624/2021 (Shamli (prabudh Nagar)) Notice no:2021/30726	KAYYUM VS STATE OF U.P.	MOHD. NAUSHAD	G.A.
29	DF	BAIL/34998/2021 (Mathura) Notice no:2021/33616	AMIT KUMAR VS STATE OF U.P.	RAJEEV KUMAR SRIVASTAVA	G.A.
30	PO	BAIL/35626/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/34503	NADEEM AND 2 OTHERS VS STATE OF U.P.	AJAY KUMAR MISHRA	G.A.
31	PO	BAIL/36036/2021 (Hapur (panchsheel Nagar)) Notice no:2021/33750	SUNNY @ SUNNY CHAWLA VS STATE OF U.P.	MEERA VERMA SHAILESH UPADHYAY	G.A.
32	PO	BAIL/36150/2021 (Agra) Notice no:2021/35269	SURAJ PAL @ SURAJ VS STATE OF U.P.	VIVEKA NAND RAI	G.A.
33	PO	BAIL/36166/2021 (Bulandshahr) Notice no:2021/31640	MUHATIR VS STATE OF U.P.	AMIT KUMAR SHIKHAR AWASTHI SUSHIL DUBEY	ASHUTOSH G.A.
34	DF	BAIL/36317/2021 (Kaushambi) Notice no:2021/34667	ZULFEKAR VS STATE OF U.P.	MOHD. JAID	G.A.
35	DF	BAIL/36389/2021 (Aligarh) Notice no:2021/31202	RAVI KUMAR VS STATE OF U.P.	ATUL SHUKLA	G.A.
36	PO	BAIL/36523/2021 (Ghaziabad) Notice no:2021/34935	HARENDRA VS STATE OF U.P.	SATYENDRA NARAYAN SINGH	G.A.
37	DF	BAIL/36688/2021 (Allahabad) Notice no:2021/35437	ASHISH PATEL VS STATE OF U.P.	RAJ NARAYAN SINGH PRAMOD KUMAR SRIVASTAVA AJAY SINGH	G.A.
38	PO	BAIL/37016/2021 (Sonbhadra) Notice no:2021/34805	DEEPAK KUMAR VS STATE OF U.P.	MANJULESH KUMAR SHUKLA YOGESH DUTTA MISHRA	G.A.
39	PO	BAIL/37030/2021 (Agra) Notice no:2021/33857	RAVI VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR MISHRA	G.A.
40	PO	BAIL/37048/2021 (Sonbhadra) Notice no:2021/33884	ANKIT VS STATE OF U.P.	VIJAY LAL	G.A.
41	DF	BAIL/37267/2021 (Bareilly) Notice no:2021/34747	PREM SINGH VS STATE OF U.P.	DR. ARUN SRIVASTAV	SUNITA CHAUHAN PRADEEP KUMAR G.A.
42	PO	BAIL/37297/2021 (Jhansi) Notice no:2021/31788	RAVI SIKARWAR VS STATE OF U.P.	OM PRAKASH	G.A.
43	PO	BAIL/37325/2021 (Agra) Notice no:2021/34205	AMAAN VS STATE OF U.P.	ALOK SINGH	G.A.
44	PO	BAIL/37327/2021 (Ghaziabad) Notice no:2021/33741	MERAJ VS STATE OF U.P.	DHIRENDRA KUMAR SRIVASTAVA ALKA PANDEY RAJIV SISODIA	G.A.
45	DF	BAIL/37329/2021 (Agra) Notice no:2021/35526	SHUBHAM SIDDHU VS STATE OF U.P.	PRABHAT KUMAR TIWARI KAMLESH KUMAR DWIVEDI	G.A.
46	PO	BAIL/37333/2021 (Firozabad) Notice no:2021/34452	GOPAL VS STATE OF U.P. AND ANOTHER	KULDEEP SINGH CHAHAR	G.A.
47	PO	BAIL/37335/2021 (Saharanpur) Notice no:2021/34282	FAIZAN VS STATE OF U.P.	AKHILESH KUMAR PANDEY	G.A.

48	PO	BAIL/37341/2021 (Saharanpur) Notice no:2021/35024	MEHARBAN VS STATE OF U.P.	ASHOK KUMAR SINGH BAIS	G.A.
49	PO	BAIL/37345/2021 (Farrukhabad) Notice no:2021/34799	SUMIT KUMAR VS STATE OF U.P.	ANIL KUMAR BIND	G.A.
50	PO	BAIL/37367/2021 (Pilibhit) Notice no:2021/35345	DHARMENDRA @ BHURA VS STATE OF U.P AND ANOTHER	RAKESH PATI TIWARI	G.A.
51	PO	BAIL/37369/2021 (Aligarh) Notice no:2021/34399	AKASH @ GOLU VS STATE OF U.P.	VIJAY KUMAR DWIVEDI	G.A.
52	PO	BAIL/37463/2021 (Aligarh) Notice no:2021/32037	SONU GAUTAM ALIAS RAHUL ALIAS MOTA VS STATE OF U.P.	RAJESH KUMAR VISHWAKARMA PAVAN KUMAR	G.A.
53	PO	BAIL/38090/2021 (Saharanpur) Notice no:2021/35324	VAKEEL VS STATE OF U.P.	RAJIV SISODIA	G.A.
54	DF	BAIL/38365/2021 (Firozabad) Notice no:2021/35083	RAMU @ RAMGOPAL VS STATE OF U.P.	BRIJ RAJ SINGH SHASHI DHAR PANDEY	G.A.
55	PO	BAIL/38642/2021 (Agra) Notice no:2021/36385	ANUJ KUMAR VERMA VS STATE OF U.P.	VIJAY KUMAR MAHENDRA AJAY KUMAR SRIVASTAVA	AKASH DEEP SRIVASTAVA FAHD IQBAL G.A.
56	DF	BAIL/38707/2021 (Shamli (prabudh Nagar)) Notice no:2021/36539	ABHISHEK SHARMA VS STATE OF U.P.	ABHINAV SINGH	G.A.
57	PO	BAIL/39266/2021 (Deoria) Notice no:2021/34541	VINOD YADAV VS STATE OF U.P.	ALKA UPADHYAY MAHENDRA PAL SINGH	G.A.
58	PO	BAIL/39304/2021 (Gautam Buddh Nagar) Notice no:2021/37142	NAJAMUDDIN VS STATE OF U.P.	VIDIT NARAYAN MISHRA	G.A.
59	PO	BAIL/39313/2021 (Etah) Notice no:2021/36968 2021/36968	SANJESH YADAV @ SANJAY VS STATE OF U.P.	SUNIL KUMAR YADAV	G.A.
60	PO	BAIL/39327/2021 (Aligarh) Notice no:2021/35981	JASWANT VS STATE OF U.P.	RAKESH KUMAR TIWARI	G.A.
61	PO	BAIL/39334/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/36549	SANI @ BHOLA VS STATE OF U.P.	NIRBHAY SINGH	G.A.
62	PO	BAIL/39338/2021 (Gautam Buddh Nagar) Notice no:2021/36507	SUMAN VS STATE OF U.P.	SHRAVAN KUMAR SINGH	G.A.
63	DF	BAIL/41554/2021 (Etawah) Notice no:2021/38849	GAURAV VS STATE OF U.P.	RAGHURAJ SINGH	G.A.
64	DF	BAIL/41574/2021 (Allahabad) Notice no:2021/38253	DHEERAJ PANDEY VS STATE OF U.P.	JAY BABU KESHARWANI	G.A.
65	DF	BAIL/41755/2021 (Etawah) Notice no:2021/39167	RAVI KUMAR VS STATE OF U.P.	RAM ASHISH PANDEY	G.A.
66	DF	BAIL/42053/2021 (Banda) Notice no:2021/39479	ARVIND VARMA VS STATE OF U.P.	YOGENDRA SINGH	G.A.
67	PO	BAIL/42733/2021 (Bulandshahr) Notice no:2021/39600	ALAM VS STATE OF U.P.	SYED ALI IMAM	G.A.

68	PO	BAIL/42737/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/31883	GUDDU VS STATE OF U.P.	BIPIN PAL SINGH DEVASHISH MITRA	G.A.
69	PO	BAIL/42762/2021 (Auraiya) Notice no:2021/35681	SAURABH SINGH VS STATE OF U.P.	VIJAY SINGH SENGAR AJAY SINGH SENGAR	G.A.
70	PO	BAIL/42764/2021 (Mirzapur) Notice no:2021/40285	MAHESH SONKAR VS STATE OF U.P.	PRATAP KANCHAN SINGH MAHESH KUMAR DUBEY	G.A.
71	PO	BAIL/42773/2021 (Aligarh)	TEJA@ TEJPAL VS STATE OF U.P.	YOGESH KUMAR TIWARI	G.A.
72	PO	BAIL/42780/2021 (Moradabad) Notice no:2021/40241	SUMIT VS STATE OF U.P.	DHIRENDRA KUMAR SRIVASTAVA RAJIV SISODIA	G.A.
73	PO	BAIL/42784/2021 (Bareilly) Notice no:2021/40461	TAHIR KHAN VS STATE OF U.P.	RAKESH PATI TIWARI	MOHD FAIZ G.A.
74	PO	BAIL/42789/2021 (Ballia) Notice no:2021/38421	AJIT KUMAR YADAV VS STATE OF U.P.	ASHOK KUMAR MAURYA	G.A.
75	PO	BAIL/42795/2021 (Aligarh) Notice no:2021/34928	GAGAN VS STATE OF U.P.	SHAILENDRA RATAN BHUSHAN	G.A.
76	PO	BAIL/42799/2021 (Allahabad)	KUSHAL SINGH VS UNION OF INDIA THROUGH NCB LUCKNOW	SURYA PRATAP SINGH PARMAR	ASHISH PANDEY
77	PO	BAIL/42807/2021 (Fatehpur) Notice no:2021/34848	AFTAB KHAN VS STATE OF U.P.	MANVENDRA SINGH	G.A.
78	PO	BAIL/42811/2021 (Pilibhit) Notice no:2021/38641	RASHID VS STATE OF U.P.	AJAY KUMAR SRIVASTAVA	G.A.
79	PO	BAIL/42839/2021 (Mahoba) Notice no:2021/38429	MOHIT VS STATE OF U.P.	DEVENDRA SINGH	G.A.
80	PO	BAIL/42845/2021 (Azamgarh) Notice no:2021/40583	BABLU SINGH @ DAYANAND SINGH VS STATE OF U.P.	VIVEKA NAND RAI SANJEEV KUMAR RAI	G.A.
81	PO	BAIL/42846/2021 (Shamli (prabudh Nagar)) Notice no:2021/40473	SARIQUE VS STATE OF U.P.	LOKESH KUMAR	G.A.
82	PO	BAIL/42852/2021 (Rampur) Notice no:2021/38180	MOHAN SWAROOP VS STATE OF U.P.	RAJESH KUMAR MISHRA	G.A.
83	PO	BAIL/42855/2021 (Agra) Notice no:2021/39909	MAHARAJ SINGH VS STATE OF U.P.	SANJEEV KUMAR ANIL KUMAR SINGH	G.A.
84	PO	BAIL/42860/2021 (Hamirpur) Notice no:2021/40172	VIJAY KUMAR RAJPOOT VS STATE OF U.P.	VIJAY BAHADUR SHIVHARE	G.A.
85	PO	BAIL/42870/2021 (Jalaun) Notice no:2021/38952	OMPRAKASH @ PAPPAL VS STATE OF U.P.	KAMAL SINGH	G.A.
86	PO	BAIL/42899/2021 (Bareilly) Notice no:2021/39468	AWADESH VS STATE OF U.P.	ALI HASAN ISTIYAQ ALI	G.A.
87	PO	BAIL/42905/2021 (Aligarh)	RAJUMAMA @ RAMDHUN SHARMA VS STATE OF U.P.	SR. ADVOCATE SHIVENDRA RAJ SINGHAL	G.A.

88	PO	BAIL/42913/2021 (Allahabad) Notice no:2021/40085	APOOVA SHIVHARE VS STATE OF U.P.	VIRENDRA KUMAR JAISWAL	RAMESH SINGH SIDDHARTH SINGH G.A.
89	PO	BAIL/42928/2021 (Maharajganj) Notice no:2021/40101 2021/40101	SHRIKESH @ MOOSEY VS STATE OF U.P.	VINEET KUMAR SINGH	G.A.
90	PO	BAIL/42930/2021 (Bareilly) Notice no:2021/40693	PRADHUM @ PRADHUMAN VS STATE OF U.P.	RAJENDRA KUMAR YADAV	G.A.
91	PO	BAIL/42943/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/39485	MUKEEM VS STATE OF U.P.	REKHA SAHU RIZWAN AHMAD	G.A.
92	PO	BAIL/42944/2021 (Firozabad) Notice no:2021/41068	SANJAY VS STATE OF U.P.	NOOR MUHAMMAD YOGESH KUMAR SRIVASTAVA	G.A.
93	PO	BAIL/42953/2021 (Agra) Notice no:2021/40468	VINAY KUMAR @ RAHUL VS STATE OF U.P.	PANKAJ SHARMA	G.A.
94	PO	BAIL/42954/2021 (Shamli (prabudh Nagar)) Notice no:2021/40417	HARENDA SINGH PRADHAN VS STATE OF U.P.	RAJENDRA KUMAR YADAV	G.A.
95	PO	BAIL/42967/2021 (Shahjahanpur) Notice no:2021/39657	TAHIR HUSSAIN VS STATE OF U.P.	MOHD. TASLEEM MOHD. SHABBIR	G.A.
96	PO	BAIL/42976/2021 (Agra) Notice no:2021/41054	KULDEEP VS STATE OF U.P.	SUJATA CHOUDHARY MOHIT KUMAR SINGH	G.A.
97	PO	BAIL/42984/2021 (Varanasi) Notice no:2021/41076	SATYENDRA SINGH BHADAURIYA VS STATE OF U.P.	ANJANI KUMAR RAGHUVANSHI	G.A.
98	PO	BAIL/42994/2021 (Shahjahanpur) Notice no:2021/40747	GAGAN SHARMA VS STATE OF U.P.	RAJEEV KUMAR SINGH PARMAR	G.A.
99	PO	BAIL/42999/2021 (Kanpur Nagar) Notice no:2021/39329	SANJEEV KUMAR GUPTA VS STATE OF U.P.	RIZWAN AHAMAD RAJ KISHORE YADAV SR. ADVOCATE RAJRSHI GUPTA	G.A.
100	PO	BAIL/43001/2021 (Rampur) Notice no:2021/40662	WAQAR VS STATE OF U.P.	SHUJAUDDIN	G.A.
101	PO	BAIL/43002/2021 (Banda) Notice no:2021/40775	SHRAWAN KUMAR KUSHWAHA VS STATE OF U.P.	YOGESH KUMAR VAISH	BRIJ GOPAL SINGH G.A.
102	PO	BAIL/43021/2021 (Moradabad) Notice no:2021/39339	NASIR VS STATE OF U.P.	SYED FAIZ HASNAIN MOHD. HASHAM	G.A.
103	PO	BAIL/43023/2021 (Allahabad) Notice no:2021/39171	MOHD. SARFARAZ VS STATE OF U.P.	KULDEEP KUMAR GUPTA ATUL SINGH	G.A.
104	PO	BAIL/43049/2021 (Bulandshahr) Notice no:2021/40858	ALTAF KHAN @ LOOTH KHAN VS STATE OF U.P.	RAHUL SAXENA	VINOD SINGH G.A.
105	PO	BAIL/43057/2021 (Sant Kabir Nagar) Notice no:2021/33628	LAVKUSH CHAUDHARY VS THE STATE OF U.P.	GANESH KUMAR	G.A.
106	PO	BAIL/43058/2021 (Kanpur Dehat) Notice no: 2021/41113	DAYARAM @ SUSHANT VS STATE OF U.P.	SUNIL KUMAR RAJ KUMAR SHARMA	G.A.
107	PO	BAIL/43063/2021 (Bijnor) Notice no:2021/39367	BRIJPAL SINGH VS STATE OF U.P.	RATNESH KUMAR SRIVASTAVA	G.A.

108	PO	BAIL/43074/2021 (Kushi Nagar) Notice no:2021/38994	HRIDAYANAND KUSHWAHA VS STATE OF U.P.	ALI HASAN VIVEKANAND YADAV	G.A.
109	PO	BAIL/43075/2021 (Baghpat) Notice no:2021/40151	VIKAS DHAMA VS STATE OF U.P.	POOJA TRIPATHI NIRAJ TRIPATHI	G.A.
110	PO	BAIL/43076/2021 (Mathura) Notice no:2021/41034	RAHUL PAHALWAN VS STATE OF U.P.	PANKAJ SHARMA	G.A.
111	PO	BAIL/43081/2021 (Mathura)	RAJESH VS STATE OF U.P.	PANKAJ DWIVEDI	G.A.
112	PO	BAIL/43086/2021 (Mathura) Notice no:2021/40866	RINKU VS STATE OF U.P.	HARSH VARDHAN DESHWAR ARVIND AGRAWAL	G.A.
113	PO	BAIL/43088/2021 (Shamli (prabudh Nagar)) Notice no:2021/33383	RIZWAN VS STATE OF U.P.	AJAY KUMAR JAGDISH	G.A.
114	PO	BAIL/43092/2021 (Jaunpur)	MANOJ KUMAR YADAV VS STATE OF U.P.	RAKESH PATI TIWARI	G.A.
115	PO	BAIL/43101/2021 (Jhansi) Notice no:2021/39629	BHARAT VS STATE OF U.P.	AMIT KUMAR SRIVASTAVA AZAD KHAN	G.A.
116	PO	BAIL/43102/2021 (Mahoba)	MONU SINGH @ MUNINDRA SINGH VS STATE OF U.P.	SANJAY SINGH SENGAR	G.A.
117	PO	BAIL/43108/2021 (Farrukhabad) Notice no:2021/40513	HASIN KURESHI VS STATE OF U.P.	RAJEEV UPADHYAY	G.A.
118	PO	BAIL/43111/2021 (Rampur) Notice no:2021/40670	BRAJESH PAL SINGH VS STATE OF U.P.	RAJESH KUMAR MISHRA	G.A.
119	PO	BAIL/43119/2021 (Fatehpur) Notice no:2021/36039	SIYA RAM NISHAD VS STATE OF U.P.	DHIRENDRA KUMAR SRIVASTAVA	G.A.
120	PO	BAIL/43121/2021 (Mathura) Notice no:2021/40819	HAKAL @ UMARDDIN VS STATE OF U.P.	BHANU PRAKASH VERMA	G.A.
121	PO	BAIL/43138/2021 (Bulandshahr) Notice no:2021/32477	JAVED@ BHURA VS STATE OF U.P.	ANKIT AGARVAL	G.A.
122	PO	BAIL/43139/2021 (Baghpat) Notice no:2021/39042	ANKIT VS STATE OF U.P.	VINAY KUMAR SINGH CHANDEL	RAJ KUMAR DHAMA G.A.
123	PO	BAIL/43164/2021 (Hapur (panchsheel Nagar)) Notice no:2021/40845	SIRAJ VS STATE OF U.P.	SHANTI DHAR DWIVEDI	G.A.
124	PO	BAIL/43166/2021 (Fatehpur)	SHYAMU AND OTHER VS STATE OF U.P.	DEVESH KUMAR GUPTA	RAJENDRA PRASAD PANDEY G.A.
125	PO	BAIL/43174/2021 (Moradabad) Notice no:2021/40711	BABLESH @ PAPPU VS STATE OF U.P.	MAHIPAL SINGH	G.A.
126	PO	BAIL/43182/2021 (Sant Kabir Nagar) Notice no:2021/40317	JHINKU VS STATE OF U.P.	BALRAM MISHRA	G.A.
127	PO	BAIL/43187/2021 (Firozabad) Notice no:2021/40127	ARJUN SINGH VS STATE OF U.P.	AJAY KUMAR DWIVEDI	G.A.
128	PO	BAIL/43188/2021 (Saharanpur) Notice no:2021/39910	AFZAL VS STATE OF U.P.	DHIRAJ KUMAR PANDEY	G.A.

129	PO	BAIL/43192/2021 (Auraiya) Notice no:2021/40605	RAHUL VS STATE OF U.P.	AJAY SINGH SENGAR VIJAY SINGH SENGAR	G.A.
130	PO	BAIL/43193/2021 (Mahoba) Notice no:2021/40099	JAGDISH VS STATE OF U.P.	RAMANUJ YADAV RACHANA YADAV	G.A.
131	PO	BAIL/43202/2021 (Agra)	DHARMVEER SINGH VS STATE OF U.P.	ASHISH GOYAL	G.A.
132	PO	BAIL/43203/2021 (Muzaffar Nagar) Notice no:2021/40454	BABU @ SARTAJ VS STATE OF U.P. AND ANOTHER	NEERAJ KUMAR RAJENDRA SINGH PARIHAR	G.A.
133	PO	BAIL/43206/2021 (Kushi Nagar) Notice no:2021/40475	MOHD. WARIS VS STATE OF U.P.	SANJAY SRIVASTAVA	G.A.
134	PO	BAIL/43211/2021 (Shahjahanpur) Notice no:2021/40633	PREMPAL SINGH VS STATE OF U.P.	MITHILESH RAJA ULLAH KHAN	G.A.
135	PO	BAIL/43212/2021 (Hapur (panchsheel Nagar)) Notice no:2021/37721	PRADEEP VS STATE OF U.P.	AKHILESH KUMAR MISHRA	G.A.
136	PO	BAIL/43222/2021 (Jalaun) Notice no:2021/40145	PRABHU DAYAL VS STATE OF U.P. AND ANOTHER	SUSHIL KUMAR	G.A.
137	PO	BAIL/43252/2021 (Kushi Nagar) Notice no:2021/39882	MITHILESH VS STATE OF U.P.	UPENDRA KUMAR MISHRA	G.A.
138	PO	BAIL/43257/2021 (Hamirpur) Notice no:2021/40377	AMAN @ BUNTY VS STATE OF U.P.	ARUN KUMAR SINGH	G.A.
139	PO	BAIL/43278/2021 (Ballia) Notice no:2021/40459	PRAKASH CHAUHAN VS STATE OF U.P.	SUDHIR KUMAR SINGH	G.A.
140	DF	BAIL/43306/2021 (Baghpat) Notice no:2021/40077	SATVEER VS STATE OF U.P.	SANTOSH KUMAR DUBEY	MAHESH CHANDRA MAURYA SANTOSH KR. SINGH PALIWAL G.A.
141	PO	BAIL/43408/2021 (Ghazipur) Notice no:2021/39597	LAKCHHMAN BIND VS STATE OF U.P.	MITHILESH KUMAR GUPTA	G.A.
142	LAFP	BAIL/47164/2021 (Budaun) Notice no:2021/45439	JAGPAL VS STATE OF U.P.	RAM SHIROMANI YADAV	G.A.
143	PO	BAIL/47490/2021 (Aligarh) Notice no:2021/44566	PRADEEP @ SURAJ VS STATE OF U.P.	OMVIR SINGH RAJPOOT	G.A.
144	PO	BAIL/47650/2021 (Banda) Notice no:2021/44265	SHUBHAM CHAUDHARY AND ANOTHER VS STATE OF U.P.	DEVENDRA SINGH AJAY VIKRAM YADAV	G.A.
145	PO	BAIL/47721/2021 (Deoria) Notice no:2021/44378	SHIV KUMAR VS STATE OF U.P.	DILENDRA PRATAP SINGH	G.A.
146	PO	BAIL/47782/2021 (Kanpur Nagar) Notice no:2021/45895 2021/45895	TINKU @ SANJAY PARIHAR VS STATE OF U.P.	DHEERAJ KUMAR DWIVEDI	G.A.
147	PO	BAIL/47794/2021 (Agra) Notice no:2021/45855 2021/45855	JISHAN VS STATE OF U.P. AND ANOTHER	RAM PRAKASH DWIVEDI PRANSHU DWIVEDI	G.A.
148	PO	BAIL/47820/2021 (Fatehpur) Notice no:2021/45034	KALLU NAT VS STATE OF U.P.	MANVENDRA SINGH	G.A.

149	PO	BAIL/47825/2021 (Ghazipur) Notice no:2021/45951	PEZ @ PARVEZ QURESHI @ IMTIYAZ VS STATE OF U.P.	PRADEEP KUMAR RAI SHASHI DHAR GOSWAMI	G.A.
150	PO	BAIL/47839/2021 (Saharanpur) Notice no:2021/45358	VIKAS VS STATE OF U.P.	RAMA SHANKER RAY SAHAB YADAV	G.A.
151	PO	BAIL/47854/2021 (Saharanpur) Notice no:2021/44139	JUNAID VS STATE OF U.P.	SUBHASH CHANDRA RAI AMIT KUMAR RAI	G.A.
152	PO	BAIL/47869/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/44622	JAY SINGH VS STATE OF U.P.	MOHD. AFZAL	G.A.
153	PO	BAIL/47874/2021 (Kushi Nagar) Notice no:2021/45982	IRSHAD VS STATE OF U.P.	HIMANSHU SRIVASTAVA	G.A.
154	PO	BAIL/47885/2021 (Varanasi) Notice no:2021/44883	SHEETAL AND ANOTHER VS STATE OF U.P.	MUKTESH KUMAR SINGH	G.A.
155	PO	BAIL/47891/2021 (Kanpur Nagar) Notice no:2021/45770	ABHISHEK @ GOLU VS STATE OF U.P.	SUBHASH CHANDRA TIWARI	G.A.
156	PO	BAIL/47935/2021 (Budaun) Notice no:2021/45462	YASEEN @ YAMEEN VS STATE OF U.P.	AJAI KUMAR VIJAI PRAKASH AWASTHI	G.A.
157	PO	BAIL/47961/2021 (Bareilly) Notice no:2021/40137	CHHATRAPAL VS STATE OF U.P.	ISTIYAQ ALI ALI HASAN	G.A.
158	PO	BAIL/47976/2021 (Gorakhpur) Notice no:2021/44951	AKHILESH KUMAR SINGH VS STATE OF U.P.	ARVIND KUMAR MISHRA	G.A.
159	PO	BAIL/47990/2021 (Agra) Notice no:2021/45779	BANTU @ BANTI AND ANOTHER VS STATE OF U.P.	HANS NATH PANDEY	G.A.
160	DF	BAIL/48393/2021 (Bulandshahr) Notice no:2021/46419	SABIR VS STATE OF U.P.	GYAN PRAKASH MISHRA	G.A.
161		BAIL/50002/2021 (Azamgarh) Notice no:2021/47891 2021/47891	SANTOSH KUMAR VS STATE OF U.P.	SUBHASH CHANDRA YADAV	G.A.
162		BAIL/50016/2021 (Siddharth Nagar) Notice no:2021/42171	AFZAL ALI VS STATE OF U.P.	SURENDRA MOHAN MISHRA	G.A.
163		BAIL/50019/2021 (Bijnor) Notice no:2021/47343	RAJ KUMAR ALIAS RAJA VS STATE OF U.P.	CHANDRA SHEKHAR MISHRA	G.A.
164		BAIL/50040/2021 (Varanasi) Notice no:2021/46703 2021/46703	ANSHU KUMAR GUPTA @ LALOO VS STATE OF U.P.	YADVESH YADAV	G.A.
165		BAIL/50049/2021 (Etah) Notice no:2021/46887	ANSHUL VS STATE OF U.P.	VINAY KUMAR SRIVASTAVA	G.A.
166		BAIL/50056/2021 (Aligarh) Notice no:2021/47452	DEEPAK @ SANJAY CHAUDHARY VS STATE OF U.P.	SATYENDRA NARAYAN SINGH TARUN KUMAR SHARMA	G.A.
167		BAIL/50064/2021 (Bulandshahr) Notice no:2021/47458	RAJNI VS STATE OF U.P. AND ANOTHER	BASANT KUMAR UPADHYAY CHANDRA KUMAR	G.A.
168		BAIL/50065/2021 (Kanpur Nagar) Notice no:2021/47817 2021/47817	AVINASH SHARMA VS STATE OF U.P.	ASHUTOSH MISHRA	G.A.

169	BAIL/50069/2021 (Moradabad) Notice no:2021/47674	ZAKIR VS STATE OF U.P.	RAM SHIROMANI YADAV	G.A.
170	BAIL/50071/2021 (Gautam Buddh Nagar) Notice no:2021/47815	BASANT KUMAR VS STATE OF U.P.	BAKHTEYAR YUSUF	G.A.
171	BAIL/50077/2021 (Jhansi) Notice no:2021/43671 2021/43671	JITENDRA KABOOTRA VS STATE OF U.P.	RAY SAHAB YADAV	G.A.
172	BAIL/50081/2021 (Gautam Buddh Nagar) Notice no:2021/47518	BASANT KUMAR VS STATE OF U.P.	BAKHTEYAR YUSUF	G.A.
173	BAIL/50091/2021 (Sonbhadra) Notice no:2021/42434	ABHISHEK SHUKLA VS STATE OF U.P.	RUDRA KANT MISHRA	G.A.
174	BAIL/50093/2021 (Agra) Notice no:2021/46103	PANKAJ VS STATE OF U.P.	RAGHUBIR SINGH	G.A.
175	BAIL/50100/2021 (Gorakhpur) Notice no:2021/47882	RAHUL KUMAR GAUTAM VS STATE OF U.P.	SAPAN KUMAR SINGH	G.A.
176	BAIL/50102/2021 (Kanpur Nagar) Notice no:2021/48065	MITHUN @ SHIVAM SHANKHWAR VS STATE OF U.P.	AKHILENDRA SINGH VINOD KUMAR YADAV	G.A.
177	BAIL/50112/2021 (Firozabad) Notice no:2021/47522	PRASHANT VS STATE OF U.P.	AJAY KUMAR	G.A.
178	BAIL/50114/2021 (Bulandshahr) Notice no:2021/46936	RAVINDRA VS STATE OF U.P.	MANJU PANDEY	G.A.
179	BAIL/50118/2021 (Mau) Notice no:2021/47161	ARVIND VISHWAKARMA VS STATE OF U.P.	SHAILESH KUMAR SHUKLA MOHAN KUMAR SINGH	G.A.
180	BAIL/50119/2021 (Basti) Notice no:2021/48102	MOOL CHANDRA VS STATE OF U.P.	SHEETALA PRASAD PANDEY	G.A.
181	BAIL/50121/2021 (Agra) Notice no:2021/47962	RAVI VERMA VS STATE OF U.P.	SANTOSH KUMAR YADAV	G.A.
182	BAIL/50130/2021 (Kaushambi) Notice no:2021/40185	INDAL @ INDRAJEET VS STATE OF U.P.	BIRENDRA SINGH YASH PRATAP SINGH	G.A.
183	BAIL/50137/2021 (Budaun) Notice no:2021/46687	SWALE RAZA VS STATE OF U.P.	BHARAT SINGH	G.A.
184	BAIL/50141/2021 (Mathura) Notice no:2021/47653	GURDEEP SINGH VS STATE OF U.P. AND ANOTHER	KULDEEP SINGH CHAHAR	G.A.
185	BAIL/50147/2021 (Kanpur Nagar) Notice no:2021/48083	RAVI SHUKLA VS STATE OF U.P.	SANJAY SRIVASTAVA	G.A.
186	BAIL/50161/2021 (Agra) Notice no:2021/48029	SMT. ASHA DEVI VS STATE OF U.P.	SATYA NIWAS PRASAD ASHOK KUMAR NIGAM	G.A.
187	BAIL/50171/2021 (Kushi Nagar) Notice no:2021/47669 2021/47669	DHARMENDRA VS STATE OF U.P.	MUKESH KUMAR PANDEY	G.A.
188	BAIL/50174/2021 (Bulandshahr) Notice no:2021/35187	MOHASIN @ LALE VS STATE OF U.P.	SYED ALI IMAM	G.A.
189	BAIL/50180/2021 (Pilibhit) Notice no:2021/45831	RAM BAHADUR VS STATE OF U.P.	ARVIND KUMAR PANDEY DHIRESH KUMAR	G.A.

190		BAIL/50181/2021 (Gautam Buddh Nagar) Notice no:2021/47879 2021/47879	RAJEEV VS STATE OF U.P.	KULDEEP KUMAR	G.A.
191		BAIL/50182/2021 (Aligarh) Notice no:2021/45306	IRFAN VS STATE OF U.P.	SYED MOHD TAQI ABDI SYED AHMED FAIZAN	G.A.
192		BAIL/50189/2021 (Agra) Notice no:2021/48201	MANOJ KUMAR BANSAL @ VIKKI VS STATE OF U.P.	RAM PRAKASH DWIVEDI	G.A.
193		BAIL/50193/2021 (Bijnor) Notice no:2021/46583	ANSAR ALI VS STATE OF U.P. AND 3 OTHERS	BHUVNESH KUMAR SINGH	G.A.
194		BAIL/50196/2021 (Firozabad) Notice no:2021/48121	DEEPAK @ KALLU YADAV VS STATE OF U.P.	SATENDRA SINGH	G.A.
195		BAIL/50198/2021 (Saharanpur) Notice no:2021/47595	MOHASEEN VS STATE OF U.P.	AMAR NATH	G.A.
196		BAIL/50199/2021 (Mathura) Notice no:2021/48153	RAJESH @ MAHARAJ VS STATE OF U.P.	DEVENDRA KUMAR	G.A.
197		BAIL/50200/2021 (Allahabad) Notice no:2021/47142	BHAIRAV VS STATE OF U.P.	VIJAY BAHADUR YADAV BHUPENDRA SINGH	G.A.
198		BAIL/50210/2021 (Baghpat) Notice no:2021/47369	DEEPAK VS STATE OF U.P.	SHANTANU RAJ KUMAR DHAMA	G.A.
199		BAIL/50213/2021 (Deoria) Notice no:2021/46701	VIRENDRA KUSHWAHA VS STATE OF U.P.	ASHOK KUMAR SINGH RAMESH KUMAR SINGH	G.A.
200		BAIL/50214/2021 (Rampur) Notice no:2021/48047	MOHAN SWAROOP VS STATE OF U.P.	RAJESH KUMAR MISHRA	G.A.
201		BAIL/50216/2021 (Etah) Notice no:2021/46718	ZAYA AKHTAR @ KALLU VS STATE OF U.P. AND ANOTHER	SR. ADVOCATE SADAFUL ISLAM JAFRI	G.A.
202		BAIL/50243/2021 (Saharanpur) Notice no:2021/46401	KARAN VS STATE OF U.P.	PAWAN SINGH PUNDIR	G.A.
203	PO	BAILC/293/2021 (Bijnor) Notice no:2021/32242	NAIMA KHANAM VS STATE OF U.P. AND ANOTHER	SHAKIL AHMAD	G.A.

ADDITIONAL/UNLISTED LIST

For Order

301	DF	BAIL/48253/2020 (Bulandshahr)	ANIL VS STATE OF U.P. AND ANOTHER	AKHILANAND MISHRA	RAJESH KUMAR PANDEY G.A.
302	PO	BAIL/10409/2018 (Aligarh)	MANOJ KUMAR VS STATE OF U.P.	BIRENDRA KAUSHIK GANGA BHUSHAN MISHRA RAVI PRAKASH SINGH	AKHILESH SRIVASTAVA G.A.
303	PO	BAIL/47629/2019 (Azamgarh)	MOTI VISHWAKARMA VS STATE OF U.P.	ANAND KUMAR MISHRA RAJIV KUMAR MISHRA RAM ASREY YADAV RAJ KISHOR MISHRA SHAMSUDDIN AHMAD OM PRAKASH SINGH	SHAHABUDDIN G.A.
304	PO	BAIL/27211/2020 (Jaunpur)	RAVI @ CHANDAN SINGH VS STATE OF U.P.	MOTI LAL CHAUHAN	G.A.
305	LAFP	BAIL/47158/2020 (Rampur)	JAMUNA PRASAD VS STATE OF UP	ANUPAM LALORIYA PRADEEP KUMAR SHUKLA SURESH DHAR DWIVEDI	MANOJ KUMAR DUBEY VIPUL KUMAR DUBEY G.A.

306	PO	BAIL/48761/2020 (Allahabad)	RADHEYSHYAM VS UNION OF INDIA THROUGH NARCOTIC BUREAU	VIKRANT GUPTA RAJESH KUMAR MISHRA RAJESH KUMAR GUPTA	ASHISH PANDEY
307	PO	BAIL/1279/2021 (Aligarh)	DATARAM VS STATE OF U.P.	ARVIND KUMAR MISHRA VIRENDRA KUMAR GUPTA VIJAY KUMAR DWIVEDI	G.A.
	With	BAIL-1258-2021 Aligarh	CHANDRAPAL VS STATE OF U.P.	VIJAY KUMAR DWIVEDI	G.A.
308	PO	BAIL/2996/2021 (Kanpur Nagar)	MOHAMMAD AZAD VS STATE OF U.P.	ADIL JAMAL	G.A.
309	PO	BAIL/3034/2021 (Jalaun)	KARUNESH SHARMA VS STATE OF U.P.	AJAY KUMAR SHARMA	G.A.
	With	BAIL-3004-2021 Jalaun	KARUNESH SHARMA VS STATE OF U.P.	AJAY KUMAR SHARMA	G.A.
310	PO	BAIL/6254/2021 (Gautam Buddh Nagar)	PRAKASH VS STATE OF U.P.	PUSHPENDRA SINGH VINAYAK MITHAL	G.A.
311	PO	BAIL/8094/2021 (Kannauj)	JASVANT SINGH VS STATE OF U.P.	SHREESH BAHADUR TRIPATHI	G.A.
312	PO	BAIL/15129/2021 (Sant Kabir Nagar)	SUNIL YADAV VS STATE OF U.P.	JANARDAN YADAV	G.A.
313	PO	BAIL/15469/2021 (Fatehpur)	RAJA @ RAJARAM @ RAMKUMAR VS STATE OF U.P.	ANJEET SINGH	G.A.
314	PO	BAIL/15588/2021 (Gautam Buddh Nagar)	BRIJESH VS STATE OF U.P.	PANDEY BALKRISHNA	ANAND PRAKASH DUBEY G.A.
315	PO	BAIL/16440/2021 (Ghazipur)	RAM BABU SONKAR VS STATE OF U.P.	YASHWANT PRATAP SINGH RAM MANOHAR KASHYAP	G.A.
316	PO	BAIL/16493/2021 (Aligarh)	RAJKUMAR AND 2 OTHERS VS STATE OF U.P.	SUSHIL KUMAR	G.A.
317	PO	BAIL/24641/2021 (Chandauli)	AJAY SANKAR SINGH VS STATE OF U.P.	CHANDRA SHEKHAR KUSHWAHA	G.A.
318	PO	BAIL/29155/2021 (Etah)	SHAHID @ NISAR VS STATE OF U.P.	SHASHI KUMAR MISHRA SHIV SHANKAR KAITHAL MUKESH KUMAR	G.A.
319	PO	BAIL/32067/2021 (Jhansi)	RAKESH CHAURSIYA VS STATE OF U.P.	SURESH SINGH	G.A.
320	PO	BAIL/33774/2021 (Agra)	DEVENDRA KUMAR KHANDELWAL VS STATE OF U.P AND ANOTHER	DR. C.P. UPADHYAY	KRISHNA AGARAWAL G.A.
321	DF	BAILC/2500/2018 (Allahabad)	SHIV SHANKAR VS STATE OF U.P. AND ANOTHER	VIKAS TRIPATHI	G.A.
322	PO	BAILC/2303/2018 (Kanpur Nagar)	MOOL CHANDRA KUSHWAHA VS STATE OF U.P. AND ANOTHER	VIJAY KUMAR KUSHWAHA RABINDRA BAHADUR SINGH	RAMESH CHANDRA AGRAHARI G.A.

Application for Orders

323

1/2021
(Extension of time)
in case CRLR-237-
-2021

SHEEPU @ NEELESH
VS
STATE OF U.P. AND ANOTHER

ARIMARDAN YADAV
JADU NANDAN YADAV

G.A.

For Order

ECOURT CASES.

324 PO
E-File

BAIL/20522/2021
(Mathura)

SHYAMVEER
VS
UNION OF INDIA AND ANOTHER

SHIVA TRIPATHI

PRANAY KRISHNA
ASHISH PANDEY

SAMPLE

AT 10:00 AM
(Court No.89)
HON'BLE JUSTICE VIKAS BUDHWAR

e-court

FRESH LIST

Fresh

ECOURT CASES.

1 E-File	A482/24611/2021 (Meerut) Notice no:2021/24926	IMRAN AND 2 OTHERS VS STATE OF U P AND ANOTHER	DINESH KUMAR YADAV	G.A.
Fresh				
2	CRLR/3066/2021 (Jalaun) Notice no:2021/3359	RAJENDRA AHIRWAR VS STATE OF U.P. AND 3 OTHERS	GHANA RAM NIRANJAN	G.A.
3	CRLR/3080/2021 (Budaun) Notice no:2021/3037	JITENDRA SINGH VS STATE OF U.P. AND 13 OTHERS	PANKAJ SATSANGI	G.A.
4	CRLR/3090/2021 (Jhansi) Notice no:2021/3194	AKEEL AHMAD VS STATE OF U.P. AND 2 OTHERS	AJAY SRIVASTAVA	G.A.
5	CRLR/3092/2021 (Agra) Notice no:2021/3276	NITIN KUMAR ALIAS NITISH VS STATE OF U.P. AND ANOTHER	NEELAM SINGH CHAUHAN RAKESH KUMAR SINGH CHAUHAN	G.A.
6	CRLR/3097/2021 (Firozabad) Notice no:2021/3229	NEERAJ AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	KRISHAN MOHAN MISHRA	G.A.
7 PO	A482/13552/2021 (Bulandshahr) Notice no:2021/12416	MOHD. MUNTAZIR VS STATE OF U.P. AND ANOTHER	VINOD SINGH	G.A.
8 PO	A482/16952/2021 (Bijnor) Notice no:2021/16797	MOOL CHAND AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	BHUVNESH KUMAR SINGH	G.A.
9 DF	A482/17025/2021 (Banda) Notice no:2021/15623	MOHIT SINGH AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	GYANENDRA SINGH DIWAKAR TIWARI	SHYAM KUMAR VERMA G.A.
10 PO	A482/17056/2021 (Hathras (mahamaya Nagar)) Notice no:2021/16940	PREMPRATAP AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	RAHUL KUMAR SHARMA	G.A.
11 PO	A482/17070/2021 (Allahabad) Notice no:2021/16672	RAMESH CHANDRA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SANJAY MISHRA	G.A.
12 PO	A482/17113/2021 (Meerut) Notice no:2021/16367	IBRAHIM AND ANOTHER VS STATE OF U.P. AND ANOTHER	OM PRAKASH PATHAK ANIL KUMAR MISHRA	SHAMS UZ ZAMAN EHTESHAM AKHTAR G.A.
13 PO	A482/17266/2021 (Agra) Notice no:2021/16475	SHIVAM AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	DEEPAK KUMAR PATEL	G.A.
14 PO	A482/17336/2021 (Shahjahanpur) Notice no:2021/14628	GANGARAM AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	ANIL KUMAR BIND	G.A.
15 PO	A482/17932/2021 (Rampur) Notice no:2021/15467	MURTAZA ALI AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAJENDRA PRASAD VINOD SINGH	G.A.
16 PO	A482/18020/2021 (Allahabad) Notice no:2021/17441	MOHD. ATA ULLA VS STATE OF U.P. AND 6 OTHERS	SARVODAYA SINGH	G.A.

17	PO	A482/18249/2021 (Bareilly) Notice no:2021/17493	KUNWAR PAL VS STATE OF U.P. AND ANOTHER	MANOJ VASHISTH	G.A.
18	PO	A482/18259/2021 (Kanpur Nagar) Notice no:2021/17648	SMT SARITA SONI AND ANOTHER VS STATE OF U.P. AND ANOTHER	DHEERAJ KUMAR DWIVEDI	G.A.
19	PO	A482/21065/2021 (Jaunpur) Notice no:2021/20914	SUNIL DUTTA @ SUNIL KUMAR AND ANOTHER VS STATE OF U.P. AND ANOTHER	PREM NARAYAN SINGH SR. ADVOCATE THAKUR PRASAD DUBEY	G.A.
20	PO	A482/23513/2021 (Jaunpur) Notice no:2021/23484	SUMAN LATA AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	SANDEEP KUMAR DUBEY	G.A.
21	PO	A482/23520/2021 (S.r. Nagar (bhadohi)) Notice no:2021/23548	ISARAWATI DEVI AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR PANDEY LAKSHMI KANT PANDEY	G.A.
22	PO	A482/23522/2021 (Kanpur Nagar) Notice no:2021/21577	PANKAJ KHANNA VS STATE OF U.P. AND ANOTHER	RAVI SAHU	G.A.
23	PO	A482/23581/2021 (Varanasi) Notice no:2021/23015	GOPAL AND ANOTHER VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR SINGH	G.A.
24		A482/23909/2021 (Deoria) Notice no:2021/23246	YOGENDRA SINGH YADAV AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	SANJAY KUMAR MISHRA	G.A.
25		A482/23919/2021 (Bulandshahr) Notice no:2021/23560	VIVEK PRAKASH AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SANJAY SRIVASTAVA	G.A.
26		A482/23922/2021 (Mau) Notice no:2021/23230	DILEEP KUMAR AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SHRI NIWASH YADAV	G.A.
27		A482/23924/2021 (Bulandshahr) Notice no:2021/23553	VIJENDRA SHARMA AND ANOTHER VS STATE OF U.P. AND ANOTHER	SYED MOHAMMAD ABBAS ABDY	G.A.
28		A482/23925/2021 (Etawah) Notice no:2021/23474	SHIV KUMAR VS STATE OF U.P. AND ANOTHER	AKASH MISHRA	G.A.
29		A482/23933/2021 (Sant Kabir Nagar) Notice no:2021/23480	SACHIDANAND DUBEY AND ANOTHER VS STATE OF U.P. AND ANOTHER	PRACHI TRIPATHI	G.A.
30		A482/23936/2021 (Shamli (prabudh Nagar)) Notice no:2021/21387 2021/21387	DEVENDRA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	VIVEK KUMAR SINGH MAYANK YADAV	G.A.
31		A482/23945/2021 (Kaushambi) Notice no:2021/23067	CHUKARI LAL @ DHARAM RAJ NISHAD VS STATE OF U.P. AND ANOTHER	HARISH CHANDRA HARSH GOPAL	G.A.
32		A482/23947/2021 (Muzaffar Nagar) Notice no:2021/21381	VINOD ANAND VS STATE OF U.P. AND ANOTHERS	SHIVA TRIPATHI	G.A.
33		A482/23951/2021 (Rampur) Notice no:2021/24232	MOHD. REHAN VS STATE OF U.P. AND 2 OTHERS	AKASH CHANDRA MAURYA	RAJESH YADAV G.A.
34		A482/23956/2021 (Kanpur Nagar) Notice no:2021/23762	KARAN BHARTIYA AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAGHAV DEV GARG	G.A.

35	A482/23966/2021 (Allahabad) Notice no:2021/23306	MUNNI LAL YADAV AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	VIKAS MISHRA	G.A.
36	A482/23974/2021 (Aligarh) Notice no:2021/20821	MANISH VS STATE OF U.P.AND ANOTHER	NOOR MUHAMMAD YOGESH KUMAR SRIVASTAVA	G.A.
37	A482/23975/2021 (Muzaffar Nagar) Notice no:2021/23150	SAJID AND ANOTHER VS STATE OF U.P. AND ANOTHER	SUSHIL KUMAR PANDEY	G.A.
38	A482/23993/2021 (Mathura) Notice no:2021/22194	ANUBHAV JAIN AND ANOTHER VS STATE OF U.P. AND ANOTHER	ALOK KUMAR SRIVASTAVA	G.A.

ADDITIONAL/UNLISTED LIST

For Order

301	DF CRLR/4802/2019 (Agra)	RAGHUNATH VS STATE OF U.P. AND 3 OTHERS	DEVI DAYAL	G.A.
302	WC CRLR/2096/2017 (Meerut)	RAMESH VS STATE OF U.P. AND 13 OTHERS	SHAKIL AHMAD	G.A.
303	WC CRLR/3254/2017 (Muzaffar Nagar)	SMT. SHEEL RANI VS STATE OF U.P. AND ANOTHER	PAWAN SINGH PUNDIR	RAHUL SRIPAT ISHIR SRIPAT G.A.
304	WC CRLR/4152/2018 (Jaunpur)	MAQSUDUL HASAN VS NUZHAT @ SANA AND ANOTHER	IKRAM AHMAD	SURESH CHANDRA SHUKLA IRSHAD AHMAD
305	PO CRLR/2078/2020 (Chitrakoot)	SACHCHU @ NIRAJ VS STATE OF UP AND ANOTHER	PREM SAGAR VERMA DINESH KUMAR SHUKLA	G.A.
306	PO CRLR/565/2021 (Jaunpur)	HIRENDRA AND ANOTHER VS STATE OF UP AND ANOTHER	VIPIN KUMAR SINGH	PREM CHANDRA PATEL G.A.
307	PO CRLR/781/2021 (Allahabad)	ANSHU KESARI VS STATE OF UP AND ANOTHER	KRISHNA KUMAR MISHRA D.M.TRIPATHI BENI MADHAV PANDEY	ANJANI KUMAR MISHRA G.A.
308	WC CRLRD/120/2018 (Fatehpur)	RICHA ARORA VS STATE OF U.P. AND 5 OTHERS	MANVENDRA SINGH	G.A.

CASES IN WHICH LOWER COURT/TRIAL COURT PROCEEDINGS HAVE BEEN STAYED

309	PREM A482/14813/2008 (Etawah)	RAM PRATAP SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	RAJIV LOCHAN SHUKLA	L.K PANDEY INDEVER PANDEY GOVT. ADVOCATE
310	PREM A482/471/2008 (Moradabad)	MUKUL AND OTHERS VS STATE OF U.P. AND ANOTHER	GHANSHYAM JOSHI	GOVT. ADVOCATE
311	PREM A482/35330/2008 (Azamgarh)	SURENDRA PRATAP SINGH AND OTHERS VS STATE OF U.P.AND ANOTHER	S.D. OJHA	GOVT. ADVOCATE
312	DF A482/12113/2021 (Allahabad)	AKHIL PRAKASH TRIPATHI VS STATE OF U.P. AND ANOTHER	AVANISH KUMAR SHUKLA MITHILESH KUMAR SHUKLA	G.A.

GROUP OF CASES U/S 482 CR.P.C. (LIKELY TO BE INFRACTUOUS)

313	WC	A482/21975/2007 (Meerut)	SMT. RIJWANA VS STATE OF U.P. AND ANOTHER	SMT. ARCHANA TYAGI PANKAJ KUMAR TYAGI	A.P.TEWARI GOVT. ADVOCATE
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MATTERS U/S 302/376/363/366/395 AND 397 IN WHICH THE PROCEEDINGS OF L.C. HAVE BEEN STAYED.

314	PO	A482/12253/2008 (Rampur)	BABLU @ MUKESH AND OTHERS VS STATE OF U.P. AND ANOTHER	RAJESH PATHIK	GOVT. ADVOCATE
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OLD CASES SPECIALLY ASSIGNED

315	WC	A482/2329/2003 (Azamgarh)	ARIF AND OTHERS VS STATE OF U.P. AND ANOTHER	P.C. SRIVASTAVA	ASHOK KUMAR SINGH GOVT.ADVOCATE
316	WC	A482/3138/2003 (Basti)	SYEED AHMAD AND OTHERS VS JUDICIAL MAGISTRATE COURT NO.12 BASTI AND ANOTHER	UMA NATH PANDEY PRADEEP KUMAR	ASHOK KUMAR RAI A.G.A
317	PO	A482/1184/2007 (Meerut)	RAM DAS VERMA AND OTHES VS STATE OF U.P. AND ANOTHER	ABHITAB KUMAR TIWARI	G.A.
318	WC	A482/5315/2007 (Allahabad)	DAYA SHANKER SHUKLA VS STATE OF U.P. AND OTHERS	RADHA KANT OJHA	GOVT. ADVOCATE
319	PO	A482/15932/2007 (Kanpur Nagar)	INCOME TAX DEPT. THR ITS DIRECTOR INV. III KANPUR VS STATE OF U.P. AND OTHERS	DHANANJAY AWASTHI	GOVT. ADVOCATE
320	WC	A482/18178/2007 (Agra)	SMT. SURAJ JAIN VS STATE OF U.P. AND ANOTHER	K.K.DWIVEDI	GOVT. ADVOCATE
321	PO	A482/26849/2007 (Bulandshahr)	SUNIL KUMAR AND ANOTHER VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR	GOVT. ADVOCATE
322	PO	A482/28574/2007 (Mathura)	HARI SHANKAR AND OTHERS VS STATE OF U.P. AND ANOTHER	INDRA MANI TRIPATHI	GOVT. ADVOCATE
	With	A482-28214-2007 Mathura	AMIT KUMAR AND ANOTHER VS STATE OF U.P. AND ANOTHER	INDRA MANI TRIPATHI	GOVT. ADVOCATE
323	WC	A482/29561/2007 (Meerut)	PANKAJ UPADHYAY VS STATE OF U.P. AND ANOTHER	MADAN LAL RAI	G.A.
324	PO	A482/14191/2008 (Mahoba)	SKAND TIWARI VS STATE OF U.P. AND ANOTHER	N.K. MISHRA K.P. SHUKLA	GOVT. ADVOCATE
325	PO	A482/14220/2008 (Shahjahanpur)	AMAR SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	BASHIR AHMAD KHAN	GOVT. ADVOCATE
326	PO	A482/14237/2008 (Kanpur Dehat)	UMA KANT @ PAPPU AND ANOTHER VS STATE OF U.P. AND ANOTHER	ARUN KUMAR SINGH	GOVT. ADVOCATE
327	PO	A482/14252/2008 (Jalaun)	RASHID AND OTHERS VS STATE OF U.P. AND ANOTHER	SALMAN AHMAD	GOVT. ADVOCATE
328	PO	A482/14293/2008 (Amroha (jyotiba P Nagar))	BHAGWAN SAHAI AND OTHERS VS STATE OF U.P. AND ANOTHER	MRS. SWATI AGARWAL	GOVT. ADVOCATE

329	PO	A482/14329/2008 (Agra)	SMT. GIRJU @ BISSU AND OTHERS VS STATE OF U.P. AND ANOTHER	B.G. TRIPATHI SATYENDRA NARAYAN SINGH	RADHAKRISHNA YADAV GOVT. ADVOCATE
330	PO	A482/14352/2008 (Mau)	SUBEDAR SINGH VS STATE OF U.P. AND ANOTHER	KAILASH PRAKASH PATHAK	GOVT.ADVOCATE
331	PO	A482/14359/2008 (Deoria)	PAPPU YADAV @ RAJESH KUMAR YADAV VS STATE OF U.P. AND OTHERS	KHURSHED ALAM	GOVT.ADVOCATE
332	PO	A482/14535/2008 (Ghazipur)	SITA RAM AND OTHERS VS STATE OF U.P. AND ANOTHER	RAJENDRA PRASAD SINGH	GOVT. ADVOCATE
333	PO	A482/14585/2008 (Jhansi)	SMT. RAM PYARI AND OTHERS VS STATE OF U.P. AND OTHERS	R.S.P. RAO	GOVT. ADVOCATE
334	PO	A482/14604/2008 (Amroha (jyotiba P Nagar))	SHAMI ULLA AND OTHERS VS STATE OF U.P. AND ANOTHER	NIRBHAYA KUMAR	GOVT. ADVOCATE
	With	A482-14196-2008 Amroha (jyotiba P Nagar)	AFROJ AND OTHERS VS STATE OF U.P. AND ANOTHER	SANJAY KUMAR	GOVT. ADVOCATE
335	PO	A482/14615/2008 (Hathras (mahamaya Nagar))	OMVEER SINGH VS STATE OF U.P. AND ANOTHER	RAKESH KUMAR MISHRA	GOVT. ADVOCATE
336	PO	A482/14629/2008 (Bijnor)	RANJIT KAUR VS STATE OF U.P. AND ANOTHER	ATUL SISODIA RAJEEV SISODIA	GOVT. ADVOCATE
337	PO	A482/14661/2008 (Allahabad)	VIJAI KUMAR MISRA VS STATE OF U.P. AND ANOTHER	ANIL KUMAR BAJPAI	GOVT. ADVOCATE
338	PO	A482/15294/2008 (Bulandshahr)	KM. SHAILI DUBEY VS STATE OF U.P. AND ANOTHER	O.P. RAI	GOVT. ADVOCATE
339	PO	A482/16686/2008 (Hathras (mahamaya Nagar))	RAJENDRA SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	ATUL SHARMA R.N. SHARMA	GOVT. ADVOCATE
340	PO	A482/16704/2008 (Firozabad)	VAHEED AHMAD AND OTHERS VS STATE OF U.P. AND ANOTHER	ALPANA DWIVEDI	GOVT. ADVOCATE
341	PO	A482/16721/2008 (Shahjahanpur)	NARVEER AND OTHERS VS STATE OF U.P. AND ANOTHER	SANJAY RAJPOOT	GOVT. ADVOCATE
342	PO	A482/16737/2008 (Jaunpur)	SMT. SHANTI AND OTHERS VS STATE OF U.P. AND ANOTHER	DIWAKAR TIWARI	GOVT. ADVOCATE
343	PO	A482/16820/2008 (Allahabad)	INAM ULLAH VS STATE OF U.P. AND ANOTHER	ISHTIYAQ ALI ALI HASAN	GOVT. ADVOCATE
344	PO	A482/16824/2008 (Kanpur Dehat)	SHIV DAYAL TIWARI VS STATE OF U.P. AND ANOTHER	RAJESH DWIVEDI	S.I. SIDDIQUI TAHIRA KAZMI GOVT. ADVOCATE
345	PO	A482/16833/2008 (Saharanpur)	VIRENDRA KUMAR VS STATE OF U.P. AND ANOTHER	ASHFAQ AHMAD ANSARI	GOVT. ADVOCATE
	With	A482-3336-2008 Saharanpur	SACHIN GOEL AND ANOTHER VS STATE OF U.P. AND ANOTHER	ASHFAQ AHMAD ANSARI	M.A. HASAN GOVT. ADVOCATE
346	PO	A482/16991/2008 (Aligarh)	NARENDRA SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	RAJKAPOOR UPADHYAY SHARWAN KUMAR MISHRA	GOVT. ADVOCATE
347	PO	A482/16997/2008 (Meerut)	ARIF AND OTHERS VS STATE OF U.P. AND ANOTHER	S.S. SHAH	R.K. GUPTA GOVT. ADVOCATE

348	LAFP	A482/5207/2009 (Ghaziabad)	DR. JAI HARI AGARWAL AND ANOTHER VS STATE OF U.P.AND ANOTHER	AMIT DAGA	GOVT. ADVOCATE
	With	A482-29693-2007 Ghaziabad	JAI KAMAL AND OTHERS VS STATE OF U.P. AND ANOTHER	AMIT DAGA	REKHA PUNDIR RAMESH PUNDIR HEMENDRA PRATAP SINGH PANKAJ SRIVASTAVA BRIJESH SAHAI S.K.DUBEY GOVT. ADVOCATE
349	WC	A482/23464/2014 (Farrukhabad)	MEHAR ANGREJ @ GUDDI AND 2 ORS VS STATE OF U.P. AND ANOTHER	RAJEEV KUMAR SINGH PARMAR	RAJESH KUMAR AKHIL KUMAR SHUKLA G.A.
350	WC	A482/21711/2015 (Jaunpur)	DINESH MISHRA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	DHARM NARAYAN MISHRA JAI PRAKASH PRASAD T.B. PANDEY	SHABANA NIZAM GOVT. ADVOCATE
351	WC	A482/46246/2018 (Deoria)	HEERA AND ANR VS STATE OF U.P. AND ANR	INDRA MOHAN SINGH	ASHOK KUMAR YADAV G.A.
352	WC	A482/34608/2019 (Kushi Nagar)	SMT. PREMBADA DEVI AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	VIRENDRA SINGH HRIDAYA NARAYAN UPADHYAY	OM PRAKASH SINGH G.A.
353	PO	A482/12197/2021 (Meerut)	ZULFIQUAR AHMAD VS STATE OF U.P. AND 3 OTHERS	VATSALA	MANISH KUMAR TRIPATHI G.A.
For Hearing					
354	DF	A482/24499/2017 (Etawah)	RAVI SHANKAR VS STATE OF U.P. AND ANOTHER	ADITYA KUMAR TRIPATHI	SUNIL KUMAR G.A.
355	WA	A482/2461/2021 (Jaunpur)	NIKHIL SONKAR AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	MAIMOONA FATIMA	G.A.
For Final Hearing					
356	LAFP	CRLP/3266/2006 (Baghpat)	ABDUL RUB AND OTHERS VS STATE OF U.P. AND OTHERS	S.F.A. NAQVI TAHA BIN ISLAM	V.K.TRIPATHI SMT. SEEMA AGARWAL S.M.N. ABBAS ABEDI GOVT. ADVOCATE
	With	CRLP-1656-2006 Baghpat	ABDUL RUB AND OTHERS VS STATE OF U.P. AND OTHERS	S.F.A. NAQVI TAHA BIN ISLAM	S.M.N. ABBAS ABEDI GOVT. ADVOCATE

Application for Orders

357		3/2020 (Recall of Order) in case A482-295- -2002 Decided on 23/12/2010	HAWALDAR UDAI PAL SINGH VS STATE OF U.P. AND ANOTHER	VIJAY KUMAR MISHRA VINAY KUMAR SINGH D.V. SINGH	G.A. GOVT. ADVOCATE
358		4/2021 (Restoration) in case A482-749- -2006 Decided on 27/07/2017	SURESH KUMAR AND OTHERS VS STATE OF U.P. AND OTHERS	NIRAJ TIWARI A.K. RATHOR	AKLANK KUMAR JAIN GOVT. ADVOCATE
359		3/2020 (Restoration) in case A482-3041- -2017 Decided on 12/12/2019	ASHOK AND 6 OTHERS VS STATE OF U.P.AND ANOTHER	SHIV KUMAR SINGH RAJAWAT SHIV KUMAR SINGH	G.A.

1/2021
(Restoration)
in case A482-1030-
-2021
Decided on
13/07/2021

SHASHI KALA YADAV
VS
STATE OF U.P. AND ANOTHER

JAWAHIR YADAV
SUBHASH CHANDRA TIWARI
G.A.

SAMPLE

AT 02:00 PM
(In Chamber)
MR./MRS. SHUCHI SRIVASTAVA REGISTRAR (J) (INQUIRY)

ADDITIONAL/UNLISTED LIST

For Order

301	PO	WRIB/19056/1985 (Banda)	AMAR SINGH VS A.D.C.	KAUSHLESH TRIPATHI C.B. SINGH	J.J. MUNIR SC S.K. SHUKLA W.H. KHAN R.K. PANDEY
302	PO	WRIB/4266/1986 (Deoria)	RAGHU NATH VS D.D.C.	AWADH BEHARI SINGH	MANISH KUMAR DWIVEDI RAJEEV KUMAR TIWARI S.C. J.P.GUPTA
303	PO	WRIB/14279/1986 (Varanasi)	K.P.MISHRA AND OTHERS VS D.D.C. AND OTHERS	M.N. SINGH V.K. SINGH	S.P.LAL SANJEEV SINGH NAMWAR SINGH S.C.
304	PO	WRIB/17419/1986 (Basti)	NANHU VS D.D.C.	S.D. PATHAK	JAGDISH MISRA S.C. SABHAPATI TIWARI

AT 02:00 PM
(In Chamber)

MR./MRS. ASHOK KUMAR SRIVASTAVA JOINT REGISTRAR (J) (S /A)

Joint Registrar (J) (S & A)

ADDITIONAL/UNLISTED LIST

For Admission

301	DF	WRIB/1162/2020 (Jhansi)	BALLOO (DECEASED) AND ANOTHER VS BOARD OF REVENUE U.P. AT LUCKNOW AND 5 OTHERS	MANOJ KUMAR RAKESH PATHAK	KRISHNA KANT SINGH NIRAJ TIWARI C.S.C.
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SAMPLE

AT 02:00 PM
(In Chamber)
MR./MRS. SHANTANAND REGISTRAR (PR AND CIVIL)

ADDITIONAL/UNLISTED LIST

Chapter 12 Rule 4

301	DF	WRIB/1409/2021 (Ghaziabad)	NAGAR NIGAM GHAZIABAD VS BOARD OF REVENUE AND 9 OTHERS	PRADEEP KUMAR SINGH	C.S.C.
302	PO	WRIB/642/2020 (Sambhal (bheem Nagar))	JAI PRAKASH VS DEPUTY DIRECTOR OF CONSOLIDATION AND 5 OTHERS	MUNESH KUMAR ASHISH KUMAR	C.S.C.
303	PO	WRIB/655/2020 (Allahabad)	BHOLANATH VS DEPUTY DIRECTOR OF CONSOLIDATION , ALLAHABAD AND 8 OTHERS	KUNWAR SAHAB TRIPATHI ARVIND SRIVASTAVA	RAJESH KUMAR PANDEY ANURAG PATHAK C.S.C.
304	PO	WRIB/691/2020 (Bulandshahr)	TEKCHAND VS ADDITIONAL COLLECTOR (JUDICIAL) AND 3 OTHERS	SURENDRA PRATAP SINGH	BHUPENDRA KUMAR TRIPATHI C.S.C.
305	NCL	WRIB/959/2021 (Ghazipur)	SARVA SEWA PRASAR JUNIOR HIGH SCHOOL VS STATE OF U.P. AND 2 OTHERS	PRATIKSHA RAI GIRJA SHANKER MISHRA	BHUPENDRA KUMAR TRIPATHI ASHUTOSH KUMAR SINGH HARENDRA YADAV C.S.C.

(In Chamber)
MR./MRS. MAHISH KUMAR DUBEY JOINT REGISTRAR

ADDITIONAL/UNLISTED LIST

For Admission

301	PO	WRIB/857/2021 (Gorakhpur)	PRAKASH CHANDRA AND 4 OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION AND 4 OTHERS	S.M. MISHRA SATISH KUMAR SINGH SURESH CHANDRA VARMA R. B. TRIPATHI	ANAND KUMAR SANJAY KUMAR SINGH C.S.C.
302	PO	WRIB/906/2021 (Allahabad)	VANSHRAJ AND 8 OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION AND 7 OTHERS	RAVI SHANKAR MISHRA	VINAY KUMAR TRIPATHI C.S.C.
	With	WRIB-19552-2002 Allahabad	SARJOO AND OTHERS VS D.D.C. ALLAHABAD AND OTHERS	R.L.SRIVASTAVA B.B.PAUL R.L.SINGH RAMESH CHANDRA RAMESH CHANDRA TEWARI N.L. SRIVASTAVA	RADHEY SHYAM RAVI SHANKAR MISHRA R.R.SINGH V.K. SINGH C.S.C.
303	PO	WRIB/964/2021 (Ballia)	MOHD. EHTASHAM AND ANOTHER VS DEPUTY DIRECTOR OF CONSOLIDATION AND 13 OTHERS	RAHUL SAHAI	MANOJ YADAV VIJAY BHADUR YADADV C.S.C.
304	PO	WRIB/1391/2021 (Amroha (Jyotiba P Nagar))	BAHORAN SINGH AND ANOTHER VS DEPUTY DIRECTOR OF CONSOLIDATION AND 4 OTHERS	B. MALIK AJAY KUMAR SRIVASTAVA	KAUSHAL KISHORE MANI PRADEEP KUMAR RAI PRAJYOT RAI C.S.C.

(In Chamber)
MR./MRS. ARVIND KUMAR SRIVASTAVA

ADDITIONAL/UNLISTED LIST

For Order

301	DF	WRIA/4706/2021 (Bijnor)	VAIBHAV LAWANIYA (CLASS IV) FOLLOWER VS STATE OF U.P. AND 4 OTHERS	DEVESH MISHRA VIJAY GAUTAM(SENIOR ADV.) ATIPRIYA GAUTAM	C.S.C.
302	DF	WRIA/5063/2021 (Etah)	SHARAD KUMAR VS REGISTRAR GENERAL HIGH COURT OF JUDICATURE AT ALLAHANBAD AND 3 OTHERS	DINESH YADAV	ASHISH MISHRA
303	DF	WRIA/5164/2021 (Aligarh)	PANCHAM SINGH VS STATE OF U P AND 3 OTHERS	ATIPRIYA GAUTAM VIJAY GAUTAM(SENIOR ADV.) VINOD KUMAR MISHRA	C.S.C.

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